| | Na | ationa | I Con | npany | | | buna | |
|------|---------------------------------------|---|-----------|--|-----------------------------------|--|--|--------------------------|
| S No | Diary No | Matter Name | Case Type | Section | Main Case No | Advocate Name | Status | Date |
| 1 | 0710102/06086/2020 | Akash Singhal Vs. Earth Infrastructure Private Limited | | Rule 11 of NCLT | IB/401/ND/2017 | Akash Singhal | Proof Service | 18.05.2020 |
| | | | | Application under any | | | Pgs Not Clear- 446,447,453,498,499,501, 502,503- 507,519,521,522,534,543, 544,545,556,594,607,608, 613-615,616- | |
| 2 | 710102062292020 0710102/03656/2020 | Debashis Nanda STATE BANK OF INDIA | | other provisions- IBC 22(3)(b) | IB/590/PB/2018 IB/2013/ND/2019 | Debashish Nanda Shweta Dhingra | 625,626,627,630,675,721 Clear | 01.06.2020 02/05/2020 |
| 4 | 0710102/03638/2020 | Anant Overseas Pvt Itd VS Global Houserware Ltd | | 22(3)(0) | IB/73/PB/2017 | Vijender Sharma, Liquidator | Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear | 18/05/2020 |
| | | SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of | | | | Prakash Giri | Pages wrong arrange | |
| 5 | 0710102/03950/2020 | Companies NCT of Delhi Total Airport Services (India) Private Limited Vs. Registrar of | | Sec 252 (3) | | Goswami, | and Case Type wrong | 05/06/2020 |
| 6 | 710102062832020 | Companies NCT of Delhi & Haryana Total Airport Services (India) Private Limited | | Sec 252 (3) | CA/159/252/ND/202 0 | Sandeep Chilana | Case Type Wrong / Every Pgs Signed | 04.06.2020 |
| 7 | 710102062812020 | Vs. Registrar of Companies NCT of Delhi & Haryana BANK OF INDIA Vs. | | Sec 252 (3) - By Government Body | CA/149/252/ND/202 0 | Sandeep Chilana | Case Type Wrong / Every Pgs Signed | 04.06.2020 |
| 8 | 0710102/03530/2020 | RELIABLE INSUPACKS PRIVATE LIMITED Trifecta Venture Debt | | Application under any other provisions- IBC | ib/1117/nd/2018 | Jaspreet Singh | Pagination Not Done | 21/03/2020 |
| 9 | 0710102/03554/2020 | Fund Vs. Ad Victoriam Ventures Private Limited KUMAR ALOK Vs. India | | 22(3)(b) | IB/2380/ND/2019 | Anand Raj | Page No 14,15,20 Not Clear | 30/03/2020 |
| 10 | 710102/06324/2020 | Power Corporation Limited | | Sec. 59 | NIL | NIL | Wrong Document / Case Type | 07.06.2020 |
| 11 | 0710102/06297/2020 | RAKESH KUMAR SINGALA Chhattisgarh State | | Sec 60(5) | (IB) No. 985/ND/2018 | ANAND BAJPAI | page numbering not mention | 06/03/2020 |
| 12 | 0710102/06437/2020 | Power Generation Company Limited Vs. Tecpro Systems Limited Shipra Somani Vs. | | Application under any other provisions- IBC Caveat Application | ib/197/pb/2017 | anand Shankar | Wrong File | 13/06/2020 |
| 13 | 0710102/06443/2020 | Mayasheel Retail India Limited | | IBC Under Sec 9 | IB/2184/ND/2019 | Manorath Rathi | Wrong Section Case Type / Starting | 13/06/2020 |
| 14 | 0710102/06481/2020 | Raj Kumar Gupta Vs. RATHI ISPAT LTD NCOME TAX OFFICER | | Sec 60(5) | IB/558/ND/2019 | Raj Kumar Gupta | Pagination Not Done & Pg No 121, Pg No 162,163 Missing | 17/06/2020 |
| 15 | 0710102/06487/2020 | WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | CA/1032/252/2019 | Lakshmi Gurung | Wrong Section | 17/06/2020 |
| 16 | 710102/06499/2020 | Rakesh Kumar Jain | | Sec 60(5) | IB/2161/ND/2019 | NANDWANI | Proof Of Service | 17/06/2020 |
| 17 | 710102036052020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | NIL | UNION OF INDIA | DOCUMENT NOT COMPLETE | 23/04/2021 |
| 18 | 710102036022020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | NIL | UNION OF INDIA | DOCUMENT NOT COMPLETE | 23/04/2022 |
| 19 | 710102036032020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | | Regional Director (Northern Region), Ministry of Corporate Regional Director | Uncompleted documents | 23/04/2020 |
| 20 | 710102036002020 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | | (Northern Region), Ministry of Corporate | Uncompleted documents | 23/04/2020 |
| 21 | 710102036012020 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | | Regional Director (Northern Region), Ministry of Corporate | Uncompleted documents | 23/04/2020 |
| 22 | 710102/06434/2020 | SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED | | Sec 252 (1) - By Government Body | | NAVEEN SINGLA | Wrong Document | 13/06/2020 |
| 23 | 710102/06420/2020 | Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa | | Sec 252 (1) - By Government Body | | Pranav Kumar | Wrong Document / Case Type Wrong | 06/12/2020 |
| 24 | 710102/06338/2020 | Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd. | | Sec 241 (2) | NIL | Shubho Jana | Wrong Document | 06/08/2020 |
| 25 | 710102/06448/2020 | Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited | | Sec. 230-232 - Second Motion | CA/CAA/126/PB/20 18 | Kamal Kant Jha | Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate | 15/06/2020 |

| | | | | | | Page no-209 to 216 not clear / Proof Of Service | |
|-----------|--|--|--|----------------------------------|--------------------|---|---------------------------------|
| | | Richa gupta Vs. hotel | | | RANJANA ROY | All Respondents / | |
| 26 | 0710102/03483/2020 | zodiac | Sec. 241(1) | | GAWAI | Payment Receipt | 19/03/2020 |
| | | | | | | Page no-97 to | |
| 27 | 0710102/03481/2020 | ACL Components Limited | Sub-section (I) of section 230 | | Afnaan Siddiqui | 111,105,106-109, is not clear | 19/03/2020 |
| | | GOLDSTONE LIFESTYLE PRIVATE | | | | | |
| | | LIMITED Vs. Registrar of | | | | Case Type Wrong / List | |
| 28 | 0710102/03498/2020 | Companies Delhi RAJENDRA PRASAD | Sec 252 (3) | | Sidharth Sharma | Of Date & Events CASE TYPE | 20/03/2020 |
| 29 | 710102064352020 | TAK V/S UNION ROADWAYS LTD. & | Rule 11 of NCLT, 2016 | IB-577(ND)/2018 | PAWAN | WRONG,PAGE 30-32 MISSED | 13/06/2020 |
| | | | , | | | | |
| | | | | | | OAGE TYPE | |
| | | | | | | CASE TYPE WRONG,INDEX | |
| 30 | 710102064232020 | SHILPI CABLES PVT. LTD. | Application under any other provisions- IBC | IB-461(PB)/2017 | SUKHDEV MADNANI | MISSED,PAGE-25-27 NOT CLEAR | 12/06/2020 |
| 31 | 0710102/06412/2020 | TCM-UTM JV Vs. RAJESH JANGRA | • | C.Pc NO. IB- | | | |
| 31 | 0710102/06412/2020 | DEEPAK Vs. JNC | Sec 60(5) | 248/ND of 2019 | ANGAD MEHTA | Case type wrong Case type wrong/Pages | 06/12/2020 |
| 32 | 0710102/03527/2020 | CONSTRUCTIONS PRIVATE LIMITED | Sec 60(5) | CP NO/IB/272/PB/2019 | DEEPAK | Not Clear-19 / Missing Pg-9 | 21/03/2020 |
| | | uttam value steels limited Vs. art special | Application under any | CP/IB/ 1830 OF | VAIJAYANT | | |
| 33 | 0710102/03595/2020 | situation finance limited SUNIL HANDA Vs. | other provisions- IBC | 2017 | PALIWAL | Case type wrong | 19/04/2020 |
| | | TODAY HOMES NOIDA | | C.P. NO.923 OF | ABHAY PRATAP | | |
| 34 | 0710102/03610/2020 | PRIVATE LIMITED | Sec 60(5) | 2018 | SINGH | Case type wrong | 24/04/2020 |
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| | | | | | | Application Every Pages | |
| | | KUNDAN CARE PRODUCTS LIMITED Vs. | | | | Not Sign / Adffidavit Deponent Signature / | |
| 35 | 710102/06367/2020 | MR. AMIT GUPTA HOTEL BANJARA | Rule 11 of NCLT, 2016 | IB/940/ND/2018 | Vaibhav Singh | Case Type Wrong | 09/06/2020 |
| | | LIMITED Vs. CHARMS | | Company Petition | | Pagination missing ETC | |
| 36 | 0710102/03583/2020 | INDIA PRIVATE LIMITED Workgroup Business | IBC under Sec 7 | IB (IBC) | | PAGES NOT CLEAR | 14/04/2020 |
| | | Solutions PVT Ltd Vs. NSS GLOBAL | | Company Petition | | | |
| 37 | 0710102/06526/2020 | SOLUTIONS PVT LTD | IBC Under Sec 9 | IB (IBC) | | document uncompleted | 19/06/2020 |
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| | | RAKESH JAIN Vs. SIKKA | | | | WRITTEN 17 PAGE HANDWRITTEN 59 PG | |
| 20 | 0740400/02427/2020 | INFRASTRUCTURE PVT. | IDCden Cee 7 | Company Petition | | CUT 61,63 PG CUTand | 44/02/2020 |
| 38 | 0710102/03137/2020 | Rakesh Jain & Another | IBC under Sec 7 | IB (IBC) | | single home buyer Proof of Service & List | 11/03/2020 |
| 39 | 0710102/06574/2020 | Vs. MCJ MULTIPACK PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | Company Petition (Companies Act) | Bharat Arora | of Date And Events & Brief Synopsis | 23/06/2020 |
| | | | | | | | |
| | | | | | | MDONG CASE | |
| | | | | | | WRONG CASE TYPE,PAGE NO | |
| 40 | 0710102/06249/2020 | Kuldeep Kumar Bassi Vs. CMI FPE | Sec 60(5) | IB/50/PB/2018 | Srishti Khare | 145,180,181,242 TRANSLATE | 02/06/2020 |
| | | K&A Organics Vs. Tamta Construction Co- | | | | | |
| 41 | 0710102/06123/2020 | Private Limited | Sec. 12A | IB/1121/ND/2019 | ARVIND KUMAR | case type wrong | 21/05/2020 |
| | | uttam galva metalics limited Vs. pricewater | | COMPANY PETITION | | | |
| 42 | 0710102/06065/2020 | house coopers professional services | Application under any other provisions- IBC | (IB)-2054(MB)/201 8 | MISHA | case type wrong | |
| | | uttam value steel Vs. | | | | | |
| | | coopers professional | Application under any | (IB)-2054(MB)/201 | | | 45/05/0005 |
| 43 | 0710102/06064/2020 | services | other provisions- IBC | 8 | MISHA | Wrong Section | 15/05/2020 |
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| | | | | | | Pgs Not Clear- | |
| 1 | | | | | Ī | 46,59,62,75,76,88,89,93,9 | |
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| | | procitoch engleue | | | | 111,112,113,114,116,120, | |
| | | precitech enclousures system pvt. Itd Vs. | | | | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, | |
| 44 | 710102/06589/2020 | system pvt. ltd Vs. precitech enclousures | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. Itd Vs. | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. ltd Vs. precitech enclousures | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. ltd Vs. precitech enclousures | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd | Sec. 241(1) | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, List Of Date & Events / Brief Synopsis / Pg Not | 24/06/2020 |
| 44 | 710102/06589/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. | Sec. 241(1) Sec 425 | | SANYAM JAIN | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, | <u>24/06/2020</u> 06/03/2020 |
| | | system pvt. Itd Vs. precitech enclousures system pvt. Itd PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. Pushpa Shrikant Kulkarni Vs. Unitech | | | | 111,112,113,114,1116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / | |
| 45 | 710102/06261/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. Pushpa Shrikant Kulkarni Vs. Unitech Balasubramanian Enterprises Private | Sec 425 | | Shubho Jana | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102 | 06/03/2020 |
| <u>45</u> | 710102/06261/2020 710102/03548/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. Pushpa Shrikant Kulkarni Vs. Unitech Balasubramanian Enterprises Private Limited Vs. ANDY | Sec 425 Sec. 73(4) | | Shubho Jana NiL | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102 Document Not Properly Not Properly Upload | 06/03/2020 28/03/2020 |
| 45 | 710102/06261/2020 | system pvt. Itd Vs. precitech enclousures system pvt. Itd PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. Pushpa Shrikant Kulkarni Vs. Unitech Balasubramanian Enterprises Private | Sec 425 | CP/IB NO/3/ND/2019 | Shubho Jana | 111,112,113,114,116,120, 121,123,163,164,165,170, 173,180,182,200,201,202, 204,205,240,242,251,259, 260,261,262, List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102 Document Not Properly | 06/03/2020 |

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| <u> </u> | | Ms. Priyanshi Arora Vs. Dream Procon Projects | Application under any | CP NO/IB/1771/ND/201 | | | |
| 49 | 0710102/06586/2020 | Limited Global Autotech Limited | other provisions- IBC | 8 | NILESH SHARMA | Case Type Wrong | 23/06/2020 |
| 50 | 0710102/03423/2020 | Vs. Maini Constructions Private Limited | Application under any other provisions- IB | CP NO/1236/2016 | ROHIT GANDHI | Case Type Wrong & Pg No 114,181 | 18/03/2020 |
| 50 | 0710102/03423/2020 | Private Limited | other provisions- ib | CP NO/1236/2016 | ROHII GANDHI | NO 114,101 | 16/03/2020 |
| 54 | 0740400/0000 1/0000 | MUKESH KUMAR | CO(E) | ID/ZEE/DD/2010 | NOT MENTION | CASE TYPE WRONG | |
| 51 | 0710102/06394/2020 | GUPTA Jagat Pal Paliwal & | 60(5) | IB/755/PB/2018 | NOT MENTION | PAGE | |
| | | Anothers Vs. Jassum Propcon Projects Pvt. | | | SAPAN MOHAN | | |
| 52 | 0710102/06298/2020 | Ltd. | APPLICATION | IB/1756/PB/2018 | GARG | CASE TYPE WRONG | |
| 53 | 0710102/06287/2020 | Punjlloyd Ltd Vs. Indian Oil Corporation Limited | 60(5) | IB/731/PB/2018 | Meharia & Compaby | CASE TYPE WRONG | |
| | | Jagat Pal Paliwal & Anothers Vs. Jassum | | | | | |
| 54 | 0740400/00000/000 | Propcon Projects Pvt. | ADDI ICATION | ID (475C/DD/2049 | SAPAN MOHAN | CASE TYPE WIDONS | |
| 54 | 0710102/06299/2020 | Ltd. M/ s NUPUR FINVEST | APPLICATION | IB/1756/PB/2018 | GARG | CASE TYPE WRONG | |
| | | PVT. LTD. V/S M/s UNNATI FORTUNE | | | RAJANSH | WRONG CASE TYPE TRUE COPY SIGN | |
| 55 | 710102065512020 | HOLDINGS LTD. M/S STRESSED | Sec 60(5) | IB-45(PB)/2018 | THUKRAL | MISSED | 20/06/2020 |
| | | ASSESTS | | | | | |
| | | STABILIZATION FUND V/S M/S JAIN STUDIOS | Application under any | | MANISH | Matter Format Wrong / Index Not Properly / | |
| 56 | 710102065432020 | LTD. Alfatech Private Limited | other provisions- IBC | IB-244(PB)/2019 | AGARWAL | Every Pages Not Sign | 24/06/2020 |
| | | Vs. The Registrar of | Sec 252 (1) - By | | | Case Type Wrong / STK- | |
| 57 | 710102/06269/2020 | Companies HYGIE PROFILE (INDIA) | Government Body | NIL | Kajal Goyal | 7 Missing | 06/04/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | MANISH KUMAR | Pgs Not Clear-41,118,134 | |
| 58 | 710102/06245/2020 | COMPANIES | Sec 252 (3) | Sec 252 (3) | SINGH | / All Pgs Blur | 02.06.2020 |
| 59 | 710102/06619/2020 | TUSHAN AHUJA Vs. VIPIN AHUJA | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | ANGAD MEHTA | Breif Synopsis | 25/06/2020 |
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| | | | | | | Translate Pg-78-79,81- | |
| CO | 740400/00440/0000 | UJJAWAL GARMENTS | Sec 252 (3) - By | | Sanjeev | 88,91 / Pg Not Clear- | 40/02/2022 |
| 60 | 710102/03412/2020 | PRIVATE LIMITED | Government Body Application under any | | Choudhary Navneet Kumar | 69,89 / Missing-17-34 | 18/03/2020 |
| 61 | 710102/03383/2020 | Navneet Kumar Gupta | other provisions- IBC | IB/1038/2018 | Gupta | Pgae Not Clear-80 | 17/03/2020 |
| | | | | | | | |
| | | | Application under any | | | Case Type Wrong / Pages Blur-3-7,15 / | |
| 62 | 710102/03252/2020 | Anil Tayal | other provisions- IBC | IB/2240/ND/2019 | NIL | Missing-16 | 13/03/2020 |
| | | Income Tax Vs. M/S Comfortable Travels | Application under any | | Benant Noor | Case Type Wrong / | |
| 63 | 710102/03241/2020 | Pvt.Ltd JNC CONSTRUCTIONS | other provisions- IBC Application under any | CA.No.28/2020 | Singh Marok PRABHJIT SINGH | Wrong Document Every Pages Not Sign & | 13/03/2020 |
| 64 | 710102/02744/2020 | PRIVATE LIMITED | other provisions- IBC | IB/272/PB/2019 | SONI | Case Type Wrong | 02/03/2020 |
| | | ALCHEMIST ASSET RECONSTRUCTION | | | | | |
| 65 | 710102/02754/2020 | COMPANY LIMITED Vs. ANJU AGARWAL | Sec 60(5) | IB/593/PB/2018 | KARAN KOHLI | Pagination Not Mention After-3 | 02/03/2020 |
| | | JNC CONSTRUCTIONS | Application under any | | PRABHJIT SINGH | Every Pages Not Sign & | |
| 66 | 710102/02749/2020 | JNC CONSTRUCTIONS | other provisions- IBC Application under any | IB/272/PB/2019 | | Case Type Wrong Every Pages Not Sign & | 02/03/2020 |
| 67 | 710102/02745/2020 | PRIVATE LIMITED VIRGIN TECHNIBUILD | other provisions- IBC | IB/272/PB/2019 | SONI | Case Type Wrong | 02/03/2020 |
| 68 | 710102/06670/2020 | INDIA PVY LTD Vs. Essar Project (India) | Sec. 71(10) | | SUVABRATA DUTTA | Document Not Upload / Case Type Wrong | 28/06/2020 |
| 00 | 7 10 102/0007 0/2020 | Sapan Mohan Garg Vs. | | | | | 20/00/2020 |
| 69 | 0710102/06640/2020 | JASSUM PROPCON PROJECTS PVT LTD | Application under any other provisions- IBC | CP/IB/1756/PB/201 8 | SAPAN MOHAN GARG | PAGE NO 18 & 19 MISSING | 26/06/2020 |
| | | Deepraj Investments Limited Vs Sai Precious | Application under any | Case no/IB/2845/ND/201 | | | |
| 70 | 0710102/06735/2020 | Traexim Private Limited | other provisions- IBC | 9 | Sushil Aggarwal | Document not properly | 01.07.2020 |
| | | | | | | | |
| | | | | | | Pg Not Clear-10-13,15- | |
| 71 | 710102/06730/2020 | INCOM WIRES AND CABLES LTD. | Application under any other provisions- IBC | IB/1456/PB/2019 | Rakesh Jindal | 17,19- 21,23,25,28,29,31,33, | 30/06/2020 |
| | | Deepraj Investments Limited Vs Sai Precious | Application under any | | | Document not uploaded properly no index no | - |
| 72 | 0710102/06741/2020 | Traexim Private Limited | other provisions- IBC | IB-2845/ND/2019 | NA | annexures. Etc. | 07/01/2020 |
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| 73 | 0710102/06779/2020 | SANTOSHI FINLEASE PRIVATE LIMITED Vs | Sec 60(5) | CP/IB/2122/ND/201 9 | ANAND PRAKASH | translated pages 599 to 612 etc | 03.07.2020 |
| | | PUNEET SACHDEV Vs BHARATIYA | Application under any | CA/779/C- | | Pages not clear-10 to 17 | |
| 74 | 0710102/02595/2020 | ROADLINES PRIVATE Rakesh Mediratta vs | other provisions- IBC | III/ND/2020 | Puneet sachdev | is not clear & Index | 03.07.2020 |
| 75 | 710102068232020 | Asian Hotels (North) Ltd | Section 9 | | Yogesh Kumar Jagia | objection- claim amount less then 1 crore | 04.07.2020 |
| 76 | 710102/06796/2020 | K.K GOLYAN Vs nulon india | Sec. 242(4) | NIL | RANJANA ROY GAWAI | Fees Isue | 07/03/2020 |
| | | Stup Consultants Vs Vardhman | Application under any | | priyadarshi | | |
| 77 | 710102/06906/2020 | Infradevelopers | other provisions- IBC | IB/748/ND/2019 | chaitanyashil | Document Not Properly | 07/08/2020 |
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| | | | | | | Case Type Wrong / | |
| | | | | | SOMA | PAGE NOT CLEAR 21,22,25,26,28,29,30,34,3 | |
| 78 | 0710102/06369/2020 | GAUTAM BUILDERS Vs | Sec 60(5) | IB/272/PB/2019 | SAMANTARAI | 5,36,37 | |
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| | | | | | | OBJECTION Pagination Not Done & Done | |
| | | | | COMPANY | | Index Missing | |
| 79 | 0710102068482020 | JAGDISH SINGH NAIN Vs. | Application under any other provisions- IBC | PETITION (IB) NO.1359 /ND/2019 | ABHISHEK NAIK | & Proof of services | |
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| | | | | | | of company petition and documents are not | |
| | | Three C Universal | | | | complete only | |
| 80 | 0710102/03487/2020 | Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd | section 7 | | Maya Gupta | vakalatnama and service is uploaded | 20/03/2020 |
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| | | | | | | Case Type is Wrong , | |
| | | | | | SOMA | page no. 53 is missing, pg no. 21,22,25,26,28-37 | |
| 81 | 0710102/04263/2020 | GAUTAM BUILDERS | Sec 60(5) | IB/272/PB/2019 | SMANTARAI | | 07/05/2020 |
| | | M/S AADHYA ENGEERING | | | CHANDRA | | |
| 82 | 0710102/02826/2020 | SERVICES Vs. KARAN MOTORS PRIVATE | Rule 11 of NCLT, 2016 | 381/2014 | SHEKHAR YADAV | PAGE 18-20 ,39,43 NOT CLEAR | 10.07.2020 |
| 02 | 07 10 102/02020/2020 | GURUANSH REALTECH | Ruic II Ol NOLI, LOIO | 001/2014 | TADAY | OLLAN | 10.07.2020 |
| | | PRIVATE LIMITED Vs. AARCITY | | | | | |
| 83 | 0710102/06797/2020 | BUILDERS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 94/PB/2020 | VENKET RAO | pagination | 10.07.2020 |
| | 071010270073772020 | LIMITED | Ruic II Ol NOLI, 2010 | 54/1 B/2020 | VERRETIAG | pagmation | 10.07.2020 |
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| | | JAKSON ENGINEERING Vs. UM | | | | PAGE NO 8- 28,36,64,65,66 NOT | |
| | | GREEN LIGHTING PVT. | | | | CLEAR PAGE | |
| 84 | 0710102/02946/2020 | LTD. SUPER TENT HOUSE | Rule 11 of NCLT, 2016 | 2581/2019 | UTTAM DATT | 70,72,73,74 HINDI | 10.07.2020 |
| | | PRIVATE LTD Vs. REGISTRAR OF | | APPEAL/203/ND/20 | AKSHANSH | | |
| 85 | 0710102/06214/2020 | COMPANIES | Rule 11 of NCLT | 20 | SINGHAL | CASE TYPE IS WRONG | 30/05/2020 |
| | | SANJIV KUMAR ARORA Vs. CVIEW | Application under any | | K K SINGH & KRISHNA | | |
| 86 | 0710102/06217/2020 | INNOVATIONS PVT. LTD ARIVOICE TELENET | other provisions- IBC | IB/879/ND/2019 | MISHRA | CASE TYPE IS WRONG | 30/05/2020 |
| | | PRIVATE LIMITED Vs | Con 050 (0) O : (0) | | CIMPAN IFF | Case Type Wrong / | |
| 87 | 710102/06999/2020 | REGISTRAR OF COMPANIES | Sec 252 (3),Sec 252 (3) - By Government Body | | SIMRANJEET SINGH | Pages Blur-85-97 After Pages all Blur | 13/07/2020 |
| | | Pawan Garg Vs PUMA REALTORS PRIVATE | | | | Every pages not signature / Affidavit | |
| 88 | 0710102/06996/2020 | LIMITED GRANITE GATE SOCIAL | Sec 60(5 | IB/934/PB/2018 | Anurag Bhatt | wrong formet | 13/07/2020 |
| | | WELFARE | | | | | |
| | | SOCIETY Vs. M/S GRANITE GATE | | | | | |
| 89 | 0710102/06949/2020 | PROPERTIES PVT LTD APADANA | Sec 60(5) | 1248/PB/2018 | Nitin Mishra | AFFDAVIT | 14.07.2020 |
| | | TECHNOLOGIES | | | | | |
| | | IMPORTS LIMITED Vs. DEPART | | | | | |
| 90 | 0710102015642020 | MENT OF COMPANY AFFAIRS | Rule 154, NCLT 2016 | CA/CAA/44/ND/201 | K K R DAS | Case Type Wrong | 10.07.2020 |
| 30 | 0710102010042020 | ATTAINO | Ruic 104, NOL1 2010 | <u> </u> | ICICIO DAG | ouse Type Wrong | 10.07.2020 |
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| | | Registrar of Companies | | | | Page Not Clear-211,215- 216,219,220,235,264- | |
| | | Vs M/S LOTUS | Sec 272 of the | | | 269,271,438,505-506,515- | |
| 91 | 710102/07060/2020 | REALCON LLP | Companies Act , 2013 | | Kamal Kant Jha | 516,619,621,622-623, | 15/07/2020 |
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| | | Registrar of Companies | | | | 279,491,514,515,524,525, 526,589,618 / No Pages | |
| 92 | 740402/07074/0000 | Vs M/S UTSAV | Sec 272 of the | | Kamal Kant III | Sign-554-558,562-616 / | 45/07/2020 |
| 92 | 710102/07071/2020 | SECURITIES PVT. LTD. | Companies Act , 2013 | | Kamal Kant Jha | Pg Cut-605 | 15/07/2020 |
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| | | ANURAG RASTOGI Vs. CHARMS INDIA PVT. | | | RAHUL | synopsis missed page 28-31 cut, no record of | |
| 93 | 0710102/06937/2020 | LTD. HOTEL HORIZON PVT. | IBC under Sec 7 | | MALHOTRA | default given | 10/07/2020 |
| | | | | | Variation : | -page:, 82, 84-86, 134, | 45/05/0005 |
| la. 1 | 07404001 | LTD. Vs. KOMOREBI | | | Yash Tembe | 182, 184-186 translate | 15/05/2020 |
| 94 | 0710102/06062/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA | IBC Under Sec 9 | | | memo of parties missed | |
| | | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD | | | YOGESH K. | memo of parties missed and claim is less than 1 | 04/07/2020 |
| | 0710102/06062/2020 0710102/06825/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND | IBC Under Sec 9 | | | memo of parties missed | 04/07/2020 |
| | | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS | | | YOGESH K. | memo of parties missed and claim is less than 1 Cr | 04/07/2020 |
| 95 | | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS | | 10/06/2020 | YOGESH K. | memo of parties missed and claim is less than 1 | 04/07/2020 |
| 95 | 0710102/06825/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS | IBC Under Sec 9 | 10/06/2020 | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr | |
| 95 | 0710102/06825/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS | IBC Under Sec 9 | 10/06/2020 | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr | |
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| 95 | 0710102/06825/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED | IBC Under Sec 9 | 10/06/2020 | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr debt amount less than 1 cr 51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588- | |
| 95 96 | 0710102/06825/2020 | INDIA PRIVATE LIMITED SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED | IBC Under Sec 9 | 10/06/2020 | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr debt amount less than 1 cr 51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, not clear page 588-594 wrong arrange page and record of default | |

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| | | GAV Developers Pvt Ltd Vs Shubh Advisors Pvt | | | | | | |
| 98 | 0710102/07012/2020 | Ltd Kuldeep Verma | Rul | e 11 of NCLT | | | No Document Uploaded | 14/07/2020 |
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| | | Paper Corporation Ltd Vs Ministry of Corporate | | | | | | |
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| 99 | 0710102/07223/2020 | AN Infracom Pvt Ltd Vs | | e 11 of NCLT, 2016 | IB/418/ND/2018 | | Case Type Wrong Wrong Arrange-6-7 / | 20/07/2020 |
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| 105 | 0740402/02200/2020 | CAPITAL | | olication under any | 4674/ND/2040 | | No Supporting Affidavit | 22/07/2020 |
| 105 | 0710102/03209/2020 | OM PRAKASH VIJAY- | otno | er provisions- IBC | 1671/ND/2019 | | and E Stamp | 22/07/2020 |
| | | LIQUIDATOR Vs. FAN TASTIC BUILDCON PVT | | | | | | |
| 106 | 0710102/06442/2020 | LTD MOBIINNOVATION | Sec | 60(5) | 37/PB/2018 | | Wrong Case Type | 22/07/2020 |
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| 107 | 0710102/06439/2020 | LIMITED Vs. REGISTR AR OF COMPANIES | | | 44/252/2020 | | SECTION AND PAYMENT | 22/07/2020 |
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| 400 | 0740400/0044 (/2222 | S C VIEW INNOVATIONS | | olication under any | (ID) 070(ND) '22 ' | | & True Copy Signature | |
| 108 | 0710102/03114/2020 | PVT. LTD BEST AGOLIFE | | er provisions- IBC | CP(CAA)149/PB/20 | | Missed Pagination Not Done & | |
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| 110 | 0710102/03606/2020 | BLUELEMON | othe | er provisions | TP/09/PB/2020 | Aneesha Dutt | VAKALATANAM | 23/04/2020 |
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| | 0740400/07054/0000 | SIR JOHN BAKERIES | | | IB /IB/1677/ND/2019 | | sign 1 to 4/9.Prayer (Applicant not signature) | 24/07/2020 |
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| 112 | 0710102/07254/2020 | INDIA PVT. LTD Rajiv Khanna Vs Earth | | e 11 of NCLT, 2016 | | pankaj agarwal | | |
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| 125 | 0710102/07341/2020 | (CONSTRUCTION-II) UNION OF INDIA Vs. | Sec 60(5) | IB-248/ND/2019 | Nil | 197, 255 Not Clear | 8800343000 |
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| 126 | 0710102/06038/2020 | LIMITED UNION OF INDIA Vs. | Sec 241 (2) | | Nil | Incomplete Document | 12/05/2020 |
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| 127 | 0710102/03604/2020 | LIMITED ANNAY REALTORS | Sec 241 (2) | | Nil | COMPLETE | 12/05/2020 |
| | | PRIVATE LIMITED Vs | | | | | |
| 128 | 710102/07352/2020 | Dream Towers Private Limited | Sec. 241(1) | | Prashant Jain | Translate-102-111,133- 146, | 24/07/2020 |
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| 129 | 0710102064702020/3 | Arunav Pankaj | DOCUMENT | IB-1367/PB/2019 | PULKIT DEORA | 209,231,232 NOT CLEAR | 27/07/2020 |
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| 133 | 0710102/07556/2020 | INCOME-TAX DELHI ICICI BANK LIMITED Vs | Government Body | Diary No. 0710102/ | Tangoriya | Section choose | 31/07/2020 |
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| 134 | 0710102/07539/2020 0710102/07516/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of | Sec 60(5) | | MISHA ABHAY BANSAL | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,8101,106,109,110,111, 115,118-123,124 / Prayer Applicant Signature Missing / Master Data | 30/07/2020 |
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| 135 | 0710102/07516/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED VS Registrar of Companies Delhi & Haryana KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS Registrar of Companies Dharmendra Kumar VS IAP COMPANY PRIVATE LIMITED | Sec 252 (3) | | ABHAY BANSAL | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,9 4,98,101,106,109,110,111, 115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75 77,79,84,85,99,1,93,98,1 03,104,105,106,108,109, | 30.07.2020 |
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| 135 | 0710102/07516/2020 0710102/07560/2020 0710102/07569/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED VS Registrar of Companies Delhi & Haryana KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS Registrar of Companies Dharmendra Kumar VS IAP COMPANY PRIVATE LIMITED Forgings Private Limited VS Indiabulls Housing Finance limited Dharmendra Kumar VS | Sec 252 (3) Sec 252 (1) Sec 60(5) Application under any | Case Diary No | ABHAY BANSAL Depaish Tangoriya ROHIT RATHI Sanjeev Bhushan | Case Type Wrong / Index Advocate Detail / Index Advocate Detail / Index Advocate Detail / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,9 4,98,101,106,109,110,111, 115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service DCIT Cell / Page Not Clear 55,57,59,60,75- 77,79,84,85,89,91,93,98,1 03,104,105,106,108,109, No Sign in Application and No True Copy and Sign in Annexurres Page No. 121 & 131 Not Clear | 30.07.2020 31.07.2020 |
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| 135 136 137 138 | 0710102/07516/2020 0710102/07560/2020 0710102/07564/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED VS Registrar of Companies Delhi & Haryana KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS Registrar of Companies Dharmendra Kumar VS IAP COMPANY PRIVATE LIMITED Forgings Private Limited Vs Indiabulis Housing Finance limited Dharmendra Kumar VS IAP COMPANY PRIVATE | Sec 252 (3) Sec 252 (1) Sec 60(5) Application under any | IB/446/ND/2017 | ABHAY BANSAL Depaish Tangoriya ROHIT RATHI Sanjeev Bhushan Deora | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- For 7.8,82,83,86,89,91,93,9 4,98,101,106,109,110,111, 115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75- 77,79,84,85,9,91,93,98,1 03,104,105,106,108,109, No Sign in Application and No True Copy and Sign in Annexurres Page No. 121 & 131 Not Clear No Sign in Application and No True Copy and | 30.07.2020 31.07.2020 31/07/2020 |
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| 141 | 0710102/06812/2020 | Manohar Lal Vij Vs | Application under any other provisions- IBC | IB-1874/ND/2019 | NA | Index Missing , Proof of Service | 07/03/2020 |
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| | | Dharmendra Kumar Vs IAP COMPANY PRIVATE | | | | No Sign in Application and No True Copy and | |
| 142 | 0710102/07568/2020 | LIMITED ANIL | Sec 60(5) | IB/446/ND/2017 | ROHIT RATHI | Sign in Annexurres | 31/07/2020 |
| | | AGARWAL Vs. INTER | | | | | |
| 143 | | PARTS MARKETING PRIVATE LIMITED | Application under any other provisions- IBC | IB-569/2019 | NA | case type wrong | 08/05/2020 |
| 140 | 07 10 10 270 140 272 020 | KASHIPUR | other provisions- IDO | 15-000/2010 | NA. | case type wrong | 00/00/2020 |
| | | INFRASTRUCTURE AND FREIGHT TERMINAL | | | | | |
| | | PRIVATE | | | | | |
| | | LIMITED Vs. MULTIW AL PULP AND BOARD | | | | Index and sign on every page of application are | |
| 144 | 0710102/07521/2020 | MILLS PRIVATE DYCON SYSTEMS | Sec 60(5) | IB-343/2019 | Mohit Singh | missing | 08/05/2020 |
| | | PRIVATE | | | | | |
| | | LIMITED Vs. EPS GREEN ENERGY | | | | | |
| 145 | 0710102/07319/2020 | PRIVATE LIMITED | IBC Under Sec 9 | FRESH | Mohit Singhal | claim less than 1 Cr | 08/05/2020 |
| | | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. | | | | | |
| | | ENGINEERS & | | | | | |
| 146 | 0710102/07452/2020 | CONTRACTOR Vs. HS K INFRA PRIVATE | IBC Under Sec 9 | FRESH | Pankaj Paliwal | claim amount less than 1 CR | 08/05/2020 |
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| | | DHARMENDRA | | | | Sign missing or | |
| | | KUMAR Vs. IAP | | | | Sign missing on application and sign and | |
| 147 | 0710102/07567/2020 | COMPANY PRIVATE | Sec 12(2) | 446/2017 | rohit rathi | true copy missing on Annexures | 08/05/2020 |
| 177 | | SHRI GANESH FIRE | JGC 12(2) | 770/201/ | i Sint i dull | - Internice | 00/00/2020 |
| | | EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE | | | | | |
| 148 | 0710102076272020 | EQUIPMENTS PVT LTD | Rule 11 of NCLT | CP(IB)364/ND/2019 | Amresh Kumar | Case Type Wrong | 08/05/2020 |
| | | Mohan Lal Jain Vs Kaliber Associates | Application under any | _ | | True Copy and Sign | |
| 149 | 0710102/07597/2020 | Private Limited | other provisions- IBC | IB-228/PB/2018 | NA | Missed | 08/02/2020 |
| 150 | 0710102/07621/2020 | M L Gupta Vs Lifestyle Fitness Private Limited | Sec 60(5) | IB-310/ND/2019 | Manashwy Jha | True Copy and Sign Missed in all pages | 08/02/2020 |
| | | DEVENDRA KUMAR SHARMA Vs JBB- | | | | | |
| | | EVEREST BUILDTECH | | | RAJENDRA | True Copy and Sign | |
| 151 | 0710102/07618/2020 | PRIVATE LIMITED EXCELLION CAPITAL | Sec 60(5) | IB-1006/ND/2019 | BENIWAL | Missed | 08/04/2020 |
| | | VENTURES PRIVATE | | | | | |
| 152 | 0710102/07630/2020 | LIMITED Vs. REGISTR AR OF COMPANIES | Sec 252 (1) - By Government Body | APPEAL/206/2020 | ANAND BAJPAI | Wrong case type chose | 08/07/2020 |
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| | | Private Ltd. Vs Lambda Eastern | | | | | |
| 152 | | Telecommunication | IPC Under Cor C | | SUMIT KUMAR | objection-default | 28/07/2020 |
| 153 | 0710102/07434/2020 | Limited ASHUTOSH GUPTA Vs | IBC Under Sec 9 | | BATRA | amount less than 1 crore | 20/0//2020 |
| | | Prizm Holography and Security Films Private | | | Ajay Kumar | | |
| 154 | 0710102/07200/2020 | Limited | Sec. 241(1) | | Gupta | Missing-35-354 | 19/07/2020 |
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| | | KDR Services Private | | | RITESH | Service / File Not Properly Uploaded | |
| 155 | 0710102/07776/2020 | Limited Vs ROC DELHI | Sec 252 (1) | C.B. | UPADHYAY | Volume Wise | 08/10/2020 |
| 156 | 0710102/07765/2020 | SAPAN MOHAN GARG Vs. | Application under any other provisions- IBC | C.P. (IB)/1756(PB)2018 | NA | TRUE COPY MISSED | 08/11/2020 |
| | | M/S AMPLE INFRASTRUCTURE PVT. | | | | | |
| | | LTD Vs M/S | | | | Unsign pages-2 to 10,13. | |
| 157 | 0710102/07695/2020 | INTELLICITY BUSINESS PARK PVT. LTD | Sec 60(5) | (IB) 17(NB) OF 2019 | upasana chandrashekaran | Pages not cirear-52 to 54,57,63,101 to 103 | 08/07/2020 |
| | | | | C.P. | Ravi Krishan | | |
| 158 | 0710102/07788/2020 | Rakesh Sareen Vs YES BANK | Sec 60(5) | (IB)/1006(ND)2019 | Chandna | pg-21,23,26,31,33,35 cut | 10/Aug/20 |
| | | LIMITED Vs. M.K. | | C.P. | | Wrong File Uploaded | |
| 159 | 0710102/07807/2020 | OVERSEAS LIMITED | Sec 60(5) | (IB)/1731(ND)2019 | NEERAJ YADAV | Matter Name Different. | |
| | | | | | | Pages not clear-1,6 to | |
| 160 | 0740402/07720/2020 | violanu dutt Vo | Interlocutory Application | CP/IB/1753/ND/201 | Dilip kumar | 13,26 to 36. Proof of | 42/09/2020 |
| 160 | 0710102/07739/2020 | vishnu dutt Vs SHARMA KALYPSO | (I.B.C) Application under any | 3 | Niranjan | service Pages- 34 to 41 & | 13/08/2020 |
| 161 | 0710102/07869/2020 | PRIVATE LIMITED Vs KRISHNA SAHIL | other provisions- IBC | IB-1887/ND/2019 | NA | 43,44,46 and 47 are not | 13/08/2020 |
| | | CONSTRUCTIONS | | | | | |
| 162 | 0710102/07887/2020 | PRIVATE LIMITED Vs NILESH SHARMA | Sec 60(5) | IB-2130/ND/2019 | Rajan Gupta | Page-12 to 17 and 31 not clear | 13/08/2020 |
| | | | ,500 00(0) | 1.2 = .00/110/2013 | ju Oupia | 1 | |

| 163 | <u>0710102/07625/2020</u> | SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED | APPLICATION ANY UNDER PROVISION | (IB)/2187(ND)2019 | MAREESH PRAVIR SAHAY | vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404, pages cut 3583-3599, vol24- 4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300- 7310 not clear | 08/04/2020 |
|------------|---------------------------|---|---|--------------------------------|---------------------------|---|--------------------------|
| 164 | 0710102/07877/2020 | davendra kumar Vs deltos infra private limited MIS REGAL METAL & | Sec. 213,Sec. 241(1),Sec. 242(4) | | RAHUL AHUJA | Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not to Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed | 13/08/2020 |
| | | FERRO ALLOYS Vs M/S SANDEEP AXLES PVT | | | | True copy and sign | |
| 165 | 0710102/07873/2020 | LTD | Rule 11 of NCLT | IB-420/ND/2017 | NALINI | missed | 13/08/2020 |
| 166 | | IDBI Bank Limited Vs. Resolution | Caveat Application | 1B-1757/2018 | Rajive R. Raj | No Advance Service & No Vakaltnama | 29/07/2020 |
| 167 | 0710102/07852/2020 | VEDURUMUDI BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Sec 252 (3) | | VINOD SINGH | Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature | 13/08/2020 |
| 168 | 0710102/07856/2020 | RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION SOUGAT SINHA IRP OF | Rule 11 of NCLT | CP/51/2020 | Tanuj Khurana | Memo of party | 17/08/2020 |
| 169 | | LEXUS INDIA LIMITED Vs. PRAMOD SARAF | Rule 11 of NCLT, 2016 | CP/IB/2932/2019 | Manoj Kumar | case type wrong | 17/08/2020 |
| 103 | | SAPAN MOHAN GARG Vs. ABW | 11 01 NOL1, 2010 | O. HD/2832/2018 | manoj rallidi | | 11730/2020 |
| 170 | 0710102/07884/2020 | TOWER CONDOMINIUM ASSOCIATION | Sec 60(5) | CP/IB/1756/2018 | Mukund Rawat | Pages not clear-124 to 129,141 to 148,413 | 17/08/2020 |
| | | GOODRE PRIVATE LIMITED Vs. INDIRAP URAM HABITAT CENTRE PRIVATE | Sec. 230-232 - Second | | | Wrong case type chose / Main case no / index not mention / document not | |
| 171 | | LIMITED APAVARGA TRADING COMPANY Vs. CAAR | Motion | NA C.P. | Sandeep Kumar RAJENDRA | properly uploaded Pages not clear-31,33 to | 17/08/2020 |
| 172 | 0710102/07924/2020 | A INDIA PRIVATE Rishabh Buildwell Pvt. Ltd. Vs. Compliance | Sec. 12A | (IB)/587(ND)2019 | BENIWAL | 37 case type wrong view | 17/08/2020 |
| 173 | 710102018152020 | Construction Contracts Pvt. Ltd. PUMA REALTORS | Rule 11 of NCLT, 2016 | C.P. (IB)/913(ND)2019 | | recipet payment not show | |
| | | PRIVATE LIMITED Vs. Punjab State Power | | C.P. | | | |
| 174 175 | | Corporation Limited ELLORA COMMOSALES PRIVATE LIMITED Vs | Sec. 230-232, Sec 234 | (IB)/934(PB)2018 1st Motion | 41354354 ankit singal | e-stamp paper missed Page Not Clear-595- 602,605- | 31/07/2020 |
| 176 | 710102072682020 | SANTOSH SHARMA Vs. DASH EXPORT PVT MEHTA SYNTHETIC PRIVATE LIMITED Vs | Application under any other provisions- IBC | C.P. | Sanyam goel | PAGE no 27- 41, 77 AND 78 NOT CLEAR | 28-07-2020 |
| 477 | | REGISTRAR OF COMPANIES NCT OF | S 0F0 (S) | | NOOR | Translate-141-164 / No Documents Proper | 24/07/2022 |
| | | DELHI & HARYANA Mohd Zuvaib Khan Vs Registrar of Companies | Sec 252 (3) Sec 252 (3) | | MOHAMMAD ANJALI YADAV | Uploaded income tax service DCIT High Court | 24/07/2020 17/07/2020 |
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| | | Ajay metalloys Vs ASIAN COLOUR | | | C.P. No. | | | |
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| 179 | 0710102/08052/2020 | COATED ISPAT LTD. | | Sec 60(5) | (IB)50(PB)12018 | RAJIV ANEJA | Affidavit veryfying date | 18/08/2020 |
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| | | Janusia dan Cinah Walia | | | | | Application every pages | |
| | | Jaswinder Singh Walia Vs PUMA REALTORS | | | | | sign Annexure every pages sign /Proof of | |
| 180 | 0710102/08030/2020 | PRIVATE LIMITED | | Sec 60(5) | CP/IB/934/PB/2018 | Anurag Bhatt | service | 18/08/2020 |
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| | | PRIVATE LIMITED Vs | Company | Sec 252 (1) - By | | | section / wrong case | |
| 181 | 0710102/08126/2020 | ROC Delhi LUSTRA PRINT | Appeal(Companies Act) | Government Body | | Bharti Kashyap | type | 21/08/2020 |
| | | PROCESS PVT. | | | | | | |
| 182 | 0710102/08081/2020 | LTD. Vs. FRENCH BAKERY PVT. LTD. | | IBC Under Sec 9 | | RANJIT KHATRI | claim less than 1 cr | |
| 102 | 07 10 102/0000 1/2020 | HIGH GROUND vs | | ibo olidei sec s | | | Claim less than 1 Cl | |
| 183 | 0710102/06329/2020 | LIMITED Vs. ASCEND MEDIA PRIVATE | | IBC Under Sec 9 | | Shantanu Derhgawen | page:35, 68, 69, not clear | |
| 100 | 07 10 102/00023/2020 | EXCELLION CAPITAL | | ibo onder occ s | | Derrigawen | page.ou, ou, ou, not clear | |
| | | VENTURES PRIVATE LIMITED Vs REGISTRAR | Company Application/Companies | | Appeal no. | | Advance service to | |
| 184 | 0710102/08166/2020 | OF COMPANIES | Act) | Rule 11 of NCLT | 206/252/ND/2020 | ANAND BAJPAI | income tax (DCIT) | 22/08/2020 |
| | | Mobeinnovation Software Private Limited | | | | | | |
| | | Vs. Registrar of | | | | Narayan Kumar | | |
| 185 | 710102069192020 | Companies | Company Application | Rule 11 of NCLT | Appeal/44(ND)2020 | | supporting affidavit | 24-08-2020 |
| | | JK LAKSHMI CEMENT LTD Vs. ANSAL HI- | | | | AMIT PRABHAT | | |
| 186 | 0710102/07514/2020 | TECH TOWNSHIPS LTD | Company Petition IB | IBC Under Sec 9 | | DESHPANDE | amount less than 1 Cr | |
| | | INDIAN POTASH LIMITED Vs SUMAN | | | | | objection- | |
| 40- | 0740400/2 | PHOSPHATES AND | | IDO Harta Co. C | | MANISH | jurisdiction(registered | |
| 187 | 0710102/07725/2020 | CHEMICALS LIMITED ORATOR MARKETING | Company Petition IB | IBC Under Sec 9 | | KAUSHIK | office indore) documents not uploaded | |
| 1 | | PVT. | | | | | (only six pages are | |
| 188 | 0710102/03587/2020 | LTD. Vs. SAMTEX | Company Petition IB Company | IBC under Sec 7 | | BF | uploaded) | |
| | | SIDHANT SHARMA Vs | Application(Companies | L | CP/305/241/242/ND | | l | |
| 189 | 0710102/08190/2020 | AKASH KHILWANI | Act) | Rule 11 of NCLT | /2018 | JAGIA | Index not uploaded | 24/08/2020 |
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| 190 | 0710102/07755/2020 | BSM India Private Limited | Company Petition IB | Sec 60(5) | | amresh kumar | case no. not mention | 10.8.2020 |
| 150 | 07 10 102/07 755/2020 | M/S KESHAV | Company Petition is | Sec 60(5) | | alliresii kuillai | | 10.8.2020 |
| | | ENTERPRISES Vs. ALUPAN COMPOSITE | | | | | 33, 27,23 not clear page | |
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| 191 | 0710102148962019/7 | LIMITED | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | 24 translate | |
| 191 | 0710102148962019/7 | | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | 24 translate | |
| 191 | 0710102148962019/7 | | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | 24 translate | |
| 191 | 0710102148962019/7 | | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | | |
| 191 | 0710102148962019/7 | | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | PG-11-20MSSED, 21,22,24,29 CUT AND | |
| 191 | 0710102148962019/7 | LIMITED | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | |
| 191 | 0710102148962019/7 | LIMITED MANJU KALGAONKAR | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, | |
| | | MANJU KALGAONKAR VS. JBB-EVEREST BUILDTECH PRIVATE | Interlocutory Application | | ib/3196/ND/2019 | | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | |
| 191 | 0710102148962019/7 0710102/08231/2020 | MANJU KALGAONKAR VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED | | Company Petition IB Sec 60(5) | ib/3196/ND/2019 | | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND | 25/08/2020 |
| | | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited | Interlocutory Application (I.B.C) | | ib/3196/ND/2019 | 9711967227 | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND | 25/08/2020 25/08/2020 |
| 192 193 | <u>0710102/08231/2020</u> 710102080802020 | MANJU KALGAONKAR VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs | Interlocutory Application (LB.C) CAVEAT Interlocutory Application | Sec 60(5) | NA | 9711967227 RISHAB WASSAN | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | 25/08/2020 |
| 192 | 0710102/08231/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs | Interlocutory Application (LB.C) CAVEAT Interlocutory Application (LB.C) Company | Sec 60(5) | | 9711967227 RISHAB WASSAN Rohit Sehgal | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | |
| 192 193 194 | 0710102/08231/2020 710102080802020 0710102/08264/2020 | MANJU KALGAONKAR VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company | Sec 60(5) NA Sec 60(5) | NA CP/IB/547/PB/2018 | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service | 25/08/2020 27.08.2020 |
| 192 193 | <u>0710102/08231/2020</u> 710102080802020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company | Sec 60(5) | NA | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | 25/08/2020 |
| 192 193 194 | 0710102/08231/2020 710102080802020 0710102/08264/2020 0710102/08243/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT | NA CP/IB/547/PB/2018 CP/434/2018 | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE AMIT PRABHAT | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party | 25/08/2020 27.08.2020 27.08.2020 |
| 192 193 194 | 0710102/08231/2020 710102080802020 0710102/08264/2020 | MANJU KALGAONKAR VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier Service India Pvt Ltd Punjab National Bank | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies Act) Company Application(Companies Act) Company | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT Rule 11 of NCLT | NA CP/IB/547/PB/2018 | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party Memo of party | 25/08/2020 27.08.2020 |
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| 192 193 194 | 0710102/08231/2020 710102080802020 0710102/08264/2020 0710102/08243/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier Service India Pvt Ltd Punjab National Bank Vs Metaphor Exports Pvt. Ltd | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies Act) Company Application(Companies Act) Company | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT Rule 11 of NCLT | NA CP/IB/547/PB/2018 CP/434/2018 CP/434/2018 | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE AMIT PRABHAT | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party Application every pages sign-1 to 11 Memo of party Memo of party Memo of party Memo of party | 25/08/2020 27.08.2020 27.08.2020 |
| 192 193 194 195 | 0710102/08231/2020 710102080802020 0710102/08264/2020 0710102/08243/2020 0710102/08241/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Polics ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier Service India Pvt Ltd Punjab National Bank Vs Metaphor Exports Pvt. Ltd TEK TRAVELS PRIVATE LIMITED Vs TED | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies Act) Company Application(Companies Act) Act) | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT Rule 11 of NCLT Application under any | NA CP/IB/547/PB/2018 CP/434/2018 CP/434/2018 IB/422/2016 COMPANY | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE AMIT PRABHAT DESHPANDE | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party Application every pages sign-1 to 11 Memo of party Memo of party | 25/08/2020 27.08.2020 27.08.2020 27.08.2020 |
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| 192 193 194 195 196 | 0710102/08231/2020 710102080802020 0710102/08264/2020 0710102/08243/2020 0710102/08241/2020 0710102/08258/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Robit Sengal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier Service India Pvt Ltd Punjab National Bank Vs Metaphor Exports Pvt. Ltd TEK TRAVELS PRIVATE LIMITEO VS TED TRAVEL & EXPERIENCES PRIVATE STATE BANK OF INDIA | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies Act) Company Application(Companies Act) Interlocutory Application (I.B.C) | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT Rule 11 of NCLT Application under any other provisions | NA CP/IB/547/PB/2018 CP/434/2018 CP/434/2018 IB/422/2016 COMPANY APPLICATION NO. | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE AMIT PRABHAT DESHPANDE Rajinder Wali Rachit Kohli | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party Application every pages sign-1 to 11 Memo of party Application every pages sign-1 to 4,9,12 Application every pages sign-1 to 4,9,12 Apge:1466-1476 missed | 25/08/2020 27.08.2020 27.08.2020 27.08.2020 27.08.2020 |
| 192 193 194 195 196 | 0710102/08231/2020 710102080802020 0710102/08264/2020 0710102/08243/2020 0710102/08241/2020 0710102/08258/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED Casablanca Industries Private Limited Rohit Sehgal Vs Supritendent of Police ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd Anupam Gupta Vs Overseas Courier Service India Pvt Ltd Punjab National Bank Vs Metaphor Exports Pvt. Ltd TEK TRAVELS PRIVATE LIMITED VS TED TRAVEL & EXPERIENCES PRIVATE | Interlocutory Application (I.B.C) CAVEAT Interlocutory Application (I.B.C) Company Application(Companies Act) Company Application(Companies Act) Company Application(Companies Act) Interlocutory Application | Sec 60(5) NA Sec 60(5) Rule 11 of NCLT Rule 11 of NCLT Application under any other provisions | NA CP/IB/547/PB/2018 CP/434/2018 CP/434/2018 IB/422/2016 COMPANY APPLICATION NO. | 9711967227 RISHAB WASSAN Rohit Sehgal AMIT PRABHAT DESHPANDE AMIT PRABHAT DESHPANDE Rajinder Wali Rachit Kohli | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR DD WRONG DETAILS Proof of service Memo of party Application every pages sign-1 to 11 Memo of party (Applicant signature) Application every pages sign-1 to 41,912 | 25/08/2020 27.08.2020 27.08.2020 27.08.2020 27.08.2020 |
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| Mukund Vs M/s Logix Interlocutory Application IBC Under Sec 9 IBC Under Sec 10 IBC Under Sec 1 | 220 | 0740402/00070/0000 | Ltd. Vs KAAMA | | IPC Under Core | | dohon-i | | |
| PCL IT Solutions Private Company Petition IB BC Under Sec 10 Sonal mashankar page:173-175, 200 missed and claim less sonal mashankar missed | | | Mukund Vs M/s Logix | Interlocutory Application | | | BALAJI | Wrong section (wrong e- | |
| PCL IT Solutions Private Company Petition IB Sonal mashankar missed and claim less 1000 | 229 | 0710102/08297/2020 | City Developers Pvt Ltd | (I.B.C) | IBC Under Sec 9 | | SRINIVASAN | file) | |
| PCL IT Solutions Private Company Petition IB Sonal mashankar missed and claim less 1000 | | | | | | | | | |
| 230 0710102/08178/2020 Limited Vs (IBC) IBC Under Sec 10 8109308340 than 1 cr | | | | | | | | missed and claim less | |
| 231 0710102/08450/2020 Vs. KULDEEP VERMA (I.B.C) Sec 42 C.P.IBI 418/ND/2018 AGRAWAL (AFFIDAVIT DATE) 09/01/2020 | 230 | 0710102/08178/2020 | Limited Vs | (IBC) | IBC Under Sec 10 | | | than 1 cr | |
| BANK Vs. M/S PIXION Interlocutory Application under any any other | 231 | 0710102/08450/2020 | Vs KULDEEP VERMA | | Sec 42 | CP/IB/ 418/ND/2018 | | (AFFIDAVIT DATE) | 09/01/2020 |
| 232 0710102/07233/2020 MEDIA PVT. LTD. Application(IBC) other provisions- IBC provisions- IBC ANIL KUMAR pg-21 repeated. REFILE | | | BANK Vs. M/S PIXION | | | any other | | | |
| | 232 | 0710102/07233/2020 | MEDIA PVT. LTD. | Application(IBC) | other provisions- IBC | provisions- IBC | ANIL KUMAR | pg-21 repeated. | KEFILE |

| | | Sanjib Kumar Dey Vs | | | | | No Index, No pagination, No e-Stamp, Brief | |
|-----|-----------------------|---|-----------------------------------|--|---|----------------------------|---|--------------|
| 233 | 0710102/08629/2020 | Concept Capital Infra Projects Pvt. Ltd. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | IB-911/2020 | Srijan Sinha | Synopsis, memo of parties | 07/09/2020 |
| 233 | 07 10 102/00029/2020 | DEVKRIPA ISPAT PRIVATE LIMITED Vs | (1.6.0) | Rule 11 01 NOL1, 2010 | 15-911/2020 | orijan omna | parties | 0770372020 |
| | | DE LAGE LANDEN | | | | | | |
| 234 | 0710102/08510/2020 | | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/985(ND)2018 | ANAND BAJPAI | PG-18,45 NOT CLEAR | 09/02/2020 |
| | | Manoj Giri Vs Ansal Phalak Infrastructure | Interlocutory Application | | C.P. | ROHIT | SELECT CORRECT | |
| 235 | 0710102/08470/2020 | Pvt Limited | (I.B.C) | Rule 11 of NCLT, 2016 | (IB)/2336(ND)2019 | CHOUDHRY | DOCUMENT TYPE | 09/02/2020 |
| | | | | | | | | |
| | | ARUN ANAND Vs. | | | | | affidavit back date sign | |
| 236 | 0710102/08486/2020 | AKME PROJECTS LIMITED | Company Application | | CP/55(ND)2018 | ROHIT KRISHAN NAGPAL | missing and section wrong | application |
| | | | | | | | · · | |
| 237 | 710000085722020 | Neeraj Aggarwala MASQ BUSINESS | | Cavet | | | NCLT form 3c Missed page numbering | 05/09/2020 |
| 238 | 710102086282020 | SOLUTION PVT. LTD Vs. Registrar of Companies | Company Application | Rule 11 of NCLT | Appeal-280 of 2020 | Sameer Sidhar | missed,income tax service missed | |
| | | VARDHMAN INFRABUILD PRIVATE | | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | | | |
| | | LIMITED Vs. REGISTR | | | l | | | |
| 239 | 0710102/00024/2020 | AR OF COMPANIES HARYANA CARBON | Company Appeal | Sec 252 (3) | NA | YOGITA BHATIA | DONE SUCCESFULLY | 09/09/2020 |
| | | PVT LTD Vs. REGISTRAR | | Sec 252 (1) - By | | SAMAKSH | | |
| 240 | 0710102/03278/2020 | OF COMPANIES NCT | Company Appeal | Government Body | NA | GOYAL | DONE SUCCESFULLY | 09/09/2020 |
| | | PUGLIA Vs. FIRESTA R DIMANOND PRIVATE | | | | | | |
| | | LIMITED FIRESTAR DIMANOND | | | | | | |
| | | INTERNATIONAL | | | | | | |
| | | PRIVATE LIMITED NIRAV MODI HONG | | Application under any | | | | |
| 241 | 0710102/03560/2018 | KONG LIMITED MR. NAVNEET KUMAR | Intervention Petition | other provisions | NA | Aditya Puglia | DONE SUCCESFULLY | 09/09/2020 |
| 242 | 0710102/03576/2018 | GUPTA Vs. M/S. TATA STEEL LIMITED | Company Petition IB | Sec 60(5) | NA | J SAGAR | DONE SUCCESFULLY | 09/09/2020 |
| 242 | 0710102/03576/2018 | DR.SEEMA | Company Petition IB | Sec 60(5) | NA | J SAGAR | DONE SUCCESFULLY | 09/09/2020 |
| | | BAJAJ Vs. EMBRYO HEALTH PRIVATE | | Application under any | | Vishnu PS | | |
| 243 | 0710102/00176/2019 | LIMITED STATE BANK OF | Company Petition | other provisions | NA | Langawat | DONE SUCCESFULLY | 09/09/2020 |
| 244 | 0710102/14108/2019 | INDIA Vs. SHRI LAL MAHAL LTD. | Company Application | Rule 11 of NCLT, 2016 | C.P. (IB)/613(ND)2019 | AYUSH AGARWAL | DONE SUCCESFULLY | 09/09/2020 |
| 244 | 0710102/14108/2019 | SINGLA BUILDERS AND | Company Application | Rule 11 01 NCL1, 2016 | | AGARWAL | DONE SUCCESFULLY | 09/09/2020 |
| 245 | 0710102/00084/2020 | PROMOTERS LIMITED Vs. | Company Application | Sec 60(5) | C.P. (IB)/934(PB)2018 | PALLAVI SINGH | DONE SUCCESFULLY | 09/09/2020 |
| 246 | 0710102/00059/2020 | SHARMA Vs KALIBER ASSOCIATES | Company Application | Sec 60(5) | (IB)/1718(PB)2018 | Jatin S Sethi | DONE SUCCESFULLY | 09/09/2020 |
| | 0740400/04000/0000 | PVT. LTD Vs. INCOME | | Application under any | 00/000/4/00040 | Anirban | DONE OUGOFOFULLY | 00/00/0000 |
| 247 | 0710102/01303/2020 | TAX OFFICER AXYKNO CAPITAL | Company Application | other provisions | CP/228(ND)2018 | Bhattacharya | DONE SUCCESFULLY | 09/09/2020 |
| | | SERVICES PVT. LTD. Vs. RATTANINDI | | Application under any | | | | |
| 248 | 0710102/02479/2020 | A POWER LTD SHRI | Cross Application | other provisions- IBC | NA | Vikram Hegde | DONE SUCCESFULLY | 09/09/2020 |
| | | SOURABHAGGARWAL SOLE PROPRIETOR | | | | | | |
| | | M/S. S S | | | | | | |
| | | ENTERPRISES Vs. SH RI BALAJI | | | | | | |
| 249 | 0710102/03191/2020 | INFRADEVELOPERS PRIVATE LIMITED | Review Application | Rule 11 of NCLT, 2016 | C.P. (IB)/2126(ND)2019 | Mohit Singhal | DONE SUCCESFULLY | 09/09/2020 |
| | | SPEED CARRIERS Vs. ANIL | Interlocutory | Application under any | C.P. | · · | | |
| 250 | 0710102/03136/2020 | MATTA THE CASA ROYALE | Application(IBC) | other provisions- IBC | (IB)/995(ND)2018 | animesh Rastogi | DONE SUCCESFULLY | 09/09/2020 |
| | | ALLOTTEES WELFARE | | | | | | |
| | | ASSOCIATION Vs. NIS US FINANCE AND | | | | | | |
| 251 | 0710102/02618/2020 | INVESTMENT MANAGERS LLP | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1348(ND)2019 | URFEF HAIDER | DONE SUCCESFULLY | 09/09/2020 |
| | | BHISHAM INFRASTRUCTURE | | | ., _, | a maber | Sing 2300201 OLL1 | |
| | | PRIVATE | | | | | | |
| | | LIMITED Vs. UDAYRA J PATWARDHAN - | | | | | | |
| 252 | 0710102/03083/2020 | INTERIM RESOLUTION PROFESSIONAL | Company Appeal | Application under any other provisions- IBC | C.P. (IB)/192(PB)2019 | NA | DONE SUCCESFULLY | 09/09/2020 |
| | | SUPERLATIVE INFRASTRUCTURE | 7-7 | | ,,, | | | - |
| | | PRIVATE | | | | | | |
| | | LIMITED Vs. UDAYRA J PATWARDHAN - | | | | | | |
| 253 | 0710102/03069/2020 | RESOLUTION PROFESSIONAL | Company Appeal | Application under any other provisions- IBC | NA | NA | DONE SUCCESFULLY | 09/09/2020 |
| | | CANBANK FACTORS LIMITED Vs. CANBAN | | Section 42 - Submitted | | | | |
| 254 | 0710102/02736/2020 | K FACTORS LTD | Company Appeal Company | by Government Body | NA | VIJAY KUMAR | DONE SUCCESFULLY | 09/09/2020 |
| 255 | 0740402/00070/0000 | Limited Vs Registrar of | Application(Companies | Sec 252 (1) - By | Appeal no. | SAMAKSH | DONE SUCCESSION | 00/00/2020 |
| 255 | 0710102/08672/2020 | Companies M/S AMPLE | Act) | Government Body | 242/2020 | GOYAL | DONE SUCCESFULLY | 09/09/2020 |
| | | INFRASTRUCTURE PVT. LTD Vs. M/S | | | | | | |
| 256 | 710102076952020 | | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/17(ND)2019 | upasana chandrashekaran | DONE SUCCESFULLY | |
| | | Mrs Sarika Somvanshi | | | | ununuonenaidii | | |
| 257 | 710102064042020 | and Ors. Vs. R S Stone Pvt Ltd | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1788(PB)2018 | Jatin S Sethi | DONE SUCCESFULLY | |
| | | INDIAN OVERSEAS BANK Vs. PIXION | Interlocutory | Application under any | C.P. | | | |
| 258 | 0710102/06621/2020 | MEDIA PRIVATE | Application(IBC) Company | other provisions- IBC | (IB)/438(PB)2018 | | DONE SUCCESFULLY | refile |
| 259 | 0710102/07816/2020 | Kiran Chopra Vs Arvind Chopra | Application(Companies | Rule 32 | CP/64(PB)2019 | VARUN KATHURIA | DONE SUCCESFULLY | 08/11/2020 |
| 200 | J. 10 102/010 10/2020 | IDBI Bank Limited Vs | noti | . wie oz | 5170T(FD)2013 | SATIONA | JOHE GOOGLOFULLY | |
| | | | Interlocutory Application | | | | | |
| 260 | 0710102/08614/2020 | Limited | (I.B.C) | other provisions- IBC | C.P. (IB)/3(ND)2020 | Harshit Khare | DONE SUCCESFULLY | 09/07/2020 |

| | | | | | | | | • |
|-----|-------------------------------------|---|--|--|------------------------------------|------------------------|----------------------|--|
| | | Shane Haryana Finlease Limited Vs Registrar of | | | | | | |
| | | Companies Delhi and | Company | | | | | |
| 261 | 0710102/03519/2020 | Haryana BHARAT BHUSHAN | Appeal(Companies Act) | Sec 252 (3) | | ZZ | DONE SUCCESFULLY | 21/03/2020 |
| 262 | 710102081952020 | AGARWAL Vs. BHARAT NIDHI LIMITED | Company Application | Application under any other provisions | CP/25(ND)2020 | Pratishtha | DONE SUCCESFULLY | |
| 202 | 710102081932020 | CUSHMAN AND | Company Application | other provisions | CF/25(ND)2020 | Fratisiitiia | DONE SUCCESFULLY | |
| | | WAKEFIELD INDIA PRIVATE LIMITED Vs | | | | | | |
| | | GOLF VIEW HOMES | Company Petition IB | | | sandeep phogat | | |
| 263 | 0710102/08554/2020 | ARUN ANAND Vs. | (IBC) Interlocutory | IBC Under Sec 9 APPLICATION UNDER | | 9873687595 | DONE SUCCESFULLY | |
| 264 | 0710102/08714/2020 | HARIKRISHAN | Application(IBC) | PROVISION IBC | (IB)/55(ND)2018 | Rohit Naagpal | DONE SUCCESFULLY | |
| 265 | 0710000080072020 | Hem Singh Bharana Vs. Trinity Cleantech Private | CAVEAT | | | | DONE SUCCESFULLY | 17/08/2020 |
| 266 | 0710000080602020 | Limited | CAVEAT | | | | DONE SUCCESFULLY | 19/08/2020 |
| 267 | 0710102080792020 | Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED | CAVEAT | | | | DONE SUCCESFULLY | 20/08/2020 |
| | | 1. Unilazer Alternative Ventures ,2. Easy Policy | | | | | | |
| | | Insurance Web | | | | | | |
| 268 | 710000085722020 | Aggregators Pvt. Ltd. Green Channel | | | | | DONE SUCCESFULLY | 09/05/2020 |
| 200 | 74000000400000 | publications (India) Pvt | | | | | DONE SUCCESSIULY | 00/02/2020 |
| 269 | 710000084682020 | Itd SHOBHIT ESTATES | | | | | DONE SUCCESFULLY | 09/02/2020 |
| | | PRIVATE LIMITED Vs Registrar of Companies | Company | | | RANJAN KUMAR | | |
| 270 | 0710102/08777/2020 | NCT of Delhi & Haryana | Appeal(Companies Act) | Sec 252 (1) | | JHA | DONE SUCCESFULLY | 09/12/2020 |
| | | Amit Anil Goenka Vs. M/s. Earthcon Infracon | | | | | | |
| 271 | 710102080052020 | Private Ltd. | Company Petition IB | Rule 11 of NCLT, 2016 | IB-1601/ND/2019 | Ankur kashyap | DONE SUCCESFULLY | refile |
| 272 | 710102079782020 | Mohan Aggarwal Vs. JAI PRAKASH GUPTA | Review Application | Rule 11 of NCLT, 2016 | C.P. (IB)/1565(PB)2018 | RAJENDRA GUPTA | DONE SUCCESFULLY | refile |
| | | SVAS ARC PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | | | | | | |
| 273 | 0710102/08695/2020 | COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sub-Section (1) 0f Section 66. | | RANJAN KUMAR JHA | DONE SUCCESFULLY | 09/09/2020 |
| | | M/S INTER | 1 - 2palog rot) | | 1 | | _ 5.1.2 5555251 0221 | |
| | | CONTINENTAL INDUSTRIES Vs M/S | Interlocutory | | | | | |
| 274 | 0710102/08636/2020 | SHOREWALA GLOBAL | Application(IBC) | Sec 60(5) | IB/862/ND/2019 | Gautam Singh | DONE SUCCESFULLY | |
| 275 | 0710102/08665/2020 | V.N. PROPERTIES PRIVATE LIMITED | Company Application | Sec. 230-232 - Second Motion | CAA/15/PB/2019 | Sanjeev Choudhhry | DONE SUCCESFULLY | 09/09/2020 |
| | | DEVENDRA KUMAR SHARMA Vs JBB- | | | | | | |
| | | EVEREST BUILDTECH | Interlocutory Application | | | | | |
| 276 | 0710102/08692/2020 | PRIVATE LIMITED Vasilis CityScapes Pvt. | (I.B.C) | other provisions- IBC | IB/1006/ND/2019 | Anil Kumar | DONE SUCCESFULLY | 09/09/2020 |
| | | Ltd Vs SONI | Interlocutory Application | | | | | |
| 277 | 0710102/08761/2020 | INFRATECH PVT LTD TGS Water Private | (I.B.C) | other provisions- IBC | IB/2239/ND/2019 | Aseem Talwar | DONE SUCCESFULLY | 09/11/2020 |
| 270 | 740402000072000 | Limited Vs. Registrar Of | Contour Detition | Application under any | 272/2040 | IEEVECH MEHTA | DONE SUCCESSIULY | |
| 278 | 710102080972020 | Companies Rajaraman | Contempt Petition | other provisions | appeal-372/2019 | JEEVESH MEHTA | DONE SUCCESFULLY | |
| | | Balachandran Vs. Delhi Baroda Road Carriers | | Application under any | COMPANY PETITION (IB) NO. | | | |
| 279 | 710102036232020 | Private Limited | Company Petition IB | other provisions- IBC | 1665/(PB)/2018 | Shweta Dubey | DONE SUCCESFULLY | |
| | | Oswal exports pvt ltd Vs | CA(A) Merger and Amalgamation(Compani | Sub-section (I) of section | | | | |
| 280 | 0710102/07728/2020 | roc R.S. Ajit Singh and | es Act) | 230 | | aaryan sharma | DONE SUCCESFULLY | 08/07/2020 |
| | | Company (Automotives) | | | | | | |
| | | Pvt. Ltd. Vs R.S. Ajit Singh & Co. | Interlocutory Application | Application under any | C.P. | | | |
| 281 | 0710102/08767/2020 | (Automotives) Pvt. Ltd. | (I.B.C) | other provisions- IBC | (IB)/1499(PB)2019 | na | DONE SUCCESFULLY | 12/09/2020 |
| 282 | 0710102/01885/2020 | RAJEEV LOCHAN Vs. UMAN CHADHA Vs. | Company Application | Sec. 12A | (IB)/2166(ND)2019 | 981803467 | DONE SUCCESFULLY | 11.09.2020 |
| | | LIFESTYLE FITNESS | Interlocutory | | C.P. | | | |
| 283 | 0710102/08854/2020 | PRIVATE LIMITED Olympia Electronics | Application(IBC) Company Petition IB | SECTION -9 | (IB)/310(ND)2019 | NIRAJ YADAV | DONE SUCCESFULLY | 15-09-2020 |
| 284 | 0710102/06531/2020 | Private Limited Vs J. M. TECH SOLUTION | (IBC) | IBC Section 59 | | Soma Samantarai | DONE SUCCESFULLY | |
| | | PRIVATE LIMITED Vs. | | | 1. | <u>.</u> | | |
| 285 | 0710102/08720/2020 | REGISTRAR OF COMPANIES | Company Application | Application under any other provisions | Appeal/187(ND)202 0 | Depaish Tangoriya | DONE SUCCESFULLY | refile |
| | | Proprietor Of Seemro | | provisions | Ī | . angenya | | 1 |
| | | Cargo Movers Vs TRIUMPH REALITY PVT | Company Petition IB | | | upasana | | |
| 286 | 0710102/08837/2020 | LTD | (IBC) CP(AA) Merger and | IBC Under Sec 9 | - | | DONE SUCCESFULLY | 14/09/2020 |
| | | Rapipay Fintech Holding | Amalgamation(Compani | Sec. 230-232 - Second | | KARAN | | |
| 287 | 0710102/08364/2020 | Private Limited Vs FARHEEN ARSHAD Vs. | es Act) | Motion | 1 | MALHOTRA | DONE SUCCESFULLY | 31/08/2020 |
| 202 | 0740400/2000 / / | M/S OVERSEAS | Intervention Petition | S CO(F) | | SANJEEV | DONE SUCCESSION | 46/00/2000 |
| 288 | 0710102/08884/2020 | PRIVATE LIMITED Mr. Ravindra Loonkar | (IBC) | Sec 60(5) | INTERLOCUTORY | KATARIA | DONE SUCCESFULLY | 16/09/2020 |
| 289 | 0710102061192020/1 | Vs. Kotak Mahindra Bank Limited | | Sec 60(5) | APPLICATION (I.B.C)/2069(PB)202 | | DONE SUCCESFULLY | |
| 203 | 0. 10 102001192020/1 | Mr. Ravindra Loonkar | | 00(0) | INTERLOCUTORY | | DOME SUCCESFULLY | 1 |
| 290 | 0710102061192020/3 | Vs. Kotak Mahindra Bank Limited | | Sec 60(5) | APPLICATION (I.B.C)/2069(PB)202 | | DONE SUCCESFULLY | |
| | | MR. NIKHIL RAI AND | | Sec. 241(1),Sec. | COMPANY | | | |
| 291 | 0710102139162019/9 | ANOTHER v/s M/S VCARE | | 242(4),Application under any other provisions | PETITION (COMPANIES | | DONE SUCCESFULLY | <u> </u> |
| | | MCCORMICK SUPPORT SERVICES PRIVATE | | | CA(A) MERGER AND | | | |
| 292 | 0710102173432019/7 | LIMITED | | Sec. 230-232, Sec 234 | AMALGAMATION(| | DONE SUCCESFULLY | |
| 293 | 0710102/08884/2020 | Farheen Arshad Vs M/S Overseas Private | Intervention Petition (IBC) | Sec 60(5) | CP/IB/1731/2019 | Manoj Kumar Malik | DONE SUCCESFULLY | 16/09/2020 |
| | | SREI EQUIPMENT | -/ | | | | 3 2500201 OLL1 | |
| | | FINANCE LIMITED Vs WIANXX IMPEX | Interlocutory Application | | | | | |
| 294 | 0710102/08914/2020 | PRIVATE LIMITED SSMP INDUSTRIES | (I.B.C) | Rule 11 of NCLT, 2016 | ļ | | DONE SUCCESFULLY | 16/09/2020 |
| | | LIMITED Vs. SSMP | Interlocutory | Application under any | C.P. | | | |
| 295 | 0710102/08930/2020 | INDUSTRIES LIMITED | Application(IBC) Interlocutory Application | other provisions- IBC Application under any | (IB)/495(ND)2017 | H P BHARDWAJ | DONE SUCCESFULLY | 17-09-2020 |
| 296 | 0710102/08917/2020 | Vijay Oberoi Vs | (I.B.C) | other provisions- IBC | IB/159/ND/2019 | Vijay Oberoi | DONE SUCCESFULLY | 16/09/2020 |
| | | IL&FS FINANCIAL SERVICES LTD Vs MR. | Company Petition IB | | <u> </u> | | | |
| 297 | 0710102/08622/2020 | AMIT MITTAL Sunil Parmanand | (IBC) | Section 95(1) | ļ | asa legal | DONE SUCCESFULLY | |
| | | Kewalramani Vs REG. | | | | | | |
| 298 | 0710102/08814/2020 | Medilux Laboratories Private Limited | | Rule16(d),NCLT Rules,2016 IBC | | purti marwaha gupta | DONE SUCCESFULLY | |
| | U . U U E / U U U T / Z U Z U | uio Ellillicu | | 1. 1010032010100 | | Izupiu | IS SITE SUUGESFULL! | 1 |

| | | Cowgill Holloway Support (India) Pvt Ltd. | Company Petition | | | ASHISH SINGH | | |
|------|--|---|--|--|--------------------------|---------------------|---------------------|------------|
| 299 | 0710102/06277/2020 0710102/08944/2020 | Vs A.V. COMPUTERS | (Companies Act) Company Petition | Sec. 59 | | LIQUIDATOR ISWAR | DONE SUCCESFULLY | |
| 300 | Fresh | PRIVATE LIMITED Vs | (Companies Act) | Rule 11 of NCLT | | MOHAPATRA | DONE SUCCESFULLY | 17/09/2020 |
| | | | | | | | | |
| 301 | 710102088932020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESFULLY | 16/09/2020 |
| 302 | 710102088912020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESFULLY | 16/09/2020 |
| 002 | 710102300312020 | Ivandita Onamia | | OAVEAT | | | DONE GOOGESI GEET | 10/03/2020 |
| 303 | 710102088892020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESFULLY | 16/09/2020 |
| | | | | | | | | |
| 304 | 710102088872020 | Nandita Sharma M/S CRAYON | | CAVEAT | | | DONE SUCCESFULLY | 16/09/2020 |
| | | SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S | COMPANY DETITION ID | | | | | |
| 305 | 0710102025802018/15 | VAS DATA SERVICES | (IBC)/1683(ND)2018 | | | | DONE SUCCESFULLY | 09/04/2020 |
| | | M/S CRAYON SOFTWARE EXPERTS | | | | | | |
| | | INDIA PVT. LTD Vs. M/S | COMPANY PETITION IB | | | | | |
| 306 | 0710102025802018/16 | VAS DATA SERVICES | (IBC)/1683(ND)2018 INTERLOCUTORY | | | | DONE SUCCESFULLY | 09/10/2020 |
| 307 | 0710102085472020/1 | SUNIL KUMAR JAIN Vs. SANDEEP SHARMA | APPLICATION (I.B.C)/3774(ND)2020 | | | | DONE SUCCESFULLY | 09/12/2020 |
| | 0.1010200011202011 | Assistant | (1.2.6).01.1.1(1.2)2020 | | | | 20112 000 0201 0221 | 00/12/2020 |
| | | Commissioner(State Tax-GST) Vs Gain | Interlocutory Application | | | | | |
| 308 | 0710102/08969/2020 | Chand Narang SMS PARYAVARAN | (I.B.C) | Sec 60(5) | CP/IB/ 20 | Prabhu | DONE SUCCESFULLY | 17/09/2020 |
| | | LIMITED Vs ICICI BANK | Interlocutory Application | | CP/IB/1935/PB/201 | Sajeve Bhushan | | |
| 309 | 0710102/08968/2020 | LIMITED MUKESH KUMAR | (I.B.C) Interlocutory Application | other provisions- IBC Application under any | 9 CP/IB/2375/ ND/ | Deora PARTHO | DONE SUCCESFULLY | 17/09/2020 |
| 310 | 0710102/08971/2020 | GROVER Vs Patents Talgo S.L. Vs | (I.B.C) | other provisions- IBC | 2019 | | DONE SUCCESFULLY | 17/09/2020 |
| | | Skylark Warehousing | | | | | | |
| 311 | 0710102/08902/2020 | Soluitions P. LTd Loyal Scaffolding Pvt. | | IBC Under Sec 9 | | amit kapur | DONE SUCCESFULLY | |
| 240 | 0740400/00000 | Ltd. Vs M/s C.K | | Rule16(d),NCLT | ID 4000 0045 | A | DONE SUCCESSION | |
| 312 | 0710102/08906/2020 | Infrastructures Ltd. SUNRISE CEMENT PVT | (Companies Act) COMPANY PETITION | Rules,2016 Sec 252 (1) - By | IB-1389-2019 | Amarjit Singh | DONE SUCCESFULLY | |
| 313 | 0710102105522019/5 | LTD Vs DIGITAL ENTERPRISE | (COMPANIES ACT)/11111(PB)2019 | Government Body,Sec 252 (3) - By Government | | | DONE SUCCESFULLY | 25/06/2020 |
| 0.0 | 0. 10 102 1000220 19/0 | SHASHI BHUSHAN | , , , | | | | JOHE GOOGLOFULLY | |
| | | PRASAD vs PUMA REALTORS PRIVATE | COMPANY APPLICATION(IBC)/684(| Application under any | | | | |
| 314 | 0710102009632020/1 | LIMITED IMPEX SERVICES INDIA | ND)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 16/09/2020 |
| | | PRIVATE LIMITED Vs | | | | | | |
| 315 | 0710200000062017/10 | SSMP INDUSTRIES | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | | DONE SUCCESFULLY | 16/09/2020 |
| | | CHANDRA PRAKASH | INTÉRLOCUTORY | , | | | | |
| 316 | 0710102068432020/2 | Vs. MONEY OPTIONS SERVICES PVT LTD | APPLICATION (I.B.C)/2576(PB)2020 | Sec 66(1) | | | DONE SUCCESFULLY | 17/09/2020 |
| | | WORXPACE PVT LTD Vs M/S IREO FIVERIVER | COMPANY APPLICATION(IBC)/253(| | | | | |
| 317 | 0710102002052020/4 | PVT LTD GARG FINANCIAL | ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 18/09/2020 |
| | | MANAGEMENT | | | | | | |
| | | CONSULTANTS PVT LTD. Vs VISION PLUS | | | | | | |
| | | SECURITY CONTROL | COMPANY PETITION IB | | | | | |
| 318 | 0710102009742020/2 | PVT LTD. EXCELLION CAPITAL | (IBC)/128(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 18/09/2020 |
| | | VENTURES PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 319 | 0710102023082020/8 | REGISTRAR OF | APPEAL(COMPANIES ACT)/206(ND)2020 | Sec 252 (1) | | | DONE SUCCESFULLY | 18/09/2020 |
| | | HEMANT KHANDELWAL Vs NIHO | COMPANY PETITION (COMPANIES | | | | | |
| 320 | 0710102068392020/4 | CONSTRUCTION STALWART | ACT)/89(ND)2020 | Sec. 241(1) | | | DONE SUCCESFULLY | 18/09/2020 |
| | | SURVEILLANCE AND | | | | | | |
| | | ELECTRO TECHNOLOGIES | | | | | | |
| | | PRIVATE LIMITED Vs | OOMBANN/ | | | | | |
| | | REGISTRAR OF COMPANIES DELHI & | COMPANY APPEAL(COMPANIES | | | | | |
| 321 | 0710102071362020/3 | HARYANA GURNEET SINGH SETHI | ACT)/279(ND)2020 | Sec 252 (3) | | | DONE SUCCESFULLY | 18/09/2020 |
| | | Vs COMMITTEE OF | INTERIORIZATION | | | | | |
| | | CREDITORS OF K.D.K ENTERPRISES PVT LTD | INTERLOCUTORY APPLICATION | | | | | |
| 322 | 0710102075402020/1 | THROUGH INDIAN MS. MANDIRA KOIRALA | (I.B.C)/3092(PB)2020 COMPANY PETITION | Sec 60(5) | | | DONE SUCCESFULLY | 18/09/2020 |
| 200 | 0740400077475 | vs SON/ MANDHIRA | (COMPANIES | S 244/1 | | | DONE SUCCESSION | 49/00/2022 |
| 323 | 0710102077152020/4 | | ACT)/104(PB)2020 COMPANY PETITION IB | Sec. 241(1 | | | DONE SUCCESFULLY | 18/09/2020 |
| 324 | 0710102172562019/4 | LTD. Vs ANIL BHALLA SHINOJ KOSHY Vs M/S | (IBC)/207(ND)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 18/09/2020 |
| | | GRANITE GATE | COMPANY PETITION IB | | | | | |
| 325 | 0710120012082018/39 | PROPERTIES PVT LTD IMPEX SERVICES INDIA | (IBC)/1248(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 18/09/2020 |
| | | PRIVATE LIMITED Vs SSMP INDUSTRIES | COMPANY PETITION IB | Application under any | | | | |
| 326 | 0710200000062017/12 | LIMITED | (IBC)/495(ND)2017 | other provisions | | | DONE SUCCESFULLY | 18/09/2020 |
| | | THIRD EYE HARKHABAR PRIVATE | | | | | | |
| | | LIMITED Vs. THE REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | | |
| 327 | 0710102064972020/1 | COMPANIES NCT OF | ACT)/277(ND)2020 | Sec 252 (3) | | | DONE SUCCESFULLY | 18/09/2020 |
| | | RADIUS INFRATEL PVT. LTD. Vs UNION BANK | Interlocutory Application | | C.P. | | | |
| 328 | 0710102/09032/2020 | OF INDIA Assistant | (I.B.C) | Sec 60(5) | (IB)/59(PB)2018 | ADITYA DEWAN | DONE SUCCESFULLY | 19/09/2020 |
| | | Commissioner(State | | | | | | |
| 329 | 0710102/09010/2020 | Tax-GST) Vs Gain Chand Narang | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/706(PB)2018 | | DONE SUCCESFULLY | 19/09/2020 |
| | | padia timber company | Interlocutory Application | | | PANKAJ BHAGAT | | |
| 330 | 0710102/08999/2020 | pvt ltd Vs bank of | (I.B.C) Interlocutory Application | Sec 60(5) | IB)/559(PB)2017 | | DONE SUCCESFULLY | 18/09/2020 |
| 331 | 0710102/09001/2020 | Nitin gupta Vs SK Bhatt padia timber company | (I.B.C) Interlocutory Application | Sec 60(5) | (IB)/742(ND)2018 | KARAN GANDHI | DONE SUCCESFULLY | 18/09/2020 |
| 332 | 0710102/08997/2020 | pvt ltd Vs bank of Income Tax Officer | (I.B.C) | Sec 60(5) | (IB)/559(PB)2017 | Pankaj Bhagat | DONE SUCCESFULLY | 18/09/2020 |
| | | Ward 16(1) Vs M B | | Sec 252 (1) - By | CA/928/252/ND/201 | | | |
| 333 | 0710102/09036/2020 | JEWELLERS PRIVATE NAMITA CHOUDHWRY | Act) | Government Body | 9 | Lakshmi Gurung | DONE SUCCESFULLY | 20/09/2020 |
| 22.4 | 0740400/00000/000 | Vs ALCHEMIST INFRA | Company | Santian 400 | | AUI | DONE SUCCESSION | 40/00/2022 |
| 334 | 0710102/09002/2020 | REALTY LIMITED | Appeal(Companies Act) | JOECTION 420 | <u>I</u> | NIL | DONE SUCCESFULLY | 18/09/2020 |

| | | BRISK COMMUNICATIONS Vs | | | | | | |
|-----|--|---|------------------------------|--|------------------------------|-----------------------|--|-------------|
| | 074040040077540000 | LEMON ELECTRONICS | Company Petition IB | IDO I O 7 | | | DONE OUGOFOFULLY | 00/00/0000 |
| 335 | 0710102/02775/2020 | ICICI Bank Limited Vs | (IBC) | IBC under Sec 7 | | rajb 7 associates | DONE SUCCESFULLY | 02/03/2020 |
| 336 | 0710102/02887/2020 | Avantha Holdings Limited | Company Petition IB (IBC) | IBC under Sec 7 | | sng & partners | DONE SUCCESFULLY | 04/03/2020 |
| - | 0.10102.0200172020 | SANJAY SINGHAL | (120) | ibe andor coo . | | ong a partitoro | 50112 000 0201 0221 | 04/00/2020 |
| | | PROP. UNIQUE CONCEPTS Vs Amrapali | Company Petition IB | | | prashant | | |
| 337 | 0710102/02908/2020 | Leisure Valley Private Burlington Finance | (IBC) Company Petition IB | IBC Under Sec 9 | | bhushan shailender | DONE SUCCESFULLY | 05/03/2020 |
| 338 | 0710102/03014/2020 | Limited Vs Vipul Limited | | IBC under Sec 7 | | kishore singh | DONE SUCCESFULLY | 07/03/2020 |
| | | Sprit Infrapower & Multiventures Pvt. Ltd. | Company Petition IB | | | singh & singh law | | |
| 339 | 0710102/03237/2020 | Vs ICICI Bank UK PLC turtle books pvt ltd Vs | (IBC) Company Petition IB | Sec 30 Application under any | | firm LLP | DONE SUCCESFULLY | 13/03/2020 |
| 340 | 0710102/03265/2020 | aditya birla finance Itd | (IBC) | other provisions- IBC | | siddharth tandon | DONE SUCCESFULLY | 13/03/2020 |
| 341 | 0710102/08982/2020 | ONESOURCE INDIA PRIVATE LIMITED Vs | Company Petition IB (IBC) | IBC Section 59 | | girish singhania | DONE SUCCESFULLY | 18/09/2020 |
| | | PLUG ENERGIA | () | | | g | | |
| 342 | 0710102006892019/5 | PRIVATE LIMITED VS DOLPHIN INVESTMENT | | Sec 252 (3) | | | DONE SUCCESFULLY | 16/09/2020 |
| | | MANAGEMENT PVT LTD VS ANANT | | | | | | |
| | | SOURCING | | Sec. 230-232 - Second | | | | |
| 343 | 0710102007012019/9 | MANAGEMENT PVT. PRECISE | | Motion | | | DONE SUCCESFULLY | 27/07/2020 |
| | | LABORATORIES PRIVATE LIMITED VS | | | | | | |
| 344 | 0710102014892020/2 | ET TU | | Sec. 230-232, Sec 234 | | | DONE SUCCESFULLY | 19/03/2020 |
| | | BREAKING WAVE SOFTWARE PRIVATE | | | | | | |
| 345 | 0710102022452020/2 | LIMITED VS GILLIS LOCKWOOD HELLER | | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 07/10/2020 |
| | The state of the s | BREAKING WAVE | | - | | | JAMES SOCIETION OF THE PROPERTY OF THE PROPERT | |
| | | SOFTWARE PRIVATE LIMITED VS GILLIS | | Sec. 230-232 - Second | | | | |
| 346 | 0710102022452020/2 | LOCKWOOD HELLER BREAKING WAVE | | Motion | 1 | | DONE SUCCESFULLY | 07/10/2020 |
| | | SOFTWARE PRIVATE | | | | | | |
| 347 | 0710102022452020/5 | LIMITED VS GILLIS LOCKWOOD HELLER | | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 19/08/2020 |
| 348 | 0710102026152020/4 | HIND POCKET BOOKS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 07/10/2020 |
| | | CLARITY VINIMAY PVT | | Sec. 230-232 - Second | | | | |
| 349 | 0710102032242018/4 | LTD CLARITY VINIMAY PVT | | Motion Sec. 230-232 - Second | | | DONE SUCCESFULLY | 27/08/2020 |
| 350 | 0710102032242018/5 | LTD M/S ONYXE | | Motion | | | DONE SUCCESFULLY | 28/08/2020 |
| | | INFRASTRUCTURE PVT LTD Vs. REGISTRAR | | | | | | |
| 351 | 0710200418032018/1 | OF COMPANIES | | 252 | | | DONE SUCCESFULLY | 18/06/2020 |
| | | STATE BANK OF INDIA Vs. M/S NAMDHARI | | | | | | |
| 252 | 0740200444402047/7 | FOOD INTERNATIONAL PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESSIII I V | 30/05/2020 |
| 352 | 0710200411492017/7 | M/S. PLATINA BULKERS | | IBC-7 | | | DONE SUCCESFULLY | 30/03/2020 |
| | | PVT. LTD. Vs. M/S. STAR MINERAL | | | | | | |
| 353 | 0710200410172018/22 | RESOURCES PVT. LTD. | | IBC-7 | | | DONE SUCCESFULLY | 12/06/2020 |
| 354 | 0710102432872018/2 | SUVIDHA PARKLIFT | | SUB SECTION 230 | | | DONE SUCCESFULLY | 15/06/2020 |
| | | LIMITED Vs. REGISTRAR OF | | | | | | |
| 355 | 0710102166382019/2 | COMPANIES AADHUNIK INFRA | | IBC Under Sec 10 | | | DONE SUCCESFULLY | 13/06/2020 |
| | | PROJECS PVT LDT Vs. | | | | | | |
| 356 | 0710102165942019/6 | AADHUNIK INFRA PROJECS PVT LDT | | SECOND MOTION 230- 232 | | | DONE SUCCESFULLY | 27/06/2020 |
| | | GARHWAL AIRCON SERVICES PRIVATE | | | | | | |
| | | LIMITED Vs. | | | | | | |
| 357 | 0710102159082019/7 | REGISTRAR OF COMPANIES | | 252 | | | DONE SUCCESFULLY | 02/03/2020 |
| | | GLOBAL CABS SERVICES PRIVATE | | | | | | |
| | | LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | | | | | | |
| 358 | 0710102154412019/2 | DELHI & HARYANA NUVISION (DELHI) | | 252(3) | | | DONE SUCCESFULLY | 11/03/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| 359 | 0710102149292019/4 | FLPL LOGISTICS PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESFULLY | 20/03/2020 |
| 1 | | NUVISION (DELHI) PRIVATE LIMITED Vs. | | | | | | |
| 360 | 0710102149292019/3 | FLPL LOGISTICS PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESFULLY | 20/03/2020 |
| 300 | 0. 10102143232019/3 | BREAKING WAVE | | | | | DONE SUCCESFULLY | 20,00,2020 |
| 361 | 0710102022452020/5 | SOFTWARE PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 19/08/2020 |
| | | Aman deep Saxena Vs tusliani construction | Company Petition IB | | centrik ligalistic Ilp | | | |
| 362 | 0710102/09046/2020 | and developers pvt ltd Transit Geo System | (IBC) | IBC under Sec 7 | 9811421253 | | DONE SUCCESFULLY | 18/09/2020 |
| | | Transit Geo System Integrators Private | | | | | | |
| 363 | 0710102/08145/2020 | Limited Vs Stahl Tecniks Private Limited | Company Petition IB (IBC) | IBC Under Sec 9 | AADITYA A PANDE | | DONE SUCCESFULLY | 21/08/2020 |
| 555 | 0. 10 102/00 143/2020 | Sondhi Travels Vs | . , | 011461 060 5 | | | JOHE GOOGLOFULLY | |
| 364 | 0710102/07642/2020 | Naveen Tours Private Limited | Company Petition IB (IBC) | IBC Under Sec 9 | RAKESH WADHWA | | DONE SUCCESFULLY | 05/08/2020 |
| 365 | 0710102/08206/2020 | Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd | Company Petition IB (IBC) | IBC Under Sec 9 | ROHIT BANSAL | | DONE SUCCESFULLY | 23/07/2020 |
| 555 | 0. 10 102/00200/2020 | DR. B.M ABROL AND | (150) | 011461 060 5 | DANGAL | | JOHE GOOGLOFULLY | |
| | | DR. SUNITA ABROL VS UNIVERSAL | Company Petition IB | | prerna arora | | | |
| 366 | 0710102/03022/2020 | BUILDWELL PVT. LTD. JNC Greenwoods Social | (IBC) | Sec 60(5) Rule 87 A of the | 9910800018 Rahul Kumar, | | DONE SUCCESFULLY | 03/07/2020 |
| | | Welfare Society Vs | | Companies (Transfer of | Advocate, C-136, | | | |
| 367 | 0710102/08488/2020 | District Magistrate Ghaziabad | Company Petition IB (IBC) | Pending Proceedings) Rules, 2016 | Basement, Defence Colony, | | DONE SUCCESFULLY | 09/02/2020 |
| | | | Company Petition IB | Regulation 10(1) & (2), Liquidation process | padora low company | | | |
| 368 | 0710102/08934/2020 | Tusharr Vs Mawkin | (IBC) | Regulation, 2016 | 9999195702 | | DONE SUCCESFULLY | 17/09/2020 |
| | | Cachar Paper Project Workers, Union Vs M/S | | | | | | |
| 369 | 0710102/08730/2020 | HINDUSTAN PAPPER CORPORATION LTD | Intervention Petition (IBC) | Sec 60(5) | Siddharth Seem 9999019270; | | DONE SUCCESFULLY | 09/10/2020 |
| 303 | 01 10 102/00/30/2020 | ISSUE ORATION LID | (Indo) | loce only | 10000010210; | | IDONE GUUDESFULLT | 00/ 10/2020 |

| | Τ | M/s Saya Cementation | | 1 | ı | ı | Т | 1 |
|-----|----------------------|---|--|---|----------------------|----------------------|-------------------|-------------|
| | | Limited VS M/s Alisha | | | | | | |
| 370 | 710000090422020 | Infratech Private Limited SATPAL CHAWLA Vs. | CAVEAT | | | | DONE SUCCESFULLY | |
| 371 | 710102028442020 | MCF FINLEASE PRIVATE LIMITED | Company Batition | Sec 241 (2) | C.P26/2019 | Ritesh Singh | DONE SUCCESFULLY | |
| 3/1 | 710102020442020 | PRIVATE LIMITED | Company Petition | Sec 241 (2) | C.P26/2019 | Kitesii Siligii | DONE SUCCESFULLY | |
| 372 | 710102029752020 | sdsd Vs. dfdf | Company Appeal | Sec. 140(5) | | | DONE SUCCESFULLY | |
| 373 | 710102031762020 | VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED | Company Petition | Cavet Application | | AKANKSHA KAUL | DONE SUCCESFULLY | |
| | | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. | | | | | | |
| 374 | 710102032722020 | Registrar of Companies DPS Management | Company Petition | Sec 252 (3) | | Sheetal | DONE SUCCESFULLY | |
| | | Consultants Pvt Ltd Vs. | | Application under any | | | | |
| 375 | 710102033552020 | ROC Gov of India HARYANA CARBON | Company Petition | other provisions | | vanadana sharma | DONE SUCCESFULLY | |
| | | PVT LTD Vs. REGISTRAR OF | | Sec 252 (1) - By | | SAMAKSH | | |
| 376 | 710102033712020 | COMPANIES NCT AND | Company Appeal | Government Body | | GOYAL | DONE SUCCESFULLY | |
| | | UJJAWAL GARMENTS PRIVATE LIMITED Vs. | | | | | | |
| 377 | 710102033902020 | REGISTRAR OF COMPANIES | Company Petition | Sec 252 (1) - By Government Body | | SANJEEV CHOUDHARY | DONE SUCCESFULLY | |
| | | ASHUTOSH STEEL PRIVATE LIMITED Vs. | | , | | | | |
| | | ROYAL PRESSING | | Application under any | | SHANKARI | | |
| 378 | 710102034542020 | PRIVATE LIMITED UJJAWAL GARMENTS | Company Petition | other provisions | | MISHRA SANJEEV | DONE SUCCESFULLY | |
| 379 | 710102034162020 | PRIVATE LIMITED UCO BANK Vs. SASI | Company Petition COMPANY PETITION IB | Sec 252 (3) | | CHOUDHARY | DONE SUCCESFULLY | |
| 380 | 0710102106902019/13 | POWER PVT. LTD. | (IBC)/1790(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 22/09/2020 |
| | | APPLAUSE PACKAGING PVT. LTD. Vs. | COMPANY | | | | | |
| 381 | 0710102084902020/1 | REGISTRAR OF COMPANIES | APPLICATION(COMPANI ES ACT)/470(ND)2020 | Rule 11 of NCLT | <u> </u> | <u> </u> | DONE SUCCESFULLY | 23/09/2020 |
| | | UNION BANK OF INDIA Vs. SARVESHWAR | INTERLOCUTORY | | | | | |
| | 07404000000000 | CREATIONS PRIVATE | APPLICATION | 0 - 00(5) | | | DONE OFFICE | 00/00/0055 |
| 382 | 0710102086002020/4 | LIMITED Nogle Technologies | (I.B.C)/3642(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 23/09/2020 |
| 1 | | Private Limited Vs REGISTRAR OF | Company | | | | | |
| 383 | 0710102/09120/2020 | COMPANIES | Appeal(Companies Act) Company Petition | Sec 252 (3) | | Sonika Shharma | DONE SUCCESFULLY | 20/09/2020 |
| 384 | 0710102/09106/2020 | Sanyog Healthcare Limited Vs | (Companies Act) | Sec. 131(1) | | SP Singh Chawla | DONE SUCCESFULLY | 22/09/2020 |
| | | Pravin R Navandar- IRP (Interim Resolution | Interlocutory Application | Application under any | | | | |
| 385 | 0710102/08958/2020 | Professional)) Vs Religare Finvest Limited | (I.B.C | other provisions- IBC | | | DONE SUCCESFULLY | 27/02/2020 |
| | 07404004004504000 | Vs Parsvnath | Interlocutory Application | D. I. 44 . (NO. T. 0040 | C.P. | B b t . T. t db t | DONE OUGOFOFULLY | 00/00/0000 |
| 386 | 0710102/09158/2020 | Developers Limited Assistant | (I.B.C) | Rule 11 of NCLT, 2016 | (IB)/959(ND)2020 | Prasnant Iripatni | DONE SUCCESFULLY | 23/09/2020 |
| | | Commissioner(State Tax-GST) Vs Gain | Interlocutory Application | | | | | |
| 387 | 0710102/09176/2020 | Chand Narang ANUPAM GUPTA Vs | (I.B.C) Company | Sec 60(5) | C.P. (I.B.) No.of 20 | SE PRABHU | DONE SUCCESFULLY | 23/09/2020 |
| | | Overseas Courier | Application(Companies | | | AMIT PRABHAT | | |
| 388 | 0710102/09198/2020 | Service India Pvt Ltd | Act) COMPANY PETITION | Sec. 213 | CP/434(ND)2018 | DESHPANDE | DONE SUCCESFULLY | 24/09/2020 |
| 389 | 710102079052019 | ATS SERVICES PVT. LTD. Vs. N.A | (COMPANIES ACT)/69(ND)2019 | Application under any other provisions | | | DONE SUCCESFULLY | 21/09/2020 |
| | | MR. HARISH TANEJA Vs. LAKSHMI VILAS | INTERLOCUTORY | | | | | |
| | 074040000700004 | BANK THROUGH MR. | APPLICATION | 000(5) | | | DONE OUGOFOFULLY | 00/00/0000 |
| 390 | 0710102090782020/1 | VINAY KUMAR SOLITAIRE CAPITAL | (I.B.C)/4092()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 22/09/2020 |
| | | INDIA AND ANOTHER Vs. VIPUL SEZ | COMPANY PETITION (COMPANIES | | | | | |
| 391 | 0710102093642019/23 | DEVELOPERS PVT LTD M/S SUKHMANI | ACT)/94(ND)2019 | Sec. 241(1) | | | DONE SUCCESFULLY | 24/09/2020 |
| | | POLYMERS PVT. LTD | INTERLOCUTORY | | | | | |
| 392 | 0710102067942020/3 | Vs. SH. RAKESH KUMAR JAIN | APPLICATION (I.B.C)/2607(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 25/09/2020 |
| | | M/S SANDHYA HYDRO POWER PROJECTS | | | | | | |
| 1 | | BALARGHA PVT. LTD. | COMPANY PETITION IB | IBC Under Sec 9,Rule 11 | | | | |
| 393 | 0710102074452020/2 | NORTH LTD. | (IBC)/885(ND)2020 | of NCLT, 2016 | | | DONE SUCCESFULLY | 25/09/2020 |
| 1 | | SOLITAIRE CAPITAL INDIA AND ANOTHER | COMPANY PETITION | | | | | |
| 394 | 0710102093852019/1 | Vs. VIPUL SEZ DEVELOPERS PVT LTD | (COMPANIES ACT)/94(PB)2019 | Sec. 213,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESFULLY | 25/09/2020 |
| | | KRAFTERS TELECOM SERVICES PRIVATE | | , , | | | | |
| 1 | | LIMITED Vs. | COMPANY | | | | | |
| 395 | 0710102123382019/2 | REGISTRAR OF COMPANIES NCT OF | APPEAL(COMPANIES ACT)/666(ND)2019 | Sec 252 (3) | | | DONE SUCCESFULLY | 25/09/2020 |
| 1 | | ALLOYS & MENTALS (INDIA) Vs. M/S | | | | | | |
| 396 | 0710200702692018/34 | HINDUSTAN PAPPER CORPORATION LTD | COMPANY PETITION IB (IBC)/418(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 25/09/2020 |
| 330 | 0. 10200102032010/34 | INDIA FACTORING & | (120)/410(ND)2010 | ing officer dec a | | | DONE SUCCESFULLY | 2010012020 |
| 1 | | FINANCE SOLUTIONS PVT LTD. Vs. ALTECH | COMPANY | | | | | |
| 397 | 0710102009622020/2 | INFRASTRUCTURE PRIVATE LTD. | APPLICATION(IBC)/665(ND)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESFULLY | 23/09/2020 |
| | | KASHI VISWANATHAN SIVARAMAN Vs. G.S. | INTERLOCUTORY | ., | | | | |
| | | BUILDWELL PVT. LTD. | APPLICATION | | | | | |
| 398 | 0710102066772020/2 | & ORS. | (I.B.C)/2723(ND)2020 COMPANY PETITION | Sec 60(5) | | | DONE SUCCESFULLY | 24/09/2020 |
| 399 | 0710102079052019/3 | ATS SERVICES PVT. LTD. Vs. N.A | (COMPANIES ACT)/69(ND)2019 | Application under any other provisions | | | DONE SUCCESFULLY | 24/09/2020 |
| | | L & T FINANCE LTD Vs. ZILLION | INTERLOCUTORY | | | | | |
| 1 | | INFRAPROJECTS PVT | APPLICATION | Application under any | | | | |
| 400 | 0710102085162020/1 | LTD | (I.B.C)/4093()2020 INTERLOCUTORY | other provisions- IBC | | | DONE SUCCESFULLY | 24/09/2020 |
| 401 | 0710102067232020/1 | MAHESH BANSAL Vs. | APPLICATION (I.B.C)/2495(ND)2020 | Sec 12(2) | | | DONE SUCCESFULLY | 25/09/2020 |
| | | JITENDER ARORA Vs. NISUS FINANCE & | INTERLOCUTORY | | | | | |
| 1 | | INVESTMENT | APPLICATION | | | | | |
| 402 | 0710102075132020/2 | MANAGER LLP & ANR. AKHILESH KUMAR | (I.B.C)/3379(ND)2020 INTERLOCUTORY | Sec 60(5) | | | DONE SUCCESFULLY | 25/09/2020 |
| 403 | 0710102082882020/1 | GUPTA Vs. KABITA BARIK & ORS. | APPLICATION | Sec. 12A | | | DONE SUCCESFULLY | 25/09/2020 |
| 700 | U 1010200202020/1 | IDANIN & UNO. | (1.D.O)/332 I (ND)/2020 | 1000. IAM | i . | 1 | IDUNE GUUDESFULLT | L-0/03/2020 |

| | | M/S. SAFE CAPITAL | | | | | | |
|-----|---------------------------|--|---|--|--------------------------|------------------|----------------------|------------|
| | | SERVICES (P) LTD. Vs. M/S. TECHNOPAK | COMPANY PETITION IB | | | | | |
| 404 | 0710102083942019/7 | ADVISORS (P) LTD. M/S. SAFE CAPITAL | (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 25/09/2020 |
| | | SERVICES (P) LTD. Vs. | | | | | | |
| 405 | 0710102083942019/8 | M/S. TECHNOPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 25/09/2020 |
| 403 | 07 10 10 200 33 42 0 13/0 | MR. HARISH TANEJA | | ibo under Sec / | | | DONE SOCCESI CEET | 23/03/2020 |
| | | Vs. LAKSHMI VILAS BANK THROUGH MR. | INTERLOCUTORY APPLICATION | | | | | |
| 406 | 0710102090782020/1 | VINAY KUMAR | (I.B.C)/4092()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 25/09/2020 |
| | | PEC LTD Vs. M/S S L CONSUMER | COMPANY PETITION IB | | | | | |
| 407 | 0710102407642018/5 | PRODUCTS LIMITED DHARM DEVELOPERS | (IBC)/840(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 25/09/2020 |
| | | AND ASSOCIATES | | | | | | |
| | | PRIVATE LIMITED Vs REGISTRAR OF | | | | | | |
| | | COMPANIES NCT OF | | | | | | |
| 408 | 0710102/09269/2020 | DELHI & HARYANA GOPAL CHAND PADIA | | Sec 252 (3) | | Rahul Jogi | DONE SUCCESFULLY | |
| 400 | 74040000000000 | Vs. GOPAL CHAND | Interlocutory | 0 - 00(5) | C.P. | DANIKA I BUAGAT | DONE OUGOFOFULLY | |
| 409 | 710102089962020 | PADIA Mohan Lal Jain Vs. | Application(IBC) Interlocutory | Sec 60(5) | (IB)/559(PB)2017 C.P. | Inder Paul Singh | DONE SUCCESFULLY | |
| 410 | 710102091012020 | Vivek Shukla MOHAN LAL JAIN Vs. | Application(IBC) | Rule 11 of NCLT, 2016 | (IB)/1373(ND)2019 | Oberoi | DONE SUCCESFULLY | |
| 411 | 0710102/09123/2020 | MOHAN LAL JAIN VS. | Interlocutory Application(IBC) | Sec 60(5) | | | DONE SUCCESFULLY | |
| | | | | | | | | |
| 412 | 710000092402020 | Bank of Baroda VS RAJ LAXMI REALTORS | | | | | DONE SUCCESFULLY | |
| | | PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 413 | 0710102080192020/2 | REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/292(ND)2020 | Sec 252 (3) | | | DONE SUCCESFULLY | |
| | | - 5 / | INTERLOCUTORY | | | | _ 5.1.2 5555261 0221 | |
| 414 | 0710102082812020/2 | AMIT GEONKA Vs. | APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESFULLY | |
| | | M/S. SAFE CAPITAL | , | .,, | | | | |
| | | SERVICES (P) LTD. Vs. M/S. TECHNOPAK | COMPANY PETITION IB | | | | | |
| 415 | 0710102083942019/8 | ADVISORS (P) LTD. MR. NIKHIL RAI AND | (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | |
| | | ANOTHER Vs. M/S | COMPANY PETITION | Sec. 241(1),Sec. | | | | |
| 416 | 0710102139162019/10 | VCARE TECHNOLOGIES PVT | (COMPANIES ACT)/157(ND)2019 | 242(4),Application under any other provisions | | | DONE SUCCESFULLY | |
| 710 | 0. 10102103102019/10 | SATKAR TERMINALS | INTERLOCATORY | | | | JOHE GOOGLOFULLY | |
| 417 | 0710102149722019/5 | LIMITED Vs. REGISTRAR OF | APPLICATION (IBC)/85(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESFULLY | |
| | | SATKAR TERMINALS | INTERLOCATORY | | | | | |
| 418 | 0710102149722019/6 | LIMITED Vs. REGISTRAR OF | APPLICATION (IBC)/85(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESFULLY | |
| | | ANKITA MITHAL Vs. | COMPANY PETITION (COMPANIES | | | | | |
| 419 | 0710102072952020/2 | CHD DEVELOPERS | ACT)/100(ND)2020 | Sec. 73(4) | | | DONE SUCCESFULLY | |
| | | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. | INTERLOCUTORY APPLICATION | | | | | |
| 420 | 0710102091162020/2 | SURESH KUMAR JAIN | (I.B.C)/4050(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | |
| | | GUPSHUP TECHNOLOGY INDIA | | | | | | |
| | | PRIVATE LIMITED Vs. | COMPANY DETITION ID | | | | | |
| 421 | 0710102136682019/6 | EXCLUSIFE TECHNOSOFT PRIVATE | COMPANY PETITION IB (IBC)/2694(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| | | MR. NIKHIL RAI AND ANOTHER Vs. M/S | COMPANY PETITION | Sec. 241(1),Sec. | | | | |
| | | VCARE | (COMPANIES | 242(4),Application under | | | | |
| 422 | 0710102139162019/11 | TECHNOLOGIES PVT MR. NIKHIL RAI AND | ACT)/157(ND)2019 | any other provisions | | | DONE SUCCESFULLY | |
| | | ANOTHER Vs. M/S VCARE | COMPANY PETITION | Sec. 241(1),Sec. | | | | |
| 423 | 0710102139162019/12 | TECHNOLOGIES PVT | (COMPANIES ACT)/157(ND)2019 | 242(4),Application under any other provisions | | | DONE SUCCESFULLY | |
| | | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. | INTERLOCUTORY | | | | | |
| | | Vs. PARVINDER | APPLICATION | Rule 11 of NCLT, | | | | |
| 424 | 0710102074782020/5 | KUMAR BHATT & ORS ENGINEERED FACILITY | (I.B.C)/3047(ND)2020 | 2016,Section 74 | | | DONE SUCCESFULLY | |
| | | MANAGEMENT | | | | | | |
| | | SERVICES Vs. EVAN MULTISPECIALITY | | | | | | |
| 40- | 07404000 | HOSPITAL & | COMPANY PETITION IB | IDO Harta Co. C | | | DONE OF COLUMN | |
| 425 | 0710120005022018/5 | RESEARCH CENTRE | (IBC)/985(ND)2018 INTERLOCUTORY | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| 426 | 0710102063852020/1 | POOJA BAHRY vsBINAY SARAWGI | APPLICATION | | | | DONE SUCCESFULLY | |
| 740 | 0.10102003032020/1 | IDBI BANK LIMITED vs | (I.B.C)/3758()2020 | | | | DOME SUCCESFULLY | |
| | | AMZEN TRANSPORTATION | | | | | | |
| | | INDUSTRIES PRIVATE | COMPANY PETITION IB | | | | | |
| 427 | 0710102160992019/6 | LIMITED REGISTRAR OF | (IBC)/3(ND)2020 | | | | DONE SUCCESFULLY | |
| | | COMPANIES, NCT OF | COMPANY PETITION | | | | | |
| 428 | 0710102417442018/6 | DELHI & HARYANA vs RKG FINVEST LIMITED | (COMPANIES ACT)/302(ND)2018 | | | <u> </u> | DONE SUCCESFULLY | |
| | | REGISTRAR OF COMPANIES, NCT OF | | | | | | |
| | | DELHI & HARYANA vs | | | | | | |
| | | M/S AVAIL FINANCIAL SERVICESRKG | COMPANY PETITION (COMPANIES | | | | | |
| 429 | 0710102421442018/5 | FINVEST LIMITED | ACT)/135(ND)2018 | | | | DONE SUCCESFULLY | |
| | | MONTEREAUX RESORTS PVT. LTD. Vs | COMPANY PETITION | | | <u> </u> | | |
| | | ASCOT HOTELS AND | (COMPANIES | | | | | |
| 430 | 0710102032752018/11 | RESORTS PRIVATE MONTEREAUX | ACT)/144(ND)2016 | | | | DONE SUCCESFULLY | |
| | | RESORTS PVT. LTD. Vs ASCOT HOTELS AND | COMPANY PETITION (COMPANIES | | | | | |
| 431 | 0710102032752018/9 | RESORTS PRIVATE | ACT)/144(ND)2016 | | | | DONE SUCCESFULLY | |
| | | M/S EXCLUSIVE MOTORS PVT. LTD. Vs | INTERLOCUTORY APPLICATION | | | | | |
| 432 | 0710102091162020/3 | SURESH KUMAR JAIN | (I.B.C)/4050(ND)2020 | | | | DONE SUCCESFULLY | |
| | | RAMJAN KHAN Vs. INDIGLOBAL | | | | | | |
| 422 | 0740402/07244/2222 | TRADELINKS PRIVATE | Interlocutory | Application under any | C.P. | | DONE SUCCESSION | 20/00/2020 |
| 433 | 0710102/07311/2020 | RELIANCE HOME | Application(IBC) | other provisions- IBC | (IB)/1270(ND)2019 | | DONE SUCCESFULLY | 29/09/2020 |
| 434 | 0710102/08170/2020 | FINANCE LTD. Vs. VEKAS GARG | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/281(PB)2019 | Akhil Sachar | DONE SUCCESFULLY | |
| | 710102093152020 | Kashyap Sikdar & Co | Company Application | Rule 11 of NCLT | CP/01(ND)2018 | Aditi Sharma | DONE SUCCESFULLY | |
| 436 | 710102093222020 | ANYA PROMOTERS PRIVATE LIMITED | Company Application | Rule 11 of NCLT | C.A.(CAA)/23(PB)2 020 | SUMIT KUMAR | DONE SUCCESFULLY | |
| | | I WAS F FIMILIED | | | 1~-~ | ROMAN | _ 5 5555201 0221 | I . |

| | 1 | INDIADULL S HOUSING | | | ı | T | | |
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| | | INDIABULLS HOUSING FINANCE LTD Vs PRIME | Company Petition IB | | | j. sagar | | |
| 437 | 0710102/08485/2020 | COMMERCIAL PVT LTD INDIABULLS HOUSING | (IBC) | IBC under Sec 7 | | associates | DONE SUCCESFULLY | 09/02/2020 |
| | | FINANCE LTD Vs RAJ | Company Petition IB | | | j. sagar | | |
| 438 | 0710102/08445/2020 | SINGH GEHLOT Indiabulls Housing | (IBC) | IBC under Sec 7 | | associates | DONE SUCCESFULLY | 09/01/2020 |
| | | Finance Ltd. Vs | O D. 1111 ID | | | | | |
| 439 | 0710102/08462/2020 | Ambience Private Limited | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | DONE SUCCESFULLY | 09/02/2020 |
| | | INDIABULLS HOUSING FINANCE LTD Vs RAJ | Company Petition IB | | | j. sagar | | |
| 440 | 0710102/08489/2020 | SINGH GEHLOT | (IBC) | Section 95(1) | | associates | DONE SUCCESFULLY | 09/02/2020 |
| | | INDIABULLS HOUSING FINANCE LTD Vs R.S.G. | | | | | | |
| 441 | 0710102/08467/2020 | HOUSING & FINANCE PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | DONE SUCCESFULLY | 09/02/2020 |
| | 0710102/00407/2020 | INDIABULLS HOUSING | (івс) | ibo under Sec 1 | | associates | DONE SOCCESI CEET | 09/02/2020 |
| | | FINANCE LTD Vs AMBIENCE PROJECTS | | | | | | |
| 442 | 0710102/08474/2020 | AND INFRASTRUCTURE PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | DONE SUCCESFULLY | 09/02/2020 |
| 442 | 0710102/08474/2020 | Faye and Dean | (IBC) | IBC under Sec 7 | | associates | DONE SUCCESFULLY | 09/02/2020 |
| | | International Private Limited Vs Registrar of | | | | | | |
| | 0740400/00040/0000 | Companies of NCT of | Company | 0 050 (4) | | NIRAJ BOBBY | DONE OUGOFOFULLY | 00/00/0000 |
| 443 | 0710102/02818/2020 | Delhi Nogle Technologies | Appeal(Companies Act) | Sec 252 (1) | | PAONAM | DONE SUCCESFULLY | 03/03/2020 |
| | | Private Limited Vs REGISTRAR OF | Company | | | | | |
| 444 | 0710102/09120/2020 | COMPANIES | | Sec 252 (3) | | Sonika Shharma | DONE SUCCESFULLY | 20/09/2020 |
| | | Chirag Shah Liquidator of Hotline CPT Limited | Interlocutory Application | Application under any | C.P. | | | |
| 445 | 0710102/09371/2020 | Vs Hem singh Bharana Vs | (I.B.C) Interlocutory Application | other provisions- IBC | (IB)/33(ND)2019 CP/IB/1140/PB/201 | | DONE SUCCESFULLY | 30/09/2020 |
| 446 | 0710102/09354/2020 | SHAILESH VERMA | (I.B.C) | Sec 60(5) | 8 | Apoorv Agarwal | DONE SUCCESFULLY | 29/09/2020 |
| 447 | 0710102/09339/2020 | CS Satyadevi Alamuri Vs Ajukumar Baskaran | Interlocutory Application (I.B.C) | 19(2) | CP/IB/1721/PB/201 9 | Bhavana Duhoon | DONE SUCCESFULLY | 29/09/2020 |
| | | Oriental Bank of Commerce Vs M/s | | Application under any | C.P. No. IB- | | | |
| 448 | 0710102/09364/2020 | Piyush Colonisers Ltd. | (I.B.C) | other provisions- IBC | 449(PBII2019 | Umesh garg | DONE SUCCESFULLY | 30/09/2020 |
| | | CONSULTANTS INDIA | | | | | | |
| | | PRIVATE LIMITED Vs. RUDRABHISHEK | COMPANY PETITION IB | | | | | |
| 449 | 0710102035742020/2 | ENTERPRISES LIMITED CHANCHAL DUA Vs. | (IBC)/822(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| | | NARESH KUMAR | APPLICATION | | | | | |
| 450 | 0710102068592020/7 | MITTAL SHIV DAYAL SHARMA | (I.B.C)/2622(ND)2020 INTERLOCUTORY | 19(2) | | | DONE SUCCESFULLY | |
| 454 | 0740402072642020/4 | Vs. THREE C | APPLICATION | S C0(F) | | | DONE CHOOFEELING | |
| 451 | 0710102073612020/1 | PROJECTS PVT LTD PRABHAKAR | (I.B.C)/2993(PB)2020 | Sec 60(5) | | | DONE SUCCESFULLY | |
| | | NANDIRAJU Vs. SOUTHERN POWER | INTERLOCUTORY APPLICATION | | | | | |
| 452 | 0710102077112020/1 | DISTRIBUTION STATE BANK OF INDIA | (I.B.C)/3728(PB)2020 | Sec 60(5) | | | DONE SUCCESFULLY | |
| | | Vs. M/S INDO ALUSYS | COMPANY PETITION IB | | | | | |
| 453 | 0710102077862020/3 | INDUSTRIES LTD. PRADEEP KUMAR JAIN | (IBC)/925(PB)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | |
| | | Vs. VIDYA PRAKASHAN MANDIR PRIVATE | | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. | | | | |
| 454 | 0710102078792020/2 | LIMITED | ACT)/114(PB)2020 | 242(4),Sec. 244(1) | | | DONE SUCCESFULLY | |
| | | YOGESH SHARMA Vs. AL-DUA FOOD | COMPANY PETITION IB | | | | | |
| 455 | 0710102019142020/3 | PROCESSING PVT LTD ENVITECH | (IBC)/519(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| | | CONSULTANTS INDIA PRIVATE LIMITED Vs. | | | | | | |
| | | RUDRABHISHEK | COMPANY PETITION IB | | | | | |
| 456 | 0710102035742020/3 | ENTERPRISES LIMITED PRIYANKA UPPAL Vs. | (IBC)/822(ND)2020 COMPANY PETITION | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| | | SUBSTRATAL | (COMPANIES | Sec. 59,Sec. 241(1),Sec. | | | | |
| 457 | 0710102061222020/3 | SOLUTIONS PVT LTD AAY PEE | ACT)/74(ND)2020 | 242(4) | | | DONE SUCCESFULLY | |
| | | EDUCATIONAL SERVICES PRIVATE | COMPANY | | | | | |
| 450 | 07404020000000004 | LIMITED Vs. REGISTRAR OF | APPEAL(COMPANIES | Soc 252 (2) | | | DONE SUCCESSION V | |
| 458 | 0710102080082020/1 | NAV RATNA | | Sec 252 (3) | | | DONE SUCCESFULLY | |
| | | ELECTONICS PVT. LTD. Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | | |
| 459 | 0710102062862020/2 | COMPANIES FOR DELHI DR. LAL PATH LABS | | Sec 252 (3) | | | DONE SUCCESFULLY | |
| 400 | 07404004 570055 15 15 | LIMITED Vs. AAPKA | COMPANY PETITION IB | IDO Hada - Co - C | | | DONE SUSSESSION | |
| 460 | 0710102157202019/2 | URGICARE PVT. LTD. M/S SMALL | (IBC)/3478(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | |
| | | INDUSTRIES DEVELOPMENT BANK | | | | | | |
| 464 | 0740200044200047/2 | OF INDIA Vs. M/S | COMPANY PETITION IB | San 7(7) | | | DONE SUCCESSION | |
| 461 | 0710200014262017/9 | YOUNG EDUTECH | (IBC)/575(ND)2017 | Sec. 7(7) | | | DONE SUCCESFULLY | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | Application under any | Appeal/388(ND)201 | SANJIV KUMAR | | |
| 462 | 0710102/08521/2020 | COMPANIES GURVINDER PAL & ORS | Company Application | other provisions | 9 | JHA | DONE SUCCESFULLY | |
| 1 | | | | | l | | | |
| 1 | | Vs. MGF | | | | | | l |
| 463 | 0710102159672019/4 | Vs. MGF DEVELOPMENTS LIMITED | COMPANY PETITION IB (IBC)/2(ND)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 02.09.2020 |
| 463 | 0710102159672019/4 | Vs. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES | (IBC)/2(ND)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 02.09.2020 |
| 463 464 | 0710102159672019/4 0710102019332020/3 | Vs. MGF DEVELOPMENTS LIMITED | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 | IBC under Sec 7 Section 95(1) | | | | 02.09.2020 02.09.2020 |
| | 0710102019332020/3 | VS. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP Vs. | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION | | | | | |
| | | VS. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY | | | | DONE SUCCESFULLY | |
| 464 465 | 0710102019332020/3 0710102082802020/2 | VS. MGF DEVELOPMENTS LIMITED APOGGE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB | Section 95(1) Sec 60(5) | | | DONE SUCCESFULLY | 02.09.2020 02.09.2020 |
| 464 | 0710102019332020/3 | VS. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PVT LTD | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 | Section 95(1) | | | DONE SUCCESFULLY | 02.09.2020 |
| 464 465 | 0710102019332020/3 0710102082802020/2 | VS. MGF DEVELOPMENTS LIMITED APOGGE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PYT LTD ENVITECH CONSULTANTS INDIA | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB | Section 95(1) Sec 60(5) | | | DONE SUCCESFULLY | 02.09.2020 02.09.2020 |
| 464 465 466 | 0710102019332020/3 0710102082802020/2 0710200412652017/9 | VS. MGF DEVELOPMENTS LIMITED APOGGE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PVT LTD ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS. RUDRABHISHEK | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB (IBC)/546(ND)2017 COMPANY PETITION IB | Section 95(1) Sec 60(5) IBC Under Sec 9 | | | DONE SUCCESFULLY DONE SUCCESFULLY | 02.09.2020 02.09.2020 02.09.2020 |
| 464 465 | 0710102019332020/3 0710102082802020/2 | VS. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PVT LTD ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS. RUDRABHISHEK ENTERPRISES LIMITED APOGEE ENTERPRISES | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB (IBC)/546(ND)2017 COMPANY PETITION IB (IBC)/522(ND)2020 | Section 95(1) Sec 60(5) | | | DONE SUCCESFULLY DONE SUCCESFULLY | 02.09.2020 02.09.2020 |
| 464 465 466 | 0710102019332020/3 0710102082802020/2 0710200412652017/9 | VS. MGF DEVELOPMENTS LIMITED APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PVT LTD ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS. RUDRABHISHEK ENTERPRISES LIMITED | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB (IBC)/546(ND)2017 COMPANY PETITION IB | Section 95(1) Sec 60(5) IBC Under Sec 9 IBC Under Sec 9 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 02.09.2020 02.09.2020 02.09.2020 |
| 464 465 466 467 | 0710102019332020/3 0710102082802020/2 0710200412652017/9 0710102035742020/4 | VS. MGF DEVELOPMENTS LIMITED APOGGE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA DEEPAK GUPTA RP VS. HDFC BANK LIMITED VINAYAK ADVERTISING VS. RAJESH GEMS AND JEWELS PYT LTD ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS. RUDRABHISHEK ENTERPRISES LIMITED APOGGE ENTERPRISES PRIVATE LIMITED VS. | (IBC)/2(ND)2020 COMPANY PETITION IB (IBC)/514(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 COMPANY PETITION IB (IBC)/546(ND)2017 COMPANY PETITION IB (IBC)/822(ND)2020 COMPANY PETITION IB (IBC)/822(ND)2020 | Section 95(1) Sec 60(5) IBC Under Sec 9 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 02.09.2020 02.09.2020 02.09.2020 02.09.2020 |

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| | | APOGEE ENTERPRISES PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 470 | 0710102019332020/3 | ANIL NANDA LEGAL AVENUES Vs. | (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESFULLY | 02.09.2020 |
| | | WELLDONE | | | | | | |
| | | TECHNOLOGY PARKS DEVELOPMENT | CP(AA) MERGER AND AMALGAMATION(COMP | | | | | |
| 471 | 0710102011792019/5 | PRIVATE LIMITED | ANIES ACT)/60(ND)2019 | Sec. 230-232, Sec 234 | | | DONE SUCCESFULLY | 08/01/2020 |
| | | MR. PRADEEP LAKHANI Vs. REGISTRAR OF | INTERLOCUTORY | | | | | |
| 472 | 0710102089232020/1 | COMPANIES NCT OF DELHI & HARYANA | APPLICATION (I.B.C)/3943(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 10/01/2020 |
| 412 | 071010230320202071 | ANP ATELIER & | (I.B.O)10040(IID)2020 | other provisions- IDO | | | DONE GOOGESI GEET | 10/01/2020 |
| | | ASSOCIATES COMPANY PRIVATE | | | | | | |
| 472 | 074040000250500004 | LIMITED Vs. PLUTO | COMPANY PETITION IB | IDC Hadas Cas 0 | | | DONE SUCCESSION | 40/00/2020 |
| 473 | 0710102035252020/1 | SOFTWARE PRIVATE | (IBC)/821(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/02/2020 |
| | | PATWARDHAN - RESOLUTION | | | | | | |
| | | PROFESSIONAL FOR | | | | | | |
| | | MEHAK REALTECH PRIVATE LIMITED Vs. | COMPANY APPLICATION(IBC)/200(| Application under any | | | | |
| 474 | 0710102171132019/1 | MEHAK REALTECH | PB)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 10/02/2020 |
| | | PATWARDHAN - | | | | | | |
| | | RESOLUTION PROFESSIONAL FOR | | | | | | |
| | | MAGAD REALTECH | COMPANY | | | | | |
| 475 | 0710102171142019/2 | PRIVATE LIMITED Vs. MAGAD REALTORS | APPLICATION(IBC)/202(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 10/02/2020 |
| | | PAWAN BUILDWELL PRIVATE LIMITED Vs. | INTERLOCUTORY | | | | | |
| | | MR. RAMESH KUMAR | APPLICATION | | | | | |
| 476 | 0710102066962020/4 | SUNEJA JACHANA ESTATE | (I.B.C)/2499(ND)2020 | Sec 43(1) r/w Sec 44 (1) | | | DONE SUCCESFULLY | 10/03/2020 |
| | | PRIVATE LIMITED Vs. MASS METALS PVT. | COMPANY APPLICATION(COMPANI | | | | | |
| 477 | 0710102067222020/1 | LTD. | ES ACT)/333(PB)2020 | Rule 11 of NCLT | | | DONE SUCCESFULLY | 10/03/2020 |
| | | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC | INTERLOCUTORY APPLICATION | Application under any | | | | |
| 478 | 0710102070492020/2 | BOTTLE CAPS PVT. GYANESHWAR SAHAI | (I.B.C)/2763(ND)2020 Interlocutory | other provisions- IBC APPLICATION ANY | C.P. | | DONE SUCCESFULLY | 10/03/2020 |
| 479 | 0710102/09427/2020 | Vs. | Application(IBC) | OTHER PROVISION IBC | (IB)/597(ND)2018 | GAYNESHVER | DONE SUCCESFULLY | 01/010/2020 |
| 480 | 0710102/09389/2020 | M. M. Ceramics & Ferro Alloys Vs DCM Limited | Company Petition IB (IBC) | IBC Under Sec 9 | <u> </u> | Dr. sumant bhardwaj | DONE SUCCESFULLY | 30/09/2020 |
| 481 | 0710102/09444/2020 | VIVEK RAHEJA Vs. | nterlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/2924(ND)2019 | VIVEK RAHEJA | DONE SUCCESFULLY | 10/03/2020 |
| 401 | 011010210344412020 | APAVARGA TRADING | | | | | DONE GOOGESI GEET | 10/00/2020 |
| 482 | 0710102/09450/2020 | COMPANY Vs. M/S DEV LANDCON PVT. | nterlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/1238(ND)2019 | VINAY KUMAR JAIRATH | DONE SUCCESFULLY | 10/03/2020 |
| | | DAVENDRA KUMAR Vs. DELTOS INFRA | | | | | | |
| 483 | 0710102/09425/2020 | PRIVATE LIMITED | Company Application | Rule 11 of NCLT | CP/98(ND)2020 | aaryan sharma | DONE SUCCESFULLY | |
| | | N RATHORE BUILDCON PRIVATE LIMITED Vs | | | | | | |
| | | THE REGISTRAR OF COMPANIES NCT OF | Company | Sec 252 (1) - By | | Gursat Singh | | |
| 484 | 0710100/00110/0000 | COMIN ANNEO NOT OF | | OCC LOL (I) - Dy | | Our sut Oringin | | |
| 707 | 0710102/09446/2020 | DELHI AND HARYANA | Appeal(Companies Act) | Government Body | | Vachher | DONE SUCCESFULLY | 10/03/2020 |
| 707 | 0/10102/09446/2020 | GE INDIA INDUSTRIAL | CP(AA) Merger and | | CA/CAA/117/ND/20 | Vachher | DONE SUCCESFULLY | 10/03/2020 |
| 485 | 0710102/09446/2020 | | CP(AA) Merger and Amalgamation(Compani es Act) | Government Body Sec. 230-232 - Second Motion | 19 | Anuradha Dutt | DONE SUCCESFULLY | 28/02/2020 28/02/2020 |
| | | GE INDIA INDUSTRIAL PRIVATE LIMITED VS | CP(AA) Merger and Amalgamation(Compani | Sec. 230-232 - Second | | | | |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADI PROPBUILD PRIVATE LIMITED VS. | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory | Sec. 230-232 - Second Motion | 19 C.P. | Anuradha Dutt CHANDRA | DONE SUCCESFULLY | 28/02/2020 |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADIT PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory | Sec. 230-232 - Second Motion | 19 C.P. | Anuradha Dutt CHANDRA | DONE SUCCESFULLY | 28/02/2020 |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory | Sec. 230-232 - Second Motion | 19 C.P. | Anuradha Dutt CHANDRA | DONE SUCCESFULLY | 28/02/2020 |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADITPROPEDILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) | Sec. 230-232 - Second Motion | 19 C.P. | Anuradha Dutt CHANDRA | DONE SUCCESFULLY | 28/02/2020 |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ ANDI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) | Sec. 230-232 - Second Motion | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER | DONE SUCCESFULLY | 28/02/2020 |
| 485 486 487 | 0710102/02660/2020 710102063812020 0710102/09340/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ ANDI PROPBUILD VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIKAS KUMAR SUMAHESH | CP(AA) Merger and Amalgamation(Companies Act) Interlocutory Application(IBC) | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 28/02/2020 online online payment |
| 485 | 0710102/02660/2020 710102063812020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADI PROPBUILD V PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIIKAS KUMAR | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY | 28/02/2020 online |
| 485 486 487 488 | 0710102/02660/2020 710102063812020 0710102/09340/2020 0710102/08345/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ ANDI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIKAS KUMAR GARG VS. MAHESH TANEJA STATE BANK OF INDIA VS. SHRI LAL MAHAL | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) COMPANY PETITION IB | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 28/02/2020 online online payment |
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| 485 486 487 488 | 0710102/02660/2020 710102063812020 0710102/09340/2020 0710102/08345/2020 0710102005032019/27 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ ANDI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIKAS KUMAR GARG VS. MAHESH TANEJA STATE BANK OF INDIA VS. SHRI LAL MAHAL LIMITED STATE BANK OF INDIA VS. SHRI LAL MAHAL LIMITED VS. SHRI LAL MAHAL LIMITED MR. ANIL GARG | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) COMPANY PETITION IB (IBC)/613(ND)2019 COMPANY PETITION IB | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 28/02/2020 online online payment |
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| 485 486 487 488 489 490 491 492 493 494 495 496 497 498 499 | 0710102/02660/2020 710102063812020 0710102/09340/2020 0710102/09340/2020 0710102005032019/27 0710102005032019/28 0710102006262020/2 0710102065212020/3 0710102080642020/1 0710102066122020/2 0710102066122020/5 0710102074782020/5 0710102076762020/1 0710102082462020/1 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS. MANOHAR LAL VIJ ANDI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIKAS KUMAR GARG VS. MAHESH TANEJA STATE BANK OF INDIA VS. SHRI LAL MAHAL LIMITED MR. ANIL GARG &OTHERS VS. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED GARG WILLIMITED MR. ANIL GARG WILLIMITED MR. ANIL GARG WORTHERS VS. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED VS. MORPHEUS ORIENTAL BANK OF COMMERCE VS. CASE COLD ROLL FORMING LID PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD VS. PRAVINDER KUMAR BHATT & ORS LIC HOUSING FINANCE LIMITED VS. M/S APPLIED ELECTRO MAGNETICS PVT. LTD. VS. PARVINDER KUMAR BHATT & ORS LIC HOUSING FINANCE LIMITED VS. M/S SANJEEV SHARMA VS. PUIMA REALTORS PRIVATE LIMITED WINSTADIA TIMBER COMPANY PVT. LTD. | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) COMPANY PETITION IB (IBC)/613(ND)/2019 COMPANY PETITION IB (IBC)/613(ND)/2019 COMPANY PETITION IB (IBC)/613(ND)/2019 INTERLOCUTORY APPLICATION (IB.C)/2366(PB)/2020 COMPANY APPLICATION INTERLOCUTORY APPLICATION (IC.B.C)/2366(PB)/2020 COMPANY PETITION (COMPANIES ACT)/367(ND)/2019 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23788(PB)/2020 INTERLOCUTORY APPLICATION (IB.C)/2378(JC)/2020 INTERLOCUTORY APPLICATION | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) IBC under Sec 7 IBC under Sec 7 Sec. 241(1) Sec 60(5) Sec 252 (3) Application under any other provisions- IBC Sec. 59, Sec. 241(1), Sec. 242(4) Sec 60(5) Rule 11 of NCLT, 2016, Section 74 Sec 60(5) Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY DONE SUCCESFULLY | 28/02/2020 online online payment online payment |
| 485 486 487 488 489 490 491 492 493 494 495 496 497 | 0710102/02660/2020 710102063812020 0710102/09340/2020 0710102/09345/2020 0710102005032019/27 0710102005032019/28 0710102006262020/2 0710102079582019/3 0710102066122020/2 0710102066122020/5 0710102074782020/5 0710102076762020/1 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS MANOHAR LAL VIJ AADI PROPBUILD VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAYMAN MARENDRA | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) COMPANY PETITION IB (IBC)(613(ND)2019 COMPANY PETITION IB (IBC)(613(ND)2019 COMPANY PETITION (IBC)(2019) COMPANY PETITION (IBC)(2366(PB)2020 COMPANY APPLICATION (IB.C)(2366(PB)2020 COMPANY APPLICATION (IB.C)(2366(PB)2020 INTERLOCUTORY APPLICATION (IB.C)(2782(ND)2020 INTERLOCUTORY APPLICATION (IB.C)(2782(ND)2020 INTERLOCUTORY APPLICATION (IB.C)(2782(ND)2020 INTERLOCUTORY APPLICATION (IB.C)(3413(ND)2020 INTERLOCUTORY APPLICATION (IB.C)(4368()2020) | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) IBC under Sec 7 IBC under Sec 7 Sec. 241(1) Sec 60(5) Sec 252 (3) Application under any other provisions- IBC Sec. 59,Sec. 241(1),Sec. 242(4) Sec 60(5) Rule 11 of NCLT, 2016,Section 74 Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY | 28/02/2020 online online payment online payment |
| 485 486 487 488 489 490 491 492 493 494 495 496 497 498 499 | 0710102/02660/2020 710102063812020 0710102/09340/2020 0710102/09340/2020 0710102005032019/27 0710102005032019/28 0710102006262020/2 0710102065212020/3 0710102080642020/1 0710102066122020/2 0710102066122020/5 0710102074782020/5 0710102076762020/1 0710102082462020/1 | GE INDIA INDUSTRIAL PRIVATE LIMITED VS. MANOHAR LAL VIJ ANDI PROPBUILD PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE VIKAS KUMAR GARG VS. MAHESH TANEJA STATE BANK OF INDIA VS. SHRI LAL MAHAL LIMITED MR. ANIL GARG &OTHERS VS. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED GARG WILLIMITED MR. ANIL GARG WILLIMITED MR. ANIL GARG WORTHERS VS. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED VS. MORPHEUS ORIENTAL BANK OF COMMERCE VS. CASE COLD ROLL FORMING LID PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD VS. PRAVINDER KUMAR BHATT & ORS LIC HOUSING FINANCE LIMITED VS. M/S APPLIED ELECTRO MAGNETICS PVT. LTD. VS. PARVINDER KUMAR BHATT & ORS LIC HOUSING FINANCE LIMITED VS. M/S SANJEEV SHARMA VS. PUIMA REALTORS PRIVATE LIMITED WINSTADIA TIMBER COMPANY PVT. LTD. | CP(AA) Merger and Amalgamation(Compani es Act) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) COMPANY PETITION IB (IBC)/613(ND)/2019 COMPANY PETITION IB (IBC)/613(ND)/2019 COMPANY PETITION IB (IBC)/613(ND)/2019 INTERLOCUTORY APPLICATION (IB.C)/2366(PB)/2020 COMPANY APPLICATION INTERLOCUTORY APPLICATION (IC.B.C)/2366(PB)/2020 COMPANY PETITION (COMPANIES ACT)/367(ND)/2019 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23782(ND)/2020 INTERLOCUTORY APPLICATION (IB.C)/23788(PB)/2020 INTERLOCUTORY APPLICATION (IB.C)/2378(JC)/2020 INTERLOCUTORY APPLICATION | Sec. 230-232 - Second Motion Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) IBC under Sec 7 IBC under Sec 7 Sec. 241(1) Sec 60(5) Sec 252 (3) Application under any other provisions- IBC Sec. 59, Sec. 241(1), Sec. 242(4) Sec 60(5) Rule 11 of NCLT, 2016, Section 74 Sec 60(5) Sec 60(5) | 19 C.P. (IB)/179(ND)2019 | Anuradha Dutt CHANDRA SHEKHER PULKIT RASWANT | DONE SUCCESFULLY DONE SUCCESFULLY | 28/02/2020 online online payment online payment |

| | | REGISTRAR OF COMPANIES, NCT OF | COMPANY PETITION | | | | | |
|-----|----------------------|--|---|-------------------------------------|--------------------------------------|-------------------------|-------------------|------------|
| | | DELHI & HARYANA Vs. | (COMPANIES | Application under any | | | | |
| 502 | 0710102417442018/7 | RKG FINVEST LIMITED REGISTRAR OF | ACT)/302(ND)2018 | other provisions | | | DONE SUCCESFULLY | 06/10/2020 |
| | | COMPANIES, NCT OF | COMPANY DETITION | | | | | |
| | | DELHI & HARYANA Vs. M/S AVAIL FINANCIAL | COMPANY PETITION (COMPANIES | Application under any | | | | |
| 503 | 0710102421442018/6 | SERVICES MR. GAUTAM MULLICK | ACT)/135(ND)2018 | other provisions | | | DONE SUCCESFULLY | 06/10/2020 |
| | | Vs. | | | | | | |
| 504 | 0710200431502018/9 | M/S ROHTAS PROJECTS LTD. | COMPANY PETITION IB (IBC)/1022(ND)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 15/09/2020 |
| 304 | 071020043130201079 | ALCHEMIST ASSET | (IBC)/1022(ND)2010 | ibc under Sec / | | | DONE SOCCESI CEET | 13/03/2020 |
| | | RECONSTRUCTION CO | | | | | | |
| | | Vs. | COMPANY PETITION IB | | | | | |
| 505 | 0710100409592017/26 | NIIL INFRASTRUCTURE PRIVATE LIMITED | (IBC)/560(PB)2017 | IBC under Sec 7 | | | DONE SUCCESFULLY | 06/10/2020 |
| | | ZOOM COMMUNICATIONS | | | | | | |
| | | LIMITED | | | | | | |
| | | Vs. PAR EXCELLENCE | INTERLOCUTORY | | | | | |
| | | REAL ESTATE PRIVATE | APPLICATION | Application under any | | | | |
| 506 | 0710102034702020/1 | LIMITED PRIYANKA UPPAL | (I.B.C)/2245(ND)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 06/10/2020 |
| | | Vs. | COMPANY PETITION | | | | | |
| 507 | 0710102061222020/4 | SUBSTRATAL SOLUTIONS PVT LTD | (COMPANIES ACT)/74(ND)2020 | Sec. 59,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESFULLY | 06/10/2020 |
| | | NISHA MALPANI | | | | | | |
| | | Vs. FLORENCE RESIDENTS | INTERLOCUTORY APPLICATION | | | | | |
| 508 | 0710102070542020/1 | WELFARE SOCIETY Capri Global Capital | (I.B.C)/2795(PB)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 06/10/2020 |
| | | Limited Vs ZILLION | | | | | | |
| 509 | 0710102/09520/2020 | INFRAPROJECTS PVT | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | (IB)/694(PB)2018 | Sanjiv Dagar | DONE SUCCESFULLY | 10/06/2020 |
| 553 | 0. 10 102/03020/2020 | Capri Global Capital | | | (1D)1004(FD)2018 | oungr Daydi | JOHE GOOGLOFULLY | |
| | | Limited Vs Harish Taneja RP of ZILLION | | | | | | |
| | 0740400/22224 | INFRAPROJECTS PVT | Interlocutory Application | | (ID) (06 : (777: | 0 | DONE OF COLUMN | 40/00/0005 |
| 510 | 0710102/09521/2020 | LTD M/s Reliance India | (I.B.C) Company | NCLT, 2016 | (IB)/694(PB)2018 | Sanjiv Dagar | DONE SUCCESFULLY | 10/06/2020 |
| 514 | 0740402/00505/2020 | Realty Opportunities | Application(Companies | Soc 252 (2) | Appeal/323(ND)202 | AMIT ACADIA/AI | DONE SHOOESELLING | 10/05/2020 |
| 511 | 0710102/09505/2020 | Investment Holdings | Act) | Sec 252 (3) | U | AMIT AGARWAL | DONE SUCCESFULLY | 10/05/2020 |
| | | LLC VS Future | | | | | | |
| | | Corporate Resources Pvt. Ltd.,Akar Estate | | | | | | |
| | | Pvt. Ltd.,Vivek | | | | | | |
| | | Biyani,Future Retail Limited ,Future | | | | | | |
| | | Coupons | | | | | | |
| | | Limited,Kishore Biyani,Ashni Kishore | | | | | | |
| | | Biyani,Anil | | | | | | |
| | | Biyani,Lakshminarayan Biyani,Rakesh | | | | | | |
| 512 | 710000094692020 | Biyani,Sunil Biyani,Vijay | | | | | DONE SUCCESFULLY | 10/04/2020 |
| | | RAHUL JAIN Vs. REGISTRAR OF | | | Appeal/1196(ND)20 | | | |
| 513 | 0710102/08952/2020 | COMPANIES | Company Application | Rule 11 of NCLT | 18 | | DONE SUCCESFULLY | |
| | | M/S PADIA TIMBER COMPANY PVT. LTD. | Interlocutory | | | | | |
| 514 | 0710102/09145/2020 | Vs. BANK OF BAR LIC HOUSING FINANCE | Application(IBC) INTERLOCUTORY | Sec 60(5) | | | DONE SUCCESFULLY | |
| | | LIMITED Vs. M/S | APPLICATION | | | | | |
| 515 | 0710102076762020/1 | PIYUSH COLONISERS M/S PADIA TIMBER | (I.B.C)/3168(PB)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 06/10/2020 |
| | | COMPANY PVT. LTD. | INTERLOCUTORY | | | | | |
| 516 | 0710102091462020/1 | Vs. BANK OF BARODA | APPLICATION (I.B.C)/4141()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 06/10/2020 |
| | | M/S PADIA TIMBER COMPANY PVT. LTD. | INTERLOCUTORY | | | | | |
| | | Vs. | APPLICATION | | | | | |
| 517 | 0710102091382020/1 | BANK OF BARODA DEVENDRA SINGH & | (I.B.C)/4068()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 06/10/2020 |
| | | ORS. Vs M/S KV | | | | | | |
| 518 | 0710102/02670/2020 | DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | | Somya Singh | DONE SUCCESFULLY | |
| | | AXYKNO CAPITAL | | | | , | | |
| | | SERVICES PRIVATE LIMITED Vs | | | | | | |
| 519 | 0710102/09499/2020 | RATTANINDIA POWER LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/1464(PB)2018 | Vikram Hegde | DONE SUCCESFULLY | |
| 0.0 | J. 10102/03433/2020 | aadhaar group limited | | | (. <i>D)</i> : 1-0-(F <i>D)</i> 2018 | _ | JOHE GOOGLOFULLY | |
| 520 | 0710102/08475/2020 | Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | deepti grover khanna | DONE SUCCESFULLY | 02/09/2020 |
| | | Madhu bhaskar Vs | Company Petition | | | | | |
| 521 | 0710102/09182/2020 | BHARAT BHASKAR Krishan Kumar Mahajan | (Companies Act) | Sec 425 | | aaryan sharma | DONE SUCCESFULLY | 24/09/2020 |
| 522 | 0740402/00220/2020 | Vs Ambassador Travels | | Sec. 241(1),Sec. | | YOGESH KUMAR | DONE SUCCESSION | 25/09/2020 |
| 522 | 0710102/09229/2020 | (Delhi) Private Limited JAGAT PAL PALIWAL | (Companies Act) | 242(4),Sec. 244(1) | | JAGIA | DONE SUCCESFULLY | 25/09/2020 |
| | | AND ANR Vs JASSUM PROPCON PROJECTS | Interlocutory Application | Application under any | C.P. NO. (IB)- | | | |
| 523 | 0710102/09567/2020 | PVT LTD | (I.B.C) | other provisions- IBC | 1756/(PB)/2018 | | DONE SUCCESFULLY | 10/07/2020 |
| | | FRANCO SYSTEMS | Company Application(Companies | Sec 252 (3) - By | | | | |
| 524 | 0710102/09555/2020 | PRIVATE LIMITED Vs | Act) | Government Body | NIL | Amit Kumar | DONE SUCCESFULLY | 10/07/2020 |
| | | PUMA REALTORS | APPLICATION | | | | | |
| 525 | 0710102082462020/1 | PRIVATE LIMITED | (I.B.C)/3478()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/05/2020 |
| | | COOMUNICATIONS | | | | | | |
| | | LTD. Vs. M/S PAR EXCELLENCE REAL | | | | | | |
| | | ESTATE PRIVATE | COMPANY PETITION IB | | | | | |
| 526 | 0710102024782020/4 | LIMITED PAWAN BUILDWELL | (IBC)/616(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/06/2020 |
| | | PRIVATE LIMITED Vs. | APPLICATION | | | | | |
| 527 | 0710102066972020/3 | BAJAJ FINANCE AAY PEE | (I.B.C)/2496(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/06/2020 |
| | | EDUCATIONAL | COMBANY | | | | | |
| | | SERVICES PRIVATE LIMITED Vs. | COMPANY APPEAL(COMPANIES | | | | | |
| 528 | 0710102080082020/2 | REGISTRAR OF | | Sec 252 (3) | | | DONE SUCCESFULLY | 10/06/2020 |
| | | | | | | | | |

| | T | ı | INTERLOCUTORY | T | 1 | | | |
|-----|-----------------------|--|---|---|-------------------|-----------------|----------------------|--------------------|
| | | YOGESH GUPTA Vs. | INTERLOCUTORY APPLICATION | | | | | |
| 529 | 0710102090192020/1 | ESTATE OFFICER | (I.B.C)/4005()2020 INTERLOCUTORY | Sec 60(5) | | | DONE SUCCESFULLY | 10/06/2020 |
| E20 | 0710102090192020/2 | YOGESH GUPTA Vs. ESTATE OFFICER | APPLICATION (I.B.C)/4005()2020 | Soc 60(E) | | | DONE SUCCESFULLY | 10/06/2020 |
| 530 | 07 10 102090 192020/2 | WORXPACE | (I.B.C)/4005()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/06/2020 |
| | | CONSULTING PVT. LTD. Vs. IREO FIVERIVER | COMPANY PETITION IB | | | | | |
| 531 | | PVT. LTD. WORXPACE | (IBC)/408(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/06/2020 |
| | | CONSULTING PVT. LTD. | | | | | | |
| 532 | 0710200432722018/17 | Vs. IREO FIVERIVER PVT. LTD. | COMPANY PETITION IB (IBC)/408(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/06/2020 |
| | | RELIANCE | | | | | | |
| | | LTD Vs. M/S ALISA | APPLICATION(IBC)/192() | | | | | |
| 533 | 0710102000472020/1 | INFRATECH PVT. LTD. ANIL MAHINDROO AND | 2020 | 22(3)(b) | | | DONE SUCCESFULLY | 10/07/2020 |
| | | ANR. Vs. EARTH | INTERLOCUTORY APPLICATION | | | | | |
| 534 | 0710102065972020/1 | INFRASTRUCTURE PVT | (I.B.C)/2422()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/07/2020 |
| | | ALLURI SITARAMA RAJU Vs. CHIRON | COMPANY PETITION (COMPANIES | | | | | |
| 535 | 0710102078032020/13 | INFRATECH PRIVATE SUMAN MERCANTILE | ACT)/94(ND)2020 | Sec. 241(1) | | | DONE SUCCESFULLY | 10/07/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 536 | 0710102085142020/1 | REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/316(ND)2020 | Sec 252 (3) | | | DONE SUCCESFULLY | 10/07/2020 |
| | | DRIP CAPITAL INC. Vs. MK OVERSEAS | COMPANY PETITION IB | | | | | |
| 537 | | PRIVATE LIMITED DRIP CAPITAL INC. Vs. | (IBC)/1206(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/07/2020 |
| | | MK OVERSEAS | COMPANY PETITION IB | | | | | |
| 538 | 0710102086452019/17 | PRIVATE LIMITED BRAHM DATT VERMA | (IBC)/1206(ND)2019 INTERLOCUTORY | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/07/2020 |
| 539 | 0710102090402020/1 | Vs. SUPREME BATTERIES PRIVATE | APPLICATION (I.B.C)/4025(ND)2020 | 19(2) | | | DONE SUCCESFULLY | 10/07/2020 |
| 555 | 0. 10102030402020/1 | BRAHM DATT VERMA | ÎNTEŔLOCŮTOŔY | (-) | | | JOHE GOOGLOFULLY | |
| 540 | 0710102090402020/2 | Vs. SUPREME BATTERIES PRIVATE | APPLICATION (I.B.C)/4025(ND)2020 | 19(2) | | | DONE SUCCESFULLY | 10/07/2020 |
| | | R. TARKESHWAR NARAYAN Vs. | | | | | | |
| E44 | | HORIZON BUILDCON | COMPANY PETITION IB | IPC under See 7 | | | DONE SUCCESSION | 40/07/2020 |
| 541 | 0710200117292019/5 | PRIVATE LIMITED SHINOJ KOSHY Vs. M/S | (IBC)/266(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/07/2020 |
| 542 | 0710120012082018/45 | GRANITE GATE PROPERTIES PVT LTD | COMPANY PETITION IB (IBC)/1248(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 08/10/2020 |
| 543 | 710000096052020 | Shailendra Aggarwal VS | | | | | DONE SUCCESFULLY | 10/08/2020 |
| | | Mr Debashis Nanda Pradeep Arora VS Mr | | | | | | |
| 544 | 710000096042020 | Debashis Nanda Piya Puri VS Mr | | | | | DONE SUCCESFULLY | 10/07/2020 |
| 545 | 710000096032020 | Debashis Nanda Satyadeep Bishnoi VS | | | | | DONE SUCCESFULLY | 10/07/2020 |
| 546 | 710000095922020 | Mr Debashis Nanda DAKSHNESHWAR | | | | | DONE SUCCESFULLY | 10/07/2020 |
| | | INFRASTRUCTURE AND | | Sec. 230-232 - Second | | | | |
| 547 | | OTHERS DAKSHNESHWAR | | Motion | | | DONE SUCCESFULLY | 18/09/2020 |
| 548 | 0710102017952020/4 | INFRASTRUCTURE AND OTHERS | | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 18/09/2020 |
| 040 | | RANJIT KAUR & ORS. | Q | motion | | | DONE COCCES CEET | 10/03/2020 |
| | | Vs KIM INFRASTRUCTURE AND | Company Application(Companies | | | JASPAL SINGH | | |
| 549 | 0710102/09610/2020 | DEVELOPERS LIMITED SURESH KUMAR | Act) | Rule 11 of NCLT, 2016 | Not found | PANNU | DONE SUCCESFULLY | 10/08/2020 |
| | | BANSAL LIQUIDATOR OF GAGAN DISTILLERS | INTERLOCUTORY | | | | | |
| | | AND BEVERAGES PVT. | APPLICATION | Application under any | | | | |
| 550 | 0710102073352020/1 | LTD. Vs. | (I.B.C)/2422()2020 INTERLOCUTORY | other provisions- IBC | | | DONE SUCCESFULLY | 08/10/2020 |
| 551 | 0710102090192020/2 | YOGESH GUPTA Vs. ESTATE OFFICER | APPLICATION (I.B.C)/4005()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 08/10/2020 |
| 331 | 07 10 102030 13202072 | M/S. MODI DISTILLERY | , | 3ec 00(3) | | | DONE SOCCESI CEET | 00/10/2020 |
| | | LTD. Vs. M/S. GAGAN DISTILLERS & | COMPANY PETITION (COMPANIES | | | | | |
| 552 | 0710120007562018/10 | BEVERAGES PVT. LTD. NEW SMART INDIA | ACT)/173(PB)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 08/10/2020 |
| | | MAINTENANCE | | | | | | |
| | | SERVICES PRIVATE LIMITED Vs Registrar of | | | | RANJEET | | |
| 553 | 0710102/03024/2020 | Companies Delhi RAVINDER SINGH | Appeal(Companies Act) | Sec 252 (1) | | KUMAR VERMA | DONE SUCCESFULLY | 07/03/2020 |
| | | KATHURIA Vs. M/S INTELLICITY BUSINESS | INTERLOCUTORY | Application under any | | | | |
| 554 | | PARK PVT. LTD | (I.B.C)/4207()2020 | other provisions- IBC | | | DONE SUCCESFULLY | 08/10/2020 |
| | | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. | | | | | | |
| 555 | 0710102126192019/8 | K.D.K ENTERPRISES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 08/10/2020 |
| | | .GOGIA SERVICES | | 2 5 | | | _ 5.1.2 5555261 0221 | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | Application under any | | | | |
| 556 | 0710102/09495/2020 | COMPANIES SANDEEP KUMAR | Company Application | other provisions | | Mohit | DONE SUCCESFULLY | |
| 557 | | BHATT Vs JAGRITI PLASTICS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CD/IB/749/ND/9949 | Sandoon Vr. Db | DONE SUCCESFULLY | 10/07/2020 |
| | | | Interlocutory Application | Application under any | CP/IB/142/ND/2018 | Kanti Mohan | | |
| 558 | 0710102/09581/2020 | Kanti Mohan Rustagi Vs SP TOWNPLANNER | (I.B.C) | other provisions- IBC | b | Ruastagi | DONE SUCCESFULLY | 10/07/2020 |
| | | PRIVATE LIMITED Vs VRP BUILDTECH | Interlocutory | | C.P. | | | |
| 559 | 0710102/09607/2020 | PRIVATE LIMITED AXIS BANK LTD. Vs. | Application(IBC) | Rule 11 of NCLT, 2016 | (IB)/2765(ND)2019 | Rohan Gupta | DONE SUCCESFULLY | 10/08/2020 |
| | | PRIUS COMMERCIAL | | | | | | |
| 560 | 0710102091032019/11 | PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 08/10/2020 |
| | | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. | , | | | | | |
| | 0740400455455 | K.D.K ENTERPRISES | COMPANY PETITION IB | IDO Harda G. C | | | BONE OFFEE | 00/40/0005 |
| 561 | | PRIVATE LIMITED M/S COLUMBIA PETRO | (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 08/10/2020 |
| 562 | | CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | COMPANY PETITION IB | IBC Under Sec 9 | | | DONE SUCCESFULLY | 08/10/2020 |
| | | Maulana Textiles Private | Company Petition | | | AIII | | OFFLINE PAYMENT DD |
| 563 | 0710102/02636/2020 | Limited Vs SURAJKIRAN SOLAR | (Companies Act) | Sec 252 (3) | | NIL | DONE SUCCESFULLY | NOT SUBMIT |
| | | TECHNOLOGIES P. Ltd Vs ROC Registar of | Company Petition | | | | | |
| | 0710102/07299/2020 | Companies New Delhi | (Companies Act) | Sec. 441 | | Shashwat Bajpai | DONE SUCCESFULLY | OFFLINE PAYMENT |
| 564 | 07 10 102/07 293/2020 | | | | | | | |

| 565 | 0710102/09125/2020 | UMESH GARG Vs. LIC HOUSING FINANCE LTD | | Sec 60(5) | C.P. (IB)/449(PB)2019 | VIERAT K ANAND | DONE SUCCESFULLY | 10/01/2020 |
|-----|---|--|---|---|--------------------------|-------------------------------------|-------------------|------------|
| | | NIDHI REKHAN Vs. M/S | | | (1.5). 1 10(1.5)2010 | | | |
| 566 | 0710102027772020/3 | SAMYAK PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/784(ND)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/08/2020 |
| | | SUNDRM | , , , , , | | | | | |
| | | CONSULTANTS PVT LTD Vs. THREE C | COMPANY PETITION IB | IBC under Sec 7,Rule 11 | | | | |
| 567 | 0710102068082020/2 | PROPERTIES PRIVATE INGRAM MICRO INDIA | (IBC)/849(PB)2020 | of NCLT, 2016 | | | DONE SUCCESFULLY | 10/08/2020 |
| | | PRIVATE LIMITED. Vs. | | | | | | |
| 568 | 0710102126192019/8 | K.D.K ENTERPRISES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/08/2020 |
| 300 | 071010212013201370 | SEEMA BUILDTECH | (IBC)/237 1(ND)2013 | ibo olidei sec s | | | DONE SUCCESI CELI | 10/00/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
| | | COMPANIES NCT OF | APPEAL(COMPANIES | | | | | |
| 569 | 0710102006922019/10 | DELHI AND HARYANA APOGEE ENTERPRISES | ACT)/233(ND)2019 | Sec 252 (3) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 570 | 0710102019332020/1 | ANIL NANDA APOGEE ENTERPRISES | (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 571 | 0710102019332020/3 | ANIL NANDA SCILLA | (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | BIOTECHNOLOGIES LTD. Vs. REGISTRAR | COMPANY | | | | | |
| | | OF COMPANIES NCT | APPEAL(COMPANIES | | | | | |
| 572 | 0710102063742020/2 | DELHI & HARYANA | ACT)/272(ND)2020 INTERLOCUTORY | Sec 252 (3) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | | APPLICATION | | | | | |
| 573 | 0710102068722020/5 | RITU RASTOGI Vs. VOLKSWAGEN | (I.B.C)/2626(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | FINANCE PRIVATE | COMPANY PETITION IB | | | | | |
| 574 | 0710102084222020/2 | LIMITED Vs. SMT. GHANSHYAM SHARMA | (IBC)/937(ND)2020 COMPANY PETITION IB | Section 95(1) | | | DONE SUCCESFULLY | 10/09/2020 |
| 575 | 0710102118802019/9 | Vs. SH. ANURAG SINHA | | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/09/2020 |
| | | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K | | | | | | |
| | | V DEVELOPERS | COMPANY PETITION IB | | | | | |
| 576 | 0710102169962019/7 | PRIVATE LIMITED Teleopti India Pvt. Ltd. | (IBC)/236(ND)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/09/2020 |
| £77 | 0740402/00027/0000 | Vs Registrar of | Company Petition IB | IDC Section 50 | | DAKESH KIIIA | DONE SUCCESSION | 40/08/2020 |
| 577 | 0710102/09637/2020 | Companies VIKAS TODKAR Vs HBN | (IBC) Intervention Petition | IBC Section 59 | | RAKESH KUMAR | DONE SUCCESFULLY | 10/08/2020 |
| 578 | 0710102/09639/2020 | FOODS LIMITED SANJAY GARG Vs | (IBC) | Sec 60(5) | | priyaranjan dubey ADV. NIKSHUBHA | DONE SUCCESFULLY | 25/09/2020 |
| 579 | 0710102/08689/2020 | Pankaj Mohan Gupta | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | SETHI | DONE SUCCESFULLY | 09/09/2020 |
| | | HYDERABAD RING ROAD PROJECTS | | | | | | |
| | | PRIVATE LIMITED Vs. | Interlocutory | | C.P. | APOORV | | |
| 580 | 0710102/09703/2020 | SHAILESH VERMA SATYA JEET PANDA Vs. | Application(IBC) COMPANY | Sec 60(5) | (IB)/1140(ND)2018 | AGARWAL | DONE SUCCESFULLY | 11-10-2020 |
| 50. | 074040000000000000000000000000000000000 | ANS APARTMENTS PVT | APPLICATION(IBC)/109(| Application under any | | | DONE OFFICE | 45/00/0005 |
| 581 | 0710102000042020/1 | LTD | PB)2020 INTERLOCUTORY | other provisions- IBC | | | DONE SUCCESFULLY | 15/06/2020 |
| E00 | 74040200040202 | YOGESH GUPTA Vs. | APPLICATION | Soc 60(E) | | | DONE SUCCESSION | 40/00/2020 |
| 582 | 710102090192020 | ESTATE OFFICER DINESH CHAND JAIN & | (I.B.C)/4005()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 19/09/2020 |
| | | ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & | COMPANY PETITION IB | | | | | |
| 583 | 0710102415722018/35 | ORS. | (IBC)/37(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/05/2020 |
| | | DINESH CHAND JAIN & ORS. Vs. FANTASTIC | | | | | | |
| | | BUILDCON PVT. LTD. & | COMPANY PETITION IB | | | | | |
| 584 | 0710102415722018/36 | ORS. SATYA JEET PANDA Vs. | (IBC)/37(PB)2018 COMPANY | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/08/2020 |
| 505 | 0740402004505 | ANS APARTMENTS PVT | APPLICATION(IBC)/392(| Application under any | | | DONE SUSSESSION | 40/00/2022 |
| 585 | 0710102004522020/1 | LTD SHAILENDRA SINGH Vs. | PB)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 10/09/2020 |
| | | HOUSING | INTERLOCUTORY | | | | | |
| 586 | 0710102028842020/1 | DEVELOPMENT FINANCE | APPLICATION (I.B.C)/1784(PB)2020 | Sec 60(5) | <u> </u> | | DONE SUCCESFULLY | 10/09/2020 |
| | | MANOHAR LAL VIJ Vs. UNION BANK OF INDIA | INTERLOCUTORY | | | | | |
| | | (ERSTWHILE | APPLICATION | | | | | |
| 587 | 0710102087182020/2 | CORPORATION BANK) ALANKIT ASSOCIATES | (I.B.C)/3790(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 10/09/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | SEED SUSTAINABILITY SERVICES PRIVATE | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | | | | |
| 588 | 0710102061652020/2 | LIMITED | ANIES ACT)/60(ND)2020 | 230 | | | DONE SUCCESFULLY | 10/10/2020 |
| | | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT | CONTEMPT PETITION(COMPANIES | | | | | |
| 589 | 0710102080402020/2 | PRIVATE LIMITED | ACT)/3(ND)2020 | Sec 425 | | | DONE SUCCESFULLY | 10/10/2020 |
| | | PUNJAB NATIONAL BANK Vs. M/S | INTERLOCUTORY | | | | | |
| | 074040000000000000000000000000000000000 | GENERAL POWER | APPLICATION | 10(0) | | | DONE OF COLUMN | 40/40/0005 |
| 590 | 0710102084642020/1 | COMPANY PVT. LTD. GANDHARV GOYAL Vs. | (I.B.C)/3711()2020 | 19(2) | | | DONE SUCCESFULLY | 10/10/2020 |
| | | SYNAPSICA | COMPANY PETITION | | | | | |
| 591 | 0710102090312020/3 | TECHNOLOGIES PRIVATE LIMITED | (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | <u> </u> | | DONE SUCCESFULLY | 10/10/2020 |
| | | GANDHARV GOYAL Vs. SYNAPSICA | COMPANY PETITION | , ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | | | | |
| | | TECHNOLOGIES | (COMPANIES | | | | | |
| 592 | 0710102090312020/4 | PRIVATE LIMITED BRAHM DATT VERMA | ACT)/119(ND)2020 INTERLOCUTORY | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESFULLY | 10/10/2020 |
| | | Vs. FUSIBLE METALS | APPLICATION | Application under any | | | | |
| 593 | 0710102096412020/1 | PRIVATE LIMITED IMPERIAL FASTNERS | (I.B.C)/4357()2020 | other provisions- IBC | | | DONE SUCCESFULLY | 10/10/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | SOLVEN POWER SYSTEMS PRIVATE | COMPANY PETITION IB | | | | | |
| 594 | 0710102128042019/12 | LIMITED | (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/10/2020 |
| | | PASSO METAL FAB PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 50- | 074040045 | REGISTRAR OF | APPEAL(COMPANIES | 0050 (** | | | DONE OFFICE | 40/40/0005 |
| 595 | 0710102161222019/5 | COMPANIES SANTOSH ASSOCIATES | ACT)/1035(ND)2019 | Sec 252 (1) | | | DONE SUCCESFULLY | 10/10/2020 |
| | | Vs. PARAMEX | COMPANY PETITION IB | | | | | |
| 596 | 0710102076312019/1 | TRANSFORMERS LIMITED | (IBC)/1125(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/11/2020 |
| | | | COMPANY PETITION (COMPANIES | | | | | |
| 597 | 0710102086102020/1 | PVT. LTD. | ACT)/120()2020 | Sec. 59 | | | DONE SUCCESFULLY | 10/11/2020 |
| | | POORAN TRADING PVT LTD Vs. APPLE | COMPANY PETITION IB | | | | | |
| 598 | 0710102005502019/6 | INDUSTRIES LIMITED | | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/12/2020 |
| | | | | | | | | |

| | Т | IDIVOVA CITADIMA VA | Т | | T | T | | 1 |
|--|--|--|--|---|------------------------|---|--|--|
| | | DIVYA SHARMA Vs. EFFERENT REAL | COMPANY PETITION IB | | | | | |
| 599 | 0710102008252019/9 | ESTATE PVT.LTD ARUN KUMAR SINHA | (IBC)/297(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/12/2020 |
| | | Vs. THREE C HOMES | COMPANY PETITION IB | | | | | |
| 600 | 0710102010992019/11 | PRIVATE LIMITED APOGEE ENTERPRISES | (IBC)/432(ND)2019 | IBC under Sec 7 | | | DONE SUCCESFULLY | 10/12/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 601 | 0710102019332020/3 | ANIL NANDA | (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | MJI TECH PVT. LTD. | CP(AA) MERGER AND | A | | | | |
| 602 | 0710102031232018/2 | Vs. REGISTRAR OF COMPANIES | AMALGAMATION(COMP ANIES ACT)/181(PB)2018 | | | | DONE SUCCESFULLY | 10/12/2020 |
| | | DEEPIKA BHUGRA PRASAD Vs. KAPIL | INTERLOCUTORY APPLICATION | Sec 33(1) (b) (i) to (iii) r/w | | | | |
| 603 | 0710102068602020/1 | GUPTA & ANR. | (I.B.C)/3754(ND)2020 | Sec 33(3) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | SPYSR SERVICES PRIVATE LIMITED Vs. | COMPANY | | | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | | | | | |
| 604 | 0710102075362020/2 | COMPANIES SURESH KUMAR JAIN | ACT)/306(ND)2020 INTERLOCUTORY | Sec 252 (3) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | Vs. MR. SHAKEEL | APPLICATION | | | | | |
| 605 | 0710102075952020/3 | AHMAD SURESH KUMAR JAIN | (I.B.C)/3135(ND)2020 INTERLOCUTORY | Sec 66(1) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | Vs. MR. SHAKEEL | APPLICATION | | | | | |
| 606 | 0710102076972020/2 | AHMAD GANDHARV GOYAL Vs. | (I.B.C)/3175(ND)2020 | Sec. 45 (1) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | SYNAPSICA TECHNOLOGIES | COMPANY PETITION (COMPANIES | | | | | |
| 607 | 0710102090312020/5 | PRIVATE LIMITED | ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & | COMPANY PETITION | | | | | |
| | | COMPANY PRIVATE | (COMPANIES | | | | | |
| 608 | 0710102098902019/19 | LIMITED M/S SHRIJI DIAMONDS | ACT)/112(ND)2019 | Sec. 241(1) | | | DONE SUCCESFULLY | 10/12/2020 |
| | | Vs. M/S BADRI SARRAF | | | | | | |
| 609 | 0710102155722019/4 | (P) LTD. JPL INFRATECH | (IBC)/3398(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 10/12/2020 |
| 610 | 0740402/02440/2222 | PRIVATE LIMITED Vs | Company | San 252 (4) | | nonkoj | DONE SUCCESSION | 02/44/2020 |
| 610 | 0710102/03140/2020 | Registrar of Companies Narendra Kumar Arora | Appeal(Companies Act) Company Petition | SeC ∠5∠ (1) | | pankaj agarwal | DONE SUCCESFULLY | 03/11/2020 |
| 611 | 0710102/02962/2020 | Vs Waseem Ahmed FIRSTCLASS | (Companies Act) | Sec. 241(1) | | Prashant Katara | DONE SUCCESFULLY | 03/05/2020 |
| | | INTERNATIONAL | | | | | | |
| | | PRIVATE LIMITED AND ORS Vs REGISTRAR OF | Company | | | Gursat Singh | | |
| 612 | 0710102/02846/2020 | COMPANIES | Appeal(Companies Act) | Sec 252 (3) | | Vachher | DONE SUCCESFULLY | 03/03/2020 |
| | | ASAY FOODS AND BEVERAGES LLP Vs | | | | | | |
| | | SUPER MILK | Company Petition | | | | | |
| 613 | 0710102/03183/2020 | PRODUCTS PVT. LTD. William Flint Vs IPROF | (Companies Act) | Sec. 213 | | AASTHA SAXENA | DONE SUCCESFULLY | 03/12/2020 |
| | | Learning Solutions India | | | | DESAI AND | | |
| 614 | 0710102/09509/2020 | Pvt. Ltd. Brahm Datt Verma Vs | (Companies Act) | Sec. 58(3) | | DIWANJI | DONE SUCCESFULLY | 10/05/2020 |
| | 0740400/00707/0000 | Four Coins Global India | | 40(0) | C.P. | | BONE GUOGEGEUL V | 40/40/0000 |
| 615 | 0710102/09767/2020 | Private Limited RAJAT MITRA Vs. | Application(IBC) | 19(2) | (IB)/741(ND)2019 | 9811443244 | DONE SUCCESFULLY | 13/10/2020 |
| | | PERFACT COLOR DIGITAL PRINTS PVT. | INTERLOCUTORY APPLICATION | | | | | |
| 616 | 0710102081322020/1 | LTD. | (I.B.C)/3419()2020 | Sec 12(2) | | | DONE SUCCESFULLY | 13/10/2020 |
| | | ARSHIYA RAIL INFRASTRUCTURE | | | | | | |
| | | LIMITED Vs. MAPLE | | | | | | |
| | | | | | | | | |
| 617 | 0710102087802020/1 | LOGISTICS PRIVATE | COMPANY PETITION IB (IBC)/976(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 13/10/2020 |
| 617 | 0710102087802020/1 | LOGISTICS PRIVATE LIMITED LM MEDIA SERVICES | (IBC)/976(ND)2020 COMPANY | IBC Under Sec 9 | | | DONE SUCCESFULLY | 13/10/2020 |
| 617 | 0710102087802020/1 0710102129312019/11 | LOGISTICS PRIVATE LIMITED LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ | (IBC)/976(ND)2020 COMPANY APPLICATION(COMPANI | IBC Under Sec 9 Rule 11 of NCLT | | | DONE SUCCESFULLY | 13/10/2020 09/12/2020 |
| | | LOGISTICS PRIVATE LIMITED LM MEDIA SERVICES PVT LTD VS. VIKRAM BAJAJ MR. SURESH KUMAR | (IBC)/976(ND)2020 COMPANY APPLICATION(COMPANI ES ACT)/380(ND)2019 | | | | | |
| 618 | 0710102129312019/11 | LOGISTICS PRIVATE LIMITED LM MEDIA SERVICES PVT LTD VS. VIKRAM BAJAJ MR. SURESH KUMAR GOYAL VS. FLYWHEEL LOGISTICS SOLUTIONS | (IBC)/976(ND)2020 COMPANY APPLICATION(COMPANI ES ACT)/380(ND)2019 COMPANY APPLICATION(IBC)/644(| Rule 11 of NCLT | | | DONE SUCCESFULLY | 09/12/2020 |
| | | LOGISTICS PRIVATE LIMITED LIM MEDIA SERVICES PVT LTD VS. VIKRAM BAJAJ MR. SURESH KUMAR GOYAL VS. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED | (IBC)/976(ND)2020 COMPANY APPLICATION(COMPANI ES ACT)/380(ND)2019 COMPANY | | | | | |
| 618 | 0710102129312019/11 0710102157702019/8 | LOGISTICS PRIVATE LIMITED LIM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED LOYZ OIL PTE LTD Vs. INTERLINK | (IBC)/976(ND)2020 COMPANY APPLICATION(COMPANI ES ACT)/380(ND)2019 COMPANY APPLICATION(IBC)/644(ND)2019 COMPANY PETITION IB | Rule 11 of NCLT Sec 60(5) | | | DONE SUCCESFULLY | 09/12/2020 13/10/2020 |
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| | | BANK OF BARODA Vs. BRYS INTERNATIONAL | COMPANY PETITION IB | | | | | |
| 635 | 0710102410822018/16 | PRIVATE LIMITED | (IBC)/892(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 13/10/2020 |
| | | SANJEEV MEMORIAL FOUNDATION Vs. | | | | | | |
| | | KAMRUP HOUSING | | | | | | |
| | 0740400404500040407 | PROJECTS PRIVATE | COMPANY PETITION IB | IDO 1 0 | | | DONE GUGGEGERRAY | 40/40/0000 |
| 636 | 0710102424522018/27 | LIMITED PUNJAB NATIONAL | (IBC)/936(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 13/10/2020 |
| | | BANK Vs. M/S | | | | | | |
| 637 | 0710120004512018/18 | GENERAL POWER COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/637(PB)2018 | Application under any other provisions | | | DONE SUCCESFULLY | 13/10/2020 |
| | | SONAL ANAND Vs. M/S | , , , , | | | | | |
| 638 | 0710102073632019/27 | INTERNATIONAL TRENCHING PVT LTD | COMPANY PETITION IB (IBC)/889(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 14/10/2020 |
| 000 | 07 10 10 20 7 00 02 0 13/27 | NUTRIONEX | ` ' ' | ibo onder occ s | | | DONE GOODEGI GEET | 14/10/2020 |
| | | MANUFACTURERS LIMITED Vs. STATE | INTERLOCUTORY APPLICATION | | | | | |
| 639 | 0710102086152020/1 | BANK OF INDIA AND | (I.B.C)/4041(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 14/10/2020 |
| | | | INTERLOCATORY | | | | | |
| 640 | 0710102168932019/1 | AKHIL GOEL Vs. | APPLICATION (IBC)/2875(PB)2019 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 14/10/2020 |
| | | DISH TV INDIA LIMITED | | | | | | |
| 641 | 0710120001492018/11 | Vs. MACRO COMMERCE PRIVATE | COMPANY PETITION IB (IBC)/398(PB)2017 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 14/10/2020 |
| 041 | 07 10 12000 14920 10/11 | ELLIMETAL INDIA | (IBC)/330(FB)2017 | IDC Officer Sec 3 | | | DONE SUCCESI CELI | 14/10/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | | | | |
| | | COMPANIES NCT OF | Company Petition IB | | | | | |
| 642 | 0710102/06301/2020 | DELHI & HARYANA | (IBC) | IBC Section 59 | CD/ID/4444/BID/CC | Daisah V | DONE SUCCESFULLY | 05/06/2020 |
| 643 | 0710102/09950/2020 | Rajesh Kumar Gupta Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1411/ND/201 9 | Rajesh Kumar Gupta | Small font-9 | 16/Oct/20 |
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| | | VISHAL SETHI Vs | | | | | No Index/No Pagination/no true copy | |
| | | COLLAGE GROUP | | | | | sign/Pg-9 to 12 not | |
| C44 | 0740400/00044/000 | | Interlocutory Application | IDO Hadas Ossis | /ID)/4400/ND:22/ | Chash | clear,CASE TYPE | |
| 644 | 0710102/09914/2020 | LTD. | (I.B.C) Interlocutory Application | IBC Under Sec 9 Application under any | (IB)/1108(ND)2019 | Shashwat Parihar | WRONG | |
| 645 | 0710102/09880/2020 | ANIL KOHLI Vs | (I.B.C) | other provisions- IBC | CP/IB/144/PB/2017 | ABHISHEK Anand | | 15/Oct/20 |
| 646 | 0710102/09882/2020 | Harvinder Kumar Jatana Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/904/PB/2018 | KOMAL ARPOL | Memo of party/supporting | 15/Oct/20 |
| 040 | 07 10 102/03002/2020 | Niil Infrastructure pvt. | Interlocutory Application | other provisions- IBC | CF/IB/304/FB/2010 | KOWAL ABROL | Blur page-12 & wrong | 15/00020 |
| 647 | 0710102/09902/2020 | Itd. Vs Alchemist assets ICICI BANK | (I.B.C) | Rule 11 of NCLT, 2016 | CP/IB/560/PB/2018 | Anurag Bhatt | scan/Proof of service | 15/Oct/20 |
| | | LTD. Vs. AVANTHA | | | | | | |
| 648 | 0710102/02686/2020 | HOLDING LIMITED | Company Petition IB | IBC under Sec 7 | NA | SNG PARTNER | DONE SUCCESFULLY | 19/Oct/20 |
| | | RATANAPRAVA INDUSTRIES PRIVATE | | | | | | |
| | | LIMITED Vs. 4TH | | | | | | |
| 649 | 0710102/09264/2020 | FLOOR IFCI TOWER 61 NEHRU PLACE | Company Appeal | Sec 252 (1) | NA | Achal Gupta | DONE SUCCESFULLY | 19/Oct/20 |
| 043 | 07 10 102/03204/2020 | SHEFALI | Company Appear | 36C 232 (1) | NA. | Acriai Gupta | DONE SOCCESI CELI | 19/00020 |
| | | SINGH Vs. UNITECH | | | | | | |
| 650 | 0710102/08103/2020 | LIMITED UCO BANK Vs SHREE | Company Petition | Sec. 73(4) | | | DONE SUCCESFULLY | 19/Oct/20 |
| | | SHYAM PULP AND | Interlocutory Application | | | | | |
| 651 | 0710102/09960/2020 | BOARD MILLS LTD. | (I.B.C) Interlocutory Application | other provisions- IBC Application under any | CP/IB/386/PB/2018 | Rohit sehgal | DONE SUCCESFULLY | 17/Oct/20 |
| 652 | 0710102/09952/2020 | VIKRAM BAJAJ Vs | (I.B.C) | other provisions- IBC | | ABHISHEK Anand | DONE SUCCESFULLY | 17/Oct/20 |
| 653 | 0710102/09969/2020 | DENA BANK VS RATHI SUPER STEEL LIMITED | | Application under any other provisions- IBC | CP/IB/1446/PB/201 | | DONE SUCCESSION | 17/Oct/20 |
| 653 | 01 10 102/09969/2020 | GYANESHWAR SAHAI | (I.B.C) Interlocutory | Application under any | C.P. | Gyaneshwar | DONE SUCCESFULLY | 17/00020 |
| 654 | 0710102/09949/2020 | Vs. GYANESHWAR | Application(IBC) | other provisions- IBC Application under any | (IB)/597(ND)2018 | Sahai | DONE SUCCESFULLY | 17/Oct/2020 |
| 655 | 0710102/09985/2020 | Sanjay Gupta Vs | Interlocutory Application (I.B.C) | other provisions- IBC | CP/IB/132/PB/2017 | NIPUN GAUTAM | DONE SUCCESFULLY | 19/Oct/20 |
| | | | Interlocutory Application | Application under any | | | | |
| 656 | 0710102/09989/2020 | Sanjay Gupta Vs | (I.B.C) Interlocutory Application | other provisions- IBC | CP/IB/597/PB/2017 CP/IB/2354/ND/201 | NIPUN GAUTAM | DONE SUCCESFULLY | 19/Oct/20 |
| 657 | 0710102/09986/2020 | Ranjan Khanna Vs | (I.B.C) | Sec 60(5) | 9 | Pushkar Taimni | DONE SUCCESFULLY | 19/Oct/20 |
| | | ALCHEMIST ASSET RECONSTRUCTION | COMPANY | | | | | |
| | | COMPANY LTD. Vs. | COMPANY APPLICATION(IBC)/1161(| | | | | |
| 658 | 0710102094212019/9 | MANOJ GARG | PB)2019 | Sec 60(5) | | | DONE SUCCESFULLY | 22/09/2020 |
| | | JHARIPANI ESTATES PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | COMPANY | | | | | |
| 659 | 0710102075842020/1 | COMPANIES DELHI AND HARYANA | APPEAL(COMPANIES ACT)/349(ND)2020 | Sec 252 (1) | | | DONE SUCCESSION | 14/10/2020 |
| 009 | 07 10 10207 5042020/1 | RAVINDER PAL SINGH | AO 1 J/348 (ND)2020 | Sec 252 (1) | | | DONE SUCCESFULLY | 1-1 10/2020 |
| | | LAMBA Vs. SATKAR | COMPANY DETITION IT | Application and a second | | | | |
| 660 | 0710102000722018/10 | AIR CARGO SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/361(PB)2018 | Application under any other provisions | | | DONE SUCCESFULLY | 15/10/2020 |
| | | | . , , -, | . , | | | | |
| 1 | | GREEN EDGE | | | | | | |
| 1 | | BUILDTECH LLP Vs. | COMPANY PETITION ID | | | | | |
| 661 | 0710102003762019/11 | BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE | COMPANY PETITION IB (IBC)/179(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| 661 | 0710102003762019/11 | BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA | (IBC)/179(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| 661 | 0710102003762019/11 | BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE | | Application under any | | | DONE SUCCESFULLY | 15/10/2020 |
| 661 662 | 0710102003762019/11 0710102007762020/1 | BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED | (IBC)/179(ND)2019 COMPANY | | | | DONE SUCCESFULLY | 15/10/2020 15/10/2020 |
| | | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 | Application under any | | | | |
| 662 | 0710102007762020/1 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(| Application under any other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 |
| | | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY | Application under any | | | | |
| 662 | 0710102007762020/1 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 |
| 662 | 0710102007762020/1 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 |
| 662 663 | 0710102007762020/1 0710102015782020/2 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/374(PB)2020 INTERLOCUTORY | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 15/10/2020 |
| 662 663 | 0710102007762020/1 0710102015782020/2 | BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI Vs. ALCOBEX METALS SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 15/10/2020 |
| 662 663 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 INTERLOCUTORY APPLICATION | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 | | | DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM CONSULTANTS PVT LTD VS. THREE C | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 | | | DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PUT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PUT LTD SUNDRM CONSULTANTS PUT LTD VS. THREE C PROPERTIES PRIVATE | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 COMPANY PETITION IB (IBC)/849(PB)2020 | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 Sec 60(5) | | | DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 664 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 0710102066122020/6 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM CONSULTANTS PVT LTD VS. THREE C | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/674(PB)2020 INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 COMPANY PETITION IB | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 Sec 60(5) IBC under Sec 7,Rule 11 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 664 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 0710102066122020/6 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM CONSULTANTS PVT LTD VS. THREE C PROPERTIES PRIVATE ALCATEL-LUCENT INDIA LIMITED VS. | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 COMPANY PETITION IB (IBC)/849(PB)2020 COMPANY PETITION IB (IBC)/849(PB)2020 CA(A) MERGER AND AMALGAMATION(COMP | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 Sec 60(5) IBC under Sec 7,Rule 11 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 664 665 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 0710102066122020/6 0710102068082020/3 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM CONSULTANTS PVT LTD VS. THREE C PROPERTIES PRIVATE ALCATEL-LUCENT INDIA LIMITED VS. REGISTRAR OF BOR BUILDERS AND | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 COMPANY PETITION IB (IBC)/8849(PB)2020 COMPANY PETITION IB (IBC)/8649(PB)2020 AMALGAMATION(COMPANIES ACT)/7(ND)2020 | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 Sec 60(5) IBC under Sec 7,Rule 11 of NCLT, 2016 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 15/10/2020 |
| 662 663 664 665 | 0710102007762020/1 0710102015782020/2 0710102061132020/2 0710102066122020/6 0710102068082020/3 | BUILDTECH LLP VS. AADHAAR SHRI INFRATECH PRIVATE STATE BANK OF INDIA VS. CENTURY COMMUNICATION LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PVT LTD KAILASH NATH BHANDARI VS. ALCOBEX METALS SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD SUNDRM CONSULTANTS PVT LTD VS. THREE C PROPERTIES PRIVATE ALCATEL-LUCENT INDIA LIMITED VS. | (IBC)/179(ND)2019 COMPANY APPLICATION(IBC)/564(PB)2020 COMPANY APPLICATION(IBC)/1117(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 COMPANY PETITION IB (IBC)/874(PB)2020 COMPANY PETITION IB (IBC)/849(PB)2020 COMPANY PETITION IB (IBC)/849(PB)2020 CA(A) MERGER AND AMAL GAMATION(COMP ANIES ACT)/7(ND)2020 INTERLOCUTORY | Application under any other provisions- IBC Sec 60(5) IBC under Sec 7 Sec 60(5) IBC under Sec 7,Rule 11 of NCLT, 2016 | | | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | 15/10/2020 15/10/2020 15/10/2020 15/10/2020 |

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|------|-----------------------|--|---|--|--------------------------|----------------------|----------------------|--------------------------|
| | | RANJAN CHAKRABORTI Vs. | INTERLOCUTORY APPLICATION | | | | | |
| 669 | 0710102094632020/1 | AJAY KUMAR BISHNOI | (I.B.C)/4280()2020 INTERLOCUTORY | Sec 60(5) | | | DONE SUCCESFULLY | 15/10/2020 |
| | | KHEM CHAND GUPTA | APPLICATION | Application under any | | | | |
| 670 | 0710102096132020/1 | Vs. Kiran Malhotra Vs. | (I.B.C)/4333(ND)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 15/10/2020 |
| 674 | 0740420007020040/0 | M/S. ALCHEMIST | COMPANY PETITION IB | IDCden Cee 7 | | | DONE CHOOFSELL LY | 45/40/2020 |
| 671 | 0710120007932018/2 | M/S. PANIPAT TEXO | (IBC)/1082(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | FABS PVT. LTD. Vs. M/S. EXCLUSIVE | COMPANY PETITION IB | | | | | |
| 672 | 0710120008412018/12 | OVERSEAS PVT. LTD. | (IBC)/1106(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. | | | | | | |
| 672 | 07400000000000047/44 | SSMP INDUSTRIES | | Application under any | | | DONE CHOOFSELL LY | 45/40/2020 |
| 673 | 0710200000062017/14 | LIMITED M/S. INOX LEISURE | (IBC)/495(ND)2017 | other provisions | | | DONE SUCCESFULLY | 15/10/2020 |
| 674 | 0710200409692018/4 | LTD. Vs. M/S. A TO Z BARTER PVT. LTD. | COMPANY PETITION IB (IBC)/643(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | 0.1020010002010.1 | M/S. J.M. KAPOOR & CO | , , , | is on a coop | | | 20.1.2 000 020. 022. | 10.10.2020 |
| 675 | 0710200411282018/14 | Vs. M/S. NOVEX PVT. LTD. | COMPANY PETITION IB (IBC)/623(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. | COMPANY PETITION IB | | | | | |
| 676 | 0710200411282018/15 | LTD. | (IBC)/623(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. | COMPANY PETITION IB | | | | | |
| 677 | 0710200411282018/16 | LTD. M/S NOBLE | (IBC)/623(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | COOPERATIVE BANK | | | | | | |
| 678 | 0710200411862017/7 | LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. | COMPANY PETITION IB (IBC)/525(ND)2017 | IBC under Sec 7 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | VINAYAK ADVERTISING | | | | | THE PROPERTY OF THE | |
| 679 | 0710200412652017/12 | Vs. RAJESH GEMS AND JEWELS PVT LTD | COMPANY PETITION IB (IBC)/546(ND)2017 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT | COMPANY PETITION IB | | | | | |
| 680 | 0710200412802017/8 | LTD | (IBC)/178(PB)2017 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| 681 | 0710200423482018/31 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. | COMPANY PETITION IB (IBC)/334(ND)2018 | IBC under Sec 7 | | <u></u> | DONE SUCCESFULLY | 15/10/2020 |
| | | SEEMA BUILDTECH PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | COMPANY | | | | | |
| 682 | 0710102006922019/11 | COMPANIES NCT OF DELHI AND HARYANA | APPEAL(COMPANIES ACT)/233(ND)2019 | Sec 252 (3) | | | DONE SUCCESFULLY | 16/10/2020 |
| | | GSJ ENVO LIMITED Vs. GOODWILL | COMPANY | Application under any | | | | |
| 683 | 0710102015722020/1 | APARTMENTS PVT. | ES ACT)/153()2020 | other provisions | | | DONE SUCCESFULLY | 16/10/2020 |
| | | INDUSTRIAL | | | | | | |
| | | DEVELOPMENT AND INVESTMENT | | | | | | |
| | | CORPORATION | | | | | | |
| | | LIMITED AND ORS. Vs. UTTAR DEVELOPMENT | INTERLOCUTORY APPLICATION | | | | | |
| 684 | 0710102073342020/1 | PRIVATE LIMITED | (I.B.C)/2975()2020 | Sec 52 (5) | | | DONE SUCCESFULLY | 16/10/2020 |
| | | SONAL ANAND Vs. M/S INTERNATIONAL | COMPANY PETITION IB | | | | | |
| 685 | 0710102073632019/31 | TRENCHING PVT LTD VISHAL SETHI Vs. | (IBC)/889(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 16/10/2020 |
| | | COLLAGE GROUP | COMPANY DETITION ID | | | | | |
| 686 | 0710102082802019/6 | INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/1108(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 16/10/2020 |
| | | SIMRAN KAUR Vs. ENTERTAINMENT CITY | COMPANY PETITION IB | | | | | |
| 687 | 0710102082872020/1 | LIMITED | (IBC)/965(PB)2020 | IBC under Sec 7 | | | DONE SUCCESFULLY | 16/10/2020 |
| | | KIRAN MALHOTRA Vs. M/S. ALCHEMIST | COMPANY PETITION IB | | | | | |
| 688 | 0710120007932018/3 | TOWNSHIP INDIA LTD. Girish Kumar Sahni Vs | (IBC)/1082(PB)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 16/10/2020 |
| | | R.S. Ajit Singh & Co. | Interlocutory Application | Application under any | C.P. | Girish Kumar | | |
| 689 | 0710102/09963/2020 | (Automotives) Pvt. Ltd. Seema Buildtech Private | (I.B.C) | other provisions- IBC | (IB)/1499(PB)2019 | Sahni IRP | DONE SUCCESFULLY | 17/Oct/2020 |
| | | Limited Vs REGISTRAR OF COMPANIES NEW | Company Application(Companies | Soc 252 (2) By | | | | |
| 690 | 0710102/10015/2020 | DELHI | Act) | Sec 252 (3) - By Government Body | | Prashant Gupta | DONE SUCCESFULLY | 20/Oct/20 |
| 691 | 710000098402020 | VIKAS BISHNOI VS ASHOK KUMAR GUPTA | Caveat | | _ | | DONE SUCCESFULLY | |
| | | Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain | | | | | | |
| 692 | 710000096452020 | STANFORD PARK | Caveal | | | | DONE SUCCESFULLY | |
| | | INFRATECH PRIVATE LIMITED Vs Registrar Of | Company Petition | | | | | |
| 693 | 0710102/09719/2020 | Companies Delhi | (Companies Act) | Sec 252 (3) | | Nitin Grover | DONE SUCCESFULLY | 10/12/2020 |
| 694 | 0710102/07487/2020 | Preeti W/o Sunil Arora Vs UNITECH. Ltd | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | DONE SUCCESFULLY | 29/07/2020 |
| | | Santosh Kumari W/o Ram Lal Khurana Vs | Company Petition | | | | | |
| 695 | 0710102/07488/2020 | UNITECH. Ltd | (Companies Act) | Sec. 73(4) | | Sandeep Mishra | DONE SUCCESFULLY | 29/07/2020 |
| | | Zlato Business Solutions P ltd Vs | Company Petition | | | | | |
| 696 | 0710102/08302/2020 | Registrar of Companies RANGBARSHI | (Companies Act) Company Petition IB | Sec 252 (1) | | NIL PSL ADVOCATES | DONE SUCCESFULLY | 28/08/2020 |
| 697 | 0710102/06591/2020 | PROJECTS PVT LTD Vs | (IBC) | IBC under Sec 7 | | | DONE SUCCESFULLY | 24/06/2020 |
| | | RKACA & Associates LLP Vs TFM FASHION | | | | | | |
| 698 | 0710102/10014/2020 | AND ENTERTAINMENT INDIA PRIVATE LIMITED | Company Petition IB | IBC Under Sec 9 | | Karan Valecha | DONE SUCCESFULLY | 20/10/2020 |
| | | PANASONIC AVC | , | | | | THE STORES OFFI | |
| 699 | 0710102/06354/2020 | NETWORKS INDIA COMPANY LIMITED Vs | Company Petition (Companies Act) | Sub-Section (1) 0f Section 66. | | KARAN MALHOTRA | DONE SUCCESFULLY | 06/08/2020 |
| 700 | 0710102/09951/2020 | REKHA SHARMA Vs. | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/364(ND)2019 | | DONE SUCCESFULLY | offline pay |
| , 50 | 5. 10 10±10333 1/2020 | IMPERIAL FASTNERS | Application(IDC) | outer provisions- IBC | (IND)/304(IND)/2019 | | 2 SHE GOOGLOFULLY | oiio puy |
| | | PRIVATE LIMITED Vs. SOLVEN POWER | | | | | | |
| 701 | L | SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 24/09/2020 |
| | | L-14111 L-D | (100)/2413(ND)2019 | IDO UNUEL DEL S | | | DONE GUGGESFULLY | L-7/03/2020 |
| 701 | 0710102128042019/13 | HONEST MACHINERY | | | | | | |
| 701 | 0710102128042019/13 | PVT LTD Vs. VSM VENTURE CONTROL | | | | | | |
| | | PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE | COMPANY PETITION IB | IRC Under See S | | | DONE SUCCESSIVE V | 28/09/2020 |
| 702 | 0710102128042019/13 | PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED EDELWEISS ASSET | COMPANY PETITION IB (IBC)/939(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/09/2020 |
| | | PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/09/2020 |
| | 0710102087092020/1 | PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED EDELWEISS ASSET RECONSRUCTION CO | (IBC)/939(ND)2020 COMPANY PETITION IB | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/09/2020 16/10/2020 |

| | | DAKSHNESHWAR | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
|------------|---------------------|---|--|--|---------------------------|-------------------------|------------------|--------------|
| 704 | 0710102017952020/1 | OTHERS Vs. | ANIES ACT)/36(ND)2020 COMPANY | | | | DONE SUCCESFULLY | 19/10/2020 |
| 705 | 0710102069102020/1 | SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL | APPLICATION(COMPANI ES ACT)/379(ND)2020 | Rule 32 | | | DONE SUCCESFULLY | 20/10/2020 |
| | | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH | | | | | | |
| 706 | 0710102077352019/15 | PACKAGING (INDIA) PVT. LTD. | COMPANY PETITION IB (IBC)/984(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 20/10/2020 |
| | | | INTÉRLOCUTORY APPLICATION | Application under any | | | | |
| 707 | 0710102090942020/2 | MANSIJ ARYA Vs. RAJNATH SINGH Vs. | (I.B.C)/4054(ND)2020 INTERLOCUTORY APPLICATION | other provisions- IBC | | | DONE SUCCESFULLY | 20/10/2020 |
| 708 | 0710102085072020/1 | VIVEK RAHEJA | (I.B.C)/4097()2020 INTERLOCUTORY | #NAME? | | | DONE SUCCESFULLY | 21/10/2020 |
| 709 | 0710102088532020/1 | ABHISHEK ANAND Vs. | APPLICATION (I.B.C)/3904(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 21/10/2020 |
| | | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE | INTERLOCUTORY APPLICATION | Application under any | | | | |
| 710 | 0710102093662020/1 | ELECTRONICS LIMITED DYNACON PROJECTS | (I.B.C)/4192(ND)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 21/10/2020 |
| | | PVT. LTD. Vs. TODAY HOMES AND | COMPANY DETITION ID | | | | | |
| 711 | 0710102113592019/9 | INFRASTRUCTURE PVT. LTD. PUNJAB NATIONAL | (IBC)/2130(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 21/10/2020 |
| | | BANK Vs. M/S GENERAL POWER | COMPANY PETITION IB | Application under any | | | | |
| 712 | 0710120004512018/19 | COMPANY PVT. LTD. ELECTRONICTENDER.C OM (INDIA) PRIVATE | (IBC)/637(PB)2018 | other provisions | | | DONE SUCCESFULLY | 20/10/2020 |
| | | LIMITED Vs. ASSOTECH | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
| 713 | 0710102012202020/4 | MOONSHINE URBAN MR. NEERAJ PANDITA | | Motion | | | DONE SUCCESFULLY | 21/10/2020 |
| 714 | 0740402034602040/40 | Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED | COMPANY PETITION IB | IBC under Sec 7 | | | DONE SUCCESFULLY | 21/10/2020 |
| 714 | 0710102034682018/12 | NORTHERN ARC CAPITAL LIMITED Vs. | (IBC)/206(ND)2019 INTERLOCUTORY | unuer 5ec / | | | DONE SUCCESTULLY | 21/10/2020 |
| 715 | 0710102093662020/2 | FIVE CORE ELECTRONICS LIMITED | APPLICATION (I.B.C)/4192(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 21/10/2020 |
| 716 | 0710102/10010/2020 | BETA INFRTECH P LTD Vs DEPUTY HCK INFRATECH | Interlocutory Application (I.B.C) | Sec 60(5) | cp/117(PB)2019 | TSN RAJA | DONE SUCCESFULLY | 20/Oct/20 |
| | | PRIVATE LIMITED Vs REGISTRAR OF | Company | | | | | |
| 717 | 0710102/10047/2020 | COMPANIES NCT OF DELHI 7 HARYANA KIRAN MALHOTRA VS | Application(Companies Act) | Rule 11 of NCLT | Appeal/126(ND)202 0 | ANAND VARMA | DONE SUCCESFULLY | 20/Oct/2020 |
| 718 | 0710102/10051/2020 | M/S. ALCHEMIST TOWNSHIP INDIA LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | 21/10/2020 | Prashant Jain | DONE SUCCESFULLY | 21/Oct/2020 |
| 719 | 0710102/10042/2020 | Debashis Nanda Vs | Interlocutory Application (I.B.C) | Sec 30 | C.P. (IB)/923(ND)2019 | Debashis Nanda | DONE SUCCESFULLY | 20/Oct/2020 |
| | | PARTHA SARATHY SARKAR Vs Innovari Technologies Private | Interlocutory Application | Application under any | | PARTHA SARATHY | | |
| 720 | 0710102/10059/2020 | | (I.B.C) | other provisions- IBC Application under any | C.P. | SARKAR | DONE SUCCESFULLY | 13/Oct/2020 |
| 721 | 0710102/06629/2020 | | (I.B.C) Company | other provisions- IBC Application under any | (IB)/2380(ND)2019 | Anil Tayal | DONE SUCCESFULLY | 19/June/2020 |
| 722 | 0710102/09464/2020 | MR. BHANU RAM SAHU Vs. HBN | Application(IBC) | other provisions- IBC | | Nilesh Sharma | DONE SUCCESFULLY | 10/Mar/2020 |
| 723 | 0710102/10019/2020 | DAIRIES AND ALLIED LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/547(PB)2018 | NA | DONE SUCCESFULLY | |
| | | PRIVATE LIMITED Vs. VRP | | | | | | |
| 724 | 0710102/09584/2020 | BUILDTECH PRIVATE LIMITED | C.P. (IB)/2765(ND)2019 | Rule 11 of NCLT, 2016 | C.P. (IB)/2765(ND)2019 | PRIYOJEET CHATTERJEE | DONE SUCCESFULLY | |
| | | ASANSOL DURGAPUR DEVELOPMENT | Interlocutory | | C.P. | MADHURIMA | | |
| 725 | 710102/09216/2020 | AUTHORITY Vs. ICICI B VARDAN ASSOCIATES PRIVATE LIMITED Vs. | Application(IBC) | Sec 60(5) | (IB)/1935(PB)2019 | DAS | DONE SUCCESFULLY | online pay |
| 726 | 0710102/10007/2020 | REGISTRAR OF COMPANIES | Company Application | Rule 11 of NCLT | CP/60(ND)2020 | SHASHANK TANDON | DONE SUCCESFULLY | online pay |
| 727 | 0710102/10093/2020 | kashyap sikdar & co Vs | Company Application(Companies Act) | Rule 11 of NCLT | CP/01(ND)2018 | Aditi Sharma | DONE SUCCESFULLY | 22/10/2020 |
| | | | Company Application(Companies | | | | | |
| 728 | 0710102/10094/2020 | kashyap sikdar & co Vs Ms. Deepika Bhugra Prasad Vs | Act) Interlocutory Application | | CP/84(ND)2018 | Aditi Sharma | DONE SUCCESSULLY | 22/10/2020 |
| 729 | 0710102/10022/2020 | Baru Mal Vinod Kumar Vs Amira Pure Foods | (I.B.C) Company | other provisions- IBC Application under any | IB-1372/ND/2018 | NA | DONE SUCCESFULLY | 20/10/2020 |
| 730 | 0710102/02323/2020 | Private Limited RKACA and Associates | Application(IBC) | other provisions- IBC | (IB)/846(ND)2018 | Anurag Bhatt | DONE SUCCESFULLY | 20/10/2020 |
| 731 | 0710102/10018/2020 | LLP Vs TFM Fashion and Entertainment India Pvt. Ltd. | Company Petition IB | IBC Under Sec 9 | | himesh thakur | DONE SUCCESFULLY | 20/10/2020 |
| | | RAJINDER MEHTA Vs PROSPER CHANNEL | Company Petition IB | | | SANDEEP | | |
| 732 | 0710102/08929/2020 | LIFE SCIENCE INDIA | (IBC) | IBC Under Sec 9 | | SHARMA | DONE SUCCESFULLY | 17/09/2020 |
| 733 | 0710102/10095/2020 | kashyap sikdar & co Vs MS. SHWETA SINGH Vs | Contempt Petition(Companies Act) | Rule 11 of NCLT | CP.No.427/2017 | Aditi Sharma | DONE SUCCESFULLY | 22/10/2020 |
| 70. | 0740400/40000 | Registrar of Companies NCT of Delhi | Company | Sec 252 (3) - By | | DAMAN OVER | DONE SUSSESSION | 20/40/2022 |
| 734 | 0710102/10096/2020 | and Haryana AMBIENCE COMMERCIAL | Appeal(Companies Act) | Government Body | | PAWAN SHARMA | DONE SUCCESFULLY | 22/10/2020 |
| 735 | 0710102001362019/24 | DEVELOPERS PVT. LTD vs JOT IMPEX PVT. | | IBC Under Sec 9 | | | DONE SUCCESFULLY | 15/10/2020 |
| | | M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY | | | | | | |
| | | KUMAR GUPTA vs SAURABH (INDIA) | | | | | | |
| 736 737 | 0710102084802019/11 | PRIVATE LIMITED YOGESH KUMAR | | IBC Under Sec 9 Application under any | | | DONE SUCCESFULLY | 12/10/2020 |
| | 0710102151742019/1 | GUPTA | | other provisions- IBC | 1 | 1 | DONE SUCCESFULLY | 14/10/2020 |

| | | LOTATE DANIK OF INDIA | T | | | | | |
|---|---|--|--|--|---|---|--|--|
| | | STATE BANK OF INDIA vs M/S. SHREE | | | | | | |
| | | SHYAMJI AGRICO | | | | | | |
| 738 | 0710120007702018/37 | EXPORTS PVT. LTD. BAL PRATAP | | IBC under Sec 7 | | | DONE SUCCESFULLY | 12/10/2020 |
| | | SRIKENT vs | | Sec 33(1) (b) (i) to (iii) r/w | | | | |
| 739 | 0710200445342018/3 | INTEGRATED CAPS PAISALO DIGITAL | | Sec 33(3) | | | DONE SUCCESFULLY | 10/10/2020 |
| | | LIMITED Vs CHAHAL | | | | | | |
| | | PARIVAHAN PRIVATE | Company Petition IB | | | | | |
| 740 | 0710102/02656/2020 | LIMITED Five Ess Precision | (IBC) | Rule 11 of NCLT, 2016 | | harshal | DONE SUCCESFULLY | 28/02/2020 |
| | | Components Private | | | | | | |
| | | Limited Vs Hema Automotive Private | Company Petition IB | | | JEETENDER | | |
| 741 | 0710102/10131/2020 | Limited | (IBC) | IBC Under Sec 9 | | GUPTA | DONE SUCCESFULLY | 23/10/2020 |
| 742 | 0710102/10035/2020 | BETA INFRTECH P LTD Vs NCLT | Interlocutory Application (I.B.C) | Sec 60(5) | IB-117/PB/2019 | TSN RAJA | DONE SUCCESFULLY | 20/10/2020 |
| 142 | 0710102/10033/2020 | Assistant | (1.5.0) | 3ec 00(3) | IB-117/FB/2019 | TON KASA | DONE SUCCESI CELI | 20/10/2020 |
| | | Commissioner(ST) Valluvarkottam | | | | | | |
| | | Assessment Circle Vs | Interlocutory Application | | | | | |
| 743 | 0710102/10087/2020 | Anil Kohli | (I.B.C) | Sec 60(5) | (IB)/378(PB)2017 | NA | DONE SUCCESFULLY | 21/10/2020 |
| 744 | 0710102/10033/2020 | YES BANK LIMITED Vs. SURESH KUMAR | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1731(ND)2019 | NEERAJ YADAV | DONE SUCCESFULLY | online pay |
| | | RADIANCE FLUID | - | | (| | | |
| | | HANDLING EQUIPMENTS PRIVATE | | | | | | |
| | | LIMITED Vs. RDEVIS | COMPANY PETITION IB | | | | | |
| 745 | 0710102021062020/1 | ENGINEERS PRIVATE | (IBC)/567(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 22/10/2020 |
| | | R SYSTEMS | CP(AA) MERGER AND | | | | | |
| 746 | 0710102071312020/2 | INTERNATIONAL LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/53(ND)2020 | Sec. 230-232 - Second Motion | | | DONE SUCCESFULLY | 22/10/2020 |
| 740 | 07 10 10 20 7 13 12 02 0 7 2 | WASAN SHOES LTD Vs. | COMPANY | WOUGH | | | DONE SUCCESFULLY | 22/10/2020 |
| 747 | 07101020022020204 | REGISTRAR OF COMPANIES | APPLICATION(COMPANI | Rule 11 of NCLT | | | DONE SUCCESSION | 22/10/2020 |
| 747 | 0710102092202020/1 | | ES ACT)/571(ND)2020 INTERLOCUTORY | | | | DONE SUCCESFULLY | IU/2U2U |
| 740 | 0740400000400000 | KHEM CHAND GUPTA | APPLICATION | Application under any | | | DONE SUCCESSION | 22/40/2022 |
| 748 | 0710102096132020/2 | Vs. Shagun Sharma Vs. | (I.B.C)/4333(ND)2020 | other provisions- IBC | | | DONE SUCCESFULLY | 22/10/2020 |
| L. | | M/S KARE PARTNERS | COMPANY PETITION IB | | | | | |
| 749 | 0710102122702019/6 | GROUP INDIA PVT. LTD. SURINDER | (IBC)/2253(ND)2019 MISCELLANEOUS | IBC Under Sec 9 | | | DONE SUCCESFULLY | 22/10/2020 |
| | | MANCHANDA Vs. | APPLICATION(COMPANI | | | | | |
| 750 | 0710200714362018/15 | NOSOLAR INTERNATIONAL | ES ACT)/1213212(ND)2018 | Application under any other provisions | | | DONE SUCCESFULLY | 22/10/2020 |
| 730 | 07 102007 143020 10/13 | Care Security Private | Company | other provisions | | | DONE SUCCESI CELI | 22/10/2020 |
| 751 | 0740402/40242/2020 | Limited Vs Registrar of | Application(Companies | Rule 11 of NCLT | | RAKESH WADHWA | DONE SUCCESSIULY | 26/Oct/2020 |
| 751 | 0710102/10212/2020 | Companies | Act) Company | Application under any | | WADRWA | DONE SUCCESFULLY | 26/Oct/2020 |
| 752 | 0710102/10089/2020 | RAM NIWAS GUPTA Vs | Application(IBC) | other provisions- IBC | (IB)/894(ND)2019 | ARVIND KUMAR | DONE SUCCESFULLY | 21/10/2020 |
| 753 | 0710102/10098/2020 | Sandeep Kumar Bhatt Vs Ramit Rastogi | Interlocutory Application (I.B.C) | other provisions- IBC | (IB)/210(ND)2017 | NA | DONE SUCCESFULLY | 22/10/2020 |
| | | NAVNEET KUMAR | Application under any | Interlocutory | C.P. | | | |
| 754 | 0710102/09448/2020 | GUPTA Vs. HAPTIK INFOTECH | other provisions- IBC | Application(IBC) | (IB)/451(PB)2018 C.P.(CAA)/67(PB)2 | ABHISHEK Anan | DONE SUCCESFULLY | online pay |
| 755 | 0710102/09966/2020 | PRIVATE LIMITED Vs | Company Application | Rule 154, NCLT 2016 | 020 | ABHISHEK SETH | DONE SUCCESFULLY | online pay |
| 756 | 0710102/09898/2020 | ANIL KOHLI Vs | Application under any | Interlocutory | C.P. | | | |
| | | | | Application(IBC) | I(IB)/378(PB)2017 | IABHISHEK Anand | IDONE SUCCESFULLY | online pay |
| | | JITESH GUPTA Vs. | other provisions- IBC Interlocutory | Application(IBC) | (IB)/378(PB)2017 C.P. | NEERAJ | DONE SUCCESFULLY | online pay |
| 757 | 710102100412020 | JITESH GUPTA Vs. Sunil Kumar | Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) | C.P. (IB)/1018(ND)2018 | NEERAJ SHARMA | DONE SUCCESFULLY | online pay |
| | | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA | Interlocutory | | C.P. | NEERAJ | | |
| 757 | 710102100412020 | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA Dharmender Kumar | Interlocutory Application(IBC) Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) | C.P. (IB)/1018(ND)2018 C.P. (IB)/375(PB)2018 | NEERAJ SHARMA RKG LAW | DONE SUCCESFULLY | online |
| 757 | 710102100412020 | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA | Interlocutory Application(IBC) Interlocutory | Sec 43(1) r/w Sec 44 (1) | C.P. (IB)/1018(ND)2018 C.P. | NEERAJ SHARMA RKG LAW | DONE SUCCESFULLY | online |
| 757 758 | 710102100412020 710102100272020 | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD Forgings Pvt Ltd Vs. | Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) | C.P. (IB)/1018(ND)2018 C.P. (IB)/375(PB)2018 C.P. (IB)/334(ND)2018 | NEERAJ SHARMA RKG LAW ASSOCIATES | DONE SUCCESFULLY DONE SUCCESFULLY | online online |
| 757 758 | 710102100412020 710102100272020 | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD | Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory | Sec 43(1) r/w Sec 44 (1) Sec 60(5) | C.P. (IB)/1018(ND)2018 C.P. (IB)/375(PB)2018 C.P. (IB)/334(ND)2018 C.P. | NEERAJ SHARMA RKG LAW ASSOCIATES Dhruv Gupta | DONE SUCCESFULLY DONE SUCCESFULLY | online online |
| 757 758 759 | 710102100412020 710102100272020 710102099302020 | JITESH GUPTA Vs. Sunil Kumar G S BEDI Vs. SATYA PRAKASH GUPTA Dharmender Kumar Gupta Vs. M/S MSX MALL PYT LTD Forgings Pyt Ltd Vs. Indiabulls Housing Finance Limited Supertech Limited Vs | Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) Rule16(d),NCLT | C.P. (IB)/1018(ND)2018 C.P. (IB)/375(PB)2018 C.P. (IB)/334(ND)2018 | NEERAJ SHARMA RKG LAW ASSOCIATES Dhruv Gupta | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | online online online |
| 757 758 759 | 710102100412020 710102100272020 710102099302020 710102098962020 | JITESH GUPTA VS. Sunil Kumar G S BEDI VS. SATYA PRAKASH GUPTA Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD Forgings Pvt Ltd Vs. Indiabulis Housing Finance Limited Supertech Limited Vs VIJAY STEEL | Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) Sec 60(5) Sec 60(5) Rule16(d),NCLT Rules,2016 IBC | C.P. (IB)/35(PB)2018 C.P. (IB)/375(PB)2018 C.P. (IB)/334(ND)2018 C.P. (IB)/334(ND)2018 C.P. (IB)/455(PB)2017 | NEERAJ SHARMA RKG LAW ASSOCIATES Dhruv Gupta | DONE SUCCESFULLY DONE SUCCESFULLY DONE SUCCESFULLY | online online online online |
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| | | SONAL ANAND Vs. M/S INTERNATIONAL | COMPANY PETITION IB | | | | | |
| 774 | 0710102073632019/33 | TRENCHING PVT LTD BAJAJ RUBBER | (IBC)/889(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 27/10/2020 |
| | | COMPANY PVT.LTD. Vs. | | | | | | |
| 775 | 0710102074092019/6 | CAPITAL AUTO RUBBER PRODUCTS | COMPANY PETITION IB (IBC)/826(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 27/10/2020 |
| | | V.K. REALTECH LIMITED Vs. | COMPANY | | | | | |
| 776 | 0710102079582019/4 | MORPHEUS | APPEAL(COMPANIES ACT)/367(ND)2019 | Sec 252 (3) | | | DONE SUCCESFULLY | 27/10/2020 |
| | | PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT | INTERLOCUTORY APPLICATION | | | | | |
| 777 | 0710102083432020/3 | FUND ORGANISATION MAGANTA SERVICES | (I.B.C)/3837(ND)2020 | Sec 60(5) | | | DONE SUCCESFULLY | 27/10/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES IMMENCE | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
| 778 | 0710102084392019/8 | E TECHNOLOGIES PVT | | Motion | | | DONE SUCCESFULLY | 27/10/2020 |
| | | SHRI GARUNA MANAGEMENT | | | | | | |
| 770 | 07404020070702000/2 | SERVICE PVT. LTD Vs. | COMPANY PETITION IB | IDC Hadas Can O | | | DONE SUCCESSION | 27/40/2020 |
| 779 | 0710102087072020/3 | INFRA ALLIANCE | (IBC)/940(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 27/10/2020 |
| 780 | 0710102091312020/1 | PRIVATE LIMITED Vs. M/S VIPUL LIMITED | COMPANY PETITION IB (IBC)/994(ND)2020 | IBC Section 59 | | | DONE SUCCESFULLY | 27/10/2020 |
| | | SUNIL MALU SOLE PROPRIETOR M/S | (| | | | | |
| | | MAHESHWARI | | | | | | |
| | | TRADERS Vs. SUBHASH KUMAR | INTERLOCUTORY APPLICATION | | | | | |
| 781 | 0710102098482020/1 | KUNDRA RP FOR M/S | (I.B.C)/4682()2020 | Sec 60(5) | | | DONE SUCCESFULLY | 27/10/2020 |
| | | MD ZUNAID Vs. DEVIKA | INTERLOCUTORY APPLICATION | | | | | |
| 782 | 0710102099832020/1 | BUILDERS PVT. LTD. KIRAN MALHOTRA Vs. | (I.B.C)/4554()2020 | Sec 60(5) | 1 | | DONE SUCCESFULLY | 27/10/2020 |
| | | M/S. ALCHEMIST | COMPANY PETITION IB | | | | | |
| 783 | 0710120007932018/4 | TOWNSHIP INDIA LTD. STANDAR CHARTERED | (IBC)/1082(PB)2018 | IBC under Sec 7 | 1 | | DONE SUCCESFULLY | 27/10/2020 |
| 784 | 0710200417362018/31 | BANK Vs. WOOLWAYS | COMPANY PETITION IB (IBC)/29(ND)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 27/10/2020 |
| 7.04 | 0.1020041/302010/31 | STANDAR CHARTERED | ` ' ' | ibo unuel dec / | 1 | | DONE SUCCESFULLY | L. / 10/2020 |
| 785 | 0710200417362018/32 | BANK Vs. WOOLWAYS INDIA LIMITD | COMPANY PETITION IB (IBC)/29(ND)2018 | IBC under Sec 7 | | | DONE SUCCESFULLY | 27/10/2020 |
| | | M/S SYSTEM OVERSEAS Vs. | | | | | | |
| | | BOBIERI CREAZON | COMPANY PETITION IB | | | | | |
| 786 | 0710102032622020/4 | FASHION M/S SYSTEM | (IBC)/797(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/10/2020 |
| | | OVERSEAS Vs. BOBIERI CREAZON | COMPANY PETITION IB | | | | | |
| 787 | 0710102032622020/5 | FASHION | | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/10/2020 |
| | | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI | | | | | | |
| 788 | 0710102064462020/1 | HELTHCARE & RESERCH NCR PVT. | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/10/2020 |
| 700 | 0710102004462020/1 | INDERJIT MONGIA | (IBC)/833(ND)2020 | IBC Officer Sec 9 | | | DONE SUCCESFULLY | 26/10/2020 |
| | | PROP : ASHENDER ENTERPRISES Vs. | | | | | | |
| | | MEDEOR HOSPITAL | COMPANY PETITION IB | | | | | |
| 700 | 0740402092222020/2 | LIMITED | (IBC)/052/ND)2020 | IDC Under See 0 | | | DONE SUCCESSIII I V | 20/40/2020 |
| 789 | 0710102082222020/2 | LIMITED Jyoti W/o Pradeep | (IBC)/952(ND)2020 Company Petition | IBC Under Sec 9 | | | DONE SUCCESFULLY | 28/10/2020 |
| 789 790 | 0710102082222020/2 0710102/07485/2020 | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER | | IBC Under Sec 9 Sec. 73(4) | | Sandeep Mishra | DONE SUCCESFULLY DONE SUCCESFULLY | 28/10/2020 29/07/2020 |
| | | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX | Company Petition | | | Sandeep Mishra | | |
| | | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION | Company Petition | | | | | |
| | | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH | Company Petition | | C.P. | Sandeep Mishra SIDHARTH SHANKAR | | |
| | | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR | Company Petition (Companies Act) | | C.P. (IB)/694(PB)2018 | SIDHARTH | | |
| 790 | 0710102/07485/2020 | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/s. ZILLION INFRA PROJECTS PVT. LTD. KAMBOJ ELECTROTECH | Company Petition (Companies Act) | Sec. 73(4) | | SIDHARTH SHANKAR | DONE SUCCESFULLY | 29/07/2020 |
| 790 | 0710102/07485/2020 | Jyoti W/o Pradeep Khurana V2 UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. KXMBOJ ELECTROTECH PRIVATE LIMITED VS. REGISTRAR OF | Company Petition (Companies Act) Interlocutory Application(IBC) COMPANY APPEAL(COMPANIES | Sec. 73(4) | | SIDHARTH SHANKAR | DONE SUCCESFULLY | 29/07/2020 |
| 790 | 0710102/07485/2020 | Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/s. ZILLION INFRA PROJECTS PVT. LTD. KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. | Company Petition (Companies Act) Interlocutory Application(IBC) COMPANY | Sec. 73(4) | | SIDHARTH SHANKAR | DONE SUCCESFULLY | 29/07/2020 |
| 790 791 | 0710102/07485/2020 0710102/09084/2020 | Jyoti W/o Pradeep Khurana Vs UNITECH. Khurana Vs UNITECH. KOMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT ASSET CARE AND RECONSTRUCTION | Company Petition (Companies Act) Interlocutory Application(IBC) COMPANY APPEAL(COMPANIES | Sec. 73(4) Sec 60(5) | | SIDHARTH SHANKAR | DONE SUCCESFULLY | 29/07/2020 online pay |
| 790 791 | 0710102/07485/2020 0710102/09084/2020 0710102065632020/2 | Jyoti W/o Pradeep Khurana Ve UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. KKAMBOJ ELECTROTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT ASSET CARE AND | Company Petition (Companies Act) Interlocutory Application(IBC) COMPANY APPEAL(COMPANIES | Sec. 73(4) Sec 60(5) | | SIDHARTH SHANKAR | DONE SUCCESFULLY | 29/07/2020 online pay |
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| COMMERCE Vs. CASE | |
| COLD ROLL FORMING Application under any | CESFULLY 04/11/2020 |
| NAKUL BHARANA Vs. 828 0710102097022020/1 ICICI BANK Sec 60(5) DONE SUC | |
| AQUIL AHMAD RAHI Vs. | 5-5. 5-E1 94/11/2020 |
| REGISTRAR OF | CESFULLY 04/11/2020 |
| GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC | |
| 830 0710102100922020/2 BOTTLE CAPS PVT. Sec 12(2) DONE SUC | CESFULLY 04/11/2020 |
| PANDALAI CONSULTANT PRIVATE | |
| LIMITED Vs. REGISTRAR OF | |
| 831 7.10102E+14 COMPANIES NCT OF Rule 11 of NCLT DONE SUCI | CESFULLY 04/11/2020 |
| ADONIS ELECTRONICS PVT LTD Vs. SAKA | |
| 832 0710102170452019/3 LIMITED IBC Under Sec 9 DONE SUCI | CESFULLY 04/11/2020 |
| GRADES | |
| 833 0710102033342020/2 ENTERTAINMENTS IBC Under Sec 9 DONE SUC | CESFULLY 05/11/2020 |
| 834 0710102063842020/13 RAMBHAJ JAIN Sec 60(5) DONE SUC | CESFULLY 05/11/2020 |
| PRIVATE LIMITED Vs. | |
| NEW INDIA CITY DEVELOPERS PRIVATE | |
| 835 0710102063872020/7 LIMITED IBC under Sec 7 DONE SUC | CESFULLY 05/11/2020 |
| INDIA LLP Vs. LAVA | |
| 836 0710102065502020/1 INTERNATIONAL IBC Under Sec 9 DONE SUCI | CESFULLY 05/11/2020 |
| INDIA LLP Vs. LAVA | CESFULLY 05/11/2020 |
| DAYA PRAKASH Vs. | JEGI UEET 105/11/2020 |
| 838 0710102079592020/3 ANI MEDIA PVT LTD. Sec. 241(1),Sec. 242(4) DONE SUC | |

| | | K B BOARD MILLS LLP Vs. CLC INDUSTRIES | Interlocutory | | C.P. | ADV AMIT | | |
|-------------|------------------------|--|-----------------------------------|--|---------------------------|-------------------------|-------------------|------------|
| 839 | 0710102/10363/2020 | LIMITED Amarpal Vs Ansal | Application(IBC) | Sec 60(5) | (IB)/933(PB)2019 | AGRAWAL | DONE SUCCESFULLY | |
| 840 | 0740402/00629/2020 | properties and | Interlocutory Application | | C.P. | Shahit Chaudhar | DONE SUCCESSIULY | 10/09/2020 |
| 040 | 0710102/09638/2020 | Infrastructure Ltd. U H V EQUIPMENTS | (I.B.C) | other provisions- IBC | (IB)/2584(ND)2019 | Shoriit Chaudhry | DONE SUCCESFULLY | 10/09/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | | | | |
| 841 | 0710102/09731/2020 | COMPANIES NCT OF DELHI & HARYANA | Company Application | Rule 11 of NCLT | Appeal/668(ND)201 9 | Bhupendra Kaushik | DONE SUCCESFULLY | 10/12/2020 |
| | | ROSE INDIA NEWSDESK MEDIA | | | | | | |
| 842 | 0710102/07810/2020 | PRIVATE LIMITED Vs REGISTRAR OF | Company Petition (Companies Act) | Sec 252 (3) | | deepti grover khanna | DONE SUCCESFULLY | 19/10/2020 |
| 042 | 07 10 102/07 0 10/2020 | Shri Bhagwan Projects Pvt. Ltd. Vs IREO | Company Petition IB | 000 202 (0) | | Kilailia | DONE GOOGEGI GEET | 13/10/2020 |
| 843 | 0710102/02340/2020 | PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | | | DONE SUCCESFULLY | 21/02/2020 |
| 844 | 710102090172020 | shiv shankar seth Vs. City union Bank | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/2144(ND)2019 | ohit kumar Bimal | DONE SUCCESFULLY | |
| | | PRADYUMAN KUMAR AGGARWAL Vs. | | | | | | |
| 845 | 710102087342020 | ORCHID SALON PRIVATE LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/997(ND)2019 | ASHISH VIRMANI | DONE SUCCESFULLY | |
| | | GOINDI INDUSTRIES PRIVATE LIMITED Vs | Company Application(Companies | | Appeal/979(ND)201 | | | |
| 846 | 0710102/09987/2020 | Registrar Of Companies PRIDE INDIA | Act) | Rule 11 of NCLT | 9 | Sanchit Kumar | DONE SUCCESFULLY | |
| | | ENGINEERING SOLUTIONS PRIVATE | | | | | | |
| | | LIMITED Vs. HEMA | | | | | | |
| 847 | 0710102072662020/1 | ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9 | (IBC)/918(ND)2020 | | | DONE SUCCESFULLY | 31/10/2020 |
| | | PRIDE INDIA ENGINEERING | | | | | | |
| 848 | 0710102072672020/2 | SOLUTION Vs. HEMA ENGINEERING | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/934(ND)2020 | <u></u> | | DONE SUCCESFULLY | 31/10/2020 |
| | | PRIESTLEY DUGAL AND CO. (INDIA) | | COMPANY PETITION IB | | | | |
| 849 | 0710102026902020/1 | PRIVATE LIMITED Vs. GREEN PROPERTIES | IBC Section 59 | (IBC)/740(ND)2020 | | | DONE SUCCESFULLY | 02/11/2020 |
| | | INDIA PRIVATE LIMITED Vs. OVERNITE | | COMPANY PETITION IB | | | | |
| 850 | 0710102026982020/1 | EXPRESS LIMITED SUDHIR POWER | IBC Section 59 | (IBC)/730(ND)2020 | | | DONE SUCCESFULLY | 02/11/2020 |
| | | PROJECTS LTD. Vs. | | COMPANY DETERMINE | | | | |
| 851 | 0710102028702018/18 | DIGNITY BUILDCON PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1689(ND)2018 | | | DONE SUCCESFULLY | 02/11/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| 852 | 0710102031582020/1 | PL ENGINEERING LIMITED. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/768(ND)2020 | | | DONE SUCCESFULLY | 02/11/2020 |
| | | NEHA JAIN Vs. VENESSA METALS AND | | COMPANY PETITION IB | | | | |
| 853 | 0710102146182019/7 | ALLOYS PVT. LTD. SMS PARYARAN | IBC Under Sec 9 | (IBC)/2970(ND)2019 INTERLOCUTORY | | | DONE SUCCESFULLY | 02/11/2020 |
| 854 | 0710102069782020/1 | LIMITED Vs. SPML INFRA LIMITED | Sec 60(5) | APPLICATION (I.B.C)/2704(PB)2020 | | | DONE SUCCESFULLY | 03/11/2020 |
| 331 | | CA MAHESH BANSAL Vs. SUBHASH CHAND | | INTERLOCUTORY APPLICATION | | | | |
| 855 | 0710102072282020/2 | GOEL AND OTHERS | Sec 66(1) | (I.B.C)/3510(ND)2020 CP(AA) MERGER AND | | | DONE SUCCESFULLY | 03/11/2020 |
| 050 | 0740402070202020/4 | SPIRITED AUTO CARS | Sec. 230-232 - Second | AMALGAMATION(COMP ANIES ACT)/63(PB)2020 | | | DONE SUCCESFULLY | 02/44/2020 |
| 856 | 0710102078282020/1 | (I) LIMITED Vs. VIKAS GARG - INTERIM | Motion | | | | DONE SUCCESFULLY | 03/11/2020 |
| | | RESOLUTION PROFESSIONAL Vs. | | INTERLOCUTORY APPLICATION | | | | |
| 857 | 0710102079192020/5 | MR CHANDAN KUMAR JASBIR SINGH KAPOOR | 19(2) | (I.B.C)/3297(ND)2020 | | | DONE SUCCESFULLY | 03/11/2020 |
| | | FOR M/S UTTAM LAND DEVELOPERS Vs. | | COMPANY | | | | |
| 858 | 0710102081182020/1 | REGISTRAR OF COMPANIES NEW | Sec 252 (3) | APPEAL(COMPANIES ACT)/342(ND)2020 | | | DONE SUCCESFULLY | 03/11/2020 |
| | | K.GOGIA SERVICES PRIVATE LIMITED Vs. | | COMPANY | | | | |
| 859 | 0710102088262020/2 | REGISTRAR OF COMPANIES | Sec 252 (1) | APPEAL(COMPANIES ACT)/345(ND)2020 | | | DONE SUCCESFULLY | 03/11/2020 |
| | | M/S. PREMSONS SUPER STEEL PVT. | | , | | | | |
| | | LTD. Vs. M/S SALUJA CONSTRUCTION | | INTERLOCUTORY APPLICATION | | | | |
| 860 | 0710102091962020/1 | COMPANY LTD ANIL KUMAR Vs. | other provisions- IBC | (I.B.C)/4100()2020 INTERLOCUTORY | | | DONE SUCCESFULLY | 03/11/2020 |
| 964 | 0740402002500004 | PUNJAB NATIONAL | | APPLICATION | | | DONE SUCCESSION | 02/44/2020 |
| 861 | 0710102093502020/1 | ROYAL STAR TRADING | Sec 60(5) | (I.B.C)/4201(ND)2020 INTERLOCUTORY | | | DONE SUCCESFULLY | 03/11/2020 |
| 862 | 0710102100632020/1 | CO. Vs. M/S. J.L. KNIT INDIA LTD. | Sec 60(5) | APPLICATION (I.B.C)/4614(ND)2020 | | | DONE SUCCESFULLY | 03/11/2020 |
| | | SHEELA SHARMA Vs. ANSAL | | COMPANY PETITION IB | | | | |
| 863 | 0710102136612019/3 | PROPERTIES AND MICRA CLOUDS | IBC under Sec 7 | (IBC)/3164(ND)2019 INTERLOCATORY | | | DONE SUCCESFULLY | |
| 864 | 0710102138172019/1 | SERVICE PVT. LTD Vs. MASTERS INDIA PVT. | Rule 11 of NCLT, 2016 | APPLICATION (IBC)/69(ND)2019 | | | DONE SUCCESFULLY | |
| | | UDAYRAJ PATWARDHAN Vs. | Application under any | COMPANY APPLICATION(IBC)/2744(| | | | |
| 865 | 0710102158162019/1 | JAMVANT ESTATES ASIAN SOCIETY OF | other provisions- IBC | PB)2019 | | | DONE SUCCESFULLY | |
| | | FILMS AND TELEVISION Vs. BOULEVARD | | COMPANY APPLICATION(IBC)/2877(| | | | |
| 866 | 0710102166002019/4 | PROJECTS PVT. LTD | Sec 60(5) | PB)2019 | | | DONE SUCCESFULLY | |
| | | COMPUTER ACADEMY PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANIES | | | | |
| 867 | 0710102030052020/2 | REGISTRAR OF SANDEEP KR BHATT | Sec 252 (3) | ACT)/227(ND)2020 INTERLOCUTORY | | | DONE SUCCESFULLY | |
| 960 | 0740402055425555 | Vs. PROACTIVE PLAST | Soc 60(E) | APPLICATION | | | DONE SUCCESSION | |
| 868 | 0710102066122020/8 | PVT LTD MELANGE SYSTEMS | Sec 60(5) | (I.B.C)/2782(ND)2020 | | | DONE SUCCESFULLY | |
| | | PVT. LTD. Vs. PALMOHAN | | | | | | |
| 869 | 0710102075542020/3 | ELECTRONICS PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/907(ND)2020 | | | DONE SUCCESFULLY | |
| | | A. C. GOEL PAPER DISTRIBUTING CO. PVT. | | | | | | |
| | | LTD. Vs. WEBTECH PACKAGING (INDIA) | | COMPANY PETITION IB | | | | |
| 870 | 0710102077352019/16 | PVT. LTD. REETESH KUMAR | IBC Under Sec 9 | (IBC)/984(ND)2019 INTERLOCUTORY | | | DONE SUCCESFULLY | |
| 871 | 0710102087892020/3 | AGARWAL Vs. NANDINI CHAUDHRY | 19(2) | APPLICATION (I.B.C)/3875(ND)2020 | | | DONE SUCCESFULLY | |
| <u>v. 1</u> | | I STUDENTINI | · - · - / | 112.0110010(1912)2020 | 1 | 1 | _ 5 5555251 0221 | 1 |

| | | MELANGE SYSTEMS PRIVATE LIMITED Vs. | | | | | | |
|-----|-----------------------|---|--|--|---|----------|-------------------|------------|
| | | PALMOHAN ELECTRONICS | | INTERLOCUTORY | | | | |
| 872 | 0710102089652020/1 | PRIVATE LIMITED | Application under any other provisions- IBC | APPLICATION (I.B.C)/4001(ND)2020 | | | OONE SUCCESFULLY | |
| | | RUBY JAIN VS SMR ENTERTAINMENT PVT. | | | | | | |
| 873 | 710102104452020 | LTD. & ORS. | | Rule 11 of NCLT | | | OONE SUCCESFULLY | 11/02/2020 |
| | | MR. HEMANT SURANA VS SMR | | | | | | |
| | | ENTERTAINMENT PVT. | | | | _ | | |
| 874 | 710102105612020 | LTD. & ORS. ICC WORLDWIDE | | Sec 30 | | L | OONE SUCCESFULLY | 11/05/2020 |
| 875 | 710102060842020 | PRIVATE LIMITED VS DA BELLA LLP | | IBC Under Sec 9 | | F | OONE SUCCESFULLY | 18/05/2020 |
| 073 | 710102000042020 | B.R. INDUSTRIES LTD | | ibc olider Sec 9 | | | DONE SUCCESI VEET | 10/03/2020 |
| 876 | 710102058862020 | VS MAHASHAKTI ENERGY LIMITED | | IBC Under Sec 9 | | | OONE SUCCESFULLY | 05/11/2020 |
| | | YOUNGMAN INDIA PRIVATE LIMITED VS | | | | | | |
| | | FALL ARREST | | | | | | |
| 877 | 710102029712020 | SYSTEMS & TECHNOLOGIES | | IBC Under Sec 9 | | | OONE SUCCESFULLY | 03/06/2020 |
| | | HINDKUSH BUILDCON PRIVATE LIMITED VS | | | | | | |
| | | THE REGISTRAR OF | | | | | | |
| 878 | 710102103272020 | COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) - By Government Body | | - | OONE SUCCESFULLY | 29/10/2020 |
| 0.0 | | SANJEEV JAIN VS | | Covernment Body | | | | 20/10/2020 |
| | | NEXGEN FLUOROPOLYMERS | | | | | | |
| 879 | 710102104002020 | PVT .LTD KDS HOMES AND | | Sec. 241(1) | | | OONE SUCCESFULLY | 30/10/2020 |
| | | HOUSES PRIVATE | | | | | | |
| | | LIMITED VS OFFICE OF THE REGISTRAR OF | | | | | | |
| 880 | 710102104042020 | COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) - By Government Body | | | OONE SUCCESFULLY | 31/10/2020 |
| 000 | | AASHIYANA STEELFEB | | COTOTIMENT DOUY | COMPANY | | CONE GOOGLOFULLI | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | COMPANY APPEAL(COMPANI | | | |
| 881 | 0710102081922020/1 | COMPANIES (NCT OF DELHI & HARYANA) | | Sec 252 (1) | ES ACT)/322(ND)2020 | <u> </u> | OONE SUCCESFULLY | 29/10/2020 |
| 001 | C. 10 10230 1322020/1 | ASAS TEC PRIVATÉ | | | CA(A) MERGER | | CONE GOOGLOFULLI | |
| 882 | 0710102062262020/2 | LIMITED Vs. ORIENTAL BANK OF COMMERCE | | Sub-section (I) of section 230 | AND AMALGAMATION(| | OONE SUCCESFULLY | 11/02/2020 |
| | | PARAMJIT SINGH SAINI Vs. PUMA REALTORS | | | COMPANY PETITION IB | | | |
| 883 | 0710120004072018/89 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/934(PB)2018 | Е | OONE SUCCESFULLY | 11/05/2020 |
| | | PARAMJIT SINGH SAINI Vs. PUMA REALTORS | | | COMPANY PETITION IB | | | |
| 884 | 0710120004072018/90 | PRIVATE LIMITED PARAMJIT SINGH SAINI | | IBC under Sec 7 | (IBC)/934(PB)2018 COMPANY | | OONE SUCCESFULLY | 11/05/2020 |
| | | Vs. PUMA REALTORS | | | PETITION IB | | | |
| 885 | | PRIVATE LIMITED PARAMJIT SINGH SAINI | | IBC under Sec 7 | (IBC)/934(PB)2018 COMPANY | E | OONE SUCCESFULLY | 11/06/2020 |
| 886 | 0710120004072018/92 | Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/934(PB)2018 | F | OONE SUCCESFULLY | 11/06/2020 |
| 000 | 0710120004072010/32 | PARAMJIT SINGH SAINI | | ibc under Sec 7 | COMPANY | | DONE SUCCESI VEET | 11/00/2020 |
| 887 | 0710120004072018/93 | Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/934(PB)2018 | | OONE SUCCESFULLY | 11/06/2020 |
| | | CAROL INFRASTRUCTURE | | | , | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 888 | 0710102072472020/1 | DHANVERSHA BUILDERS PRIVATE | | IBC Under Sec 9 | PETITION IB (IBC)/915(ND)2020 | | OONE SUCCESFULLY | 11/02/2020 |
| | | V.K. REALTECH LIMITED Vs. | | | COMPANY APPEAL(COMPANI | | | |
| 889 | 0710102079582019/5 | MORPHEUS | | Sec 252 (3) | ES | E | OONE SUCCESFULLY | 11/02/2020 |
| | | NEERAJ BHATIA Vs. VINOD COTTON CORP. | | Sec 33(1) (b) (i) to (iii) r/w | INTERLOCUTORY APPLICATION | | | |
| 890 | 0710102080582020/2 | PVT. LTD GURUDEO EXPORTS | | Sec 33(3) | (I.B.C)/3395(ND)20 INTERLOCUTORY | E | OONE SUCCESFULLY | 11/02/2020 |
| | | CORPORATION PVT | | | APPLICATION | | | |
| 891 | 0710102077402020/1 | LTD Vs. AKASH SINGHAL RP OF AMIRA | | Sec 60(5) | (I.B.C)/3200(ND)20 20 | | OONE SUCCESFULLY | 11/05/2020 |
| | | GURUDEO EXPORTS CORPORATION PVT | | | INTERLOCUTORY APPLICATION | Ī | | - |
| | | LTD Vs. AKASH | | | (I.B.C)/3200(ND)20 | | | |
| 892 | 0710102077402020/2 | SINGHAL RP OF AMIRA PUNJAB NATIONAL | | Sec 60(5) | 20 | <u> </u> | OONE SUCCESFULLY | 11/05/2020 |
| | | BANK Vs. M/S GENERAL POWER | | Regulation 30. CIRP | INTERLOCUTORY APPLICATION | | | |
| 893 | 710102096702020 | COMPANY PVT. LTD. | | Regulation 30, CIRP Regulations, 2016 | (I.B.C)/4884()2020 | | OONE SUCCESFULLY | 11/05/2020 |
| | | COMPETENT ELECTRONICS PVT LTD | | | CA(A) MERGER AND | T | | |
| | | Vs. ESTHETIC | | | AMALGAMATION(| | | |
| 894 | 0710102091942020/1 | BUILDTECH PRIVATE LIMITED | | Sec. 230-232, Sec 234 | COMPANIES ACT)/101(PB)2020 | | OONE SUCCESFULLY | 11/02/2020 |
|] | | TOURISM FINANCE CORPORATION OF | | | COMPANY | T | | |
| 007 | | INDIA LTD. Vs. | | IDC and a Cont | PETITION IB | | ONE SUCCESSION | 44/05/2022 |
| 895 | 0710102022462020/7 | ARYAVIR BUILDCON BHAVYA PRAKASH Vs. | | IBC under Sec 7 | (IBC)/581(ND)2020 COMPANY | | OONE SUCCESFULLY | 11/05/2020 |
| 896 | 710102024802020 | DD MOTORS LIMITED RUSHIL GARG Vs. | | IBC Under Sec 9 | PETITION IB | <u> </u> | OONE SUCCESFULLY | 11/05/2020 |
| | | REVELATION UNIQUE RETAIL AND | | | COMPANY PETITION IB | | | |
| 897 | 0710102028322020/5 | MARKETING PVT LTD. | | IBC under Sec 7 | (IBC)/764(ND)2020 | | OONE SUCCESFULLY | 11/05/2020 |
|] | | SATYENDRA P. KHORANIA | | | | T | | |
| 900 | 74040200055000 | LIQUIDATOR OF | Interlocutory Application | | | | ONE SUCCESSION | 44/40/2020 |
| 898 | 710102098552020 | METAPHOR EXPORTS SUPERTECH | (I.B.C) | other provisions- IBC | | <u>[</u> | OONE SUCCESFULLY | 14/10/2020 |
| | | TOWNSHIP PROJECT LIMITED VS SANJEEV | Interlocutory Application | | | | | |
| 899 | 710102106272020 | AGGARWAL & ORS | (I.B.C) | Sec 60(5) | | | OONE SUCCESFULLY | 11/07/2020 |
| | | SUVIDHA POLYMERS PRIVATE LIMITED VS | Company | | | | | |
| 900 | 710102106182020 | REGISTRAR OF COMPANIES | Application(Companies Act) | Sec 252 (1) - By Government Body | | | OONE SUCCESFULLY | 11/07/2020 |
| - | | SH AMIT KUMAR MALIK | | | | | | |
| | | | COMPANY PETITION IB | | | | | |
| 901 | 0710200411282017/10 | LIMITED OM LOGISTICS LIMITED | (IBC)/470(ND)2017 | IBC under Sec 7 | | | OONE SUCCESFULLY | 11/02/2020 |
| | | Vs. SERVEL INDIA | COMPANY PETITION IB | | | | | |
| 902 | 0710102139542019/6 | PRIVATE LIMITED | (IBC)/2728(ND)2019 | IBC Under Sec 9 | | <u>[</u> | OONE SUCCESFULLY | 10/09/2020 |

| | | CANARY GREENS | | | | | |
|-----|-----------------------|---|----------------------|--|--|----------------------|------------|
| | | BUYERS WELFARE ASSOCIATION Vs. | | | | | |
| | | TODAY HOMES AND | INTERLOCUTORY | | | | |
| 000 | 0740402000722020/2 | | APPLICATION | S (0/F) | | DONE SUCCESSIULY | 25/40/2020 |
| 903 | 0710102088732020/2 | LTD. PANDALAI | (I.B.C)/3951(ND)2020 | Sec 60(5) | | DONE SUCCESFULLY | 25/10/2020 |
| | | CONSULTANT PRIVATE LIMITED Vs. | COMPANY | | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | | | | |
| 904 | 0710102095022020/1 | COMPANIES NCT OF ANKUR ENTERPRISES | ACT)/402(ND)2020 | Sec 252 (3) | | DONE SUCCESFULLY | 27/10/2020 |
| | | Vs. PANTEL | | | | | |
| | 07404000000000000 | TECHNOLOGIES | COMPANY PETITION IB | IDO Hardan Oran O | | DONE OUGOFOFULLY | 44/00/0000 |
| 905 | 0710102082632020/2 | PRIVATE LIMITED M/S MICRA CLOUDS | (IBC)/923(ND)2020 | IBC Under Sec 9 | | DONE SUCCESFULLY | 11/06/2020 |
| | | SERVICES PVT LTD Vs. M/S MASTERS INDIA | COMPANY PETITION IB | | | | |
| 906 | 0710102114692019/7 | PVT. LTD. | (IBC)/2036(ND)2019 | IBC Under Sec 9 | | DONE SUCCESFULLY | 11/09/2020 |
| 907 | 0710102000452020/2 | J V RESTAURANT PRIVATE LIMITED Vs. | | Application under any other provisions- IBC | | DONE SUCCESFULLY | 27/10/2020 |
| 307 | 0710102000452020/2 | SGM WEBTECH PVT. | | other provisions- IBC | | DONE SUCCESFULLY | 21/10/2020 |
| 908 | 0710120004492018/37 | LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | | IBC under Sec 7 | | DONE SUCCESFULLY | 11/09/2020 |
| 300 | 0710120004492010/37 | SHREE BALAJI | | ibc under dec r | | DONE SOCCESI CELI | 11/05/2020 |
| | | REFRACTORIES CO Vs. RGTL INDUSTRIES | | | | | |
| 909 | 0710102013352019/8 | LIMITED | | IBC Under Sec 9 | | DONE SUCCESFULLY | 11/09/2020 |
| | | MANOHAR LAL VIJ Vs. COMMISSIONER OF | | | | | |
| 910 | 0710102102792020/1 | INCOME TAX | | Rule 11 of NCLT, 2016 | | DONE SUCCESFULLY | 11/05/2020 |
| | | SONAL ANAND Vs. M/S INTERNATIONAL | | | | | |
| 911 | 0710102073632019/34 | TRENCHING PVT LTD | | IBC Under Sec 9 | ļ | DONE SUCCESFULLY | 11/09/2020 |
| 1 | | AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE | | | | | |
| 040 | 0740400007400007 | DEVELOPERS PRIVATE | | Sec. 07(4) | | DONE SUSSESSION | 44/00/2022 |
| 912 | 0710102087462020/1 | LIMITED SATISH KUMAR | | Sec. 97(1) | <u> </u> | DONE SUCCESFULLY | 11/09/2020 |
| 012 | 7404024020202 | NARANG Vs. DREAM | | Soc 60(E) | | DONE SUCCESSION | 44/40/2020 |
| 913 | 710102103232020 | PROCON PVT. LTD. ROHIT KHANNA & ANR. | | Sec 60(5) | | DONE SUCCESFULLY | 11/10/2020 |
| 1 | | Vs. ROYCE DEVELOPERS PRIVATE | | | | | |
| 914 | 0710102017542020/3 | LIMITED | | Sec. 241(1) | <u> </u> | DONE SUCCESFULLY | 11/10/2020 |
| | | TOURISM FINANCE CORPORATION OF | | | | | |
| | | INDIA LTD. Vs. | | | | | |
| 915 | 0710102022462020/8 | ARYAVIR BUILDCON SATISH KUMAR | | IBC under Sec 7 | | DONE SUCCESFULLY | 11/10/2020 |
| | | NARANG Vs. DREAM | | | | | |
| 916 | 710102103232020 | PROCON PVT. LTD. SATISH KUMAR | | Sec 60(5) | | DONE SUCCESFULLY | 11/10/2020 |
| | | NARANG Vs. DREAM | | | | | |
| 917 | 710102103232020 | PROCON PVT. LTD. M/S RENU PROPTECH | | Sec 60(5) | | DONE SUCCESFULLY | 11/10/2020 |
| | | PVT LTD Vs. M/S RED | | | | | |
| 918 | 710102105492020 | TOPAZ REAL ESTATE PVT LTD | | Sec 60(5) | | DONE SUCCESFULLY | 11/10/2020 |
| | | SP MAHTO Vs. JBB- | | | | | |
| 919 | 710102065782020 | EVEREST BUILDTECH PVT. LTD. | | Sec 60(5),Rule 11 of NCLT, 2016 | | DONE SUCCESFULLY | 11/10/2020 |
| | | SPIKE ORGANICS PRIVATE LIMITED Vs. | | , | | | |
| | | REGISTRAR OF | | | | | |
| 000 | 0740402075052020/4 | COMPANIES DELHI AND | | S 252 (4) | | DONE SUCCESSIULY | 44/40/2020 |
| 920 | 0710102075852020/1 | HARYANA PUNJAB NATIONAL | | Sec 252 (1) | | DONE SUCCESFULLY | 11/10/2020 |
| | | BANK Vs. GUPTA MARRIAGE HALL | | | | | |
| 921 | 0710102076442019/17 | PRIVATE LIMITED | | IBC under Sec 7 | | DONE SUCCESFULLY | 11/10/2020 |
| | | | | Application under any other provisions | | | |
| | | 1.M/S S.S.REALTECH | | ,Application under any | | | |
| 922 | 0710102084152019/11 | PVT. LTD. Vs. SMT. BINA MITTAL | | other provisions .Application under any | | DONE SUCCESFULLY | 11/10/2020 |
| | | KHEM CHAND GUPTA | | Application under any | | | |
| 923 | 0710102096132020/3 | Vs. M/S B K MUDGAL & | | other provisions- IBC | | DONE SUCCESFULLY | 11/10/2020 |
| 004 | 0740400402570000 | ORS Vs. M/S APEX | | Dule 44 of NO! T | | DONE SUCCESSION | 44/40/2020 |
| 924 | 0710102103572020/3 | TUBES PRIVATE M/S VIJAY STEEL | | Rule 11 of NCLT | | DONE SUCCESFULLY | 11/10/2020 |
| 925 | 0710102166522019/2 | CORPORATION Vs. SUPERTECH LIMITED | | Application under any other provisions- IBC | | DONE SUCCESFULLY | 11/09/2020 |
| 925 | 0. 10 102 100022019/2 | AS TECHNOSOFT | | other provisions- IBC | | DONE SUCCESFULLY | 11/09/2020 |
| 1 | | PRIVATE LIMITED Vs. INDIANROOTS | | | | | |
| 926 | 0710102016252018/25 | SHOPPING LIMITED | | IBC Under Sec 9 | | DONE SUCCESFULLY | 11/10/2020 |
| 1 | | GOLDEN HOMELAND AGENCIES LLP Vs. | | | | | |
| 1 | [| INDIABULLS REAL | | L | | | [|
| 927 | 0710102076882020/2 | ESTATE LIMITED SUVIDHA POLYMERS | | IBC Under Sec 9 | | DONE SUCCESFULLY | 11/10/2020 |
| 1 | | PRIVATE LIMITED Vs. | | L | | | |
| 928 | 0710200434452018/2 | REGISTRAR OF COMPANIES | | Application under any other provisions | | DONE SUCCESFULLY | 11/10/2020 |
| | | PRAMOD GOEL VS | | | | | |
| 929 | 710102106202020 | GAYATRI POLYRUB PRIVATE LIMITED | | Application under any other provisions- IBC | | DONE SUCCESFULLY | 11/07/2020 |
| | | AGGI EXPORTS PRIVATE LIMITED VS | | | | | |
| 1 | | EASYPOLICY | | | | | |
| 930 | 710102104472020 | INSURANCE WEB AGGREGATORS PVT. | | Sec 252 (3) | | DONE SUCCESFULLY | 11/02/2020 |
| 330 | . 10102104412020 | SYNOPSIS SOLUTIONS | | 000 EUE (0) | COMPANY | DONE SUCCESFULLS | 1110212020 |
| 1 | | INDIA PRIVATE LIMITED Vs. THE REGISTRAR | | | APPEAL(COMPANI | | |
| 931 | 0710102074222020/3 | OF COMPANIES | | Sec 252 (1) | ACT)/304(ND)2020 | DONE SUCCESFULLY | 11/06/2020 |
| | | BIPIN SHARMA Vs. EARTH | · | 1 | COMPANY APPLICATION(CO | | |
| 1 | | INFRASTRUCTURE | | | MPANIES | | |
| 932 | 0710102153232019/3 | LIMITED AIR SHAGOON | | Sec 60(5) | ACT)/914(ND)2019 | DONE SUCCESFULLY | 11/07/2020 |
| 1 | | NETWORK PVT. LTD. | | | COMPANY | | |
| 933 | 0710200421392018/17 | Vs. ASSOCIATED TRADE LOGISTICS PVT. | | IBC Under Sec 9 | PETITION IB (IBC)/183(ND)2018 | DONE SUCCESFULLY | 11/07/2020 |
| | | MONTEREAUX | | | COMPANY | , 130023i 022i | |
| 1 | | RESORTS PVT. LTD. Vs. ASCOT HOTELS | | | PETITION (COMPANIES | | |
| 934 | 0710102032752018/16 | AND RESORTS | | Section 420 | ACT)/144(ND)2016 | DONE SUCCESFULLY | 11/09/2020 |
| | - | | | | | · | |

| | | IBM INDIA PRIVATE LIMITED Vs. GLOBAL | | | COMPANY | | | |
|--|---|--|---|--|------------------------------------|--------------|--|--|
| 025 | 0710102061262019/10 | INFONET DISTRIBUTION PRIVATE | | IDCden Cee 7 | PETITION IB | | DONE SUCCESSIULY | 11/09/2020 |
| 935 | 0710102061262019/10 | IBM INDIA PRIVATE | | IBC under Sec 7 | (IBC)/712(ND)2019 | | DONE SUCCESFULLY | 11/09/2020 |
| | | LIMITED Vs. GLOBAL INFONET | | | COMPANY PETITION IB | | | |
| 936 | 0710102061262019/11 | DISTRIBUTION PRIVATE STATE BANK OF INDIA | | IBC under Sec 7 | (IBC)/712(ND)2019 COMPANY | | DONE SUCCESFULLY | 11/09/2020 |
| | 074040007700000/5 | Vs. M/S INDO ALUSYS | | IDO I O 7 | PETITION IB | | DONE SUSSESSION V | 44/00/0000 |
| 937 | 0710102077862020/5 | INDUSTRIES LTD. ANKUR ENTERPRISES | | IBC under Sec 7 | (IBC)/925(PB)2020 | | DONE SUCCESFULLY | 11/06/2020 |
| | | Vs. PANTEL TECHNOLOGIES | | | COMPANY PETITION IB | | | |
| 938 | 0710102082632020/3 | PRIVATE LIMITED MONITORING | | IBC Under Sec 9 | (IBC)/923(ND)2020 | | DONE SUCCESFULLY | 11/06/2020 |
| | | COMMITTEE OF | | | | | | |
| | | UNNATI FORTUNE INDUSTRIES PVT. LTD. | | | INTERLOCUTORY | | | |
| | | Vs. PRINCIPAL COMMISSIONER OF | | | APPLICATION (I.B.C)/4205(PB)202 | | | |
| 939 | 0710102093592020/1 | INCOME TAX NEW | | Rule 11 of NCLT, 2016 | 0 COMPANY | | DONE SUCCESFULLY | 11/06/2020 |
| | | CELLPAP INDIA PVT LTD Vs. THE GRS | | | APPEAL | | | |
| 940 | 0710102097382020/3 | ISPAT COMPANY PVT BRAHM DATT VERMA | | Sec 42 | (IBC)/7()2020 INTERLOCUTORY | | DONE SUCCESFULLY | 11/06/2020 |
| 941 | 0710102101822020/1 | Vs. FUSIBLE METALS PRIVATE LIMITED | | Sec 66(1) | APPLICATION (I.B.C)/4907()2020 | | DONE SUCCESFULLY | 11/11/2020 |
| 341 | 0710102101022020/1 | MANJU KALGAONKAR VS JBB-EVEREST | | 3ec 00(1) | (I.B.C)/4307()2020 | | DONE SOCCESI CEET | 11/11/2020 |
| | | BUILDTECH PRIVATE | Interlocutory Application | | | | | |
| 942 | 710102082312020 | LIMITED | (I.B.C) Company | Sec 60(5) | | | DONE SUCCESFULLY | 25/08/2020 |
| 943 | 710102103382020 | MR SARTHAK BATHLA VS MR.SUGAM BATHLA | Application(Companies Act) | Sec. 59 | | | DONE SUCCESFULLY | 29/10/2020 |
| U-10 | | | Company | | | | 2 SAL SUGGESFULLI | |
| 944 | 710102106572020 | HDFC BANK VS M.K. OVERSEAS PVT. LTD. | Application(Companies Act) | | | | DONE SUCCESFULLY | 11/09/2020 |
| | | RAKESH KUMAR JAIN VS REGISTRAR OF | Interlocutory Application | | | | | |
| 945 | 710102106472020 | COMPANIES NAVNEET KUMAR JAIN | (I.B.C) | Sec 30 | | | DONE SUCCESFULLY | 11/07/2020 |
| 040 | 74040240000000 | VS MANMOHAN SINGH | Interlocutory Application | | | | DONE SUCCESSION | 44/09/2020 |
| 946 | 710102106922020 | GULATI ENVITECH | (I.B.C) | other provisions- IBC | | | DONE SUCCESFULLY | 11/09/2020 |
| | | CONSULTANTS INDIA PRIVATE LIMITED VS | | | | | | |
| | | OFFICE OF REGISTRAR OF COMPANIES NCT OF | Company | | | | | |
| 947 | 710102092882020 | DELHI AND HARYANA | Appeal(Companies Act) | Sec 252 (3) | | | DONE SUCCESFULLY | 28/09/2020 |
| | | ALCHEMIST ASSETS RECONSTRUCTION | | | | | | |
| | | PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. | interlocutory | | C.P. | | | |
| 948 | 0710102/10760/2020 | L VISHNU DUTT Vs. | Application(IBC) | Sec 60(5) | (IB)/560(PB)2017 | Anurag Bhatt | DONE SUCCESFULLY | 11/11/2020 |
| | | INDOSTAR CAPITAL | interlocutory | | C.P. | | | |
| 949 | 0710102/10729/2020 | FINANCE LTD S.E INVESTMENT | Application(IBC) | Sec 60(5) | (IB)/1752(ND)2018 | vishnu dutt | DONE SUCCESFULLY | 11/11/2020 |
| | | | | | | | | |
| | | LIMITED VS SONI REALTORS PRIVATE | | Application under any | | | | |
| 950 | 710102024952020 | REALTORS PRIVATE LIMITED | Cross Application (IBC) | Application under any other provisions- IBC | | | DONE SUCCESFULLY | 25/02/2020 |
| 950 | 710102024952020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS | Cross Application (IBC) | | | | DONE SUCCESFULLY | 25/02/2020 |
| 950 | 710102024952020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- | Cross Application (IBC) | | | | DONE SUCCESFULLY | 25/02/2020 |
| | | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL | | other provisions- IBC | | | | |
| 950 951 | 710102024952020 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMVANT ESTATES | Cross Application (IBC) Company Appeal (IBC) | other provisions- IBC | | | | 25/02/2020 03/09/2020 |
| | | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMWANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ | | other provisions- IBC | | | | |
| 951 | 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION | Company Appeal (IBC) | other provisions- IBC Application under any other provisions- IBC Application under any | | | DONE SUCCESFULLY | 03/09/2020 |
| | | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN FENESTER | | other provisions- IBC Application under any other provisions- IBC | | | DONE SUCCESFULLY | |
| 951 | 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMWANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN FENESTER PRIVATE LIMITED VS | Company Appeal (IBC) Company Appeal (IBC) Company | other provisions- IBC Application under any other provisions- IBC Application under any | | | DONE SUCCESFULLY | 03/09/2020 |
| 951 | 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMWANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN PROFESSIONAL ECOWI | Company Appeal (IBC) Company Appeal (IBC) | other provisions- IBC Application under any other provisions- IBC Application under any | | | DONE SUCCESFULLY | 03/09/2020 |
| 951 952 | 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMIVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES DEWESH AUTO CREATIVE SERVICES | Company Appeal (IBC) Company Appeal (IBC) Company Application(Companies | Application under any other provisions- IBC Application under any other provisions- IBC | | | DONE SUCCESFULLY | 03/09/2020 |
| 951 952 | 710102030812020 | REALTORS PRIVATE LIMITED MIANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMWANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES DEWESH AUTO | Company Appeal (IBC) Company Appeal (IBC) Company Application(Companies | Application under any other provisions- IBC Application under any other provisions- IBC | | | DONE SUCCESFULLY | 03/09/2020 |
| 951 952 953 | 710102030812020 710102031192020 710102088502020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE | Company Appeal (IBC) Company Appeal (IBC) Company Application(Companies Act) | Application under any other provisions- IBC Application under any other provisions- IBC Application under any other provisions- IBC Sec 252 (3) | | | DONE SUCCESFULLY DONE SUCCESFULLY | 03/09/2020 03/11/2020 15/09/2020 |
| 951 952 | 710102030812020 | REALTORS PRIVATE LIMITED MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN. INTERIM RESOLUTION PROFESSIONAL JAMIVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN. RESOLUTION PROFESSIONAL ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED ANKUR ENTERPRISES | Company Appeal (IBC) Company Appeal (IBC) Company Application(Companies Act) Interlocutory Application (I.B.C) | Application under any other provisions- IBC Application under any other provisions- IBC | | | DONE SUCCESFULLY | 03/09/2020 |
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| 979 980 | | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN | | | APPEAL(COMPANI ES COMPANY | INDEX MISSED Wrong filing | 12/11/2020 22/10/2020 |
| | | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I TECHNOLOGY | | IBC under Sec 7,IBC | APPEAL (COMPANI ES COMPANY PETITION IB (IBC)/2494(PB)2019 CA(A) MERGER | | |
| | | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I | | IBC under Sec 7,IBC | APPEAL(COMPANI ES COMPANY PETITION IB (IBC)/2494(PB)2019 | | |
| 980 | 0710102102732019/7 | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. | | IBC under Sec 7,IBC under Sec 7 | APPEAL (COMPANI ES COMPANY PETITION IB (IBC)/2494(PB)2019 CA(A) MERGER AND AMALGAMATION (COMPANIES | Wrong filing | 22/10/2020 |
| | | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF R. J PACKWELLS PVT. | | IBC under Sec 7,IBC under Sec 7 Sec. 230-232, Sec 234 | APPEAL (COMPANI ES COMPANY PETITION IB (IBC)/2494(PB)2019 CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019 COMPANY | | |
| 980 | 0710102102732019/7 0710102111232019/5 | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT | | IBC under Sec 7,IBC under Sec 7 Sec. 230-232, Sec 234 Sec 33(1) (b) (i) to (iii) r/w | APPEAL(COMPANI ES COMPANY PETITION IB (IBC):2494(PB):2019 CA(A) MERGER AND AMALGAMATION(COMPANIES ACT):113(PB):2019 COMPANY APPLICATION(IBC) | Wrong filing Wrong filing | 22/10/2020 13/11/2020 |
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| 980 | 0710102102732019/7 0710102111232019/5 07101021119692019/2 | LTD Vs. REGISTRAR OF COMPANY DELHI ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF R.J PACKWELLS PUT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD. | | IBC under Sec 7,IBC under Sec 7 Sec. 230-232, Sec 234 Sec 33(1) (b) (i) to (iii) r/w | APPEAL (COMPANI ES COMPANY PETITION IB (IBC)/2494(PB)2019 CA(A) MERGER AND AMALGAMATION(COMPANIES COMPANY APPLICATION(IBC) 1/175(ND)2019 | Wrong filing Wrong filing | 22/10/2020 13/11/2020 |
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| | | KHANDELWAL Vs. MAINI CONSTRUCTION | | Application under any | PETITION | | main case not | |
| 996 | | EQUIPMENTS PVT. LTD. | | Application under any other provisions | (COMPANIES ACT)/1236(PB)2016 | | mentioned wrong filing need to IA | 17/11/2020 |
| | | ICICI BANK LIMITED Vs. M/S. GWALIOR | | | COMPANY PETITION IB | | | |
| 997 | 0710120009322018/14 | BYPASS PROJECTS | | IBC under Sec 7 | (IBC)/1140(ND)201 | | NOT found | 17/11/2020 |
| | | ICICI BANK LIMITED Vs. M/S. GWALIOR | | | COMPANY PETITION IB | | | |
| 998 | 0710120009322018/15 | BYPASS PROJECTS | | IBC under Sec 7 | (IBC)/1140(ND)201 | | NOT found | 17/11/2020 |
| | | MADAN KUMAR GOEL Vs. BHUSHAN POWER | | | INTERLOCUTORY | | | |
| | | AND STEEL LIMITED | | | APPLICATION | | | |
| 999 | 0710102073882020/2 | THROUGH MONITORING AGENCY | | Sec 60(5) | (I.B.C)/3020(PB)202 0 | | Uncomplete file upload | 18/11/2020 |
| | | AGNI DEVICES PRIVATE | | | CA(A) MERGER AND | | | |
| 1000 | 0710102076072020/2 | LIMITED Vs. HIL (INDIA) LIMITED | | Sec. 230-232, Sec 234 | AMALGAMATION(| | Index Missing | 18/11/2020 |
| | | RANJEET KUMAR VERMA Vs. VISHNU | | | COMPANY | | | |
| | | AGRO INDUSTRIES | | | APPLICATION(IBC) | | | |
| 1001 | 0710102159482019/1 | PRIVATE LIMITED AND PEE AAR EXIM PRIVATE | | 19(2) | /1617(ND)2019 | | NEED TO IA FILE | 18/11/2020 |
| | | LIMITED Vs. PEE AAR | | | | | | |
| | | AUTOMOTIVE TECHNOLOGIES | | | COMPANY PETITION IB | | 194 195 196 197 198 200 | |
| 1002 | 0710102060392020/4 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/814(PB)2020 | | 201 202 203 NOT CLEAR | 11/11/2020 |
| | | SUNRISE CEMENT PVT LTD Vs. DIGITAL | | Sec 252 (1) - By Government Body,Sec | COMPANY PETITION | | ONLY PROOF OF | |
| 1003 | 0710102105522019/4 | ENTERPRISE AS TECHNOSOFT Vs. | | 252 (3) - By Government | (COMPANIES COMPANY | | SERVICE UPLOAD | 02/09/2020 |
| | | INDIAN ROOTS | | | APPLICATION(IBC) | | TRUE COPY SIGN | |
| 1004 | 0710102000732020/5 | SHOPPING LIMITED YASH INFRATECH Vs. | | Sec 60(5) | /182(ND)2020 COMPANY | | MISSED | 19/11/2020 |
| | | REGISTRAR OF | | | APPLICATION(CO | | | |
| 1005 | 0710102024012020/1 | COMPANIES DELHI & HARYANA | | Rule 11 of NCLT | MPANIES ACT)/182(ND)2020 | | TRUE COPY SIGN MISSED | 19/11/2020 |
| 1.20 | | ANP ATELIER & | | | 11,102(112)2020 | | | |
| | | ASSOCIATES COMPANY PRIVATE | | | COMPANY | | | |
| 4000 | 0740402025252020/2 | LIMITED Vs. PLUTO | | IDC Hadas Cas O | PETITION IB | | 20d | 40/44/2020 |
| 1006 | 0710102035252020/3 | AS TECHNOSOFT | | IBC Under Sec 9 | (IBC)/821(ND)2020 COMPANY | | page-39 missed | 19/11/2020 |
| | | PRIVATE LIMITED Vs. INDIANROOTS | | | PETITION IB (IBC)/1411(ND)201 | | | |
| 1007 | 0710102016252018/27 | SHOPPING LIMITED | | IBC Under Sec 9 | 8 | | E- STAMP MISSED | 19/11/2020 |
| | | UNION OF INDIA Vs. DELHI GYMKHANA | | | COMPANY PETITION | | TRUE COPY SIGN | |
| 1008 | 0710102036092020/14 | CLUB LIMITED | | Sec 241 (2) | (COMPANIES | | MISSED | 19/11/2020 |
| | | UNION OF INDIA Vs. DELHI GYMKHANA | | | COMPANY PETITION | | TRUE COPY SIGN | |
| 1009 | 0710102036092020/16 | CLUB LIMITED | | Sec 241 (2) | (COMPANIES | | MISSED | 19/11/2020 |
| | | SUMIT KUMAR BINDAL & SURINDER KUMAR | | Application under any | INTERLOCUTORY APPLICATION | | PAGE- 17 18 152 NOT | |
| 1010 | 0710102065762020/1 | BINDAL Vs. | | other provisions- IBC | (I.B.C)/2605(ND)20 | | CLEAR | 19/11/2020 |
| | | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM | | | COMPANY PETITION | | 18 19 22 23 NEED TO | |
| 1011 | 0710102069462020/2 | STEELS LIMITED ASSOCIATED | | Sec. 241(1),Sec. 242(4) | (COMPANIES | | TRANSLATE | 19/11/2020 |
| | | BUILDTECH PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI ES | | NEED TO FILE IN ONE | |
| 1012 | 0710102085402020/3 | COMPANIES NCT OF | | Sec 252 (1) | ACT)/328(ND)2020 | | PDF | 19/11/2020 |
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| | | LIMITED Vs. | | | APPEAL(COMPANI | | NEED TO FILE IN ONE | |
| 1013 | 0710102085402020/4 | REGISTRAR OF COMPANIES NCT OF | | Sec 252 (1) | ACT)/328(ND)2020 | | PDF | 19/11/2020 |
| | | PUNJAB NATIONAL BANK Vs. FOZAL | | | COMPANY PETITION IB | | | |
| 1014 | 0710102086962019/7 | POWER PVT. LTD | | IBC under Sec 7 | (IBC)/1223(PB)2019 | | INDEX MISSING | 19/11/2020 |
| | | EDELWEISS ASSET RECONSTRUCTION | | · | | | | |
| | | COM LTD VS CLC | Interlocutory Application | | | | wrong section and main | |
| 1015 | 710102082662020 | INDUSTRIES LIMITED BTM EXPORTS LIMITED | (I.B.C) Company | other provisions- IBC | | | case no is wrong Page -18 not clear | 26/08/2020 |
| 1016 | 710102106672000 | VS BTM EXPORTS | Application(Companies | Pulo 11 of NO. 7 | | | /Wrong section/case | 11/09/2020 |
| 1016 | 710102106672020 | SYNDICATE BANK VS | Act) | Rule 11 of NCLT | | | type | 11/09/2020 |
| 1017 | 710102108632020 | VALLEY IRON & STEEL CO. LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | Translated page-2/Page not clear-11 to 14,28 | 18/11/2020 |
| 1017 | . 10102100032020 | SHYAM ARORA VS | • | other provisions- IBC | | | 1101 CICAI-11 IU 14,20 | 10/11/2020 |
| 1018 | 710102108672020 | VALLEY IRON & STEEL CO. LIMITED | Interlocutory Application (I.B.C) | Sec 12(2) | | | Page not clear-21 | 18/11/2020 |
| 1 | | | Company | | | | . g | |
| 1019 | 710102108722020 | SIDDHARTH JAIN VS SHIKHA JAIN | Application(Companies Act) | Rule 11 of NCLT,Rule 32 | | | Proof of service | 18/11/2020 |
| 1020 | | BIPIN CHANDRAKANT | Interlocutory Application | Sec 60(5),Rule 11 of | | | PAGE 1-9 SIGN MISSED | |
| 1020 | 710102109022020 | KHISTI VS SHIKHA JAIN | (1.12.6) | NCLT, 2016 Application under any | | | WITH TRUE COPY | 19/11/2020 |
| | | ANIL GOEL VS M/S. CHD DEVELOPERS | Interlocutory Application | other provisions- IBC.Regulation 44(2). | | | MAIN CASE NUMBER | |
| 1021 | 710102109002020 | LIMITED | (I.B.C) | Liquidation process | | | WRONG | 19/11/2020 |
| | | M/S LOYAL SCAFFOLDING PVT. | Company | | | | | |
| 1000 | | LTD. VS M/S C.K | Application(Companies | Bulo 44 of NOL 7 | | | Bago not sisse (= | 40/44/2020 |
| 1022 | 710102108942020 | INFRASTRUCTURES | Act) | Rule 11 of NCLT | | | Page not clear-17 | 19/11/2020 |
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| | | INDRESH KUMAR UPADHYAY VS MR. | Company Petition IB | | | | wrong caste type /main case not mention in | |
| 1023 | 710102106882020 | ANIL KUMAR | (IBC) | Sec 60(5) | | | case not mention in application | 11/09/2020 |
| | | PIYUSH COLONISERS VS REGISTRAR OF | | · | | | Main case is not linked | |
| 1 | | COMPANIES NCTOF | Company Petition | | | | with application,upload | |
| 1024 | 710102107212020 | DELHI & HARYANA SONY PICTURES | (Companies Act) | Rule 11 of NCLT | | | only one file | 11/10/2020 |
| | | NETWORKS INDIA PVT. | 001101111111111111111111111111111111111 | | | | | |
| 1025 | | LTD. Vs. ORTEL COMMUNICATIONS | COMPANY PETITION IB (IBC)/761(ND)2018 | IBC Under Sec 9 | | | Only proof of service uploaded | 18/11/2020 |
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| | | DEEPAK KHANNA Vs. | | | | | |
| | | EARTH INFRASTRUCTURE | COMPANY APPLICATION(IBC)/721(| | | Sign missed on rejoinder,true copy sign | |
| 1026 | 0710102010182020/2 | LIMITED AS TECHNOSOFT | | Sec 60(5) | | and stamp missed | 19/11/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY DETITION ID | | | | |
| 1027 | 0710102016252018/28 | INDIANROOTS SHOPPING LIMITED | (IBC)/1411(ND)2018 | IBC Under Sec 9 | | Index not match with file | 19/11/2020 |
| | | PRO SPORTIFY PRIVATE LIMITED Vs. | COMPANY | | | | |
| 1028 | 0710102021082020/2 | VIVID IT SOLUTIONS PRIVATE LIMITED | APPLICATION(IBC)/1300(ND)2020 | Application under any other provisions- IBC | | Need to IA file | 19/11/2020 |
| 1020 | 01.10.10202.1002020.2 | PRO SPORTIFY PRIVATE LIMITED Vs. | COMPANY | other providence 120 | | rood to bring | 10/11/2020 |
| 1029 | 0710102021082020/3 | VIVID IT SOLUTIONS PRIVATE LIMITED | APPLICATION(IBC)/1300(ND)2020 | Application under any other provisions- IBC | | Need to IA file | 19/11/2020 |
| 1029 | 07 10 10202 1082020/3 | PRIVATE LIMITED | ND)2020 | other provisions- IBC | | Need to IA file | 19/11/2020 |
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| | | | | | | Sign on reply,pg-45- 48,51-56,121,126- | |
| | | P. P. JEWELLERS PRIVATE LIMITED Vs. | COMPANY PETITION | | | 127,129,130,136,157,160- 162,171-175,178-181,184- | |
| | | L. R. BUILDERS | (COMPANIES | | | 198 not clear, All Volume | |
| 1030 | 0710102023762020/3 | PRIVATE LIMITED P. P. JEWELLERS | ACT)/52(PB)2020 | Sec. 241(1),Sec. 242(4) | | pages are not clear | 19/11/2020 |
| | | L. R. BUILDERS | COMPANY PETITION (COMPANIES | | | Sign on reply,pg-56,57 | |
| 1031 | 0710102023762020/4 | PRIVATE LIMITED NICRON ELECTRICALS | ACT)/52(PB)2020 | Sec. 241(1),Sec. 242(4) | | not clear | 19/11/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | Document incomplete | |
| 1032 | 0710102034742020/2 | COMPANIES | ACT)/250(ND)2020 INTERLOCUTORY | Sec 252 (1) | | only 1 page uploaded | 19/11/2020 |
| 1033 | 0710102086262020/3 | Vs. M/S ABIR INFRASCTUTRE PVT | APPLICATION | Rule 11 of NCLT, 2016 | | Index page numbering missed | 19/11/2020 |
| 1000 | 0. 10 102000202020/3 | ARSHIYA RAIL INFRASTRUCTURE | (I.B.C)/3685(ND)2020 | TABLE 11 OF NOL1, 2016 | | sscu | 10/11/2020 |
| | | LIMITED Vs. MAPLE | 00MD4NP4 ===== | | | Index missed,true copy | |
| 1034 | 0710102087802020/3 | LIMITED | (IBC)/976(ND)2020 | IBC Under Sec 9 | | sign stamp and sign missed | 19/11/2020 |
| | | | INTERLOCUTORY APPLICATION | | | | |
| 1035 | 0710102090322020/5 | OF INDIA RADIUS INFRATEL PVT. | (I.B.C)/4052(PB)2020 INTERLOCUTORY | Sec 60(5) | | Index missed | 19/11/2020 |
| 1036 | 0710102090322020/6 | LTD. Vs. UNION BANK OF INDIA | APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | INDEX MISSING | 19/11/2020 |
| | | BANK OF INDIA Vs. CAREWAY AGRO | <u>,,</u> | \.', | | | |
| 1037 | 0710102034372018/8 | PROCUREMENT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/238(ND)2019 | IBC under Sec 7 | | PAGE-56 57 59 64 65 66 NOT CLEAR | 20/11/2020 |
| 1037 | 0710102034372016/6 | PRIVATE LIMITED | (IBC)/238(ND)2019 | ibc under Sec / | | NOTCLEAR | 20/11/2020 |
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| | | | COMPANY PETITION | | | Page numbering missed | |
| 1038 | 0710102036092020/17 | | (COMPANIES ACT)/71(PB)2020 | Sec 241 (2) | | after page-10,Index not match to file | 20/11/2020 |
| | | M/S ASHIANA BUILDERS PVT LTD Vs. | COMPANY APPEAL(COMPANIES | | | Only proof of service | |
| 1039 | 0710102063972020/2 | BANK OF INDIA INTERNATIONAL ASSET | ACT)/164(ND)2020 | Sec 252 (3) | | uploaded | 20/11/2020 |
| | | RECONSTRUCTION COMPANY PRIVATE | | | | | |
| | | LIMITED Vs. SWASTIK FRUITS PRODUCTS | COMPANY PETITION IB | | | page numbering missed | |
| 1040 | 0710102074552019/14 | LIMITED PRADEEP KUMAR JAIN | (IBC)/871(ND)2019 | IBC under Sec 7 | | in file | 20/11/2020 |
| | | Vs. VIDYA PRAKASHAN | COMPANY PETITION | Sec. 58(3),Sec. 59,Sec. | | TRUE CORY CION | |
| 1041 | 0710102078792020/3 | MANDIR PRIVATE LIMITED | (COMPANIES ACT)/114(PB)2020 | 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | | TRUE COPY SIGN MISSING | 20/11/2020 |
| | | LIMITED Vs. | COMPANY APPEAL(COMPANIES | | | | |
| 1042 | 0710102079582019/6 | MORPHEUS M.S. LIFE SCIENCE | ACT)/367(ND)2019 | Sec 252 (3) | | In pg-3,4 Index repeated | 20/11/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | |
| 1043 | 0710102084792020/1 | COMPANIES PINKKU CHITS PRIVATE | ACT)/399(ND)2020 | Sec 252 (3) | | pg-4 cut | 20/11/2020 |
| 1044 | 0710102086452020/4 | LTD Vs. REGISTRAR OF COMPANY DELHI | APPEAL(COMPANIES | Sec 252 (3) | | true copy sign missed | 20/11/2020 |
| | , | VGSS SECURITY PVT LTD Vs. REGISTRAR | COMPANY | \ - / | | | |
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| 1040 | 0. 10 102033 102020/1 | COMPUAGE INFOCOM LIMITED VS PRESTO | AS I JITU I (ND J2020 | 000 202 (1) | HARISH | NOFER | E-0. 1 1/2-0-2-0 |
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| 1046 | 710102103292020 | PRIVATE LIMITED DEVENDER KUMAR | | Rule 11 of NCLT, 2016 | ARORA | with the application | 29/10/2020 |
| 1047 | 710102109262020 | SHARMA VS DEVENDER KUMAR | | Rule 11 of NCLT | ANURAG BHATT | wrong case type file is IA but file in ca | 20/11/2020 |
| | | DEVENDER KUMAR SHARMA VS | | | | document not upload only proof of service | |
| 1048 | 710102109452020 | DEVENDER KUMAR SCILLA | | Sec 60(5) | SWAPNIL GUPTA | uploaded | 21/11/2020 |
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| | | REGISTRAR OF COMPANIES NCT OF | | | | date missed and proper index and petition not | |
| 1050 | 710102096222020 | DELHI AND HARYANA | | Sec 252 (1) | SHARAD TYAGI | proper uploaded | 10/08/2020 |

| | | RAVI KAKLASARIA VS | | | | | |
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| 1051 | 710102103342020 | SOFTWARE PRIVATE | | Sec. 241(1) | | only proof of service uploaded | 29/10/2020 |
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| | | INDIA PRIVATE LIMITED | | | | | |
| | | Vs. VAYAM | (COMPANIES | Sub-Section (1) 0f | | NEED TO APPLICATION | |
| 1052 | 0710102027842020/1 | TECHNOLOGIES SUMIT KUMAR BINDAL | ACT)/62(ND)2020 INTERLOCUTORY | Section 66. | | FILE | 20/11/2020 |
| | | & SURINDER KUMAR | APPLICATION | Application under any | | PAGE-17 152 NOT | |
| 1053 | 0710102065762020/3 | BINDAL Vs. | (I.B.C)/2605(ND)2020 | other provisions- IBC | | CLEAR | 20/11/2020 |
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| | | RESTAURANTS | COMPANY PETITION IB | | | CLEARPAGE-68 69 | |
| 1054 | 0710102074752020/1 | PRIVATE LIMITED Vs. | (IBC)/962(ND)2020 | IBC Under Sec 10 | | TRANSLATE | 20/11/2020 |
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| 1055 | 0710102086102020/2 | DELHI APARTMENTS PVT. LTD. | (COMPANIES ACT)/120(PB)2020 | Sec. 59 | | nago 37 38 30 not cloar | 20/11/2020 |
| 1033 | 07 10 10 20 00 10 20 20 72 | MAHABIR PRASAD | ACT//120(FB)2020 | Sec. 33 | | page-37 38 39 not clear | 20/11/2020 |
| | | AGARWAL Vs. ACTION | | | | | |
| | | ISPAT & POWER PVT. | COMPANY PETITION IB | | | | |
| 1056 | 0710102033422020/1 | LTD. IL&FS FINACIAL | (IBC)/794(PB)2020 | IBC Under Sec 9 | | PG-3 PAGE CUT | 21/11/2020 |
| | | SERVICES LIMITED Vs. | | | | | |
| | | PARSVNATH | COMPANY PETITION IB | IBC under Sec 7,IBC | | | |
| 1057 | 0710102061902019/13 | DEVELOPERS LIMITED | (IBC)/767(ND)2019 | under Sec 7 | | Index missing | 21/11/2020 |
| | | CHANCHAL DUA Vs. | INTERLOCUTORY | | | | |
| 1058 | 0710102068592020/9 | NARESH KUMAR MITTAL | APPLICATION (I.B.C)/2622(ND)2020 | 19(2) | | NEED TO IA FILE | 21/11/2020 |
| 1000 | 01 10102000332020/3 | IL&FS FINACIAL | (1.D.O):2022(ND)2020 | 19(2) | | NEED TO IN FILE | - 17 1 17 EU EU |
| | | SERVICES LIMITED Vs. | | | | | |
| 1 | l | VARDAAN BUILDTECH | COMPANY PETITION IB | L | | | |
| 1059 | 0710102082772019/11 | PRIVATE LIMITED VINOD KUMAR & ORS | (IBC)/1104(ND)2019 | IBC under Sec 7 | | INDEX MISSING | 21/11/2020 |
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| | | M/S RAMPRASTHA | COMPANY PETITION IB | | | ONLY PROOF OF | |
| 1060 | 0710102069162020/4 | SARE REALITY PVT. FAMEUX EXPORTS | (IBC)/887(PB)2020 | IBC under Sec 7 | | SERVICE UPLOAD | 22/11/2020 |
| | | PRIVATE LIMITED Vs. | | | | | |
| | | REGISTRAR OF | COMPANY | | | | |
| | | COMPANIES DELHI AND | | | | | |
| 1061 | 0710102091242020/2 | HARYANA DEEPAK KHERA Vs. | ACT)/356(ND)2020 COMPANY PETITION | Sec 252 (3) | | INDEX MISSING | 22/11/2020 |
| | | M/S SWIFT | (COMPANIES | | | NEED TO SAPERATE | |
| 1062 | 0710102065952020/13 | | ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4) | | FILLING | 23/11/2020 |
| | | COMPUAGE INFOCOM | | | | | |
| | | LTD Vs. PRESTO INFO SOLUTIONS PRIVATE | COMPANY PETITION IB | | | | |
| 1063 | 0710102083542020/2 | LIMITED | (IBC)/961()2020 | IBC Under Sec 9 | | need to ia file | 23/11/2020 |
| | | AXIS BANK LTD. Vs. | | | | | |
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| 1064 | 0710102091032019/13 | PROJECTS PRIVATE | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7 | | TRUE COPY SIGN MISSING | 23/11/2020 |
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| 1065 | 0710102103372020/1 | AGARWAL | (I.B.C)/4775(PB)2020 COMPANY | Sec 47 (1) | | E-STAMP | 23/11/2020 |
| | | ANEESHA DUTT Vs. | APPLICATION(COMPANI | | | | |
| 1066 | 0710102105862020/1 | ASHU DUTT | ES ACT)/705(PB)2020 | Rule 11 of NCLT | | INDEX MISSING | 23/11/2020 |
| | | ANEEOUA BUTTV | COMPANY | | | | |
| 1067 | 0710102105862020/2 | ANEESHA DUTT Vs. ASHU DUTT | APPLICATION(COMPANI ES ACT)/705(PB)2020 | Rule 11 of NCLT | | INDEX MISSING | 23/11/2020 |
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| | | PRIVATE LIMITED Vs. | COMPANY | | | | |
| 4005 | 0240400000 : :-: | REGISTRAR OF | APPEAL(COMPANIES | 0050 (4) | | PG-2 6 14 16 26 30 NOT | 00/44/0000 |
| 1068 | 0710102006422019/4 | COMPANIES DINESH KHETAN Vs. | ACT)/180(ND)2019 | Sec 252 (1) | | CLEAR | 23/11/2020 |
| | | BIGMOON BUILDOON | COMPANY PETITION IB | | | E STAMP DATE | |
| 1069 | 0710102010422019/5 | PVT. LTD. | (IBC)/572(PB)2019 | IBC under Sec 7 | | MISSMATCH | 23/11/2020 |
| | | BRAWN PROPBUILD PVT. LTD. Vs. | | | | | |
| | | RESOLUTION | COMPANY | | | | |
| | | | APPLICATION(IBC)/959(| | | | |
| 1070 | 0710102015102020/2 | AGRAWAL | PB)2020 | Sec 60(5) | | PG-166 173 NOT CLEAR | 23/11/2020 |
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| | | PRIVATE LIMITED Vs. INDIANROOTS | COMPANY PETITION IB | | | AFFIDAVIT E-STAMP | |
| 1071 | 0710102016252018/29 | SHOPPING LIMITED | (IBC)/1411(ND)2018 | IBC Under Sec 9 | | MISSING | 23/11/2020 |
| | | ANEESHA DUTT Vs. | TRANSFER | | | | |
| 1070 | 0710102027462020/4 | NORTHBRIDGE CONSULTING PVT LTD | PETITION(COMPANIES ACT)/9(PB)2020 | Application under any other provisions | | TRUE COPY SIGN MISSING | 22/44/2020 |
| 1072 | 01 10 102021402020/4 | UNION OF INDIA Vs. | COMPANY PETITION | otilei provisions | | MISSING | 23/11/2020 |
| | 1 | DELHI GYMKHANA | (COMPANIES | | | | |
| 1073 | 0710102036092020/19 | CLUB LIMITED | ACT)/71(PB)2020 | Sec 241 (2) | | affidavit back date | 23/11/2020 |
| | 1 | MARUTI GREEN TECHNO INDUSTRIES | | | | | |
| | | | COMPANY PETITION IB | | | | |
| 1074 | 0710102061122020/1 | DEEP JYOTI RUBBER | (IBC)/812(ND)2020 | IBC Under Sec 9 | | index missing | 23/11/2020 |
| | | ASHWINI MEHRA Vs. | INTERLOCUTORY | | | | |
| 1075 | 0740402002000000 | COMMITTEE OF | APPLICATION | Soc 12(2) | | olan mioci | 22/44/2020 |
| 1075 | 0710102063682020/2 | CREDITORS DEEPAK KHERA Vs. | (I.B.C)/2609(PB)2020 COMPANY PETITION | Sec 12(2) | | sign missing | 23/11/2020 |
| | | M/S SWIFT | (COMPANIES | | | PG-222 223 224-230 NOT | |
| 1076 | 0710102065952020/14 | LUBRICANTS PVT. LTD. | ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4) | | CLEAR | 23/11/2020 |
| | 1 | VAS INFRATEL PRIVATE LIMITED Vs. | COMPANY APPEAL(COMPANIES | | | | |
| 1077 | 0710102069322020/3 | REGISTRAR OF | ACT)/271(ND)2020 | Sec 252 (3) | | INDEX MISSING | 23/11/2020 |
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| | | RAJEEV RANJAN VS | Interlocutory Application | Application under any | | | 3078,3119,3169,3240,324 2,3279-3283 not clear | |
| 1078 | 710102102032020 | SUPERTECH LIMITED | (I.B.C) | other provisions- IBC | | | page 2236-2239 cut page | 25/10/2020 |
| | | Abhishek Garg & Ors Vs Ireo Residences | Interlocutory Application | | | | True copy sign missed/Affidavit not | |
| 1079 | 0710102/11033/2020 | Company Private SUDERSHAN GUPTA | (I.B.C) | Rule 11 of NCLT, 2016 Application under any | (IB)/635(ND)2020 | PIYUSH SINGH | Notazised | 25/11/2020 |
| 1080 | 0710102009212020/1 | Vs. | | other provisions- IBC | | | NEED TO IA FILE | 24/11/2020 |
| | | NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS | | | | | | |
| 1081 | 0710102011212020/1 | PRIVATE LIMITED | | IBC Under Sec 9 | | | INDEX MISSING | 24/11/2020 |
| | | URVASHI INFRASTRUCTURE | | | | | INDEX MISSING DOCUMENT NOT IN | |
| 1082 | 0710102024942020/3 | LIMITED Vs. R.O.C. ENOCHIAN DESIGNS | | Sec 252 (1) | | | PROPER | 24/11/2020 |
| 1000 | 07404000 | Vs. CMS ASSOCIATES | | IDO Harta Co. C | | | ONLY PROOF OF | 04/44/0005 |
| 1083 | | PRIVATE LIMITED ABHISHEK JAIN Vs. | | IBC Under Sec 9 | | | SERVICE UPLOAD | 24/11/2020 |
| 4004 | | PUERTO LIFE SCIENCES PRIVATE | | Sec. 213,Sec. | | | PAGE-95-106 182 NOT | 24/44/2020 |
| 1084 | 0710102068942020/5 | T.P.S BUILDCON | | 241(1),Sec. 242(4) | | | CLEAR | 24/11/2020 |
| | | LIMITED Vs. REGISTRAR OF | | | | | | |
| 1085 | 0710102074682020/3 | COMPANIES NCT OF ANSAL PROPERTIES & | | Sec 252 (3) | | | INDEX MISSING | 24/11/2020 |
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| 1086 | | Vs. ASIAN AGRO INDUSTRIES LIMITED | APPLICATION (I.B.C)/3726()2020 | Rule 11 of NCLT, 2016 | | | additional document type | |
| 1000 | | AXIS BANK LTD. Vs. | (1.0.0)10120()2020 | itale 11 of HoE1, 2010 | | | цурс | |
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| 1088 | 0710102103982020/1 | UTM PACKAGING (INDIA) PRIVATE | APPLICATION (I.B.C)/5057()2020 | Sec 60(5) | | | Wrong Document (Application filed) | |
| | | MANOJ KUMAR GARG ADVOCATE VS | , , | , , | | | , , , | |
| | | EMPEROS | Interlocutory Application | | | | PROOF OF SERVICE | |
| 1089 | 710102110442020 | INFRASTRUCTURE PVT SP MAHTO Vs. JBB- | (I.B.C) INTERLOCUTORY | Rule 11 of NCLT, 2016 | | MANOJ | MISSED | 25/11/2020 |
| 1000 | | EVEREST BUILDTECH | APPLICATION | Sec 60(5),Rule 11 of | | | true come since set sets | 44/02/2020 |
| 1090 | | SUMIT KUMAR BINDAL | INTERLOCUTORY | NCLT, 2016 | | | true copy sign missing | 11/03/2020 |
| 1091 | | & SURINDER KUMAR BINDAL Vs. | APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC | | | Page-17 18 not clear | 19/11/2020 |
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| | | LIMITED Vs. RADIANT | COMPANY PETITION IB | | | | | |
| 1092 | 0710102034652020/2 | POLYMERS PRIVATE SURESH KUMAR JAIN | (IBC)/818(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | | NEED TO IA FILE | 23/11/2020 |
| 1000 | | Vs. MR. SHAKEEL | APPLICATION | 000(4) | | | EVERY R. C. | 00/44/0005 |
| 1093 | 0710102075952020/6 | AHMAD | (I.B.C)/3135(ND)2020 | Sec 66(1) | | | EVERY PAGES SIGN | 23/11/2020 |
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| 1094 | 0710102076112020/1 | PRIVATE LIMITED Vs. | | Motion | | | TRANSLATE | 23/11/2020 |
| | | MASQ BUSINESS SOLUTION PVT. LTD Vs. | | | | | | |
| 1095 | | REGISTRAR OF COMPANIES | APPEAL(COMPANIES | Sec 252 (3) | | | TRUE COPY SIGN MISSING | 23/11/2020 |
| 1080 | | MASQ BUSINESS | | 000 202 (3) | | | III.OOII4O | 23/11/2020 |
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| 1096 | | REGISTRAR OF | ACT)/280(ND)2020 | Sec 252 (3) | | | MISSING | 23/11/2020 |
| | | PUNJABI ACCESSORIEZZ PVT. | COMPANY PETITION IB | | | | E STAMP DATE | |
| 1097 | 0710102083112019/13 | LTD. Vs. KREDO | (IBC)/1164(ND)2019 INTERLOCUTORY | IBC Under Sec 9 | | | MISSMATCH | 23/11/2020 |
| 1000 | 07404000 | RBL BANK Vs. GEM | APPLICATION | Bull, 44 Janes et al. | | | TRUE COPY SIGN | 00/44/0005 |
| 1098 | | BATTERIES PVT. LTD. RADIUS INFRATEL PVT. | | Rule 11 of NCLT, 2016 | | | MISSED | 23/11/2020 |
| 1099 | | | APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | | PAGE- 1-6 PAGES NEED TO SIGN | 23/11/2020 |
| 1033 | | GLOW INFOCOM PVT. | COMPANY | | | | | |
| 1100 | | LTD. Vs. SIDHANT SHARMA | APPLICATION(COMPANI ES ACT)/573(PB)2020 | Rule 11 of NCLT | | | NEED TO IA FILE | 23/11/2020 |
| | | | INTERLOCUTORY APPLICATION | Application under any | | | | |
| 1101 | 0710102094332020/1 | VIJENDER SHARMA Vs. | (I.B.C)/4249(ND)2020 | other provisions- IBC | | | NEED TO IA FILE | 23/11/2020 |
| | | MR. AJAY GOYAL Vs. DAMONT DEVELOPERS | INTERLOCUTORY APPLICATION | | | | | |
| 1102 | | PRIVATE LIMITED | (I.B.C)/4881(PB)2020 COMPANY PETITION IB | Sec 30 | | | NEED TO IA FILE | 23/11/2020 |
| 1103 | 0710102134622019/5 | TAIPACK LTD Vs. | (IBC)/2574(ND)2019 | IBC Under Sec 10 | | | NEED TO IA FILE | 23/11/2020 |
| 1104 | 0710102134622019/6 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)/2574(ND)2019 | IBC Under Sec 10 | | | NEED TO IA FILE | 23/11/2020 |
| | | DINESH KHETAN Vs. | | | | | | |
| 1105 | | BIGMOON BUILDCON PVT. LTD. | COMPANY PETITION IB (IBC)/572(PB)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 24/11/2020 |
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| 1106 | 0710102010422019/7 | PVT. LTD. K.C. SHARMA Vs. | (IBC)/572(PB)2019 COMPANY PETITION IB | IBC under Sec 7 | | | NEED TO IA FILE TRUE COPY SIGN | 24/11/2020 |
| 1107 | 0710102028672020/3 | SUKU CONTROLS PVT. | (IBC)/971(ND)2020 | IBC Under Sec 9 | | | MISSING | 24/11/2020 |
| | | POOJA BAHRY Vs. AMALENDU | INTERLOCUTORY APPLICATION | | | | TRUE COPY SIGN | |
| 1108 | 0710102061152020/2 | MUKHERJEE | (I.B.C)/2158(ND)2020 | Sec 25(j) | | | MISSING | 24/11/2020 |
| | | SANJAY MALIK & ORS Vs. CELESTIAL | COMPANY APPLICATION(COMPANI | | | | | |
| 1109 | 0710102087892019/1 | ESTATE PRIVATE FAMEUX EXPORTS | ES ACT)/623(ND)2019 | Sec 60(5) | | | INDEX MISSING | 24/11/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES DELHI AND | COMPANY APPEAL(COMPANIES | | | | ONLY PROOF OF | |
| 1110 | 0710102091242020/3 | HARYANA | | Sec 252 (3) | | | | 24/11/2020 |
| | | M S HYDRO ENGINEERS PRIVATE | COMPANY | | | | | |
| 1111 | 0710102093872020/2 | LIMITED Vs. REGISTRAR OF | APPEAL(COMPANIES ACT)/375(ND)2020 | Sec 252 (3) | | | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |
| | 071010203007202072 | ACREAGE PROPERTIES | INTERLOCUTORY | 000 202 (0) | | | | L-4/11/2020 |
| 1112 | 0710102102082020/1 | PVT. LTD. Vs. AMIT AGARWAL | APPLICATION (I.B.C)/4800(PB)2020 | Sec 47 (1) | | | PAGE-1 -21 TRUE COPY SIGN MISSING | 24/11/2020 |
| | | DMG FINANCE & | COMPANY PETITION | | | | | |
| | | LIMITED Vs. ACTIA | (COMPANIES | | | | | |
| 1113 | 0710102103642020/1 | INDIA PRIVATE LIMITED DMG FINANCE & | ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) | | | INDEX MISSING | 24/11/2020 |
| | | INVESTMENT PRIVATE | COMPANY PETITION | | | | | |
| 1114 | 0710102103642020/2 | LIMITED Vs. ACTIA INDIA PRIVATE LIMITED | (COMPANIES ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) | | | INDEX MISSING | 24/11/2020 |
| | | VAGABOND INFRATEL PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | COMPANY | | | | | |
| 1115 | 0710102105652020/1 | COMPANIES NCT OF DELHI AND HARYANA | APPEAL(COMPANIES ACT)/465(ND)2020 | Sec 252 (3) | | | INDEX MISSING PROPER FILE | 24/11/2020 |
| | | DYNACON PROJECTS | .,,2020 | | | | | |
| | | PVT. LTD. Vs. TODAY HOMES AND | | | | | | |
| 1116 | 0710102113592019/10 | INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/2130(ND)2019 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 0 | 0. 10102110002019/10 | DYNACON PROJECTS | 7.20/12/130/14D/2013 | 5 011401 560 8 | | | | |
| | | PVT. LTD. Vs. TODAY HOMES AND | | | | | | |
| 1117 | 074040244250224244 | INFRASTRUCTURE PVT. | COMPANY PETITION IB | IPC Under See S | | | TRUE COPY SIGN | 24/44/2020 |
| 1117 | 0710102113592019/11 | LTD. DYNACON PROJECTS | (IBC)/2130(ND)2019 | IBC Under Sec 9 | | | MISSING | 24/11/2020 |
| | | PVT. LTD. Vs. TODAY HOMES AND | | | | | | |
| | | INFRASTRUCTURE PVT. | | | | | TRUE COPY SIGN | |
| 1118 | 0710102113592019/12 | LTD. SANGVI MOVERS | (IBC)/2130(ND)2019 | IBC Under Sec 9 | | | MISSING | 24/11/2020 |
| | | LIMITED Vs. | INTERLOCATION | | | | | |
| 1119 | 0710102123392019/3 | REGISTRAR OF COMPANIES NCT OF | APPLICATION (IBC)/1991(ND)2019 | Rule 11 of NCLT, 2016 | | | PAGE-1 6 NOT CLEAR | 24/11/2020 |
| 1120 | 0710102134622019/7 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)/2574(ND)2019 | IBC Under Sec 10 | | | NEED TO IA FILE | 24/11/2020 |
| 1120 | 0710102104022013/1 | SGM WEBTECH | | ibo onaci occ io | | | NEED TO IA TIEE | L-4/11/2020 |
| | | PRIVATE LIMITED Vs. BOULEVARD | COMPANY APPLICATION(IBC)/2778(| | | | | |
| 1121 | 0710102159752019/3 | PROJECTS PRIVATE | PB)2019 | Sec 30 | | | E-STAMP FEE | 24/11/2020 |
| | | SGM WEBTECH PVT. LTD. Vs. BOULEVARD | COMPANY PETITION IB | | | | ONLY PROOF OF | |
| 1122 | 0710120004492018/38 | PROJECTS PVT. LTD. R J PACKWELLS PVT | (IBC)/967(PB)2018 | IBC under Sec 7 | | | SERVICE UPLOAD | 24/11/2020 |
| | | LTD Vs. NIBULA PRINT | COMPANY PETITION IB | | | | NEED TO SAPERATE | |
| 1123 | 0710120009482018/17 | AND PACK PVT LTD ASHWINI MEHRA Vs. | (IBC)/1138(ND)2018 INTERLOCUTORY | IBC Under Sec 9 | | | FILLING | 24/11/2020 |
| 1124 | 0710102063682020/3 | COMMITTEE OF CREDITORS | APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2) | | | NO index/True copy sign missed | 25/11/2020 |
| 1124 | 071010200300202073 | SANJIB KUMAR DEY Vs. | (I.B.C)/2009(FB)2020 | Sec 12(2) | | | misseu | 23/11/2020 |
| | | CONCEPT CAPITAL INFRA PROJECTS PVT. | COMPANY PETITION IB | | | | | |
| 1125 | 0710102068522020/4 | LTD. SUDERSHAN GUPTA | (IBC)/911(PB)2020 | IBC under Sec 7 | | | Proof of Service | 26/11/2020 |
| | | Vs. GOKULESH | INTERLOCUTORY APPLICATION | | | | Wrong Doc.(status | |
| 1126 | 0710102088472020/2 | PRASAD BHARADWAJ COSMIC | (I.B.C)/4047(ND)2020 | Sec 60(5) | | | report filed) | 26/11/2020 |
| | | INFRASOLUTION PVT. | | | | | | |
| | | LTD Vs. PRUDENTIAL HOTELS PRIVATE | COMPANY PETITION IB | | | | | |
| 1127 | 0710102089762020/3 | LIMITED ARCHANA DWIVEDI VS | (IBC)/969(ND)2020 | IBC under Sec 7 | | | True copy sign missed | 26/11/2020 |
| | | M/S EARTH GRACIA | | | | | | |
| 1128 | 710102028512020 | BUILDCON PVT LTD DINESH RAI HUF VS | Contempt Petition (IBC) | Sec 60(5) | | Mohit Singh | wrong section (rule 11) | 03/04/2020 |
| 4455 | 740400467 | ROHTAS PROJECTS | Interlocutory Application | 0 00(5) | | D. at | 17.10.51 | 44/05/0005 |
| 1129 | 710102105462020 | LIMITED | (I.B.C) | Sec 60(5) | | Parth | 47,49,51 translate | 11/05/2020 |
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| | | DEVENDRA SINGH VS | | | | | file with main case number AND YOU | |
| | | M/S. CROWN | Interlocutery Application | Application under | | | MENTION IN | |
| 1130 | 710102109012020 | REALTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | other provisions- IBC | | DEVENDRA | APPLICATION ALLAHABAD | 19/11/2020 |
| 1 | | M/S UPAJ LEASING AND FINANCE | | | | | Main cese no. not mention/Small font | |
| | | COMPANY PVT. LTD VS | | | | | & Blur | |
| 1131 | 710102111012020 | M /S PARAMOUNT PROPBUILD PVT. LTD. | Company Appeal (IBC) | IBC under Sec 7 | <u> </u> | Rohit | Page-23 to 128,142 to 145,155 | 26/11/2020 |
| 1132 | 710102104232020 | VEKAS KUMAR GARG VS SANDEEP GARG | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB | RAKESH KUMAR | | 31/10/2020 |
| 1132 | 1 10 102 104232020 | REDHEX IT SOLUTIONS | (i.e.c) | 000 40(1) I/W 080 44 (1) | | NANLOR KUWAK | Section Willing | 0 1/ 10/2020 |
| | | PRIVATE LIMITED VS REALTIME SOFTECH | Interlocutory Application | Application under any | COMPANY PETITION IB | | | |
| 1133 | 710102109892020 | PRIVATE LIMITED | (I.B.C) | other provisions- IBC | (IBC)/831(ND)2020 | Sameer | pryer missing | 23/11/2020 |
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| | | | | | COMPANY | | | |
| | | SUCHITA SHARMA VS | manufacture & common | | PETITION IB | | Sign miss-1,3 to | |
| 1134 | 710102111432020 | INDIA INFOLINE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/1006(ND)201 9 | Indresh | 8,10,12,13/Blur Page-8,19 to 64,78 to 141 | 28/11/2020 |
| | - | SAFE MOVERSPACKERS | • | | | | | |
| | | PRIVATE LIMITED VS | Company | | | <u>.</u> | | |
| 1135 | 710102110912020 | REGISTRAR OF COMPANIES NCT OF | Application(Companies Act) | Rule 11 of NCLT | | Pankaj Kumar Jha | 10-18 not clear page | 26/11/2020 |
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| | | ANIL ARYA VS PIONEER URBAN LAND AND | | | COMPANY | | | |
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| | | INFRASTRUCTURE | Interlocutory Application | | PETITION IB | | | |
| 1136 | 710102111182020 | LIMITED DATA WORLD | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/14(PB)2019 | Nithin | Sign miss Page-2 | 27/11/2020 |
| | | INFORMATION | | | | | | |
| | | SYSTEMS PRIVATE | | | | | counscel detail missed | |
| 1137 | 710102076962020 | LIMITED VS THE REGISTRAR OF | Company Petition (Companies Act) | Sec. 131(1) | | SHASHI | in index,pg-1,6,8 and 11 double page numbering | 08/07/2020 |
| 1137 | 710102076962020 | REGISTRAR OF | (Companies Act) | Sec. 131(1) | | эпаэпі | double page numbering | 06/07/2020 |
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| 1138 | 710102102972020 | AMIT GOEL VS CMYK PRINTECH LIMITED | Company Petition (Companies Act) | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | | K GAURAV & CO. | vakalatnama,true copy | 28/10/2020 |
| 1130 | 710102102972020 | SACHIN GULATI & ORS | (Companies Act) | 242(4),360. 244(1) | | K GAGRAV & CO. | stamp imsseu | 20/10/2020 |
| | | VS HSL SOFTWARE | Company Petition | | | | | |
| 1139 | 710102109852020 | PVT LTD. | (Companies Act) | Rule 11 of NCLT | | MANISH GUPTA | Wrong case type select | 23/11/2020 |
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| | | ECOWING FENSTER | | | | | NCLT heading missed | |
| | | PRIVATE LIMITED VS | _ | | | | on cover page , Master | |
| 1110 | 740402400542020 | REGISTRAR OF | Company | Soc 252 (2) | | Maniah | data missed, Vakaltnama | 24/44/2020 |
| 1140 | 710102109542020 | ICICI BANK LIMITED Vs. | Appeal(Companies Act) | JUL 202 (3) | | Manish | missed, | 21/11/2020 |
| | | MR. SANJAY GUPTA | | | | | | |
| | | RESOLUTION PROFESSIONAL OF | INTERLOCUTORY | | | | | |
| | | UNNATI FORTUNE | APPLICATION | | | | | |
| 1141 | 0710102076232020/4 | HOLDINGS LIMITED | (I.B.C)/3131(PB)2020 | Sec 60(5) | | | pg-291 not clear | 15/09/2020 |
| | | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE | COMPANY PETITION IB | | | | | |
| 1142 | 0710102162662019/5 | BUILD WELL PVT. LTD. | (IBC)/3434(ND)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 02/10/2020 |
| | | BLUE STAR BUILDPROP PRIVATE | CA(A) MERGER AND | | | | | |
| | | LIMITED Vs. EARTH | AMALGAMATION(COMP | | | | | |
| 1143 | 0710102083842020/3 | WATER LIMITED | ANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | NEED TO IA FILE | 24/11/2020 |
| | | JSB INFRATECH LIMITED Vs. | COMPANY APPEAL(COMPANIES | | | | | |
| 1144 | 710102003642020 | REGISTRAR OF | ACT)/175(ND)2020 | Sec 252 (1) | | <u> </u> | NEED TO IA FILE | 25/11/2020 |
| | | FIREFLYE-VENTURES | COMPANY | - | | | | |
| 1145 | 0710102085052020/1 | LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD. | APPLICATION(COMPANI ES ACT)/472()2020 | Rule 11 of NCLT | | | NEED TO FILLING SEPARATE AFFIDAVIT | 26/11/2020 |
| | | | COMPANY | | | | | |
| 1146 | 0710102150482019/4 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | APPLICATION(IBC)/1608(| Application under any other provisions- IBC | | | TRUE COPY SIGN | 26/11/2020 |
| 1146 | 07 10 102 130462019/4 | JONES LANG LASALLE | מו עצן עזוי | otilei provisions- IBC | | | MISSING | 26/11/2020 |
| | | BUILDING OPERATIONS PRIVATE LIMITED Vs. | | | | | | |
| | | PRIVATE LIMITED Vs. CITY MART | | | | | | |
| | | MAINTENANCE | | | | | | |
| 44.5 | 0740400450050 | SERVICES PRIVATE | COMPANY PETITION IB | IDO Hada - Co - C | | | E STAMP AFFIDAVIT | 00/44/0000 |
| 1147 | 0710102156952019/4 | LIMITED INDIAN OVERSEAS | (IBC)/3213(ND)2019 | IBC Under Sec 9 | | | MISSING | 26/11/2020 |
| | | BANK Vs. M/S. RATHI | COMPANY PETITION IB | | | | NEED TO EVERY PAGES | |
| 1148 | 0710120003842018/26 | TMT SARIA PVT. LTD. INDIAN OVERSEAS | (IBC)/938(PB)2018 | IBC under Sec 7 | | | SIGN | 26/11/2020 |
| | | BANK Vs. M/S. RATHI | COMPANY PETITION IB | | | | NEED TO EVERY PAGES | |
| 1149 | 0710120003842018/27 | TMT SARIA PVT. LTD. | (IBC)/938(PB)2018 | IBC under Sec 7 | | | SIGN | 26/11/2020 |
| | | M/S. FINEX CONSULTANCY | | | | | | |
| | | SERVICES THROUGH | | | | | | |
| | | CS NIKITA SHUKLA | | | | | | |
| | | SOLE PROPRIETORSHIP Vs. | COMPANY PETITION IB | | | | | |
| 1150 | 0710102026652020/1 | M/S.MARUBHUMI | | IBC Under Sec 9 | | | E STAMP MISSING | 27/11/2020 |
| | | SRI GANESH PLATES AND GLASSES PVT LTD | COMPANY | | | | | |
| | | Vs. REGISTRAR OF | APPEAL(COMPANIES | | | | | |
| 1151 | 0710102032132020/4 | COMPANIES | ACT)/370(ND)2020 | Sec 252 (1) | | | E STAMP MISSING | 27/11/2020 |
| | | OSWAL EXPORTS PVT | CA(A) MERGER AND | | | | | |
| | | LTD Vs. OSWAL | AMALGAMATION(COMP | Sub-section (I) of section | | | | |
| 1152 | 0710102078392020/1 | EXPORTS PVT LTD | ANIES ACT)/80(ND)2020 | | | | NEED TO CA FILE | 27/11/2020 |
| | | AXIS BANK LTD. Vs. M/S SHREE BALAJI | INTERLOCUTORY | | | | | |
| | | PRINTOPACK PRIVATE | APPLICATION | | | | TRUE COPY SIGN | |
| 1153 | 0710102080222020/3 | LIMITED | (I.B.C)/3639(ND)2020 | Sec 60(5) | | | MISSING | 27/11/2020 |
| | | HANSRAJ GUPTA AND CO. PVT LTD. Vs. | COMPANY PETITION (COMPANIES | Sec. 241(1),Application under any other | | | | |
| 1154 | 0710102087542020/3 | DESHRAJ GUPTA | ACT)/118(PB)2020 | provisions | | | INDEX MISSING | 27/11/2020 |
| | | HANSRAJ GUPTA AND CO. PVT LTD. Vs. | COMPANY PETITION (COMPANIES | Sec. 241(1),Application under any other | | | | |
| 1155 | 0710102087542020/4 | DESHRAJ GUPTA | ACT)/118(PB)2020 | under any other provisions | | | INDEX MISSING | 27/11/2020 |
| | | | COMPANY | | | | | |
| 1156 | 0710102105862020/3 | ANEESHA DUTT Vs. ASHU DUTT | APPLICATION(COMPANI ES ACT)/705(PB)2020 | Rule 11 of NCLT | | | NEED TO IA FILE | 27/11/2020 |
| 1130 | 0. 10102103002020/3 | ASIIO DOTT | | INGE II OI NOLI | | | NEED TO IA FILE | Z.// 1 1/2020 |
| | | IMA MARKETU: | CA(A) MERGER AND | Out and a second | | | | |
| 1157 | 0710102034302020/1 | JMA MARKETING LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/91(ND)2020 | Sub-section (I) of section | | | PG-21 TRANSLATE | 28/11/2020 |
| 110/ | v 10102034302020/T | ILIMITED VS. | ANIES AS 1 J/3 I(ND)2020 | 1200 | L | L | I O-21 IKANOLATE | 120/11/202U |

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| | | | CA(A) MERGER AND | | | | |
| 1158 | 0710102034302020/2 | JMA MARKETING LIMITED Vs. | | Sub-section (I) of section 230 | | 21 TYPE COPY | 28/11/2020 |
| 1130 | 07 10 10203430202072 | MASQ BUSINESS | | 230 | | ZITTE COFT | 20/11/2020 |
| | | SOLUTION PVT. LTD Vs. REGISTRAR OF | APPEAL(COMPANIES | | | NEED TO FILE IN ONE | |
| 1159 | 0710102076282020/5 | COMPANIES MASQ BUSINESS | ACT)/281(ND)2020 | Sec 252 (3) | | PDF | 28/11/2020 |
| | | SOLUTION PRIVATE LIMITED Vs. | COMPANY | | | NEED TO FILE IN ONE | |
| 1160 | 0710102077062020/4 | REGISTRAR OF | APPEAL(COMPANIES ACT)/280(ND)2020 | Sec 252 (3) | | PDF | 28/11/2020 |
| | | SAM BUSINESS CONTINUITY SERVICES | | | | | |
| 1161 | 0710102100462020/1 | Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 28/11/2020 |
| 1101 | 071010210040202071 | SAM BUSINESS | (150)/1023(145)2020 | ibo onder dec s | | INDEX IIIOOINO | 10/11/2020 |
| | | Vs. JSP PROJECTS | COMPANY PETITION IB | | | | |
| 1162 | 0710102100462020/2 | PRIVATE LIMITED T.P.S BUILDCON | (IBC)/1023(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 28/11/2020 |
| | | LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | |
| 1163 | 0710102074682020/1 | COMPANIES NCT OF ANSAL PROPERTIES & | ACT)/289(ND)2020 | Sec 252 (3) | | NEED TO IA FILE | 29/11/2020 |
| | | INFRASRUCTURE LTD. | INTERLOCUTORY | | | | |
| 1164 | 0710102085972020/4 | Vs. ASIAN AGRO INDUSTRIES LIMITED | APPLICATION (I.B.C)/3726()2020 | Rule 11 of NCLT, 2016 | | 22 23 25 37 52 NEED TO TYPE COPY | 29/11/2020 |
| | | MANJINDER SINGH SANDHU Vs. GOLDEN | | | | | |
| 4405 | 0740402024242040/2 | | COMPANY PETITION IB | IDCden Cee 7 | | NEED TO IA EILE | 20/44/2020 |
| 1165 | 0710102024212018/2 | IBM INDIA PRIVATE | (IBC)/1591(PB)2018 | IBC under Sec 7 | | NEED TO IA FILE | 30/11/2020 |
| | | LIMITED Vs. GLOBAL INFONET | COMPANY PETITION IB | | | | |
| 1166 | | DISTRIBUTION PRIVATE UTSAV SECURITIES | (IBC)/712(ND)2019 | IBC under Sec 7 | | NEED TO IA FILE | 30/11/2020 |
| | | PRIVATE LIMITED Vs. VOGUE CLOTHIERS | COMPANY PETITION IB | | | NEED TO ADDITION | |
| 1167 | 0710102100092019/8 | PRIVATE LIMITED | (IBC)/1593(ND)2019 | IBC under Sec 7 | | NEED TO APPLICATION FILE | 30/11/2020 |
| | | SHIVRAJ GUPTA Vs. | COMPANY APPLICATION(COMPANI | | | TRUE COPY SIGN | |
| 1168 | 0710102103122020/1 | DESHRAJ GUPTA VRR ENGINEERING & | ES ACT)/660(PB)2020 | Rule 11 of NCLT | | MISSED | 30/11/2020 |
| | | CONSTRUCTIONS PRIVATE LIMITED Vs. | COMPANY | | | | |
| | 074040000000 | REGISTRAR OF | APPEAL(COMPANIES | 0 0.00 (| | MIDEY MASSICE | 04/40/0005 |
| 1169 | 0710102000912020/5 | COMPANIES CENTRAL BANK OF | ACT)/141(ND)2020 | Sec 252 (1) | | INDEX MISSING | 01/12/2020 |
| 1170 | 0710102001372019/8 | INDIA Vs. ABHINAV STEELS AND POWER | COMPANY PETITION IB (IBC)/275(ND)2019 | IBC under Sec 7 | | INDEX MISSING | 01/12/2020 |
| | 0. 10.0200.0.2010.0 | SUMAN CHADHA Vs. LIFESTYLE FITNESS | COMPANY PETITION IB | | | III DEX III O III O | 01112223 |
| 1171 | 0710102007592019/13 | PRIVATE LIMITED | (IBC)/310(ND)2019 | IBC Under Sec 9 | | AFFIDAVIT STAMP | 01/12/2020 |
| | | AS TECHNOSOFT PRIVATE LIMITED Vs. | | | | | |
| 1172 | 0710102016252018/30 | INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | | NEED TO SAPERATE E FILLING | 01/12/2020 |
| | | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE | COMPANY PETITION IB | | | NEED TO SAPERATE E | |
| 1173 | 0710102023802018/14 | PVT LTD VISTRA ITCL INDIA | (IBC)/1600(ND)2018 | IBC under Sec 7 | | FILLING | 01/12/2020 |
| | | LIMITED Vs. AMBIENCE | COMPANY PETITION IB | | | NEED TO SAPERATE E | |
| 1174 | 0710102023802018/15 | PVT LTD CFM ASSETS | (IBC)/1600(ND)2018 | IBC under Sec 7 | | FILLING | 01/12/2020 |
| | | RECONSTRUCTION PVT LTD. Vs. YOGESH | COMPANY PETITION IB | | | | |
| 1175 | 0710102024112020/1 | KUMAR SHARMA AJAY KUMAR GUPTA | (IBC)/606(ND)2020 INTERVENTION | Section 95(1) | | NEED TO IA FILE | 01/12/2020 |
| 4470 | 0740400000000004 | Vs. ROHTAS | PETITION | 0 - 00(5) | | NEED TO 14 EU E | 04/40/0000 |
| 1176 | 0710102026352020/1 | PROJECTS LTD | | Sec 60(5) | | NEED TO IA FILE | 01/12/2020 |
| | | FOUR STAR REALTY PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMP | | | | |
| 1177 | 0710102027062020/2 | MR. SHANKAR LAL KARUNA SHARMA Vs. | ANIES ACT)/45(ND)2020 INTERLOCUTORY | Motion | | INDEX MISSING | 01/12/2020 |
| 1178 | 0710102073402020/4 | VOGUE CLOTHIERS PRIVATE LIMITED | APPLICATION (I.B.C)/2978(ND)2020 | Application under any other provisions- IBC | | AFFIDAVIT MISSING | 01/12/2020 |
| 1170 | J. 10 1023/ 3402020/4 | STARFIRE MOVIES | | other provisions- IDC | | I IDATI MIGGING | U. I ELECTO |
| | | | COMPANY APPLICATION(COMPANI | | | | |
| 1179 | 0710102101452020/1 | PVT LTD SANJAY MENDIRATTA | COMPANY PETITION | Rule 11 of NCLT | | index is missing | 01/12/2020 |
| 1180 | 0710102105962019/11 | Vs. FRIENDS AUTO INDIA LIMITED | (COMPANIES ACT)/110(PB)2019 | Sec. 241(1),Sec. 244(1) | | pagination is missing | 01/12/2020 |
| , | | HIGH GROUND ENTERPRISE LIMITED | , | | | , | |
| 1104 | 0740402002222224 | | COMPANY PETITION IB | IPC Under See C | | Index is released | 02/42/2020 |
| 1181 | 0710102063262020/1 | SIRUCIURAL | (IBC)/903(ND)2020 | IBC Under Sec 9 | | Index is missing | 02/12/2020 |
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| 1182 | 710102072132020 | LIMITED RESOLUTION | Company Petition | Sec. 131(1) | Mishra | service column | |
| | | PROFESSIONAL | | | | | |
| | | INDIRAPURAM HABITAT CENTRE PVT LTD Vs. | INTERLOCUTORY | | | | |
| 1183 | 0710102082132020/2 | DIAMOND TRAEXIM PRIVATE LIMITED | APPLICATION (I.B.C)/3463(PB)2020 | Sec 60(5) | | pg no. 20-77 are blur | 01/12/2020 |
| | , | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & | , ,, -, | | | | |
| 1104 | | CO. (AUTOMOTIVES) | COMPANY PETITION IB | IPC under See 7 | | ng no 22 05 t -1 | 04/43/3030 |
| 1184 | | PVT. LTD. | | IBC under Sec 7 | | pg no 22-25 are not clear | U 1/12/2U2U |
| | | MILAP NEWS CORPORATION | | Sec. 230-232 - Second | | | |
| 1185 | 0710102002272019/19 | PRIVATE LIMITED Vs. PRIYANKA UPPAL Vs. | ANIES ACT)/27(PB)2019 COMPANY PETITION | Motion | | E stamp is of back date | 02/12/2020 |
| 1186 | 0710102061222020/5 | SUBSTRATAL SOLUTIONS PVT LTD | (COMPANIES ACT)/74(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 59 | | Index missing | 02/12/2020 |
| 1100 | U. 10 102001222020/0 | COLUMNO F VI LID | | 1= ·2(7),000. 00 | | uen iiiissiiig | 12/2020 |

| | | PRIYANKA UPPAL Vs. SUBSTRATAL | COMPANY PETITION (COMPANIES | Sec. 241(1),Sec. | | | | |
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| 1187 | 0710102061222020/6 | SOLUTIONS PVT LTD | ACT)/74(ND)2020 Company | 242(4),Sec. 59 | | | Sign missing | 02/12/2020 |
| 1188 | 0710102/11210/2020 | | Application(Companies | Rule 11 of NCLT | CP/89/2020 | lahaan Mukhariaa | Blur Page-78,79,81 | 02/Dec/20 |
| 1100 | 07 10 102/112 10/2020 | SAM BUSINESS | ACI) | Rule 11 01 NCL1 | CF/03/2020 | isnaan wuknerjee | Biul Fage-70,79,01 | 02/DeC/20 |
| | | | COMPANY PETITION IB | | | | NEED TO UPLOAD IN | |
| 1189 | 0710102100462020/5 | PRIVATE LIMITED | (IBC)/1023(ND)2020 | IBC Under Sec 9 | | | ONE PDF | 28/11/2020 |
| | | | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
| 1190 | 0710102002272019/20 | PRIVATE LIMITED Vs. METENERE LIMITED Vs. | | Motion | | | NO INDEX | 12/02/2020 |
| | | NOVELTY TREASURE | COMPANY DETITION ID | | | | | |
| 1191 | 0710102022482018/7 | METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1520(ND)2018 | IBC Under Sec 9 | | | NO INDEX | 12/02/2020 |
| | | | COMPANY PETITION IB | | | | TRUE COPY SIGN | |
| 1192 | 0710102023802018/16 | PVT LTD HIGH GROUND | (IBC)/1600(ND)2018 | IBC under Sec 7 | | | MISSING | 12/02/2020 |
| | | ENTERPRISE LIMITED Vs. ORIENTAL | COMPANY PETITION IB | | | | | |
| 1193 | 0710102063262020/1 | STRUCTURAL | (IBC)/903(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | | NO INDEX | 12/02/2020 |
| | | ADITYA GUPTA Vs. | APPLICATION | | | | NEED TO SAPERATE | |
| 1194 | 0710102072202020/2 | GAURAV KATIYAR JACK ROHAN | (I.B.C)/3046(ND)2020 | Sec 60(5) | | | FILLING | 12/02/2020 |
| | | | COMPANY APPEAL(COMPANIES | | | | | |
| 1195 | 0710102077602020/3 | REGISTRAR OF SHIV KUMAR Vs. | ACT)/343(ND)2020 | Sec 252 (1) | | | NO INDEX | 12/02/2020 |
| | | REGISTRAR OF | COMPANY APPEAL(COMPANIES | Rule 11 of NCLT,Sec 252 | | | | |
| 1196 | 0710102088742020/2 | | ACT)/404(ND)2020 | (3) | | | INCOME TAX SERVICE | 12/02/2020 |
| | | INDUSTRIES PRIVATE | COMPANY | | | | | |
| 1197 | 0710102092852020/2 | REGISTRAR OF | APPEAL(COMPANIES ACT)/417(ND)2020 | Sec 252 (1) | | | pagination is missing | 02/12/2020 |
| | | PANDALAI CONSULTANT PRIVATE | | | | | | |
| | | | COMPANY APPEAL(COMPANIES | | | | Pagination and true copy on annexure is | |
| 1198 | 0710102095022020/2 | | ACT)/402(ND)2020 | Sec 252 (3) | | | missing | 02/12/2020 |
| 1199 | 0740402007202020 | | COMPANY APPEAL | Soc 42 | | | wrong o filing | 02/12/2020 |
| 1199 | 0710102097382020/5 | PRIME I T WORKS | (IBC)/7(ND)2020 | Sec 42 | | | wrong e-filing | 02/12/2020 |
| | | REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | | |
| 1200 | 0710102101002020/1 | COMPANIES NARMADA CEREALS | ACT)/421(ND)2020 | Sec 252 (1) | | | pagination is missing | 02/12/2020 |
| 1201 | 0710102174012019/6 | PVT. LTD. Vs. ORIENTAL BANK OF | COMPANY PETITION IB (IBC)/138(ND)2020 | IBC Under Sec 10 | | | wrong e-filing | 02/12/2020 |
| | | POOJA BAHRY Vs. AMALENDU | INTÉRLOCUTORY APPLICATION | | | | , , | |
| 1202 | 0710102061152020/3 | MUKHERJEE AXIS BANK LTD. Vs. | (I.B.C)/2158(ND)2020 | Sec 25(j) | | | wrong e-filing | 03/12/2020 |
| | | PRIUS COMMERCIAL | COMPANY PETITION IB | | | | sign ,index and | |
| 1203 | 0710102091032019/15 | LIMITED | (IBC)/1404(ND)2019 | IBC under Sec 7 | | | pagination is missing | 03/12/2020 |
| | | | | | | | | |
| | | Mankind Pharma | 1 Caveat-Application | | | | Court fee & welfare | |
| 1204 | 0710000111292020 | Limited | 2 Caveat-Order | | | 27/11/2020 | missed on vakalatnama | |
| | | | | | | | | |
| | | Magnet Labs Private | 1 Caveat-Application | | | | Court fee & welfare | |
| 1205 | 0710000111282020 | Limited | 2 Caveat-Order | | | 27/11/2020 | missed on vakalatnama | |
| | | | | | | | | |
| 1206 | 0710000111272020 | Lifestar Pharma Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 00 | | | _ 50.501-01401 | | | | | |
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| 1207 | 0710000111262020 | Mankind Pharma Limited | 1 Caveat-Application 2 Caveat-Order | <u></u> | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
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| | | Magnet Labe British | 1 Caveat-Application | | | | Court foo 9 wolfers | |
| 1208 | 0710000111252020 | Magnet Labs Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
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| | | Lifestar Pharma Private | 1 Caveat-Application | | | | Court fee & welfare | |
| 1209 | 0710000111232020 | Limited Western Hotels Private | 2 Caveat-Order 1 Caveat-Order | | | 27/11/2020 | missed on vakalatnama | |
| 1210 | 0710000111032020 | Limited ASSOCIATED | 2 Caveat-Application | | | 25/11/2020 | NCLT Form 3C missed | |
| | | BUILDTECH PRIVATE | COMPANY | | | | | |
| 4044 | 0740400005405555 | | COMPANY APPEAL(COMPANIES | Sec 252 (4) | | | pdf need to merge into | 22/44/2022 |
| 1211 | 0710102085402020/5 | COMPANIES NCT OF SANJIVANI | ACT)/328(ND)2020 | Sec 252 (1) | | | one pdf | 22/11/2020 |
| | | | COMPANY | | | | | |
| 1212 | 0710102084392020/1 | COMPANIES NCT OF | APPEAL(COMPANIES ACT)/359(ND)2020 | Sec 252 (3) | | | OBJECTIONS | 12/03/2020 |
| | | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM | | | | | sign is missing on every | |
| 1213 | | | COMPANY PETITION IB (IBC)/2115(ND)2019 | IBC under Sec 7 | | | page of written submission | 12/03/2020 |
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| | | RAM BHAWAN Vs. | COMPANY APPLICATION(IBC)/1608(| | | | Page no. 8 ae two time, pg no. 13-17,18, 28 are | |
| | | UTTAM STRIPS LIMITED SUNLAND ALLOYS Vs. | COMPANY PETITION IB | other provisions- IBC | | | not clear TRUE COPY SIGN | 12/03/2020 |
| 1215 | 0710102019112020/4 | KIRAN UDYOG PVT LTD AGNI DEVICES PRIVATE | CA(A) MERGER AND | IBC Under Sec 9 | | | MISSING | 12/04/2020 |
| | 0710102076072020/4 | LIMITED Vs. HIL (INDIA) LIMITED | AMALGAMATION(COMP | Sec. 230-232, Sec 234 | | | PROOF OF SERVICE MISSING | 12/04/2020 |
| 1216 | | | | | | | , | , v = v = v |

| | | M/S. ADVANCE CARGO MOVERS (INDIA) PVT | | | | | | |
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| 4047 | 07404020020202040/40 | Vs. SBS TRASPOLE LOGISTICS PVT LTD | COMPANY PETITION IB | IDC Hadas Can O | | | Wrong Document | 12/04/2020 |
| 1217 | 0710102083932019/16 | CELLPAP INDIA PVT | (IBC)/1373(ND)2019 | IBC Under Sec 9 | | | (application filed) | 12/04/2020 |
| 1218 | 0710102097382020/6 | LTD Vs. THE GRS ISPAT COMPANY PVT | COMPANY APPEAL (IBC)/7(ND)2020 | Sec 42 | | | NO INDEX | 12/04/2020 |
| 1210 | 07 10 102037 00202070 | MOHAN LAL JAIN Vs. | | 000 42 | | | NO INDEX | 12/04/2020 |
| | | SBS TRANSPOLE LOGISTICS PRIVATE | COMPANY APPLICATION(IBC)/1480(| Sec 33(1) (b) (i) to (iii) r/w | | | | |
| 1219 | 0710102143092019/1 | LIMITED MOHAN LAL JAIN Vs. | | Sec 33(3) | | | NEED TO IA FILE | 12/04/2020 |
| | | SBS TRANSPOLE | COMPANY | | | | | |
| 1220 | 0710102143092019/2 | LOGISTICS PRIVATE LIMITED | APPLICATION(IBC)/1480(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | NEED TO IA FILE | 12/04/2020 |
| 1220 | 07 10 102 1430 920 1972 | RAKESH KUMAR | ND)2019 | Sec 33(3) | | | NEED TO IA FILE | 12/04/2020 |
| | | GUPTA VS HAZOORILAL | COMPANY PETITION IB | | | | SOFT COPY NOT | |
| 1221 | 710102112702020 | JEWELLERS PRIVATE | | Sec 66(1) | | ABHISHEK | UPLOD PROPERLY | 12/04/2020 |
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| | | PREET SHUTTERING | | | | | 427, 431, 433, 435, 456- | |
| | | STORE VS M L BUILDTECH PRIVATE | | | | | 463, 468-499, 504, 506, page not clear and page | |
| 1222 | 710102112422020 | LIMITED CENTRAL BANK OF | | IBC Under Sec 9 | | Gursat | 140 missed etc | 12/04/2020 |
| | | INDIA Vs. ABHINAV | COMPANY PETITION IB | | | | | |
| 1223 | 0710102001372019/9 | STEELS AND POWER | (IBC)/275(ND)2019 | IBC under Sec 7 | | | INDEX MISSING | 04/12/2020 |
| | | | CP(AA) MERGER AND | | | | | |
| 1224 | 0710102088852020/3 | HAPTIK INFOTECH PRIVATE LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/67(PB)2020 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 04/12/2020 |
| | | M/S NUPUR FINVEST | , , | | | | | - - |
| | | PVT LTD Vs. M/S UNNATI FORTUNE | COMPANY PETITION IB | | | | Reply is OK (but along- with application also | |
| 1225 | 0710102405202018/10 | HOLDING LTD | (IBC)/45(PB)2018 | IBC under Sec 7 | | | filed) | 05/12/2020 |
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| | | RADIUS INFRATEL PVT. | INTERLOCUTORY | | | | /pagination missing after Pg-8/ No INDEX/True | |
| | | LTD. Vs. UNION BANK | APPLICATION | | | | copy sign missed in | |
| 1226 | 0710102090322020/10 | OF INDIA MARIN AGRO PRIVATE | (I.B.C)/4052(PB)2020 | Sec 60(5) | | | some pages | 06/12/2020 |
| | | LIMITED Vs. 1. | COMPANY ADDEAL (COMPANIES | | | | PG-8,16,17 | |
| 1227 | 0710102034132020/2 | REGISTRAR OF COMPANY | APPEAL(COMPANIES ACT)/410(ND)2020 | Sec 252 (1) | | | translation/Supporting affidavit missed | 07/12/2020 |
| | | ANKIT AGARWAL Vs. VISTA INVERT SUGARS | COMPANY PETITION (COMPANIES | | | | | |
| 1228 | 0710102134072019/5 | LIMITED | ACT)/150(ND)2019 | Sec. 271-273 | | | affidavit missing | 07/12/2020 |
| | | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND | COMPANY PETITION IB | | | | | |
| 1229 | 0710102406532018/24 | ALLIED LIMITED | (IBC)/547(PB)2018 | IBC under Sec 7 | | | index missing | 07/12/2020 |
| | | M/S R. R. TRADERS Vs. M/S BULLAND | COMPANY PETITION IB | | | | | |
| 1230 | 0710102035322020/2 | BUILDTECH PVT LTD. ARMOUR SOLUTIONS | (IBC)/838(ND)2020 | IBC Under Sec 9 | | | service missing | 07/12/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 1231 | 0710102096942020/1 | REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/434(ND)2020 | Sec 252 (3) | | | affidavit missing | 07/12/2020 |
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| | | | | | | | 788,790,792,817 to | |
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| | | | | | | | 143,144,229,230,264,265, | |
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| 1232 | 710102113102020 | AMUL GABRANI & ORS UDAYRAJ | | Sec 33(3) | | AGARWAL | 746,819 to 821/etc | 04/12/2020 |
| | | PATWARDHAN | | | | | | |
| | | RESOLUTION PROFESSIONAL IN THE | | | | | | |
| | | MATTER OF ADEL | COMPANY RETERM | Annilantia | | | | |
| 1233 | 710102113352020 | LANDMARKS LIMITED VS ADEL LANDMARKS | COMPANY PETITION IB (IBC)/1083(PB)2018 | Application under any other provisions- IBC | | UDAYRAJ | Pagination not done | 05/12/2020 |
| | | SAPAN MOHAN GARG Vs. ABW TOWER | INTERLOCUTORY | | · · · · · · · · · · · · · · · · · · · | | | |
| | | CONDOMINIUM | APPLICATION | | | | pg no. 217-220 typed | |
| 1234 | 0710102078842020/1 | ASSOCIATION SMT. ASHA BALI Vs. | (I.B.C)/3585(PB)2020 COMPANY PETITION | Sec 60(5) | | | copy, pg no 230 | 21/11/2020 |
| 4005 | 07404000000000000 | M/S. BALI & CO. PVT. | (COMPANIES | See 244(4) | | | Indau is a to the | 07/40/0000 |
| 1235 | 0710102087232020/2 | LTD. AIRWIL INTELLICITY | ACT)/122(ND)2020 | Sec. 241(1) | | | Index is missing | 07/12/2020 |
| | | SOCIAL WELFARE SOCIETY Vs. M/S | INTERLOCUTORY | | | | | |
| | | INTELLICITY BUSINESS | APPLICATION | | | | | |
| 1236 | 0710102093782020/1 | PARK PVT. LTD ANSAL PROPERTIES & | (I.B.C)/4356(ND)2020 | Sec 60(5) | | | wrong e-filing pg missing after pg no. | 07/12/2020 |
| | | INFRASRUCTURE LTD. | INTERLOCUTORY | | | | 180 and all hand written | |
| 1237 | 0710102085972020/3 | Vs. ASIAN AGRO INDUSTRIES LIMITED | APPLICATION (I.B.C)/3726()2020 | Rule 11 of NCLT, 2016 | | | documents need to be typed | 08/12/2020 |
| | | S.E. INVESTMENTS | | | | | | |
| 1238 | 0710200412022017/13 | LTD. Vs. M/S SONI REALTORS PVT. LTD. | COMPANY PETITION IB (IBC)/609(ND)2017 | IBC under Sec 7 | | | Index is missing | 08/12/2020 |
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| | | | | Sec. 169(4),Sec. | | | | |
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| | | ASHMEET SINGH Vs. | COMPANY PETITION | 241(1),Sec. 242(4),Sec. 243(1) (b),Application | | | | |
| 4000 | 0740400000000004 | MSD TELEMATICS | (COMPANIES | under any other | | | NEED TO 14 EU E | 05/40/0000 |
| 1239 | 0710102098252020/1 | PRIVATE LIMITED S. S. STEELS Vs. SHAHI | ACT)/148(PB)2020 | provisions ,Application | | | NEED TO IA FILE | 05/12/2020 |
| 1240 | 0710102028062020/1 | INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/714(PB)2020 | IBC Under Sec 9 | | | INDEX MISSING | 07/12/2020 |
| 1240 | 0710102028062020/1 | LID. | | IBC Olider Sec 9 | | | INDEX MISSING | 07/12/2020 |
| | | MOONLIGHT EQUITY | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | | | | |
| 1241 | 0710102026492020/7 | PRIVATE LIMITED Vs. | ANIES ACT)/45(PB)2020 | | | | INDEX not signed | 05/12/2020 |
| | | | CA(A) MERGER AND | | | | | |
| | | MOONLIGHT EQUITY | AMALGAMATION(COMP | | | | | |
| 1242 | 0710102026492020/8 | PRIVATE LIMITED Vs. UDAYRAJ | ANIES ACT)/45(PB)2020 | 230 | | | INDEX not signed | 05/12/2020 |
| | | PATWARDHAN RESOLUTION | | | | | | |
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| | | MATTER OF ADEL LANDMARKS LIMITED | Interlocutory Application | Application under any | | | sign miss-3 to 60 /Page not clear-4/smallfont-5 to | |
| 1243 | 710102113712020 | VS ADEL LANDMARKS | (I.B.C) | other provisions- IBC | | UDAYRAJ | 56, | 12/07/2020 |
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| 1244 | 710102113372020 | LTD | Act) | Rules,2016 | | eMinds | wrong case type | 12/05/2020 |
| | | BEACON TRUSTEESHIP LIMITED VS EMPEROS | | | | | | |
| 1015 | 740400440040000 | | Interlocutory Application | | | 41.1 | | 40/00/0000 |
| 1245 | 710102113842020 | LTD HISAR REAL ESTATE | (I.B.C) | other provisions- IBC | | Abhay Singh | Proof of service | 12/08/2020 |
| | | PVT LTD. VS AARCITY BUILDERS PRIVATE | Intervention Detition | | | Vilono ma | document not upload | |
| 1246 | 710102100812020 | LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Vikrant Pachnanda | only proof of service uploaded | 21/10/2020 |
| | | M SAI ESWARA SWAMY Vs. SITI VISION | COMPANY PETITION (COMPANIES | Sec. 213,Sec. 241(1),Sec. | <u></u> | | · | |
| 1247 | 0710102079942020/3 | DIGITAL MEDIA PVT. | ACT)/121(PB)2020 | 242(4) | | | INDEX MISSING | 08/12/2020 |
| | | ARK STRUCTURAL TECHNOLOGIES | COMPANY | | _ | | | |
| | | PRIVATE LIMITED Vs. | APPEAL(COMPANIES | | | | | |
| 1248 | 0710102084982019/10 | ROC MANAB DATTA & ORS. | ACT)/486(ND)2019 | Sec 252 (3) | | | NO Supporting affidavit | 08/12/2020 |
| 40.0 | | Vs. GRANDSTAR | COMPANY PETITION IB | Ino to 5 | | | Index pagination not | 00/40/000 |
| 1249 | 0710102092372020/3 | REALTY PVT. LTD. PANM TRADING | (IBC)/995(PB)2020 | IBC under Sec 7 | | | matching with DOC. | 08/12/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
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| | | AMIT MEHTA Vs. FRANCHISE INDIA | COMPANY PETITION IB | | <u></u> | | Wrong Doc (application | |
| 1251 | 0710102140782019/2 | BRANDS LIMITED | (IBC)/3029(ND)2019 | IBC Under Sec 9 | | | filed) | 08.12.2020 |
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| 1252 | 0710102020542018/25 | SUMERU PROCESSORS PVT LTD | COMPANY PETITION IB (IBC)/1493(PB)2018 | IBC under Sec 7 | | | 268 ,270,271,272/281 to 284 not clear | 08.12.2020 |
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| 1253 | 0710102101022020/1 | INDIA PVT LTD Vs. ASHWINI MEHRA | APPLICATION (I.B.C)/5052(PB)2020 | Sec 42 | | | index is missing | 08.12.2020 |
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| 1254 | 0710102112812020/1 | CREDITORS | APPLICATION (I.B.C)/5366(PB)2020 | Sec 60(5) | | <u> </u> | two files need to merge or need to file separately | 08.12.2020 |
| | | PANCHTATVA AGROFARMS PRIVATE | | | · · · · · · · · · · · · · · · · · · · | | | |
| | | LIMITED Vs. | COMPANY | | | | | |
| 1255 | 0710102033942020/2 | REGISTRAR OF COMPANIES NCT OF | APPEAL(COMPANIES ACT)/241(ND)2020 | Sec 252 (3) | | | PG-15 to 55 Hindi translation | 08.12.2020 |
| | | UNION BANK OF INDIA | | \ | | | | . - |
| 1256 | 0710102061022020/2 | (UK) LIMITED Vs. GAURAV JAIN | COMPANY PETITION IB (IBC)/991(ND)2020 | Section 95(1) | | | Index Blank/true copy sign missed | 08.12.2020 |
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| 1257 | 0710102087092020/8 | SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB | IRC Under Soc 9 | | | Inday is missing | 08 12 2020 |
| 145/ | 01 10 102001092020/8 | PEARSON INDIA | (IBC)/939(ND)2020 | IBC Under Sec 9 | | | Index is missing | 08.12.2020 |
| | | EDUCATION SERVICES PVT. LTD. VS U.B.S. | | | | | | |
| | | PUBLISHERS | | | | | document not upload | |
| 1258 | 710102088402020 | DISTRIBUTORS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Shraddha | only proof of service uploaded | 14/09/2020 |
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| | | DEVELOPERS COMPANY PRIVATE | | | | | NCLT heading missed on cover page, Pages | |
| | | LIMITED VS | | | | | wrong arrange | |
| 1259 | 710102108552020 | REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | Mohammad | 145,146,147,148, Council detail missed in index | 18/11/2020 |
| | | CROWN ART PRINTERS | | | | | | |
| 1260 | 710102110212020 | VS FRANCIS REMEDIES (INDIA) PRIVATE | COMPANY PETITION IB (IBC)/2375(ND)2019 | Application under any other provisions- IBC | | MUKESH | PGAES: 26,87,92,115,116 NOT CLEAR | 24/11/2020 |
| | | PRASHANT BUILDOON | ,, | | | | | - - |
| | | PRIVATE LIMITED VS REGISTRAR OF | COMPANY | | | | | |
| 1204 | 74040244400202 | COMPANIES NCT OF | APPEAL(COMPANIES | Soc 252 (4) | | SACHIN | umong ogstiser street | 08/42/2020 |
| 1261 | 710102114092020 | DELHI & HARYANA | ACT)/446(ND)2020 | Sec 252 (1) | | SACHIN | wrong section choose | 08/12/2020 |

| | 710102114222020 0710102/11448/2020 | SUMIT KAMBOJ VS JITESH GUPTA Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED | Interlocutory Application | Sec 60(5) Sec 60(5) | C.P. (IB)/840(PB)2018 | Shivangi Shukla Davesh Bhatia | Small font-47,57 to 59,278 to 280/Blur Page- 76 to 97,99 to 136,141,154,244 to 245,262 /etc Sign miss-1,2,7,8 | 09/12/2020 09/Dec/20 |
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| | | Pallavi Joshi Bakhru Vs | | • • | C.P. | | | |
| 1264 | 0710102/11450/2020 | Universal Buildwel Pvt ltd | Interlocutory Application (I.B.C) | other provisions- IBC | (IB)/456(ND)2018 | SRISHTI KAPOOR | Sign miss-1 to 13/Page not clear-34 to 55 | 09/Dec/20 |
| 1265 | 0710102/11466/2020 | LALIT KUMAR GUPTA Vs | Company Application(Companies | Sec. 73(4) | CP/10(ND)2016 | LALIT GUPTA | No Index/documents not prpoper upload/Pagination not done | 10/Dec/20 |
| 1266 | <u>0710102/11359/2020</u> | AVENIR MANAGEMNET SERVICES PRIVATE LIMITED VS | | Sec 252 (3) - By Government Body | | | Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50, 57,88,105,116,117,120, 126,153,160,161,173 to 178,181 to 183, kindly delete first petition | 07/12/2020 |
| 1267 | 0710102/11364/2020 | DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Intervention Petition(Companies Act) | Sec 252 (1) | | SUNNY CHOPRA | Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed, Company master data missed, Council detail missed in index | 07/12/2020 |
| 1268 | 0710102/11022/2020 | MOEN INDIA PRIVATE LIMITED VS Registrar of Companies Delhi and Haryana DR. KRISHAN MOHAN | Company Petition (Companies Act) | Sec. 441 | | | Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama, | 24/11/2020 |
| 1269 | 0710102/11414/2020 | MENDIRATTA Vs. STATE BANK OF INDIA CROWN ART PRINTERS | | Sec 60(5) | | Sumit Virmani | Translated Page- 14,18,49 application not | |
| 1270 | 0710102116512019/4 | Vs. FRANCIS REMEDIES (INDIA) | COMPANY PETITION IB (IBC)/2375(ND)2019 | IBC Under Sec 9 | | | acceptable in document & wrong efiling | 27/06/2020 |
| | 0710102066832020/1 | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS. | INTERLOCUTORY APPLICATION | 22(3)(b) | | | | 10/07/2020 |
| | | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE | COMPANY PETITION IB | | | | application not | |
| 1272 | 0710102107652019/7 | LIMITED RADIUS INFRATEL PVT. | (IBC)/1808(ND)2019 | IBC under Sec 7 | | | acceptable in document | 02/11/2020 |
| 1273 | 0710102090322020/9 | | APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | | 15 16 translate | 23/11/2020 |
| 1274 | 0710102143092019/1 | SBS TRANSPOLE LOGISTICS PRIVATE LIMITED ANSAL PROPERTIES & | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | application not acceptable in ADDTIONAL document | 04/12/2020 |
| 1275 | 0710102085972020/5 | Vs. ASIAN AGRO INDUSTRIES LIMITED STATE BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/3726()2020 | Rule 11 of NCLT, 2016 | | | 419 420 559 TRANSLATE | 08/12/2020 |
| 1276 | 0710102410382017/45 | Vs. SU KAM POWER SYSTEM LTD. AXIS INTEGRATED | COMPANY PETITION IB (IBC)/540(PB)2017 | IBC under Sec 7 | | | AFFIDAVIT STAMP | 08/12/2020 |
| 1277 | 0710102018582020/8 | SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/497(ND)2020 | IBC Under Sec 9 | | | NEED TO FILE IN ONE PDF | 09/12/2020 |

| | | MR. MOHAN AGARWAL Vs. M/S. CROWN | | | | | |
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| | | REALTECH PRIVATE | COMPANY PETITION IB | | | | |
| 1278 | 0710102022652018/13 | LIMITED SHRI RIZWAN KHALEEL | (IBC)/1565(PB)2018 COMPANY PETITION IB | IBC under Sec 7 | + | NEED TO IA FILE | 09/12/2020 |
| 1279 | 0710102033212020/2 | Vs. SPICEJET LIMITED | (IBC)/791(ND)2020 | IBC Under Sec 9 | | true copy sign missing | 09/12/2020 |
| 1280 | 0710102033212020/3 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | (IBC)/791(ND)2020 | IBC Under Sec 9 | | true copy sign missing | 09/12/2020 |
| | | PRIVATE LIMITED Vs. | | | | | |
| | | REGISTRAR OF | COMPANY | | | | |
| 1281 | 0710102062342020/4 | COMPANIES NEW DELHI & HARYANA | APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | NEED TO APPEAL FILE | 09/12/2020 |
| | | FIREFLYE-VENTURES | COMPANY | | | MANY TIMES PDF | |
| 1282 | 0710102085052020/2 | LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD. | APPLICATION(COMPANI ES ACT)/472()2020 | Rule 11 of NCLT | | UPLOAD NEED TO ONE TIME | 09/12/2020 |
| | | PARK NETWORK PVT. LTD Vs. PP TELECELL | | | | | |
| | | MARKETING PRIVATE | COMPANY PETITION IB | | | | |
| 1283 | 0710102104842019/11 | LIMITED M/S BLUE BIRD | (IBC)/1717(ND)2019 | IBC Under Sec 9 | | PAGE 9 10 CUT | 09/12/2020 |
| | | IMAGING PRIVATE | | | | D 40 40 44 ! 4 | |
| | | LIMITED Vs. M/S. KARE PARTNERS GROUP | COMPANY PETITION IB | | | Pg no 10,12-14 is not clear, sign is missing on | |
| 1284 | 0710102134752019/3 | INDIA PRIVATE LIMITED MODEL LOGISTICS | (IBC)/2677(ND)2019 | IBC Under Sec 9 | | reply | 10/12/2020 |
| | | PVT. LTD. Vs. | COMPANY | | | | |
| 1285 | 0710102161552019/5 | ADVANCE HOME AND PERSONAL CARE | APPLICATION(IBC)/621(ND)2019 | Application under any other provisions- IBC | | 21 27 not clear page | 10/12/2020 |
| | | MRS. PALLAVI GUPTA | , | | | | |
| | | & MR. PADAM THAKUR Vs. JAIPURIA | COMPANY PETITION IB | | | | |
| 1286 | 0710102169292019/3 | BUILDCON PVT. LTD | (IBC)/48(PB)2020 | IBC under Sec 7 | | 8, 6 translate page | 10/12/2020 |
| | | RECONSTRUCTION | | | | | |
| | | COMPANY (INDIA) LIMITED Vs. WHITE | COMPANY PETITION IB | | | second volume double | |
| 1287 | 0710102701602018/9 | METALS LIMITED SALEEM SOFI AND | (IBC)/160(PB)2018 | IBC under Sec 7 | | page numbering | 10/12/2020 |
| | | ANR. Vs. SOFFIS INDIA | COMPANY PETITION | | | | |
| 1288 | 0710200001942016/8 | COLLECTION PRIVATE LIMITED AND ORS. | (COMPANIES ACT)/131(ND)2016 | Sec. 241(1),Sec. 242(4) | | proof service missing | 10/12/2020 |
| | | M/S AUDE PRIYA | | 211(1),000. 272(7) | | F. 131 CO. FICE IIIIGGING | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1289 | 0710200413922017/10 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efling | 10/12/2020 |
| 1203 | 0710200413322017710 | M/S AUDE PRIYA | ACT/I401(ND/2017 | 3ec. 242(4),3ec. 241(1) | | wrong ening | 10/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 4000 | 07400004400004744 | Vs. NEEMRANA HOTEL | (COMPANIES | 0040(4) 0044(4) | | | 40/40/0000 |
| 1290 | 0710200413922017/11 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efling | 10/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| | | Vs. NEEMRANA HOTEL | (COMPANIES | | | | |
| 1291 | 0710200413922017/13 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| | | Vs. NEEMRANA HOTEL | (COMPANIES | | | | |
| 1292 | 0710200413922017/14 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1293 | 0710200413922017/15 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1294 | 0710200413922017/17 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1295 | 0710200413922017/18 | PVT LTD M/S AUDE PRIYA | | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1296 | 0710200413922017/19 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1297 | 0710200413922017/2 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1299 | 0710200413922017/21 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong e filing | 10/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1300 | 0710200413922017/22 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1301 | 0710200413922017/23 | PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
| | | M/S AUDE PRIYA | , | , ,, | | . <u></u> | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1302 | 0710200413922017/24 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1202 | 0740200442020247/2- | Vs. NEEMRANA HOTEL | (COMPANIES | Sec. 242(4) Sec. 244(4) | | urong ofili | 40/42/2020 |
| 1303 | 0710200413922017/25 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |

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| | | WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1304 | 0740200442022047/26 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Soc 242(4) Soc 241(4) | | urona ofilina | 40/42/2020 |
| 1304 | 0710200413922017/26 | M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| | | Vs. NEEMRANA HOTEL | (COMPANIES | | | | |
| 1305 | 0710200413922017/27 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1306 | 0710200413922017/3 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | affidavit missing | 10/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| 1307 | 0710200413922017/4 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
| 1007 | 071020041032201774 | M/S AUDE PRIYA | AOT JAOT (ND JEOT) | 000. 242(4),000. 241(1) | | wrong ching | 10/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | | |
| | | Vs. NEEMRANA HOTEL | (COMPANIES | | | | |
| 1308 | 0710200413922017/5 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1309 | 0710200413922017/7 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
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| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | | |
| 1310 | 0710200413922017/8 | PVT LTD | | Sec. 242(4),Sec. 241(1) | | wrong efiling | 10/12/2020 |
| | | HONEST MACHINERY PVT LTD Vs. VSM | | , , | | | |
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| 1311 | 0710102087092020/9 | SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/939(ND)2020 | IBC Under Sec 9 | | page number 15 after missing | 11/12/2020 |
| 1 | | KMQ ENGINEERING & | | | | 9 | |
| | | TOOLS PRIVATE LIMITED Vs. UNION OF | | | | | |
| | | INDIA MINISTRY OF | COMPANY | | | | |
| | | CORPORATE AFFAIRS THROUGH REGISTRAR | APPEAL(COMPANIES | | | | |
| 1312 | 0710102089012020/1 | OF COMPANIES R.R. BUILDTOWN PVT. | ACT)/397(ND)2020 | Sec 252 (1) | | page number missing | 11/12/2020 |
| | | LTD. Vs. ADONIS | | Sec. 241(1),Sec. | | | |
| 1313 | 0710102095952020/4 | BUILDTECH PRIVATE LIMITED | (COMPANIES ACT)/141(PB)2020 | 242(4),Sec. 243(1) (b),Sec. 244(1) | | sign Missing | 11/12/2020 |
| | | INSYNERGY SUPPLY | ,(. =/=== | (2),523.21(1) | | | |
| | | CHAIN SOLUTIONS PVT. LTD. Vs. | | | | | |
| 4044 | 0740000400750040/00 | EASYTECH GLOBAL PRIVATE LIMITED | COMPANY PETITION IB | IDO Hardana | | | 4440/0000 |
| 1314 | 0710200428752018/22 | INSYNERGY SUPPLY | (IBC)/794(ND)2018 | IBC Under Sec 9 | | wrong efiling | 11/12/2020 |
| | | CHAIN SOLUTIONS PVT. LTD. Vs. | | | | | |
| | | EASYTECH GLOBAL | COMPANY PETITION IB | | | | |
| 1315 | 0710200428752018/23 | PRIVATE LIMITED M SAI ESWARA SWAMY | (IBC)/794(ND)2018 COMPANY PETITION | IBC Under Sec 9 | | wrong efiling | 11/12/2020 |
| | | Vs. SITI VISION | (COMPANIES | Sec. 213,Sec. 241(1),Sec. | | index NOT SIGNED/ | |
| 1316 | 0710102079942020/4 | DIGITAL MEDIA PVT. ALCHEMIST LIFE | ACT)/121(PB)2020 | 242(4) | | Supporting Affidavit | 12/08/2020 |
| | | SCIENCES LIMITED & ORS. Vs. RAJESH | | | | | |
| | | BUILDCON & | CP(AA) MERGER AND | | | | |
| 1317 | 0710102015232019/2 | INFRASTRUCTURE PVT. LTD. & ORS | AMALGAMATION(COMP ANIES ACT)/49(PB)2019 | Rule 11 of NCLT | | Sign missing on report | 12/09/2020 |
| | | ZOOM | , | | | - J J | |
| | | COOMUNICATIONS LTD. Vs. GLOBAL | COMPANY PETITION IB | | | | |
| 1318 | 0710102024812020/5 | EMERGING MARKETS ZOOM | (IBC)/610(PB)2020 | IBC under Sec 7 | | index is missing | 12/09/2020 |
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| 1319 | 0710102024812020/6 | LTD. Vs. GLOBAL EMERGING MARKETS | COMPANY PETITION IB (IBC)/610(PB)2020 | IBC under Sec 7 | | one pdf and index is missing | 12/09/2020 |
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| 1320 | 0710102036082020/2 | TEL PRIVATE LIMITED KAMAL KHOSLA Vs. | (IBC)/899(ND)2020 | IBC under Sec 7 | | missing handwritten is not | 12/09/2020 |
| | | TRIDENT PRODUCTS | COMPANY PETITION IB | | | allowed,type copy of | |
| 1321 | 0710102067622020/5 | PVT. LTD. | (IBC)/873(ND)2020 | IBC under Sec 7 | | index | 12/09/2020 |
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| | | | | | | tanslation pg no. 116,123-137,141,146,230 | |
| | | AKSHAY TYAGI Vs. ELEGANT INFRACON | COMPANY PETITION (COMPANIES | | | are not clear, pg no 241 type copy, volume need | |
| 1322 | 0710102076142020/3 | PRIVATE LIMITED | ACT)/116(ND)2020 | Sec. 169(4) | | to divde after pg no. 200 | 12/09/2020 |
| | | M/S KENDRIYA BHANDAR Vs. ANIL | INTERLOCUTORY APPLICATION | | | | |
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| | | ASHWINI MEHRA Vs. COMMITTEE OF | INTERLOCUTORY APPLICATION | | | volume need to divide | |
| 1324 | 0710102112812020/2 | CREDITORS ORTEL | (I.B.C)/5366(PB)2020 | Sec 60(5) | | after pg no. 200 | 12/09/2020 |
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| | | LTD. VS SONY PICTURES NETWORKS | COMPANY PETITION IB | | | | |
| 1325 | 710102113172020 | INDIA P LIMITED | (IBC)/761(ND)2018 | Rule 11 of NCLT, 2016 | Bharat | wrong e filing | 12/05/2020 |
| 1326 | 710102114852020 | MOHAN LAL JAIN VS ROC | COMPANY PETITION IB (IBC)/1373(ND)2019 | Rule 11 of NCLT, 2016 | Inder Paul Singh Oberoi | Merge into PDF | 12/10/2020 |
| | | UDAYRAJ PATWARDHAN | , | , | | g. , | |
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| | | LANDMARKS LIMITED | COMPANY PETITION IB | Application under any | | | |
| 1327 | 710102114842020 | VS ADEL LANDMARKS | (IBC)/1083(PB)2018 | other provisions- IBC | UDAYRAJ | Small font-3 to 57 | 12/10/2020 |

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| 1328 | 710102110322020 | COMPANIES GLOBAL AUTOTECH | Sec 252 (3) | | | Barwal | vise pdf | 25/11/2020 |
| | | LIMITED VS MAINI | A P | | | | | |
| 1329 | 710102034212020 | CONSTRUCTION EQUIPMENTS | Application under any other provisions- IBC | | | ROHIT GANDHI | case type in companies act and wrong section | 18/03/2020 |
| 1330 | 0710102/11525/2020 | syndicate interglobe v/s global fragrances pvt ltd | ibe contempt notition | sec-9 | | vivek sharma | wrong section ,case type wrong | |
| 1330 | 07 10 102/11323/2020 | giobai fragrances pvt itu | ibc contempt petition | Sec-3 | | VIVER SHAITHA | wrong | |
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| | | Tennant Cleaning System India Private | Company Petition IB | | | | balance sheet missed 2 year., br missed, master | |
| 1331 | 0710102/11502/2020 | Limited Vs | (IBC) | IBC Section 59 | | goel & associates | | 12/11/2020 |
| | | Orient Links Co. LLC Vs Ram Kishore Nagarmal | Interlocutory Application | | C.P. | | | |
| 1332 | 0710102/11509/2020 | Marketing Pvt. Ltd. | (I.B.C) | Rule 11 of NCLT, 2016 | (IB)/1882(ND)2019 | Dhiraj Philip | Merge into one PDF | 11/Dec/20 |
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| | | | Interlocutory Application | | C.P. | | 425,/translated page- | |
| 1333 | 0710102/11520/2020 | JITENDER ARORA Vs PUMA REALTORS | (I.B.C) | other provisions- IBC | (IB)/104(PB)2018 | Jitender Arora | 663,664 | 11/Dec/20 |
| | | PRIVATE LIMITED Vs. | Interlocutory | | C.P. | | Blur Page-56,57,67 | |
| 1334 | 0710102/11137/2020 | AXIS BANK LIMITED | Application(IBC) | Sec 60(5) | (IB)/934(PB)2018 | Anurag Bhatt | | |
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| | | DIGITAL PROPERTIES AND HOTELS PRIVATE | | | | | 127,128,147,148,167,168, 187,188,207,208,275,278, | |
| | | LIMITED Vs Registrar of | Company | Sec 252 (3) - By | | | 279,283,284, Income tax | |
| 1335 | 0710102/11413/2020 | Companies Delhi NBC Health & Hotels | Appeal(Companies Act) | Government Body | COMPANY | Abhishek Puri | advance service missed | 08/12/2020 |
| | | Private Limited Vs | Company Application(Companies | | APPEAL | | Main case no. not | |
| 1336 | 0710102/11539/2020 | Registrar of Companies ROHIT KHANNA & ANR. | Act) | Rule 11 of NCLT | /252ND 2O2O | HARISH DAMANI | metion | 12/Dec/20 |
| | | Vs. ROYCE | COMPANY PETITION | | | | | |
| 40 | 074040004774 | DEVELOPERS PRIVATE | (COMPANIES | 0044/11 | | | PG 34-36,47-53 ,61,62,72 | 00/44/0005 |
| 1337 | 0710102017542020/3 | LIMITED ASSET | ACT)/43(PB)2020 | Sec. 241(1) | | | NOT CLEAR | 06/11/2020 |
| | | RECONSTRUCTION | | | | | | |
| | | COMPANY (INDIA) LIMITED Vs. WHITE | COMPANY PETITION IB | | | | NUMBERING NOT | |
| 1338 | 0710102701602018/8 | METALS LIMITED | (IBC)/160(PB)2018 | IBC under Sec 7 | | | CORRECT | 09/12/2020 |
| | | RAHUL DHINGRA (SOLE PROPRIETOR R- | | | | | | |
| | | CUBE CORPORATION) | | | | | | |
| | | Vs. EARTH WATER LIMITED (FORMERLY | | | | | | |
| | | KNOWN AS FONTUS | COMPANY PETITION IB | | | | WRONG FILING FILE AS | |
| 1339 | 0710102012502020/1 | WATER PRIVATE SH. AMAN NATH Vs. | (IBC)/423(ND)2020 COMPANY PETITION | IBC Under Sec 9 | | | A APPLICATION | 10/12/2020 |
| | | NEEMRANA HOTELS | (COMPANIES | | | | | |
| 1340 | 0710102021342018/11 | PRIVATE LIMITED SH. AMAN NATH Vs. | ACT)/348(ND)2017 COMPANY PETITION | Sec. 242(4) | | | NEED TO IA FILE APPLICATION AND | 10/12/2020 |
| | | NEEMRANA HOTELS | (COMPANIES | | | | ADDESTIONAL DOCS | |
| 1341 | 0710102021342018/12 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | | FILE SEPRATE | 10/12/2020 |
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| | | | | | | | AFFIDAVIT BACK DATE | |
| | | | COMPANY PETITION | | | | & APPLICATION AND | |
| 1342 | 0710102021342018/13 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | REPLY FILE BOTH ARE SEPRATLY | 10/12/2020 |
| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | İ | | |
| 1343 | 0710102021342018/14 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NEED TO IA FILE | 10/12/2020 |
| 1543 | 0. 10 10202 1342010/14 | SH. AMAN NATH Vs. | COMPANY PETITION | JUGG. 272(4) | | | | 10/12/2020 |
| 1211 | 0740402024240242 | NEEMRANA HOTELS | (COMPANIES | Sec. 242(4) | | | WRONG FILING FILE AS | 40/42/2020 |
| 1344 | 0710102021342018/15 | PRIVATE LIMITED SH. AMAN NATH Vs. | ACT)/348(ND)2017 COMPANY PETITION | Sec. 242(4) | | | A FRESH APPLICATION | 10/12/2020 |
| 1245 | 074040202424224242 | NEEMRANA HOTELS | (COMPANIES | Sec. 242(4) | | | NEED TO 14 EU E | 40/42/2020 |
| 1345 | 0710102021342018/16 | PRIVATE LIMITED SH. AMAN NATH Vs. | ACT)/348(ND)2017 COMPANY PETITION | Sec. 242(4) | | | NEED TO IA FILE | 10/12/2020 |
| 1 | 0710102021342018/7 | NEEMRANA HOTELS | (COMPANIES | 0040(4) | | | NEED TO DESIGN | 40/40/0000 |
| 1346 | | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | ī | I | NEED TO PETITION FILE | 10/12/2020 |

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| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | NO NEED TO FILE CA IN | |
| 1347 | 0710102021342018/8 | PRIVATE LIMITED SH. AMAN NATH Vs. | ACT)/348(ND)2017 COMPANY PETITION | Sec. 242(4) | ADDITIONAL FILE | 10/12/2020 |
| | | NEEMRANA HOTELS | (COMPANIES | | NO NEED TO FILE CA IN | |
| 1348 | 0710102021342018/9 | PRIVATE LIMITED ASHTBHUJ OCEAN | ACT)/348(ND)2017 | Sec. 242(4) | ADDITIONAL FILE | 10/12/2020 |
| | | MOVERS PRIVATE LIMITED Vs. SARASH | | | | |
| | | EXPORTS SERVICES | COMPANY PETITION IB | | | |
| 1349 | 0710102032072018/5 | PRIVATE LIMITED SANJEEV AGGARWAL | (IBC)/5(ND)2019 | IBC Under Sec 9 | INDEX MISSING | 10/12/2020 |
| | | & ORS Vs. SUPERTECH TOWNSHIP PROJECT | COMPANY PETITION IB | | True copy and sign are | |
| 1350 | 0710102063312020/2 | LIMITED | (IBC)/835(ND)2020 | IBC under Sec 7 | missing on annexures | 10/12/2020 |
| | | ORIENTAL BANK OF COMMERCE Vs. M/S | | | | |
| 1351 | 0740402007572040/0 | PIYUSH COLONISERS LTD. | COMPANY PETITION IB | IPC under See 7 | INDEX MISSING | 22/09/2020 |
| 1351 | 0710102007572019/9 | VOLKSWAGEN | (IBC)/449(PB)2019 | IBC under Sec 7 | INDEX MISSING | 22/05/2020 |
| | | FINANCE PRIVATE LIMITED Vs. UNJ | COMPANY PETITION IB | | | |
| 1352 | 0710102016052019/15 | IMPORT PRIVATE | (IBC)/659(ND)2019 INTERLOCUTORY | IBC under Sec 7 | NEED TO IA FILE | 19/11/2020 |
| | | MANOJ KUNWAR Vs. | APPLICATION | | Affidavit of service is | |
| 1353 | 0710102073262020/3 | YOGESH SETHI AGNI DEVICES PRIVATE | (I.B.C)/3149(ND)2020 CA(A) MERGER AND | Sec 60(5) | missing | 10/12/2020 |
| 1354 | 0710102076072020/5 | LIMITED Vs. HIL (INDIA) LIMITED | AMALGAMATION(COMP | Soc 220 222 Soc 224 | Affidavit of service and index is missing | 10/12/2020 |
| 1354 | 0710102076072020/5 | SUMRIDHI ALUMINIUM | ANIES ACT)/6(ND)2020 | Sec. 230-232, Sec 234 | | 10/12/2020 |
| | | PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE | COMPANY PETITION IB | | Additional file need to merge in reply or file it | |
| 1355 | 0710102082602020/3 | LIMITED ANIL RATHI TRUSTEE | (IBC)/946(ND)2020 | IBC Under Sec 9 | seprately | 10/12/2020 |
| | 1 | RATHI FOUNDATION | INTERLOCUTORY | | sign is missing on reply | |
| 1356 | 0710102103842020/1 | Vs. RGTL INDUSTRIES LIMITED | APPLICATION (I.B.C)/4780(ND)2020 | Sec 60(5) | and true copy is missing on annexures | 10/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | |
| 1357 | 0710200413922017/12 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | need to not filling ca in additional | 10/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | . ,, | | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | |
| 1358 | 0710200413922017/16 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | wrong efile | 10/12/2020 |
| 1359 | 0710102033212020/4 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | COMPANY PETITION IB (IBC)/791(ND)2020 | IBC Under Sec 9 | TRUE COPY SIGN MISSING | 11/12/2020 |
| 1000 | 011010200021202014 | V3. OF IOLOCI CIMITED | | ibo onder dec s | IIIIOOIIIO | 11/12/2020 |
| | | JMA MARKETING | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | NEED TO SAPERATE | |
| 1360 | 0710102034302020/3 | LIMITED Vs. PEE AAR EXIM PRIVATE | ANIES ACT)/91(ND)2020 | 230 | FILLING | 11/12/2020 |
| | | LIMITED Vs. PEE AAR | | | | |
| | | AUTOMOTIVE TECHNOLOGIES | COMPANY PETITION IB | | TRUE COPY SIGN | |
| 1361 | 0710102060392020/7 | PRIVATE LIMITED ICICI BANK LIMITED Vs. | (IBC)/814(PB)2020 | IBC Under Sec 9 | MISSING | 11/12/2020 |
| | | MR. SANJAY GUPTA | | | | |
| | | RESOLUTION PROFESSIONAL OF | INTERLOCUTORY | | | |
| 1362 | 0710102076232020/7 | UNNATI FORTUNE HOLDINGS LIMITED | APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5) | NEED TO FILLING SAPERATE | 11/12/2020 |
| 1002 | 011010201020202011 | ROHIT PRASAD Vs. S&N LIFESTYLE | (I.D.S)/0101(I D)2020 | 000 00(0) | | 11/12/2020 |
| | | INFRAVENTURES PVT | COMPANY PETITION IB | | pg not are 49-51,55- 59,70,71,77-80,86-90,91- | |
| 1363 | 0710102093812020/3 | LTD LOVENI MARKETING & | (IBC)/1026(PB)2020 | IBC under Sec 7 | 97 are not clear | 11/12/2020 |
| | | | | | | |
| 1 | | ADVERTISING PVT LTD | COMPANY DETITION ID | | | |
| 1364 | 0710102135262019/6 | ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD | COMPANY PETITION IB (IBC)/2646(ND)2019 | IBC under Sec 7 | Index is missing | 11/12/2020 |
| 1364 | 0710102135262019/6 | Vs. SN CINEMA | | IBC under Sec 7 | Index is missing | 11/12/2020 |
| 1364 | 0710102135262019/6 | Vs. SN CINEMA | | IBC under Sec 7 | | 11/12/2020 |
| 1364 | | Vs. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS Vs. | (IBC)/2646(ND)2019 COMPANY PETITION IB | IBC under Sec 7 | Index is missing hand written on index and sign is missing on | |
| 1364 | 0710102135262019/6 0710102151182019/2 | VS. SN CINEMA ADVERTISING PVT LTD | (IBC)/2646(ND)2019 | IBC under Sec 7 | hand written on index | 11/12/2020 |
| | | VS. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS VS. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) Vs. | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 | IBC Under Sec 9 Sec 252 (1) - By | hand written on index and sign is missing on | |
| 1365 | 0710102151182019/2 | VS. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS VS. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) VS. REGISTRAR OF COMPANIES &MAA | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 COMPANY PETITION (COMPANIES | IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By Government | hand written on index and sign is missing on rejoinder | 11/12/2020 |
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| 1365 | 0710102151182019/2 | Vs. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS Vs. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 COMPANY PETITION (COMPANIES | IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By Government | hand written on index and sign is missing on rejoinder | 11/12/2020 |
| 1365 | 0710102151182019/2 0710102156272019/2 | VS. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS VS. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) VS. REGISTRAR OF COMPANIES & MAA BERI ISPAT PVT. LTD INCOME TAX OFFICER WARD 11(4) VS. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI SRAMID | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 COMPANY PETITION (COMPANIES ACT)/922(ND)2019 COMPANY PETITION (COMPANY PETITION (COMPANIES | IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body Sec 252 (1) - By | hand written on index and sign is missing on rejoinder wrong e-filing | 11/12/2020 11/12/2020 |
| 1365 | 0710102151182019/2 | VS. SN CINEMA ADVERTISING PYT LTD CHEMSYNTH LABS VS. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) VS. REGISTRAR OF COMPANIES & MAA BERI ISPAT PYT. LTD INCOME TAX OFFICER WARD 11(4) VS. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PYT. LTD NCT OF DELHI &RAMID PROJECTS PYT LTD) ASSISTANT | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 COMPANY PETITION (COMPANIES ACT)/922(ND)2019 COMPANY PETITION | IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | hand written on index and sign is missing on rejoinder | 11/12/2020 |
| 1365 | 0710102151182019/2 0710102156272019/2 | VS. SN CINEMA ADVERTISING PVT LTD CHEMSYNTH LABS VS. ALCHEMIST LIMITED INCOME TAX OFFICER WARD 16 (1) VS. REGISTRAR OF COMPANIES & MAA BERI ISPAT PVT. LTD INCUME TAX OFFICER WARD 11(4) VS. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD) | (IBC)/2646(ND)2019 COMPANY PETITION IB (IBC)/3238(ND)2019 COMPANY PETITION (COMPANIES ACT)/922(ND)2019 COMPANY PETITION (COMPANY PETITION (COMPANIES | IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body Sec 252 (1) - By | hand written on index and sign is missing on rejoinder wrong e-filing | 11/12/2020 11/12/2020 |
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| | | ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE | COMPANY PETITION (COMPANIES | | | Affidavit of service is | |
| 1387 | 0710200001942016/8 | LIMITED AND ORS. | ACT)/131(ND)2016 | Sec. 241(1),Sec. 242(4) | | missing | 14/12/2020 |
| | | MANOJ KULSHRESTHA VS MANSAROVER | COMPANY PETITION IB | | Manoj | | |
| 1388 | 710102115632020 | HERITAGE INN PVT. | (IBC)/360(PB)2016 | Sec 54(1) | Kulshrestha | Index Missed | 14/12/2020 |
| | | CROWN ART PRINTERS VS FRANCIS REMEDIES | COMPANY PETITION IB | Application under any | | Blur Page-26 to 59,64 to | |
| 1389 | 710102115712020 | (INDIA) PRIVATE ACIT CIRCLE -17(2) | (IBC)/2375(ND)2019 | other provisions- IBC | MUKESH | 82 | 14/12/2020 |
| | | NEW DELHI VS | | | | | |
| | | REGISTRAR OF COMPANIES & MODGIL | COMPANY APPEAL(COMPANIES | | | Blur Page-12/Sign miss- 12A to 12C/Merge into | |
| 1390 | 710102115822020 | CONSTRUCTIONS & | ACT)/615(ND)2019 | Rule 11 of NCLT | HIMANSHU | one PDF | 14/12/2020 |
| 1391 | 710102115902020 | NIKHIL TANDON VS SANJEEV BINDAL | COMPANY PETITION IB (IBC)/1825(PB)2019 | Sec 60(5) | Akhil | True copy sign missed | 15/12/2020 |
| | | PRASAD & COMPANY | (1.50)/ 1020(1.5)2010 | | | | |
| | | (PROJECTS WORKS) LIMITED Vs. ANAND | COMPANY PETITION IB | | | pages from 46-51,54,58 are dark pages, sign | |
| 1392 | 0710102093552020/2 | ENGINEERING LIMITED ANITA DHIR Vs. | (IBC)/1003(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | missing on reply | 12/11/2020 |
| | | COSLIGHT INDIA | APPLICATION | | | | |
| 1393 | 0710102063552020/1 | TECHNOLOGY PVT. KRISHAN KUMAR | (I.B.C)/2664()2020 | Sec 30 | | NEED TO IA FILE | 12/12/2020 |
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| | i | MAHAJAN Vs. | 001101111111111111111111111111111111111 | | | | |
| 1394 | | MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) | COMPANY PETITION (COMPANIES | Sec. 241(1),Sec. | | NEED TO UPLOAD ONE | |
| 1004 | 0710102092292020/2 | AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | NEED TO UPLOAD ONE PDF INDEX MISSING | 12/12/2020 |
| 1004 | 0710102092292020/2 | AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED FORTUM INDIA PRIVATE LIMITED Vs. | (COMPANIES ACT)/138(ND)2020 COMPANY PETITION | | | | 12/12/2020 |
| | | AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED FORTUM INDIA PRIVATE LIMITED VS. IAP COMPANY PRIVATE | (COMPANIES ACT)/138(ND)2020 COMPANY PETITION (COMPANIES | 242(4),Sec. 244(1) Sub-Section (1) 0f | | PDF INDEX MISSING | |
| 1395 | 0710102092292020/2 0710102075722020/5 | AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED FORTUM INDIA PRIVATE LIMITED VS. IAP COMPANY PRIVATE LIMITED YOUNG BIN KWAN | (COMPANIES ACT)/138(ND)2020 COMPANY PETITION | 242(4),Sec. 244(1) | | | 12/12/2020 14/12/2020 |
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| 1411 | 0710102006172020/4 | Vs. DREAM PROCON PRIVATE LIMITED | APPLICATION(IBC)/1304(ND)2020 | Sec 60(5) | | | only proof of service uploaded | 11/06/2020 |
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| 4424 | 740402404572020 | CABLE TECHNOLOGIES | | Application under any | | Huzefa F. | Diagon Cubmit DD | 22/40/2020 |
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| 1447 | 0710102133392019/2 | TECHNOLOGY PVT.LTD M/S. PLATINA BULKERS | (IBC)/2612(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 16/12/2020 |
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| 1448 | 0710200410172018/24 | RESOURCES PVT. LTD. | (IBC)/607(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILE | 16/12/2020 |
| | | ENTERPRISES vs M/S TALWAR AGENCIES | | | | | Wrong Document | |
| 1449 | 0710200411452018/10 | PVT. LTD. PRASHANTHA H.M. vs | IBC Under Sec 9 | | | | (Progress report filed) Wrong Document (First | 15/05/2020 |
| 1 | | SHRI BALAJI BETEL | | | | | Progress & Preliminary | |
| 1450 | 0710102150982019/4 | NUTS PRIVATE LIMITED PRASHANTHA H.M. vs | IBC Under Sec 9 | | | | report filed) | 09/11/2020 |
| 1451 | 0710102150982019/5 | SHRI BALAJI BETEL NUTS PRIVATE LIMITED | IBC Under Sec 9 | | | | Wrong Document (First Progress report filed) | 09/11/2020 |
| | | PRASHANTHA H.M. vs SHRI BALAJI BETEL | | | | | Wrong Document (First Progress & Preliminary | |
| 1452 | 0710102150982019/6 | NUTS PRIVATE LIMITED BHARART CHUGH vs | IBC Under Sec 9 | | | | report filed) | 09/11/2020 |
| 1450 | 07404020770400404 | PD ADVISORY | IPC undo: See = | | | | Wrong Document | 00/04/2022 |
| 1453 | 0710102077242019/11 | SERVICES L.L.P BHARART CHUGH vs | IBC under Sec 7 | | | | (Progress report filed) | 09/04/2020 |
| 1454 | 0710102077242019/11 | PD ADVISORY SERVICES L.L.P | IBC under Sec 7 | | | | Wrong Document (Progress report filed) | 09/04/2020 |
| | | LOYZ OIL PTE LTD vs INTERLINK | | | | | Wrong Document | |
| 1455 | 0710102406262018/12 | PETROLEUM LIMITED RITU TANDON vs M/S | IBC under Sec 7 | | | | (Progress report filed) | 07/12/2020 |
| 1456 | 0710102082042019/25 | RAIN AUTOMOTIVE INDIA PVT. LTD. | IBC Under Sec 9 | | | | Wrong Document (Progress report filed) | 14/10/2020 |
| 1430 | 0. 10 102002042019/25 | PRASHANTHA H.M. vs | DO Officer Sec 8 | | | | Wrong Document (First | 1-7/10/2020 |
| 1457 | 0710102150982019/4 | SHRI BALAJI BETEL NUTS PRIVATE LIMITED | IBC Under Sec 9 | | | | Progress & Preliminary report filed) | 14/10/2020 |
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| 1458 | 0710102150982019/5 | NUTS PRIVATE LIMITED M/S KHERA | IBC Under Sec 9 | | | | Progress report filed) | 14/10/2020 |
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| 1459 | 0710200411452018/11 | PVT. LTD. | IBC Under Sec 9 | | | | (Progress report filed) | 14/10/2020 |
| 1400 | 0740402/44570/2222 | Soniou Kuman Patrus | Intervention | Intervention Andrews | | KIDTIKAD CURU | wrong section and case | 44/42/2022 |
| 1460 | 0710102/11570/2020 | PRO-ARC WELDING | Petition(Companies Act) | Intervention Application | | KIRTIKAR SUKUL | type wrong | 14/12/2020 |
| | | AND CUTTING SYSTEMS PRIVATE | | | | | | |
| 1461 | 0710102005412020/3 | LIMITED Vs. SM AUTOSTAR PRIVATE | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/477(ND)2020 | | | wrong efiling | 16/12/2020 |
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| | | ARMOUR SECURITY | | | | | Notarized date is | |
| | | INDIA PRIVATE LIMITED Vs. AMBIENCE | | COMPANY PETITION IB | | | missing on affidavit and | |
| 1462 | 0710102018592020/3 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/531(ND)2020 | | | sign on every page of reply missing | 16/12/2020 |
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| | | URVASHI INFRASTRUCTURE | | COMPANY APPEAL(COMPANIES | | | merge into one pdf file | |
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| 1463 | 0710102024942020/1 | LIMITED Vs. R.O.C. | Sec 252 (1) | ACT)/215(ND)2020 | | | or file separately | 16/12/2020 |
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| 1464 | 0710102027272020/2 | PRODUCTS PVT. LTD | IBC Under Sec 9 | (IBC)/1047(ND)2020 | | | Index is missing | 16/12/2020 |
| | | VIKRAM JHUNJHUNWALA Vs. | | INTERLOCUTORY | | | | |
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| 1465 | 0710102029322020/2 | SOLUTIONS PVT. LTD. CITY BROADBAND | other provisions- IBC | (I.B.C)/1787(ND)2020 | | | Wrong efiling | 16/12/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES NEW | | COMPANY APPEAL(COMPANIES | | | Petition is need to be | |
| 1466 | 0710102062342020/4 | DELHI & HARYANA | Sec 252 (3) | ACT)/252(ND)2020 | | | filed separately | 16/12/2020 |
| | | KANTI MOHAN RUSTAGI Vs. | | INTERLOCUTORY APPLICATION | | | pg no 31-33 are blur, pg. | |
| 1467 | 0710102065582020/2 | MR.ARSLAN SHARIF | Sec 60(5) | (I.B.C)/2381(ND)2020 | | | no. 23 not translated | 16/12/2020 |
| | | SUDERSHAN GUPTA Vs. GOKULESH | | INTERLOCUTORY APPLICATION | | | | |
| 1468 | 0710102088472020/3 | PRASAD BHARADWAJ | Sec 60(5) | (I.B.C)/4047(ND)2020 | | | NEED TO IA FILE | 16/12/2020 |
| | | CITRON STRAEGIES PVT LTD Vs. ASIAN | | COMPANY PETITION IB | | | two files are uploaded | |
| 1469 | 0710102059952020/3 | HOTELS (NORTH) LTD | IBC under Sec 7 | (IBC)/1052(ND)2020 | | | need to file it seprately | 17/12/2020 |
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| | | | | | In Index pg-140-147 it is | |
| | | URVASHI | COMPANY | | mention proof of service | |
| 1498 | 0710102024942020/4 | INFRASTRUCTURE LIMITED Vs. R.O.C. | APPEAL(COMPANIES ACT)/215(ND)2020 | Sec 252 (1) | but in pg-140-147 proof of service not upload | 21/12/2020 |
| | | | CA(A) MERGER AND | | | |
| | | MOONLIGHT EQUITY | AMALGAMATION(COMP | Sub-section (I) of section | pg numbering missed | |
| 1499 | 0710102026492020/11 | PRIVATE LIMITED Vs. | ANIES ACT)/45(PB)2020 | 230 | after pg-10 | 21/12/2020 |
| | | | CA(A) MERGER AND | | | |
| 1500 | 0710102026492020/12 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | pg numbering missed after pg-10 | 21/12/2020 |
| 1000 | 0. 101020201020312 | | | 200 | untor pg 10 | 1112222 |
| | | MOONLIGHT EQUITY | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | pg numbering missed | |
| 1501 | 0710102026492020/13 | PRIVATE LIMITED Vs. | ANIES ACT)/45(PB)2020 | 230 | after pg-10 | 21/12/2020 |
| | | | CA(A) MERGER AND | | | |
| 1502 | 074040202040202044 | MOONLIGHT EQUITY | AMALGAMATION(COMP ANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | pg numbering missed | 21/12/2020 |
| 1502 | 0710102026492020/14 | PRIVATE LIMITED Vs. | | 230 | after pg-10 | 21/12/2020 |
| | | MOONLIGHT EQUITY | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | pg numbering missed | |
| 1503 | 0710102026492020/15 | PRIVATE LIMITED Vs. | ANIES ACT)/45(PB)2020 | 230 | after pg-10 | 21/12/2020 |
| | | | CA(A) MERGER AND | | | |
| | | MOONLIGHT EQUITY | AMALGAMATION(COMP | Sub-section (I) of section | page numbering missed | |
| 1504 | 0710102026492020/16 | PRIVATE LIMITED Vs. | ANIES ACT)/45(PB)2020 | 230 | after pg-6 | 21/12/2020 |
| | | MOONLIGHT EQUITY | CA(A) MERGER AND | Cub acation (I) of acation | | |
| 1505 | 0710102026492020/17 | PRIVATE LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | pg numbering missed after pg-10 | 21/12/2020 |
| | | PANCHTATVA AGROFARMS PRIVATE | | | | |
| | | LIMITED Vs. | COMPANY | | | |
| 1506 | 0710102033942020/3 | REGISTRAR OF COMPANIES NCT OF | APPEAL(COMPANIES ACT)/241(ND)2020 | Sec 252 (3) | pg-16-62 translate,write true copy not t.c. | 12/09/2020 |
| | 0.1010200001202010 | VANDANA RAHEJA Vs. | , , , | 000 202 (0) | а ас сору пос исп | 12/00/2020 |
| 1507 | 0710102065422020/3 | SPAZE TOWERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/889(ND)2020 | IBC under Sec 7 | sign missed on rejoinder | 21/12/2020 |
| | | PRESTAR INFOTECH | COMPANY | | | |
| 1508 | 0710102076702020/2 | PVT LTD Vs. ROC | APPLICATION(COMPANI ES ACT)/492(ND)2020 | Application under any other provisions | pg-25 cut,proof of service missed | 21/12/2020 |
| | | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. | COMPANY | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | | | |
| 1509 | 0710102080192020/4 | COMPANIES RAJ NANDINI | ACT)/292(ND)2020 | Sec 252 (3) | Advance service missed | 21/12/2020 |
| | | BUILDTECH LIMITED | COMPANY | | | |
| 1510 | 0710102080212020/3 | Vs. REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/293(ND)2020 | Sec 252 (3) | Advance service missed | 21/12/2020 |
| | | URVASHI | COMPANY | Application under any | | |
| 1511 | 0710102082152020/1 | INFRASTRUCTURE LIMITED Vs. R.O.C. | APPLICATION(COMPANI ES ACT)/447(ND)2020 | Application under any other provisions | affidavit missed | 21/12/2020 |
| 1512 | 0710102093062019/5 | RAJESH MITTAL Vs. EARTH WATER LTD. | COMPANY PETITION IB (IBC)/1542(ND)2019 | IBC Under Sec 9 | affidavit missed | 21/12/2020 |
| 1312 | 07 10 1020330020 13/3 | R.R. BUILDTOWN PVT. | | | amuavit illisseu | Z 17 1212020 |
| | | LTD. Vs. ADONIS BUILDTECH PRIVATE | COMPANY PETITION (COMPANIES | Sec. 241(1),Sec. 242(4),Sec. 243(1) | 2 different document | |
| 1513 | 0710102095952020/7 | LIMITED | ACT)/141(PB)2020 | (b),Sec. 244(1) | upload in one number | 21/12/2020 |
| | | LOVENI MARKETING & ADVERTISING PVT LTD | | | | |
| 4544 | 07404004050055 | Vs. SN CINEMA | COMPANY PETITION IB | IDCde : C : 7 | atti da este essi e e | 40/40/0000 |
| 1514 | 0710102135262019/6 | ADVERTISING PVT LTD ARGENTIUM | (IDC)/2046(ND)2019 | IBC under Sec 7 | affidavit missed | 18/12/2020 |
| | | INTERNATIONAL PVT LTD Vs. UTM | COMPANY DETITION IS | | | |
| 1515 | 0710102002622019/16 | ENGINEERING PVT LTD | | IBC Under Sec 9 | 7-15 NOT CLEAR | 21/12/2020 |
| | | SUDERSHAN GUPTA | COMPANY APPLICATION(IBC)/1364(| | | |
| 1516 | 0710102020352020/5 | Vs. | PB)2020 | Sec 30 | INDEX MISSING | 21/12/2020 |
| | | MR. MOHAN AGARWAL Vs. M/S. CROWN | | | | |
| | | REALTECH PRIVATE | COMPANY PETITION IB | | TRUE COPY SIGN | |
| 1517 | 0710102022652018/14 | LIMITED MAXI-FLOW | (IBC)/1565(PB)2018 | IBC under Sec 7 | MISSING | 21/12/2020 |
| | | SANITATIONS PRIVATE | | | | |
| 1518 | 0710102032332020/2 | LIMITED Vs. REGISTRAR OF | APPEAL(COMPANIES ACT)/381(ND)2020 | Sec 252 (1) | pg-11,12 translate,proof of service missed | 18/12/2020 |
| | | GURDEEP KAUR | COMPANY | | INDEX MISSING | |
| 1519 | 0710102095782020/1 | GULATI Vs. REGISTRAR OF | APPEAL(COMPANIES ACT)/427(ND)2020 | Sec 252 (1) | DOCUMENT NOT IN PROPER | 21/12/2020 |
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| | | PUNJAB NATIONAL BANK Vs. GUPTA | | | | | |
|--|---|--|---|---|---------------------------------|---|--|
| | | MARRIAGE HALL | COMPANY PETITION IB | | | | |
| 1520 | 0710102076442019/21 | PRIVATE LIMITED HARMILAP MEDIA PVT. | (IBC)/979(ND)2019 | IBC under Sec 7 | | INDEX MISSING | 21/12/2020 |
| | | LTD. Vs. RAMA | COMPANY PETITION IB | | | Only proof of service | |
| 1521 | 0710102011422020/4 | KRISHNA BUILDWELL INDIAN Vs. M/S | (IBC)/381(ND)2020 COMPANY PETITION IB | IBC Under Sec 9 | | uploaded | 12/03/2020 |
| 1522 | 0710200411182017/8 | ATHENA DEMWE | (IBC)/244(ND)2017 | IBC under Sec 7 | | Proof of service missed | 21/12/2020 |
| 1523 | 0710200411182017/9 | INDIAN Vs. M/S ATHENA DEMWE | COMPANY PETITION IB (IBC)/244(ND)2017 | IBC under Sec 7 | | Only proof of service uploaded | 21/12/2020 |
| 1020 | 071020041110201775 | POORAN TRADING PVT | | ibo unuci occ i | | иргоииси | E II I E I E E E |
| 1524 | 0710102005502019/7 | LTD Vs. APPLE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/204(ND)2019 | IBC under Sec 7 | | pg-3 missed | 21/12/2020 |
| | 07.10.1020000201077 | POORAN TRADING PVT | | inde under dee : | | pg o micocu | |
| 1525 | 0710102005502019/8 | LTD Vs. APPLE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/204(ND)2019 | IBC under Sec 7 | | Index missed | 21/12/2020 |
| 1020 | 07 10 1020000020 13/0 | INTELLECT CAPITAL | | ibo unuci occ i | | index inissed | L1712/2020 |
| | | SERVICES Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | |
| 1526 | 0710102028772020/1 | COMPANIES DELHI | ACT)/225(ND)2020 | Sec 252 (3) | | page numbering missed | 21/12/2020 |
| | | MGSHAHANI AND CO DELHI PRIVATE | CP(AA) MERGER AND | | | | |
| | | LIMITED Vs. NTL | AMALGAMATION(COMP | Sec. 230-232 - Second | | | |
| 1527 | 0710102071962020/9 | ELECTRONICS INDIA M/S A/2 INTERIORS | ANIES ACT)/52(PB)2020 | Motion | | Proof of service missed | 21/12/2020 |
| | | PRODUCTS PVT. LTD. | INTERLOCUTORY | | | | |
| 1528 | 0740402400242020/2 | Vs. M/S AHLUWALIA CONTRACTS INDIA | APPLICATION (I.B.C)/5067(ND)2020 | Bula 11 of NCI T 2016 | | 123 124 129-131 134-145 | 24/42/2020 |
| 1526 | 0710102108342020/3 | DR. LAL PATH LABS | (I.B.C)/5067(ND)2020 | Rule 11 of NCLT, 2016 | | 152 NOT CLEAR | 21/12/2020 |
| 4500 | 0740400457000040/2 | LIMITED Vs. AAPKA | COMPANY PETITION IB (IBC)/3478(ND)2019 | IDC Hadas Cas O | | DDOOF OF SERVICE | 24/42/2020 |
| 1529 | 0710102157202019/3 | URGICARE PVT. LTD. AGNI DEVICES PRIVATE | | IBC Under Sec 9 | | PROOF OF SERVICE | 21/12/2020 |
| 4500 | 07404000700707 | LIMITED Vs. HIL (INDIA) | AMALGAMATION(COMP | 0 000 000 0 | | Only efile receipt | 24/42/2022 |
| 1530 | 0710102076072020/6 | LIMITED SUPER RESIDENCY | | Sec. 230-232, Sec 234 | | uploaded | 21/12/2020 |
| | | PRIVATE LIMITED Vs. | COMPANY | | | | |
| 1531 | 0710102090802020/1 | REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/495(ND)2020 | Sec 252 (1) | | Only affidavit uploaded | 21/12/2020 |
| | | RAMAN RAJ SUD Vs. | COMPANY PETITION | | | , prouded | |
| 1532 | 0710102092082020/5 | RIDHIMA OVERSEAS PRIVATE LIMITED | (COMPANIES ACT)/140(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | Need to file as IA | 21/12/2020 |
| | | MZ INDIA PRIVATE | | -(.,,====(1) | | | |
| | | LIMITED Vs. DELHI GYMKHANA CLUB | COMPANY APPEAL(COMPANIES | | | | |
| 1533 | 0710102102752020/1 | LIMITED | ACT)/452(ND)2020 | Sec 252 (3) | | Only affidavit uploaded | 21/12/2020 |
| | | URVASHI INFRASTRUCTURE | COMPANY APPEAL(COMPANIES | | | affidavit missed,index | |
| 1534 | 0710102024942020/4 | LIMITED Vs. R.O.C. | ACT)/215(ND)2020 | Sec 252 (1) | | not match with file | 21/12/2020 |
| | | PANCHTATVA AGROFARMS PRIVATE | | | | | |
| | | LIMITED Vs. | COMPANY | | | | |
| 1535 | 0710102033942020/5 | REGISTRAR OF COMPANIES NCT OF | APPEAL(COMPANIES ACT)/241(ND)2020 | Soc 252 (2) | | 14-62 TRANSLATE | 21/12/2020 |
| 1535 | 0710102033942020/5 | RAJ LAXMI REALTORS | ACT)/241(ND)2020 | Sec 252 (3) | | SEPRATE FILE | 21/12/2020 |
| | | | COMPANY | | | AFFIDAVIT AND INCOME | |
| 1536 | 710102115992020 | INCOME TAX DEPARTMENT | APPEAL(COMPANIES ACT)/292(ND)2020 | Rule 11 of NCLT | Kushal Gupta | TAX ROC SERVICE MISSING | 15/12/2020 |
| | | M/S RAJDHANI | , | | | | |
| | | PRIVATE LIMITED Vs M/S SHIV SAI METAL | Company Petition IB | | | | |
| i | | | | | | | |
| 1537 | 0710102/11740/2020 | PRODUCTS PRIVATE | (IBC) | IBC Under Sec 9 | amit goel | not in delhi (patna) | 19/12/2020 |
| 1537 | 0710102/11740/2020 | | | IBC Under Sec 9 | amit goel | not in delhi (patna) | 19/12/2020 |
| | | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution | (IBC) Company Petition IB | | | claim amount less than 1 | |
| 1537 | 0710102/11740/2020 0710102/11756/2020 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride | (IBC) | IBC Under Sec 9 | amit goel vijyant nigam | | 19/12/2020 19/12/2020 |
| | | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution | (IBC) Company Petition IB | | | claim amount less than 1 | |
| | | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution | (IBC) Company Petition IB | | | claim amount less than 1 | |
| | | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution | (IBC) Company Petition IB (IBC) | | vijyant nigam | claim amount less than 1 Cr | |
| | | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution | (IBC) Company Petition IB (IBC) CP(AA) Merger and | IBC under Sec 7 | vijyant nigam | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to | |
| | | PRODUCTS PRIVATE Mrs. Nishta Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs | (IBC) Company Petition IB (IBC) CP(AA) Merger and | | vijyant nigam | claim amount less than 1 Cr | |
| 1538 | 0710102/11756/2020 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs Vipin Kumar Vs | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) | IBC under Sec 7 Sec. 230-232 - Second | vijyant nigam | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 72,203,341,352 | 19/12/2020 |
| 1538 | 0710102/11756/2020 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) Company | IBC under Sec 7 Sec. 230-232 - Second | vijyant nigam | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 | 19/12/2020 |
| 1538 | 0710102/11756/2020 0710102/11701/2020 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITEO Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana VERONICA FASHIONS | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) Company | IBC under Sec 7 Sec. 230-232 - Second Motion | vijyant nigam Maran Siddiqui | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 72,203,341,352 Pages missed | 19/12/2020 18/12/2020 |
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| 1538 | 0710102/11756/2020 0710102/11701/2020 | PRODUCTS PRIVATE Mrs. Nishta Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) Company Appeal(Companies Act) COMPANY | IBC under Sec 7 Sec. 230-232 - Second Motion | vijyant nigam Maran Siddiqui | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 72,203,341,352 Pages missed | 19/12/2020 18/12/2020 |
| 1538 1539 1540 | 0710102/11756/2020 0710102/11701/2020 0710102/11690/2020 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES LUXMI ELECTRICALS & ENGINEERING WORKS | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) Company Appeal(Companies Act) COMPANY APPEAL(COMPANIES ACT)/554(ND)2019 | IBC under Sec 7 Sec. 230-232 - Second Motion Sec 252 (3) | vijyant nigam Maran Siddiqui | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 72,203,341,352 Pages missed 55,57,59,61,63,65,67,69 | 19/12/2020 18/12/2020 18/12/2020 |
| 1538 1539 1540 | 0710102/11756/2020 0710102/11701/2020 0710102/11690/2020 0710102107562019/4 | PRODUCTS PRIVATE Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited JMA MARKETING LIMITED Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO Vs. M/S SNG TECHNO Vs. M/S SNG TECHNO | (IBC) Company Petition IB (IBC) CP(AA) Merger and Amalgamation(Companies Act) Company Appeal(Companies Act) COMPANY APPEAL (COMPANIES ACT)/554(ND)2019 COMPANY PETITION IB | IBC under Sec 7 Sec. 230-232 - Second Motion Sec 252 (3) Sec 252 (3) | vijyant nigam Maran Siddiqui | claim amount less than 1 Cr Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,1 72,203,341,352 Pages missed 55,57,59,61,63,65,67,69 affidavit missed | 19/12/2020 18/12/2020 18/12/2020 |
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| | | UMBRELLA AEGIS PRIVATE LIMITED Vs. | | | | | | |
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| | | REGISTRAR OF | COMPANY | | | | | |
| 1552 | 0710102106482020/1 | COMPANIES NCT OF DELHI | APPEAL(COMPANIES | Soc 353 (4) | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1552 | 0/10102106482020/1 | AMBITIOUS INFO | ACT)/462(ND)2020 | Sec 252 (1) | | | MISSING | 22/12/2020 |
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| | | REGISTRAR OF | APPEAL(COMPANIES | | | | INCOME TAX SERVICE | |
| 1553 | 0710102107132020/2 | COMPANIES NCT OF Raj Nandini Buildtech | ACT)/458(ND)2020 Company | Sec 252 (3) | | | MISSING | 22/12/2020 |
| | | Limited Vs Registrar of | Application(Companies | | | | Wrong section | |
| 1554 | 0710102/11530/2020 | Companies M/S GAYATRI TRADEX | Act) | Sec 252 (3) | | Kushal Gupta | choose/small font-19 | 12/12/2020 |
| | | PVT. LTD. Vs. | | | | | | |
| 1555 | 710102105982020 | REGISTRAR OF COMPANIES | Company Petition | Sec 252 (3) | | ROHIT GOEL | service to income | |
| 1555 | 710102105902020 | KMQ Engineering & | Company Petition | Sec 252 (5) | | KOHII GOEL | tax,wrong case type Service to Income Tax | |
| | | Tools Private Limited Vs. 1. Union of India | | | | | (DCIT) High court is missing, MOA and AOA | |
| | | Ministry of Corporate | | | | | misssing , NCLT form 12 | |
| 1556 | 710102088982020 | Affairs through Registrar of Companies | Company Petition | Sec 252 (1) - By Government Body | | NARESH KUMAR SJVANI | memorandum of apperance is missing | |
| 1000 | 710102000302020 | registral of companies | Company reaction | Covernment Body | | COVAIN | apperance is missing | |
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| | | M/s. Nivedan Fin Invest | | | | | 58/Pagination not done after page | |
| | | Lease Limited Vs Mr. | Interlocutory Application | | C.P. | | no.58/Affidavit | |
| 1557 | 0710102/11799/2020 | Dinesh Sood Nivedan Fininvest Lease | (I.B.C) | Sec 60(5) | (IB)/892(PB)2018 | pankaj agarwal | missing/etc affidavit | 22/Dec/20 |
| | | Limited Vs Mr. Dinesh | Interlocutory Application | L | C.P. | l | missing/Pagination not | L |
| 1558 | 0710102/11800/2020 | Sood | (I.B.C) Company | Rule 11 of NCLT, 2016 | (IB)/892(PB)2018 | pankaj agarwal | done after page no.58 | 22/Dec/20 |
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| 1559 | 0710102/11810/2020 | Registrar of Companies | Act) | Rule 11 of NCLT | 0 | Alok Yadav | missing | 22/Dec/20 |
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| | | pvt ltd Vs Registrar Of | Company | | | | and no BR, kindly make | |
| 1560 | 0710102/11786/2020 | Companies (RoC Delhi) MORGAN BEVERAGES | Appeal(Companies Act) | Sec 252 (3) | | AMRISH GANDHI | one pdf than upload | 21/12/2020 |
| | | PRIVATE LIMITED Vs KANOE IMPEX INDIA | Campania Batitian IB | | | | | |
| 1561 | 0710102/10766/2020 | PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dhiren R. Dave | claim amount less than 1 Cr | 12/11/2020 |
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| | | RDC Concrete (India) | | | | | ,advocate welfare court | |
| 1562 | 0710102/11516/2020 | Private Limited Vs Jalesh Kumar Grover | Intervention Petition (IBC) | Sec 60(5) | | siddharth shankar dev | fee missed, proof of service missed | 12/11/2020 |
| 1002 | 071010271101072323 | Erican Enterprise | | 000 00(0) | | | | |
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| 1564 | 0710102008002020/4 | G.K.DAIRY AND MILK PRODUCTS PVT. LTD. | COMPANY PETITION IB (IBC)/441(ND)2020 | IBC Under Sec 9 | | | missed,true copy sign and stamp missed | |
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| | | REGISTRAR OF | COMPANY | | | | 1 | |
| 1565 | 0710102101292020/1 | COMPANIES NCT OF DELHI & HARYANA | APPEAL(COMPANIES ACT)/459(ND)2020 | Sec 252 (3) | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
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| 1567 | 0710102028912020/1 | ROC DELHI | | | | | service missed of roc | 22/12/2020 |
| | | JITESH GUPTA Vs. GOLDEN PEACOCK | | | | | 1 | [|
| 1568 | 0710102065612020/2 | RESIDENCE PVT. LTD RUKMANI MEDICAL | | | | | Need to file as IA | 22/12/2020 |
| | | SYSTEMS PRIVATE | | | | | 1 | |
| | | LIMITED Vs. REGISTRAR OF | | | | | 1 | |
| 1569 | 0710102066472020/1 | COMPANIES NCT OF | | | | | Wrong file | 22/12/2020 |
| | | SUPER RESIDENCY PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | | | | | | |
| 1570 | 0710102090802020/1 | ZOOM INN PRIVATE | | | | | service missed to roc | 22/12/2020 |
| 1571 | 0710102090982020/2 | LIMITED Vs. ROC | | | | | Index missed | 22/12/2020 |
| | | VAPURCO CHEMITECH PRIVATE LIMITED Vs. | | | | | 1 | [|
| 1572 | 074040200426202042 | REGISTRAR OF COMPANIES | | | | | Index missed,file not | 22/12/2020 |
| 1572 | 0710102091262020/2 | ICICI BANK LIMITED | | | | | properly uploaded | 22/12/2020 |
| 1573 | 0710102093912020/1 | Vs. M/S PRIME GOLD- SAIL JVC LTD. | | | | | Need to file as IA | 22/12/2020 |
| 13/3 | 0. 10 102030312020/1 | SAIL JVG LTD. | | | | | nocu to rife as IA | ILILULU |
| | | MANSIJ ARYA Vs. AMIT | | | | | True copy sign and | [|
| 1574 | 0710102101682020/1 | AIRY PROGFIN | | | | | stamp missed | 22/12/2020 |
| | | TECHNOLOGIES PVT. | | | | | <u></u> | |
| 1575 | 0710102102492019/5 | LTD. Vs. REGISTRAR OF COMPANIES | | | | | Wrong page numbering in index and in file | 22/12/2020 |
| 13/3 | 0. 10 102 102432013/5 | ICICI BANK LIMITED Vs. | | | | | III HIVEA BIIU III IIIE | 12/2020 |
| | | MR. SANJAY GUPTA RESOLUTION | | | | | 1 | |
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| | | PROFESSIONAL OF | | | | | | |
| 1576 | 0710102076232020/10 | UNNATI FORTUNE HOLDINGS LIMITED | | | | | TRUE COPY SIGN MISING | 23/12/2020 |

| | | SUSHIL KUMAR RESOLUTION | | | | | | |
|------|---------------------|---|--|--|----------------------------------|----------------------|--|------------|
| | | PROFESSIONAL Vs. | | | | | | |
| 1577 | 0710102109692020/2 | JITESH GUPTA RYAN HEALTH CARE | | | | | true copy sign missing | 23/12/2020 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | | | | | INCOME TAX SERVICE | |
| 1578 | 0710102111332020/1 | DELHI & HARYANA | | | | | MISSING | 22/12/2020 |
| | | NBC HEALTH & HOTELS PRIVATE | | | | | | |
| 1579 | 0740402444542020/4 | LIMITED Vs. REGISTRAR OF | | | | | INCOME TAX SERVICE | 22/42/2020 |
| 15/9 | 0710102111512020/1 | B.K.M.METAL & | | | | | MISSING | 22/12/2020 |
| | | ALLOYS PVT LTD Vs. AMAN HOSPITALITY | | | | | | |
| 1580 | 0710102033182020/3 | PRIVATE LIMITED | | | | | INDEX MISSING | 23/12/2020 |
| | | ICICI BANK LIMITED Vs. M/S PRIME GOLD- | | | | | | |
| 1581 | 0710102093912020/1 | SAIL JVC LTD. ANUPAM ENTERPRISES | | | | | NEED TO IA FILE | 23/12/2020 |
| | | Vs. AARCITY | | | | | | |
| 1582 | 0710102105402019/11 | INFRASTRUCTURE PRIVATE LIMITED | | | | | PROOF OF SERVICE MISSING | 23/12/2020 |
| 1302 | 0710102105402019/11 | ASHOKA CREATIONS | | | | | | 23/12/2020 |
| 1583 | 0710102028452020/3 | LTD. Vs. TRAFIGURA INDIA PVT. LTD. | | | | | need to true copy sign all pages | 23/12/2020 |
| | | M.R INDUSTRIAL | | | | | | |
| | | SERVICES THROUGH PROPRIETOR MRS. | | | | | | |
| | | MEENA SAKARIA Vs. HI | | | | | | |
| 1584 | 0710102101032019/3 | RISE INFRATECH PRIVATE LIMITED | | | | | need to ia file | 23/12/2020 |
| | | BINDU RAI & NILABH AND ORS. VS | | | | | | |
| | | MORPHEUS | | | | | | |
| 1585 | 710102033932020 | DEVELOPERS PRIVATE LTD AND ANR | Company Petition IB (IBC) | IBC under Sec 7 | | Rituraj Choudhary | page:140 not clear | 23/12/2020 |
| | | | . , | 1 | | , , , , , , | | |
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| | | | | | | | Page not clear-24,sign miss-26 to 65 /Small | |
| | | | COMPANY PETITION IB | | | SHASHANK | font-53 Merge in single | |
| 1586 | 710102114972020 | AKASH SINGHAL PANKAJ NARANG VS | (IBC)/401(ND)2017 COMPANY PETITION IB | Sec 60(5) | | RAGHAV PANKAJ | pdf | 11/12/2020 |
| 1587 | 710102116552020 | MR. SURESH KUMAR | (IBC)/236(ND)2020 | 19(2) | | NARANG | WRONG FILING | 17/12/2020 |
| 1588 | 0710102078282020/2 | SPIRITED AUTO CARS (I) LIMITED | Sec. 230-232 - Second Motion | | | | Index not signed | 11/11/2020 |
| | | PRASHANTHA H.M. vs SHRI BALAJI BETEL | | | | | Wrong DOC (Preliminary | |
| 1589 | 0710102150982019/6 | NUTS PRIVATE LIMITED | IBC Under Sec 9 | | | | report filed) | 23/11/2020 |
| | | | | | | | | |
| | | P K SALES COMPANY | | | | | Wrong DOC (Progress | |
| 1590 | 0710200412522017/20 | PVT. LTD. GLORIOUS IRON AND | IBC Under Sec 10 | | | | | 07/11/2020 |
| | | STEEL PRIVATE | | | | | | |
| 1591 | 0710102008602019/2 | LIMITED vs ROC | Sec 252 (3) | | | | Proof of service missed | 20/12/2020 |
| | | SOURABH | | | | | not chowing iccus | |
| 1592 | 0710102077912020/3 | AGARWAL vs ROC | Sec 252 (3) | | | | not showing issue raised | 07/12/2020 |
| | | CITY BROADBAND PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF | COMPANY | | | | | |
| 1593 | 0710102062342020/4 | COMPANIES NEW DELHI & HARYANA | APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a a application | 12/09/2020 |
| | | CITY BROADBAND PRIVATE LIMITED Vs. | , , , | , | | | | |
| | | | COMPANY | | | | | |
| 1594 | 0710102062342020/4 | COMPANIES NEW DELHI & HARYANA | APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a a application | 16/12/2020 |
| 1554 | 0710102062342020/4 | | COMPANY | | | | аррисации | 16/12/2020 |
| 1595 | 0710102076702020/2 | PRESTAR INFOTECH PVT LTD Vs. ROC | APPLICATION(COMPANI ES ACT)/492(ND)2020 | Application under any other provisions | | | pg 18,19,22.25 cut | 18/12/2020 |
| | | ASHTBHUJ OCEAN | | | | | | |
| | | MOVERS PRIVATE LIMITED Vs. SARASH | | | | | | |
| 4500 | 074040202020753 | EXPORTS SERVICES | COMPANY PETITION IB | IDO Hada - Co - C | | | Wrong Document | 22/42/2020 |
| 1596 | 0710102032072018/7 | PRIVATE LIMITED PEE AAR EXIM PRIVATE | (IBC)/5(ND)2019 | IBC Under Sec 9 | | | (application filed) | 23/12/2020 |
| | | LIMITED Vs. PEE AAR AUTOMOTIVE | | | | | | |
| | | TECHNOLOGIES | COMPANY PETITION IB | | | | volume wise index | |
| 1597 | 0710102060392020/10 | PRIVATE LIMITED JITESH GUPTA Vs. | (IBC)/814(PB)2020 INTERLOCUTORY | IBC Under Sec 9 | | | missed | 23/12/2020 |
| .= | | GOLDEN PEACOCK | APPLICATION | Application under any | | | | |
| 1598 | 0710102065612020/2 | RESIDENCE PVT. LTD PRAETORIAN | (I.B.C)/2399(PB)2020 | other provisions- IBC | | | Need to file as IA | 23/12/2020 |
| | | BUSINESS VENTURES | CA(A) MEDOED AND | | | | Wrong Danima 1 (0 | |
| | | PRIVATE LIMITED Vs. ARMIS BUSINESS | CA(A) MERGER AND AMALGAMATION(COMP | | | | Wrong Document (2nd motion joint petition | |
| 1599 | 0710102092762020/4 | VENTURES PRIVATE N RATTHORE | ANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234 | | | filed as additional) | 23/12/2020 |
| | | BUILDCON PRIVATE | COMPANY | | | | | |
| 1600 | 0710102103162020/1 | LIMITED Vs. THE REGISTRAR OF | APPEAL(COMPANIES ACT)/484(ND)2020 | Sec 252 (1) | | | Pagination Missing | 23/12/2020 |
| | | RYAN HEALTH CARE | . , | | | | gsn miconing | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
| 1604 | 0740402444220000 | COMPANIES NCT OF | APPEAL(COMPANIES | San 252 (4) | | | na E mios - d | 24/42/2020 |
| 1601 | 0710102111332020/2 | DELHI & HARYANA UDAYRAJ | ACT)/490(ND)2020 | Sec 252 (1) | | | pg-5 missed | 24/12/2020 |
| | | PATWARDHAN RESOLUTION | | | | | | |
| | | PROFESSIONAL IN THE | | | | | | |
| | | MATTER OF SACHET INFRASTRUCTURE | | | | | | |
| | | PRIVATE LIMITED VS | | | COMPANY | | <u>.</u> . | |
| 1602 | 710102113252020 | SACHET INFRASTRUCTURE | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/193(PB)2019 | | Main case number not match in link and pdf | 05/12/2020 |
| | | PATWARDHAN | · ·/ | | / | | mm unu pui | |
| | | RESOLUTION | | | | | | |
| | | PROFESSIONAL IN THE MATTER OF | | | | | | |
| | | SAMEEKSHA ESTATE | | | COMPANY | | Main case number not | |
| 1603 | 710102113192020 | PRIVATE LIMITED VS SAMEEKSHA ESTATE | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/190(ND)2019 | | match please check the case number | 05/12/2020 |
| 1003 | 11.10102113132020 | JOANILLIONA ESTATE | (1.0.6) | ouler provisions- IBC | [[.DC]/ 130(ND)2019 | 1 | Jouet Humbel | 1414U4U |

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| 1604 | 710102100322020 | DEBASHIS NANDA VS SUPERTECH LIMITED | Interlocutory Application (I.B.C) | other provisions- IBC | | Debashis | Wrong main case number in file,wrong | 20/10/2020 |
| | | INDIAN POTASH LIMITED VS BOHRA | Interlocutory Application | | COMPANY PETITION IB | | | |
| 1605 | 710102108232020 | INDUSTRIES LIMITED SCHAEFER SYSTEMS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/564(ND)2019 | KESHAV SAINI | Wrong file | 17/11/2020 |
| | | INTERNATIONAL PTE. LTD VS UNITED COLD | | | COMPANY | | Hand written not allowed | |
| 40 | 7404004 | CHAIN AND FOOD | Interlocutory Application | IDO Harda G. C | PETITION IB | 0.445 | in Index/wrong section | 0.4/4.0/0005 |
| 1606 | 710102118602020 | PROCESSING LIMITED | (I.B.C) | IBC Under Sec 9 | (IBC)/819(ND)2019 | Siddharth Bhatli | choose | 24/12/2020 |
| | | | | | | | | |
| | | MASOOD HASAN & | | | COMPANY PETITION IB | | sign miss-2 to 4,6 to | |
| | | ORS. VS ELEGANT | Interlocutory Application | | (IBC)/2840(ND)201 | | 8/small font- | |
| 1607 | 710102118672020 | INFRACON PVT LTD | (I.B.C) Company | other provisions- IBC | 9 COMPANY | MAREESH | 271,272/Proof of service | 24/12/2020 |
| 1608 | 710102118902020 | CHERIAN VS GANDHARV GOYAL | Application(Companies Act) | Application under any other provisions | PETITION (COMPANIES | Aastha Bhardwaj | wrong filing file as a a | 25/12/2020 |
| | | MONIN ASIA KL SDN BHD VS SAKSHAM | Company Petition IB | | | ATUL | form-1 wrong mention index, and affidavit on | |
| 1609 | 710102117652020 | IMPEX PVT LTD AND | (IBC) | IBC Under Sec 9 | | NAGARAJAN | back date | 20/12/2020 |
| | | | | | | | | |
| 1610 | 710102118812020 | BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sec 252 (3) | | RAJEEV | Case type wrong select, memo of parties/synopsis/list of dates & events missed, Company master data missed, income tax advance service missed, no sign in every page of petition | 24/12/2020 |
| | | ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF | Company | Sec 252 (1) - By | | | Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakattnama missed, no | |
| 1611 | 710102118922020 | COMPANIES DELHI | Appeal(Companies Act) | Government Body | | VIDEH VAISH | company master data | 25/12/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
| 1612 | 0710102062342020/4 | COMPANIES NEW DELHI & HARYANA | APPEAL(COMPANIES | Sec 252 (3) | | | wrong filing file as a a application | 18/12/2020 |
| 1012 | 0. 10 102002342020/4 | CITY BROADBAND | DO 1 JIZUZ(NDJZUZU | 000 202 (3) | | | аррисации | 10/12/2020 |
| 1613 | 0710102062342020/4 | PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 COMPANY | Sec 252 (3) | | | wrong filing file as a application | 18/12/2020 |
| | | PRESTAR INFOTECH | APPLICATION(COMPANI | Application under any | | | | |
| 1614 | 0710102076702020/2 | PVT LTD Vs. ROC ASHTBHUJ OCEAN | ES ACT)/492(ND)2020 | other provisions | | | pg 18,19,22.25 cut | 21/12/2020 |
| | | MOVERS PRIVATE LIMITED Vs. SARASH | | | | | | |
| 1615 | 0710102032072018/7 | EXPORTS SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2019 | IBC Under Sec 9 | | | Wrong Document (application filed) | 24/12/2020 |
| | | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR | (o), o(b)2010 | 2 5 | | | | |
| | | AUTOMOTIVE | COMPANY DET ::: :: :: : | | | | | |
| 1616 | 0710102060392020/10 | TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/814(PB)2020 | IBC Under Sec 9 | | | volume wise index missed | 23/12/2020 |
| | | JITESH GUPTA Vs. GOLDEN PEACOCK | INTERLOCUTORY APPLICATION | Application under any | | | | |
| 1617 | 0710102065612020/2 | RESIDENCE PVT. LTD RUKMANI MEDICAL | (I.B.C)/2399(PB)2020 | other provisions- IBC | | | Need to file as IA | 23/12/2020 |
| | | SYSTEMS PRIVATE LIMITED Vs. | COMPANY | | | | | |
| 1640 | 0740402066472020/2 | REGISTRAR OF | APPEAL(COMPANIES | Soc 252 (2) | | | TRUE COPY SING | 24/42/2020 |
| 1618 | 0710102066472020/3 | PRAETORIAN | ACT)/268(ND)2020 | Sec 252 (3) | | | MISSED | 24/12/2020 |
| | | BUSINESS VENTURES PRIVATE LIMITED Vs. | CA(A) MERGER AND | | | | Wrong Document (2nd | |
| 1619 | 0710102092762020/4 | ARMIS BUSINESS VENTURES PRIVATE | AMALGAMATION(COMP ANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234 | | | motion joint petition filed as additional) | 24/12/2020 |
| | | N RATTHORE BUILDCON PRIVATE | COMPANY | | | | | |
| 4005 | 0740400400 | LIMITED Vs. THE | APPEAL(COMPANIES | 0 050 (4) | | | | 0.4/4.0/0000 |
| 1620 | 0710102103162020/1 | REGISTRAR OF RYAN HEALTH CARE | ACT)/484(ND)2020 | Sec 252 (1) | | | Pagination Missing | 24/12/2020 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
| 1621 | 0710102111332020/2 | COMPANIES NCT OF DELHI & HARYANA | APPEAL(COMPANIES ACT)/490(ND)2020 | Sec 252 (1) | | | pg-5 missed | 24/12/2020 |
| | | KEDARNATH | , (110,2020 | | | SHREY YADAV | | |
| | | BUILDTECH PRIVATE LIMITED VS THREE C | Restoration Application | | | AND | Blur page-19/Case Type & section | |
| 1622 | 710102119452020 | INFRA PRIVATE GOINDI INDUSTRIES | (IBC) | Rule 11 of NCLT, 2016 | | ASSOCIATES | wrong/Page miss-20 | 29/12/2020 |
| | | PRIVATE LIMITED VS REGISTRAR OF | Restoration Application | | | | Blur Page-6 to 11,16,22/Wrong section | |
| 1623 | 710102119482020 | COMPANIES | | Rule 11 of NCLT | | SANCHIT | mention in index | 29/12/2020 |
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| | | AJI INTERNATIONAL PRIVATE LIMITED VS | | | | RoC advance service | |
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| | | FLEISHCHHACKER | | | | missed, Roc report | |
| | | MANUFACTURING | | | | missed Pages not clear | |
| 1624 | 710102113202020 | COMPANY INDIA PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 441 | моніт | 238,246,247,248,252,255, 256 | 05/12/2020 |
| 1024 | 710102113202020 | FRIVATE LIMITED | (Companies Act) | 360. 441 | MOIIII | 230 | 03/12/2020 |
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| | | AMEET KHANDELWAL | Contempt | | | only final petition and | |
| 1625 | 710102115262020 | VS POOJA GOELA FERN PROJECTS | Petition(Companies Act) | Sec 425 | AMEET | delete all | 12/12/2020 |
| | | PRIVATE LIMITED VS | | | | | |
| | | UNIPACK | CP(AA) Merger and | C 220 222 Cd | | Section 66 mentioned in | |
| 1626 | 710102117632020 | MULTIPRODUCT PRIVATE LIMITED | Amalgamation(Compani es Act) | Sec. 230-232 - Second Motion | ISWAR | petition kindly removed it | 20/12/2020 |
| | | SALOM ELECTRONICS | • | | | | |
| 1627 | 0710102065502020/4 | INDIA LLP Vs. LAVA INTERNATIONAL | COMPANY PETITION IB (IBC)/851(ND)2020 | IBC Under Sec 9 | | sign on reply missed,pg- 32,59,60 not clear | 23/12/2020 |
| | | INTEC CAPITAL LTD Vs. | | | | | |
| 1628 | 0710102098132019/27 | M/S GSS PROCON PVT LTD | COMPANY PETITION IB (IBC)/1896(ND)2019 | IBC under Sec 7 | | NEED TO IA FILE | 24/12/2020 |
| 1020 | 07 10 10 20 30 13 20 13/27 | SAM BUSINESS | (IBC)/ 1030(IND)2013 | ibo under Sec 7 | | NEED TO IATTLE | 24/12/2020 |
| | | CONTINUITY SERVICES | COMPANY DETITION ID | | | | |
| 1629 | 0710102100462020/8 | Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 24/12/2020 |
| | | M/S MVS IMPEX | | | | | |
| 1 | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | |
| 1630 | 0710102107502020/1 | COMPANIES | ACT)/474(ND)2020 | Sec 252 (3) | | NO INDEX | 24/12/2020 |
| 1 | | MODERN CREDIT PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | ONLY PROOF OF | |
| 1631 | 0710102107532020/1 | SHIVI JAIN | (IBC)/1112(ND)2020 | Section 95(1) | | SERVICE | 24/12/2020 |
| | | COMPETENT ELECTRONICS BYT LTD | | | | | |
| 1 | | ELECTRONICS PVT LTD Vs. ESTHETIC | CA(A) MERGER AND | | | | |
| | | BUILDTECH PRIVATE | AMALGAMATION(COMP | | | PROOF OF SERVICE | |
| 1632 | 0710102091942020/5 | LIMITED MAA MUNDESHWARI | ANIES ACT)/101(PB)2020 | Sec. 230-232, Sec 234 | | MISSING | 25/12/2020 |
| | | SECURITY SERVICES | COMPANY | | | | |
| 1633 | 0710102003422020/3 | PRIVATE LIMITED Vs. ROC NCT OF DELHI | APPEAL(COMPANIES ACT)/229(ND)2020 | Sec 252 (3) | | Only proof of service uploaded | 28/12/2020 |
| 1633 | 0710102003422020/3 | SH. AMAN NATH Vs. | COMPANY PETITION | Sec 252 (3) | | upioaded | 26/12/2020 |
| | | NEEMRANA HOTELS | (COMPANIES | | | | |
| 1634 | 0710102021342018/11 | PRIVATE LIMITED SH. AMAN NATH Vs. | ACT)/348(ND)2017 COMPANY PETITION | Sec. 242(4) | | Need to file as IA | 28/12/2020 |
| | | NEEMRANA HOTELS | (COMPANIES | | | | |
| 1635 | 0710102021342018/12 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | Need to file as IA | 28/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Need to file only reply CA and petition not | |
| | | NEEMRANA HOTELS | (COMPANIES | | | consider in additional | |
| 1636 | 0710102021342018/17 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | document | 28/12/2020 |
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| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | CA and petition not consider in additonal | |
| 1637 | 0710102021342018/18 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | document | 28/12/2020 |
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| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | CA and petition not | |
| 1638 | 0710102021342018/19 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | consider in additonal document | 28/12/2020 |
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| 1 | | SH. AMAN NATH Vs. | COMPANY PETITION | | | CA and petition not | |
| 1639 | 0710102021342018/20 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | consider in additonal document | 28/12/2020 |
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| 1640 | 0710102021342018/21 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | consider in additonal document | 28/12/2020 |
| 1040 | 0. 10102021342010/21 | I MANE LIMITED | AO 1 1340(ND)2011 | JULIU 242(4) | | accument | LU: 1212020 |
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| 1641 | 0710102021342018/22 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | document | 28/12/2020 |
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| 1643 | 0710102021342018/24 | | ACT)/348(ND)2017 | Sec. 242(4) | document | 28/12/2020 |
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| | | 011 44441 114711 17 | COMPANY DETITION | | Need to file only reply | |
| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | CA and petition not consider in additonal | |
| 1644 | 0710102021342018/25 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | document | 28/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | Need to file only reply CA and petition not | |
| 1645 | 0710102021342018/26 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | consider in additonal document | 28/12/2020 |
| 1645 | 0710102021342016/26 | NEERAJ BHATIA Vs. | INTERLOCUTORY | | | 26/12/2020 |
| 1646 | 0710102072112020/3 | M/S XECUTE HR SOLUTIONS PVT. LTD. | APPLICATION (I.B.C)/3318(ND)2020 | Application under any other provisions- IBC | Only proof of service uploaded | 28/12/2020 |
| | | | INTERLOCUTORY APPLICATION | Application under any | | |
| 1647 | 0710102090942020/3 | MANSIJ ARYA Vs. | (I.B.C)/4054(ND)2020 | other provisions- IBC | NEED TO IA FILLING | 28/12/2020 |
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| | | M/S AUDE PRIYA | | | NEED TO FILE ONLY REPLY CA AND | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | PETITION NOT CONSIDER IN | |
| 10:5 | 0740000 | Vs. NEEMRANA HOTEL | (COMPANIES | 0 0.00/11 5 | ADDITIONAL | 00/40/005 |
| 1648 | 0710200413922017/28 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT | 28/12/2020 |
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| | | M/S AUDE PRIYA | | | NEED TO FILE ONLY REPLY CA AND | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | PETITION NOT CONSIDER IN | |
| 1649 | 0710200413922017/29 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDITIONAL DOCUMENT | 28/12/2020 |
| 10.10 | 0.10200110022011120 | | 7.0.7.10.(1.0.)20.1. | 300.2.2(1),000.2.1(1) | DOGGINE. | 20/12/2020 |
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| | | M/S AUDE PRIYA DONATELLE | | | REPLY CA AND PETITION NOT | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | CONSIDER IN | |
| 1650 | 0710200413922017/30 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDITIONAL DOCUMENT | 28/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | REPLY CA NOT | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | CONSIDER IN ADDITIONAL | |
| 1651 | 0710200413922017/31 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 4050 | 074000044000047/00 | | (COMPANIES | 0040(4) 0044(4) | ADDTIONAL | 00/40/0000 |
| 1652 | 0710200413922017/32 | M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 1653 | 0710200413922017/33 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDTIONAL DOCUMENT | 28/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | NEED TO FILE ONLY REPLY CA NOT | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | CONSIDER IN ADDTIONAL | |
| 1654 | 0710200413922017/34 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 1677 | 074020044202024722 | Vs. NEEMRANA HOTEL | (COMPANIES | Sec. 242/4) Sec. 24/4) | ADDTIONAL | 20/42/2020 |
| 1655 | 0710200413922017/35 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 1656 | 0710200413922017/36 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDTIONAL DOCUMENT | 28/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | . , , | NEED TO FILE ONLY REPLY CA NOT | |
| | | | COMPANY PETITION (COMPANIES | | CONSIDER IN ADDTIONAL | |
| 1657 | 0710200413922017/37 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE | COMPANY DET ::-: | | REPLY CA NOT | |
| | | | COMPANY PETITION (COMPANIES | | CONSIDER IN ADDTIONAL | |
| 1658 | 0710200413922017/38 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 1659 | 0710200413922017/39 | | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDTIONAL DOCUMENT | 28/12/2020 |
| 1000 | | M/S AUDE PRIYA | pro (RD)2011 | 200. 272(4),000. 241(1) | NEED TO FILE ONLY | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | REPLY CA NOT CONSIDER IN | |
| 1660 | 0710200413922017/40 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | ADDTIONAL DOCUMENT | 28/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | NEED TO FILE ONLY REPLY CA NOT | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | CONSIDER IN ADDTIONAL | |
| 1661 | 0710200413922017/41 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | DOCUMENT | 28/12/2020 |

| | | M/S AUDE PRIYA DONATELLE | | | | NEED TO FILE ONLY REPLY CA NOT | |
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| | | WACZIARG EP ENGEL | COMPANY PETITION | | | CONSIDER IN | |
| | | | (COMPANIES | | | ADDTIONAL | |
| 1662 | 0710200413922017/42 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE | | | | REPLY CA NOT | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | CONSIDER IN ADDTIONAL | |
| 1663 | 0710200413922017/43 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | DOCUMENT | 28/12/2020 |
| | | M/S AUDE PRIYA | , , , , | (// | | NEED TO FILE ONLY | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | REPLY CA NOT CONSIDER IN | |
| | | | (COMPANIES | | | ADDTIONAL | |
| 1664 | 0710200413922017/44 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | DOCUMENT NEED TO FILE ONLY | 28/12/2020 |
| | | DONATELLE | | | | REPLY CA NOT | |
| | | | COMPANY PETITION | | | CONSIDER IN | |
| 4005 | 074000044000004745 | Vs. NEEMRANA HOTEL | (COMPANIES | 0040(4) 0044(4) | | ADDTIONAL | 00/40/0000 |
| 1665 | 0710200413922017/45 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | DOCUMENT | 28/12/2020 |
| | | DONATELLE | | | | | |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | NEED TO EU E ON! Y | |
| 1666 | 0710200413922017/46 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | NEED TO FILE ONLY REPLY NOT CA | 28/12/2020 |
| | | M/S AUDE PRIYA | , | | | NEED TO FILE ONLY | |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | REPLY CA NOT CONSIDER IN | |
| | | | (COMPANIES | | | ADDTIONAL | |
| 1667 | 0710200413922017/47 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | DOCUMENT | 28/12/2020 |
| | | PRATIM KABIRAJ Vs. BENGAL UNITECH | | | | | |
| | | UNIVERSAL | | | | true copy sign and | |
| 4000 | 07404004500400404 | INFRASTRUCTURE | COMPANY PETITION IB | IDCden Cr : 7 | | stamp missed,proof of | 20/42/2020 |
| 1668 | 0710102150942019/3 | PRIVATE LIMITED PRATIM KABIRAJ Vs. | (IBC)/3243(ND)2019 | IBC under Sec 7 | | service missed | 29/12/2020 |
| 1 | | BENGAL UNITECH | | | | | |
| | | UNIVERSAL INFRASTRUCTURE | COMPANY PETITION IB | | | Only proof of ac | |
| 1669 | 0710102150942019/4 | PRIVATE LIMITED | (IBC)/3243(ND)2019 | IBC under Sec 7 | | Only proof of service uploaded | 29/12/2020 |
| | | PALLAVI JOSHI | , | | | | |
| | | BAKHRU CREDITOR | COMPANY DETITION ID | | | | |
| 1670 | 0710200420362018/69 | Vs. UNIVERSAL BUILDWELL PVT. LTD. | COMPANY PETITION IB (IBC)/456(ND)2018 | IBC under Sec 7 | | page 14 26 not clear | 29/12/2020 |
| | | NUVISION (DELHI) | | | | | |
| | | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS | COMPANY PETITION IB | | | | |
| 1671 | 0710102025642020/3 | SOLUTIONS PVT LTD | (IBC)/651(ND)2020 | IBC under Sec 7 | | NEED TO IA FILE | 29/12/2020 |
| | | NUVISION (DELHI) | , | | | | |
| | | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS | COMPANY PETITION IB | | | | |
| 1672 | 0710102025642020/4 | SOLUTIONS PVT LTD | (IBC)/651(ND)2020 | IBC under Sec 7 | | NEE TO IA FILLING | 29/12/2020 |
| | | RAJNI MITTAL Vs. | , , | | | | |
| | | JYOTI SWARUP MITTAL BUILDERS AND | COMPANY PETITION | | | | |
| | | CONTRACTORS | (COMPANIES | | | | |
| 1673 | 0710102026062020/3 | PRIVATE LIMITED | ACT)/145(ND)2020 | Sec. 241(1),Sec. 242(4) | | NEED TO IA FILE | 29/12/2020 |
| | | NORTHERN ARC CAPITAL LIMITED Vs. | | | | | |
| | | FIVE CORE | COMPANY PETITION IB | | | | |
| 1674 | 0710102101682019/5 | ELECTRONICS LIMITED KDS HOMES AND | (IBC)/1671(PB)2019 | IBC under Sec 7 | | NEED TO IA FILE | 30/12/2020 |
| | | HOUSES PRIVATE | | | | | |
| | | LIMITED Vs. OFFICE OF | | | | | |
| | | | COMPANY APPEAL(COMPANIES | | | | |
| 1675 | 0710102104312020/1 | DELHI & HARYANA | ACT)/456(ND)2020 | Sec 252 (3) | | NEED TO IA FILE | 12/02/2020 |
| | | M/S RENU PROPTECH | INTERI COLITORY | | | | |
| | | | INTERLOCUTORY APPLICATION | | | TRUE COPY SIGN | |
| 1676 | 0710102105492020/1 | PVT LTD | (I.B.C)/4931(ND)2020 | Sec 60(5) | | MISSING | 29/12/2020 |
| | | AXIS BANK LTD. Vs. M/S SHREE BALAJI | INTERLOCUTORY | | | | |
| | | | APPLICATION | | | TRUE COPY SIGN | |
| 1677 | 0710102080222020/6 | LIMITED | (I.B.C)/3639(ND)2020 | Sec 60(5) | | MISSING | 29/12/2020 |
| 1 | | NEERAJ BHATIA Vs. VINAYAK RATHI | INTERLOCUTORY | | | | |
| | | STEELS ROLLING | APPLICATION | | | | |
| 1678 | 0710102080932020/1 | MILLS PRIVATE | (I.B.C)/3614(ND)2020 | 19(2) | | NEED TO IA FILE | 18/12/2020 |
| | | JAMMU & KASHMIR BANK LTD. Vs. | | | | | |
| | | VINAYAK RATHI | COMPANY PETITION IB | | | | |
| 1679 | 0710102089482019/11 | STEELS ROLLING | (IBC)/1295(ND)2019 COMPANY | IBC under Sec 7 | ļ | NEED TO IA FILE | 29/12/2020 |
| | | ACREE TRADING | APPLICATION(IBC)/1606(| | | | |
| 1680 | 0710102150272019/4 | CORPORTATION Vs. | ND)2019 | other provisions- IBC | | PAGE 19 27 28 31 32 | 30/12/2020 |
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| 1 | | | | | | English Translation 67 to | |
| 1 | | | | | | 69, 996 to 1003, 1006 to | |
| 1 | | | | | | 1013, 1016 to 1023, 1026 | |
| | | | | | | to 1033, Pages not clear 229 to 234, | |
| | | | | | | 245,249,254,259,269 to | |
| | | | | | | 273,301,302,312 to | |
| | | | | | | 313,357 to 363, 383,388 | |
| | | | | | | to 396,470 to 478,487,488,518,519,628, | |
| | | | | | | 634,637 to 639,641 to | |
| | | HONG SHIK YOO VS | | | | 643,645,649,651,758 to | |
| 1 | | HONG SHIK YOO VS JITEN AMRUTLAL | Company Petition | | | 761,868 to 870, , Last 6 pages not mentioned in | |
| 1681 | 710102097412020 | DESAI | (Companies Act) | Sec. 245 | SHIVRAM | index, | 09/10/2020 |
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| | | YETI EXPORTS PRIVATE LIMITED VS | | | | list of dates & events | |
|------|---------------------|---|--|---|----------------------------------|--|--------------|
| 4000 | | WELLINGTON TRANSPORTATION | Company Petition | 0 07(4) | I.P b | missed, Brief synopsis missed, no advance | 0.1/4.0/0000 |
| 1682 | 710102117782020 | PRIVATE LIMITED | (Companies Act) | Sec. 97(1) | Himanshu | service | 21/12/2020 |
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| | | | | | | List of dates & event, | |
| | | VIPIN AUTOMOBILES | | | | Brief synopsis missed, no advance service, | |
| | | PRIVATE LIMITED VS WELLINGTON | | | | Company name not matched in MoA | |
| 1683 | 710102117772020 | TRANSPORTATION PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 97(1) | Himanshu | & AoA, Page missed 57 | 21/12/2020 |
| | | | | | | | |
| 4004 | 0740400040540000 | KIN DEED KAND | | 0050 (0) | | Supporting Affidavit missed/True copy sign | 00/40/0000 |
| 1684 | 0710102016512020/3 | KULDEEP KAUR | | Sec 252 (3) | | missed | 23/12/2020 |
| | | | | | | Supporting Affidavit missed/True copy sign | |
| 1685 | 0710102016512020/3 | KULDEEP KAUR SHEELA SHARMA VS | | Sec 252 (3) | | missed | 25/11/2020 |
| 1686 | 710102102042020 | ANSAL PROPERTIES AND INFRASTRUCTURE | COMPANY PETITION IB (IBC)/3164(ND)2019 | Application under any other provisions- IBC | priyadarshi chaitanyashil | wrong file | 25/10/2020 |
| | | | CA(A) MERGER AND | S 220 222 2 | | | |
| 1687 | 710102117352020 | LIMITED VS RAKESH KUMAR SINGALA SHYAM SUNDER VS | | Sec. 230-232 - Second Motion | RAJEEV | Wrong Case type | 19/12/2020 |
| | | ADA RESTAURANTS AND FOODS PRIVATE | Company Petition IB | | SHASHI BHUSHAN | | |
| 1688 | 710102035432020 | LIMITED | (IBC) | IBC Under Sec 9 | PRASAD | claim less than 1 cr | 24/03/2020 |
| | | | | | | | |
| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1689 | 0710102021342018/27 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | | 30/12/2020 |
| | | | | | | | |
| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Application will be file as | |
| 1690 | 0710102021342018/28 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | IA and reply will be file as additional document | 30/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Application will be file as | |
| 1691 | 0710102021342018/29 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | IA and reply will be file as additional document | 30/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Application will be file as | |
| 1692 | 0710102021342018/30 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | IA and reply will be file as additional document | 30/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Application will be file as | |
| 1693 | 0710102021342018/31 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | IA and reply will be file as additional document | 30/12/2020 |
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| | | SH. AMAN NATH Vs. | COMPANY PETITION | | | Application will be file as | |
| 1694 | 0710102021342018/32 | NEEMRANA HOTELS PRIVATE LIMITED | (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | IA and reply will be file | 30/12/2020 |
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| | | CLI AMANINATUV | COMPANY DETERM | | | Application will be en | |
| 1695 | 0710102021342018/33 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
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| 4600 | 074040202424224242 | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | Sec. 242(4) | | Application will be file as IA and reply will be file | 20/42/2020 |
| 1696 | 0710102021342018/34 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | as additional document | 30/12/2020 |
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| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1697 | 0710102021342018/35 | PRIVATE LIMITED | ACT)/348(ND)2017 | Sec. 242(4) | | as additional document | 30/12/2020 |
| | | | | | | | |
| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1698 | 0710102021342018/36 | PRIVATE LIMITED | | Sec. 242(4) | | as additional document | 30/12/2020 |

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| | | SH. AMAN NATH Vs. NEEMRANA HOTELS | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1699 | 0710102021342018/37 | PRIVATE LIMITED M/S INDORE CFA | ACT)/348(ND)2017 | Sec. 242(4) | | as additional document | 30/12/2020 |
| | | SOLUTION Vs. NAVA | COMPANY PETITION IB | | | | |
| 1700 | 0710102069592020/2 | LIMITED | (IBC)/1011(ND)2020 | IBC Under Sec 9 | | Need to file as IA | 30/12/2020 |
| | | ANKUR ENTERPRISES Vs. PANTEL | | | | | |
| 1701 | 0710102082632020/6 | TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/923(ND)2020 | IBC Under Sec 9 | | Need to file as IA | 30/12/2020 |
| | | ANKUR ENTERPRISES Vs. PANTEL | | | | | |
| 4700 | 0710102082632020/7 | TECHNOLOGIES | COMPANY PETITION IB | IBC Under Sec 9 | | Naced to file on 10 | 20/42/2020 |
| 1702 | | PRIVATE LIMITED ARTIMPIANTI INDIA | (IBC)/923(ND)2020 COMPANY PETITION IB | | | Need to file as IA | 30/12/2020 |
| 1703 | 0710102116702019/2 | PRIVATE LIMITED Vs. M/S AUDE PRIYA | (IBC)/2104(ND)2019 | IBC Under Sec 10 | | Index missed | 30/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1704 | 0710200413922017/48 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| 1704 | 0710200410322017740 | M/S AUDE PRIYA DONATELLE | AOT JITOT (ND)2017 | 000. 242(4),000. 241(1) | | as additional document | 00/12/2020 |
| | | WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1705 | 0710200413922017/49 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | | |
| 1 | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1706 | 0710200413922017/50 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | 30/12/2020 |
| 1 | | DONATELLE | COMPANY DETITION | | | Application will be file | |
| 1 | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1707 | 0710200413922017/51 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |
| 1 | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1708 | 0710200413922017/52 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| 1100 | 0. 10200413322017/52 | M/S AUDE PRIYA DONATELLE | DOLING (ND)2017 | 242(4),386. 241(1) | | as additional document | 00, 12/2U2U |
| 1 | | WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1709 | 0710200413922017/53 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1710 | 0710200413922017/54 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | 30/12/2020 |
| | | DONATELLE | | | | | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1711 | 0710200413922017/57 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1712 | 0710200413922017/58 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Soc 242(4) Soc 244(4) | | IA and reply will be file as additional document | 30/12/2020 |
| 1712 | 07 10200413922017/56 | M/S AUDE PRIYA | ACT//401(ND/2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |
| | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1713 | 0710200413922017/59 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | | | | |
| | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1714 | 0710200413922017/60 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | 30/12/2020 |
| 1 | | DONATELLE | COMPANY DETITION | | | Application will be file | |
| | | | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1715 | 0710200413922017/61 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |
| 1 | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1716 | 0710200413922017/62 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file | 30/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | , | , ,, , , | | | - |
| 1 | | WACZIARG EP ENGEL | COMPANY PETITION (COMPANIES | | | Application will be file as | |
| 1717 | 0710200413922017/63 | PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| 1 | | M/S AUDE PRIYA DONATELLE | | | | | |
| 1 | | WACZIARG EP ENGEL Vs. NEEMRANA HOTEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1718 | 0710200413922017/64 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | 30/12/2020 |
| 1 | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 4740 | 07402004420204742 | Vs. NEEMRANA HOTEL | (COMPANIES | Sec. 242(4) Sec. 244(4) | | IA and reply will be file | 20/42/2020 |
| 1719 | 0710200413922017/65 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |
| 1 | | DONATELLE WACZIARG EP ENGEL | COMPANY PETITION | | | Application will be file as | |
| 1720 | 0710200413922017/66 | Vs. NEEMRANA HOTEL PVT LTD | (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | IA and reply will be file as additional document | 30/12/2020 |
| | | M/S AUDE PRIYA DONATELLE | | . ,, | | | - |
| 1 | | WACZIARG EP ENGEL | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1721 | 0710200413922017/67 | PVT LTD M/S AUDE PRIYA | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | 30/12/2020 |
| 1 | | DONATELLE | | | | | |
| 1 | | | COMPANY PETITION (COMPANIES | | | Application will be file as IA and reply will be file | |
| 1722 | 0710200413922017/68 | PVT LTD | ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | as additional document | 30/12/2020 |

| | | TIRUPATI | | | | | | |
|------|----------------------------|--|---|--|---|---------------|---|------------|
| | | VENKATESHWAR RASAYAN PRIVATE | | | | | | |
| | | LIMITED Vs. THE | COMPANY | | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES | | | | | |
| 1723 | 0710102008512020/1 | DELHI AND HARYANA ON DEMAND | ACT)/527(ND)2020 | Sec 252 (1) | | | Index missed | 31/12/2020 |
| | | TRANSPORTATION | | | | | 00 | |
| | | TECHNOLOGIES LIMITED Vs. | COMPANY PETITION IB | | | | pg-23 not clear,true copy written in full,service to | |
| 1724 | 0710102094842020/2 | REGISTRAR OF JINDAL STEEL | (IBC)/1030(ND)2020 | IBC Section 59 | | | income tax | 31/12/2020 |
| | | CORPORATION Vs. | | | | | | |
| 1725 | 0710102101712020/3 | OLIVER ENGINEERING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1073(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 31/12/2020 |
| | | M/S A B EDUVENTURE PRIVATE LIMITED Vs. | , | | | | | |
| | | REGISTRAR OF | COMPANY | | | | | |
| 1726 | 0710102148202019/4 | COMPANIES NCT OF DELHI AND HARYANA | APPEAL(COMPANIES ACT)/949(ND)2019 | Sec 252 (1) | | | service missed to roc and income tax | 31/12/2020 |
| | | CRAYON SOFTWARE | , | (.) | | | | |
| | | Vs. HEALTHFORE | COMPANY PETITION IB | | | | | |
| 1727 | 0710102159622019/5 | TECHNOLOGIES KRITA ENGINEERING | (IBC)/3294(ND)2019 | IBC Under Sec 9 | | | wrong docs | 01/01/2021 |
| | | PRIVATE LIMITED VS | | | | | | |
| 1728 | 710102118262020 | AN GASLINES PROJECTS PRIVATE | | IBC Under Sec 9 | I | Pallav Palit | jurisdiction upup | 01/04/2021 |
| 1729 | 710102000072021 | BANK OF INDIA VS DIRECTOR OF | COMPANY PETITION IB (IBC)/818(ND)2018 | Application under any other provisions- IBC | | Arun Saxena | no index | 01/04/2021 |
| 1720 | 71010200072021 | TECHNO ELECTRIC & | (150)/010(145)2010 | other provisions-150 | i | Arun ouxena | ilo ilidex | 01104/2021 |
| | | ENGINEERING CO. LTD. VS MCLEOD RUSSEL | Transfer | Rule16(d),NCLT | | | Wrong documents | |
| 1730 | 710102116082020 | INDIA LTD BLUE STAR | | Rules,2016 | | UDIT KISHAN & | uploaded | 15/12/2020 |
| | | BUILDPROP PRIVATE | CA(A) MERGER AND | | | | | |
| 1731 | 0710102083842020/3 | LIMITED Vs. EARTH WATER LIMITED | AMALGAMATION(COMP ANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | ONLY INDEX UPLOADED | 12/09/2020 |
| | | BLUE STAR BUILDPROP PRIVATE | | ,,,,,, | | | | |
| | | LIMITED Vs. EARTH | CA(A) MERGER AND AMALGAMATION(COMP | | | | | |
| 1732 | 0710102083842020/4 | WATER LIMITED | ANIES ACT)/107(ND)2020 INTERLOCUTORY | Sec. 230-232, Sec 234 | | | document Not Upload | 12/09/2020 |
| 4700 | 0740402020705555 | CLOSTED LIMITER V | APPLICATION | Dule 44 of NO. T. co.co | | | Supporting affidavit | 20/42/2022 |
| 1733 | 0710102099732020/3 | GLOSTER LIMITED Vs. BINGE CAFE CONCEPT | (I.B.C)/4542(ND)2020 | Rule 11 of NCLT, 2016 | | | missed | 30/12/2020 |
| | | PVT. LTD. Vs. NAYATI HELTHCARE & | COMPANY PETITION IB | | | | | |
| 1734 | 0710102064462020/2 | RESERCH NCR PVT. | (IBC)/833(ND)2020 | IBC Under Sec 9 | | | sign missed on reply | 01/02/2021 |
| | | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI | | | | | | |
| 1735 | 0710102064462020/3 | HELTHCARE & RESERCH NCR PVT. | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | eian missod on ronly | 01/02/2021 |
| 1733 | 0710102004402020/3 | KUNAL SINGH Vs. | | ibo officer Sec 9 | | | sign missed on reply | 01/02/2021 |
| 1736 | 0710102010062020/2 | AMEREX PRIVATE LIMITED | COMPANY PETITION IB (IBC)/339(ND)2020 | IBC Under Sec 9 | | | Index missed | 01/03/2021 |
| | | KARUNA SHARMA Vs. UTSAV SECURITIES | INTÉRLOCUTORY APPLICATION | | | | TRUE COPY SIGN | |
| 1737 | 0710102034492020/2 | PRIVATE LIMITED | (I.B.C)/2420(ND)2020 | Sec 60(5) | | | MISSING | 01/03/2021 |
| | | | | | | | | |
| | | | | | | | Do C40 translation/Do | |
| | | | COMPANY | | | | Pg-618 translation/Pg- 657 to 659 not | |
| 1738 | 0710102007102020/5 | VIJENDER SHARMA Vs. AMIT BASIA | APPLICATION(IBC)/884(PB)2020 | Sec 66(1) | | | clear/volume Break in each Vol. | 01/04/2021 |
| 1700 | 07 10 10 20 07 10 20 20 70 | BINGE CAFE CONCEPT | 1 5)2020 | 000 00(1) | | | cacii voi. | 01104/2021 |
| | | PVT. LTD. Vs. NAYATI HELTHCARE & | COMPANY PETITION IB | | | | sign on rejoinder,pg-24 | |
| 1739 | 0710102064462020/5 | RESERCH NCR PVT. SUDHIR SALES & | (IBC)/833(ND)2020 | IBC Under Sec 9 | | | repeated | 01/04/2021 |
| | | SERVICES LTD Vs. | | | | | | |
| 1740 | 0710102075702019/6 | VALAYA CLOTHING PVT LTD | COMPANY PETITION IB (IBC)/905(ND)2019 | IBC Under Sec 9 | | | INDEX MISSING | 01/04/2021 |
| | | TECHNO ELECTRIC & ENGINEERING CO. LTD. | , | | | | | |
| | | Vs. MCLEOD RUSSEL | TRANSFER PETITION | Rule16(d),NCLT | | | Supporting affidavit | |
| 1741 | 0710102078232020/20 | INDIA LTD. MOTHER LAM PRIVATE | (IBC)/38(PB)2020 | Rules,2016 IBC | | | missed | 01/04/2021 |
| 4740 | 07404020000000000 | LIMITED Vs. 3 ACES | COMPANY PETITION IB | IPC Under See S | | | na 2 aut | 04/04/2024 |
| 1742 | 0710102080922020/1 | WOOD PRIVATE | (IBC)/1071(ND)2020 COMPANY PETITION | IBC Under Sec 9 | | | pg-3 cut | 01/04/2021 |
| 1743 | 0710102092602019/10 | ARUN GOEL Vs. SPG BUILDCON PVT. LTD. | (COMPANIES ACT)/91(ND)2019 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | TRUE COPY SIGN MISSING | 01/04/2021 |
| 1.2 | | ASHMIT CORPORATION | , | (, , , , , , , , , , , , , , , , , , , | | | | |
| | | PRIVATE LIMITED Vs. FLEXI INFOTECH | COMPANY PETITION IB | | | | | |
| 1744 | 0710102101182019/11 | PRIVATE LIMITED MR. PARDEEP KUMAR | (IBC)/1625(ND)2019 | IBC Under Sec 9 | | | document Not Upload | 01/04/2021 |
| | | LAKHANI RESOLUTION PROFESSIONAL OF | | | | | back date affidavit,sign | |
| | | M/S. DION GLOBAL | INTERLOCUTORY | | | | missed on reply,true | |
| 1745 | 0710102111302020/3 | SOLUTIONS LTD Vs. P J NETWORKS PVT LTD | APPLICATION (I.B.C)/5364(ND)2020 | Sec 60(5) | | | copy sign and stamp missed | 01/04/2021 |
| | | SURESH YADAV Vs. S | COMPANY PETITION IB | | | | True copy sign and | |
| 1746 | 0710102113952019/6 | P CONTRACTS PVT. SATYA PRAKASH | (IBC)/2004(ND)2019 | IBC Under Sec 9 | | | stamp missed Pg-7 to 43 not | 01/04/2021 |
| 1747 | 0710102165542019/1 | GUPTA Vs. DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3444(PB)2019 | IBC Under Sec 9 | | | clear/Wrong proof of Service attached | 01/04/2021 |
| 1 | | ORINTAL BANK OF | | | | | | |
| | | COMMERCE Vs. BINDALS SPONNGE | COMPANY PETITION IB | | | | | |
| 1748 | 0710102426212018/49 | INDUSTRIES LIMITED | (IBC)/60(PB)2018 | IBC under Sec 7 | | | Index not signed | 01/04/2021 |
| | | | | | | | | |
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| | | BANK OF INDIA Vs. | | | | | PG-83 to 98/110 to 118/185 to 193not clear | |
| | | TIRUPATI | COMPANY DETITION IS | Applicationde- | | | pg-237 to 248 is | |
| 1749 | 0710120005452018/11 | LTD. | COMPANY PETITION IB (IBC)/104(PB)2017 | Application under any other provisions | | | Cut/volume wise not uploaded | 01/04/2021 |
| | | RELIANCE COMMERCIAL FINANCE | | | | | | |
| 4750 | 074040000000000 | LTD Vs. ROSEWOOD | COMPANY PETITION IB | IDC under Co. 7 | | | da | 04/05/0004 |
| 1750 | 0710102009332019/12 | TREXIM PVT LTD RAJIV SHUKLA Vs. | (IBC)/413(PB)2019 | IBC under Sec 7 | | | document Not Upload | 01/05/2021 |
| | | ANSAL PROPERTIES AND INFRASTRUCTURE | COMPANY APPLICATION(COMPANI | Application under any | | | True copy sign and | |
| 1751 | 0710102073952020/1 | LIMITED | ES ACT)/359()2020 | other provisions | | | stamp | 01/05/2021 |
| | | | | | | | | |

| | | SUDHIR SALES & SERVICES LTD Vs. | | | | | | |
|--|---|--|--|--|----------------------------------|----------------------|--|--|
| | | VALAYA CLOTHING | COMPANY PETITION IB | | | | | |
| 1752 | 0710102075702019/7 | PVT LTD ENGINEERED FACILITY | (IBC)/905(ND)2019 | IBC Under Sec 9 | | | Index missed | 01/05/2021 |
| | | MANAGEMENT | | | | | | |
| | | SERVICES Vs. EVAN MULTISPECIALITY | | | | | pg-16,17,23 not | |
| | | HOSPITAL & | COMPANY PETITION IB | | | | clear,back date affidavit | |
| 1753 | 0710120005022018/7 | RESEARCH CENTRE ENGINEERED FACILITY | (IBC)/985(ND)2018 | IBC Under Sec 9 | | | pg-36,pg-42 translate | 01/05/2021 |
| | | MANAGEMENT SERVICES Vs. EVAN | | | | | | |
| | | MULTISPECIALITY | | | | | pg-16,17,23,59,60,61 not | |
| 1754 | 0710120005022018/9 | HOSPITAL & RESEARCH CENTRE | COMPANY PETITION IB (IBC)/985(ND)2018 | IBC Under Sec 9 | | | clear,back date affidavit pg-36,pg-42 translate | 01/05/2021 |
| | | COMMERCIAL TAX | Interlocutory Application | | COMPANY | | Section not mention in | |
| 1755 | 710102114762020 | DEPARTMENT VS MR. NIRAJ KUMAR VS | (I.B.C) | Sec 60(5) | PETITION IB | Ritesh Khare | soft copy | 10/12/2020 |
| | | M/S REAL GROWTH | Commons Bodition IB | | | SANDEEP SINGH | | |
| 1756 | 710102118492020 | COMMERCIAL ENTERPRISES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | HORA | claim amount less than 1 Cr | 23/12/2020 |
| | | KHYATI NILUM ASSOCIATES PVT. LTD. | Company | | | | | |
| | | VS KHYATI GLOBAL | Application(Companies | | | | | |
| 1757 | 710102101162020 | PVT. LTD. | Act) | Rule 11 of NCLT | | - | main case not link | 22/10/2020 |
| | | | | | | | | |
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| | | VEC DANK! INC. | | | COMPANY | | Page no. 230, 283, 284, | |
| | | YES BANK LIMITED VS MR. SURESH KUMAR | Interlocutory Application | | PETITION IB (IBC)/1731(ND)201 | | 286 not clear Please choose proper section | |
| 1758 | 710102115732020 | JAIN M/S JAYASWAL NECO | (I.B.C) | Sec 60(5),Sec 30 | 9 | NEERAJ | according to soft copy | 14/12/2020 |
| | | INDUSTRIES LIMITED | | | COMPANY | | | |
| | | VS M/S GLOBE NOBLE ENGINEERING PRIVATE | Interlocutory Application | | PETITION IB (IBC)/2617(ND)201 | | Please mention section | |
| 1759 | 710102000082021 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | Amit Keswani | in soft copy. | 01/01/2021 |
| | | FEEDBACK INFRA PRIVATE LIMITED VS | | | | | | |
| | | LOGIX | Interlegation Access | | | | please link with main | |
| 1760 | 710102000242021 | INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | <u> </u> | ADITI SHARMA | please link with main case | 01/03/2021 |
| 1761 | 710102000622021 | SHASHI KANT NEMANI VS MRS. PRETTY | Interlocutory Application (I.B.C) | | COMPANY PETITION IB | Abhirup | Merge into one PDF | 01/05/2021 |
| 1701 | 710102000022021 | SURENDRA RAJ GANG | | other provisions- IDO | COMPANY | | | 01/00/2021 |
| 1762 | 710102000932021 | VS M/S BIGUR FINANCE LIMITED & ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/639(PB)2018 | Surendra Raj Gang | No index/wrong pagination/etc | 01/06/2021 |
| | | WEALTHCORP HEALTH SERVICES PVT. LTD. | (| , | ()(| | | |
| | | Vs. WELLOGO | COMPANY PETITION IB | | | | | |
| 1763 | 0710102142642019/3 | SERVICES PRIVATE SRS LIMITED Vs. | (IBC)/2886(ND)2019 | IBC Under Sec 9 | | | Wrong Documen | 01/05/2021 |
| | | TRUSTWORTHY GEMS | INTERLOCATORY | | | | | |
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| 1764 | 0710102143462019/1 | & JEWELLERY PRIVATE LIMITED | | Sec 60(5) | | | Wrong | 01/05/2021 |
| 1764 | 0710102143462019/1 | LIMITED UNION BANK OF INDIA | (IBC)/812(ND)2019 | Sec 60(5) | | | Wrong | 01/05/2021 |
| 1764 1765 | 0710102143462019/1 0710102410362017/27 | LIMITED UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED | (IBC)/812(ND)2019 COMPANY PETITION IB | Sec 60(5) | | | Wrong INDEX NOT SIGNED | 01/05/2021 01/05/2021 |
| | | LIMITED UNION BANK OF INDIA Vs. ERA INFRA | (IBC)/812(ND)2019 COMPANY PETITION IB | | | | | |
| | | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 | | | | INDEX NOT SIGNED | |
| | | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 | | | | | |
| 1765 | 0710102410362017/27 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 COMPANY COMPANY PETITION IB (IBC)/893(ND)2018 | IBC under Sec 7 | | | INDEX NOT SIGNED | 01/05/2021 |
| 1765 | 0710102410362017/27 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. GP GLOBAL ENERGY PRIVATE LIMITED VS. ANIL KOHLI | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 | IBC under Sec 7 | | | INDEX NOT SIGNED | 01/05/2021 |
| 1765 1766 | 0710102410362017/27 0710200410952018/12 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. GP GLOBAL ENERGY PRIVATE LIMITED VS. ANIL KOHLI BHUPENDRA STEELS PRIVATE LIMITED VS. | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 COMPANY APPLICATION(IBC)/719(| IBC under Sec 7 | | | INDEX NOT SIGNED ONLY PROOF OF SERVICE | 01/05/2021 |
| 1765 1766 | 0710102410362017/27 0710200410952018/12 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. GP GLOBAL ENERGY PRIVATE LIMITED VS. ANIL KOHLI BHUPENDRA STEELS PRIVATE LIMITED VS. LOTUS GREEN | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 COMPANY APPLICATION(IBC)/719(PB)2020 | IBC under Sec 7 | | | ONLY PROOF OF SERVICE | 01/05/2021 |
| 1765 1766 | 0710102410362017/27 0710200410952018/12 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. GP GLOBAL ENERGY PRIVATE LIMITED VS. ANIL KOHLI BHUPENDRA STELS PRIVATE LIMITED VS. LOTUS GREEN DEVELOPERS PRIVATE LIMITED DEVELOPERS PRIVATE | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 COMPANY APPLICATION(IBC)/719(PB)2020 | IBC under Sec 7 | | | INDEX NOT SIGNED ONLY PROOF OF SERVICE | 01/05/2021 |
| 1765 1766 1767 | 0710102410362017/27 0710200410952018/12 0710102010302020/2 | LIMITED UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED VINAYAK WIRE PRODUCTS PVT. LTD. VS. ABIR INFRASTRUCTURE PVT. LTD. GP GLOBAL ENERGY PRIVATE LIMITED VS. ANIL KOHLI BHUPPENDRA STEELS PRIVATE LIMITED VS. LOTUS GREEN DEVELOPERS PRIVATE LIMITED MIS STAR BUILDER & CONTRACTORS | (IBC)/812(ND)2019 COMPANY PETITION IB (IBC)/190(PB)2017 COMPANY PETITION IB (IBC)/893(ND)2018 COMPANY APPLICATION(IBC)/719(PB)2020 COMPANY PETITION IB | IBC under Sec 7 IBC Under Sec 9 Rule 11 of NCLT, 2016 | | | ONLY PROOF OF SERVICE pg-73,74,78,79,193 not 3 rs court fee missed in | 01/05/2021 01/05/2021 01/06/2021 |
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| 1780 | 0710102016452020/3 | SHAH PUBLICATION PRIVATE LIMITED Vs. HARISH KAPOOR Vs. | COMPANY APPLICATION(IBC)/1139(ND)2020 | Rule 11 of NCLT, 2016 | | | NEED TO IA FILE | 01/02/2021 |
|------|---------------------|--|--|--|-----------------------------------|------------------------|---|--------------|
| | | KING RUBBER PRODUCTS PRIVATE | COMPANY APPLICATION(COMPANI | | | | | |
| 1781 | 0710102022532020/1 | LIMITED HITECH ENTERPRISES | | Rule 11 of NCLT | | | Pg-45 TO 48 NOT CLEAR | 01/05/2021 |
| 1782 | 0710102118262019/4 | Vs. LOTUS GREENS DEVELOPERS PVT. | COMPANY PETITION IB (IBC)/2300(ND)2019 | IBC Under Sec 9 | | | 3 rs court fee missed in Vakaltnama | 01/06/2021 |
| | | AJAY SINGH @ AJAY CHAUHAN Vs. TRIM | COMPANY PETITION IB | | | | | |
| 1783 | 0710102006592020/1 | INDIA PVT. LTD. CORPORATION BANK | (IBC)/398(ND)2020 COMPANY PETITION IB | IBC Under Sec 9 | | | file as a petition | 01/07/2021 |
| 1784 | 0710102033542020/2 | Vs. DMC | (IBC)/804(ND)2020 | IBC under Sec 7 | | | Proof of Service | 01/07/2021 |
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| | | | COMPANY | | | | Page numbering missed in index and in file,true | |
| 1785 | 0710102075552020/1 | SUBSTRATAL SOLUTIONS PVT LTD | APPLICATION(COMPANI ES ACT)/367(ND)2020 | Sec. 242(4) | | | copy sign and stamp missed | 01/07/2021 |
| | | BLUE STAR BUILDPROP PRIVATE | CA(A) MERGER AND | | | | | |
| 1786 | 0710102083842020/5 | LIMITED Vs. EARTH WATER LIMITED | AMALGAMATION(COMP ANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | INDEX MISSED | 01/07/2021 |
| | | ACMOS INDIA PRIVATE LIMITED Vs. THE | | • | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES | | | | service missed to | |
| 1787 | 0710102117752020/1 | DELHI & HARYANA TECHZONA BUILDCON | | Sec 252 (1) | | | | 01/07/2021 |
| | | PRIVATE LIMITED Vs. | COMPANY DETITION IS | | | | | |
| 1788 | 0710102135102019/6 | SOLUTIONS PRIVATE | | IBC under Sec 7 | | | Need to file as IA | 01/07/2021 |
| | | KHUSHBOO SINGHLA Vs. ELIXIR TRADING | (COMPANIES | Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. | | | 25 to 35/43 to 56/63,72 to 80 not clear/True copy | |
| 1789 | 0710102097622020/1 | PVT. LTD. | ACT)/154(ND)2020 COMPANY PETITION | 244(1) | | | sign missed | 01/08/2021 |
| 1790 | 0710102105692020/1 | SANJEEV JAIN Vs. SANJEEV JAIN | (COMPANIES ACT)/156(PB)2020 | Sec. 241(1),Sec. 242(4) | | | True copy sign missed | 01/08/2021 |
| | | SWASTIK INTERCHEM PVT. LTD. Vs. A M | COMPANY PETITION IB | | | | | |
| 1791 | 0710120005622018/11 | VINYT PVT. LTD. | (IBC)/1005(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILE | 01/09/2021 |
| | | ENGINEERING SERVICES PRIVATE | COMPANY | | | | | |
| 1792 | 0710102003612020/4 | | APPLICATION(IBC)/349(| Application under any other provisions- IBC | | | Wrong filing file as a | 01/11/2024 |
| 1792 | 0710102003612020/1 | M/S INTEC CAPITAL LTD Vs. M/S INDIA | PB)2020 COMPANY PETITION IB | oriei brosisions- IBC | | | application | 01/11/2021 |
| 1793 | 0710102007472019/7 | OFFSET PRINTERS PVT | (IBC)/661(ND)2019 | IBC under Sec 7 | | | upload file | 01/11/2021 |
| | | DIVYA SHARMA Vs. EFFERENT REAL | COMPANY PETITION IB | | | | DOCUMENT NOT IN | |
| 1794 | 0710102008252019/10 | M/S OMNI MEDIA | (IBC)/297(ND)2019 | IBC under Sec 7 | | | PROPER | 01/11/2021 |
| | | COMMUNICATION PVT LTD Vs. M/S JAY | | | | | | |
| 1795 | 0710200410842017/16 | POLYCHEM INDIA LIMITED | COMPANY PETITION IB (IBC)/419(ND)2017 | IBC Under Sec 9 | | | NEED TO IA FILLING | 01/11/2021 |
| | | ALCHEMIST ASSET RECONSTRUCTION | | | | | | |
| | | CO.LTD. (AARC) VS MOSER BAER INDIA | Interlocutory Application | | COMPANY PETITION IB | | | |
| 1796 | 710102001682021 | LIMITED A2B RESIDENCY OOTY- | | Sec 60(5) | (IBC)/378(PB)2017 | JAYA S | 41-49 not clear page | 01/09/2021 |
| | | ADYAR ANAND BHAVAN SWEETS INDIA | | | | | | |
| 1797 | 710102104682020 | PVT. LTD. VS M/S ORAVAL STAYS PVT. | Company Petition IB (IBC) | IBC Under Sec 9 | | Hassan Zubair Waris | claim amount less than | 11/03/2020 |
| 1191 | 7 10 102 104002020 | OKAVAL STATS PVI. | (100) | IDO Olldet 260 3 | | MAGIID | 101 | 11/03/2020 |
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| | | PROJECTS PVT. LTD. VS NBCC (INDIA) | Company Petition IB | | | Mrinal Ranjan | miss/Pagination not done/Cut Page 22/Blur | |
| 1798 | 710102001532021 | LIMITED DEEPAK KHANNA VS | (IBC) | IBC Under Sec 9 | | Pramanik | Page-46 | 01/09/2021 |
| | | EARTH INFRASTRUCTURE | Company | Application under any | COMPANY PETITION IB | | | |
| 1799 | 710102022372020 | LIMITED HARSHIT VS JITESH | Application(IBC) Interlocutory Application | other provisions- IBC | (IBC)/401(ND)2017 COMPANY | Anurag Bhatt | case type wrong WRONG SECTIONS | 19/02/2020 |
| 1800 | 710102111532020 | GUPTA | | Sec 60(5) | PETITION IB | Shivangi Shukla | CHOOSE | 29/11/2020 |
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| | | | | | COMPANY | | 238,239 Please delete previous document and | |
| 1801 | 710102111542020 | MAHINDER KUMAR VS JITESH GUPTA | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1591(PB)2018 | Shiyanai Shukla | upload only fresh document | 29/11/2020 |
| 1001 | 7 10 102 111342020 | NARESH KUMAR | , | GEC 60(3) | COMPANY | onivangi onukia | | 201 1 1/2U2U |
| 1802 | 710102117132020 | FOOD PRIVATE | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1563(ND)201 | NARESH | Wrong filing need to file as a documents . | 18/12/2020 |
| | | VIJAY KUMAR VS PAN ASIA PROJECT | | | COMPANY | | | |
| 1803 | 710102000012021 | DEVELOPMENT FUND INDIA | Interlocutory Application (I.B.C) | Sec 12(2) | PETITION IB (IBC)/387(ND)2019 | Nishi | Wrong Section not match in soft copy | 01/01/2021 |
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| | | CORPORATEION VS | | | COMPANY | | | |
| 1804 | 710102001822021 | JYOTI BUILDTECH PVT | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1362(PB)2018 | Kumar Anurag | Pg-47,49,51,53 cut | 01/11/2021 |
| | 110102001022021 | SURENDER KUMAR | Company | 000 00(0) | COMPANY | | | 011112021 |
| 1805 | 710102002092021 | GUPTA & ORS VS J.M. HOUSING LTD. | Application(Companies Act) | Rule 11 of NCLT | PETITION (COMPANIES | PRADEEP K MITTAL | section wrong soft copy in index | 01/12/2021 |
| | | KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI | | | COMPANY | | | |
| | | ALUMINIUM PRIVATE | Interlocutory Application | | PETITION IB | | | |
| 1806 | 710102002172021 | LIMITED ROHIT KUMAR GARG | (I.B.C) Company | other provisions- IBC | (IBC)/946(ND)2020 | Pranshu Goel | service missing | 01/12/2021 |
| | | VS SURINDER KUMAR | Application(Companies | | | | | |
| 1807 | 710102113552020 | SINGAL LINGUS PERSONAL | Act) | Rule 11 of NCLT | | SUBHASH | wrong main case link | 07/12/2020 |
| | | CARE AND HYGIENE PRODUCTS PRIVATE | | | | | income tax service missing Case not link | |
| | | LIMITED VS | Company | | | | upload proper file and | |
| 1808 | 710102117732020 | REGISTRAR OF COMPANIES NCT OF | Application(Companies Act) | Rule 11 of NCLT | | NITIN KUMAR MISHRA | mention main case number in soft copy | 21/12/2020 |
| 1000 | 710102117732020 | VISHWANIRMAL | Acty | Rule 11 Of NOL1 | | IMISTIKA | number in soit copy | 21/12/2020 |
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| 1809 | 710102117712020 | COMPANIES NCT OF RELIGARE | Act) | Rule 11 of NCLT | | MISHRA | сору | 21/12/2020 |
| | | ENTERPRISES LIMITED | Interlocutory Application | | | | main case not link case | |
| 1810 | 710102002422021 | VS MALVINDER MOHAN PARSVNATH | (I.B.C) | Rule 11 of NCLT, 2016 | | SHAMBO NANDY | type wrong | 12/01/2021 |
| | | DEVELOPERS LIMITED | COMPANY DETITION ID | | | | | |
| 1811 | 0710102098222019/10 | Vs. FAST TRAX FOOD PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1563(ND)2019 | IBC Under Sec 9 | | <u></u> | wrong efiling | 23/07/2020 |
| | | MR. SHAILENDRA KUMAR AGARWAL Vs. | | | | | | |
| l | | M/S CHD DEVELOPERS | COMPANY PETITION IB | | | | | |
| 1812 | 0710102029262018/9 | LIMITED BLUE STAR | (IBC)/1775(PB)2018 | IBC under Sec 7 | | | 22 page missing | 23/11/2020 |
| | | BUILDPROP PRIVATE | CA(A) MERGER AND | | | | | |
| 1813 | 0710102083842020/1 | LIMITED Vs. EARTH WATER LIMITED | AMALGAMATION(COMP ANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | file proparly not upload | 25/11/2020 |
| | | BLUE STAR BUILDPROP PRIVATE | CA(A) MERGER AND | · | | | | |
| 4011 | 074040000000 | LIMITED Vs. EARTH | AMALGAMATION(COMP | 0000 | | | c t | 00/44/0005 |
| 1814 | 0710102083842020/2 | WATER LIMITED M/S. SGR TOWNSHIP | ANIES ACT)/107(ND)2020 COMPANY PETITION | Sec. 230-232, Sec 234 | | | file proparly not upload | 28/11/2020 |
| 1815 | 0710102117572019/3 | PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD. | (COMPANIES ACT)/131(PB)2019 | Sec. 241(1) | | | WRONG DOCS | 14/12/2020 |
| 1010 | 0. 10 102 1 17 37 20 19/3 | GUPSHUP | ACT IT TO I (FD)2019 | 200. £71(1) | | | | |
| | | TECHNOLOGY INDIA PRIVATE LIMITED Vs. | | | | | | |
| 1846 | 0710102426692040/7 | EXCLUSIFE | COMPANY PETITION IB | IRC Under See C | | | NEED TO IA EIL F | 45/42/2020 |
| 1816 | 0710102136682019/7 | TECHNOSOFT PRIVATE SANJAY KUMAR Vs. | , , , , | IBC Under Sec 9 | | | NEED TO IA FILE | 15/12/2020 |
| 1817 | 0710102128642019/4 | DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2699(ND)2019 | IBC Under Sec 9 | | | sign missing | 21/12/2020 |
| | | M/S COLUMBIA PETRO | | 2 0 | | | Wrong | |
| 1818 | 0710102412382017/11 | CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | COMPANY PETITION IB (IBC)/343(ND)2017 | IBC Under Sec 9 | | | Document(Progress report filed) need to file | 01/08/2021 |
| | | MACK STAR MARKETING PRIVATE | . , , , | | | | , | |
| | | LTD Vs. ORIFLAME | COMPANY PETITION IB | | | | | |
| 1819 | 0710102013372020/8 | INDIA PRIVATE LIMITED ARUNAVA SIKDAR Vs. | (IBC)/414(PB)2020 | IBC Under Sec 9 | | | True copy sign missed | 01/11/2021 |
| | | DEPUTY DIRECTOR | INTERLOCUTORY | | | | | |
| 1820 | 0710102086782020/3 | DIRECTORATE OF ENFORCEMENT | APPLICATION (I.B.C)/3780(PB)2020 | Application under any other provisions- IBC | | | TRUE COPY SIGN MISSING | 01/12/2021 |
| | | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. | COMPANY | | | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | | | | income tax service | |
| 1821 | 0710102096942020/3 | COMPANIES HINDKUSH BUILDCON | ACT)/434(ND)2020 | Sec 252 (3) | | | missing | 01/12/2021 |
| | | PRIVATE LIMITED Vs. | COMPANY | | | | INCOME TAY SERVICE | |
| 1822 | 0710102103782020/1 | REGISTRAR OF COMPANIES | APPEAL(COMPANIES ACT)/469(ND)2020 | Sec 252 (3) | | | INCOME TAX SERVICE MISSING | 01/12/2021 |
| | | KDS HOMES AND HOUSES PRIVATE | | | | | | |
| | | LIMITED Vs. OFFICE OF | COMPANY | | | | | |
| | | THE REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES | | | | INCOME TAX SERVICE | |
| 1823 | 0710102104312020/2 | DELHI & HARYANA ORTEL | | Sec 252 (3) | | | | 01/12/2021 |
| | | COMMUNICATIONS | | | | | | |
| | | LTD. Vs. SONY PICTURES NETWORKS | INTERLOCUTORY APPLICATION | | | | ONLY PROOF OF | |
| 1824 | 0710102111092020/3 | INDIA P. LIMITED | (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 | | | | 01/12/2021 |
| | | COMMUNICATIONS | | | | | | |
| | | LTD. Vs. SONY PICTURES NETWORKS | INTERLOCUTORY APPLICATION | | | | ONLY PROOF OF | |
| 1825 | 0710102111092020/4 | INDIA P. LIMITED | (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 | | | | 01/12/2021 |
| | | COMMUNICATIONS | | | | | | |
| | | LTD. Vs. SONY PICTURES NETWORKS | INTERLOCUTORY APPLICATION | | | | ONLY PROOF OF | |
| 1826 | 0710102111122020/2 | INDIA P. LIMITED | (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 | | | SERVICE UPLOAD | 01/12/2021 |
| | | ORTEL COMMUNICATIONS | | | | | | |
| | | LTD. Vs. SONY PICTURES NETWORKS | INTERLOCUTORY APPLICATION | | | | ONLY PROOF OF | |
| 1827 | 0710102111122020/3 | INDIA P. LIMITED | (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 | | | SERVICE UPLOAD | 01/12/2021 |
| | | SIRSA JUTE MILLS PRIVATE LIMITED AND | COMPANY | | | | | |
| 4000 | 0740400444005 | ANR. Vs. REGISTRAR | APPEAL(COMPANIES | See 050 (S) | | | INCOME TAX SERVICE | 04/40/2004 |
| 1828 | 0710102114682020/2 | OF COMPANIES NIKHIL JAIN Vs. | ACT)/504(ND)2020 COMPANY | Sec 252 (3) | | | MISSING | 01/12/2021 |
| 1829 | 0710102116942020/1 | RAJDHANI NURSURIES LIMITED | APPLICATION(COMPANI ES ACT)/800(ND)2020 | Rule 11 of NCLT | | | E-STAMP MISSING | 01/12/2021 |
| 1023 | 0.10102110342020/1 | ALTICO CAPITAL INDIA | LO AO 1 /1000(ND)2020 | NAIC II OI NOLI | | | | V 1/ 12/202 |
| | | LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE | COMPANY PETITION IB | | | | IB NUMBER NOT MENTION IN | |
| 1830 | 0710102130252019/6 | LIMITED | (IBC)/2500(ND)2019 | IBC under Sec 7 | | | DOCUMENT | 01/12/2021 |
| | | RAM BHAWAN Vs. | COMPANY APPLICATION(IBC)/1608(| | | | | |
| 1831 | 0710102150482019/7 | UTTAM STRIPS LIMITED M/S COLUMBIA PETRO | | other provisions- IBC | | | NEED TO IA FILE | 01/12/2021 |
| | | CHEM PVT LTD Vs. M/S | COMPANY PETITION IB | | | | ONLY PROOF OF | |
| 1832 | 0710102412382017/13 | PETROLUBE INDIA LTD. | (IBC)/343(ND)2017 | IBC Under Sec 9 | | 1 | SERVICE UPLOAD | 01/12/2021 |

| | | FIBCOM INDIA LIMITED Vs. M/S FRESHLEE | CP(AA) MERGER AND | | | | | |
|-------|-----------------------|--|---|---|----------------------------------|---------------------|--|-------------|
| | | RETAIL PRIVATE | AMALGAMATION(COMP | | | | | |
| 1833 | 0710102080262020/7 | LIMITED SRIKALAHASTHI PIPES | | Motion Application under any | | | NEED TO IA FILE | 13/01/2021 |
| | | LIMITED Vs. UNIVERSAL | TRANSFER PETITION(COMPANIES | other provisions ,Rule 11 of NCLT,Rule16(d),NCLT | | | | |
| 1834 | 0710102095442020/1 | BUILDWELL PVT. LTD. | ACT)/2(PB)2021 | Rules,2016 | | | INDEX MISSING | 13/01/2021 |
| | | FINSBURY GLOBAL FZE Vs. UTTAM | | | | | | |
| 1835 | 0710102097082020/2 | SUCROTECH INTERNATIONAL | COMPANY PETITION IB (IBC)/1013(ND)2020 | IBC Under Sec 9 | | | AFFIDAVIT MISSING | 13/01/2021 |
| | 01.10.102001.002020.2 | COMMISSIONER Vs. | INTERLOCUTORY | inde circuit cools | | | 74 7127111 1111001110 | 10/0 //2021 |
| 1836 | 0710102097182020/2 | ASHWANI KUMAR GUPTA | APPLICATION (I.B.C)/4406(ND)2020 | Rule 11 of NCLT, 2016 | | | NEED TO IA FILLING | 13/01/2021 |
| | | SINHAL HYGEINIC PRODUCTS PRIVATE | COMPANY | | | | | |
| | | LIMITED Vs. | APPEAL(COMPANIES | | | | | |
| 1837 | 0710102097712020/1 | REGISTRAR OF RESOLUTION | ACT)/438(ND)2020 | Sec 252 (3) | COMPANY | | E-STMAP MISSING | 13/01/2021 |
| | | PROFESSIONAL VS | I-4 | | PETITION IB | MINEET | | |
| 1838 | 710102002802021 | UTM PACKAGING (INDIA) PRIVATE | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/2552(ND)201 9 | VINEET AGGARWAL | sign missing | 13/01/2021 |
| | | AKHILESH KUMAR GUPTA LIQUIDATOR OF | | | | | | |
| | | M/S JOT IMPEX | | | 004545 | 1000175 | 544. 50 | |
| | | PRIVATE LIMITED VS M/S DLF UTILITIES | Interlocutory Application | | COMPANY PETITION IB | ADVOCATE GAUTAM | 54 to 56 not clear page and due payment | |
| 1839 | 710102003002021 | LIMITED & ORS AJAT SHATRU VS | (I.B.C) | Sec 60(5) | (IBC)/334(ND)2019 COMPANY | SINGHAL | section19(2) | 13/01/2021 |
| | | SOHO | Interlocutory Application | | PETITION IB | SHEKHAR | | |
| 1840 | 710102003302021 | INFRASTRUCTURE ALOK KUMAR | (I.B.C) | Sec 60(5) | (IBC)/415(PB)2019 COMPANY | KUMAR | e-stamp paper missing | 14/01/2021 |
| 1841 | 710102003432021 | AGARWAL VS AISHWARYA MOHAN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/816(PB)2018 | VBRIGHEN | 146 not clear page | 14/01/2021 |
| 1841 | 710102003432021 | AISHWARYA MUHAN | (I.B.C) | other provisions- IBC | (IBC)/816(PB)2018 | ABHISHEK | 146 not clear page | 14/01/2021 |
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| | | | | | | | Company master data missed, after 57 one | |
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| | | | | | | | no. , 2nd volume index is wrong from page no 141, | |
| | | RAJESH KAPOOR VS | | | | | Page cut 140, Page not | |
| 1842 | 710102002642021 | KAPCO ANTI VIBRATIONS PVT. LTD | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Anurag Bhatt | clear 210, court fees missed from vakaltnama | 13/01/2021 |
| | | GAURAV KUMAR VS PARSVNATH | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | COMPANY PETITION IB | | e-stamp /affidavit back | |
| 1843 | 710102101212020 | DEVELOPERS LTD | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/65(ND)2019 | Nithin | date | 21/10/2020 |
| | | CENTURY COMMUNICATION | | | COMPANY | | | |
| | | LIMITED VS STATE | Company | Application under any | PETITION IB | | | |
| 1844 | 710102022232020 | MS. DEEPIKA BHUGRA | Application(IBC) | other provisions- IBC | (IBC)/263(PB)2018 | Gaurav Joshi | case type wrong | 18/02/2020 |
| 1845 | 710102004342021 | PRASAD VS SKC INFRATECH PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Deepika | case not connect/ wrong filing file in CA | 16/01/2021 |
| 1043 | 7 10 10 200 40 420 21 | IAP COMPANY PRIVATE | | | COMPANY | | ming me in OA | 10/01/2021 |
| 1846 | 710102003662021 | LIMITED VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/446(ND)2017 | Dharmendra Kumar | 3,4,5,9 blur page | 15/01/2021 |
| 1847 | 710102004032021 | ROHIT SEHGAL VS STATE BANK OF INDIA | | Application under any other provisions- IBC | COMPANY PETITION IB | ROHIT SEHGAL | | |
| 104/ | 7 10 102004032021 | ROHIT SEHGAL VS | | | COMPANY | NOINI SERBAL | 85,86,90 not clear page | 15/01/2021 |
| 1848 | 710102004022021 | APOGEE ENTERPRISES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/547(PB)2018 | ROHIT SEHGAI | 53-56,68-69 NOT CLEAR PAGE | 15/01/2021 |
| | | RAMIT RASTOGI - | · ·/ | p. 2 10.01.3- 100 | | J JENOAL | | |
| | | LIQUIDATOR VS GTHS RETAILS PRIVATE | Interlocutory Application | Application under any | COMPANY PETITION IB | | | |
| 1849 | 710102004092021 | LIMITED ARTI BALUJA Vs. | (I.B.C) COMPANY | other provisions- IBC | (IBC)/210(ND)2017 | RAMIT RASTOGI | true copy sing missed | 15/01/2021 |
| | | RANDSTAD INDIA | APPLICATION(IBC)/1013(| | | | | |
| 1850 | 0710102015022020/1 | PRIVATE LIMITED ANKUSH SONI Vs. | ND)2020 | Sec 60(5) | | | Index m | 13/01/2021 |
| 4054 | 0740400010455555 | VAYAM | COMPANY PETITION IB | IDO Hada - Co - C | | | Mana de como de | 42/04/0004 |
| 1851 | 0710102016152019/6 | TECHNOLOGIES ARTI BALUJA Vs. | (IBC)/578(ND)2019 COMPANY | IBC Under Sec 9 | | | Wrong document Page numbering missed | 13/01/2021 |
| 1852 | 0710102022622020/1 | BARFLEX POLYFILMS PRIVATE LIMITED | APPLICATION(IBC)/1412(ND)2020 | Sec 60(5) | | | in file,Index missed in file | 13/01/2021 |
| | | M/S CRAYON | /= | | | | | |
| | | SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S | COMPANY PETITION IB | | | | Sign missed in reply,Proof of service | |
| 1853 | 0710102025802018/20 | VAS DATA SERVICES | (IBC)/1683(ND)2018 INTERLOCUTORY | IBC Under Sec 9 | | | missed | 13/01/2021 |
| | | AGRAWAL Vs. PUNEET | APPLICATION | | | | | |
| 1854 | 0710102060722020/2 | GOEL IMPERIAL FASTNERS | (I.B.C)/2089(ND)2020 | 19(2) | | | pg-8 not clear | 13/01/2021 |
| | | PRIVATE LIMITED Vs. | | | | | Supporting official | |
| | | SOLVEN POWER SYSTEMS PRIVATE | COMPANY PETITION IB | | | | Supporting affidavit missed with e stamp | |
| 1855 | 0710102128042019/14 | LIMITED IMPERIAL FASTNERS | (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | paper | 13/01/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | SOLVEN POWER SYSTEMS PRIVATE | COMPANY PETITION IB | | | | Supporting affidavit missed with e stamp | |
| 1856 | 0710102128042019/15 | LIMITED | (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | paper | 13/01/2021 |
| | | MS. SANTOSH BHASIN Vs. RTC | COMPANY PETITION IB | | | | Supporting affidavit missed with e stamp | |
| 1857 | 0710102030002020/2 | RESTAURANTS INDIA | (IBC)/749(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | | paper | 14/01/2021 |
| | | Vs. ASIAN COLOUR | APPLICATION | | | | | |
| 1858 | 0710102090662020/1 | COATED ISPAT LTD. SRIKALAHASTHI PIPES | (I.B.C)/4030(PB)2020 | Sec 60(5) Application under any | | | INDEX MISSING | 14/01/2021 |
| | | LIMITED Vs. | TRANSFER | other provisions ,Rule 11 | | | WEED TO 5 :: | |
| 1859 | 0710102095442020/2 | UNIVERSAL BUILDWELL PVT. LTD. | PETITION(COMPANIES ACT)/2(PB)2021 | of NCLT,Rule16(d),NCLT Rules,2016 | | | NEED TO UPLOAD ONE PDF AND NO INDEX | 14/01/2021 |
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| - | 1 | ISTATE DANK OF INDIA | INTERLOCUTORY | 1 | | | 1 |
|-----------|-------------------------|---|--|--|------|---|------------|
| | | Vs. STATE BANK OF | INTERLOCUTORY APPLICATION | | | | |
| 1860 | 0710102119092020/1 | INDIA ADONIS ELECTRONICS | (I.B.C)/5695(PB)2020 | Rule 11 of NCLT, 2016 | | ONLY ORDER UPLOAD | 14/01/2021 |
| 1861 | 0710102170452019/4 | PVT LTD Vs. SAKA LIMITED | COMPANY PETITION IB (IBC)/88(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 14/01/2021 |
| 1001 | 0710102170432019/4 | DISH TV INDIA LIMITED | | IBC Officer Sec 9 | | INDEX MISSING | 14/01/2021 |
| 1862 | 0710120001492018/15 | Vs. MACRO COMMERCE PRIVATE | COMPANY PETITION IB (IBC)/398(PB)2017 | IBC Under Sec 9 | | NEED TO IA FILLING | 14/01/2021 |
| | | M/S OMNI MEDIA COMMUNICATION PVT | | | | | |
| | | LTD Vs. M/S JAY POLYCHEM INDIA | COMPANY PETITION IB | | | | |
| 1863 | 0710200410842017/16 | LIMITED | (IBC)/419(ND)2017 | IBC Under Sec 9 | | NEED TO IA FILLING | 14/01/2021 |
| | | AIR SHAGOON NETWORK PVT. LTD. | | | | | |
| 1864 | 0710200421392018/20 | Vs. ASSOCIATED TRADE LOGISTICS PVT. | COMPANY PETITION IB (IBC)/183(ND)2018 | IBC Under Sec 9 | | NEED TO IA FILLING | 14/01/2021 |
| | 0. 10200 12 10020 10:20 | NEW INDIA COLOUR COMPANY Vs. | (1.50): 100(1.15)2010 | is ondi occo | | | 1470172021 |
| | | SAMTEX DESINZ | COMPANY PETITION IB | | | | |
| 1865 | 0710102018372020/2 | PRIVATE LIMITED SANDEEP GOEL Vs. | (IBC)/535(ND)2020 INTERLOCUTORY | IBC Under Sec 9 | | pg-17 not clear | 15/01/2021 |
| 1866 | 0710102092342020/1 | GRANDSTAR REALTY PVT. LTD. | APPLICATION (I.B.C)/4127(PB)2020 | Application under any other provisions- IBC | | Wrong Document (Progress report filed) | 15/01/2021 |
| | | ANJU JAIN Vs. VIKRAM | INTERLOCUTORY APPLICATION | | | Wrong Document(application | |
| 1867 | 0710102113542020/1 | BAJAJ | (I.B.C)/5688(PB)2020 | Sec 60(5) | | filed) | 15/01/2021 |
| | | ORS. Vs. COMPARE | COMPANY PETITION IB | | | Wrong Document(no | |
| 1868 | 0710102118152020/4 | INFOBASE LIMITED DINESH CHAND JAIN & | (IBC)/7(ND)2021 | IBC Under Sec 9 | | vakalatnama) | 15/01/2021 |
| | | ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & | COMPANY PETITION IB | | | | |
| 1869 | 0710102415722018/37 | ORS. | (IBC)/37(PB)2018 | IBC under Sec 7 | | need to ia filling | 15/01/2021 |
| | | LAL Vs. RAM DEV PVT | COMPANY PETITION IB | | | | |
| 1870 | 0710200412802017/9 | MS. PUNITA KHATTER | (IBC)/178(PB)2017 | IBC Under Sec 9 | | NEED TO IA FILE | 15/01/2021 |
| | | Vs. MS. EXPLORERS TRAVELS & TOURS | COMPANY PETITION (COMPANIES | Sec 272 of the | | NEED TO SIGN EVERY | |
| 1871 | 0710204000182016/5 | PVT. PVT. LTD. & ORS. NEW INDIA COLOUR | ACT)/3(ND)2016 | Companies Act , 2013 | | PAGES | 15/01/2021 |
| | | COMPANY Vs. | | | | TRUE 0071/ 511/7 | |
| 1872 | 0710102018372020/3 | SAMTEX DESINZ PRIVATE LIMITED | COMPANY PETITION IB (IBC)/535(ND)2020 | IBC Under Sec 9 | | TRUE COPY SING MISSING | 17/01/2021 |
| | | NUVOCO VISTAS CORPORATION | INTERLOCUTORY | | | | |
| 4072 | 0740402006542020/4 | LIMITED Vs. N. S. CONCRETES PRIVATE | APPLICATION | Soc CO(E) | | NEED TO IA EILE | 49/04/2024 |
| 1873 | 0710102096542020/1 | NUVOCO VISTAS | (I.B.C)/4454(ND)2020 | Sec 60(5) | | NEED TO IA FILE | 18/01/2021 |
| | | CORPORATION LIMITED Vs. N. S. | INTERLOCUTORY APPLICATION | | | | |
| 1874 | 0710102096542020/2 | CONCRETES PRIVATE DEEPAK GUPTA Vs. | (I.B.C)/4454(ND)2020 | Sec 60(5) | | need TO IA FILE | 18/01/2021 |
| 1875 | 0710102113582020/3 | ELIXIR BUILDCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2021 | IBC under Sec 7 | | only proof of service upload | 18/01/2021 |
| 1070 | 071010211000202070 | MR.PAWAN SETHI â~S | COMPANY PETITION | ibo under oce i | | • | 10/01/2021 |
| 1876 | 0710102107682020/1 | Vs. PCL OIL AND SOLVENTS LTD â"S. | (COMPANIES ACT)/165(ND)2020 | Sec. 241(1),Sec. 242(4) | | pg-49,50 not clear,pg- 299-301 cut | 13/01/2021 |
| | | M/S VAIVA METALS AND ALLOYS PRIVATE | | | | | |
| 1877 | 0710200421652018/6 | LIMITED Vs. M/S SUNGIL INDIA PRIVATE | COMPANY PETITION IB (IBC)/492(ND)2018 | IBC Under Sec 9 | | Need to file as IA | 14/01/2021 |
| | 0. 10200121002010.0 | STATE BANK OF INDIA Vs. PRAVEER | COMPANY | is ondi occo | | | 1470172021 |
| | | CONSTRUCTIONS PVT. | APPLICATION(IBC)/159(| Application under any | | | |
| 1878 | 0710102013952019/4 | RADIANCE FLUID | PB)2019 | other provisions- IBC | | Need to file as IA | 15/01/2021 |
| | | HANDLING EQUIPMENTS PRIVATE | | | | | |
| 1879 | 0710102021062020/4 | LIMITED Vs. RDEVIS ENGINEERS PRIVATE | COMPANY PETITION IB (IBC)/567(ND)2020 | IBC Under Sec 9 | | Need to file as IA | 15/01/2021 |
| | 0.10102021002020.1 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE | | inde citati coco | | | 10.0112021 |
| 1880 | 0710102023802018/19 | PVT LTD | (IBC)/1600(ND)2018 | IBC under Sec 7 | | Need to file as IA | 15/01/2021 |
| | | AARGUS GLOBAL LOGISTICS PRIVATE | | | | | |
| | | LIMITED Vs. STOCKFLOW EXPESS | INTERLOCUTORY APPLICATION | Application under any | | | |
| 1881 | 0710102028362020/2 | PRIVATE LIMITED ANURUTAN TEXTILES | (I.B.C)/1734(ND)2020 | other provisions- IBC | | Need to file as IA | 15/01/2021 |
| | | PRIVATE LIMITED Vs. | COMPANY DETITION IS | | | Application will be file | |
| 1882 | 0710102029882020/4 | INTERNATIONAL | (IBC)/782(ND)2020 | IBC Under Sec 9 | | separately and file as IA | 15/01/2021 |
| | | DILWARA LEASING AND INVESTMENT | | | | | |
| | | LIMITED Vs. VIBRANT BUILDWELL PRIVATE | COMPANY PETITION IB | | | Court fee and welfare | |
| 1883 | 0710102075082020/1 | LIMITED DILWARA LEASING | (IBC)/983(ND)2020 | IBC under Sec 7 | | missed | 15/01/2021 |
| | | AND INVESTMENT | | | | | |
| | | | COMPANY PETITION IB | | | Court fee and welfare | |
| 1884 | 0710102075082020/2 | LIMITED ANIL RATHI TRUSTEE | (IBC)/983(ND)2020 | IBC under Sec 7 | | missed | 15/01/2021 |
| | | | INTERLOCUTORY APPLICATION | | | | |
| 1885 | 0710102103842020/2 | LIMITED SUBHASH KUMAR | (I.B.C)/4780(ND)2020 COMPANY | Sec 60(5) | | Need to file as IA | 15/01/2021 |
| 4000 | 074040040007554545 | KUNDRA Vs. TAURUS | APPLICATION(IBC)/1833(| Sec 33(1) (b) (i) to (iii) r/w | | NEED TO 14 5" - | 45/04/2024 |
| 1886 | 0710102120372019/5 | STATE BANK OF INDIA | PB)2019 | Sec 33(3) | | NEED TO IA FILE | 15/01/2021 |
| | | Vs. CENTURY COMMUNICATION | COMPANY APPLICATION(IBC)/1901(| Application under anv | | | |
| 1887 | 0710102126942019/1 | LIMITED GROMAX INDIA Vs. | PB)2019 COMPANY PETITION IB | other provisions- IBC Application under any | | NEED TO IA FILE | 15/01/2021 |
| 1888 | 0710120005252018/17 | SBO EXPORTS PVT. | (IBC)/560(ND)2018 | other provisions | | NEED TO IA FILE | 15/01/2021 |
| | | PRIVATE LIMITED Vs. | | | | | |
| 1889 | 0710200000062017/17 | SSMP INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | NEED IA FILE | 15/01/2021 |
| | | M/S LUDHIANA LUBRICANTS Vs. | | | | | |
| 1890 | 0710102014932020/5 | GODAWRI MOTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/500(ND)2020 | IBC Under Sec 9 | | NEED TO IA FILE | 15/01/2021 |
| 1030 | 0. 10 1020 14532020/5 | SUMIT BANSAL VS M/S | | | | | 10/0 1/202 |
| 1891 | 710102004742021 | ALANKIT FINSEC LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | uttar pardesh e-stamp paper 100 rupees | 18/01/2021 |
| · <u></u> | | · | | | | | |

| | | HDB FINANCIAL SERVICE VS DELHI | | | | | | |
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| | | BARODA ROAD | Interlocutory Application | | | | | |
| 1892 | 710102004842021 | CARRIER PRIVATE HISAR REAL ESTATE | (I.B.C) | Sec 60(5) | | Nidhi Saini | Pg-101 to 103 not clear | 18/01/2021 |
| | | PVT LTD. VS AARCITY | Intervention Detition | | | \file====4 | | |
| 1893 | 710102100792020 | BUILDERS PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Vikrant Pachnanda | Double E filling | 21/10/2020 |
| | | AJI INTERNATIONAL PRIVATE LIMITED VS | | | | | | |
| | | AARCITY BUILDERS | Company Petition | | | | | |
| 1894 | 710102112212020 | PRIVATE LIMITED | (Companies Act) | Sec. 441 | | MOHIT | Roc report missed | 02/12/2020 |
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| | | ANNAY RELATORS | | | | | kindly serve the petition to all respondents, Page | |
| | | PRIVATE LIMITED VS | | | | | in hindi 136 to 140, | |
| 1895 | 710102117152020 | SANYA REALTORS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Prashant Jain | Company master data missed | 18/12/2020 |
| | | POONAM GUPTA VS CREDITORS OF M/S | Company | | | | | |
| | | LIFESTYLE FITNESS | Application(Companies | | | | main case number not | |
| 1896 | 710102004642021 | PRIVATE LIMITED POONAM GUPTA VS | Act) | Rule 11 of NCLT | | Akash Panwar | link | 18/01/2021 |
| | | CREDITORS OF M/S | Company | | | | | |
| 1897 | 710102004632021 | LIFESTYLE FITNESS PRIVATE LIMITED | Application(Companies Act) | Rule 11 of NCLT | | Akash Panwar | main case not link | 18/01/2021 |
| | | ALLURI SITARAMA RAJU VS CHIRON | Company Application(Companies | | COMPANY PETITION | | | |
| 1898 | 710102005102021 | INFRATECH PRIVATE | Act) | Rule 11 of NCLT | (COMPANIES | Eshna Kumar | e-stamp missed | 19/01/2021 |
| | | INGRAM MICRO INDIA PVT LTD. Vs. | | | COMPANY | | | |
| 1900 | 0740402002270007 | WORXPACE | | Dulo 44 of NOLT 2010 | APPLICATION(IBC) | | Wrong Doc.(application | 45/04/2024 |
| 1899 | 0710102003372020/5 | CONSULTING PVT. LTD SHIV DAYAL SHARMA | | Rule 11 of NCLT, 2016 | /579(ND)2020 INTERLOCUTORY | | filed) | 15/01/2021 |
| 1900 | 0710102118212020/1 | Vs. THREE C PROJECTS PVT LTD | | Sec 60(5) | APPLICATION (I.B.C)/5618(PB)202 | | Proof of Service | 20/01/2021 |
| 1500 | 0. 10 102 1102 12020/1 | M/S BALIKA AIR | | 220 00(0) | COMPANY \ | | | |
| 1901 | 0710102157232019/6 | SERVICES Vs. M/S SPICEJET LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/49(ND)2020 | | Wrong Doc.(application filed) | 20/01/2021 |
| | | VOLKSWAGEN | | | , -,, | | , | |
| | | FINANCE PRIVATE LIMITED Vs. KELVIN | | | | | Wrong Document | |
| 1902 | 710102014692019 | RECRUITERS PRIVATE VOLKSWAGEN | | IBC under Sec 7 | | | (rejoinder filed) | 12/01/2021 |
| | | FINANCE PRIVATE | | | | | M | |
| 1903 | 710102014692019 | LIMITED Vs. KELVIN RECRUITERS PRIVATE | | IBC under Sec 7 | | | Wrong Document (rejoinder filed) | 13/01/2021 |
| | | Vs. RAJASTHAN STATE | | | | | , | |
| | | INDUSTRIAL | | | | | | |
| | | DEVELOPMENT AND INVESTMENT | | | | | Wrong Document | |
| | | CORPORATION | | | | | (Quarterly report filed) | |
| 1904 | 710102410272017 | LIMITED AND ORS. RAJAT MITRA Vs. | | IBC Under Sec 10 | | | should be file as IA | 16/01/2021 |
| | | PERFACT COLOR | | | | | | |
| | | DICITAL DRINTS DVT | COMPANY DETITION IS | | | | Wrong Doc (should be | |
| 1905 | 0710102112122019/8 | DIGITAL PRINTS PVT. LTD. | COMPANY PETITION IB (IBC)/1974(ND)2019 | IBC Under Sec 9 | | | Wrong Doc.(should be filed as application) | 16/01/2021 |
| 1905 | 0710102112122019/8 | | | IBC Under Sec 9 | | | | 16/01/2021 |
| | | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST | (IBC)/1974(ND)2019 COMPANY APPLICATION(IBC)/1665(| | | | filed as application) | |
| 1905 | 0710102112122019/8 0710102116312019/3 | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED COL SANJEEV DALAL | (IBC)/1974(ND)2019 COMPANY | IBC Under Sec 9 Sec 43(1) r/w Sec 44 (1) | | | | 16/01/2021 16/01/2021 |
| | | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED | (IBC)/1974(ND)2019 COMPANY APPLICATION(IBC)/1665(| | | | filed as application) | |
| 1906 | 0710102116312019/3 | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND | (IBC)/1974(ND)2019 COMPANY APPLICATION(IBC)/1665(PB)2019 COMPANY PETITION IB | Sec 43(1) r/w Sec 44 (1) | | | filed as application) | 16/01/2021 |
| | 0710102116312019/3 | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND | (IBC)/1974(ND)2019 COMPANY APPLICATION(IBC)/1665(PB)2019 | | | | filed as application) | |
| 1906 | 0710102116312019/3 | LTD. ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED PALLAVI JOSHI BAKHRU CREDITOR | (IBC)/1974(ND)2019 COMPANY APPLICATION(IBC)/1665(PB)2019 COMPANY PETITION IB (IBC)/297(PB)2018 | Sec 43(1) r/w Sec 44 (1) | | | filed as application) INDEX MISSING BLANK DOCUMENTS | 16/01/2021 |
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| _ | ı | | COMPANY PETITION | | T | |
|------|---------------------|--|---|--|------------------------------------|------------|
| 1921 | 0710102111552020/1 | ADITY THAKRAN Vs. CHD DEVELOPERS | (COMPANT PETITION (COMPANIES ACT)/2(ND)2021 | Sec. 73(4) | ONLY PROOF OF SERVICE | 18/01/2021 |
| 1922 | 0710102113582020/4 | DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2021 | IBC under Sec 7 | Wrong document | 18/01/2021 |
| | | M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC | COMPANY PETITION IB | | SUPPORTING | |
| 1923 | 0710120004442018/6 | ENGINEERS LTD. PUNJAB NATIONAL BANK Vs. M/S | (IBC)/1340(ND)2018 | IBC Under Sec 9 | AFFIDAVIT MISSING | 18/01/2021 |
| 1924 | | GENERAL POWER COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/637(PB)2018 | Application under any other provisions | NEED TO IA FILE | 18/01/2021 |
| 4005 | 074020044005204744 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND | | IDC Under See 0 | NEED TO IA EILE | 40/04/2024 |
| 1925 | 0710200412652017/14 | JEWELS PVT LTD AS TECHNOSOFT PRIVATE LIMITED Vs. | (IBC)/546(ND)2017 | IBC Under Sec 9 | NEED TO IA FILE | 18/01/2021 |
| 1926 | 0710102016252018/35 | INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | e-stamp missed | 19/01/2021 |
| | | FOUR STAR REALTY PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | |
| 1927 | 0710102027062020/3 | MR. SHANKAR LAL HONEST MACHINERY | ANIES ACT)/45(ND)2020 | | PAGE 11-13 NOT CLEAN | 19/01/2021 |
| | | PVT LTD Vs. VSM VENTURE CONTROL | COMPANY DETITION ID | | | |
| 1928 | 0710102087092020/10 | SYSTEMS PRIVATE LIMITED NORTHERN ARC | (IBC)/939(ND)2020 | IBC Under Sec 9 | NEED TO IA FILE | 19/01/2021 |
| | | FIVE CORE | | Application under any | | |
| 1929 | 0710102093662020/3 | SHALU KHANNA Vs. | (I.B.C)/4192(ND)2020 | other provisions- IBC | NEED TO IA FILE | 19/01/2021 |
| 1930 | 0710102095682019/1 | SAUBHAGYA ORNAMENTS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/410(ND)2019 | Sec 60(5) | NEED TO IA FILE | 19/01/2021 |
| 1 | | NANGALIA BROS. PVT. LTD. Vs. SACHIN | COMPANY PETITION IB | | E-STAMP PAPER OF | |
| 1931 | 0710102110392019/10 | ELECTRICALS FE (INDIA) LTD Vs. FE | (IBC)/2069(ND)2019 COMPANY PETITION IB | IBC Under Sec 9 Application under any | RUPEES 100 | 19/01/2021 |
| 1932 | 0710102112562019/1 | (INDIA) LTD VS. FE (INDIA) LTD S.S.V.N. DEVELOPRES | (IBC)/1074(ND)2019 | other provisions- IBC | NEED TO IA FILE | 19/01/2021 |
| | | & PROMOTERS | | | | |
| | | PRIVATE LIMITED Vs. THE REGISTRAR OF | COMPANY | | | |
| 1933 | | DELHI & HARYANA | APPEAL(COMPANIES ACT)/529(ND)2020 | Sec 252 (3) | income tax service missing | 19/01/2021 |
| | | | COMPANY PETITION | | | |
| 1934 | | KAY INFRAMATRIX LIMITED | (COMPANIES ACT)/132(ND)2019 | Sec. 58(3),Sec. 241(1),Sec. 242(4) | NEED TO IA FILE | 19/01/2021 |
| | | IMPERIAL FASTNERS PRIVATE LIMITED Vs. | | | | |
| | | SOLVEN POWER SYSTEMS PRIVATE | COMPANY PETITION IB | | | |
| 1935 | 0710102128042019/16 | LIMITED VISHAKARMA TOOL | (IBC)/2413(ND)2019 | IBC Under Sec 9 | NEED TO IA FILE | 19/01/2021 |
| 1936 | 0710102131602019/5 | WORKS Vs. MOR MUKAT MARKITING | COMPANY PETITION IB (IBC)/3017(ND)2019 | IBC Under Sec 9 | NEED TO IA FILE | 19/01/2021 |
| | | ANKUR JAIN Vs. SILVERTOAN PAPERS | COMPANY PETITION IB | | E-STAMP PAPER OF | |
| 1937 | 0710102136342019/9 | LIMITED DHANOLTI RESORTS | (IBC)/2626(ND)2019 | IBC Under Sec 9 | RUPEES 100 | 19/01/2021 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | |
| 1938 | 0710102155432019/4 | | ACT)/966(ND)2019 COMPANY | Sec 252 (1) | SERVICE MISSING | 19/01/2021 |
| 1939 | 0710102161022019/9 | AFFINITY BEAUTY SALON | APPLICATION(IBC)/2801(PB)2019 | Sec 60(5) | PROOF OF SERVICE MISSING | 19/01/2021 |
| | | PREMIER FOOT STEPS Vs. JJ TRADELINKS | COMPANY PETITION IB | | | |
| 1940 | | PRIVATE LIMITED YS MARCHANDISE INTERNATIONAL PVT. | (IBC)/426(ND)2020 | IBC Under Sec 9 | PAGE 8 TYPE COPY | 19/01/2021 |
| | | LTD. Vs. YS MARCHANDISE | | | | |
| 1044 | | INTERNATIONAL PVT. | COMPANY PETITION IB | IRC Under Sec 40 | NEED TO IA EU F | 20/04/2024 |
| 1941 | | NAVNEET KUMAR | (IBC)/136(ND)2019 INTERLOCUTORY | IBC Under Sec 10 | NEED TO IA FILE | 20/01/2021 |
| 1942 | 0710102003992021/1 | GUPTA Vs. STATE BANK OF INDIA STATE BANK OF INDIA | APPLICATION (I.B.C)/337()2021 | Sec. 12A | NEED TO IA FILE | 20/01/2021 |
| | | Vs. PRAVEER | COMPANY | Application under any | | |
| 1943 | | LTD PUNJAB NATIONAL | APPLICATION(IBC)/159(PB)2019 | other provisions- IBC | NEED TO IA FILE | 20/01/2021 |
| | | BANK Vs. M/S BETA | COMPANY PETITION IS | | | |
| 1944 | 0710102034482018/5 | INFRATECH PRIVATE LIMITED BINGE CAFE CONCEPT | COMPANY PETITION IB (IBC)/117(PB)2019 | IBC under Sec 7 | NEED TO IA FILE | 20/01/2021 |
| | | PVT. LTD. Vs. NAYATI HELTHCARE & | COMPANY PETITION IB | | | |
| 1945 | 0710102064462020/7 | RESERCH NCR PVT. DEEPAK GUPTA AND | (IBC)/833(ND)2020 | IBC Under Sec 9 | NEED TO IA FILE | 20/01/2021 |
| 1946 | 0710102118152020/6 | ORS. Vs. COMPARE INFOBASE LIMITED | COMPANY PETITION IB (IBC)/7(ND)2021 | IBC Under Sec 9 | AFFIDAVIT MISSING | 20/01/2021 |
| 40:- | | ORS. Vs. COMPARE | COMPANY PETITION IB | IDO Units S. S. | NIBEV MISSING | 00/04/000 |
| 1947 | | INFOBASE LIMITED CREATIVE INFRAHEIGHTS PVT. | (IBC)/7(ND)2021 | IBC Under Sec 9 | INDEX MISSING | 20/01/2021 |
| 1948 | | LTD. Vs. JBK DEVELOPERS PVT. | COMPANY PETITION IB (IBC)/2552(ND)2019 | IBC Under Sec 9 | 72-76 88 NOT CLEAR 77 TRANSLATE | 20/01/2021 |
| | | | COMPANY APPLICATION(IBC)/1608(| | | |
| 1949 | | UTTAM STRIPS LIMITED M/S JAYASWAL NECO | ND)2019 | other provisions- IBC | NEED TO IA FILE | 20/01/2021 |
| | | INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC | | | | |
| 1950 | 0710102161172019/4 | ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3458(ND)2019 | IBC Under Sec 9 | not found | 20/01/2021 |
| | | PCR INFRATECH PRIVATE LIMITED Vs. | | | | |
| 1951 | | ELEGANT INFRACON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3403(ND)2019 | IBC Under Sec 9 | INDEX MISSING | 20/01/2021 |
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| | | STERLING RHI PRINTOGRAPHICS | | | | | | |
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| | | PRIVATE LIMITD Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES | Application under any | | | | |
| 1952 | 0710120003962018/5 | DELHI & HARYANA VINAYAK WIRE | ACT)/768(ND)2018 | other provisions | | | NEED TO PETITION FILE | 20/01/2021 |
| | | PRODUCTS PVT. LTD. | | | | | | |
| | | Vs. ABIR INFRASTRUCTURE PVT. | COMPANY PETITION IR | | | | | |
| 1953 | 0710200410952018/19 | LTD. | (IBC)/893(ND)2018 | IBC Under Sec 9 | | | NO INDEX | 20/01/2021 |
| | | VINAYAK WIRE PRODUCTS PVT. LTD. | | | | | | |
| | | Vs. ABIR | | | | | | |
| 1954 | 0710200410952018/20 | INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | | | not found | 20/01/2021 |
| | | UNIQUE LOGISTICS | , | | | | | |
| | | INTERNATIONAL INDIA PVT. LTD. Vs. RS | COMPANY PETITION IB | | | | | |
| 1955 | 0710102009772020/2 | SEVEN LIFESTYLE PVT. | (IBC)/327(ND)2020 | IBC Under Sec 9 | | | e-stamp missing | 21/01/2021 |
| | | MILLS LIMITED VS | | | | | | |
| 1956 | 710102085812020 | ELLY REALCON PRIVATE LIMITED | Company Petition (Companies Act) | Rule 11 of NCLT | | NIRAJ PREET | Wrong case type select | 09/06/2020 |
| 1930 | 7 10 10 200 30 120 20 | FRIVATE LIMITED | (Companies Act) | Rule 11 of NOL1 | | MICAS FICE | wrong case type select | 03/00/2020 |
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| | | VIJI KUMARAVEL VS | | | | | claim amount less than 1 | |
| | | SRI GANESH AUTOMOTIVE IMPEX (P) | Company Petition IB | | | Srinivasan | cr/Advocate wilfare & court | |
| 1957 | 710102002882021 | LIMITED | (IBC) | IBC Under Sec 9 | | Ramaswamy | fees miss | 13/01/2021 |
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| | | A.V. BARTON | | | | | | |
| | | A.V. RAMACHANDRAN VS SRI GANESH | | | | | claim amount less than 1 cr/Advocate welfare | |
| | | AUTOMOTIVE IMPEX (P) | | | | Srinivasan | & court | |
| 1958 | 710102003392021 | LIMITED ENGINEERS | (IBC) | IBC Under Sec 9 | | Ramaswamy | fees miss | 14/01/2021 |
| | | CONSORTIUM VS | Company Balleton ID | | | | Pages not clear- | |
| 1959 | 710102005132021 | BULLAND BUILDTECH PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | <u></u> | Nithin | 30,31/Claim amount less than 1 Cr | 19/01/2021 |
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| | | MACHINO TRANSPORT | | | | | after page no.124/Advocate welfare | |
| | | PVT LTD VS MACHINO | Company Petition IB | Rule16(d),NCLT | | RANJANA ROY | & court | |
| 1960 | 710102004912021 | FINANCE LTD RELIGARE | (IBC) | Rules,2016 IBC | | GAWAI | fees missing | 18/01/2021 |
| | | ENTERPRISES LTD VS | Company Petition IB | | | Sandeep | | |
| 1961 | 710102004952021 | LIGARE AVIATION LTD | (IBC) | IBC under Sec 7 | | Devashish Das | Proof of service | 18/01/2021 |
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| | | ARUMANI TRADERS VS | | | | | Claim amount less than 1 Cr/Page not clear- | |
| | | SARU INTERNATIONAL | Company Petition IB | | | SHAILENDER | 32,34,36,93 to 98,102,154 | |
| 1962 | 710102005912021 | PVT. LTD. B S DESWAL VS M/S | (IBC) | IBC Under Sec 9 | COMPANY | KUMAR | to 218/etc | 21/01/2021 |
| | | SHREEOM WIRES | Interlocutory Application | | PETITION IB | | | |
| 1963 | 710102001242021 | PRIVATE LIMITED M/S MOTHERS PRIDE | (I.B.C) | other provisions- IBC | (IBC)/645(ND)2018 | B S Deswal | document Not Upload | 01/07/2021 |
| | | EDUCATION | | | | | | |
| | | PERSONNA PRIVATE LIMITED VS M/S | | | COMPANY | | due payment for rule 11, | |
| 1004 | 740402004202024 | MOTHERS PRIDE | Cross Annihing (DC) | Soc 49(2) | PETITION IB | Bobit Komo | or you can write read | 04/09/2024 |
| 1964 | 710102001302021 | INDIAN OVERSEAS | | Sec 49(2) Regulation 44(2), | (IBC)/71(ND)2020 COMPANY | Rohit Kumar | with rule-11 | 01/08/2021 |
| 1965 | 710102005502021 | BANK VS M/S PIXION MEDIA PRIVATE | Interlocutory Application (I.B.C) | Liquidation process Regulation, 2016 | PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR | 139-153 not clear and section wrong | 20/01/2021 |
| 1555 | | PASCHIMANCHAL | , | guiuudii, 2010 | COMPANY | SO CIVIL NUMAR | Coston Willing | |
| 1966 | 710102005022021 | VIDYUT VITRAN NIGAM LTD VS DEVKRIPA | Interlocutory Application (I.B.C) | Sec 60(2) | PETITION IB (IBC)/985(ND)2018 | PRADEEP MISRA | wrong e stamp paperss | 19/01/2021 |
| | | LEASEPLAN INDIA | , | | | | 2 - 2 camp pupor 33 | |
| | | PRIVATE LIMITED Vs. ANSAL PROPERTIES | | | | | | |
| 4007 | 0740400005405555 | AND | IDO Hada - Co - C | COMPANY PETITION IB | | | Wrong file upload in | 24/04/2024 |
| 1967 | 0710102005132020/4 | INFRASTRUCTURE STATE BANK OF INDIA | IBC Under Sec 9 | (IBC)/255(ND)2020 COMPANY PETITION IB | | | rejoinder corner E stamp paper and | 21/01/2021 |
| 1968 | 0710102101302020/4 | Vs. ARVIND DHAM PARK NETWORK PVT. | Section 95(1) | (IBC)/1038(ND)2020 | | | affidavit missed | 21/01/2021 |
| | | LTD Vs. PP TELECELL | | | | | | |
| 1000 | 0740402404040404 | MARKETING PRIVATE | IPC Under Cor C | COMPANY PETITION IB | | | Index miceed | 24/04/2024 |
| 1969 | 0710102104842019/13 | CONTINENTAL | IBC Under Sec 9 | (IBC)/1717(ND)2019 | | | Index missed | 21/01/2021 |
| | | CARRIERS PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | | Court fee and welfare | |
| 1970 | 0710102105952019/7 | DELTRONIX INDIA | IBC Under Sec 9 | (IBC)/1861(ND)2019 | | <u> </u> | missed | 21/01/2021 |
| | | AJAY GOYAL Vs. RAJESH MAHAJAN | · | INTERLOCUTORY APPLICATION | | | Stamp paper not | |
| 1971 | 0710102107182020/2 | [SUSPENDED | 19(2) | (I.B.C)/5012(ND)2020 | | | notrized | 21/01/2021 |
| 1 7 | | GULSHAN KUMAR RAMAN KUMAR Vs. | | | | | | |
| | | GROMET INDIA | | COMPANY PETITION IB | | | L | |
| 1972 | 0710102112552019/9 | PRIVATE LIMITED INTEC CAPITAL | IBC Under Sec 9 | (IBC)/2001(ND)2019 | | | Welfare missed of Rs15 | 21/01/2021 |
| 4070 | 0740400454055555 | LIMITED Vs. MAC | IDO mada a Cara E | COMPANY PETITION IB | | | Index missed and page | 24/04/2024 |
| 1973 | 0710102151952019/5 | ROOF INDIA PRIVATE BLUE STAR LTD. Vs. | IBC under Sec 7 | (IBC)/355(ND)2020 INTERLOCATORY | | | numbering not mention | 21/01/2021 |
| 4074 | 0740400455505555 | UPAL BUILDTECH PVT. | Application under any | APPLICATION(COMPANI | | | True copy sign and | 24/04/2024 |
| 1974 | 0710102155762019/2 | LTD. NARESH CHOUDHARY | other provisions- IBC | ES ACT)/107(ND)2019 | | | stamp missed | 21/01/2021 |
| 1075 | 0740402465042040/2 | Vs. MEDEOR | IBC Under Co. C | COMPANY PETITION IB | | | Nood to file ca !A | 24/04/2024 |
| 1975 | 0710102165812019/3 | HOSPITAL LIMITED INDIAN OVERSEAS | IBC Under Sec 9 | (IBC)/3436(ND)2019 | | | Need to file as IA | 21/01/2021 |
| | Ī | BANK Vs. M/S JMD | | COMPANY PETITION IB | | | sign missed of advocate | |
| 1976 | 0710102410042018/19 | OILS PVT. LTD. | IBC under Sec 7 | (IBC)/373(PB)2018 | | | in index | 21/01/2021 |

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| | | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S | | COMPANY PETITION IB | | | | |
| 1977 | 0710102412382017/14 | PETROLUBE INDIA LTD. M/S COLUMBIA PETRO | IBC Under Sec 9 | (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 4070 | 0740400440000047445 | CHEM PVT LTD Vs. M/S | IDO Hadaa Oaa O | COMPANY PETITION IB | | | | 04/04/0004 |
| 1978 | 0710102412382017/15 | PETROLUBE INDIA LTD. M/S COLUMBIA PETRO | IBC Under Sec 9 | (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 1979 | 0710102412382017/16 | CHEM PVT LTD Vs. M/S | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 1979 | 0710102412302017/16 | PETROLUBE INDIA LTD. ENGINEERED FACILITY | IBC Officer Sec 9 | (IBC)/343(ND)2017 | | | Stamp paper misseu | 21/01/2021 |
| | | MANAGEMENT SERVICES Vs. EVAN | | | | | | |
| | | MULTISPECIALITY | | COMPANY DETITION ID | | | | |
| 1980 | 0710120005022018/10 | HOSPITAL & RESEARCH CENTRE | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/985(ND)2018 | | | Worng document | 21/01/2021 |
| | | M/S SMALL INDUSTRIES | | | | | | |
| | | DEVELOPMENT BANK | | | | | | |
| 1981 | 0710200014262017/11 | OF INDIA Vs. M/S DELICIOUS COCO | Sec. 7(7) | COMPANY PETITION IB (IBC)/575(ND)2017 | | | Need to file as IA | 21/01/2021 |
| | 0020001.1202011111 | INTEC CAPITAL | 000.1(1) | | | | 11000 10 1110 00 111 | |
| 1982 | 0710102003522020/5 | LIMITED Vs. SHAKUN SOCKET INDUSTRIES | IBC under Sec 7 | COMPANY PETITION IB (IBC)/216(ND)2020 | | | pg-13,17,20,21 not clear | 22/01/2021 |
| | | RAM BHAWAN Vs. | Application under any | COMPANY APPLICATION(IBC)/1608(| | | | |
| 1983 | 0710102150482019/9 | UTTAM STRIPS LIMITED | | ND)2019 | | | need to ia file | 24/01/2021 |
| | | PARMOD KUMAR ANAND Vs. MBL | | | | | | |
| 4004 | 0740402454202040/2 | INFRASTRUCTURES | IDC Hadas Can O | COMPANY PETITION IB | | | 47 F0 F4 FC NOT CL FAD | 22/04/2024 |
| 1984 | 0710102154292019/2 | LIMITED PUNJAB NATIONAL | IBC Under Sec 9 | (IBC)/3144(ND)2019 | | | 47-52 54 56 NOT CLEAR | 23/01/2021 |
| | | (INTERNATIONAL) BANK Vs. | | COMPANY PETITION IB | | | | |
| 1985 | 0710120006752018/11 | M/S.SUPERIOR | IBC under Sec 7 | (IBC)/1032(ND)2018 | | | NEED TO IA FILE | 23/01/2021 |
| | | A. C. GOEL PAPER DISTRIBUTING CO. PVT. | | | | | | |
| | | LTD. Vs. WEBTECH PACKAGING (INDIA) | | COMPANY PETITION IB | | | TRUE COPY SIGN | |
| 1986 | 0710102077352019/17 | PVT. LTD. | IBC Under Sec 9 | (IBC)/984(ND)2019 | | | MISSING | 24/01/2021 |
| | | ORINTAL BANK OF COMMERCE Vs. | | COMPANY | | | | |
| 4007 | 07404004100155 | VALLABH STEEL WEST | C 42(4) -t C | APPLICATION(IBC)/1665(| | | NEED TO 14 ET E | 24/04/2024 |
| 1987 | 0710102116312019/4 | PRIVATE LIMITED NISHANT GAURAV | | PB)2019 | COMPANY | | NEED TO IA FILE 41-43,46- | 24/01/2021 |
| 1988 | 710102006132021 | GUPTA VS M/S ISHWAR INDUSTRIES LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/818(ND)2018 | Nichi | 49,86.115,116,135 not clear page | 21/01/2021 |
| 1500 | | IIFL FINANCE LIMITED | | outer provisions- IDC | COMPANY | raigiii | o.our puge | |
| 1989 | 710102006502021 | VS AVJ DEVELOPERS (INDIA) PRIVATE | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/654(PB)2019 | Shreeya Tandon | SIGN MISSING | 22/01/2021 |
| | | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. | | .,= | | , | Claim amount less than | |
| | | ENGINEERS & | | | | | 1 Cr/Advocate welfare | |
| 1990 | 710102006072021 | CONTRACTOR VS HSK INFRA PRIVATE | Company Petition IB (IBC) | IBC Under Sec 9 | | Pankaj Paliwal | & Court fees miss | 20/01/2021 |
| 1330 | 710102000072021 | MINAPRIVALE | (IBC) | ibc olider Sec 9 | | rankaj ranwai | ices illiss | 20/01/2021 |
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| | | VM WEBCLUSION PVT. | | | | | Claim amount less than 1 Cr./Jurisdiction in | |
| | | LTD. VS CONNECTIONS | | | | | Gurgaon HR/Advocate | |
| 1991 | 710102005902021 | INFRATECH SOLUTIONS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | chirag deswal | welfare & amp; amp; amp; Court fees miss/etc | 21/01/2021 |
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| | | YUDHISHTER PAL VS VERINDER KUMAR | Intervention Petition | | | | List of Date And Events & Drief Synopsis | |
| 1992 | 710102006172021 | CHHABRA | (IBC) | Sec 60(5) | | Malak Bhatt | Missing | 21/01/2021 |
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| | | INDUS INTELLIRISK & | | | | | Claim amount less than 1 Cr./Jurisdiction in | |
| | | INTELLISENCE SERVICE PVT. LTD. VS | | | | | Bangalore/Blur page- 42,53,70,72,74,80,84,85,9 | |
| | | PDS MULTINATIONAL | Company Petition IB | | | PARDEEP | 0 to 98,100,110 to | |
| 1993 | 710102006642021 | FASHION LTD. | (IBC) Company | IBC Under Sec 9 | | DAHIYA | 116,119 to 121,124 | 23/01/2021 |
| 400.4 | 74040007101055 | WILLY KINAS : | Application(Companies | | | Mishi | Main and the P | 47/07/0000 |
| 1994 | 710102071612020 | VIJAY KUMAR VS VIPUL LTD. VS | Act) | | COMPANY | Nishi | Main case not link | 17/07/2020 |
| 1995 | 710102006822021 | TURNKEY INFRASTRUCTURE PVT. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/180(ND)2020 | shreva kohli | wrong section please mention properly | 23/01/2021 |
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| | | SALES GENERAL PVT. LTD VS TURNKEY | | | COMPANY | | write as r/w or please caal us | |
| 4000 | 7404000000000 | INFRASTRUCTURE PVT. | Interlocutory Application | Dule 44 of NO. 7 costs | PETITION IB | Sunil Prakash | 24363846&quo | 22/04/2024 |
| 1996 | 710102006532021 | LTD. HITESH BHARDWAJ VS | | Rule 11 of NCLT, 2016 | (IBC)/546(PB)2018 COMPANY | Sharma | r; | 22/01/2021 |
| 1997 | 710102006942021 | DELHI APARTMENTS PVT. LTD. | Application(Companies Act) | Rule 11 of NCLT, 2016 | PETITION (COMPANIES | Atul Singh | Payment Not Done | 25/01/2021 |
| | | SCHAEFER SYSTEMS | | | , se Allies | u. emgn | - J Not Dolle | |
| | | INTERNATIONAL PTE. LTD VS UNITED COLD | | | COMPANY | | | |
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| 1998 | 710102118602020 | CHAIN AND FOOD PROCESSING LIMITED | Interlocutory Application | IBC Under Sec 9 | PETITION IB | Siddharth Phati: | document Not Upload | 24/12/2020 |

| | | LIQUIDATOR SANJAY KUMAR AGGARWAL | | | | | | |
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| | | SHRI SHYAMJI AGRICO | | | | | | |
| | | EXPORTS PRIVATE LIMITED - IN | | | COMPANY | | | |
| | | LIMITED - IN LIQUIDATION VS | | | COMPANY PETITION IB | | please choose section | |
| | | REGISTRAR OF | Interlocutory Application | | (IBC)/1071(ND)201 | | any other provision | |
| 1999 | 710102004152021 | COMPANIES (NCT | (I.B.C) | Sec 60(5) | 8 | SANJAY | please call us 24363846 | 15/01/2021 |
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| | | RISHAB KOHLI VS JEY | Application(Companies | | ES | | missing roc and income | |
| 2000 | 710102007172021 | KAY PRIVATE LIMITED SHYAM ARORA VS | Act) | Sec. 59 | ACT)/31(PB)2018 COMPANY | Sanjeev Mahajan | tax | 26/01/2021 |
| | | UNIVERSAL | Interlocutory Application | | PETITION IB | | | |
| 2001 | 710102007502021 | BUILDWELL PVT. LTD. RAJESH RAMNANI VS | (I.B.C) | other provisions- IBC | (IBC)/2011(PB)2019 COMPANY | SHYAM | wrong filing | 27/01/2021 |
| | | UNIVERSAL | Interlocutory Application | | PETITION IB | RAJESH | sign missing and | |
| 2002 | 710102007422021 | BUILDWELL PVT. LTD. | (I.B.C) | IBC Under Sec 9 | (IBC)/800(ND)2020 | RAMNANI | section wrong | 27/01/2021 |
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| 2003 | 710102117532020 | RAJ KUMAR VS KKSPUN INDIA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | RAHUL LAL AKHRIYA | affidavit 9(3)b missed, etc | 19/12/2020 |
| | | ANANYA MARKETING | -/ | | | | | |
| | | AND DISTRIBUTORS VS PP TELECELL | | | | | Court fees & 100 Rs. | |
| | | MARKETING PRIVATE | Intervention Petition | | | | Missing of Affidavit/sign | |
| 2004 | 710102005762021 | LIMITED KANTI MOHAN | (IBC) | Sec 60(5) | | TUSHAR | miss-2 to 6 | 20/01/2021 |
| | | RUSTAGI Vs. DAKSHIN | INTERLOCUTORY | | | | | |
| | | HARYANA BIJLI VITRAN | APPLICATION | | | | | |
| 2005 | 0710102065332020/1 | NIGAM LTD (DHBVN) MRS. CHHAMA JAIN Vs. | (I.B.C)/2428(ND)2020 | Sec 60(5) | | | AFFIDAVIT MISSING | 25/01/2021 |
| | | MIST DIRECT SALES | COMPANY PETITION IB | | | | NEED TO SIGN ALL | |
| 2006 | 0710102102722019/5 | PRIVAET LIMITED | (IBC)/1771(ND)2019 | IBC Under Sec 9 | | | PAGES | 25/01/2021 |
| | | KRIBHCO FERTILIZERS | COMPANY PETITION (COMPANIES | Sub-Section (1) 0f | | | 100 RUPPEE E STAMP | |
| 2007 | 0710102132372019/12 | LIMITED Vs. | ACT)/155(ND)2019 | Section 66. | | | MISSED | 25/01/2021 |
| | | SMS INTEGRATED FACILITY SERVICES | | | | | | |
| | | PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 2008 | 0710102019662020/5 | SHIPRA ESTATE M/S FINEX | (IBC)/545(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 27/01/2021 |
| | | CONSULTANCY | | | | | | |
| | | SERVICES THROUGH | | | | | | |
| | | PROPRIETOR NIKITA SHUKLA Vs. M/S | | | | | | |
| | | KALYANI BARTER PVT. | | | | | NEED TO ALL PAGES | |
| 2009 | 0710102026532020/1 | LTD. FINEX CONSULTANCY | (IBC)/696(ND)2020 | IBC Under Sec 9 | | | SIGN | 27/01/2021 |
| | | SERVICES THROUGH | | | | | | |
| | | CS NIKITA SHUKLA SOLE PROPRIETOSHIP | | | | | | |
| | | Vs. M/S. PLUS | | | | | | |
| | | CORPORATE | COMPANY PETITION IB | | | | NEED TO ALL PAGES | |
| 2010 | 0710102026622020/2 | VENTURES PRIVATE UPFRONT TRADING | (IBC)/694(ND)2020 | IBC Under Sec 9 | | | SIGN | 27/01/2021 |
| | | PRIVATE LIMITED Vs. | CP(AA) MERGER AND | | | | | |
| 2011 | 0710102062032020/4 | SONY FINANCIAL SERVICES LIMITED | AMALGAMATION(COMP ANIES ACT)/50(ND)2020 | Sec. 230-232 - Second | | | NEED TO IA FILE | 27/01/2021 |
| 2011 | 0.10102002032020/4 | MAPLE GARMENTS PVT | | motion | | | MELD TO M FILE | L110112021 |
| | | LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. | CP(AA) MERGER AND AMALGAMATION(COMP | Soc 230,222 S | | | | |
| 2012 | 0710102099052020/3 | LTD. | | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 27/01/2021 |
| | | BURDA DRUCK INDIA | , , , , | | | | | |
| | | PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS | | | | | | |
| | | PRINTERS PRIVATE | COMPANY PETITION IB | | | | | |
| 2013 | 0710102121362019/7 | LIMITED IMPERIAL FASTNERS | (IBC)/2223(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 27/01/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | SOLVEN POWER SYSTEMS PRIVATE | COMPANY PETITION IB | | | | | |
| 2014 | 0710102128042019/18 | LIMITED | (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | ONLY ORDER UPLOAD | 27/01/2021 |
| | | EMAAR HOLDING II Vs. EMAAR MGF LAND | COMPANY PETITION (COMPANIES | · | | | | |
| 2015 | 0710102151312019/37 | LIMITED | ACT)/173(PB)2019 | Sec. 241(1) | | <u></u> | PAGE-50-88 NOT CLEAR | 27/01/2021 |
| | - | SHALU KHANNA RESOLUTION | - | - | - | | - | |
| | | PROFESSIONAL OF | | | | | | |
| | | INTERNATIONAL COIL | INTERLOCUTORY | 0 00(4) (7) (7) | | | | |
| 2016 | 0710102002292021/1 | LIMITED Vs. PARAMJEET SINGH | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | PAGE-14 NOT CLEAR | 28/01/2021 |
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| | | ANUPAM GUPTA Vs. | | | | | 1398,1418 Japanese | |
| | | OVERSEAS COURIER SERVICE INDIA PVT | COMPANY APPLICATION(COMPANI | | | | translation/true copy sign missed in some | |
| 2017 | 0710102091572020/2 | LTD | | Rule 11 of NCLT | | <u></u> | pages of Vol-I | 01/08/2021 |
| | | M/S SYNERGY PROPERTY | | | - | | Wrong Document(Petition/IA/Re | |
| | | DEVLOPMENT | | | | | ply/written Submissions | |
| | | SERVICES PVT. LTD. | COMPANY PETITION IB | | | | all filed in same slash | |
| 2018 | 0710200410572018/2 | Vs. PRIDE HOTEL LTD. | (IBC)/271(ND)2018 | IBC Under Sec 9 | | | no. | 19/01/2021 |
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| | | M/S SYNERGY PROPERTY | | | Wrong Document(Petition/IA/Re | |
| | | DEVLOPMENT | | | ply/written Submissions | |
| 2019 | 0710200410572018/3 | SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)/271(ND)2018 | IBC Under Sec 9 | all filed in same slash no. | 19/01/2021 |
| | | PARK NETWORK PVT. | (| | | |
| | | LTD Vs. PP TELECELL MARKETING PRIVATE | COMPANY PETITION IB | | Stamp paper missed & | |
| 2020 | 0710102104842019/12 | LIMITED VENESSA METALS AND | (IBC)/1717(ND)2019 | IBC Under Sec 9 | true copy sign missed | 20/01/2021 |
| | | ALLOYS PVT. LTD. Vs. | | | Wrong | |
| 2021 | 0710102118892019/8 | TERRENCE ALLOYS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2262(ND)2019 | IBC Under Sec 9 | Document(Application filed) | 20/01/2021 |
| | | PARDEEP SINGH | | | | |
| | | DESWAL Vs. POOJA ROLLER FLOOR MILLS | COMPANY PETITION (COMPANIES | | Index not signed/e- | |
| 2022 | 0710102068922020/2 | PRIVATE LTD IMAGE ESTATS | ACT)/84(ND)2020 | Sec. 271-273 | stamp missing | 21/01/2021 |
| | | PRIVATE LIMITED Vs. | COMPANY | | | |
| 2023 | 0710102119472020/1 | REGISTRAR OF COMPANIES NCT OF | APPEAL(COMPANIES ACT)/9(ND)2021 | Sec 252 (3) | Pg-2 is cut | 21/01/2021 |
| | | MR. K BABU VARGHESE Vs. | , , , | , ,, | | |
| | | SCHNEIDER | COMPANY PETITION IB | | | |
| 2024 | 0710102031072018/8 | PROTOTYPING INDIA CORPORATION BANK | (IBC)/1518(ND)2018 COMPANY PETITION IB | Rule 11 of NCLT, 2016 | Index not signed | 22/01/2021 |
| 2025 | 0710102033542020/3 | Vs. DMC | (IBC)/804(ND)2020 | IBC under Sec 7 | e-stamp missing | 22/01/2021 |
| | | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV | COMPANY PETITION IB | | | |
| 2026 | 0710102068222020/2 | REHANI PUNJAB NATIONAL | (IBC)/904(ND)2020 | IBC Section 59 | Pg-28 to 32 not clear | 22/01/2021 |
| | | BANK Vs. M/S | INTERLOCUTORY | | Wrong | |
| 2027 | 0710102084642020/2 | GENERAL POWER COMPANY PVT. LTD. | APPLICATION (I.B.C)/3711(PB)2020 | 19(2) | Document(Application filed) | 22/01/2021 |
| | | | INTERLOCUTORY | | e-stamp,Supporting | |
| 2028 | 0710102114752020/1 | RITA GUPTA Vs. MR. INDER PAL SINGH | APPLICATION (I.B.C)/5484(ND)2020 | Sec 60(5) | affidavit missed | 16/01/2021 |
| | | JIL INFORMATION TECHNOLOGY LIMITED | , | | | |
| | | Vs. QI NETWORK | | | Pg- | |
| 2029 | 0710102033012020/4 | ENTERPRISE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/986(ND)2020 | IBC Under Sec 9 | 5,7,14,15,19,21,23,33,35,3 7 not clear | 18/01/2021 |
| 2023 | 0. 10 1020330 12020/4 | LIMITED | (120)1300(ND)2020 | DO OHURI DEC 3 | , not clear | 10/0 1/202 |
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| | | | | | Document(Application/R | |
| | | MICROMAX INFORMATICS LIMITED | | | ejoinder/Reply/Affidavit/ Proof of service/order. | |
| | | Vs. KUMAR | | | All filed with same | |
| 2030 | 0710120005102018/6 | DISTRIBUTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/990(ND)2018 | IBC Under Sec 9 | slash(/) No. | 18/01/2021 |
| | | SIDDHI VINAYAK POWER GENERATION & | | | | |
| | | DISTRIBUTORS PVT. | | | | |
| | | LTD. Vs. SIDDHI VINAYAK POWER | | | | |
| | | GENERATION & | COMPANY | | Wrong Document | |
| 2031 | 0710102007022020/1 | DISTRIBUTORS PVT. LTD. | APPLICATION(IBC)/539(ND)2020 | Application under any other provisions- IBC | (progress report filed) | 19/01/2021 |
| | | | , | | | |
| | | | | | | |
| | | ANKUSH SONI Vs. | | | No index/Stamp paper | |
| | | VAYAM | 001101111111111111111111111111111111111 | | missed & not | |
| 2032 | 0710102016152019/7 | TECHNOLOGIES LIMITED | COMPANY PETITION IB (IBC)/578(ND)2019 | IBC Under Sec 9 | uploaded in one PDF | 19/01/2021 |
| | | IMPERIAL FASTNERS | , | | | |
| | | PRIVATE LIMITED Vs. SOLVEN POWER | | | Wrong | |
| 2033 | 0710102128042019/17 | SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | Document(Incomplete Docs.) | 21/01/2021 |
| 2033 | 0. 10 102 120042019/1/ | M/S SEVEN HILLS | MIDONES IS(ND)2018 | DO UNIURI DEC 9 | 2003.) | Z 1/0 1/202 I |
| | | PROJECT PVT. LTD. Vs. M/S ORIENTAL | | | | |
| 2024 | 0740400004000000 | STRUCTURES | COMPANY PETITION IB | IDO Hade - Co - C | Proof of service and its | 00/04/0004 |
| 2034 | 0710102031632020/3 | ENGINEERS LTD. STANDARD | (IBC)/808(ND)2020 | IBC Under Sec 9 | pagination is missing | 26/01/2021 |
| | | CHARTERED BANK (SINGAPORE) LIMITED | | | | |
| | | Vs. RCI INDUSTRIES & | COMPANY PETITION IB | | | |
| 2035 | 0710102137062019/6 | TECHNOLOGIES LTD SANJEEV AGGARWAL | (IBC)/2688(ND)2019 | IBC Under Sec 9 | NEED TO IA FILE | 20/03/2020 |
| | | & ORS Vs. SUPERTECH | COMPANY DETICAL | | | |
| 2036 | 0710102063312020/2 | TOWNSHIP PROJECT LIMITED | COMPANY PETITION IB (IBC)/835(ND)2020 | IBC under Sec 7 | true copy sign missing | 10/12/2020 |
| | | MODERN CREDIT PVT. LTD. Vs. KPG | | | | |
| | | INTERNATIONAL | COMPANY PETITION IB | | | |
| 2037 | 0710102113782019/5 | PRIVATE LIMITED INTEC CAPITAL LTD Vs. | (IBC)/2083(ND)2019 | IBC under Sec 7 | need to ia file | 12/12/2020 |
| 2022 | 0740400000400040 | M/S GSS PROCON PVT | COMPANY PETITION IB | IDOde : O : - 5 | | 04/40/0000 |
| 2038 | 0710102098132019/27 | ANURUTAN TEXTILES | (IBC)/1896(ND)2019 | IBC under Sec 7 | e stemp miss | 24/12/2020 |
| | | PRIVATE LIMITED Vs. AMAIRA | COMPANY PETITION IB | | | |
| 2039 | 0710102029882020/4 | INTERNATIONAL | (IBC)/782(ND)2020 | IBC Under Sec 9 | sign miss | 15/01/2021 |
| | | STERLING RHI PRINTOGRAPHICS | | | | |
| | | PRIVATE LIMITD Vs. | COMPANY | | | |
| | | REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES | Application under any | NEED TO [PETITION | |
| 2040 | 0710120003962018/5 | DELHI & HARYANA | ACT)/768(ND)2018 INTERLOCUTORY | other provisions | FILE | 20/01/2021 |
| | | PANKAJ NARANG Vs. | APPLICATION | | 50 RUPEES E STAMP | |
| 2041 | 0710102111042020/2 | AMAN AGARWAL LALIT MOHAN | (I.B.C)/5251(ND)2020 INTERLOCUTORY | 19(2) | MISSED | 22/01/2021 |
| | [| AGARWAL Vs. | APPLICATION | | | |
| 2042 | 0710102114492020/1 | FRANCIS REMEDIES APEX ELECTRO | (I.B.C)/5487(ND)2020 INTERLOCATORY | Sec 60(5) | 50 rupee stamp missed | 22/01/2021 |
| 20.12 | 07404001174766167 | DEVICES PVT LTD Vs. | APPLICATION | Application under any | | 20/04/2021 |
| 2043 | 0710102117152019/7 | SCHNEIDER ELECTRIC APEX ELECTRO | (IBC)/294(ND)2019 INTERLOCATORY | other provisions- IBC | need to saperate filling | 22/01/2021 |
| 1 | L | DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC | APPLICATION (IBC)/294(ND)2019 | Application under any other provisions- IBC | need to saperate filling | 22/01/2021 |
| 2044 | 0710102117152019/8 | | | | to saperate IIIIIIQ | |

| | | NORTHERN POWER | | | | | | |
|-------|-------------------------|--|---|---|--|--|--|------------|
| | | ERECTORS LIMITED Vs. | | | | | | |
| 2045 | 0740402452072040/7 | BHARAT HEAVY ELECTRICALS LIMITED | COMPANY PETITION IB | IPC Under See 0 | | | STAMP MISSING | 22/01/2021 |
| 2045 | 0710102153972019/7 | PCR INFRATECH | (IBC)/3426(ND)2019 | IBC Under Sec 9 | | | STAMP MISSING | 22/01/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| 2046 | 0710102166352019/2 | ELEGANT INFRACON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3403(ND)2019 | IBC Under Sec 9 | | | SUPPORTING AFFIDAVIT MISSED | 22/01/2021 |
| 2040 | 07 10 102 1003 320 19/2 | GYAN CHAND | (IDC)/3403(ND)2019 | ibc officer Sec 9 | | | ALTIDAVII WIISSED | 22/01/2021 |
| | | AGARWAL Vs. M/S | | | | | | |
| | | MOTHERS PRIDE EDUCATION | COMPANY PETITION IB | | | | need to saperate pdf | |
| 2047 | 0710102170542019/3 | PERSONNA PRIVATE | (IBC)/71(ND)2020 | IBC under Sec 7 | | | after 200 pages | 22/01/2021 |
| | | MANAGEMENT | | | | | | |
| | | SERVICES Vs. EVAN | | | | | | |
| | | MULTISPECIALITY | | | | | | |
| 00.40 | 074040000000004044 | HOSPITAL & | COMPANY PETITION IB | IDO Hardan Oraco | | | | 00/04/0004 |
| 2048 | 0710120005022018/11 | RESEARCH CENTRE MAHAVIR PARSHAD | (IBC)/985(ND)2018 | IBC Under Sec 9 | | | index missing | 22/01/2021 |
| | | JAIN Vs. SUN GANGA | COMPANY | | | | | |
| 2040 | 07404020022220204 | CONSTRUCTION CO. PVT LTD | APPLICATION(IBC)/295(| Application under any | | | NEED TO IA EU E | 02/04/0004 |
| 2049 | 0710102002332020/1 | | ND)2020 INTERLOCUTORY | other provisions- IBC | | | NEED TO IA FILE | 23/01/2021 |
| | | Vs. SANYOG | APPLICATION | Application under any | | | | |
| 2050 | 0710102003632021/1 | ENTERPRISES PVT. KAMAL KHOSLA Vs. | (I.B.C)/241(ND)2021 | other provisions- IBC | | | affidavit missed | 23/01/2021 |
| | | TRIDENT PRODUCTS | COMPANY PETITION IB | | | ĺ | NEED TO UPLOAD ONE | |
| 2051 | 0710102067622020/6 | PVT. LTD. | (IBC)/873(ND)2020 | IBC under Sec 7 | | | TIME | 28/01/2021 |
| | | ALLURI SITARAMA RAJU Vs. CHIRON | COMPANY PETITION (COMPANIES | | | 1 | INDEX MISSED IN | |
| 2052 | 0710102078032020/14 | INFRATECH PRIVATE | ACT)/94(ND)2020 | Sec. 241(1) | | | AFFIDAVIT | 28/01/2021 |
| | | CAPARO ENGINEERING INDIA LTD. Vs. | | | | 1 | | |
| | | CAPARO PROCAM | COMPANY PETITION | | | | | |
| | | INFRASTRUCTURE | (COMPANIES | | | | | |
| 2053 | 0710102108292020/1 | LIMITED | ACT)/179(PB)2020 INTERLOCUTORY | Sec. 241(1),Sec. 244(1) | | | INDEX MISSING | 28/01/2021 |
| | | | APPLICATION | | | | 50 RUPEES E STAMP | |
| 2054 | 0710102111042020/3 | AMAN AGARWAL M/S DHIMAN | (I.B.C)/5251(ND)2020 | 19(2) | | | MISSING | 28/01/2021 |
| | | | INTERLOCUTORY | | | | | |
| | | ABIR | APPLICATION | | | | TRUE COPY SIGN | |
| 2055 | 0710102117362020/1 | INFRASTRUCTURE PVT. POWER2SME PVT. LTD. | (I.B.C)/5717(ND)2020 | Sec 60(5) | | | MISSING | 28/01/2021 |
| | | Vs. PSR AQUA AND | COMPANY PETITION IB | | | | NEED TO SAPERATE | |
| 2056 | 0710102148542019/10 | ENGINEERS PVT. LTD. SEEMA GUPTA Vs. | (IBC)/248(ND)2020 COMPANY | IBC Under Sec 9 | | | FILLING | 28/01/2021 |
| | | SHOURYA TOWERS | APPLICATION(IBC)/946(| | | | | |
| 2057 | 0710102159262019/1 | PRIVATE LIMITED KDH TRAVELS PRIVATE | ND)2019 | Sec 60(5) | | | E STAMP MISSING | 28/01/2021 |
| | | LIMITED Vs. INDIA | | | | | | |
| | | SPORTS FLASHES | COMPANY PETITION IB | | | | | |
| 2058 | 0710102015852020/2 | PRIVATE LIMITED SHRI RIZWAN KHALEEL | (IBC)/460(ND)2020 COMPANY PETITION IB | IBC Under Sec 9 | | | e-stamp missed TRUE COPY SIGN | 29/01/2021 |
| 2059 | 0710102033212020/6 | Vs. SPICEJET LIMITED | (IBC)/791(ND)2020 | IBC Under Sec 9 | | | MISSING | 29/01/2021 |
| | | STAR INDIA PVT.LTD Vs. INDIA SPORTS | COMPANY PETITION IB | | | | | |
| 2060 | 0710102154662019/2 | FLASHES PVT.LTD | (IBC)/3186(ND)2019 | IBC Under Sec 9 | | | E-STAMP MISSED | 29/01/2021 |
| | | STAR INDIA PVT.LTD | | | | | | |
| 2061 | 0710102154662019/3 | Vs. INDIA SPORTS FLASHES PVT.LTD | COMPANY PETITION IB (IBC)/3186(ND)2019 | IBC Under Sec 9 | | | index missing | 29/01/2021 |
| | | POONAM GUPTA VS | | | COMPANY | | | |
| 2062 | 710102007092021 | DAMONT DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/310(ND)2019 | Akash Panwar | WRONG EFILE | 25/01/2021 |
| 2002 | 710102007092021 | ABIR | (1.6.0) | Rule 11 Of NCL1, 2016 | COMPANY | Akasii Faliwai | WRONG EFILE | 25/01/2021 |
| 2000 | 74040000001001 | INFRASTRUCTURE PVT. | Interlocutory Application | Dule 44 of NO. T co. | PETITION IB | DAKU BAY | | 20/04/2024 |
| 2063 | 710102008012021 | LTD. VS SANDEEP RUPESH DAS VS | (I.B.C) Interlocutory Application | Rule 11 of NCLT, 2016 Application under any | (IBC)/893(ND)2018 COMPANY | KAKHI KAY | e-stamp missed section wrong and sign | 29/01/2021 |
| 2064 | 710102007692021 | GAURAV KATIYAR RP | (I.B.C) | other provisions- IBC | PETITION IB | Dhruv Gupta | missing | 28/01/2021 |
| | | M/S GREEN FACADE SOLUTIONS PVT. VS | Company | | | ĺ | | |
| | | M/S RAHEJA | Application(Companies | | | 1 | section wrong and main | |
| 2065 | 710102008612021 | DEVELOPERS LIMITED JBB-EVEREST | Act) | Rule 11 of NCLT | COMPANY | R N Karanjawala | case not link | 31/01/2021 |
| | | BUILDTECH PRIVATE | | | PETITION IB | 1 | | |
| | | LIMITED VS DEVENDRA | Interlocutory Application | | (IBC)/1006(ND)201 | L | | |
| 2066 | 710102008552021 | KUMAR SHARMA ARCHON POWERINFRA | (I.B.C) | other provisions- IBC | 9 | CA ANIL KUMAR | 44-45,51 not clear page | 30/01/2021 |
| | | PVT LTD VS | Company Petition IB | | | HARSHAL | page:103, 113, 116, 165- | |
| 2067 | 710102033682020 | HINDUSTAN PREFAB BINGE CAFE CONCEPT | (IBC) | IBC Under Sec 9 | - | KUMAR | 172 etc pages not clear | 17/03/2020 |
| | | PVT. LTD. VS NAYATI | | | | 1 | | |
| L | | HELTHCARE & | Company Petition IB | L | | L | | |
| 2068 | 710102034952020 | RESERCH NCR PVT. EXXIM INVESTMENTS | (IBC) | IBC Under Sec 9 | 1 | Pallav Mongia | wrong e-file | 20/03/2020 |
| | | AND ACQUISITIONS | | | | 1 | | |
| | | PRIVATE LIMITED VS REGISTRAR OF | Company | | | SHANTANU | kindly make one pdf | |
| 2069 | 710102115442020 | COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | KUMAR | after that upload petition | 13/12/2020 |
| | | = | | * * | | | | |

| | | CHD DEVELOPERS LIMITED VS ANSAL | Company Polition | | | Alak Kumas | Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,9 5,189,198,218,325,326,34 4,388,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 & amp;amp;amp;amp; make separate index, Vol 2 index missed, Advance resides are transfer of the separate index, Vol 2 index missed, Advance | |
|------|-----------------|--|--------------------------------------|-----------------------|---|------------------------|--|------------|
| 2070 | | LOTUS MELANGE PROJECTS PVT. LTD. | Company Petition (Companies Act) | Sec. 74(2) | | Alok Kumar Tripathi | service not mentioned in index | 20/01/2021 |
| | | ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY | Company Petition | Sec. 241(1) | | Prashant Jain | Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent | 23/01/2021 |
| 2072 | | RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SIDDHARTH ACHARYA | Blur & amp; amp; amp; Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit9(3) b certificate miss | 28/01/2021 |
| 2073 | | | Company Appeal(Companies Act) | Sec. 73(4) | | MANOJ KUMAR PATHY | Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28 | 28/01/2021 |
| 2074 | | UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | TARUN MADAN | NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,m issed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed | 27/01/2021 |
| | | RGTL INDUSTRIES | - Linguista Follo | | COMPANY | | | |
| | | LIMITED VS COMMISSIONER OF | Interlocutory Application | | COMPANY PETITION IB | | 79,83,78,26,29,41,43-46 not clear page and 28 | |
| 2075 | 710102102782020 | INCOME TAX RAJINDER WALI VS | (I.B.C) Interlocutory Application | Sec 60(5) | (IBC)/431(ND)2019 | RISHI | | 27/10/2020 |
| 2076 | 710102002112021 | TIGER CAMP PVT. LTD. SUMIT BANSAL VS | (I.B.C) Interlocutory Application | Sec 60(5) | COMPANY | Rajinder | main case not link up stamp paper needed | 12/01/2021 |
| | | GAURAV HOTA M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA | (I.B.C) Interlocutory Application | Sec 12(2) | PETITION IB COMPANY PETITION IB (IBC)/1042(ND)202 | Abhishek Garg | of Rs100 not vailid 10 rs RS 100 E-STAMP PAPER | |
| 2078 | | KARAMCHAND | (I.B.C) | Rule 11 of NCLT, 2016 | 0 | SOHAIB | REQUIRED | 30/01/2021 |
| 2079 | 710102008662021 | CAPITAL INDIA OYSTER STEEL & IRON | Company Appeal(Companies Act) | Sec. 421 | COMPANY | renugupta | Wrong e file | 01/02/2021 |
| 2080 | | PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/968(PB)2019 | | NF | 21/09/2020 |

| | | STOCKFLOW EXPRESS PVT LTD Vs. NITIN | | INTERLOCUTORY APPLICATION | ONLY PROOF OF | |
|--|--|---|---|--|--|--|
| 2081 | 0710102060732020/7 | BHARAL | Sec 66(1) | (I.B.C)/2153(ND)20 | SERVICE UPLOAD | 12/10/2020 |
| | | PARVESH KUMAR Vs. DESEIN PRIVATE | | COMPANY PETITION IB | ONLY PROOF OF | |
| 2082 | 0710102137402019/4 | LIMITED | IBC Under Sec 9 | (IBC)/2700(ND)201 | SERVICE UPLOAD | 21/12/2020 |
| | | KISHORE KUMAR | | COMPANY | | |
| 2083 | 0710102128612019/4 | SINGH Vs. THE INDURE PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/2667(PB)2019 | STAMP MISSING | 31/12/2020 |
| | | ICICI BANK LIMITED Vs. | | COMPANY | | |
| 2084 | 0710102416272018/30 | M/S. ESSAR POWER JHARKHAND LIMITED | IBC under Sec 7 | PETITION IB (IBC)/25(PB)2018 | NEED TO ALL PAGES SIGN | 01/05/2021 |
| 2004 | 0710102410272010/00 | | | CP(AA) MERGER | OIGIT | 01/00/2021 |
| 2085 | 0710102009812020/2 | PACKET DESIGN INDIA PRIVATE LIMITED Vs. | Sec. 230-232 - Second Motion | AND AMALGAMATION(| NEED TO IA FILE | 23/01/2021 |
| 2005 | 07 10 10 200 96 12 02 072 | SHREE BALAJI | WOLIOII | AWALGAWATION(| NEED TO IA FILE | 23/01/2021 |
| | | REFRACTORIES CO Vs. | | COMPANY | | |
| 2086 | 0710102013352019/10 | RGTL INDUSTRIES LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/431(ND)2019 | NEED TO IA FILE | 23/01/2021 |
| | | SHREE BALAJI | | , , , , , , , , | | |
| | | REFRACTORIES CO Vs. RGTL INDUSTRIES | | COMPANY PETITION IB | | |
| 2087 | 0710102013352019/11 | LIMITED | IBC Under Sec 9 | (IBC)/431(ND)2019 | INDEX MISSING | 23/01/2021 |
| | | HEMANT SHARMA Vs. MOSER BAER | Application under any | COMPANY APPLICATION(IBC) | | |
| 2088 | 0710102013582020/2 | ELECTRONICS LTD. | other provisions- IBC | /919(ND)2020 | NEED TO IA FILE | 23/01/2021 |
| | | SUNFISH FLECTRONICS Va. CRC | • | COMPANY | | |
| 2089 | 0710102017972020/3 | ELECTRONICS Vs. CPC ELECTRICAL PRIVATE | IBC Under Sec 9 | PETITION IB (IBC)/493(ND)2020 | NEED TO IA FILE | 23/01/2021 |
| | | | | | | |
| | | | | COMPANY PETITION IB | | |
| | | FOSECO INDIA LTD Vs. | | (IBC)/1096(ND)202 | sign on reply missed,pg- | |
| 2090 | 0710102021522020/3 | D C M LIMITED | IBC Under Sec 9 | 0 | | 23/01/2021 |
| | | VOLKSWAGEN FINANCE PRIVATE | | COMPANY PETITION IB | Supporting affidavit and | |
| 2091 | 0710102107432020/2 | LIMITED Vs. TARUN | Section 95(1) | (IBC)/1097(ND)202 | stamp paper missed | 24/01/2021 |
| | | HONEST MACHINERY PVT LTD Vs. VSM | | INTERLOCUTORY | | |
| | | VENTURE CONTROL | | APPLICATION | | |
| 2022 | 07404000055000 | SYSTEMS PRIVATE | S 40A | (I.B.C)/365(ND)202 | 18/man al a | 25/04/2024 |
| 2092 | 0710102005532021/1 | LIMITED | Sec. 12A | 1 | Wrong document | 25/01/2021 |
| | | | | | | |
| | | | | COMPANY | olan miossal sa | |
| | | HARI RAM Vs. SHILPA | | PETITION (COMPANIES | sign missed on reply,stamp paper of | |
| 2093 | 0710102014592019/11 | GARMENTS PVT. LTD | Sec 424 (3) | ACT)/286(ND)2017 | Rs100 of UP | 25/01/2021 |
| | | AS TECHNOSOFT PRIVATE LIMITED Vs. | | COMPANY PETITION IB | Sign missed on reply,pg- | |
| | | INDIANROOTS | | (IBC)/1411(ND)201 | 11 repeated,true copy | |
| 2094 | 0710102016252018/31 | SHOPPING LIMITED | IBC Under Sec 9 | 8 COMPANY | | 25/01/2021 |
| 2095 | 0710102024802020/7 | BHAVYA PRAKASH Vs. DD MOTORS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB | True copy sign and stamp missed | 25/01/2021 |
| | | ATISHEY JAIN Vs. SAROHA PRINTING | | COMPANY | sign missed on reply,pg- | |
| | | AND PACKAGING | | PETITION IB | 5 not clear, separately file | |
| 2096 | 0710102062102020/3 | AND PACKAGING PRIVATE LIMITED | IBC Under Sec 9 | | | 25/01/2021 |
| 2096 | 0710102062102020/3 | AND PACKAGING | IBC Under Sec 9 | PETITION IB | 5 not clear,separately file the application as IA | |
| | | AND PACKAGING PRIVATE LIMITED HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL | | PETITION IB (IBC)/825(ND)2020 COMPANY PETITION IB | 5 not clear,separately file the application as IA pg-33 not clear,stamp paper page number | 25/01/2021 |
| 2096 | 0710102062102020/3 0710102063262020/2 | AND PACKAGING PRIVATE LIMITED HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL | IBC Under Sec 9 | PETITION IB (IBC)/825(ND)2020 COMPANY PETITION IB (IBC)/903(ND)2020 | 5 not clear,separately file the application as IA pg-33 not clear,stamp | |
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| 2111 | 0710102033212020/5 | Vs. SPICEJET LIMITED IBM INDIA PRIVATE | IBC Under Sec 9 | (IBC)/791(ND)2020 | vakalatnama | 28-01-2021 |
| | | LIMITED Vs. GLOBAL | | COMPANY | | |
| 2112 | 0710102061262019/13 | INFONET DISTRIBUTION PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/712(ND)2019 | Need to file as IA | 28-01-2021 |
| | 0110102001202010110 | INDERJIT MONGIA | is and or our | (120)112(12)2310 | Trood to the do b | 20 01 2021 |
| | | PROP : ASHENDER ENTERPRISES Vs. | | COMPANY | | |
| | | MEDEOR HOSPITAL | | PETITION IB | True copy sign and | |
| 2113 | 0710102082222020/5 | LIMITED M/S AGGARWAL | IBC Under Sec 9 | (IBC)/952(ND)2020 | stamp missed | 28-01-2021 |
| | | ADVERTISING AGENCY | | COMPANY | | |
| | | Vs. M/S NAV GRIH DEVELOPERS PRIVATE | | PETITION IB (IBC)/1084(ND)202 | | |
| 2114 | 0710102029152020/2 | LIMITED | IBC Under Sec 9 | 0 | page numbering missed | 29-01-2021 |
| | | STRESSED ASSTES STABILIZATION FUND | | COMPANY | | |
| | | (SASF) Vs. HOTLINE | | PETITION IB | Upload all reply | |
| 2115 | 0710102030772018/6 | CPR LTD MR. K BABU | IBC under Sec 7 | (IBC)/33(ND)2019 COMPANY | separately | 29-01-2021 |
| | | VARGHESE Vs. | | PETITION IB | | |
| 2116 | 0710102031072018/9 | SCHNEIDER PROTOTYPING INDIA | Pulo 11 of NCI T 2010 | (IBC)/1518(ND)201 | pg-106 missed,pg-200 not clear | 29-01-2021 |
| 2110 | 0.10102031012010/9 | | Rule 11 of NCLT, 2016 | INTERLOCUTORY | not cicai | 20-01-2021 |
| 2117 | 0710102036292020/1 | BHARAT ALUMINIUM CO.LTD Vs. | Soc 60(E) | APPLICATION (I.B.C)/2085(ND)20 | Wrong document | 29.01.2024 |
| 211/ | 01 10 102030292020/1 | OSWAL MINERALS | Sec 60(5) | COMPANY | Wrong document | 29-01-2021 |
| | | LIMITED Vs. SATELLITE CABLES | | PETITION IB | | |
| 2118 | 0710102083162019/8 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/1185(ND)201 9 | Index missed | 29-01-2021 |
| | | SAM BUSINESS CONTINUITY SERVICES | | COMPANY PETITION IB | | |
| | | Vs. JSP PROJECTS | | (IBC)/1023(ND)202 | | |
| 2119 | 0710102100462020/11 | PRIVATE LIMITED | IBC Under Sec 9 | 0 | Index missed | 29-01-2021 |
| 2120 | 0710102101302020/5 | STATE BANK OF INDIA Vs. ARVIND DHAM | Section 95(1) | COMPANY PETITION IB | Stamp paper and affidavit missed | 29-01-2021 |
| | | SAKSHI FINCAP | , | INTERLOCUTORY | | |
| 2121 | 0710102118552020/1 | PVT.LTD Vs. CELEBRATION CITY | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/5726(PB)202 | true copy sign and stamp missed | 29-01-2021 |
| | | YOGESH SETHI Vs. | Application under any | INTERLOCUTORY | | |
| 2122 | 0710102119242020/1 | PUNJAB NATIONAL BANK | other provisions- IBC,Rule 11 of NCLT, | APPLICATION (I.B.C)/5691(ND)20 | Court fee and welfare missed | 29-01-2021 |
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| - | 071010211324202071 | RITZY CHEMICALS PVT. | , | COMPANY | | |
| | | RITZY CHEMICALS PVT. LTD. Vs. H R | | COMPANY PETITION IB | Court fee and welfare | |
| 2123 | 07101021102120182020/2 | RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD. M/S WELLDONE | IBC Under Sec 9 | COMPANY | | 29-01-2021 |
| | | RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD. | | COMPANY PETITION IB | Court fee and welfare | |
| | | RITZY CHEMICALS PVT. LTD. Vs. H R POLLYCOATS PVT. LTD. M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN | | COMPANY PETITION IB (IBC).4(ND)2021 COMPANY PETITION IB | Court fee and welfare | |
| 2123 | 0710102120182020/2 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 COMPANY | Court fee and welfare missed | 29-01-2021 |
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| 2123 | 0710102120182020/2 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED VS. M/S REIN CONSTRUCTIONS PRIVATE LIMITED IDBI BANK LIMITED VS. AMZEN | IBC Under Sec 9 | COMPANY PETITION IB (IBC).4(ND)2021 COMPANY PETITION IB | Court fee and welfare missed | 29-01-2021 |
| 2123 | 0710102120182020/2 0710102140402019/2 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. W/S WELLUDONE ESTATES PROJECTS PRIVATE LIMITED VS. M/S REIN CONSTRUCTIONS PRIVATE LIMITED IDBI BANK LIMITED VS. AMZEN TRANSPORTATION INDUSTRIES PRIVATE | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 COMPANY PETITION IB (IBC)/2836(ND)201 9 COMPANY PETITION IB | Court fee and welfare missed Stamp paper of Rs100 stamp paper and | 29-01-2021 29-01-2021 |
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| 2123 | 0710102120182020/2 0710102140402019/2 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED VS. M/S REIN CONSTRUCTIONS PRIVATE LIMITED IDBI BANK LIMITED VS. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED MANJIT RAJAIN VS. SAPAN MOHAN GARG | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 COMPANY PETITION IB (IBC)/2836(ND)201 9 COMPANY PETITION IB | Court fee and welfare missed Stamp paper of Rs100 stamp paper and | 29-01-2021 29-01-2021 |
| 2123 | 0710102120182020/2 0710102140402019/2 0710102160992019/7 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. M/S WELLUDUNE ESTATES PROJECTS PRIVATE LIMITED VS. M/S REIN CONSTRUCTIONS PRIVATE LIMITED US. M/S REIN TRANSPORTATION INDUSTRIES PRIVATE LIMITED INDUSTRIES PRIVATE LIMITED MANJIT RAJAIN VS. | IBC Under Sec 9 IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 COMPANY PETITION IB (IBC)/2836(ND)201 9 COMPANY PETITION IB (IBC)/3(ND)2020 INTERVENTION | Court fee and welfare missed Stamp paper of Rs100 stamp paper and affidavit missed | 29-01-2021 29-01-2021 29-01-2021 |
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| 2123 | 0710102120182020/2 0710102140402019/2 0710102160992019/7 | RITZY CHEMICALS PVT. LTD. VS. H R POLYCOATS PVT. LTD. WIS WELLDONE ESTATES PROJECTS PRIVATE LIMITED VS. M/S REIN CONSTRUCTIONS PRIVATE LIMITED VS. M/S REIN TRANSPORTATION INDUSTRIES PRIVATE LIMITED MANJIT RAJAIN VS. SAPAN MOHAN GARG B.E.C. INDIA PVT. LTD VS. CROSS ROADS INDIA ASSISTANCE PRIVATE LIMITED JITESH GUPTA VS. | IBC Under Sec 9 IBC Under Sec 9 IBC under Sec 7 Sec 60(5) IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 COMPANY PETITION IB (IBC)/2836(ND)201 9 COMPANY PETITION IB (IBC)/3(ND)2020 INTERVENTION PETITION COMPANY PETITION IB (IBC)/286(ND)2020 INTERVENTION | Court fee and welfare missed Stamp paper of Rs100 stamp paper and affidavit missed Wrong document Stamp paper missed and | 29-01-2021 29-01-2021 29-01-2021 30-01-2021 |
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| | | INFORMATICS LIMITED | | COMPANY | True copy sign and | |
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| 24.42 | 0740402070002020/2 | MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G. | San (0/F) | APPLICATION | True copy stamp missed | 00/04/0004 |
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| 2145 | 0710102080192020/5 | REGISTRAR OF COMPANIES | Sec 252 (3) | ES ACT)/292(ND)2020 | Supporting affidavit and stamp paper missed | 02/01/2021 |
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| | | Vs. STATE BANK OF | | APPLICATION | NEED TO ONE TIME | 00/04/000 |
| 2148 | 0710102109512020/1 | INDIA STANDARD | Sec 60(5) | (I.B.C)/232(PB)2021 | FILE | 02/01/2021 |
| | | CHARTERED BANK | | COMPANY | | |
| | | (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & | | PETITION IB (IBC)/2688(ND)201 | | |
| 2149 | 0710102137062019/8 | TECHNOLOGIES LTD | IBC Under Sec 9 | 9 | STAMP MISSING | 02/01/2021 |
| | | ORRIS INFRASTRUCTURE PVT. | | INTERLOCUTORY | na 199 100 102 104 | |
| | | LTD. Vs. THREE C | | APPLICATION (I.B.C)/364(ND)202 | pg-188,190,192,194- 196,,198,201,202,203,206, | |
| 2150 | 0710102005352021/1 | SHELTERS PVT. LTD. | Sec 60(5) | 1 | 208,213 cut | 02/02/2021 |
| | | AHUJA HOSPITALITY PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
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| 2152 | 0710102119312020/1 | LIMITED | Sec 60(5) | Ō | MISSING | 02/02/2021 |
| | | WEALTHCORP HEALTH SERVICES PVT. LTD. | | COMPANY PETITION IB | | |
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| | | M/S JMS STEEL & POWER CORPORATION | | | | | missing page-11/Page not clear-22 to | |
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| | | VS VINAYAK RATHI | | | | | 219/Wrong | |
| | | STEELS ROLLING | Company Petition IB | | | | section/wrong | |
| 2169 | 710102035402020 | MILLS PVT LTD. JADE E SERVICES | (IBC) | IBC Under Sec 9 | | Kartik | documents/etc | 25/03/2020 |
| | | PRIVATE LIMITED VS | | | | | | |
| 2170 | 710102113042020 | M/S PINE & PEAK DEVELOPERS LIMITED | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules.2016 | | ANUBHAV RASTOGI | Main case no missed, wrong case type select | 12/04/2020 |
| | | KOREA TRADE | T cition(companies 7 tot) | 114100,2010 | | | mong case type coloct | 12/01/2020 |
| | | INSURANCE CORPORATION VS | | | | | | |
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| 2171 | 710102118942020 | APPLIANCES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nikhil Palli | your same matter is ongoing other diary no | 25/12/2020 |
| 21/1 | 710102110942020 | KOREA TRADE | (IBC) | IBC Officer Sec 9 | | NIKIIII Falli | origoning other diary no | 25/12/2020 |
| | | INSURANCE CORPORATION VS | | | | | | |
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| | | APPLIANCES PRIVATE | Company Petition IB | | | l <u>-</u> | your same matter is | |
| 2172 | 710102118952020 | LIMITED M/S. AURA FACILITIES | (IBC) | IBC Under Sec 9 | | Nikhil Palli | ongoing other diary no | 25/12/2020 |
| | | MANAGEMENT | | | | | | |
| | | PRIVATE LIMITED VS M/S. CANNES | | | | | page:19-23 not clearWrong section | |
| | | PROPERTY | Company Petition IB | | | Dhaval | choose/Blur Page-19 to | |
| 2173 | 710102004312021 | MANAGEMENT | (IBC) | IBC Under Sec 9 | | Deshpande | 23 | 16/01/2021 |
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| | | M/S. NIPMAN | | | | | brief of synopsis missed, form 5 | |
| | | M/S. NIPMAN FASTENER INDUSTRIES | | | | | missed, form 5 corporate debtor | |
| | | PRIVATE LIMITED VS | | | | | addresss in up , true | |
| | | M/S. MAKINO AUTO INDUSTRIES PRIVATE | Company Petition IB | | | | copy sign missed, compliance affidavit | |
| 2174 | 710102006972021 | LIMITED | (IBC) | IBC Under Sec 9 | <u> </u> | Harshit | missed 9(b)b | 25/01/2021 |
| | | T.S.S ENTERPRISES VS | Company | | | | | |
| 2175 | 710102008592021 | M/S RAHEJA DEVELOPERS LIMITED | Application(Companies Act) | Rule 11 of NCLT | | R N Karanjawala | main case number not link | 30/01/2021 |
| , | | MADHUVAN TIE UP | - 4 | | OOMBAND! | | WRONG CASE NO | |
| | | PRIVATE LIMITED VS NARENDER KUMAR | Interlocutory Application | | COMPANY PETITION IB | | CONNECT/ PAGE 6 NOT CLEAR /E-STAMP | |
| 2176 | 710102008762021 | SHARMA | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1397(PB)2019 | Siddharth Bhatli | MISSED | 02/01/2021 |
| | <u> </u> | JITENDER AHUJA VS ARCH CONCEPT PVT. | Interlocutory Application | | COMPANY PETITION IB | | | |
| 2177 | 710102009282021 | LTD. | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/133(ND)2020 | Sandeep Bajaj | sign missing | 02/02/2021 |
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| | | SANJAY AGGARWAL | Miscellaneous | | | | not signed/True copy | |
| 2178 | 710102008672021 | VS SAKSHI FINCAP PVT. LTD. | Application(Companies | Rule 11 of NCLT | | ISHA BHALLA | sign missing/e-stamp missing | 02/01/2021 |
| 21/0 | 710102000672021 | KASHI VISWANATHAN | Act) | Rule 11 of NCL1 | COMPANY | ISHA BHALLA | missing | 02/01/2021 |
| 0470 | 7404000000000 | SIVARAMAN VS | Interlocutory Application | | PETITION IB | kashi | 04.004 | 00/00/0004 |
| 2179 | 710102009532021 | SRIGOPAL SHARAD AGGARWAL | (I.B.C) | other provisions- IBC | (IBC)/564(ND)2019 | viswansthan si | 34-38 not clear page Wrong Section | 02/03/2021 |
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| | | NOBLE CO-OPERATIVE | 7100 | Tuio II ol IIo | | 0110011 | estamp paper need to | 02/00/2021 |
| | | BANK LIMITED VS | Interlocutory Application | Soc 60(5) Pulo 11 of | | | 100 rps for Uttar | |
| 2181 | 710102008032021 | PANTEL TECHNOLOGIES | (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | | GOVIND | link | 28/01/2021 |
| | | SUNIL AVDHUT | | | | UEMAL DA IEOU | | |
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| | | PRIVATE LIMITED VS SUNDER AGROMILLS | Interlocutory Application | Application under any | PETITION IB (IBC)/1175(ND)201 | | E-stamp missing/True | |
| 2183 | 710102010202021 | PRIVATE LIMITED | (I.B.C) | other provisions- IBC | 9 | NITIN MEHTA | copy sign missing | 02/05/2021 |
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| | | GREEN CHANNEL | | | | | court fees | |
| 0404 | 740400007000 | PUBLICATIONS PVT | Company Petition IB | IDO Hada - O C | | K-risi: | missed/Pagination not | 42/40/2022 |
| 2184 | 710102097632020 | LTD | (IBC) | IBC Under Sec 9 | | Kshitij | done after page no.17 | 13/10/2020 |
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| | | PRAETORIAN | | | | | Kindly file separate | |
| | | BUSINESS VENTURES | CD(AA) Managara and | | | | condonation delay | |
| | | PRIVATE LIMITED VS UNILEC ENGINEERS | CP(AA) Merger and Amalgamation(Compani | Sec. 230-232 - Second | | PRAVEEN | application, Kindly link with first motion, pages | |
| 2185 | 710102118522020 | LIMITED | es Act) | Motion | | SEHRAWAT | missed 217 to 226 | 23/12/2020 |
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| | | COMPANY M/S APJ | | Sec 252 (1) - By | ES | | | |
| 2186 | 0710102020982018/3 | TEXTILE PVT. LTD. INCOME TAX OFFICER | | Government Body | ACT)/1048(ND)201 COMPANY | | pg-2 not clear | 04/02/2021 |
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| | | COMPANY M/S APJ | | Sec 252 (1) - By | ES | | l | |
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| | | REGISTRAR OF | | | ES | | | |
| 2191 | 0710102079882020/1 | COMPANIES | | Sec 252 (1) | ACT)/478(ND)2020 COMPANY | | index missing Wrong Document (IA | 02/08/2021 |
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| 2194 | 0710102005122020/5 | SUPERTECH LIMITED | | IBC Under Sec 9 | PETITION IB | | pg-35,36,44,45 not clear | 22/01/2021 |
| | | ANIL KUMAR MITTAL Vs. SAURABH BANSAL | | | INTERLOCUTORY APPLICATION | | NEED TO ALL PAGES | |
| 2195 | 0710102066822020/4 | & ORS. HARI SINGH Vs. | | Sec 66(1) | (I.B.C)/2472(ND)20 COMPANY | | SIGN | 02/08/2021 |
| 2196 | 0710102074272020/1 | DYNAMIC AURA LLP | | IBC Under Sec 9 | PETITION IB | | NEED TO IA FILE | 02/08/2021 |
| | | MERCKENS KARTON- UND-PAPPENFABRIK | | | COMPANY | | · | |
| | | GMBH Vs. FRANCO | | | PETITION IB | | NEED TO FILE | |
| 2197 | 0710102008152019/13 | LEONE LIMITED | | IBC Under Sec 9 | (IBC)/307(ND)2019 | | SAPERATE | 02/09/2021 |
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| | | | | | COMPANY | | stamp paper of Rs100,volume break | |
| | | ASHOK KRIPLANI VS | | | PETITION IB | | after 200 pages,true | |
| 2198 | 710102005742021 | TANGENCE SOLUTIONS INDIA P. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/2694(ND)201 | A Mahesh | copy stamp and sign missed in some pages | 20/01/2021 |
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| | | SYNDICATE BANK VS | | | COMPANY | | WRONG CASE LINKED | |
| | | M/S INCOM WIRES & | Interlocutory Application | Application under any | PETITION IB | RAKESH KUMAR | please check your case | |
| 2199 | 710102009152021 | CABLES PVT. LTD. SYNDICATE BANK VS | (I.B.C) | other provisions- IBC | (IBC)/1456(PB)2019 COMPANY | JAIN | reminder 3/5 WRONG CASE LINKED | 02/02/2021 |
| | | M/S INCOM WIRES & | | | PETITION IB | RAKESH KUMAR | PLEASE CHECK | |
| 2200 | 710102009132021 | CABLES PVT. LTD. | (I.B.C) | other provisions- IBC | (IBC)/1456(PB)2019 | JAIN | REMINDER 3/5 | 02/02/2021 |
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| | | MOSER BAER KARAMCHARI UNION | | | COMPANY | | sign missed/No | |
| 2201 | 740402040882024 | VS MOSER BAER INDIA LIMITED | Miscellaneous Application (IBC) | Soc 60/2) | PETITION IB (IBC)/378(PB)2017 | Fidal Cabaction | stamp/Annexure- H not clear/ CAse type wrong | 07/02/2021 |
| 2201 | 710102010882021 | LIMITED | Application (IBC) | Sec 60(2) | (IBC)/3/6(PB)201/ | ridei Sebastian | clear/ CASE type wrong | 07/02/2021 |
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| | | | | | COMPANY | | No index/no | |
| | | MANIK SINGH VS INDU | Interlocutory Application | | PETITION IB (IBC)/1781(ND)201 | MALLIKA | pagination/No Stamp, Affidavit/True copy sign | |
| 2202 | 710102010872021 | KUMAR AND ORS | (I.B.C) | Sec 60(5) | 8 | PARMAR | missing | 08/02/2021 |
| | | SYNDICATE BANK VS M/S INCOM WIRES & | Interlocutory Application | | COMPANY PETITION IB | RAKESH KUMAR | main case number | |
| 2203 | 710102010332021 | CABLES PVT. LTD. MARINAINDIA TRAEXIM | (I.B.C) | other provisions- IBC | (IBC)/1456(PB)2019 | | wrong | 05/02/2021 |
| | | PRIVATE LIMITED VS | | | COMPANY | | | |
| 2204 | 710102010362021 | MARINAINDIA TRAEXIM PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/343(PB)2019 | Mohit Seth | stamp paper missing and sign missing | 05/02/2021 |
| | | SHASHI BAGGA VS | Company | | CA(A) MERGER | | 47-translate 47-53 not | |
| 2205 | 710102011072021 | EAST BENGAL INVESTMENTS PRIVATE | Application(Companies Act) | Rule 11 of NCLT | AND AMALGAMATION(| RAKESH KUMAR | clear page section wrong | 08/02/2021 |
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| | | | | | COMPANY PETITION IB | | No index/no pagination/No Stamp, | |
| | | ADITI JAIN VS INDU | Interlocutory Application | | (IBC)/1781(ND)201 | MALLIKA | Affidavit/True copy sign | |
| 2206 | 710102010892021 | KUMAR AND ORS MRS. MEERA AHUJA VS | (I.B.C) | Sec 60(5) | 8 COMPANY | PARMAR | missing | 08/02/2021 |
| 2267 | 740402040050004 | JASMINE BUILDMART | Interlocutory Application | Bule 44 of NOLT 2045 | PETITION IB | LOKECII | 10-37 not clear page and | 06/02/2024 |
| 2207 | 710102010652021 | PRIVATE LIMITED CBRE SOUTH ASIA PVT. | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1722(ND)201 COMPANY | LOKESH | sign missing | 06/02/2021 |
| 2208 | 710102010442021 | LTD. VS M/S. GAURSONS INDIA PVT. | Interlocutory Application (I.B.C) | IBC Under Sec 9 | PETITION IB (IBC)/3199(ND)201 | Smriti | section wrong | 05/02/2021 |
| | 0102010772021 | LIQUIDATOR OF LANCO | | 011461 066 3 | COMPANY | u | Coston Wong | U. VELLUE I |
| | | INFRATECH LTD. VS REGIONAL PROVIDENT | Interlocutory Application | | PETITION IB (IBC)/3199(ND)201 | | wrong filing, file link | |
| 2209 | 710102010622021 | FUND COMMISSIONER-I | (I.B.C) | Sec 60(5) | 9 | MISHA | | 06/02/2021 |
| | | OM LOGISTICS LIMITED VS SIL AUTOFAB | Interlocutory Application | Application under any | COMPANY PETITION IB | ARUN | main case number | |
| 2210 | 710102011092021 | LIMITED MINTKART INDIA PVT. | (I.B.C) | other provisions- IBC | (IBC)/3098(ND)201 | AGGARWAL | missing | 08/02/2021 |
| | | LTD. VS BHUMISAGAR | | | | | | |
| 2211 | 710102113032020 | INFRASTRUCTURES PVT. LTD. | Transfer Petition(Companies Act) | Rule16(d),NCLT | | ANUBHAV RASTOGI | no main case no. | 09/02/2021 |
| 4411 | 0102113032020 | THE DIAL SOLUTION | - cution(companies ACI) | 114163,2010 | † | 1001001 | mam case no. | 00/02/202 I |
| | | PRIVATE LIMITED VS REGISTRAR OF | | | | | kindly upload final pdf in | |
| | | COMPANIES NATIONAL | | | | | proper index with | |
| 0040 | 710102001582021 | CAPITAL TERRITORY OF DELHI AND | Company Appeal(Companies Act) | Sec 252 (3) | <u> </u> | SUMIT | sequence and proper numbering in all pages | 09/02/2021 |
| 2212 | 7 10 1020 0 1302021 | | | | | | | |

| | | EMBEE SOFTWARE | | | | | Wrong case type, memo of parties/ list of dates/ | |
|------|----------------------------|---|---|---|----------------------------------|----------------------|--|------------|
| 2213 | 710102008132021 | PVT.LTD VS ANSAL HOUSING LTD | Company Petition (Companies Act) | Rule16(d),NCLT Rules.2016 | | LZAFEER AHMAD B F | | 09/02/2024 |
| 2213 | 710102000132021 | VISTRA ITCL LIMITED VS ANSAL URBAN | (Companies Act) | Kules,2010 | | ы | Blur page-142 to | 03/02/2021 |
| | | CONDOMINIUMS | Company Petition IB | | | | 170,196,198,215,216,418/ | |
| 2214 | 710102008422021 | PRIVATE LIMITED OMSAI NATH | (IBC) | IBC under Sec 7 | | Shantanu | etc | 09/02/2021 |
| | | ENTERPRISES VS SOLVEN POWER | | | COMPANY PETITION IB | | | |
| 2215 | 710102011222021 | SYSTEMS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | (IBC)/2413(ND)201 | Pratik Malik | sign missing and e- stamp paper missing | 09/02/2021 |
| | 710102011222021 | HARI SINGH VS | Miscellaneous | | COMPANY | | | |
| 2216 | 710102011492021 | RESHMA MITTAL CBRE SOUTH ASIA PVT. | Application (IBC) | Rule 154 (1) | PETITION IB COMPANY | BHARAT | case type wrong | 09/02/2021 |
| 2217 | 710102011372021 | LTD. VS M/S. GAURSONS INDIA PVT. | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/3199(ND)201 | Smriti | CASE TYPE WRONG | 09/02/2021 |
| | | M/S INDRAPRASTHA GAS LIMITED VS M/S | | | COMPANY PETITION IB | | | |
| 2218 | 710102011692021 | SHAVINI CONSTRUCTION PVT | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/1487(ND)201 | Sai | e-stamp paper missing | 10/02/2021 |
| 2210 | 710102011092021 | HARI SINGH VS | | 3ec 00(3) | COMPANY | Jai | e-stamp paper missing | 10/02/2021 |
| 2219 | 710102011502021 | TRADING ENGINEERS (INTERNATIONAL) LTD | Miscellaneous Application (IBC) | Rule 154 (1) | PETITION IB (IBC)/30(PB)2021 | BHARAT | case type wrong | 09/02/2021 |
| | | DAPEL INVESTMENTS | CA(A) Merger and Amalgamation(Compani | | | | Page missed 72,page | |
| 2220 | 710102032312020 | LLP VS VAIBHAV FARMS | es Act) | Sec 60-62 LLP Act 2008 | | Prashant Jain | not clear 118, | 13/03/2020 |
| | | PRIVATE LIMITED VS AOV HOLDINGS | CP(AA) Merger and | San 220 220 Served | | | No vakaltnama. kindly | |
| 2221 | 710102119042020 | AOV HOLDINGS PRIVATE LIMITED | Amalgamation(Compani es Act) | Sec. 230-232 - Second Motion | | NIRAJ PREET | No vakaltnama, kindly link with first motion | 25/12/2020 |
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| | | PALM COURT MAINTENANCE | | | | | claim/default amount less than 1 Cr/Advocate | |
| | | AGENCY VS UNITY AUTOMATION | Camanana Batitian IB | | | | welfare miss/Pages not | |
| 2222 | 710102010472021 | SERVICES PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHREY ASHAT | clear-24 to 29,35 to 38,63 to 66,72 | 05/02/2021 |
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| | | RAJINDER KUMAR VS EDFORA INFOTECH | Camanana Batitian IB | | | | copy Sign miss/Merge | |
| 2223 | | PVT. LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | RAJINDER | into one PDF/Incomplete documents | 08/02/2021 |
| | | FINSBURY GLOBAL FZE Vs. UTTAM | | | | | | |
| 2224 | 0710102097082020/3 | SUCROTECH INTERNATIONAL | COMPANY PETITION IB (IBC)/1013(ND)2020 | IBC Under Sec 9 | | | STAMP MISSING | 05/02/2021 |
| 2224 | 07 10 10 20 37 00 20 20 70 | TAURUS PACKAGING | CA(A) MERGER AND | ibo onder occ o | | | OTAMI MIGGING | 00/02/2021 |
| 2225 | 0710102101922020/1 | PRIVATE LIMITED Vs. ARVIND GARG | AMALGAMATION(COMP ANIES ACT)/4(ND)2021 | Sec. 230-232, Sec 234 | | | INDEX MISSING | 05/02/2021 |
| | | MODERN CREDIT PRIVATE LIMITED Vs. | COMPANY PETITION IB | | | | | |
| 2226 | 0710102107492020/2 | SHACHI JAIN | (IBC)/1111(ND)2020 COMPANY | Section 95(1) | | | NEED TO IA FILE | 05/02/2021 |
| 2227 | 0710102116002020/1 | PJS ENERGY PRIVATE LIMITED Vs. | | Rule 11 of NCLT,Rule 154, NCLT 2016 | | | 50 RUPEE STAMP MISSING | 05/02/2021 |
| | | RELAN BUILDWELL PVT LTD Vs. KALIBER | COMPANY APPLICATION(IBC)/1342(| | | | NEED TO FILE VOLUME | |
| 2228 | 0710102136162019/12 | ASSOCIATES PVT. LTD. | ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | 1 2 3 IN ONE FILLING | 05/02/2021 |
| | | RELAN BUILDWELL PVT LTD Vs. KALIBER | COMPANY APPLICATION(IBC)/1342(| | | | NEED TO FILE VOLUME | |
| 2229 | 0710102136162019/13 | ASSOCIATES PVT. LTD. RELAN BUILDWELL | ND)2019 COMPANY | Sec 44 (1),Sec 66(1) | | | 1 2 3 IN ONE FILLING | 05/02/2021 |
| 2230 | 0710102136162019/14 | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING | 05/02/2021 |
| 2230 | 0. 10 102 100 1020 19/14 | INCOME TAX OFFICER WARD 2(4) Vs. | | | | | U IN UNL I ILLING | COULTEL I |
| | | REGISTRAR OF | OOMBANE. | Sec 252 (1) - By | | | | |
| | | COMPANIES & ANSARI INFRASTRUCTURE PVT | COMPANY APPEAL(COMPANIES | Government Body,Sec 252 (3) - By Government | | | | |
| 2231 | 0710102170612019/2 | LTD M/S NUPUR FINVEST | ACT)/7(ND)2020 | Body | | | PAGE 7 NOT CLEAR | 05/02/2021 |
| | | PRIVATE LIMITED Vs. M/S UNNATI FORTUNE | | | | | | |
| | | HOTMART PRIVATE | COMPANY PETITION IB | | | | 100 RUPEES STAMP | |
| 2232 | | LIMITED M/S NUPUR FINVEST | (IBC)/449(PB)2018 | IBC under Sec 7 | | | MISSING | 05/02/2021 |
| | | PRIVATE LIMITED Vs. M/S UNNATI FORTUNE | | | | | | |
| 2233 | | HOTMART PRIVATE | COMPANY PETITION IB (IBC)/449(PB)2018 | IBC under Sec 7 | | | 100 RUPEES STAMP MISSING | 05/02/2021 |
| 2233 | | MICROMAX | (150)1440(FD)2010 | ibo unuel dec / | | | Wrong | |
| | | INFORMATICS LIMITED Vs. KUMAR | | | | | Doc.(Application,Rejoind er,affidavit All are filed | |
| 2234 | 0710120005102018/9 | DISTRIBUTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/990(ND)2018 | IBC Under Sec 9 | | | with same slash no.) | 05/02/2021 |
| | | STATE BANK OF INDIA Vs. M/S. SHREE | , , , | | | | 50 RUPEE STAMP | |
| 2225 | 0740420000000001045 | AMBICA | COMPANY PETITION IB | IPC under See 7 | | | MISSING AND TRUE | 05/02/2024 |
| 2235 | 0710120009092018/10 | INTERNATIONAL FOOD | (IBC)/1342(ND)2018 | IBC under Sec 7 | 1 | l . | COPY SIGN MISIING | 05/02/2021 |

| | | IOME AGUA DALLIV | COMPANY PETITION | 1 | | | |
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| 2236 | 0710102087232020/6 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | Sec. 241(1) | | PG-99 100 NOT CLEAR | 06/02/2021 |
| 2200 | 0710102007202010 | MAXWELL Vs. ASP SEALING PRODUCTS | INTERLOCUTORY APPLICATION | 000. 241(1) | | AFFIDAVIT WITH | 00/02/2021 |
| 2237 | 0710102103152020/2 | LIMITED TELSHA TOOLS | (I.B.C)/4810(ND)2020 | Rule 11 of NCLT, 2016 | | STAMP MISSING | 06/02/2021 |
| 2238 | 0710102105632020/2 | PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF | COMPANY APPEAL(COMPANIES ACT)/471(ND)2020 | Sec 252 (3) | | INDEX MISSING | 06/02/2021 |
| 2200 | 071010210000202012 | SPA HOTELS PRIVATE LIMITED Vs. JINDAL | A01)141 ((ND)2020 | 000 202 (0) | | INDEX IIIOGINO | 00/02/2021 |
| 2239 | 0710102116332020/1 | REALCON PRIVATE | COMPANY PETITION IB (IBC)/1120(PB)2020 | IBC under Sec 7 | | INDEX MISSING | 06/02/2021 |
| 2240 | 0710102129472019/10 | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED | | IBC Under Sec 9 | | NEED TO FILE SAPERATE WITH INDEX | 06/02/2021 |
| | | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS | COMPANY PETITION IB | | | NEED TO FILE | |
| 2241 | 0710102129472019/11 | INDIA PRIVATE LIMITED HANSEL TEXTILE SYSTEMS PRIVATE | (IBC)/2485(ND)2019 | IBC Under Sec 9 | | SAPERATE WITH INDEX | 06/02/2021 |
| | | LIMITED Vs. DHIR GLOBAL INDUSTRIA | COMPANY PETITION IB | | | IN REJOINDER SHOULD | |
| 2242 | 0710120013612018/2 | PVT. LTD. | (IBC)/1282(ND)2018 | IBC Under Sec 9 | | BE SIGN EVERY PAGES | 06/02/2021 |
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| | | KRISHNASWAMY | INTERLOCUTORY | | | No index on Written Submission/and another | |
| 2243 | 0710102001502021/1 | SRINIVAS IYENGAR Vs. AKASH SINGHAL | APPLICATION (I.B.C)/113(ND)2021 | Sec 60(5) | | one is Wrong Doc(IA filed) | 07/02/2021 |
| | | | | | | | |
| | | | | | | No index on Written | |
| 2244 | 0710102001752021/1 | RAJIV MUKUL Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021 | S (0/5) | | Submission/and another one is Wrong Doc(IA filed) | 07/02/2021 |
| 2244 | 071010200175202171 | AKASH SINGHAL | (I.B.C)/119(ND)2021 | Sec 60(5) | | meu) | 07/02/2021 |
| | | | | | | No index on Written | |
| | | BIPUL VIVEK Vs. | INTERLOCUTORY APPLICATION | | | Submission/and another one is Wrong Doc(IA | |
| 2245 | 0710102001842021/1 | AKASH SINGHAL JBF PETROCHEMICALS | (I.B.C)/99()2021 | Sec 60(5) | | filed) | 07/02/2021 |
| 2246 | 0710102002212021/2 | LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED | TRANSFER PETITION (IBC)/2(PB)2021 | Rule16(d),NCLT Rules,2016 IBC | | page-13 14 15 17 18 23 24 NOT CLEAR | 07/02/2021 |
| 2240 | 0710102002212021/2 | SUNIL GUPTA Vs. | INTERLOCUTORY APPLICATION | Rules,2016 IBC | | IA not required in written | 07/02/2021 |
| 2247 | 0710102003402021/1 | | (I.B.C)/179(ND)2021 INTERLOCUTORY | Sec 60(5) | | submission | 07/02/2021 |
| 2248 | 0710102003412021/1 | JAIN Vs. AKASH SINGHAL | APPLICATION (I.B.C)/197(ND)2021 INTERLOCUTORY | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2249 | 0710102003442021/1 | MALVIKA SINGH Vs. AKASH SINGHAL | APPLICATION (I.B.C)/236(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2250 | 0710102003472021/1 | RATNESH VERMA Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| | | ROSELINE LUKE Vs. | INTERLOCUTORY APPLICATION | 555 55(5) | | IA not required in written | 0.702.202. |
| 2251 | 0710102003492021/1 | AKASH SINGHAL | (I.B.C)/199(ND)2021 INTERLOCUTORY | Sec 60(5) | | submission | 07/02/2021 |
| 2252 | 0710102003502021/1 | SHAILY NIGAM Vs. AKASH SINGHAL | APPLICATION (I.B.C)/191(ND)2021 INTERLOCUTORY | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2253 | 0710102005662021/1 | AKASH SINGHAL | APPLICATION (I.B.C)/548()2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| | | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | PAGE-46 47 53 NOT | |
| 2254 | 0710102010962020/5 | METALLICZ MEDIA PVT | ANIES ACT)/23(ND)2020 INTERLOCUTORY | Motion | | CLEAR | 07/02/2021 |
| 2255 | 0710102114972020/1 | ASHU GUPTA Vs. AKASH SINGHAL | APPLICATION (I.B.C)/89(ND)2021 INTERLOCUTORY | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2256 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL | APPLICATION (I.B.C)/127(ND)2021 | Sec 60(5) | | NEED TO IA FILE | 07/02/2021 |
| | | NITIN GUPTA Vs. SANDEEP KUMAR | ÎNTERLOCUTÓRY APPLICATION | , , | | NEED TO ALL PAGES | |
| 2257 | 0710102004652021/1 | BHATT KULDEEP VERMA LIQUIDATOR OF | (I.B.C)/265(ND)2021 | Sec 60(5) | | SIGN | 08/02/2021 |
| | | HINDUSTAN PAPER CORPORATION | | | | | |
| | | LIMITED Vs. UNION OF INDIA THROUGH SECRETARY | INTERLOCUTORY APPLICATION | | | NEED TO EVERY PAGES | |
| 2258 | 0710102073502020/3 | DEPARTMENT OF RAJ LAXMI REALTORS | (I.B.C)/3150(ND)2020 | Sec 60(5) | | SIGN | 08/02/2021 |
| 2252 | 07404000004000 | PRIVATE LIMITED Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | C 0F0 (C) | | NEED TO ALL PAGES | 00/00/0004 |
| 2259 | 0710102080192020/6 | COMPANIES SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. | ACT)/292(ND)2020 COMPANY PETITION (COMPANIES | Sec 252 (3) | | PAGE 99 100 NOT | 08/02/2021 |
| 2260 | 0710102087232020/7 | LTD. | ACT)/122(ND)2020 | Sec. 241(1) | | CLEAR | 08/02/2021 |
| | | | | | | | |
| | | SAM BUSINESS | | | | | |
| 2261 | 071010240046202042 | CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB | IRC Under See 6 | | Sign missing on Both index (Arguments | 08/02/2024 |
| ZZ01 | 0710102100462020/10 | PRIVATE LIMITED | (IBC)/1023(ND)2020 | IBC Under Sec 9 | | & Judgement) | VUIVZIZUZ'I |
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| 2222 | 0740400400400400 | CONTINUITY SERVICES Vs. JSP PROJECTS | COMPANY PETITION IB | IDO Hadas Osa 6 | | index (Arguments & Judgement) | 00/00/0004 |
| 2262 | 0710102100462020/12 | PRIVATE LIMITED | (IBC)/1023(ND)2020 | IBC Under Sec 9 | L | <u> </u> | 08/02/2021 |

| | | NIRMALA RAJE MALHOTRA Vs. CAT | COMPANY PETITION (COMPANIES | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) | | Wrong Document(application | |
|------|---------------------|---|---|--|----------|--|-------------|
| 2263 | 0710102102612020/2 | AIR PRIVATE LIMITED | ACT)/153(ND)2020 | (b),Sec. 244(1) | | Filed) | 08/02/2021 |
| | | HAJI ABDUL HAI Vs. PROPLARITY | | | | | |
| | | INFRASTRUCTURE PVT. | | | | UP stamp paper should | |
| 2264 | 0710102142742019/3 | LTD. DIVINE HEIGHTS | (IBC)/174(PB)2020 | IBC under Sec 7 | | be of RS. 100/ | 08/02/2021 |
| | | INTERNATIONAL Vs. | | | | No index/No memo of | |
| | | INFRASTRUCTURE PVT | COMPANY PETITION IB | | | Parties/No affidavit | |
| 2265 | 0710102170962019/5 | LTD. GLOBAL COURIERS | (IBC)/58(ND)2020 | IBC Under Sec 9 | | | 08/02/2021 |
| | | PVT.LTD Vs. | COMPANY | | | | |
| 2266 | 0710102172152019/3 | REGISTRAR OF NCT OF DELHI & HARYANA | APPEAL(COMPANIES ACT)/53(ND)2020 | Sec 252 (3) | | Stamp/Affidavit missing | 08/02/2021 |
| | | M/S MECASA FURNISHINGS PVT. | , , | , , | | | |
| | | LTD. Vs. BHASIN | | | | | |
| 2267 | 0710102411722017/1 | INFOTECH & INFRASTRUCTURE PVT. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | NEED TO DELETE | 08/02/2021 |
| 2201 | 011010241112201111 | M/S MECASA | (150)/40/ (1 5)20// | ibo onder dec d | | Wrong | |
| | | FURNISHINGS PVT. LTD. Vs. BHASIN | | | | Doc.(Application,Reply,R ejoinder,Counter | |
| 2268 | 0710102411722017/2 | INFOTECH & INFRASTRUCTURE PVT. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | affidavit,affidavit All are | 08/02/2021 |
| 2200 | 071010241172201772 | SHIV DAYAL SHARMA | | IBC Officer Sec 9 | | filed with same slash | 06/02/2021 |
| 2269 | 0710102028682018/10 | Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | | e-stamp missing | 09/02/2021 |
| 2200 | 011010202002010/10 | INCOME TAX OFFICER | (150)/17 10(1 5)2010 | ibo under oce r | | c-stamp imasing | 05/02/2021 |
| | | Vs. REGISTRAR OF COMPANIES M/S | COMPANY | | | | |
| 2270 | 074040202440204044 | TANIKA FINANCE AND LEASING PRIVATE | | Sec 252 (1) - By | | Pg-5 not clear | 09/02/2024 |
| 2270 | 0710102031402018/4 | GULLIVERS TRAVEL | ACT // 1230(ND)2018 | Government Body | | | 09/02/2021 |
| | | ASSOCIATES Vs. FORE REPRESENTATIONS & | COMPANY PETITION IB | | | main case not metion and true copy sign | |
| 2271 | 0710102077422020/4 | TRAVEL PVT. LTD. | (IBC)/922(ND)2020 | IBC Under Sec 9 | | missing | 09/02/2021 |
| | | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK | INTERLOCUTORY APPLICATION | | | UP stamp should be of | |
| 2272 | 0710102090322020/11 | OF INDIA ELEGANT IT | (I.B.C)/4052(PB)2020 | Sec 60(5) | | 100/-Rs. | 09/02/2021 |
| | | SOLUTIONS PRIVATE | INTERLOCUTORY | | | UP stamp should be of | |
| 2273 | 0710102105782020/2 | LIMITED Vs. TECHZONA BUILDCON | APPLICATION (I.B.C)/4925(ND)2020 | Rule 11 of NCLT, 2016 | | 100/-Rs./Pg-24,26,27 translation | 09/02/2021 |
| 2213 | 0. 10102103102020/2 | NIKUNJ FOODS | , , , | 11 OF NOL1, 2010 | | diloidil | JOJOEPE I |
| | | PRIVATE LIMITED Vs. PANTEL | CA(A) MERGER AND AMALGAMATION(COMP | Sub-section (I) of section | | Wrong Doc.(Joint | |
| 2274 | 0710102109832020/2 | TECHNOLOGIES | ANIES ACT)/119(ND)2020 | | | Petition Filed) | 09/02/2021 |
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| | | VINOD SHANKER | | | | stamn naner | |
| | | SHRINGI Vs. | | | | stamp paper missing/true copy sign | |
| | | MCONVERGE SERVICES PRIVATE | COMPANY PETITION (COMPANIES | Sec. 241(1),Sec. | | missing/PG-84,85/146 to 156 not clear | |
| 2275 | 0710102114232020/1 | LIMITED | ACT)/177(PB)2020 | 242(4),Sec. 244(1) | | | 09/02/2021 |
| | | BAGESH KUMAR Vs. DESEIN PRIVATE | COMPANY PETITION IB | | | | |
| 2276 | 0710102128632019/5 | LIMITED MAHIPAL SINGH Vs. | (IBC)/2702(ND)2019 | IBC Under Sec 9 | | Pg-7,22 not clear | 09/02/2021 |
| | | THE INDURE PRIVATE | COMPANY PETITION IB | | | | |
| 2277 | 0710102128662019/3 | LIMITED TECHZONA BUILDCON | (IBC)/2666(PB)2019 | IBC Under Sec 9 | | Index Blank UP stamp should be of | 09/02/2021 |
| | | PRIVATE LIMITED Vs. | COMPANY RETERM | | | 100/-Rs./Pg- | |
| 2278 | 0710102135102019/7 | ELEGANT IT SOLUTIONS PRIVATE | COMPANY PETITION IB (IBC)/2759(ND)2019 | IBC under Sec 7 | | 27,29,30,Translation/Pg- 35 to 44,59,62 not clear | 09/02/2021 |
| | | NEERAJ PAPER MARKETING LIMITED | | | | | |
| | | Vs. THE KAGAZ PRINT | COMPANY PETITION IB | | | No pagination | |
| 2279 | 0710102140412019/9 | N PACK INDIA PVT LTD. TARUN KHANNA Vs. | (IBC)/2806(ND)2019 | IBC Under Sec 9 | | | 09/02/2021 |
| 2200 | 074040244507004040 | DELTRONIX INDIA | COMPANY PETITION IB | IRC Under See S | | nood to file IA | 09/02/2021 |
| 2280 | 0710102145872019/6 | LIMITED PUNJAB NATIONAL | (IBC)/2963(ND)2019 | IBC Under Sec 9 | | need to file IA | U3/U2/2U21 |
| | | BANK Vs. WORLDWIDE METALS PRIVATE | COMPANY PETITION IB | | | online proof of service | |
| 2281 | 0710102155912019/4 | LIMITED | (IBC)/3185(ND)2019 | IBC under Sec 7 | | uploaded | 09/02/2021 |
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| | | MANMOHAN WADHWA Vs. REGISTRAR OF | COMPANY | | | index, rejoinder sign missed on every page, | |
| | | COMPANIES NCT OF | APPEAL(COMPANIES | | | true copy sign missed | |
| 2282 | 0710102163412019/4 | DELHI AND HARYANA INCOME TAX OFFICER | ACT)/115(ND)2020 | Sec 252 (1) | | on annexure etc | 09/02/2021 |
| | | WARD 2(4) Vs. | | Soc 252 (4) B.: | | | |
| | | REGISTRAR OF COMPANIES & ANNEX | COMPANY | Sec 252 (1) - By Government Body,Sec | | | |
| 2283 | 0710102170622019/1 | FACILITY MANAGEMENT PVT | APPEAL(COMPANIES ACT)/13(ND)2020 | 252 (3) - By Government Body | | page:20-21 translation | 09/02/2021 |
| 2203 | 0.101021/0022019/1 | M/S MECASA | A 0 1 // 10(ND)2020 | Douy | | eng | OUIVEIEUE I |
| | | FURNISHINGS PVT. LTD. Vs. BHASIN | | | | | |
| | | INFOTECH & | COMPANY PETITION IB | | | supporting affidavit | |
| 2284 | 0710102411722017/4 | INFRASTRUCTURE PVT. RANJEET | (IBC)/437(PB)2017 | IBC Under Sec 9 | | missed | 09/02/2021 |
| | | RAMAKRISHNA YADAV Vs. JNC | COMPANY DETITION IT | | | | |
| 2285 | 0710102007342019/22 | CONSTRUCTION | COMPANY PETITION IB (IBC)/272(PB)2019 | IBC under Sec 7 | | need to IA file | 10/02/2021 |
| | | M/S SHAVINI CONSTRUCTION PVT | | | | | |
| | | LTD Vs. M/S | | | | | |
| 2286 | 0710102011972019/5 | INDRAPRASTHA GAS LIMITED | COMPANY PETITION IB (IBC)/1487(ND)2018 | IBC Under Sec 9 | | NEED TO IA FILE | 10/02/2021 |
| | | HERO SOLAR ENERGY | | | | | |
| | | PVT. LTD. Vs. NATIONAL TEXTILE | COMPANY PETITION IB | | | sign missing on | |
| 2287 | 0710102015702020/3 | CORPORATION LTD. NARESH KUMAR | (IBC)/452(ND)2020 COMPANY | IBC Under Sec 9 | | rejoinder | 10/02/2021 |
| 1 | | MUNJAL Vs. | APPLICATION(IBC)/1135(| | | | |
| 2288 | 0710102017432020/1 | DEVENDRA GOYAL | ND)2020 | Sec 25(j) | | page:14-15, 39 not clear | 10/02/2021 |

| | | SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN | | | | | | |
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| | | AND WAKEFIELD INDIA | | | | | | |
| 2289 | 0710102019562020/4 | PRIVATE LIMITED | (IBC)/521(ND)2020 | IBC Under Sec 9 | | | Index is missing | 10/02/2021 |
| | | PRIORITY VENDOR | CP(AA) MERGER AND | | | | | |
| | | TECHNOLOGIES | AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
| 2290 | 0710102077032020/6 | PRIVATE LIMITED Vs. | ANIES ACT)/58(ND)2020 | Motion | | | Index is missing | 10/02/2021 |
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| | | BLUE STAR LIMITED | | | | | page numbering missed | |
| | | Vs. SINGH SPRINGS | COMPANY PETITION IB | | | | on pages and index, | |
| 2291 | 0710102085552019/10 | PVT. LTD. | (IBC)/1189(ND)2019 | IBC Under Sec 9 | | | reply not sign | 10/02/2021 |
| | | ROSHITA ANEJA Vs. LORDS CREATIVE | COMPANY PETITION IB | | | | Reply and rejoinder | |
| 2292 | 0710102114322019/6 | INFRA SOLUTION PVT. | (IBC)/2078(ND)2019 | IBC Under Sec 9 | | | need to file seprately | 10/02/2021 |
| | | EUROTAINER S.A. Vs. PANOLI PRODCUTS | COMPANY PETITION IB | | | | page:40-43, 48-53, 65, 77, | |
| 2293 | 0710102117502020/2 | PRIVATE LIMITED | (IBC)/1141(ND)2020 | IBC Under Sec 9 | | | 80, 84, 87, 89 not clear | 10/02/2021 |
| | | BAHL PAPER MILLS | | | | | | |
| | | LIMITED Vs. MANILA RESORTS PRIVATE | COMPANY PETITION (COMPANIES | Application under any | | | | |
| 2294 | 0710200001852016/5 | LIMITED | ACT)/78(ND)2016 | other provisions | | | need to file application | 10/02/2021 |
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| | | ZOOM INN PRIVATE LIMITED Vs. ROC | COMPANY APPEAL(COMPANIES | | | | filed in one pdf, index missing, translation eng, | |
| 2295 | 0710102090982020/3 | DELHI | ACT)/432(ND)2020 | Sec 252 (1) | 1 | | document missed, etc | 11/02/2021 |
| | | KG SOMANI Vs. RPM | INTERLOCUTORY APPLICATION | | | | | |
| 2296 | 0710102110302020/1 | BANQUETS | (I.B.C)/5362(ND)2020 | Sec 60(5) | <u> </u> | <u> </u> | Affidavit is of back date | 14/02/2021 |
| | | KC SOMANINA DOM | ÎNTERLOCUTORY | | | | | |
| 2297 | 0710102110302020/2 | KG SOMANI Vs. RPM BANQUETS | APPLICATION (I.B.C)/5362(ND)2020 | Sec 60(5) | | | Affidavit is of back date | 14/02/2021 |
| | | M/S SMALL | , | | | | io o. saon date | |
| | | INDUSTRIES DEVELOPMENT BANK | | | | | | |
| | | OF INDIA Vs. M/S | COMPANY PETITION IB | | | | Index and pagination is | |
| 2298 | 0710200014262017/12 | DELICIOUS COCO | (IBC)/575(ND)2017 | Sec. 7(7) | | | missing | 14/02/2021 |
| | | PRINCIPAL COMMISSIONER OF | Company | | COMPANY APPEAL(COMPANI | | | |
| | | INCOME TAX -6 VS M/S | Application(Companies | Sec 252 (3) - By | ES ES | VIBHOOTI | section wrong section | |
| 2299 | 710102008152021 | NEHA EXPORTS LTD | Act) | Government Body | | MALHOTRA | wrong | 29/01/2021 |
| | | PR. COMMISSIONER OF INCOME TAX-2 VS M/S | Company | | COMPANY APPEAL(COMPANI | | | |
| | | BIG ZONE MARKETING | Application(Companies | Sec 252 (1) - By | ES ES | VIBHOOTI | | |
| 2300 | 710102008172021 | PVT. LTD | Act) | Government Body | | MALHOTRA | section wrong | 29/01/2021 |
| | | INCOME TAX OFFICER VS M/S HALDHAR | Company Application(Companies | Sec 252 (1) - By | COMPANY APPEAL(COMPANI | VIBHOOTI | | |
| 2301 | 710102008162021 | ARGO TECH PVT. LTD | Act) | Government Body | ES | MALHOTRA | section wrong | 29/01/2021 |
| 2302 | 710102011892021 | ROHIT SEHGHAL VS ANJU KHURANA | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB | shivani kadam | 82-83 not clear page | 11/02/2021 |
| 2302 | 710102011032021 | ANJU KHUKANA | (I.B.C) | Sec 60(1) | PETITIONIB | Silivalii kadalii | 02-03 Hot clear page | 11/02/2021 |
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| | | GITA TALWAR VS | | | COMPANY | | otoma nonor miccina | |
| | | SATYA PRAKASH | Interlocutory Application | | PETITION IB | | stamp paper missing and ib not mention in | |
| 2303 | 710102012242021 | GUPTA | (I.B.C) | Sec 60(5) | (IBC)/375(PB)2018 | SAURABH | soft copy | 12/02/2021 |
| | | S. JAYA ASSISTANT COMMISSIONER STATE | | | | | | |
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| | | ASSESSMENT CIRCLE GOVERNMENT OF | | | COMPANY | | | |
| | | TAMIL NADU VS | Interlocutory Application | | PETITION IB | | | |
| 2304 | 710102012132021 | MOSER BAER INDIA | (I.B.C) | Sec 60(5) | (IBC)/378(PB)2017 | JAYA S | payment | 11/02/2021 |
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| 2305 | 710102012252021 | SATYA PRAKASH GUPTA | | Sec 60(5) | PETITION IB | SAURABH | and ib number not mention in soft copy | 12/02/2021 |
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| 2305 | 710102012252021 710102012922021 | SATYA PRAKASH GUPTA CHANDRAPRKASH VS SANDEEP MEHNDIRATTA | (I.B.C) | Sec 60(5) | PETITION IB (IBC)/375(PB)2018 COMPANY PETITION IB | SAURABH Sanju Kumar | and ib number not mention in soft copy | 12/02/2021 |
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| 2306 | 710102012922021 | SATYA PRAKASH GUPTA CHANDRAPRKASH VS SANDEEP MEHNDIRATTA DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS | (l.B.C) Interlocutory Application (l.B.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/375(PB)2018 COMPANY PETITION IB | Sanju Kumar | and ib number not mention in soft copy due payment other section and supporting affidavit missing main case not link | 14/02/2021 |
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| 2306 | 710102012922021 | SATYA PRAKASH GUPTA CHANDRAPRKASH VS SANDEEP MEHNDIRATTA DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS | (l.B.C) Interlocutory Application (l.B.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/375(PB)2018 COMPANY PETITION IB | Sanju Kumar | and ib number not mention in soft copy due payment other section and supporting affidavit missing main case not link | 14/02/2021 |
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| 2313 | 0710102018302020/1 | TOWNSHIPS PVT LTD STATE BANK OF INDIA | PB)2020 | Rule 11 of NCLT, 2016 | | | uploaded) | 10/02/2021 |
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| 2315 | 0710102087492020/1 | REGISTRAR OF | ACT)/21(ND)2021 | Sec 252 (3) | | | to 21 not clear | 10/02/2021 |
| | | DRIVE INDIA ENTERPRISE | | | | | Index not filled | |
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| 2317 | 0710102114302019/6 | LORDS CREATIVE INFRA SOLUTION PVT. | COMPANY PETITION IB (IBC)/2079(ND)2019 | IPC Under See 0 | | | NEED TO SAPERATE FILLLING | 10/02/2021 |
| 2317 | 0710102114302019/6 | EUROTAINER S.A. Vs. | | IBC Under Sec 9 | | | | 10/02/2021 |
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| 2323 | 0710102082142020/4 | LIMITED KDS HOMES AND | (I.B.C)/3487(ND)2020 | other provisions- IBC | | | Affidavit is of back date | 13/02/2021 |
| | | HOUSES PRIVATE LIMITED Vs. OFFICE OF | | | | | | |
| | | THE REGISTRAR OF | COMPANY | | | | | |
| 2324 | 0710102104312020/4 | COMPANIES NCT OF DELHI & HARYANA | APPEAL(COMPANIES ACT)/456(ND)2020 | Sec 252 (3) | | | Supporting affidavit is missing | 13/02/2021 |
| | | SPJ CARGO PVT LTD Vs. SANYA EXIM | COMPANY PETITION IB | (-) | | | | |
| 2325 | 0710102138742019/3 | PRIVATE LIMITED | (IBC)/2745(ND)2019 | IBC Under Sec 9 | | | E stamp date is wrong | 13/02/2021 |
| | | WOODPECKERS INDIA PRIVATE LIMITED Vs. | | | | | | |
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| 2328 | | SURESH YADAV Vs. S P CONTRACTS PVT. | COMPANY PETITION IB (IBC)/2004(ND)2019 | IBC Under Sec 9 | | | Proof of Service | 15/02/2021 |
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| 2329 | 0710102114232020/2 | SERVICES PRIVATE PRISM JOHNSON | ACT)/177(PB)2020 | 242(4),Sec. 244(1) | | | Uploaded) | 15/02/2021 |
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| 2333 | | EMBRYO HEALTH PVT. LTD. | (COMPANIES ACT)/141(ND)2018 | Sec. 241(1),Sec. 242(4) | | | SUPPORTING AFFIDAVIT MISSING | 15/02/2021 |
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| 2338 | 0710102089332019/8 | ELECTRONICS LTD | (IBC)/1265(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 02/11/2021 |
| | | SHIV DAYAL SHARMA Vs. THREE C | INTERLOCUTORY APPLICATION | | | | | |
| 2339 | 0710102093512020/2 | PROJECTS PVT LTD | (I.B.C)/4191(PB)2020 | Sec 43(1) r/w Sec 44 (1) | | | Wrong Proof of Service | 15/02/2021 |
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| | | SURFACTANTS INDIA | COMPANY PETITION IB | | | | | |
| 2340 | 0710102448572018/17 | LIMITED M/S. KANWAR | (IBC)/922(PB)2018 | IBC under Sec 7 | | | Need to file as IA | 15/02/2021 |
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| | | LTD. Vs. M/S. | COMPANY PETITION IB | | | | Document(Application | |
| 2341 | 0710200410432018/5 | HINDUSTAN EPC SATISH KUMAR SETHI | (IBC)/774(ND)2018 COMPANY PETITION | IBC Under Sec 9 | | | uploaded) | 15/02/2021 |
| | | Vs. PCL CONTAINERS | (COMPANIES | | | | | |
| 2342 | 0710102006792021/1 | LIMITED AGGARWAL STEEL | ACT)/29(ND)2021 INTERLOCUTORY | Sec. 241(1),Sec. 242(4) | | | DOCUMENT Not Upload | 16/02/2021 |
| | | INDUSTRIES PVT.LTD | APPLICATION | | | | | |
| 2343 | 0710102011782021/1 | Vs. RESHMA MITTAL | (I.B.C)/817()2021 | Sec 60(5) | | | WRONG E FILE | 16/02/2021 |
| | | KRISHAN PAL Vs. S.D.ENGINEERSTECH | COMPANY PETITION IB | | | | ONLY PROOF OF | |
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| 2345 | 0710200431502018/11 | PROJECTS LTD. | (IBC)/1022(ND)2018 | | IBC under Sec 7 | | 54- 57 translation | 16/02/2021 |
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| 2348 | 0710102108762019/10 | LIMITED PANTHERA | ACT)/118(ND)2019 COMPANY PETITION | | 241(1),Sec. 242(4) Application under | | submission | 17/02/2021 |
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| 2254 | 710102006872021 | RAJNATH SINGH VS | Common Annual (IDC) | | C 40 | Shivank Pratap | 115/Cut Line page no- | 05/04/0004 |
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| 2352 | 710102006512021 | DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED | | | any other Sec 60(5) | Sanjay Gupta Prasouk | | 22/01/2021 15/02/2021 |
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| | | DEVLOPMENT SERVICES PVT. LTD. | | | DOCUMENT NOT IN | |
| 2371 | 0710200410572018/4 | Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (| IBC Under Sec 9 | NUMBERING | 12/02/2021 |
| | | VS&B DOMESTIC CONTAINER | | | | |
| | | SOLUTIONS PRIVATE | | | | |
| 2372 | 0710102151922019/5 | LIMITED Vs. MAPLE LOGISTICS PRIVATE | COMPANY PETITION IB (| IBC Under Sec 9 | pg no 22 is not clear and pg no 38 is missing | 16/02/2021 |
| | | INCOME TAX OFFICER- WARD 20(3) Vs. | COMPANY | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | Sec 252 (1),Sec 252 (3) - | Pg. no. 13-14 are not | |
| 2373 | 0710102164162019/1 | COMPANIES MODERN CREDIT PVT. | ACT)/1025(ND)2019 | By Government Body | clear numbering missed in | 16/02/2021 |
| 0074 | 074040044070004044 | LTD. Vs. TYBROS INDIA | | 100 d 0 7 | document and blank | 44/00/0004 |
| 2374 | 0710102113722019/4 | TOURS PRIVATE M/S EVERSHINE | (IBC)/2081(ND)2019 | IBC under Sec 7 | pages removed | 11/02/2021 |
| | | BUILDWELL PVT. LTD. Vs. WIANXX IMPEX | INTERLOCUTORY APPLICATION | Application under any | II volume index missed | |
| 2375 | 0710102113962020/1 | PRIVATE LIMITED | (I.B.C)/5417(PB)2020 | other provisions- IBC | 202-208 not clear | 11/02/2021 |
| | | RASHMI SINGHAL Vs. HAAMID REAL | COMPANY PETITION IB | | Kindly application file to separately with fee and | |
| 2376 | 0710102121812019/15 | ESTATES PRIVATE | (IBC)/2270(ND)2019 | IBC under Sec 7 | mentioned rule | 11/02/2021 |
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| | | DA IENDED WITH THE | | | 40 | |
| | | RAJENDER KUMAR Vs. DESEIN PRIVATE | COMPANY PETITION IB | | 10rs stamp paper missed advance service | |
| 2377 | 0710102128602019/7 | LIMITED O.P. JUNEJA Vs. M/S | (IBC)/2697(ND)2019 | IBC Under Sec 9 | missed | 11/02/2021 |
| | | AERENS GOLDSUK | COMPANY PETITION IB | | stamp paper and | |
| 2378 | 0710102142562019/2 | INTERNATIONAL LTD. INCOME TAX OFFICER | (IBC)/2908(ND)2019 | IBC under Sec 7 | affidavit missed | 11/02/2021 |
| | | WARD 20(2) Vs. | | | | |
| | | REGISTRAR OF COMPANIES & OTHERS | COMPANY PETITION | Sec 252 (1) - By Government Body,Sec | | |
| | | (M/S. PURVANCHAL | (COMPANIES | 252 (3) - By Government | | |
| 2379 | 0710102164582019/1 | LPG GAS BOTTLING MAA MUNDESHWARI | ACT)/1001(ND)2019 | Body | Roc service missed | 11/02/2021 |
| | | SECURITY SERVICES PRIVATE LIMITED Vs. | COMPANY | | kindly application filed | |
| 2380 | 0710102003422020/4 | ROC NCT OF DELHI | APPEAL(COMPANIES ACT)/229(ND)2020 | Sec 252 (3) | kindly application filed separately with fee | 12/02/2021 |
| | | SHIV DAYAL SHARMA Vs. THREE C | COMPANY PETITION IB | | 26 page not clear 44 | |
| 2381 | 0710102028682018/11 | PROJECTS PVT LTD | (IBC)/1718(PB)2018 | IBC under Sec 7 | page missed | 12/02/2021 |
| | | & CO. PVT. LTD. Vs. | COMPANY PETITION IB | | | |
| 2382 | 0710102157272019/2 | FACOR POWER | (IBC)/3253(ND)2019 | IBC Under Sec 9 | No index | 12/02/2021 |
| | | FACOR ALLOYS LIMITED Vs. FACOR | COMPANY PETITION IB | | | |
| 2383 | 0710102158172019/5 | POWER LIMITED DEPUTY | (IBC)/3386(ND)2019 | IBC under Sec 7 | No index | 12/02/2021 |
| | | COMMISSIONER OF | | | | |
| | | INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF | COMPANY | Sec 252 (1) - By Government Body,Sec | | |
| | | COMPANIES & OTHERS | APPEAL(COMPANIES | 252 (3) - By Government | | |
| 2384 | 0710102169212019/1 | (M/S. FELICITY | ACT)/78(ND)2020 | Body | Page no 9 missed | 12/02/2021 |
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| | | SHARAD VEDEHRA Vs. | | | Pages not clear 62 to 67 | |
| | | M/S. HOMESTEAD | | | Page no 103 repeated, | |
| | | | COMPANY PETITION IB | | No sign in every pages of reply, no advance | |
| 2385 | 0710120004642018/13 | LTD M/S SYNERGY | (IBC)/1018(ND)2018 | IBC under Sec 7 | service | 12/02/2021 |
| | | PROPERTY | | | | |
| | | DEVLOPMENT SERVICES PVT. LTD. | COMPANY PETITION IB | | NEED TO ALL PAGES | |
| 2386 | 0710200410572018/7 | Vs. PRIDE HOTEL LTD. | (IBC)/271(ND)2018 | IBC Under Sec 9 | SIGN | 12/02/2021 |
| | | ALCATEL-LUCENT INDIA LIMITED Vs. | CP(AA) MERGER AND | | | |
| 2327 | 0710102000822024/4 | HARIDWAR IRON & ISPAT ROLLNG LTD. | AMALGAMATION(COMP ANIES ACT)/20(ND)2021 | Sec. 230-232 - Second | ONLY PROOF OF | 15/02/2024 |
| 2387 | 0710102000822021/1 | SHIV DAYAL SHARMA | | Motion | SERVICE UPLOAD | 15/02/2021 |
| 2388 | 0710102028682018/12 | Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | NEED TO UPLOAD IN ONE PDF | 15/02/2021 |
| | | SHIV DAYAL SHARMA | | 2 | | |
| 2389 | 0710102028682018/13 | Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | NEED TO UPLOAD IN ONE PDF | 15/02/2021 |
| | | TATA CAPITAL FINANCIAL SERVICES | , | | | |
| | | LIMITED Vs. | COMPANY PETITION IB | | | |
| 2390 | 0710102029292020/2 | BHAVNESH KANWAR REDHEX IT SOLUTIONS | (IBC)/722(ND)2020 | Section 95(1) | NEED TO IA FILE | 15/02/2021 |
| | | PRIVATE LIMITED Vs. | | | | |
| 2391 | 0710102030162020/1 | MMR METALS PRIVATE | COMPANY PETITION IB (IBC)/2(ND)2021 | IBC Under Sec 9 | NEED TO IA FILE | 15/02/2021 |
| 2001 | 0. 10102000102020/1 | HARJEET SINGH | | o onder dec a | ED TO IATTLE | |
| | | | COMPANY PETITION (COMPANIES | | 50 RUPEE E STAMP | |
| 2392 | 0710102073662020/1 | COMPANY PRIVATE | ACT)/12(ND)2021 | Sec. 241(1),Sec. 242(4) | MISSING | 15/02/2021 |
| | | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC | INTERLOCUTORY APPLICATION | Application under any | PAGE-11-15 17 23 32 56- | |
| 2393 | 0710102077272020/6 | BOTTLE CAPS PVT. | (I.B.C)/3316(ND)2020 INTERLOCUTORY | other provisions- IBC | 59 NOT CLEAR | 15/02/2021 |
| | | PVT. LTD. Vs. CLASSIC | APPLICATION | Application under any | PAGE-17 23 32 56-59 | |
| 2394 | 0710102077272020/7 | BOTTLE CAPS PVT. KRISHAN PAL Vs. | (I.B.C)/3316(ND)2020 | other provisions- IBC | NOT CLEAR | 15/02/2021 |
| | | S.D.ENGINEERSTECH | COMPANY PETITION IB | | ONLY PROOF OF | |
| 2395 | 0710102096832020/1 | PVT. LTD. | (IBC)/16(ND)2021 | IBC Under Sec 9 | SERVICE UPLOADED | 15/02/2021 |

| | | FIVE ESS PRECISION COMPONENTS | | | | | | |
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| | | PRIVATE LIMITED Vs. | | | | | | |
| 2396 | 0710102101312020/4 | HEMA AUTOMOTIVE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1055(ND)2020 | IBC Under Sec 9 | | | 50 RUPEE STAMP MISSING | 15/02/2021 |
| 2390 | 07 10 102 10 13 12020/4 | PANKAJ SABHARWAL | | IBC Officer Sec 9 | | | MISSING | 15/02/2021 |
| 2397 | 0710102105662020/1 | & ORS Vs. SUPERTECH LIMITED | COMPANY PETITION IB (IBC)/1090(ND)2020 | IBC under Sec 7 | | | PAGE-4 5 6 NOT CLEAR | 45/02/2024 |
| 2331 | 071010210300202071 | PANKAJ SABHARWAL | | ibo under Sec 7 | | | FAGE-4 30 NOT CLEAK | 13/02/2021 |
| 2398 | 0710102105662020/2 | & ORS Vs. SUPERTECH LIMITED | COMPANY PETITION IB (IBC)/1090(ND)2020 | IBC under Sec 7 | | | STAMP MISSING | 15/02/2021 |
| 2390 | 07 10 102 103662020/2 | NOBLE CO-OPERATIVE | | IBC under Sec 7 | | | STAMP WISSING | 15/02/2021 |
| | | BANK LIMITED Vs. JARVIS INFRATECH | INTERLOCUTORY APPLICATION | Sec 60(5),Sec 43(1) r/w | | | | |
| 2399 | 0710102111102020/1 | PVT.LTD. | (I.B.C)/5253(ND)2020 | Sec 44 (1),Sec 66(1) | | | affidavit on back date | 16/02/2021 |
| | | NOBLE CO-OPERATIVE BANK LIMITED Vs. | INTERLOCUTORY | | | | | |
| | | JARVIS INFRATECH | APPLICATION | Sec 60(5),Sec 43(1) r/w | | | vaffidavit on back date | |
| 2400 | 0710102111102020/3 | PVT.LTD. NOBLE CO-OPERATIVE | (I.B.C)/5253(ND)2020 | Sec 44 (1),Sec 66(1) | | | | 16/02/2021 |
| | | BANK LIMITED Vs. | INTERLOCUTORY | | | | | |
| 2401 | 0710102111102020/4 | JARVIS INFRATECH PVT.LTD. | APPLICATION (I.B.C)/5253(ND)2020 | Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | affidavit on back date | 16/02/2021 |
| | | M/S BLUE BIRD IMAGING PRIVATE | , , | ,,,,,, | | | | |
| | | LIMITED Vs. M/S. KARE | | | | | wrong document | |
| 2402 | 0710102134752019/6 | PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB | IBC Under Sec 9 | | | upload(sec-9 + written submission) | 16/02/2021 |
| 2402 | 07 10 102 1347 320 13/6 | MANOJ KULSHRESTHA | | IBC Officer Sec 9 | | | submission) | 16/02/2021 |
| 2403 | 0710102006682021/1 | Vs. FIVE CORE ELECTRONICS LIMITED | APPLICATION (I.B.C)/821()2021 | Soc 12(2) | | | need to file IA | 17/02/2021 |
| 2403 | 0. 10 102000002021/1 | G.C. YADAV & ORS. Vs. | (1.D.O)/02 1()2021 | Sec 12(2) | | | need to me iA | 11/04/4041 |
| 1 | | ORRIS INFRASTRUCTURE | COMPANY PETITION IB | | | | | |
| 2404 | 0710102016862020/4 | PRIVATE LIMITED | (IBC)/529(PB)2020 | IBC under Sec 7 | | | estamp paper missed | 17/02/2021 |
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| | | | | | | | 138-146 dim, 154, page:161-175 dim, | |
| | | | | | | | page:218, 219, 254, 255- | |
| | 0710100017000000 | DEEPAK SOLANKI Vs. | COMPANY PETITION IB | IDO Hardan Oran | | | 261, page:267, 270, 274, | 47/00/0004 |
| 2405 | 0710102017362020/2 | FIITJEE LIMITED HARJEET SINGH | (IBC)/554(ND)2020 | IBC Under Sec 9 | | | 281, 284, | 17/02/2021 |
| | | CHADHA Vs. CHADHA MOTOR TRANSPORT | COMPANY PETITION (COMPANIES | | | | page numbering missed, true copy sign missed, | |
| 2406 | 0710102073662020/2 | COMPANY PRIVATE | ACT)/12(ND)2021 | Sec. 241(1),Sec. 242(4) | | | etc | 17/02/2021 |
| | | GUPSHUP TECHNOLOGY INDIA | | | | | | |
| | | PRIVATE LIMITED Vs. | INTERLOCUTORY | | | | | |
| 2407 | 0710102093562020/1 | EXCLUSIFE TECHNOSOFT PRIVATE | APPLICATION (I.B.C)/4266(ND)2020 | Application under any other provisions- IBC | | | need to IA filled | 17/02/2021 |
| 2401 | 071010203000202071 | SURESH KUMAR | (1.0.0)/4200(140)2020 | other provisions- IBO | | | need to IA mied | 1770272021 |
| | | BANSAL LIQUIDATOR OF GAGAN DISTILLERS | | Application under any | | | | |
| | | AND BEVERAGES PVT. | | other provisions- | | | | |
| | | LTD. Vs. MR. GAGAN DODA AND OTHERS | INTERLOCUTORY | IBC,Application under any other provisions- | | | | |
| | | SUSPENDED DIRECTOR | | IBC,Sec 43(1) r/w Sec 44 | | | e-stamp paper missed | |
| 2408 | 0710102102572020/2 | OF CD HI-TECH PIPES LIMITED | (I.B.C)/5228(ND)2020 | (1),Sec 66(1) | | | and affidavit not verified | 17/02/2021 |
| 2409 | 0710102112722020/2 | Vs. HEMA | COMPANY PETITION IB (IBC)/1087(ND)2020 | IBC Under Sec 9 | | | DOCUMENT Not Upload | 47/02/2024 |
| 2403 | 0.10102112/22020/2 | ENGINEERING LALIT MOHAN | INTÉRLOCUTÓRY | IDO UNUEL SEC 9 | | | DOCUMENT NOT OBIOAC | 1110212021 |
| 2410 | 0710102114492020/1 | AGARWAL Vs. FRANCIS REMEDIES | APPLICATION (I.B.C)/5487(ND)2020 | Sec 60(5) | | | affidavit not notary | 17/02/2021 |
| 2410 | 0. 10 102 14432020/T | VISTRAT REAL | | 00(0) | | | • | 11/02/2021 |
| 2411 | 0710102117622020/2 | ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH | | IBC under Sec 7 | | | supporting affidavit missed | 17/02/2021 |
| | | MANISH GUPTA Vs. | COMPANY PETITION IB | | | | page:177, 180-183, 185- | |
| 2412 | 0710102152262019/7 | FIITJEE LIMITED M/S NUPUR FINVEST | (IBC)/3230(ND)2019 | IBC Under Sec 9 | | | 188 | 17/02/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| 1 | | M/S UNNATI FORTUNE HOTMART PRIVATE | COMPANY PETITION IB | | | | affidavit on 100 rs and | |
| 2413 | 0710102406072018/11 | LIMITED | (IBC)/449(PB)2018 | IBC under Sec 7 | COMPANY | | affidavit on back date | 17/02/2021 |
| 2414 | 710102033832020 | NAVNEET KUMAR GUPTA VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Navneet | Volume wise index is Compulsory | 17/03/2020 |
| | | CANBANK FACTORS LIMITED VS CANBANK | Interlocutory Application | | | Canbank Factors | Wrong Document(Affidavit filed) | |
| 2415 | 710102027362020 | FACTORS LTD | (I.B.C) | by Government Body | | Limited | and main case not linked | 02/03/2020 |
| | | JITENDER AHUJA VS ARCH CONCEPT PVT. | Interlocutory Application | | COMPANY PETITION IB | | Old Document Not | |
| 2416 | 710102009282021 | LTD. | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/133(ND)2020 | Sandeep Bajaj | Delete | 02/02/2021 |
| | | M/S JANKI PARSHAD & COMPANY THROUGH | | _ | | | | |
| 1 | | ITS PROPRITOR-VIJAY | | | COMPANY | | | |
| | | KUMAR GUPTA VS SUNDER AGROMILLS | Miscellaneous | Application under any | PETITION IB (IBC)/1175(ND)201 | | sign missing and stamp paper missing case type | |
| 2417 | 710102010212021 | PRIVATE LIMITED | Application (IBC) | other provisions- IBC | 9 | NITIN MEHTA | wrong | 05/02/2021 |
| | | MAHAVIR PARSHAD JAIN VS HARYANA | | | COMPANY | | | |
| 0445 | 7404000405 | STATE POLUTION | Interlocutory Application | | PETITION IB | Mahavir Parshad | e-stamp paper missing | 44/00/0004 |
| 2418 | 710102012522021 | ANKUSH SONI VS | (I.B.C) | other provisions- IBC | (IBC)/845(ND)2018 COMPANY | Jain | please document upload | 11/02/2021 |
| 2440 | 74040204252224 | VAYAM TECHNOLOGIES | Interlocutory Application | | PETITION IB | Ankuch C: | offidavit book date | 42/02/2024 |
| 2419 | 710102012522021 | PENINSULA | (I.B.C) | other provisions- IBC | (IBC)/578(ND)2019 | AIKUSII SONI | affidavit back date | 12/02/2021 |
| | | BROOKFIELD INDIA REAL ESTATE FUND VS | | | COMPANY | | | |
| 1 | | ANSAL HI-TECH | Interlocutory Application | | PETITION IB | | section not mention in | |
| 2420 | 710102013642021 | TOWNSHIPS LIMITED INFOEDGE SOLUTIONS | (I.B.C) | Sec 60(5) | (IBC)/1526(PB)2018 | kundanlatwal | soft copy | 16/02/2021 |
| | | PRIVATE LIMITED VS | C | | COMPANY | | alam milastere en t | |
| 1 | | REGISTRAR OF COMPANIES NCT OF | Company Application(Companies | | APPEAL(COMPANI ES | Anant Ram | sign missing and stamp paper missing section | |
| 2421 | 710102013952021 | DELH AND HARYANA | Act) | Sec 252 (1) | | Mishra | wrong | 17/02/2021 |
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| | | | | | | | 120 to 122, Account treatment certificate | |
| | | | | | | | missed, Original nclt | |
| | | SANWARIA BARTER | CP(AA) Merger and Amalgamation(Compani | Sec 230-232 - Second | | | certified order copy missed, vakaltnama | |
| 2422 | 710102007252020 | PRIVATE LIMITED VS | es Act) | Motion | | VIDEH VAISH | missed | 15/01/2020 |
| | | INDIA PVT LTD VS | | | | | | |
| | | SHAPOORJI SHAPOORJI PALLONJI | | | | | | |
| | | & CO.PVT.LTD. SP | | | | | fees missed, document | |
| 2423 | 710102013942021 | INFOCITY INCUBATOR NO.4 | Company Petition (Companies Act) | Sec 241 (2) | | Mr. Suhas Jalinder Shinde | missed , no petition uploaded | 17/02/2021 |
| 2420 | 710102010342021 | 110.4 | (Companies Act) | 000 241 (2) | | damaci dimac | upiouded | 1770272021 |
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| | | BANK OF MAHARASHTRA VS | | | | | 326,328/Pagination cut after page no.318 to | |
| 2424 | 74040004110055 | GRID INDIA POWER | Company Petition IB | IDOdo : O : - 5 | | Nieker * | 320,371 to 373/Blur | 47/00/0004 |
| 2424 | 710102014122021 | CABLE SEITZ GMBH Vs. SEITZ | (IBC) COMPANY PETITION IB | IBC under Sec 7 | | Nishant | pages-359 to 538 NEED TO SAPERATE | 17/02/2021 |
| 2425 | 0710102006742019/14 | INDIA PRIVATE LIMITED | | IBC Under Sec 9 | | | FILLING | 16/02/2021 |
| | | INFRASTRUCTURE | | | | | | |
| | | FINANCE LIMITED Vs. | COMPANY DETITION IS | | | | | |
| 2426 | 0710102077172020/2 | ALSTRONG ENTERPRISES INDIA | COMPANY PETITION IB (IBC)/913(ND)2020 | IBC under Sec 7 | | | page:222-293, 355 | 16/02/2021 |
| | | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. | COMPANY | | - | | | |
| | | REGISTRAR OF | APPEAL(COMPANIES | | | | | |
| 2427 | 0710102080192020/7 | COMPANIES AZAD IMPEX PVT LTD | ACT)/292(ND)2020 | Sec 252 (3) | | | affidavit on 100 each | 16/02/2021 |
| | | Vs. SURYA | COMPANY PETITION IB | | | | advocate welfare and | |
| 2428 | 0710102086362019/5 | MANUFACTURING PVT | (IBC)/1205(ND)2019 INTERLOCUTORY | IBC Under Sec 9 | | | court fee missed | 16/02/2021 |
| | | SUMIT BANSAL Vs. | APPLICATION | | | | | |
| 2429 | 0710102088442020/2 | MOHINDER JAIN GUPSHUP | (I.B.C)/3899(ND)2020 | Sec 66(1) | | | estamp paper missed | 16/02/2021 |
| | | TECHNOLOGY INDIA | INTERLOQUEORY | | | | | |
| | | PRIVATE LIMITED Vs. EXCLUSIFE | INTERLOCUTORY APPLICATION | | | | | |
| 2430 | 0710102096852020/1 | TECHNOSOFT PRIVATE | (I.B.C)/4386(ND)2020 | 22(3)a | | | need to File IA | 16/02/2021 |
| | | JINDAL STEEL CORPORATION Vs. | INTERLOCUTORY | | | | | |
| 2424 | 07404024074000004 | ALLIANCE INTEGRATED | APPLICATION | Soc 60(E) | | | urana fil- | 46/02/2024 |
| 2431 | 0710102107402020/1 | JINDAL STEEL | (I.B.C)/5034(ND)2020 | Sec 60(5) | | | wrong file | 16/02/2021 |
| | | CORPORATION Vs. ALLIANCE | INTERLOCUTORY APPLICATION | | | | | |
| 2432 | 0710102107402020/2 | INTEGRATED | (I.B.C)/5034(ND)2020 | Sec 60(5) | | | need to file fresh(ibc 9) | 16/02/2021 |
| | | KARAN GAMBHIR Vs. SAJEVE BHUSHAN | INTERLOCUTORY APPLICATION | | | | | |
| 2433 | 0710102004772021/1 | DEORA | (I.B.C)/298(PB)2021 | Sec 60(5) | | | NEED TO IA FILE | 17/02/2021 |
| | | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES | COMPANY PETITION IB | | | | NEED TO SIGN ALL | |
| 2434 | 0710102080922020/3 | WOOD PRIVATE | (IBC)/1071(ND)2020 | IBC Under Sec 9 | | | PAGES | 02/12/2021 |
| | | MR. HARISH TANEJA Vs. MR. ASHWANI | INTERLOCUTORY APPLICATION | | | | | |
| 2435 | 0710102092152020/1 | ARYA PEE JAY FINANCE | | Sec 43(1) r/w Sec 44 (1) | | | STAMP MISSING | 02/12/2021 |
| | | COMPANY LIMITED Vs. | | | | | | |
| 2426 | 0710102078022019/7 | V S MATRIX PRIVATE LIMITED | COMPANY PETITION IB | IBC under See 7 | | | NEED TO FILE | 02/09/2024 |
| 2436 | 07 10 1020/0022019// | MODERN CREDIT PVT. | (IBC)/976(ND)2019 | IBC under Sec 7 | | | SAPERATE | 02/09/2021 |
| | | LTD. Vs. KPG INTERNATIONAL | COMPANY PETITION IB | | | | | |
| 2437 | 0710102113782019/7 | PRIVATE LIMITED | (IBC)/2083(ND)2019 | IBC under Sec 7 | | | 50 STAMP MISSING | 02/12/2021 |
| | | FIREFLY E-VENTURES LTD Vs. HT MOBILES | CP(AA) MERGER AND AMALGAMATION(COMP | Sec. 230-232 - Second | | | | |
| 2438 | 0710102116522020/1 | SOLUTIONS LTD | ANIES ACT)/9(ND)2021 | Motion | | | NEED TO IA FILE | 02/12/2021 |
| 2439 | 0710102123842019/4 | RAJ PACKAGINGS Vs. JAGPIN BREWERIES | COMPANY PETITION IB (IBC)/2818(ND)2019 | IBC Under Sec 9 | | | nf | 02/12/2021 |
| | | NITIN SINGH PROP | , -1, | | | | | |
| | | SHYAM PRINTERS Vs. DR. JOHNS LAB | COMPANY PETITION IB | | | | | |
| 2440 | 710102141192019 | PHARMA PVT LTD M/S SYNERGY | (IBC)/25(ND)2020 | IBC Under Sec 9 | | | NEED TO IA FILE | 02/12/2021 |
| | | PROPERTY | | | | | | |
| | | DEVLOPMENT SERVICES PVT. LTD. | COMPANY PETITION IB | | | | NEED TO ONE TIME | |
| 2441 | 0710200410572018/6 | Vs. PRIDE HOTEL LTD. | (IBC)/271(ND)2018 | IBC Under Sec 9 | | | UPLOAD | 02/12/2021 |
| | | PHOOLCHAND BHAGATSINGH Vs. M/S | | | | | 50 RUPEE STAMP | |
| 2442 | 0710102024902020/3 | DCM LIMITED | (IBC)/759(ND)2020 | IBC Under Sec 9 | | | MISSING | 16/02/2021 |
| | | SHIV DAYAL SHARMA Vs. THREE C | COMPANY PETITION IB | | | | 11-19 NEED TO | |
| 2443 | 0710102028682018/15 | PROJECTS PVT LTD | (IBC)/1718(PB)2018 | IBC under Sec 7 | | | TRANSLATE | 16/02/2021 |
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| | | M/S FURNACE | | | | | Page No. 52,57 are not clear, page no. 71 is | |
| | | METTALIKS Vs. RATHI | 00MB4NB/ === | | | | repeated and double | |
| 2444 | 0710102072872020/3 | STEEL AND POWER | COMPANY PETITION IB (IBC)/906(ND)2020 | | | | pagination is not allowed | 18/02/2021 |
| <u> </u> | | IIFL PRIVATE EQUITY | | | | | | |
| | | FUND Vs. THREE C GREEN DEVELOPERS | INTERLOCUTORY APPLICATION | | | | Page no. 18-19 | |
| 2445 | 0710102079252020/1 | PRIVATE LIMITED | (I.B.C)/3296(ND)2020 | Rule 11 of NCLT, 2016 | | | translation | 18/02/2021 |
| | | AYU INFRASTRACTURE PRIVATE LIMITED Vs. | | | | | | |
| 2446 | 07404020254222227 | PALLAVI COPPER | COMPANY PETITION IB | IRC Under See C | | | INDEX WISSING | 16/02/2024 |
| 2446 | 0710102035132020/7 | PIPES PRIVATE AYU INFRASTRACTURE | (IBC)/920(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 16/02/2021 |
| | | PRIVATE LIMITED Vs. PALLAVI COPPER | COMPANY PETITION IB | | | | INDEX MISSING AND NEED TO UPLOAD ONE | |
| 2447 | 0710102035132020/8 | PIPES PRIVATE | | IBC Under Sec 9 | | | TIME | 16/02/2021 |
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| 2448 | 0710102061292019/6 | BREWERIES LTD. | (IBC)/930(ND)2019 INTERLOCUTORY | IBC Under Sec 9 | | | SIGN | 16/02/2021 |
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| 2449 | 0710102000532021/1 | NILESH SHARMA | (I.B.C)/349(ND)2021 INTERLOCUTORY | Rule 11 of NCLT, 2016 | | | missing | 18/02/2021 |
| | | SYED HASAN KAZIM Vs. | APPLICATION | | | | Index and affidavit is | |
| 2450 | 0710102000532021/2 | NILESH SHARMA MILLENNIUM | (I.B.C)/349(ND)2021 | Rule 11 of NCLT, 2016 | | | missing | 18/02/2021 |
| | | REALTECH PVT LTD Vs. REGISTRAR OF | COMPANY APPEAL(COMPANIES | | | | | |
| 2451 | 0710102001332020/9 | COMPANIES NCT OF | ACT)/150(ND)2020 | Sec 252 (3) | | | Index missing | 18/02/2021 |
| | | SANDEEP MEHTA Vs. SUPER RESTAURANT | COMPANY PETITION (COMPANIES | | | | NEED TO SIGN ALL | |
| 2452 | 0710102003022021/3 | PRIVATE LIMITED NITIN GUPTA Vs. | ACT)/17(ND)2021 INTERLOCUTORY | Sec. 242(4),Sec. 241(1) | | | PAGES | 18/02/2021 |
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| 2453 | 0710102004652021/3 | BHATT SAI GR IMPEX PRIVATE | (I.B.C)/265(ND)2021 | Sec 60(5) | | | 33-36, 39-41 are missing | 18/02/2021 |
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| | | PHYSIO CONTROL | CA(A) MERGER AND | | | | | |
| 2455 | 0710102062722020/6 | INDIA SALES PRIVATE LIMITED Vs. | AMALGAMATION(COMP ANIES ACT)/65(PB)2020 | Soc 220 222 Soc 224 | | | E atama ia missing | 18/02/2021 |
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| 2450 | 0740400004000040/44 | | COMPANY PETITION IB | IDC Hadas Can O | | | VOLUME 1 UPLOADED | 40/00/0004 |
| 2456 | 0710102084922019/14 | PRAVEEN CHOPRA Vs. | (IBC)/1191(ND)2019 COMPANY PETITION | IBC Under Sec 9 | | | ONLY | 18/02/2021 |
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| 2450 | 074040240050001014 | P.D. | (COMPANIES | Sec. 274 272 | | | E stamp paper is | 49/02/2024 |
| 2459 | 0710102166592019/4 | AGROPROCESSORS RUDRA BUILDWELL | ACT)/30(ND)2020 COMPANY PETITION | Sec. 271-273 | | | missing | 18/02/2021 |
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| | | YS MARCHANDISE INTERNATIONAL PVT. | | | | |
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| | | LTD. Vs. YS | | | | |
| | | MARCHANDISE | | COMPANY | | |
| 2475 | 0710102001962019/15 | INTERNATIONAL PVT. LTD. | IBC Under Sec 10 | PETITION IB (IBC)/136(ND)2019 | NEED TO IA FILE | 23/07/2020 |
| 24/0 | 0710102001302013710 | YS MARCHANDISE | IDO GIIGGI GCC 10 | (180)/100(NB)2010 | NEED TO IATTEE | 20/01/2020 |
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| 2476 | 0710102001962019/16 | LTD. ELEGANT IT | IBC Under Sec 10 | (IBC)/136(ND)2019 INTERLOCUTORY | NEED TO IA FILE | 22/10/2020 |
| | | SOLUTIONS PRIVATE | | APPLICATION | | |
| | | LIMITED Vs. | | (I.B.C)/4925(ND)20 | NEED TO SIGN ALL | |
| 2477 | 0710102105782020/3 | TECHZONA BUILDCON SUNTRUST ALUMINIUM | Rule 11 of NCLT, 2016 | COMPANY | PAGES | 18/02/2021 |
| | | PRIVATE LIMITED Vs. | | PETITION IB | | |
| 2470 | 0740400407000040/0 | AMZEM MACHINES PRIVATE LIMITED | IDC Hadas Cas O | (IBC)/1816(ND)201 | CTAMP MICCING | 40/00/0004 |
| 2478 | 0710102107282019/6 | INDSAO INTRATECH Vs. | IBC Under Sec 9 | COMPANY | STAMP MISSING | 18/02/2021 |
| | | MARS BUILDMART | | PETITION IB | Pg. no. 14-23 are not | |
| 2479 | 0710102168622019/6 | PRIVATE LIMITED INCOME TAX OFFICER | IBC Under Sec 9 | (IBC)/251(ND)2020 | clear | 18/02/2021 |
| | | WARD 6(2) Vs. | | | | |
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| 2480 | 0710102171382019/3 | INFRACOMN PVT. LTD) | Body | ACT)/29(ND)2020 | after pg no. 200 | 18/02/2021 |
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| 2481 | 0710102171382019/4 | COMPETENT INFRACOMN PVT. LTD) | 252 (3) - By Government Body | ES ACT)/29(ND)2020 | into another volume after pg no. 200 | 18/02/2021 |
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| 2482 | 0710102171382019/5 | INFRACOMN PVT. LTD) MILLENNIUM | Body | ACT)/29(ND)2020 COMPANY | after pg no. 200 | 18/02/2021 |
| | | REALTECH PVT LTD Vs. | | APPEAL(COMPANI | | |
| 2402 | 710102001332020 | REGISTRAR OF | Soc 252 (2) | ES ACT/450/ND/2020 | INDEX MISSING | 19/02/2024 |
| 2483 | 7 10 102001332020 | COMPANIES NCT OF MILLENNIUM | Sec 252 (3) | ACT)/150(ND)2020 COMPANY | HADEV IMISSING | 19/02/2021 |
| | | REALTECH PVT LTD Vs. | | APPEAL(COMPANI | | |
| 2484 | 0710102001332020/8 | REGISTRAR OF COMPANIES NCT OF | Sec 252 (3) | ES ACT)/150(ND)2020 | PETITION ALLREADY | 19/02/2021 |
| | 0.10102001002020.0 | MAHENDER KUMAR Vs. | 000 202 (0) | COMPANY | T Z T T T T T T T T T T T T T T T T T T | 10/02/2021 |
| 2485 | 0710102013402020/1 | REGISTRAR OF COMPANIES | | APPEAL(COMPANI ES | INDEX MISSING | 19/02/2021 |
| 2400 | 071010201040202071 | OWC APAC PRIVATE | | COMPANY | DOCUMENT NOT IN | 15/02/2021 |
| 2486 | 074040200022222224 | LIMITED Vs. KAPIL DEV | IDC Castion FO | PETITION IB | PROPER INDEX | 40/00/0004 |
| 2400 | 0710102068222020/1 | REHANI EXXIM HOLDINGS | IBC Section 59 | (IBC)/904(ND)2020 COMPANY | MISSING | 19/02/2021 |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | L | |
| 2487 | 0710102115282020/1 | REGISTRAR OF COMPANIES | Sec 252 (3) | ES ACT)/38(ND)2021 | Remove extra files or file it separately | 19/02/2021 |
| 2401 | 0710102115262020/1 | FIREFLY E-VENTURES | Sec 252 (5) | CP(AA) MERGER | it Separately | 19/02/2021 |
| 2488 | 0710102116522020/2 | LTD Vs. HT MOBILES SOLUTIONS LTD | Sec. 230-232 - Second Motion | AND AMALGAMATION(| Remove extra files or file | 40/02/2024 |
| 2400 | 0710102116522020/2 | SEBRO MACHINE | WOTION | COMPANY | it separately | 19/02/2021 |
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| 2489 | 0710102118912020/1 | LIMITED Vs. REGISTRAR OF | Sec 252 (3) | ES ACT)/536(ND)2020 | supporting affidavit is missing | 19/02/2021 |
| 2400 | 071010211031202071 | INTEC CAPITAL | OCC ESE (O) | COMPANY | missing | 10/02/2021 |
| 2400 | 0740400405750040/7 | LIMITED Vs. SUVIDHA INFRACON PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/93(ND)2020 | NEED TO IA FILE | 19/02/2021 |
| 2490 | 0710102165752019/7 | INTEC CAPITAL | IBC under Sec / | COMPANY | NEED TO IA FILE | 19/02/2021 |
| | | LIMITED Vs. SUVIDHA | | PETITION IB | | |
| 2491 | 0710102165752019/8 | INFRACON PRIVATE KOTAK MAHINDRA | IBC under Sec 7 | (IBC)/93(ND)2020 COMPANY | NEED TO IA FILE | 19/02/2021 |
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| 2492 | 0710102119992019/14 | SHOBHA CARDS PRIVATE LIMITED | IBC under Sec 7 | (IBC)/2322(ND)201 | NEED TO IA FILE | 18/02/2021 |
| 2432 | 0710102113332013/14 | UMESH GARG Vs. | ibe under sec / | COMPANY | NEED TO IATTLE | 10/02/2021 |
| 2400 | 07404000000000 | ORIENTAL BANK OF | Application under any | APPLICATION(IBC) | NEED TO 14 5" - | 40/00/0004 |
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| | 074040000 | JUNEJA Vs. LAXMI | 000/5 | APPLICATION | DOCUMENT NOT IN | 40,000,000 |
| 2494 | 0710102025202020/2 | DIA JEWEL PRIVATE ASHOK KUMAR | Sec 60(5) | (I.B.C)/1612(ND)20 INTERLOCUTORY | PROPER INDEX MISSING AND | 19/02/2021 |
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| 2495 | 0710102025202020/3 | DIA JEWEL PRIVATE ASHOK KUMAR | Sec 60(5) | (I.B.C)/1612(ND)20 INTERLOCUTORY | PROPER INDEX MISSING AND | 19/02/2021 |
| | | JUNEJA Vs. LAXMI | | APPLICATION | DOCUMENT NOT IN | |
| 2496 | 0710102025202020/4 | DIA JEWEL PRIVATE | Sec 60(5) | (I.B.C)/1612(ND)20 | PROPER | 19/02/2021 |
| | | CHOWDHRY RUBBER & CHEMICALS PRIVATE | | COMPANY | | |
| L. | | LIMITED Vs. A.M. | L | PETITION IB | PAGE- 5 6 NOT CLEAR | |
| 2497 | 0710102027622020/1 | VINYLE PVT. LIMITED UTTAM SINGHAL Vs. | IBC Under Sec 9 | (IBC)/703(ND)2020 COMPANY | 11 IN TRANSLATE | 19/02/2021 |
| | | ANUSHREE HOME | | PETITION IB | STAMP RUPEE SHOULD | |
| 2498 | 0710102029102020/3 | DEVELOPERS PVT LTD M/S. ADVANCE CARGO | IBC under Sec 7 | (IBC)/762(ND)2020 COMPANY | BE RUPEE 50 | 19/02/2021 |
| | | MOVERS (INDIA) PVT | | PETITION IB | | |
| 0.400 | 07404000000000 | Vs. SBS TRASPOLE | IDO Hadar Cara | (IBC)/1373(ND)201 | NEED TO SIGN ALL | 40/00/0004 |
| 2499 | 0710102083932019/18 | LOGISTICS PVT LTD M/S. ADVANCE CARGO | IBC Under Sec 9 | 9 COMPANY | PAGES | 19/02/2021 |
| | | MOVERS (INDIA) PVT | | PETITION IB | | |
| 2500 | 0710102083932019/19 | Vs. SBS TRASPOLE LOGISTICS PVT LTD | IBC Under Sec 9 | (IBC)/1373(ND)201 | NEED TO SIGN ALL PAGES | 19/02/2021 |
| 2300 | 0.10102003332019/19 | LOGISTICS FYTEID | | INTERLOCUTORY | , AGEG | 10/02/2021 |
| 2504 | 07404020064220204 | SADEED CHANDNA Vo | Application under any | APPLICATION | STAMD DUDGE 50 | 40/02/2024 |
| 2501 | 0710102096432020/1 | SADEEP CHANDNA Vs. | other provisions- IBC | (I.B.C)/4369()2020 INTERLOCUTORY | STAMP RUPEE 50 | 19/02/2021 |
| 0500 | 07404004 | IHC SHOPS OWNERS | 000/5 | APPLICATION | AFFID A) | 40,000,000 |
| 2502 | 0710102106872020/1 | ASSOCIATION Vs. | Sec 60(5) | (I.B.C)/4979(PB)202 COMPANY | AFFIDAVIT MISSING | 19/02/2021 |
| | | | | APPLICATION(CO | | |
| 2503 | 0710102108532020/2 | Vs. | Rule 11 of NCLT | MPANIES COMPANY | NEED TO IA FILE | 19/02/2021 |
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| 2504 | 0710102108532020/3 | Vs. | Rule 11 of NCLT | MPANIES | NOTARY MISSING | 19/02/2021 |
| | | ASHOK KRIPLANI Vs. | Application under any | INTERLOCUTORY APPLICATION | 50 RUPEE E STAMP | |
| 2505 | 0710102116192020/1 | ICICI BANK | other provisions- IBC | (I.B.C)/410(ND)202 | MISSING | 19/02/2021 |
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| | | SATISH KUMAR Vs. VENUSSTAR | | Sec. 213,Sec. 241(1),Sec. | COMPANY PETITION | | | |
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| | | HOSPITALITY PRIVATE | | 242(4),Application under | (COMPANIES | | | |
| 2506 | 0710102118332020/1 | LIMITED | | any other provisions | ACT)/22(ND)2021 | | INDEX MISSING | 19/02/2021 |
| | | HALWASIYA ESTATES LIMITED Vs. | | | COMPANY | | SECOND MOTION NOT CONSIDER IN | |
| | | WELLDONE | | | APPLICATION(CO | | ADDITIONAL | |
| | | TECHNOLOGY PARKS | | Sec. 230-232 - Second | MPANIES | | DOCUMENT AND NEED | |
| 2507 | 0710102171592019/4 | DEVELOPMENT | | Motion | ACT)/38(ND)2020 | | TO FILE separately | 19/02/2021 |
| | | AMIT NAGAR Vs. M/S INTELLICITY BUSINESS | | | INTERLOCUTORY APPLICATION | | 100 RUPEE STAMP | |
| 2508 | 0710102011832021/1 | PARK PVT. LTD | | Sec 60(5) | (I.B.C)/762(ND)202 | | MISSING | 20/02/2021 |
| | | CMYK PRINTECH | | 000 00(0) | (| | | 20,02,202, |
| | | LIMITED Vs. MINISTRY | | | INTERLOCUTORY | | DOCUMENT NOT IN | |
| | | OF CORPORATE | | Application under any | APPLICATION | | PROPER INDEX | |
| 2509 | 0710102014512021/1 | AFFAIRS KANTI MOHAN | | other provisions- IBC | (I.B.C)/962()2021 INTERLOCUTORY | | MISSING | 20/02/2021 |
| | | RUSTAGI Vs. | | | APPLICATION | | pg-8 not clear,stamp | |
| 2510 | 0710102065582020/5 | MR.ARSLAN SHARIF | | Sec 60(5) | (I.B.C)/2381(ND)20 | | paper of Rs50 | 22/02/2021 |
| | | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. | | | COMPANY PETITION | | | |
| 2511 | 0710102087232020/8 | LTD. | | Sec. 241(1) | (COMPANIES | | Merged into one pdf | 22/02/2021 |
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| | | NORTHERN POWER | | | COMPANY | | reply,affidavit of back | |
| | | ERECTORS LIMITED Vs. BHARAT HEAVY | | | PETITION IB (IBC)/3428(ND)201 | | date,pg-12,16 in hindi,heading and main | |
| 2512 | 0710102153972019/9 | ELECTRICALS LIMITED | | IBC Under Sec 9 | 9 | | case name is not correct | 22/02/2021 |
| | | MANISH GUPTA SOLE | | | | | | |
| | | PROPRIETOR OF M/S. ADVANTAGE SHOW | | | | | | |
| | | STAR Vs. VDOIT4U | | | COMPANY | | | |
| | | EVENT MANAGEMENT | | | PETITION IB | | Supporting affidavit and | |
| 2513 | 0710102172522019/5 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/131(ND)2020 | | stamp paper missed | 22/02/2021 |
| | | ANIL KUMAR JAIN & | | <u> </u> | COMPANY | 1 | | |
| | | ANR. Vs. VARDHMAN ROLLER FLOUR | | | PETITION (COMPANIES | | | |
| 2514 | 0710102401342016/39 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | COMPANY | | | <u> </u> |
| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| 2545 | 0740400404040404040 | ROLLER FLOUR | | C 044(4) C 040(4) | (COMPANIES | | Ctamp managed Da400 | 20/00/0004 |
| 2515 | 0710102401342016/40 | MILLES PVT. LTD. ANIL KUMAR JAIN & | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 COMPANY | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2516 | 0710102401342016/41 | MILLES PVT. LTD. ANIL KUMAR JAIN & | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 COMPANY | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2517 | 0710102401342016/42 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN | | | COMPANY PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2518 | 0710102401342016/43 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & | | | COMPANY | | | |
| | | ANR. Vs. VARDHMAN ROLLER FLOUR | | | PETITION (COMPANIES | | | |
| 2519 | 0710102401342016/44 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
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| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| 2520 | 0710102401342016/45 | ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/148(ND)2016 | | Ctown names of Dodgo | 22/02/2021 |
| 2520 | 07 10 10240 13420 16/45 | ANIL KUMAR JAIN & | | 3ec. 241(1),3ec. 242(4) | COMPANY | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2521 | 0710102401342016/46 | MILLES PVT. LTD. ANIL KUMAR JAIN & | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 COMPANY | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANR. Vs. VARDHMAN | | | PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2522 | 0710102401342016/47 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | ļ | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN | | | COMPANY PETITION | | | |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2523 | 0710102401342016/48 | MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN | | <u> </u> | COMPANY PETITION | 1 | <u> </u> | <u> </u> |
| | | ROLLER FLOUR | | | (COMPANIES | | | |
| 2524 | 0710102401342016/49 | MILLES PVT. LTD. | <u></u> | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | <u></u> | Stamp paper of Rs100 | 22/02/2021 |
| | | ANIL KUMAR JAIN & | | | COMPANY | | | |
| | | ANR. Vs. VARDHMAN | | | PETITION (COMPANIES | | | |
| 2525 | 0710102401342016/50 | ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| | | IMPEX SERVICES INDIA | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | | Ì | | <u> </u> |
| | | PRIVATE LIMITED Vs. | | l | COMPANY | | | |
| 2526 | 0710200000062017/19 | SSMP INDUSTRIES LIMITED | | Application under any | PETITION IB | | Index missed | 22/02/2021 |
| 2526 | 07 102000000002017/19 | P K SALES COMPANY | | other provisions | (IBC)/495(ND)2017 COMPANY | | Page numbering missed | ZZ/UZ/ZUZ [*] I |
| 2527 | 0710200412522017/21 | PVT. LTD. Vs. | | IBC Under Sec 10 | PETITION IB | <u></u> _ | in index | 22/02/2021 |
| | | PRINCE KUMAR VS RTC | Company | A Parel | | | Dont refile your new file | |
| 2528 | 710102009262021 | RESTAURANTS INDIA LIMITED | Application(Companies Act) | Application under any other provisions | | Prince Kumar | same filed in new diary | 02/02/2021 |
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| 2520 | 740402044002024 | | Interlocutory Application | Soc 60(E) | PETITION IB | Om Bel | can write as read with | 17/02/2024 |
| 2529 | 710102014002021 | VS BANK OF BARODA SATYA PRAKASH VS | (I.B.C) Interlocutory Application | Sec 60(5) | (IBC)/793(ND)2020 COMPANY | Om Pal | sec 98 | 17/02/2021 |
| 2530 | 710102014202021 | ARVIND GARG | (I.B.C) | Sec 12(2) | PETITION IB | SATYA | stamp paper missing | 18/02/2021 |
| | | ND SPICES PRIVATE | | | | | | |
| | | LIMITED VS YES SIR | Minnellage | A | COMPANY | | 40.44 may -1 | |
| 2531 | 710102014582021 | CATERING SERVICES PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | PETITION IB (IBC)/276(ND)2020 | DEPAISH | 10-11 not clear page and section n wrong | 19/02/2021 |
| 2001 | 1 10 1020 14302021 | UNISONS HOTELS | Application (IDC) | otilei biovisiolis- IDC | COMPANY | DEFAISH | Section if wrong | 10/04/404 |
| | | PRIVATE LIMITED VS | Interlocutory Application | Application under any | PETITION IB | | , memo of parties | |
| 2532 | 710102015352021 | RAMA TENT HOUSE | (I.B.C) | other provisions- IBC | (IBC)/596(ND)2020 | Gaurav | missed | 22/02/2021 |
| 2522 | 710102044622024 | ARVIND GUPTA VS | Interlocutory Application | Soc 60(5) | COMPANY PETITION IB | abbay aunt- | section wrong wrong | 10/02/2024 |
| 2533 | 710102014632021 | VIJENDER SHARMA | (I.B.C) | Sec 60(5) | LEHHONIR | abhay gupta | doc on call | 19/02/2021 |

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| | | EMG HOSPITALITY PRIVATE LIMITED VS | | | | | 77 to 79,82 to 83,BR / Power of attorney | |
| | | DRG WELLNESS PVT | Company | | | PAWAN KUMAR | missed, Kindly upload | |
| 2534 | 710102001402021 | LTD ?S VEETEE METALS | Appeal(Companies Act) | Sec 252 (3) | | GUPTA | only final petition | 08/01/2021 |
| | | PRIVATE LIMITED VS REGISTRAR OF | Company Batition | | | | | |
| 2535 | 710102014762021 | COMPANIES | Company Petition (Companies Act) | Sec 252 (3) | | Komal | Judication Haryana | 19/02/2021 |
| | | STEEL AUTHORITY OF INDIA LIMITED VS | | | | | | |
| 2520 | 740402045422024 | JAIPRAKASH | Company Petition | C 244(4) | | Ashish | idiatian UD | 22/02/2024 |
| 2536 | 710102015432021 | ASSOCIATES LIMITED HARIBHAKTI & CO LLP | (Companies Act) | Sec. 241(1) | INTERLOCUTORY | Ashish | jurdiction UP | 22/02/2021 |
| | | THROUGH MAHESH AGARWAL Vs. ORTEL | | | APPLICATION (I.B.C)/550(ND)202 | | | |
| 2537 | 0710102005682021/1 | COMMUNICATIONS | | Sec 60(5) | 1 | | NEED TO IA FILE | 13/02/2021 |
| | | M/S V A A Z & ASSOCIATES Vs. M/S | | | COMPANY | | | |
| | | SCHNEIDER PROTOTYPING INDIA | | Application under any | PETITION IB (IBC)/1463(ND)201 | | | |
| 2538 | 0710102093102019/7 | PVT. LTD. | Interlogation Access | other provisions- IBC | 9 | | NEED TO IA FILE | 22/02/2021 |
| 2539 | 710102033332020 | CHIRAG SHAH VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | CHIRAG | need index for every volume | 16/03/2020 |
| | | MADHUVAN TIE UP PRIVATE LIMITED VS | | | COMPANY | | | |
| 05.40 | 74040000077007 | NARENDER KUMAR | Interlocutory Application | Dule 44 - 4 NO. = | PETITION IB | 0:445 | affidants been bed | 04/02/2024 |
| 2540 | 710102008752021 | SHARMA MUKTESH CHABRA VS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1397(PB)2019 | Siggnarth Bhatli | affidavit back date | 01/02/2021 |
| | | SATYA PRAKASH GUPTA RESOLUTION | | | | | | |
| | | PROFESSIONAL (FOR | Interdes de la constant | | COMPANY | | | |
| 2541 | 710102012462021 | ABW INFRASTRUCTURE | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/375(PB)2018 | SINHA SHREY | stamp paper missing | 12/02/2021 |
| | | TATA CAPITAL FINANCIAL SERVICES | | | COMPANY | | | |
| 05:5 | | LIMITED VS BHAVNESH | Interlocutory Application | | PETITION IB | SHASHWAT | section wrong and sign | 00/00/000 |
| 2542 | 710102015392021 | KANWAR SANJIV MARWAH VS | (I.B.C) Interlocutory Application | other provisions- IBC | (IBC)/722(ND)2020 COMPANY | PANDA | missing FILE SEPRATELY BOTH | 22/02/2021 |
| 2543 | 710102015512021 | S.K. MATHUR | (I.B.C) | Sec 60(5) | PETITION IB | Akul Mehandru | FILE | 23/02/2021 |
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| | | JAKSON LIMITED VS | Company | | | | main case not link kindly changed basic detail in | |
| | | JURISTICA LEGAL | Application(Companies | | | | parties name 1,3-12 page | |
| 2544 | 710102015312021 | SERVICES LLP SUVIDHA INFRACON | Act) | Rule 11 of NCLT | | MAHJABEEN | cut No document vakalatnama missing | 22/02/2021 |
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| 2545 | 740402045692024 | PRIVATE LIMITED VS | Interlocutory Application | Sec 60(5) | PETITION IB | ANOOR DAWAR | and stamp paper u.p. | 22/02/2024 |
| 2545 | 710102015682021 | INTEC CAPITAL CBRE SOUTH ASIA | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/93(ND)2020 | ANOOP DAWAR | and stamp paper u.p. 100 rs. true copy missing case | 23/02/2021 |
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| | | ERETAIL PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI | | supporting affidavit | |
| 2559 | 0710102092902020/1 | COMPANIES NCT OF | | Sec 252 (1) | ACT)/467(ND)2020 | | missing | 21/12/2020 |
| | 011010200200200 | A J ASSOCIATES | | 000 202 (1) | COMPANY | | micomg | |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 2500 | 0710102104252020/1 | REGISTRAR OF | | C 050 (2) | ES ACT)/482(ND)2020 | | supporting affidavit | 04/40/0000 |
| 2560 | 0/10102104252020/1 | COMPANIES SYNC IN DESIGN | | Sec 252 (3) | COMPANY | | missing | 21/12/2020 |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| | | REGISTRAR OF | | | ES | | supporting affidavit | |
| 2561 | 0710102108472020/1 | COMPANIES RAM GHANSHYAM | | Sec 252 (3) | ACT)/468(ND)2020 | | missing | 21/12/2020 |
| | | DEVELOPERS PRIVATE | | | | | | |
| | | LIMITED Vs. UNION OF | | | | | | |
| | | INDIA MINISTRY OF | | | | | | |
| | | CORPORATE AFFAIRS | | | COMPANY | | | |
| | | THROUGH REGISTRAR OF COMPANIES NEW | | | APPEAL(COMPANI | | supporting affidavit | |
| 2562 | 0710102096312020/1 | DELHI | | Sec 252 (1) | ACT)/433(ND)2020 | | missing | 22/12/2020 |
| | | MS. SHWETA SINGH Vs. | | ` ' | COMPANY | | · · | |
| | | REGISTRAR OF | | | APPEAL(COMPANI | | | |
| 2563 | 0710102100972020/2 | COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | ES ACT)/419(ND)2020 | | supporting affidavit missing | 22/12/2020 |
| 2000 | 07 10 10 2 10 00 7 2 0 2 0 7 2 | TODAY RESORTS AND | | | COMPANY | | missing | ILI ILILOLO |
| | | RECREATION PRIVATE | | | APPEAL(COMPANI | | | |
| 0504 | 0740400070445555 | LIMITED Vs. | | Sec 252 (4) | ES | | | 22/42/2022 |
| 2564 | 0710102078412020/2 | REGISTRAR OF GDS VALUETECH | | Sec 252 (1) | ACT)/477(ND)2020 COMPANY | | supporting affidavit | 23/12/2020 |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 2565 | 0710102076562020/1 | ROC DELHI | | Sec 252 (1) | ES | | E-STAMP MISSED | 01/01/2021 |
| | | RP SUNIL KUMAR AGRAWAL Vs. NEW | | | INTERLOCUTORY | | | |
| | | OKHLA INDUSTRIAL | | | APPLICATION | | PG NO 55 | |
| | | DEVELOPMENT | | | (I.B.C)/3883(ND)20 | | ,134,TRANSLATE PAGE | |
| 2566 | 0710102088332020/1 | AUTHORITY | | Sec 60(5) | 20 | | 93,105, NOT CLEAR | 16/02/2021 |
| | | P.R. ROLLING MILLS | | | COMPANY | | | |
| | | PVT. LTD. Vs. HEMA ENGINEERING | | | PETITION IB | | | |
| 2567 | 0710102060712020/3 | INDUSTRIES LIMITED | | IBC Under Sec 9 | (IBC)/900(ND)2020 | | Index is missing | 23/02/2021 |
| | | GIAN CHAND NARANG | | | INTERLOCUTORY | | - | |
| | | Vs. SPV UMAIZA | | | APPLICATION | | file to file in one pdf file | |
| 2568 | 0710102101702020/5 | INFRACON LLP ALMONDZ GLOBAL | | Sec 60(5) | (I.B.C)/4708(PB)202 COMPANY | | not upload properly | 23/02/2021 |
| | | SECURITIES LIMITED | | | APPLICATION(CO | | Pg. no. 19 is missing, | |
| | | Vs. REGISTRAR OF | | | MPANIES | | pg. no. 40,41-49 is not | |
| 2569 | 0710102115312020/1 | COMPANIES | | Rule 11 of NCLT | ACT)/829(PB)2020 | | clear | 23/02/2021 |
| | | MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE | | | COMPANY | | | |
| | | EDUCATION | | | PETITION IB | | Affidavit and index is | |
| 2570 | 0710102117562020/2 | INSTITUTION PRIVATE | | IBC under Sec 7 | (IBC)/31(ND)2021 | | missing | 23/02/2021 |
| | | INCOME TAX OFFICER | | | | | | |
| | | WARD 6 (1) Vs. REGISTRAR OF | | | | | | |
| | | COMPANIES DELHI (IN | | | COMPANY | | | |
| | | THE MATTER OF :M/S. | | | APPEAL(COMPANI | | | |
| | | CHETAK ENGINEERING | | Sec 252 (3) - By | ES | | E stamp paper is | |
| 2571 | 0710102141282019/1 | PVT. LTD.) AK SINGH Vs. M/S | | Government Body | ACT)/817(ND)2019 | | missing | 23/02/2021 |
| | | BRIGHTSTAR | | | COMPANY | | | |
| | | INFRACONSTRUCTION | | | PETITION IB | | PETITION NOT | |
| 2572 | 0710102152382019/4 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/90(ND)2020 | | CONSIDER | 23/02/2021 |
| | | AK SINGH Vs. M/S MALS CARGO PRIVATE | | | COMPANY PETITION IB | | PETITION NOT | |
| 2573 | 0710102152422019/3 | LIMITED | | IBC Under Sec 9 | (IBC)/175(ND)2020 | | CONSIDER | 23/02/2021 |
| | | AK SINGH Vs. M/S RBT | | | COMPANY | | PETITION NOT | |
| 057.4 | 0740400150150150 | EXPORTS PRIVATE | | IDO Hadra Cara C | PETITION IB | | CONSIDER IN | 22/02/2024 |
| 2574 | 0710102152452019/4 | LIMITED AK SINGH Vs. M/S | | IBC Under Sec 9 | (IBC)/177(ND)2020 COMPANY | | ADDITIONAL PETITION NOT | 23/02/2021 |
| | | GENIUS EXPORTS | | | PETITION IB | | CONSIDER IN | |
| 2575 | 0710102152492019/4 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/176(ND)2020 | | ADDITIONAL | 23/02/2021 |
| | | DAMANI SHIPPING PVT.LTD. VS VE | | | COMPANY PETITION IB | | same matter file other | |
| | | COMMERCIAL | Interlocutory Application | Application under any | (IBC)/2549(ND)201 | ANKIT | diary no please dont | |
| 2576 | 710102008682021 | VEHICLES LTD. | (I.B.C) | other provisions- IBC | 9 | ANANDRAJ SHAH | | 01/02/2021 |
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| 2577 | 710102016072021 | WUKAI SONG VS DO MOBILE INDIA PVT LTD | Application(Companies | Rule 11 of NCLT | (COMPANIES ACT)/377(PB)2018 | SANDEEP | and vakalatnama and memo parties missing | 24/02/2021 |
| | | SUVIDHA PARKLIFT | | JI HOLI | | | | v=.=v= 1 |
| | | LIMITED VS | Company | | 1 | | | |
| 0570 | 74040004000001 | REGISTRAR OF | Application(Companies | Dula 44 af NOLT | | MBIII | | 24/02/2024 |
| 2578 | 710102016022021 | COMPANIES NCT OF ROHIT GUPTA & ORS. | Act) Company | Rule 11 of NCLT | COMPANY | VIPUL | main case not link | 24/02/2021 |
| | | VS S N GUPTA AND | Application(Companies | | PETITION | | | |
| 2579 | 710102016392021 | VINOD GUPTA | Act) | Rule 11 of NCLT | (COMPANIES | Mohit Seth | section wrong | 25/02/2021 |
| | | AARGUS GLOBAL | | | COMPANY | | olan missing and ata | |
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| 2580 | 710102016512021 | EXPRESS PVT. LTD. | (I.B.C) | other provisions- IBC | 9 | KARMA LAW | verified in affidavit | 25/02/2021 |
| | | BRAIN TECH | | | | | | |
| | | COMPUTER ACADEMY | C | | 1 | | | |
| 2581 | 710102029332020 | PRIVATE LIMITED VS REGISTRAR OF | Company Appeal(Companies Act) | Sec 252 (3) | | Mohit | same matter file is new diary no | 05/03/2020 |
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| | | | | | | | vakaltnama, Kindly serve the petition to all | |
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| | | ANJANA SANGHI VS KMS CONSTRUCTIONS T | ransfer | Rule16(d),NCLT | | | & events / synopsis missed, main | |
| 2582 | 710102015672021 | PVT. LTD. P M/S. P K ENTERPRISES | Petition(Companies Act) | Rules,2016 | COMPANY | Lakshya Kampani | case no. missed | 23/02/2021 |
| 2583 | 0710102022422018/2 | Vs. M/S. FOUR FRESH RETAIL PVT. LTD. | | IBC Under Sec 9 | PETITION IB | | file on a application | 17/02/2021 |
| 2505 | 0710102022422016/2 | REDHEX IT SOLUTIONS | | IBC Olider Sec 9 | (IBC)/1651(ND)201 | | file as a application | 17/02/2021 |
| | | PRIVATE LIMITED Vs. MAXSELL FINSERV | | | COMPANY PETITION IB | | | |
| 2584 | 0710102024452020/1 | PRIVATE LIMITED SARVESH KASHYAP Vs. | | IBC Under Sec 9 | (IBC)/652(ND)2020 COMPANY | | NEED TO IA FILE | 18/02/2021 |
| 2595 | 0710102045662020/0 | CHANDRAKANT | | | APPLICATION(IBC) | | NEED TO ALL PAGES | 20/02/2024 |
| 2585 | 0710102015662020/2 | CHAUDHARY ZILLION INFRA. PVT. | | Sec 60(5) | /1044(ND)2020 COMPANY | | SIGN | 20/02/2021 |
| 2586 | 0710204000282017/3 | LTD. Vs. INDURE PVT. LTD | | IBC under Sec 7 | PETITION IB (IBC)/586(ND)2017 | | contact to court officer | 20/02/2021 |
| | | AK SINGH Vs. M/S BRIGHTSTAR | | | COMPANY PETITION IB | | | |
| 2587 | 0710102152482019/3 | LOGISTICS PRIVATE | | IBC Under Sec 9 | (IBC)/89(ND)2020 | | contact to court officer | 23/02/2021 |
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| | | AK SINGH Vs. VAIBHAV | | | COMPANY | | PETITION NOT CONSIDER IN | |
| 2588 | 0710102152692019/3 | EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/202(ND)2020 | | ADDITIONAL | 23/02/2021 |
| 2300 | 0710102132032013/3 | PREM PRAKASH Vs. | | | COMPANY | | | 23/02/2021 |
| 2589 | 0710102155142019/2 | COLONIA SANTA MARIA HOTELS PVT. | | Sec. 242(4) | PETITION (COMPANIES | | E stamp paper is missing | 23/02/2021 |
| | | CHIPSAN AVIATION PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 2590 | 0710102168642019/4 | PUNJ LLYOD AVIATION LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/112(ND)2020 | | Sign missing on written submissions | 23/02/2021 |
| | | INCOME TAX OFFICER WARD 10(4) Vs. | | 3 0 000 0 | | | | |
| | | REGISTRAR OF | | | 00MB | | | |
| | | COMPANIES DELHI â^"S. (IN THE MATTER | | | COMPANY APPEAL(COMPANI | | | |
| 2591 | 0710102171602019/1 | OF:M/S GUJRALBUILDTECHPV | | Sec 252 (1) - By Government Body | ES ACT)/45(ND)2020 | | E stamp paper is missing | 23/02/2021 |
| | | NARMADA CEREALS PVT. LTD. Vs. | | | COMPANY PETITION IB | | <u> </u> | |
| 2592 | 0710102174012019/7 | ORIENTAL BANK OF ENGINEERED FACILITY | | IBC Under Sec 10 | (IBC)/138(ND)2020 | | wrong efiling | 23/02/2021 |
| | | MANAGEMENT | | | | | | |
| | | SERVICES Vs. EVAN MULTISPECIALITY | | | COMPANY | | E stamp- paper is | |
| 2593 | 0710120005022018/13 | HOSPITAL & RESEARCH CENTRE | | IBC Under Sec 9 | PETITION IB (IBC)/985(ND)2018 | | missing, pg. no. 7,9,11 | 23/02/2021 |
| 2000 | 0710120000022010/10 | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE | | | COMPANY PETITION IB | | are not cical | 20/02/2021 |
| 2594 | 0710102005012020/10 | INDIA PVT LTD | | IBC Under Sec 9 | (IBC)/294(ND)2020 | | INDEX MISSING | 24/02/2021 |
| | | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE | | | COMPANY PETITION IB | | | |
| 2595 | 0710102005012020/5 | INDIA PVT LTD SURESH KUMAR JAIN | | IBC Under Sec 9 | (IBC)/294(ND)2020 COMPANY | | INDEX MISSING | 24/02/2021 |
| 2500 | 0740402000470000 | Vs. DREAM PROCON | | Soc 60(E) | APPLICATION(IBC) | | Supporting affidavit and | 24/02/2024 |
| 2596 | 0710102006172020/6 | PRIVATE LIMITED SURESH KUMAR JAIN | | Sec 60(5) | /1304(ND)2020 INTERLOCUTORY | | • | 24/02/2021 |
| 2597 | 0710102008412021/1 | Vs. M/S ADRIATIC SEA FOODS PVT. LTD. | | Sec 60(5) | APPLICATION (I.B.C)/569(ND)202 | | Supporting affidavit and service is missing | 24/02/2021 |
| | | MADHAVKRISHNA TEXTILE MILLS | | • • | COMPANY | | Ť | |
| 2500 | 0710102011982020/5 | PRIVATE LIMITED Vs. | | | PETITION IB | | INDEX MISSING | 24/02/2021 |
| 2598 | 07 10 102011962020/5 | SARVESH KASHYAP Vs. | | IBC Under Sec 9 | (IBC)/409(ND)2020 COMPANY | | | <u> </u> |
| 2599 | 0710102015662020/3 | CHANDRAKANT CHAUDHARY | | Sec 60(5) | APPLICATION(IBC) /1044(ND)2020 | | PAGE-13-15 23 NOT CLEAR | 24/02/2021 |
| | | INCOME TAX OFFICER WARD 19(2) Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES DELHI & | | | COMPANY | | | |
| | | ORS. (IN THE MATTER | | | APPEAL(COMPANI | | | |
| 2600 | 0710102018952020/1 | OF: M/S OSCAR FERROUS PVT. LTD.) | | Sec 252 (1) - By Government Body | ES ACT)/194(ND)2020 | | STAMP PAPER MISSING | 24/02/2021 |
| | | THREE C PROJECTS PVT LTD Vs. M/S | | | COMPANY | | | |
| 2601 | 0710102023912020/1 | THREE C GREEN DEVELOPERS PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/97(ND)2021 | | STAMP MISSING | 24/02/2021 |
| | | VARDAN ASSOCIATES PRIVATE LIMITED Vs. | | 3 | COMPANY PETITION | | | |
| | | REGISTRAR OF | | | (COMPANIES | | | |
| 2602 | 0710102030042020/2 | COMPANIES DINESH KUMAR DEORA | | Sec. 131(1) | ACT)/60(ND)2020 COMPANY | | • | 24/02/2021 |
| 2603 | 0710102031352020/2 | Vs. WITS AGRI FOODS PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/761(ND)2020 | | 10rs stamp paper missed | 24/02/2021 |
| | , | COMPLIANCE CONSTRUCTION | | | , | | kindly application file | |
| | | CONTRACTS PVT LTD | | | COMPANY | | separately and pay the | |
| 2604 | 0710102075662019/15 | Vs. RISHABH BUILDWELL PVT LTD | | IBC Under Sec 9 | PETITION IB (IBC)/913(ND)2019 | | fee with choose the section | 24/02/2021 |
| | | AVBODH MEDICARE LLP Vs. FELIX | | | COMPANY PETITION IB | | | |
| 2605 | 0710102091302019/1 | HEALTHCARE PVT. | | IBC Under Sec 9 | (IBC)/403(ND)2020 | | Wrong efiling | 24/02/2021 |
| | | BATTERIES INDIA PVT. | | | COMBANY | | | |
| | | LTD. Vs. MAINFRAME ENERGY SOLUTIONS | | | COMPANY PETITION IB | | | |
| 2606 | 0710102002722019/7 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/177(ND)2019 | | pg. no. 95,96 typed copy | 25/02/2021 |
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| | | MANAB DATTA & ORS. Vs. GRANDSTAR | | | COMPANY PETITION IB | | PAGE NO 26 NOT | |
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| 2607 | 0710102092372020/4 | REALTY PVT. LTD. | | IBC under Sec 7 | (IBC)/995(PB)2020 | | CLEAR | 25/02/2021 |
| | | SANAT PRODUCTS LIMITED Vs. SMR | | | CA(A) MERGER AND | | | |
| | | ENTERTAINMENT PVT. | | | AMALGAMATION(| | | |
| 2608 | 0710102104462020/2 | LTD. & ORS. GRASSROOTS SKILL | | Sec. 230-232, Sec 234 | COMPANIES | | file as application | 25/02/2021 |
| | | DEVELOPMENT | | | | | | |
| | | INITIATIVE PVT LTD Vs. REGISTRAR OF | | | COMPANY APPEAL(COMPANI | | | |
| | | COMPANIES NCT OF | | | ES ES | | | |
| 2609 | 0710102106292019/4 | DELHI & HARYANA | | Sec 252 (3) | ACT)/639(ND)2019 INTERLOCUTORY | | NEED TO IA FILE | 25/02/2021 |
| | | RUPESH DAS Vs. | | | APPLICATION | | | |
| 2610 | 0710102004572021/1 | GAURAV KATIYAR RP ASAS TEC PRIVATE | | Sec 60(5) | (I.B.C)/287(ND)202 CP(AA) MERGER | | STAMP PAPER MISSING | 26/02/2021 |
| | | LIMITED Vs. M/S ABW | | Sec. 230-232 - Second | AND | | | |
| 2611 | 0710102105992020/3 | INFRASTRUCTURE LTD PROCESS ENGINEERS | | Motion | AMALGAMATION(COMPANY | | NEED TO IA FILE | 26/02/2021 |
| | | AND ASSOCIATES Vs. | | | PETITION IB | | | |
| 2612 | 0710102152292019/5 | JKR TECHNO ENGINEERS PVT. LTD. | | IBC Under Sec 9 | (IBC)/3332(ND)201 | | o etamp paper missed | 26/02/2021 |
| 2012 | 0710102132232013/3 | NUPUR FINVEST | | ibo olidei sec s | , | | e-stamp paper missed | 20/02/2021 |
| | | PRIVATE LIMITED VS UNNATI FORTUNE | Interlocutory Application | | COMPANY PETITION IB | Prateek | | |
| 2613 | 710102029192020 | INDUSTRIES | (I.B.C) | Sec 43(1) r/w Sec 44 (1) | (IBC)/452(PB)2018 | Kushwaha | don't refile | 05/03/2020 |
| 2614 | 710102001792021 | GULSHAN GABA VS SH. RAJIV MALIK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Gulshan Gaba | submit DD | 11/01/2021 |
| 2014 | 710102001732021 | FPL PUMPS AND | | other provisions-120 | CA(A) MERGER | Guishan Gaba | Submit DD | 1110112021 |
| | | SPARES PRIVATE LIMITED VS C VIEW | Company Application(Companies | | AND AMALGAMATION(| PRADEEP K | | |
| 2615 | 710102009992021 | INNOVATIONS PVT. | Act) | Rule 11 of NCLT | COMPANIES | MITTAL | Document Not Uplaod | 04/02/2021 |
| | | OM LOGISTICS LIMITED VS SIL AUTOFAB | Restoration Application | Application under any | COMPANY PETITION IB | ARUN | | |
| 2616 | 710102010412021 | LIMITED | (IBC) | other provisions- IBC | (IBC)/3098(ND)201 | AGGARWAL | Document Not Uplaod | 05/02/2021 |
| | _ | SURAJ MIGLANI VS SHANTI NATH | Company Application(Companies | Application under any | COMPANY PETITION | RANJANA ROY | | |
| 2617 | 710102012642021 | BUILDWELL PVT LTD | Act) | other provisions | (COMPANIES | GAWAI | Document Not Uplaod | 13/02/2021 |
| | _ | SURAJ MIGLANI VS VIVA WORLD | Company Application(Companies | Application under any | COMPANY PETITION | RANJANA ROY | | |
| 2618 | 710102012312021 | VENTURES PVT. LTD. | Act) | other provisions | (COMPANIES | GAWAI | Document Not Uplaod | 12/02/2021 |
| | _ | SANGUNITY EXIM INDIA LTD VS SANGUNITY | Company Application(Companies | | COMPANY PETITION | | | |
| 2619 | 710102011762021 | EXIM INDIA LTD | Act) | Rule 11 of NCLT | (COMPANIES | Animesh Sinha | Document Not Uplaod | 10/02/2021 |
| | _ | SURAJ MIGLANI VS DEV DEVI AADHKANI | Company Application(Companies | Application under any | COMPANY PETITION | RANJANA ROY | | |
| 2620 | 710102012292021 | COMMERCIAL PVT LTD | Act) | other provisions | (COMPANIES | GAWAI | Document Not Uplaod | 12/02/2021 |
| | | SURAJ MIGLANI VS SAMBHAV BUILDWELL | Company Application(Companies | Application under any | COMPANY PETITION | RANJANA ROY | | |
| 2621 | 710102012342021 | PVT. LTD. | Act) | other provisions | (COMPANIES | GAWAI | Document Not Uplaod | 12/02/2021 |
| | | SURAJ MIGLANI VS SUPER CITY | Company | | COMPANY PETITION | | | |
| | | CONSTRUCTION | Application(Companies | Application under any | (COMPANIES | RANJANA ROY | | |
| 2622 | 710102012672021 | PRIVATE LIMITED REGIONAL PROVIDENT | Act) | other provisions | ACT)/440(ND)2017 | GAWAI | Document Not Uplaod | 13/02/2021 |
| | | FUND COMMISSIONER | | | COMPANY | | | |
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| 2623 | 710102013132021 | VS M/S. ADEL | Interlocutory Application | Sec 60(5) | PETITION IB | NARESH GUPTA | need to sign every | 15/02/2021 |
| 2623 | 710102013132021 | LANDMARKS LIMITED SURAJ MIGLANI VS | (I.B.C) Company | Sec 60(5) | (IBC)/1083(PB)2018 COMPANY | | pages of application | 15/02/2021 |
| | | LANDMARKS LIMITED SURAJ MIGLANI VS SUPER CITY | (I.B.C) Company Application(Companies | Application under any | (IBC)/1083(PB)2018 COMPANY PETITION | RANJANA ROY | pages of application | |
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| | | SWAPNIL AGARWAL Vs. ROHTAS | | INTERLOCUTORY APPLICATION | kindly separately all file | |
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| 2637 | 0710102026502020/2 | PROJECTS LTD | Sec 60(5) | (I.B.C)/1803(ND)20 | any other document | 28/02/2021 |
| | | GUNJIT KALRA Vs. ROHTAS PROJECTS | | INTERLOCUTORY APPLICATION | NEED TO FILE | |
| 2638 | 0710102026552020/2 | LTD M/S AMPLE | Sec 60(5) | (I.B.C)/1865(ND)20 | SAPERATLY | 28/02/2021 |
| | | INFRASTRUCTURE PVT. | | | | |
| | | LTD Vs. M/S INTELLICITY BUSINESS | | COMPANY PETITION IB | sign missing every | |
| 2639 | 0710102033012018/27 | PARK PVT. LTD | IBC under Sec 7 | (IBC)/17(ND)2019 COMPANY | pages | 28/02/2021 |
| 2640 | 0710102070032020/2 | NARESH BASIA Vs. | Section 94(1) | PETITION IB | need to ia file | 28/02/2021 |
| | | PROCESS ENGINEERS AND ASSOCIATES Vs. | | COMPANY PETITION IB | | |
| 0044 | 074040045000040/7 | JKR TECHNO | IDO Hardan Oraco | (IBC)/3332(ND)201 | | 00 00 0004 |
| 2641 | 0710102152292019/7 | TSG INDIA IMPEX PVT | IBC Under Sec 9 | COMPANY | Document Not Uplaod | 28-02-2021 |
| 2642 | 0710102171122019/5 | LTD Vs. NS CONCRETES PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/64(ND)2020 | contact to court officer | 28-02-2021 |
| | | DR. AMIT SACHEDEVA Vs. AXISS DENTAL | | COMPANY | | |
| 2643 | 0710120011352018/18 | PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/1218(PB)2018 | Document Not Uplaod | 28-02-2021 |
| | | M/S CHRYSO INDIA PRIVATE LIMITED Vs. | | | | |
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| | | INFRASTRUCTURE AND CONSTRUCTIONS | | COMPANY PETITION IB | 17,23,25-26,29,32,34,35- 49,51-105,111-120 not | |
| 2644 | 0710200417922018/17 | LIMITED BOSTON SCIENTIFIC | IBC Under Sec 9 | (IBC)/945(ND)2018 CP(AA) MERGER | clear | 28-02-2021 |
| | | SERVICES PRIVATED | | AND | | |
| | | LIMITED Vs. BOSTON SCIENTIFIC SERVICES | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | | |
| 2645 | 0710102002302021/1 | PRIVATED LIMITED RAKESH SAXENA Vs. | Motion | ACT)/17(PB)2021 | stamp paper missed | 03/01/2021 |
| | | AISHWARYA MOHAN | | APPLICATION | affidavit with stamp | |
| 2646 | 0710102003332021/1 | GAHRANA EPL LIMITED Vs. VLCC | Sec 60(5) | (I.B.C)/221(PB)2021 COMPANY | paper missed | 03/01/2021 |
| 2647 | 0740402004422024/4 | PERSONAL CARE | IBC Under Sec 9 | PETITION IB | need to file | 03/01/2024 |
| 204/ | 0710102004122021/1 | STATE BANK OF INDIA | IDC Under Sec 9 | (IBC)/81(ND)2021 | need to file petition | 03/01/2021 |
| | | Vs. M/S WORLDS WINDOW IMPEX INDIA | | COMPANY PETITION IB | affidavit with stamp | |
| 2648 | 0710102004442020/7 | PVT. LTD. | IBC under Sec 7 | (IBC)/376(ND)2020 | paper missed | 03/01/2021 |
| | | RANJIT KAPOOR Vs. WHITE METALS | | INTERLOCUTORY APPLICATION | | |
| 2649 | 0710102005122021/1 | LIMITED M/S GRADIANT WTT | Sec 60(5) | (I.B.C)/360(PB)2021 | proof of service missed | 03/01/2021 |
| | | O&M SERVICES | P. J. 40(4) NO. 7 | TRANSFER | | |
| 2650 | 0710102007372021/1 | PRIVATE LIMITED Vs. M/S. SRG APPARELS | Rule16(d),NCLT Rules,2016 IBC | PETITION (IBC)/8(PB)2021 | stamp paper missed | 03/01/2021 |
| | | RAHUL KHILNANI & ANR. Vs. SOLVEN | Sec 30,Application under | INTERLOCUTORY APPLICATION | sign and true copy | |
| 0054 | 07404000700004/0 | POWER SYSTEMS | any other provisions- | (I.B.C)/641(ND)202 | missed stamp paper and | 00/04/0004 |
| 2651 | 0710102007962021/2 | PRIVATE LIMITED INCOME TAX OFFICER | IBC | COMPANY | affidavit missed | 03/01/2021 |
| | | Vs. REGISTRAR OF COMPANIES M/S INDO | Sec 252 (1) - By | APPEAL(COMPANI ES | NEED TO APPLICATION | |
| 2652 | 0710102033492018/4 | NUCLEOMET PVT LTD ANIL KHETERPAL Vs. | Government Body | ACT)/18(ND)2019 INTERLOCUTORY | FILE | 03/01/2021 |
| | | INNOVARI | | APPLICATION | | |
| 2653 | 0710102033512020/1 | TECHNOLOGIES PRIVATE LIMITED | Application under any other provisions- IBC | (I.B.C)/1996(ND)20 20 | PAGE FIRST NOT IN FILE | 03/01/2021 |
| | | ANIL KHETERPAL Vs. INNOVARI | | INTERLOCUTORY APPLICATION | | |
| | | TECHNOLOGIES | Application under any | (I.B.C)/1996(ND)20 | | |
| 2654 | 0710102033512020/2 | PRIVATE LIMITED DHANLAXMI BANK | other provisions- IBC | 20 | INDEX MISSING | 03/01/2021 |
| | | LIMITED Vs. REAL VIDEO IMPACT | | COMPANY PETITION IB | | |
| 2655 | 0710102035922020/5 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/861(ND)2020 | NEED TO IA FILE | 03/01/2021 |
| | | BAGRECHA ENTERPRISES LIMITED | | COMPANY | | |
| 2656 | 0710102060562020/1 | Vs. UNITECH ADVISORS (INDIA) | IBC under Sec 7 | PETITION IB (IBC)/106(ND)2021 | NEED TO IA FILE | 03/01/2021 |
| | | PARTHA SARATHY | | INTERLOCUTORY APPLICATION | | |
| | | SARKAR Vs. INNOVARI TECHNOLOGIES | Application under any | (I.B.C)/4650(ND)20 | NEED TO FILE IN ONE PDF AND FILE NOT IN | |
| 2657 | 0710102100592020/1 | PRIVATE LIMITED SURESH KUMAR | other provisions- IBC | 20 | PROPER | 03/01/2021 |
| | | BANSAL LIQUIDATOR OF GAGAN DISTILLERS | Application under any | [| | |
| | | AND BEVERAGES PVT. | other provisions- | [<u> </u> | | |
| | | LTD. Vs. MR. GAGAN DODA AND OTHERS | IBC,Application under any other provisions- | INTERLOCUTORY APPLICATION | | |
| 2658 | 0710102102572020/3 | SUSPENDED DIRECTOR OF CD | IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1) | (I.B.C)/5228(ND)20 20 | 23 A NEED TO TRANSLATE | 03/01/2021 |
| 2030 | 0. 10 102 1023/2020/3 | VOLKSWAGEN | (1),3ec 00(1) | COMPANY | | 00/01/2021 |
| 2659 | 0710102107432020/3 | FINANCE PRIVATE LIMITED Vs. TARUN | Section 95(1) | PETITION IB (IBC)/1097(ND)202 | NEED TO SIGN EVERY PAGES | 03/01/2021 |
| | | PARTHA SARATHY SARKAR Vs. SH. CH. | Application under any | INTERLOCUTORY APPLICATION | | |
| 2660 | 0710102108082020/1 | MOHD. SHARIEF TARIQ | other provisions- IBC | (I.B.C)/5093(ND)20 | INDEX MISSING | 03/01/2021 |
| | | MR AMIT MAVI Vs. INDIA INFOLINE | | APPLICATION | PAGE-225-230 276 NOT | |
| 2661 | 0710102111312020/2 | LIMITED SHAPOORJI PALLONI | Sec 60(5) | (I.B.C)/5335(ND)20 COMPANY | CLEAR | 03/01/2021 |
| | | AND CO. PVT LTD. Vs. | | PETITION IB | | |
| 2662 | 0710102126052019/10 | RATTAN INDIA PVT LIMITED | IBC Under Sec 9 | (IBC)/2558(ND)201 9 | ALREADY SHOW | 03/01/2021 |
| | | INCOME TAX OFFICER WARD- 20(1) Vs. | | | | |
| | | REGISTRAR OF | | COMPANY | | |
| | | COMPANIES DELHI & ORS. M/S PREETSIMS | | COMPANY APPEAL(COMPANI | | |
| 2663 | 0710102147062019/1 | CONSTRUCTIO PVT. | Sec 252 (1) - By Government Body | ES ACT)/844(ND)2019 | STAMP MISSING | 03/01/2021 |
| 2003 | 0. 10 102 14/ 002019/1 | PACKET DESIGN INDIA | Government Body | COMPANY | STAWF WISSING | 00/01/2021 |
| | | PRIVATE LIMITED Vs. GRANITE GATE | | PETITION (COMPANIES | | |
| | 0710102150762019/1 | PROPERTIES PVT. LTD. ELEGANT IT | Sec. 230-232, Sec 234 | ACT)/174(ND)2019 INTERLOCUTORY | INDEX MISSING | 03/01/2021 |
| 2664 | | | ſ | APPLICATION | | |
| 2664 | | SOLUTIONS PRIVATE | l | | DACE 00.05 | |
| 2664 | 0710102105782020/4 | LIMITED Vs. TECHZONA BUILDCON | Rule 11 of NCLT, 2016 | (I.B.C)/4925(ND)20 20 | PAGE-22-25 TRANSLATE | 03/02/2021 |
| | | LIMITED Vs. | Rule 11 of NCLT, 2016 | (I.B.C)/4925(ND)20 | | 03/02/2021 |
| | 0710102105782020/4 | LIMITED Vs. TECHZONA BUILDCON PUNJAB NATIONAL | Rule 11 of NCLT, 2016 | (I.B.C)/4925(ND)20 20 COMPANY | TRANSLATE | 03/02/2021 |

| | | PUNJAB NATIONAL (INTERNATIONAL) | | | COMPANY PETITION IB | | | |
|------|---------------------|---|---------------------------|--|------------------------------------|-----------|--|-------------|
| | | BANK Vs. | | | (IBC)/1032(ND)201 | | | |
| 2667 | 0710120006752018/13 | M/S.SUPERIOR SUDHIR POWER | | IBC under Sec 7 | 8 COMPANY | | stamp missing | 03/02/2021 |
| | | PROJECTS LIMITED VS | | | PETITION IB | | Please check section | |
| | | ARYAVIR BUILDCON | Interlocutory Application | | (IBC)/1385(ND)201 | YASHMEET | /wrong section call | |
| 2668 | 710102032712020 | PVT. LIMITED JURISTICA LEGAL | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | KAUR-601 | 24363846 | 14/03/2020 |
| | | SERVICES LLP VS | | | COMPANY | | | |
| | | THREE C UNIVERSAL DEVELOPERS PRIVATE | Interlocutory Application | | PETITION IB (IBC)/2582(ND)201 | | | |
| 2669 | 710102017252021 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | MAHJABEEN | stamp paper missing | 01/03/2021 |
| | | SANJAY JULKA &ANR. VS ATUL KUMAR | Interlocutory Application | | COMPANY PETITION IB | | | |
| 2670 | 710102017092021 | KANSAL & ANR. | (I.B.C) | Sec 60(5) | (IBC)/1565(PB)2018 | Anjaneya | 93 not clear page | 27/02/2021 |
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| | | | | | | | 85-86,91-93,96-103 | |
| | | L & T FINANCE LTD VS ZILLION | | | COMPANY | | ,105,107,109,111-112 translate page | |
| | | INFRAPROJECTS PVT | Interlocutory Application | | PETITION IB | | (106,108,110,113-116 not | |
| 2671 | 710102017222021 | LTD INTERGLOBE | (I.B.C) | other provisions- IBC | (IBC)/694(PB)2018 | Harish | clear page) | 01/03/2021 |
| | | TECHNOLOGY | | | | | | |
| | | QUOTIENT PVT LTD VS BUSINESS TRAVELS | Interlocutory Application | Application under any | COMPANY PETITION IB | | document properly | |
| 2672 | 710102017502021 | PRIVATE LIMITED | (I.B.C) | other provisions- IBC | (IBC)/48(ND)2021 | D KISHORE | upload | 01/03/2021 |
| | | JAKSON LIMITED VS THREE C UNIVERSAL | | | COMPANY PETITION IB | | | |
| | | DEVELOPERS PRIVATE | Interlocutory Application | | (IBC)/2582(ND)201 | | sign missing and stamp | |
| 2673 | 710102017242021 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | MAHJABEEN | paper missing | 01/03/2021 |
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| | | ASHISH SHAH | | | | | haryanamemo of parties, list date of events and | |
| | | LIQUIDATOR OF | | | | | brief of synopsis | |
| | | GALANTA PHARMA PRIVATE LIMITED VS | | | | | missed, estamp paper missed with affidavit | |
| | | REGISTRAR OF | Company Petition IB | | | | missed, vakalatnama | |
| 2674 | 710102015742021 | COMPANIES DELHI DASHMESH IMPEX | (IBC) | IBC Section 59 | COMPANY | Ashish | missed, etc | 23/02/2021 |
| | | PRIVATE LIMITED Vs. | | | APPLICATION(CO | | | |
| 2675 | 0710102112542020/1 | REGISTRAR OF COMPANIES | | Rule 11 of NCLT | MPANIES ACT)/795(ND)2020 | | NEED TO SAPERATE FILLING | 22/02/2021 |
| 2073 | 0710102112342020/1 | COMPANIES | | | INTERLOCUTORY | | ILLING | 22/02/2021 |
| 2676 | 0710102016372021/1 | ANUP SOOD Vs. | | Application under any other provisions- IBC | APPLICATION (I.B.C)/1156()2021 | | NEED TO IA FILE | 25/02/2021 |
| 2070 | 011010201007202171 | HANSEL TEXTILE | | other provisions- IDO | | | NEED TO IATTLE | LO/OL/LOL I |
| | | SYSTEMS PRIVATE LIMITED Vs. DHIR | | | COMPANY PETITION IB | | | |
| | | GLOBAL INDUSTRIA | | | (IBC)/1282(ND)201 | | CONTACT TO COURT | |
| 2677 | 0710120013612018/3 | PVT. LTD. SRI RADHAA VALLABH | | IBC Under Sec 9 | 8 | | OFFICER | 01/03/2021 |
| | | ENTERPRISE Vs. | | | COMPANY | | | |
| 2678 | 0710102000342020/2 | INTERNATIONAL PRINT-O-PAC LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/167(ND)2020 | | Affidavit applicant name overwriting | 02/03/2021 |
| 20.0 | 0.1010200001202012 | SYNDICATE BANK Vs. | | ibe ender ede e | COMPANY | | | 02/00/2021 |
| 2679 | 0710102012472020/5 | CLARION TOWNSHIPS PVT. LTD. | | IBC under Sec 7 | PETITION IB (IBC)/410(ND)2020 | | 100 RUPEE STAMP MISSING | 02/03/2021 |
| | | ASHOK KUMAR Vs. | | | INTÉRLOCUTORY | | | |
| 2680 | 0710102013402021/1 | MAHESH KUMAR SINGH | | Sec 60(5) | (I.B.C)/849(ND)202 | | NEED TO IA FILE | 02/03/2021 |
| | | VOLKSWAGEN FINANCE PRIVATE | | ., | COMPANY | | | |
| | | LIMITED Vs. KELVIN | | | PETITION IB | | | |
| 2681 | 0710102014692019/13 | RECRUITERS PRIVATE TATA CAPITAL | | IBC under Sec 7 | (IBC)/671(ND)2019 INTERLOCUTORY | | notary missing | 02/03/2021 |
| | | FINANCIAL SERVICES | | | APPLICATION | | | |
| 2602 | 07404020452020244 | LIMITED Vs. BHAVNESH KANWAR | | Sec 49(2) | (I.B.C)/1119(ND)20 21 | | nood to in file | 02/03/2024 |
| 2682 | 0710102015382021/1 | ASCORP GLOBAL | | Jet 43(2) | | | need to ia file | 02/03/2021 |
| | | LIMITED Vs. SUN AND SAND TOURS & | | | COMPANY PETITION IB | | | |
| 2683 | 0710102018642020/5 | TRAVELS | | IBC Under Sec 9 | (IBC)/496(ND)2020 | | NEED TO IA FILE | 02/03/2021 |
| | | HELLMANN WORLDWIDE | | | | | | |
| | | LOGISTICS INDIA PVT | | | COMPANY | | | |
| 2684 | 0710102020852020/1 | LTD Vs. SEA AIR CONSOLIDATORS | | IBC Under Sec 9 | PETITION IB (IBC)/632(ND)2020 | | PETITION NOT CONSIDER | 02/03/2021 |
| | | HELLMANN | | | | | | |
| | | WORLDWIDE LOGISTICS INDIA PVT | | | COMPANY | | | |
| | 0740400000000 | LTD Vs. SEA AIR | | IDO Harta Co. C | PETITION IB | | PETITION NOT | 00/00/000 |
| 2685 | 0710102020852020/2 | CONSOLIDATORS | | IBC Under Sec 9 | (IBC)/632(ND)2020 COMPANY | | CONSIDER | 02/03/2021 |
| 2686 | 0710102070032020/3 | NARESH BASIA Vs. | | Section 94(1) | PETITION IB | | NEED TO IA FILE | 02/03/2021 |
| | | PVM INNVENSYS PRIVATE LIMITED Vs. | | | INTERLOCUTORY APPLICATION | | Only proof of service | |
| 2687 | 0710102085852020/2 | SHYAM ARORA BULWARK FACILITIES | | Sec 60(5) | (I.B.C)/3874(ND)20 | | uploaded | 02/03/2021 |
| | | MANAGEMENT | | | | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY PETITION IB | | | |
| | | GENESIS FACILITIES MANAGEMENT | | | (IBC)/1356(ND)201 | | | |
| 2688 | 0710102090972019/6 | PRIVATE LIMITED BULWARK FACILITIES | | IBC Under Sec 9 | 9 | | Index missed | 02/03/2021 |
| | | MANAGEMENT | | | | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | GENESIS FACILITIES MANAGEMENT | | | PETITION IB (IBC)/1356(ND)201 | | Index missed and sign | |
| 2689 | 0710102090972019/7 | PRIVATE LIMITED | | IBC Under Sec 9 | 9 | | missed | 02/03/2021 |
| | | SOLITAIRE CAPITAL INDIA AND ANOTHER | | | COMPANY PETITION | | | |
| | | Vs. VIPUL SEZ | | Sec. 241(1),Sec. | (COMPANIES | | [| |
| 2690 | 0710102093852019/2 | DEVELOPERS PVT LTD FEEDBACK INFRA | | 242(4),Sec. 213 | ACT)/94(PB)2019 | | sign missed on reply | 02/03/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | LOGIX INFRASTRUCTURE | | | PETITION IB (IBC)/1134(ND)202 | | | |
| 2691 | 0710102115682020/1 | PRIVATE LIMITED | | IBC Under Sec 9 | 0 , , , , , | | Stamp paper missed | 02/03/2021 |
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| | | KVD WINDPARK BUYERS WELFARE ASSOCIATION VS. LIC HOUSING FINANCE | | INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20 | | |
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| 2692 | 0710102117092020/2 | PRIVATE LIMITED PUNJAB NATIONAL | Sec 60(5) | 20 COMPANY | Stamp paper missed | 02/03/2021 |
| 2693 | 0710102161132019/4 | BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD. PUNJAB NATIONAL | IBC under Sec 7 | PETITION IB (IBC)/135(ND)2020 | pg-5 not clear,proof of service missed | 02/03/2021 |
| | | BANK Vs. VARDHMAN ROLLER FLOUR MILLS | | COMPANY PETITION IB | pg-5 not clear,proof of | |
| 2694 | 0710102161152019/4 | P LTD PUNJAB NATIONAL BANK Vs. RAJ-SNEH | IBC under Sec 7 | (IBC)/136(ND)2020 COMPANY | service missed | 02/03/2021 |
| 2695 | 0710102161192019/3 | AUTO WHEELS PVT. LTD. MS. AUDE PRIYA | IBC under Sec 7 | PETITION IB (IBC)/134(ND)2020 COMPANY | pg-5 not clear,proof of service missed | 02/03/2021 |
| 2606 | 0740402406242049/6 | DONATELLE WACZIARG EP ENGEL Vs. DELHI | Soc 241(4) Soc 242(4) | PETITION (COMPANIES ACT)/123(PB)2018 | sign missed on reply,volume not more than 200pages | 02/02/2024 |
| 2696 | 0710102406212018/6 | VS. DELHI PUNJAB NATIONAL (INTERNATIONAL) | Sec. 241(1),Sec. 242(4) | COMPANY PETITION IB | tnan zoopages | 02/03/2021 |
| 2697 | 0710120006752018/14 | BANK Vs. M/S.SUPERIOR | IBC under Sec 7 | (IBC)/1032(ND)201 8 | Financial creditor name incorrect in index | 02/03/2021 |
| | | PUNJAB NATIONAL (INTERNATIONAL) | | COMPANY PETITION IB | | |
| 2698 | 0710120006752018/15 | BANK Vs. M/S.SUPERIOR | IBC under Sec 7 | (IBC)/1032(ND)201 8 | Financial creditor name incorrect in index | 02/03/2021 |
| | | | | COMPANY | | |
| 2699 | 0710120013122018/8 | BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/1280(ND)201 8 | page numbering missed and stamp paper and affidavit missed | 02/03/2021 |
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| | | | | | 287 322 354 355 402 435 649-655 998-1115 1118 | |
| | | R. TARKESHWAR NARAYAN Vs. | | COMPANY | 1133-1163 1713 TRANSLATE | |
| 2700 | 0710200117292019/9 | HORIZON BUILDCON PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/266(ND)2019 | ALL HINDI PAGES SHOULD BE IN ENGLISH | 02/03/2021 |
| | | HVR INDUSTRIES PVT. LTD. Vs. BINDAL & | | COMPANY | Petition will be filled as | |
| 2701 | 0710200411852018/5 | BINDAL BATTERIES P. LTD MR. PRADEEP KUMAR | IBC Under Sec 9 | PETITION IB (IBC)/199(PB)2018 | Petition and separtaely file the rejoinder | 02/03/2021 |
| | | Vs. 1.BUOYANT LOGISTICS SERVICES | Sec. 213,Sec. 241(1),Sec. | PETITION (COMPANIES | | |
| 2702 | 0710102001282021/2 | PRIVATE LIMITED SHRUTI JAYANT | 242(4) | ACT)/14(PB)2021 COMPANY | Index missed | 03/03/2021 |
| 2703 | 0710102004872021/1 | GOKHALE Vs. GAURAV HOTA SHRUTI JAYANT | Application under any other provisions | APPLICATION(CO MPANIES ICOMPANY | Merged into one pdf | 03/03/2021 |
| 2704 | 0710102004872021/2 | GOKHALE Vs. GAURAV HOTA | Application under any other provisions | APPLICATION(CO MPANIES | Merged into one pdf | 03/03/2021 |
| | | THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS | | COMPANY PETITION IB | | |
| 2705 | 0710102012532020/7 | PVT LIMITED | IBC Under Sec 9 | (IBC)/494(ND)2020 | Index missed | 03/03/2021 |
| | | | | | | |
| | | NEW INDIA COLOUR COMPANY Vs. | | COMPANY | sign missed on reply,pg- | |
| 2706 | 0710102018372020/4 | SAMTEX DESINZ PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/535(ND)2020 | 21 overwriting,pg- 150,152,174, in hindi | 03/03/2021 |
| 2707 | 0710102028672020/1 | K.C. SHARMA Vs. SUKU CONTROLS PVT. | IBC Under Sec 9 | COMPANY PETITION IB | NEED TO ALL PAGES SIGN | 03/03/2021 |
| 2708 | 0710102061462020/2 | DHARAM SINGH Vs. REGISTRAR OF COMPANIES | Sec 252 (3) | COMPANY APPEAL(COMPANI ES | INDEX MISSING | 03/03/2021 |
| | | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI | (-) | COMPANY | | |
| 2709 | 0710102064462020/8 | HELTHCARE & RESERCH NCR PVT. | IBC Under Sec 9 | PETITION IB (IBC)/833(ND)2020 COMPANY | NEED TO SIGN EVERY PAGES | 03/03/2021 |
| 2710 | 0710102075142019/8 | ARUN GOEL Vs. D. V. EXPORTS PVT. LTD. KDS HOMES AND | Sec. 241(1),Sec. 242(4),Sec. 244(1) | PETITION (COMPANIES | NEED TO IA FILE | 03/03/2021 |
| | | HOUSES PRIVATE LIMITED Vs. OFFICE OF | | COMPANY | | |
| | 074040045 | THE REGISTRAR OF COMPANIES NCT OF | 0 050 (5) | APPEAL(COMPANI ES | ALL BEAFY THE | 00/00/000 |
| 2711 | 0710102104312020/6 | DELHI & HARYANA POOJA BAHRY Vs. NTL ELECTRONICS INDIA | Sec 252 (3) Sec. 45 (1),Sec 43(1) r/w | ACT)/456(ND)2020 INTERLOCUTORY APPLICATION | ALLREADY FILE 100 rupees E stamp is | 03/03/2021 |
| 2712 | 0710102092072020/1 | LIMITED SOLITAIRE CAPITAL | Sec 44 (1),Sec 66(1) | (I.B.C)/5768(ND)20 COMPANY | missing | 04/03/2021 |
| 2743 | 0710102003642040/27 | INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD | Sec. 241(1) | PETITION (COMPANIES ACT)/94/ND)2019 | E stamp of 50 is required | 04/03/2024 |
| 2713 | | TDT COPPER LTD Vs. | Sec. 241(1) | ACT)/94(ND)2019 COMPANY APPLICATION(IBC) | Remove extra files or file | |
| 2714 | 0710102142012019/1 | SUPERTECH LIMITED ND SPICES PRIVATE | Rule 11 of NCLT, 2016 | /1440(ND)2019 | them Separately | 04/03/2021 |
| 2715 | 0710102160942019/5 | LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/276(ND)2020 | kindly file separately with choose section and pay fee | 04/03/2021 |
| | | K M FINCORP LLP Vs. MS SUPPORTSERVICES | | COMPANY PETITION IB | ₁₁ y .00 | |
| 2716 | 0710102161182019/12 | PRIVATE LIMITED STANDAR CHARTERED | IBC Under Sec 9 | (IBC)/3420(ND)201 COMPANY | Document Not Uplaod | 04/03/2021 |
| 2717 | 0710200417362018/41 | BANK Vs. WOOLWAYS INDIA LIMITD M/S. SRS LTD. Vs. M/S. | IBC under Sec 7 | PETITION IB (IBC)/29(ND)2018 COMPANY | Affidavit is of back date | 04/03/2021 |
| 2718 | 0710200429542018/17 | SAUBHAGYA ORNAMENTS PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/114(ND)2018 | kindly file separately with pay the fee | 04/03/2021 |
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| | | ELANGBAM INFRASTRUCTURES & | | | | | | |
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| | | CONSTRUCTION | Restoration Application | | | | | |
| 2719 | 710102069442020 | PRIVATE LIMITED VS | (Companies Act) | Sec 252 (3) | | Shivangi Jain | jurisdiction in guwahati | 10/07/2020 |
| | | | | | COMPANY | | | |
| | | | | | PETITION IB | | | |
| | | G.R.S ISPAT COMPANY | Interlocutory Application | | (IBC)/2590(ND)201 | | wrong efiling please file | |
| 2720 | 710102117812020 | PVT LTD VS VINAY VS PUNJAB AND | (I.B.C) | other provisions- IBC | 9 | Navjit Singh | as additional document | 21/12/2020 |
| | | SIND BANK THROUGH | | | | | Documents not | |
| | | MANAGING DIRECTOR/OFFICER IN | | | | | uploaded properly (uploaded pdf per 200 | |
| | | CHARGE ASSET | Company Petition IB | | | | page with proper index | |
| 2721 | 710102018512021 | RECOVERY BRANCH -1 | (IBC) | IBC Under Sec 9 | | vinay | and annexure) | 04/03/2021 |
| | | INFRASTRUCTURE | | | | | | |
| | | FINANCE LTD. Vs. | | | | | | |
| 2722 | 0710102018162020/7 | GUJARAT HYDROCARBONS AND | COMPANY PETITION IB (IBC)/571(ND)2020 | IBC under Sec 7 | | | NO index, No true copy sign | 16/02/2021 |
| | 071010201010202077 | NUVISION (DELHI) | (IBO)IOI I(IIB)2020 | ibo unuci occ i | | | Jigii | 10/02/2021 |
| | | PRIVATE LIMITED Vs. FLPL LOGISTICS | COMPANY PETITION IB | | | | | |
| 2723 | 0710102149292019/5 | PRIVATE LIMITED | (IBC)/2976(ND)2019 | IBC under Sec 7 | | | Need to file as IA | 25/02/2021 |
| | | MAKE INDIA SAMRT PVT. LTD. Vs. | | | | | | |
| | | SAFEWAY INSURANCE | COMPANY PETITION IB | | | | Wrong Document | |
| 2724 | 0710120004802018/6 | TPA PVT. LTD. | (IBC)/1025(ND)2018 | IBC Under Sec 9 | | | (petition Uploaded | 03/01/2021 |
| | | ND SPICES PRIVATE LIMITED Vs. YES SIR | INTERLOCUTORY | | | | | |
| | | CATERING SERVICES | APPLICATION | Application under any | | | Wrong Efiling (file it as | |
| 2725 | 0710102014582021/1 | PRIVATE LIMITED M/S RALLIS | (I.B.C)/1036(ND)2021 | other provisions- IBC | | | IA) | 03/04/2021 |
| | | THERAPEUTICS | | | | 1 | | |
| | | PRIVATE LIMITED Vs. | 00MB445 | | | 1 | | |
| 2726 | 0710102022362020/1 | M/S KARE PARTNERS GROUP INDIA PRIVATE | COMPANY PETITION IB (IBC)/574(ND)2020 | IBC Under Sec 9 | | | E stamp is missing | 03/04/2021 |
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| | | DAPEL INVESTMENTS LLP Vs. BOYAPATI | CA(A) MERGER AND AMALGAMATION(COMP | | | | | |
| 2727 | 0710102032872020/1 | SATYA SRINIVAS | | Sec 60-62 LLP Act 2008 | <u> </u> | <u> </u> | Pagination not done | 03/04/2021 |
| | | NEPTUNUS POWER PLANT SERVICES | | | | | | |
| | | PLANT SERVICES PRIVATE LIMITED Vs. | | | | 1 | | |
| | | JAGSON | COMPANY PETITION IB | | | | L | |
| 2728 | 0710102036172020/8 | INTERNATIONAL JHARIPANI ESTATES | (IBC)/827(ND)2020 | IBC Under Sec 9 | | 1 | E stamp is missing | 03/04/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | REGISTRAR OF COMPANIES DELHI AND | COMPANY ADDEAL (COMPANIES | | | | E stown namer is | |
| 2729 | 0710102075842020/6 | HARYANA | ACT)/349(ND)2020 | Sec 252 (1) | | | E stamp paper is missing | 03/04/2021 |
| | | THE VILAS | , , | ` , | | | | |
| | | CONDOMINIUM ASSOCIATION Vs. MGF | | | | | | |
| | | DEVELOPMENTS | COMPANY PETITION IB | | | | | |
| 2730 | 0710102079162020/3 | LIMITED M/S M.M. METACRAFT | (IBC)/936(ND)2020 | IBC under Sec 7 | | | E stamp is missing | 03/04/2021 |
| | | PVT. LTD. Vs. M/S R.M. | COMPANY PETITION IB | | | | Index and e stamp paper | |
| 2731 | 0710102089872020/1 | CONTROLS PVT. LTD. | (IBC)/86(ND)2021 | IBC Under Sec 9 | | | is missing | 03/04/2021 |
| | | LORDS ABN LIMITED Vs. REGISTRAR OF | COMPANY | | | | | |
| | | COMPANIES DELHI AND | | | | | | |
| 2732 | 0710102075822020/4 | HARYANA | ACT)/388(ND)2020 | Sec 252 (1) | | | E-stamp missing | 03/05/2021 |
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| | | VINOD SHANKER SHRINGI Vs. | | | | | Pg no.56 till 61/Pg-86 to 101 not clear(No typed | |
| | | MCONVERGE | COMPANY PETITION | | | | Copy)/Pg-172 not | |
| 0700 | 0740400444005555 | SERVICES PRIVATE | | Sec. 241(1),Sec. | | 1 | clear/Pg-176 missing/Pg- | 02/08/2024 |
| 2733 | 0710102114232020/4 | LIMITED EPL LIMITED Vs. VLCC | ACT)/177(PB)2020 | 242(4),Sec. 244(1) | | | 193 to 197 Pages are cut | 03/00/2027 |
| 0775 | | PERSONAL CARE | COMPANY PETITION IB | IDO Harta Co. C | | 1 | Court Order Not | 00/00/000 |
| 2734 | 0710102004122021/1 | LIMITED M/S SWISS | (IBC)/81(ND)2021 | IBC Under Sec 9 | | | attached | 03/09/2021 |
| | | PROMOTION PRIVATE | | | | 1 | | |
| | | LTD. VS M/S TIMEKEEPERS | | | | 1 | | |
| | | THEWATCH | | | | 1 | | |
| 2735 | | BOUTIQUEPRIVATE | Company Appeal (IBC) | IBC Under Sec 9 | | Rashmi Chopra | Document Not Uplaod | 13/01/2021 |
| | | M/S. JAY ACE TECHNOLOGIES LTD. | | | COMPANY | 1 | | |
| | | VS M/S. MICROMAX | Miscellaneous | Application under any | PETITION IB | L | sign missing and stamp | |
| 2736 | 710102018212021 | ENERGY LTD. | Application (IBC) Interlocutory Application | other provisions- IBC Application under any | (IBC)/330(ND)2018 COMPANY | KARUNESH KARAN | paper missing wrong filing you can file | 03/03/2021 |
| 2737 | 710102102822020 | SANJEEV AHUJA VS | (I.B.C) | other provisions- IBC | PETITION IB | MALHOTRA | | 27/10/2020 |
| | | IMPERISH CONSTRUCTION PVT. | | | COMPANY PETITION IB | | index not signed/True | |
| | | LTD. VS GAURAV | Interlocutory Application | | (IBC)/1348(ND)201 | | copy sign missing in | |
| 2738 | 710102019042021 | KATIYAR WIZARD | (I.B.C) | Sec 60(5) | 9 | PRANAV | some pages | 06/03/2021 |
| | | CONSTRUCTION CO. | | | COMPANY | | | |
| | | VS GAURAV KATIYAR | Interlegate Access | | PETITION IB | 1 | index not signed/True | |
| 2739 | 710102019062021 | RP OF EARTHCON UNIVERSAL | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/1348(ND)201 9 | PRANAV | copy sign missing in some pages | 06/03/2021 |
| | | SHIVA ENGINEERING | , | | | | | |
| | | SERVICES VS MR. GAURAV KATIYAR | | | | 1 | | |
| | | RESOLUTION | | | | 1 | | |
| | | PROFESSIONAL | | | COMPANY | 1 | | |
| | | EARTHCON UNIVERSAL INFRATECH PRIVATE | Interlocutory Application | | PETITION IB (IBC)/1348(ND)201 | 1 | | |
| 2740 | 710102018892021 | LIMITED | (I.B.C) | Sec 60(5) | 9 | PRANAV | True copy sign missing | 06/03/2021 |
| | | STATE BANK OF INDIA VS INDO ALUSYS | Interlocutory Application | Application under any | COMPANY PETITION IB | ARV CHAMBERS | | |
| 2741 | 710102019232021 | INDUSTRIES LTD | (I.B.C) | other provisions- IBC | (IBC)/925(PB)2020 | | Wrong File Section Not Mention in | 08/03/2021 |
| | | INDIAN BANK ERSTWHILE | | | COMPANY | | | |
| | | ALLAHABAD BANK VS | | | PETITION IB | 1 | Soft Copy But Technically Rule 11 | |
| | İ | NIMITAYA HOTEL AND | Interlocutory Application | | (IBC)/1913(ND)201 | REEMA | Select Plz Write in Soft | |
| 2742 | 710102019252021 | RESORTS LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | | KHORANA | Copy Also | 08/03/2021 |

| | | | | | COMPANY | | | |
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| | | | Interlocutory Application | | PETITION IB (IBC)/1348(ND)201 | | index not signed/True copy sign missing in | |
| 43 | 710102019052021 | VS GAURAV KATIYAR RAVI BANSAL VS M K S | (I.B.C) Interlocutory Application | Sec 60(5) Application under any | 9 COMPANY | PRANAV | some pages | 06/03/2021 |
| 44 | 710102019902021 | OIL PRIVATE LIMITED SUPER PRINT | (I.B.C) | other provisions- IBC | PETITION IB | Ravi | wrong filing | 10/03/2021 |
| | | SERVICES Vs. M/S XALTA FOOD AND | | | COMPANY PETITION IB | | Wrong File Need To File | |
| 45 | 0710200410882018/8 | BEVERAGES PRIVATE | | IBC Under Sec 9 | (IBC)/702(ND)2018 | | IA | 01/02/2021 |
| | | SANJAY KUMAR JAIN Vs. SUNIL KUMAR | | | INTERLOCUTORY APPLICATION | | | |
| 46 | 0710102085862020/3 | AGRAWAL RP SANJAY KUMAR JAIN | | Sec 60(5) | (I.B.C)/4087(ND)20 INTERLOCUTORY | | index wrong arrange | 05/03/2021 |
| | | Vs. SUNIL KUMAR | | | APPLICATION | | stamp paper missed and | |
| 747 | 0710102085862020/4 | AGRAWAL RP BULWARK FACILITIES | | Sec 60(5) | (I.B.C)/4087(ND)20 | | index wrong arrange | 05/03/2021 |
| | | MANAGEMENT PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | GENESIS FACILITIES | | | PETITION IB | | | |
| 748 | 0710102090972019/8 | MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/1356(ND)201 | | true copy and sign missed | 05/03/2021 |
| | 01101020001201010 | BANDHU SHARMA Vs. | | ibe chack cost | COMPANY | | moodu | 00.00,202 |
| 749 | 0710102093742020/6 | REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | APPEAL(COMPANI ES | | sign missed | 05/03/2021 |
| | | SOHAM POLYMERS PRIVATE LIMITED Vs. | | | COMPANY PETITION IB | | | |
| | | FLOCKSUR INDIA | | | (IBC)/3060(ND)201 | | | |
| 750 | 0710102150092019/5 | PRIVATE LIMITED ACUTE DAILY MEDIA | | IBC Under Sec 9 | 9 | | pagination is not done | 05/03/2021 |
| | | PRIVATE LIMITED Vs. SHARP EYE | | | COMPANY | | | |
| | | ADVERTISING PRIVATE | | | PETITION IB | | | |
| 751 | 0710102003282021/1 | LIMITED DUNLOP TAIKOO | | IBC under Sec 7 | (IBC)/50(PB)2021 | | Stamp paper is missing | 06/03/2021 |
| | | (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. | | | COMPANY | | | |
| 750 | 0740400000000000 | MAGNUM AVIATION | | Dule 44 - 5 NO. = | APPLICATION(IBC) | | W D | 0010212004 |
| 752 | 0710102003322020/2 | PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | /384(ND)2020 | | Wrong Documents | 06/03/2021 |
| | | | | | | | | |
| | | | | | COMPANY | | Stamp paper is missing | |
| 2753 | 0710102005122020/6 | UTPAL KANT Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/377(ND)2020 | | and sign is missing on rejoinder | 06/03/2021 |
| 00 | 5. 10 10±003 122020/0 | TWENTY FIRST | | onder dec s | (.DO)/01/(ND)2020 | | Jonius | |
| | | CENTURY WIRE RODS LIMITED Vs. CGST AND | | | | | | |
| | | CENTRAL EXCISE DIVISION - X SILVASSA | | | INTERLOCUTORY APPLICATION | | | |
| 754 | 0710102012092021/1 | DAMAN | | Sec 60(5) | (I.B.C)/1014()2021 | | Need to file as IA | 06/03/2021 |
| | | RELIANCE HOME FINANCE LIMITED Vs. | | | COMPANY | | Pg-60 to 63 not | |
| | 07404000400500000 | JUBILIANT MALLS PVT. | | IDO I O 7 | PETITION IB | | clear/Proof of Service | 00/00/0004 |
| 755 | 0710102012652020/6 | LTD. ANIL KUMAR MITTAL | | IBC under Sec 7 | (IBC)/478(ND)2020 INTERLOCUTORY | | missing | 06/03/2021 |
| 2756 | 0710102066822020/5 | Vs. SAURABH BANSAL & ORS. | | Sec 66(1) | APPLICATION (I.B.C)/2472(ND)20 | | Affidavit Verified Date Missing | 06/03/2021 |
| | | AJAY KUMAR GUPTA | | | INTERLOCUTORY | | | |
| 2757 | 0710102080942020/1 | Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | APPLICATION (I.B.C)/3391(ND)20 | | E Stamp Paper Missing | 06/03/2021 |
| | | SWAPNIL AGARWAL Vs. ROHTAS | | | INTERLOCUTORY APPLICATION | | | |
| 2758 | 0710102080952020/1 | PROJECTS LTD GUNJIT KALRA Vs. | | Sec 60(5) | (I.B.C)/3399(ND)20 | | E STAMP paper Missing | 06/03/2021 |
| | | ROHTAS PROJECTS | | | INTERLOCUTORY APPLICATION | | | |
| 2759 | 0710102080962020/1 | LTD SHIV RAJ SINGH Vs. | | Sec 60(5) | (I.B.C)/3393(ND)20 TRANSFER | | E STAMP paper Missing | 06/03/2021 |
| | | KEMPTY | | A P | PETITION(COMPA | | | |
| 2760 | 0710102123702019/1 | KONSTRUCTIONS PVT. | | Application under any other provisions | NIES ACT)/1907(PB)2019 | | Page No 102,103,104,116 | 08/03/2021 |
| | | RAINBOW OVERSEAS PRIVATE LIMITED Vs. | | | COMPANY PETITION IB | | E-Stamp Paper Missing | |
| | | MASSCO MEDIA | | | (IBC)/2829(ND)201 | | & True Copy | |
| 2761 | 0710102138362019/6 | PRIVATE LIMITED PUNJAB NATIONAL | | IBC Under Sec 9 | 9 COMPANY | | Signature | 08/03/2021 |
| 762 | 0710102161132019/4 | BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD. | | IBC under Sec 7 | PETITION IB (IBC)/135(ND)2020 | | Page No 10 Not CLEAR | 08/03/2021 |
| 102 | 0710102101132013/4 | AOTO INDIA FVI. LID. | | ibo under Sec / | (150)/133(145)2020 | | Page NO TO NOT CELAR | 00/03/2021 |
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| | | RAJEEV BEHL Vs. M/S | | | COMPANY | | e-stamp/Supporting Affidavit missing/True | |
| | | REALTECH | | | PETITION | | copy sign missing in | |
| 763 | 0710200401392016/3 | INFRASTRUCTURE LTD & ORS | | Application under any other provisions | (COMPANIES ACT)/28(ND)2016 | | some pages | 08/03/2021 |
| | 0.10200101002010.0 | u 0.10 | | outer provisions | 7.0.7.20(1.2720.10 | | | 00.00.2021 |
| | | | | | | | pg-161- | |
| | | VBRIGHER GUBTA A- | | | COMPANY | | 164,179,182,207,208,214, | |
| 764 | 0710102007042020/8 | ABHISHEK GUPTA Vs. FIITJEE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/335(ND)2020 | | 330,334,336,338-341 not clear | 09/03/2021 |
| | | DIGILIFE DISTRIBUTION AND MARKETING | | | CA(A) MERGER | | | |
| | | SERVICES LIMITED Vs. M/S. FARTHCON | | | AND AMALGAMATION(| | | |
| | | UNIVERSAL | | Sub-section (I) of section | COMPANIES | | Need to file as CA | |
| 765 | 0710102090712020/1 | INFRATHECH PVT LTD. K M FINCORP LLP Vs. | | 230 | ACT)/90(ND)2020 COMPANY | | | 09/03/2021 |
| 766 | 074040246440664646 | MS SUPPORTSERVICES | | IBC Under See C | PETITION IB | | No index stack : 1 | 00/03/3034 |
| 766 | 0710102161182019/13 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/3420(ND)201 | | No index attached | 09/03/2021 |
| | | | | | | | | |
| | | | | | | | Wrongly a filed/Patitie | |
| | | RAJEEV BEHL Vs. M/S | | | COMPANY | | Wrongly e-filed(Petition, Amended petition, | |
| | | REALTECH INFRASTRUCTURE LTD | | Application under any | PETITION (COMPANIES | | Reply, rejoinder. affidavit) All uploaded | |
| 2767 | 0710200401392016/4 | & ORS | | other provisions | ACT)/28(ND)2016 | | with same Slash no. | 09/03/2021 |
| | | KUNTI COLD STORAGE PRIVATE LIMITED Vs. | | | COMPANY APPEAL(COMPANI | | | |
| | | REGISTRAR OF | | | ES | | | |

| | | THOMAS OF ODAY | | | | , |
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| | | THOMAS GLOBAL LOGISTICS PRIVATE | | | | |
| | | LIMITED Vs. TESCOS | | COMPANY | | |
| 2769 | 0710102004302020/3 | LIFE CARE PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/260(ND)2020 | Need to file as IA | 10/03/2021 |
| 2700 | 071010200400202070 | INDIABULLS HOUSING | ibo onder occ s | (IBG)/200(I4B)2020 | rece to the us in | 10/00/2021 |
| | | FINANCE LTD. Vs. AMBIENCE PROJECTS | | COMPANY | | |
| | | AND INFRASTRUCTURE | | PETITION IB | | |
| 2770 | 0710102004942021/2 | PRIVATE LIMITED RAJNI MITTAL Vs. | IBC under Sec 7 | (IBC)/133(ND)2021 | E-stamp missing | 10/03/2021 |
| | | JYOTI SWARUP MITTAL | | COMPANY | | |
| | | BUILDERS AND CONTRACTORS | | PETITION (COMPANIES | | |
| 2771 | 0710102026062020/4 | PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | ACT)/145(ND)2020 | Proof of Service missing | 10/03/2021 |
| | | JUST JOBS INTERNET SERVICES PRIVATE | | COMPANY APPEAL(COMPANI | | |
| | | LIMITED Vs. | | ES | | |
| 2772 | 0710102027922020/3 | REGISTRAR OF M/S SYSTEM | Sec 252 (3) | ACT)/237(ND)2020 | Proof of Service missing | 10/03/2021 |
| | | OVERSEAS Vs. | | COMPANY | | |
| 2773 | 0710102032622020/8 | BOBIERI CREAZON FASHION | IBC Under Sec 9 | PETITION IB (IBC)/797(ND)2020 | Not uploaded in single PDF | 10/03/2021 |
| 2113 | 07 10 10 20 32 02 20 20 70 | SURENDER KUMAR | ibe offder dec 3 | COMPANY | FBI | 10/03/2021 |
| 2774 | 0710102080062020/7 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | Need to file as CA | 10/03/2021 |
| 2774 | 07101020000202077 | CATALYST | 000. 241(1),000. 242(4) | COMPANY | | 10/00/2021 |
| | | TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS | | PETITION IB (IBC)/1392(ND)201 | | |
| 2775 | 0710102089572019/9 | PRIVATE LIMITED | IBC under Sec 7 | 9 | E-stamp missing | 10/03/2021 |
| | | SANJEEV JAIN Vs. | | COMPANY PETITION | F-stamp missing | |
| 2776 | 0710102105692020/3 | SANJEEV JAIN | Sec. 241(1),Sec. 242(4) | (COMPANIES | E-stamp missing | 10/03/2021 |
| | | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA | | INTERLOCUTORY APPLICATION | | |
| | | ENGINEERING | | (I.B.C)/172(ND)202 | | |
| 2777 | 0710102110052020/1 | INDUSTRIES LIMITED ORTEL | Rule 11 of NCLT, 2016 | 1 | Need to file asIA | 10/03/2021 |
| | | COMMUNICATIONS | | INTERLOCUTORY | | |
| | | LTD. Vs. SONY PICTURES NETWORKS | | APPLICATION (I.B.C)/5249(ND)20 | | |
| 2778 | 0710102111092020/7 | INDIA P. LIMITED | Rule 11 of NCLT, 2016 | 20 | Wrong file | 10/03/2021 |
| | | FIREFLY E-VENTURES LTD Vs. HT MOBILES | Sec. 230-232 - Second | CP(AA) MERGER AND | | |
| 2779 | 0710102116522020/11 | SOLUTIONS LTD | Motion | AMALGAMATION(| pg-9 missed in index | 10/03/2021 |
| | | NEEV INFRASTRUCTURE | | COMPANY PETITION IB | | |
| 2780 | 0710102118122020/3 | PRIVATE LIMITED Vs. | IBC Under Sec 9 | (IBC)/1116(ND)202 | Stamp paper missed | 10/03/2021 |
| | | SHARAD SURI Vs. KRRISH REALTECH | | COMPANY PETITION IB | | |
| 2781 | 0710102124952019/3 | PRIVATE LIMITED MANOJ SRIVASTAVA | IBC under Sec 7 | (IBC)/2303(ND)201 | Need to file as IA | 10/03/2021 |
| | | MEDIA CORPS PRIVATE | | COMPANY | | |
| | | LIMITED Vs. INDIA SPORTS FLASHES | | PETITION IB | | |
| 2782 | 0710102136992019/3 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2693(ND)201 9 | Index missed | 10/03/2021 |
| | | AMREX MARKETING PRIVATE LIMITED Vs. | Sec. 59,Application under any other | COMPANY | | |
| | | UNIVERSAL | provisions ,Application | PETITION | | |
| 2783 | 0710102142722019/10 | CONVEYOR BELTINGS LIIMTED | under any other provisions ,Application | (COMPANIES ACT)/879(ND)2019 | Volume 2 will be upload separately,pg-203 | 10/03/2021 |
| 2700 | 0110102142122010/10 | PRATIM KABIRAJ Vs. | provisions ,Application | | Separatery,pg-200 | 10/00/2021 |
| | | BENGAL UNITECH UNIVERSAL | | COMPANY PETITION IB | | |
| | | INFRASTRUCTURE | | (IBC)/3243(ND)201 | Only proof of service | |
| 2784 | 0710102150942019/6 | PRIVATE LIMITED PRATIM KABIRAJ Vs. | IBC under Sec 7 | 9 | uploaded | 10/03/2021 |
| | | BENGAL UNITECH | | COMPANY | | |
| | | UNIVERSAL INFRASTRUCTURE | | PETITION IB (IBC)/3243(ND)201 | | |
| 2785 | 0710102150942019/7 | PRIVATE LIMITED | IBC under Sec 7 | 9 | Need to file as IA | 10/03/2021 |
| | | OM LOGISTICS LIMITED Vs. JINDAL RETAIL | | COMPANY PETITION IB | | |
| 2786 | 0710102166032019/6 | (INDIA) PRIVATE | IBC Under Sec 9 | (IBC)/3466(ND)201 | Index missed | 10/03/2021 |
| | | WARD- 10(2) Vs. | | | | |
| | | REGISTRAR OF COMPANIES DELHI â 'S | | COMPANY APPEAL(COMPANI | | |
| | | (IN THE MATTER | Sec 252 (1) - By | ES ES | | |
| 2787 | 0710102172312019/1 | OF:M/S GLITZ ALLOYS INDIAN OVERSEAS | Government Body | ACT)/81(ND)2020 COMPANY | service missed | 10/03/2021 |
| | | BANK Vs. M/S PIXION | | PETITION IB | | |
| 2788 | 0710102407172018/9 | MEDIA PVT. LTD. SWASTIK INTERCHEM | IBC under Sec 7 | (IBC)/438(PB)2018 COMPANY | sign missed on reply | 10/03/2021 |
| | | PVT. LTD. Vs. A M | | PETITION IB | page numbering missed | |
| 2789 | 0710120005622018/1 | VINYT PVT. LTD. PAWAN KUMAR & ANR | IBC Under Sec 9 | (IBC)/1005(ND)201 COMPANY | in index | 10/03/2021 |
| | | Vs. M/S RAHEJA MALL | | PETITION | | |
| 2790 | 0710200401192016/1 | MANAGEMENTS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/137(ND)2016 | sign missed on reply | 10/03/2021 |
| 2130 | 0. 1020040 (1320 10/1 | MAYFAIR BIOTECH | 360. 241(1),360. 242(4) | AST JETST (ND)2010 | aigii miaseu on reply | 10/03/2021 |
| | | PRIVATE LIMITED Vs. GOOD VALUE | | COMPANY | | |
| | | CHEMICALS PRIVATE | | PETITION IB | | |
| 2791 | 0710102003732020/4 | LIMITED AASHISH KATHURIA & | IBC Under Sec 9 | (IBC)/215(ND)2020 | back date affidavit | 11/03/2021 |
| | | M. K. GAUTAM Vs. | | COMPANY | | |
| 2792 | 0710102007172019/10 | PARSVNATH DEVELOPERS LIMITED | IBC under Sec 7 | PETITION IB (IBC)/294(ND)2019 | Stamp paper missed | 11/03/2021 |
| | | PRADEEP KALRA Vs. | | COMPANY | wing paper misses | |
| 2793 | 0710102007222021/1 | KAAMA BREWERIES PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/87(ND)2021 | pg-10 missed | 11/03/2021 |
| | | NAVEEN GUPTA Vs. REGISTRAR OF | | COMPANY APPEAL(COMPANI | | |
| 2794 | 0710102015112020/2 | COMPANIES | Sec 252 (1) | ES ES | Stamp paper missed | 11/03/2021 |
| | | REETESH KUMAR AGARWAL Vs. | | INTERLOCUTORY | | |
| | | NARENDER KUMAR | Application under any | APPLICATION | | |
| 2795 | 0710102018502021/1 | SHARMA GAV DEVELOPERS PVT | other provisions- IBC | (I.B.C)/1296()2021 COMPANY | Need to file as IA | 11/03/2021 |
| | | LTD Vs. SHUBH | | PETITION | | |
| 2796 | 0710102022662020/8 | ADVISORS PVT LTD TEETU TRADING | Sec. 241(1) | (COMPANIES | Wrong file | 11/03/2021 |
| | | CORPORATION | | COMPANY | | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | APPEAL(COMPANI ES | | |
| 2797 | 0710102022832020/1 | COMPANIES NCT OF | Sec 252 (3) | ACT)/209(ND)2020 | Stamp paper missed | 11/03/2021 |
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| | | FINANCE LIMITED Vs. | | | COMPANY | | | |
| 2798 | 0710102077172020/3 | ALSTRONG ENTERPRISES INDIA | | IBC under Sec 7 | PETITION IB (IBC)/913(ND)2020 | | Written with pen in vakalatnama | 11/03/2021 |
| 2130 | 0710102077172020/3 | MOTHER LAM PRIVATE | | ibo under sec r | COMPANY | | vakaiatiiailia | 11/03/2021 |
| 2799 | 0710102080922020/2 | LIMITED Vs. 3 ACES WOOD PRIVATE | | IBC Under Sec 9 | PETITION IB (IBC)/1071(ND)202 | | Need to file as IA | 11/03/2021 |
| | | SACHIN GUPTA Vs. | | | COMPANY APPEAL(COMPANI | | | |
| 2800 | 0710102091752020/6 | UNION OF INDIA | | Sec 252 (1) | ES . | | stamp paper missed | 11/03/2021 |
| | | NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & | | | INTERLOCUTORY APPLICATION | | true copy sign and | |
| 2801 | 0710102094092020/1 | COMPANY & ORS | | Sec 60(5) | (I.B.C)/4227(ND)20 | | stamp missed | 11/03/2021 |
| | | CELLPAP INDIA PVT LTD Vs. THE GRS | | | COMPANY APPEAL | | | |
| 2802 | 0710102097382020/8 | ISPAT COMPANY PVT | | Sec 42 | (IBC)/7(ND)2020 | | Stamp paper missed | 11/03/2021 |
| | | SYSTEMS PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. XPANDR VENTURES INDIA | | | PETITION IB (IBC)/1115(ND)202 | | | |
| 2803 | 0710102101542020/3 | PRIVATE LIMITED | | IBC Under Sec 9 | 0 COMPANY | | Stamp paper of Rs100 | 11/03/2021 |
| | | SUMA HOLDING PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 2804 | 0710102103922020/2 | REGISTRAR OF AJAY SINGHAL Vs. | | Sec 252 (1) | ES COMPANY | | Stamp paper missed | 11/03/2021 |
| | | SITA RAM AND | | | PETITION | | pg-146 missed,proof of | |
| 2805 | 0710102104182020/1 | COMPANY LIMITED ORTEL | | Sec. 242(4),Sec. 241(1) | (COMPANIES | | service missed | 11/03/2021 |
| | | COMMUNICATIONS LTD. Vs. SONY | | | INTERLOCUTORY APPLICATION | | | |
| | | PICTURES NETWORKS | | | (I.B.C)/5249(ND)20 | | page numbering missed | |
| 2806 | 0710102111092020/8 | INDIA P. LIMITED KESHAV MADHAV | | Rule 11 of NCLT, 2016 | 20 | | after pg-9 | 11/03/2021 |
| | | HOMES PRIVATE LIMITED Vs. | | | COMPANY ADDEAL (COMPANI | | | |
| | | REGISTRAR OF | | | APPEAL(COMPANI ES | | | |
| 2807 | 0710102111782020/1 | COMPANIES NCT OF VINOD SHANKER | | Sec 252 (1) | ACT)/34(ND)2021 COMPANY | | Stamp paper missed Pagination missing after | 11/03/2021 |
| | | SHRINGI Vs. | | 0 044/11.0 | PETITION | | pg-56 (till 61)/Pages not | |
| 2808 | 0710102114232020/5 | MCONVERGE SERVICES PRIVATE | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | (COMPANIES ACT)/177(PB)2020 | | clear-62 to 67 | 11/03/2021 |
| | | VINOD SHANKER SHRINGI Vs. | | | COMPANY PETITION | | page missed after pg | |
| | | MCONVERGE | | Sec. 241(1),Sec. | (COMPANIES | | 85,155,156,pg- | |
| 2809 | 0710102114232020/6 | SERVICES PRIVATE VISTRAT REAL | | 242(4),Sec. 244(1) | ACT)/177(PB)2020 COMPANY | | 122,123,158 not clear | 11/03/2021 |
| 2840 | 0710102447620000 | ESTATES PVT LTD Vs. | | IBC under See 7 | PETITION IB | | Index microd | 11/03/2024 |
| 2810 | 0710102117622020/3 | ASIAN HOTELS (NORTH SOHANAA | | IBC under Sec 7 | (IBC)/89(ND)2021 | | Index missed | 11/03/2021 |
| | | INTERNATIONAL PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | KINDLE DEVELOPERS | | | PETITION IB | | | |
| 2811 | 0710102117882020/1 | PRIVATE LIMITED MAYOR SPORTS PVT. | | IBC Under Sec 10 | (IBC)/92(ND)2021 COMPANY | | pg-2,3 missed | 11/03/2021 |
| 2042 | 0740400407700040/4 | LTD. Vs. EMPHASIS INNOVATIONS PVT. | | IDC Hadas Can O | PETITION IB | | page numbering missed | 44/02/2024 |
| 2812 | 0710102137722019/4 | INCOME TAX OFFICER | | IBC Under Sec 9 | (IBC)/2854(ND)201 | | in file | 11/03/2021 |
| | | WARD- 10(2) Vs. REGISTRAR OF | | | | | | |
| | | COMPANIES DELHI | | | COMPANY | | stamp paper and | |
| | | &ANR. (IN THE MATTER OF: M/S GLOWLINE | | Sec 252 (1) - By | APPEAL(COMPANI ES | | affidavit not notrized and true copy sign and | |
| 2813 | 0710102172412019/1 | BUILDCON PVT. LTD) PR COMMISSIONER OF | | Government Body | ACT)/83(ND)2020 | | stamp missed | 11/03/2021 |
| | | THE INCOME TAX -6 Vs. | | | COMPANY | | | |
| | | REGISTRARA OF COMPANIES M/S MCS | | Application under any | APPEAL(COMPANI ES | | | |
| 2814 | 0710200412002017/5 | EXIM PVT LTD M/S USAKA | | other provisions | ACT)/246(ND)2017 | | pg-9-11 not clear | 11/03/2021 |
| | | ELECTROTECH | | | | | | |
| | | PRIVATE LIMITED Vs. M/S SHREE BALAJI | | | COMPANY PETITION IB | | | |
| 2815 | 0710200413652018/9 | PRINTOPACK PRIVATE | | IBC Under Sec 9 | (IBC)/391(ND)2018 | | Stamp paper missed | 11/03/2021 |
| | | GOKALDAS EXPORTS LTD. Vs. VAS DATA | | | INTERLOCUTORY APPLICATION | | | |
| | | SERVICES PRIVATE | | | (I.B.C)/2615(ND)20 | | | |
| 2816 | 0710102065042020/3 | LIMITED GAURAV KATIYAR VS | | Sec 60(5) | COMPANY | | Index missed | 12/03/2021 |
| 2817 | 710102019912020 | THREE C HOMES PRIVATE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | PETITION IB (IBC)/432(ND)2019 | Gaurav Kativar | case type wrong and section wrong | 10/01/2020 |
| | | KAVYA TRADERS VS | Interlocutory Application | Application under any | COMPANY | | | |
| 2818 | 710102030282020 | ANIL MATTA DARA SINGH ESTATES | (I.B.C) | other provisions- IBC | PETITION IB | Kartik | page 24 not clear | 07/03/2020 |
| | | PVT LTD VS THE REGISTRAR OF | | | | Prateek | | |
| 2819 | 710102084252020 | COMPANIES DELHI | Company Appeal (IBC) | Rule 11 of NCLT, 2016 | | Prateek Gangwani | Wrong section | 01/09/2020 |
| | | PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL | | | COMPANY | | Page miss- 48,85/Application 60 (5) | |
| 2820 | 710102140002020 | INFONET | Company Appeal (IDC) | Soc 42 | PETITION IB (IBC)/712(ND)2019 | Sunil Chuld- | file seperately/merge | 30/42/2020 |
| 2820 | 710102119982020 | M/S WISHWA MITTAR | Company Appeal (IBC) | Sec 42 | COMPANY | Sum Snukla | into one pdf | 30/12/2020 |
| | | BAJAJ & SONS VS REGISTRAR OF | Interlocutory Application | | PETITION IB (IBC)/3190(ND)201 | RAGHAVENDRA | | |
| 2821 | 710102019952021 | COMPANIES | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | MOHAN BAJAJ | section wrong | 10/03/2021 |
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| | | WALSONS SERVICES | | | | | | |
| | | PRIVATE LIMITED VS | | | COMPANY | | 13-14 not clear page and | |
| 2822 | 710102020582021 | WHITE METALS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/160(PB)2018 | Neeraj@1996 | section wrong page numbering missing | 12/03/2021 |
| | | M/S SYNERGY PETRO PRODUCTS PVT. LTD. | , | | , 25,2,2,0 | 75 | | |
| | | VS NATIONAL | | | | | | |
| | | AGRICULTURAL COOPERATIVE | | | | | | |
| | | MARKETING | Minnellance | | COMPANY | | | |
| 2823 | 710102020442021 | FEDERATION LTD. (NAFED) | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/1106(PB)2020 | Priya Soni | sign missing | 12/03/2021 |
| | | AMARPAL VS SHILENDRA PRATAP | Interlocutory Application | | COMPANY PETITION IB | | sing missing and stamp paper and affidavit | |
| 2824 | 710102020152021 | SHARMA SINGH & ORS. | (I.B.C) | Sec 60(5) | (IBC)/2721(ND)201 | Sonal Alagh | missing | 11/03/2021 |
| | | SAGAR BUSINESS PRIVATE LIMITED VS | | | COMPANY PETITION IB | | | |
| 2025 | 740402020222224 | SBL CONSTRUCTION | Interlocutory Application | Application under any | (IBC)/2572(ND)201 | Bahul | agation v | 44/02/2024 |
| 2825 | 710102020272021 | PRIVATE LIMITED RKG FINVEST LIMITED | (I.B.C) | other provisions- IBC | 9 COMPANY | Rahul | section wrong | 11/03/2021 |
| | | VS REGISTRAR OF COMPANIES NCT OF | Company Application(Companies | | PETITION (COMPANIES | | | |
| 2826 | 710102020632021 | DELHI & HARYANA | Act) | Rule 32 | ACT)/302(ND)2018 | RAKTIM GOGOI | sign missing | 12/03/2021 |
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| | I | JAWAHAR SINGH | | | COMPANY | | Τ | 1 |
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| | | SAROHA VS UNION | Interlocutory Application | | PETITION IB | | sign missing stamp date | |
| 2827 | 710102020692021 | BANK OF INDIA | (I.B.C) | Sec 60(5) | (IBC)/2590(ND)201 | rohit | missing | 12/03/2021 |
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| | | DIPAK KUMAR | | | | | missed,no sign in every | |
| 2828 | 710102016852021 | AGARWAL VS CHD DEVELOPERS LTD | Intervention Petition(Companies Act) | Intervention Application | | SARTHAK | page of petition,Page 210 in hindi | 26/02/2021 |
| 2020 | 710102010032021 | HITESH BHARDWAJ VS | retition(companies Act) | intervention Application | | JAKTHAK | Wrong section | 20/02/2021 |
| | | DELHI APARTMENTS | Contempt | | | | select,Vakaltnama | |
| 2829 | 710102019492021 | PVT. LTD. | Petition(Companies Act) | Rule 11 of NCLT | | Atul Singh | missed, | 09/03/2021 |
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| | | VIJAY KUMAR & ORS | | | | | 2503, 2505, 3564, not | |
| 1 | | VS SARE GURUGRAM | Company Petition IB | | | ĺ | clear and proof of | 1 |
| 2830 | 710102010902021 | PRIVATE LINITED | | IBC under Sec 7 | | Ranjan | | 08/02/2021 |
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| 1 | 1 | INDIA PRIVATE LTD VS M/S STAR VACATIONS | Company Petition IB | | | 1 | fees miss/client signature miss/Notary | 1 |
| 2831 | 710102018832021 | PRIVATE LIMITED | | IBC Under Sec 9 | | Dhruvik Patel | | 05/03/2021 |
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| 1 | 1 | M/S TRAVELONN TOURISM PRIVATE | Company Petition IB | | | 1 | missed with affidavit, advocate welfare and | 1 |
| 2832 | 710102018862021 | LIMITED | (IBC) | IBC Under Sec 9 | | Dhruvik Patel | | 05/03/2021 |
| F | | THOMAS GLOBAL | . 7 | | | | | |
| 1 | | LOGISTICS PRIVATE | | | l | ĺ | [| |
| 1 | | LIMITED VS TESCOS | Material Harr | | COMPANY | ĺ | [| |
| 2022 | 740400040070004 | LIFE CARE PRIVATE | Miscellaneous | S CO(F) | PETITION IB | A - 41 NI: | | 40/02/2024 |
| 2833 | 710102019852021 | LIMITED IIFL FINANCE LTD. VS | Application (IBC) | Sec 60(5) | (IBC)/260(ND)2020 COMPANY | ASTNA NIGAM | case type wrong | 10/03/2021 |
| 1 | 1 | JAIPURIA BUILDON | Interlocutory Application | Application under any | PETITION IB | 1 | Section Not Mention in | 1 |
| 2834 | 710102020252021 | PVT LTD | (I.B.C) | other provisions- IBC | (IBC)/173(PB)2021 | BINDU DAS | Soft Copy | 11/03/2021 |
| | | VINEET AGGARWAL VS | Interlocutory Application | | COMPANY | VINEET | section wrong please | |
| 2835 | 710102021352021 | KOTAK MAHINDRA CGST AND CENTRAL | | Sec 60(5) | PETITION IB | AGGARWAL | choose sec 35 | 16/03/2021 |
| | | CGST AND CENTRAL | · | · | | 1 | | 1 |
| 1 | | EXCISE DIVISION - X SILVASSA VS KOTAK | | Section 42 - Submitted | | ĺ | wrong document, | |
| 2836 | 710102021142021 | MAHINDRA BANK | Company Appeal (IBC) | by Government Body | | KINJAL | wrong document , wrong file | 15/03/2021 |
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| | 1 | EXCISE DIVISION - IX | | | | 1 | pdf, affidavit and | 1 |
| | | SILVASSA VS KOTAK | | Section 42 - Submitted | | l | vakalatnama pages | 1 |
| 2837 | 710102021182021 | MAHINDRA BANK ARCH FINANCE | Company Appeal (IBC) Company | by Government Body | CP(AA) MERGER | KINJAL | number missed, etc | 15/03/2021 |
| 1 | 1 | LIMITED VS DECENT | Application(Companies | Application under any | AND | Mr. Suman Jyoti | [| 1 |
| 2838 | 710102021092021 | SURVEYORS PRIVATE | Act) | other provisions | AMALGAMATION(| Khaitan | section wrong | 15/03/2021 |
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| | | FERRO ALLOYS VS | Company Petition IB | | | | 25/Advocate welfare | ļ |
| 2839 | 710102093892020 | FERRO ALLOYS VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | MD ZUNAID | | 30/09/2020 |

| 2840 | | AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | Shyam sunder | memo party, brief synopsis, list of dates, vakalatnama, service missed all need to service all party Merge into one pdf | 17/02/2021 |
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| | | SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF | Company Petition | | | | No page number mentioned in index, council sign missed in index, la application many section mention 39,42,62 and fees missed,no sign in every page peition, no page no. in every page of petition, welfare & amp; amp; court fess missed in vakaltnama, AoA missed, many pages not clear, E stamp and affidavit no notarize, Company master data missed, roc advance service missed, roc report missed, True copy sign missed in | |
| 2841 | 710102021342021 | COMPANIES CGST AND CENTRAL EXCISE DIVISION - IX | (Companies Act) | Sec. 441 | | BCG & CO LLP | annexures | 16/03/2021 |
| 20.42 | 74040000447007 | | Company Petition IB | Section 42 - Submitted | | MINI IA: | wrong document , | 45/02/0004 |
| 2842 | 710102021172021 | RELAN BUILDWELL | (IBC) | by Government Body | COMPANY | KINJAL | wrong file | 15/03/2021 |
| 2843 | 0710102136162019/17 | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | APPLICATION(IBC) /1342(ND)2019 | | Supporting affidavit is missing | 23/02/2021 |
| | | DUNLOP TAIKOO (JINJIANG) AIRCRAFT | | | COMPANY PETITION IB | | Wrong Document | |
| 2844 | 0710102102772019/6 | TYRES CO. Vs. MAGNUM AVIATION | | IBC Under Sec 9 | (IBC)/1666(ND)201 9 | | uploaded | 15/03/2021 |
| | | NEMIUM HEALTHCARE PRIVATE LIMITED Vs. | | | COMPANY APPEAL(COMPANI | | Wrong Doc. Uploaded only proof of service is | |
| 2845 | 0710102105672020/2 | REGISTRAR OF COMPANIES | | Sec 252 (1) | ES ACT)/481(ND)2020 | | there | 15/03/2021 |
| 2846 | | PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (2) | COMPANY APPEAL(COMPANI ES ACT)/509(ND)2020 | | Index is blank & Description and signed and pagination and page paper Affidavit not Notarized. | 15/03/2024 |
| 2846 | 0710102109442020/4 | VINOD SHANKER SHRINGI Vs. | | Sec 252 (3) | COMPANY PETITION | | ivotarized. | 15/03/2021 |
| 2847 | | MCONVERGE | | Sec. 241(1),Sec. | (COMPANIES | | pagination missing after | 45/03/2024 |
| 2847 | 0710102114232020/3 | SERVICES PRIVATE FLUIDMASTER INDIA | | 242(4),Sec. 244(1) Sub-Section (1) 0f | COMPANY PETITION | | page 56 till 61 | 15/03/2021 |
| 2848 | 0710102116582020/2 | PRIVATE LIMITED Vs. RELIANCE HOME | | Section 66. | (COMPANIES | | Affidavit Missing | 15/03/2021 |
| | | FINANCE LIMITED Vs. AARCITY | | | COMPANY PETITION IB | | | |
| 2849 | | INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/3423(ND)201 | | Need to file as IA | 15/03/2021 |
| 2047 | | INCOME TAX OFFICER WARD 10(4) Vs. | | IDO UNUEL SECT | | | INSECUTO THE AS IA | 10/00/2021 |
| | | REGISTRAR OF COMPANIES DELHI âS. (IN THE MATTER | | | COMPANY APPEAL(COMPANI | | | |
| 2850 | 0710102171602019/1 | OF:M/ S GUJRALBUILDTECHPV | | Sec 252 (1) - By Government Body | ES ACT)/45(ND)2020 | | PAGE No 15,16 nOT CLEAR | 01/03/2021 |
| 2054 | | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. | | IBC Undo-See S | COMPANY PETITION IB | | No index NO | 45/02/2024 |
| 2851 | | LTD. ARSHIYA RAIL INFRASTRUCTURE | | IBC Under Sec 9 | (IBC)/893(ND)2018 | | No index, NO pagination Stamp missing/true copy | 13/03/2021 |
| 2852 | | LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/976(ND)2020 | | sign missing in some pages | 15/03/2021 |
| | | TRADING COMPANY | | | COMPANY PETITION IB | | Index micring/of | |
| 2853 | 0710102116722020/1 | W.L.L Vs. JAY ACE TECHNOLOGIES | | IBC Under Sec 9 | (IBC)/1140(ND)202 0 | | Index missing/stamp missing Wrongly | 16/03/2021 |
| | | JBF PETROCHEMICALS | | | TDANSEED | | uploaded(Reply,affidavit, | |
| 2054 | 07404020400200444 | LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. | | Rule16(d),NCLT | TRANSFER PETITION | | vakalatnama all uploaded with same | 46/02/2024 |
| 2854 | 0710102010632021/1 | LTD. | | Rules,2016 IBC | (IBC)/6(PB)2021 | | slash no.) | 16/03/2021 |
| | | CHANDRA PRAKASH | | | INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)202 | | Pg-25 to 28/41,69 to 72 not clear & amp; amp; not uploaded in single PDF | |
| 2855 | 0710102068402020/1 | Vs. KAPIL DEV REHANI STATE BANK OF INDIA | | Sec 66(1) | 0 COMPANY | | J | 16/03/2021 |
| 2856 | 0710102077862020/11 | Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | PETITION IB (IBC)/925(PB)2020 | | Need to file as IA | 16/03/2021 |
| | | STAR MAXX PROPERTIES Vs. | | | INTERLOCUTORY APPLICATION | | | |
| 2857 | 0710102085632020/2 | NILESH SHARMA RP | | Sec 60(5) | (I.B.C)/3962(ND)20 | | Proof of Service missing | 08/02/2021 |

| 1 | | WARD- 10(2) Vs. | | | | | |
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| ļ | | REGISTRAR OF | | | | | |
| | | COMPANIES DELHI &ANR. (IN THE | | | COMPANY | | |
| | | MATTER OF: M/S | | | APPEAL(COMPANI | | |
| 2858 | 0710102172012019/1 | GLIDER TRADERS INDIA PVT. LTD.) | | | ES ACT)/84(ND)2020 | Stamp missing | 16/03/2021 |
| | | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S | | | COMPANY PETITION IB | , | |
| 2859 | 0710102412382017/24 | PETROLUBE INDIA LTD. | IB | C Under Sec 9 | (IBC)/343(ND)2017 | Need to file as IA | 16/03/2021 |
| 2860 | 0710120002042018/15 | DREAM LAND REALTOR PRIVATE | IBI | C Under Sec 10 | COMPANY PETITION IB | Need to file as IA | 16/03/2021 |
| 2000 | 0110120002042010/10 | PR COMMISSIONER OF | | o chaci occ io | | Wrongly filed (too many | 10/00/2021 |
| | | THE INCOME TAX -6 Vs. REGISTRARA OF | | | COMPANY APPEAL(COMPANI | affidavit & petition uploaded with | |
| 2004 | 0740000440000047/4 | COMPANIES M/S MCS | | | ES ACT)/246(ND)2017 | same slash no.) | 40/02/2004 |
| 2861 | 0710200412002017/4 | OLYMPUS METAL PVT. | Oti | | COMPANY | | 16/03/2021 |
| 2862 | 0710102007702020/3 | LTD. Vs. KAY EM COPPER PVT. LTD. | IBO | C Under Sec 9 | PETITION IB (IBC)/288(ND)2020 | STAMP AND AFFIDAVIT MISSED | 15/03/2021 |
| 2002 | 071010200770202070 | HELLMANN | | o onaci occ o | (150)/200(115)2020 | Application(Need to file | 10/00/2021 |
| | | WORLDWIDE LOGISTICS INDIA PVT | | | COMPANY | as IA) & affidavit cannot filed | |
| 2863 | 0710102020852020/1 | LTD Vs. SEA AIR CONSOLIDATORS | lin. | C Under Sec 9 | PETITION IB (IBC)/632(ND)2020 | together | 09/03/2021 |
| 2003 | 0710102020692020/1 | THREE -C PROJECTS | ID | | COMPANY | | 09/03/2021 |
| 2864 | 0710102023902020/1 | PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD | IBI | C under Sec 7 | PETITION IB (IBC)/96(ND)2021 | FILE AS APPLICATION | 15/03/2021 |
| 2004 | 01101020203020201 | TGS WATER PRIVATE | | | COMPANY | | 10/00/2021 |
| 2865 | 0710102081192019/5 | LIMITED Vs. REGISTRAR OF | Se | | APPEAL(COMPANI ES | FILE AS A FREAH APPLICATION | 10/02/2021 |
| | | B.P. AGENCY (DELHI) | | | COMPANY | | |
| | | Vs. BRIGHTSUN TECHNOCRAFT PVT. | | | PETITION IB (IBC)/1198(ND)201 | | |
| 2866 | 0710102086982019/10 | LTD. KVD WINDPARK | IB | C Under Sec 9 | 9 | FILE AS FRESH | 15/03/2021 |
| | | BUYERS WELFARE | | | INTERLOCUTORY | | |
| 1 | | ASSOCIATION Vs. LIC HOUSING FINANCE | | | APPLICATION (I.B.C)/5634(ND)20 | | |
| 2867 | 0710102117092020/3 | PRIVATE LIMITED | Se | | 20 | file as fresh application | 15/03/2021 |
| 2868 | 0710102157222019/4 | NEHIT BANTHIA Vs. FIITJEE LIMITED | | C Under Sec 9 | COMPANY PETITION IB | page 122,123, not clear | 15/03/2021 |
| | | RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX | | | COMPANY | | |
| 1 | | DESINIZ PRIVATE | | | PETITION IB | INDEX MISSING AND | |
| 2869 | 0710102007572020/4 | LIMITED MACK STAR | IB | C Under Sec 9 | (IBC)/286(ND)2020 | FILE IN TWO PARTS | 15/03/2021 |
| | | MARKETING PRIVATE | | | COMPANY | | |
| 2870 | 0710102013372020/9 | LTD Vs. ORIFLAME INDIA PRIVATE LIMITED | IBO | C Under Sec 9 | PETITION IB (IBC)/414(PB)2020 | Index and supporting affidavit is missing | 15/03/2021 |
| | | | - | | INTERLOCUTORY | | |
| 2871 | 0710102018812021/1 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | Se | c 60(5) | APPLICATION (I.B.C)/1228(PB)202 | Pg no. 1,2 and 3 are missing | 15/03/2021 |
| | | VIKAS SONI Vs. WFX TECHNOLOGIES | | | COMPANY PETITION IB | Merge pdf or file them | |
| 2872 | 0710102026682020/2 | PRIVATE LTD. | IB | C Under Sec 9 | (IBC)/674(ND)2020 | separately | 15/03/2021 |
| | | INDIA GLYCOLS LIMITED Vs. YOGI | | | COMPANY | | |
| | | CROP SCIENCES | | | PETITION IB | | |
| 2873 | 0710102027572020/2 | PRIVATE LIMITED M/S SYSTEM | IB | C Under Sec 9 | (IBC)/756(ND)2020 | Affidavit date is missing | 15/03/2021 |
| | | OVERSEAS Vs. | | | COMPANY | | |
| 2874 | 0710102032622020/10 | BOBIERI CREAZON FASHION | IB | C Under Sec 9 | PETITION IB (IBC)/797(ND)2020 | Index and supporting affidavit missing | 15/03/2021 |
| | | JAMMU & KASHMIR BANK Vs. AMAN | | | COMPANY | | |
| | | HOSPITALITY PRIVATE | | | PETITION IB | page 318,417,420,425- | |
| 2875 | 0710102033152020/3 | LIMITED LORDS ABN LIMITED | IB | C under Sec 7 | (IBC)/1086(PB)2020 COMPANY | 428, not clear | 15/03/2021 |
| | | Vs. REGISTRAR OF | | | APPEAL(COMPANI | | |
| 2876 | 0710102075822020/4 | COMPANIES DELHI AND HARYANA | Se | | ES ACT)/388(ND)2020 | Remove extra files or file them separately | 09/03/2021 |
| | | SIMRAN KAUR Vs. ENTERTAINMENT CITY | | | COMPANY PETITION IB | | |
| 2877 | 0710102082872020/3 | LIMITED | IB | C under Sec 7 | (IBC)/965(PB)2020 | Stamp paper is missing | 28/12/2020 |
| 1 | | | | | | | |
| 1 | | | | | COMPANY | | |
| 1 | | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. | | | PETITION (COMPANIES | pg. no. 70,72,99,100 are not clear and stamp | |
| 2878 | 0710102087232020/6 | LTD. | Se | c. 241(1) | ACT)/122(ND)2020 | paper is missing | 15/02/2021 |
| 1 | | SACHIN GUPTA Vs. | | | COMPANY APPEAL(COMPANI | Supporting affidavit is | |
| 2879 | 0710102091752020/7 | UNION OF INDIA | Se | c 252 (1) | ES | issing | 16/03/2021 |
| 2880 | 0710102103722020/2 | NK JAIN & CO Vs. EMAAR INDIA LIMITED | IB | C Under Sec 9 | COMPANY PETITION IB | stamp paper is missing | 16/03/2021 |
| | | NBC HEALTH & HOTELS PRIVATE | | | COMPANY APPEAL(COMPANI | | |
| 1 | | LIMITED Vs. | | | ES | Affidavit notarized date | |
| 2881 | 0710102111512020/3 | REGISTRAR OF DEEPAK KHANNA Vs. | Se | | ACT)/487(ND)2020 INTERLOCUTORY | is missing | 16/03/2021 |
| 1 | | EARTH | | | APPLICATION | | |
| 2882 | 0710102112322020/1 | INFRFASTRUCTURES LTD. | Se | | (I.B.C)/5375(ND)20 20 | Stamp missing | 16/03/2021 |
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| 1 | 0710102112022071 | SULABH CREDIT & | l l | | | i | |
| | 071010217202007 | LEASING PRIVATE LIMITED Vs. | | | COMPANY | | |
| 2883 | | LEASING PRIVATE LIMITED Vs. REGISTRAR OF | 0- | | APPEAL(COMPANI | Supporting affidavit is | 16/03/2024 |
| 2883 | 0710102119462020/3 | LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. | Se | c 252 (3) | APPEAL(COMPANI ES ACT)/7(ND)2021 COMPANY | Supporting affidavit is missing | 16/03/2021 |
| | 0710102119462020/3 | LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. Vs. EMPHASIS | | c 252 (3) | APPEAL(COMPANI ES ACT)/7(ND)2021 COMPANY PETITION IB | missing | |
| | | LEASING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. VS. EMPHASIS INNOVATIONS PVT. RUDRA BUILDWELL | | c 252 (3) C Under Sec 9 | APPEAL (COMPANI ES ACT)/7(ND)2021 COMPANY PETITION IB (IBC)/2854(ND)201 COMPANY | | 16/03/2021 |
| 2884 | 0710102119462020/3 | LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. | IB ⁽ | c 252 (3) C Under Sec 9 | APPEAL(COMPANI ES ACT)/7(ND)2021 COMPANY PETITION IB (IBC)/2854(ND)201 | missing Index is missing | |
| 2884 | 0710102119462020/3 0710102137722019/5 | LEASING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. VS. EMPHASIS INNOVATIONS PVT. RUDRA BUILDWELL CITY PVT. LTD VS. M/S TANDON & MAHENDRA PREMIER ROLLS | IB ⁽ | c 252 (3) C Under Sec 9 c. 140(5) | APPEAL (COMPANI ES ACT)/T(ND)2021 COMPANY PETITION IB (IBC)/2854(ND)201 COMPANY PETITION (COMPANIES COMPANY | missing | 16/03/2021 |
| 2884 | 0710102119462020/3 0710102137722019/5 | LEASING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. VS. EMPHASIS INNOVATIONS PVT. RUDRA BUILDWELL CITY PVT. LTD VS. MIS TANDON & MAHENDRA PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED VS. | IB(| c 252 (3) C Under Sec 9 c. 140(5) | APPEAL(COMPANI ES ACT)/7(ND)2021 COMPANY PETITION IB (IBC)/2854(ND)201 COMPANY PETITION (COMPANIES | Index is missing Pg. no. 8 is missing | 16/03/2021 |
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| | | DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL | | COMPANY | | |
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| | | PACKAGING PRIVATE | | PETITION IB | | |
| 2890 | 0710102000142021/4 | LIMITED ARGENTIUM | IBC Under Sec 9 | (IBC)/8(ND)2021 | Page no. 5 - 11 not clear | 16/03/2021 |
| | | INTERNATIONAL PVT | | COMPANY | | |
| 2891 | 0710102002622019/18 | LTD Vs. UTM ENGINEERING PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/248(ND)2019 | page numbering missed in index | 15/03/2021 |
| 2031 | 0710102002022013/10 | INDIAN OVERSEAS | ibc officer Sec 9 | INTERLOCUTORY | | 13/03/2021 |
| 2892 | 0710102014882021/1 | BANK Vs. M/S. RATHI TMT SARIA PVT. LTD. | Sec 60(5) | APPLICATION (I.B.C)/1007(PB)202 | page no. 103-104 page cut | 16/03/2021 |
| 2092 | 0710102014662021/1 | TMT SARIA PVT. LTD. | Sec 60(5) | (I.B.C)/1007(PB)202 | cut | 16/03/2021 |
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| | | VIKRAM BAJAJ Vs. | | (I.B.C)/1228(PB)202 | missing, True copy sign | |
| 2893 | 0710102018812021/2 | NET 4 INDIA LTD. MANJULA TRIPATHI | Sec 60(5) | 1 COMPANY | missing | 16/03/2021 |
| | | Vs. CLARION | | PETITION IB | Stamp paper Should be | |
| 2894 | 0710102021202020/1 | TOWNSHIPS PRIVATE ASIAN GRANITO INDIA | IBC under Sec 7 | (IBC)/638(ND)2020 | of Rs 100 in UP | 16/03/2021 |
| | | LIMITED Vs. ATS | | COMPANY | | |
| 2895 | 0710102033922020/1 | HOUSING PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/820(ND)2020 | Document Not Uplaod | 16/03/2021 |
| 2030 | 0710102000022071 | RISHU AGENCIES | ibo onaci occ s | CP(AA) MERGER | Document Not opiaou | 10/00/2021 |
| | | PRIVATE LIMITED & ANR Vs. SAFEX | Sub-section (I) of section | AND AMALGAMATION(| | |
| 2896 | 0710102062802020/4 | COMPLEX PRIVATE | 230 | COMPANIES | No Pagination | 16/03/2021 |
| | | COMPLIANCE CONSTRUCTION | | | | |
| | | CONTRACTS PVT LTD | | COMPANY | | |
| 2897 | 0710102075662019/15 | Vs. RISHABH BUILDWELL PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/913(ND)2019 | Wrong e-filing, need file in IA | 12/03/2021 |
| | | VANDANA RAHEJA AND | | INTERLOCUTORY | | |
| 2898 | 0710102078372020/1 | ORS. Vs. SPAZE TOWER PRIVATE | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/3228(ND)20 | True Copy sign Missing | 16/03/2021 |
| | | SUNIL KUMAR JAIN Vs. | | INTERLOCUTORY | Index Missing, No | |
| 2899 | 0710102082542020/1 | METAPHOR EXPORTS PVT. LTD | Application under any other provisions- IBC | APPLICATION (I.B.C)/3499(ND)20 | Pagenation, True Copy Sign Missing | 16/03/2021 |
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| | | Vs. HEMANT KHANDELWALHEMANT | | APPLICATION(CO MPANIES | | |
| 2900 | 0710102105442020/1 | KHANDEWAL | Rule 11 of NCLT | ACT)/724(ND)2020 | Wrong E-filing | 16/03/2021 |
| | | BEERMATI Vs. CHOUDHARY AVIATION | | COMPANY PETITION | | |
| | | FACILITES PRIVATE | | (COMPANIES | page numbering missed | |
| 2901 | 0710102116222020/1 | LIMITED ANIL KOHLI Vs. S R | Sec. 97(1) | ACT)/26(ND)2021 COMPANY | in affidavit | 15/03/2021 |
| | | FOIL & HYGIENE PVT | | APPLICATION(IBC) | Court fee missed in | |
| 2902 | 0710102147272019/4 | LTD ANIL KOHLI Vs. S R | Sec 60(5) | /2518(PB)2019 COMPANY | vakalatnama | 15/03/2021 |
| | | FOIL & HYGIENE PVT | | APPLICATION(IBC) | Court fee missed in | |
| 2903 | 0710102147282019/3 | LTD DEPUTY | Sec 60(5) | /2517(PB)2019 | vakalatnama | 15/03/2021 |
| | | COMMISSIONER OF | | | | |
| | | INCOME TAX Vs. REGISTRAR OF | | | | |
| | | COMPANIES DELHI | | COMPANY | | |
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| | | | Sec 252 (1) - By | APPEAL(COMPANI ES | service missed to | |
| 2904 | 0710102171572019/3 | THE MATTER OF: M/S AEROMATRIX INFO | Sec 252 (1) - By Government Body | | service missed to income tax and roc | 15/03/2021 |
| 2904 | 0710102171572019/3 | THE MATTER OF: M/S AEROMATRIX INFO GREENFIELDS | | ES | | 15/03/2021 |
| 2904 | 0710102171572019/3 | THE MATTER OF: M/S AEROMATRIX INFO GREENFIELDS PETRICHOR PRIVATE LIMITED VS. PACK N | | ES ACT)/23(ND)2020 COMPANY | | 15/03/2021 |
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| 2904 | 0710102171572019/3 0710102173792019/5 | THE MATTER OF: M/S AEROMATRIX INFO GREENFIELDS PETRICHOR PRIVATE LIMITED VS. PACK N PACK PACKAGING PRIVATE LIMITED S.C.S.L BUILDWELL | | ES ACT)/23(ND)2020 COMPANY | income tax and roc sign missed on reply | 15/03/2021 |
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| 2905 | 0710102173792019/5 | THE MATTER OF: M/S AEROMATRIX INFO GREENFIELDS PETRICHOR PRIVATE LIMITED VS. PACK N PACK PACKAGING PRIVATE LIMITED S.C.S.I BUILDWELL PRIVATE LIMITED VS. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED EDELWEISS ASSET RECONSTRUCTION | BC Under Sec 9 | ES ACT)/23(ND)2020 COMPANY PETITION IB (IBC)/424(ND)2020 COMPANY PETITION IB (IBC)/755(PB)2018 COMPANY | sign missed on reply Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing | 15/03/2021 |
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| 2945 | 710102011312021 | REALITY SERVICES PVT. LTD VS THREE C | Company Petition IB (IBC) | IBC Under Sec 9 | | Shubham Bhatia | 38, 45, 46 not clear advocate welfare and court fee missed, BR, | 09/02/2021 |
|--------------|--|--|----------------------------------|---|--|----------------|--|--------------------------|
| | | NO FRILLS DEAL | | | | | petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, | |
| | | | | | | | | |
| 2944 | 710102075432020 | TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD | Contempt Petition(Companies Act) | Rule 11 of NCLT | | SONAL ANAND | Wrong case & wrong section select, kindly link with main case no. Wrong section , case not link | 31/07/2020 |
| 2943 | 0710102111782020/1 | COMPANIES NCT OF | | Sec 252 (1) | ACT)/34(ND)2021 | | E Stamp Paper Missing | 15/03/2021 |
| 2072 | . 1010210000202010 | KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF | | THE PERSON NAMED IN | COMPANY APPEAL(COMPANI ES | | ong i ages Dulle | |
| 2941 | 0710102108532020/2 0710102108532020/3 | Vs. | | Rule 11 of NCLT Rule 11 of NCLT | MPANIES COMPANY APPLICATION(CO MPANIES | | wrong File Wrong Pages Done | 22/02/2021 25/02/2021 |
| 2940 | 0710102108242020/1 | DELHI & HARYANA | | Sec 252 (3) | ACT)/483(ND)2020 COMPANY APPLICATION(CO | | mISSING | 26/02/2021 |
| 2939 | 0710102107282019/7 | PRIVATE LIMITED MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT | | IBC Under Sec 9 | COMPANY APPEAL(COMPANI ES | | Index Missing E Stamp PAPER | 16/03/2021 |
| | | SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES | | | COMPANY PETITION IB (IBC)/1816(ND)201 | | | |
| 2938 | 0710102107252019/6 | ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2059(ND)201 | | Index Missing | 16/03/2021 |
| 2937 | 0710102107232020/1 | MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF | | Sec 252 (3) | COMPANY APPEAL (COMPANI ES ACT)/461 (ND)2020 | | E Stamp Paper Missing | 26/02/2021 |
| 2936 | 0710102107132020/2 | SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF | | Sec 252 (3) | COMPANY APPEAL(COMPANI ES ACT)/458(ND)2020 | | E Stamp Paper Missing | 22/12/2020 |
| 2935 | 0710102103922020/2 | PRIVATE LIMITED Vs. REGISTRAR OF AMBITIOUS INFO | | Sec 252 (1) | APPEAL(COMPANI ES | | E Stamp Paper Missing | 15/03/2021 |
| 2934 | 0710102096492020/2 | SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF SUMA HOLDING | | Sec 252 (1) | COMPANY APPEAL(COMPANI ES COMPANY | | E Stamp Paper Missing | 18/12/2020 |
| 2933 | 0710102095022020/2 | LIMITED Vs. REGISTRAR OF COMPANIES NCT OF | | Sec 252 (3) | APPEAL(COMPANI ES ACT)/402(ND)2020 | | E Stamp Paper Missing | 03/12/2020 |
| 2932 | 0710102065422020/4 | SPAZE TOWERS PRIVATE LIMITED PANDALAI CONSULTANT PRIVATE | | IBC under Sec 7 | PETITION IB (IBC)/889(ND)2020 COMPANY | | sign missed | 16/03/2021 |
| 2931 | 0710102035562020/1 | VALAYA CLOTHING PVT. LTD. VANDANA RAHEJA Vs. | | Application under any other provisions- IBC | APPLICATION (I.B.C)/2220(PB)202 COMPANY | | index missed | 12/03/2021 |
| 2930 | 0710102035252020/8 | ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE AASHISH GUPTA Vs. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/821(ND)2020 INTERLOCUTORY | | sign missed | 16/03/2021 |
| 2929 | 0710102032052020/1 | UNNATI FORTUNE HOLDINGS LIMITED ANP ATELIER & | | Sec 43(1) r/w Sec 44 (1) | APPLICATION (I.B.C)/2001(PB)202 | | index missed | 12/03/2021 |
| 2928 | 0710102027272020/3 | REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD AASHISH GUPTA Vs. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1047(ND)202 INTERLOCUTORY | | supporting affidavit missend and index missed | 16/03/2021 |
| 2927 | 0710102027262020/2 | NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1048(ND)202 | | index missed | 16/03/2021 |
| 2925 2926 | 0710102024392020/2 0710102024402020/2 | WAPCOS LTD GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | PETITION IB COMPANY PETITION IB | | 54 not clear page 52-56 not clear | 16/03/2021 16/03/2021 |
| 2924 | 0710102013752021/1 | ENFORCEMENT DIRECTORATE LUCKNOW GEOKNO INDIA LTD Vs. | | 19(2) | APPLICATION (I.B.C)/956(ND)202 1 COMPANY | | STAMP PAPER MISSED | 16/03/2021 |
| 2923 | 0710102012472020/8 | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD. GAGAN GULATI Vs. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/410(ND)2020 INTERLOCUTORY | | STAMP PAPER WRONG UP 100RS NOT 50RS | 16/03/2021 |
| 2922 | 0710102012122019/3 | PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/542(ND)2019 | | TRUE COPY SIGN | 16/03/2021 |
| 2921 | 0710102009442021/1 | SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED P.R. ROLLING MILLS | | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | COMPANY PETITION (COMPANIES | | STAMP PAPER MISSED | 16/03/2021 |
| 2920 | 0710102008592020/2 | SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF | | Sec 252 (1) | COMPANY APPEAL(COMPANI ES | | PAGE 1 TO 30 IN HINDI AND SIGN MISSED | 12/03/2021 |

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| | | PREET SHUTTERING STORE VS M I | | | | | missed and proof of service | |
| | | BUILDTECH PRIVATE | Company Petition IB | | | | missed(document | |
| 2946 | 710102016752021 | LIMITED | (IBC) | IBC Under Sec 9 | | Gursat | uncompleted)] | 26/02/2021 |
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| | | REXEL INDIA PRIVATE | | | | | on index, page:5 blur, page:23, 34-35, 37, 39-43, | |
| | | LIMITED VS GBH | | | | | 45, 47-48, 50-53, 56, 58- | |
| 2947 | 710102022772021 | ELECTRICALS PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | | Harshad S Deshpande | 64, 66-68, 69, 71-72, 98, 112-114, POA, missed, | 20/03/2021 |
| | | ROYAL HOMETOWN PLANNERS PRIVATE | | | COMPANY | | | |
| | | LIMITED VS AJAY | | | PETITION IB | | true and sign missing | |
| 2948 | 710102024442024 | LOGANI AND NEERU LOGANI | Interlocutory Application | Soc 60(5) | (IBC)/2121(ND)201 | alok kumar | and stamp paper up 100 | 16/03/2024 |
| 2040 | 710102021442021 | CORPORATION BANK | (I.B.C) | Sec 60(5) | COMPANY | uion nulliai | rupees | 16/03/2021 |
| 2949 | 710102021462021 | VS M/S ANSAL API INFRASTRUCTURE LTD | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1641(PB)2018 | kundanlatwal | section wrong | 16/03/2021 |
| | | JAYASHREE SHUKLA | | | COMPANY | | | |
| 2950 | 710102021762021 | DASGUPTA VS MM AQUA TECHNOLOGIES | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/36(ND)2018 | Jayashree Shukla | Wrong File | 17/03/2021 |
| | | | | The provisions inc | | - ajuo.iico oliunid | | |
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| | | DIVYA SINGH | | | COMPANY | | true copy stamp and | |
| | | SHANKHLA VS M/S NEWGEN SPECIALTY | Interlocutory Application | | PETITION IB (IBC)/1251(ND)201 | | sign missed,court fee and welfare missed in | |
| 2951 | 710102022042021 | PLASTICS LIMITED | (I.B.C) | Sec 60(5) | 8 | Milind Garg | vakalatanama | 18/03/2021 |
| | | KINOBEO SOFTWARE PRIVATE LIMITED VS | | | COMPANY | | | |
| | | PRACHARNAMA MEDIA | | Application under any | PETITION IB | | L., | |
| 2952 | 710102022002021 | PRIVATE LIMITED | Application (IBC) | other provisions- IBC | (IBC)/45(ND)2020 | NITTIN BHATIA | Wrong case type | 18/03/2021 |
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| | | | | | COMPANY | | | |
| 1 | | WAAMAN PRODUCTS | Interlegate - Ar - 11 11 | Application | PETITION IB | BAKECH | main case not match | |
| | I | PVT. LTD VS REXSONA | Interlocutory Application | Application under any | (IBC)/1047(ND)202 | RAKESH | with file,proof of service | 1 |
| 2953 | 710102022072021 | TILES PVT. LTD | (I.B.C) | other provisions- IBC | 0 | AGRAWAL | not mention in index | 18/03/2021 |
| | | ARVIND GARG VS | Interlocutory Application | | 0 COMPANY PETITION IB | | | |
| 2953 2954 | 710102022072021 710102022732021 | ARVIND GARG VS APPLE INDUSTRIES DGRC AND STPL VS | | other provisions- IBC Sec 60(5) | PETITION IB | AGRAWAL Arvind Garg | Wrong section chosen | 20/03/2021 |
| | | ARVIND GARG VS APPLE INDUSTRIES | Interlocutory Application (I.B.C) | Sec 60(5) | | | | |
| | | ARVIND GARG VS APPLE INDUSTRIES DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED | Interlocutory Application | Sec 60(5) | PETITION IB COMPANY | Arvind Garg | Wrong section chosen page number missing | |
| 2954 | 710102022732021 | ARVIND GARG VS APPLE INDUSTRIES DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL | Interlocutory Application (I.B.C) Interlocutory Application | Sec 60(5) Application under any | PETITION IB COMPANY PETITION IB | Arvind Garg | Wrong section chosen page number missing affidavit date in over | 20/03/2021 |
| 2954 | 710102022732021 | ARVIND GARG VS APPLE INDUSTRIES DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED PENTAGON INTERNATIONAL FREIGHT SOLUTIONS | Interlocutory Application (I.B.C) Interlocutory Application | Sec 60(5) Application under any | PETITION IB COMPANY PETITION IB (IBC)/1665(PB)2018 COMPANY | Arvind Garg | Wrong section chosen page number missing affidavit date in over | 20/03/2021 |
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| | | IIFL FINANCE LTD. VS JAIPURIA BUILDCON | | | | | events/Please mention in index-contempt | |
| 2968 | 710102022652021 | PVT LTD | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | OOMBANN/ | BINDU DAS | petition | 20/03/2021 |
| | | NUVISION (DELHI) PRIVATE LIMITED Vs. | | | PETITION IB | | | |
| 2969 | 0710102149292019/5 | FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/2976(ND)201 9 | | NEED TO IA FILE | 20/01/2021 |
| | | NUVISION (DELHI) PRIVATE LIMITED Vs. | | | COMPANY PETITION IB | | | |
| | | FLPL LOGISTICS | | | (IBC)/2976(ND)201 | | | |
| 2970 | 0710102149292019/5 | PRIVATE LIMITED NUVISION (DELHI) | | IBC under Sec 7 | 9 | | NEED TO IA FILE | 25/02/2021 |
| | | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS | | | COMPANY PETITION IB | | | |
| 2971 | 0710102025642020/5 | SOLUTIONS PVT LTD M/S CRAYON | | IBC under Sec 7 | (IBC)/651(ND)2020 COMPANY | | NEED TO IA FILE | 08/03/2021 |
| | | SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S | | | PETITION IB (IBC)/1683(ND)201 | | | |
| 2972 | 0710102025802018/22 | VAS DATA SERVICES | | IBC Under Sec 9 | 8 | | 7 8 NOT CLEAR | 15/03/2021 |
| | | GIRBAU INDIA PRIVATE LIMITED Vs. | | | COMPANY APPEAL(COMPANI | | | |
| 2973 | 0710102168862019/3 | REGISTRAR OF COMPANIES NCT OF | | Sec 252 (1) | ES ACT)/118(ND)2020 | | E Stamp Paper Missing | 15/03/2021 |
| | | KUNWER SACHDEV Vs. SU KAM POWER | | , , | INTERLOCUTORY APPLICATION | | | |
| 2974 | 0710102010542021/1 | SYSTEM LIMITED PUNJAB NATIONAL | | Sec 60(5) | (I.B.C)/672(PB)2021 | | INDEX MISSING | 16/03/2021 |
| | | BANK Vs. M/S | | | COMPANY | | | |
| 2975 | 0710102012642019/8 | SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | PETITION IB (IBC)/455(ND)2019 | | NEED TO IA FILE | 16/03/2021 |
| | | PAWAN BUILDWELL PRIVATE LIMITED Vs. | | | INTERLOCUTORY APPLICATION | | 1 | |
| 2976 | 0710102066962020/7 | MR. RAMESH KUMAR SUNEJA | | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/2499(ND)20 20 | | NEED TO ALL PAGES SIGN | 16/03/2021 |
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| 2977 | 0710102080062020/9 | GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | | Document Not Uplaod | 16/03/2021 |
| | | GANGA RAM AGARWAL | | | INTERLOCUTORY APPLICATION | | NEED TO SIGN ALL | |
| 2978 | 0710102097652020/1 | Vs. DAYANAND & ORS. MANEESH GOEL Vs. | | Sec 60(5) | (I.B.C)/5473(PB)202 | | PAGES | 16/03/2021 |
| | | ANAND DIVINE DEVELOPERS PRIVATE | | | COMPANY PETITION IB | | | |
| 2979 | 0710102102262019/4 | LIMITED MR AMIT MAVI Vs. | | IBC under Sec 7 | (IBC)/1675(PB)2019 INTERLOCUTORY | | NEED TO IA FILE | 16/03/2021 |
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| 2980 | 0710102111312020/5 | CAPRI GLOBAL | | Sec 60(5) | (I.B.C)/5335(ND)20 COMPANY | | NEED TO IA FILE | 16/03/2021 |
| | | CAPITAL LIMITED Vs. AL NAFEES FROZEN | | | PETITION IB (IBC)/2128(ND)201 | | | |
| 2981 | 0710102114142019/6 | FOOD EXPORTS PVT. M/S NIMIT BHILDERS | | IBC under Sec 7 | 9 COMPANY | | NEED TO IA FILE | 16/03/2021 |
| | | PVT LTD Vs. M/S AIMS GOLF TOWN | | | PETITION IB (IBC)/2469(ND)201 | | | |
| 2982 | 0710102130362019/4 | DEVELOPERS PVT LTD ZEN AIR TECH PVT. | | IBC under Sec 7 | 9 | | INDEX NOT IN PROPER | 16/03/2021 |
| | | LTD. Vs. ECO WATER SOLUTION | | | COMPANY PETITION IB | | | |
| | 0740400454400040/5 | TECHNOLOGIES PVT. | | IDO Hadaa Oaa O | (IBC)/3101(ND)201 | | OT AMP MICONIO | 40/00/0004 |
| 2983 | 0710102154132019/5 | LTD. SATISH MITTAL Vs. | | IBC Under Sec 9 | COMPANY | | STAMP MISSING | 16/03/2021 |
| 2984 | 0710102161722019/7 | OZONE BUILDER & DEVELOPERS PVT. | | IBC under Sec 7 | PETITION IB (IBC)/3372(ND)201 | | NEED TO IA FILE | 16/03/2021 |
| | | STATE BANK OF INDIA Vs. SU KAM POWER | | | COMPANY PETITION IB | | True Copy Sign Missing | |
| 2985 | 0710102410382017/46 | SYSTEM LTD. REGISTRAR OF | | IBC under Sec 7 | (IBC)/540(PB)2017 COMPANY | | on every page | 16/03/2021 |
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| 2986 | 0710102417442018/7 | DELHI & HARYANA Vs. RKG FINVEST LIMITED | | Application under any other provisions | ACT)/302(ND)2018 | | Wrong E-filing | 16/03/2021 |
| | | VMS EQUIPMENT PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 2987 | 0710120005482018/33 | PRIMOSE INFRATECH PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/995(ND)2018 | | NEED TO SEPARATE FILLING | 16/03/2021 |
| | | MODEL LOGISTICS PVT LTD Vs. ADVANCE | | | COMPANY PETITION IB | | pages are missing and application is not need | |
| 2988 | 0710120006322018/7 | HOME & PERSONAL CARE LIMITED | | IBC Under Sec 9 | (IBC)/1023(ND)201 | | to file as additional document | 16/03/2021 |
| | | MODEL LOGISTICS PVT LTD Vs. ADVANCE | | | COMPANY PETITION IB | | | |
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| 2989 | 0710120006322018/8 | M/S FINEX | | IBC Under Sec 9 | 0 | | Wrong E-filing | 16/03/2021 |
| | | CONSULTANCY SERVICES THROUGH | | | | | | |
| | | PROPRIETOR NIKITA SHUKLA Vs. M/S | | | COMPANY | | | |
| 2990 | 0710102026592020/2 | YUTHIKA COMMERCIAL PRIVATE LTD. | | IBC Under Sec 9 | PETITION IB (IBC)/695(ND)2020 | | True Copy sign Missing | 17/03/2021 |
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| | | SERVICES Vs. | | | COMPANY | | | |
| 2991 | 0710102026642020/2 | PRANIDHI COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/697(ND)2020 | | True Copy sign Missing | 17/03/2021 |
| | | HEMANT KHANDELWAL Vs. NIHO | | | PETITION | | | |
| 2992 | 0710102068392020/12 | CONSTRUCTION LORDS ABN LIMITED | | Sec. 241(1) | (COMPANIES COMPANY | | Wrong E-Filing | 17/03/2021 |
| | | Vs. REGISTRAR OF COMPANIES DELHI AND | | | APPEAL(COMPANI | | | |
| 2993 | 0710102075822020/4 | HARYANA SURENDER KUMAR | | Sec 252 (1) | ACT)/388(ND)2020 COMPANY | | Back Date Affidavit | 17/03/2021 |
| 2004 | 07404020000000000 | GUPTA Vs. J.M. | | Sec 244/4) Sec 242/4 | PETITION | | NEED TO SIGN ALL | 47/02/2024 |
| 2994 | 0710102080062020/11 | HOUSING LTD. SURENDER KUMAR | | Sec. 241(1),Sec. 242(4) | (COMPANIES COMPANY | | PAGES | 17/03/2021 |
| 2995 | 0710102080062020/12 | GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | | NEED TO SIGN ALL PAGES | 17/03/2021 |
| | | ARUN GOEL Vs. SPG | | Sec. 241(1),Sec. | COMPANY PETITION | | | |
| 2996 | 0710102092602019/11 | BUILDCON PVT. LTD. | | 242(4),Sec. 244(1) | (COMPANIES | | True Copy sign missing | 17/03/2021 |

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| 1917 07101020682220201 REHAN IBC Section 59 (IBC)904(ND)2020 FILLING 1803/2021 | | | | | | | | NEED TO SAPARATE | |
| CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH IBC Under Sec 9 (IBC)913(ND)2019 NEED TO IA FILE 18/03/2021 | 3017 | 0710102068222020/1 | REHANI | | IBC Section 59 | | | | 18/03/2021 |
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| INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS Sec. 230-232 - Second AMALGAMATION(COMPANIES INDEX MISSING 18/03/2021 | 3023 | 0710102115852019/7 | | | IBC Under Sec 9 | 9 | | | 18/03/2021 |
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| INDIA LIMITED Vs. HARIDWAR IRON & Sec. 230-232 - Second AMALGAMATION(| 3027 | 0710200432722018/23 | PVT. LTD. | | IBC Under Sec 9 | (IBC)/408(ND)2018 | | Document Not Uplaod | 18/03/2021 |
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| 3029 | 0710102005882021/1 | LIMITED | Sec. 73(4) | ACT)/50(ND)2021 | NEED TO IA FILE | 19/03/2021 |
| | | SYNDICATE STEEL TRADER Vs. WALL | | INTERLOCUTORY APPLICATION | | |
| | | ROCK INFRAHOME | Application under any | (I.B.C)/593(ND)202 | NEED TO SAPRATE | |
| 3030 | 0710102008722021/4 | PRIVATE LIMITED | other provisions- IBC | 1 COMPANY | FILLING | 19/03/2021 |
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| 3031 | 0710102020992020/4 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/596(ND)2020 | Copy sign missing | 19/03/2021 |
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| | | EQUIPMENTS PRIVATE | | COMPANY | | |
| | | LIMITED Vs. RDEVIS | | PETITION IB | | |
| 3032 | 0710102021062020/7 | ENGINEERS PRIVATE M/S. P K ENTERPRISES | IBC Under Sec 9 | (IBC)/567(ND)2020 COMPANY | NEED TO IA FILE | 19/03/2021 |
| | | Vs. M/S. FOUR FRESH | | PETITION IB | Welfare and Court Fess | |
| 3033 | 0710102022422018/3 | RETAIL PVT. LTD. | IBC Under Sec 9 | (IBC)/1651(ND)201 | missing on vakalatnama | 19/03/2021 |
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| | | LMT Vs. M/S. | | PETITION IB | | |
| 3034 | 0710102028922020/1 | PROMINENT GAC SHIPPING (INDIA) | IBC Under Sec 9 | (IBC)/741(ND)2020 INTERLOCUTORY | True Copy sign Missing Wrong e-filing, | 19/03/2021 |
| | | PVT. LTD. Vs. CLASSIC | Application under any | APPLICATION | Additional and | |
| 3035 | 0710102077272020/5 | BOTTLE CAPS PVT. | other provisions- IBC | (I.B.C)/3316(ND)20 | application should be | 19/03/2021 |
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| 3038 | 0710102096682020/2 | LIMITED | IBC under Sec 7 | 0 | 200 pages | 19/03/2021 |
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| | | SERVICES LIMITED Vs. M/S ANSAL | | COMPANY PETITION IB | | |
| | | PROPERTIES AND | | (IBC)/1649(ND)201 | | |
| 3039 | 0710102100562019/7 | INFRASTRUCTURE | IBC under Sec 7 | 9 COMPANY | Page no. 4 not clear | 19/03/2021 |
| | | AJAY SINGHAL Vs. SITA RAM AND | | COMPANY PETITION | | |
| 3040 | 0710102104182020/1 | COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | (COMPANIES | Page no. 102 not clear, | 19/03/2021 |
| | | AJAY SINGHAL Vs. SITA RAM AND | | COMPANY PETITION | | |
| 3041 | 0710102104182020/2 | COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | (COMPANIES | Welfare missing | 19/03/2021 |
| | | AJAY SINGHAL Vs. | , , , | COMPANY | | |
| 3042 | 0710102104182020/3 | SITA RAM AND COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | PETITION (COMPANIES | Welfare missing | 19/03/2021 |
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| 3043 | 0710102110142020/4 | PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/28(ND)2021 | true copy missing on every page | 19/03/2021 |
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| | | SHIPPING SERVICES PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | |
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| | | HEMANT SHARMA Vs. | | INTERLOCUTORY APPLICATION | True Copy missing on | |
| 3045 | 0710102117252020/2 | SANDEEP TYAGI | Sec 60(5) | (I.B.C)/5626(ND)20 | every page | 19/03/2021 |
| | | SAKSHI FINCAP PVT.LTD Vs. | | INTERLOCUTORY APPLICATION | Page no. 1 - 8 True Copy | |
| 3046 | 0710102118552020/2 | CELEBRATION CITY | Rule 11 of NCLT, 2016 | (I.B.C)/5726(PB)202 | sign missing | 19/03/2021 |
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| 3047 | 0710102119382020/2 | SOLUTION PRIVATE LIMITED Vs. | IBC Under Sec 10 | PETITION IB (IBC)/72(ND)2021 | More than 200 Pages in single volume | 19/03/2021 |
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| 3048 | 0710102152112019/3 | LTD | IBC under Sec 7 | 9 | on every page | 19/03/2021 |
| | | ASSISTANT COMMISSIONER OF | | | | |
| | | INCOME TAX CIRCLE- | | j l | | |
| | | 12(2) Vs. REGISTRAR | | j l | | |
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| 3049 | 0710102171622019/1 | INVESTMENT PVT. M/S MECASA | Government Body | ACT)/22(ND)2020 | Page no. 11 missing | 19/03/2021 |
| | | FURNISHINGS PVT. | | | | |
| | | LTD. Vs. BHASIN INFOTECH & | | COMPANY PETITION IB | need to file only | |
| 3050 | 0710102411722017/8 | INFRASTRUCTURE PVT. | IBC Under Sec 9 | (IBC)/437(PB)2017 | respondents document | 19/03/2021 |
| | | BRIJ ASSOCIATES Vs. | | COMPANY | | |
| 3051 | 0710200000812018/3 | ASSOCIATED LIGHTING SYSTEM PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/342(ND)2018 | Index Missing | 19/03/2021 |
| ,,,,, | | CFM ASSET | > 0 | | JonJoning | |
| | | RECONSTRUCTION PVT | | INTERLOCUTORY | | |
| | | LTD Vs. M/S ACTION ISPAT AND POWER | | APPLICATION (I.B.C)/1243(PB)202 | True Copy Sign Missing | |
| 3052 | 0710102019362021/1 | PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 1 | On every Page | 20/03/2021 |
| | | SACHIN KUMAR | | COMPANY | | |
| 1 | | SINGHAL Vs. JANKI JEWELLERS PRIVAT | | PETITION (COMPANIES | | |
| 3053 | 0710102001552021/1 | LIMITED | Sec. 241(1),Sec. 242(4) | ACT)/37(ND)2021 | STAMP FEE 50 MISSING | 22/03/2021 |
| 1 | | BHARAT BHUSHAN AGARWAL Vs. BHARAT | | COMPANY PETITION | | |
| 3054 | 0710102002772020/4 | NIDHI LIMITED | Sec. 58(3) | (COMPANIES | STAMP MISSING | 22/03/2021 |
| | | GYANESHWAR SAHAI | | COMPANY | | |
| 3055 | 0710102007262020/2 | Vs. AMAN PREET SINGH BAWA | 19(2) | APPLICATION(IBC) /674(ND)2020 | INDEX MISSING | 22/03/2021 |
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| | | GYANESHWAR SAHAI | | | | |
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| | | Vs. COMMITTEE OF CREDITORS OF THE | | | | |
| | | CORPORATE DEBTOR | | COMPANY | | |
| | | M/S. SATKAR | | APPLICATION(IBC) | | |
| 3056 | 0710102007412020/2 | TERMINALS LIMITED VANDANA RAHEJA Vs. | Sec 60(5) | /642(ND)2020 COMPANY | INDEX MISSING | 22/03/2021 |
| | | SPAZE TOWERS | | PETITION IB | Page no. 1-5 true copy | |
| 3057 | 0710102065422020/5 | PRIVATE LIMITED MAHENDER KUMAR | IBC under Sec 7 | (IBC)/889(ND)2020 | sign missing | 22/03/2021 |
| | | KHANDELWAL | | | | |
| | | (RESOLUTION PROFESSIONAL) Vs. | | INTERLOCUTORY APPLICATION | No index, No pagination, | |
| | | FINSERVE SHARED | | (I.B.C)/2540(PB)202 | no welfare and court | |
| 3058 | 0710102067522020/1 | SERVICES LIMITED | Sec 66(1) | 0 COMPANY | fees | 22/03/2021 |
| | | SANTOSH ASSOCIATES Vs. PARAMEX | | COMPANY PETITION IB | | |
| | | TRANSFORMERS | | (IBC)/1125(ND)201 | | |
| 3059 | 0710102076312019/11 | LIMITED TULSI NANDAN KANT | IBC Under Sec 9 | 9 | wrong e-filing | 22/03/2021 |
| | | BANSAL Vs. M/S | | | | |
| | | PRABHATAM ADVERTISING PRIVATE | | COMPANY PETITION IB | true copy missing on | |
| 3060 | 0710102088862020/3 | LIMITED | IBC under Sec 7 | (IBC)/996(ND)2020 | every page | 22/03/2021 |
| | | INABENSA BHARAT PVT. LTD. Vs. JBB- | | COMPANY PETITION IB | | |
| | | EVEREST BUILDTECH | | (IBC)/1041(ND)202 | True Copy sign missing | |
| 3061 | 0710102093492020/1 | PRIVATE LIMITED | IBC Under Sec 10 | 0 | on every page | 22/03/2021 |
| | | SHIV DAYAL SHARMA Vs. THREE C | | INTERLOCUTORY APPLICATION | | |
| 3062 | 0710102093512020/2 | PROJECTS PVT LTD | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/4191(PB)202 | stamp paper missing | 22/03/2021 |
| | | ROHIT PRASAD Vs. S&N LIFESTYLE | | COMPANY | No Index, No | |
| I | | INFRAVENTURES PVT | | PETITION IB | pagination,document | |
| 3063 | 0710102093812020/4 | LTD | IBC under Sec 7 | (IBC)/1026(PB)2020 | not properly upload | 22/03/2021 |
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| 1 | | SHALU KHANNA Vs. PARAMJEET SINGH | | APPLICATION (I.B.C)/4346(ND)20 | stamp paper missing ,no Welfare and rs 3 court | |
| 3064 | 0710102095932020/5 | SEHRA & ORS | 19(2) | 20 | fess | 22/03/2021 |
| | | MUKESH AGGARWAL | | RESTORATION | | |
| 3065 | 0710102098332020/1 | Vs. WAVE BUILDCON PVT. LTD. | Application under any other provisions | APPLICATION (COMPANIES | stamp and affidavit missing | 22/03/2021 |
| | | BANK OF INDIA Vs. | • | COMPANY | | |
| | | WEST FACE HOSPITALITY AND | | COMPANY PETITION IB | | |
| | | MANAGEMENT | | (IBC)/1572(ND)201 | Court fees missing in | |
| 3066 | 0710102098942019/11 | PRIVATE LIMITED GULSHAN KUMAR | IBC under Sec 7 | 9 COMPANY | vakalatnama | 22/03/2021 |
| | | RAMAN KUMAR Vs. | | PETITION IB | | |
| 3067 | 0710102112552019/11 | GROMET INDIA PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2001(ND)201 | STAMP FEE 50 MISSING | 22/03/2024 |
| 3007 | 0710102112332013711 | GULSHAN KUMAR | IDC Officer Sec 3 | COMPANY | STAMP I LE 30 MISSING | 22/03/2021 |
| | | RAMAN KUMAR Vs. GROMET INDIA | | PETITION IB | | |
| 3068 | 0710102112552019/12 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2001(ND)201 9 | STAMP FEE 50 MISSING | 22/03/2021 |
| | | STRAIGHT EDGE | | COMPANY | | |
| | | CONTRACTS PVT. LTD. Vs. THREE C | | PETITION IB (IBC)/2721(ND)201 | | |
| 3069 | 0710102138062019/9 | SHELTERS PVT. LTD. | IBC Under Sec 9 | 9 | STAMP MISSING | 22/03/2021 |
| | | VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & | | COMPANY PETITION IB | | |
| | | CONSTRUCTIONS | | (IBC)/2848(ND)201 | TRUE COPY SIGN | |
| 3070 | 0710102142442019/5 | PRIVATE LIMITED RUDRA BUILDWELL | IBC Under Sec 9 | 9 COMPANY | MISSING | 22/03/2021 |
| | | CITY PVT. LTD Vs. M/S | | PETITION | | |
| 3071 | 0710102150872019/5 | TANDON & MAHENDRA KONE ELEVATOR INDIA | Sec. 140(5) | (COMPANIES | SIGN IN ALL PAGES | 22/03/2021 |
| | | PRIVATE LIMITED Vs. | | | | |
| | | THREE C FACILITY MANAGEMENT | | COMPANY PETITION IB | PAGE- 18-19 NOT | |
| 3072 | 0710102170012019/9 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/237(ND)2020 | CLEAR | 22/03/2021 |
| | | GREENFIELDS PETRICHOR PRIVATE | | | | |
| | | LIMITED Vs. PACK N | | COMPANY | | |
| 2072 | 074040247270004040 | PACK PACKAGING | IPC Under See C | PETITION IB | NEED TO ALL PAGES | 22/02/2024 |
| 3073 | 0710102173792019/6 | PRIVATE LIMITED MR SUNIL CHOPRA Vs. | IBC Under Sec 9 | (IBC)/424(ND)2020 COMPANY | SIGN | 22/03/2021 |
| | | M/S RADHA BALLABH | | PETITION | | |
| 3074 | 0710102409372018/3 | PROPERTIES PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/101(PB)2018 | NEED TO IA FILE | 22/03/2021 |
| | 20.00 | MR SUNIL CHOPRA Vs. | , .,,(-) | COMPANY | | |
| 1 | | M/S RADHA BALLABH PROPERTIES PRIVATE | | PETITION (COMPANIES | | |
| 3075 | 0710102409372018/4 | LIMITED | Sec. 241(1),Sec. 242(4) | ACT)/101(PB)2018 | NEED TO IA FILE | 22/03/2021 |
| 1 | | BHAWANA GUPTA Vs. M/S INVEST CARE PVT | | COMPANY PETITION IB | DOCUMENT | |
| 3076 | 0710120013122018/6 | LTD | IBC Under Sec 9 | (IBC)/1280(ND)201 | INCOMPLETE | 22/03/2021 |
| | | HANSEL TEXTILE SYSTEMS PRIVATE | | COMPANY | | |
| | | LIMITED Vs. DHIR | | PETITION IB | | |
| 2077 | 0740400010010010010 | GLOBAL INDUSTRIA | IDO Hada - O - C | (IBC)/1282(ND)201 | CONTACT TO COURT | 20/02/2004 |
| 3077 | 0710120013612018/5 | PVT. LTD. PR COMMISSIONER OF | IBC Under Sec 9 | 0 | OFFICER | 22/03/2021 |
| | | THE INCOME TAX -6 Vs. | | COMPANY | | |
| | | REGISTRARA OF COMPANIES M/S MCS | Application under any | APPEAL(COMPANI ES | CONTACT TO COURT | |
| 3078 | 0710200412002017/6 | EXIM PVT LTD | other provisions | ACT)/246(ND)2017 | OFFICER | 22/03/2021 |
| 1 | | OF TURKEY Vs. DHIR | | COMPANY PETITION IB | | |
| L | | GLOBAL INDUSTRIES | Application under any | (IBC)/1606(ND)201 | CONTACT TO COURT | |
| 3079 | 0710200718642018/7 | PRIVATE LIMITED MILLENNIUM | other provisions | 8 COMPANY | OFFICER PETITION NOT | 22/03/2021 |
| 1 | | REALTECH PVT LTD Vs. | | APPEAL(COMPANI | REQUIRED IN | |
| 3000 | 07404020042220200 | REGISTRAR OF COMPANIES NCT OF | Soc 252 (2) | ES ACT)/150(ND)2020 | ADDITIONAL DOCUMENT | 23/03/2024 |
| 3080 | 0710102001332020/8 | SS BUILDWORTH PVT | Sec 252 (3) | COMPANY | DOCUMENT | 23/03/2021 |
| 1 | | LTD Vs. REGISTRAR | | APPEAL(COMPANI | PETITION NOT | |
| 3081 | 0710102001342020/1 | OF COMPANIES NCT OF DELHI AND | Sec 252 (3) | ES ACT)/170(ND)2020 | CONSIDER IN ADDITIONAL | 23/03/2021 |
| T | | SS BUILDWORTH PVT | | COMPANY | | |
| | | LTD Vs. REGISTRAR OF COMPANIES NCT | | APPEAL(COMPANI ES | PETITION NOT CONSIDER IN | |
| 3082 | 0710102001342020/2 | OF DELHI AND | Sec 252 (3) | ACT)/170(ND)2020 | ADDITIONAL | 23/03/2021 |
| 1 | | EMG HOSPITALITY | | COMPANY APPEAL(COMPANI | ONLY PROOF OF | |
| 3083 | 0710102001402021/1 | PRIVATE LIMITED Vs. | Sec 252 (3) | ES ES | SERVICE UPLOAD | 23/03/2021 |
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| | | HARI RAM Vs. SHILPA | | COMPANY PETITION | Documents Wrong | |
|------|---------------------------|---|---|-------------------------------------|--|------------|
| 3084 | 0710102014592019/13 | GARMENTS PVT. LTD | Sec 424 (3) | (COMPANIES | arrange | 23/03/2021 |
| | | LIMITED Vs. EASTERN | | | | |
| | | EMBROIDERY COLLECTIONS | | COMPANY PETITION IB | True copy sign missing | |
| 3085 | 0710102014622021/1 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/161(ND)2021 | on every page | 23/03/2021 |
| | | ICICI BANK LIMITED Vs. C &C CONSTRUCTION | | PETITION IB | | |
| 3086 | 0710102014702018/42 | LIMITED NARESH KUMAR | IBC under Sec 7 | (IBC)/1367(PB)2018 INTERLOCUTORY | Document Not Uplaod | 23/03/2021 |
| | | BANSAL Vs. M/S. NSP | | APPLICATION | | |
| 3087 | 0710102015692021/2 | ASSOCIATES (INDIA) PVT. LTD. | Sec 60(5) | (I.B.C)/1042(ND)20 21 | no index, no pagination | 23/03/2021 |
| 0007 | 0.1010201002020202 | M/S AMPLE | 000 00(0) | - | no maox, no pagmation | 20,00,2021 |
| | | INFRASTRUCTURE PVT. LTD Vs. M/S | | COMPANY | | |
| 3088 | 0710102033012018/28 | INTELLICITY BUSINESS PARK PVT. LTD | IBC under Sec 7 | PETITION IB (IBC)/17(ND)2019 | NEED TO APPLICATION FILE | 23/03/2021 |
| 0000 | 07 10 10 20 000 120 10/20 | CLP WIND FARMS | | COMPANY | | 10/00/2021 |
| 3089 | 0710102082682020/5 | (INDIA) PRIVATE LIMITED Vs. | Sub-Section (1) 0f Section 66. | PETITION (COMPANIES | NEED TO SAPARATE FILLING | 23/03/2021 |
| | | RAVINDER SINGH KATHURIA Vs. DIGNITY | | INTERLOCUTORY APPLICATION | | |
| | | BUILDCON PRIVATE | Application under any | (I.B.C)/4332(ND)20 | | |
| 3090 | 0710102096162020/2 | LIMITED SATISH KUMAR | other provisions- IBC | INTERLOCUTORY | NEED TO IA FILE | 23/03/2021 |
| 3091 | 0740402402222020/2 | NARANG Vs. DREAM PROCON PVT. LTD. | Sec 60(5) | APPLICATION (I.B.C)/4935(ND)20 | true copy sign missing | 23/03/2021 |
| 3091 | 0710102103232020/2 | FROCON FVI. LID. | Sec 60(5) | (I.B.C)/4939(ND)20 | on every page | 23/03/2021 |
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| | | PANKAJ SABHARWAL | | COMPANY PETITION IB | Page no. 57, notary date not mention, welfare and | |
| 3003 | 0710102405552020/2 | & ORS Vs. SUPERTECH LIMITED | IRC under See 7 | (IBC)/1090(ND)202 | court fees missing on | 23/03/2024 |
| 3092 | 0710102105662020/3 | ASHISH GUPTA Vs. | IBC under Sec 7 | COMPANY | vakalatnama | 23/03/2021 |
| 3093 | 0710102106742019/6 | DELAGUA HEALTH INDIA PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/1840(ND)201 | Index missing, no pagnation | 23/03/2021 |
| | | JAYDEV PHARMA DISTRIBUTORS Vs. | | COMPANY | | |
| | | ALNICHE | | PETITION IB (IBC)/2299(ND)201 | STAMP MISSING OF | |
| 3094 | 0710102124042019/5 | LIFESCIENCES HBN DAIRIES AND | IBC Under Sec 9 | 9 | RUPEE 50 | 23/03/2021 |
| | | ALLIED LIMITED Vs. | | COMPANY | | |
| | | VIRAMAN BUILDCON AND DEVELOPERS | | PETITION IB (IBC)/2661(ND)201 | | |
| 3095 | 0710102137612019/1 | PRIVATE LIMITED SBPL | IBC under Sec 7 | 9 COMPANY | NEED TO IA FILE | 23/03/2021 |
| | | INFRASTRUCTURE | | PETITION | | |
| 3096 | 0710102423672018/2 | LTD. & ORS Vs. M/S DLF SBPL | Application under any other provisions | (COMPANIES ACT)/145(ND)2012 | No Index, No pagination | 23/03/2021 |
| | | ASSET RECONSTRUCTION | , | , , , , | | |
| | | COMPANY (INDIA) | | COMPANY | | |
| 3097 | 0710102701602018/12 | LIMITED Vs. WHITE METALS LIMITED | IBC under Sec 7 | PETITION IB (IBC)/160(PB)2018 | NEED TO IA FILE | 23/03/2021 |
| | | | | COMPANY | | |
| 3098 | 0710102001742020/2 | ANKIT NARANG Vs. NIKKO AUTO LIMITED | Rule 11 of NCLT | APPLICATION(CO MPANIES | Page no. not mention on vakalatnama | 24/03/2021 |
| | | SHRI HARJIKA ENTERPRISES Vs. TRN | | COMPANY | | |
| | | ENERGY PRIVATE | | PETITION IB | | |
| 3099 | 0710102007642021/1 | LIMITED AMREX MARKETING | IBC Under Sec 9 Sec. 59,Application | (IBC)/76(ND)2021 | stamp papar missing | 24/03/2021 |
| | | PRIVATE LIMITED Vs. UNIVERSAL | under any other provisions ,Application | COMPANY PETITION | | |
| | | CONVEYOR BELTINGS | under any other | (COMPANIES | documents incomplete, | |
| 3100 | 0710102142722019/10 | LIIMTED | provisions ,Application | ACT)/879(ND)2019 | not properly arranged | 24/03/2021 |
| | | | | | | |
| | | ALLAHABAD BANK Vs. | | COMPANY | Page no. 116 page cut, | |
| 3101 | 0710200425572018/10 | M/S RUNEECHA TEXTILES LIMITED | IBC Under Sec 10 | PETITION IB (IBC)/451(PB)2018 | Page no. 120 not mention in index | 24/03/2021 |
| | | EXPORT CREDIT BANK | | COMPANY | | |
| | | OF TURKEY Vs. DHIR GLOBAL INDUSTRIES | Application under any | PETITION IB (IBC)/1606(ND)201 | | |
| 3102 | 0710200718642018/5 | PRIVATE LIMITED PPG ASIAN PAINTS | other provisions | 8 | NO index, no pagination | 24/03/2021 |
| | | PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | |
| | | HARSH SPECIALITY COATING PRIVATE | | (IBC)/3105(ND)201 | | |
| 3103 | 0710102137252019/5 | LIMITED M/S COLUMBIA PETRO | IBC Under Sec 9 | 9 COMPANY | INDEX MISSING | 17/02/2021 |
| 2404 | 0740400440006547755 | CHEM PVT LTD Vs. M/S | IDO Hado See S | PETITION IB | 342 344 345 357 358 359 | 00/02/2024 |
| 3104 | 0710102412382017/22 | PETROLUBE INDIA LTD. | IBC Under Sec 9 | (IBC)/343(ND)2017 | 370-376 not clear | 06/03/2021 |
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| | | | | | 428-471 page not clear, Page no. 391-393, 403- | |
| | | SURENDER KUMAR | | COMPANY PETITION | 405, translation copy missing, Page no. 788- | |
| | | GUPTA Vs. J.M. | | (COMPANIES | 801, 1043-1092 True | |
| 3105 | 0710102080062020/8 | HOUSING LTD. AAG STEELS PRIVATE | Sec. 241(1),Sec. 242(4) | ACT)/133(ND)2020 CA(A) MERGER | copy sign missing, | 12/03/2021 |
| 2400 | 0740400440446 | LIMITED Vs. ATUL | | AND | | 42/02/0024 |
| 3106 | 0710102116142020/9 | KUMAR KANSAL STATE BANK OF INDIA | 230 | AMALGAMATION(COMPANY | pg-7 missed | 13/03/2021 |
| 3107 | 0710102077862020/13 | Vs. M/S INDO ALUSYS INDUSTRIES LTD. | IBC under Sec 7 | PETITION IB (IBC)/925(PB)2020 | Page no. 7-11 true copy sign missing | 15/03/2021 |
| 0.01 | | SURENDER KUMAR | | COMPANY | gosing | |
| 3108 | 0710102080062020/7 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | Wrong E-filing | 15/03/2021 |
| | | PK SALES COMPANY PRIVATE LIMITED Vs. | Sec 43(1) r/w Sec 44 | INTERLOCUTORY APPLICATION | Rs 3 court fees missing | |
| 3109 | 0710102083112020/1 | KARNATAKA BANK | (1),Sec 66(1) | (I.B.C)/3987(ND)20 | in Vakalatnama | 15/03/2021 |
| | | PK SALES COMPANY PRIVATE LIMITED Vs. | Sec 43(1) r/w Sec 44 | INTERLOCUTORY APPLICATION | | |
| 3110 | 0710102083112020/2 | KARNATAKA BANK | (1),Sec 66(1) | (I.B.C)/3987(ND)20 | Rs 3 Court fees missing | 15/03/2021 |
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| | | PK SALES COMPANY PRIVATE LIMITED Vs. | Sec 43(1) r/w Sec 44 | INTERLOCUTORY APPLICATION | | |
| 3111 | 0710102083112020/3 | KARNATAKA BANK | (1),Sec 66(1) | (I.B.C)/3987(ND)20 | Vakalatnama Missing | 15/03/2021 |
| 0440 | 0740400440000004 | V R ASHOK RAO Vs. | ID0 | COMPANY | STAMP RUPEE 50 | 45/00/0004 |
| 3112 | 0710102112882020/1 | TDT COPPER LIMITED AMREX MARKETING | IBC under Sec 7 Sec. 59,Application | PETITION IB | MISSING | 15/03/2021 |
| | | PRIVATE LIMITED Vs. | under any other | COMPANY | | |
| | | UNIVERSAL CONVEYOR BELTINGS | provisions ,Application under any other | PETITION (COMPANIES | | |
| 3113 | 0710102142722019/10 | LIIMTED | provisions ,Application | ACT)/879(ND)2019 | wrong File | 15/03/2021 |
| | | TUBEROSE PRODUCTS INDIA PRIVATE LIMITED | | COMPANY PETITION IB | | |
| | | Vs. MAK MEDICALS | | (IBC)/3154(ND)201 | 65B Certificate File as a | |
| 3114 | 0710102154632019/4 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | Affidavit Form | 15/03/2021 |
| | | DHANOLTI RESORTS PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
| | | REGISTRAR OF | | ES | | |
| 3115 | 0710102155432019/4 | COMPANIES GIRBAU INDIA PRIVATE | Sec 252 (1) | ACT)/966(ND)2019 COMPANY | E Stamp Paper Missing | 15/03/2021 |
| | | LIMITED Vs. | | APPEAL(COMPANI | | |
| | | REGISTRAR OF | | ES | | |
| 3116 | 0710102168862019/3 | COMPANIES NCT OF DPN MARITIME | Sec 252 (1) | ACT)/118(ND)2020 COMPANY | Document Not Uplaod | 15/03/2021 |
| | | ACADEMY PRIVATE | | APPEAL(COMPANI | | |
| 3117 | 0710102172912019/2 | LIMITED Vs. REGISTRAR OF | Sec 252 (3) | ES ACT)/135(ND)2020 | E Stamp Paper Missing | 15/03/2021 |
| 3117 | 07 10 102 17 23 120 13/2 | REGISTRAR OF | 3ec 232 (3) | ACT//133(ND/2020 | L Stamp Faper Wissing | 13/03/2021 |
| | | COMPANIES, NCT OF DELHI & HARYANA Vs. | | COMPANY | | |
| | | M/S EURO ASIA | | PETITION | | |
| 04:5 | 0740400:00:00 | VENTURE CAPITAL | Application under any | (COMPANIES | | 45/00/005 |
| 3118 | 0710102421352018/3 | LIMITED STATE BANK OF INDIA | other provisions | ACT)/309(ND)2018 COMPANY | Wrong File | 15/03/2021 |
| | | Vs. M/S. SHREE | | PETITION IB | Malama Mara a ta | |
| 3119 | 0710120009092018/6 | AMBICA INTERNATIONAL FOOD | IBC under Sec 7 | (IBC)/1342(ND)201 8 | Volume Wise Index Missing | 15/03/2021 |
| | | STATE BANK OF INDIA | | COMPANY | _ | |
| | | Vs. M/S. SHREE AMBICA | | PETITION IB (IBC)/1342(ND)201 | Volume Wise Index | |
| 3120 | 0710120009092018/7 | INTERNATIONAL FOOD | IBC under Sec 7 | 8 | Missing | 15/03/2021 |
| | | STATE BANK OF INDIA Vs. M/S. SHREE | | COMPANY PETITION IB | | |
| | | AMBICA | | (IBC)/1342(ND)201 | Volume Wise Index | |
| 3121 | 0710120009092018/8 | INTERNATIONAL FOOD WORXPACE | IBC under Sec 7 | 8 | Missing | 15/03/2021 |
| | | CONSULTING PVT. LTD. | | COMPANY | | |
| 2400 | 074020042072004040 | Vs. IREO FIVERIVER | IBC Under Sec 2 | PETITION IB | Dogo No 4 0 Minster | 45/02/2024 |
| 3122 | 0710200432722018/21 | PVT. LTD. THOMAS GLOBAL | IBC Under Sec 9 | (IBC)/408(ND)2018 | Page No 1-2 Missing | 15/03/2021 |
| | | LOGISTICS PRIVATE | | | | |
| | | LIMITED Vs. TESCOS LIFE CARE PRIVATE | | COMPANY PETITION IB | | |
| 3123 | 0710102004302020/3 | LIMITED | IBC Under Sec 9 | (IBC)/260(ND)2020 | Wrong Efiling | 16/03/2021 |
| | | APEX HIGHTS PVT. LTD. Vs. GREATER | | INTERLOCUTORY | | |
| | | NOIDA INDUSTRIAL | | APPLICATION | | |
| 3124 | 0710102008452021/1 | DEVELOPMENT AUTHORITY | Sec 60(5) | (I.B.C)/866(ND)202 | True Copy and sign is missing on annexures | 16/03/2021 |
| 0.21 | | ANIL KUMAR MITTAL | 000 00(0) | INTERLOCUTORY | miconing on amicoardo | 10.00.2021 |
| 3125 | 0710102008992021/1 | Vs. INDUSIND BANK LIMITED & ORS. | Sec 60(5) | APPLICATION (I.B.C)/908(ND)202 | Document Not Uplaod | 16/03/2021 |
| 0.20 | | MR. SURESH GOEL | 000 00(0) | | Dodamont Hot Opiaoa | 10.00.2021 |
| | | MANOHAR LAL Vs. M/S PHOTON | | COMPANY PETITION | | |
| | | INFRASTRUCTURE PVT. | | (COMPANIES | NEED TO SIGN ALL | |
| 3126 | 0710102010322021/2 | LTD. & OTHERS KUNWER SACHDEV Vs. | Sec. 241(1),Sec. 242(4) | ACT)/40(ND)2021 INTERLOCUTORY | PAGES | 16/03/2021 |
| | | SU KAM POWER | | APPLICATION | | |
| 3127 | 0710102010542021/1 | SYSTEM LIMITED KUNWER SACHDEV Vs. | Sec 60(5) | (I.B.C)/672(PB)2021 INTERLOCUTORY | Document Not Uplaod | 16/03/2021 |
| | | SU KAM POWER | | APPLICATION | | |
| 3128 | 0710102010542021/2 | SYSTEM LIMITED IDURGESH KUMAR | Sec 60(5) | (I.B.C)/672(PB)2021 | Document Not Uplaod | 16/03/2021 |
| | | SHARMA Vs. M/S | | COMPANY | | |
| 3120 | 0710102014672020/2 | RANGRAJ REALTORS PVT LTD | IRC Under Sec. 9 | PETITION IB (IBC)/481(ND)2020 | Indov is missing | 16/03/2021 |
| 3129 | 0. 10 1040 140 / 2020/2 | | IBC Under Sec 9 | INTERLOCUTORY | Index is missing | 16/03/2021 |
| 3130 | 07404020400440 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | Soc 60/5\ | APPLICATION (I.B.C)/1228(PB)202 | Indov is missin- | 16/03/2021 |
| 3130 | 0710102018812021/3 | SMOTEX CABLES | Sec 60(5) | 1 ' ' ' | Index is missing | 10/03/2021 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | COMPANY APPEAL(COMPANI | | |
| | | COMPANIES NCT OF | | ES | | |
| 3131 | 0710102023352020/3 | DELHI & HARYANA | Sec 252 (3) | ACT)/218(ND)2020 COMPANY | Wrong efiling | 16/03/2021 |
| | | JUST JOBS INTERNET SERVICES PRIVATE | | APPEAL(COMPANI | | |
| 2422 | 0740400000000000000 | LIMITED Vs. | Con 050 (0) | ES | Notarized date is | 46/02/2004 |
| 3132 | 0710102027922020/3 | REGISTRAR OF SURAJ MAL YADAV & | Sec 252 (3) | ACT)/237(ND)2020 INTERLOCUTORY | missing on affidavit | 16/03/2021 |
| | | ANR Vs. VEKAS | | APPLICATION | | |
| 3133 | 0710102064842020/3 | KUMAR GARG RP NINEX DEVELOPERS | Sec 60(5) | (I.B.C)/2360(PB)202 0 | NEED TO IA FILE | 16/03/2021 |
| | | GOKALDAS EXPORTS | \-\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ | INTERLOCUTORY | | |
| | | LTD. Vs. VAS DATA SERVICES PRIVATE | | APPLICATION (I.B.C)/2615(ND)20 | Remove extra files or file | |
| 3134 | 0710102065042020/3 | LIMITED | Sec 60(5) | 20 | them separately | 16/03/2021 |
| | | PEE JAY FINANCE COMPANY LIMITED Vs. | | COMPANY | | |
| | | V S MATRIX PRIVATE | | PETITION IB | l | l |
| 3135 | 0710102078022019/8 | LIMITED PEE JAY FINANCE | IBC under Sec 7 | (IBC)/976(ND)2019 | need to sign all pages | 16/03/2021 |
| | | COMPANY LIMITED Vs. | | COMPANY | | |
| 3136 | 0710102078022019/9 | V S MATRIX PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/976(ND)2019 | need to sign all pages | 16/03/2021 |
| | | SURENDER KUMAR | | COMPANY | | |
| 3137 | 0710102080062020/10 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | NEED TO SIGN ALL PAGES | 16/03/2021 |
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| 3138 | 0710102093642019/28 | AND OTHERS | Sec. 241(1) | ACT)/94(ND)2019 | BE IN ENGLISH | 16/03/2021 |
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| | | JAYDEV PHARMA | | | COMPANY | | | |
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| | | DISTRIBUTORS VS ALNICHE | | | PETITION IB | | | |
| 3139 | 710102009432021 | LIFESCIENCES | Interlocutory Application (I.B.C) | Bulo 11 of NCI T 2016 | (IBC)/2299(ND)201 | Prasouk | e-stamp paper need to 100 rps for tamilnadu | 02/02/2021 |
| 3139 | 710102009432021 | S.JAYA ASSISTANT | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | Prasouk | 100 rps for taminadu | 02/02/2021 |
| | | COMMISSIONER STATE | | | | | | |
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| | | ASSESSMENT CIRCLE | | | COMPANY | | 44 47 not clear nage | |
| | | GOVERNMENT OF TAMIL NADU VS | Interlocutory Application | | PETITION IB | | 41-47 not clear page , pagination not done | |
| 3140 | 710102018072021 | MOSERBAER INDIA LTD | | Sec 60(5) | (IBC)/378(PB)2017 | IAVA S | after pg no. 52 | 03/03/2021 |
| 0140 | 710102010072021 | MODERBALKINDIA ETD | (1.5.0) | 000 00(0) | (150)/070(1 5)2017 | DATAG | arter pg no. 02 | 00/00/2021 |
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| | | PRIVATE LIMITED VS | | | | | 96,108-110,122-125,137- | |
| | | MSA DEVELOPERS | | | | | 140,153-157,169-172,184- | |
| | | PRIVATE LIMITED | | | COMPANY | | 187,197-216,355-358,370- | |
| 3141 | 710102023262021 | THROUGH RABINDRA KUMAR MINTRI | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/806(PB)2019 | Aditya Navyar | 373 not clear page and index missing all volume | 23/03/2021 |
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| | | ATLAS JEWELLERY | Company | | ĺ | CHAND KARAN | and AOA missed master | |
| 3142 | 710102023242021 | INDIA LIMITED | Appeal(Companies Act) | Sec. 58(3),Sec. 59 | | LOHIYA | data missed | 23/03/2021 |
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| | | K I C FOOD PRODUCTS | | | | | 149,151,153 to | |
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| | | COMPANY PRIVATE | Company Petition IB | | | SUNIL KUMAR | d pdf per-200 page with | |
| 3143 | 710102023712021 | LIMITED | (IBC) | IBC under Sec 7 | | GANDHI | proper index/etc | 24/03/2021 |
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| 3144 | 710102022562021 | P GURUPRASAD DAIICHI SANKYO | (I.B.C) | other provisions- IBC | 9 COMPANY | Aman | in index this to this | 19/03/2021 |
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| 3145 | 710102023962021 | PAWAN KUMAR GOYAL | | Sec 60(5) | (IBC)/1396(PB)2019 | Sameer Kumar | wrong filing | 25/03/2021 |
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| | | DEVELOPERS PRIVATE | Miscellaneous | | PETITION IB | | Remove extra files or file | |
| 3146 | 710102024092021 | LIMITED | Application (IBC) | Rule 11 of NCLT, 2016 | (IBC)/1077(PB)2020 | Wamika Trehan | them separately | 25/03/2021 |
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| | | PRIVATE LIMITED VS | | | ĺ | | and event, roc and | |
| | | THE REGISTRAR OF | Company | | ĺ | | income tax service | |
| 3147 | 710102028402020 | COMPANIES DELHI | Appeal(Companies Act) | Sec 252 (1) | L | Charu Sangwan | missed | 03/03/2020 |
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| | | PRIVATE LIMITED VS REGISTRAR OF | | | | | document memo of parties, brief synopsis | |
| 24.40 | | COMPANIES NCT OF | Company | See 252 (S) | | ANKIT | list of date and events | 03/00/2024 |
| 3148 | | DELHI & HARYANA SYNERGY WASTE | Appeal(Companies Act) | Sec 252 (3) | COMPANY | AGGARWAL | missed | 03/09/2021 |
| | | MANAGEMENT PVT. LTD. VS PARK | Interlocutory Application | | PETITION IB (IBC)/1717(ND)201 | | due payment other | |
| 3149 | | NETWORK PVT. LTD GRASSROOTS SKILL | (I.B.C) | Sec 60(5) | 9 | Aditya Nayyar | section | 27/03/2021 |
| | | DEVELOPMENT | | | | | CASE NOT LINK , PAGE | |
| | | INITIATIVE PVT LTD VS REGISTRAR OF | Interlocutory Application | | | Manoj Kumar | NO 24,25,29,31,32,34,37,38,4 | |
| 3150 | 710102024432021 | COMPANIES M/S NEWGEN | | Sec 60(5) | | Malik | | 26/03/2021 |
| | | SPECIALTY PLASTICS LMT VS M/S. | Interlocutory Application | Application under any | COMPANY PETITION IB | | | |
| 3151 | 710102022362021 | PROMINENT | Interlocutory Application (I.B.C) | other provisions- IBC | (IBC)/741(ND)2020 | KARMA LAW | affidavit back date | 19/03/2021 |
| | | EIK INVESTMENT AND TRADING LIMITED VS | | | | | | |
| 3152 | 710102025252021 | DBG LEASING AND HOUSING LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Sumesh | file ok but payment not received | 30/03/2021 |
| 0102 | 7101020202021 | TIOGOING EIMITED | (IDO) | ibo under oce / | | Guillean | received | 00/00/2021 |
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| | | TECHNOLOGIES PVT. LTD VS REGISTRAR OF | | | | | file AOA missed vakaltnama missed | |
| | | COMPANIES DELHI & | Company Petition | | | L | index missed advance | |
| 3153 | 710102119732020 | HARYANA COL. C.D. SHARMA | (Companies Act) | Sec 252 (3) | | RajBalaSaroha | service not proper show | 30/12/2020 |
| | | (RETD.) VS ORIOR DEVELOPERS AND | | | | | | |
| 3154 | | INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Siddharth Rajkonwar | page wrong arrange after 33-A, | 29/03/2021 |
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| | | MEENA KUMARI VS RUPAYAN FINANCE | | | | | missed Moa missed 389 not clear 390,392- | |
| | | AND INDUSTRIAL CORPORATION | Company Potition | | | | 394,428 not clear vakaltnama 3rs court fee | |
| 3155 | | LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Neeraj@1996 | and 10rs welfare missed | 27/03/2021 |
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| | | SHAKTI BHUSHAN VS TSR DARASHAW | | | | | missed, Many pages are without serial no.Kindly | |
| | | LOCKICH TANTO DVT | Camananii Batitian | Application under any | 1 | I | serve the petition to all | |
| 3156 | | CONSULTANTS PVT. LTD. | Company Petition (Companies Act) | other provisions | | Alok Verma | | 26/03/2021 |

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| | | SBE RENEWABLES TEN PVT LTD VS SBE | | | | | uploaded with different e file | |
| 3157 | 710102024902021 | RENEWABLES TEN PVT | Company Petition (Companies Act) | Sec. 230-232 - Second Motion | | Shree Sinha | no.0710102024912021 in same matter | 27/03/2021 |
| 3137 | 710102024302021 | DURGA BUILDERS PVT. | | Motion | | Siliee Sililia | same matter | 27/03/2021 |
| 3158 | 710102021482021 | COMPANIES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | GAURAV KUMAR | case type wrong | 16/03/2021 |
| | | UNION BANK OF INDIA VS SUPERTECH | | | | | brief of synopsis missed | |
| | | REALTORS PRIVATE | Company Petition IB | | | EKTA | and payment not | |
| 3159 | 710102024272021 | LIMITED | (IBC) | IBC under Sec 7 | | CHOUDHARY | received | 25/03/2021 |
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| | | PURNIMA ASSOCIATES PRIVATE LIMITED VS | | | | | notraize, vakaltanama or power of attorney both | |
| | | P.P. JEWELLERS | | | | | are not combined kindly | |
| 3160 | 710102025592021 | PRIVATE LIMITED & ORS. | Company Petition (Companies Act) | Sec. 241(1) | | RAHUL GUPTA | separately, AOA missed some pages not clear | 31/03/2021 |
| | - | KHYATI NILUM | Company | | | | | |
| 0451 | 7404004644755 | VS KHYATI GLOBAL | Application(Companies | B.J. 44 | | Observation of the | | 00/40/0005 |
| 3161 | 710102101162020 | PVT. LTD. JAYDEV PHARMA | Act) | Rule 11 of NCLT | COMPANY | Snashwat Anand | main case not link | 22/10/2020 |
| | | DISTRIBUTORS VS ALNICHE | Interlocutory Application | | PETITION IB (IBC)/2299(ND)201 | | | |
| 3162 | 710102009432021 | LIFESCIENCES | (I.B.C) | Rule 11 of NCLT, 2016 | 9 COMPANY | Prasouk | Payment due | 02/02/2021 |
| | | DECATHLON SPORTS INDIA PVT LTD VS | Interlocutory Application | | PETITION IB | | E-STAMP PAPER | |
| 3163 | 710102013722021 | MUKESH GUPTA & MGI INFRA PVT. LTD. | (I.B.C) | Sec 60(5) | (IBC)/1022(ND)201 COMPANY | Ritesh Khare | MISSED Back date Affidavit | 16/02/2021 |
| | 740400005400004 | VS GREENKO RAYALA | Interlocutory Application | 0 40(0) | PETITION IB | Date of Observe | attached/cannot file | 04/00/0004 |
| 3164 | 710102025482021 | WIND POWER PVT. CHANDRA KANT | (I.B.C) | Sec 49(2) | (IBC)/311(ND)2020 | Ranui Snrma | reply along with IA | 31/03/2021 |
| | | CHOUDHARY VS M/S INTELLICITY BUSINESS | Interlocutory Application | | COMPANY PETITION IB | | | |
| 3165 | 710102025752021 | PARK PVT. LTD CNX CORPORATION | | Sec 60(5) | (IBC)/17(ND)2019 COMPANY | Arpit Mishra | back date in affidavit | 31/03/2021 |
| | | LTD VS MONITORING | | | PETITION IB | | | |
| 3166 | 710102025712021 | AGENCY VEKAS KUMAR GARG | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1117(ND)201 8 | RAKESH KUMAR | Main case no. not mentioned on IA | 31/03/2021 |
| | | RAVINDER VOHRA & ORS. VS IREO GRACE | , | · | COMPANY | | | |
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| 3167 | 710102025802021 | LIMITED PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1667(ND)201 9 | Nithin | Stamp missing | 31/03/2021 |
| | | MANISH BHARDAWAJ VS VEKAS KUMAR | | | | | | |
| | | GARG RESOLUTION PROFESSIONAL FRO | | | COMPANY PETITION IB | | | |
| 3168 | 710102025372021 | NINEX DEVELOPERS | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/281(PB)2019 | SINHA SHREY | stamp paper missing | 30/03/2021 |
| | | PANKAJ SABHARWAL & ORS VS SUPERTECH | Interlocutory Application | | COMPANY PETITION IB | | true copy missing and | |
| 3169 | 710102025792021 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1090(ND)202 | Nithin | | 31/03/2021 |
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| | | SIMRAN KAUR VS | | | COMPANY | | missing and stamp and affidavit missing and | |
| 3170 | 710102025762021 | ENTERTAINMENT CITY LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/965(PB)2020 | Nithin | page number not mention in index | 31/03/2021 |
| | | DEEPIKA BHUGRA | | | COMPANY | | | |
| 3171 | 710102026612021 | PRASAD VS TGB REALITY PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/867(PB)2019 | aditya gauri | Payment due | 04/03/2021 |
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| 3172 | 710102026132021 | HARI BABU THOTA VS JITENDER ARORA | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/89(ND)2018 | HARI BABU THOTA | for 35(1)n call on 24363846 | 04/01/2021 |
| <u>-</u> | | M/S. ADVANCE CARGO | / | | COMPANY | | | |
| | | MOVERS (INDIA) PVT VS SBS TRASPOLE | Interlocutory Application | | PETITION IB (IBC)/1373(ND)201 | | Upload proper document | |
| 3173 | 710102027332021 | LOGISTICS PVT LTD PENINSULA | (I.B.C) | Sec 60(5) | 9 | Sameer | and payment due | 04/06/2021 |
| | | BROOKFIELD INDIA REAL ESTATE FUND VS | | | COMPANY | | | |
| | | ANSAL HI-TECH | Interlocutory Application | | PETITION IB | | | |
| 3174 | 710102027272021 | TOWNSHIPS LIMITED | (I.B.C) | Sec 60(5) | (IBC)/1526(PB)2018 | kundanlatwal | Wrong section chosen | 04/06/2021 |

| | | COMFORT FOOTWEAR PVT. LTD. VS M/S RS | | | COMPANY PETITION IB | | affidavit back date and | |
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| | | | Interlocutory Application | | | RAJIV KUMAR | wrong section in | |
| 3175 | 710102026952021 | LTD | (I.B.C) | Sec 60(5) | 9 | VIRMANI | mention on page no 2 | 04/05/2021 |
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| | | PNEN VS INDIRAPURAM | Miscellaneous | | COMPANY PETITION IB | | sign missing main case no not mention in soft | |
| 3176 | 710102026882021 | HABITAT CENTRE | | Sec 60(5) | (IBC)/1397(PB)2019 | Abhishek Yadav | сору | 04/05/2021 |
| | | MR. K BABU | | | COMPANY | | | |
| | | VARGHESE VS SCHNEIDER | Interlocutory Application | | PETITION IB (IBC)/1518(ND)201 | | | |
| 3177 | 710102027952021 | PROTOTYPING INDIA | (I.B.C) | Rule 11 of NCLT, 2016 | 8 | Ribhu | Affidavit is back dated | 04/08/2021 |
| | | M/S. MAGPPIE INTERNATIONAL LTD | | | COMPANY | | | |
| | | VS SCHNEIDER | | | PETITION IB | | | |
| | | PROTOTYPING INDIA | Interlocutory Application | | (IBC)/2924(ND)201 | | | |
| 3178 | 710102027812021 | PVT. LTD INDIAN BANK | (I.B.C) | Sec 60(5) | 9 | Ichchha Kalash | Payment due | 04/08/2021 |
| | | ERSTWHILE | | | | | Affidavit is of back date | |
| | | ALLAHABAD BANK VS | | | COMPANY | | and section is not | |
| 3179 | 710102028152021 | M/S MAHAMAYA EXPORTS PRIVATE | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/687(PB)2020 | REEMA | mentioned in index as well as in application | 04/09/2021 |
| 3179 | 710102020152021 | GUANGZHOU SEAL | (I.B.C) | Rule 11 of NCL1, 2016 | (IBC)/667(PB)2020 | KHUKANA | well as in application | 04/09/2021 |
| | | LASER RAPID | | | | | | |
| | | PROTOTYPE CO. LTD. VS SCHNEIDER | | | COMPANY PETITION IB | | | |
| | | | Interlocutory Application | | (IBC)/1947(ND)201 | | affidavit back date 6 | |
| 3180 | 710102027932021 | PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | 9 | Ribhu | page cut | 04/08/2021 |
| | | MR JAGBIR SINGH NAGAR VS SCHNEIDER | | | COMPANY PETITION IB | | | |
| | | | Interlocutory Application | | (IBC)/1656(ND)201 | | | |
| 3181 | 710102027962021 | PVT LTD | | Rule 11 of NCLT, 2016 | 8 | Ribhu | affidavit back date | 04/08/2021 |
| | | MR SHAKTI SHARMA VS SCHNEIDER | | | COMPANY PETITION IB | <u> </u> | <u> </u> | |
| | | | Interlocutory Application | | (IBC)/1624(ND)201 | | | |
| 3182 | 710102027972021 | PVT LTD | | Rule 11 of NCLT, 2016 | 8 | Ribhu | affidavit back date | 04/08/2021 |
| | | MR. PAVAN GAUR VS SCHNEIDER | | | COMPANY PETITION IB | | | |
| | | | Interlocutory Application | | (IBC)/1007(ND)201 | | | |
| 3183 | 710102027892021 | PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | 8 | Ribhu | affidavit back date | 04/08/2021 |
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| | | M/S OMWAY | | | | | Index is missing,stamp | |
| | | BUILDESTATE PVT. | | | COMPANY | | paper required with | |
| 3184 | 710102028622021 | LTD. VS SATYENDRA JAIN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/3498(PB)2019 | Anui Bhandari | affidavit and reply need to file separately | 04/09/2021 |
| 3104 | 7 10 102020622021 | JAIN | (1.6.0) | other provisions- IBC | (IBC)/3490(FB)2019 | Anuj Brianuari | to file separately | 04/03/2021 |
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| | | SYSTEMS PVT. LTD VS | | |] | | index/Both volume are | |
| 045- | | PATANJALI AYURVED | | IDO Harda Co. | 1 | OUDER COMM | same please delete one | 00/00/000 |
| 3185 | 710102011152021 | LTD. M/S PILE FOUNDATION | | IBC Under Sec 9 | 1 | SHREY ASHAT | volume/etc Page not clear- | 02/08/2021 |
| | | COMPANY VS M/S D S | | | 1 | RAJIV RANJAN | 39,48/Master data/Bank | |
| 3186 | 710102012682021 | CONSTRUCTION LTD | | IBC Under Sec 9 | ļ | DWIVEDI | Statement | 13/02/2021 |
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| | | SUMIT KUMAR VS ROOTS DWELLER | | | 1 | | arrange,350 page missed, master data | |
| 3187 | 710102024482021 | PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | <u> </u> | Gursat | missed, master data missed | 26/03/2021 |
| | | COL. C.D. SHARMA | | | | | | |
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| | | INFRASTRUCTURE | | |] | Siddharth | to Registry/Payment not | |
| 3188 | 710102025162021 | PRIVATE LIMITED | | IBC under Sec 7 | | Rajkonwar | received | 29/03/2021 |
| | | SBE RENEWABLE SEVENTEEN PVT LTD. | | |] | | | |
| | | VS SBE RENEWABLE | | | 1 | | | |
| 0405 | | TWENTY THREE | | 0000.000.0 |] | | Consent affidavit missed | 07/00/0004 |
| 3189 | 710102024942021 | PROJECTS PVT LTD. SBE RENEWALES | | Sec. 230-232, Sec 234 | | Shree Sinha | and payment due | 27/03/2021 |
| | | SIXTEEN PVT LTD. VS | | |] | | | |
| | | SBE RENEWABLES | | | 1 | | C | |
| 3190 | 710102024932021 | SIXTEEN PROJECTS PVT LTD | | Sec. 230-232, Sec 234 |] | Shree Sinha | Consent affidavit missed and payment due | 27/03/2021 |
| 3 130 | | SBE RENEWABLE | | 200. 200-202, 366 234 | | omeo omna | and payment ade | |
| | | FIFTEEN PVT LTD VS | | | 1 | | | |
| | | SBE RENEWABLES TWENTY FOUR | | |] | | Consent affidavit missed | |
| 3191 | 710102024952021 | PROJECTS PVT LTD. | | Sec. 230-232, Sec 234 | 1 | Shree Sinha | and payment due | 27/03/2021 |
| | | SBE RENEWABLES TEN | | | | | | |
| 1 | 1 | PVT LTD VS SBE | | | | | Consent affidavit missed | |
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| 3192 | 710102024912021 | RENEWABLES TEN PROJECTS PVT LTD | | Sec. 230-232, Sec 234 | | Shree Sinha | and payment due | 27/03/2021 |

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| | | MAGNOLIA TEXTILES PRIVATE LIMITED VS | | Cub asstice (I) of asstice | | | 265,266,278,279,301,Com | |
| 3193 | 710102026992021 | IREO PRIVATE LIMITED | | Sub-section (I) of section 230 | | SANJEEV | pany master data missed | 04/05/2021 |
| | | SHRI ANIL KUMAR SINGHAL VS M/S. | | | | | petition every page not | |
| | | SUPREME STRUCTURE | | | | | sign, 10 rs stamp paper | |
| 3194 | 710102027602021 | PVT. LTD. | | Sec. 213 | | Puneet Goel | missed | 04/07/2021 |
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| | | GSJ INVO LTD VS | | | | | missed, Main case no. | |
| | | GOOD WILL APARTMENTS PRIVATE | | Sec. 230-232 - Second | | | missed in petition, Fees missed of condonation | |
| 3195 | 710102027662021 | LIMITED | | Motion | | Jitesh | | 04/07/2021 |
| | | M/S. MRG INFRABUILD PRIVATE LTD VS M/S. | | | | | | |
| 3196 | 710102027942021 | MURLIWALA REALCON PRIVATE LTD | | IBC under Sec 7 | | Adit Singh | jurisdiction haryana | 04/08/2021 |
| 3136 | 710102027942021 | ROLTA DEFENCE | | IBC under Sec 7 | | Auit Singii | jurisuiction naryana | 04/06/2021 |
| | | TECHNOLOGY SYSTEMS PVT. LTD. VS | | Rule16(d),NCLT | | | Please mention full IB | |
| 3197 | 710102028222021 | BARKHA PRANAV | | Rules,2016 IBC | | RAJEEV | | 04/09/2021 |
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| | | NISHANT JOSHI VS | | | | | uploaded please check | |
| | | DWARKADHIS PROJECTS PRIVATE | | | | | and ensure all volumes uploaded before final | |
| 3198 | 710102028832021 | LIMITED | Company | IBC under Sec 7 | COMPANY | Chaitanyashil | submit. | 04/10/2021 |
| | | AMIT SHARMA VS | Application(Companies | | PETITION | | UP stamp should be of | |
| 3199 | 710102028732021 | SATISH SHARMA | Act) | Rule 11 of NCLT | (COMPANIES | Shrey | Rs 100/- | 04/10/2021 |
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| | | MUKESH KUMAR GROVER VS ATUL | Interlocutory Application | | PETITION IB (IBC)/2375(ND)201 | | pagination/Vol. wise Index is Mandatory/Not | |
| 3200 | 710102028752021 | KUMAR KANSAL | (I.B.C) | Sec 30 | 9 | PARTHO | uploaded in one PDF | 04/10/2021 |
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| | | MANAV CHAWLA VS | | | | | Brief of synopsis/List | |
| | | MAGIC INFO SOLUTIONS PRIVATE | | | | | dates of events/Wrong arrange-12,13/Wrong | |
| 3201 | 710102008082021 | LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | SANJAY JAIN | | 29/01/2021 |
| | | M/S PILE FOUNDATION COMPANY VS M/S | | | | | | |
| | | BRAHMAPUTRA | Company Petition IB | | | RAJIV RANJAN | True copy signature and | |
| 3202 | 710102012662021 | INFRASTRUCTURE BR INDUSTRIES LTD VS | (IBC) | IBC Under Sec 9 | | DWIVEDI | mater data missing | 13/02/2021 |
| | | ACCORD ELECTROPOWER PVT. | Company Petition IB | | | | | |
| 3203 | 710102029072021 | LTD. | (IBC) | IBC Under Sec 9 | | SANYAM JAIN | jurisdiction noida | 04/12/2021 |
| | | RAJKUMAR VINOD VACHHER VS CONCEPT | | | | | | |
| 2004 | 740400000 10000 | CAPITAL INFRA | Company Petition IB | Application under any | | Rajkumar Vinod | need to file IA, wrong | 42/04/0004 |
| 3204 | 710102029402021 | PROJECTS PVT. LTD. MONTEREAUX | (IBC) | other provisions- IBC | TRANSFER | Vachh | section | 13/04/2021 |
| | | RESORTS PVT. LTD. Vs. ASCOT HOTELS | | Rule16(d),NCLT | PETITION(COMPA NIES | | True Copy sign missing | |
| 3205 | 0710102004722021/1 | AND RESORTS | | Rules,2016 | ACT)/3(PB)2021 | | on every page | 31/03/2021 |
| | | SEED SUSTAINABILITY SERVICES PRIVATE | | | COMPÁNÝ PETITION IB | | | |
| 3206 | 0710102008142021/1 | LIMITED Vs. M/S. ATLAS CYCLES | | IBC Under Sec 10 | (IBC)/75(ND)2021 | | Wrong e-filing | 31/03/2021 |
| | | mio. ATLAS CTULES | | | COMPANY APPLICATION(CO | | Page no. 118 not clear , | |
| | | (HARYANA) LTD. & | | | IARDANUEO | Ī | mention page no. on | |
| | 071010201202202414 | ORS. Vs. SH. VIKARAM | | Rule 11 of NCI T | MPANIES ACT//110/PR\2021 | | | 31/03/2024 |
| | 0710102018082021/1 | ORS. Vs. SH. VIKARAM KAPUR BLACKSTONE | | Rule 11 of NCLT | ACT)/110(PB)2021 | | proof of service | 31/03/2021 |
| | 0710102018082021/1 | ORS. Vs. SH. VIKARAM KAPUR | | Rule 11 of NCLT | | | | 31/03/2021 |
| 3207 | | ORS. Vs. SH. VIKARAM KAPUR BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE | | Sec. 58(3),Sec. 59,Sec. | ACT)/110(PB)2021 COMPANY PETITION (COMPANIES | | proof of service | |
| | 0710102018082021/1 0710102018702021/1 | ORS. Vs. SH. VIKARAM KAPUR BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY | | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4) Application under any | ACT)/110(PB)2021 COMPANY PETITION (COMPANIES ACT)/69(ND)2021 INTERLOCUTORY | | | 31/03/2021 31/03/2021 |
| 3207 | | ORS. Vs. SH. VIKARAM KAPUR BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE | | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4) Application under any other provisions- | ACT)/110(PB)2021 COMPANY PETITION (COMPANIES ACT)/69(ND)2021 | | proof of service | |

| | | KOTAK MAHINDRA BANK Vs. ORRIS | | INTERLOCUTORY APPLICATION | | |
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| | | INFRASTRUCTURE PVT. | | (I.B.C)/1450(ND)20 | True Copy sign missing | |
| 3210 | 0710102022452021/2 | LTD AVANI MINING PRIVATE | Sec 60(5) | 21 COMPANY | on every page True Copy sign missing | 31/03/2021 |
| 3211 | 0710102028022020/3 | LIMITED Vs. | IBC Section 59 | PETITION IB | on every page | 31/03/2021 |
| | | SANJEEV AGGARWAL | | INTERLOCUTORY | | |
| | | & ORS Vs. SUPERTECH TOWNSHIP PROJECT | | APPLICATION (I.B.C)/3236(ND)20 | | |
| 3212 | 0710102078142020/1 | LIMITED | Rule 11 of NCLT, 2016 | 20 | wrong e-filing | 31/03/2021 |
| | | SUDHIR GUPTA & ANR Vs. EDWARD | | COMPANY PETITION | | |
| | | KEVENTER | | (COMPANIES | stamp paper missing, | |
| 3213 | 0710102099922020/5 | (SUCCESSORS) NIHO CONSTRUCTION | Sec. 213 | ACT)/167(ND)2020 COMPANY | page no. 4 not clear | 31/03/2021 |
| | | Vs. HEMANT | | APPLICATION(CO | | |
| 3214 | 0710102105442020/2 | KHANDELWALHEMANT KHANDEWAL | Rule 11 of NCLT | MPANIES | Wrong a filing | 31/03/2021 |
| 3214 | 07 10 102 103442020/2 | DALMIA FAMILY | Rule 11 01 NCL1 | ACT)/724(ND)2020 | Wrong e-filing | 31/03/2021 |
| | | OFFICE TRUST Vs. | | COMPANY | | |
| 3215 | 0710102109462020/3 | ANAND DIVINE DEVELOPERS PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/1077(PB)2020 | Wrong e-filing | 31/03/2021 |
| | | PHYSIO CONTROL | | CP(ÁA) MÈRGER | , J., | |
| 3216 | 0710102117352020/5 | INDIA SALES PRIVATE LIMITED Vs. JITESH | Sec. 230-232 - Second Motion | AND AMALGAMATION(| NEED TO IA FILE | 31/03/2021 |
| | | M/S MECASA | | | | |
| | | FURNISHINGS PVT. LTD. Vs. BHASIN | | COMPANY | | |
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| 3217 | 0710102411722017/11 | INFRASTRUCTURE PVT. IM/S MECASA | IBC Under Sec 9 | (IBC)/437(PB)2017 | them separately | 31/03/2021 |
| | | FURNISHINGS PVT. | | | | |
| | | LTD. Vs. BHASIN INFOTECH & | | COMPANY PETITION IB | | |
| 3218 | 0710102411722017/12 | INFRASTRUCTURE PVT. | IBC Under Sec 9 | (IBC)/437(PB)2017 | Service is missing | 31/03/2021 |
| | | M/S MECASA FURNISHINGS PVT. | | | | |
| | | LTD. Vs. BHASIN | | COMPANY | | |
| 2240 | 074040244470004744 | INFOTECH & | IBC Hadan Sc : 5 | PETITION IB | Index, pagination and | 24/02/2024 |
| 3219 | 0710102411722017/13 | INFRASTRUCTURE PVT. M/S MECASA | IBC Under Sec 9 | (IBC)/437(PB)2017 | service is missing | 31/03/2021 |
| | | FURNISHINGS PVT. | | 0048407 | Remove extra files or file | |
| | | LTD. Vs. BHASIN INFOTECH & | | COMPANY PETITION IB | them separately with proper index and | |
| 3220 | 0710102411722017/14 | INFRASTRUCTURE PVT. | IBC Under Sec 9 | (IBC)/437(PB)2017 | pagination in it | 31/03/2021 |
| | | M/S MECASA FURNISHINGS PVT. | | | | |
| | | LTD. Vs. BHASIN | | COMPANY | | |
| 3221 | 0710102411722017/15 | INFOTECH & INFRASTRUCTURE PVT. | IBC Under Sec 9 | PETITION IB (IBC)/437(PB)2017 | Index is missing | 31/03/2021 |
| | | PUNJAB NATIONAL | onder ode a | COMPANY | | |
| | | (INTERNATIONAL) BANK Vs. | | PETITION IB (IBC)/1032(ND)201 | | |
| 3222 | 0710120006752018/17 | M/S.SUPERIOR | IBC under Sec 7 | 8 | STAMP MISSING | 31/03/2021 |
| | | BUDGE BUDGE COMPANY LIMITED Vs. | | INTERLOCUTORY APPLICATION | | |
| | | UTM PACKAGING | Application under any | (I.B.C)/345(ND)202 | | |
| 3223 | 0710102001542021/1 | (INDIA) PRIVATE RITA MALHOTRA Vs. | other provisions- IBC | 1 | Wrong e-filing | 04/01/2021 |
| | | ORRIS | | COMPANY | | |
| 2004 | 07404000050004044 | INFRASTRUCTURE PRIVATE LIMITED | 100 d 0 | PETITION IB | Page no. 1 stamp paper | 0.4/0.4/0.004 |
| 3224 | 0710102005302019/4 | SATYA NARAIN GARG | IBC under Sec 7 | (IBC)/234(PB)2019 COMPANY | missing in affidavit | 04/01/2021 |
| | | Vs. FERROUS | | PETITION IB | | |
| 3225 | 0710102009942021/1 | TOWNSHIP PRIVATE M/S RALLIS | IBC under Sec 7 | (IBC)/180(ND)2021 | Page no. 5 not clear | 04/01/2021 |
| | | THERAPEUTICS | | | | |
| | | PRIVATE LIMITED Vs. M/S KARE PARTNERS | | COMPANY PETITION IB | page no. 16-41, True | |
| 3226 | 0710102022362020/3 | GROUP INDIA PRIVATE | IBC Under Sec 9 | (IBC)/574(ND)2020 | copy sign missing | 04/01/2021 |
| | | ARSHIYA RAIL INFRASTRUCTURE | | | more than 200 pages in | |
| | | LIMITED Vs. MAPLE | | COMPANY | single volume, master | |
| 3227 | 0710102087802020/6 | LOGISTICS PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/976(ND)2020 | index and volume vise index missing | 04/01/2021 |
| | 0.1010200.002020.0 | SOLITAIRE CAPITAL | iso onder coo o | COMPANY | maca macanig | 0-10-10-10-1 |
| | | INDIA AND ANOTHER Vs. VIPUL SEZ | | PETITION (COMPANIES | | |
| 3228 | 0710102093642019/31 | DEVELOPERS PVT LTD | Sec. 241(1) | ACT)/94(ND)2019 | Wrong e-filing | 04/01/2021 |
| | | SOLITAIRE CAPITAL INDIA AND ANOTHER | | COMPANY PETITION | | |
| | | Vs. VIPUL SEZ | | (COMPANIES | | |
| 3229 | 0710102093642019/32 | DEVELOPERS PVT LTD WARRENDALE | Sec. 241(1) | ACT)/94(ND)2019 CP(AA) MERGER | Wrong e-filing | 04/01/2021 |
| | | TECHNOLOGY | | AND | | |
| 3230 | 0710102094302020/8 | SERVICES INDIA PRIVATE LIMITED Vs. B | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | Need Rs 10 welfare fees on vakalatnama | 04/01/2021 |
| 323U | 0110102094302020/8 | WARRENDALE | Motion | CP(AA) MERGER | оп уаканашата | U-1/U 1/2U2T |
| | | TECHNOLOGY | Son 020 020 0 | AND AMALGAMATION(| Need Rs 10 welfare fees | |
| 3231 | 0710102094302020/9 | SERVICES INDIA PRIVATE LIMITED Vs. B | Sec. 230-232 - Second Motion | AMALGAMATION(COMPANIES | Need Rs 10 welfare fees on vakalatnama | 04/01/2021 |
| | | RELAN BUILDWELL | | | | |
| | | PVT. LTD. Vs. KALIBER ASSOCIATES | Application under any | COMPANY APPLICATION(IBC) | | |
| 3232 | 0710102099772019/1 | PRIVATE LIMITED | other provisions- IBC | /857(ND)2019 | No Pagination | 04/01/2021 |
| | | SUDHIR GUPTA & ANR Vs. EDWARD | | COMPANY PETITION | | |
| | | KEVENTER | | (COMPANIES | True Copy Sign missing | |
| 3233 | 0710102099922020/6 | (SUCCESSORS) LURGI INDIA | Sec. 213 | ACT)/167(ND)2020 CA(A) MERGER | on every page | 04/01/2021 |
| | | INTERNATIONAL | | AND | | |
| | | SERVICES PRIVATE LIMITED Vs. IDEA | Sub-section (I) of section | AMALGAMATION(COMPANIES | Stamp paper missing in affidavit, true copy sign | |
| 3234 | 0710102113742020/1 | BUILDERS PVT LTD | 230 | ACT)/128(ND)2020 | missing on every page | 04/01/2021 |
| | | NEW SMART INDIA MAINTENANCE | | COMPANY | | |
| | | SERVICES PRIVATE | | APPEAL(COMPANI | | |
| 2225 | 07404024402402024 | LIMITED Vs. | Rule 11 of NCLT,Sec 252 | ES | C+ | 04/04/2024 |
| 3235 | 0710102119342020/1 | REGISTRAR OF RADHE SHYAM | (1) | ACT)/43(ND)2021 COMPANY | Stamp paper missing Welfare missing on | 04/01/2021 |
| 2220 | 0740402442422242 | SHARMA Vs. GOKUL | IBC Hadan Sc : 5 | PETITION IB | vakalatnama, page no. | 04/04/2024 |
| 3236 | 0710102143432019/6 | POLYMERS PVT LTD INCOME TAX OFFICER | IBC Under Sec 9 | (IBC)/3077(ND)201 | 12 not clear | 04/01/2021 |
| | | WARD- 20(1) Vs. | | COMPANY | | |
| | | REGISTRAR OF COMPANIES DELHI & | | COMPANY APPEAL(COMPANI | | |
| | | ORS. M/S PRACHI | Sec 252 (1) - By | ES | | |
| 3237 | 0710102146782019/2 | INTERIORS PVT. LTD.) | Government Body | ACT)/848(ND)2019 | Pg. no. 20 is not clear | 04/01/2021 |

| | | INCOME TAX OFFICER | | | | | | |
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| | | WARD- 20(1) Vs. REGISTRAR OF | | | | | | |
| | | COMPANIES DELHI & | | | COMPANY | | | |
| | | ORS. M/S PREETSIMS CONSTRUCTIO PVT. | : | Sec 252 (1) - By | APPEAL(COMPANI ES | | | |
| 3238 | 0710102147062019/2 | LTD.) YUDHVEER MALHOTRA | | Government Body | ACT)/844(ND)2019 COMPANY | | Pg. no. 22 is not clear | 04/01/2021 |
| | | Vs. ANSAL URBAN | | | PETITION IB | | | |
| 3239 | 0710102153752019/3 | CONDOMINIUMS PVT. LTD. | | IBC under Sec 7 | (IBC)/3476(ND)201 9 | | Page no. not mention in index | 04/01/2021 |
| | 011010210010201070 | RITA MALHOTRA Vs. | | is and or our | | | muox. | 0.0000000000000000000000000000000000000 |
| | | ORRIS INFRASTRUCTURE | | | COMPANY APPLICATION(IBC) | | Page no. 21 page not | |
| 3240 | 0710102160382019/1 | PRIVATE LIMITED RELAN BUILDING | | Rule 11 of NCLT, 2016 | /2767(PB)2019 | | clear | 04/01/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 3241 | 0710200411212018/38 | KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/228(PB)2018 | | No index, no pagination | 04/01/2021 |
| | | RELAN BUILDING PRIVATE LIMITED Vs. | | | COMPANY | | , . , . , . , | |
| | | KALIBER ASSOCIATES | | | PETITION IB | | No index, no pagination, | |
| 3242 | 0710200411212018/39 | PRIVATE LIMITED RELAN BUILDING | ļ | IBC under Sec 7 | (IBC)/228(PB)2018 | | no true copy sign | 04/01/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 3243 | 0710200411212018/40 | KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| | | RELAN BUILDING PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | KALIBER ASSOCIATES | | | PETITION IB | | No index, no pagination, | |
| 3244 | 0710200411212018/41 | PRIVATE LIMITED RELAN BUILDING | J | IBC under Sec 7 | (IBC)/228(PB)2018 | | no true copy sign | 04/01/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 3245 | 0710200411212018/42 | KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| | | | | | COMPANY APPLICATION(CO | _ | | |
| 3246 | 0710102002452020/3 | P.VENU GOPAL Vs. | | Sec. 73(4) | MPANIES | | Wrong filing | 04/05/2021 |
| | | RUBY JAIN Vs. SMR ENTERTAINMENT PVT. | | _ | COMPANY PETITION | | | |
| 3247 | 0710102092052020/4 | LTD. & ORS. | | Sec. 73(4) | (COMPANIES | | Index is missing | 04/05/2021 |
| | | SYNDICATE BANK Vs. M/S INCOM WIRES & | | | COMPANY PETITION IB | | | |
| 3248 | 0710102095282019/6 | CABLES PVT. LTD. STATE BANK OF INDIA | | IBC under Sec 7 | (IBC)/1456(PB)2019 | | NEED TO IA FILE | 04/02/2021 |
| | | Vs. PRAVEER | | | COMPANY | | l | |
| 3249 | 0710102013952019/6 | CONSTRUCTIONS PVT. | | Application under any other provisions- IBC | APPLICATION(IBC) /159(PB)2019 | | NEED TO FILE ONE TIME | 04/03/2021 |
| | | MS. BARKHA | | or provisions- ibo | | | | |
| | | AGARWAL Vs. KUNAL STRUCTURAL | | | COMPANY | | | |
| 2250 | 0740402020572020/2 | DEVELOPERS & | | IDCden Cee 7 | PETITION IB | | NEED TO TRANSLATE HINDI PAGES | 04/02/2024 |
| 3250 | 0710102029572020/3 | INDUSTRIES PVT. LTD. SOLITAIRE CAPITAL | | IBC under Sec 7 | (IBC)/723(ND)2020 COMPANY | | | 04/03/2021 |
| | | INDIA AND ANOTHER Vs. VIPUL SEZ | | | PETITION (COMPANIES | | Volume 2 uploaded 2 times, incomplete docs | |
| 3251 | 0710102093642019/28 | DEVELOPERS PVT LTD | ! | Sec. 241(1) | ACT)/94(ND)2019 | | uploaded | 04/05/2021 |
| | | B.P. AGENCY (DELHI) Vs. BRIGHTSUN | | | COMPANY PETITION IB | | | |
| 2050 | 0740400000000040/0 | TECHNOCRAFT PVT. | | IDO Hardan Octob | (IBC)/1198(ND)201 | | N. B. danie | 0.4/0.0/0.04 |
| 3252 | 0710102086982019/8 | LTD. | | IBC Under Sec 9 | 9 | | No Pagination | 04/06/2021 |
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| | | NISUS FINANCE & INVESTMENT | | | | | True copy sign missing | |
| | | MANAGERS LLP Vs. | | | COMPANY | | on every page, Rs 3 | |
| | | EARTHCON UNIVERSAL INFRATECH PRIVATE | | | PETITION IB (IBC)/1348(ND)201 | | court fees missing, page no. 22-25 not clear, page | |
| 3253 | 0710102088942019/11 | LIMITED NISUS FINANCE & | Į | IBC under Sec 7 | 9 | | no. 26 page cut, | 04/06/2021 |
| | | INVESTMENT | | | COMPANY | | True Copy Sign missing | |
| | | MANAGERS LLP Vs. EARTHCON UNIVERSAL | | | PETITION IB (IBC)/1348(ND)201 | | on every page, Rs 3 court fees missing on | |
| 3254 | 0710102088942019/12 | INFRATECH PRIVATE | I | IBC under Sec 7 | 9 | | vakalatnama | 04/06/2021 |
| | | AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE | | | COMPANY PETITION IB | | True Copy sign missing | |
| 3255 | 0710102091072019/9 | LIMITED | ļ | IBC under Sec 7 | (IBC)/1396(PB)2019 | | on every page | 04/06/2021 |
| | | VOLKSWAGEN FINANCE PRIVATE | | | COMPANY PETITION IB | | | |
| 3256 | 0710102107442020/1 | LIMITED Vs. SMT. | | Section 95(1) | (IBC)/1109(ND)202 COMPANY | | Wrong e-filing | 04/06/2021 |
| | | ADITY THAKRAN Vs. | | | PETITION | | True copy sign missing | |
| 3257 | 0710102111552020/4 | CHD DEVELOPERS V R ASHOK RAO Vs. | | Sec. 73(4) | (COMPANIES COMPANY | | on every page Page no. not mention on | 04/06/2021 |
| 3258 | 0710102112882020/1 | TDT COPPER LIMITED | | IBC under Sec 7 | PETITION IB | | proof of service | 04/06/2021 |
| | | ASHU GUPTA Vs. | | | INTERLOCUTORY APPLICATION | | Wrong e-fling, need to | |
| 3259 | 0710102114972020/1 | AKASH SINGHAL NARMADA BUILDCON | | Sec 60(5) | (I.B.C)/89(ND)2021 COMPANY | | file separately | 04/06/2021 |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 3260 | 0710102116652020/2 | REGISTRAR OF COMPANIES | , | Sec 252 (1) | ES ACT)/508(ND)2020 | | Notary Date missing | 04/06/2021 |
| | | | | | INTERLOCUTORY | | J Date inidenty | |
| 3261 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL | | Sec 60(5) | APPLICATION (I.B.C)/127(ND)202 | | Wrong e-filing | 04/06/2021 |
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| | | RELAN BUILDWELL PVT LTD Vs. KALIBER | | Sec. 45 (1),Sec 43(1) r/w | COMPANY APPLICATION(IBC) | | Notary date missing on affidavit, welfare and court fees missing on | |
| 3262 | 0710102136162019/24 | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | APPLICATION(IBC) /1342(ND)2019 | | affidavit, welfare and | 04/06/2021 |
| 3262 | 0710102136162019/24 | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. AJAY RAI Vs. ANSAL PHALAK | | | APPLICATION(IBC) /1342(ND)2019 COMPANY PETITION IB | | affidavit, welfare and court fees missing on | 04/06/2021 |
| | | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT | | Sec 44 (1),Sec 66(1) | APPLICATION(IBC) /1342(ND)2019 COMPANY | | affidavit, welfare and court fees missing on vakalatnama | |
| 3262 | 0710102136162019/24 0710102152112019/3 | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD RELAN BUILDING | | | APPLICATION(IBC) /1342(ND)2019 COMPANY PETITION IB (IBC)/3206(ND)201 | | affidavit, welfare and court fees missing on | 04/06/2021 |
| | | PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD | | Sec 44 (1),Sec 66(1) | APPLICATION(IBC) /1342(ND)2019 COMPANY PETITION IB | | affidavit, welfare and court fees missing on vakalatnama | |
| | | PVT LTD VS. KALIBER ASSOCIATES PVT. LTD. AJAY RAI VS. ANSAL PHALAK INFRASTRUCTURE PVT LTD RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED | | Sec 44 (1),Sec 66(1) | APPLICATION(IBC) /1342(ND)2019 COMPANY PETITION IB (IBC)/3206(ND)201 9 COMPANY | | affidavit, welfare and court fees missing on vakalatnama Need to file separately | |
| 3263 | 0710102152112019/3 | PVT LTD VS. KALIBER ASSOCIATES PVT. LTD. AJAY RAIVS. ANSAL PHALAK INFRASTRUCTURE PVT LTD RELAN BUILDING PRIVATE LIMITED RVALIBER ASSOCIATES PRIVATE LIMITED RELAN BUILDING PRIVATE LIMITED RELAN BUILDING PRIVATE LIMITED RELAN BUILDING PRIVATE LIMITED RELAN BUILDING | | Sec 44 (1),Sec 66(1) | APPLICATION(IBC) //3342(ND)2019 COMPANY PETITION IB (IBC)/3206(ND)201 9 COMPANY PETITION IB (IBC)/228(PB)2018 COMPANY | | affidavit, welfare and court fees missing on vakalatnama Need to file separately True Coy Sign Missing on every Page | 04/06/2021 |
| 3263 3264 | 0710102152112019/3 | PVT LTD VS. KALIBER ASSOCIATES PVT. LTD. AJAY RAIVS. ANSAL PHALAK INFRASTRUCTURE PVT LTD RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED RELAN BUILDING RELAN BUILDING | | Sec 44 (1),Sec 66(1) | APPLICATION(IBC) //342(ND)2019 COMPANY PETITION IB (IBC)/3206(ND)201 9 COMPANY PETITION IB (IBC)/228(PB)2018 | | affidavit, welfare and court fees missing on vakalatnama Need to file separately True Coy Sign Missing | 04/06/2021 |

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| | | PRIVATE LIMITED Vs. KALIBER ASSOCIATES | | COMPANY PETITION IB | True Copy Sign Missing | |
| 3266 | 0710200411212018/40 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/228(PB)2018 | | 04/06/2021 |
| | | RELAN BUILDING PRIVATE LIMITED Vs. | | COMPANY | | |
| | | KALIBER ASSOCIATES | | PETITION IB | True Copy Sign Missing | |
| 3267 | 0710200411212018/41 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/228(PB)2018 | on every page | 04/06/2021 |
| | | RELAN BUILDING PRIVATE LIMITED Vs. | | COMPANY | | |
| | | KALIBER ASSOCIATES | | PETITION IB | True Copy Sign Missing | |
| 3268 | 0710200411212018/42 | PRIVATE LIMITED STATE BANK OF INDIA | IBC under Sec 7 | (IBC)/228(PB)2018 COMPANY | on every page | 04/06/2021 |
| | | Vs. M/S. SHREE | | PETITION IB | Volume wise index | |
| | | AMBICA | IDO 1 0 7 | (IBC)/1342(ND)201 | missing, true copy sign | 0.4/07/0004 |
| 3269 | 0710120009092018/7 | INTERNATIONAL FOOD PALLAVI JOSHI | IBC under Sec 7 | 0 | missing on every page | 04/07/2021 |
| | | BAKHRU CREDITOR | | COMPANY | 0 | |
| 3270 | 0710200420362018/75 | Vs. UNIVERSAL BUILDWELL PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/456(ND)2018 | Stamp paper missing in affidavit | 04/07/2021 |
| | | | | COMPANY | | |
| 3271 | 0710200423452018/1 | M/S PEREGRINE GUARDING PVT LTD Vs. | Sec. 131(1) | PETITION (COMPANIES | Wrong e-filing | 04/07/2021 |
| 0271 | | EXA POWERFLOW | | CA(A) MERGER | Wrong c-ming | 04/01/2021 |
| 3272 | 0710102003372021/3 | INDIA PRIVATE LIMITED Vs. AKASH SINGHAL | Sub-section (I) of section 230 | AND AMALGAMATION(| wrong index format | 04/07/2021 |
| 027Z | 07 10 10200007202170 | WORXPACE | 200 | INTERLOCUTORY | | 04/01/2021 |
| | | CONSULTING PVT. LTD. Vs. IREO FIVERIVER | | APPLICATION (I.B.C)/1302(ND)20 | Rs 3 court fees and welfare is missing in | |
| 3273 | 0710102019942021/1 | PVT. LTD. | Sec 60(5) | 21 | vakalatnama | 04/07/2021 |
| | | AMIT CHADMA Ve | San 244(4) San | COMPANY | | |
| 3274 | 0710102021372018/10 | AMIT SHARMA Vs. CAPT. SATISH SHARMA | Sec. 241(1),Sec. 242(4),Sec. 244(1) | PETITION (COMPANIES | Wrong e-filing | 04/07/2021 |
| | | PURVI CREDIT AND | ,,,,,,, | ČA(A) MERGER | | |
| | | HOLDINGS PRIVATE LIMITE Vs. SANDIP | Sub-section (I) of section | AND AMALGAMATION(| | |
| 3275 | 0710102022232021/1 | GHOSH | 230 | COMPANIES | Proof of service missing | 04/07/2021 |
| | | ANIL KUMAR Vs. M/S SIEMENS FINANCIAL | | COMPANY | | |
| | | SERVICES LTD (SOLE | | PETITION IB | Index missing, no | |
| 3276 | 0710102024742021/1 | COC MEMBER) PUNJAB NATIONAL | Section 94(1) | (IBC)/202(ND)2021 | pagination | 04/07/2021 |
| | | BANK Vs. DHIR | | COMPANY PETITION IB | True Copy Sign missing | |
| 3277 | 0710102061392019/8 | GLOBAL INDUSTRIA | IBC under Sec 7 | (IBC)/699(ND)2019 | on every page | 04/07/2021 |
| | | SANGHVI MOVERS LIMITED Vs. | | | | |
| | | PREDOMINANT | | COMPANY | | |
| | | ENGINEERS AND CONTRACTORS | | PETITION IB (IBC)/1991(ND)201 | | |
| 3278 | 0710102073192019/6 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | Wrong e-filing | 04/07/2021 |
| | | MUKESH KUMAR GROVER Vs. | | | | |
| | | UTTARAKHAND POWER | | INTERLOCUTORY | | |
| | | CORPORATION | | APPLICATION | | |
| 3279 | 0710102083582020/3 | LIMITED THROUGH ITS EXECUTIVE ENGINEER | Sec 60(5) | (I.B.C)/3591(ND)20 20 | True Copy sign missing on every page | 04/07/2021 |
| 02.0 | 0.101020000202010 | MUKESH KUMAR | 000 00(0) | - | on every page | 0-110172021 |
| | | GROVER Vs. UTTARAKHAND POWER | | INTERLOCUTORY | True copy sign missing | |
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| | 071010000000000011 | LIMITED THROUGH ITS | 0 - 00(5) | (I.B.C)/3591(ND)20 | service not mention in | 0.4/07/0004 |
| 3280 | 0710102083582020/4 | EXECUTIVE ENGINEER MANTRA MICROTEL | Sec 60(5) | 20 COMPANY | index | 04/07/2021 |
| | | SYSTEMS PRIVATE | | APPEAL(COMPANI | | |
| 3281 | 0710102084232020/1 | LIMITED Vs. REGISTRAR OF | Sec 252 (1) | ES ACT)/457(ND)2020 | No index, no pagination | 04/07/2021 |
| 020. | | HANSRAJ GUPTA AND | Sec. 241(1),Application | COMPANY | | 0-1/01/2021 |
| 3282 | 0710102087542020/5 | CO. PVT LTD. Vs. DESHRAJ GUPTA | under any other provisions | PETITION (COMPANIES | Page no. 89, 90 stamp paper missing | 04/07/2021 |
| 0202 | 0.1010200.012020.0 | 220.114.0 00. 17. | providence | 100 7 11.120 | paper mooning | 0-110172021 |
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| 3283 | 0710102093582020/1 | AND COMP. | Sec. 140(5) | ACT)/33(ND)2021 | no. 18 not clear | 04/07/2021 |
|] | | RELAN BUILDWELL PVT. LTD. Vs. | | COMPANY | | |
| | | KALIBER ASSOCIATES | Application under any | APPLICATION(IBC) | | |
| 3284 | 0710102099772019/1 | PRIVATE LIMITED NIKHILMEHTA & SONS | other provisions- IBC | /857(ND)2019 INTERLOCUTORY | Wrong Pagination | 04/07/2021 |
| | | (HUF) Vs. M/S. AMR | | APPLICATION | | |
| 2205 | | INFRATRUCTURES | Soc SO(E) | (I.B.C)/4854(PB)202 | True Copy sign missing | 04/07/2024 |
| 3285 | | LIMITED M/S A/2 INTERIORS | Sec 60(5) | COMPANY | on every page | 04/07/2021 |
| | | PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA | | PETITION IB | True Constant | |
| 3286 | 0710102111032019/6 | VS. M/S AHLUWALIA CONTRACTS INDIA | IBC Under Sec 9 | (IBC)/2135(ND)201 9 | True Copy sign missing on every page | 04/07/2021 |
| | | ONLINE MICRO | | CD(AA) MERCED | | |
| | | SERVICES PRIVATE LIMITED Vs. TRADING | | CP(AA) MERGER AND | | |
| | | ENGINEERS | | AMALGAMATION(| | |
| 3287 | 0710102112492020/2 | (INTERNATIONAL) LIMITED | Sec. 230-232 - Second Motion | COMPANIES ACT)/16(ND)2021 | true copy sign missing on every page | 04/07/2021 |
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| | | SERVICES PRIVATE LIMITED Vs. IDEA | Sub-section (I) of section | AMALGAMATION(COMPANIES | true copy sign missing on every page, proof of | |
| 3288 | 0710102113742020/1 | BUILDERS PVT LTD | 230 | ACT)/128(ND)2020 | service missing | 04/07/2021 |
| | | KUSH KOCHGAWAY & | | COMPANY | Index missing, Rs 3 | |
| 3289 | 0710102116742020/3 | ORS Vs. BESTECH INDIA PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/18(ND)2021 | court fees missing on vakalatnama | 04/07/2021 |
| | | KUSH KOCHGAWAY & | | COMPANY | | |
| 3290 | 0710102116742020/4 | ORS Vs. BESTECH INDIA PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/18(ND)2021 | Wrong e-filing | 04/07/2021 |
| | | HELPLINE | | COMPANY | | |
| 3291 | 0710102134452019/5 | HOSPITALITY PRIVATE LIMITED Vs. | Application under any other provisions- IBC | APPLICATION(IBC) /1384(ND)2019 | wrong e-filing, Need to file in IA | 04/07/2021 |
| 3231 | 0. 1010213 44 32013/3 | ULTRATECH CEMENT | other provisions- IDC | COMPANY | mv in iA | V-7/U112U2 I |
| | | LTD Vs. OKAMURA | | PETITION IB | | |
| 3292 | | HOMES PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2739(ND)201 9 | index Missing | 04/07/2021 |
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| | | M/S JAY PACKAGING Vs. MAGPPIE | | COMPANY PETITION IB | | Rs 3 court fee missing | |
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| 3293 | 0710102146212019/6 | INTERNATIONAL LTD | IBC Under Sec 9 | (IBC)/2924(ND)201 | | on vakalatnama | 04/07/2021 |
| | | WARD- 20(1) Vs. | | | | | |
| | | REGISTRAR OF | | | | | |
| | | COMPANIES DELHI & | | COMPANY | | | |
| | | ORS. M/S PREMIER ROLLS COVERING PVT. | Sec 252 (1) - By | APPEAL(COMPANI ES | | | |
| 3294 | 0710102147182019/1 | LTD. | Government Body | ACT)/856(ND)2019 | F | Page no. 11, 13 not clear | 04/07/2021 |
| | | SATYENDRA JAIN Vs. M/S OMWAY | | COMPANY PETITION IB | , | Application need to file | |
| 3295 | 0710102166742019/3 | BUILDESTATE PVT. | IBC under Sec 7 | (IBC)/3498(PB)2019 | | separately | 04/07/2021 |
| | | SATYENDRA JAIN Vs. | | COMPANY | | | |
| 3296 | 0710102166742019/4 | M/S OMWAY BUILDESTATE PVT. | IBC under Sec 7 | PETITION IB (IBC)/3498(PB)2019 | | pplication need to file eparately | 04/07/2021 |
| | | SATYENDRA JAIN Vs. | | COMPANY | | | |
| 3297 | 0710102166742019/6 | M/S OMWAY BUILDESTATE PVT. | IBC under Sec 7 | PETITION IB (IBC)/3498(PB)2019 | | ndex missing | 04/07/2021 |
| 0207 | 071010210074201370 | M/S COLUMBIA PETRO | ibo unuci occ i | COMPANY | | _ | 04/01/2021 |
| 3298 | 0710102412382017/28 | CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | IBC Under Sec 9 | PETITION IB (IBC)/343(ND)2017 | | Vrong e-filing, need to ile in IA | 04/07/2021 |
| 3290 | 0710102412302017/20 | M/S COLUMBIA PETRO | IBC Officer Sec 9 | COMPANY | | | 04/07/2021 |
| | 0740400440000047/00 | CHEM PVT LTD Vs. M/S | IDO Hardan Oara | PETITION IB | | Vrong e-filing, need to | 0.4/07/0004 |
| 3299 | 0710102412382017/29 | PETROLUBE INDIA LTD. STATE BANK OF INDIA | IBC Under Sec 9 | (IBC)/343(ND)2017 COMPANY | , | ile in IA /olume wise index | 04/07/2021 |
| | | Vs. M/S. SHREE | | PETITION IB | | nissing, need master | |
| 3300 | 0710120009092018/6 | AMBICA INTERNATIONAL FOOD | IBC under Sec 7 | (IBC)/1342(ND)201 | | ndex and volume wise ndex | 04/07/2021 |
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| | | PAWAN BUILDWELL | | INTERLOCUTORY | • | lo Pagination, True | |
| | | PRIVATE LIMITED Vs. | | APPLICATION | C | Copy sign Missing on | |
| 3301 | 0710102066962020/7 | MR. RAMESH KUMAR SUNEJA | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/2499(ND)20 20 | | every page, Stamp paper nissing in affidavit, | 04/08/2021 |
| 2001 | | DEEPAK KHANNA Vs. | (1) | | | | |
| | | EARTH INFRFASTRUCTURES | | COMPANY PETITION IB | | | |
| 3302 | 0710200412592017/53 | LTD. | IBC under Sec 7 | (IBC)/401(ND)2017 | F | Proof of service missing | 04/08/2021 |
| | | ALLOYS & MENTALS | *** | | Í | | |
| | | (INDIA) Vs. M/S HINDUSTAN PAPPER | | COMPANY PETITION IB | | Both reply documents | |
| 3303 | 0710200702692018/37 | CORPORATION LTD | IBC Under Sec 9 | (IBC)/418(ND)2018 | | need to file separately | 04/08/2021 |
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| | | KHANDELWAL Vs. | | APPLICATION | c | on every page, both | |
| | 07404000000000004 | REGISTRAR OF | 000 | (I.B.C)/5264(PB)202 | | vritten submission need | 0.4/00/0004 |
| 3304 | 0710102093852020/1 | COMPANIES M/S. TUF | Sec 30 | COMPANY | Т | ile separately | 04/09/2021 |
| | | METALLURGICAL PVT. | | PETITION IB | | | |
| 3305 | 0710120008172018/20 | LTD. Vs. M/S. ALBUS INDIA LTD. | IBC under Sec 7 | (IBC)/1089(ND)201 | | rue copy sign missing | 04/09/2021 |
| 3303 | 0710120000172010/20 | RAMA KRISHNA | ibc under Sec 7 | | | on every page | 04/03/2021 |
| | | INDUSTRIES Vs. JAY | | COMPANY | | | |
| 3306 | 710102000132021.00 | ACE TECHNOLOGIES LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/9(ND)2021 | | DELETED BY USER | 01/04/2021 |
| 5555 | 7.10102000102021100 | NUVISION (DELHI) | | | - | | 0110412021 |
| | | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS | | COMPANY PETITION IB | | | |
| 3307 | 0710102025642020/5 | SOLUTIONS PVT LTD | IBC under Sec 7 | (IBC)/651(ND)2020 | | leed to file as IA | 02/10/2021 |
| | | NUVISION (DELHI) | | | | | |
| | | | | COMPANY | | | |
| 1 | | PRIVATE LIMITED Vs. | | PETITION IB | | | |
| 3308 | 0710102025642020/5 | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | IBC under Sec 7 | PETITION IB (IBC)/651(ND)2020 | | leed to file as IA | 03/08/2021 |
| 3308 | 0710102025642020/5 | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES | IBC under Sec 7 | (IBC)/651(ND)2020 COMPANY | <u> </u> | leed to file as IA | 03/08/2021 |
| 3308 | 0710102025642020/5 | PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES PRIVATE LIMITED VS. THE REGISTRAR OF | IBC under Sec 7 | (IBC)/651(ND)2020 COMPANY APPEAL(COMPANI ES | | | 03/08/2021 |
| 3308 | 0710102025642020/5 7.10102E+14 | PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI | IBC under Sec 7 Sec 252 (1) | (IBC)/651(ND)2020 COMPANY APPEAL(COMPANI ES ACT)/75(ND)2021 | c | DELETED BY USER | 03/08/2021 26/03/2021 |
| | | PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES PRIVATE LIMITED VS. THE REGISTRAR OF | | (IBC)/651(ND)2020 COMPANY APPEAL(COMPANI ES | [| | |
| 3309 | 7.10102E+14 | PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI NASEEM VOHRA VS. IIHT SYSTEMS LIMITED AUTONIX LIGHTING | Sec 252 (1) | (IBC)/651(ND)2020 COMPANY APPEAL(COMPANI ES ACT)/75(ND)2021 COMPANY PETITION IB COMPANY | [| DELETED BY USER /akalatnama not | 26/03/2021 |
| 3309 | 7.10102E+14 | PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD SHER SINGH ESTATES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI NASEEM VOHRA VS. IHT SYSTEMS LIMITED AUTONIX LIGHTING INDUSTRIES PVT LTD | Sec 252 (1) | (IBC)/651(ND)2020 COMPANY APPEAL(COMPANI ES ACT)/75(ND)2021 COMPANY PETITION IB COMPANY PETITION IB | [| DELETED BY USER /akalatnama not | 26/03/2021 |
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| | | CHANCHAL DUA Vs. NARESH KUMAR | | INTERLOCUTORY APPLICATION | | |
| 3320 | 0710102068592020/8 | MITTAL ICHANCHAL DUA Vs. | 19(2) | (I.B.C)/2622(ND)20 INTERLOCUTORY | NEED TO IA FILE | 04/03/2021 |
| | | NARESH KUMAR | | APPLICATION | | |
| 3321 | 0710102068592020/9 | MITTAL MS. PUNITA KHATTER | 19(2) | (I.B.C)/2622(ND)20 COMPANY | NEED TO IA FILE | 04/03/2021 |
| | | Vs. MS. EXPLORERS | | APPLICATION(CO | | |
| 3322 | 0710102104762020/1 | TRAVELS & TOURS PVT. PVT. LTD. & ORS. | Rule 11 of NCLT | MPANIES ACT)/675(ND)2020 | 123-143 NOT CLEAR | 04/03/2021 |
| 5522 | 011010210110202011 | KASHI VISWANATHAN | | INTÉRLOCUTORY | 120 140 110 1 0227 11 | 0.1100.2021 |
| 3323 | 0710102105312020/2 | SIVARAMAN Vs. AKL IMPEX PRIVATE | Sec 43(1) r/w Sec 44 (1) | APPLICATION (I.B.C)/5447(ND)20 | PAGE 6 NOT CLEAR | 04/03/2021 |
| | | FIREFLY E-VENTURES | | CP(AA) MERGER | | |
| 3324 | 0710102116522020/2 | LTD Vs. HT MOBILES SOLUTIONS LTD | Sec. 230-232 - Second Motion | AND AMALGAMATION(| NEED TO FILE SAPERATLY | 04/04/2021 |
| | | BANK OF MAHARASHTRA Vs. | | COMPANY PETITION IB | | |
| | | NEWTECH | | (IBC)/2465(ND)201 | True copy sign missing | |
| 3325 | 0710102125782019/7 | PROMOTERS AND ASSET CARE AND | IBC under Sec 7 | 9 | on every page | 04/04/2021 |
| | | RECONSTRUCTION | | | | |
| | | ENTERPRISES LTD Vs. SARE GURUGRAM PVT | | COMPANY PETITION IB | | |
| 3326 | 0710102002732020/6 | LTD | IBC under Sec 7 | (IBC)/300(PB)2020 | Wrong e-filing | 04/05/2021 |
| | | M/S PERFECT INFRAENGINEERS | | | | |
| | | LIMITED Vs. M/S LG | | COMPANY | | |
| 3327 | 0710102008102020/3 | ELECTRONICS INDIA PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/358(ND)2020 | Stamp paper missing | 04/05/2021 |
| | | PUNJAB NATIONAL | | | ,,,,,, | |
| | | BANK Vs. M/S SHIVANSH DIAMOND | | COMPANY PETITION IB | | |
| 3328 | 0710102012642019/10 | PVT. LTD. RACHNA AGGARWAL | IBC under Sec 7 | (IBC)/455(ND)2019 COMPANY | NEED TO IA FILE | 04/05/2021 |
| | | AND ANR Vs. HILL | | PETITION | | |
| 3329 | 0710102014722021/3 | HEIGHT HOTELS PVT LTD & ORS | Sec. 241(1),Sec. 242(4),Sec. 244(1) | (COMPANIES ACT)/55(ND)2021 | INDEX MISSING | 04/05/2021 |
| 5525 | | RACHNA AGGARWAL | | COMPANY | | |
| | | AND ANR Vs. HILL HEIGHT HOTELS PVT | Sec. 241(1),Sec. | PETITION (COMPANIES | | |
| 3330 | 0710102014722021/5 | LTD & ORS | 242(4),Sec. 244(1) | ACT)/55(ND)2021 | INDEX MISSING | 04/05/2021 |
| | | ZEN AIR TECH PVT. LTD. Vs. ECO WATER | | COMPANY | | |
| | | SOLUTION TECHNOLOGIES PVT. | | PETITION IB (IBC)/3101(ND)201 | | |
| 3331 | 0710102154132019/6 | LTD. | IBC Under Sec 9 | (IBC)/3101(ND)201 9 | No Index, no pagination | 04/05/2021 |
| | | MOHAMMAD ABBAS Vs. SUNCITY PROJECTS | | COMPANY PETITION IB | | |
| 3332 | 0710102156442019/5 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/3328(ND)201 | Wrong e-filing | 04/05/2021 |
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| | | K M FINCORP LLP Vs. MS SUPPORTSERVICES | | PETITION IB (IBC)/3420(ND)201 | True copy sign missing on every page, proof of | |
| 3333 | 0710102161182019/14 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | service missing in index | 04/05/2021 |
| | | WARD 10(2) Vs. | | | | |
| | | REGISTRAR OF COMPANIES DELHI & | | COMPANY | | |
| | | ORS. (IN THE MATTER | | APPEAL(COMPANI | | |
| 3334 | 0710102173902019/1 | OF: M/S GOLDEN EYE BUILDMART PVT. LTD.) | Sec 252 (1) - By Government Body | ES ACT)/79(ND)2020 | True copy sign missing on every page | 04/05/2021 |
| 0004 | 071010217030201371 | M/S. CONCORD | Government Body | | on every page | 04/00/2021 |
| | | INFRASTRUCTURE PVT. LTD. Vs. M/S. | | COMPANY PETITION IB | | |
| 2225 | 074042000720004077 | SHUBHKAMNA | IPC Under See 2 | (IBC)/1059(ND)201 | Droof of comiler miles | 04/05/2024 |
| 3335 | 0710120007302018/70 | BUILDTECH PVT. LTD. M/S MIDITECH PVT LTD | IBC Under Sec 9 | COMPANY | Proof of service missing | U-1/U3/2U2T |
| 3336 | 0710200412612017/4 | Vs. CANARA BANK & ORS | IBC Under Sec 10 | PETITION IB (IBC)/432(ND)2017 | Both affidavit need to file separately | 04/05/2021 |
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| | | INVESTORS WELFARE ASSOCIATION Vs. M/S | | COMPANY PETITION | | |
| 2227 | 07400004405000 | ARN INFRASTRUCTURE | Application under any | (COMPANIES | True copy sign missing | 04/05/0004 |
| 3337 | 0710200413592018/1 | INDIA LIMITED & ORS P.K INDUSTRIES PVT | other provisions | ACT)/277(ND)2018 COMPANY | on every page | 04/05/2021 |
| 3338 | 0710204000262017/11 | LTD Vs. KARNATAKA BANK LIMITED | Application under any other provisions- IBC | PETITION IB (IBC)/435(ND)2017 | Rs 3 court fees missing | 04/05/2021 |
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| 3339 | 0710204000262017/12 | LTD Vs. KARNATAKA BANK LIMITED | Application under any other provisions- IBC | PETITION IB (IBC)/435(ND)2017 | Rs 3 court fees missing | 04/05/2021 |
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| 3340 | 0710102000792021/2 | SCHABLONA INDIA LTD Vs. | Sec. 230-232 - Second Motion | AND AMALGAMATION(| Proof of service missing | 04/06/2021 |
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| 3341 | 0710102001502021/1 | AKASH SINGHAL | Sec 60(5) | 1 | separately in IA | 04/06/2021 |
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| 3342 | 0710102001752021/1 | AKASH SINGHAL | Sec 60(5) | 1 , 1, 1, | separately in IA | 04/06/2021 |
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| 3344 | 0710102003402021/1 | AKASH SINGHAL VISTRA ITCL (INDIA) | Sec 60(5) | 1 | separately in IA | 04/06/2021 |
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| | | MANAGERS LLP Vs. EARTHCON UNIVERSAL | | PETITION IB (IBC)/1348(ND)201 | | on every page, Court ees missing on | |
| 3383 | 0710102088942019/13 | INFRATECH PRIVATE | | 9 | | vakalatnama | 04/06/2021 |
| | | NISUS FINANCE & INVESTMENT | | COMPANY | | True copy sign missing | |
| | | MANAGERS LLP Vs. EARTHCON UNIVERSAL | | PETITION IB (IBC)/1348(ND)201 | | on every page, Court | |
| 3384 | 0710102088942019/14 | INFRATECH PRIVATE | | 9 | | ees missing on vakalatnama | 04/06/2021 |
| | | ICICI BANK LIMITED Vs. SHARDA MA | | COMPANY PETITION IB | | | |
| | | ENTERPRISES PRIVATE | | (IBC)/1113(ND)202 | | | |
| 3385 | 0710102108582020/5 | LIMITED M/S SAMBHAVI | 1 | U | | Wrong e-filing | 04/06/2021 |
| | | ENTERPRISES PVT LTD | | COMPANY | | | |
| 3386 | 0710102001302019/4 | Vs. R M H HOSIERY PVT LTD | <u></u> | PETITION IB (IBC)/90(ND)2019 | | Wrong e-filing | 04/07/2021 |
| | | DUNLOP TAIKOO (JINJIANG) AIRCRAFT | | | | | |
| | | TYRES CO.LIMITED Vs. | | COMPANY | | | |
| 3387 | 0710102003322020/2 | MAGNUM AVIATION PRIVATE LIMITED | | APPLICATION(IBC) /384(ND)2020 | | Wrong documents uploaded | 04/07/2021 |
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| | | ETERNITY FOOTWEAR | | COMPANY | | Page no. 25 - 36, 91 not | |
| | | LIMITED Vs. MAYOR SPORTS PRIVATE | | COMPANY PETITION IB | | clear, court fees and welfare missing on | |
| 3388 | 0710102013242019/6 | LIMITED ANIL KUMAR SHARMA | 1 | (IBC)/428(ND)2019 INTERLOCUTORY | | vakalatnama | 04/07/2021 |
| | | Vs. BHAVNESH | | APPLICATION | | | |
| 3389 | 0710102015422021/1 | KANWAR AGRIM CORPORATE | - | (I.B.C)/1043(ND)20 CP(AA) MERGER | | Proof of service missing | 04/07/2021 |
| | | SERVICES LIMITED Vs. | | AND | | | |
| | | EUROTAS INFRASTRUCTURE | | AMALGAMATION(COMPANIES | | | |
| 3390 | 0710102001932021/1 | LIMITED DEVENDRA KUMAR | | ACT)/49(ND)2021 INTERLOCUTORY | | Proof of service missing | 04/08/2021 |
| | | SHARMA Vs. JBB- | | APPLICATION | | | |
| 3391 | 0710102004462021/5 | EVEREST BUILDTECH PRIVATE LIMITED | | (I.B.C)/263(ND)202 1 | | Proof of service missing | 04/08/2021 |
| | | PUNJAB NATIONAL | | INTERIORIESTI | ľ | corrido imaging | |
| | | BANK Vs. GOPAL LAL BASHER RESOLUTION | | INTERLOCUTORY APPLICATION | l, | Page no. 89, 90, 101, 102, | |
| 3392 | 0710102005272021/3 | PROFESSIONAL SURENDRA | | (I.B.C)/403(PB)2021 | | | 04/08/2021 |
| | | KANAIYALAL SHAH | | | | | |
| | | (PROPRIETOR OF SHAH PHOTO FILM | | COMPANY | | | |
| | | COMPANY) Vs. | | PETITION IB | | | |
| 3393 | 0710102007882021/4 | MAGICON IMPEX | | (IBC)/101(ND)2021 | | Wrong e-filing | 04/08/2021 |

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| | | LIMITED Vs. KANODIA | | AMALGAMATION(| Index missing. no | |
| 3394 | 0710102008512021/4 | TECHNOPLAST | | COMPANIES | pagination | 04/08/2021 |
| | | SKC INFRATECH PRIVATE LIMITED Vs. | | COMPANY | | |
| | | EOS HOSPITALITY | | PETITION IB | No index, no pagination. | |
| 3395 | 0710102009442020/4 | PRIVATE LIMITED | | (IBC)/356(ND)2020 | proof of service missing | 04/08/2021 |
| | | JSSI HYDRAULICS PVT. LTD. Vs. AKASH | | | | |
| | | EQIPMENT | | COMPANY | | |
| 3396 | 0710102009562020/3 | &MACHINERIES PVT. LTDPRATA | | PETITION IB (IBC)/405(ND)2020 | True copy sign missing | 04/09/2024 |
| 3396 | 07 10 10 200 9 3 6 2 0 2 0 7 3 | SANJEETA THAPA Vs. | | COMPANY | on every page | 04/08/2021 |
| | | REGISTRAR OF | | APPEAL(COMPANI | | |
| 3397 | 0710102009732021/1 | COMPANIES M/S CSII INDIA PVT. | | ES | Stamp paper missing | 04/08/2021 |
| | | LTD. (FORMERLY | | | | |
| | | KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S | | COMPANY | | |
| | | TELEXCELL | | PETITION IB | Need to file both | |
| 3398 | 0710102012752020/1 | INFORMATION MUKTA GOEL AND | | (IBC)/411(ND)2020 | documents separately | 04/08/2021 |
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| | | AUTHORISED REPRESENTATIVE | | INTERLOCUTORY | | |
| | | VIVEK KUMAR GOEL | | APPLICATION | Court fees missing on | |
| 3399 | 0710102012882021/1 | Vs. EVERSHINE | | (I.B.C)/860(PB)2021 | vakalatnama | 04/08/2021 |
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| | | RAVI IRON LIMITED Vs. | | COMPANY | True copy sign missing, | |
| 3400 | 0710102025332020/2 | JIA LAL KISHORI LAL P.L. | | PETITION IB (IBC)/630(ND)2020 | index should be acc. to pagination | 04/10/2021 |
| | | P.R. ROLLING MILLS | | | | |
| | | PVT. LTD. Vs. HEMA ENGINEERING | | COMPANY PETITION IB | Page no. 14-21 true copy | |
| 3401 | 0710102060712020/4 | INDUSTRIES LIMITED | <u> </u> | (IBC)/900(ND)2020 | sign missing | 04/05/2021 |
| | | ADITYA AGARWAL Vs. | - | INTERLOCUTORY APPLICATION | | |
| 3402 | 0710102103302020/1 | SHREE BHOMIKA INTERNATIONAL | | (I.B.C)/4955(ND)20 | Page no. 5 not clear | 04/05/2021 |
| | | BRILLIANT INSTITUTE | | | | |
| | | OF PRIMARY EDUCATION PRIVATE | | COMPANY APPEAL(COMPANI | | |
| | | LIMITED Vs. | | ES | Page no. 4 - 5 true copy | |
| 3403 | 0710102106162020/2 | REGISTRAR OF ELLORA COMMOSALES | | ACT)/526(ND)2020 | sign missing | 04/05/2021 |
| | | PRIVATE LIMITED AND | | | | |
| | | OTHERS Vs. ASST. | | CP(AA) MERGER | | |
| | | PROVIDENT FUND COMMISSIONER & | | AND AMALGAMATION(| | |
| | | RECOVERY OFFICER & | | COMPANIES | True copy sign missing | |
| 3404 | 0710102111712020/4 | ANR. FUND ONLINE MICRO | | ACT)/93(ND)2020 | on every page | 04/05/2021 |
| | | SERVICES PRIVATE | | CP(AA) MERGER | | |
| | | LIMITED Vs. TRADING | | AND | | |
| | | ENGINEERS (INTERNATIONAL) | | AMALGAMATION(COMPANIES | True copy sign missing | |
| 3405 | 0710102112492020/1 | LIMITED | | ACT)/16(ND)2021 | on every page | 04/05/2021 |
| | | MODERN CREDIT PVT. LTD. Vs. KPG | | COMPANY PETITION IB | | |
| | | INTERNATIONAL | | (IBC)/2083(ND)201 | True copy sign missing | |
| 3406 | 0710102113782019/9 | PRIVATE LIMITED BANSAL SUPPLIERS | | 9 | on every page | 04/05/2021 |
| | | PRIVATE LIMITED Vs. | | | | |
| | | RESOLUTION PROFESSIONAL EARTH | | INTERLOCUTORY | | |
| | | LNFRASTRUCTURES | | APPLICATION | Need stamp paper of Rs | |
| | | LIMITED (MR. AKASH | | (I.B.C)/5656(ND)20 | 100, true copy sign | |
| 3407 | 0710102115422020/1 | SHINGHAL) | | 20 CA(A) MERGER | missing on every page | 04/05/2021 |
| 1 | | GALLANTT METAL | | AND | True copy sign missing | |
| 3408 | 0710102116452020/1 | LIMITED Vs. OM LOGISTICS LIMITED | | AMALGAMATION(COMPANY | on every page | 04/05/2021 |
| | | Vs. MICRO POWER | | PETITION IB | | |
| 3409 | 0710102133392019/3 | TECHNOLOGY PVT.LTD OM LOGISTICS LIMITED | | (IBC)/2612(ND)201 COMPANY | No index, no pagination | 04/05/2021 |
| 1 | | Vs. MICRO POWER | | PETITION IB | | |
| 3410 | 0710102133392019/4 | TECHNOLOGY PVT.LTD | | (IBC)/2612(ND)201 | No Index, no pagination | 04/05/2021 |
| | | PRIYANKA AGGAWAL Vs. EVERSHINE | | INTERLOCUTORY APPLICATION | Rs 3 court fees missing | |
| 3411 | 0710102012892021/1 | BUILDWELL PVT | | (I.B.C)/867(PB)2021 | on vakalatnama | 04/08/2021 |
| | | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT | | COMPANY PETITION IB | | |
| 3412 | 0710102098132019/36 | LTD | | (IBC)/1896(ND)201 | Wrong e-filing | 04/08/2021 |
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| 3413 | 0710102001582020/2 | Vs. LEXUS INDIA LIMITED | | PETITION IB (IBC)/181(PB)2020 | and court fees missing on vakalatnama | 04/09/2021 |
| | | OLYMPUS METAL PVT. | | COMPANY | | |
| 3414 | 0710102007702020/3 | LTD. Vs. KAY EM COPPER PVT. LTD. | | PETITION IB (IBC)/288(ND)2020 | True copy sign missing on every page | 04/09/2021 |
| 9.7.17 | | VISTRA ITCL LIMITED | | | o.o., page | |
| | | Vs. ANSAL URBAN | | COMPANY PETITION IB | Stamp paper missing in | |
| 3415 | 0710102008422021/1 | CONDOMINIUMS PRIVATE LIMITED | | (IBC)/113(ND)2021 | affidavit | 04/09/2021 |
| | | TIRUPATI | | | | |
| | | VENKATESHWAR RASAYAN PRIVATE | | | | |
| 1 | | LIMITED Vs. THE | | COMPANY | | |
| | | REGISTRAR OF COMPANIES NCT OF | | APPEAL(COMPANI ES | | |
| 3416 | 0710102008512020/1 | DELHI AND HARYANA | <u> </u> | ACT)/527(ND)2020 | Proof of service missing | 04/09/2021 |
| | | TIRUPATI VENKATESHWAR | | | | |
| | | RASAYAN PRIVATE | | | | |
| | | LIMITED Vs. THE | | COMPANY | | |
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| 3417 | 0710102008512020/4 | DELHI AND HARYANA | <u> </u> | ACT)/527(ND)2020 | Proof of service missing | 04/09/2021 |
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| | | ANIL TAYAL Vs. | | | INTERLOCUTORY | | | |
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| | | RUDRA BUILDWELL CONSTRUCTION PVT | | | APPLICATION (I.B.C)/1005(ND)20 | | True copy sign missing on every page, proof of | |
| 3418 | 0710102014802021/1 | LTD | | | 21 | | service missing | 04/09/2021 |
| | | ADITYA MARINE PRIVATE LTD. Vs. | | | TRANSFER PETITION(COMPA | | | |
| 3419 | 0710102018872021/1 | NARESH HANSRAJ | | | NIES | | Stamp paper missing | 04/09/2021 |
| | | CORPORATION BANK Vs. M/S ANSAL API | | | COMPANY PETITION IB | | | |
| 3420 | 0710102024562018/12 | INFRASTRUCTURE LTD | | | (IBC)/1641(PB)2018 | | Proof of service missing | 04/09/2021 |
| | | ALLAHABAD BANK Vs. M/S MAHAMAYA | | | COMPANY | | | |
| | | EXPORTS PRIVATE | | | PETITION IB | | True copy sign missing | |
| 3421 | 0710102024672020/2 | LIMITED M/S. BANARAS | | | (IBC)/687(PB)2020 | | on every page | 04/09/2021 |
| | | MARBLES AND | | | COMPANY | | | |
| | | GRANITES LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI | | | |
| 3422 | 0710102033272018/2 | COMPANIES | | | ACT)/50(ND)2019 | | Wrong e-filing | 04/09/2021 |
| | | ARIHANT INFRAPROJECTS | | | COMPANY | | | |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 3423 | 0710102063902020/3 | EMTEX ENGINEERING PRIVATE LIMITED | | | ES ACT)/455(ND)2020 | | No Index | 04/09/2021 |
| 3423 | 0710102063902020/3 | PRIVATE LIMITED | | | INTERLOCUTORY | | NO IIIdex | 04/09/2021 |
| 3424 | 0710102077292020/2 | DHIRAJ GOEL Vs. ANIL MATTA | | | APPLICATION (I.B.C)/3375(ND)20 | | Wrong e-filing | 04/09/2021 |
| 3424 | 0710102077292020/2 | M/S ASHLEY | | | COMPANY | | Wrong e-ming | 04/09/2021 |
| 3425 | 0710102081822019/5 | ENTERPRISES Vs. REAL ELEVATORS | | | PETITION IB (IBC)/1150(ND)201 | | Stamp paper missing | 04/09/2021 |
| 3423 | 0710102001022013/3 | B.P. AGENCY (DELHI) | | | COMPANY | | Stamp paper missing | 04/03/2021 |
| | | Vs. BRIGHTSUN TECHNOCRAFT PVT. | | | PETITION IB (IBC)/1198(ND)201 | | | |
| 3426 | 0710102086982019/8 | LTD. | | | 9 | | True copy sign missing | 04/09/2021 |
| | | M/S. DALPATPUR R E INFRASTRUCTURES | | | | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
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| 3427 | 0710102094892020/2 | DELHI & HARYANA | | | ACT)/384(ND)2020 | | Stamp paper missing | 04/09/2021 |
| | | SHALU KHANNA Vs. PARAMJEET SINGH | | | INTERLOCUTORY APPLICATION | 1 | | |
| 3428 | 0710102095932020/6 | SEHRA & ORS | | | (I.B.C)/4346(ND)20 | | Stamp paper missing | 04/09/2021 |
| | | SANDEEP DUTTA Vs. AGRANTE REALTY | | | INTERLOCUTORY APPLICATION | | | |
| 3429 | 0710102097682020/2 | LIMITED | | | (I.B.C)/4416(PB)202 | | Stamp paper missing | 04/09/2021 |
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| | | DALMIA FAMILY OFFICE TRUST Vs. | | | | | on every page, welfare | |
| | | ANAND DIVINE | | | COMPANY | | and court fees missing on vakalatnama, stamp | |
| 2420 | 0740400400400000 | DEVELOPERS PRIVATE | | | PETITION IB | | paper missing on | 04/00/2024 |
| 3430 | 0710102109462020/3 | LIMITED | Company | | (IBC)/1077(PB)2020 CA(A) MERGER | | affidavits | 04/09/2021 |
| 2424 | 710102069602020 | BHARTI AIRTEL LIMITED VS | | Sec. 230-232 - Second | AND | T | 4 | 07/40/2020 |
| 3431 | 710102069602020 | M/S ORIENTAL | Act) | Motion | AMALGAMATION(| ranmay | doc wrong | 07/10/2020 |
| | | STRUCTURES ENGINEERS LTD. VS | | | COMPANY | | | |
| | | | Interlocutory Application | | PETITION IB | Ravi Krishan | | |
| 3432 | 710102026962021 | PROJECT PVT. LTD. | (I.B.C) | Sec 60(5) | (IBC)/808(ND)2020 | Chandna | main case not link | 04/05/2021 |
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| | | CONSTRUCTION PVT. | | | | | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double | |
| 3433 | 710102014102021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT | Company Petition IB | IBC Under Sec 9 | | Siddharth | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded prop | 17/02/2021 |
| 3433 | 710102014102021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE | Company Petition IB (IBC) | IBC Under Sec 9 | | Siddharth | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double | 17/02/2021 |
| 3433 | 710102014102021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. | | IBC Under Sec 9 | | Siddharth | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded prop | 17/02/2021 |
| 3433 | 710102014102021 710102029352021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES | (IBC) | | | Siddharth SANKET GUPTA | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploa | 17/02/2021 |
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| | | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE | (IBC) Company Appeal(Companies Act) | | | SANKET GUPTA | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 331,290,291,326,332,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded properly (uploaded properly opposed by the proper of page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to | 04/12/2021 |
| 3434 | 710102029352021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS | (IBC) Company Appeal(Companies Act) Company Petition IB | Sec 252 (1) | COMPANY | SANKET GUPTA PREM NARAYAN | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded properly (uploaded properly (uploaded properly (uploaded proper index and annexure /Memo of party/Double pagination/incomplete documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,5 | 04/12/2021 |
| 3434 3435 | 710102029352021 710102029972021 | CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE ISITH PRAKASH GANGOLY VS. NUGREEN ENERGY | (IBC) Company Appeal(Companies Act) Company Petition IB | Sec 252 (1) IBC Under Sec 9 | PETITION (COMPANIES | SANKET GUPTA PREM NARAYAN | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 33,31,290,291,326,332,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,5 1,52 to 66, Please verify | 04/12/2021 |
| 3434 | 710102029352021 | CONSTRUCTION PYT. LTD. VS M/S. ANANT RAJ LTD. AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & | (IBC) Company Appeal(Companies Act) Company Petition IB | Sec 252 (1) | PETITION | SANKET GUPTA PREM NARAYAN | Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,281 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded properly (uploaded properly (uploaded properly (uploaded proper index and annexure /Memo of party/Double pagination/incomplete documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,5 | 04/12/2021 |
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| | | REGISTRAR OF COMPANIES Vs. | | | COMPANY | | | |
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| 3439 | 0710200426542018/1 | PRIVATE LIMITED DIVYA SHARMA Vs. | | other provisions | ACT)/291(ND)2018 COMPANY | | OFFICER | |
| | | EFFERENT REAL | | | PETITION IB | | 50 RUPEE STAMP | |
| 3440 | 0710102008252019/12 | ESTATE PVT.LTD NOBLE CO-OPERATIVE | | IBC under Sec 7 | (IBC)/297(ND)2019 INTERLOCUTORY | | MISSING | |
| | | BANK LTD. Vs. PANTEL | | | APPLICATION | | | |
| 3441 | 0710102009272021/1 | TECHNOLOGIES PRIVATE LIMITED | | Sec 60(5) | (I.B.C)/720(ND)202 1 | | 46-65 NOT CLEAR | |
| | | INTEC CAPITAL | | | COMPANY | | | |
| 3442 | 0710102015182021/2 | LIMITED Vs. PRABAL PRATAP SINGH | | Section 95(1) | PETITION IB (IBC)/143(ND)2021 | | need to ia file | |
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| | | RECONSTRUCTION AND SECURITIZATION | | | COMPANY | | | |
| | | AND CO. LTD. Vs. | | | PETITION IB | | MAIN CASE NUMBER | |
| 3443 | 0710102025082021/1 | CYBER MEDIA (INDIA) ASHOK ROADLINES Vs. | | IBC under Sec 7 | (IBC)/199(ND)2021 COMPANY | | NOT MENTION | |
| | | THE INDURE PRIVATE | | | PETITION IB | | STAMP OF 100 RUPEE | |
| 3444 | 0710102131542019/5 | LIMITED ASHOK ROADLINES Vs. | | IBC Under Sec 9 | (IBC)/2599(PB)2019 COMPANY | | MISSING | |
| | | THE INDURE PRIVATE | | | PETITION IB | | STAMP OF 100 RUPEE | |
| 3445 | 0710102131542019/6 | LIMITED UTPAL KANT Vs. | | IBC Under Sec 9 | (IBC)/2599(PB)2019 COMPANY | | MISSING NEED TO SIGN ALL | |
| 3446 | 0710102005122020/1 | SUPERTECH LIMITED | | IBC Under Sec 9 | PETITION IB | | PAGES | |
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| 3447 | 0710102062082020/3 | AND PACKAGING | | Sub-section (I) of section 230 | COMPANIES ACT)/17(ND)2021 | | NEED TO SAPERATLY FILLING | |
| U-1-11 | 0. 10 102302002020/3 | PRIVATE LIMITED VISOULIA | | | | | | |
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| 3448 | 0710102108502020/2 | CORPORATE AFFAIRS | | Sec 252 (1) | ACT)/19(ND)2021 | | FILLING | |
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| 3450 | 0710102090312020/13 | PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | ACT)/119(ND)2020 | | sign missing | |
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| 3451 | 0710102006452020/3 | DELHI & HARYANA UMANG CO- | | Sec 252 (3) | ACT)/152(ND)2020 COMPANY | | stamp missing | |
| | | DEVELOPERS PVT. | Company | | PETITION | | | |
| | | | Application(Companies | | (COMPANIES | | | |
| 3452 | 710102026462021 | DEVELOPERS PVT. UMANG NOIDA SEZ | Act) Company | Sec. 55(3) | ACT)/18(PB)2019 COMPANY | amar | section wrong | 04/02/2021 |
| | | PVT. LTD. VS UMANG | Application(Companies | | PETITION | | | |
| 3453 | 710102026442021 | NOIDA SEZ PVT. LTD. | Act) | Sec. 55(3) | (COMPANIES | amar | section wrong | 04/02/2021 |
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| 3454 | 710102029152021 | NITIN JAIN VS PRIYANKA CHAHAL | Interlocutory Application (I.B.C) | Sec 33(3) | (IBC)/2095(ND)201 9 | Mrinali | 66 not clear page and ib not mention in soft copy | 04/12/2021 |
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| 3455 | 710102028312021 | COMPANY KKR INDIA FINANCIAL | (Companies Act) | Rule 11 of NCLT | COMPANY | shivam shukla | service missing | 04/09/2021 |
| 2450 | 740400000000000 | SERVICES PVT.LTD. VS | Interlocutory Application | | PETITION IB | Camina Biran | Sign is missing on | 45/04/0004 |
| 3456 | 710102030372021 | KWALITY LIMITED RAJ KUMAR GUPTA VS | (I.B.C) Interlocutory Application | other provisions- IBC Application under any | (IBC)/1440(ND)201 COMPANY | Sanjay Bhatt | Report 17,39,57,58,68,82 not | 15/04/2021 |
| 3457 | 710102029092021 | KWALITY LIMITED | (I.B.C) | other provisions- IBC | PETITION IB COMPANY | Raj | clear page | 04/12/2021 |
| | | MAGMA AUTOLINKS | Interlocutory Application | | COMPANY PETITION | | | |
| 3458 | 710102029042021 | PVT. LTD. VS NA | (I.B.C) | Sec 60(5) | (COMPANIES | GOVIND RISHI | wrong filing | 04/12/2021 |
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| 3459 | 710102029392021 | PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | 9 | RAJEEV | translate page | 04/12/2021 |
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| | | | Miscellaneous | Application under any | PETITION IB | | copy and sign missed on every pages and | |
| 3460 | 710102029872021 | ANR ENKAY INDIA RUBBER | Application (IBC) | other provisions- IBC | (IBC)/57(ND)2020 | Sonali Malhotra | stamp paper missed | 14/04/2021 |
| | | | Interlocutory Application | Application under any | COMPANY PETITION IB | | True copy and sign | |
| 3461 | 710102029752021 | SHARMA INTERGLOBE | (I.B.C) | other provisions- IBC | (IBC)/1493(PB)2018 | RAJIV MALIK | missed, prayer missed | 14/04/2021 |
| | | TECHNOLOGY | | | | | | |
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| 3462 | 710102030612021 | LIMITED VS JUSTCLICK TRAVELS PRIVATE | Company Petition IB (IBC) | IBC Under Sec 9 | | VIVEK SARIN | Blur page-32 to 38,81 to 84,111 to 114 | 15/04/2021 |
| 02 | | S.S.V.N. DEVELOPRES | , | | | - A - A OCIAIN | | |
| | | & PROMOTERS PRIVATE LIMITED Vs. | | | COMPANY | | | |
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| 3463 | 0710102116512020/2 | COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | ES ACT)/529(ND)2020 | | ONLY PROOF OF SERVICE UPLOADED | 04/10/2021 |
| J-103 | 0.10102110312020/2 | ENKAY INDIA RUBBER | | 000 202 (0) | | | OLIVIOL UPLUADED | V-7/ 1U/LUL I |
| | | CO PVT LTD Vs. SUMERU PROCESSORS | | | COMPANY PETITION IB | | | |
| 3464 | 0710102020542018/27 | PVT LTD | | IBC under Sec 7 | (IBC)/1493(PB)2018 | | NEED TO IA FILE | 04/12/2021 |
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| | | VINEET AGGARWAL Vs. ATC TELECOM | | | INTERLOCUTORY APPLICATION | | | |
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| | | INFRASTRUCTURE | | Application under any | (I.B.C)/1489(ND)20 | | | |
| 3465 | 0710102023292021/1 | PRIVATE LIMITED | | other provisions- IBC | 21 | | need to file separately | 04/12/2021 |
| 0.400 | 0740400000400000 | NARINDER SINGH AZAD | | 0 | COMPANY | | DOCUMENT | 0.414.0100.04 |
| 3466 | 0710102033492020/2 | Vs. BANK OF BARODA | | Section 94(1) Application under any | PETITION IB | | INCOMPLETE | 04/12/2021 |
| | | | | other provisions | COMPANY | | | |
| | | 1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. | | Application under any other provisions | PETITION (COMPANIES | | | |
| 3467 | 0710102084152019/7 | BINA MITTAL | | Application under any | ACT)/81(ND)2019 | | 87-93 NOT CLEAR | 04/12/2021 |
| | | BALBIR MOTORS | | | RESTORATION | | | |
| | | PRIVATE LIMITED Vs. THE REGISTRAR OF | | | APPLICATION (COMPANIES | | | |
| 3468 | 0710102086712020/1 | COMPANIES | | Rule 11 of NCLT | ACT)/1(ND)2020 | | INDEX MISSING | 04/12/2021 |
| | | NISUS FINANCE & | | | | | | |
| | | INVESTMENT MANAGERS LLP Vs. | | | COMPANY PETITION IB | | | |
| | | EARTHCON UNIVERSAL | | | (IBC)/1348(ND)201 | | | |
| 3469 | 0710102088942019/15 | INFRATECH PRIVATE | | IBC under Sec 7 | 9 | | STAMP 100 MISSING | 04/12/2021 |
| | | NARMDESHWAR SINGH & ORS. Vs. | | | INTERLOCUTORY | | | |
| | | INDIRAPURAM HABITAT | | | APPLICATION | | | |
| 2470 | 07404020002020204 | CENTRE PRIVATE LIMITED | | C (0/F) | (I.B.C)/4252(PB)202 | | CTAMD MICCING | 0.4/4.0/0004 |
| 3470 | 0710102090302020/1 | DRIVE INDIA | | Sec 60(5) | U | | STAMP MISSING | 04/12/2021 |
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| | | SOLUTIONS LIMITED Vs. BGM | | | COMPANY | | | |
| | | TELECOMMUNICATION | | | PETITION IB | | | |
| 3471 | 0710102092132020/3 | S PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/998(ND)2020 | | 702 721 NOT CLEAR | 04/12/2021 |
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| 3472 | 0710102002452020/4 | P.VENU GOPAL Vs. | | Sec. 73(4) | MPANIES | | NEED TO IA FILE | 13/04/2021 |
| | | | | | COMPANY APPLICATION(CO | <u> </u> | | |
| 3473 | 0710102002452020/5 | P.VENU GOPAL Vs. | | Sec. 73(4) | MPANIES | | NEED TO IA FILE | 13/04/2021 |
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| | | TECHNOLOGIES PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | M/S TRAVEL | | | PETITION IB | | | |
| 3474 | 0710102009372020/4 | PLANNERS LIMITED M V IMPEX PRIVATE | | IBC Under Sec 9 | (IBC)/325(ND)2020 | | STAMP MISSING | 13/04/2021 |
| | | LIMITED Vs. | | | COMPANY | | | |
| | | CHANDRALEKHA | | | APPLICATION(CO | | | |
| 3475 | 0710102010582021/1 | CONSTRUCTIONS PVT. | | Rule 11 of NCLT | MPANIES ACT)/72(PB)2021 | | INDEX MISSING | 13/04/2021 |
| 34/5 | 0710102010562021/1 | LID | | Rule 11 of NCL1 | ACT)//2(PB)2021 | | INDEX MISSING | 13/04/2021 |
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| 3476 | 0710102090982020/4 | LIMITED Vs. ROC DELHI | | Sec 252 (1) | ES ACT)/432(ND)2020 | | OF TRANSLATED PAGES | 16/04/2021 |
| 0470 | 07 10 10 20 30 30 20 20 14 | INDIAN OIL | | 000 202 (1) | A01)/402(ND)2020 | | | 10/04/2021 |
| | | CORPORATION | | | | | CASE TYPE | |
| 3477 | 710102062742020 | LIMITED VS INDIAN OIL CORPORATION | Company Appeal (IBC) | Sec 60(5) | | MEHARIA & COMPANY | WRONG,ONLY PROOF OF SERVICE | 05/10/2021 |
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| | | PUNJLLOYD LTD VS | | | | | TYPE WRONG,ONLY | |
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| 3478 | 710102062872020 | INDIAN OIL CORPORATION LIMITED | Company Appeal (IBC) | Sec 60(5) | | MEHARIA & COMPANY | | 05/10/2021 |
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| | | INDIAN OIL CORPORATION LIMITED GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA | Interlocutory Application | | PETITION IB | COMPANY | PROOF OF SERVICE&quo t; | |
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| 3491 | 710102029272021 | VS MOHAMMAD ABBAS | Act) | Rule 11 of NCLT | AMALGAMATION(| Vikrant | Wrong section | 18/05/2021 |
| | | NOBLE CO-OPERATIVE BANK LIMITED VS | | | COMPANY PETITION IB | | | |
| | | | Interlocutory Application | | (IBC)/2354(ND)201 | | please separately file | |
| 3492 | 710102029922021 | PVT.LTD. | | Sec 60(5) | 9 | GOVIND | report and application | 20/04/2021 |
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| 3493 | 710102031562021 | KUMAR MINTRI | (I.B.C) | other provisions- IBC | | RAJIV MALIK | missing | 22/04/2021 |
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| | | LOGISTICS PVT. LTD. | | | PETITION IB | | | |
| | | VS STOCKFLOW | Interlocutory Application | | (IBC)/2414(ND)201 | | PAGE 1 TO 8 SIGN | |
| 3495 | 710102031282021 | EXPRESS PVT. LTD. ABHISHEK ANAND VS | (I.B.C) | other provisions- IBC | 9 COMPANY | KARMA LAW | MISSED | 22/04/2021 |
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| 3496 | 710102031062021 | PVT. LTD. | (I.B.C) | other provisions- IBC | (IBC)/260(ND)2017 | Abhishek | PAGE 11-19 IN HINDI | 22/04/2021 |
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| | | ASSISTANT | | | | | HYDRABAD BENCH | |
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| 3498 | 710102031442021 | INCOME TAX CIRCLE 25(1) | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/818(ND)2018 | Surabhi Sinha | NOT FILE IN ND BENCH main case not link | 05/04/2021 |
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| | | VIJENDER SHARMA VS | Introduced | | COMPANY | | Pg-23 to 30,71,79 not | |
| 3499 | 710102032382021 | MR. CHARANJEET SINGH | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | PETITION IB (IBC)/1362(PB)2018 | Viiender | clear/Wrong section chosen | 28/04/2021 |
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| 3500 | 710102032972021 | CHARANJEET SINGH | (I.B.C) | other provisions- IBC | PETITION IB | Shalu | Wrong File | 05/05/2021 |
| 3501 | 710102032532021 | DEVENDRA SINGH VS MR. CHARANJEET | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | DEVENDRA | 8 TO 22 SIGN MISSED | 20/05/2021 |
| 3301 | 7 10 10203232021 | WAVE MEGACITY | (1.5.0) | other provisions- IBC | COMPANY | DEVENDICA | 0 TO 22 SIGN WISSED | 20/03/2021 |
| | | | Interlocutory Application | | PETITION IB | RAGHAV | | |
| 3502 | 710102033372021 | VS VINEET AGGARWAL SAURABH GUPTA VS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/197(PB)2021 | CHADHA | pg. no. 16 translate | 05/03/2021 |
| | | APOLLO TRICOAT | | Application under any | | SAURABH | | |
| 3503 | 710102033892021 | TUBES LIMITED | Company Appeal (IBC) | other provisions- IBC | COMPANY | GUPTA | Wrong section/No Index | 05/06/2021 |
| | | CLASSIC TIMBER VS M/S RUNEECHA | Interlocutory Application | | PETITION IB | | | |
| 3504 | 710102033932021 | TEXTILES LIMITED | | Sec 60(5) | (IBC)/451(PB)2018 | ADITYA | proof of service missing | 05/06/2021 |
| | | SUMI SHARMA VS | | | COMPANY | | | |
| 3505 | 710102034312021 | JAYPEE INFRATECH LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/77(PB)2017 | Kushank Sindhu | 23-26,47-50 not clear page | 05/10/2021 |
| 0000 | | BEACON TRUSTEESHIP | Miscellaneous | | (120)11(12)2011 | raonam omana | | 00.10/2021 |
| 3506 | 710102034962021 | LIMITED VS EARTHCON INFRACON PVT LTD | | Application under any other provisions | | 0 | section and case type | 21/05/2021 |
| 3306 | 710102034962021 | INFRACON FVI LID | Act) | other provisions | | Omar Hoda | wrong | 21/05/2021 |
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| 3507 | 710102034972021 | PVT LTD | Application(Companies Act) | other provisions | | Omar Hoda | with main case, wrong section | 21/05/2021 |
| | | SANDEEP KUMAR | | | COMPANY | omai rioda | | |
| 3508 | 710102035022021 | | Interlocutory Application | | PETITION IB | 0 | wrong file file as | 19/05/2021 |
| 3506 | 710102035022021 | INDUSTRIES LTD | (I.B.C) | other provisions- IBC | (IBC)/1251(ND)201 | Sandeep | addtional main petition | 19/05/2021 |
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| 3509 | 710102099172020 | SUMAN SEHGAL HITCHKI CREATIONS | Petition(Companies Act) | other provisions | - | Sudeep Dey | missed | 06/05/2020 |
| | | PRIVATE LIMITED VS | | | | | Page no | |
| 2512 | 7404004000000 | REGISTRAR OF | Company | S 252 (2) | | Chinas' Isl | 60,100,101,116,137, not | 47/44/2022 |
| 3510 | 710102106992020 | COMPANY BLUEBEN BUILDERS & | Appeal(Companies Act) | DeC 202 (3) | 1 | Shivani Jain | clear,page 66 cut Wrong case type | 17/11/2020 |
| | | DEVELOPERS PRIVATE | | | | | select,no sign in every | |
| | | LIMITED VS | Company Batition | | | TABLIN SAPU S | pages of petitions,true | |
| 3511 | 710102008342021 | REGISTRAR OF COMPANIES NCT OF | Company Petition (Companies Act) | Sec 252 (3) | | TARUN SAINI & ASSOCIATES | copy sign missed in annexuress, NCLT form | 18/03/2021 |
| | | CELESTIAL FINHOLD | | | | | , | |
| | | PRIVATE LIMITED VS DHINGRA JARDINE | CP(AA) Merger and | | | | | |
| | | INFRASTRUCTURE | | Sec. 230-232 - Second | | | wrong serial no after p. | |
| 3512 | 710102010002021 | PRIVATE LIMITED | es Act) | Motion | | MOHD AKBAR | no. 300 | 04/03/2021 |
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| | | ARJIT AGRO PVT LTD | CP(AA) Merger and | | | | application, Kindly | |
| 3542 | 710102047542024 | | | Sec. 230-232 - Second Motion | | venien | select 2nd motion and | 04/08/2024 |
| 3513 | 710102017512021 | PRIVATE LIMITED | es Act) | IMIOLIOII | l . | ASHISH | rule 11 | 04/08/2021 |

| | | UTTAM SINGHAL VS | | | | Wrong section choose/Please mention | |
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| 3514 | 710102019762021 | ANUSHREE HOME DEVELOPERS PVT LTD | Intervention Petition (IBC) | Sec 60(5) | ALOK | in index-intervene case type wrong | 15/04/2021 |
| | | RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA | Company Petition | | | 9,55 | |
| 3515 | 710102022162021 | CLUB | (Companies Act) | Rule 11 of NCLT | Sanyam | Wrong case type select | 15/04/2021 |
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| | | COMMODITIES PRIVATE LIMITED VS | Company Petition IB | | Anand Mohan | multiple time (delete old document and | |
| 3516 | 710102025862021 | IREO PRIVATE LIMITED PAGAN PAINTS AND | | IBC Section 59 | Mishra | upload fresh document) | 16/04/2021 |
| | | CHEMICALS PRIVATE LIMITED VS HEMA | | | | need to file in volume | |
| 0545 | 74040000000004 | ENGINEERING | Company Petition IB | IDO Hadaa Oaa O | A.4. | wise (200 page per | 10/01/0001 |
| 3517 | 710102026382021 | INDUSTRIES LIMITED INTERGLOBE | (IBC) | IBC Under Sec 9 | Adv | volume), etc | 16/04/2021 |
| | | TECHNOLOGY QUOTIENT PRIVATE | | | | | |
| 3518 | 710102029612021 | LIMITED VS NARENDER KUMAR BAVEJA | Company Petition IB (IBC) | Sec 60(2) | D KISHORE | Wrong section/Index miss/Blank paper | 17/04/2021 |
| | | TOWN AT DAVIDOR | (/ | | | | |
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| | | ANIL KAUSHAL VS | | | | Case type wrong/List of dates & amp; amp; amp; | |
| 3519 | 710102030802021 | NARENDER KUMAR BAVEJA | Intervention Petition (IBC) | Rule 11 of NCLT, 2016 | SAIKRISHNA ASSOCIATES | events/Brief of synopsis wrong sectional | 16/04/2021 |
| 00.0 | | M/S KHATUSHYAM ENGINEERS PRIVATE | (1.20) | 110111111111111111111111111111111111111 | 7.000017.1.20 | mong coolional | 10/04/2021 |
| | | LIMITED VS | | | | Acceptance of the second | |
| 3520 | 710102031472021 | REGISTRAR OF COMPANIES NCT OF | Company Appeal(Companies Act) | Sec 252 (3) | PRATEEK | Jurisdiction is Haryana according to Master data | 19/04/2021 |
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| | | MILLS LIMITED VS REGISTRAR OF | CA(A) Merger and | | | missed. Account certificate missed,link | |
| 3521 | 710102031492021 | COMPANIES NCT OF DELHI AND HARYANA | Amalgamation(Compani es Act) | Sec. 230-232 - Second Motion | NIRAJ PREET | 2nd motion with first motion | 22/04/2021 |
| | | VISHAL SHARMA VS HANDS ON HANDS | , | | | | |
| 2522 | 740402022222 | VENTURES PRIVATE | Contempt | Bule 44 of NOLT | Chulchenter | wrong case type select, | 47/04/2024 |
| 3522 | 710102032082021 | LIMITED VS TAURUS | Petition(Companies Act) | Rule 11 Of NCL1 | Shubhankar | link with main case no. | 17/04/2021 |
| | | THERMOPLASTICS PRIVATE LIMITED VS | | | | | |
| | | HANDS ON HANDS | CP(AA) Merger and Amalgamation(Compani | | | CASE TYPE WRONG AND MAIN CASE NOT | |
| 3523 | 710102032232021 | LIMITED VS | es Act) | Rule 11 of NCLT | TILAK RAJ | LINK | 23/04/2021 |
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| | | PRAGATI IMPEX INDIA | | | | index & soft copy/only 18 pages | |
| | | PRIVATE LIMITED VS VISTAR | | | | in soft copy/Form 1 incomplete/incomplete | |
| 3524 | 710102032702021 | CONSTRUCTIONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | RAVI | documents/Proof of service | 15/04/2021 |
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| | | CHALASANI UDAYA | | | | paper/Mention Transfer Petitions | |
| | | SANKAR VS LEXUS | | | | Everywhere/Hand | |
| 3525 | 710102033042021 | TECHNOLOGIES PRIVATE LIMITED | Company Petition (Companies Act) | Rule16(d),NCLT Rules,2016 | Ichchha Kalash | written not allowed in index | 27/04/2021 |
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| | | UMESH KUMAR | | | | | party/Brief of synopsis/List of dates | |
| | | AGGARWAL & ORS VS | | | | | & | |
| 3526 | 710102032652021 | KASHI VISHWANATHAN SIVARAMAN | Contempt Petition (IBC) | Sec 60(5) | | KESHAV SAINI | events/Vakalatnama/Pag e not clear-30,42,54 to 73 | 25/04/2021 |
| 0020 | | BONY POLYMERS | contempt reason (120) | 200 00(0) | | 11201211 07411 | 0 1101 01041 00,12,01 10 10 | 20.0-112021 |
| | | PRIVATE LIMITED VS HEMA ENGINEERING | Company Petition IB | | | | | |
| 3527 | 710102024332021 | INDUSTRIES LIMITED | | IBC Under Sec 9 | | Sanyam Goel | Blur page-46 to 104 | 05/11/2021 |
| | | CANBANK FACTORS LIMITED VS INDO | | | | | | |
| 3528 | 710102025992021 | ALUSYS INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | KAPIL GOEL | Volume Wise Index Missing | 13/05/2021 |
| 3320 | | K SUBHRA NARAYAN | (IBC) | ibc under Sec 7 | | NAFIE GOLL | Missing | 13/03/2021 |
| | | MOHAPATRA VS BRIGHTSUN | | | COMPANY PETITION IB | | | |
| | | TECHNOCRAFT PVT. | Interlocutory Application | | (IBC)/1198(ND)201 | | pg-89 missed according | |
| 3529 | 710102108282020 | LTD. | (I.B.C) | other provisions- IBC | 9 | KSubhra | index | 17/11/2020 |
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| | | | Company | | | | section/proof of service missed/Sign missing | |
| 3530 | 710102030722021 | BALWANT SINGH VS ABHISHEK GARG | Application(Companies Act) | Rule 65, NCLT 2016 | | Zeba Khair | after index/Pg-92 not clear/Vol-3 missing | 15/04/2021 |
| 3530 | 710102030722021 | STRAIGHT EDGE | ACI) | Rule 65, NCL1 2016 | COMPANY | Zeba Khair | clean voi-3 missing | 15/04/2021 |
| | | CONTRACTS LIMITED VS THREE C SHELTERS | Interlocutory Application | | PETITION IB (IBC)/2712(ND)201 | | main case not link | |
| 3531 | 710102029142021 | PVT. LTD. | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | Sanjay Bhatt | section wrong | 04/12/2021 |
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| | | | | | COMPANY | | according index section | |
| | | PARK NETWORK PVT. | Interlocutory Application | | PETITION IB (IBC)/1717(ND)201 | | wrong according to application and | |
| 3532 | 710102032172021 | | (I.B.C) | Sec 47 (1) | 9 ' ' ' | TUSHAR | technically | 22/04/2021 |
| | | PRIVATE LIMITED VS | | | | | | |
| | | REGISTRAR OF COMPANIES NCT OF | Company | | COMPANY APPEAL(COMPANI | | | |
| | | DELHI AND HARYANA & | Company Application(Companies | Sec 252 (1) - By | ES COMPANI | | wrong file need to | |
| 3533 | 710102036012021 | ANR NEW OKHLA | Act) | Government Body | ACT)/496(ND)2020 | Depaish | addtional document | 20/05/2021 |
| | | INDUSTRIAL | | | | | | |
| | | DEVELOPMENT AUTHORITY VS WAVE | Interlocutory Application | | COMPANY PETITION IB | | WRONG E FILING , PLEASE FILE ASA | |
| 3534 | | MEGACITY CENTRE | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/197(PB)2021 | Sourav Roy | | 21/05/2021 |
| | | MAHINDRA AND MAHINDRA FINANCIAL | | | | | | |
| | | SERVICES LIMITED VS DELHI BARODA ROAD | | | COMPANY | | Plz Contact Help Desk Technical Issue 011- | |
| | | CARRIER PRIVATE | Interlocutory Application | | COMPANY PETITION IB | | 24363846 e- | |
| 3535 | 710102036672021 | LIMITED STRAIGHT EDGE | (I.B.C) | Sec 60(5) | (IBC)/1665(PB)2018 COMPANY | Shweta Dubey | filing@nclt.gov.in | 25/05/2021 |
| | | CONTRACTS PVT. LTD. | | | PETITION IB | | PAGE 96-104 NOT | |
| 3536 | | VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5),Sec 60(5) | (IBC)/2721(ND)201 | Vaibhav Gaggar | CLEAR AND TRUE COPY MISSED | 21/05/2021 |
| | | NARESH KUMAR | | 000 00(0),000 00(0) | COMPANY | - Cibilat Gayyal | | |
| 3537 | 710102036412021 | MUNJAL VS LAKSH FOODS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1181(ND)201 | NARESH | Technically Section 54 Not Select | 22/05/2021 |
| | | LIC HOUSING FINANCE | | | ,, | | | |
| | | LIMITED VS DURHA VITRAK PRIVATE | Interlocutory Application | | | | | |
| 3538 | 710102036562021 | LIMITED GAURAV KATIYAR | | Rule 11 of NCLT, 2016 | | Anurag Bhatt | main case not link | 24/05/2021 |
| | | RESOLUTION | | | | | | |
| | | PROFESSIONAL OF M/S THREE C HOMES | | | | | | |
| | | PRIVATE LIMITED VS | | | | | | |
| | | ACE INFRACITY DEVELOPERS PRIVATE | Interlocutory Application | | COMPANY PETITION IB | | | |
| 3539 | 710102036492021 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/432(ND)2019 COMPANY | RISHABH JAIN | Page no. 28 missing | 22/05/2021 |
| | | ANSHU SARAN VS ACE INFRACITY | Miscellaneous | | PETITION IB | | Case type and section | |
| 3540 | 710102037102021 | DEVELOPERS PRIVATE GOLDEN BRICKS | Application (IBC) | Rule 11 of NCLT, 2016 | (IBC)/197(PB)2021 | Rakesh Taneja | are wrong | 27/05/2021 |
| | | WEEKEND HOMES | | | | | | |
| | | PRIVATE LIMITED VS REGISTRAR OF | Miscellaneous Application(Companies | | | MOHIT SINGH | Case type is wrong, application is not linked | |
| 3541 | 710102036882021 | COMPANIES | | Rule 11 of NCLT | | KHARAYAT | with main case | 26/05/2021 |
| | | M/S NOBLE COOPERATIVE BANK | | | COMPANY | | | |
| | | LTD. VS M/S SHIVKALA | Interlocutory Application | | PETITION IB | L | | |
| 3542 | 710102037202021 | DEVELOPERS PVT. DELHI DIAMONDS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/525(ND)2017 | TANIA SHARMA | Wrong section chosen | 28/05/2021 |
| | | PRIVATE LIMITED VS | | A | | | | |
| 3543 | 710102036602021 | DELHI DIAMONDS PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | | DEEPA GUPTA | worng main case number link | 24/05/2021 |
| | | NILESH SHARMA VS | | provisions- ino | COMPANY | SOFIA | | |
| 3544 | 710102036862021 | DELHI DIAMONDS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 12(2) | PETITION IB (IBC)/2130(ND)201 | Aditi Sharma | true copy missing in annexure page | 25/05/2021 |
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| | | KUNDAN MAL ROOP | | | l | | | |
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| | | CHAND JEWELLERS PVT. LTD. VS DELHI | | | COMPANY PETITION IB | | | |
| | | | Interlocutory Application | Application under any | (IBC)/2612(ND)201 | | MAIN CASE NUMBER | |
| 3545 | 710102036972021 | LIMITED | (I.B.C) | other provisions- IBC | 9 | DEEPA GUPTA | WRONG | 26/05/2021 |
| | | SHUBH ADVISOR PRIVATE LIMITED VS | Company | | COMPANY PETITION | | | |
| | | | Application(Companies | | (COMPANIES | RAHUL | SERVICE TO ALL | |
| 3546 | 710102036782021 | PRIVATE LIMITED | Act) | Rule 11 of NCLT | ACT)/224(ND)2017 | MALHOTRA | RESPONDENT | 25/05/2021 |
| | | VIPRENDRA AGGARWAL & OTHERS | Company Application(Companies | Application under any | | | MAIN CASE NOT LINK, SECTION NOT MENTION | |
| 3547 | 710102036942021 | VS SHREEJEE | Act) | other provisions | | Sudeepta Kumar | IN INDEX AND PAGE 7,9 | 26/05/2021 |
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| 2540 | 740400007540004 | | Interlocutory Application | D.: 1- 44 - 5 NCI T 2040 | (IBC)/1373(ND)201 | Inder Paul Singh | please check linked and | 20/05/2024 |
| 3548 | 710102037542021 | VIVEK SHUKLA RG JAN KALYAN | (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY | Oberoi | soft copy 18/19 | 30/05/2021 |
| | | SAMITI VS RAJESH | Interlocutory Application | | PETITION IB | | page no.11 to 13 | |
| 3549 | 710102037152021 | PROJECTS (INDIA) PVT. | (I.B.C) | Sec 60(5) | (IBC)/710(PB)2019 | Gautam | translation missing | 28/05/2021 |
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| | | CHANDRA PRAKASH | Interlocutory Application | | COMPANY PETITION IB | | Pagination is missing on index and as well as on | |
| 3550 | 710102038132021 | VS PRADEEP GUPTA | | Rule 11 of NCLT, 2016 | (IBC)/921(ND)2020 | Saniu Kumar | application | 06/02/2021 |
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| 3551 | 710102038272021 | JAYPEE INFRATECH LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/77(PB)2017 | Sanjay Bhatt | Petition column not in proof of service column | 06/02/2021 |
| 5551 | | M/S THE HAMLIN | . , | outer provisions- IDC | COMPANY | Sanjuy Diratt | | O. VEIZUE I |
| | | | Miscellaneous | | PETITION | | case type wrong and nd | |
| 3552 | 710102038502021 | RATTANINDIA FINANCE PRIVATE LIMITED | Application(Companies Act) | Rule 11 of NCLT | (COMPANIES ACT)/92(ND)2021 | vijay kumar singh | not mention in main case | 06/04/2021 |
| 3332 | 710102030302021 | FRIVATE LIMITED | Acti | Rule 11 OI NOL1 | ACT/192(ND)2021 | vijay kumai singn | case | 00/04/2021 |
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| | | INFRASTRUCTURE PVT. | I | | PETITION IB | | section wrong and nd | |
| 3553 | 710102038842021 | LTD VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/2721(ND)201 | Jyoti Taneja | not mention in main case soft copy | 06/06/2021 |
| 3333 | 710102030042021 | REENA RATHORE VS | Company | Rule 11 Of NCL1, 2010 | COMPANY | Syou raneja | case soit copy | 00/00/2021 |
| | | | | Application under any | PETITION | l _ . | section wrong and due | |
| 3554 | 710102038852021 | INDUSTRIES LIMITED NEERAJ BHATIA VS | Act) | other provisions | (COMPANIES COMPANY | Jyoti Taneja | payment other section | 06/06/2021 |
| | | VINAYAK RATHI | | | PETITION IB | | | |
| | | STEELS ROLLING | Interlocutory Application | | (IBC)/1295(ND)201 | | affidavit missed,prayer | |
| 3555 | 710102038762021 | MILLS PRIVATE SHRUTY SAINI VS | (I.B.C) Interlocutory Application | other provisions- IBC | 9 COMPANY | Ashutosh CHAHAT | missed main case type wrong in | 06/06/2021 |
| 3556 | 710102039132021 | THREE C SHELTERS | (I.B.C) | Sec 60(5) | PETITION IB | AGGARWAL | pdf | 06/08/2021 |
| | | CHANDRA PRAKASH | I. t I t | | COMPANY | | OFOTION NOT MENTION | |
| 3557 | 710102038982021 | VS RATTANINDIA FINANCE PRIVATE | (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/2039(ND)201 | Saniu Kumar | SECTION NOT MENTION IN INDEX | 06/07/2021 |
| 0001 | | SHAKTI BHUSHAN VS | • | 11410 11 01 11021, 2010 | (120)/2000(112)201 | oanja rtama | III III DEX | 00/01/2021 |
| | | TATA IRON AND STEEL | | Application under any | | | case type wrong,wrong | |
| 3558 | 710102024762021 | CO. LTD. | (Companies Act) | other provisions | | Alok Verma | documents uploaded | 27/03/2021 |
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| | | TARUN RASTOGI VS | | |] | | 6,7/Please delete old file/Hand Written not | |
| | | CHARMS INDIA PVT. | Company Petition IB | |] | RAHUL | allowed in index/Blur | |
| 3559 | 710102026662021 | LTD. | (IBC) | IBC under Sec 7 | | MALHOTRA | page-24 to 27 | 04/03/2021 |
| | | RAKESH TANEJA VS | | Application under any other provisions- |] | | Wrong Section Select Technically Plz Select | |
| | | BHUSHAN AVIATION | Intervention Petition | IBC,Application under |] | | 60(5) in Soft Copy and | |
| 3560 | 710102032902021 | LIMITED | (IBC) | any other provisions- | ļ | Rakesh Taneja | Technically | 27/04/2021 |
| | | WAVE MEGACITY CENTRE PRIVATE LTD. | Intervention Petition | Application under any |] | EKANSH | CASE TYPE WRONG AND SIGN MISSED ON | |
| 3561 | 710102038822021 | VS VISHAL GOSWAMI | (IBC) | other provisions- IBC | <u> </u> | AGARWAL | ANNEXURE | 06/06/2021 |
| | | SHRI DRONA HOTELS | | | COMPANY | | | |
| | | PVT. LTD. VS REGISTRAR OF | | Sec 252 (1) - By | APPEAL(COMPANI | | wrong Section please file in Rule -11 and Pay | |
| 3562 | 710102082752020 | COMPANIES | | Government Body | ACT)/169(ND)2020 | SANKET GUPTA | Fees for Rule -11. | 27/08/2020 |
| | | BALRAJ SINGH MEJIE | | | | | Main case not link | |
| 2502 | 74040204200004 | VS RAHEJA | | Bule 44 of NOLT 2040 |] | Voibaku Luttur | section wrong, page 32 | 46/02/2024 |
| 3563 | 710102013662021 | DEVELOPERS LIMITED DYNACON PROJECTS | | Rule 11 of NCLT, 2016 | | Vaibahv Luthra | not clear | 16/02/2021 |
| | | PVT. LTD. VS TODAY | | | COMPANY | | | |
| | | HOMES AND | | | PETITION IB | | | |
| 3564 | 710102026392021 | INFRASTRUCTURE PVT. LTD. | | Sec 60(5) | (IBC)/2130(ND)201 9 | Atul Sharma | Payment Not Received | 02/04/2021 |
| | | TUBEROSE PRODUCTS | | | COMPANY | | , | |
| | | INDIA PRIVATE LIMITED | | | PETITION IB | DAKO::=: | a | |
| 3565 | 710102028542021 | VS MAK MEDICALS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | (IBC)/3154(ND)201 | RAKSHITA GOYAL | Section Not Mentioned | 09/04/2021 |
| JU00 | 110102020342027 | FEDERATION OF | | Nule 11 Of NGL1, 2016 | , | GUIAL | in Index | U3/U4/ZUZT |
| | | HOTELS AND | | |] | | | |
| | | RESTAURANT | | |] | | | |
| | | ASSOCIATIONS OF INDIA VS HOTEL AND | | | COMPANY | | | |
| 1 | | RESTAURANT | | | PETITION | | | |
| | | FEDERATION | | Application under any | (COMPANIES | | | |
| 3566 | 710102031572021 | ASSOCIATION OF | | other provisions | ACT)/437(PB)2018 | Sameer Parekh | Payment Not Received | 19/04/2021 |
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| | | ICICI BANK LIMITED VS | | ı | ICOMPANY | ı | | |
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| 1 | | M/S. ESSAR POWER | | Application under any | COMPANY PETITION IB | Huzefa F. | | |
| 3567 | 710102033762021 | JHARKHAND LIMITED | | other provisions- IBC | (IBC)/25(PB)2018 | Sitabkhan | Payment Not Received | 04/05/2021 |
| | | SANDEEP KUMAR BHATT VS AKSHAY | | Application under any | INTERLOCUTORY APPLICATION | | wrong file(you should file as additional | |
| 3568 | 710102035472021 | SHARMA SUSPENDED | | other provisions- IBC | (I.B.C)/1900(ND)20 | Sandeep | document) 4/5 | 17/05/2021 |
| | | INDICO MOTORS PRIVATE LIMITED VS | | | COMPANY PETITION IB | | DAGE NO 6.7 NOT | |
| 3569 | 710102039872021 | NET 4 INDIA LTD. | | Sec 60(5) | | animesh Rastogi | PAGE NO 6,7, NOT CEAR | 10/06/2021 |
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| | | PVT LTD VS SITI VISION | | | PETITION IB | | PVT LTD) But In Soft | |
| 3570 | 710102039902021 | DIGITAL MEDIA PVT LTD | | Rule 11 of NCLT, 2016 | (IBC)/1031(ND)202 0 | HARSHAL KUMAR | Copy Spelling Mistake Plz Check and Proceed. | 10/06/2021 |
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| 3571 | 710102039632021 | VS M/S RSA ESTATE PVT. LTD. | | Rule 11 of NCLT | ES ACT)/91(ND)2021 | Zoheb | Technically Wrong Section Select | 09/06/2021 |
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| 1 | | PRIVATE LIMITED VS | Company | | | Bratook | | |
| 3572 | 710102017012021 | THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | Prateek Gangwani | Payment Not Received | 10/06/2021 |
| | | LANDBASE ESTATE | | | | | , | |
| 1 | | MANAGEMENT SERVICES PRIVATE | | | | | income tax service | |
| | | LIMITED VS | Company | | | | wrong kindly serve dcit | |
| 3573 | 710102038162021 | REGISTRAR OF BALDEO METALS | Appeal(Companies Act) | Sec 252 (3) | | Shilpi Rastogi | cell delhi high court | 09/06/2021 |
| 1 | | PRIVATE LIMITED VS | | | | | | |
| | | BALDEO METALS | Interlocutory Application | | | | Main Case Also Not Link | |
| 3574 | 710102035282021 | PRIVATE LIMITED THE STATE BANK OF | (I.B.C) | other provisions- IBC | | Prabhat | Reminder 5/5 | 16/05/2021 |
| | | INDIA VS M/S ACTION | | | COMPANY | | | |
| 2575 | 74040000074007 | ISPAT AND POWER | Interlocutory Application | Dule 44 et NOLT com | PETITION IB | RAGHAVENDRA | | 0/0/2024 |
| 3575 | 710102039542021 | PRIVATE LIMITED VIJAYA PUROHIT VS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1096(PB)2018 COMPANY | MOHAN BAJAJ | application not upload | 8/6/2021 |
| | | TRADING ENGINEERS | Interlocutory Application | | PETITION IB | | | |
| 3576 | 710102039492021 | (INTERNATIONAL) LTD NAVRAN ADVANCED | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1416(ND)201 | Astha | section wrong | 27/05/2021 |
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| | | DEVELOPMENT | | | | | Technical Issue 011- | |
| 3577 | 710102019472020 | INTERNATIONAL PRIVATE LTD. VS | Company Petition IB (IBC) | Application under any other provisions- IBC | | 9888003303 | 24363846 e- filing@nclt.gov.in | 12/2/2020 |
| 0077 | 710102013472020 | GOEL TRADE LINKS VS | (IDO) | other provisions-120 | | 3000000000 | ming@neit.gov.m | ILILIZOLO |
| 2570 | 740402044052040 | MSWIPE TECHNOLOGIES | Company Petition IB | IBC Under Sec 9 | | | Daymant Nat Dassiyad | 42/02/2040 |
| 3578 | 710102011052019 | TECHNOLOGIES | (IBC) | IBC Officer Sec 9 | | | Payment Not Received | 13/02/2019 |
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| 2570 | 7404000025700004 | | Application(Companies | Dula 44 of NOLT | (COMPANIES | 0244040000 | notarized case type | 40/05/2024 |
| 3579 | 710102035792021 | SINGH SAINI MANISH GUPTA | Act) | Rule 11 of NCLT | ACT)/84(ND)2021 | 9311010090 | wrong need to notarized | 19/03/2021 |
| 1 | | RESOLUTION | | | COMPANY | | | |
| 3580 | 710102041412021 | PROFESSIONAL VS RITA DIXIT | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/256(ND)2019 | 9015332650 | stamp paper notary missing | 16/06/2021 |
| | | M/S SALASAR | | | | | | |
| 1 | | BUILDERS VS M/S NORTH RAJASTHAN | Interlocutory Application | | COMPANY PETITION IB | | page 1 cut and true copy | |
| 3581 | 710102041342021 | BUILDWELL PVT. LTD. | (I.B.C) | Sec 12(2) | (IBC)/512(ND)2020 | 9731821307 | missing | 16/06/2021 |
| | | ZEECO INC VS PUNJ | Interlocutory Application | | | 000744404 | | |
| 3582 | 710102040562021 | LLYOD LIMITED SAJEVE BHUSHAN | (I.B.C) | Sec 60(5) | COMPANY | 9867444044 | main case not linked | 12/6/2021 |
| 0.500 | 7404000 (10000 - 1 | DEORA VS STANDARD | Interlocutory Application | | PETITION IB | 0044055 :=5 | 158-160,313-315,318-319 | 47/00/000 |
| 3583 | 710102041622021 | CHARTERED BANK SURAJKIRAN | (I.B.C) | other provisions- IBC | (IBC)/29(ND)2018 | 9811903450 | not clear page kindly make one pdf | 17/06/2021 |
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| | | RESOURCES PRIVATE LIMITED VS | Company Petition | | | | petition, , Upload only final petition and delete | |
| 3584 | 710102023332021 | REGISTRAR OF | (Companies Act) | Sec. 441 | | 8076508282 | all | 23/03/2021 |
| | | RITESH SPINNING MILLS LIMITED VS | - | - | | | - | |
| 1 | | WORLDS WINDOW | CP(AA) Merger and | | | | | |
| | | WARDHA | Amalgamation(Compani | Sec. 230-232 - Second | | | Wrong Documents | |
| 3585 | 710102038362021 | INFRASTRUCTURE | es Act) | Motion | | 9654277409 | upload | 3/6/2021 |
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| | | COMPONENTS PVT. LTD. VS M/S UNICAST | Company Petition IB | | | | 61/Supporting affidavit notary with e stamp | |
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| | | PAWFECT PET FOODS | • | | | | | |
| | | PRIVATE LIMITED VS PAWFECT PET FOODS | Company Petition | | | | Section 242 fees not paid,list of dates and | |
| 3587 | 710102041712021 | PRIVATE LIMITED | | Sec. 241(1) | | 9910445771 | event missed | 18/06/2021 |
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| | | SAYA BUILDCON | | | COMPANY | | missed , need to every | |
| | | CONSORTIUM PRIVATE | | | PETITION IB | | pages and please short | |
| 3588 | 710102036452021 | DEVELOPERS PRIVATE | Interlocutory Application | Sec 30 | (IBC)/1348(ND)201 | RISHABH JAIN | title name , reminder 5/5 affidavit back date | 22/05/2021 |
| 0000 | 710102000402021 | SAJEVE BHUSHAN | (1.5.0) | 000 00 | Ĭ | RIGHADITOAIR | umauvit back date | EL/00/2021 |
| | | DEORA LIQUIDATOR VS | | | COMPANY | | | |
| 3589 | 710102040682021 | THE ASSESSING OFFICER CIRCLE 9(2) | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan | STAMP PAPER MISSED NOTARY MISSED | 12/6/2021 |
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| 3590 | 710102041442021 | LIMITED | (I.B.C) | other provisions- IBC | (IBC)/455(PB)2017 | | cut | 16/06/2021 |
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| 3591 | 710102041702021 | GARG VS SUNCITY PROJECTS PRIVATE | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/281(PB)2019 | RAKESH KUMAR | Page No 74& 75 Missing | 18/06/2021 |
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| | | ASHUTOSH GARG VS | | |] | | Technical Issue 011- | |
| 3592 | 710102029782021 | GUARDIAN LIFECARE PVT. LTD. | Company Petition (Companies Act) | Sec 241(1) Sec 242(4) |] | Dhruv | 24363846 e- | 14/04/2021 |
| JJ32 | 1.0102023102021 | MINDA I CONNECT | (Companies ACI) | Sec. 241(1),Sec. 242(4) | <u> </u> | Silluv | filing@nclt.gov.in | 17/U414U4 I |
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| 3593 | 710102038212021 | REGISTRAR OF COMPANIES | Amalgamation(Compani | Sec 230-222 Sec 224 |] | Sanjay | 358,359, page 576, 633 to 635 missed, | 2/6/2021 |
| 2022 | 1 10 102030272027 | LALL MINERALS | es Act) | Sec. 230-232, Sec 234 | | Sanjay | uus missea, | Z/U/ZUZ I |
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| | | PRIVATE LIMITED VS PRAMPARA BUILDCON | Company Petition IB | | 1 | | & court fees miss/9 (3)b | |
| 3595 | 710102040272021 | PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | <u> </u> | nabi hasan | certificate miss | 12/6/2021 |
| | | ICICI BANK LIMITED Vs. | | | COMPANY | | Page Nos 54 to 63 Not | |
| 3500 | 074040204470204044 | C &C CONSTRUCTION LIMITED | | IBC undor Soc 7 | PETITION IB (IBC)/1367(PB)2018 | | Clear,Pages size not | 15/06/2024 |
| 3596 | 0710102014702018/42 | AS TECHNOSOFT Vs. | | IBC under Sec 7 | COMPANY | | clear | 15/06/2021 |
| | | INDIAN ROOTS | | | APPLICATION(IBC) | | Affidavit is missing, Sign | |
| 3597 | 0710102000732020/8 | SHOPPING LIMITED GODWIN RESORTS & | | Sec 60(5) | /182(ND)2020 COMPANY | | is missing in each page | 17/06/2021 |
| | | HOTELS PRIVATE | | | APPEAL(COMPANI | | | |
| | | LIMITED Vs. | | | ES | | E-stamp missing, | l |
| 3598 | 0710102014182021/1 | REGISTRAR OF VIKRAM DUTTA Vs. | | Sec 252 (3) | ACT)/65(ND)2021 COMPANY | ļ | Service to ROC missing | 17/06/2021 |
| | | LOOKS SALON | | | PETITION | | | |
| 3599 | 0710102030222021/2 | PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | (COMPANIES | ļ | NEED TO IA FILE | 21/06/2021 |
| | | VINEET AGGARMAL V | | Application under one | INTERLOCUTORY | | Notarisation missing in | |
| 3600 | 0710102023172021/1 | VINEET AGGARWAL Vs. STATE BANK OF INDIA | | Application under any other provisions- IBC | APPLICATION (I.B.C)/1490(ND)20 | | E-stamp | 22/06/2021 |
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| | | SERVICES PRIVATE LIMITED VS DELHI | CA(A) MERGER AND | | AND AMALGAMATION(| | | |
| 1 | | | AMALGAMATION(COMP | | COMPANIES | | | |
| 3601 | 710102038722021 | CARRIER PRIVATE | ANIES ACT)/18(ND)2021 | Rule 11 of NCLT | ACT)/18(ND)2021 | Kamal | E-stamp is missing | 5/6/2021 |
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| 3602 | 710102041162021 | LIMITED | | other provisions- IBC | ļ | Kamal | wrong section | 15/06/2021 |
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| | | PVT. LTD. VS THREE C | | |] | | Vakalatnama missed | |
| | | HOSPITALITY | | |] | | court fees and welfare | |
| 3604 | 710102027142021 | VENTURES PRIVATE THREE C PROJECTS | | IBC under Sec 7 | | Jatin S Sethi | missed | 6/4/2021 |
| 1 | | PVT. LTD. VS M/S | | | 1 | | Advocate welfare | |
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| 3605 | 710102027152021 | CONSTRUCTIONS PRIVATE LIMITED | | IBC under Sec 7 |] | Jatin S Sethi | fees missed /Board Resolution missed | 6/4/2021 |
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| | | ADVISORY SERVICES PRIVATE LIMITED) VS | | Sec 252 (3) - By |] | | wrong case type(its not | |
| 3608 | 710102042152021 | REGISTRAR OF | | Government Body |] | Mukund Rawat | a govt. body) | 21/06/2021 |
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| | | PHARMA PVT. LTD. Vs. M/S ASTERISM | | | COMPANY PETITION IB | | | |
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| | | NIKHIL HASIJA & ANR. Vs. MR. VINEET | | | | | | |
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| | | AGGARWAL | | | INTERLOCUTORY | | | |
| | | RESOLUTION | | | APPLICATION | | | |
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| | | LIMITED Vs. DURHA VITRAK PRIVATE | | | COMPANY PETITION IB | | | |
| 3611 | 0710102013912019/14 | LIMITED | | IBC under Sec 7 | (IBC)/470(ND)2019 | | Blank document | 22/06/2021 |
| | | ALCATEL-LUCENT INDIA LIMITED Vs. | | | CP(AA) MERGER AND | | | |
| | | HARIDWAR IRON & | | Sec. 230-232 - Second | AMALGAMATION(| | | |
| 3612 | 0710102000822021/3 | ISPAT ROLLNG LTD. | | Motion | COMPANIES | | 50 rupee stamp missing | 23/06/2021 |
| | | M/S BDR FINVEST PVT LTD Vs. M/S NINEX | | | COMPANY PETITION IB | | COURT FEE AND | |
| 3613 | 0710102007332019/26 | DEVELOPERS LTD | | IBC under Sec 7 | (IBC)/281(PB)2019 | | WELFARE MISSING | 23/06/2021 |
| | | WAVE MEGACITY CENTRE PRIVATE LTD. | | | COMPANY | | | |
| | | Vs. T3HOLIDAYS PVT | | | PETITION IB | | | |
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| 3615 | 710102030512020 | BRANDS LIMITED | (I.B.C) | Sec. 12A | 9 | RHEA LUTHRA | missed | 8/3/2020 |
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| 3616 | 710102031282020 | VS ANIL MATTA | Interlocutory Application (I.B.C) | other provisions- IBC | (IBC)/995(ND)2018 | Kartik | pagination wrong in pdf please check all pages | 11/3/2020 |
| | | HARMILAP MEDIA | | | COMPANY | | , | |
| 3617 | 710102033702020 | PRIVATE LIMITED VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/381(ND)2020 | RA IIII | document Not Upload | 17/03/2020 |
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| | | NORTHERN ARC | | | COMPANY | | | |
| | | CAPITAL LTD. VS FIVE | | | PETITION IB | | case type wrong in index | |
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| 3618 | 710102032092020 | LTD DEVENDRA SINGH VS | (I.B.C) | other provisions- IBC | 9 | Veena Sharma | not clear prar missed | 13/03/2020 |
| | | VEKAS KUMAR GARG | | | | | | |
| | | RESOLUTION PROFESSIONAL FOR | | | COMPANY PETITION IB | | STAMP PAPER | |
| | | NINEX DEVELOPERS | Interlocutory Application | Application under any | (IBC)/1672(ND)201 | | & | |
| 3619 | 710102042682021 | LIMITED | (I.B.C) | other provisions- IBC | 9 | DEVENDRA | NOTARY MISSED | 23/06/2021 |
| | | ASCORP GLOBAL LIMITED VS IREO | | | | | STAMP PAPER | |
| | | VICTORY VALLEY | Interlocutory Application | | | | & | |
| 3620 | 710102042612021 | PRIVATE LIMITED | (I.B.C) | other provisions- IBC | | Nithin | NOTARY MISSED | 23/06/2021 |
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| | | CHAKIAT AGENCIES VS | | | | | Technical Issue 011- | |
| 3621 | 710102009002021 | CLS LOGISTICS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Ashutosh | 24363846 e- filing@nclt.gov.in | 1/2/2021 |
| | | MITHLESH VARSHNEY | Company Petition | | | MITHLESH | Wrong Document | 17272021 |
| 3622 | 710102041292021 | VS UNITECH LTD NATIONAL POLYPLAST | (Companies Act) | Sec. 73(4) | COMPANY | VARSHNEY | upload | 16/06/2021 |
| | | (INDIA) PRIVATE | | | PETITION IB | | E-stamp missing, | |
| | 074040045545 | LIMITED Vs. VHV | | IDO Harta Co. C | (IBC)/2401(ND)201 | | Defective Proof of | 0.4/0.0/0.00 |
| 3623 | 0710102128172019/3 | BEVERAGES PRIVATE M/S NUPUR FINVEST | | IBC Under Sec 9 | 9 | | service | 24/06/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | M/S UNNATI FORTUNE HOTMART PRIVATE | | | COMPANY PETITION IB | | | |
| 3624 | 0710102406072018/13 | LIMITED | | IBC under Sec 7 | (IBC)/449(PB)2018 | | E-stamp missing | 15/02/2021 |
| | | SWASTIK INTERCHEM | | | COMPANY | | | |
| 3625 | 0710120005622018/19 | PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | PETITION IB (IBC)/1005(ND)201 | | NEED TO IA FILE | 24/06/2021 |
| | | KCS SOLAR POWER | | 2 0 | , | | | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | COMPANY | | | |
| | | COMPANIES MINISTRY | | | APPEAL(COMPANI | | | |
| | | OF CORPPORATE | | | ES . | | CONTACT TO COURT | |
| 3626 | 0710102003072021/2 | AFFAIRS NC HOSPITALS | | Sec 252 (1) | ACT)/55(ND)2021 COMPANY | | OFFICER | 24/06/2021 |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 202 | 074040004000004 | THE REGISTRAR OF | | Sec. 252 (2) | ES | | APPEAL NO NOT | 04/06/0004 |
| 3627 | 0710102019662021/2 | COMPANIES | | Sec 252 (3) | ACT)/80(ND)2021 | | MENTION | 24/06/2021 |
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| | | SARIKA SOMVANSHI | | | APPLICATION | | missing, page no. 195 - | |
| 3628 | 0710102008842021/1 | Vs. R S STONE | | Sec 60(5) | (I.B.C)/627(PB)2021 | | 218 pages not clear, | |
| | | PRALINES EXPORT PRIVATE LTD Vs. | | | COMPANY APPEAL(COMPANI | | | |
| | | EMAAR MGF LAND | | | ES | | | |
| 3629 | 0710102157872019/5 | LIMITED | | Sec 252 (3) | ACT)/189(ND)2020 | | Wrong e-filing | |
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| | | PANKAJ SABHARWAL | | PETITION IB | True copy sign missing |
| 3630 | 0710102105662020/4 | & ORS Vs. SUPERTECH LIMITED | IBC under Sec 7 | (IBC)/1090(ND)202 0 | on every page, page no. 32 and 38 are blank |
| | | G K CRYSTAL HOMES Vs. ANSAL LOTUS | | COMPANY | |
| | | MELANGE PROJECTS | | PETITION IB | |
| 3631 | 0710102005412021/5 | PVT. LTD. G K CRYSTAL HOMES | IBC Under Sec 9 | (IBC)/85(ND)2021 | Wrong e-filing |
| | | Vs. ANSAL LOTUS MELANGE PROJECTS | | COMPANY PETITION IB | |
| 3632 | 0710102005412021/6 | PVT. LTD. | IBC Under Sec 9 | (IBC)/85(ND)2021 | Wrong e-filing |
| | | AJAY RAI Vs. ANSAL PHALAK | | COMPANY PETITION IB | |
| 2022 | 0740400450440040/7 | INFRASTRUCTURE PVT | IDCdex Cee 7 | (IBC)/3206(ND)201 | Manage of Eliza |
| 3633 | 0710102152112019/7 | JONES LANG LASALLE | IBC under Sec 7 | 9 | Wrong e-filing |
| | | BUILDING OPERATIONS PRIVATE LIMITED Vs. | | | |
| | | CITY MART | | COMPANY | |
| | | MAINTENANCE SERVICES PRIVATE | | PETITION IB (IBC)/3213(ND)201 | |
| 3634 | 0710102156952019/6 | LIMITED KPL INTERNATIONAL | IBC Under Sec 9 | 9 CA(A) MERGER | Documents not found |
| | | LIMITED Vs. M/S. | | AND | |
| 3635 | 0710102011362021/4 | GAURSONS INDIA PVT. LTD. | Sec. 230-232, Sec 234 | AMALGAMATION(COMPANIES | Wrong e-filing |
| 3636 | 0710102030272020/4 | TARUN KUMAR Vs. FIITJEE LTD. | IBC Under Sec 9 | COMPANY PETITION IB | True copy sign missing on every page |
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| | | COMPANY LIMITED Vs. REGISTRAR OF | | INTERLOCUTORY APPLICATION | Index missing, true copy |
| 3637 | 0710102033952020/2 | COMPANIES NCT OF DELHI & HARYANA | Sec 60(5) | (I.B.C)/941(ND)202 | sign missing on every page |
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| 3638 | 0710120005482018/35 | PRIVATE LIMITED KPL INTERNATIONAL | IBC Under Sec 9 | (IBC)/995(ND)2018 CA(A) MERGER | on every page |
| | | LIMITED Vs. M/S. | | AND ' | |
| 3639 | 0710102011362021/2 | GAURSONS INDIA PVT. LTD. | Sec. 230-232, Sec 234 | AMALGAMATION(COMPANIES | Wrong e-filing |
| | | KPL INTERNATIONAL LIMITED Vs. M/S. | | CA(A) MERGER AND | |
| | | GAURSONS INDIA PVT. | | AMALGAMATION(| |
| 3640 | 0710102011362021/3 | LTD. NISUS FINANCE & | Sec. 230-232, Sec 234 | COMPANIES | Wrong e-filing |
| | | INVESTMENT MANAGERS LLP Vs. | | INTERLOCUTORY APPLICATION | |
| 2011 | 07404000400000444 | EARTHCON UNIVERSAL | 0 00(5) | (I.B.C)/929(ND)202 | True copy sign missing |
| 3641 | 0710102012082021/1 | INFRATECH PRIVATE MR.VINOD SEHWAG Vs. | Sec 60(5) | INTERLOCUTORY | on every page |
| 3642 | 0710102028132021/1 | M/S SIEMENS FINANCIAL SERVICES | Sec 49(2) | APPLICATION (I.B.C)/1774(ND)20 | True copy sign missing on every page |
| 33.1 | | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE | | COMPANY | |
| 3643 | 0710102023802018/21 | PVT LTD | IBC under Sec 7 | PETITION IB (IBC)/1600(ND)201 | Wrong e-filing, need to file in IA |
| | | SARIKA SOMVANSHI Vs. R. S. STONES | | COMPANY PETITION IB | Page no. 30 - 44, 60 - 63 |
| 3644 | 0710102032302018/6 | PRIVATE LIMITED MEKASTER FINLEASE | IBC under Sec 7 | (IBC)/1788(PB)2018 | true copy sign missing |
| | | LIMITED Vs. ARIHANT | | COMPANY | Wrong e-filing, need to |
| 3645 | 0710102023882021/1 | INFRRA REALTORS PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/226(ND)2021 | file in IA, No Index, No Pagination |
| | | GALLANTT METAL | | CA(A) MERGER AND | |
| 3646 | 0710102116452020/1 | LIMITED Vs. | Sec. 230-232, Sec 234 | AMALGAMATION(| Wrong e-filing |
| | | CONSTRUCTION LTD. | | INTERLOCUTORY APPLICATION | |
| 3647 | 0710102086692020/2 | Vs. M/S. SAMYAK PROJECTS PVT. LTD. | Rule 11 of NCLT, 2016 | (I.B.C)/3721(PB)202 0 | Wrong e-filing |
| | | B.P. AGENCY (DELHI) Vs. BRIGHTSUN | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | COMPANY PETITION IB | |
| | | TECHNOCRAFT PVT. | | (IBC)/1198(ND)201 | |
| 3648 | 0710102086982019/10 | LTD. B.P. AGENCY (DELHI) | IBC Under Sec 9 | 9 COMPANY | Wrong e-filing |
| | 1 | Vs. BRIGHTSUN TECHNOCRAFT PVT. | | PETITION IB | |
| 3649 | 0710102086982019/11 | LTD. | IBC Under Sec 9 | (IBC)/1198(ND)201 9 | Wrong e-filing |
| | _ | B.P. AGENCY (DELHI) Vs. BRIGHTSUN | | COMPANY PETITION IB | |
| 3650 | 0710102086982019/9 | TECHNOCRAFT PVT. | IBC Under Sec 9 | (IBC)/1198(ND)201 | Wrong e-filing |
| 3030 | 0. 10 102000302019/9 | KSUBHRA NARAYAN | IDO Olidei 360 a | INTERI COUTESTY | Wrong e-filing |
| | | MOHAPATRA Vs. BRIGHTSUN | | INTERLOCUTORY APPLICATION | |
| 3651 | 0710102116282020/1 | TECHNOCRAFT PVT. LTD. | Rule 34 | (I.B.C)/5524(ND)20 20 | Wrong e-filing |
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| 3652 | 0710102405202018/12 | HOLDING LTD PUNJAB NATIONAL | IBC under Sec 7 | (IBC)/45(PB)2018 | on everypage |
| | 1 | BANK Vs. M/S | A Providence | COMPANY | |
| 3653 | 0710120004512018/19 | GENERAL POWER COMPANY PVT. LTD. | Application under any other provisions | PETITION IB (IBC)/637(PB)2018 | Wrong e-filing |
| | 1 | AJIT GYANCHAND JAIN INTERIM RESOLUTION | | | |
| | 1 | PROFESSIONAL OF | | INTERLOCUTORY | |
| | | SARE GURUGRAM PVT. LTD. Vs. TATA POWER | | INTERLOCUTORY APPLICATION | |
| 3654 | 0710102026982021/3 | WESTERN ODISHA DISTRIBUTION LIMITED | Application under any other provisions- IBC | (I.B.C)/1785(PB)202 1 | Wrong e-filing |
| | | VINAYAK WIRE | other provisions- inc | - | y |
| | | PRODUCTS PVT. LTD. Vs. ABIR | | COMPANY | |
| 3655 | 0710200410952018/24 | INFRASTRUCTURE PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/893(ND)2018 | Proof of service missing |
| | | PRO SPORTIFY PVT. LTD. Vs. VIVID IT | Application under any | INTERLOCUTORY APPLICATION | |
| 3656 | 0710102000252021/1 | SOLUTIONS PVT. LTD. | other provisions- IBC | (I.B.C)/19(ND)2021 | Wrong e-filing |
| | _ | M/S CSII INDIA PVT. LTD. (FORMERLY | | | |
| | | KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S | | COMPANY | |
| | 07404000 | TELEXCELL | Inc | PETITION IB | align documents |
| 3657 | 0710102012752020/2 | INFORMATION | IBC Under Sec 9 | (IBC)/411(ND)2020 | according to the index |

| | | AKHIL AHUJA Vs. BSES | | | NTERLOCUTORY APPLICATION | | |
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| 3658 | 0710102026222021/1 | RAJDHANI POWER LTD. | Sec 60 | (5) | I.B.C)/1658(ND)20 | NO index , no pagination | |
| | | STATE BANK OF INDIA Vs. M/S. SHREE | | | COMPANY PETITION IB | | |
| 3659 | 0710120009092018/6 | AMBICA INTERNATIONAL FOOD | IBC un | nder Sec 7 | (IBC)/1342(ND)201 | Page no. 3 - 62 true copy sign missing | |
| 5555 | 071012000303201070 | STATE BANK OF INDIA | ibo un | | COMPANY | oign mioonig | |
| | | Vs. M/S. SHREE AMBICA | | | PETITION IB (IBC)/1342(ND)201 | Page no. 3 - 62 true copy | |
| 3660 | 0710120009092018/7 | INTERNATIONAL FOOD MV IMPEX PRIVATE | IBC un | nder Sec 7 | B CP(AA) MERGER | sign missing | |
| | | LIMITED Vs. | Sec. 23 | | AND | | |
| 3661 | 0710102008572021/1 | MAHAGUN INDIA MUKTA GOEL AND | Motion | 1 / | AMALGAMATION(| Index missing | |
| | | ANNU CHAND MITTAL THROUGH | | | | | |
| | | AUTHORISED | | | | | |
| | | REPRESENTATIVE VIVEK KUMAR GOEL | | | NTERLOCUTORY APPLICATION | | |
| 3662 | 0710102012882021/2 | Vs. EVERSHINE | Sec 60 | (5) | I.B.C)/860(PB)2021 | Wrong e-filing | |
| | | PRIYANKA AGGAWAL Vs. EVERSHINE | | | NTERLOCUTORY APPLICATION | | |
| 3663 | 0710102012892021/2 | BUILDWELL PVT HIGHORBIT CAREERS | Sec 60 | (5) | I.B.C)/867(PB)2021 COMPANY | Wrong e-filing | |
| | | PRIVATE LIMITED Vs. | | | APPLICATION(CO | | |
| 3664 | 0710102016972021/1 | NEXTRA TELESERVICES PVT | Rule 1 | | MPANIES ACT)/109(PB)2021 | Wrong e-filing | |
| | | HIGHORBIT CAREERS PRIVATE LIMITED Vs. | | | COMPANY APPLICATION(CO | | |
| | | NEXTRA | | | MPANIES | | |
| 3665 | 0710102016972021/2 | TELESERVICES PVT HIGHORBIT CAREERS | Rule 1 | | ACT)/109(PB)2021 COMPANY | Wrong e-filing | |
| | | PRIVATE LIMITED Vs. | | | APPLICATION(CO | | |
| 3666 | 0710102016972021/3 | NEXTRA TELESERVICES PVT | Rule 1 | 1 of NCLT | MPANIES ACT)/109(PB)2021 | Wrong e-filing | |
| | | YOKOGAVA INDIA PVT LTD. Vs. ABRI | | | COMPANY APPLICATION(CO | True copy sign missing | |
| 3667 | 0710102110632019/5 | INFRASTRUCTURE | Sec 60 | (5) | MPANIES COMPANY | on every page | |
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| 3668 | 0710120009092018/10 | AMBICA INTERNATIONAL FOOD | IRC up | nder Sec 7 | (IBC)/1342(ND)201 | True copy sign missing on every page | |
| 3000 | 0710120009092010/10 | INTERNATIONALTOOD | ibc un | (| COMPANY | on every page | |
| 3669 | 0710102002452020/6 | P.VENU GOPAL Vs. | Sec. 73 | 3(4) | APPLICATION(CO MPANIES | Wrong e-filing | |
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| 3670 | 0710102024822021/1 | PIYUSH MOONA Vs. | | provisions- IBC | I.B.C)/1564(ND)20 | Wrong e-filing | |
| | | RAM NIWAS & SONS Vs. PALM DEVELOPERS | | | COMPANY PETITION IB | volume wise index missing, page no. 1 - 20 | |
| 3671 | 0710102075392019/15 | PRIVATE LTD. | IBC Ur | | (IBC)/894(ND)2019 COMPANY | true copy sign missing | |
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| 3672 | 0710102002452020/7 | P.VENU GOPAL Vs. | Sec. 73 | | MPANIES COMPANY | Wrong e-filing | |
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| 3673 | 0710102002452020/8 | P.VENU GOPAL Vs. MR.VINOD SEHWAG Vs. | Sec. 73 | | MPANIES NTERLOCUTORY | Wrong e-filing | |
| 3674 | 0710102028132021/1 | M/S SIEMENS FINANCIAL SERVICES | Sec 49 | | APPLICATION (I.B.C)/1774(ND)20 | True copy sign missing on every page | |
| 55.1 | 0.1010202010202111 | VIVEK GARG Vs. | 000 10 | ì | NTERLOCUTORY | | |
| 3675 | 0710102012872021/1 | EVERSHINE BUILDWELL PVT | Sec 60 | | APPLICATION (I.B.C)/859(PB)2021 | Page no. 42 - 50 true copy sign missing | |
| | | MUKTA GOEL AND ANNU CHAND MITTAL | | | | | |
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| | | AUTHORISED REPRESENTATIVE | | l. | NTERLOCUTORY | | |
| 3676 | 0710102012882021/1 | VIVEK KUMAR GOEL Vs. EVERSHINE | Sec 60 | | APPLICATION | Page no. 43 - 51 true | |
| 3676 | 071010201266202171 | PRIYANKA AGGAWAL | Sec 60 | i | NTERLOCUTORY | copy eign incomig | |
| 3677 | 0710102012892021/1 | Vs. EVERSHINE BUILDWELL PVT | Sec 60 | | APPLICATION (I.B.C)/867(PB)2021 | Page no. 42 - 50 true copy sign missing | |
| | | SATKAR TERMINALS LIMITED Vs. | | | NTERLOCATORY APPLICATION | 1,, 5 | |
| 3678 | 0710102149722019/8 | REGISTRAR OF | Sec 33 | | (IBC)/85(ND)2019 | Wrong e-filing | |
| | | WARD Vs. REGISTRAR | | | COMPANY | Plz Contact Help Desk | |
| | | OF COMPANIES - M/S GRS PRINTERS | An-II- | | APPEAL(COMPANI | Technical Issue 011- 24363846 e- | |
| 3679 | 0710200431842018/7 | PRIVATE LIMITED | | provisions | ES ACT)/802(ND)2018 | 24363846 e- filing@nclt.gov.in | |
| | | STRAIGHT EDGE CONTRACTS PVT. LTD. | | | NTERLOCUTORY APPLICATION | Master index missing, | |
| 2000 | 074040000 150000 110 | Vs. THREE C | | | (I.B.C)/2232(ND)20 | Page no. 1 - 36 true copy | |
| 3680 | 0710102034582021/2 | SHELTERS PVT. LTD. WORXPACE | Sec 60 | | 21 | sign missing, | |
| | | CONSULTING PVT. LTD. Vs. IREO FIVERIVER | | | COMPANY PETITION IB | | |
| 3681 | 0710200432722018/26 | PVT. LTD. WORXPACE | IBC Ur | | (IBC)/408(ND)2018 | No Index | |
| | | CONSULTING PVT. LTD. | | | COMPANY | Written synopsis and | |
| 3682 | 0710200432722018/27 | Vs. IREO FIVERIVER PVT. LTD. | IRC Ur | | PETITION IB (IBC)/408(ND)2018 | status report should be file separately | |
| | | GDR HOMESTLES | 155 01 | (| CP(AA) MERGER | | |
| | | PRIVATE LIMITED & ORS Vs. MRS. PRETTY | | 30-232 - Second | AND AMALGAMATION(| True copy sign missing | |
| 3683 | 0710102000652021/2 | KUMAR INDU KUMAR AND ORS | Motion | | COMPANIES COMPANY | on every page | |
| 000: | 0740400 | Vs. SAHA INFRATECH | | l l | PETITION IB | Page no. 1 - 24, 106 - 117 | |
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| | | LIMITED Vs. M/S. GAURSONS INDIA PVT. | | | AND AMALGAMATION(| | |
| 3685 | 0710102011362021/5 | LTD. | Sec. 23 | | COMPANIES | Wrong e-filing | |
| | | PUNJAB NATIONAL BANK Vs. M/S | | l | COMPANY | Index missing, volume | |
| 3686 | 0710102012642019/13 | SHIVANSH DIAMOND PVT. LTD. | IBC ···· | ļ. | PETITION IB (IBC)/455(ND)2019 | does not contain more than 200 pages | |
| 3000 | 0. 10102012042019/13 | HIGHORBIT CAREERS | IBC un | ĺ. | COMPANY | mun 200 payes | |
| | | PRIVATE LIMITED Vs. NEXTRA | | | APPLICATION(CO MPANIES | | |
| 3687 | 0710102016972021/1 | TELESERVICES PVT HIGHORBIT CAREERS | Rule 1 | 1 of NCLT | ACT)/109(PB)2021 COMPANY | Wrong e-filing | |
| | | PRIVATE LIMITED Vs. | | ļ. | APPLICATION(CO | | |
| 3688 | 0710102016972021/2 | NEXTRA TELESERVICES PVT | Rule 1 | | MPANIES ACT)/109(PB)2021 | Wrong e-filing | |
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| | | PRIVATE LIMITED Vs. NEXTRA | | ļ. | APPLICATION(CO MPANIES | | |
| 3689 | 0710102016972021/3 | TELESERVICES PVT | Rule 1 | 1 of NCLT | ACT)/109(PB)2021 | Wrong e-filing | |
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| | | LAKHAN SINGH Vs. ALAKNANDA | | COMPANY PETITION IB | |
| 3690 | 0710102018032020/1 | BUILDTECH PRIVATE | IBC under Sec 7 | (IBC)/566(PB)2020 | Wrong e-filing |
| | | INTERIM RESOLUTION | | | |
| | | PROFESSIONAL OF SARE GURUGRAM PVT. | | INTERLOCUTORY | |
| | | LTD. Vs. TATA POWER | A P | APPLICATION | |
| 3691 | 0710102026982021/4 | WESTERN ODISHA DISTRIBUTION LIMITED | Application under any other provisions- IBC | (I.B.C)/1785(PB)202 1 | Wrong e-filing |
| | | INDU KUMAR AND ORS Vs. SAHA INFRATECH | | COMPANY PETITION IB | True copy sign missing |
| 3692 | 0710102032192018/4 | PRIVATE LTD | IBC under Sec 7 | (IBC)/1781(ND)201 | on every page |
| | | IBM INDIA PRIVATE LIMITED Vs. GLOBAL | | COMPANY | |
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| 3693 | 0710102061262019/14 | DISTRIBUTION PRIVATE CHITRANJAN GUPTA | IBC under Sec 7 | (IBC)/712(ND)2019 | Wrong e-filing |
| | | Vs. ORRIS INFRASTRUCTURE | | INTERLOCUTORY APPLICATION | |
| 3694 | 0710102027792021/1 | PRIVATE LIMITED | Rule 11 of NCLT, 2016 | (I.B.C)/1805()2021 | Index missing |
| | | ARM DIGITAL MEDIA PRIVATE LIMITED Vs. | | COMPANY | |
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| 3695 | 0710102115602020/3 | SERVICES PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/1123(ND)202 0 | No index, no pagination |
| | | SWASTIK INTERCHEM | | COMPANY | |
| 3696 | 0710120005622018/18 | PVT. LTD. Vs. A M VINYT PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/1005(ND)201 | Wrong e-filing |
| | | KPL INTERNATIONAL LIMITED Vs. M/S. | | CA(A) MERGER AND | |
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| 3697 | 0710102011362021/2 | LTD. KPL INTERNATIONAL | Sec. 230-232, Sec 234 | COMPANIES CA(A) MERGER | Wrong e-filing |
| | | LIMITED Vs. M/S. | | AND | |
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| | | KPL INTERNATIONAL LIMITED Vs. M/S. | | CA(A) MERGER AND | |
| | | GAURSONS INDIA PVT. | | AMALGAMATION(| |
| 3699 | 0710102011362021/4 | LTD. PIONEER FIRE | Sec. 230-232, Sec 234 | COMPANIES COMPANY | Wrong e-filing |
| | | PROTECTION PRIVATE | | APPLICATION(CO | Wrong a filing pood to |
| 3700 | 0710102011452021/1 | LIMTED Vs. ICICI BANK LIMITED | Rule 11 of NCLT | MPANIES ACT)/65(ND)2021 | Wrong e-filing, need to file in IA |
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| | | KULDEEP SHARMA Vs. | | COMPANY | In index it is mention as |
| | | OFFICE OF REGISTRAR | | APPEAL(COMPANI | report but it is reply, |
| 3701 | 0710102006452020/3 | OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | ES ACT)/152(ND)2020 | please do correction in index accordingly |
| 0.0. | 0.10102000102020.0 | PJS ENERGY PRIVATE | | CP(ÁA) MERGER | |
| 3702 | 0710102017052021/1 | LIMITED Vs. RAJIV MALIK | Sec. 230-232 - Second Motion | AND AMALGAMATION(| File both affidavit separately |
| | - | CASPER CONSUMER ELECTRONICS | | CP(AA) MERGER | |
| | | PRIVATE LIMITED Vs. | | AND | |
| | | WELLINGTON TRANSPORTATION | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | Page no. 17 - 37 page |
| 3703 | 0710102118042020/1 | PRIVATE LIMITED | Motion | ACT)/48(ND)2021 | font very light |
| | | CASPER CONSUMER ELECTRONICS | | CP(AA) MERGER | |
| | | PRIVATE LIMITED Vs. WELLINGTON | | AND AMALGAMATION(| |
| | | TRANSPORTATION | Sec. 230-232 - Second | COMPANIES | Page no. 17 - 37 page |
| 3704 | 0710102118042020/2 | PRIVATE LIMITED WORXPACE | Motion | ACT)/48(ND)2021 | font light |
| | | CONSULTING PVT. LTD. | | COMPANY | Written synopsis and |
| 3705 | 0710200432722018/27 | Vs. IREO FIVERIVER PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/408(ND)2018 | status report should be file separately |
| | | SBS LOGISTICS SINGAPORE PTE. LTD. | | COMPANY | |
| | | Vs. MR. MOHAN LAL | | APPEAL | |
| 3706 | 0710102016322021/1 | JAIN GOBIND SUGAR MILLS | Sec 42 | (IBC)/14(ND)2021 CA(A) MERGER | Page no. 88 page cut, |
| 2707 | 0740402047000004 | LIMITED Vs. IIFL HOME | Sub-section (I) of section | AND | Need to file all reports |
| 3707 | 0710102017062021/5 | FINANCE GOBIND SUGAR MILLS | 230 | AMALGAMATION(CA(A) MERGER | separately |
| 3708 | 0710102017062021/6 | LIMITED Vs. IIFL HOME FINANCE | Sub-section (I) of section 230 | AND AMALGAMATION(| Need to file all reports separately |
| 5,00 | 0. 10102017002021/0 | MUKESH KUMAR | | AMALGAMA HUN(| Soperatory |
| | | GROVER Vs. UTTARAKHAND POWER | | INTERLOCUTORY | |
| | | CORPORATION LIMITED THROUGH ITS | | APPLICATION (I.B.C)/3591(ND)20 | |
| 3709 | 0710102083582020/5 | EXECUTIVE ENGINEER | Sec 60(5) | 20 | Wrong e-filing |
| | | NARESH KUMAR BANSAL Vs. M/S. STAR | Application under any | INTERLOCUTORY APPLICATION | Volume wise index |
| 3710 | 0710102013462021/3 | MINERAL RESOURCES | other provisions- IBC | (I.B.C)/1047(ND)20 | missing, |
| | | M/S UNIVERSAL ENTERPRISES Vs. | | COMPANY | |
| 2711 | 07404000050755 | AASTHA SURGIMED | IDO Hadar Octob | PETITION IB | Manage of Silver |
| 3711 | 0710120005072018/17 | LIMITED | IBC Under Sec 9 | (IBC)/991(ND)2018 INTERLOCUTORY | Wrong e-filing |
| 3712 | 0710102031952020/3 | REKHA SHARMA Vs. RAJ KISHORE | 19(2) | APPLICATION (I.B.C)/1928(ND)20 | Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear, |
| U. 12 | | INDU KUMAR AND ORS | | COMPANY | |
| 3713 | 0710102032192018/5 | Vs. SAHA INFRATECH PRIVATE LTD | IBC under Sec 7 | PETITION IB (IBC)/1781(ND)201 | True copy sign missing on every page |
| | | TATA CAPITAL FINANCIAL SERVICES | | COMPANY | |
| | | LIMITED Vs. KAY EM | | PETITION IB | |
| 3714 | 0710102115552019/11 | COPPER PRIVATE LIMITED | IBC under Sec 7 | (IBC)/2027(ND)201 | No Index, No pagination |
| 5, 14 | 0. 10102110302019/11 | NISUS FINANCE & | under Gec / | | TO MOON, 110 pagniation |
| | | INVESTMENT MANAGERS LLP Vs. | | | |
| | | MR. GAURAV KATIYAR | | INTERLOCUTORY | |
| | | RESOLUTION PROFESSIONAL OF | | APPLICATION (I.B.C)/1606(ND)20 | Need to file both |
| 3715 | 0710102025332021/2 | EARTHCON UNIVERSAL BHUPINDRA AGRO | Sec 60(5) | 21 | documents separately |
| | | PRIVATE LIMITED Vs. | | COMPANY | |
| 3716 | 0710102005942019/6 | SHRI VARDHMAN RICE MILLS PRIVATE | IBC Under Sec 9 | PETITION IB (IBC)/241(ND)2019 | Page no. 1-11, 78 - 97 true copy sign missing |
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| | | GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL | Sec 33(1) (b) (i) to (iii) r/w | INTERLOCUTORY APPLICATION | |
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| 3717 | 0710102022802021/1 | PVT LTD | Sec 33(3) | (I.B.C)/1526(ND)20 | True copy sign missing |
| | | ASSET CARE AND RECONSTRUCTION | | | |
| | | ENTERPRISES LTD Vs. | | COMPANY | |
| | | SARE GURUGRAM PVT | | PETITION IB | |
| 3718 | 0710102002732020/7 | LTD | IBC under Sec 7 | (IBC)/300(PB)2020 | Documents not available |
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| | | | | COMPANY | True copy sign missing |
| | | REENA RATHORE Vs. | | PETITION | on every page, both |
| 0740 | 074040000040000 | MAHESH EDIBLE OIL | Sec. 241(1),Sec. | (COMPANIES | documents should be |
| 3719 | 0710102083612020/8 | INDUSTRIES LIMITED M/S. LATIKA HOTELS | 242(4),Sec. 244(1) | ACT)/102(PB)2020 COMPANY | file separately |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | |
| 2720 | 0740402007242020/2 | REGISTRAR OF COMPANIES | Can 050 (2) | ES | NO Index. No residentian |
| 3720 | 0710102097212020/2 | VANYA EDIBLE OILS & | Sec 252 (3) | ACT)/521(ND)2020 COMPANY | NO Index, No pagination |
| | | REFINERIES PRIVATE | | PETITION | |
| 3721 | 0710102097742020/1 | LIMITED Vs. CONNAUGHT PLAZA | Sec. 131(1) | (COMPANIES | No Pagination |
| | | RESTAURANTS | | COMPANY | |
| | | PRIVATE LIMITED Vs. | | PETITION | |
| 3722 | 0710102101482020/2 | REGISTRAR OF COMPANIES NCT OF | Sec. 441 | (COMPANIES ACT)/155(ND)2020 | Index missing |
| 0.22 | 0.1010210110202012 | TARUN GULATI Vs. | 0001411 | | mack mooning |
| | | SAARANYA HOSPITALITY | | COMPANY PETITION | Index missing |
| | | TECHNOLOGIES | | (COMPANIES | Index missing, documents should be |
| 3723 | 0710102106542020/2 | PRIVATE LIMITED AND | Sec. 241(1),Sec. 242(4) | ACT)/171(ND)2020 | upload in single pdf |
| | | ORBIT MANUFACTURING | | COMPANY | |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | |
| | 0740400400 | THE REGISTRAR OF | 0 - 050 (0) | ES | L. dan and tasks a |
| 3724 | 0710102108202020/2 | COMPANIES NCT OF BANSAL SUPPLIERS | Sec 252 (3) | ACT)/500(ND)2020 | Index missing |
| | | PRIVATE LIMITED Vs. | | | |
| | | RESOLUTION | | INTERLOCUTORY | |
| | | PROFESSIONAL EARTH LNFRASTRUCTURES | | INTERLOCUTORY APPLICATION | |
| | | LIMITED (MR. AKASH | | (I.B.C)/5656(ND)20 | Need stamp paper of Rs |
| 3725 | 0710102115422020/1 | SHINGHAL) | Rule 11 of NCLT, 2016 | 20 | 100 for UP affidavit |
| | | GALLANTT METAL | | CA(A) MERGER AND | Master index missing, volume wise index |
| 3726 | 0710102116452020/2 | LIMITED Vs. | Sec. 230-232, Sec 234 | AMALGAMATION(| missing |
| | | MR. NIKHIL RAI AND ANOTHER Vs. M/S | Sec. 241(1),Sec. | COMPANY PETITION | |
| | | VCARE | 242(4),Application under | (COMPANIES | |
| 3727 | 0710102139162019/17 | TECHNOLOGIES PVT RAJUL MOHAN Vs. | any other provisions | ACT)/157(ND)2019 COMPANY | Index missing |
| | | BRAHMA CITY PRIVATE | | PETITION IB | |
| 3728 | 0710102148942019/3 | LIMITED | IBC under Sec 7 | (IBC)/3209(ND)201 | Stamp paper missing |
| | | PRALINES EXPORT PRIVATE LTD Vs. | | COMPANY APPEAL(COMPANI | |
| | | EMAAR MGF LAND | | ES | |
| 3729 | 0710102157872019/4 | LIMITED NEETU CHANDAK Vs. | Sec 252 (3) | ACT)/189(ND)2020 COMPANY | NO index, no pagination |
| | | FUTEC SHELTERS PVT. | | PETITION IB | Notary missing on |
| 3730 | 0710102165262019/2 | LTD. DINESH CHAND JAIN & | IBC Under Sec 9 | (IBC)/3404(ND)201 | affidavit |
| | | ORS. Vs. FANTASTIC | | COMPANY | |
| | | BUILDCON PVT. LTD. & | | PETITION IB | |
| 3731 | 0710102415722018/38 | ORS. P K SALES COMPANY | IBC under Sec 7 | (IBC)/37(PB)2018 COMPANY | Documents not available |
| 3732 | 0710200412522017/23 | PVT. LTD. Vs. | IBC Under Sec 10 | PETITION IB | Court fees missing |
| 3733 | 0710200412522017/24 | P K SALES COMPANY PVT. LTD. Vs. | IBC Under Sec 10 | COMPANY PETITION IB | Court fees missing |
| 3133 | 01 10200412322011124 | DEEPAK KHANNA Vs. | indo onder dec 10 | FEITHONIB | Court isses illisoning |
| | | EARTH | | COMPANY | |
| 3734 | 0710200412592017/54 | INFRFASTRUCTURES LTD. | IBC under Sec 7 | PETITION IB (IBC)/401(ND)2017 | Proof of service missing |
| 0.07 | | SONY PICTURES | | i) | |
| | | NETWORKS INDIA PVT. LTD. Vs. ORTEL | | COMPANY PETITION IB | |
| 3735 | 0710200422432018/55 | COMMUNICATIONS | IBC Under Sec 9 | (IBC)/761(ND)2018 | No Index, no pagination |
| | | SONY PICTURES | 1 | | |
| | | NETWORKS INDIA PVT. LTD. Vs. ORTEL | | COMPANY PETITION IB | |
| 3736 | 0710200422432018/56 | COMMUNICATIONS | IBC Under Sec 9 | (IBC)/761(ND)2018 | No index, no pagination |
| | | M/S BARU MAL VINOD | | COMPANY | |
| 3737 | 0710200411352018/37 | KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/846(ND)2018 | NO pagination |
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| | | RAM KUMAR TYAGI Vs. | | COMPANY | english translation missing, page no. 51-52, |
| | | RMS BUILDERS PVT. | | PETITION IB | 70 page cut, page no. 77 |
| 3738 | 0710102027702021/1 | LTD. M/S. STRESSED | IBC under Sec 7 | (IBC)/238(PB)2021 COMPANY | - 80 page dim, |
| | | M/S. STRESSED ASSETS | | PETITION IB | |
| | | STABILIZATION FUND | | (IBC)/1075(ND)201 | |
| 3739 | 0710120007812018/10 | Vs. M/S. J.L. KNIT INDIA ASHU GUPTA (RP) Vs. | IBC under Sec 7 | 8 INTERLOCUTORY | No Index, No pagination |
| | | M/S SIEMENS | | APPLICATION | True copy sign missing |
| 3740 | 0710102024792021/1 | FINANCIAL SERVICES LTD (SOLE COC | Soc 60/F) | (I.B.C)/1571(ND)20 | on every page, page no. 26 - 27 page cut, |
| 3/40 | 01 10 102024/92021/1 | ABHISHEK JAIN Vs. | Sec 60(5) | COMPANY | 20 - 21 page cut, |
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| 3741 | 0710102028682021/1 | PRIVATE LIMITED | Rule 11 of NCLT | MPANIES | Wrong e-filing |

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| | | M/S COLUMBIA PETRO | | COMPANY | 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, |
| | | CHEM PVT LTD Vs. M/S | | PETITION IB | 625, 627, 629, 631, 633, |
| 3742 | 0710102412382017/21 | PETROLUBE INDIA LTD. SOLITAIRE CAPITAL | IBC Under Sec 9 | (IBC)/343(ND)2017 COMPANY | 635, 637, 639, page cut, |
| | | INDIA AND ANOTHER Vs. VIPUL SEZ | Sec. 241(1),Sec. | PETITION (COMPANIES | 1-23, 93-94, True Copy |
| 3743 | 0710102093852019/3 | DEVELOPERS PVT LTD SRIJAN MOVIDA | 242(4),Sec. 213 | ACT)/94(PB)2019 | Sign missing missing |
| | | TECHNOLOGIES | | COMPANY | Dans 4.24mm c |
| | | PRIVATE LIMITED Vs. TECHNOPAK | | COMPANY PETITION IB | Page no. 1-2 true copy sign missing, Page no. |
| 3744 | 0710102074512019/4 | ADVISORS PRIVATE | IBC Section 59 | (IBC)/876(ND)2019 | 7-10, 15-18, |
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| | | | | COMPANY | Page no. 391-393, 403- 405, translation copy |
| | | SURENDER KUMAR | | PETITION | missing, Page no. 788- |
| 3745 | 0710102080062020/8 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/133(ND)2020 | 801, 1043-1092 True copy sign missing, |
| | | STATE BANK OF INDIA Vs. M/S INDO ALUSYS | | COMPANY PETITION IB | Page no. 7-11 true copy |
| 3746 | 0710102077862020/13 | INDUSTRIES LTD. SURENDER KUMAR | IBC under Sec 7 | (IBC)/925(PB)2020 COMPANY | sign missing |
| 27.47 | 074040000000000 | GUPTA Vs. J.M. | 0 04441 0: | PETITION | Wasan F filing |
| 3747 | 0710102080062020/7 | HOUSING LTD. PK SALES COMPANY | Sec. 241(1),Sec. 242(4) | (COMPANIES INTERLOCUTORY | Wrong E-filing |
| 3748 | 0710102083112020/1 | PRIVATE LIMITED Vs. KARNATAKA BANK | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | APPLICATION (I.B.C)/3987(ND)20 | Rs 3 court fees missing in Vakalatnama |
| | | PK SALES COMPANY PRIVATE LIMITED Vs. | Sec 43(1) r/w Sec 44 | ÎNTERLOCUTORY APPLICATION | |
| 3749 | 0710102083112020/2 | KARNATAKA BANK PK SALES COMPANY | (1),Sec 66(1) | (I.B.C)/3987(ND)20 INTERLOCUTORY | Vakalatnama Missing |
| 2750 | 0740400000115000 | PRIVATE LIMITED Vs. | Sec 43(1) r/w Sec 44 | APPLICATION | Rs 3 Court fees missing |
| 3750 | 0710102083112020/3 | KARNATAKA BANK SURENDER KUMAR | (1),Sec 66(1) | (I.B.C)/3987(ND)20 COMPANY | in Vakalatnama |
| 3751 | 0710102080062020/13 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | Only Volume 2 Uploaded |
| | | SURENDER KUMAR GUPTA Vs. J.M. | | COMPANY PETITION | Wrong documents |
| 3752 | 0710102080062020/14 | HOUSING LTD. | Sec. 241(1),Sec. 242(4) | (COMPANIES | uploaded |
| | | WORLDWIDE | | | |
| | | LOGISTICS INDIA PVT LTD Vs. SEA AIR | | COMPANY PETITION IB | |
| 3753 | 0710102020852020/1 | CONSOLIDATORS M/S FINEX | IBC Under Sec 9 | (IBC)/632(ND)2020 | Wrong E-filing |
| | | CONSULTANCY SERVICES THROUGH | | | |
| | | PROPRIETOR NIKITA | | COMPANY | |
| | | SHUKLA Vs. M/S YUTHIKA COMMERCIAL | | COMPANY PETITION IB | |
| 3754 | 0710102026592020/2 | PRIVATE LTD. M/S. FINEX | IBC Under Sec 9 | (IBC)/695(ND)2020 | True Copy sign Missing |
| | | CONSULTANCY SERVICES Vs. | | COMPANY | |
| | | PRANIDHI COMMERCE | IDO UNIT OF T | PETITION IB | |
| 3755 | 0710102026642020/2 | PRIVATE LIMITED HEMANT KHANDELWAL | IBC Under Sec 9 | (IBC)/697(ND)2020 COMPANY | True Copy sign Missing |
| 3756 | 0710102068392020/12 | Vs. NIHO CONSTRUCTION | Sec. 241(1) | PETITION (COMPANIES | Wrong E-Filing |
| | | LORDS ABN LIMITED Vs. REGISTRAR OF | ,,, | COMPANY APPEAL(COMPANI | |
| 3757 | 0740402075022224 | COMPANIES DELHI AND | Soc 252 (4) | ES | Rack Date Affidavite |
| 3757 | 0710102075822020/4 | HARYANA SURENDER KUMAR | Sec 252 (1) | ACT)/388(ND)2020 COMPANY | Back Date Affidavite |
| 3758 | 0710102080062020/11 | GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | True Copy Sign Missing |
| | | SURENDER KUMAR GUPTA Vs. J.M. | | COMPANY PETITION | |
| 3759 | 0710102080062020/12 | HOUSING LTD. | Sec. 241(1),Sec. 242(4) | (COMPANIES COMPANY | True Copy sign Missing |
| 2700 | 074040200202024244 | ARUN GOEL Vs. SPG | Sec. 241(1),Sec. | PETITION | True Conveign mississ |
| 3760 | 0710102092602019/11 | BUILDCON PVT. LTD. SHALU KHANNA VS. | 242(4),Sec. 244(1) | (COMPANIES INTERLOCUTORY | True Copy sign missing |
| 3761 | 0710102095932020/3 | PARAMJEET SINGH SEHRA & ORS | 19(2) | APPLICATION (I.B.C)/4346(ND)20 | No Pagination, Court fess and welfare missing |
| | | SYNDICATE BANK Vs. BULLAND BUILDTECH | | COMPANY PETITION IB | |
| 3762 | 0710102102622019/4 | PRIVATE LIMITED INTEC CAPITAL | IBC under Sec 7 | (IBC)/1744(ND)201 COMPANY | Proof Of Service Missing |
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| | | LIMITED Vs. R. B. M. DEVELOPERS PRIVATE | | PETITION IB (IBC)/1061(ND)202 | |

| | | SH. RAJ KUMAR JULKA | Sec. 241(1),Sec. | COMPANY | |
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| 3764 | 0710102113152020/3 | Vs. VIJAY KUMAR JULKA | 242(4),Application under any other provisions | PETITION (COMPANIES | True Copy Sign Missing on Everypage |
| 3704 | 07 10 102 113 132020/3 | AAISHWARY | any other provisions | COMPANY | on Everypage |
| | | CONSTRUCTIONS Vs. SUNTECH PETRO | | PETITION IB (IBC)/2355(ND)201 | |
| 3765 | 0710102125842019/7 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | True Copy Sign missing |
| | | AAISHWARY CONSTRUCTIONS Vs. | | COMPANY PETITION IB | |
| | | SUNTECH PETRO | | (IBC)/2355(ND)201 | |
| 3766 | 0710102125842019/8 | PRIVATE LIMITED DAYAL INDUSTRIES | IBC Under Sec 9 | 9 ICOMPANY | True Copy sign Missing |
| | | PRIVATE LIMITED Vs. | | PETITION IB | |
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| 3767 | 0710102128142019/21 | PRODUCTS PRIVATE SHOREWALA | IBC Under Sec 9 | CP(AA) MERGER | On Every page |
| | | INVESTMENT AND PROPERTIES PRIVATE | | AND AMALGAMATION(| |
| | | LIMITED Vs. ORRIS | Sec. 230-232 - Second | COMPANIES | |
| 3768 | 0710102146862019/5 | INFRASTRUCTURE PRATIM KABIRAJ Vs. | Motion | ACT)/159(ND)2019 | Index Missing |
| | | BENGAL UNITECH | | COMPANY | |
| | | UNIVERSAL | | PETITION IB | |
| 3769 | 0710102150942019/7 | INFRASTRUCTURE PRIVATE LIMITED | IBC under Sec 7 | (IBC)/3243(ND)201 9 | Wrong E-filing |
| | | JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST | | COMPANY PETITION IB | No Documents Found by |
| 3770 | 0710200411562018/12 | PVT. LTD. | IBC Under Sec 9 | (IBC)/742(ND)2018 | /12 |
| | | M/S MIDITECH PVT LTD | | COMPANY | |
| 3771 | 0710200412612017/3 | Vs. CANARA BANK & ORS | IBC Under Sec 10 | PETITION IB (IBC)/432(ND)2017 | Affidavite Miss |
| | | MANISH TRADERS PRIVATE LIMITED Vs. | | COMPANY ARREAL (COMPANI | |
| | | M/S ALTERNATIVE | Application under any | APPEAL(COMPANI ES | |
| 3772 | 0710200421992018/2 | VENTURE PVT LTD BOSTON SCIENTIFIC | other provisions | ACT)/272(ND)2018 CP(AA) MERGER | Wrong E-filing |
| | | SERVICES PRIVATED | | AND | |
| | | LIMITED Vs. BOSTON SCIENTIFIC SERVICES | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | [|
| 3773 | 0710102002302021/3 | PRIVATED LIMITED | Motion | ACT)/17(PB)2021 | Wrong e-filing |
| | 1 | RAHUL KHILNANI & ANR. Vs. SOLVEN | Sec 30,Application under | INTERLOCUTORY APPLICATION | |
| | | POWER SYSTEMS | any other provisions- | (I.B.C)/641(ND)202 | Page no. 11 - 99 true |
| 3774 | 0710102007962021/2 | PRIVATE LIMITED SARDAR JI DI HATTI | IBC | 1 INTERLOCUTORY | copy sign missing |
| | | DEPARTMENTAL | | APPLICATION | |
| 3775 | 0710102001232021/3 | STORE PVT. LTD. Vs. SUNIL KUMAR | Sec 60(5) | (I.B.C)/143(ND)202 | Documents not available |
| 3775 | 07 10 10 200 12 32 02 1/3 | SUNIE RUMAR | Sec 60(5) | INTERLOCUTORY | Documents not available |
| 3776 | 0710102015222021/1 | RAJNISH JHA Vs. VINEET AGGARWAL | Sec 60(5) | APPLICATION (I.B.C)/981(ND)202 | Documents not open |
| 3776 | 07 10 1020 1522202 171 | IL&FS FINANCIAL | Sec 60(5) | (I.B.C)/961(ND)202 | Documents not open |
| | | SERVICES LIMITED Vs. M/S ANSAL | | COMPANY PETITION IB | |
| | | PROPERTIES AND | | (IBC)/1649(ND)201 | True copy sign missing |
| 3777 | 0710102100562019/10 | INFRASTRUCTURE PANKAJ SABHARWAL | IBC under Sec 7 | 9 COMPANY | on every page |
| | | & ORS. Vs. | | PETITION | |
| 3778 | 0710102105602020/3 | SUPERTECH LIMITED & TARUN GULATI Vs. | Sec. 213 | (COMPANIES | Documents not available |
| | | SAARANYA | | COMPANY | |
| | | HOSPITALITY TECHNOLOGIES | | PETITION (COMPANIES | Need Rs 100 stamp |
| 3779 | 0710102106542020/3 | PRIVATE LIMITED AND | Sec. 241(1),Sec. 242(4) | ACT)/171(ND)2020 | paper in affidavit for UP |
| | | LURGI INDIA INTERNATIONAL | | CA(A) MERGER AND | |
| | | SERVICES PRIVATE | | AMALGAMATION(| |
| 3780 | 0710102113742020/2 | LIMITED Vs. IDEA BUILDERS PVT LTD | Sub-section (I) of section 230 | COMPANIES ACT)/128(ND)2020 | Wrong e-filing |
| 0700 | 0110102110142020/2 | BSAF INDIA LTD Vs. | 200 | , , , | Wilding C-ming |
| | | MEGHAAARIKA INTERNATIONAL PVT | | COMPANY PETITION IB | |
| 3781 | 0710102118562020/1 | LTD | IBC Under Sec 9 | (IBC)/65(ND)2021 | Page no. 17 not clear |
| | | BASF INDIA LTD Vs. MEGHAAARIKA | | COMPANY | |
| | | INTERNATIONAL PVT | L | PETITION IB | [|
| 3782 | 0710102118572020/1 | LTD NARENDRA SINGH | IBC Under Sec 9 | (IBC)/66(ND)2021 | Page no. 17 not clear |
| | | RAWAT & ORS. Vs. | | COMPANY | |
| 3783 | 0710102118692020/1 | M/S ELEGANT INFRACON PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/69(ND)2021 | No Index |
| | | SAHAL FOOD | | COMPANY | |
| | | PRODUCTS PRIVATE LIMITED Vs. RANCY | | PETITION (COMPANIES | No index in written submission, file both |
| 3784 | 0710102155612019/15 | CONSTRUCTION | Sec. 241(1) | ACT)/170(ND)2019 | documents separately |
| | | JONES LANG LASALLE BUILDING OPERATIONS | | | |
| | | PRIVATE LIMITED Vs. | | COMPANY | |
| | | CITY MART MAINTENANCE | | COMPANY PETITION IB | |
| | | SERVICES PRIVATE | IDO Hard Co. | (IBC)/3213(ND)201 | |
| 3785 | 0710102156952019/5 | LIMITED INDIAN OVERSEAS | IBC Under Sec 9 | 9 COMPANY | Documents not available |
| 2700 | 0740400410040010 | BANK Vs. M/S JMD | IDCd C | PETITION IB | Manage a filing |
| 3786 | 0710102410042018/20 | OILS PVT. LTD. M/S SMALL | IBC under Sec 7 | (IBC)/373(PB)2018 | Wrong e-filing |
| | | INDUSTRIES DEVELOPMENT BANK | | COMPANY | |
| | | OF INDIA Vs. M/S | | PETITION IB | |
| 3787 | 0710200014262017/15 | DELICIOUS COCO | Sec. 7(7) | (IBC)/575(ND)2017 | Documents not available |
| | | VINAYAK ADVERTISING Vs. RAJESH GEMS AND | | COMPANY PETITION IB | |
| 3788 | 0710200412652017/15 | JEWELS PVT LTD | IBC Under Sec 9 | (IBC)/546(ND)2017 | Wrong efiling |
| | | STANDAR CHARTERED BANK Vs. WOOLWAYS | | COMPANY PETITION IB | |
| 3789 | 0710200417362018/41 | INDIA LIMITD SUNFLAG IRON & | IBC under Sec 7 | (IBC)/29(ND)2018 COMPANY | Back date affidavit, |
| | | STEEL CO LTD Vs. | | PETITION IB | Index should be put on |
| 3790 | 0710200419922018/3 | RAJAT WIRES PVT LTD | IBC Under Sec 9 | (IBC)/622(ND)2018 | top of the file |
| | | SCHABLONA INDIA LTD | Sec. 230-232 - Second | CP(AA) MERGER AND | [|
| 3791 | 0710102000792021/2 | Vs. DR. DINESH MOHAN | Motion | AMALGAMATION(| Proof of service missing |
| | | SHARMA & OTHERS Vs. | | INTERLOCUTORY | Need Rs 100 stamp |
| | | EARTHCON UNIVERSAL | Son SOUT Delta 44 | APPLICATION | paper for uttar pradesh, |
| 3792 | 0710102009642021/3 | INFRATECH PRIVATE LIMITED | Sec 60(5),Rule 11 of NCLT, 2016 | (I.B.C)/796(ND)202 1 | Court fees missing on vakalatnama |
| | | MR. VISHAL SWARA & | | COMPANY | |
| | | ANR Vs. SLV SECURITY SERVICES | | PETITION (COMPANIES | Index missing, no |
| 3793 | 0710102010102021/1 | PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | ACT)/62(ND)2021 | welfare and court fees |
| | | | | | |

| | | ATISHAY JEWELLERS PRIVATE LIMITED Vs. | | CA(A) MERGER AND | |
|------|-------------------------|--|-------------------------------------|-------------------------------------|---|
| | | RURAL BROADBAND | | AMALGAMATION(| |
| 3794 | 0710102013972020/2 | PRIVATE LIMITED EXPERION | Sec. 230-232, Sec 234 | COMPANIES INTERLOCUTORY | Wrong e-filing |
| | | DEVELOPERS PVT LTD | | APPLICATION | Page no. 90 - 93 not |
| 3795 | 0710102020892021/1 | Vs. CHANDRA BAGH KOTHI | Sec 60(5) | (I.B.C)/1342(ND)20 CA(A) MERGER | clear |
| | | INVESTMENT AND FINANCE PRIVATE | | AND AMALGAMATION(| |
| 3796 | 0710102022332021/1 | LIMITED Vs. | Sec. 230-232, Sec 234 | COMPANIES | No index, no pagination |
| | | SANTOSH SHARMA Vs. | | INTERLOCUTORY APPLICATION | |
| 3797 | 0710102026592021/1 | KAPIL GUPTA | 19(2) | (I.B.C)/1700(ND)20 | Wrong e-filing |
| | | VIKRAM BAJAJ Vs. | | INTERLOCUTORY APPLICATION | Page no. 1 - 11 true copy |
| 3798 | 0710102018812021/5 | NET 4 INDIA LTD. RAMA TENT HOUSE Vs. | Sec 60(5) | (I.B.C)/1228(PB)202 COMPANY | sign missing |
| | | UNISONS HOTELS | | PETITION IB | Page no. 1 - 14 true |
| 3799 | 0710102020992020/4 | PRIVATE LIMITED M/S. P K ENTERPRISES | IBC Under Sec 9 | (IBC)/596(ND)2020 COMPANY | Copy sign missing |
| | | Vs. M/S. FOUR FRESH | | PETITION IB | Welfare and Court Fess |
| 3800 | 0710102022422018/3 | RETAIL PVT. LTD. M/S NEWGEN | IBC Under Sec 9 | (IBC)/1651(ND)201 | missing on vakalatnama |
| | | SPECIALTY PLASTICS LMT Vs. M/S. | | COMPANY PETITION IB | |
| 3801 | 0710102028922020/1 | PROMINENT | IBC Under Sec 9 | (IBC)/741(ND)2020 | True Copy sign Missing |
| | | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC | Application under any | INTERLOCUTORY APPLICATION | Wrong e-filing, Additional and |
| 3802 | 0710102077272020/5 | BOTTLE CAPS PVT. | other provisions- IBC | (I.B.C)/3316(ND)20 | application should be |
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| | | SHALU KHANNA Vs. | | INTERLOCUTORY APPLICATION | Page no. 15 - 18, 20 not clear, Welfare and court |
| 2002 | 0740402005020202 | PARAMJEET SINGH | 49(2) | (I.B.C)/4346(ND)20 | fees missing on |
| 3803 | 0710102095932020/4 | SEHRA & ORS COMFORT | 19(2) | 20 COMPANY | vakalatnama |
| | | FOOTWEARS PVT LTD Vs. M/S RS SEVEN | | PETITION IB (IBC)/1531(ND)201 | |
| 3804 | 0710102096402019/5 | LIFESTYLE PVT LTD | IBC Under Sec 9 | 9 | True Copy sign Missing |
| | | | | | |
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| | | | | | |
| | | DEVINDER YADAV & ORS Vs. GRJ | | COMPANY | Master index and volume wise index |
| | | DISTRIBUTORS AND | | PETITION IB | should be separate, |
| 3805 | 0710102096682020/2 | DEVELOPERS PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1066(ND)202 0 | volume have more than 200 pages |
| | | (RETD.) Vs. ORIOR | | COMPANY | |
| | | DEVELOPERS AND | | PETITION IB | |
| 3806 | 0710102096802019/6 | INFRASTRUCTURE PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1529(ND)201 9 | Wrong E-filing |
| 3333 | | IL&FS FINANCIAL SERVICES LIMITED Vs. | | COMPANY | |
| | | M/S ANSAL | | PETITION IB | |
| 3807 | 0710102100562019/7 | PROPERTIES AND INFRASTRUCTURE | IBC under Sec 7 | (IBC)/1649(ND)201 | Page no. 4 not clear |
| 3007 | 07 10 102 100 3020 13/7 | AJAY SINGHAL Vs. | ibo unuer sec r | COMPANY | rage no. 4 not clear |
| 3808 | 0710102104182020/1 | SITA RAM AND COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | PETITION (COMPANIES | Page no. 102 not clear |
| 0000 | | AJAY SINGHAL Vs. | 000: 212(1);000: 211(1) | COMPANY | rage no. 102 not closs |
| 3809 | 0710102104182020/2 | SITA RAM AND COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | PETITION (COMPANIES | Welfare missing |
| | | AJAY SINGHAL Vs. SITA RAM AND | | COMPANY PETITION | |
| 3810 | 0710102104182020/3 | COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | (COMPANIES | Welfare missing |
| | | TREND FLOORING PRIVATE LIMITED Vs. | | COMPANY | |
| 2011 | 07404004404400044 | VASISHT AGENCIES | IDO Hardan Orano | PETITION IB | true copy missing on |
| 3811 | 0710102110142020/4 | PRIVATE LIMITED TRANS ASIAN | IBC Under Sec 9 | (IBC)/28(ND)2021 | every page |
| | | SHIPPING SERVICES PRIVATE LIMITED Vs. | | COMPANY PETITION IB | |
| | | BLUE BIRD LOGISTICS | | (IBC)/1126(ND)202 | Page no. 1 - 41 True |
| 3812 | 0710102110482020/4 | PRIVATE LIMITED | IBC Under Sec 9 | 0 INTERLOCUTORY | copy sign missing |
| 2012 | 0740400447075555 | HEMANT SHARMA Vs. | S C0(F) | APPLICATION | True Copy missing on |
| 3813 | 0710102117252020/2 | SANDEEP TYAGI SAKSHI FINCAP | Sec 60(5) | (I.B.C)/5626(ND)20 INTERLOCUTORY | every page |
| 3814 | 0710102118552020/2 | PVT.LTD Vs. CELEBRATION CITY | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/5726(PB)202 | Page no. 1 - 8 True Copy sign missing |
| 5514 | 5. 10 10±110332020/2 | BALAJI DIGITAL | | COMPANY | |
| 3815 | 0710102119382020/2 | SOLUTION PRIVATE LIMITED Vs. | IBC Under Sec 10 | PETITION IB (IBC)/72(ND)2021 | More than 200 Pages in single volume |
| | | AJAY RAI Vs. ANSAL PHALAK | | COMPANY PETITION IB | Index missing in vol-2, |
| | | INFRASTRUCTURE PVT | | (IBC)/3206(ND)201 | True Copy sign missing |
| 3816 | 0710102152112019/3 | LTD ASSISTANT | IBC under Sec 7 | 9 | on every page |
| | | COMMISSIONER OF | | | |
| | | INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR | | | |
| | 1 | OF COMPANIES DELHI &ANR. (IN THE MATTER | | COMPANY | |
| | 1 | OF: M/S INTELLUTIONS | | APPEAL(COMPANI | |
| 3817 | 0710102171622019/1 | FINANCE & INVESTMENT PVT. | Sec 252 (1) - By Government Body | ES ACT)/22(ND)2020 | Page no. 11 missing |
| | | BRIJ ASSOCIATES Vs. | 50 to | COMPANY | g |
| 3818 | 0710200000812018/3 | ASSOCIATED LIGHTING SYSTEM PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/342(ND)2018 | Index Missing |
| | | CFM ASSET | | INTERLOCUTORY | |
| | | RECONSTRUCTION PVT LTD Vs. M/S ACTION | | APPLICATION | |
| 3819 | 0710102019362021/1 | ISPAT AND POWER PRIVATE LIMITED | Rule 11 of NCI T 2010 | (I.B.C)/1243(PB)202 | True Copy Sign Missing |
| 3013 | 0.10102013302021/1 | M/S CHT INDIA PRIVATE | Rule 11 of NCLT, 2016 | COMPANY | On every Page |
| | | LIMITED Vs. INNOVATIVE TEXTILES | | PETITION IB (IBC)/1184(ND)201 | |
| 3820 | 0710102076342019/8 | LIMITED | IBC Under Sec 9 | 9 | Page no. 52 not clear |
| 1 | | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC | Application under any | INTERLOCUTORY APPLICATION | Page no. 11 - 15, 17, 23, |
| 1 | | BOTTLE CAPS PVT. | other provisions- IBC | (I.B.C)/3316(ND)20 | 32, 34 - 59 page not clear |

| | | MUKESH KUMAR | | | |
|------|---------------------|---|--|---|---|
| | | GROVER Vs. UTTARAKHAND POWER | | INTERLOCUTORY | |
| | | CORPORATION | | APPLICATION | |
| | | LIMITED THROUGH ITS | | (I.B.C)/3591(ND)20 | Page no. 1 - 8, 11 - 57 |
| 3822 | 0710102083582020/2 | EXECUTIVE ENGINEER B.P. AGENCY (DELHI) | Sec 60(5) | 20 COMPANY | true copy sign missing |
| | | Vs. BRIGHTSUN | | PETITION IB | Index Missing, No |
| | 074040000000004040 | TECHNOCRAFT PVT. | IDO Hardan Oran O | (IBC)/1198(ND)201 | Pagination, Documents |
| 3823 | 0710102086982019/8 | LTD. AKANKSHA GARTEX | IBC Under Sec 9 | COMPANY | not clear |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | |
| 3824 | 0710102108042020/2 | REGISTRAR OF COMPANIES | Sec 252 (3) | ES ACT)/480(ND)2020 | No Pagination |
| 3024 | 071010210004202072 | CARGO PLANNERS LTD | 360 232 (3) | COMPANY | Index Missing, No |
| | | Vs. AAKRITI INFO- | | PETITION IB | pagination, court fees |
| 3825 | 0710102109962019/3 | MEDIA PVT LTD J C ENTERPRISES | IBC Under Sec 9 | (IBC)/1899(ND)201 INTERLOCUTORY | missing |
| | | PRIVATE LIMITED Vs. | | APPLICATION | Index Missing, No |
| 3826 | 0710102113662020/1 | M K S OIL PRIVATE LIMITED | Rule 11 of NCLT, 2016 | (I.B.C)/5451(ND)20 20 | Pagination, No welfare, Rs 3 court fees missing |
| 3020 | 071010211300202071 | DRESIER | Rule 11 Of NOE1, 2010 | COMPANY | Index missing, True |
| | 074040040504004040 | COMMODITIES PVT LDT | IDO 1 0 7 | PETITION IB | copy sign missing on |
| 3827 | 0710102125042019/6 | Vs. JAIPURIA MR. NIKHIL RAI AND | IBC under Sec 7 | (IBC)/2480(PB)2019 COMPANY | everypage |
| | | ANOTHER Vs. M/S | Sec. 241(1),Sec. | PETITION | |
| 3828 | 0710102139162019/15 | VCARE TECHNOLOGIES PVT | 242(4),Application under any other provisions | (COMPANIES ACT)/157(ND)2019 | True Copy sign missing on every page |
| 3020 | 0710102139102019/13 | MR. NIKHIL RAI AND | any other provisions | COMPANY | on every page |
| 1 | | ANOTHER Vs. M/S | Sec. 241(1),Sec. | PETITION (COMPANIES | True Comu Sign Minning |
| 3829 | 0710102139162019/16 | VCARE TECHNOLOGIES PVT | 242(4),Application under any other provisions | (COMPANIES ACT)/157(ND)2019 | True Copy Sign Missing on everypage |
| | | VIKAS MITTAL Vs. M/S | , | , | 1 |
| 1 | | ODEON BUILDERS PVT. LTD. (THROUGH ITS | | COMPANY | |
| 1 | | DIRECTOR MR. RAM | | PETITION IB | |
| 3830 | 0710102161032019/4 | NIWAS BANSAL) & | IBC Under Sec 9 | (IBC)/162(ND)2020 | Wrong e-filing |
| | | VANDANA RAHEJA Vs. SPAZE TOWERS | | COMPANY PETITION IB | Page no. 1- 5 true copy |
| 3831 | 0710102065422020/5 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/889(ND)2020 | sign missing |
| | | MAHENDER KUMAR KHANDELWAL | | | |
| | | (RESOLUTION | | INTERLOCUTORY | |
| | | PROFESSIONAL) Vs. | | APPLICATION | No index, No pagination, |
| 3832 | 0710102067522020/1 | FINSERVE SHARED SERVICES LIMITED | Sec 66(1) | (I.B.C)/2540(PB)202 0 | no welfare and court fees |
| | | SANTOSH ASSOCIATES | | COMPANY | |
| | | Vs. PARAMEX TRANSFORMERS | | PETITION IB | |
| 3833 | 0710102076312019/11 | LIMITED | IBC Under Sec 9 | (IBC)/1125(ND)201 9 | wrong e-filing |
| | | | Application under any | COMPANY | |
| | | 1.M/S S.S.REALTECH | other provisions ,Application under any | COMPANY PETITION | |
| | | PVT. LTD. Vs. SMT. | other provisions | (COMPANIES | Page no. 50 - 69, 87 - 93, |
| 3834 | 0710102084152019/7 | BINA MITTAL TULSI NANDAN KANT | Application under any | ACT)/81(ND)2019 | 117 - 28, not clear, |
| | | BANSAL Vs. M/S | | | |
| | | PRABHATAM | | COMPANY | |
| 3835 | 0710102088862020/3 | ADVERTISING PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/996(ND)2020 | true copy missing on every page |
| | | INABENSA BHARAT | | COMPANY | |
| | | PVT. LTD. Vs. JBB- EVEREST BUILDTECH | | PETITION IB (IBC)/1041(ND)202 | True Copy sign missing |
| 3836 | 0710102093492020/1 | PRIVATE LIMITED | IBC Under Sec 10 | 0 | on every page |
| | | ROHIT PRASAD Vs. | | COMPANY | |
| | | S&N LIFESTYLE INFRAVENTURES PVT | | COMPANY PETITION IB | |
| 3837 | 0710102093812020/4 | LTD | IBC under Sec 7 | (IBC)/1026(PB)2020 | No Index, No pagination |
| | | SHALU KHANNA Vs. PARAMJEET SINGH | | INTERLOCUTORY APPLICATION | no Welfare and rs 3 |
| 3838 | 0710102095932020/5 | SEHRA & ORS | 19(2) | (I.B.C)/4346(ND)20 | court fess |
| | | BANK OF INDIA Vs. WEST FACE | | COMPANY | |
| | | HOSPITALITY AND | | PETITION IB | |
| | | MANAGEMENT | | (IBC)/1572(ND)201 | Court fees missing in |
| 3839 | 0710102098942019/11 | PRIVATE LIMITED SATISH KUMAR | IBC under Sec 7 | 9 INTERLOCUTORY | vakalatnama |
| | | NARANG Vs. DREAM | | APPLICATION | true copy sign missing |
| 3840 | 0710102103232020/2 | PROCON PVT. LTD. | Sec 60(5) | (I.B.C)/4935(ND)20 | on every page |
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| | | | | COMPANY | Page no. 57 material data |
| | | PANKAJ SABHARWAL | | PETITION IB | Page no. 57, notary date not mention, welfare and |
| L. | | & ORS Vs. SUPERTECH | | (IBC)/1090(ND)202 | court fees missing on |
| 3841 | 0710102105662020/3 | LIMITED ASHISH GUPTA Vs. | IBC under Sec 7 | 0 COMPANY | vakalatnama |
| | | DELAGUA HEALTH | | PETITION IB | Index missing, no |
| 3842 | 0710102106742019/6 | INDIA PRIVATE LIMITED SBPL | IBC Under Sec 9 | (IBC)/1840(ND)201 COMPANY | pagnation |
| | | INFRASTRUCTURE | | PETITION | |
| | | LTD. & ORS Vs. M/S | Application under any | (COMPANIES | |
| 3843 | 0710102423672018/2 | DLF SBPL INTEC CAPITAL | other provisions | ACT)/145(ND)2012 | No Index, No pagination |
| | | LIMITED Vs. EASTERN | | <u> </u> | |
| | | EMBROIDERY COLLECTIONS | | COMPANY PETITION IB | True convision missing |
| 3844 | 0710102014622021/1 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/161(ND)2021 | True copy sign missing on every page |
| | | NARESH KUMAR | - | INTERLOCUTORY | |
| | | BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) | | APPLICATION (I.B.C)/1042(ND)20 | |
| 3845 | 0710102015692021/2 | PVT. LTD. | Sec 60(5) | 21 | no index, no pagination |
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| | | | | | Need master index and |
| | | ASHWINI MEHRA Vs. | | INTERLOCUTORY | volume wise index |
| | | INDIAN OIL CORPORATION | | APPLICATION (I.B.C)/2184(PB)202 | volume separately, volume does not contain |
| 3846 | 0710102062852020/3 | LIMITED | Sec 60(5) | o . | more than 200 pages |
| | | B.P. AGENCY (DELHI) | , , | COMPANY | |
| 1 | | Vs. BRIGHTSUN TECHNOCRAFT PVT. | | PETITION IB (IBC)/1198(ND)201 | |
| 3847 | 0710102086982019/11 | LTD. | IBC Under Sec 9 | 9 | Wrong e-filing |
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| | | ANUPAM ENTERPRISES | | COMPANY | | | |
|--|--|--|---|--|---|--|---|
| | | Vs. AARCITY INFRASTRUCTURE | | PETITION IB (IBC)/1812(ND)201 | | | |
| 3848 | 0710102105402019/12 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | , | Wrong e-filing | |
| | | ASHOK MITTAL Vs. | | COMPANY | | | |
| 3849 | 0710102107732020/2 | SINGLA INFRABUILD PVT. LTD. | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | | Index missing | |
| | | RAGHUDHA | | CP(AA) MERGER | | | |
| 3850 | 0710102115722020/3 | PROPERTIES PVT LTD Vs. | Sec. 230-232 - Second Motion | AND AMALGAMATION(| 1 | Wrong e-filing | |
| | | PARAS ENTERPRISES | | COMPANY | | | |
| 3851 | 0710102147832019/3 | Vs. ARISU PACKAGING PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/3125(ND)201 | | Index missing | |
| | | SATKAR TERMINALS | | INTERLOCATORY | | | |
| 3852 | 0710102149722019/7 | LIMITED Vs. REGISTRAR OF | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | APPLICATION (IBC)/85(ND)2019 | , | Wrong e-filing | |
| | | PUNJAB NATIONAL | | | | | |
| | | BANK Vs. M/S GENERAL POWER | Application under any | COMPANY PETITION IB | | | |
| 3853 | 0710120004512018/21 | COMPANY PVT. LTD. | other provisions | (IBC)/637(PB)2018 | | Wrong e-filing | |
| | | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. | | COMPANY | | | |
| | | STAR MINERAL | | PETITION IB | | | |
| 3854 | 0710200410172018/26 | RESOURCES PVT. LTD. MUSADDI LAL KISHAN | IBC Under Sec 9 | (IBC)/607(ND)2018 COMPANY | | Wrong e-filing | |
| | | LAL Vs. RAM DEV PVT | | PETITION IB | | | |
| 3855 | 0710200412802017/10 | ASHOK KUMAR | IBC Under Sec 9 | (IBC)/178(PB)2017 | | Wrong e-filing | |
| | | AGRAWAL Vs. | | COMPANY | | | |
| | | INTEGRATED ELECTROMECH | | APPLICATION(CO MPANIES | | | |
| 3856 | 0710102021902020/1 | PRIVATE LIMITED | Sec 241 (2) | ACT)/169(ND)2020 | ı | Wrong e-filing | |
| | | ORIENTAL BANK OF COMMERCEOF Vs. | | COMPANY | | | |
| | | VALLABH STEEL WEST | | PETITION IB | | | |
| 3857 | 0710102033942018/13 | PVT. LTD. | IBC under Sec 7 | (IBC)/107(PB)2019 CP(AA) MERGER | | Wrong e-filing | |
| | | MORELLE DEALERS | Sec. 230-232 - Second | AND | | No stamp paper, | |
| 3858 | 0710102080762019/3 | LLP Vs. | Motion | AMALGAMATION(| | Affidavit not notarised | |
| | | MORELLE DEALERS | Sec. 230-232 - Second | CP(AA) MERGER AND | | No stamp paper, | |
| 3859 | 0710102080762019/4 | LLP Vs. | Motion | AMALGAMATION(| | Affidavit not notarised | |
| | | MORELLE DEALERS | Sec. 230-232 - Second | CP(AA) MERGER AND | | No stamp paper, | |
| 3860 | 0710102080762019/5 | LLP Vs. | Motion | AMALGAMATION(| | Affidavit not notarised | |
| | _ | MORELLE DEALERS | Sec. 230-232 - Second | CP(AA) MERGER AND | | No stamp paper, | ┐ |
| 3861 | 0710102080762019/6 | LLP Vs. | Motion | AMALGAMATION(| | Affidavit not notarised | |
| | | BLUE STAR BUILDPROP PRIVATE | | CA(A) MERGER AND | | | |
| 3862 | 0710102083842020/6 | LIMITED Vs. EARTH | Sec. 230-232, Sec 234 | AMALGAMATION(| | No Index, no pagination | |
| | | SHALU KHANNA Vs. PARAMJEET SINGH | | INTERLOCUTORY APPLICATION | | True copy sign missing | |
| 3863 | 0710102095932020/6 | SEHRA & ORS | 19(2) | (I.B.C)/4346(ND)20 | | on every page | |
| | | TARUN GULATI Vs. SAARANYA | | COMPANY | | | |
| | | HOSPITALITY | | PETITION | | | |
| 2004 | 0740400400540000/4 | TECHNOLOGIES | S 244(4) S 242(4) | (COMPANIES | | No Indov | |
| 3864 | 0710102106542020/4 | PRIVATE LIMITED AND | Sec. 241(1),Sec. 242(4) | ACT)/171(ND)2020 | | No Index | |
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| | | | | INTERLOCUTORY | | | |
| | | | | INTERLOCUTORY APPLICATION | | No Index, No pagination, | |
| 3865 | 0710102018812021/2 | VIKRAM BAJAJ Vs. | Sac 60(5) | | • | True copy sign missing | |
| 3865 | 0710102018812021/2 | NET 4 INDIA LTD. GULLIVERS TRAVEL | Sec 60(5) | APPLICATION (I.B.C)/1228(PB)202 1 | | True copy sign missing on every page | |
| 3865 | 0710102018812021/2 | NET 4 INDIA LTD. GULLIVERS TRAVEL ASSOCIATES Vs. FORE | Sec 60(5) | APPLICATION (I.B.C)/1228(PB)202 1 COMPANY | | True copy sign missing on every page Master index missing, | |
| 3865 | 0710102018812021/2 0710102077422020/7 | NET 4 INDIA LTD. GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. | Sec 60(5) | APPLICATION (I.B.C)/1228(PB)202 1 COMPANY PETITION IB (IBC)/922(ND)2020 | | True copy sign missing on every page | |
| | | NET 4 INDIA LTD. GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. AMRIT KUMAR PATEL | | APPLICATION (I.B.C)/1228(PB)202 1 COMPANY PETITION IB (IBC)/922(ND)2020 COMPANY | | True copy sign missing on every page Master index missing, True copy sign missing | |
| | | NET 4 INDIA LTD. GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED | | APPLICATION (I.B.C)/1228(PB)202 1 COMPANY PETITION IB (IBC)/922(ND)2020 COMPANY PETITION IB (IBC)/733(ND)2020 | | True copy sign missing on every page Master index missing, True copy sign missing | |
| 3866 | 0710102077422020/7 | NET 4 INDIA LTD. GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED INTEC CAPITAL LTD Vs. | IBC Under Sec 9 | APPLICATION (I.B.C)/1228(PB)202 1 COMPANY PETITION IB (IBC)/922(ND)2020 COMPANY PETITION IB (IBC)/773(ND)2020 COMPANY | | True copy sign missing on every page Master index missing, True copy sign missing on every page | |
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| 3908 | 0710102086612020/3 | PRIVATE LIMITED | 19(2) | 20 | affidavit | |
| | | SYNDICATE BANK Vs. M/S INCOM WIRES & | | COMPANY PETITION IB | | |
| 3909 | 0710102095282019/5 | CABLES PVT. LTD. | IBC under Sec 7 | (IBC)/1456(PB)2019 | Wrong e-filing | |
| 0000 | 071010203020201370 | GABLEST VI. ETB. | ibo under oce r | (120)/1400(12)2010 | Wrong c-ming | |
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| | | ATUL KUMAR KANSAL | | COMPANY | index, volume contain | |
| | | Vs. SAMYAK PROJECT | | APPLICATION(IBC) | more than 200 pages, | |
| 3910 | 0710102097692019/2 | PRIVATE | Sec. 45 (1) | /891(ND)2019 | true copy sign missing | |
| | | PARTHA SARATHY | - , , | INTERLOCUTORY | | |
| 1 | | SARKAR Vs. INNOVARI | | APPLICATION | | |
| L | | TECHNOLOGIES | Application under a | | | |
| 3911 | 0710102100592020/2 | PRIVATE LIMITED | other provisions- IE | | Index Missing | |
| | | VENKATA NAGESWARA | | COMPANY | | |
| | | THRINATH ITIKA Vs. | | PETITION IB | | |
| 3912 | 0710102102412020/2 | SITI VISION DIGITAL MEDIA PVT LTD | IBC under Sec 7 | (IBC)/1031(ND)202 | No pagination | |
| 3912 | 0710102102412020/3 | DALMIA FAMILY | ibc under sec / | | No pagination | |
| | | OFFICE TRUST Vs. | | COMPANY | | |
| | | ALMOND INFRABUILD | | PETITION IB | | |
| 3913 | 0710102109342020/2 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1079(PB)2020 | wrong e-filing | |
| | | DALMIA FAMILY | | | | |
| | | OFFICE TRUST Vs. | | COMPANY | | |
| | | ALMOND INFRABUILD | | PETITION IB | | |
| 3914 | 0710102109342020/3 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1079(PB)2020 | Wrong e-filing | |
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| | | OFFICE TRUST Vs. | | | 190, 241, 293 stamp | |
| | | ANAND DIVINE | | COMPANY | paper missing, welfare | |
| | | DEVELOPERS PRIVATE | | PETITION IB | and court fees missing | |
| 3915 | 0710102109462020/3 | LIMITED | IBC under Sec 7 | (IBC)/1077(PB)2020 | on vakalatnama, | |
| | | DALMIA FAMILY | | | | |
| | | OFFICE TRUST Vs. | | COMPANY | | |
| | | ANAND DIVINE | | PETITION IB | | |
| 3916 | 0710102109462020/4 | DEVELOPERS PRIVATE CARGO PLANNERS LTD | IBC under Sec 7 | (IBC)/1077(PB)2020 COMPANY | Wrong e-filing | |
| | | Vs. AAKRITI INFO- | | PETITION IB | | |
| 3917 | 0710102109962019/3 | MEDIA PVT LTD | IBC Under Sec 9 | (IBC)/1899(ND)201 | Rs 3 court fees missing | |
| | | LURGI INDIA | ibo olidei dec 3 | CA(A) MERGER | The Countries initiating | \dashv |
| | | INTERNATIONAL | | AND | | |
| | | SERVICES PRIVATE | | AMALGAMATION(| Stamp paper missing, | |
| | | LIMITED Vs. IDEA | | ection COMPANIES | true copy sign missing | |
| 3918 | 0710102113742020/1 | BUILDERS PVT LTD | 230 | ACT)/128(ND)2020 | on every page | |
| | | PUNAM MAKHNI Vs. | | COMPANY | | |
| 2040 | 0740400440000000 | DIWAKAR COMMERCIAL BYT LTD | 0 50 | PETITION | Broof of samiles missin | |
| 3919 | 0710102116822020/1 | COMMERCIAL PVT LTD KVD WINDPARK | Sec. 59 | (COMPANIES | Proof of service missing | |
| | | BUYERS WELFARE | | INTERLOCUTORY | | |
| | | ASSOCIATION Vs. LIC | | APPLICATION | | |
| | | HOUSING FINANCE | | (I.B.C)/5634(ND)20 | Stamp paper missing, | |
| 3920 | 0710102117092020/2 | PRIVATE LIMITED | Sec 60(5) | 20 | notary missing | |
| | 1 | M+R LOGISTICS INDIA | | COMPANY | | |
| 2024 | 0740000440705 | PVT LTD Vs. THE | IDO | PETITION IB | Manage of Control | |
| 3921 | 0710200410782018/1 | INDURE PVT LTD | IBC Under Sec 9 | (IBC)/898(ND)2018 | Wrong e-filing | |
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| 3922 | 0710102005832021/2 | | | | cut, | |
| 1 | | RAYALA WIND POWER | | | | |
| 1 | | COMPANY PVT. LTD. | | | | |
| | | Vs. MR. ASHISH | | COMPANY | | |
| 2022 | 07404000000 40000** | CHOPRA SUSPENDED | IDO 11-10 - 5 | PETITION IB | Manage a filing | |
| 3923 | 0710102003942020/1 | DIRECTOR OF CD SURENDRA | IBC Under Sec 9 | (IBC)/311(ND)2020 | Wrong e-filing | |
| | | KANAIYALAL SHAH | | | | |
| 1 | | (PROPRIETOR OF SHAH | | | | |
| | | PHOTO FILM | | COMPANY | | |
| 1 | i | COMPANY) Vs. | | PETITION IB | | |
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| 3924 | 0710102007882021/1 | MAGICON IMPEX | IBC Under Sec 9 | (IBC)/101(ND)2021 | Wrong e-filing | |

| | | SURENDRA KANAIYALAL SHAH | | | |
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| | | (PROPRIETOR OF SHAH | | | |
| | | PHOTO FILM COMPANY) Vs. | | COMPANY PETITION IB | |
| 3925 | 0710102007882021/3 | MAGICON IMPEX | IBC Under Sec 9 | (IBC)/101(ND)2021 | Wrong e-filing |
| | | HERO SOLAR ENERGY PVT. LTD. Vs. | | COMPANY | |
| | | NATIONAL TEXTILE | | PETITION IB | True copy sign missing |
| 3926 | 0710102015702020/3 | CORPORATION LTD. DR. RAJEEV KUMAR | IBC Under Sec 9 | (IBC)/452(ND)2020 | on every page |
| | | SHARMA Vs. NAYATI HEALTHCARE & | | COMPANY PETITION | |
| | | RESEARCH NCR PVT. | | (COMPANIES | Rs 100 stamp paper |
| 3927 | 0710102019992021/1 | LTD. ASHOK KUMAR | Sec. 241(1),Sec. 242(4) | ACT)/65(ND)2021 | needed |
| | | AGRAWAL Vs. | | COMPANY | |
| | | INTEGRATED ELECTROMECH | | APPLICATION(CO MPANIES | Volume wise index |
| 3928 | 0710102021902020/1 | PRIVATE LIMITED | Sec 241 (2) | ACT)/169(ND)2020 | missing |
| | | JONES LANG LASALLE BUILDING OPERATIONS | | | |
| | | PRIVATE LIMITED Vs. CITY MART | | COMPANY | |
| | | MAINTENANCE | | PETITION IB | |
| 3929 | 0710102156952019/5 | SERVICES PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/3213(ND)201 | Proof of service missing |
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| | | INDUSTRIES DEVELOPMENT BANK | | COMPANY | |
| | 07400004400004745 | OF INDIA Vs. M/S | 0 7(7) | PETITION IB | |
| 3930 | 0710200014262017/15 | DELICIOUS COCO RAJESH RAMNANI Vs. | Sec. 7(7) | (IBC)/575(ND)2017 INTERLOCUTORY | Wrong e-filing |
| 3931 | 0710102012142021/1 | BANGA ELECTRONICS PRIVATE LIMITED | Application under any other provisions- IBC | APPLICATION (I.B.C)/808(ND)202 | Wrong e-filing |
| 0001 | C. 10102012142021/1 | GREEN FUTURE | Other provisions- IDC | | errong c-ming |
| | | FOUNDATION Vs. INNOVATIVE FINANCIAL | | COMPANY | |
| 2022 | 074040000000000 | ADVISORS PRIVATE | IDO Hardana a | PETITION IB | No index |
| 3932 | 0710102023802021/2 | LIMITED (FIINOVATION) INDIAN OVERSEAS | IBC Under Sec 9 | (IBC)/212(ND)2021 COMPANY | No index |
| 3022 | 0710102440042049/04 | BANK Vs. M/S JMD OILS PVT. LTD. | IBC under Sc = 7 | PETITION IB | True copy sign missing |
| 3933 | 0710102410042018/21 | PUNJAB NATIONAL | IBC under Sec 7 | (IBC)/373(PB)2018 | on every page |
| | | BANK Vs. M/S SHIVANSH DIAMOND | | COMPANY PETITION IB | |
| 3934 | 0710102012642019/11 | PVT. LTD. | IBC under Sec 7 | (IBC)/455(ND)2019 | Wrong e-filing |
| | | PUNJAB NATIONAL BANK Vs. M/S | | COMPANY | |
| | | SHIVANSH DIAMOND | | PETITION IB | |
| 3935 | 0710102012642019/12 | PVT. LTD. GOBIND SUGAR MILLS | IBC under Sec 7 | (IBC)/455(ND)2019 CA(A) MERGER | Wrong e-filing |
| 2020 | 0740402047052024/2 | LIMITED Vs. IIFL HOME FINANCE | Sub-section (I) of section 230 | AND CAMATION | Volume have more than |
| 3936 | 0710102017062021/2 | TATA CAPITAL | 230 | AMALGAMATION(| 200 pages |
| | | FINANCIAL SERVICES LIMITED Vs. RAKESH | | COMPANY PETITION IB | |
| 3937 | 0710102029242020/3 | BHATNAGAR | Section 95(1) | (IBC)/726(ND)2020 | Wrong e-filing |
| | | POWER GENERATION & | | | |
| | | DISTRIBUTORS PVT. LTD. Vs. SIDDHI | | | |
| | | VINAYAK POWER | | | |
| | | GENERATION & DISTRIBUTORS PVT. | Application under any | COMPANY | |
| 3938 | 0710102007022020/2 | LTD. | Application under any other provisions- IBC | APPLICATION(IBC) /539(ND)2020 | Wrong e-filing |
| | | SHAKTI CLEARING AGENCY Vs. FE (INDIA) | Application under any | COMPANY APPLICATION(IBC) | |
| 3939 | 0710102007072020/1 | LTD | other provisions- IBC | /538(ND)2020 | Wrong e-filing |
| | | KASHI VISWANATHAN SIVARAMAN Vs. AKL | | INTERLOCUTORY APPLICATION | |
| 3940 | 0710102105312020/2 | IMPEX PRIVATE DEEPA SHARMA Vs. | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/5447(ND)20 COMPANY | Documents not available |
| | | TRANSASIA AUTO AND | | PETITION | Index missing, welfare |
| 3941 | 0710102004622021/1 | GENERAL FINANCE | Sec. 71(10) | (COMPANIES INTERLOCUTORY | and court fees missing |
| | | SANTOSH SHARMA Vs. | | APPLICATION | |
| 3942 | 0710102026592021/2 | KAPIL GUPTA TATA TELESERVICES | 19(2) | (I.B.C)/1700(ND)20 COMPANY | Stamp paper missing Stamp paper missing, |
| 3042 | 0710102000272040/4 | LIMITED Vs. REHEJA DEVELOPERS M- | Dulc 44 of NO! T | APPLICATION(CO MPANIES | notary missing, proof of |
| 3943 | 0710102090272019/1 | BHARTI AIRTEL | Rule 11 of NCLT | COMPANY | service missing Stamp paper missing, |
| 3944 | 0710102090292019/1 | LIMITED Vs. MR. VENTAKESAN | Rule 11 of NCLT | APPLICATION(CO MPANIES | notary missing, proof of service missing |
| | | LIC HOUSING FINANCE | TO THOSE | | Service missing |
| | | PRIVATE LIMITED Vs. K V DEVELOPERS | | COMPANY PETITION IB | |
| 3945 | 0710102169962019/12 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/236(ND)2020 | Documents not available |
| | | KOTAK MAHINDRA BANK Vs. ORRIS | | INTERLOCUTORY APPLICATION | |
| 3946 | 0710102022452021/4 | INFRASTRUCTURE PVT. LTD | Sec 60(5) | (I.B.C)/1450(ND)20 21 | Welfare and court fees |
| 3340 | 0. 10.102022432021/4 | | | INTERLOCUTORY | missing |
| 3947 | 0710102025612021/1 | PANKAJ KHETAN Vs. ATUL TANDON | Application under any other provisions- IBC | APPLICATION (I.B.C)/1648(ND)20 | Back date affidavit |
| | | SMT. ASHA BALI Vs. | omer provisions- inc | COMPANY | WALL WINDOWS AND WALLES |
| 3948 | 0710102087232020/12 | M/S. BALI & CO. PVT. LTD. | Sec. 241(1) | PETITION (COMPANIES | Index missing |
| | | SANT ANAND INDUSTRIES PRVATE | | | |
| | | LIMITED Vs. | | INTERLOCUTORY | |
| | | DAKSHINANCHAL VIDHYUT VITRAN | | APPLICATION (I.B.C)/5689(ND)20 | Translation copy missing of hindi |
| 3949 | 0710102118362020/6 | NIGAM LIMITED INCOME TAX OFFICER | Sec 60(5) | 20 | documents |
| | | WARD 6 (1) Vs. | | | |
| | | REGISTRAR OF | | COMPANY | |
| | | COMPANIES DELHI (IN THE MATTER OF :M/ S. | | COMPANY APPEAL(COMPANI | |
| 3950 | 0710102141282019/1 | CHETAK ENGINEERING PVT. LTD.) | Sec 252 (3) - By Government Body | ES ACT)/817(ND)2019 | Stamp paper missing, |
| 335U | 0. 10102141202019/1 | F V 1. L 1 U.) | Government Body | ACT //OT/ (ND)2018 | notary missing |
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| | | CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT | | COMPANY PETITION IB | notary missing , true copy sign missing on |
| 3951 | 0710102024292021/1 | LTD | IBC Under Sec 10 | (IBC)/197(PB)2021 | every page |
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| | | AJIT GYANCHAND JAIN | | | |
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| | | INTERIM RESOLUTION PROFESSIONAL OF | | | |
| | | SARE GURUGRAM PVT. | | INTERLOCUTORY | |
| | | LTD. Vs. TATA POWER WESTERN ODISHA | Application under any | APPLICATION (I.B.C)/1785(PB)202 | |
| 3952 | 0710102026982021/2 | DISTRIBUTION LIMITED KALIBER ASSOCIATES | other provisions- IBC | 1 COMPANY | Proof of service missing |
| | | PVT. LTD Vs. J. R. | | PETITION IB | Volume wise index |
| 3953 | 0710102117242020/4 | MODI ASSOCIATES STATE BANK OF INDIA | IBC under Sec 7 | (IBC)/1122(ND)202 COMPANY | missing |
| | 074040044000047440 | Vs. SU KAM POWER | IDO d O 7 | PETITION IB | Maria Gran |
| 3954 | 0710102410382017/48 | SYSTEM LTD. STATE BANK OF INDIA | IBC under Sec 7 | (IBC)/540(PB)2017 INTERLOCUTORY | Wrong e-filing |
| 3955 | 0710102021362021/1 | Vs. M/S CENTURY COMMUNICATION LTD. | Application under any other provisions- IBC | APPLICATION (I.B.C)/1405(PB)202 | Wrong e-filing |
| 0000 | 011010202100202111 | PNB HOUSING | other provisions- ibo | COMPANY | |
| 3956 | 0710102022502021/1 | FINANCE LTD. Vs. RAHEJA DEVELOPERS | IBC under Sec 7 | PETITION IB (IBC)/215(PB)2021 | True copy sign missing on every page |
| | | LSF10 ROSE INVESTMENTS S.Ã R.L. | | COMPANY | 7,7,0 |
| | | Vs. RATTANINDIA | Sec. 241(1),Sec. | PETITION | |
| 3957 | 0710102027582021/1 | FINANCE PRIVATE LIMITED | 242(4),Section 339,Sec. 244(1) | (COMPANIES ACT)/76(ND)2021 | Master index missing |
| 0007 | 011010202700202171 | RITESH SPINNING | <u> </u> | CA(A) MERGER | muster muck missing |
| | | MILLS LIMITED Vs. SAROHA PRINTING | | AND AMALGAMATION(| |
| 3958 | 0710102062082020/4 | AND PACKAGING PRIVATE LIMITED | Sub-section (I) of section 230 | | Wrong a filing |
| 3930 | 0710102062082020/4 | M/S. ANSAL HOUSING & | 230 | INTERLOCUTORY | Wrong e-filing |
| | | CONSTRUCTION LTD. Vs. M/S. SAMYAK | | APPLICATION (I.B.C)/3721(PB)202 | True copy sign missing |
| 3959 | 0710102086692020/2 | PROJECTS PVT. LTD. | Rule 11 of NCLT, 2016 | lo l | on every page |
| 1 | 1 | ANUJ PARASHAR Vs. REGISTRAR OF | | COMPANY APPEAL(COMPANI | |
| 3960 | 0710102102072020/3 | COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | ES ACT\/24(ND\2021 | Page no. 4 - 5 True copy sign missing |
| 3960 | 0. 10 102 1020/2020/3 | PANKAJ SABHARWAL | Sec 252 (3) | COMPANY | |
| 3961 | 0710102105662020/4 | & ORS Vs. SUPERTECH LIMITED | IBC under Sec 7 | PETITION IB (IBC)/1090(ND)202 | True copy sign missing on every page |
| | | ASAS TEC PRIVATE | | CP(AA) MERGER | |
| 3962 | 0710102105992020/3 | LIMITED Vs. M/S ABW INFRASTRUCTURE LTD | Sec. 230-232 - Second Motion | AND AMALGAMATION(| Proof of service missing |
| | | ISITH PRAKASH GANGOOLY Vs. | | COMPANY PETITION | |
| | | NUGREEN ENERGY | | (COMPANIES | |
| 3963 | 0710102114622019/12 | PRIVATE LIMITED & ARM DIGITAL MEDIA | Sec. 241(1) | ACT)/128(ND)2019 | Wrong e-filing |
| | | PRIVATE LIMITED Vs. ICRI CORPORATE | | COMPANY PETITION IB | |
| | | SERVICES PRIVATE | | (IBC)/1123(ND)202 | True copy sign missing |
| 3964 | 0710102115602020/2 | LIMITED UTSAV SECURITIES | IBC Under Sec 9 | 0 COMPANY | on every page |
| | | PRIVATE LIMITED Vs. | | PETITION IB | |
| 3965 | 0710102122452019/7 | SNS DIAGNOSTICS LIMITED | IBC under Sec 7 | (IBC)/2260(ND)201 9 | Documents not available |
| | | NUGREEN ENERGY PRIVATE LIMITED Vs. | | COMPANY PETITION | |
| | | ISITH PRAKASH | | (COMPANIES | |
| 3966 | 0710102129912019/4 | GANGOOLY ORIENTAL BANK OF | Sec. 241(1) | ACT)/146(ND)2019 COMPANY | Wrong e-filing |
| 2007 | 0740400407570040/40 | COMMERCE Vs. LOTUS | IDCden Con 7 | PETITION IB | Manage of Silver |
| 3967 | 0710102427572018/19 | AUTO ENGINEERING HIGHORBIT CAREERS | IBC under Sec 7 | (IBC)/31(PB)2018 COMPANY | Wrong e-filing |
| | | PRIVATE LIMITED Vs. NEXTRA | | APPLICATION(CO MPANIES | |
| 3968 | 0710102016972021/1 | TELESERVICES PVT | Rule 11 of NCLT | ACT)/109(PB)2021 | Wrong e-filing |
| | | HIGHORBIT CAREERS PRIVATE LIMITED Vs. | | COMPANY APPLICATION(CO | |
| 3969 | 0710102016972021/2 | NEXTRA TELESERVICES PVT | Rule 11 of NCLT | MPANIES ACT)/109(PR)2021 | Wrong e-filing |
| 0303 | 011010201007202172 | HIGHORBIT CAREERS | Rule II OI NOEI | COMPANY | Wrong c-ming |
| | | PRIVATE LIMITED Vs. NEXTRA | | APPLICATION(CO MPANIES | |
| 3970 | 0710102016972021/3 | TELESERVICES PVT ESSJAY ERICSSON | Rule 11 of NCLT | ACT)/109(PB)2021 | Wrong e-filing |
| | | PVT. LTD. Vs. | | COMPANY | |
| 3971 | 0710102068312020/4 | FRONTLINE (NCR) BUSINESS SOLUTIONS | IBC Under Sec 9 | PETITION IB (IBC)/878(ND)2020 | No index, no pagination |
| | | M/S CSII INDIA PVT. LTD. (FORMERLY | | | |
| 1 | 1 | KNOWN AS CSDC INDIA | | INTERLOCUTORY | |
| 1 | 1 | PVT. LTD.) Vs. M/S TELEXCELL | | APPLICATION (I.B.C)/4399(ND)20 | File documents in single |
| 3972 | 0710102096442020/1 | INFORMATION DALMIA FAMILY | Sec 60(5) | 20 | pdf with proper index |
| | 1 | OFFICE TRUST Vs. | | COMPANY | |
| 3973 | 0710102109462020/5 | ANAND DIVINE DEVELOPERS PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/1077(PB)2020 | True copy sign missing on every page |
| | | EDELWEISS ASSET RECONSTRUCTION | | COMPANY | |
| | | COMPANY LIMITED Vs. | | PETITION IB | True copy sign missing |
| 3974 | 0710102410282017/24 | NET 4 INDIA LTD. | IBC under Sec 7 | (IBC)/409(PB)2017 INTERLOCUTORY | on every page |
| 2075 | 074040000000000000000000000000000000000 | ID SERVE SOLUTIONS | Application under any | APPLICATION | Manage of the state of |
| 3975 | 0710102028952021/1 | Vs. PCI LTD HITESH BHARDWAJ Vs. | other provisions- IBC | (I.B.C)/1813()2021 COMPANY | Wrong e-filing |
| 3976 | 0710102035812020/14 | DELHI APARTMENTS PVT. LTD. | Sec. 213,Sec. 241(1) | PETITION (COMPANIES | File both reply separately |
| | | DALMIA FAMILY | 230. 2.10,000. 271(1) | | , |
| | | OFFICE TRUST Vs. ANAND DIVINE | | PETITION IB | True copy sign missing |
| 3977 | 0710102109462020/3 | DEVELOPERS PRIVATE IMPEX SERVICES INDIA | IBC under Sec 7 | (IBC)/1077(PB)2020 | on every page |
| | | PRIVATE LIMITED Vs. | | COMPANY | |
| 3978 | 0710200000062017/23 | SSMP INDUSTRIES LIMITED | Application under any other provisions | PETITION IB (IBC)/495(ND)2017 | Wrong e-filing |
| | | VIVEK GARG Vs. EVERSHINE | | INTERLOCUTORY | |
| 3979 | 0710102012872021/2 | BUILDWELL PVT | Sec 60(5) | APPLICATION (I.B.C)/859(PB)2021 | Wrong e-filing |
| | 1 | MUKTA GOEL AND ANNU CHAND MITTAL | | | |
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| | | AUTHORISED REPRESENTATIVE | | INTERLOCUTORY | |
| 3980 | 07404020420020442 | VIVEK KUMAR GOEL | See SO/E/ | APPLICATION (I.B.C)/860(PB)2021 | Wrong o filing |
| 3300 | 0710102012882021/2 | Vs. EVERSHINE PRIYANKA AGGAWAL | Sec 60(5) | INTERLOCUTORY | Wrong e-filing |
| 3981 | 0710102012892021/2 | Vs. EVERSHINE BUILDWELL PVT | Sec 60(5) | APPLICATION (I.B.C)/867(PB)2021 | Wrong e-filing |
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| | | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. | | | COMPANY PETITION | | | · |
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| 3982 | 0710102087232020/11 | LTD. | | Sec. 241(1) | (COMPANIES | | Index missing | |
| | | DR. B.M ABROL AND DR. SUNITA ABROL VS | | | | | Pg-46,52,56 in hindi Pg- | |
| | | UNIVERSAL | Interlocutory Application | COMPANY PETITION IB | | | 105 not clear section not | |
| 3983 | 710102030222020 | BUILDWELL PVT. LTD. | (I.B.C) | (IBC)/456(ND)2018 | Sec 60(5) | Prerna | mention in soft copy | 7/3/2020 |
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| | | VIJAY KUMAR GUPTA VS ESSAR POWER M.P | Miscellaneous | COMPANY PETITION IB | | | need to divide into another volume after pg. | |
| 3984 | 710102042922021 | LIMITED | Application (IBC) | (IBC)/699(ND)2019 | Sec 60(5) | Rahul | no. 200) | 25/06/2021 |
| | | M/S BDR FINVEST PVT LTD Vs. M/S NINEX | | | COMPANY PETITION IB | | Document filed four | |
| 3985 | 0710102007332019/25 | DEVELOPERS LTD | | IBC under Sec 7 | (IBC)/281(PB)2019 | | times Same document | 23/06/2021 |
| | | BHABANI PIRVATE LTD Vs. EMERGENT | | | COMPANY PETITION IB | | | |
| 3986 | 0710102036022021/1 | TRADERS PVT LTD | | IBC under Sec 7 | (IBC)/273(PB)2021 | | E-stamp is missing | 22/06/2021 |
| | | GANDHARV GOYAL Vs. SYNAPSICA | | | COMPANY PETITION | | | |
| | | TECHNOLOGIES | | | (COMPANIES | | Sign is missing from | |
| 3987 | 0710102090312020/14 | PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | ACT)/119(ND)2020 | | Page Nos. 3 to 12 | 25/06/2021 |
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| 3988 | 710102042372021 | PRIVATE LIMITED VS GANGA RAM AGARWAL | Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/755(PB)2018 | TANIA SHADMA | and not clear please mention typed copy | 22/06/2021 |
| 3300 | 710102042372021 | BANK OF INDIA Vs. | (1.6.0) | 3ec 00(3) | INTERLOCUTORY | TANIA STIANWA | пениоп турей сору | 22/00/2021 |
| 3989 | 0710102031552021/4 | M/S ADVANCE NAVOTPAD | | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/2028(PB)202 | | Same Document filed twi | 25/06/2021 |
| 3303 | 07 10 10203 133202 174 | | | | CP(AA) MERGER | | | 23/00/2021 |
| 3990 | 0710102014442021/2 | LENA BUILDCON PVT LTD Vs. | | Sec. 230-232 - Second Motion | AND AMALGAMATION(| | Proof of service missing | 26/06/2021 |
| 3990 | 07 10 1020 1444202 1/2 | GAURAV KATIYAR RP | | WOUGH | | | | 26/06/2021 |
| | | OF EARTHCON UNIVERSAL | | | INTERLOCUTORY APPLICATION | | | |
| | | INFRATECH PRIVATE | | Sec. 45 (1),Sec 43(1) r/w | (I.B.C)/1025(ND)20 | | | |
| 3991 | 0710102014552021/1 | LIMITED Vs. WASEEM HITESH BHARDWAJ Vs. | | Sec 44 (1) | 21 COMPANY | | Sign missing in Page Nos | 26/06/2021 |
| | | DELHI APARTMENTS | | | PETITION | | true copy sign missed in | |
| 3992 | 0710102035812020/1 | PVT. LTD. RAJ LAXMI REALTORS | | Sec. 213,Sec. 241(1) | (COMPANIES COMPANY | | all pages | |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 2002 | 0740402000402020/2 | REGISTRAR OF | | S 252 (2) | ES | | | |
| 3993 | 0710102080192020/2 | COMPANIES | | Sec 252 (3) | ACT)/292(ND)2020 INTERLOCUTORY | | incompelete document | |
| 3994 | 0710102082812020/2 | AMIT GEONKA Vs. | | Rule 11 of NCLT. 2016 | APPLICATION (I.B.C)/3514(ND)20 | | true copy missed in all | |
| 3994 | 0710102062612020/2 | M/S. SAFE CAPITAL | | Rule 11 of NCL1, 2016 | COMPANY | | pages | |
| | | SERVICES (P) LTD. Vs. M/S. TECHNOPAK | | | PETITION IB (IBC)/1141(ND)201 | | | |
| 3995 | 0710102083942019/8 | ADVISORS (P) LTD. | | IBC under Sec 7 | 9 | | wrong e fill | |
| | | MR. NIKHIL RAI AND ANOTHER Vs. M/S | | Sec. 241(1),Sec. | COMPANY PETITION | | | |
| | | VCARE | | 242(4),Application under | (COMPANIES | | need to file in one | |
| 3996 | 0710102139162019/10 | TECHNOLOGIES PVT SATKAR TERMINALS | | any other provisions | ACT)/157(ND)2019 INTERLOCATORY | | volume | |
| | | LIMITED Vs. | | Sec 33(1) (b) (i) to (iii) r/w | APPLICATION | | | |
| 3997 | 0710102149722019/5 | REGISTRAR OF SATKAR TERMINALS | | Sec 33(3) | (IBC)/85(ND)2019 INTERLOCATORY | | wrong e fill | |
| | | LIMITED Vs. | | Sec 33(1) (b) (i) to (iii) r/w | APPLICATION | | | |
| 3998 | 0710102149722019/6 | REGISTRAR OF | | Sec 33(3) | (IBC)/85(ND)2019 COMPANY | | wrong e fill | |
| | | ANKITA MITHAL Vs. | | | PETITION | | | |
| 3999 | 0710102072952020/2 | CHD DEVELOPERS M/S EXCLUSIVE | | Sec. 73(4) | (COMPANIES INTERLOCUTORY | | not complete document | |
| | | MOTORS PVT. LTD. Vs. | | | APPLICATION | | | |
| 4000 | 0710102091162020/2 | SURESH KUMAR JAIN GUPSHUP | | Sec 60(5) | (I.B.C)/4050(ND)20 | | No Pagination, No Index | |
| | | TECHNOLOGY INDIA | | | COMPANY | | | |
| | | PRIVATE LIMITED Vs. EXCLUSIFE | | | PETITION IB (IBC)/2694(ND)201 | | | |
| 4001 | 0710102136682019/6 | TECHNOSOFT PRIVATE | | IBC Under Sec 9 | 9 | | wrong e fill | |
| | | MR. NIKHIL RAI AND ANOTHER Vs. M/S | | Sec. 241(1),Sec. | COMPANY PETITION | | | |
| | | VCARE | | 242(4),Application under | (COMPANIES | | true copy missed in all | |
| 4002 | 0710102139162019/11 | TECHNOLOGIES PVT MR. NIKHIL RAI AND | | any other provisions | ACT)/157(ND)2019 COMPANY | | pages | |
| | | ANOTHER Vs. M/S | | Sec. 241(1),Sec. | PETITION | | | |
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| | | MAGNETICS PVT. LTD. | | Bule 44 of NOLT | APPLICATION | | | |
| 4004 | 0710102074782020/5 | Vs. PARVINDER KUMAR BHATT & ORS | | Rule 11 of NCLT, 2016,Section 74 | (I.B.C)/3047(ND)20 20 | | wrong e fill | |
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| | | PVT LTD Vs. VSM VENTURE CONTROL | | | COMPANY | | | |
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| 4005 | 0710102087092020/1 | LIMITED ENGINEERED FACILITY | | IBC Under Sec 9 | (IBC)/939(ND)2020 | | index missed | |
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| | | SERVICES Vs. EVAN MULTISPECIALITY | | | COMPANY | | | |
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| 4009 | 0710102417442018/6 | DELHI & HARYANA vs RKG FINVEST LIMITED | | (COMPANIES | | Vrong e-filed Document | |
| 4009 | 0710102417442016/6 | REGISTRAR OF | | ACT)/302(ND)2018 | (4 | Application filed) | |
| | | COMPANIES, NCT OF DELHI & HARYANA vs | | COMPANY | | | |
| | | M/S AVAIL FINANCIAL | | PETITION | Į. | | |
| 4010 | 0710102421442018/5 | SERVICESRKG FINVEST LIMITED | | (COMPANIES ACT)/135(ND)2018 | | Vrong e-filed Document Application filed) | |
| | | MONTEREAUX RESORTS PVT. LTD. Vs | | COMPANY PETITION | | | |
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| | | M/S EXCLUSIVE MOTORS PVT. LTD. Vs | | INTERLOCUTORY APPLICATION | | | |
| 4013 | 0710102091162020/3 | SURESH KUMAR JAIN | | (I.B.C)/4050(ND)20 | N | lo Pagination, No Index | |
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| | | AGARWAL Vs. M/S GALAXY NIRMAAN | Application under any | PETITION (COMPANIES | | | |
| 4017 | 0710200400532012/3 | PRIVATE LIMITED | other provisions | ACT)/63(ND)2012 | v | Vrong doc (IA) | |
| | | R.R. DISTRIBUTERS PVT. LTD Vs. M/S | | COMPANY PETITION IB | 1 | ndex missed paging | |
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| 4019 | 0710102024492018/8 | FIBRES LTD. ADITYA KUMAR Vs. | IBC under Sec 7 | (IBC)/1650(ND)201 COMPANY | V | Vrong file Application | |
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| 4022 | 0710102012792020/1 | TAIPACK LIMITED Vs. | Application under any other provisions- IBC | /869(ND)2020 | jı | ncomplete document | |
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| | | Vs. M/S. SHREE | | PETITION IB | | | |
| 4026 | 0710120007702018/21 | SHYAMJI AGRICO EXPORTS PVT. LTD. | IBC under Sec 7 | (IBC)/1071(ND)201 8 | v | Vrong file Application | |
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| 4027 | 0710102146212019/5 | INTERNATIONAL LTD | IBC Under Sec 9 | (IBC)/2924(ND)201 | v | Vrong file Application | |
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| 1 | | PRIVATE LIMITED Vs. PRADEEP DOWNHOLD | | COMPANY PETITION IB | | |
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| | | ANEESHA DUTT Vs. NORTHBRIDGE | Application un | der any TRANSFER PETITION(COMPA | | |
| 4040 | 0710102027462020/2 | CONSULTING PVT LTD | other provision | ns NIES | Wrong file Application | |
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| | | SATKAR TERMINALS LIMITED Vs. | Sec 33(1) (b) (i | INTERLOCATORY to (iii) r/w APPLICATION | | |
| 4042 | 0710102149722019/4 | REGISTRAR OF STATE BANK OF INDIA | Sec 33(3) | (IBC)/85(ND)2019 | Uncomplete doc | |
| | | Vs. PRAVEER | | COMPANY | | |
| 4043 | 0710102013952019/2 | CONSTRUCTIONS PVT. | Application un other provision | | Wrong file Application | |
| 4043 | 07 10 10 20 13 3 3 2 0 1 3 7 2 | BEST AGROCHEM PVT | | CP(AA) MERGER | Wrong file Application | |
| 4044 | 0710102141882019/8 | LTD Vs. TURTLE BOOKS PVT LTD | Sec. 230-232 - Motion | Second AND AMALGAMATION(| Wrong file Application | |
| 7077 | 0110102141002013/0 | KUMARI ANKITA & ORS. | motion | COMPANY | Wrong me Application | |
| 4045 | 0710102003692020/3 | Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | APPEAL(COMPANI ES | Uncomplete doc | |
| | | APARNA CHOUDHRIE | 333 - 32 (1) | COMPANY | | |
| | | KALA Vs. AQUA TERRA ADVENTURES INDIA | | PETITION (COMPANIES | | |
| 4046 | 0710102035962020/1 | PRIVATE LIMITED APARNA CHOUDHRIE | Sec 241 (2) | ACT)/68(PB)2020 COMPANY | sign,true copy missed | |
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| 4047 | 0710102035962020/2 | ADVENTURES INDIA | Son 244 (2) | (COMPANIES | sign true convenienced | |
| 4047 | 0.10102033302020/2 | IDEMITSU LUBE INDIA | Sec 241 (2) | COMPANY | sign,true copy missed | |
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| 4050 | 0710102412262017/4 | STATE BANK OF INDIA | IBC Under Sec | COMPANY | Wrong file Application | |
| | | Vs. M/S. SHREE SHYAMJI AGRICO | | PETITION IB (IBC)/1071(ND)201 | | |
| 4051 | 0710120007702018/23 | EXPORTS PVT. LTD. | IBC under Sec | 7 8 | Wrong file Application | |
| | 1 | STATE BANK OF INDIA Vs. M/S. SHREE | | COMPANY PETITION IB | | |
| 4050 | 0740420007700040/05 | SHYAMJI AGRICO | Ipo 1 2 | (IBC)/1071(ND)201 | Marine Pl. Accident | |
| 4052 | 0710120007702018/23 | EXPORTS PVT. LTD. YS MARCHANDISE | IBC under Sec | , 0 | Wrong file Application | |
| | | INTERNATIONAL PVT. LTD. Vs. YS | | | | |
| | | MARCHANDISE | | COMPANY | | |
| 4053 | 0710102001962019/14 | INTERNATIONAL PVT. LTD. | IBC Under Sec | | Wrong file Application | |
| | | JALSA CLOTHINGLINE LIMITED Vs. JALSA | Sec. 230-232 - | ČP(ÁA) MERGER | | |
| 4054 | 0710102004382020/8 | CLOTHINGLINE | Motion | AMALGAMATION(| Paging true copy sign missed, index missed | |
| | | FINANCE PRIVATE | | CP(AA) MERGER AND | | |
| | 1 | LIMITED Vs. ECLEAR | 0 000 | AMALGAMATION(| D | |
| 4055 | 0710102013222020/9 | LEASING AND FINANCE PRIVATE LIMITED | Sec. 230-232 - Motion | ACT)/29(ND)2020 | Paging true copy sign missed, index missed | |
| | | SONY FINANCIAL SERVICES LIMITED Vs. | | CA(Á) MERGER AND | | |
| 1 | | UPFRONT TRADING | | AMALGAMATION(| Paging true copy sign | |
| 4056 | 0710102021862020/2 | PRIVATE LIMITED WBT-INDIA PRIVATE | Sec. 230-232, S | Sec 234 COMPANIES CA(A) MERGER | missed, index missed | |
| | 1 | LIMITED Vs. ANNALAKSHMI | | AND AMALGAMATION(| | |
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| 4057 | 0710102031572020/1 | LIMITED ADECCO INDIA PVT. | Sec. 230-232, S | Sec 234 ACT)/50()2020 COMPANY | missed, index missed | |
| 40 | | LTD. Vs. AVENTURA | | PETITION IB | l | |
| 4058 | 0710102130862019/9 | COMPONENTS PVT. M/S VEDIKA NUT | IBC Under Sec | 9 (IBC)/2484(ND)201 COMPANY | inedx missed | |
| 4059 | 0710102412262017/5 | CRAFTS PVT. LTD. Vs. M/S VEDIKA NUT | IBC Under Sec | | Wrong file Application | |
| 4060 | 0710102412262017/6 | CRAFTS PVT. LTD. Vs. | IBC Under Sec | 10 PETITION IB | Wrong file Application | |
| _ | _ | HITESH BHARDWAJ Vs. DELHI APARTMENTS | | COMPANY PETITION | Some pages true copy | |
| 4061 | 0710102035812020/1 | PVT. LTD. | Sec. 213,Sec. 2 | | sing missed | |
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| | | SERVICES PVT. LTD. Vs. EVAN | | COMPANY | Paging true copy sign | |
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| 4062 | 0710102147942019/7 | MULTISPECIALITY HOSPITAL & UNION OF INDIA Vs. | Sec 30 | /856(ND)2019 COMPANY | | |
| | | HOSPITAL & UNION OF INDIA Vs. DELHI GYMKHANA | | /856(ND)2019 COMPANY PETITION | Some pages true copy | |
| 4062 | 0710102147942019/7 0710102036092020/1 | HOSPITAL & UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED MAPLE GARMENTS PVT | Sec 30 Sec 241 (2) | /856(ND)2019 COMPANY PETITION (COMPANIES | Some pages true copy sing missed | |
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| | | SUNIL KUMAR GUPTA | Application under any | INTERLOCUTORY APPLICATION | wrong document,Index missed,document not | |
| 4103 | 0710102031812020/1 | Vs. NARMADA CEREALS | other provisions- IBC | (I.B.C)/2040()2020 INTERLOCUTORY | properly uploaded. | |
| 4104 | 0710102062252020/1 | LIMITED Vs. ORIENTAL BANK OF COMMERCE | Sec 60(5) | APPLICATION (I.B.C)/2134()2020 | Only vakalatnama | |
| | | INCOME TAX OFFICER WARD 25(4) Vs. | | | randiditional | |
| | | REGISTRAR OF | | COMPANY | | |
| | | COMPANIES & TRIP COMMUNICATIONS PVT | Sec 252 (1) - By | PETITION (COMPANIES | Pg-5,7,9 not | |
| 4105 | 0710102132232019/1 | LTD EMAAR HOLDING II Vs. | Government Body | ACT)/709(ND)2019 COMPANY | clear,service missed | |
| 4106 | 0710102151312019/23 | EMAAR MGF LAND LIMITED | Sec. 241(1) | PETITION (COMPANIES | wrong document | |
| | | INCOME TAX OFFICER WARD 20(2) Vs. | | | | |
| | | REGISTRAR OF COMPANIES & OTHERS | Sec 252 (1) - By | COMPANY PETITION | | |
| | | (M/S. PUNJAB | Government Body,Sec | (COMPANIES | Pg-3,4,14,15 not | |
| 4107 | 0710102164562019/1 | PROTECTION SAFE GUARDS PVT. LTD.) | 252 (3) - By Government Body | ACT)/1017(ND)201 9 | clear,pg-17,18 translate,service missed | |
| | | DR PURSHOTAM LAL Vs. METRO | | COMPANY PETITION | | |
| 4108 | 0710102017202018/5 | SPECIALITY HOSPITALS PRIVATE | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/395(PB)2018 | wrong page numbering | |
| | | DR PURSHOTAM LAL Vs. METRO | | COMPANY PETITION | | |
| 4400 | 07404000470004040 | SPECIALITY | 0 04441 0 04041 | (COMPANIES | | |
| 4109 | 0710102017202018/6 | HOSPITALS PRIVATE CORPORATION BANK | Sec. 241(1),Sec. 242(4) | ACT)/395(PB)2018 COMPANY | service missed | |
| 4110 | 0710102024492018/9 | Vs. M/S EXCLUSIVE FIBRES LTD. | IBC under Sec 7 | PETITION IB (IBC)/1650(ND)201 | wrong file application | |
| | | SUNIL HANDA AND ORS Vs. TODAY HOMES | | COMPANY PETITION IB | document not upload | |
| 4111 | 0710102422882018/10 | NOIDA PVT LTD M/S BARU MAL VINOD | IBC under Sec 7 | (IBC)/923(PB)2018 COMPANY | properly | |
| 4112 | 0710200411352018/27 | KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/846(ND)2018 | wrong file application | |
| 7112 | 0710200411002010/27 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA | ibo onder dec s | COMPANY PETITION IB | wrong me application | |
| 4113 | 0710200411352018/28 | PURE FOODS PVT LTD | IBC Under Sec 9 | (IBC)/846(ND)2018 | wrong file application | |
| | | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA | | COMPANY PETITION IB | | |
| 4114 | 0710200411352018/29 | PURE FOODS PVT LTD M/S BARU MAL VINOD | IBC Under Sec 9 | (IBC)/846(ND)2018 COMPANY | wrong file application | |
| 4115 | 0710200411352018/30 | KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/846(ND)2018 | wrong file application | |
| | | VEDIKA NUT CRAFTS | Application under any | COMPANY APPLICATION(IBC) | • | |
| 4116 | 0710102007062020/1 | PRIVATE LIMITED Vs. | other provisions- IBC | /548(PB)2020 INTERLOCUTORY | wrong file application | |
| | 074040004500004 | RAKESH KUMAR JAIN | Application under any | APPLICATION | | |
| 4117 | 0710102031562020/1 | Vs. ASAS TEC PRIVATE | other provisions- IBC | (I.B.C)/1919()2020 CA(A) MERGER | wrong file application | |
| 4118 | 0710102062262020/1 | LIMITED Vs. ORIENTAL BANK OF COMMERCE | Sub-section (I) of section 230 | AMALGAMATION(| wrong document | |
| | | ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL | | INTERLOCUTORY APPLICATION | document not properly | |
| 4119 | 0710102062392020/1 | & ANR PAISALO DIGITAL | Sec 60(5) | (I.B.C)/2121(PB)202 COMPANY | uploaded | |
| 4120 | 0710102115222019/4 | LIMITED Vs. CHAHAL PARIVAHAN PVT LTD. | IBC under Sec 7 | PETITION IB (IBC)/2095(ND)201 | Wrong file applcation | |
| | | PASSO METAL FAB PRIVATE LIMITED Vs. | 5 | COMPANY APPEAL(COMPANI | ong me appreasion | |
| | | REGISTRAR OF | 0050 (6) | ES | | |
| 4121 | 0710102161222019/2 | M/S VEDIKA NUT | Sec 252 (1) | ACT)/1035(ND)201 COMPANY | roc service missed | |
| 4122 | 0710102412262017/7 | CRAFTS PVT. LTD. Vs. PARAMJIT SINGH SAINI | IBC Under Sec 10 | PETITION IB COMPANY | wrong file application | |
| 4123 | 0710120004072018/27 | Vs. PUMA REALTORS PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/934(PB)2018 | Wrong document | |
| | | INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. | | COMPANY APPEAL(COMPANI | - | |
| 4124 | 0710200722442018/2 | ROC-AURA EARTH ENERGY PVT LTD | Sec 252 (1) - By Government Body | ES ACT)/992(ND)2018 | service missed | |
| 7124 | 0. 10200122442U10/2 | | | COMPANY | SOLAICE IIIISSEN | |
| 4125 | 0710102000802020/1 | MUKUL KUMAR Vs. A M VINYL PVT. LTD. | Application under any other provisions- IBC | APPLICATION(IBC) /209(ND)2020 | True copy stamp missed | |
| | | BHARAT ALUMINIUM | | INTERLOCUTORY APPLICATION | true copy sign and | |
| 4126 | 0710102036292020/1 | CO.LTD Vs. INDIAN STEEL AND | Sec 60(5) | (I.B.C)/2085(ND)20 CP(AA) MERGER | stamp missed | |
| | | POWER PRIVATE LIMITED Vs. PUSHP | | AND AMALGAMATION(| | |
| 4127 | 0710102094442019/3 | STEELS AND MINING PRIVATE LIMITED | Sec. 230-232, Sec 234 | COMPANIES ACT)/140(ND)2019 | Wrong file application | |
| 7141 | 5. 10 10±03 7171 20 13/3 | AUGITE ESTATE PRIVATE LIMITED Vs. | 200. E00-202, OCC 234 | CP(AA) MERGER AND | ong me application | |
| | | INDIA INK | 0000.000 | AMALGAMATION(| | |
| 4128 | 0710102096182019/4 | DEVELOPERS AND REALTORS PRIVATE | Sec. 230-232 - Second Motion | COMPANIES ACT)/109(ND)2019 | wrong document case type. | |
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| | | R.H.PRASAD & CO. PRIVATE LIMITED Vs. | | CP(AA) MERGER AND | |
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| | | REGISTRAR OF | Sec. 230-232 - Second | AMALGAMATION(| Document not properly |
| 4129 | 0710102106352019/3 | COMPANIES PARAMJIT SINGH SAINI | Motion | COMPANIES | uploaded,Index missed |
| 4400 | 0740400404740040/5 | Vs. PUMA REALTORS PRIVATE LIMITED | 000 | APPLICATION(IBC) | Maria Cia and Carlo |
| 4130 | 0710102131712019/5 | FACOR ALLOYS | Sec 30 | /2083(PB)2019 COMPANY | Wrong file application |
| 4131 | 0710102158172019/4 | LIMITED Vs. FACOR POWER LIMITED | IBC under Sec 7 | PETITION IB (IBC)/3386(ND)201 | wrong documnet |
| 4131 | 071010213017201374 | MINDA INDUSTRIES | | ČP(ÁA) MÈRGER | wrong document |
| 4132 | 0710102159702019/11 | LIMITED Vs. REGISTRAR OF | Sec. 230-232 - Second Motion | AND AMALGAMATION(| wrong document type |
| | | | | CP(AA) MERGER | mong document type |
| 4133 | 0710102173502019/2 | MUFIN FINANCE LIMITED Vs. | Sec. 230-232 - Second Motion | AND AMALGAMATION(| Wrong file application |
| | | DINESH CHAND JAIN & ORS. Vs. FANTASTIC | | COMPANY | |
| | | BUILDCON PVT. LTD. & | | PETITION IB | |
| 4134 | 0710102415722018/30 | ORS. PRECISE | IBC under Sec 7 | (IBC)/37(PB)2018 CP(AA) MERGER | Wrong file application |
| | | LABORATORIES | | AND | |
| | | PRIVATE LIMITED Vs. ORIENTAL BANK OF | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | |
| 4135 | 0710102025292020/3 | COMMERCE | Motion | ACT)/41(ND)2020 | uncomplete document |
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| | | DR ASHOK SETH AND OTHERS Vs. | | COMPANY | pg-18,20a,70,76,91 |
| | | PANASONIC AVC | | PETITION | blank,pg- 27,87,88,90,93,118,129,13 |
| 4136 | 0710102031452020/1 | NETWORKS INDIA CO LTD | Sec. 241(1),Sec. 244(1) | (COMPANIES ACT)/61(ND)2020 | 1,135,137 not clear,proof of service missed |
| 4100 | 071010200140202071 | | 000. 241(1),000. 244(1) | ACT/ICT(NB)2020 | or service missed |
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| | | DR ASHOK SETH AND | | | pg-15,18 blank,pg- |
| | | OTHERS Vs. | | COMPANY | 23,83,84,86,88,134- |
| | | PANASONIC AVC NETWORKS INDIA CO | | PETITION (COMPANIES | 136,138 not clear,pg-100 repeated,proof of |
| 4137 | 0710102031452020/2 | LTD | Sec. 241(1),Sec. 244(1) | ACT)/61(ND)2020 | service missed |
| | | | | | |
| | | | | COMPANY | |
| | | ADFUSION MEDIA Vs. | | COMPANY PETITION IB | page numbering not |
| 4420 | 0740402404402040/44 | BIZ AD OPTIMISER PRIVATE LIMITED | IPC Under See 0 | (IBC)/1651(ND)201 | mention,document not |
| 4138 | 0710102101192019/11 | SIMBA LOGISTICS PVT. | IBC Under Sec 9 | COMPANY | properly uploaded |
| | | LTD. Vs. HINDUSTAN ONLINE TRADE PVT. | | PETITION IB (IBC)/1753(ND)201 | |
| 4139 | 0710102105692019/3 | LTD. | IBC Under Sec 9 | 9 | Wrong file application |
| | | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL | | COMPANY APPLICATION(CO | |
| 4140 | 0710102115902019/5 | PATEL M/S. CONCORD | Rule 11 of NCLT | MPANIES | Wrong file application |
| | | INFRASTRUCTURE PVT. | | COMPANY | |
| | | LTD. Vs. M/S. SHUBHKAMNA | | PETITION IB (IBC)/1059(ND)201 | Sign missed on reply,Proof of service |
| 4141 | 0710120007302018/57 | BUILDTECH PVT. LTD. SURESH KUMAR JAIN | IBC Under Sec 9 | 8 COMPANY | missed |
| | | Vs. DREAM PROCON | | APPLICATION(IBC) | |
| 4142 | 0710102006172020/4 | PRIVATE LIMITED MSTAR | Sec 60(5) | /1304(ND)2020 | Only proof of service |
| | | SEMICONDUCTOR | | CA(A) MERGER | |
| | | INDIA PRIVATE LIMITED Vs. MEADITEK INDIA | | AND AMALGAMATION(| |
| 4143 | 0710102008232020/4 | TECHNOLOGY PRIVATE LIMITED | Sub-section (I) of section 230 | COMPANIES ACT)/13(ND)2020 | Marine de coment |
| 4143 | 0710102008232020/4 | | 230 | INTÉRLÒCÚTORY | Wrong document |
| 4144 | 0710102063842020/1 | TARUN BATRA Vs. RAMBHAJ JAIN | Sec 60(5) | APPLICATION (I.B.C)/2277(ND)20 | Wrong file application |
| 1 | | BHAVYAM FABTRADING LIMITED | | CP(AA) MERGER | |
| 4145 | 0710102126352019/4 | Vs. | Sec. 230-232, Sec 234 | AND AMALGAMATION(| true copy sign and stamp missed |
| | | SANDARBH FOOD PVT | Sub-section (I) of section | CP(AA) MERGER AND | |
| 4146 | 0710102128782019/9 | LTD Vs. | 230 | AMALGAMATION(| page numbering missed |
| | | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. | | CA(A) MERGER AND | |
| | | NEW WAY STAFFING SOLUTIONS PRIVATE | | AMALGAMATION(COMPANIES | |
| 4147 | 0710102145852019/5 | LIMITED | Sec. 230-232, Sec 234 | ACT)/169(ND)2019 | Only index |
| _ | | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. | | CA(Á) MÉRGÉR AND | |
| | | NEW WAY STAFFING | | AMALGAMATION(| |
| 4148 | 0710102145852019/6 | SOLUTIONS PRIVATE LIMITED | Sec. 230-232, Sec 234 | COMPANIES ACT)/169(ND)2019 | pg-3 not clear |
| | | INCOME TAX OFFICER WARD 20.1 Vs. | | COMPANY APPEAL(COMPANI | |
| | | REGISTRAR OF | Sec 252 (1) - By | ES | |
| 4149 | 0710102155412019/3 | COMPANIES SARVESH KASHYAP Vs. | Government Body | ACT)/926(ND)2019 COMPANY | service missed of roc |
| 4450 | 074040246702654544 | O-ZONE NETWORKS (P) | Soc 12/2) | APPLICATION(IBC) | Wrong document |
| 4150 | 0710102167232019/1 | INCOME TAX OFFICER- | Sec 12(2) Sec 252 (1) - By | /1672(ND)2019 | Wrong document |
| | | WARD20(3) Vs. REGISTRAR OF | Government Body,Sec 252 (3) - By Government | COMPANY APPEAL(COMPANI | pg-4,proof of service roc |
| 4151 | 0710102169272019/1 | COMPANIES | Body | ES ACT)/70()2020 | missed |
| _ | | INCOME TAX OFFICER- WARD20(3) Vs. | Sec 252 (1) - By Government Body,Sec | COMPANY APPEAL(COMPANI | |
| 4450 | 07404004000000 | REGISTRAR OF | 252 (3) - By Government | ES | Proof of service missed |
| 4152 | 0710102169302019/1 | INCOME TAX OFFICER- | Body Sec 252 (1) - By | ACT)/50(ND)2020 COMPANY | of roc |
| | | WARD20(3) Vs. REGISTRAR OF | Government Body,Sec 252 (3) - By Government | APPEAL(COMPANI ES | |
| 4153 | 0710102169372019/1 | COMPANIES | Body | ACT)/89(ND)2020 | proof of service missed |
| | | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. | | | |
| | | REGISTRAR OF | | CP(AA) MERGER | |
| | | COMPANIES DELHI & ORS. M/ S. RADIUS | | AND AMALGAMATION(| |
| 445. | 07404004740055 | TRADE AND SALES | Sec. 230-232 - Second | COMPANIES | page numbering missed |
| 4154 | 0710102171992019/3 | PVT. LTD.) | Motion | ACT)/2(ND)2020 | after pg-8 |

| | | NITEO TECHNOLOGIES | | | |
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| | | PRIVATE LIMITED Vs. | | CD(AA) MEDCED | |
| | | REGISTRAR OF COMPANIES DELHI & | | CP(AA) MERGER AND | |
| | | ORS. M/ S. RADIUS | | AMALGAMATION(| page numbering missed |
| 4155 | 0710102171992019/4 | TRADE AND SALES PVT. LTD.) | Sec. 230-232 - Second Motion | COMPANIES ACT)/2(ND)2020 | after pg-8,pg-9,10,11 not clear |
| 4100 | 071010217103201374 | VRR ENGÍNEERING & | Motion | | Glear |
| | | CONSTRUCTIONS PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | |
| | | REGISTRAR OF | | ES ES | Proof of service to |
| 4156 | 0710102000912020/3 | COMPANIES | Sec 252 (1) | ACT)/141(ND)2020 COMPANY | income tax |
| | | GAUTAM MULLICK Vs. | | APPLICATION(IBC) | |
| 4157 | 0710102003412020/5 | VIKRAM BAJAJ MSTAR | Sec 60(5) | /418(PB)2020 | Wrong document |
| | | SEMICONDUCTOR | | CA(A) MERGER | |
| | | INDIA PRIVATE LIMITED Vs. MEADITEK INDIA | | AND AMALGAMATION(| |
| | | TECHNOLOGY PRIVATE | Sub-section (I) of section | | |
| 4158 | 0710102008232020/5 | LIMITED OPENWORKS | 230 | ACT)/13(ND)2020 | pg-6 not clear |
| | | TECHNOLOGIES | | COMPANY | |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | page numbering |
| 4159 | 0710102009892019/3 | REGISTRAR OF COMPANIES DELHI | Sec 252 (3) | ACT)/336(ND)2019 | missed,income tax service missed |
| | | FUSION SERVICES | | COMPANY | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | APPEAL(COMPANI ES | |
| 4160 | 0710102013352020/2 | COMPANIES | Sec 252 (1) | ACT)/167(ND)2020 | Proof of service missed |
| | | DENA BANK Vs. M/S KASHYAP MOTOR | | COMPANY PETITION IB | |
| 4161 | 0710102022262018/22 | INDIA PVT. LTD | IBC under Sec 7 | (IBC)/1528(PB)2018 | Wrong file application |
| 1 | | RAJA AUTOPARTS PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | page numbering |
| 1 | | REGISTRAR OF | | ES | missed,service missed |
| 4162 | 0710102024272020/1 | COMPANIES BDR BUILDERS AND | Sec 252 (3) | ACT)/211(ND)2020 | of income tax |
| 1 | | DEVELOPERS PVT. | | COMPANY | |
| 4163 | 0710102096102019/2 | LTD. Vs. SHILPI CABLES PVT. LTD. | Soc SO(E) | APPLICATION(IBC) /1151(PB)2019 | Index missed wrong file |
| 4163 | 0. 10 102030 102013/2 | AMII GUPIA | Sec 60(5) | 7.101(1/0)2019 | Index missed,wrong file |
| 1 | | RESOLUTION PROFESSIONAL OF | | | |
| | | ASTONFIELD SOLAR | | | |
| 1 | | (GUJARAT) PVT.LTD Vs. KUNDAN CARE | | COMPANY APPLICATION(IBC) | sign on rooks ng 7 8 |
| 4164 | 0710102149262019/1 | PRODUCTS LTD. | Sec 30 | /1526(ND)2019 | sign on reply,pg-7,8 wrong arrange |
| | | AMIT GUPTA RESOLUTION | | | |
| | | PROFESSIONAL OF | | | sign on reply |
| | | ASTONFIELD SOLAR | | COMPANY | missed,true copy sign |
| | | (GUJARAT) PVT.LTD Vs. KUNDAN CARE | | APPLICATION(IBC) | missed in some pages,after pg-42 double |
| 4165 | 0710102149262019/2 | PRODUCTS LTD. MEERA SAMUH | Sec 30 | /1526(ND)2019 | page numbering |
| | | HOSPITALITY | | COMPANY | |
| | | SERVICES PRIVATE | | APPEAL(COMPANI | page numbering |
| 4166 | 0710102171922019/3 | LIMITED Vs. REGISTRAR OF | Sec 252 (3) | ACT)/58(ND)2020 | missed,income tax service |
| | | M/S BLS POLYMERS | , , | | |
| | | LIMITED Vs. M/S SHREEOM WIRES | | COMPANY PETITION IB | |
| 4167 | 0710200410622018/3 | PRIVATE LIMITED EXPORT-IMPORT BANK | IBC Under Sec 9 | (IBC)/645(ND)2018 | Wrong file application |
| | | OF INDIA Vs. | | | |
| | | SURENDER KUMAR | | | O'ment and the tendence of |
| | | SINGHAL/ RAJAT SINGHAL/ RAMAN | | COMPANY | Sign missed in index of advocate,True copy sign |
| 4168 | 0710102091372019/4 | AGARWAL JOINTLY AS | Sec 60(5) | APPLICATION(IBC) | and stamp |
| 4168 | 0/101020913/2019/4 | ASHTBHUJ OCEAN | Sec 60(5) | //00(ND)2019 | missed,wrong index |
| | | MOVERS PRIVATE LIMITED Vs. SARASH | | COMPANY | |
| | | EXPORTS SERVICES | Application under any | APPLICATION(IBC) | |
| 4169 | 0710102151642019/1 | PRIVATE LIMITED | other provisions- IBC | /545(ND)2019 | Wrong file application |
| | | M/S ASTONEFIELD SOLAR GUJARAT PVT | | COMPANY | |
| 4470 | 0740400 1005000 1011 | LTD Vs. PRIME | Ino Hall Co. | PETITION IB | TRUE COPY SING |
| 4170 | 0710102423592018/10 | MEIDEN LTD. SHALINI CHOUDHARY | IBC Under Sec 10 | (IBC)/940(ND)2018 COMPANY | MISSED |
| 4474 | 0740402447646646 | Vs. MOTHERS PRIDE | IDOdo: Oc. 7 | PETITION IB | DO 454 452 NOT OLEAD |
| 4171 | 0710102117612019/8 | VOLKSWAGEN | IBC under Sec 7 | (IBC)/2122(ND)201 COMPANY | PG 151-153 NOT CLEAR |
| 4172 | 07404020020200004 | FINANCE PRIVATE LIMITED Vs. AVG | IDC under See 7 | PETITION IB | wrong filing |
| 4172 | 0710102003822020/4 | SATYADEVI ALAMURI | IBC under Sec 7 | (IBC)/363(ND)2020 INTERLOCUTORY | wrong filing |
| 4470 | 074040202720222 | Vs. AJAY KUMAR | 40(0) | APPLICATION | INDEX MISSING PAGE |
| 4173 | 0710102027322020/1 | INCOME TAX OFFICER | 19(2) | (I.B.C)/1868(ND)20 COMPANY | NUMBER NOT MENTION |
| 1 | | WARD 24.4 Vs. REGISTRAR OF | D== 0F0 (4) D= | APPEAL(COMPANI | Pa 5 7 8 40 44 514 45 00 |
| 4174 | 0710102150242019/2 | COMPANIES | Sec 252 (1) - By Government Body | ACT)/863(ND)2019 | Pg 5,7,8,10,11 cut 15-20 not clear |
| | | JAIPUR MAHUA | | , , , | |
| | | TOLLWAY LIMITED Vs. RISE PROJECTS | | COMPANY | |
| | | PRIVATE LIMITEDRISE | 200 | PETITION | |
| 4175 | 0710102156912019/4 | PROJECTS PRIVATE LIMITED | Sub-Section (1) 0f Section 66. | (COMPANIES ACT)/176(ND)2019 | wrong filing |
| | | SHREE BANKEY | | COMPANY | |
| 4176 | 0710102168442019/1 | BEHARI LAL ENTERPRISES Vs. | Application under any other provisions- IBC | APPLICATION(IBC) /2857(PB)2019 | wrong filing |
| | | MANOJ SRIVASTAVA | p. 510.010 130 | | |
| | | MEDIA CORPS PRIVATE LIMITED Vs. INDIA | | COMPANY PETITION IB | |
| | | SPORTS FLASHES | | (IBC)/2693(ND)201 | UPLOAD AGAIN |
| 4177 | 0710102136992019/3 | PRIVATE LIMITED MOHD NAZIM KHAN Vs. | IBC Under Sec 9 | 9 | CLEARLY |
| | | INTERNATIONAL | | COMPANY | |
| 4178 | 0710102142572019/1 | TRENCHING PRIVATE | Application under any other provisions- IBC | APPLICATION(IBC) /76(ND)2019 | NCOMPLETE DOC |
| | | AJAY FINCAP | | CP(AA) MERGER | PG-19,(20 NOT CLEAR |
| | | CONSULTANTS PVT LTD Vs. M/S DYNAMIC | Application under any other provisions ,Sub- | AND AMALGAMATION(| AND TRANSLATE 49,52,59, 70,WORNG |
| 4179 | 0710102413022017/3 | SHELLS INDIA PVT. | section (I) of section 230 | | ARRANGE |
| | | ANAND ENTERPRISES PRIVATE LIMITED Vs. | | COMPANY | |
| | | REGISTRAR OF | | APPEAL(COMPANI | page numbering not |
| 4180 | 0710102001842020/1 | COMPANIES NCT OF DELHI & HARYANA | Soc 252 (4) | ES ACT)/119(ND)2020 | mention and all pages |
| 4100 | JUL TO TO 200 1042020/1 | DELITI & HARTANA | Sec 252 (1) | ACT)/119(ND)2020 | cut |

| | | GLADE DEVELOPERS PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
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| | | REGISTRAR OF | | ES ES | | |
| 4181 | 0710102003492020/1 | COMPANIES GE INDIA INDUSTRIAL | Sec 252 (1) | ACT)/122(ND)2020 CP(AA) MERGER | page 6,7 cut | |
| | | PRIVATE LIMITED Vs. | | AND | | |
| 4182 | 0710102027082020/1 | FOURTH DIMENSION SOLUTIONS LIMITED | Sec. 230-232 - Second Motion | AMALGAMATION(COMPANIES | TRUE COPY SING MISSED | |
| | | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | PG-59-71, 73- 79,180192,193,196,206 | |
| | | SHAHI | | ES ` | 208,220,221, NOT | |
| 4183 | 0710102028082020/1 | INFRASTRUCTURE PVT. TRIOS DEVELOPMENT | Sec 252 (3) | ACT)/224(ND)2020 | CLEAR | |
| | | SUPPORT PRIVATE LIMITED Vs. TARU | | COMPANY PETITION IB | | |
| | | LEADING EDGE | | (IBC)/3369(ND)201 | | |
| 4184 | 0710102158302019/3 | PRIVATE LIMITED | IBC Under Sec 9 | 9 INTERLOCUTORY | WRONG DOCS | |
| 4185 | 0710102036292020/2 | BHARAT ALUMINIUM CO.LTD Vs. | Sec 60(5) | APPLICATION (I.B.C)/2085(ND)20 | TRUE COPY SING MISSED | |
| 4103 | 071010203029202072 | PARISI GRAND | 300 00(3) | COMPANY | MISSED | |
| | | SMOOTH LOGISTICS LIMITED Vs. AGILE | | PETITION IB (IBC)/1799(ND)201 | | |
| 4186 | 0710102104432019/11 | INTERNATIONAL RAKESH KUMAR | IBC Under Sec 9 | 9 INTERLOCUTORY | WRONG FILING | |
| | | GUPTA Vs. RUPINDER | | APPLICATION | | |
| 4187 | 0710102039702020/2 | SINGH GILL STATE BANK OF INDIA | Sec 60(5) | (I.B.C)/2102(ND)20 COMPANY | UPLOAD PROPERLY | |
| | | Vs. M/S. SHREE SHYAMJI AGRICO | | PETITION IB (IBC)/1071(ND)201 | | |
| 4188 | 0710120007702018/25 | EXPORTS PVT. LTD. | IBC under Sec 7 | 8 | WRONG FILING | |
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| CICI BANK LIMITED Vs. RALCO FINANCE AND NIVESTMENT PRIVATE LIMITED Sec 60(5) 20 sign missing | 4276 | 07101020646020204 | | Sec 60(5) | (I.B.C)/2321(ND)20 | |
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| R.G. LUTHRA & CO. Vs. COMPANY | | | COMPANIES DELHI & | | (COMPANIES | |
| ABAG HI-TECH | 4280 | 0710102132562019/3 | | Sec 252 (1) | ACT)/765(ND)2019 | service missing |
| GAV DEVELOPERS PVT COMPANY LTD Vs. SHUBH PETITION | | | ABAG HI-TECH | | PETITION IB | |
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| | | | LTD Vs. SHUBH | | PETITION | |
| | 4282 | 0710102022662020/2 | ADVISORS PVT LTD | Sec. 241(1) | (COMPANIES | 24 25 26 27 NOT CLEAR |

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| .200 | 0.1010200012010.10 | JAMMU & KASHMIR | ing and or out i | COMPANY | 0. 02.(V.02.111.002.D | |
| | | BANK LTD. Vs. VINAYAK RATHI | | PETITION IB (IBC)/1295(ND)201 | | |
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| 4288 | 0710102424672018/18 | SALON PRIVATE | IBC under Sec 7 | (IBC)/786(PB)2018 | clear | |
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| 4299 | 0710102408922018/66 | COATED ISPAT LTD M/S. SBI GLOBAL | IBC under Sec 7 | (IBC)/50(PB)2018 | MENTION | |
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| 4310 | 0710102421352018/3 | ORIENTAL BANK OF | other provisions | ACT)/309(ND)2018 COMPANY | ALL PAGES CUT | |
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| 4313 | 0710120003722018/8 | PAPERS LTD. ORIENTAL BANK OF | IBC under Sec 7 | (IBC)/939(PB)2018 COMPANY | PG-56-65 NOT CLEAR | |
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| 4327 0710 | | URBAN LAND AND INFRASTRUCTURE | IBC Under Sec 10 | (IBC)/3055(ND)201 | TRUE COPY MISSED |
| 4327 0710 | | BHARTI AIRTEL | IBC Under Sec 10 | CA(A) MERGER | TRUE COPT MISSED |
| | | LIMITED Vs. ANSAL HI- | | AND | NEED TO VOLUME |
| 4328 0710 | | TECH TOWNSHIPS LIMITED & ANR . | Sec. 230-232, Sec 234 | AMALGAMATION(COMPANIES | NEED TO VOLUME BREAK AFER PAGES200 |
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| 4364 | 0710102035752020/3 | RUDRABHISHEK ENTERPRISES LIMITED | Application under any other provisions- IBC | (I.B.C)/2201(PB)202 | Wrong Document |
| 4304 | 07 10 1020337 32020/3 | ASHISH SHARMA & | other provisions- IBC | | Wrong Document |
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| 4005 | 074040000450004 | TODAY HOMES NOIDA | Application under any | (I.B.C)/2065(PB)202 | Daniel Minister 57 400 |
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| 4444 | 0710102069712020/2 | MOHD NAZIM KHAN Vs. NAVNEET JAIN | Application under any other provisions- IBC | APPLICATION (I.B.C)/2707(ND)20 | Main case no. wrong |
| | | ANSHUMALI DIPANKAR | | INTERLOCATORY | |
| 4445 | 0710102160632019/3 | Vs. UNIVERSAL BUILDWELL PVT. LTD. | Application under any other provisions- IBC | APPLICATION (IBC)/13(ND)2020 | No Supporting Affidavit |
| | | SH AMIT KUMAR MALIK Vs. M/S KINDLE | | COMPANY | |
| | | DEVELOPERS PRIVATE | | PETITION IB | |
| 4446 | 0710200411282017/10 | LIMITED MUKESH KUMAR | IBC under Sec 7 | (IBC)/470(ND)2017 COMPANY | No Sign in reply |
| 4447 | 0710102061252020/2 | SHARMA Vs. NANDI INFRATECH PVT LTD | Sec. 241(1) | PETITION (COMPANIES | Wrong Document |
| | 0. 10 10200 1232020/2 | RAVI BANSAL Vs. | Jec. 241(1) | INTERLOCUTORY | |
| 4448 | 0710102064902020/1 | PUNJABI ACCESSORIEZZ | Sec 60(5) | APPLICATION (I.B.C)/2351(ND)20 | No True Copy sign in Annexuress |
| | | AAKASH SINGHAL Vs. | , , | INTERLOCUTORY APPLICATION | No Index, No Supporting |
| 4449 | 0710102065802020/3 | MORE RETAIL LIMITED | Sec 60(5) | (I.B.C)/2407(ND)20 | Affidavit |
| | | | | INTERLOCUTORY APPLICATION | |
| 4450 | 0710102067232020/1 | MAHESH BANSAL Vs. | Sec 12(2) | (I.B.C)/2495(ND)20 INTERLOCUTORY | Wrong Doucument |
| | | VIVEK PARTI Vs. PREM | | APPLICATION | |
| 4451 | 0710102070772020/1 | CHAND GUPTA | Sec 66(1) | (I.B.C)/3217(PB)202 INTERLOCUTORY | Main Case Wrong |
| 4450 | 0740402070777 | VIVEK PARTI Vs. PREM | Soc 65(4) | APPLICATION | Wrong Main Coos |
| 4452 | 0710102070772020/2 | CHAND GUPTA STATE BANK OF INDIA | Sec 66(1) | (I.B.C)/3217(PB)202 COMPANY | Wrong Main Case |
| 4453 | 0710102408922018/76 | Vs. ASIAN COLOUR COATED ISPAT LTD | IBC under Sec 7 | PETITION IB (IBC)/50(PB)2018 | No Index, No sign in Written Submission |
| | | BANK OF INDIA Vs. | | COMPANY | |
| 4454 | 0710102412722018/25 | M/S BASIC INDIA LTD. SHREE SIYARAM | IBC under Sec 7 | PETITION IB | Page No. 27,28,56,57 cut |
| | | AUTOMATIONS PVT. LTD. Vs. BEANS & | | COMPANY PETITION IB | Document not uploaded |
| 4455 | 0710120001322018/4 | MORE HOSPITALITY | IBC under Sec 7 | (IBC)/512(ND)2017 | properly |
| | | PUNJAB NATIONAL (INTERNATIONAL) | | COMPANY PETITION IB | |
| | | BANK Vs. | IDO to a = | (IBC)/1032(ND)201 | |
| 4456 | 0710120006752018/10 | M/S.SUPERIOR STATE BANK OF INDIA | IBC under Sec 7 | 8 COMPANY | Wrong Document |
| | | Vs. M/S. SHREE AMBICA | | PETITION IB (IBC)/1342(ND)201 | |
| 4457 | 0710120009092018/3 | INTERNATIONAL FOOD | IBC under Sec 7 | 8 | Wrong Documents |
| 1 | | MOLLY TRADING COMPANY PRIVATE | | CP(AA) MERGER AND | |
| 4450 | 07404020400000000 | LIMITED Vs. | Sec. 230-232 - Second | AMALGAMATION(| Page 14 Missed, page |
| 4458 | 0710102010962020/3 | METALLICZ MEDIA PVT | Motion | COMPANIES | 22, 23 Not Clear |

| | | MS. SANDHYA SETHI Vs. M/S INTECO | | | Page No. 28,29,74 are | |
|------------------------------|---|--|---|--|--|--|
| | | SPECIAL MELTING | | COMPANY | not clear , Page 75 cut | |
| | | TECHNOLOGIES (INDIA) | | PETITION IB | and Page 40-44, 53-57 | |
| 4459 | 0710102017792020/1 | PVT. LTD. STATE BANK OF INDIA | IBC under Sec 7 | (IBC)/549(ND)2020 INTERLOCUTORY | are blur | |
| | | Vs. ASIAN COLOUR | Application under any | APPLICATION | | |
| 4460 | 0710102070072020/1 | COATED ISPAT LIMITED HEMANT KHANDELWAL | other provisions- IBC | (I.B.C)/2727(PB)202 COMPANY | 65-B Certificate missed | |
| | | Vs. NIHO | Application under any | APPLICATION(CO | E stamp missed with | |
| 4461 | 0710102070652020/2 | CONSTRUCTION HEMANT KHANDELWAL | other provisions | MPANIES COMPANY | affidavit | |
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| 4462 | 0710102070652020/3 | CONSTRUCTION OM LOGISTICS LIMITED | other provisions | MPANIES INTERLOCUTORY | affidavit | |
| | | Vs. NTL ELECTRONICS | Application under any | APPLICATION | | |
| 4463 | 0710102071862020/2 | INDIA LIMITED SHALINI CHOUDHARY | other provisions- IBC | (I.B.C)/2852(ND)20 COMPANY | wrong e-filing | |
| | | Vs. MOTHERS PRIDE | | PETITION IB | 65- B certificate missed | |
| 4464 | 0710102117612019/14 | DAIRY INDIA PRIVATE IMPERIAL FASTNERS | IBC under Sec 7 | (IBC)/2122(ND)201 | with affidavit | |
| | | PRIVATE LIMITED Vs. | | COMPANY | | |
| | | SOLVEN POWER | | PETITION IB | | |
| 4465 | 0710102128042019/8 | SYSTEMS PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2413(ND)201 9 | wrong e-filing | |
| | | STATE BANK OF INDIA | | COMPANY | , , | |
| 4466 | 0710102408922018/77 | Vs. ASIAN COLOUR COATED ISPAT LTD | IBC under Sec 7 | PETITION IB (IBC)/50(PB)2018 | wrong efiling | |
| | | PUNJAB NATIONAL | | COMPANY | | |
| | | (INTERNATIONAL) BANK Vs. | | PETITION IB (IBC)/1032(ND)201 | wrong document | |
| 4467 | 0710120006752018/11 | M/S.SUPERIOR | IBC under Sec 7 | 8 | uploaded | |
| | | SMS PARYARAN LIMITED Vs. SPML | | INTERLOCUTORY APPLICATION | | |
| 4468 | 0710102069782020/1 | INFRA LIMITED | Sec 60(5) | (I.B.C)/2704(PB)202 | Proof of service missed | |
| | | PUNJABI ACCESSORIEZZ PVT. | | COMPANY PETITION IB | index missed, page | |
| 4469 | 0710102083112019/8 | LTD. Vs. KREDO | IBC Under Sec 9 | (IBC)/1164(ND)201 | numbering missing. | |
| | | LEE FININVEST PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
| 4470 | 0710102084772019/4 | ROC | Sec 252 (3) | ES ES | wrong e-filing | |
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| | | | | | etc. Should be clubbed together, page no. 30 is | |
| | | | | | missed, page 35-86 | |
| | | STATE BANK OF INDIA Vs. M/S KANNU ADITYA | | COMPANY | translate and true copy | |
| 4471 | 0710120011302018/15 | INDIA LIMITED | IBC under Sec 7 | PETITION IB (IBC)/1275(PB)2018 | stamp and sign is missed. | |
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| | | PANKAJ KHAITAN Vs. | | | Sign on reply (every pages) missed. Page no. | |
| | | PANKAJ KHAITAN Vs. LIFE INSURANCE | | | pages) missed, Page no. 9 missed, E-stamp | |
| | | LIFE INSURANCE CORPORATION OF | | INTERLOCUTORY | pages) missed, Page no. 9 missed, E-stamp missed with affidavit, | |
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| 4472 | 0710102035242020/3 | LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT | Sec 60(5) | APPLICATION (I.B.C)/2210(ND)20 20 | pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65- | |
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| 4472 | 0710102035242020/3 0710102066152020/2 | LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT SANJAY SINGHAL VS. MINISTRY OF CORPORATE AFFAIRS | Sec 60(5) Sec 60(5) | APPLICATION (I.B.C)/2210(ND)20 20 INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)20 | pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65- B Certificate missed with | |
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| 4473 | 0710102066152020/2 | LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT SANJAY SINGHAL VS. MINISTRY OF CORPORATE AFFAIRS LM MEDIA SERVICES PVT LTD VS. VIKRAM BAJAJ BLACKIE & SON (CALCUTTA) PVT LTD | Sec 60(5) | APPLICATION (I.B. C.)/2210(ND)20 20 IINTERLOCUTORY APPLICATION (I.B. C.)/2441(ND)20 COMPANY APPLICATION(CO MPANIES CA(A) MERGER | pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65- B Certificate missed with proof of service (email). wrong e-filing Supporting affidavit | |
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| | | BANKALKUMAB | | COMPANY | every pages, page 165- | |
| | | PANKAJ KUMAR RUSTAGI Vs. PEE AAR | | PETITION (COMPANIES | 166 not clear and true copy stamp and sign | |
| 4499 | 0710102121532019/27 | EXIM PRIVATE LIMITED | Sec. 241(1) | ACT)/137(ND)2019 COMPANY | missed. | |
| | | | | APPLICATION(IBC) | | |
| 4500 | 0710102131302019/1 | ANKUR KASHYAP Vs. | Rule 154 (1) | /1326(ND)2019 | wrong file | |
| | | PATWARDHAN - | | | | |
| | | RESOLUTION PROFESSIONAL FOR | | COMPANY | | |
| | | ADEL LANDMARKS | Application under any | APPLICATION(IBC) | | |
| 4501 | 0710102170642019/2 | LIMITED Vs. ADEL UDAYRAJ | other provisions- IBC | /196(PB)2020 | wrong e-file | |
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| | | ADEL LANDMARKS | Application under any | APPLICATION(IBC) | | |
| 4502 | 0710102170642019/3 | LIMITED Vs. ADEL MAHINDRA AND | other provisions- IBC | /196(PB)2020 | wrong e-filing | |
| | | MAHINDRA FINANCIAL | | | Commonstitute afficiation is | |
| | | SERVICES LIMITED Vs. DELHI BARODA ROAD | | COMPANY | Supporting affidavit missed with the | |
| 4500 | 0710102722332018/12 | CARRIER PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/1665(PB)2018 | documents and proof of | |
| 4503 | 01 10 102/22332018/12 | CA METALS PRIVATE | | CP(AA) MÈRGER | service missed. sign missed on the | |
| 4504 | 0710102004222020/11 | LIMITED Vs. UNITECH LTD. | Sec. 230-232 - Second Motion | AND AMALGAMATION(| affidavit in the deponant portion. | |
| 4304 | 0710102004222020711 | LID. | Motion | AWALGAWATION | portion. | |
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| | | V. C. INVESTMENT PRIVATE LIMITED Vs. | | COMPANY | affidavit, affidavit is not notorized, Income Tax | |
| | | REGISTRAR OF | | APPEAL(COMPANI | Service missed. 65-B | |
| 4505 | 0710102020082020/3 | COMPANIES NCT OF DELHI & HARYANA | Soc 252 (1) | ES ACT//497/ND/2020 | certificate missed with ROC Service. | |
| 4300 | 0. 10 102020002020/3 | PRABHAKAR | Sec 252 (1) | ACT)/197(ND)2020 INTERLOCUTORY | NOO SELVICE. | |
| | | NANDIRAJU Vs. SOUTHERN POWER | | APPLICATION (I.B.C)/2477(PB)202 | | |
| 4506 | 0710102066312020/3 | DISTRIBUTION | Sec 60(5) | 0 | no document upload | |
| | | M/S BRICK WALL THROUGH | | | | |
| | | PROPRIETOR ROHIT | | INTERLOCUTORY | page:41 not clear, | |
| | | AHOOJA Vs. SANJAY GUPTA RESOLUTION | | APPLICATION (I.B.C)/2671(PB)202 | rejoinder sign missed and true copy sign | |
| 4507 | 0710102066922020/1 | PROFESSIONAL | Sec 60(5) | 0 | missed | |
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| 45 | | PRIVATE LIMITED Vs. | 0 050 (0) | ES | fresh application filed) | |
| 4508 | 0710102084982019/6 | ROC SANJAY ROY | Sec 252 (3) | ACT)/486(ND)2019 COMPANY | and page 9 not clear | |
| 4500 | 0710102123862019/3 | CHOWDHURY Vs. UPPAL HOUSING PVT. | IRC undo: Soc 7 | PETITION IB | wrong e-filing (prayer | |
| 4509 | 07 10 102123002019/3 | OFFAL HOUSING PVI. | IBC under Sec 7 | (IBC)/2297(ND)201 COMPANY | 1000rs) | |
| 4510 | 0710102135032019/2 | SAMHITA NEHRU Vs. | Application under any other provisions- IBC | APPLICATION(IBC) /2000(ND)2019 | true copy sign missed | |
| 7310 | 0. 10 102 100002018/2 | NEW ERA TIMES | other provisions- IDC | COMPANY | a de copy sign missed | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF THE | | PETITION (COMPANIES | | |
| 4511 | 0710102154852019/5 | COMPANIES DELHI | Sec 252 (3) | ACT)/951(ND)2019 | page:17-53 not clear | |
| | 1 | UDAYRAJ PATWARDHAN - | | | | |
| | | RESOLUTION | | 0040 | | |
| | | PROFESSIONAL FOR ADEL LANDMARKS | Application under any | COMPANY APPLICATION(IBC) | | |
| 4512 | 0710102170642019/4 | LIMITED Vs. ADEL | other provisions- IBC | /196(PB)2020 | page:4-155 not clear | |
| | | UDAYRAJ PATWARDHAN - | | | | |
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| | | ADEL LANDMARKS | Application under any | COMPANY APPLICATION(IBC) | page:4-155 not clear ,file same as above and file | |
| 4513 | 0710102170642019/5 | LIMITED Vs. ADEL M/S. ASCENT | other provisions- IBC | /196(PB)2020 INTERLOCUTORY | pass by mistake | |
| | | CONSTRUCTIONS | | APPLICATION | | |
| 4514 | 0710102066302020/1 | PRIVATE LIMITED Vs. M/S MSX MALL PVT | Sec 60(2) | (I.B.C)/2475(ND)20 20 | 200rs estam-paper missed | |
| 4514 | 57 70 T02000302020/T | CHANDRA PRAKASH | Application under any | INTERLOCUTORY | iiiisacu | |
| 4515 | 0710102074162020/1 | Vs. M/S. NOIDA MEDICARE CENTRE | other provisions- IBC,19(2) | APPLICATION (I.B.C)/3017(ND)20 | wrong file (application) | |
| 1 | | T.P.S BUILDCON | -,(-) | | (application) | |
| | | LIMITED Vs. REGISTRAR OF | | COMPANY APPEAL(COMPANI | | |
| 4516 | 0710102074682020/1 | COMPANIES NCT OF ECO DRILLING FLUIDS | Sec 252 (3) | ES ACT)/289()2020 | Wrong document | |
| | | PRIVATE LIMITED Vs. | | COMPANY | | |
| | | M/S DSTR | | PETITION IB | | |
| 4517 | 0710102097182019/5 | INFRASTRUCTURE AND PROJECTS LLP | IBC Under Sec 9 | (IBC)/1584(ND)201 9 | pages not sign | |
| | | BHARAT BHUSHAN Vs. | | INTERLOCUTORY | | |
| 4518 | 0710102026142020/2 | SAMTEX DESINZ PRIVATE LIMITED | Sec 60(5) | APPLICATION (I.B.C)/1628(ND)20 | document not properly uploaded | |
| | | SYNERGY PROPERTY DEVELOPMENT | • • | , | | |
| | | SERVICES PVT LTD Vs. | | COMPANY | | |
| 4540 | 07404020264420204 | LOGIX CITY | IRC Under See C | PETITION IB | wrong efile (case type | |
| 4519 | 0710102036112020/1 | DEVELOPERS PVT LTD ASHISH SHARMA & | IBC Under Sec 9 | (IBC)/883()2020 | change) | |
| | | ORS. Vs. RESOLUTION PROFESSIONAL OF | | INTERLOCUTORY APPLICATION | | |
| | | TODAY HOMES NOIDA | Application under any | (I.B.C)/2065(PB)202 | reply sign cut page:, 85, | |
| 4520 | 0710102036152020/3 | PVT. LTD. | other provisions- IBC | 0 | 88, 89 not clear etc | |
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| | | TARUN BATRA Vs. | | APPLICATION (I.B.C)/2277(ND)20 | reply not sign on every pages and date of file in |
| 4521 | 0710102063842020/7 | RAMBHAJ JAIN | Sec 60(5) | 20 | index missed |
| | | RAKESH KUMAR JAIN | | INTERLOCUTORY | |
| | | Vs. ORCHID SALON SERVICES PRIVATE | Application under any | APPLICATION (I.B.C)/2932(ND)20 | |
| 4522 | 0710102072512020/1 | LIMITED | other provisions- IBC | 20 | page:74, 76, translate |
| | | PANKAJ KUMAR RUSTAGI Vs. PEE AAR | | COMPANY PETITION | page:47, 49, not clear and supporting affidavit |
| 4523 | 0710102121532019/28 | EXIM PRIVATE LIMITED | Sec. 241(1) | (COMPANIES | missed |
| | | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. | | COMPANY PETITION IB | |
| | | MACOR PACKAGING | | (IBC)/2560(ND)201 | |
| 4524 | 0710102134962019/3 | LIMITED | IBC Under Sec 9 | 9 | document not found |
| | | BHARAT BHUSHAN Vs. SAMTEX DESINZ | | COMPANY PETITION IB | document not properly |
| 4525 | 0710102143442019/5 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/3171(ND)201 | upload |
| | | M/S. J.N. BEHURA & | | COMPANY | |
| | | COMPANY Vs. M/S. MAHAVIR STONE | | COMPANY PETITION IB | |
| 4526 | 0710102012862020/5 | CRUSHING PVT. LTD. | IBC Under Sec 9 | (IBC)/419(PB)2020 | wrong e-file |
| | | URVASHI INFRASTRUCTURE | | COMPANY APPEAL(COMPANI | |
| 4527 | 0710102024942020/1 | LIMITED Vs. R.O.C. | Sec 252 (1) | ES ES | wrong e-file |
| | | HATBUSHA | , , | | |
| | | FRAGRANCE PRIVATE LIMITED Vs. | | COMPANY | |
| | | REGISTRAR OF | | APPEAL(COMPANI | |
| 4528 | 0710102075872020/1 | COMPANIES DELHI AND | Sec 252 (1) | ES ACT)/284()2020 COMPANY | wrong e-file |
| | | VS. PAWAN | | PETITION IB | |
| 4529 | 0710200411582018/6 | BUILDWELL PRIVATE | IBC under Sec 7 | (IBC)/197(ND)2018 | wrong e-file |
| 1 | | VOLKSWAGEN FINANCE PRIVATE | | COMPANY | |
| 1 | | LIMITED Vs. KELVIN | | PETITION IB | |
| 4530 | 0710102014692019/8 | RECRUITERS PRIVATE | IBC under Sec 7 | (IBC)/671(ND)2019 | wrong e-file |
| | | APARNA CHOUDHRIE KALA Vs. AQUA TERRA | | COMPANY PETITION | reply sign missed on |
| 1 | | ADVENTURES INDIA | | (COMPANIES | every page and true |
| 4531 | 0710102035962020/3 | PRIVATE LIMITED APARNA CHOUDHRIE | Sec 241 (2) | ACT)/68(PB)2020 COMPANY | copy sign missed |
| 1 | | KALA Vs. AQUA TERRA | | APPLICATION(CO | reply sign missed on |
| | | ADVENTURES INDIA | | MPANIES | every page and true |
| 4532 | 0710102064102020/2 | PRIVATE LIMITED INTRUST GLOBAL | Sec 425 | ACT)/297(PB)2020 CA(A) MERGER | copy sign missed |
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| 4522 | 0740400400000040/4 | LIMITED Vs. MVL | S 220 222 S 224 | AMALGAMATION(| da assumant mat fassered |
| 4533 | 0710102126622019/4 | LIMITED AMFIZ INFRASOLUTION | Sec. 230-232, Sec 234 | COMPANIES COMPANY | document not found |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | |
| 4534 | 0710102008962020/2 | REGISTRAR OF COMPANIES DELHI | Sec 252 (3) | ES ACT)/136(ND)2020 | page 10 -13 translate |
| 4004 | 07 10 10 20 00 00 00 20 20 72 | M/S. J.N. BEHURA & | 500 252 (5) | | page 10-10 translate |
| | | COMPANY Vs. M/S. MAHAVIR STONE | | COMPANY PETITION IB | |
| 4535 | 0710102012862020/6 | CRUSHING PVT. LTD. | IBC Under Sec 9 | (IBC)/419(PB)2020 | wrong e-file |
| | | | | COMPANY | |
| 4536 | 0710102015252020/1 | PANKAJ NARANG Vs. SUDHANSH AGARWAL | Sec 43(1) r/w Sec 44 (1) | APPLICATION(IBC) /1025()2020 | affidavit verified date wrong |
| 4000 | 071010201020202071 | MR. MOHAN AGARWAL | 000 40(1) 114 000 44 (1) | | |
| | | Vs. M/S. CROWN REALTECH PRIVATE | | COMPANY PETITION IB | proof of service missed and true copy sign |
| 4537 | 0710102022652018/9 | LIMITED | IBC under Sec 7 | (IBC)/1565(PB)2018 | missed |
| | | LOOKS SALON | | INTÉRLOCUTORY | page:34, 36, 38, 40, 42, |
| 4538 | 0710102074472020/1 | PRIVATE LIMITED Vs. RAKESH KUMAR JAIN | Sec 60(5) | APPLICATION (I.B.C)/3204(ND)20 | 44, 46 etc pages not clear |
| 4000 | 071010207447202071 | TOTAL CONTROLLED | 500 00(0) | (1.5.0)/0204(145)20 | Cicui |
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| | | PANKAJ KUMAR | | PETITION | page:146, 171, 178, etc |
| 4539 | 0710102121532019/29 | RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | Sec. 241(1) | (COMPANIES ACT)/137(ND)2019 | page not clear please check these page |
| | | PANKAJ KUMAR | 500. ETI(1) | COMPANY | |
| 4540 | 0710102121532019/30 | RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | Sec. 241(1) | PETITION (COMPANIES | page:146A, 159, 178 etc pages not clear |
| 7540 | 0. 10 102 12 1332019/30 | VIVEK VERMANI Vs. | Jet. 241(1) | INTERLOCATORY | |
| 45.4 | 07404004004004 | PUMA REALTORS PVT. | 0 - 00/5 | APPLICATION | signature missed on |
| 4541 | 0710102133012019/1 | LTD. VIVEK VERMANI Vs. | Sec 60(5) | (IBC)/2259(PB)2019 INTERLOCATORY | ever pages |
| 1 | | PUMA REALTORS PVT. | | APPLICATION | signature missed on |
| 4542 | 0710102133012019/3 | LTD. | Sec 60(5) | (IBC)/2259(PB)2019 | ever pages |
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| 1 | | APOLLO FINANCE | | COMPANY | reply sign missed on ever pages, true copy |
| 1 | | LIMITED Vs. RISE | | PETITION | sign missed, and page |
| 4543 | 0710102140202019/4 | PROJECTS PRIVATE LIMITED | Sec. 230-232 - Second Motion | (COMPANIES ACT)/146(ND)2019 | numbering not mention, proof of serivce missed |
| 7040 | 0. 10 102 140202019/4 | PREMIER ROLLS | INIOLIOII | COMPANY | proof of sellyte lilisseu |
| 4544 | 07404004500000000 | COVERING (DELHI) | 0 - 070 (0) | APPEAL(COMPANI | 5 74: |
| 4544 | 0710102150902019/6 | PRIVATE LIMITED Vs. M/S BINDAL | Sec 252 (3) | ES | page 5, 7 translate |
| 1 | | MERCHANDISE Vs. | | COMPANY | |
| 4545 | 0710120006412018/23 | MAPLE REALCON PVT | IPC Under Core 0 | PETITION IB (IBC)/496(ND)2018 | wrong o file |
| 4545 | 0.10120000412010/23 | VIVEK VERMANI Vs. | IBC Under Sec 9 | INTERLOCATORY | wrong e-file |
| 4.5.5 | 0740400 | PUMA REALTORS PVT. | | APPLICATION | <u> </u> |
| 4546 | 0710102133012019/4 | LTD. VED CONTRACTS PVT | Sec 60(5) | (IBC)/2259(PB)2019 INTERLOCUTORY | True copy sign missed |
| | | LTD Vs. RG INFRA- | Application under any | APPLICATION | |
| 4547 | 0710102064602020/1 | BUILD PRIVATE M/S ASHUTOSH | other provisions- IBC | (I.B.C)/2326(ND)20 INTERLOCUTORY | Wrong document |
| 1 | | STEELS PVT. LTD. Vs. | | APPLICATION | no sign on index/true |
| 4540 | 0740402000700004 | M/S ROYAL PRESSING | Q (0/F) | (I.B.C)/2485(ND)20 | copy sign missed/ no |
| 4548 | 0710102066722020/1 | AND COMPONENTS VED CONTRACTS | Sec 60(5) | 20 | sign on affidevit |
| 1 | | PRIVATE LIMITED Vs. | | COMPANY | |
| 4549 | 0710102076492019/9 | RG INFRABUILD PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/917(ND)2019 | Wrong Document |
| 7047 | 0.10102010432013/3 | D INVALL LIMITED | line olider 960 a | (100)1011(110)2013 | mong pocument |

| | | NEERAJ SINGLA Vs. INDO LAMINATES | | COMPANY PETITION IB | | |
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| 4550 | 0710102011722020/2 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/384(ND)2020 | Wrong Filing | |
| | | KKR INDIA FINANCIAL SERVICES PRIVATE | | COMPANY PETITION IB | | |
| | | LIMITED Vs. KWALITY | | (IBC)/1440(ND)201 | | |
| 4551 | 0710102018012018/10 | LIMITED | IBC under Sec 7 | 8 COMPANY | Uncomplete Doc | |
| | | NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE | | COMPANY PETITION IB | | |
| 4552 | 0710102019202020/2 | LIMITED | IBC Under Sec 9 | (IBC)/508(ND)2020 | Wrong Filing | |
| | | UTSAV SECURITIES PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | |
| | | VOGUE CLOTHIERS | | (IBC)/1593(ND)201 | L., | |
| 4553 | 0710102100092019/6 | PRIVATE LIMITED VAIBHAV JALAN Vs. | IBC under Sec 7 | COMPANY | Wrong Filing | |
| | | JKM INFRA PROJECTS | | PETITION | | |
| 4554 | 0710102108482019/5 | LIMITED & ORS RELAN BUILDWELL | Sec. 243(1) (b) | (COMPANIES COMPANY | Uncomplete Doc | |
| | | PVT LTD Vs. KALIBER | Sec. 45 (1),Sec 43(1) r/w | APPLICATION(IBC) | | |
| 4555 | 0710102136162019/10 | ASSOCIATES PVT. LTD. | Sec 44 (1),Sec 66(1) | /1342(ND)2019 | Wrong Filing | |
| | | CORPORATION | | COMPANY | | |
| | | PRIVATE LIMITED Vs. INDO LAMINATES | | PETITION IB (IBC)/2975(ND)201 | | |
| 4556 | 0710102141892019/6 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | Wrong Filing | |
| | | MAHAJAN PROMOTERS AND DEVELOPERS | | CP(AA) MERGER AND | | |
| | | PRIVATE LIMITED Vs. | Sec. 230-232 - Second | AMALGAMATION(| | |
| 4557 | 0710102147412019/6 | ANURAG CHANDRA BIZ AD OPTIMIZER PVT | Motion | COMPANIES COMPANY | Paging Not Mention | |
| | | LTD Vs. AIR INDIA | Application under any | PETITION IB | | |
| 4558 | 0710102148652019/2 | RAJIV TIWARI Vs. M/S | other provisions- IBC | (IBC)/73(ND)2019 COMPANY | True Copy Sign Missed | |
| 1 | | UMANG TOWN | | PETITION IB | | |
| 4559 | 0710102000092020/3 | PLANNER (P) LTD. ASHISH KUMAR Vs. | IBC Under Sec 9 | (IBC)/170(ND)2020 COMPANY | Uncomplete Doc | \longrightarrow |
| | | ROADGODS | | PETITION | | |
| 4560 | 0710102015452020/1 | AUTOGEAR PRIVATE PEE JAY FINANCE | Sec. 241(1),Sec. 242(4) | (COMPANIES | Uncomplete Doc | \dashv |
| | | COMPANY LIMITED Vs. | | COMPANY | | |
| 4561 | 0710102078022019/5 | V S MATRIX PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/976(ND)2019 | wrong Filing | |
| | | SACHIN JAIN Vs. | ibo didei dec i | | g. mang | $\neg \neg$ |
| | | SCIETIFIC CERTIFICATION | | COMPANY PETITION | | |
| | | SYSTEMS (INDIA) PVT. | | (COMPANIES | | |
| 4562 | 0710102091012019/12 | LTD. MRS. CHHAMA JAIN Vs. | Sec. 241(1) | ACT)/92(PB)2019 COMPANY | Uncomplete Doc | |
| | | MR PROVIEW | | PETITION IB | | |
| 4563 | 0710102102712019/3 | REALTECH PRIVATE ANURUTAN TEXTILES | IBC Under Sec 9 | (IBC)/1685(ND)201 | Wrong Filing | |
| | | PRIVATE LIMITED Vs. | | COMPANY | | |
| | | SARVESHWAR CREATIONS PRIVATE | | PETITION IB (IBC)/1874(ND)201 | | |
| 4564 | 0710102108652019/8 | LIMITED | IBC Under Sec 9 | 9 | Wrong Filing | |
| | | RAVINDER SINGH & ANR. Vs. REGISTRAR | | COMPANY APPEAL(COMPANI | | |
| 4565 | 0710102112142019/8 | OF COMPANIES | Sec 252 (3) | ES | Page 4,5,6 not clear | |
| | | DENA BANK (NOW BANK OF BARODA Vs. | | COMPANY | | |
| | | M/S RUBION | | APPLICATION(IBC) | Page 22,24,27,35,39,40 to | |
| 4566 | 0710102150692019/2 | MARKETING PVT. LTD DENA BANK (NOW | Sec 43(1) r/w Sec 44 (1) | /2588(PB)2019 | 91,101 not clear | |
| | | BANK OF BARODA Vs. | | COMPANY | | |
| 4567 | 0710102150692019/3 | M/S RUBION MARKETING PVT. LTD | Sec 43(1) r/w Sec 44 (1) | APPLICATION(IBC) /2588(PB)2019 | Page 27,29,35, 38 to 86, 102, 101 not clear | |
| | | R. TARKESHWAR | 355 45(1) 111 555 11 (1) | 1 ' ' | 102, 101 1101 01041 | |
| | | NARAYAN Vs. HORIZON BUILDCON | | COMPANY PETITION IB | | |
| 4568 | 0710200117292019/1 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/266(ND)2019 | wrong Filing | |
| | | MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT | | COMPANY APPLICATION(CO | sign missed of advocate | |
| 4569 | 0710102003162020/1 | LTD & ORS | Rule 11 of NCLT | MPANIES | in index | |
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| | | KAPILA COLOURS | | | reply sign missed,pg- | |
| | | PRIVATE LIMITED Vs. SAMTEX DESINZ | | COMPANY PETITION IB | 19,22,25,26 not clear,pg- 30 repeated,true copy | |
| 4570 | 0710102006982020/3 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/283(ND)2020 | sign and stamp missed | |
| | | KAMAL KUMAR NEWAR Vs. NEWAR STEELS | Application under any | COMPANY APPLICATION(CO | volume break after 200 pages,Index not proper | |
| 4571 | 0710102061452019/3 | LTD. | other provisions | MPANIES | to file. | |
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| | | ANAND SONBHADRA | | COMPANY APPLICATION(IBC) | Proof of service missed,pg-11-13 not | |
| 4572 | 0710102091342019/2 | Vs. | Sec 12(2) | /176(ND)2019 | clear and font small | |
| | | ANAND SONBHADRA Vs. DEPUTY | Application under any | COMPANY APPLICATION(IBC) | | |
| 4573 | 0710102109082019/2 | COMMISSIONER OF | other provisions- IBC | /256(ND)2019 | pg-14,15 blur | |
| | | RAVINDER SINGH & ANR. Vs. REGISTRAR | | COMPANY APPEAL(COMPANI | Income tax service | |
| 4574 | 0710102112142019/9 | OF COMPANIES | Sec 252 (3) | ES | missed | |
| | | MANHAR SABHARWAL Vs. SABHARWAL FOOD | | COMPANY PETITION | | |
| | | INDUSTRIES PRIVATE | | (COMPANIES | | |
| 4575 | 0710102122082019/3 | LIMITED BALRAM SINGH Vs. | Sec. 241(1),Sec. 242(4) | ACT)/138(ND)2019 COMPANY | Wrong file application | - |
| 4576 | 0710102123522019/2 | SONI INFRATECH PVT | IBC under Sec 7 | PETITION IB | Wrong file application | |
| | 07 10 102 1235220 15/2 | | | COMPANY PETITION IB | | |
| | 0710102123522019/2 | RAJAN KAPIL Vs. MEDEOR HOSPITAL | <u>I</u> | | | |
| 4577 | 0710102123522019/2 | MEDEOR HOSPITAL LIMITED | IBC Under Sec 9 | (IBC)/2952(ND)201 | wrong file application | |
| 4577 | | MEDEOR HOSPITAL | IBC Under Sec 9 | | wrong file application | |
| 4577 | | MEDEOR HOSPITAL LIMITED SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING | IBC Under Sec 9 | (IBC)/2952(ND)201 COMPANY | wrong file application | |
| | 0710102134492019/1 | MEDEOR HOSPITAL LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PRIVATE | | (IBC)/2952(ND)201 COMPANY PETITION IB | | |
| 4577 4578 | | MEDEOR HOSPITAL LIMITED SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED SANJEEV MEMORIAL | IBC Under Sec 9 IBC under Sec 7 | (IBC)/2952(ND)201 COMPANY | wrong file application Only 1 volume | |
| | 0710102134492019/1 | MEDEOR HOSPITAL LIMITED SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PRIVATE LIMITED SANJEEV MEMORIAL FOUNDATION Vs. | | COMPANY PETITION IB (IBC)/936(PB)2018 | | |
| | 0710102134492019/1 | MEDEOR HOSPITAL LIMITED SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED SANJEEV MEMORIAL | | (IBC)/2952(ND)201 COMPANY PETITION IB | | |

| | | M/S. CONCORD | | | |
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| | | INFRASTRUCTURE PVT. LTD. Vs. M/S. | | COMPANY PETITION IB | |
| | | SHUBHKAMNA | | (IBC)/1059(ND)201 | l |
| 4580 | 0710120007302018/55 | BUILDTECH PVT. LTD. IFCI LIMITED Vs. ERA | IBC Under Sec 9 | 8 | pg-14,15 blur |
| | | HOUSING AND | | COMPANY | |
| 4581 | 0710102014422017/12 | DEVELOPERS INDIA LIMITED | IBC under Sec 7 | PETITION IB (IBC)/489(PB)2017 | Document not properly uploaded |
| 1001 | | GLEAM FINANCE | ibe under eee r | 1 / 1 / 1 | причина |
| | | PRIVATE LIMITED Vs. OVERNITE EXPRESS | | COMPANY PETITION IB | |
| 4582 | 0710102016972020/2 | LIMITED | IBC under Sec 7 | (IBC)/475(ND)2020 | Wrong document type |
| | | SUNGIL INDIA PVT LTD | Application under any | INTERLOCATORY APPLICATION | |
| 4583 | 0710102021292020/1 | Vs. P. P. JEWELLERS | other provisions- IBC | (IBC)/15(ND)2020 COMPANY | no supporting affidavit |
| | | PRIVATE LIMITED Vs. L. | | PETITION | |
| 4584 | 0710102023762020/1 | R. BUILDERS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | (COMPANIES ACT)/52(PB)2020 | Wrong file application |
| 4304 | 0710102023702020/1 | K&A ORGANICS Vs. | Sec. 241(1),Sec. 242(4) | COMPANY | Wrong me application |
| 4585 | 0710102079752019/9 | TAMTA CONSTRUCTION CO- | IBC Under Sec 9 | PETITION IB (IBC)/1121(ND)201 | Wrong file application |
| | | CHIRAAG SHARMA Vs. | | COMPANY | , and the second |
| 4586 | 0710102140272019/4 | E-MEDITEK INSURANCE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/2752(ND)201 | no supporting affidavit |
| | | M/S CHRYSO INDIA PRIVATE LIMITED Vs. | | | |
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| | | INFRASTRUCTURE AND CONSTRUCTIONS | | COMPANY PETITION IB | |
| 4587 | 0710200417922018/15 | LIMITED | IBC Under Sec 9 | (IBC)/945(ND)2018 | Only proof of service |
| | | PANKAJ KUMAR SINGHAL Vs. VGA | | COMPANY | |
| | | DEVELOPERS PRIVATE | Application under any | APPLICATION(IBC) | |
| 4588 | 0710102014622020/1 | LIMITED PANKAJ KUMAR | other provisions- IBC | /962(ND)2020 | Wrong file application |
| | | SINGHAL Vs. VGA | Annihantina | COMPANY | |
| 4589 | 0710102014622020/2 | DEVELOPERS PRIVATE LIMITED | Application under any other provisions- IBC | APPLICATION(IBC) /962(ND)2020 | Wrong file application |
| | | INDIA INFOLINE | | | |
| | | FINANCE LIMITED Vs. AVJ DEVELOPERS | | COMPANY APPLICATION(IBC) | |
| 4590 | 0710102017082020/1 | (INDIA) PRIVATE IK&A ORGANICS Vs. | Rule 11 of NCLT, 2016 | /1261(PB)2020 COMPANY | Wrong file application |
| | | TAMTA | | PETITION IB | |
| 4591 | 0710102079752019/7 | CONSTRUCTION CO- K&A ORGANICS Vs. | IBC Under Sec 9 | (IBC)/1121(ND)201 COMPANY | Wrong file application |
| | | TAMTA | | PETITION IB | |
| 4592 | 0710102079752019/8 | CONSTRUCTION CO- BEST HEALTHCARE | IBC Under Sec 9 | (IBC)/1121(ND)201 COMPANY | Wrong file application |
| | | PRIVATE LIMITED Vs. | | PETITION IB | |
| 4593 | 0710102105712019/4 | NEELANCHAL HOLDINGS PRIVATE | IBC under Sec 7 | (IBC)/1905(ND)201 9 | only proof of service |
| | | M/S DINESH SANITARY STORE Vs. KRISHNA | | COMPANY | |
| | | ESTATE DEVELOPERS | | PETITION IB | |
| 4594 | 0710102117992019/3 | PRIVATE LIMITED POWER2SME PVT. LTD. | IBC Under Sec 9 | (IBC)/2131(PB)2019 COMPANY | sign missed on reply |
| | | Vs. PSR AQUA AND | | PETITION IB | |
| 4595 | 0710102148542019/7 | ENGINEERS PVT. LTD. HARSHIT INFO | IBC Under Sec 9 | (IBC)/248(ND)2020 COMPANY | wrong document upload |
| | | SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL | | PETITION IB (IBC)/3194(ND)201 | |
| 4596 | 0710102156512019/5 | PVT. LTD. | IBC Under Sec 9 | 9 | Wrong e fill |
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| 4597 | 0710200417922018/2 | LIMITED ASHOK KUMAR GUPTA | IBC Under Sec 9 | (IBC)/945(ND)2018 | wrong e fill |
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| | | STRONG DOORS PVT LTD Vs. REGISTRAR | | COMPANY APPLICATION(IBC) | |
| 4598 | 0710102008172020/1 | OF COMPANY | Sec 60(5) | /601(ND)2020 | wrong e fill |
| | | SUNLARGE INDUSTRIES PVT LTD | Application under any | COMPANY APPLICATION(IBC) | |
| 4599 | 0710102022332020/1 | Vs. H.L. TECH FABRICS | other provisions- IBC | /1387(ND)2020 | wrong e fill |
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| 4601 | 0710102097212019/16 | LIMITED Vs. M/S H.L. KKALPANA INDUSTIES | IBC Under Sec 9 | (IBC)/1617(ND)201 COMPANY | incomplete documents |
| | | (INDIA) LIMITED Vs. | A | PETITION IB | |
| 4602 | 0710102114592019/8 | WINDSOR CABLES PRIVATE LIMITED | Application under any other provisions- IBC | (IBC)/2025(ND)201 9 | Document not in proper no index |
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| 4603 | 0710102147562019/3 | PRIVATE LIMITED MUNISH KUMAR | IBC Under Sec 9 | 9 | wrong e fill |
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| | | RL ENTERPRISES Vs. FLORA DYEING HOUSE | | COMPANY PETITION IB | |
| 4604 | 0710102007742019/6 | PRIVATE LTD. | IBC Under Sec 9 | (IBC)/340(ND)2019 | Only proof of service |
| | | ADITYA ESTATES PVT. LTD. Vs. ADITYA | | COMPANY APPLICATION(IBC) | |
| 4605 | 0710102076412019/11 | ESTATES PVT. LTD. K&A ORGANICS Vs. | Sec 60(5) | /658(PB)2019 COMPANY | Wrong e fill |
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| 4606 | 0710102079752019/10 | CONSTRUCTION CO- | IBC Under Sec 9 | (IBC)/1121(ND)201 | wrong e fill |
| | | MANUFACTURERS & | | COMPANY | |
| | | TRADERS PVT. LTD AND ANR. Vs. M/S | | COMPANY PETITION IB | |
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| 4607 | 0710102143202019/4 | ORCHID AVENUE PVT. STATE BANK OF INDIA | IBC under Sec 7 | 9 COMPANY | index missed |
| 4608 | 0710102408922018/55 | Vs. ASIAN COLOUR COATED ISPAT LTD | IBC under Sec 7 | PETITION IB (IBC)/50(PB)2018 | proof of service missed |
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| | | RJ PACKWELLS PVT. LTD. Vs. KARN | | COMPANY PETITION IB | |
| | 0710102009942020/5 | LAMINATORS PVT. LTD. | IBC Under Sec 9 | (IBC)/433(ND)2020 | wrong e fill |
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| | | SPJ CARGO PVT LTD Vs. AL-DUA FOOD | | COMPANY PETITION IB | |
| 4611 | 0710102015602020/1 | PROCESSING PVT LTD | IBC Under Sec 9 | (IBC)/453(ND)2020 | Page 81 82 83 not clear |
| | | YOGESH SHARMA Vs. AL-DUA FOOD | | COMPANY PETITION IB | |
| 4612 | 0710102019142020/2 | PROCESSING PVT LTD | IBC Under Sec 9 | (IBC)/519(ND)2020 | page 102-112 not clear |
| | | RAKESH KUMAR JAIN Vs. OSWAL | | ÎNTÉRLOCUTORY APPLICATION | |
| 4613 | 0710102024632020/2 | INDUSTRIES PVT. LTD. | Regulation 33 | (I.B.C)/1588(ND)20 | proof of service missed |
| | | RAJKUMAR VINOD VACHHER Vs. M/S. | | INTERLOCUTORY APPLICATION | |
| | | MODERN CREDIT PVT. | Application under any | (I.B.C)/1854(ND)20 | |
| 4614 | 0710102029202020/1 | LTD. ANJUSHREE | other provisions- IBC | 20 | Wrong e fill |
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| 4010 | 0110102010122013/1 | SANJEEV MEMORIAL | IDO ONGEI GEC S | (150)/075(N5)2015 | wrong c nii |
| | | FOUNDATION Vs. KAMRUP HOUSING | | COMPANY | |
| | | PROJECTS PRIVATE | | PETITION IB | |
| 4617 | 0710102424522018/24 | LIMITED RAJESH BUILDCON & | IBC under Sec 7 | (IBC)/936(PB)2018 COMPANY | 161-181,202-207not lear |
| | | INFASTRUCTURE | | APPLICATION(CO | |
| 4618 | 0710102011482020/1 | PRIVATE LIMITED Vs. MR RAJESH GUPTA | Rule 11 of NCLT, 2016 | MPANIES ACT)/242()2020 | page 34-44,53-62 not clear. |
| | | INCOME TAX OFFICER | | COMPANY | |
| | | WARD 17(4) Vs. REGISTRAR OF | Sec 252 (1) - By | APPEAL(COMPANI ES | pg 6 not clear and true |
| 4619 | 0710102116932019/2 | COMPANIES NOIDA TOLL BRIDGE | Government Body | ACT)/634(ND)2019 COMPANY | copy missed |
| | | COMPANY LIMITED Vs. | | PETITION IB | APPLICATION UPLOAD |
| 4620 | 0710102125672019/9 | BAYA WEAVER LIMITED FIRSTVALUE DIGITAL | IBC Under Sec 9 | (IBC)/2428(PB)2019 | IN ADDESTIONAL |
| | | MEDIA PVT. LTD. Vs. | | COMPANY | |
| | | NASCENT COMMUNICATION PVT. | | PETITION IB (IBC)/2454(ND)201 | APPLICATION UPLOAD |
| 4621 | 0710102128702019/4 | LTD. D.D. PRADHAN & CO. | IBC Under Sec 9 | 9 COMPANY | IN ADDESTIONAL |
| | | PVT. LTD. Vs. | | APPLICATION(CO | |
| 4622 | 0710102144852019/2 | REGISTRAR OF COMPANIES DELHI | Sec 252 (1) | MPANIES ACT)/862(ND)2019 | pg NUMBERING MISSED |
| 4022 | 0710102144032013/2 | PROPERTREE REAL | Sec 232 (1) | | by NOMBERING MIGGED |
| | | ESTATE SOLUTIONS PRIVATE LIMITED Vs. | | INTERLOCATORY APPLICATION | |
| | | UNIBERA DEVELOPERS | Application under any | (IBC)/1556(ND)201 | PG- 10,12,22,23 NOT |
| 4623 | 0710102153032019/2 | PRIVATE LIMITED HARSHIT INFO | other provisions- IBC | COMPANY | CLEARK |
| | | SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL | | PETITION IB (IBC)/3194(ND)201 | APPLICATION FILED IN |
| 4624 | 0710102156512019/6 | PVT. LTD. | IBC Under Sec 9 | 9 | ADDESTIONAL |
| | | GIRBAU INDIA PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | |
| 4005 | 0710102168862019/2 | REGISTRAR OF | 0050 (4) | ES | PG NUMBERING |
| 4625 | 0710102166662019/2 | COMPANIES NCT OF GIRBAU INDIA PRIVATE | Sec 252 (1) | ACT)/118(ND)2020 COMPANY | MISSED |
| | | LIMITED Vs. REGISTRAR OF | | APPEAL(COMPANI ES | PG NUMBERING |
| 4626 | 0710102168862019/3 | COMPANIES NCT OF | Sec 252 (1) | ACT)/118(ND)2020 | MISSED |
| | | L & T FINANCE LTD Vs. ZILLION | | COMPANY | |
| 4627 | 0710102406842018/35 | INFRAPROJECTS PVT | IBC under Sec 7 | PETITION IB (IBC)/694(PB)2018 | IRP REPORT FILE IN ADDESTIONAL |
| 4027 | 0710102400042010/33 | SGM WEBTECH PVT. | ibo under Sec 1 | COMPANY | VOL 1 MISSED AND |
| 4628 | 0710120004492018/28 | LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/967(PB)2018 | UPLOAD AGAIN CORRECTLY VOLUME |
| | | ASHOK KUMAR GARG | | COMPANY | |
| 4629 | 0710200425222018/1 | Vs. RENUKA INFRATECH PRIVATE | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | TRUE COPY SING MISSED |
| | | M/S JAYASWAL NECO INDUSTRIES LIMITED | , , , | COMPANY | |
| | | Vs. M/S GLOBE NOBLE | | PETITION IB | |
| 4630 | 0710102135052019/2 | ENGINEERING PRIVATE | IBC Under Sec 9 | (IBC)/2617(ND)201 9 | APPLICATION FILE IN ADDESTIONAL |
| | | ULTRATECH CEMENT | | COMPANY | |
| | | LTD Vs. OKAMURA HOMES PRIVATE | | PETITION IB (IBC)/2739(ND)201 | APPLICATION FILED IN |
| 4631 | 0710102139062019/2 | LIMITED MILLENNIUM | IBC Under Sec 9 | 9 COMPANY | ADDESTIONAL |
| | | REALTECH PVT LTD Vs. | | APPEAL(COMPANI | |
| 4632 | 0710102001332020/7 | REGISTRAR OF COMPANIES NCT OF | Sec 252 (3) | ES ACT)/150(ND)2020 | PAGES CUT |
| | | HARMILAP MEDIA PVT. LTD. Vs. RAMA | \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ | COMPANY PETITION IB | APPLICATION FILE |
| 4633 | 0710102011422020/4 | KRISHNA BUILDWELL | IBC Under Sec 9 | (IBC)/381(ND)2020 | INADDESTIONAL |
| | | GAURAV KATHURIA Vs. RG RESIDENCY | | COMPANY PETITION IB | REPLY'S FORMAT |
| 4634 | 0710102012742020/2 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/401(PB)2020 | WRONG |
| | | SHARK MINES & MINERALS PRIVATE | | | |
| | | LIMITED Vs. MIDEAST INTEGRATED STEELS | | COMPANY PETITION IB | |
| 4635 | 0710102027852020/1 | LIMITED | IBC Under Sec 9 | (IBC)/677(PB)2020 | PAGE 5,6 NOT CLEAR |
| | | ORIENT LINKS CO. LLC Vs. RAM KISHORE | | PETITION IB | |
| 4000 | 07404004000700 | NAGARMAL | IDC Hades Cons | (IBC)/1882(ND)201 | APPLICATION FILE IN |
| 4636 | 0710102108872019/6 | MARKETING PVT. LTD. SPJ CARGO PVT LTD | IBC Under Sec 9 | COMPANY | AS A ADDESTIONAL |
| 4637 | 0710102138742019/2 | Vs. SANYA EXIM PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/2745(ND)201 | APPLICATION FILED AS A ADDESTIONAL |
| | | MANISH SAINI Vs. JMD | | COMPANY | |
| 4638 | 0710102154282019/5 | LIMITD AMARJIT SINGH | IBC under Sec 7 | PETITION IB COMPANY | NO DOCS |
| 4620 | 074040246640204040 | CHATHA Vs. THREE C | Sec. 241(1),Sec. | PETITION | WPONG FEILE |
| 4639 | 0710102166182019/2 | INFRATECH PVT LTD RAJIV BAJAJ Vs. | 242(4),Sec. 244(1) | (COMPANIES COMPANY | WRONG EFILE |
| 4640 | 0710102172242019/1 | ANNIES APPAREL PVT LTD | Application under any other provisions- IBC | APPLICATION(IBC) /81(PB)2020 | PG 54-55 NOT CLEAR |
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| | 1 | LTD. Vs. BOULEVARD | | PETITION IB | 1 |
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| 4721 | 0710102159692019/4 | REGISTRAR OF | Sec 252 (1) | ACT)/973(ND)2019 | Application | |
| | | SHALINI CHOUDHARY Vs. MOTHERS PRIDE | | COMPANY PETITION IB | Page No Clear 150 To 165 Not Clear File Have | |
| 4722 | 0710102117612019/13 | DAIRY INDIA PRIVATE | IBC under Sec 7 | (IBC)/2122(ND)201 | Doubt | |
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| | | UTTAM SINGHAL Vs. | | COMPANY | court log Also But Documents Not Match | |
| 4700 | 074040000040000 | ANUSHREE HOME | IDO d 2 | PETITION IB | Fully wrong Documents / | |
| 4723 | 0710102029102020/1 | DEVELOPERS PVT LTD | IBC under Sec 7 | (IBC)/762()2020 | Shwoing Petition | |
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| | | ADHARSHILA | | INTERLOCUTORY APPLICATION | Every Pages Signature | |
| _ | | COUNTRY HOMES PVT. | | (I.B.C)/2408(ND)20 | Missing / Minutes Of | |
| 4724 | 0710102065852020/1 | LTD. Vs. 00 | Sec 60(5) | 20 | Meeting | |
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| | | | | COMPANY | Missing & Pg No 208 To 333 Pages Missing Pg | |
| | | SANJAY MENDIRATTA | | PETITION | No 418 To 447 Pages Are | |
| 4725 | 0710102105962019/7 | Vs. FRIENDS AUTO INDIA LIMITED` | Sec. 241(1),Sec. 244(1) | (COMPANIES ACT)/110(PB)2019 | Missing & Volume 3 Index Missing / Reply | |
| 7,20 | 0. 10 102 1033020 13// | B CHOKSHI CHEM PVT | JOEC. 241(1),386. 244(1) | COMPANY | | |
| 4726 | 0710102030762018/3 | LTD Vs. M/S KEMAC CHEM PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/1752(ND)201 | wrong File / Report Filed By IRP | |
| | | M/S. SSMP INDUSTRIES | .50 onder dec s | INTERLOCUTORY | | |
| 4727 | 0710102075772020/1 | LTD Vs. IAP COMPANY PRIVATE LIMITED | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/3116()2020 | wrong File / Report Filed By liquidtor | |
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| 4728 | 0710102090872019/5 | RAJAPUT & OTHERS Vs. HBN FOODS | IBC under Sec 7 | PETITION IB (IBC)/1359(ND)201 | True Copy Signature Missing in Annexure |
| | | M/S CRAYON | | COMPANY | |
| | | SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S | | PETITION IB (IBC)/1683(ND)201 | |
| 4729 | 0710102025802018/16 | VAS DATA SERVICES | IBC Under Sec 9 | 8 | wrong File |
| | | SHALINI CHOUDHARY Vs. MOTHERS PRIDE | | COMPANY PETITION IB | |
| 4730 | 0710102117612019/16 | DAIRY INDIA PRIVATE | IBC under Sec 7 | (IBC)/2122(ND)201 | Index Missing |
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| | | SH BRIJ MOHAN SAHNI | | | Signature missing & True Copy Signature |
| | | Vs. PAWAN | | COMPANY | Missing & Two Reply |
| 4704 | 0740000444500040/0 | BUILDWELL PRIVATE | IDC under See 7 | PETITION IB | Filed In One Diary No / |
| 4731 | 0710200411582018/6 | LIMITED | IBC under Sec 7 | (IBC)/197(ND)2018 CP(AA) MERGER | Reply |
| 4700 | 071010000710001011 | JEEVANTIKA ORGANIC | 0 000 000 0 004 | AND | Index Missing & |
| 4732 | 0710102027422018/4 | FARMING LLP Vs. M/S RELIANCE | Sec. 230-232, Sec 234 | AMALGAMATION(| Pagination Missing |
| | | COMMERCIAL FINANCE LTD Vs. VARDHMA | | COMPANY | |
| | | ESTATES & | | APPLICATION(IBC) | |
| 4733 | 0710102158532019/3 | DEVELOPERS PVT. | 22(3)(b) | /2782(PB)2019 | wrong e-file |
| | | COLLEGEDUNIA WEB PRIVATE LIMITED Vs. | | | |
| | | COMPARE POLICY | | | |
| | | INSURANCE WEB AGGREGATORS | | COMPANY PETITION IB | reply sign missed on |
| 4734 | 0710102016872020/1 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/572(ND)2020 | every pages |
| | | SANJAY MENDIRATTA Vs. FRIENDS AUTO | | COMPANY PETITION | |
| 4735 | 0710102105962019/8 | INDIA LIMITED` | Sec. 241(1),Sec. 244(1) | (COMPANIES | true copy sign missed |
| | | SANJAY MENDIRATTA Vs. FRIENDS AUTO | | COMPANY PETITION | |
| 4736 | 0710102105962019/9 | INDIA LIMITED` | Sec. 241(1),Sec. 244(1) | (COMPANIES | true copy sign missed Same file |
| | | | | COMPANY | |
| 4737 | 0710102142612019/3 | AVINEESH MATTA Vs. KRISHAN BANSAL | Sec 30 | APPLICATION(CO MPANIES | wrong document |
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| 4738 | 0710102067062020/3 | K.K GOLYAN Vs. NULON INDIA | Sec 241 (2) | PETITION (COMPANIES | wrong efile |
| | | RAVINDER PAL SINGH | | i i | |
| | | LAMBA Vs. SATKAR AIR CARGO SERVICES | Application under any | COMPANY PETITION IB | wrong File Report Filed |
| 4739 | 0710102000722018/9 | PRIVATE LIMITED | other provisions | (IBC)/361(PB)2018 | By Liquidtor |
| | | ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS | | COMPANY PETITION IB | |
| 4740 | 0710102029062020/5 | PROJECT LIMITED | IBC under Sec 7 | (IBC)/725(ND)2020 | true copy sign missed |
| | | SUMIT BANSAL Vs. | | INTÉRLOCUTORY APPLICATION | |
| 4741 | 0710102035762020/2 | MOHINDER JAIN | Sec 60(5) | (I.B.C)/2200(ND)20 | proof of service missed |
| | | STRAIGHT EDGE | | INTERLOCUTORY | |
| | | CONTRACTS PVT. LTD. Vs. THREE C | | APPLICATION (I.B.C)/2470(ND)20 | repy , and true copy sign |
| 4742 | 0710102066952020/3 | SHELTERS PVT. LTD. | Sec 60(5) | 20 | missed |
| | | PLUG ENERGIA PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | |
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| 4743 | 0710102006892019/4 | COMPANIES NCT OF DY. COMMISSIONER OF | Sec 252 (3) | ACT)/236(ND)2019 | proper |
| | | INCOME TAX Vs. | | O M D A N N | |
| | | REGISTRAR OF COMPANIES M/S INDUS | | COMPANY APPEAL(COMPANI | |
| | | AIRWAYS PRIVATE | Sec 252 (3) - By | ES | |
| 4744 | 0710102034502018/2 | LIMITED ICHANDRA PRAKASH | Government Body | ACT)/53(ND)2019 | Page 2 Missed |
| | | Vs. JAI DRINKS | | APPLICATION | Page 116,117 not clear, |
| 4745 | 0710102067862020/1 | PRIVATE LIMITED | Sec 66(1) | (I.B.C)/2555(PB)202 INTERLOCUTORY | page 120 Repeat |
| | | CHANDRA PRAKASH Vs. MONEY OPTIONS | | APPLICATION | |
| 4746 | 0710102068432020/1 | SERVICES PVT LTD | Sec 66(1) | (I.B.C)/2576(PB)202 | Main Case Type Wrong |
| | | ALLURI SITARAMA RAJU Vs. CHIRON | | COMPANY PETITION | |
| 4747 | 0710102078032020/5 | INFRATECH PRIVATE | Sec. 241(1) | (COMPANIES | Wrong Document |
| | | SHIV DAYAL SHARMA Vs. THREE C | | INTERLOCUTORY APPLICATION | |
| 4748 | 0710102081402020/1 | PROJECTS PVT LTD | Sec 60(5) | (I.B.C)/3421(PB)202 | Wrong Main Case No. |
| 1 T | | SHIV DAYAL SHARMA Vs. THREE C | | INTERLOCUTORY APPLICATION | Wrong Main Case No. & No sign on Written |
| 4749 | 0710102081402020/2 | PROJECTS PVT LTD | Sec 60(5) | (I.B.C)/3421(PB)202 | Submission |
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| 4750 | 0710102081402020/3 | PROJECTS PVT LTD | Sec 60(5) | (I.B.C)/3421(PB)202 | Submission |
| | | HEMANT KHANDELWAL | Application under any | COMPANY APPLICATION(CO | page no 43,44,47 not |
| 4751 | 0710102082352020/1 | Vs. | other provisions | MPANIES | clear |
| | | HEMANT KHANDELWAL | Application under any | COMPANY APPLICATION(CO | Page no. 43,47 not clear, |
| 4752 | 0710102082352020/2 | Vs. | other provisions | MPANIES | no true copy |
| | | STATE BANK OF INDIA | | INTERLOCUTORY | |
| 4753 | 0710102082512020/2 | Vs. KARAN GANDHI/ SUDIKSHA SAINI | Sec 60(5) | APPLICATION (I.B.C)/3482(PB)202 | Documents not uploaded proper |
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| | | AKUATE INTERNET | Sec. 230-232, Sec 234 | AND AMALGAMATION(| Document not uploaded proper |
| 4754 | 0710102147452019/3 | SERVICES LTD. Vs. | 3et. 230-232. 3et 234 | COMPANY | <u> </u> |
| 4754 | 0710102147452019/3 | STATE BANK OF INDIA | 3ec. 230-232, 3ec 234 | | I |
| | | STATE BANK OF INDIA Vs. M/S. METENERE | | PETITION IB | Advance Service Missed |
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| 4755 | 0710102423182018/2 | STATE BANK OF INDIA VS. M/S. METENERE LIMITED STATE BANK OF INDIA VS. M/S. METENERE | IBC under Sec 7 | PETITION IB (IBC)/639(PB)2018 COMPANY PETITION IB | Page no. 307 to 312 not clear, No sign in every |
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| 4755 4756 | 0710102423182018/2 0710102423182018/4 | STATE BANK OF INDIA VS. M/S. METENERE LIMITED STATE BANK OF INDIA VS. M/S. METENERE LIMITED RAKESH KUMAR PARDEEP KUMAR Vs. | IBC under Sec 7 | PETITION IB (IBC)/639(PB)2018 COMPANY PETITION IB (IBC)/639(PB)2018 COMPANY PETITION IB | Page no. 307 to 312 not clear, No sign in every page of petition |
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| 1 | | PRIYANKA UPPAL Vs. SUBSTRATAL | Sec. 59,Sec. 241(1),Sec. | COMPANY PETITION | Proof of service not | |
| 4760 | 0710102061222020/3 | SOLUTIONS PVT LTD | 242(4) | (COMPANIES | clear, No sign in reply | |
| | | M/S. ASCENT CONSTRUCTIONS | | INTERLOCUTORY APPLICATION | | |
| | | PRIVATE LIMITED Vs. | | (I.B.C)/2475(ND)20 | | |
| 4761 | 0710102066302020/2 | M/S MSX MALL PVT | Sec 60(2) | 20 | no index | |
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| 4762 | 0710102067862020/2 | PRIVATE LIMITED | Sec 66(1) | (I.B.C)/2555(PB)202 | No Index | |
| | | CHANDRA PRAKASH Vs. JAI DRINKS | | INTERLOCUTORY APPLICATION | | |
| 4763 | 0710102068442020/2 | PRIVATE LIMITED | Sec 66(1) | (I.B.C)/2578(PB)202 | no index | |
| | | VIVDAM TILL LVA ONE | | INTERLOCUTORY | | |
| 4764 | 0710102073762020/1 | VIKRAM TULI Vs. ONE GROUP (CONSORTIUM) | Sec 60(5) | APPLICATION (I.B.C)/3410(PB)202 | no sign in reply | |
| | | REKHA SHARMA Vs. | `,' | INTERLOCUTORY | Page no. | |
| | | NATIONAL SMALL INDUSTRIES | | APPLICATION (I.B.C)/3139(ND)20 | 41,43,45,71,108,109,113,1 59,160 to 166,169 to | |
| 4765 | 0710102076482020/3 | CORPORATION | Sec 60(5) | 20 | 172,204 not clear, page | |
| | | M/S AHUJA CONCRETE Vs. SGK PROJECTS | Application under any | INTERLOCUTORY APPLICATION | | |
| 4766 | 0710102076912020/1 | PVT LTD | other provisions- IBC | (I.B.C)/3493(ND)20 | Wrong Document | |
| | | STATE BANK OF INDIA | | INTERLOCUTORY | | |
| 4767 | 0710102082512020/3 | Vs. KARAN GANDHI/ SUDIKSHA SAINI | Sec 60(5) | APPLICATION (I.B.C)/3482(PB)202 | no Sign in written submission | |
| | | AMIT AGARWAL Vs. | , , | COMPANY | | |
| 4768 | 0710102124112019/2 | BESTECH INDIA PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/2321(ND)201 | page 95-99,101 not clear | |
| 4700 | 0710102124112013/2 | NEERJA DUBEY & | ibo dilaci occ i | COMPANY | page 30-33, for not clear | |
| | | PUSHPA PRASHARA Vs. PARSVNATH | | PETITION IB (IBC)/3385(ND)201 | | |
| 4769 | 0710102162062019/4 | DEVELOPERS LIMITED | IBC under Sec 7 | 9 | true copy sign missed | _ |
| | | BALWANT SINGH Vs. | | COMPANY | | |
| 4770 | 0710102165052019/4 | M/S AMB INFRABUILD PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/190(ND)2020 | true copy sign missed | |
| | | OPENWORKS | | | | |
| | | TECHNOLOGIES PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
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| 4771 | 0710102009892019/4 | COMPANIES DELHI ASHTBHUJ OCEAN | Sec 252 (3) | ACT)/336(ND)2019 | index missing | |
| | | MOVERS PRIVATE | | | | |
| | | LIMITED Vs. SARASH | | COMPANY | | |
| 4772 | 0710102032072018/4 | EXPORTS SERVICES PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/5(ND)2019 | true convicion missod | |
| 7112 | 0.10102032012010/4 | DEEPAK KHERA Vs. | IDC Olider Sec a | COMPANY | true copy sign missed | |
| 4770 | 074040000505000044 | M/S SWIFT | 0 04441 0 04041 | PETITION | Pg- 4 to 13 / 26 to 29 not | |
| 4773 | 0710102065952020/11 | LUBRICANTS PVT. LTD. | Sec. 241(1),Sec. 242(4) | (COMPANIES | clear | |
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| | | SHINOJ KOSHY Vs. M/S | | COMPANY | true copy missed & | |
| | | GRANITE GATE | | PETITION IB | Reply With Final Report | |
| 4774 | 0710120012082018/37 | PROPERTIES PVT LTD RAJAN KAPIL Vs. | IBC under Sec 7 | (IBC)/1248(PB)2018 COMPANY | Also Filed Wrong Filed | |
| | | MEDEOR HOSPITAL | | PETITION IB | | |
| 4775 | 0710102134492019/1 | LIMITED GREENFIELDS | IBC Under Sec 9 | (IBC)/2952(ND)201 | wrong file application | |
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| 4792 | 0710120011462018/2 | HARYANA LTD. & ORS | other provisions | MPANIES | wrong filing | |
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| 4793 | 0710102030122020/1 | MR. ADITYA AGARWAL | other provisions- IBC | (I.B.C)/1858(ND)20 INTERLOCUTORY | wrong efiling | |
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| 4796 | 0710102170342019/2 | DELHI CORPORATION BANK | Sec 252 (3) | INTERLOCATORY | wrong efiling | |
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| 4797 | 0710102119722019/1 | LIMITED CORPORATION BANK | Sec 60(5) | (IBC)/1147(ND)201 INTERLOCATORY | wrong efiling | |
| 4700 | 074040244072004040 | Vs. EXCLUSIVE FIBERS | San 60/E) | APPLICATION | urrong of: | |
| 4798 | 0710102119722019/2 | LIMITED CORPORATION BANK | Sec 60(5) | (IBC)/1147(ND)201 INTERLOCATORY | wrong efiling | |
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| 4800 | 0710102021392020/1 | PRIVATE LIMITED | Sec 60(5) | /1328(PB)2020 | wrong efiling | |
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| 4802 | 0710102168612019/3 | REGISTRAR OF | Sec 252 (1) | ACT)/44(ND)2020 | wrong file | |
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| 4816 | 0710102024812020/3 | EMERGING MARKETS | IBC under Sec 7 | (IBC)/610(PB)2020 | index missing | |
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| 4817 | 0710102109702019/9 | DESIGN LINE PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1894(ND)201 9 | WRONG FILE | |
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| 4818 | 0710200400962016/58 | PVT. LTD. SHAKUNTALA DEVI | other provisions | ACT)/103(ND)2016 COMPANY | WRONG DOC | |
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| 4820 | 0710200401412016/58 | PVT. LTD. SHAKUNTALA DEVI | other provisions | ACT)/102(ND)2016 COMPANY | WRONG DOC | |
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| 4821 | 0710200401412016/59 | PVT. LTD. SHAKUNTALA DEVI | other provisions | ACT)/102(ND)2016 COMPANY | WRONG DOC | |
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| | | GALLUS CHTTELS | Application under any | (COMPANIES | | |
| 4822 | 0710200401442016/58 | PRIVATE LIMITED SHAKUNTALA DEVI | other provisions | ACT)/104(ND)2016 COMPANY | wrong doc | |
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| 4000 | 0740000404440040/50 | GALLUS CHTTELS | Application under any | (COMPANIES | | |
| 4823 | 0710200401442016/59 | PRIVATE LIMITED | other provisions | ACT)/104(ND)2016 COMPANY | wrong doc | |
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| 4824 | 0710102000902020/1 | SURINDER VASUDEVA DASHMESH IMPEX | 19(2) | /183(PB)2020 COMPANY | INDEX MISSING | |
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| 4825 | 0710102014352020/1 | COMPANIES DURGA MOVIES | Sec 252 (1) | ACT)/171(ND)2020 COMPANY | MISS | |
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| 4000 | 0740402020442020/4 | REGISTRAR OF COMPANIES OF NCT OF | Sec. 252 (4) | ES ACTIVOSS/NDISSOS | PAGE NUMBERING | |
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| 4827 | 0710102013802020/2 | REGISTRAR OF COMPANIES | Sec 252 (1) | ES ACT)/169(ND)2020 | ALL PAGES CUT | |
| | | DELHI DESIGN TECH | 550 202 (1) | COMPANY | , | |
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| 7023 | 5. 10 10±0 130 1±0±0/ I | LLYOD LOGIC | 000 202 (1) | COMPANY | (ALL I AGEG GOT | |
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| 4830 | 0710102016762020/1 | LIMITED Vs. REGISTRAR OF | Sec 252 (1) | ES ACT)/199(ND)2020 | ALL PAGES CUT | |
| | | PINAKI MAINTENANCE | | COMPANY | | |
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| 4831 | 0710102024912020/1 | COMPANIES | Sec 252 (3) | ACT)/223(ND)2020 | P[AGES CUT | |
| | | FRANCO SYSTEMS PRIVATE LIMITED Vs. | | COMPANY | | |
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| 4832 | 0710102025062020/1 | DELHI & HARYANA ORIENTAL BANK OF | Sec 252 (3) | ACT)/214(ND)2020 COMPANY | MISSED | |
| | | COMMERCE Vs. SIKKA | | PETITION IB | | |
| 4833 | 0710120003722018/7 | PAPERS LTD. DR SUNIL KUMAR | IBC under Sec 7 | (IBC)/939(PB)2018 COMPANY | TRUE COPY MISSED | |
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| 4834 | 0710102066492020/3 | CHANDER PRAKASH | Sec. 213 | MPANIES | document incomplete | |
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| | | KULDEEP KAUR Vs. | | COMPANY | supporting Affidavit | |
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| 4838 | 0710102016512020/1 | COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | ES ACT)/204(ND)2020 | Tax and Roc Service | |
| | | RUKMANI MEDICAL | 555 252 (0) | , , , , , , , , , , , , , , , , , , , | | |
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| 4839 | 0710102066472020/1 | COMPANIES NCT OF | Sec 252 (3) | ES ACT)/268()2020 | wrong e-filing | |
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| 1011 | 071010207230202071 | | 000. 70(4) | INTERLOCUTORY | ilidex is illissing | 3/10/2020 |
| 4945 | 0710102076382020/1 | ATUL MITTAL Vs. SANJAY JAIN | 19(2) | APPLICATION (I.B.C)/3141(ND)20 | Application -wrong e- filing | 9/15/2020 |
| | 0. 10 10±01 0302020/1 | | 1 - 1 | INTERLOCUTORY | | |
| 4946 | 0710102078592020/2 | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA | Sec 60(5) | APPLICATION | Sign on every page of | 9/15/2020 |
| 4946 | 07 10 102070592020/2 | | Sec 60(5) | (I.B.C)/3279(ND)20 INTERLOCUTORY | Reply | JI 1312020 |
| 40.47 | 074040207070702020 | HDFC BANK LTD. Vs. | Soc 60(E) | APPLICATION | Sign is missing on every | 0/45/2020 |
| 4947 | 0710102078592020/3 | MR. ASHOK CHOPRA KKR INDIA FINANCIAL | Sec 60(5) | (I.B.C)/3279(ND)20 COMPANY | page of reply | 9/15/2020 |
| | | SERVICES PVT LTD. Vs. | | APPLICATION(IBC) | | |
| 4948 | 0710102109492019/3 | KWALITY LIMITED MANISH GUPTA Vs. | Sec 60(5) | /992(ND)2019 INTERLOCATORY | PG-22-28 NOT CLEAR | 9/15/2020 |
| | | TURTLE BOOKS PVT | | APPLICATION | | |
| 4949 | 0710102141832019/5 | STATE BANK OF INDIA | Sec 30 | (IBC)/2605(PB)2019 COMPANY | true copy sing | 9/15/2020 |
| | | Vs. M/S. METENERE | | PETITION IB | index missed sing | |
| 4950 | 0710102423182018/6 | LIMITED VISHWANATH BATHLA | IBC under Sec 7 | (IBC)/639(PB)2018 COMPANY | missed client and adv | 9/15/2020 |
| | | Vs. G R BATHLA | | PETITION | | |
| 4054 | 074000040050004040 | PUBLICATIONS | 0 044(4) 0 040(4) | (COMPANIES | | 0/45/0000 |
| 4951 | 0710200408562018/10 | PRIVATE LIMITED ANIL KUMAR SHARMA | Sec. 241(1),Sec. 242(4) | ACT)/1(ND)2018 INTERLOCUTORY | pg 117 not clear | 9/15/2020 |
| 40.50 | 07101000050100000 | Vs. VIJENDER SINGH & | 000(5) | APPLICATION | 404 4404 | 0/40/0000 |
| 4952 | 0710102065212020/2 | ORS KULDEEP VERMA | Sec 60(5) | (I.B.C)/2366(PB)202 | pg -134-148 cut | 9/12/2020 |
| | | LIQUIDATOR OF | | | | |
| | | HINDUSTAN PAPER CORPORATION | | | | |
| | | LIMITED Vs. UNION OF | | INTERLOCUTORY | | |
| | | INDIA THROUGH SECRETARY | | APPLICATION (I.B.C)/3150(ND)20 | prof of service missed | |
| 4953 | 0710102073502020/3 | DEPARTMENT OF | Sec 60(5) | 20 | & vol break | 9/12/2020 |
| | | JITENDER ARORA Vs. NISUS FINANCE & | | INTERLOCUTORY APPLICATION | | |
| | | INVESTMENT | | (I.B.C)/3379(ND)20 | application file in | |
| 4954 | 0710102075132020/2 | MANAGER LLP & ANR. | Sec 60(5) | 20 | addestional wrong filing | 9/15/2020 |
| | | MR. SANJAY GUPTA | | | | |
| | | RESOLUTION | | INTERLOCUTORY | | |
| | | PROFESSIONAL OF UNNATI FORTUNE | | APPLICATION (I.B.C)/3131(PB)202 | PG-17 ,62,124, NOT | |
| 4955 | 0710102076232020/4 | HOLDINGS LIMITED | Sec 60(5) | 0 | CLEAR 352 CUT , | 9/15/2020 |
| | | SANDEEP GOEL Vs. DAMONT DEVELOPERS | | COMPANY APPLICATION(IBC) | TRUE COPY SING | |
| 4956 | 0710102078142019/17 | PRIVATE LIMITED | 19(2) | /703(PB)2019 ` | MISSED | 9/11/2020 |
| | | AAY PEE EDUCATIONAL | | COMPANY APPEAL(COMPANI | PG- 6,8,10,14,16,18,20,22,24,2 | |
| | | SERVICES PRIVATE | | ES | 6,28,30,32,34 NOT | |
| 4957 | 0710102080082020/1 | LIMITED Vs. MITTAL PORTFOLIOS | Sec 252 (3) | ACT)/296(ND)2020 COMPANY | CLEAR, WRONG | 9/15/2020 |
| | | PVT. LTD Vs. CAMAC | | PETITION IB | | |
| 4958 | 0710102092162019/11 | COMMERCIAL COMPANY LTD | Sec. 58(3),Sec. 59 | (IBC)/1696(ND)201 | TRUE COPY SING MISSED | 9/15/2020 |
| | 0. 10102032102019/11 | | Jee. July1,386. 38 | COMPANY | | 57 1312U2U |
| 4959 | 0710102163082019/2 | NITIN SRIVASTAVA Vs. MANISH GUPTA | Sec 60(2) | APPLICATION(IBC) /2773(PB)2019 | TRUE COPY SING MISSED | 9/15/2020 |
| | 0. 10 102 103002019/2 | IMPEX SERVICES INDIA | 000 00(2) | , , | mioulu | 57 1512020 |
| | | PRIVATE LIMITED Vs. SSMP INDUSTRIES | Application under any | COMPANY PETITION IB | | |
| 4960 | 0710200000062017/10 | LIMITED | Application under any other provisions | (IBC)/495(ND)2017 | wrong e-filing | 9/16/2020 |
| | | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT | | COMPANY | _ | |
| | | LTDKIRAN UDYOG PVT | | PETITION IB | | |
| 4961 | 710102019112020 | LTD | IBC Under Sec 9 | (IBC)/528(ND)2020 | wrong filing | 9/21/2020 |
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| | | ORATOR MARKETING | | COMPANY | & DEPONENT | |
| 4962 | 0710102078242020/1 | PVT .LTD Vs. SAMTEX DESINZ PVT LTD | IBC under Sec 7 | PETITION IB (IBC)/908(ND)2020 | SING MISSED AFFEDAVIT NOT VERIFY | 9/17/2020 |
| | | | | INTÉRLOCUTORY | | |
| 4963 | 0710102079492020/1 | CHANDRA PRAKASH Vs. RAVINDER KUMAR | Sec 66(1) | APPLICATION (I.B.C)/3328(PB)202 | TRUE COPY SING EVERY PAGE | 9/17/2020 |
| | | M/S. ESS AAR PACK Vs. | | COMPANY | PG 51 NOT CLEAR | |
| 4964 | 0710102163202019/4 | M/S. RAYBAN FOODS PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/3433(ND)201 | SAME DOC UPLOAD IN OTHER DAIRY NUMBER | 9/17/2020 |
| | 0. 10 102 103202019/4 | BRITE PAPER | IDO UNIUEI DEL 3 | COMPANY | OTHER DAIRT NUMBER | 5, 1112U2U |
| | | PRODUCTS Vs. RAYBAN FOODS | | PETITION IB (IBC)/3430(ND)201 | | |
| 4965 | 0710102163342019/3 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | PG 51 NOT CLEAR | 9/17/2020 |
| | | SATKAR TERMINALS LIMITED Vs. | | INTERLOCATORY | | |
| 4966 | 0710102149722019/5 | REGISTRAR OF | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | (IBC)/85(ND)2019 | INDEX MISSED | 9/18/2020 |
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| | | ANIL AGARWAL Vs. INTERPARTS | | COMPANY | | |
| | | MARKETING PRIVATE | Application under any | APPLICATION(IBC) | | |
| 4967 | 0710102023592020/1 | LIMITED VIA INTERACTIVE | other provisions- IBC | /1502(ND)2020 | WRONG EFILE | 9/21/2020 |
| | | TECHNOLOGIES | | | | |
| | | PRIVATE LIMITED Vs. | | COMPANY | | |
| | | REGISTRAR OF COMPANIES NCT OF | | APPEAL(COMPANI ES | | |
| 4968 | 0710102061532020/2 | DELHI & HARYANA | Sec 252 (3) | ACT)/246(ND)2020 | INDEX MISSED | 9/21/2020 |
| | | PRABHAKAR | | INTERLOCUTORY | | |
| 4969 | 0710102068862020/1 | BHARDWAJ Vs. MR. CHANDER PRAKASH | Sec 60(5) | APPLICATION (I.B.C)/2643(PB)202 | VOL-2 BREAK | 9/21/2020 |
| | | YES BANK LIMITED Vs. | | INTERLOCUTORY | | |
| 4970 | 0710102079132020/3 | M/S OVERSEAS PRIVATE LIMITED | Sec 60(5) | APPLICATION (I.B.C)/3309(ND)20 | wrong efiling | 9/21/2020 |
| 4570 | 071010207310202070 | MINOSHA INDIA | 000 00(0) | (1.5.0)/6665(115)25 | wrong ching | 5/21/2020 |
| | | LIMITED Vs. MS. POOJA BAHRY RESOLUTION | | INTERLOCUTORY | | |
| | | PROFESSIONAL FOR | | APPLICATION | sign | |
| | | FOURTH DIMENSION | | (I.B.C)/2668(ND)20 | miss0710102068752020/ | |
| 4971 | 0710102068752020/2 | SOLUTIONS LIMITED ANAND SAHOO Vs. | Sec 60(5) | COMPANY | 2 | 9/21/2020 |
| 4972 | 0710102117932019/2 | SUPERTECH LIMITED | IBC under Sec 7 | PETITION IB | SIGN MISSED | 9/21/2020 |
| | | SH HARI KISHAN SHARMA Vs. AKME | | COMPANY PETITION IB | | |
| 4973 | 0710200409952018/6 | PROJECTS LIMITED | IBC Under Sec 9 | (IBC)/55(ND)2018 | index missed | 9/21/2020 |
| | | SH HARI KISHAN | | COMPANY | | |
| 4974 | 0710200409952018/7 | SHARMA Vs. AKME PROJECTS LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/55(ND)2018 | index missed | 9/21/2020 |
| | 0.10200.00002010 | CHANDRA PRAKASH | inde diludi. dod d | INTERLOCUTORY | maax missaa | 0.22020 |
| 1975 | 07404020204420204 | Vs. MR. MAHENDER | Soc enter | APPLICATION | Page end signature | 0/22/2020 |
| 4975 | 0710102030412020/1 | KUMAR KHANDELWAL | Sec 60(5) | (I.B.C)/1848()2020 COMPANY | missing | 9/22/2020 |
| 40 | 740400000000000000000000000000000000000 | ATS SERVICES PVT. | Application under any | PETITION | | 0/00/0000 |
| 4976 | 710102079052019 | LTD. Vs. N.A SOLITAIRE CAPITAL | other provisions | (COMPANIES COMPANY | Wrong e-filing | 9/22/2020 |
| | | INDIA AND ANOTHER | | PETITION | PAGE NUMBERING | |
| 4977 | 0740402003052040/4 | Vs. VIPUL SEZ DEVELOPERS PVT LTD | Sec. 213,Sec. 241(1),Sec. | (COMPANIES ACT)/94(PB)2019 | MISSED TRUE COPY SING MISSED | 0/22/2020 |
| 4977 | 0710102093852019/1 | TEK TRAVELS PRIVATE | 242(4) | COMPANY | | 9/22/2020 |
| | | LIMITED Vs. TED | | PETITION IB | APPLICATION FILE IN | |
| 4978 | 0710102128122019/7 | TRAVEL & EXPERIENCES PRIVATE | IBC Under Sec 9 | (IBC)/2417(ND)201 9 | ADDESTIONAL WRONG FILING | 9/22/2020 |
| | | MR. NIKHIL RAI AND | Sec. 241(1),Sec. | COMPANY | | |
| 4979 | 0710102139162019/10 | ANOTHER Vs. M/S VCARE | 242(4),Application under any other provisions | PETITION (COMPANIES | INDEX MISSED | 9/22/2020 |
| 4313 | 0710102133102013/10 | MR. NIKHIL RAI AND | Sec. 241(1),Sec. | COMPANY | INDEX MISSED | 5/22/2020 |
| 4000 | 0740400420400040/0 | ANOTHER Vs. M/S | 242(4),Application under | PETITION | DC 45 47 50 NOT CLEAD | 0/46/2020 |
| 4980 | 0710102139162019/9 | VCARE TEK TRAVELS PRIVATE | any other provisions | (COMPANIES COMPANY | PG-45,47-50 NOT CLEAR | 9/16/2020 |
| | | LIMITED Vs. PCM | | PETITION IB | APPLICATION FILE IN | |
| 4981 | 0710102146482019/5 | WORLDWIDE FLIGHTS PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2968(ND)201 | ADDESTIONAL WRONG FILING | 9/22/2020 |
| | 0.10102110102010.0 | EMAAR HOLDING II Vs. | inde diludi. dod d | COMPANY | | 0/11/10/10 |
| 4982 | 0710102151312019/33 | EMAAR MGF LAND | Soc. 241(4) | PETITION | AFFIDAVIT VERIFIED DATE MISSED | 9/22/2020 |
| 4302 | 0710102131312019/33 | LIMITED | Sec. 241(1) | (COMPANIES COMPANY | DATE WISSED | 5/22/2020 |
| 4002 | 074040040000004044 | UMESH GARG Vs. | Sec. (0)(F) | APPLICATION(IBC) | AFFIDAVIT VERIFIED | 0/20/2020 |
| 4983 | 0710102166692019/4 | BANK OF BARODA ORIENTAL BANK OF | Sec 60(5) | /2861(PB)2019 | DATE MISSED | 9/22/2020 |
| | | COMMERCE Vs. M/S | | COMPANY | | |
| 4984 | 0710102007572019/9 | PIYUSH COLONISERS LTD. | IBC under Sec 7 | PETITION IB (IBC)/449(PB)2019 | INDEX MISSED | 9/22/2020 |
| 4304 | 0710102007072013/3 | | ibo unuer occ r | CA(A) MERGER | | 5/EE/E0E0 |
| 4985 | 0710102007612020/3 | FOCUS BUILDWELL PRIVATE LIMITED Vs. | Sec. 230-232, Sec 234 | AND AMALGAMATION(| TRUE COPY SING MISSED | 9/22/2020 |
| 4500 | 071010200701202070 | AXIS INTEGRATED | 000. 200-202, 000 204 | AMALOAMATION | IMICOLD | S/ZE/ZOZO |
| | | SYSTEMS LIMITED Vs. AON CONSULTING | | COMPANY PETITION IB | INDEX MISSED SERVICE | |
| 4986 | 0710102018582020/2 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/497(ND)2020 | MISSED | 9/22/2020 |
| | | SHAILENDRA SINGH Vs. | | INTERLOCUTORY | | |
| | | HOUSING DEVELOPMENT | | APPLICATION (I.B.C)/1784(PB)202 | NOT UPLOAD | |
| 4987 | 0710102028842020/1 | FINANCE | Sec 60(5) | 0 | PROPERLY | 9/22/2020 |
| 1 | | YES BANK LIMITED Vs. M/S OVERSEAS | | INTERLOCUTORY APPLICATION | | |
| 4988 | 0710102079132020/4 | PRIVATE LIMITED | Sec 60(5) | (I.B.C)/3309(ND)20 | wrong e-fill | 9/22/2020 |
| | | USHA DEVI Vs. PRAVEER | ,, | COMPANY | _ | |
| 4989 | 0710102409572018/4 | CONSTRUCTION PVT | IBC under Sec 7 | PETITION IB (IBC)/486(PB)2018 | pg 14-18 not clear | 9/22/2020 |
| | | RELIGARE FINVEST | | COMPANY | | |
| 4990 | 0710102033072020/1 | LIMITED Vs. PARSVNATH | IBC under Sec 7 | PETITION IB (IBC)/959(ND)2020 | Wrong e-file Document (Application Filed) | 9/24/2020 |
| 4550 | 0. 10 102030012020/1 | HEMANT KHANDELWAL | ibo unuei gec / | COMPANY | | U7/ EVEV |
| 4004 | 074040202020202 | Vs. NIHO | Soc 244/4) | PETITION | No index, true copy sign | 0/24/2020 |
| 4991 | 0710102068392020/5 | CONSTRUCTION AKHILESH KUMAR | Sec. 241(1) | (COMPANIES INTERLOCUTORY | missed | 9/24/2020 |
| 40 | 074040000000000000000000000000000000000 | GUPTA Vs. KABITA | 0461 | APPLICATION | NO Index , NO | 0/04/0000 |
| 4992 | 0710102082882020/1 | BARIK & ORS. TATA CAPITAL | Sec. 12A | (I.B.C)/3521(ND)20 | Pagination | 9/24/2020 |
| | | FINANCIAL SERVICES | | COMPANY | | |
| | | LIMITED Vs. BALDEO METALS PRIVATE | | PETITION IB (IBC)/1808(ND)201 | | |
| 4993 | 0710102107652019/7 | LIMITED | IBC under Sec 7 | 9 | No documents uploaded | 9/24/2020 |
| | | IDBI BANK LIMITED Vs. AMZEN | | | | |
| 1 | | TRANSPORTATION | | COMPANY | | |
| 400.4 | 07404004000000000 | INDUSTRIES PRIVATE | IDO | PETITION IB | T | 0/04/0000 |
| 4994 | 0710102160992019/5 | LIMITED | IBC under Sec 7 | (IBC)/3(ND)2020 | True copy sign missed | 9/24/2020 |
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| | | ASSOCIATES Vs. M/S | | COMPANY | no memo of parties, | |
| 4995 | 0710102009832019/5 | SHRI GANESH FIRE EQUIPMENTS PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/364(ND)2019 | Brief Synopsis, True | 9/24/2020 |
| 4333 | 07 10 102003032019/5 | FLEXITUFF VENTRUES | IDC Under Sec 9 | COMPANY | copy sign | 312412U2U |
| | | INDERNATIONAL | | PETITION IB | 40 11 05 11 | |
| 4996 | 0710102025572018/6 | LIMITED Vs. TREND FLORRING PRIVATE | IBC Under Sec 9 | (IBC)/1694(ND)201 8 | page no. 16 to 35 page cut | 9/24/2020 |
| | | MONTEREAUX | 5.1461 566 8 | COMPANY | | |
| | | RESORTS PVT. LTD. Vs. | | PETITION | True Copy Sign is missing in whole | |
| 4997 | 0710102032752018/8 | ASCOT HOTELS AND RESORTS PRIVATE | Section 420 | (COMPANIES ACT)/144(ND)2016 | documents | 9/24/2020 |
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| | | GAYATRI STEELS Vs. ASPG | | COMPANY | | | |
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| | | INFRASTRUCTURES | | PETITION IB | | | |
| 4998 | 0710102033472020/2 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/795(ND)2020 | | True copy sign missing | 9/24/2020 |
| | | PIRAMAL ENTERPRISES LIMITED | | COMPANY | | | |
| | | Vs. M/S LOGIX SOFT- | | PETITION IB | | True copy sign missed | |
| 4999 | 0710102036082020/1 | TEL PRIVATE LIMITED CORE BUILDWELL | IBC under Sec 7 | (IBC)/899(ND)2020 | | on annexure | 9/24/2020 |
| | | PRIVATE LIMITED Vs. | | | | | |
| | | NEW INDIA CITY | | COMPANY | | | |
| 5000 | 0740402062072020/2 | DEVELOPERS PRIVATE LIMITED | IDCden Cee 7 | PETITION IB | | Tour Comments of the comments | 0/04/2020 |
| 5000 | 0710102063872020/2 | LIMITED | IBC under Sec 7 | (IBC)/834(PB)2020 | | True Copy sign missing | 5/24/2020 |
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| | | HEMANT KHANDELWAL | | COMPANY PETITION | | Index is missing, True | |
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| 5001 | 0710102068392020/6 | CONSTRUCTION | Sec. 241(1) | ACT)/89(ND)2020 | | whole document | 9/24/2020 |
| | | ABHISHEK JAIN Vs. PUERTO LIFE | Sec. 213,Sec. 241(1),Sec. | COMPANY PETITION | | | |
| 5002 | 0710102068942020/4 | SCIENCES PRIVATE | 242(4) | (COMPANIES | | Wrong e-filing | 9/24/2020 |
| | | SURESH KUMAR JAIN Vs. MR. SHAKEEL | | INTERLOCUTORY APPLICATION | | page no. 25 to 42 small fonts and data is not | |
| 5003 | 0710102075952020/2 | AHMAD | Sec 66(1) | (I.B.C)/3135(ND)20 | | cleared | 9/24/2020 |
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| | | ATS SERVICES PVT. | Application under any | (COMPANIES | | small fonts and | |
| 5004 | 0710102079052019/3 | LTD. Vs. N.A KHOOBSURAT CRAFTS | other provisions | ACT)/69(ND)2019 COMPANY | _ | unreadable data | 9/24/2020 |
| | | PVT. LTD. Vs. | | APPLICATION(CO | 1 | | |
| F00- | 0740400001700 | REGISTRAR OF | Bule 44 cf NOI = | MPANIES | 1 | cument not properly | 0/04/0000 |
| 5005 | 0710102081722020/1 | COMPANIES HINDON ORGANICS | Rule 11 of NCLT | ACT)/422(ND)2020 COMPANY | 1 | upload | 9/24/2020 |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | | | |
| 5000 | 0740402400402040/2 | REGISTRAR OF | Soc 252 /2\ | ES ACT//605/ND\2019 | 1 | page no. 18 to 20 | 9/24/2020 |
| 5006 | 0710102100492019/3 | COMPANIES ANURUTAN TEXTILES | Sec 252 (3) | ACT)/605(ND)2019 | | translate missing | 9/24/2020 |
| | | PRIVATE LIMITED Vs. | | COMPANY | 1 | | |
| | | SARVESHWAR CREATIONS PRIVATE | | PETITION IB (IBC)/1874(ND)201 | 1 | Wrong filed application, | |
| 5007 | 0710102108652019/10 | LIMITED | IBC Under Sec 9 | 9 | <u> </u> | | 9/24/2020 |
| | | KRAFTERS TELECOM SERVICES PRIVATE | | COMPANY | | | |
| | | LIMITED Vs. | | APPEAL(COMPANI | | | |
| | | REGISTRAR OF | | ES | 1 | | |
| 5008 | 710102123382019 | COMPANIES NCT OF | Sec 252 (3) | ACT)/666(ND)2019 | | Wrong filed | 9/24/2020 |
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| | | SATISH MITTAL Vs. OZONE BUILDER & | | COMPANY PETITION IB | | page no. 13 unreadable | |
| | | DEVELOPERS PVT. | | (IBC)/3372(ND)201 | | data, page no. 16 tickets | |
| 5009 | 0710102161722019/6 | LTD. | IBC under Sec 7 | 9 | | are not cleared | 9/24/2020 |
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| | | ORIENTAL BANK OF | | COMPANY | | 35,41,48,53,55,56,57,58,5 | |
| 5010 | 0710120003722018/10 | COMMERCE Vs. SIKKA PAPERS LTD. | IBC under Sec 7 | PETITION IB (IBC)/939(PB)2018 | | 9,60 to 65, 90,99,116,124 data is not cleared, | 9/3/2020 |
| 1 | | ORIENTAL BANK OF | | COMPANY | | | |
| 5011 | 0740420002722040/7 | COMMERCE Vs. SIKKA PAPERS LTD. | IRC under See 7 | PETITION IB (IBC)/939(PB)2018 | 1 | True Copy Sign Missing | 9/40/2020 |
| 5011 | 0710120003722018/7 | ORIENTAL BANK OF | IBC under Sec 7 | COMPANY | | True Copy Sign Wissing | 5/ 1U/2U2U |
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| 5012 | 0710120003722018/8 | PAPERS LTD. ORIENTAL BANK OF | IBC under Sec 7 | (IBC)/939(PB)2018 COMPANY | | page no. 116 is not clear. | 3/3/2020 |
| | | COMMERCE Vs. SIKKA | | PETITION IB | 1 | True Copy Sign missing | |
| 5013 | 0710120003722018/9 | PAPERS LTD. MACRO LEAFIN | IBC under Sec 7 | (IBC)/939(PB)2018 | 1 | in whole documents | 9/3/2020 |
| | | PRIVATE LIMITED Vs. | | COMPANY |] | | |
| 5044 | 074020040462204046 | PRADEEP DOWNHOLD | IRC under See 7 | PETITION IB | 1 | Wrong filed one | 0/12/2020 |
| 5014 | 0710200404622018/6 | EQUIPMENTS PVT. LTD. PALLAVI JOSHI | IBC under Sec 7 | (IBC)/589(PB)2018 | | Wrong filed application | 9/12/2020 |
| | | BAKHRU CREDITOR Vs. | | COMPANY | 1 | | |
| 5015 | 0710200420362018/51 | UNIVERSAL BUILDWELL PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/456(ND)2018 |] | Page no. 3, 4, 5 are | 9/1/2020 |
| 1 | | Punjab National Bank | | /. /55(.15)2010 | İ | missing [Hard+Soft]-Advance | |
| 5016 | 710102007222019 | V/s. General Power Company Pvt. Ltd. | | IB/637/PB/2018 | Dhir & Dhir Associates | Service / Application Not Signed | 30-Jan-19 |
| | | APPL Industries Ltd. | | | | [Hard+Soft]-Advance | |
| 5017 | 710102009802019 | V/s. Auto Décor Pvt. | | IB/530/ND/2018 | M.P SAHAY | Service | 8-Feb-19 |
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| | | Rameshwar Petrol Centre V/s. Brahmaputra | | 1 | Subhash | Affidavit / MOA With E- Stamp / 3Rs. Court Fees | |
| 5018 | 710102004572019 | Infrastructure Limited | | Section-9 | Mahangare | / 10Rs. Welfare | 23-Jan-19 |
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| 5019 | 710102013072019 | Bank V/s. Woolways (India) Limited | | IB/29/ND/2018 | Yonesh Govel | Not Clear-15-16,9,95-97 / Volume Break | 19-Feb-19 |
| 5019 | 1 10102013012019 | MADHUMEET KAUR VS | | אומאומאומן | Yogesh Goyal | OBJECTION- 1000/- DD | 13-560-13 |
| F000 | 0710102024652018/4 | LA MARCA | | ADDI ICATICI | CHILANDA T. | MISSED, PAGE 2,3 CUT | C Mar. 40 |
| 5020 | 111/1111/112/12/652018/4 | KNOWLADGE AND | 1 | APPLICATION | CHHANDA DAS | AND 10,4 NOT CLEAR | 6-Mar-19 |
| 0020 | 0710102024002010/4 | Mohit Kalkhande V/s. | | | | | |
| 5020 | 07 1010202400201014 | Set Sanayi Elektrik | | | | [Hard+Soft]-Advance | |
| | 710102012332019/1 | | | IB/461/2019 | Amit Srivastava | [Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date | 11-Mar-19 |

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| | | Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. | | | | 16-130 / Pg Not Clear-37- 47,58-65,117 / MOA With | |
| 5022 | 710102062032019 | Ltd. Liz Investments Pvt. | | IB/137/ND/2018 | Sunder Khatri | 20Rs. E-Stamp Paper [Hard+Soft]-Wrong | 15-Mar-19 |
| 5023 | 710102060902019/1 | Ltd. V/s. Far Pavilions | | CP. No.44/2005 | Mahesh Agarwal | Arrange-28,41,43,76,130 / | 28-Mar-19 |
| 5023 | 710102060902019/1 | Tours & Travels Pvt. Pallavi Joshi Bhakru & | | CP. NO.44/2005 | | True Copy Sign / [Hard+Soft]-Pg Not | 20-War-19 |
| 5024 | 710102078082019 | Ors. V/s. Universal Buildwell Pvt. Limited Pallavi Joshi Bhakru & | | IB/456/ND/2018 | Himanshu Kapoor | Clear-19-20 / Missing Pg- 48-49,62 | 12-Apr-19 |
| | | Ors. V/s. Universal | | | Himanshu | [Hard+Soft] Missing Pg- | |
| 5025 | 710102078102019 | Buildwell Pvt. Limited Pallavi Joshi Bhakru & | | IB/456/ND/2018 | Kapoor | 114 / Repeated Pg-120 | 12-Apr-19 |
| 5026 | 710102078092019 | Ors. V/s. Universal Buildwell Pvt. Limited | | IB/456/ND/2018 | Himanshu Kapoor | [Hard+Soft]-Translate Pg-48,65,69 | 12-Apr-19 |
| 5027 | 710102006732019 | Technologies Plus India Pvt. Ltd. V/s. ROC | | Section-252 | Nitika Goel | Two Volumes Missing | 29-Jan-19 |
| 5028 | 710102093752019 | SICOM Ltd. V/s. Udayraj Patwardhan | | IB/1083/PB/2018 | Rajpal Singh | Document Not Upload | 4-Jun-19 |
| | | GJ Lifestyle Management Pvt. Ltd. | | | | [Soft]-Index Not Properly / Document Not | |
| 5029 | 710102097202019 | V/s. Adone Hotels & | | IB/1792/ND/18 | Rohit Sharma | Uploaded | 20-Jun-19 |
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| | | Ballifornia Francia India | | | | [Hard+Soft]-Pg Not | |
| | | Delifresh Foods India Pvt. Ltd. V/s. Vemalatha | | Section- | Mani Bhushan | Clear-224-241,104- 109,112,114,116- | |
| | 710102076632019 | & Ors. Aditi Engineering V/s. | | 245/242/447 | Sinha | 118,125,152 / DD-3,500 | 16-Jul-19 |
| 5031 | 710102104172019 | Tecpro Engineers Ltd. | | IB/300/PB/17 | S.K Sharma | Document Not Upload | 17-Jul-19 |
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| | | BL Kashyap & Sons Ltd. | | | | [Hard+Soft]-Pg Not Clear-52,54,55,58,72,89- | |
| 5032 | 710102092532019/1 | V/s. Earth Infrastructure Ltd. | | IB/401/ND/17 | Rakesh Kumar | 94, / Missing-65 / / [Soft]-Whitner Pg-12-28 | 31-Jul-19 |
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| | | | | | | [Hard]-Missing-277-503 / Vakalatnama / Pg Cut- | |
| 5033 | 710102107992019 | Great India Creative Pvt Ltd | | 1st Motion Section-230-232 | Ashish Middha | 167,226 / [Soft]-Blur Pg- 151-169,211-231 | 7-Aug-19 |
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| | | | | | | 345,355,358,368,373,382, 393,399,404,409,414,471, | |
| | | JMS Steel & Power Corporation V/s. S.T | | | Adarsh Kumar | 477,484,493,502,506,513, 516 / Wrong Arrange-380 | |
| 5034 | 710102079912019/4 | Constructions Pvt. Ltd. Anurag Chandra V/s. | | IB/1049/ND/19 | Tiwari | etc | 29-Aug-19 |
| 5035 | 710102096432019/2 | Affinity Beauty Salon Pvt. Ltd. | | IB/786/PB/18 | Ranjana Roy Gawai | [Hard]-Missing-48 | 30-Aug-19 |
| 5035 | 710102096432019/2 | PVI. LIU. | | ID//00/PD/10 | Gawai | [Haruj-Wissing-46 | 30-Aug-19 |
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| | | | | | | [Hard+Soft]-Missing-40 / | |
| | | Timex Group India Ltd. | | | | Pg Not Clear- 164,177,187,188,190,192- | |
| 5036 | 710102119962019 | V/s. A.K Landcon Pvt. Ltd. | | Section-9 | Suwarn Rajan Chauhan | 203,205,312,313, / Pg Cut-171-172 | 5-Sep-19 |
| 3030 | 710102113302013 | Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto | | Section-9 | Chaunan | Case Withdrawl By | 5-5ер-13 |
| 5037 | 710102003222019 | Car India Pvt. Ltd. Shrey Enterprises V/s. | | Section-9 | Ayush Sharma | Advocate | 16-Jan-19 |
| 5038 | 710102122362019 | 23, Infomedia Pvt. Ltd. Ajit Srivastava & Ors. | | Section-9 | Dr. Sarvam Khare | Jurisdiction Gurugram [Hard]-Sign On Reply / | 12-Sep-19 |
| 5039 | 710102116962019 | V/s. Gayatri Hospitality & Realcon Ltd. | | IB/288/ND/19 | Raj Kamal | Pg Cut-64 / Pg Not Clear- 80 / Wrong Document | 16-Sep-19 |
| 0000 | | Sugal & Damani Utility Services Pvt. Ltd. V/s. | | .D.E.O. (ND) 13 | , suj rsulliai | oo / Wrong Document | ocp-10 |
| 5040 | 710102124182019 | Bytesun Softwares Pvt. Ltd. | | Section-9 | Siddharth Mittal | Registered Office Gujarat | 16-Sep-19 |
| 5040 | 710102124182019 | Gulshan Mehta & Or. V/s. Emaar MGF Land | | Section-7 | PSP Legal | [Hard+Soft]-Pg Not Clear-94,107-111,86-96 | 17-Sep-19 |
| 5041 | | v.s. Linadi WiGr Land | | | . or Leyar | o.cai-54,107-111,00-90 | ocp-10 |
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| 5042 | 710102119512019 | Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd. | | Section-9 | NIL | Clear-13,58,50,48,72,56- 58,59,60,94 | 17-Sep-19 |
| | | Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. | | | | [Hard+Soft]-Pg Not Clear-32,34,35,38,82 / | |
| 5043 | 710102112152019/2 | Ltd. Vidyavathsal | | IB/1958/PB/19 | Gawai | 10Rs. Welfare Missing | 18-Sep-19 |
| | | Annupragada & Anr. V/s. Orris Infrastructure Pvt. | | | Ranajana Roy | [Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / | |
| 5044 | 710102081982019/1 | Ltd. | | IB1055/PB/19 | Gawai | 10Rs. Welfare Missing | 18-Sep-19 |
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| | | Sorab Aggarwal V/s. | | | | Index Missing / Sign On Reply / DD-1000/- / | |
| 50.15 | 74040007 10005 1011 | Landmark Apartments | | ID/040/22/45 | Marray 1: Ot | Wrong E-Filling / A4 Size | 40 5 46 |
| 5045 | 710102074022019/1 | Pvt. Ltd. | | IB/818/PB/19 | Mayank Sharma | Pgs-21-45 | 19-Sep-19 |

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| | | Allahahad Bank Wa | | | | [Hard+Soft]-Pg Not | |
| | | Allahabad Bank V/s. Runeecha Textiles Pvt. | | | | Clear-89- 92,95,105,145,146,148,15 | |
| 5046 | 710102125032019 | Ltd. | | IB/451/PB/18 | Nalini | 4,159,160,161 | 18-Sep-19 |
| | | Ankur Asthana V/s. Dadhech Infrastructure | | | | Jurisdiction West | |
| 5047 | 710102118182019 | Pvt. Ltd. | | Section-9 | Manish Kumar | Bengal | 19-Sep-19 |
| | | Ritu Investment Pvt. Ltd. V/s. Green Bay | | | Ranajana Roy | [Hard+Soft]-Pg Not Clear-93,95 / Missing- | |
| 5048 | 710102090922019/4 | Infrastructure Pvt. Ltd. | | IB/1361/2019 | Gawai | 22,106 / Translation- | 23-Sep-19 |
| | | Future Equity Consultants Pvt. Ltd. | | | | | |
| 5049 | 710102085372019/6 | V/s. Modern Chemtech Oriental Bank Of | | CAA/60/PB/18 | Pankaj Jain | Wrong Document | 24-Sep-19 |
| | | Commerce V/s. Pellet | | | | | |
| 5050 | 740402429072040 | Energy Systems Pvt. Limited | | IB/76/PB/2018 | Videh Vaish | [Hard+Soft]-Original | 24 San 40 |
| 5050 | 710102128072019 | Lillitea | | IB/76/PB/2016 | videli vaisii | Order | 24-Sep-19 |
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| | | Sinha & Anr. V/s. | | | | Clear-47,48,57,61,99-108 | |
| 5051 | 710102106552019/6 | Prateek Realtors India Pvt. Ltd. | | IB/1811/ND/19 | Sudeep Singh | / Translation-78-79,109- 111 / True Copy Sign | 25-Sep-19 |
| 3031 | 7 10 102 1065520 19/6 | PVI. LIU. | | IB/1011/ND/19 | Sudeep Singil | 1117 True Copy Sigil | 25-3ep-19 |
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| 5052 | 710102097842019/3 | State Bank Of India V/s. JKM Infra Projects Ltd. | | IB/1693/ND/19 | UKCA & Partners | 536,859,860,868,871,893, 895,897,904,867 etc | 27-Sep-19 |
| | | Arjun Vitthal Pawar V/s. | | | Priyaranjan | | |
| 5053 | 710102131102019 | Bhanu Ram & Ors. | | IB/547/PB/2018 | Dubey | Document Not Upload | 1-Oct-19 |
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| | | Pawan V/s. Supertech | | | | [Hard+Soft]-Pg Not Clear-33 / Translation- | |
| 5054 | 710102075872019/2 | Township Project Ltd. | | IB/904/ND/2019 | Rishi Kapoor | 30-32 / Missing-21 | 3-Oct-19 |
| 5055 | 710102106642019/3 | Ashish Bankar V/s. NU Tek India Ltd. | | IB/1226/ND/19 | Arun Jain | Document Not Upload | 9-Oct-19 |
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| | | R.L Buildtech V/s. Kindle Developers Pvt. | | | | 64,94,109,119-120 / True | |
| 5056 | 710102133022019 | Ltd. | | IB/470/ND/2017 | Naveen Bhardwaj | Copy Sign / Vaklatnama Counsel Sign Missing | 14-Oct-19 |
| | | Ashok Kumar Verma | | | | | |
| 5057 | 710102087572019/1 | V/s. Baver Suspension Pvt. Ltd. | | CP.No.365/ND/19 | Pratibha Sinha | Document Not Upload / Pg Not Clear-68,83,138 | 15-Oct-19 |
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| | | Complete Infrastructure | | | | [Hard+Soft]-Pg Not Clear-21- | |
| | | Pvt. Ltd. V/s. Brawn | | | | 32,34,43,44,66,53/ All | |
| 5058 | 710102090682019/3 | Globus Turnkey Solutions Pvt. Ltd. | | IB/1405/2019 | Rachit Aggarwal | Paper A4 Size , True Copy Sign Missing Etc | 3-Oct-19 |
| | | Income Tax V/s. Omni | | | | Registred Office | |
| 5059 | 710102139382019 | Commotrade Pvt Ltd | | Section-252 | Laxmi gurung | Haryana | 21-Oct-19 |
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| EOCC | 0740402426222040/2 | Vineesh Aggarwal V/s. | | IB/2440/ND/ 2042 | Bakaah K | 41,56-56(Wrong Arrange) | |
| 5060 | 0710102126262019/2 | Flexo Foam Pvt Ltd Intellicity Business Park | | IB/2440/ND/ 2019 | Rakesh Kumar | [Soft]-Same As in Soft [Hard+Soft]-Pg not clear- | 21-Oct-19 |
| E004 | 740400000000000 | Pvt. Ltd. V/s. Utopian | | CD No 0474-7 | Sarevesh | 91 / Translate-95,97 / | 22 0-4 40 |
| 5061 | 710102033012018/8 | Infracon Pvt. Ltd. | | CP.No.217/ND/17 | Kashyap | Small Font-54-87 | 22-Oct-19 |
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| 5062 | 710102139632019 | Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd. | | IB/452/ND/2017 | Debashis Nanda | Order Copy / Pg Not Clear-16-19,22 | 22-Oct-19 |
| | | Nalin Shah V/s. Pareena | | | | [Hard]-Original Affidavit | |
| 5063 | 710102125922019/1 | Infrastructures Pvt. Ltd. Sanjay Kapoor V/s. TDI | | IB/2347/2019 | PSP Legal | & E-Stamp Paper Document Not Properly | 22-Oct-19 |
| 5064 | 710102002702019/6 | Infrastructure Ltd. | | IB/134/ND/2019 | Rajnish Singh | Uploaded | 23-Oct-19 |
| 5065 | 710102135492019 | Suresh Kumar Arora V/s. BPTP Ltd. | | Section-7 | Pawan Kumar Ray | Registered Office Haryana | 24-Oct-19 |
| | | Toolika Bhargava & Ors. | | | Pawan Kumar | Registered Office | |
| 5066 | 710102134642019 | V/s. BPTP Ltd | | Section-7 | Ray | Haryana | 24-Oct-19 |
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| | | Arihant Evergreen Agro Plast And Textiles Pvt. | | | Rajendra K. | [Hard+Soft]-65-B Certificate / Advance | |
| | | i idol Aliu Textiles PVI. | | l | | | 23.Oct.19 |
| 5067 | 710102140552019 | Ltd. | | IB/329/ND/2019 | Salecha | Service / Pg Not Clear-87 | 23-OCI-18 |

| | | Uttrakhand Projects Pvt. | | CA.No.288/252/ND/ | M. Yadunhushana | Appellate Tribunal File / [Hard]-Missing-7 / True | |
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| 5068 | 710200415812018/1 | Ltd. V/s. ROC | | 2018 | Rao | | 31-Oct-19 |
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| | | Greenopolis Welfare | | | | 112,113,115,152-162,118- | |
| 5069 | 710102142672019 | Association V/s. Three C-Shelters Pvt. Ltd. | | IB/1751/ND/2019 | Kapoor & Company | 119,122-124,152-185,187- 191 | 31-Oct-19 |
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| 5070 | 0740402440002040/4 | Deepak Khurana V/s. Earth Infrastructure Ltd. | | CP No. (IB) 401 | Bhatt/Ishita Srivastava | Clear- 15-26,57,67 / proof of service | 5-Nov-19 |
| 5070 | 0710102119002019/1 | Pr. Commissioner of | | (ND) 2017 | Srivastava | | 5-NOV-19 |
| 5071 | 710102143942019 | Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors. | | Section 252 | Vibhooti Malhotra | [Hard]-All Respondents Services / ROC | 5-Nov-19 |
| 0071 | | Ghan Shyam Sharma | | Occion 202 | VIDITOGE MEMBER | [Hard]-Pg Not Clear-21- | U-110V-10 |
| 5072 | 710102118802019/5 | V/s. Anurag Kumar Sinha | | IB/2218/ND/2019 | Vishal Mishra | 25,28-50,52,53 / Document Not Upload | 6-Nov-19 |
| | | Pratima Duggal V/s. | | | | | |
| 5073 | 710102143022019 | Parsvnath Buildwell Pvt. Ltd. | | Section-9 | Kamlesh Mahajan | [Hard]-Sec-7 Wrong Format | 5-Nov-19 |
| | | Sunil Kumar Pathak & Ors. V/s. Green Bav | | | Ranjana Roy | [Hard+Soft]-Translate- 35,53,60 / Pg Not Clear- | |
| 5074 | 710102017202019/5 | Infrastructure Pvt. Ltd. | | IB/588/ND/2019 | Gawai | 64,66 etc | 7-Nov-19 |
| | | Padia Timber Company Pvt. Ltd. V/s. Bank Of | | | | [Hard+Soft]-Translate-60 | |
| 5075 | 710102136622019 | Baroda | | IB/559/ND/2017 | Pankaj Bhagat | / True Copy Sign | 6-Nov-19 |
| | | Gwalior Bypass Project Ltd. V/s. National | | | | | |
| E070 | | Highway Authority Of | | IB/4446/NB/2242 | Madhir Cimeler | [Hard+Soft]-True Copy Sign / Translate-109 | 12 Nov 10 |
| 5076 | | India Sanjay Roy Chowdhary | | IB/1140/ND/2018 | | olgn / Translate-109 | 13-Nov-19 |
| 5077 | 710102148252019 | V/s. Uppal Housing Pvt. Ltd. | | IB/2297/ND/2019 | Singh & Associates | Document Not Upload | 14-Nov-19 |
| 5011 | | Aggcon Equipments | | | , waddiates | _ countent Not Opioad | 1101-13 |
| | | Internationla Pvt. Ltd. V/s. Oriental Structural | | | | | |
| 5078 | 710102143642019 | Engineers Pvt. Ltd. | | Section-9 | Gautam Singh | Document Not Upload | 14-Nov-19 |
| | | Amit Kumar Malik V/s. Kindle Developers Pvt. | | | Kashi Viswanathan | | |
| 5079 | 710102149412019 | Ltd. Mayukh Hazarika & Anr. | | IB/470/ND/2017 | Sivaraman Ananyaa | Wrong Document | 18-Nov-19 |
| 5080 | 710102148902019 | V/s. BPTP Ltd. | | Section-7 | Mazumdar | Jurisdiction Chandigarh | 15-Nov-19 |
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| 5004 | 740400450222040 | JMD Oils Pvt. Ltd. V/s. | | ID/272/DD/2049 | Sandeep Kumar | Document / [Hard]- | 40 Nov. 40 |
| 5081 | 710102150332019 | Sandeep Kumar Gupta Luxmi Electricals | | IB/373/PB/2018 | Gupta | | 18-Nov-19 |
| | | Engineering Works Through Its Sole | | | | [Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 | |
| | | Proprietor Sh Varinder | | | Ashish Chauhan | Etc/ [Soft]- | |
| 5082 | 710102149622019 | Arora V/s. SNG Developers Ltd Ors | | Section-9 | & Kushagra Bansal | 48,50,51,55,59,60,63,64,6 5,66 Etc. | 18-Nov-19 |
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| | | Neeru Kapoor & Anr. | | | | [Hard+Soft]-Translate- | |
| 5083 | | V/s. Parsvnath Developers Ltd. | | IB/165/ND/2019 | Vijay Nair | 60,62,63,64,66,170 / Pg Not Clear-169 | 20-Nov-19 |
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| | | Hemant Khatri Ors V/s. | | | | Etc [Soft]-211 To 215, | |
| 5084 | 710102150492019 | Raheja Developers Ltd | | Section 7 | Adesh Tandon | 232,233,235,237 | 20-Nov-19 |
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| | | Sentinels Security Pvt | | | | Notice Form-3 & Form 5 | |
| 5085 | 710102156562019 | Ltd V/s. Cardio Fitness India Pvt Ltd | | Section-9 | Abhay Raj Verma | Performa Issue , MCA Service Etc | 29-Nov-19 |
| | | Atlas Electric Industries Pvt. Ltd. V/s. Anuhi | | | | | |
| | | Technology IMP. EXP. | | | | | |
| 5086 | 710102155952019 | Co. Ltd. Deepraj Investmen Ltd. | | IB/1374/ND/2018 | Vikas Chhabra | Document Not Upload | 2-Dec-19 |
| | | V/s. Sai Precious | | | | [Hard+Soft]-Pg Not | |
| 5087 | 710102142392019/4 | Traexim Pvt. Ltd. Capt.Samual Tarig Omar | | IB/2845/ND/2019 | Sudhir Sinha | Clear-33-40 [Hard+Soft]-Demand | 2-Dec-19 |
| 5000 | 7404024F6722040 | Ahmed V/s. Zexus Air | | Section 0 | Sohaih Alor- | Notice Not In Legal | 29 Nov. 19 |
| 5088 | 710102156732019 | Services Pvt. Ltd. | | Section-9 | Sohaib Alam | ı villat | 29-Nov-19 |
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| | | Anshul Uppal V/s. Newtech Promoters & | | | | Clear-79- 86,96,99,101,104,105,116, | |
| 5089 | | Developers Pvt. Ltd. | | IB/2148/ND/2019 | CS Gupta | 120,121,122,129,135 | 2-Dec-19 |
| | | Ashu Agencies V/s. Al- Dua Food Processing | | | | | |
| 5090 | 710102158432019 | Pvt. Ltd. | | IB/2405/ND/2019 | NIL | Document Not Upload | 3-Dec-19 |
| | | Supreme Packaging Industries V/s. AL-Dua | | _ | | | |
| 5091 | 710102158572019 | Food Processing Pvt. | | IB/1803/ND/2018 | NIL | Document Not Upload | 3-Dec-19 |
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| | | SRS Pvt. Ltd. V/s. Lucra | | | | [Hard+Soft]-Pg Not Clear-31,76,83-87 / | |
| 5092 | 710102138592019/1 | Jewels Pvt. Ltd. | | IB/112/ND/2018 | Anurag Nirbhaya | Wrong Arrange-16 | 3-Dec-19 |

| | | Sameer Dhanrajani V/s. Anand Divine | | | Pardeep Dhingra | [Hard+Soft]-Soft Not | |
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| 5093 | 710102159122019 | Anand Divine Developers Pvt Ltd & | | IB/932/PB/2019 | & Praveen Kumar | | 4-Dec-19 |
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| | | Amit Bhasin V/s. | | | | 65,66,85,86,87,95,96,221, | |
| 5094 | 0710102009132019/3 | Parsvnath Developers Pvt Ltd | | IB/349/ND/2019 | KNM & Partners Law Offices | 227,231,243,244,227,243, 245,251,Etc | 4-Dec-19 |
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| | | SPY Infrastructure Pvt. | | | | 111,112,114,167,170,230, 231,232,129,178,234,296, | |
| 5095 | 710102156122019 | Ltd. V/s. Enakshi Towers Pvt. Ltd. | | Section Motion (CAA/167/ND/2018) | Anioni Kumor | 473,476,477,478,479,481 etc | 5-Dec-19 |
| | | Shinoj Koshy V/s. | | | | | |
| 5096 | 710102162592019 | Granite Gate Properties S.Kapoor V/s. Unitech | | IB/1248/PB/2018 CP.No.94/73(4)/ND/ | Nitin Mishra | [Hard+Soft]-Translate-9 | 9-Dec-19 |
| 5097 | 710102077912019/1 | Ltd. Sumit Nagpal & Anr. V/s. | | 2019 | NIL | Uncomplete Document [Hard+Soft]-Pg Not | 6-Dec-19 |
| | | Orris Infrastructure Pvt. | | | Ranjana Roy | Clear-32,79,90 / | |
| 5098 | 710102124272019/2 | Ltd. Soni Sharma V/s. Orris | | IB/2317/PB/2019 | Gawai Ranjana Roy | Translate-25 [Hard+Soft]-Pg Not | 11-Dec-19 |
| 5099 | 710102142362019/2 | Infrastructure Pvt. Ltd. | | IB/2842/2019 | Gawai | Clear-33-80 / Missing-18 | 11-Dec-19 |
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| | | Oriental Bank Of Commerce V/s. Shekhar | | | | 196- 208,209,210,211,212,223, | |
| 5100 | 710102411582017/28 | Resorts Ltd. | | IB/22/ND/2018 | Pranav Verma | 268-278,281,239,312 | 11-Dec-19 |
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| | | Glocot Chemicals Pvt. | | | | Format / Accounting | |
| 5101 | 710102165102019 | Ltd. V/s. Glocot Industries Pvt. Ltd. | | CA/CAA/146/PB/20 18 2nd Motion | Ravinder Sharma | Treatment Certficate-133 / Pg Not Clear-132-133 | 11-Dec-19 |
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| 5102 | 710102165452019 | Shri Tek Chand V/s. Premia Projects Ltd. | | IB/104/PB/2018 | Jitender Arora | 541 / Translation-533-537 / True Copy Sign | 12-Dec-19 |
| | | RQS Engineering Pvt. | | | | [Hard+Soft]-Pg Not | |
| 5103 | 710102152862019/1 | Ltd. V/s,. Reliable Insupacks Pvt. Ltd. | | CA No.1117/2018 | Abhishek Garg | Clear-31-34,64- 69,74,75,83,84,88,89,94,9 | 12-Dec-19 |
| 5104 | 7710102161562010 | Prism Johnson Ltd. V/s. Vivek Contracts Pvt. | | Section-9 | Abhijeet Gupta | [Hard+Soft]-Pg Not Clear-26-43 | 12-Dec-19 |
| 5.07 | | Wellcorp Health | | _ 50001170 | | 5 20 70 | 200 .0 |
| 5105 | 710102142642019/1 | Services Pvt. Ltd. V/s. Wellogo Services Pvt. | | IB/2886/ND/2019 | KNM & Partners Law Offices | Original File Missing | 12-Dec-19 |
| 5106 | 710102165462019 | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd. | | IB/601/2019 | Avinash Bhati | Document Not Upload / Missing-19 | 13-Dec-19 |
| | | Ankur Gupta V/s. Orris | | | | [Hard+Soft]-Missing-53- | |
| 5107 | 710102165662019 | Infrastructure Pvt. Ltd. | | IB/601/2019 | Avinash Bhati | 56,65 [Hard+Soft]-Missing- | 13-Dec-19 |
| 5108 | 710102165652019 | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd. | | IB/601/2019 | Avinash Bhati | 12,53,54,85,87 / Court Fees & Welfare | 13-Dec-19 |
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| 5109 | 710102109082019/2 | Pvt. Ltd. | | IB/1059/ND/2018 | hossain | On Reply | 13-Dec-19 |
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| | | Bajrang Traders V/s. | | | | Missing-146 / Registered | |
| 5110 | 710102157862019 | Raipur Power & Steel | | Section-9 | Tanmay Mishra | Office Ludhiana | 13-Dec-19 |
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| | | Surjeet Kaur & Anr. V/s. | | | | [Hard+Soft]-Translation- 60.62.63.64.66.72.74.76.7 | |
| | | Parsvnath Developers | | | | 8,80,190 / Pg Not Clear- | |
| 5111 | 710102008742019/3 | Ltd. | | IB/315/ND/2019 | Law Offices | 36-38 / True Copy Sign | 16-Dec-19 |
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| | | JBB Infrastructure Pvt. | | | WAIM & Dawn | 464,304-309,315,149- | |
| 5112 | 710102145992019/2 | Ltd. V/s. Parsvnath Developers Ltd. | | IB/565/ND/2019 | KNM & Partners Law Offices | 150,159-163 / Translate- 303 | 16-Dec-19 |
| | | Shri Amit Kumar Malik v/s Kindle Developer pvt | | | Kashi Viswanathan | | |
| 5113 | 710102166772019 | ltd | | IB/470/ND/2017 | Sivaraman | Soft Copy Not Properly | 16-Dec-19 |
| 5114 | 710102114242019/3 | Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Sanjay Bhaskar & Anr. | | IB/2015/ND/2019 | Mukesh Kumar Gupta | Document Not Upload | 16-Dec-19 |
| | | Sanjay Bhaskar & Anr. V/s. Shree Keshav | | | | [Hard+Soft]-Translation- 103,149-150 / Pg Not | |
| 5115 | 710102128932019/3 | Buildtech Pvt. Ltd. | | IB/2573/ND/2019 | Akshat Kumar | Clear-86,87,102 | 17-Dec-19 |
| 5116 | 710102060262019/1 | Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd. | | IB/137/ND/2018 | Sanjay Gupta | [Hard+Soft]-Pg Not Clear-68-77 / Wrong E- | 18-Dec-19 |
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| 5117 | 710102168242019 | Pvt. Ltd. Dr. P.L. Agrawal V/s. | | Section-7 CP.No.54/73(4)/ND/ | Sayare | Wrong Arrange-96 etc | 18-Dec-19 |
| 5118 | 710102169032019 | Unitech Ltd. | | 2019 | Amit Agarwal | Document Not Upload | 24-Dec-19 |
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| Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman | |
| 5125 710102173572019 Rice Mills Pvt. Ltd. IB/241/2019 Vikas Garg Document Not Uplo | oad 31-Dec-19 |
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| Company Ltd. V/s. Rajender Kumar 31,32,33,46,789- | |
| 5126 710102172742019 Margra Industries Ltd. IB/866/PB/2018 Girdhar 879,1109-1169 etc | 27-Dec-19 |
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| Deepak Khanna V/s. [Hard+Soft]-Pg Not | |
| Earth Infrastructures Clear-9-15,176-187, | |
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| Ltd. V/s. Micromax Clear-20,21,33-38,40 | |
| 5128 710200410462018/18 Energy Ltd. IB/330/2018 GP Madaan etc | 2-Jan-20 |
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| 5129 710102143442019/2 Samtex Desinz Pvt. Ltd. IB/3171/ND/2019 Mayuri Nayyar 14 etc | 6-Jan-20 |
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| 5199 | 710102025362020 | Corporation V/s. Dev Landon Pvt Ltd | | IB/1238/ND/2019 | Vinay Kumar Jairath | Clear- 9,12,14,16,18,19,24,25 | 27-Feb-20 |
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| 5200 | 071010200592020/1 | Buildtech Pvt Ltd | | Section-9 | Vishal Ranjan | Affidavit Missing Etc | 28-Feb-20 |
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| 5202 | 710102026372020 | V/s. Sunder Agromills Pvt Ltd | | IB/1175/ND/2019 | Kushwaha | [Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc | 28-Feb-20 |
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| 5203 | 710102026432020 | Ltd | | Section-9 | Arun S Agarwal | Upload Etc | 28-Feb-20 |
| 5204 | 710102025722020 | Usha Devi V/s. Praveer Constructions Pvt Ltd | | IB/486/PB.2019 | Alok Kashik | [Hard+Soft]-Case Type Wrong Etc | 27-Feb-20 |
| 5207 | | AGI Cargo Pvt Ltd V/s. | | | | [Hard+Soft]-Pg Not | 05-20 |
| 520F | 710102026082020 | Toll Global Forwarding India Pvt Ltd | | IB/610/DD/2017 | Mohd Nizam | Clear-58-65,77,83,85,86/ | 28-Feb-20 |
| 5205 | | India Pvt Ltd Deepak Walia Ors V/s | | IB/519/PB/2017 | Khan | Pg No 96 Missed Etc [Hard+Soft]-Soft Not | 20-F8N-20 |
| 5206 | 710102027992020 | Amil Matta | | IB/995/ND/2018 | Animseh Rastogi | Uplaoded Etc | 3-Mar-20 |
| | | Balak Ram Nehra Ors V/s. Mansha Builders | | CP/255/241/242/201 | | [Hard+Soft]-All Respondent Service | |
| 5207 | 710102026232020 | Contractors Pvt Ltd Ors | | 8 | Rakesh Kumar | Missed Etc | 2-Mar-20 |
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| 5208 | 710102027572020 | Yogi Crop Sceinces Pvt Ltd | | Section-9 | Siddharth Nath | 85,89-102,144-157,158- 174,178-180 Etc | 2-Mar-20 |
| | | Income Tax Officer V/s. | | CA/798/252/ND/201 | | [Hard+Soft]-Proof of | |
| 5209 | 0710102139832019/1 | Mukim Infotech Pvt Ltd | | 9 | Laxmi gurung | Service Etc | 2-Mar-20 |
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| 5258 | 710102031792020 | GRV Kreations Pvt Ltd | | Section-9 | Tushar Parashar | Sign Miised Etc | 13-Mar-20 |
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| 5260 | 710102031412020 | ROC | | Section-252 | Solutions | Translate Etc | 16-Mar-20 |
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| | | APIS Natural Products | | | 1 | 217,229,236,245,246,247, 248,251,253,255,257,259, | |
| E2C4 | | Pvt Ltd and APIS India | | Section-230-232 | Comer Court | 266,272,273,274,275,281, | 16 Mar 20 |
| 5261 | 710102032552020 | Ltd Bharat Bhushan V/s. | | 1st Motion | Sameer Gupta Aniruddha | Etc [Hard+Soft]-Pg No | 16-Mar-20 |
| 5262 | 0710102030982020/1 | Samtex Desinz Pvt. Ltd. Satish Mittal V/s. Ozone | | IB/3171/2020 | Deshmukh | 148,150,172 Translation | 16-Mar-20 |
| | | Builders Developers Pvt | | | | [Hard+Soft]-Soft Copy | |
| 5263 | 0710102161722019/5 | Ltd OARS | | IB/3372/OF/2019 | Tarun Singhal | Incomplete Etc | 16-Mar-20 |
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| 5265 | 710102031982020 | IREO Fiverivers Pvt Ltd | | CP /408/ND/2018 | Zeba Khair | Incomplete Etc | 13-Mar-20 |
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| 5266 | | Ltd Modern Credit Pvt Ltd | | IB/410/2020 | Dhruv Mathur | Wrong Document Etc | 16-Mar-20 |
| | | V/s. KPG International | | | Sunil Kumar | [Hard+Soft]-Wrong | |
| 5267 | 710102031422020 | Pvt Ltd Elite Steels Pvt Ltd V/s. | | IB/2082/ND/2019 | Agarwal | Document Etc | 16-Mar-20 |
| E2C2 | 740402024422022 | Growthways Trading | | ID/4449/ND/9949 | Sunil Kumar | [Hard+Soft]-Wrong | 16 Mar 20 |
| 5268 | 710102031432020 | Pvt Ltd Ors Vishal Fabrics Ors V/s. | | IB/1443/ND/2019 | Agarwal | Document Etc | 16-Mar-20 |
| 5269 | 710102032822020 | AVJ Developers India Pvt Ltd | | IB/654/PB/2018 | u n Singh | [Hard+Soft]-Pg No 40-62 Not Upload Etc | 16-Mar-20 |
| | | Kapila Colours Pvt Ltd | | | | | |
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| | | Jammu & Kashmir Bank | | | Khaitan P | 56-57,331,470- 479.490.492-500.555- | |
| 5271 | 710102033152020 | Ltd V/s. Aman Hospitality Pvt Ltd | | Section-7 | Khaitan & Khaitan | 479,490,492-500,555- 556,583, | 16-Mar-20 |
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| | | Welfare Assocation V/s. HSL Software Pvt Ltd | | | ASA Legal | 5,2655,224- 2230,2835,2268,2552,- | |
| 5272 | 710102033102020 | Anr | | Section-7 | Services LLP | 2572, Etc | 16-Mar-20 |
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| 5274 | | Infrastructure Pvt. Ltd. | | Section-9 | Pardeep | Upload | 3/17/2020 |
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| | | Rupinder Singh | | | 1 | [Hard+Soft]-Pg No Clear- 165,234- | |
| 5275 | | Khurana V/s. ICICI Bank | | Section 0 | Narinder Singh | 238,265,166,274,167,300, | 3/17/2020 |
| 5275 | 710102033482020 | Ltd. JIL Information | | Section-9 | Azad | 313,305-310 etc | J. 1112020 |
| | | Technology Ltd. V/s. QI Network Enterprise Pvt. | | | | [Hard+Soft]-Pg No Clear- | |
| 5276 | | Ltd. | | Section-9 | Shantam | 396 | 3/17/2020 |
| 1 7 | | Jugal Kishore Khetawat V/s. Ansal Hi-Tech | | | | [Soft]-Pg Not Clear-88- | _ |
| 5277 | 710102033652020 | Townships Ltd. | | Section-7 | Gayatri Verma | 103 | 3/17/2020 |
| | | Zoom Communications Ltd. V/s. Par Excellence | | | | [Soft]-document Not | |
| 5278 | 710102024782020/4 | Real Estate Pvt. Ltd. | | IB/616/ND/2020 | Nikhil Singhvi | Upload Etc | 3/17/2020 |
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| 5279 | 710102033682020 | Ltd. ERA Infrastructure India | | Section-9 | Harshal Kumar | Upload Etc [Hard+Soft]-Translate- | 3/17/2020 |
| 5280 | 710102032352020 | Ltd. V/s. ROC | | Section-441 | Nakul Bharana | 95,97,96-99 | 3/17/2020 |
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| 5004 | 710102033762020 | Victorian Buildwell Pvt. Ltd. V/s. ROC | | | Section-252 | Shashi Bala | [Hard]-Translate- 121,122,127 / Soft Copy Not Match etc | 3/17/2020 |
| 5281 | | Bharat Bhushan V/s. | | | | Aniruddha | [Hard+Soft]-Translate- | |
| 5282 | 710102026142020/1 | Samtex Desinz Pvt. Ltd. Dapel Investments LLP | | | IB/3171/2019 | Deshmukh | 150,152,174 / Sign On [Hard+Soft]-Pg No Clear- | 3/16/2020 |
| F202 | 74040202222220 | V/s. Grandeur Travels | | | Saatian CO | KNIM Davida and | 110-112,115-119 / Case | 2/46/2020 |
| 5283 | 710102032872020 | And Tours LLP Supreme Packaging | | | Section-60 | KNM Partners | Type Wrong | 3/16/2020 |
| | | Industries V/s. AL- Tabarak Frozen Foods | | | | | [Soft]-document Not | |
| 5284 | 710102033202020 | Pvt. Ltd. Hulas Rahul Gupta V/s. | | | Section-9 | Nishi Chaudhary | Upload Etc [Hard+Soft]-Missing-25- | 3/18/2020 |
| 5285 | 710102034072020 | Union Bank Of India | | | Section-7 | Abhishek Anand | 27 | 3/18/2020 |
| | | T.J Communications Pvt. Ltd. V/s. Bajaj | | | | | [Hard+Soft]-Pg Numbering Format | |
| 5286 | 710102024562020/1 | Appliances Ltd. Amit Mehta V/s. | | | IB/615/ND/2020 | Pankaj Katia | Wrong [Soft]-Missing Pgs-11-15 | 3/16/2020 |
| 5287 | 710102030512020 | Franchise India Brands Ltd. | | | IB/3029/ND/2019 | Devvart Rana | / Affidavit In E-Stamp | 3/17/2020 |
| 5207 | 710102030512020 | Mukul Narain Srivastav | | | IB/3029/ND/2019 | | Paper | 3/1//2020 |
| 5288 | 710102033912020 | V/s. Lotus Greens Developers Pvt. Ltd. | | | Section-9 | Arvind Kumar Shukla | Soft Copy Not Match | 3/18/2020 |
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| | | ACL Components Ltd. | | | | | [Hard+Soft]-Pg No Clear- | |
| 5289 | 710102034302020 | V/s. JMA E-Comm Pvt. Ltd. | | | Section-230-232 1st Motion | Suman Kumar Jha | 199,202,203,205,207,209, 211,217,218,365,84,85,87 | 3/18/2020 |
| | | SVG Media Pvt. Ltd. V/s. | | | | (| , ,_ 10,000,04,00,07 | |
| 5290 | 710102165652019/1 | Omgen Online Service India Pvt. Ltd. | | | IB/1432/ND/2019 | Ajit Yadav | Wrong E-Filling | 2/10/2020 |
| | | Cork Products Pvt. Ltd. V/s. OCS Group India | | | | | [Soft]-Vakalatnama | |
| 5291 | 710102032442020 | Pvt. Ltd. Global Autotech Ltd. | | | Section-9 | Ahsan Ahmad | Missing | 3/18/2020 |
| | | V/s. Maini Construction | | | L | | L | |
| 5292 | 710102034412020 | Equipments Pvt. Ltd. Global Autotech Ltd. | | | Section-425 | Swarup | Wrong Document | 3/19/2020 |
| 5293 | 71010203442020 | V/s. Maini Construction Equipments Pvt. Ltd. | | | Section-425 | Swarup | Wrong Document | 3/19/2020 |
| | | Sanjay Malik & Ors. V/s. | | | | | | |
| 5294 | 710102158652019/1 | Celestial Estate Pvt. Ltd. | | | IB/1718/2018 | R.K Gupta | Wrong E-Filling | 3/18/2020 |
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| 5295 | 710102148852019/1 | Ltd. Catalyst Wealth | | | CP.No.398/ND/2019 | Ankur Aggarwal | Service / True Copy Sign | 3/6/2020 |
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| 5299 | 710102084512020 | LONGOWAL TRADERS VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | 27-28, advocate welfare and court fee missed. | 1/9/2020 |
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| 5300 | 710102084562020 | VEER BHAN SONS (HUF) VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | 1 | SANYAM JAIN | break after 200 pages," | 2/9/2020 |
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| 5301 | 710102084542020 | LIMITED GAURAV KHURANA VS | (IBC) | IBC Under Sec 9 | COMPANY | SANYAM JAIN | | 2/9/2020 |
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| 5302 | 710102043782021 | BANK & ORS | <u> </u> | Rule 11 of NCLT, 2016 | (IBC)/2484(ND)201 | Sanjay Bhatt | Main Case Not Linked | 29/06/2021 |

| 5303 | | | | | | | | |
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| 5303 | | CORPORATION BANK VS CLOVER FORGING & | | | COMPANY PETITION IB | | | |
| | 710102043812021 | MACHINING PVT. LTD. | | Sec 60(5) | (IBC)/1120(ND)201 | AKSHAY | Payment Not Done | 29/06/2021 |
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| | | HYGIENE PVT. LTD. VS | | | | SHANKARI | | |
| 5304 | 710102025672020 | MR. ANIL KOHLI | Contempt Petition (IBC) | Sec 60(5) | | MISHRA | case type wrong | 26/02/2020 |
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| | | MAHABIR SINGH VS REGISTRAR OF | Company | | | | clear,pg-122 cut,welfare of Rs15 missed in | |
| 5305 | 710102042382021 | COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Mukund Rawat | vakaltnama | 22/06/2021 |
| 0000 | 7 10 102042002021 | VIKAS GARG Vs. | Appeal(Companies Act) | OCC LOL (O) | INTERLOCUTORY | makana kawat | vakaitiiaiiia | LL/00/LUL I |
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| 5306 | 0710102037802021/1 | LIMITED | | other provisions- IBC | (I.B.C)/2427(ND)20 | | Nos. 3 to 7 | 30/06/2021 |
| | | SYNDICATE BANK Vs. BULLAND BUILDTECH | | | COMPANY PETITION IB | | | |
| 5307 | 0710102102622019/7 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/1744(ND)201 | | Proof of service missing | 30/06/2021 |
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| 5308 | 0710102119782020/2 | REGISTRAR OF LAKSHYA FACILITY | | Sec 252 (1) | ES ACT)/5(ND)2021 | | twice | 28/06/2021 |
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| 5309 | 0710102119782020/3 | REGISTRAR OF | | Sec 252 (1) | ES ACT)/5(ND)2021 | | Wrongly filed | 28/06/2021 |
| | | LAKSHYA FACILITY | | | COMPANY | | | |
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| 5310 | 0710102119782020/5 | REGISTRAR OF | | Sec 252 (1) | ES ACT)/5(ND)2021 | | available | 28/06/2021 |
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| 5311 | 0710102024322021/6 | SANDEEP KUMAR SBS LOGISTICS | | Sec 60(5) | (I.B.C)/1565(ND)20 | 1 | Nos. 25 to 27 Not clear | 30/06/2021 |
| | | SINGAPORE PTE. LTD. | | | COMPANY | | | |
| | | Vs. MR. MOHAN LAL | | | APPEAL | | Page no. 41 - 323 true | |
| 5312 | 0710102016322021/2 | JAIN | | Sec 42 | (IBC)/14(ND)2021 | | copy sign missing | 30/06/2021 |
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| 5313 | 0710102145932019/2 | SINGAPORE PTE LTD Vs. MR.MOHAN LAL | | Sec 60(5) | APPLICATION | | d | 30/06/2021 |
| 3313 | 0. 10 102 1433320 13/2 | DEVENDRA KUMAR | | 000 | (IBC)/1510(ND)201 COMPANY | | u . | 00/00/2021 |
| | | SHARMA VS JBB- | | | PETITION IB | | | |
| | | EVEREST BUILDTECH | Interlocutory Application | | (IBC)/1006(ND)201 | | 42-146 not clear page | |
| 5314 | 710102044032021 | PRIVATE LIMITED LALIT KUMAR AND | (I.B.C) | Sec 43(1) r/w Sec 44 (1) | 9 | KARMA LAW | and section wrong | 30/06/2021 |
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| 5315 | 710102044342021 | PVT. LTD. | (I.B.C) | other provisions- IBC | (IBC)/197(PB)2021 | NCLTAC | missing on PAGE no.9 | 1/7/2021 |
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| 5316 | 0710102030102018/5 | LIMITED | | other provisions- IBC | (IBC)/1464(PB)2018 | | missing | 1/7/2021 |
| | | SURANGI SERVICES | | | | | | |
| | | LIMITED Vs. SRIGOPAL CHOUDHARY | | | | | | |
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| 5318 | 0710102077422020/9 | TRAVEL PVT. LTD. | | IBC Under Sec 9 | (IBC)/922(ND)2020 | | E-stamp missing | 1/7/2021 |
| | | RODEMADAN | | | COMPANY | | Contact Helpdesk 011- | |
| | | HOLDINGS LTD. Vs. M/S. INTERNATIONAL | | Application under any | PETITION (COMPANIES | | 24363846 e- | |
| 5319 | 0710102400532013/1 | TRADE EXPOCENTRE | | other provisions | ACT)/66(PB)2013 | | filing@nclt.gov.in | 1/7/2021 |
| | | MACQUIRE BANK | | | | | | |
| | | LIMITED Vs. SHILPI | | | COMPANY | | | |
| 5320 | 0710120001442018/23 | CABLE TECHNOLOGIES LIMITED | | IBC Under Sec 9 | PETITION IB | | Proof of service missing | 1/7/2021 |
| 5520 | 07 10120001442018/23 | INGRAM MICRO INDIA | | 100 Olldet 960 8 | (IBC)/64(PB)2017 | | r 1001 OI SERVICE MISSING | 11112021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | Affidavit missing, Wrong | |
| | | DR JAIN VIDEO ON | | L | PETITION IB | | Alignment done, Same | |
| 5321 | 0710200415372018/1 | WHEELS LIMITED KAMLESH SINGH | | IBC Under Sec 9 | (IBC)/843(ND)2018 INTERLOCUTORY | | document filed twice | 29/01/2021 |
| | | | | | APPLICATION | Ì | 1 | |
| | | GARIA Vs. M/S ANSAI | | | | | | |
| | | GARIA Vs. M/S ANSAL HOUSING AND | | | (I.B.C)/1760(PB)202 | | | |
| 5322 | 0710102012202021/1 | HOUSING AND CONSTRUCTION | | Rule 11 of NCLT, 2016 | | | Proof of service missing | 1/7/2021 |
| 5322 | 0710102012202021/1 | HOUSING AND CONSTRUCTION WAVE MEGACITY | | Rule 11 of NCLT, 2016 | (I.B.C)/1760(PB)202 1 | | Proof of service missing | 1/7/2021 |
| 5322 | 0710102012202021/1 | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. | | Rule 11 of NCLT, 2016 | (I.B.C)/1760(PB)202 1 COMPANY | | | 1/7/2021 |
| 5322 5323 | 0710102012202021/1 0710102024292021/8 | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD | | Rule 11 of NCLT, 2016 | (I.B.C)/1760(PB)202 1 | | Proof of service missing Wrong e-filing , need to file in IA | 1/7/2021 |
| | | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD HANERY HARISH | | IBC Under Sec 10 | (I.B.C)/1760(PB)202 1 COMPANY PETITION IB (IBC)/197(PB)2021 INTERLOCUTORY | | Wrong e-filing , need to file in IA | |
| 5323 | 0710102024292021/8 | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD HANERY HARISH GUPTA Vs. | | IBC Under Sec 10 Application under any | (I.B.C)/1760(PB)202 1 COMPANY PETITION IB (IBC)/197(PB)2021 INTERLOCUTORY APPLICATION | | Wrong e-filing , need to file in IA Page no. 2-7 true copy | 1/7/2021 |
| | | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD HANERY HARISH GUPTA Vs. SUPERTECH LTD. | | IBC Under Sec 10 Application under any other provisions- IBC | (I.B.C)/1760(PB)202 1 COMPANY PETITION IB (IBC)/197(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)20 | | Wrong e-filing , need to file in IA | |
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| 5323 5324 5325 | 0710102024292021/8 0710102026562021/1 0710102032912018/3 | HOUSING AND CONSTRUCTION WAVE MEGACITY CENTRE PRIVATE LTD. VS. T3HOLIDAYS PVT LTD HANERY HARISH GUPTA VS. SUPERTECH LTD. INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.) YOGESH KUMAR | | IBC Under Sec 10 Application under any other provisions- IBC Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body Application under any | (I.B.C)/1760(PB)202 1 COMPANY PETITION IB (IBC)/197(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)20 COMPANY APPEAL (COMPANI ES ACT)/1265(ND)201 INTERLOCUTORY APPLICATION | | Wrong e-filing , need to file in IA Page no. 2-7 true copy sign missing Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama Wrong e-filing, need to | 1/7/2021 1/7/2021 1/7/2021 |
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| | | | | | | Stamp paper & Affidavit | |
|-------|-------------------|---|-------------|-------------|------|--|--|
| | | M/s C to C Services Consultants Private | | | | missing/Court fee & welfare also missing in | |
| 5330 | 0710000041522021 | Limited | | | | vakalatnama in all PDFs | |
| | | Shridevshri Medicare Hospital Pvt. Ltd. | | | | | |
| 5331 | 0710000037732021 | (through its Managing Director) | | | | NCLT form 3C and affidavit missing | |
| 3331 | 0710000037732021 | BULAT | | | | | |
| 5332 | 0710000037392021 | PHARMACEUTICAL PRIVATE LIMITED | | | | Index and pagination missing | |
| | | | | | | • | |
| | | | | | | NCLT form 3C missing & | |
| 5333 | 0710000033162021 | VINOD KUMAR MITTAL | | | | proof of service | |
| 5334 | 0710000027772021 | Anadi Investments Private Limited | | | | NCLT form 3C missing | |
| | | Innotarget Fashalot Retail Private Limited | | | | Stamp/Supporting affidavit & Proof of | |
| 5335 | 0710000027252021 | and Ors | | | | service missing | |
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| | | | | | | NCLT form 3C | |
| | | | | | | missing/court fee & welfare missing on | |
| 5336 | 0710000026172021 | TUI India Pvt Ltd | | | | vakalatnama | |
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| | | [| | | | NCLT form 3C missing/court fee & | |
| | | New Okhla Industrial | | | | welfare missing on | |
| 5337 | 0710000024692021 | Development Authority | | | | vakalatnama | |
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| | | ASR MARKET VENTURES PRIVATE | | | | Court fee & welfare | |
| 5338 | 0710000023832021 | LIMITED | | | | missing on vakalatnama | |
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| | | ASR MARKET VENTURES PRIVATE | | | | Court fee & welfare | |
| 5339 | 0710000023812021 | LIMITED | | | | missing on vakalatnama | |
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| | | ASR MARKET | | | | | |
| 5340 | 0710000023792021 | VENTURES PRIVATE LIMITED | | | | Court fee & welfare missing on vakalatnama | |
| 00.10 | | MANINDER PAL SINGH | | | | micong on vanadamana | |
| 5341 | 0710000022152021 | AND PAUL COMPONENTS PVT. | | | | NCLT form 3C missing | |
| 5342 | 0710102016772021 | Amakan Overseas Private Limited | | | | E-stamp missing | |
| | | Lex Sportel Vision | | | | | |
| 5343 | 0710000014712021 | Private Ltd. | | | | NCLT Form 3C missing | |
| | | | | | | | |
| | | | | | | NCLT form 3C | |
| | | | | | | missing/No e-stamp,No | |
| 5344 | 0710000008392021 | M/s. Super Restaurant Pvt. Ltd. | | | | Affidavit/No true copy sign & Service | |
| | | m/s Padmakriti | | | | | |
| 5345 | 0710000004452021 | Creations private limited | | | | NCLT FORM 3C MISSED | |
| | | | | | | | |
| | | | | | | | |
| | | | | | | No memo of Parties,No | |
| | | Roinet Solutions Private | | | | index,No Supporting Affidavit,No e-stamp,No | |
| 5346 | 0710000001222021 | Ltd MANINDER PAL SINGH | | | | service | |
| | | AND PAUL | | | | | |
| 5347 | 0710000118862020 | COMPONENTS PVT. | | | | NCLT form 3C missed | |
| | | | | | | | |
| | | Mankind Pharma | | | | Court fee & welfare | |
| 5348 | 0710000111292020 | Limited | | | | missed on vakalatnama | |
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| | | Magnet Labs Private | | | | Court fee & welfare | |
| 5349 | 0710000111282020 | Limited | | | | missed on vakalatnama | |
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| 5350 | 0710000111272020 | Lifestar Pharma Private Limited | | | | Court fee & welfare missed on vakalatnama | |
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| 5351 | 0710000111262020 | Mankind Pharma Limited | | | | Court fee & welfare missed on vakalatnama | |
| 5551 | 0. 10000111202020 | | | | | | |
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| | | Magnet Labs Private | | | | Court fee & welfare | |
| 5352 | 0710000111252020 | Limited | | | | missed on vakalatnama | |
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| | | Lifestar Pharma Private | | | | Court fee & welfare | |
| 5353 | 0710000111232020 | Limited Western Hotels Private | | | | missed on vakalatnama | |
| 5354 | 0710000111032020 | Limited | | | | NCLT Form 3C missed | |
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| 5355 | 0710000107122020 | Usha Breco Limited | | | No court fee and welfare on vakalatnama | |
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| 5356 | 0710102105912020 | Spire Techpark Private Limited | | | Missed/No court fee and welfare on vakalatnama | |
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| | | M/s. Insilco Merchants | | | No court fee and welfare on vakalatnama/NCLT | |
| 5357 | 0710000102922020 | Pvt. Ltd. Ashvar Automobiles | | | Form 3C Missed | |
| 5358 | 0710102101582020 | Pvt. Ltd. | | | NCLT Form 3C Missed | |
| 5359 | 0710102101552020 | Ashvar Cars India Pvt. Ltd. | | | NCLT Form 3C Missed | |
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| 5360 | 0710000101612020 | Engineering Ltd | | | Missed/Service | |
| 5361 | 0710000098402020 | VIKAS BISHNOI | | | NCLT form 3C missed | |
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| 5362 | 0710000096902020 | Limited | | | pages not clear | |
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| 5363 | 0710000096452020 | Nexgen Fluoropolymers Pvt. Ltd | | | missed/proof of service missed | |
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| 5364 | 0710000096052020 | Shailendra Aggarwal | | | service/Supporting Affidavit missed | |
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| 5365 | 0710000096042020 | Pradeep Arora | | | Affidavit missed | |
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| 5366 | 0710000096032020 | Piya Puri | | | Affidavit missed | |
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| 5367 | 0710000095922020 | Satyadeep Bishnoi Amazon.com NV | | | Affidavit missed | |
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| | | ENERGO ENGINEERING PROJECTS LIMITED VS | | | COMPANY | | wrong section please written in the appliaction | |
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| 5384 | 710102029482021 | PRIVATE LIMITED ZENICA CARS INDIA | Review Application (IBC) | Rule 11 of NCLT, 2016 | (IBC)/160(PB)2017 | ADITYA | not mentioned) | 13/04/2021 |
| | | PVT LTD THROUGH | | | | | | |
| | | RAJENDER KUMAR JAIN RESOLUTION | | | COMPANY | | | |
| | 740400044470004 | | Interlocutory Application | 40(0) | PETITION IB | W-1 | 60 | 00/00/0004 |
| 5385 | 710102044172021 | RASHPAL SINGH TODD | (I.B.C) | 19(2) | (IBC)/863(PB)2020 | Kairav | wrong filing | 30/06/2021 |
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| 5386 | 710102009532020 | VS DSC LIMITED | (IBC) | IBC Under Sec 9 | | Gursat | typed copy , | 20/01/2020 |
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| | | SANTAM DYE CHEM INDUSTRIES VS RSM | | | | | 39, 72, 73, 81, 91-92, power of attorney with | |
| | | DYECHEM PRIVATE | Company Petition IB | | | | 50rs estamp paper | |
| 5387 | 710102011312020 | LIMITED PREETI JAIN VS | (IBC) Company Petition | IBC Under Sec 9 | | CA VIRAL SHAH | missed Please upload correct | 24/01/2020 |
| 5388 | 710102002692020 | UNITECH. LTD | (Companies Act) | Sec. 73(4) | | Sandeep Mishra | pdf file | 7/1/2020 |
| | | AGARWAL VS MONNET | | | | | | |
| 5389 | 710102004182020 | ECOMAISTER ENVIRO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | sanjay sahni | Please upload correct PDF | 10/1/2020 |
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| | | ARJUN ISPAT INDIA PRIVATE LIMITED VS | | | | | | |
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| 5391 | 710102013902020 | LIMITED AGBRO FOODS & | (IBC) | other provisions- IBC | | Rajneesh Singhvi | need to file IA | 30/01/2020 |
| F202 | 740400045040000 | FMCG LIMITED VS M/S | Company Petition | C 252 (4) | | SHOBHIT | | 4/0/0000 |
| 5392 | 710102015912020 | PK INDUSTRIES PVT | (Companies Act) | Sec 252 (1) | | RASTOGI | case type wrong | 4/2/2020 |
| 5393 | 710102017592020 | LTD VS M/S SRS REAL ESTATE LIMITED | Company Petition IB (IBC) | Application under any other provisions- IBC | | rakesh | Wrong section | 7/2/2020 |
| | | NEERAJ BHATIA VS VINOD COTTON CORP | Company Petition IB | | | | | |
| 5394 | 710102018542020 | PRIVATE LIMITED | (IBC) | 19(2) | | Ashutosh | Wrong section | 11/2/2020 |
| | | SHERWIN WILLIAMS COATINGS INDIA PVT | | | | | | |
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| 5395 | 710102016102020 | PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | | PANKHURI | as document) | 5/2/2020 |
| | | RAJESH AHLAWAT VS RICHCAP FINANCIAL | | | | | | |
| 530¢ | 740402040242024 | | Company Petition IB | Soc 66(1) | | Paineh Ahle | Wrong scation | 12/6/2021 |
| 5396 | 710102040312021 | SH. RAJENDRA JUNEJA | (IBC) | Sec 66(1) | | Rajesh Ahlawat | Wrong section | 12/6/2021 |
| 5397 | 710102017842020 | VS ANSAL HITECH TOWNSHIPS PVT. LTD. | Company Petition IB (IBC) | Application under any other provisions- IBC | | DIVANSHU | Wrong section | 9/2/2020 |
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| | | PRIVATE LIMITED VS | | | | | | |
| 5399 | 710102044482021 | EDU SMART SERVICES PRIVATE LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | RITU | need to file IA | 1/7/2021 |
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| | | Vs. RATTANINDIA | Sec. 241(1),Sec. | COMPANY PETITION | | | Sign missing in each | |
| 5400 | 0710102027582021/2 | FINANCE PRIVATE LIMITED | 242(4),Section 339,Sec. 244(1) | (COMPANIES ACT)/76(ND)2021 | | | pages, Affidavit missing, Proof of service missing | 25/06/2021 |
| | | BELGOTEX INDIA PVT. LTD. Vs. PUNEET | | COMPANY PETITION IB | | | Reply Vol 2 Document | |
| 5401 | 0710102030382021/2 | | IBC Under Sec 9 | (IBC)/236(ND)2021 | | | filed twice | 2/7/2021 |
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| | | PRIVATE LIMITED Vs. HACXAD INFOTECH | | COMPANY PETITION IB | | | properly in Page Nos 11&12 | |
| 5402 | 0710102032792018/6 | | IBC Under Sec 9 | (IBC)/195(ND)2019 | | | according to PDF | 2/7/2021 |
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| | | ARINDAM | | INTERLOCUTORY | | | each pages, Affidavit | |
| 5403 | 0710102034372021/2 | PATRANABISH Vs. PAWAN KUMAR SINGAL | Sec 60(5),22(3)(b) | APPLICATION (I.B.C)/2195(ND)2021 | | | and Proof of service missing | 2/7/2021 |
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| | | SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL | | COMPANY APPEAL | | | True copy sign missing | |
| 5405 | 0710102016322021/3 | JAIN BHARAT HEAVY | Sec 42 | (IBC)/14(ND)2021 | | | on every page | 2/7/2021 |
| | | ELECTRICALS LIMITED | | COMPANY APPEAL | | | True copy sign missing | |
| 5406 | 0710102016582021/2 | Vs. MOHAN LAL JAIN REDSTER DIGITAL | Sec 42 | (IBC)/10(ND)2021 | | | on every page | 2/7/2021 |
| | | LIMITED Vs. | | | | | | |
| 5407 | 0710102017542021/2 | REGISTRAR OF COMPANIES NCT DELHI | IDC Section 50 | COMPANY PETITION IB (IBC)/145(ND)2021 | | | Stamp paper missing, affidavit not notarised | 2/7/2021 |
| 5407 | 0710102017542021/2 | | Application under any | (IBC)/ 143(ND)2021 | | | amuavit not notariseu | 2///2021 |
| | | MAHESH KUMAR KEJRIWAL Vs. | other provisions ,Application under any | COMPANY | | | No Index, No pagination, | |
| | | RAMESH KUMAR | other provisions ,Sec | APPLICATION(COMPANI | | | Court fee and welfare | |
| 5408 | 0710102022322020/1 | KEJRIWAL | 425 | ES ACT)/177(PB)2020 | | | missing | 2/7/2021 |
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| 5409 | 0710102028982018/15 | COIL LIMITED | IBC Under Sec 9 | (IBC)/1700(ND)2018 | | | on every page, | 2/7/2021 |
| | | ATISHAY JEWELLERS PRIVATE LIMITED Vs. | | | | | | |
| | | ASSISTANT | | | | | | |
| | | COMMISSIONER OF INCOME TAX CIRCLE | Sec. 230-232 - Second | CP(AA) MERGER AND AMALGAMATION(COMP | | | | |
| 5410 | 0710102032092021/1 | | Motion | ANIES ACT)/59(PB)2021 | | | No Index, No Pagination | 2/7/2021 |
| | | WARD- 20(1) Vs. | | | | | | |
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| 5411 | 0710102147322019/2 | (INDIA) GRAPHICS PRIVATE LTD. | Sec 252 (1) - By Government Body | APPEAL(COMPANIES ACT)/855(ND)2019 | | | Stamp paper missing, affidavit not notarized, | 2/7/2021 |
| 3411 | 07 10 102 147 3220 19/2 | PRIVATE LID. | Government Body | AC1)/055(ND)2019 | | | amuavit not notarizeu, | 2///2021 |
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| 5412 | 710102028902021 | GENERATORS PVT LTD | (I.B.C) | other provisions- IBC | (IBC)/516(ND)2020 | Kirtikar Sukul | 24361890 | 11/4/2021 |
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| 5413 | 710102039862021 | | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/90(ND)2019 | venien | welfare missed in vakalatnama | 10/6/2021 |
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| 5414 | 710102044652021 | ICICI BANK LIMITED | (I.B.C) | other provisions- IBC | (IBC)/1935(PB)2019 | Deora | not clear page) | 2/7/2021 |
| 5415 | 710102044522021 | MOHAN LAL JAIN VS NATH MOTORS PVT | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | Inder Paul Singh Oberoi | stamp and notary missing | 2/7/2021 |
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| 5416 | 710102044112021 | LTD. VS SIMOVA INDIA LIFESCIENCES PVT. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/80(ND)2020 | Praveen Kumar | section wrong | 30/06/2021 |
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| | | LIMITED VS COMT | Company Detition ID | | | | 75, 76, 86, 87, 95-117, | |
| 5417 | 710102009892020 | CONSTRUCTIONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Abhijeet | 132, (all invoice not clear) BR missed | 21/01/2020 |
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| 5418 | 710102002682020 | PREETI JAIN VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | E-FILE THE CASE AGAIN AS AN APPLICATION | 7/1/2020 |
| | | PREETI JAIN VS | Company Petition | | | | Kindly upload correct | |
| 5419 | 710102002632020 | UNITECH. LTD | (Companies Act) | Sec. 73(4) | | Sandeep Mishra | pdf | 7/1/2020 |
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| 5420 | 710102002662020 | UNITECH. LTD | (Companies Act) | Sec. 73(4) | | Sandeep Mishra | AS AN APPLICATION | 7/1/2020 |
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| 5421 | 710102001482020 | PRIVATE LIMITED MANISHRUTI | (IBC) | IBC Under Sec 9 | | Mukesh Kumar | affidavit 9(3)b missed, | 5/1/2020 |
| | | CONSULTANTS PRIVATE LIMITED VS | | | | | | |
| 5422 | 710102019932020 | REGISTRAR OF COMPANIES NCT OF | Company Appeal(Companies Act) | Sec 252 (1) | | DHARMENDRA SHARMA | kindly merge all documents in pdf | 13/02/2020 |
| 5422 | 710102013332020 | COMPANIES NOT OF | Appeal(Companies Act) | Jec 232 (1) | | SHAKWA | documents in pur | 13/02/2020 |
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| 5423 | 710102019802020 | LOIL OVERSEAS FOODS LIMITED | Company Petition (Companies Act) | Sec. 271-273 | | sfionclt | 201-202, 242-243, 270, 864, not clear | 13/02/2020 |
| | | I PROMARK SERVICES VS BONY SYSTEMS | Company Petition IB | | | | | |
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| 5425 | 710102021792020 | INDUSTRIES LTD MONK MEDISOLUTIONS | (IBC) | other provisions- IBC | | RATH | notaryetc | 17/02/2020 |
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| 5426 | 710102026782020 | SUPER TENT HOUSE | Appeal(Companies Act) | Government Body | | Swarnika Agarwal | and fees missed | 28/02/2020 |
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| 5428 | 710102022122020 | INDUSTRIES LTD MERLIN SNACKS | (IBC) | other provisions- IBC | | RATH | Page not clear-22/etc | 10/02/2020 |
| | | PRIVATE LIMITED VS BINDAL SPONGE | | Sec. 230-232 - Second | | | Kindly annex e filing reciept of chairperson | |
| 5429 | 710102044412021 | INDUSTRIES LTD ASSET CARE AND | es Act) | Motion | | Neeraj Arora | report | 1/7/2021 |
| | | RECONSTRUCTION ENTERPRISES LTD Vs. | | | COMPANY | | | |
| 5430 | 0710102002732020/10 | SARE GURUGRAM PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/300(PB)2020 | | Wrong e-filing, need to file in IA | 5/7/2021 |
| | | BANK OF INDIA Vs. M/S ADVANCE | | | INTERLOCUTORY APPLICATION | | | |
| 5431 | 0710102031552021/3 | NAVOTPAD | | Rule 11 of NCLT, 2016 | (I.B.C)/2028(PB)202 | | NO index, no pagination | 28/06/2021 |
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| 5432 | 0710102038142021/1 | AGGARWAL ERA LABOURER UNION | | Sec 52 (5) | 1 INTERLOCUTORY | | on every page | 5/7/2021 |
| 5433 | 0710102038472021/1 | Vs. APEX BUILDSYS | | Sec 60(5) | APPLICATION | | Stamp paper missing, | 5/7/2021 |
| 3433 | Jul 10 1020304/2021/1 | LIMITED | | Sec 60(5) | (I.B.C)/2545(PB)202 | ı . | true copy sign missing | J11/2021 |

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| 5434 | 0710102041422021/1 | LIMITED | | Rule 11 of NCLT, 2016 | ì | | volume | 5/7/2021 |
| | | JANKI RAWAT & ORS. | | | INTERLOCUTORY APPLICATION | | Affidavit is missing, E- | |
| 5435 | 0710102088132020/2 | Vs. ANIL MATTA ARM DIGITAL MEDIA | | Sec 60(5) | (I.B.C)/4162(ND)20 | | stamp missing | 5/7/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | L | |
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| 5436 | 0710102115602020/6 | LIMITED MR ANSHUMAN RAI Vs. | | IBC Under Sec 9 | 0 COMPANY | | Annexures document | 5/7/2021 |
| F407 | | M/S HERITAGE | | Sec. 241(1),Sec. 242(4) | PETITION (COMPANIES | | Wrong e-filing, need to | 5/7/2021 |
| 5437 | | M/S DRJ CHEMICALS | Interlocutory Application | Application under any | COMPANY | | file in IA ib not mention in soft | |
| 5438 | 710102014312021 | LIMITED VS NA | (I.B.C) | other provisions- IBC | PETITION IB | Sameer | сору | 18/02/2021 |
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| 5439 | 710102031462021 | RAHUL JAIN VS SBI BANK SOUTH EX-2 | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/01(PB)2017 | RAKESH KUMAR | need to sign every pages on application | 17/04/2021 |
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| 5440 | 710102043822021 | LTD DEVENDRA KUMAR | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/77(PB)2017 COMPANY | Divyanshu | merge pdf | 29/06/2021 |
| | | SHARMA VS JBB- EVEREST BUILDTECH | Interlocutory Application | | PETITION IB (IBC)/1006(ND)201 | | 24-25 ,41-145 not clear | |
| 5441 | 710102044632021 | PRIVATE LIMITED | (I.B.C) | Sec 25(j) | 9 | KARMA LAW | page | 2/7/2021 |
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| 5442 | 710102044882021 | SOLUTIONS PVT LTD ENVITECH | | Sec. 242(4) | (COMPANIES | MANISH | | 3/7/2021 |
| | | CONSULTANTS INDIA PRIVATE LIMITED VS | | | | | | |
| | | RUDRABHISHEK | Company Petition IB | | | Envitech | document not upload | |
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| 5445 | 0710102028682018/17 | Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/1718(PB)2018 | | each pages and also Sign missing | 6/7/2021 |
| | | WEALTHCORP HEALTH SERVICES PVT. LTD. | | | COMPANY PETITION IB | | | |
| 5446 | 0710102142642019/5 | Vs. WELLOGO SERVICES PRIVATE | | IBC Under Sec 9 | (IBC)/2886(ND)201 | | Sign is missing in All the Volumes | 6/7/2021 |
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| 5447 | 0710102164642019/3 | (M/S. VS TUBE TECH | | Body | ES ACT)/1(ND)2020 | | Wrong e-filing | 6/7/2021 |
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| 5448 | 0710102021842021/1 | Vs. CLUTCH AUO | | Sec 60(5) | 1 | | filing@nclt.gov.in | 6/7/2021 |
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| E440 | 074040000000000 | LIMITED Vs. DRJ | | IDO Hadas Ossic | PETITION IB | | Reply Second part of | 4/40/2020 |
| 5449 | 0710102030302020/1 | CHEMICALS LIMITED FUTURESCAPES INFRA | | IBC Under Sec 9 | (IBC)/747(ND)2020 | | document | 4/12/2020 |
| | | Vs. DTWELVE SPACES PVT. LTD. (STANZA | | | COMPANY PETITION IB | | True copy sign missing | |
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| | | ALAMURI Vs. KERALA | | | INTERLOCUTORY APPLICATION | | | |
| 5451 | | WATER AUTHORITY DHANKALASH | | 19(2) | (I.B.C)/4865(ND)20 | | No Pagination | 2/7/2021 |
| | | DISTRIBUTORS PRIVATE LIMITED Vs. | | | COMPANY | | | |
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| 5452 | 0710102070802020/9 | PRIVATE LIMITED | | of NCLT, 2016 | (IBC)/876(ND)2020 | | on every page | 1/7/2021 |

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| 5454 | 0710102131472019/6 | PRIVATE LIMITED IDBI BANK LIMITED Vs. | | IBC Under Sec 9 | 9 | | file in IA | 6/7/2021 |
| | | AMZEN TRANSPORTATION | | | COMPANY | | Affidents in mineral | |
| | | INDUSTRIES PRIVATE | | | PETITION IB | | Affidavit is missing, Proof of service Not | |
| 5455 | 0710102160992019/9 | LIMITED ANAND SONBHADRA | | IBC under Sec 7 | (IBC)/3(ND)2020 | | clear at all | 2/7/2021 |
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| 5458 | 710102045572021 | PVT. LTD. BANK OF | Contempt Petition (IBC) | Sec 60(5) | | Sonal Alagh | wrong section | 7/7/2021 |
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| 5459 | 710102045682021 | FUTEC SHELTERS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | AMIT MAHALIYAN | translation, 110 , 112, 114, 134, not clear | 7/7/2021 |
| | | MINDSPARK RETAILS PRIVATE LIMITED VS | Company | | | | main case not link pagination not done in | |
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| 5460 | 710102041792021 | COMPANIES | Act) | Rule 11 of NCLT | | Sheetal | stamp paper not | 18/06/2021 |
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| | | LIMITED VS M/S. NOIDA | | | PETITION IB | | That's Why Comment Box Is Blank Contact | |
| F400 | 710102045292021 | MEDICARE CENTRE | Miscellaneous | San 42/4) =/-: San 44 /4) | (IBC)/2039(ND)201 | Saniu Kuman | :011-24363846,e- | 0/7/2024 |
| 5462 | 1.10102040252021 | LIMITED SANDEEP KUMAR | Application (IBC) | Sec 43(1) r/w Sec 44 (1) | | Sanju Kumar | filing@nclt.gov.in | 6/7/2021 |
| | | BHATT Vs. RAJASTHAN STATE | | | | | Page no. 3 - 4 true copy | |
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| 5463 | 0710102019402021/2 | CORPORATION AO "METALLON" Vs. | | IBC,Sec 60(5) | 21 COMPANY | | documents | 2/7/2021 |
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| 5464 | 0710102029872020/1 | PRIVATE LIMITED DHANLAXMI BANK | | IBC Under Sec 9 | (IBC)/742(ND)2020 | | E-stamp missing | 8/7/2021 |
| | | LIMITED Vs. REAL | | | COMPANY | | Wrongly filed, Stamp | |
| 5465 | 0710102035922020/6 | VIDEO IMPACT PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/861(ND)2020 | | paper wrongly filed: It should be Rs. 50 | 8/7/2021 |
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| 5466 | 0710102038212021/1 | PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | AMALGAMATION(| | document filed twice | 8/7/2021 |
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| 5467 | 0710102042352021/1 | PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | AMALGAMATION(| | filed | 2/7/2021 |
| | | ASHUTOSH GUPTA Vs. PRATHVI COAL | | | COMPANY PETITION IB | | | |
| 5468 | 0710102171652019/2 | PRIVATE LIMITED ICICI BANK LIMITED Vs. | | IBC Under Sec 9 | (IBC)/65(ND)2020 COMPANY | | No index, no pagination Wrong e-filing, need to | 8/7/2021 |
| 5469 | 0710102406162018/6 | APEX BUILDSYS | | IBC under Sec 7 | PETITION IB | | file in IA | 8/7/2021 |
| 1 | | ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. | | | COMPANY PETITION IB | | | |
| 5470 | 0710120004922018/17 | LTD. | | IBC under Sec 7 | (IBC)/974(PB)2018 | | Affidavit not notarized | 8/7/2021 |
| | | ASSET CARE AND RECONSTRUCTION | | | | | | |
| | | ENTERPRISES LTD Vs. | | | COMPANY | | A 67 | |
| 5471 | 0710102002732020/11 | SARE GURUGRAM PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/300(PB)2020 | | Affidavit is missing, Proof of service missing | 9/7/2021 |
| | | SURESH CHANDRA | | | , | | | |
| | | AGARWAL Vs. RAMPHAL BHARADWAJ | | | REVIEW | | | |
| E470 | 07404020407400044 | RESOLUTION | | Application under any | APPLICATION | | Index missing, Affidavit | 0/7/2024 |
| 5472 | 0710102010712021/4 | PROFESSIONAL UNION BANK OF INDIA | | other provisions- IBC | (IBC)/1(PB)2021 | | missing | 9/7/2021 |
| 1 | | Vs. SUPERTECH REALTORS PRIVATE | | | COMPANY PETITION IB | | Wrong e-filing, need to | |
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| 5474 | 0710102025802018/25 | VAS DATA SERVICES PVT. LTD | | IBC Under Sec 9 | (IBC)/1683(ND)201 | | Proof of service Not clear and proper | 9/7/2021 |
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| 5475 | 0710102027922021/1 | ORS INDU KUMAR AND ORS | | Rule 11 of NCLT | ACT)/195(ND)2021 | | missing | 5/7/2021 |
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| 5480 | 0710102133632019/5 | PRIVATE LIMITED | | IBC Under Sec 9 | 3 | | Page no. 35, 36, 38, 40, | 8/7/2021 |
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| | | WAVE MEGACITY | Interlocutory Application | | PETITION IB | Akshat | not mention in case | 1 |
| 5482 | 710102044322021 | CENTRE PRIVATE LTD. SHALINI KHURANA VS | (I.B.C) Miscellaneous | Sec 60(5) | (IBC)/197(PB)2021 COMPANY | Shrivastava | number | 1/7/2021 |
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| 5485 | 710102046162021 | JAIN VS KULDEEP | (I.B.C) | other provisions- IBC | PETITION IB | Jain | 11,9 blur page | 8/7/2021 |
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| | | RELIANCE HOME FINANCE LIMITED Vs. | | | COMPANY | 1 | | |
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| | | SAMPARK PROPERTIES | | | PETITION | | Court fee and welfare | 1 |
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| 5495 | 0710102171132019/2 | MEHAK REALTECH UDAYRAJ | | other provisions- IBC | /200(PB)2020 | | service missing | 12/7/2021 |
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| 5496 | 0710102171142019/3 | MAGAD REALTORS | | other provisions- IBC | /202(PB)2020 | | file in IA | 12/7/2021 |
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| | | INFRASTRUCTURE PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 5497 | 0710102171152019/3 | SACHET INFRASTRUCTURE | | Application under any other provisions- IBC | APPLICATION(IBC) /203(PB)2020 | | Wrong E-filing, Need to file in IA | 12/7/2021 |
| 0401 | 071010217110201070 | SUNIL HANDA AND ORS | | other provisions- IDO | COMPANY | | E-stamp missing, True | TETT ESE I |
| 5498 | 0710102422882018/22 | Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/923(PB)2018 | | Copy sign missing, Proof of service missing | 12/7/2021 |
| | | SAJEVE BHUSHAN DEORA LIQUIDATOR VS | | | COMPANY PETITION IB | | | |
| - 400 | 74040004400004 | SONU TRADING | Interlocutory Application | | | Sajeve Bhushan | 000 004 4 | 40/00/0004 |
| 5499 | 710102041902021 | COMPANY ANIL KUMAR AGARWAL | (I.B.C) | other provisions- IBC | 8 | Deora | 260,261,translate page | 19/06/2021 |
| | | VS INTERPARTS MARKETING PRIVATE | Interlocutory Application | Application under any | COMPANY PETITION IB | | Affidavit & e-stamp | |
| 5500 | 710102047022021 | LIMITED | (I.B.C) | other provisions- IBC | (IBC)/569(ND)2019 | RAJIV MALIK | Paper Notary Missing | 12/7/2021 |
| 5501 | 710102047072021 | UNION BANK OF INDIA VS GEOK LAN TAY | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | ANIRUTH | service missing | 12/7/2021 |
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| 5502 | 710102047082021 | PRIVATE LIMITED BROOKINGS INDIA VS | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/133(ND)2021 | Ankit Parhar | vakalatnama | 12/7/2021 |
| | | REGISTRAR OF COMPANIES NCT OF | Company Petition | | | | Roc advance service missed, GLN form | |
| 5503 | 710102043022021 | DELHI & HARYANA | (Companies Act) | Sec. 441 | COMPANY | K GAURAV & CO. | missed, GLN form | 25/06/2021 |
| | | MR. GAUTAM MULLICK Vs. M/S ROHTAS | | | COMPANY PETITION IB | | | |
| 5504 | 0710200431502018/12 | PROJECTS LTD. PANKAJ JAIN Vs. | | IBC under Sec 7 | (IBC)/1022(ND)201 COMPANY | | No Index, No pagination | 12/7/2021 |
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| 5505 | 0710102000062021/1 | BUILDCON PRIVATE LIMITED | | other provisions ,Sec. 271-273 | (COMPANIES ACT)/42(ND)2021 | | Wrong e-filing, need to file in IA | 19-04-2021 |
| | | THYSSENKRUPP MARINE SYSTEMS | | | CP(ÁA) MERGER AND | | | |
| | | (INDIA) PRIVATE | | | AMALGAMATION(| | L | |
| 5506 | 0710102008442021/1 | LIMITED Vs. M/S SUPER RESTAURANT | | Sec. 230-232 - Second Motion | COMPANIES ACT)/35(ND)2021 | | True copy sign missing on every page | 13-07-2021 |
| | | M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE | | | | | | |
| | | SWASTIC SALES | | | COMPANY | | | |
| 5507 | 0710102018352020/3 | CORPORATION PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/544(ND)2020 | | True copy sign missing on every page | 13-07-2021 |
| | | MS. BARKHA AGARWAL Vs. KUNAL | | | | | | |
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| 5508 | 0710102029572020/4 | DEVELOPERS & INDUSTRIES PVT. LTD. | | IBC under Sec 7 | PETITION IB (IBC)/723(ND)2020 | | More than 200 pages in single volume, | 13-07-2021 |
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| | | STRUCTURAL DEVELOPERS & | | | COMPANY PETITION IB | | More than 200 pages in | |
| 5509 | 0710102029572020/5 | INDUSTRIES PVT. LTD. | | IBC under Sec 7 | (IBC)/723(ND)2020 | | single volume, | 13-07-2021 |
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| 5510 | 0710102033462021/4 | VIKAS GARG Vs. AJAY KUMAR | | Application under any other provisions- IBC | (I.B.C)/2131(ND)20 21 | | on every page, stamp paper missing | 13-07-2021 |
| | | M/S SWARN KLA JEWELS PVT. LTD. Vs. | | | COMPANY | | | |
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| 5511 | 0710102068902020/7 | E N SAKTHIDHARAN | | IBC Under Sec 9 | (IBC)/848(ND)2020 | | No index, no pagination | 13-07-2021 |
| | | MENON Vs. TECPRO INFRA-PROJECTS | | | COMPANY PETITION IB | | | |
| 5512 | 0710102104502019/7 | LIMITED UDAYRAJ | | IBC Under Sec 9 | (IBC)/1721(PB)2019 | | Stamp paper missing | 13-07-2021 |
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| | | MATTER OF BHISHAM | | | INTEDLOCUTORY | | | |
| | | INFRASTRUCTURE PRIVATE LIMITED Vs. | | | INTERLOCUTORY APPLICATION | | | |
| 5513 | 0710102113272020/1 | BHISHAM INFRASTRUCTURE | | Application under any other provisions- IBC | (I.B.C)/5548(PB)202 0 | | Wrong e-filing, need to file in IA | 13-07-2021 |
| 5515 | | SHAPOORJI PALLONI | | | COMPANY | | | |
| | | AND CO. PVT LTD. Vs. RATTAN INDIA PVT | | | PETITION IB (IBC)/2558(ND)201 | | True copy sign missing | |
| 5514 | 0710102126052019/13 | LIMITED MR. NIKHIL RAI AND | | IBC Under Sec 9 | 9 COMPANY | | on every page | 13-07-2021 |
| | | ANOTHER Vs. M/S VCARE | | Sec. 241(1),Sec. | PETITION (COMPANIES | | | |
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| | | G.C. YADAV & ORS. Vs. ORRIS | | | COMPANY | | | |
| 5516 | 0710102016862020/5 | INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB | | E-stamp missing, True | 13.07.2024 |
| 5516 | 07 10 102010002020/5 | TWENTY FIRST | | ibo unuer 5ec / | (IBC)/529(PB)2020 INTERLOCUTORY | | Copy sign missing | 13-07-2021 |
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| 5518 | 0710102039322021/1 | PUBLICATIONS PVT. LTD. | | Rule 11 of NCLT | MPANIES ACT)/250(ND)2021 | | in each pages, Affidavit missing | 8/7/2021 |
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| 5520 | 0710102161722019/9 | DEVELOPERS PVT. | | IBC under Sec 7 | (IBC)/3372(ND)201 | Volume -3, | 7/5/2021 |
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| | | Vs. REGISTRAR OF COMPANIES DELHI & | | Application under any | PETITION (COMPANIES | True copy signed | |
| 5521 | 0710102400522014/1 | HARYANA | | other provisions | ACT)/179(PB)2014 | missed | 13-07-2021 |
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| 5522 | 0740402427572049/20 | COMMERCE Vs. LOTUS AUTO ENGINEERING | | IBC under Sec 7 | PETITION IB (IBC)/31(PB)2018 | Wrong filing please file as a application | 13-07-2021 |
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| EESE | 0710102013872018/19 | RAJ VIJ. Vs. | | IBC Under See 0 | COMPANY | Wrong e-filing , need to | 42/07/2024 |
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| 5526 | 0710102148162019/2 | LIMITED M/S COLUMBIA PETRO | | other provisions- IBC | /2578(PB)2019 COMPANY | Index | 14/07/2021 |
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| 5527 | 0710102412382017/31 | PETROLUBE INDIA LTD. | | IBC Under Sec 9 | (IBC)/343(ND)2017 | file in IA | 14/07/2021 |
| | | PARAMJIT SINGH SAINI | | I | COMPANY PETITION IB | Na manimation accord | |
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| 5568 | 710102014692021 | BANK LIMITED VS HEM SINGH BHARANA | Company Petition IB (IBC) | Section 95(1) | | Ashutosh | page:73-76, 82, 87, 111, 112, 123- 125, not clear | |
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| 5578 | 0710200431362018/3 | TECHNOLOGY (INDIA) PVT. LTD | | Application under any other provisions | ES ACT)/806(ND)2018 | | Stamp paper missing | 15-07-2021 |
| | | PANKAJ CHAWLA SOLE PROP. OF M/S. | | | | | | |
| 1 | | CHAWLA PRINTERS Vs. | | | | | | |
| 1 | | TIFOSI FOODS PRIVATE LIMITED NOW KNOWN | | | RESTORATION | | | |
| L_ | | AS SHELLZ INDIA | | L | APPLICATION | | Stamp paper missing, | |
| 5579 | 0710102018042021/1 | PRIVATE LIMITED SREI | | Rule 11 of NCLT, 2016 | (IBC)/11(ND)2021 | | True copy sign missing | 15-07-2021 |
| | | INFRASTRUCTURE | | | COMPANY | | | |
| | | FINANCE LTD. Vs. GUJARAT | | | COMPANY PETITION IB | | | |
| 5580 | 0710102018162020/10 | HYDROCARBONS AND MR. SURESH GOEL | | IBC under Sec 7 | (IBC)/571(ND)2020 | | No index, no pagination | 15-07-2021 |
| 1 | | MANOHAR LAL Vs. M/S | | | COMPANY | | | |
| 1 | | PHOTON INFRASTRUCTURE PVT. | | | APPLICATION(CO MPANIES | | 88-99 NEED TO | |
| 5581 | 0710102033992021/1 | LTD. & OTHERS | | Rule 11 of NCLT | ACT)/217(ND)2021 | | TRANSLATE | 8/7/2021 |
| 1 | | CORPORATION BANK Vs. M/S PATNA | | | INTERLOCUTORY APPLICATION | | | |
| | 07404000 | HIGHWAY PROJECTS | | 0 00(5) | (I.B.C)/2443(PB)202 | | NEED TO SIGN ALL | 40/7/0004 |
| 5582 | 0710102037782021/2 | LIMITED DEVENDRA LODHA | | Sec 60(5) | 1 | | PAGES | 12/7/2021 |
| | | (RESOLUTION PROFESSIONAL OF | | | | | | |
| 1 | | MAINFRAME ENERGY | | | | | True Copy sign missing | |
| 1 | | SOLUTIONS PVT. LTD.) Vs. JITENDER | | | INTERLOCUTORY APPLICATION | | in each pages, Notarization missing in | |
| | | NARAYAN (SUSPENDED | | | (I.B.C)/1133(ND)20 | | E-stamp, Vakalatnama | |
| 5583 | 0710102016842021/1 | BOARD OF | | Sec 60(5) | 21 | | not filed properly | 15/07/2021 |
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| 1 | | INTARVO TECHNOLOGIES | | | COMPANY PETITION IB | | True Copy sign missing in each pages, Proof of | |
| 5584 | 0710102022472021/2 | PRIVATE LIMITED Vs. | <u> </u> | IBC Under Sec 10 | (IBC)/228(ND)2021 | | service missing | 15/07/2021 |
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| | | VINEET AGGARWAL Vs. | | Application under any | INTERLOCUTORY APPLICATION | True Copy sign missing | |
| 5585 | 0710102023172021/2 | STATE BANK OF INDIA | | other provisions- IBC | (I.B.C)/1490(ND)20 | in each pages | 15/07/2021 |
| 5586 | 0710102024342020/3 | GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB | True Copy sign missing in each pages | 15/07/2021 |
| 3300 | 071010202434202073 | GEOKNO INDIA LTD Vs. | | ibo olidei sec s | COMPANY | True Copy sign missing | 13/07/2021 |
| 5587 | 0710102024392020/3 | WAPCOS LTD | | IBC Under Sec 9 | PETITION IB | in each pages | 15/07/2021 |
| 5588 | 0710102024402020/3 | GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB | True Copy sign missing in each pages | 15/07/2021 |
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| | | SM MILKOSE LIMITED & | | | INTERLOCUTORY APPLICATION | Same Document filed | |
| 5589 | 0710102026512021/1 | ANR Vs. INCOME TAX OFFICER | | Sec 60(5),Rule 11 of NCLT, 2016 | (I.B.C)/2535(ND)20 21 | twice, True Copy sign missing in each pages | 15/07/2021 |
| | | SPECTRUM TALENT MANAGEMENT PVT. | | | COMPANY | , , | |
| | | LTD Vs. EARTH WATER | | | PETITION IB | True Copy sign missing | |
| 5590 | 0710102027682020/3 | LIMITED MAKWELL ORGANICS | | IBC Under Sec 9 | (IBC)/753(ND)2020 COMPANY | in Page Nos from 1 to 18 True Copy sign missing | 14/07/2021 |
| 5591 | 0710102032462020/3 | PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. | | IBC Under Sec 9 | PETITION IB (IBC)/771(ND)2020 | in each pages, E-stamp missing | 15/07/2021 |
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| | | BASVARAJU G.E. Vs. | | | 004545 | Index missing, True | |
| | | P.M.E. POWER SOLUTIONS (INDIA) | | | COMPANY PETITION IB | Copy sign missing in each pages, Affidavit | |
| 5592 | 0710102035082020/4 | LTD. | | IBC Under Sec 9 | (IBC)/829(ND)2020 | missing | 15/07/2021 |
| | | H S OBEROI BUILDTECH PVT LTD | | | INTERLOCUTORY APPLICATION | Index missing, E-stamp missing, Proof of service | |
| 5593 | 0710102038492021/1 | Vs. REGISTRAR OF INTARVO | | Sec 60(5) | (I.B.C)/2489(ND)20 COMPANY | missing, | 15/07/2021 |
| | 074040000000000 | TECHNOLOGIES | | IDO Harte C. 13 | PETITION IB | No months of | 40.07.005 |
| 5594 | 0710102022472021/1 | PRIVATE LIMITED Vs. M/S. INTERNATIONAL | | IBC Under Sec 10 | (IBC)/228(ND)2021 COMPANY | No pagination | 16-07-2021 |
| | | TRADE EXPOCENTRE LTD Vs. RODEMADAN | | Sec. 242(4) Pule 44 of | APPLICATION(CO MPANIES | | |
| 5595 | 0710102035252021/1 | HOLDINGS LTD. | | Sec. 242(4),Rule 11 of NCLT | ACT)/235(PB)2021 | Proof of service missing | 9/7/2021 |
| | | UMESH GARG Vs. | <u> </u> | Application under any | INTERLOCUTORY APPLICATION | | |
| 5596 | 0710102036612021/2 | PUNEET GEOL | | other provisions- IBC | (I.B.C)/2460(PB)202 | Affidavit not notarized | 16-07-2021 |
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| | | UMESH GARG Vs. | | Application under any | APPLICATION | copy missing, Page no. | |
| 5597 | 0710102036612021/3 | PUNEET GEOL | | other provisions- IBC | (I.B.C)/2460(PB)202 1 | 169 - 177 pages not clear, | 16-07-2021 |
| | | MADHU JUNEJA Vs. KOTAK MAHINDRA | <u> </u> | Application under any | INTERLOCUTORY APPLICATION | True copy sign missing | |
| 5598 | 0710102089772020/1 | BANK LIMITED | | other provisions- IBC | (I.B.C)/4160(PB)202 | on every page | 16-07-2021 |
| | | SANDEEP GEOL Vs. DAMONT DEVELOPERS | | | INTERLOCUTORY APPLICATION | | _ |
| 5599 | 0710102100212020/2 | PRIVATE LIMITED | | Sec 60(5) | (I.B.C)/4573(PB)202 | No pagination, | 16-07-2021 |
| | | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & | | | COMPANY | | |
| 5600 | 0710102097362019/14 | CO. (AUTOMOTIVES) PVT. LTD. | | IBC under Sec 7 | PETITION IB (IBC)/1499(PB)2019 | NEED TO IA FILE | 15-07-2021 |
| 5600 | 07 10 10 20 97 30 20 19/14 | COL. (RETD.) RAM PAL | | IBC under Sec 7 | COMPANY | NEED TO IA FILE | 15-07-2021 |
| | | SUHAG Vs. SWETA ESTATES PRIVATE | | | PETITION IB (IBC)/1637(ND)201 | | |
| 5601 | 0710102098242019/6 | LIMITED | | IBC under Sec 7 | 9 | NEED TO IA FILE | 15-07-2021 |
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| 5602 | 0710102415722018/39 | BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | PETITION IB (IBC)/37(PB)2018 | missing in Vakalatnama, Proof of service missing | 16-07-2021 |
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| 5602 | 0710102415722049/40 | BUILDCON PVT. LTD. & ORS. | | IBC under See 7 | PETITION IB | missing in Vakalatnama, | 16.07.2021 |
| 5603 | 0710102415722018/40 | ORIENTAL BANK OF | | IBC under Sec 7 | (IBC)/37(PB)2018 | rioui oi service missing | 16-07-2021 |
| | | COMMERCE Vs. PELLET ENERGY | | | COMPANY PETITION IB | True Copy sign missing | |
| 5604 | 0710102421772018/5 | SYSTEMS PRIVATE | | IBC under Sec 7 | (IBC)/76(PB)2018 | in each pages | 16-07-2021 |
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| | | SWASTIK INTERCHEM | | | COMPANY PETITION IB | True Copy sign missing in each pages, Affidavit | |
| | i | PVT. LTD. Vs. A M | | ĺ | (IBC)/1005(ND)201 | missing, Proof of service | |
| 5605 | 0710120005622018/25 | VINYT PVT. LTD. | | IBC Under Sec 9 | | missing | 16-07-2021 |

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| 5606 | 0710120007702018/39 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)201 | True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing | 16.07.2024 |
| 3000 | 0710120007702018/39 | MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT | Application under any | COMPANY PETITION | Vakalatnama not Printed | 10-07-2021 |
| 5607 | 0710200401372016/1 | MR RAJEEV BEHL Vs. | other provisions | (COMPANIES COMPANY PETITION | properly | 16-07-2021 |
| 5608 | 0710200401372016/2 | S.S. CON-BUILD PVT LTD INCOME TAX OFFICER | Application under any other provisions | (COMPANIES | Vakalatnama not Printed properly | 16-07-2021 |
| | | WARD 5(3) Vs. ROC M/S BIO MEDICAL | | COMPANY APPEAL(COMPANI | | |
| 5609 | 0710200413682017/2 | PUBLICATION INDIA PRIVATE LIMITED. | Sec 252 (1),Sec 252 (3) | ES ACT)/301(ND)2017 | Wrongly filed | 16-07-2021 |
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| 5610 | 0710200415372018/3 | INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/843(ND)2018 | Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice | 16-07-2021 |
| | | INCOME TAX OFFICER , WARD Vs. M/S CWS | | COMPANY APPEAL(COMPANI | | |
| 5611 | 0710200418572018/3 | INTEGRATION PRIVATE LIMITED | Application under any other provisions | ES ACT)/681(ND)2018 | Wrongly Filed | 24-03-2021 |
| 5612 | 0710102002422020/3 | DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/318(ND)2020 | True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all | 16-07-2021 |
| 5613 | 0710102002622019/19 | ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing | 27-05-2021 |
| | | JASODA GULLIYA Vs. I- DZIRE HOSPITALITY | | PETITION IB | Affidavit missing, True Copy sign missing in | |
| 5614 | 0710102013842020/4 | PRIVATE LIMITED DASHMESH IMPEX PRIVATE LIMITED Vs. | IBC under Sec 7 | (IBC)/445(ND)2020 COMPANY APPEAL(COMPANI | each pages | 16-07-2021 |
| 5615 | 0710102014352020/4 | REGISTRAR OF COMPANIES | Sec 252 (1) | ES ACT)/171(ND)2020 | Affidavit missing | 16-07-2021 |
| | | IIFL HOME FINANCE LIMITED VS. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF | | INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)20 | True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same | |
| 5616 | 0710102015462021/4 | SMT. PAVAN KAPOOR | Sec 60(5) | 21 | document filed twice | 16-07-2021 |
| 5617 | 0710102039922021/1 | RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD. | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)20 21 | Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF | 15-07-2021 |
| | | MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS | | COMPANY PETITION (COMPANIES | True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not | |
| 5618 | 0710102041312021/1 | PRIVATE LIMITED | Sec. 59 | ACT)/103(ND)2021 | clear | 15-07-2021 |
| <u>5619</u> | 0710102041322021/1 | RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/105(ND)2021 | True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear | 15-07-2021 |
| 5620 | 0710102042572021/1 | STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2656()2021 | Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages | 15-07-2021 |

| 1 | | SINO CREDITS AND LEASING LIMITED Vs. | | | | | | |
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| | | MONITORING | | | INTERLOCUTORY | | | |
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| | 07404000440000444 | LIMITED THROUGH | | 0 00(5) | (I.B.C)/2758(PB)202 | | True Copy sign missing | 40.07.0004 |
| 5621 | 0710102044092021/1 | SUDERSHAN GUPTA | | Sec 60(5) | 1 | | in each pages | 16-07-2021 |
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| | | MEDIA PVT. LTD. Vs. | | | COMPANY | | pages not clear, Rs 3 | |
| | | NASCENT COMMUNICATION PVT. | | | PETITION IB (IBC)/2454(ND)201 | | court fees and Rs 25 welfare missing on | |
| 5622 | 0710102128702019/5 | LTD. | | IBC Under Sec 9 | 9 | | vakalatnama | 15-07-2021 |
| | | RELIANCE COMMERCIAL FINANCE | | | COMPANY | | | |
| | | LTD. Vs. SHREE RAJ | | | PETITION IB | | | |
| 5623 | 0710102419722018/6 | MAHAL JWELLERS RELIANCE | | IBC under Sec 7 | (IBC)/818(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| | | COMMERCIAL FINANCE | | | COMPANY | | | |
| | | LTD. Vs. SHREE RAJ | | | PETITION IB | | | |
| 5624 | 0710102419722018/7 | MAHAL JWELLERS PUNJAB NATIONAL | | IBC under Sec 7 | (IBC)/818(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| | | BANK Vs. M/S | | | COMPANY | | | |
| 5625 | 0710120004512018/22 | GENERAL POWER COMPANY PVT. LTD. | | Application under any other provisions | PETITION IB (IBC)/637(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5020 | 0710120004012010722 | M/S UNIVERSAL | | other provisions | | | NEED TO IATTLE | 10-07-2021 |
| | | ENTERPRISES Vs. AASTHA SURGIMED | | | COMPANY PETITION IB | | | |
| 5626 | 0710120005072018/18 | LIMITED | <u> </u> | IBC Under Sec 9 | (IBC)/991(ND)2018 | <u> </u> | NEED TO IA FILE | 16-07-2021 |
| | | STATE BANK OF INDIA Vs. M/S. SHREE | | | COMPANY PETITION IB | | | |
| | | SHYAMJI AGRICO | | | (IBC)/1071(ND)201 | | | |
| 5627 | 0710120007702018/40 | EXPORTS PVT. LTD. | | IBC under Sec 7 | 8 | | NEED TO IA FILE | 16-07-2021 |
| | | BENNETT Vs. MR. JITESH GUPTA | | | INTERLOCUTORY | | | |
| | | RESOLUTION | | | APPLICATION | | ONLY PROOF OF | |
| 5628 | 0710102006292021/1 | PROFESSIONAL BENNETT COLEMAN & | | Sec 60(5) | (I.B.C)/778(PB)2021 | | SERVICE UPLOAD | 16-07-2021 |
| | | CO. LTD. Vs. MR. | | | L | | | |
| | | CHANDRA PRAKASH RESOLUTION | | | INTERLOCUTORY APPLICATION | | ONLY PROOF OF | |
| 5629 | 0710102010572021/1 | PROFESSIONAL | | Sec 60(5) | (I.B.C)/776(PB)2021 | | SERVICE UPLOAD | 16-07-2021 |
| | | A.B STAINLESS STEEL Vs. INTERNATIONAL | | | COMPANY PETITION IB | | | |
| 5630 | 0710102028982018/17 | COIL LIMITED | | IBC Under Sec 9 | (IBC)/1700(ND)201 | | NOTARY MISSING | 16-07-2021 |
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| | | KALIBER ASSOCIATES | | | PETITION IB | | :011-24363846,e- | |
| 5631 | 0710200411212018/52 | DDN/ATE LIMITED | | | | | | |
| | | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/228(PB)2018 | | filing@nclt.gov.in | 16-07-2021 |
| | | PRIVATE LIMITED | | IBC under Sec 7 | | | | 16-07-2021 |
| | | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/228(PB)2018 | | filing@nclt.gov.in | 16-07-2021 |
| | | M/S RANJIT DAS Vs. | | IBC under Sec 7 | | | | 16-07-2021 |
| 5632 | 0710200423482018/34 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. | | IBC under Sec 7 | (IBC)/228(PB)2018 COMPANY | | filing@nclt.gov.in page-175 180 222 224 | 16-07-2021 16-07-2021 |
| 5632 | 0710200423482018/34 | M/S RANJIT DAS Vs. | | | (IBC)/228(PB)2018 COMPANY PETITION IB | | filing@nclt.gov.in page-175 180 222 224 226 228 264 265 translate | |
| 5632 | 0710200423482018/34 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF | | | (IBC)/228(PB)2018 COMPANY PETITION IB | | filing@nclt.gov.in page-175 180 222 224 226 228 264 265 translate in english | |
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| | | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN | | IBC under Sec 7 | (IBC)/228(PB)2018 COMPANY PETITION IB (IBC)/334(ND)2018 COMPANY PETITION IB | | page-175 180 222 224 226 228 264 265 translate in english Wrong Section Select Technically PIz Check multiple section in | 16-07-2021 |
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| | | M/S RANJIT DAS VS. MSX MALL PVT. LTD. GAUTAM SINGHAIR RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS ROHIT SEHGAL VS VINEET AGGARWAL | | IBC under Sec 7 Rule 11 of NCLT, 2016 | (IBC)/228(PB)2018 COMPANY PETITION IB (IBC)/334(ND)2018 COMPANY PETITION IB (IBC)/892(ND)2020 COMPANY PETITION IB (IBC)/892(ND)2020 | | page-175 180 222 224 226 228 264 265 translate in english Wrong Section Select Technically PIz Check multiple section in application main case not link with | 16-07-2021 |
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| 5689 | 0710200431842018/3 | PRIVATE LIMITED NEERAJ KUMAR | | other provisions | ACT)/802(ND)2018 COMPANY | | file separately | 16/03/2021 |
| | | GUPTA Vs. PANCH | | | PETITION IB | | True Copy sign missing | |
| | | TATVA PROMOTERS | | | (IBC)/2740(ND)201 | | in each pages, Affidavit | |
| 5690 | 0710102139962019/7 | PRIVATE LIMITED SYNDICATE BANK Vs. | | IBC under Sec 7 | 9 COMPANY | | missing | 19/07/2021 |
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| 5691 | 0710102149872019/9 | LIMITED | | IBC under Sec 7 | (IBC)/3059(ND)201 | | twice | 19/07/2021 |
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| | | Vs. SAINOV SPIRITS | | | PETITION IB (IBC)/3383(ND)201 | | according to PDF, Notary missing in E- | |
| 5692 | 0710102152922019/6 | PRIVATE LIMITED | | IBC under Sec 7 | 9 | | stamp | 19/07/2021 |
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| 5693 | 0710102157292019/2 | COMPANIES | | Government Body | 9 | | document filed twice | 19/07/2021 |
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| | | RECONSTRUCTION ENTERPRISES LTD Vs. | | | COMPANY | | | |
| | | SARE GURUGRAM PVT | | | COMPANY PETITION IB | | Wrong e-filing, need to | |
| 5694 | 0710102002732020/12 | LTD | | IBC under Sec 7 | (IBC)/300(PB)2020 | <u> </u> | file in IA | 20/07/2021 |
| | | IBM INDIA PRIVATE | | | | | | |
| | | LIMITED Vs. GLOBAL INFONET | | | COMPANY | | | |
| 5695 | 0710102061262019/15 | INFONET DISTRIBUTION PRIVATE | | IBC under Sec 7 | PETITION IB (IBC)/712(ND)2019 | | NEED TO IA FILE | 20/07/2021 |
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| 5696 | 0710102114552020/1 | Vs. POOJA GOELA | | Sec. 241(1) | (COMPANIES | | PAGES | 20/07/2021 |
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| | | SHRI RIZWAN KHALEEL | | | PETITION IB | | in each pages, Affidavit | |
| 5697 | 0710102033212020/9 | Vs. SPICEJET LIMITED | | IBC Under Sec 9 | (IBC)/791(ND)2020 | | missing | 20/07/2021 |
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| 5698 | 0710102003862021/1 | PARAMOUNT LTD | | Rule 11 of NCLT | ACT)/49(ND)2021 | | Vakalatnama missing | 20/07/2021 |
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| 5699 | 0710102011772021/1 | LTD | | IBC Under Sec 9 | (IBC)/170(ND)2021 | | in each pages | 20/07/2021 |
| | | | | | INTERLOCUTORY | | m caren pages | |
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| 5700 | 0710102016412021/1 | KULDEEP VERMA | | Sec 60(5) | (I.B.C)/1164(ND)20 | | in each pages | 20/07/2021 |
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| | | Vs. ORRIS | | | COMPANY | | 1, Page No 128 and 155 | |
| | | INFRASTRUCTURE | | | PETITION IB | | according to PDF in Vol | |
| 5701 | 0710102023102021/2 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/207(ND)2021 | | 1 Not clear and Readable | 20/07/2021 |
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| | 071010000000000 | SUKHDEV MADNANI Vs. | | 0 45/0.5 | (I.B.C)/2086(PB)202 | 1 | in Page Nos 6 to 144 | 00/07/005 |
| 5702 | 0710102023182021/3 | VISHAL GOEL SARANEQUIPMENTS& | | Sec. 45 (1),Sec 66(1) | 1 INTERLOCUTORY | | according to PDF | 20/07/2021 |
| | | ENGINEERS (P) LTD. | | | APPLICATION | | True Copy sign missing | |
| | | Vs. PIONEER | | | (I.B.C)/1825(ND)20 | | in Page No 4 and 5 | |
| 5703 | 0710102030102021/1 | FABRICATORS SARANEQUIPMENTS& | | Rule 11 of NCLT, 2016 | 21 INTERLOCUTORY | | according to PDF | 20/07/2021 |
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| 5704 | 0710102030102021/2 | FABRICATORS SHREYA SANITATIONS | | Rule 11 of NCLT, 2016 | 21 | ļ | according to PDF | 20/07/2021 |
| | | PRIVATE LIMITED | | | | | | |
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| | 0740400010011 | COMPANIES DELHI & | | | ES | | L | 00/07/005 |
| 5705 | 0710102018612021/3 | HARYANA PAISALO DIGITAL | | <u> </u> | ACT)/67(ND)2021 | | true copy sign missing | 22/07/2021 |
| | | LIMITED VS CHAHAL | | | | | | |
| | | PARIVAHAN PRIVATE | Interlocutory Application | | | HARSHAL | | |
| 5706 | 710102026562020 | LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | 1 | KUMAR | SECTION WRONG | 28/02/2020 |
| | | AMIT RAJ JAIN VS ASSOTECH | | | COMPANY | | | |
| | | MOONSHINE URBAN | Interlocutory Application | Application under any | PETITION IB | | | |
| 5707 | 710102109532020 | DEVELOPERS PVT. | (I.B.C) | other provisions- IBC | (IBC)/63(ND)2020 | Parveen | Payment Not Done | 21/11/2020 |
| | | SUNDRM | | | COMPANY | | | |
| 5709 | 710102018002024 | CONSULTANTS PVT | Interlocutory Application | | PETITION IB | Kartavus Potro | Payment Not Done | 6/3/2024 |
| 5708 | 710102018902021 | LTD VS GAURAV UNION BANK OF INDIA | (I.B.C) | other provisions- IBC | (IBC)/849(PB)2020 COMPANY | nariavya Batra | Payment Not Done | 6/3/2021 |
| | | | Interlocutory Application | | PETITION IB | | | |
| 5709 | 710102031742021 | COTFAB PVT.LTD | (I.B.C) | Sec 60(5) | (IBC)/1671(ND)201 | Priya | Payment Not Done | 19/04/2021 |
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| | | UMESH GARG VS | | | COMPANY | | PG-423,424 not clear VOLUME WISE INDEX | |
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| 5710 | 710102047552021 | COMPANIES PUNJAB NATIONAL | (I.B.C) Interlocutory Application | Rule 11 of NCLT, 2016 | (IBC)/394(ND)2019 COMPANY | MUKESH | every volume | 13/07/2021 |
| 5711 | 710102049202021 | BANK VS K.K. JAJODIA | (I.B.C) | other provisions- IBC | PETITION IB | Sanjay | Payment Not Done | 16/07/2021 |
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| | | VIKRAM MANCHANDA | | | COMPANY | | clear,Proof of service | |
| 5712 | 710102050122021 | VS TARUN AHUJA& ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT. 2016 | PETITION IB (IBC)/755(PB)2020 | Ashish Choudhury | page number not match with index | 20/07/2021 |
| | | UDAYRAJ PATWARDHAN | () | | ()() | | | |
| | | RESOLUTION | | | | | | |
| | | PROFESSIONAL IN THE MATTER OF BHISHAM | | | | | | |
| | | INFRASTRUCTURE | | | | | | |
| | | PRIVATE LIMITED VS | | A P d d | COMPANY | | | |
| 5713 | 710102050152021 | BHISHAM INFRASTRUCTURE | Interlocutory Application (I.B.C) | other provisions- IBC | PETITION IB (IBC)/192(PB)2019 | UDAYRAJ | 6-7 not clear page | 20/07/2021 |
| | | MR. KRISHNA KUMAR | , | , | | | , , , , , , , , , , , , , , , , , , , | |
| | | AGRAWAL VS ANAND DIVINE DEVELOPERS | Interlocutory Application | | COMPANY PETITION IB | | | |
| 5714 | 710102049942021 | PRIVATE LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1342(PB)2019 | NISHANT | TRUE COPY MISSED | 19/07/2021 |
| 5715 | 710102050342021 | SURENDRA RAJ GANG VS RAMAN GUPTA | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB | MISHA | section wrong | 20/07/2021 |
| | | SHASHI SHARMA- | , | ,,,, | | | | |
| | | LIQUIDATOR VS M/S ROYAL PRESSING AND | Interlocutory Application | Application under any | COMPANY PETITION IB | | Council Detail Missing & Detail Missing | |
| 5716 | 710102050612021 | COMPONENTS PVT. | (I.B.C) | other provisions- IBC | (IBC)/274(ND)2018 | SHASHI SHARMA | Verified Missing | 21/07/2021 |
| | | PATWARDHAN | | | | | | |
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| | - 404000 | LANDMARKS LIMITED | Interlocutory Application | | PETITION IB | UDAYE:: | page and page | 04/07/000 |
| 5717 | 710102050602021 | VS ADEL LANDMARKS SUPERTECH LIMITED | (I.B.C) | other provisions- IBC | (IBC)/1083(PB)2018 COMPANY | UDAYRAJ | numbering cut notary missing in | 21/07/2021 |
| | - 404000 | VS A.G. PLUMBING & | Interlocutory Application | 000(5) | PETITION IB | BIGUII | affidavit and stamp | 04/07/000 |
| 5718 | 710102050622021 | FIRE SYSTEM ATUL KUMAR KANSAL | (I.B.C) | Sec 60(5) | (IBC)/598(ND)2020 COMPANY | RISHI | paper | 21/07/2021 |
| | | VS STATE BANK OF | Interlocutory Application | | PETITION IB | | | |
| 5719 | 710102050142021 | INDIA JAMMU & KASHMIR | (I.B.C) | Sec 60(5) | (IBC)/456(ND)2018 | Atul Kansal | section wrong | 20/07/2021 |
| | | BANK LTD. VS RAJIV | Company Petition IB | | | | dms issue(document not | |
| 5720 | 710102046112021 | RATHI | (IBC) | Section 95(1) | | Ashutosh | upload properly) | |
| | | ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF | | | | | Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurdiction | |
| 5721 | 710102049422021 | COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | AMIT KUMAR GUPTA | according to company master data | |
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| 1 | | INTEC CAPITAL | | | | | advocate welfare and 3rs court fee missed | |
| 1 | | LIMITED VS SHIKHIR | | | | | page:58-60, not clear, 25 | |
| 5722 | 710102049602021 | PLAST (INDIA) PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Aabhas | advocate welfare and 3rs court fee missed | |
| | | SUHARSH MITTAL VS | | | | | | |
| 5723 | 710102050752021 | COPAL ART PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | ANKIT | compliance affidavit missed 9 (3)b or reply | |
| | | CITRON STRAEGIES | | | COMPANY PETITION IB | | | |
| 5724 | 0710102060092020/4 | PVT LTD Vs. LEADING HOTELS LTD | | IBC under Sec 7 | (IBC)/1053(PB)2020 | | document not in proper | 22-Jul-21 |
| | | WEALTHCORP HEALTH SERVICES PVT. LTD. | | | COMPANY | | | |
| | | Vs. WELLOGO | | | PETITION IB (IBC)/2886(ND)201 | | NEED TO NUMBERING | |
| 5725 | 0710102142642019/6 | SERVICES PRIVATE RSP STAMPING | | IBC Under Sec 9 | 9 COMPANY | | ALL PAGES PROPERLY | 6-Jul-21 |
| | | INDUSTRIES Vs. | | | PETITION IB | | | |
| 5726 | 0710102017022018/11 | ASSOCIATED APPLIANCES LIMITED | | IBC Under See C | (IBC)/1413(ND)201 | | NOTABY MISSING | 4- lup-21 |
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| 1 | | UMESH GARG Vs. | | Application under any | APPLICATION (I.B.C)/2425(PB)202 | | sign not applicable in Page Nos 29 to 31 | |
| 5727 | 0710102035272021/2 | PUNEET GEOL | | other provisions- IBC | 1 | | according to PDF | 20-Jul-21 |
| 1 | | DURGA PACKAGING Vs. LIQUIDATOR OF | | | INTERLOCUTORY | | | · |
| | | TRISTAR GLOBAL | | | APPLICATION | | | |
| 5728 | 0710102038532021/1 | INFRASTRUCTURE PVT LIMITED-IN- | | Sec 60(5) | (I.B.C)/2480(ND)20 21 | | Vakalatnama not Filed properly | 20-Jul-21 |
| 5.25 | | HARIBHAKTI & CO LLP | | | INTERLOCUTORY | | | |
| | | THROUGH MAHESH AGARWAL Vs. ORTEL | | | APPLICATION (I.B.C)/1242(ND)20 | | Index missing, True Copy sign missing in | |
| 5729 | 0710102005582021/2 | COMMUNICATIONS | | Sec 60(5) | 21 | | | 22-Jul-21 |
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| | | THROUGH MAHESH AGARWAL Vs. ORTEL | | | APPLICATION (I.B.C)/1242(ND)20 | Index missing, True Copy sign missing in | |
| 5730 | 0710102005582021/3 | COMMUNICATIONS | | Sec 60(5) | (I.B.C)/1242(ND)20 | each pages | 22-Jul-21 |
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| | | ICICI BANK LIMITED Vs. C &C CONSTRUCTION | | | COMPANY PETITION IB | Same Document filed twice, True Copy sign | |
| 5731 | 0710102014702018/48 | LIMITED | | IBC under Sec 7 | (IBC)/1367(PB)2018 | missing in each pages | 22-Jul-21 |
| | | SHALU KHANNA Vs. | | | COMPANY | | |
| E722 | 0710102018242020/1 | FUSEBASE ELTORO | | See SO(E) | APPLICATION(IBC) | True Copy sign missing | 22 1 24 |
| 5732 | 0/10102018242020/1 | PVT LTD QWIKCILVER | | Sec 60(5) | /1179(ND)2020 CP(AA) MERGER | in each pages | 22-Jul-21 |
| | | SOLUTIONS PRIVATE | | Sec. 230-232 - Second | AND | | |
| F722 | 0710102039822021/1 | LIMITED Vs. PINE LABS | | Motion,Sec. 230-232 - Second Motion | AMALGAMATION(| WDONG DOCUMENT | 22 1 24 |
| 5733 | 0710102039622021/1 | PRIVATE LIMITED BRIJESH SAHU Vs. | | Second Motion | COMPANIES | WRONG DOCUMENT | 22-Jul-21 |
| 5734 | 0710120011332018/3 | KDP BUILDWELL PVT. | | IBC under Sec 7 | PETITION IB | STAMP MISSING | 25-Mar-21 |
| | | GANESHA ECOSPHERE LIMITED Vs. | | | COMPANY | | |
| | | INNOVATIVE TEXTILES | | | PETITION IB | | |
| 5735 | 0710102109252019/4 | LIMITED | | IBC Under Sec 9 | (IBC)/254(PB)2019 | Wrongly filed | 23-Jul-21 |
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| | | DYNACON PROJECTS | | | 1 | filed twice, True Copy | |
| | | PVT. LTD. Vs. TODAY | | | COMPANY | sign missing in Page | |
| | | HOMES AND INFRASTRUCTURE PVT. | | | PETITION IB (IBC)/2130(ND)201 | Nos 6 and 7 according to PDF in Affidavit | |
| 5736 | 0710102113592019/14 | LTD. | | IBC Under Sec 9 | (100)12130(ND)201 | PDF in Affidavit document | 23-Jul-21 |
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| | | SOHNA BUILDCON | | | COMPANY | in Page Nos 8 to 26 | |
| E707 | 0740402442626664 | RESORTS PRIVATE | | IPC Continue FO | PETITION IB | according to PDF, Proof | 22 1 24 |
| 5737 | 0710102113632020/1 | LIMITED Vs. SOHNA BUILDCON | | IBC Section 59 | (IBC)/15(ND)2021 COMPANY | of service missing | 23-Jul-21 |
| | | RESORTS PRIVATE | | | PETITION IB | Document not Filed | |
| 5738 | 0710102113632020/2 | LIMITED Vs. | | IBC Section 59 | (IBC)/15(ND)2021 | properly | 23-Jul-21 |
| | | M/S SWASTIK FINBUILT | | | COMPANY | - | |
| | | INDIA PRIVATE LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI ES | True Copy sign missing in Page Nos 6 and 7 | |
| 5739 | 0710102116852020/5 | COMPANIES | | Sec 252 (1) | ACT)/530(ND)2020 | according to PDF | 23-Jul-21 |
| | | PRISM JOHNSON | | (-/ | , | | |
| | | LIMITED THROUGH ITS | | | 0040400/ | | |
| | | DIVISION RMC (INDIA) Vs. KNIGHT | | | COMPANY PETITION IB | | |
| | | CONSTRUCTIONS | | | (IBC)/2917(ND)201 | Vakalatnama not filed | |
| 5740 | 0710102145002019/3 | PRIVATE LIMITED | | IBC Under Sec 9 | 9 | properly | 23-Jul-21 |
| | | ARUMANI TRADERS Vs. | | | COMPANY | | |
| 5741 | 0710102077542020/1 | SARU INTERNATIONAL PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/100(ND)2021 | index missing | 23-Jul-21 |
| 5/41 | 0710102077542020/1 | REGALIA INFRATECH | | IBC Under Sec 9 | (IBC)/100(ND)2021 | index missing | 23-Jul-21 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | |
| | | REGISTRAR OF | | | APPEAL(COMPANI | | |
| 5740 | 0710102092032020/3 | COMPANIES NCT OF | | C 050 (2) | ES | Vakalatnama Not filed | 26/07/2021 |
| 5742 | 0710102092032020/3 | DELHI & HARYANA SYNDICATE BANK Vs. | | Sec 252 (3) | ACT)/378(ND)2020 COMPANY | properly | 26/07/2021 |
| | | BULLAND BUILDTECH | | | PETITION IB | Vakalatnama Not filed | |
| 5743 | 0710102102622019/9 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/1744(ND)201 | properly | 26/07/2021 |
| | | STANDARD CHARTERED BANK | | | COMPANY | | |
| | | (SINGAPORE) LIMITED | | | PETITION IB | | |
| | | Vs. RCI INDUSTRIES & | | | (IBC)/2688(ND)201 | Vakalatnama Not filed | |
| 5744 | 0710102137062019/11 | TECHNOLOGIES LTD | | IBC Under Sec 9 | 9 | properly, Index missing | 26/07/2021 |
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| | | LIFESTYLE MAGAZINES | | | MPANIES | according to PDF, Proof | |
| 5745 | 0710102164052019/2 | PRIVATE LIMITED Vs. | | Rule 11 of NCLT | ACT)/948(ND)2019 | of service missing | 26/07/2021 |
| | | HINDUSTAN AUTOMOTIVE STORE | | | COMPANY PETITION IB | | |
| 5746 | 0710102167492019/7 | Vs. MIRIC BIOTECH | | IBC under Sec 7 | (IBC)/3494(ND)201 | Index missing | 26/07/2021 |
| | | M/S. CONCORD | | | | | |
| | | INFRASTRUCTURE PVT. | | | COMPANY PETITION IB | True Copy sign missing in Page Nos 14 to 90 | |
| | | LTD. Vs. M/S. SHUBHKAMNA | | | (IBC)/1059(ND)201 | in Page Nos 14 to 90 according to PDF, | |
| 5747 | 0710120007302018/71 | BUILDTECH PVT. LTD. | | IBC Under Sec 9 | 8 | Vakalatnama missing | 26/07/2021 |
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| | | LTD. Vs. M/S. | | | PETITION IB | Vakalatnama missing, | |
| | | SHUBHKAMNA | | | (IBC)/1059(ND)201 | Page No 12 according to | |
| 5748 | 0710120007302018/72 | BUILDTECH PVT. LTD. | | IBC Under Sec 9 | 8 | PDF Not clear | 26/07/2021 |
| | <u> </u> | MR. BASANT LAHARIA Vs. M/S. WOG | | | COMPANY | True Conveign missis- | |
| | | VS. M/S. WOG TECHNOLOGIES PVT. | | | PETITION IB | True Copy sign missing in Page Nos 4 to 8 | |
| 5749 | 0710200419762018/2 | LTD. | | IBC Under Sec 9 | (IBC)/570(ND)2018 | according to PDF | 23/07/2021 |
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| | | LIMITED Vs. M/S SINNAR THERMAL | | | COMPANY PETITION IB | Case Number missing, True Copy sign missing | |
| 5750 | 0710102002952020/4 | POWER LIMITED | | IBC Under Sec 9 | (IBC)/349(ND)2020 | in each pages | 23/07/2021 |
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| | | LIMITED Vs. M/S SINNAR THERMAL | | | COMPANY PETITION IB | True Copy sign missing in Page Nos 2 to 19 | |
| 5751 | 0710102002952020/5 | POWER LIMITED | | IBC Under Sec 9 | (IBC)/349(ND)2020 | in Page Nos 2 to 19 according to PDF | 23/07/2021 |
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| | | PRIVATE LIMITED Vs. M/S ARIEN GLOBAL | | COMPANY | | |
| | | LIFESTYLE PRIVATE | | PETITION IB | | |
| 5752 | 0710102013722020/4 | LIMITED | IBC Under Sec 9 | (IBC)/628(ND)2020 | Proof of service missing | 23/07/2021 |
| | | M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE | | | | |
| | | SWASTIC SALES | | COMPANY | | |
| | | CORPORATION | | PETITION IB | | |
| 5753 | 0710102018352020/2 | PRIVATE LIMITED ASHOK KUMAR | IBC under Sec 7 | (IBC)/544(ND)2020 INTERLOCUTORY | Proof of service missing | 4/5/2021 |
| | | JUNEJA Vs. CLASSIC | Application under any | APPLICATION | | |
| 5754 | 0710102024592021/1 | BOTTLE CAPS PVT. | other provisions- IBC | (I.B.C)/1579(ND)20 | Proof of service missing | 23/07/2021 |
| | | M/S BIPIN INDUSTRIES | | COMPANY | Wrong a filing pood to | |
| 5755 | 0710102406312018/8 | PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD | IBC under Sec 7 | PETITION IB (IBC)/375(PB)2018 | Wrong e-filing, need to file in IA | 26/07/2021 |
| | | M/S BIPIN INDUSTRIES | | COMPANY | | |
| | | PVT LTD Vs. M/S ABW | | PETITION IB | Wrong e-filing, need to | |
| 5756 | 0710102406312018/9 | INFRASTRUCTURE LTD ORIENTAL BANK OF | IBC under Sec 7 | (IBC)/375(PB)2018 COMPANY | file in IA | 26/07/2021 |
| | | COMMERCE Vs. LOTUS | | PETITION IB | Wrong e-filing, need to | |
| 5757 | 0710102427572018/22 | AUTO ENGINEERING | IBC under Sec 7 | (IBC)/31(PB)2018 | file in IA | 26/07/2021 |
| | | NIPPON INDIA MUTUAL FUND (NIMF) Vs. | | COMPANY | | |
| | | AVANTHA HOLDING | | PETITION IB | NEED TO VOLUME 2 | |
| 5758 | 0710102020242020/2 | LIMITED | IBC under Sec 7 | (IBC)/536(PB)2020 | AFTER 200 PAGES | 26/07/2021 |
| | | NIPPON INDIA MUTUAL | | COMPANY | | |
| | | FUND (NIMF) Vs. AVANTHA HOLDING | | COMPANY PETITION IB | NEED TO VOLUME 2 | |
| 5759 | 0710102020242020/3 | LIMITED | IBC under Sec 7 | (IBC)/536(PB)2020 | AFTER 200 PAGES | 26/07/2021 |
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| | | FUND (NIMF) Vs. AVANTHA HOLDING | | COMPANY PETITION IB | NEED TO VOLUME 2 | |
| 5760 | 0710102020242020/4 | LIMITED | IBC under Sec 7 | (IBC)/536(PB)2020 | AFTER 200 PAGES | 26/07/2021 |
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| | | & PRINTING MILLS Vs. | | PETITION IB | Technical Issue 011- | |
| 5764 | 07404024202420404 | BHAVIKA APPARELS | IBC Under See 2 | (IBC)/2844(ND)201 | 24363846 e- | 19/07/2024 |
| 5761 | 0710102139242019/8 | PVT LTD INCOME TEX OFFICER- | IBC Under Sec 9 | 9 COMPANY | filing@nclt.gov.in Plz Contact Help Desk | 19/07/2021 |
| | | WARD 16(2) Vs. ROC | | APPEAL(COMPANI | Technical Issue 011- | |
| 5762 | 0710200413722017/2 | M/S MAP MEDICARE | Sec 252 (1) | ES | 24363846 e- | 26/07/2021 |
| | | M/S. SRS LTD. Vs. M/S. SAUBHAGYA | | COMPANY PETITION IB | | |
| 5763 | 0710200429542018/19 | ORNAMENTS PVT. LTD. | IBC Under Sec 9 | (IBC)/114(ND)2018 | Index missing | 16/07/2021 |
| | | M/S. SRS LTD. Vs. M/S. | | COMPANY | • | |
| F7C4 | 074 0200 420 5 420 4 0 / 24 | SAUBHAGYA | IDC Hadaa Caa O | PETITION IB | ladan miasian | 00/07/0004 |
| 5764 | 0710200429542018/21 | ORNAMENTS PVT. LTD. WORXPACE PVT LTD | IBC Under Sec 9 | (IBC)/114(ND)2018 COMPANY | Index missing | 26/07/2021 |
| | | Vs. M/S IREO | | APPLICATION(IBC) | True Copy sign missing | |
| 5765 | 0710102002052020/7 | FIVERIVER PVT LTD | Sec 60(5) | /253(ND)2020 | in each pages | 15/03/2021 |
| | | ROBIN MITTAL Vs. TRADING ENGINEERS | | INTERLOCUTORY APPLICATION | True Copy sign missing in each pages, Same | |
| 5766 | 0710102032942021/1 | (INTERNATIONAL) LTD | Sec 60(5) | (I.B.C)/2067(ND)20 | document filed twice | 26/07/2021 |
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| | | VIVEK SHUKLA Vs. MR. | | INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)20 | Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, | |
| 5767 | 0710102033402021/2 | MOHAN LAL JAIN ORIENTAL BANK OF | Sec 60(5) | 21 | Vakalatnama missing | 21/05/2021 |
| | | COMMERCEOF Vs. | | COMPANY | | |
| | | VALLABH STEEL WEST | L | PETITION IB | Index missing, Page No | |
| 5768 | 0710102033942018/14 | PVT. LTD. SAVITA RANI BAKSHI | IBC under Sec 7 | (IBC)/107(PB)2019 INTERLOCUTORY | 16 Not clear | 26/07/2021 |
| | | Vs. EARTHCON | | APPLICATION | | |
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| 5769 | 0710102034622021/3 | INFRATECH PRIVATE | Sec 60(5) | 21 INTERLOCUTORY | Wrongly filed | 26/07/2021 |
| | | SANJAY LAMBA Vs. | | APPLICATION | Vakalatnama Not filed | |
| 5770 | 0710102036792021/4 | ASHOK KUMAR GUPTA | Sec 60(5) | (I.B.C)/2348(ND)20 | properly | 26/07/2021 |
| | | R S SURGICALS PRIVATE LIMITED Vs. | <u> </u> | 1 | | |
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| 5771 | 0710102041032021/2 | RESEARCH CENTRE | | PETITION IB | in Page Nos 4 to 6 | |
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| 5772 | 0710102083052020/5 | | IBC Under Sec 9 | PETITION IB (IBC)/313(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 INTERLOCUTORY | True Copy sign missing in Page Nos 18 to 34 according to PDF 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5 | 26/07/2021 16/02/2021 |
| 5772 | | PRIVATE LIMITED BHIIM SAIN GOYAL VS. RONAK ASHOK SURANI | | INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 INTERLOCUTORY APPLICATION | in Page Nos 4 to 6 according to PDF True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5 Vakalatnama not Filed | |
| 5772 | | PRIVATE LIMITED BHIIM SAIN GOYAL Vs. | 19(2) | PETITION IB (IBC)/313(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 INTERLOCUTORY | True Copy sign missing in Page Nos 18 to 34 according to PDF 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5 | |
| | 0710102083052020/5 | BHIIM SAIN GOYAL VS. RONAK ASHOK SURANI BHIIM SAIN GOYAL VS. RONAK ASHOK SURANI RAKESH KUMAR | | INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)20 20 | in Page Nos 4 to 6 according to PDF True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5 Vakalatnama not Filed properly in R-4 and R-5 | 16/02/2021 |
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| | | NITESH BHARDWAJ Vs. | | | COMPANY PETITION | | Welfare fee stamp and | |
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| | | GALLANT HOTELS PVT. | | | (COMPANIES | | Court fees stamp | |
| 5775 | 0710102090092020/4 | LTD. | | Sec. 241(1) | ACT)/129(PB)2020 | | missing in Vakalatnama | 26/07/2021 |
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| | | NITESH BHARDWAJ Vs. | | | PETITION | | Welfare fee stamp and | |
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| 5776 | 0710102090262020/4 | PVT. LTD. SAKHSHAM | | Sec. 241(1) | ACT)/124(PB)2020 | | missing in Vakalatnama | 26/07/2021 |
| | | KNOWLEDGE SERVICES PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. NFX | | | PETITION IB | | | |
| 5777 | 0710102095242020/2 | DIGITAL PRIVATE MAGICRETE BUILDING | | IBC Under Sec 9 | (IBC)/104(ND)2021 COMPANY | | Vakalatnama missing | 11/6/2021 |
| | | SOLUTIONS PVT LTD | | | PETITION IB | | | |
| 5778 | 0710102014852018/6 | Vs. M/S JD CONTRACTS PVT LTD | | IBC Under Sec 9 | (IBC)/1329(ND)201 | | Mrong o filing | 26/07/2021 |
| 5//6 | 0/10102014652016/6 | SUMESH SOOD Vs. | | IBC Under Sec 9 | COMPANY | | Wrong e-filing | 26/07/2021 |
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| 5779 | 0710102046672021/1 | LIMITED | | other provisions | ACT)/299(ND)2021 | | Page no. 45 not clear | 26/07/2021 |
| | | ARGENTIUM INTERNATIONAL PVT | | | INTERLOCUTORY APPLICATION | | | |
| | | LTD Vs. UTM | | | (I.B.C)/3113(ND)20 | | Wrong e-filing, need to | |
| 5780 | 7.10E+14 | ENGINEERING PVT LTD | | Sec 60(5) | 21 | | file in IA | 26/07/2021 |
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| 5781 | 0710102068192020/2 | Vs. | | Sec 60(5) | 20 | | file in IA | 26/07/2021 |
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| 5782 | 0710102088222020/3 | COMPONENTS & | | 2016,Section 74 | 20 | | | 26/07/2021 |
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| 1 | | NITESH BHARDWAJ Vs. SULLABH BUILDERS | | | PETITION (COMPANIES | | Court fees and welfare | |
| 5783 | 0710102090072020/5 | PVT. LTD. | | Sec. 241(1) | ACT)/123(ND)2020 | | | 26/07/2021 |
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| | | NITESH BHARDWAJ Vs. SULLABH BUILDERS | | | PETITION (COMPANIES | | Court fees and welfare | |
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| | | ANIL AGARWAL VS INTERPARTS | | | COMPANY | | | |
| | | MARKETING PRIVATE | Company | Application under any | PETITION IB | | prar ,affidavit, e-stamp | |
| 5785 | 710102014802020 | LIMITED ANIL AGARWAL VS | Application(IBC) | other provisions- IBC | (IBC)/569(ND)2019 | RAJIV MALIK | paper missed , | 1/2/2020 |
| | | INTERPARTS | | | COMPANY | | | |
| 5786 | 710102014832020 | MARKETING PRIVATE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | PETITION IB (IBC)/569(ND)2019 | RA IIV MAI IK | prar ,affidavit, e-stamp paper missed , | 1/2/2020 |
| 3700 | 710102014032020 | PRAVIN R NAVANDAR- | Application(iBC) | other provisions- IBC | (100)/303(140)2013 | KASIV WALK | paper misseu , | 1/2/2020 |
| | | IRP-INTERIM RESOLUTION | | | | | | |
| | | PROFESSIONAL VS | | | COMPANY | | | |
| | | INTERPARTS MARKETING PRIVATE | Interlocutory Application | Application under any | PETITION IB (IBC)/1782(ND)201 | Pravin R. | | |
| 5787 | 710102025812020 | LIMITED | (I.B.C) | other provisions- IBC | 9 | Navandar | document not openable | 27/02/2020 |
| | | JURISTICA LEGAL SERVICES LLP VS | Company | | | | | |
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| 5788 | 710102016362021 | DEVELOPERS PVT.LTD ANIL KUMAR VS M/S | Act) Interlocutory Application | Rule 11 of NCLT Application under any | COMPANY | MAHJABEEN | wrong filing | 25/02/2021 |
| 5789 | 710102050962021 | PEARL VISION PVT. | (I.B.C) | other provisions- IBC | PETITION IB | CA ANIL KUMAR | 52-54 not clear page | 23/07/2021 |
| 1 | | MANOHAR LAL VIJ VS MS KELVIN BUILDCON | Interlocutory Application | Application under any | COMPANY PETITION IB | 1 | Technically Wrong | |
| 5790 | 710102051452021 | PVT LTD | (I.B.C) | other provisions- IBC | (IBC)/1045(ND)202 | Manohar Lal Vij | Section Mention | 24/07/2021 |
| 1 | | GUPTA BIOTECH PRIVATE LIMITED VS | | | COMPANY | 1 | | |
| F704 | 74040005170055 | INSECTICIDES INDIA | Interlocutory Application | Dule 44 (CNO) = coss | PETITION IB | ACUIC:: | Prayer missed ,page 21- | 05/07/0004 |
| 5791 | 710102051782021 | PRIVATE LIMITED LOOKS SALON | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/315(ND)2020 | ASHISH | 26 translate need case type wrong and | 25/07/2021 |
| E700 | 740402054222224 | PRIVATE LIMITED VS | | Application under any | | wichel ==h- | sign missing in | 22/07/2024 |
| 5792 | 710102051202021 | LOOKS SALON SANJAY SINGHAL VS | (Companies Act) | other provisions | † | vishal gohri | application page | 23/07/2021 |
| 1 | | AMRAPALI LEISURE VALLEY DEVELOPERS | Company Botition IB | | | | document unagementate d' | 1 |
| 5793 | 710102025982020 | PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | <u> </u> | Prashant Sharma | document uncompleted,(petition not upload) | 27/02/2020 |
| | | PRAKASH SINGH NEGI VS HANDS ON HANDS | Company Petition | | | | Section 242 mentioned in petition and fees | |
| 5794 | 710102049882021 | VENTURES PVT. LTD. | (Companies Act) | Sec. 241(1),Sec. 242(4) | | Mayank Wadhwa | missed | 19/07/2021 |
| 5795 | 710102000592020 | SHIV DYAL SHARMA VS | Interlocutory Application (I.B.C) | | COMPANY PETITION IB | Jatin S Sethi | case type wron- | 2/1/2020 |
| 31 33 | 10102000392020 | RAM DEV | () | Sec 60(5) | | odum o oeufii | case type wrong | E: 1/4040 |
| 1 | | INTERNATIONAL LIMITED VS PRABHJIT | Company | Application under any | COMPANY PETITION IB | 1 | case type wrong pg no 23-27 not translatedpg | 1 |
| 5796 | 710102007332020 | SINGH SONI | Application(IBC) | other provisions- IBC | (IBC)/178(PB)2017 | PRABHJIT | no 23-27 not translated | 16/01/2020 |
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| 1 | | | | | COMPANY | 1 | 268Pg Not Clear- | 1 |
| 5707 | 740402040642020 | ROHIT SEGAL VS | Company | Soc 66(1) | PETITION IB | Mrinal: | 231,232,242,243,254,262, | 23/04/2020 |
| 5797 | 710102010612020 | BOHAR SINGH SRAN REETESH KUMAR | Application(IBC) | Sec 66(1) | (IBC)/547(PB)2018 COMPANY | | 268 case type wrong | 23/01/2020 |
| E700 | 740402040402020 | AGARWAL VS BOHAR | Company | Application under any | PETITION IB | Anju Bhushan | Pg Not Clear-1-6,65- | 22/04/2020 |
| 5798 | 710102010192020 | SINGH SRAN ANURAG SACHDEVA | Application(IBC) | other provisions- IBC | (IBC)/509(PB)2017 COMPANY | Gupta | 69,72,73,82 | 22/01/2020 |
| 5700 | 710102003602020 | VS KINDLE | Company | Soc 60(5) | PETITION IB | Sanyam Gool | pg 38-41 44 46 48 49 not | 9/1/2020 |
| 5799 | 10102003002020 | LAKSHMI FLOAT | Application(IBC) | Sec 60(5) | (IBC)/470(ND)2017 | Sanyam Goel | clear | 31 11 Z U Z U |
| 1 | | GLASS LIMITED VS | Company | Application under any | COMPANY PETITION IB | 1 | Page-17 not Clear, Pg | 1 |
| 5800 | 74040000000000 | DURABLE FACADE SERVICES PVT LTD | Company Application(IBC) | other provisions- IBC | (IBC)/902(ND)2019 | Ashutosh | nos. mismatch in soft and Hard both | 3/1/2020 |
| 2000 | 710102000982020 | | | | | | | |
| 5600 | 710102000982020 | PARSVNATH | | | | | | |
| 5801 | 710102000982020 | | Company | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/76(ND)2020 | Prashant Jain | doc not upload | 9/1/2020 |

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| | | NITEO TECHNOLOGIES PRIVATE LIMITED VS HI | Company Application(Companies | | CP(AA) MERGER AND | | document not open case | |
| 5802 | 710102020012020 | POINT INVESTMENT JOINT COMMISSIONER | Act) | Rule 154, NCLT 2016 | AMALGAMATION(| RAJEEV | type wrong | 13/02/2020 |
| | | OF COMMERCIAL TAX | | | | | | |
| | | & GST VS HARISH TANEJA RESOLUTION | | | | | | |
| | | PROFESSIONAL FOR | | | COMPANY | | | |
| 5803 | 710102090842020 | M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/694(PB)2018 | SIDHARTH | Only annexure uploaded document not upload | 22/09/2020 |
| - | 11010200012020 | KKALPANA | (| 000 00(0) | | 0.51.54111 | accument not apicaa | 22/00/2020 |
| | | INDUSTRIES INDIA LIMITED VS RADIANT | Interlocutory Application | Application under any | COMPANY PETITION IB | | please delete previous | |
| 5804 | 710102020752021 | POLYMERS PRIVATE | (I.B.C) | other provisions- IBC | (IBC)/818(ND)2020 | Rohit Bohra | document | 13/03/2021 |
| | | SGS TEKNIKS MANUFACTURING PVT. | Company | | COMPANY | | | |
| | 74040000000004 | LTD. VS UNIVERSAL | Application(Companies | D. I. 44 - (NOLT | PETITION IB | | 61 | 4/4/0004 |
| 5805 | 710102026232021 | BUILDWELL PVT. LTD. GYANESHWAR SAHAI | Act) Interlocutory Application | Rule 11 of NCLT Application under any | (IBC)/456(ND)2018 COMPANY | Gursat Gyaneshwar | wrong e - filing | 1/4/2021 |
| 5806 | 710102048832021 | VS CMA SANDEEP | (I.B.C) | other provisions- IBC | PETITION IB | Sahai | Page No 4 Missing | 16/07/2021 |
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| 5807 | 710102051442021 | ARVIND KUMAR RAY VS VINEET AGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/2552(ND)201 9 | Dhrubajit Saikia | affidavit minimum duty 100 rs | 24/07/2021 |
| | | VIVEK RAHEJA VS HARYANA STATE | , | , | | | | |
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| | | INFRASTRUCTURE DEVELOPMENT | | | | | PG 75-80 ARE NOT | |
| | | CORPORATION | | | COMPANY | | CLEAR AND PAGE NO. | |
| E800 | 710102002572020 | LIMITED THROUGH ITS GENERAL MANAGER | Company | Soc 60/5) | PETITION IB (IBC)/1291(PB)2018 | Vivok | 17-21,66-71,81-88 ARE NOT TRANSLATED | 7/1/2020 |
| 5808 | 1 10 102002372020 | RAJ KUMAR GUPTA VS | Application(IBC) | Sec 60(5) | (160)/1291(PB)2018 | VIVER | INOI IRANGLATED | 7/1/2020 |
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| 5809 | 710102010532020 | GENERAL MANAGER PRANAV KUMAR | Application(IBC) | other provisions- IBC | (IBC)/558(ND)2019 | Raj | CLEAR case type wrong | 22/01/2020 |
| E040 | 740402054040004 | PANDEY VS | Interlocutory Application | Soc SO(E) | | Sanda | 11-22 not clear page and | 26/07/2024 |
| 5810 | 710102051942021 | VARDHMAN FUTURE POWER | (I.B.C) | Sec 60(5) | + | Sandeep | main case not link | 26/07/2021 |
| | | TECHNOLOGIES PRIVATE LIMITED VS | | | COMPANY | | | |
| | | SMR ENTERTAINMENT | Interlocutory Application | Application under any | PETITION IB | Kewal Krishan | | |
| 5811 | 710102051862021 | PRIVATE LIMITED SAI GR IMPEX PRIVATE | (I.B.C) | other provisions- IBC | (IBC)/269(ND)2020 | Saini | stamp paper missing 51-52 not clear page | 26/07/2021 |
| | | LIMITED VS CUSHMAN | | | COMPANY | | main case wrong 51-52 | |
| 5812 | 710102052122021 | AND WAKEFIELD INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/521(ND)2020 | ABHISHEK KUMAR | not clear page main case | 26/07/2021 |
| 5512 | | PRADEEP KUMAR | | | COMPANY | · · · · · · · · · · · · · · · · · · · | WRONG SECTION | |
| | | LAKHANI VS MAJESTIC HOLDINGS PRIVATE | | Application under any | PETITION IB (IBC)/2695(ND)201 | | ,STAMP PAPER & | |
| 5813 | 710102039802021 | LIMITED | Cross Application (IBC) | other provisions- IBC | 9 | KUSHAL | NOTARY MISSED | 9/6/2021 |
| | | GLOBAL AUTOTECH LIMITED VS MAINI | | | | | | |
| 5944 | 74040202422222 | CONSTRCUTIONS | Company Petition IB | Application under any | | DOUIT CANDUI | case type in companies | 18/03/2020 |
| 5814 | 710102034222020 | PRIVATE LIMITED | (IBC) | other provisions- IBC | 1 | ROHIT GANDHI | act and wrong section | 18/03/2020 |
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| | | PRIVATE LIMITED VS REGISTRAR OF | Company Petition | | | | Page no 24,122, missed, page 101 cut, Roc & Income | |
| 5815 | 710102052162021 | PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI | Company Petition (Companies Act) | Sec 252 (1) | | Abhishek Sharma | Page no 24,122, missed, page 101 cut, Roc & Income tax advance service missed | 26/07/2021 |
| | | PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW | | | | Mr. Viplav | Page no 24,122, missed, page 101 cut, Roc & Income tax advance service missed page:222-245, 429-452, | |
| 5815 5816 | 710102052162021 710102051812021 | PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI M/S SEABORN VS ASIAN HOTELS NORTH ESTER INDUSTRIES | (Companies Act) Company Petition IB | Sec 252 (1) IBC Under Sec 9 | COMPANY | | Page no 24,122, missed, page 101 cut, Roc & Income tax advance service missed | 26/07/2021 26/07/2021 |
| 5816 | 710102051812021 | PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI M/S SEABORN VS ASIAN HOTELS NORTH ESTER INDUSTRIES LTD VS. KANIK ELECTRONICS | (Companies Act) Company Petition IB | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1510(ND)201 | Mr. Viplav | Page no 24,122, missed, page 101 cut, Roc kamp;amp;amp; Income tax advance service missed page:222-245, 429-452, not clear | 26/07/2021 |
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| 5831 | 0710102111762019/7 | BANK Vs. M/S AMZEN MACHINES PVT. LTD. | IBC | | PETITION IB (IBC)/2058(ND)201 | Wrong e-filing, need to file in single pdf | 12/7/2021 |
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| 5832 | 0710102075392019/18 | PALM DEVELOPERS PRIVATE LTD. | IBC | | PETITION IB (IBC)/894(ND)2019 | No index, no pagination | 27/07/2021 |
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| 5837 | 0710102722542018/11 | LIMITED DEVENDRA SINGH Vs. | IBC | under Sec 7 | (IBC)/1446(PB)2018 INTERLOCUTORY | filed properly | 9/1/2020 |
| | | DEPUTY DIRECTOR | | | APPLICATION | | |
| 5838 | 0710102021452021/2 | DIRECTORATE OF ENFORCEMENT | 19(2 | | (I.B.C)/1398(PB)202 1 | Stamp paper missing, | 27/07/2021 |
| | | RAM NIWAS & SONS Vs. | 134 | | COMPANY | g, | |
| 5839 | 0710102075392019/19 | PALM DEVELOPERS PRIVATE LTD. | IBC | | PETITION IB (IBC)/894(ND)2019 | index missing | 27/07/2021 |
| | | RAM NIWAS & SONS Vs. | | | COMPANY | | |
| 5840 | 0710102075392019/20 | PALM DEVELOPERS PRIVATE LTD. | IBC | | PETITION IB (IBC)/894(ND)2019 | index missing | 27/07/2021 |
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| | | NIGHANT GAUDAY | | P | APPLICATION | Technical Issue 011- | |
| 5841 | 7.10E+14 | NISHANT GAURAV GUPTA Vs. | App | | (I.B.C)/3033(ND)20 21 | 24363846 e- filing@nclt.gov.in | 27/07/2021 |
| | | PPG ASIAN PAINTS PRIVATE LIMITED Vs. | | • | COMPANY | 50 - 50 | |
| | | HARSH SPECIALITY | | | PETITION IB | | |
| 5842 | 0710102137252019/6 | COATING PRIVATE | IBC | Under Sec 9 | (IBC)/3105(ND)201 | Wrong e-filing, need to file in IA | 24/03/2021 |
| J04Z | 0110102131232019/6 | PPG ASIAN PAINTS | IBC | | <i>3</i> | IIIE III IA | <u>∠-</u> 1U31∠UZ1 |
| | | PRIVATE LIMITED Vs. HARSH SPECIALITY | | | COMPANY PETITION IB | | |
| | | COATING PRIVATE | | | (IBC)/3105(ND)201 | Wrong e-filing, need to | |
| 5843 | 0710102137252019/7 | LIMITED STRAIGHT EDGE | IBC | Under Sec 9 | 9 COMPANY | file in IA | 20/07/2021 |
| | | CONTRACTS PVT. LTD. | | | PETITION IB | | |
| 5844 | 0710102138062019/11 | Vs. THREE C SHELTERS PVT. LTD. | IBC | Under Sec 9 | (IBC)/2721(ND)201 9 | True copy sign missing on every page | 24/05/2021 |
| • | | STATE BANK OF INDIA | , iso | | COMPANY | | |
| 5845 | 0710120011422018/11 | Vs. VEEKAY POLYCOATS LIMITED | IBC | | PETITION IB (IBC)/1291(PB)2018 | Rs 25 welfare fees missing on vakalatnama | 27/07/2021 |
| | | SIDDHI VINAYAK POWER GENERATION & | | | | • | |
| | | DISTRIBUTORS PVT. | | | | | |
| | Ī | LTD. Vs. SIDDHI | | | | | |
| | | IVINAYAK POWER | | | COMPANY | | |
| | | VINAYAK POWER GENERATION & | | plication under any | APPLICATION(IBC) | Wrong e-filing , need to | |
| 58 <i>4</i> ¢ | 0740402007022020/2 | GENERATION & DISTRIBUTORS PVT. | | or provisions. IDC | /539(ND)2020 | | 127/07/2024 |
| 5846 | 0710102007022020/3 | GENERATION & DISTRIBUTORS PVT. LTD. SHAKTI CLEARING | othe | | /539(ND)2020 COMPANY | file in IA | 27/07/2021 |
| | | GENERATION & DISTRIBUTORS PVT. LTD. SHAKTI CLEARING AGENCY Vs. FE (INDIA) | oth App | plication under any | COMPANY APPLICATION(IBC) | file in IA Wrong e-filing , need to | |
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| | | TECHNOLOGIES PVT. | | | PETITION IB | | True Copy sign missing in Page Nos 3 to 20 | |
| 5851 | 0710200419762018/7 | LTD. | | IBC Under Sec 9 | (IBC)/570(ND)2018 | <u></u> | according to PDF | 27/07/2021 |
| | | PALLAVI JOSHI | | | | | | |
| | | BAKHRU CREDITOR Vs. UNIVERSAL | | | COMPANY PETITION IB | | Vakalatnama not Filed | |
| 5852 | 0710200420362018/28 | BUILDWELL PVT. LTD. | | IBC under Sec 7 | (IBC)/456(ND)2018 | | properly | 14/01/2020 |
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| | | VIJENDER SHARMA Vs. | | | COMPANY | | True Copy sign missing | |
| | | GREENLEAF ENVIROTECH PRIVATE | | | COMPANY APPLICATION(IBC) | | in Page Nos 4 to 6 according to PDF, Proof | |
| 5853 | 0710102002552020/4 | LIMITED | | Sec 60(5) | /436(PB)2020 | | of serivce missing | 27/07/2021 |
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| | | SUNILA CHHABRA Vs. | | | COMPANY | | True Copy sign missing | |
| | | AGL TECHNOLOGIES | | | PETITION IB | | in Page Nos 3 to 13 | |
| 5854 | 0710102012712021/1 | LIMITED | | IBC Under Sec 9 | (IBC)/118(ND)2021 | | according to PDF | 23/07/2021 |
| | | ECLEAR LEASING & FINANCE PVT. LTD. Vs. | | | | | | |
| | | SWATI HEALTH & | | | COMPANY | | | |
| | | EDUCATION SERVICES | | | PETITION IB | | | |
| 5855 | 0710102104092020/5 | PVT. LTD. | | IBC under Sec 7 | (IBC)/1035(PB)2020 | | NOTARY MISSING | 27/07/2021 |
| | | PUNJAB NATIONAL BANK Vs. M/S AMZEN | | | COMPANY PETITION IB | | | |
| 5856 | 0710102111762019/8 | MACHINES PVT. LTD. | | IBC under Sec 7 | (IBC)/2058(ND)201 | | NEED TO IA FILE | 23/07/2021 |
| | | VINOD SHANKER | | | COMPANY | | | |
| | | SHRINGI Vs. MCONVERGE | | Soc 241(4) Soc | PETITION (COMPANIES | | | |
| 5857 | 0710102114232020/9 | SERVICES PRIVATE | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | ACT)/177(PB)2020 | | NEED TO IA FILE | 27/07/2021 |
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| | | CONSULTANCY SERVICES PRIVATE | | | COMPANY APPEAL(COMPANI | | | |
| | | LIMITED Vs. | | | ES ES | | | |
| 5858 | 0710102116922020/1 | REGISTRAR OF | | Sec 252 (1) | ACT)/507(ND)2020 | | STAMP MISSING | 27/07/2021 |
| | | COMPLIANCE CONSTRUCTION | | | <u> </u> | <u> </u> | | |
| | | CONTRACTS PVT LTD | | | COMPANY | | | |
| | | VS RISHABH | Interlocutory Application | | PETITION IB | SHAILESH | | |
| 5859 | 710102020702021 | BUILDWELL PVT LTD | (I.B.C) | Sec 60(5) | (IBC)/913(ND)2019 | KUMAR PRASAD | Payment Not Done | 12/3/2021 |
| | | ZEECO INDIA PRIVATE LIMITED VS PUNJ | Interlocutory Application | | COMPANY PETITION IB | | please upload clear pdf | |
| 5860 | 710102040492021 | LLYOD LIMITED | (I.B.C) | Sec 60(5) | (IBC)/731(PB)2018 | ANISH GHOSHAL | not \\\\\\\\\\\clear | 12/6/2021 |
| | | CARRIER | | Application under any | | | SIGN MISSED ON | |
| | | TECHNOLOGIES INDIA LIMITED VS PUNJ | | other provisions- | COMPANY | | APPLICATION e-stamp | |
| 5861 | 710102041502021 | LLYOD LIMITED | Interlocutory Application (I.B.C) | 2016 | PETITION IB (IBC)/731(PB)2018 | Divvanshu | paper missed section wrong | 17/06/2021 |
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| | | COMMERCIAL TAXES | | | COMPANY | | case type wrong e- stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please | |
| 5862 | 710102043042024 | DEPARTMENT VS | Interlocutory Application | Sec 42 | PETITION IB | Vidhan | stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi | 25/06/2024 |
| 5862 | 710102043042021 | DEPARTMENT VS SANJAY GUPTA AKHILESH GUPTA VS | (I.B.C) Interlocutory Application | Sec 42 Application under any | | Vidhan Akhilesh Kumar | stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please | 25/06/2021 |
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| 5863 | 710102046182021 | DEPARTMENT VS SANJAY GUPTA ÄKHILESH GUPTA VS PAWAN KUMAR SINGAL C. VITTAL VS TECPRO | (LB.C) Interlocutory Application (LB.C) | Application under any other provisions- IBC | PETITION IB (IBC)/132(PB)2017 COMPANY PETITION IB | Akhilesh Kumar Gupta | stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages main case not link with application file is in doubt about intervention sign missing in application page and 28 page not | 8/7/2021 |
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| 3070 | 07 10 102007 59202076 | BIBHUTI BHUSHAN | IBC Officer Sec 9 | (IBC)/379(ND)2020 | ming@ncit.gov.m | 2//0//2021 |
| | | BISWAS & ORS Vs. M/S ANSAL PROPERTIES | | COMPANY | | |
| | | AND INFRASTRUCTURE | | PETITION IB | | |
| 5877 | 0710102033262021/1 | LIMITED | IBC under Sec 7 | (IBC)/330(ND)2021 | Stamp paper missing | 15/07/2021 |
| | | BISHUTI BHUSHAN BISWAS & ORS Vs. M/S | | | | |
| | | ANSAL PROPERTIES | | COMPANY | | |
| 5878 | 0710102033262021/2 | AND INFRASTRUCTURE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/330(ND)2021 | Stamp paper missing | 28/07/2021 |
| 3070 | 07 10 10203320202172 | BIBHUTI BHUSHAN | ibo under sec i | (IBC)/330(NB)2021 | Stamp paper imissing | 20/07/2021 |
| | | BISWAS & ORS Vs. M/S | | COMPANY | | |
| | | ANSAL PROPERTIES AND INFRASTRUCTURE | | COMPANY PETITION IB | | |
| 5879 | 0710102033262021/3 | LIMITED | IBC under Sec 7 | (IBC)/330(ND)2021 | Stamp paper missing | 28/07/2021 |
| | | SAVITA RANI BAKSHI Vs. EARTHCON | | INTERLOCUTORY APPLICATION | | |
| | | UNIVERSAL | | (I.B.C)/2230(ND)20 | | |
| 5880 | 0710102034622021/2 | INFRATECH PRIVATE INDU KUMAR AND ORS | Sec 60(5) | 21 INTERLOCUTORY | No index, no pagination | 20/07/2021 |
| | | Vs. SAHA INFRATECH | | APPLICATION | | |
| 5881 | 0710102035832021/1 | PRIVATE LTD | Sec 60(5) | (I.B.C)/2275(ND)20 | Stamp paper missing | 9/7/2021 |
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| | | INDU KUMAR AND ORS | | APPLICATION | Page no. 804 - 817 pages | |
| 5882 | 0710102035832021/2 | Vs. SAHA INFRATECH PRIVATE LTD | Sec 60(5) | (I.B.C)/2275(ND)20 21 | not clear, Page no. 924 Stamp paper missing | 9/7/2021 |
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| | | | | INTERLOCUTORY | Page no, 1048 - 1051 | |
| | | INDU KUMAR AND ORS Vs. SAHA INFRATECH | | APPLICATION (I.B.C)/2275(ND)20 | wrong e-filing application should be | |
| 5883 | 0710102035832021/3 | PRIVATE LTD | Sec 60(5) | 21 | file in IA | 12/7/2021 |
| | | MS. PUNITA KHATTER | | COMPANY | | |
| | | Vs. MS. EXPLORERS TRAVELS & TOURS | Sec 272 of the | PETITION (COMPANIES | Vakalatnama Not Filed | |
| 5884 | 0710204000182016/6 | PVT. PVT. LTD. & ORS. | Companies Act , 2013 | ACT)/3(ND)2016 | properly | 28/07/2021 |
| | | NAVYUG IRON TRADERS Vs. AIR | | COMPANY | | |
| | | MOVEMENT AND | | PETITION IB | Page No 3 Proof of service according to | |
| 5885 | 0710102006102020/4 | CONTROL SYSTEM | IBC Under Sec 9 | (IBC)/504(ND)2020 | PDF Not clear | 26/07/2021 |
| | <u> </u> | VJ INFRATECH PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | Index and E-stamp | |
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| 5886 | 0710102006622021/3 | COMPANIES AND ANR | Sec 252 (1) | ACT)/40(ND)2021 | document | 28/07/2021 |
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| | | MAHAGUN INDIA | Sec. 230-232 - Second | COMPANIES | according to PDF Not | |
| 5887 | 0710102008572021/2 | PRIVATE LIMITED | Motion | ACT)/33(PB)2021 | filed properly | 28/07/2021 |
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| | | LIMITED Vs. | | AMALGAMATION(| E-stamp missing, Page No 11 Affidavit | |
| 5000 | 0740402000570004/2 | LIMITED Vs. MAHAGUN INDIA | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | No 11 Affidavit according to PDF Not | 28/07/2024 |
| 5888 | 0710102008572021/3 | LIMITED Vs. | Sec. 230-232 - Second Motion | AMALGAMATION(| No 11 Affidavit | 28/07/2021 |
| 5888 | 0710102008572021/3 | LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED STELLA INDUSSTRIES LIMITED Vs. | | AMALGAMATION(COMPANIES ACT)/33(PB)2021 COMPANY | No 11 Affidavit according to PDF Not | 28/07/2021 |
| 5888 | 0710102008572021/3 | LIMITED VS. MAHAGUN INDIA PRIVATE LIMITED STELLA INDUSSTRIES LIMITED VS. CASABLANCA | | AMALGAMATION(COMPANIES ACT)/33(PB)2021 COMPANY PETITION | No 11 Affidavit according to PDF Not filed properly | 28/07/2021 |
| 5888 | 0710102008572021/3 0710102010192021/2 | LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED STELLA INDUSSTRIES LIMITED Vs. | | AMALGAMATION(COMPANIES ACT)/33(PB)2021 COMPANY | No 11 Affidavit according to PDF Not filed properly Same Affidavit | 28/07/2021 28/07/2021 |

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| | | INFRASTRUCTURES | | COMPANY | according to PDF Not clear, True Copy sign | |
| 5890 | 0710102018462021/1 | PRIVATE LIMITED Vs. SUPERTECH LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/233(ND)2021 | missing in Page Nos 4 to 9 according to PDF | 28/07/2021 |
| 0000 | 071010201040202171 | | ibo onder occ s | COMPANY | | 20/01/2021 |
| 5891 | 0710102168452019/4 | ASHU GUPTA Vs. SUNIL TANGRI | Sec. 45 (1) | APPLICATION(IBC) /327(ND)2020 | NEED TO ONE TIME FILE | 28/07/2021 |
| | | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K | | COMPANY | | |
| | | V DEVELOPERS | | PETITION IB | | |
| 5892 | 0710102169962019/14 | PRIVATE LIMITED PALLAVI JOSHI | IBC under Sec 7 | (IBC)/236(ND)2020 | index missing | 28/07/2021 |
| | | BAKHRU CREDITOR | | COMPANY | NEED TO ALL BAGES | |
| 5893 | 0710200420362018/83 | Vs. UNIVERSAL BUILDWELL PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/456(ND)2018 | NEED TO ALL PAGES SIGN | 28/07/2021 |
| | | TRANS CONSTRUCTION | | COMPANY APPEAL(COMPANI | | |
| | | CONSULTANCY PVT | | ES | | |
| 5894 | 0710102017822021/1 | LTD Vs. REGISTRAR SHALU KHANNA Vs. | Sec 252 (3) | ACT)/72(ND)2021 COMPANY | STAMP MISSING | 26/07/2021 |
| | | FUSEBASE ELTORO | | APPLICATION(IBC) | | |
| 5895 | 0710102018242020/3 | PVT LTD TARU PROJECTS | Sec 60(5) | /1179(ND)2020 COMPANY | No Index , No pagination | 28/07/2021 |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | | |
| 5896 | 0710102020922021/1 | REGISTRAR OF COMPANIES | Sec 252 (1) | ES ACT)/78(ND)2021 | STAMP MISSING | 26/07/2021 |
| | | SYNDICATE BANK Vs. BULLAND BUILDTECH | | COMPANY PETITION IB | | |
| 5897 | 0710102102622019/10 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/1744(ND)201 | INDEX MISSING | 28/07/2021 |
| | | NISHANT GAURAV | Application under any | INTERLOCUTORY APPLICATION | Wrong e-filing, need to | |
| 5898 | 7.10E+14 | GUPTA Vs. | other provisions- IBC | (I.B.C)/3033(ND)20 COMPANY | file in IA | 27/07/2021 |
| | | SUBHASH TECHNOLOGIES PVT. | | APPEAL(COMPANI | | |
| 5899 | 0710102060022019/2 | LTD. Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | ES ACT)/343(ND)2019 | Stamn naner missing | 24/03/2021 |
| 3033 | 0.10102000022019/2 | RAM NIWAS & SONS Vs. | OCC 202 (1) | COMPANY | Stamp paper missing | <u></u> |
| 5900 | 0710102075392019/14 | PALM DEVELOPERS PRIVATE LTD. | IBC Under Sec 9 | PETITION IB (IBC)/894(ND)2019 | True copy sign missing on every page | 19/02/2021 |
| | | PVM INNVENSYS PRIVATE LIMITED Vs. | | INTERLOCUTORY APPLICATION | | |
| 5901 | 0710102085852020/4 | SHYAM ARORA | Sec 60(5) | (I.B.C)/3874(ND)20 | Wrong index, no pagination | 23/07/2021 |
| | | STATE BANK OF INDIA Vs. JKM INFRA | | COMPANY PETITION IB | Page no. 657 hindi | |
| 5902 | 0710102097842019/3 | PROJECTS LIMITED | IBC under Sec 7 | (IBC)/1693(ND)201 | translation missing | 20/07/2021 |
| | | SHOBHA CARDS PRIVATE LIMITED Vs. | | COMPANY | | |
| 5000 | 07404000 1000000 | KANODIA | IDO Hada - O C | PETITION IB | | 20/07/2024 |
| 5903 | 0710102043922021/1 | TECHNOPLAST JMS STEEL & POWER | IBC Under Sec 9 | (IBC)/341(ND)2021 COMPANY | Stamp paper missing | 28/07/2021 |
| | | CORPORATION Vs. S.T. CONSTRUCTIONS PVT | | PETITION IB (IBC)/1049(ND)201 | | |
| 5904 | 0710102079912019/10 | LTD | IBC Under Sec 9 | 9 | No Index , no pagination | 28/07/2021 |
| | | YES BANK LIMITED Vs. TULIP STAR HOTELS | | COMPANY PETITION IB | True copy sign missing | |
| 5905 | 0710102158182019/7 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/3256(ND)201 | on every page | 28/07/2021 |
| | | ATHENA WEALTH ADVISORS PVT. LTD. | | INTERLOCUTORY APPLICATION | Stamp paper missing, file both documents | |
| 5906 | 0710102002242021/1 | Vs. CS SATYADEVI VIJAY SINGH MANN Vs. | Rule 11 of NCLT, 2016 | (I.B.C)/129(ND)202 INTERLOCUTORY | separately | 6/7/2021 |
| | | KANODIA | | APPLICATION | Wrong e-filing, need to | |
| 5907 | 0710102007482021/1 | TECHNOPLAST | Sec 60(5) | (I.B.C)/3106(PB)202 | file in IA | 28/07/2021 |
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| | | RAMBARAN SINGH | | | No index no pagination | |
| | | APEX PRIVATE LIMITED Vs. HARJI | | COMPANY | in written submission, True copy sign missing | |
| | 074040000 | ENGINEERING WORK | IDO Harle C. C | PETITION IB | on every page, file both | 20/07/200 |
| 5908 | 0710102007592020/9 | PRIVATE LIMITED LEVCON VALVES | IBC Under Sec 9 | (IBC)/379(ND)2020 | documents separately | 28/07/2021 |
| | | PRIVATE LIMITED Vs. ENERGO ENGINEERING | | COMPANY PETITION IB | Wrong a filing sand to | |
| 5909 | 0710102014202017/9 | PROJECTS LIMITED | IBC Under Sec 9 | (IBC)/160(PB)2017 | Wrong e-filing , need to file in IA | 20/07/2021 |
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| | | | | COMPANY | in Page Nos 10 to 16 according to PDF, Proof | |
| | | GAV DEVELOPERS PVT | | PETITION | of service missing, | |
| 5910 | 0710102022662020/10 | LTD Vs. SHUBH ADVISORS PVT LTD | Sec. 241(1) | (COMPANIES ACT)/49(PB)2020 | Affidavit document filed twice | 28/07/2021 |
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| | | GAV DEVELOPERS PVT LTD Vs. SHUBH | | PETITION (COMPANIES | in Page Nos 10 to 16 according to PDF, Proof | |
| 5911 | 0710102022662020/9 | ADVISORS PVT LTD | Sec. 241(1) | ACT)/49(PB)2020 | of service missing | 28/07/2021 |
| | | MANAV CHAWLA Vs. MAGIC INFO | Rule 11 of NCLT, 2016,Rule 11 of NCLT, | CONTEMPT PETITION | | |
| 5912 | 0710102023782021/1 | SOLUTIONS PRIVATE | 2016,Rule 11 of NCLT, | (IBC)/4(ND)2021 | Wrongly filed | 5/7/2021 |
| | | SMS INTEGRATED FACILITY SERVICES | | | | |
| | | PRIVATE LIMITED Vs. VENICE MAINTENANCE | | COMPANY PETITION IB | | |
| 5913 | 0710102157722019/4 | LLP | IBC Under Sec 9 | (IBC)/307(ND)2020 | stamp missing | 28/07/2021 |
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| | | UMESH GARG VS | | Application under any | COMPANY PETITION IB | | master index missed please delete previous | |
| 5914 | 710102035672021 | PUNEET GEOL | | other provisions- IBC | (IBC)/449(PB)2019 | ABHISHEK | document | 18/05/2021 |
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| | | RAJ KUMAR GUPTA VS | | Application under any | PETITION IB | | 24363846 e- | |
| 5915 | 710102041092021 | MS.NANDANI SINGH ANIL KUMAR VS | | other provisions- IBC Application under any | (IBC)/258(ND)2020 COMPANY | Raj | filing@nclt.gov.in | 15/06/2021 |
| 5916 | 710102043892021 | PUNJAB NATIONAL | | other provisions- IBC | PETITION IB | Yash Agarwal | wrong filing | 29/06/2021 |
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| | | | | | COMPANY PETITION IB | | 66(1) please write complete section in the | |
| | | ASHOK KUMAR VS | | | (IBC)/1411(ND)201 | | petition,Section | |
| 5917 | 710102051002021 | SHYATTO RAHA M/S A S | | Sec 66(1) | 8 | ASHOK KUMAR | mismatch: | 23/07/2021 |
| | | CONSTRUCTION VS | | Application under any | | | | |
| 5918 | 710102050812021 | AEGIS VALUE HOMES | | other provisions- IBC | | MAHJABEEN | MAIN CASE NOT LINK | 22/07/2021 |
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| | | BLUEBERRY NETWORK | | | | | missed,Supporting affidavit missed, | |
| | | PVT LTD VS | | | | | Vakaltnama missed, | |
| | | REGISTRAR OF | Company | | | | kindly make one pdf | |
| 5919 | 710102018522021 | COMPANIES DELHI | Appeal(Companies Act) | Sec 252 (1) | | Manish | after that upload petition | 4/3/2021 |
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| 5920 | 710102023742021 | SANJAY BHATIA VS ROC | Company Appeal(Companies Act) | Sec 252 (3) | | RAKESH KUMAR | & Income tax | 24/03/2021 |
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| | | | CA(A) Merger and | | | | | |
| | | OF COMPANIES NEW | Amalgamation(Compani | Sub-section (I) of section | | PARVEEN | | |
| 5921 | 710102028842021 | DELHI & HARYANA | es Act) | 230 | | RASTOGI | page 99 missed | 10/4/2021 |
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| | | RESORTS PVT. LTD. Vs. ASCOT HOTELS | | | PETITION (COMPANIES | | | |
| 5924 | 0710102032752018/40 | AND RESORTS | | Section 420 | ACT)/144(ND)2016 | | Vakalatnama missing | 29/07/2021 |
| | | INCOME TAX OFFICER Vs. REGISTRAR OF | | | COMPANY | | · | |
| | | COMPANIES M/S GREY | | | APPEAL(COMPANI | | | |
| 5025 | 0740402024202040/2 | HEAVEN HEALTHCARE | | Sec 252 (1) - By | ES ACT//51/ND/2019 | | Proof of comics | 20/07/2024 |
| 5925 | 0710102034202018/3 | PVT LTD DREAM PROCON PVT | | Government Body | ACT)/51(ND)2019 INTERLOCUTORY | | Proof of service missing Wrongly filed, | L0/01/2021 |
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| 5926 | 0710102041672021/2 | SHARMA | | Sec 60(5) | (I.B.C)/3044(ND)20 | | Caveat Folder | 29/07/2021 |

| | | IABW INFRASTRUCTURE | | | | |
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| | | ALCHEMIST ASSET RECONSTRUCTION | | APPLICATION (I.B.C)/3067(PB)202 | | |
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| | | POONAM AGRAWAL Vs. | | PETITION | according to PDF Wrongly filed;it should | |
| 5929 | 0710102060782020/2 | KURINJI METALS PRIVATE LIMITED | S 244(4) | (COMPANIES | be of Rs.100, | 23/07/2021 |
| 5929 | 0710102060782020/2 | PRIVATE LIMITED | Sec. 241(1) | ACT)/75(ND)2020 | Vakalatnama missing | 23/07/2021 |
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| 5000 | 07404004000555555 | RATTAN INDIA PVT | IDO Hadar Octob | (IBC)/2558(ND)201 | should be filed in two | 20/07/2021 |
| 5930 | 0710102126052019/14 | LIMITED S.A. EQUIPMENTS | IBC Under Sec 9 | 9 COMPANY | volumes | 29/07/2021 |
| 5024 | 07101021224820404 | PRIVATE LIMITED Vs. | IBC Under Sec 9 | PETITION IB | NEED TO SIGN ALL | 28/07/2024 |
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| 5932 | 0710102147362019/3 | LTD Vs. NIBULA PRINT & PACK PVT. LTD. | Sec 30 | APPLICATION(IBC) /1512(ND)2019 | NOTARY MISSING | 28/07/2021 |
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| 5933 | 0710102009932021/1 | NITESH BHARDWAJ Vs. SAMITA BHARDWAJ | Sec. 242(4),Rule 11 of NCLT | APPLICATION(CO MPANIES | CA NO NOT MENTION | 28/07/2021 |
| | | A.B STAINLESS STEEL | | COMPANY | | |
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| | | UTSAV SECURITIES | | INTERLOCUTORY | | |
| 5935 | 0710102030102020/1 | PRIVATE LIMITED Vs. SNS DIAGNOSTICS | Application under any other provisions- IBC | APPLICATION (I.B.C)/2026(ND)20 | NEED TO IA FILE | 23/07/2021 |
| | | VAIBHAV FARMS PRIVATE LIMITED Vs. | Sec. 230-232 - Second | CP(AA) MERGER AND | | |
| | | DIGNITY BUILDCON | Motion,Sec. 230-232 - | AMALGAMATION(| True copy sign missing | |
| 5936 | 0710102119042020/2 | PRIVATE LIMITED SHAPOORJI PALLONI | Second Motion | COMPANIES COMPANY | on every page | 29/07/2021 |
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| 0001 | 0710102120072013/0 | VISHAKARMA TOOL | ibo onder occ s | COMPANY | | 25/01/2021 |
| 5938 | 0710102131602019/7 | WORKS Vs. MOR MUKAT MARKITING | IBC Under Sec 9 | PETITION IB (IBC)/3017(ND)201 | Wrong e-filing, need to file in IA | 29/07/2021 |
| | | EULER HERMES SINGAPORE BRANCH | | COMPANY | | |
| | | Vs. SHARDA MA | | PETITION IB | | |
| 5020 | 0740400440700040/2 | ENTERPRISES | IDC Hadaa Saa O | (IBC)/2884(ND)201 | True copy sign missing | 20/07/2024 |
| 5939 | 0710102142782019/3 | PRIVATE LIMITED NORVIC SHIPPING | IBC Under Sec 9 | COMPANY | on every page | 29/07/2021 |
| | | NORTH AMERICA INC. Vs. SHARDA MA | | PETITION IB (IBC)/3370(ND)201 | True copy sign missing | |
| 5940 | 0710102159062019/4 | ENTERPRISES PVT. | IBC Under Sec 9 | 9 | on every page | 29/07/2021 |
| | | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K | | COMPANY | | |
| 5044 | 074040040000040/00 | V DEVELOPERS | 100 1 0 7 | PETITION IB | Page no. 125-137, 161- | 00/07/0004 |
| 5941 | 0710102169962019/22 | PRIVATE LIMITED LIC HOUSING FINANCE | IBC under Sec 7 | (IBC)/236(ND)2020 | 165, 168-195 not clear, | 29/07/2021 |
| | | PRIVATE LIMITED Vs. K V DEVELOPERS | | COMPANY PETITION IB | | |
| 5942 | 0710102169962019/24 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/236(ND)2020 | No Index, No pagination | 29/07/2021 |
| | | PALLAVI JOSHI BAKHRU CREDITOR | | COMPANY | | |
| | | Vs. UNIVERSAL | | PETITION IB | True copy sign missing | |
| 5943 | 0710200420362018/84 | BUILDWELL PVT. LTD. INCOME TAX OFFICER | IBC under Sec 7 | (IBC)/456(ND)2018 COMPANY | on every page | 29/07/2021 |
| | | WARD 12 (1) Vs. REGISTRAR OF | Sec 252 (3) - By | APPEAL(COMPANI ES | | |
| 5944 | 0710102143672019/1 | COMPANIES DELHI | Government Body | ACT)/162(ND)2020 | No Index, No Pagination | 27/04/2021 |
| | | ARKAY FABSTEEL SYSTEMS PRIVATE | | | | |
| | | LIMITED Vs. THE | | COMPANY | | |
| | | AMERICAN SWAN LIFESTYLE COMPANY | Sub-Section (1) 0f | PETITION (COMPANIES | True Copy sign missing in Page Nos 14 to 140 | |
| 5945 | 0710102165222019/2 | PRIVATE LIMITED | Section 66. | ACT)/181(ND)2019 | according to PDF | 29/07/2021 |
| | | M/S NUPUR FINVEST PRIVATE LIMITED Vs. | | | True COpy sign missing | |
| | | M/S UNNATI FORTUNE HOTMART PRIVATE | | COMPANY PETITION IB | in Page Nos 5 to 29 | |
| 5946 | 0710102406072018/14 | LIMITED | IBC under Sec 7 | (IBC)/449(PB)2018 | according to PDF, Proof of service missing | 29/07/2021 |
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| | | AMIT KUMAR SINHA | | COMPANY | Technical Issue 011- | |
| 5947 | 0710102027432021/1 | AND ORS Vs. IREO PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/239(ND)2021 | 24363846 e- filing@nclt.gov.in | 29/07/2021 |
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| | | AMIT KUMAR SINHA AND ORS Vs. IREO | | COMPANY PETITION IB | to PDF, Same Affidavit of service document | |
| 5948 | 0710102027432021/2 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/239(ND)2021 | filed twice | 29/07/2021 |
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| | | ROBIN MITTAL Vs. | | | INTERLOCUTORY | | | |
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| 5949 | 0710102032912021/1 | TRADING ENGINEERS (INTERNATIONAL) LTD | | Sec 60(5) | APPLICATION (I.B.C)/2068(ND)20 | | 23 24 NOT CLEAR | 27/07/2021 |
| | | ROBIN MITTAL Vs. TRADING ENGINEERS | | | INTERLOCUTORY APPLICATION | | | |
| 5950 | 0710102032912021/2 | (INTERNATIONAL) LTD | | Sec 60(5) | (I.B.C)/2068(ND)20 | | 23 24 NOT CLEAR | 27/07/2021 |
| | | HARJEET SINGH CHADHA Vs. CHADHA | | | COMPANY PETITION | | | |
| | | MOTOR TRANSPORT | | | (COMPANIES | | NEED TO SIGN ALL | |
| 5951 | 0710102073662020/3 | COMPANY PRIVATE | | Sec. 241(1),Sec. 242(4) | ACT)/12(ND)2021 | | PAGES | 29/07/2021 |
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| | | KRISHAN PAL Vs. | | | COMPANY | | sign missing , Page no. | |
| | 0740400000000004 | S.D.ENGINEERSTECH PVT. LTD. | | IDO Hardan Oran | PETITION IB | | 16 - 44, 53 - 64, 75-109 | 00/07/0004 |
| 5952 | 0710102096832020/4 | ANUJ PARASHAR Vs. | | IBC Under Sec 9 | (IBC)/16(ND)2021 COMPANY | | pages not clear, | 29/07/2021 |
| | | REGISTRAR OF | | | APPEAL(COMPANI | | | |
| 5953 | 0710102102072020/2 | COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | ACT)/24(ND)2021 | | Stamp paper missing | 21/04/2021 |
| | | MIDWEST BIOFUEL | | ,,, | | | , , , , , , , , , , , , , , , , , , , | |
| | | INDIA PRIVATE LIMITED Vs. REGISTRAR OF | | | COMPANY APPEAL(COMPANI | | Merge documents in | |
| 5054 | 07404024024702024 | COMPANIES NCT OF | | Soc 252 (2) | ES | | single pdf with index | 20/07/2024 |
| 5954 | 0710102103172020/4 | DELHI & HARYANA DANSN | | Sec 252 (3) | ACT)/479(ND)2020 COMPANY | | and pagination | 29/07/2021 |
| | | INTERNATIONAL | | | PETITION IB | | More than 200 pages in | |
| 5955 | 0710102103852020/2 | BUILDING MATERIALS (BEIJING) CO. LTD. Vs. | | IBC Under Sec 9 | (IBC)/1044(ND)202 0 | | single volume, need true copy sign on every page | 29/07/2021 |
| | | ASHOK SETH Vs. | | | COMPANY | | | |
| 5956 | 0710102107982019/7 | GOLD WINE PRIVATE YOGESH | | IBC Under Sec 9 | PETITION IB | | Index missing | 29/07/2021 |
| | | GOPALAKRISHANA | | | COMPANY | | | |
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| | 0740400::5::5:: | ENTERPRISES Vs. | | IDO Harta Conf | (IBC)/2013(ND)201 | | not clear, True copy sign | 00/07/000 |
| 5957 | 0710102112472019/12 | SOLO METALS | | IBC Under Sec 9 | 9 | | missing on every page | 29/07/2021 |
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| | | RAVINDER PAL SINGH | | | | | e-stamp paper missed | |
| | | VS KST | | | COMPANY | | pG-25,26,56,58,124, hindi | |
| 5958 | 710102046142021 | INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/1757(PB)2018 | Ravinder Pal | 39,44, 126,127,128,131 to 135 master index missed | 0/7/2024 |
| 3330 | 710102040142021 | VIJENDER SHARMA VS | , | | COMPANY | Siligii | 135 master maex misseu | 3/1/2021 |
| 5959 | 710102046222021 | KST INFRASTRUCTURE | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/1362(PB)2018 | Viiondor | Master Index Missing | 9/7/2021 |
| 3333 | 710102046222021 | SHARP FERRO ALLOYS | | | COMPANY | vijender | 269-270 not clear and | 5///2021 |
| 5960 | 740402047592024 | LIMITED VS MAHENDER KUMAR KHANDELWAL | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016,Section 74 | PETITION IB (IBC)/202(PB)2017 | Vaibboy | some page is cut right side | 44/07/2024 |
| 5960 | 710102047582021 | EMPLOYEES | (1.6.0) | NCL1, 2016, Section 74 | (IBC)/202(FB)2017 | vaibilav | side | 14/07/2021 |
| | | PROVIDENT FUND ORGANISATION VS | Miscellaneous | Application under any | COMPANY PETITION IB | B. B. Pradhan | case type wrong and | |
| 5961 | 710102049192021 | ENERGO ENGINEERING | Application (IBC) | other provisions- IBC | (IBC)/160(PB)2017 | | marge into one pdf | 16/07/2021 |
| 5962 | 710102050512021 | MANORAMA SHANDILYA VS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Nidhi Vardhan | main case not link | 21/07/2021 |
| | | PANKAJ NARANG VS | | | COMPANY | | | |
| 5963 | 710102052972021 | ESSAR POWER M.P LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/236(ND)2020 | PANKAJ NARANG | sign and true copy missing section wrong | 29/07/2021 |
| | | ENKAY INDIA RUBBER | | | COMPANY | | Notary and Verified | |
| 5964 | 710102053512021 | CO PVT LTD VS SUMERU PROCESSORS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/1493(PB)2018 | RAJIV MALIK | Missing in Affidavit and Stamp Paper | 30/07/2021 |
| | | BRIJ NANDAN KALRA | · · · · · | p. 2 1 10 10 10 2 | COMPANY | mr mall x | | |
| | | VS M/S FRESHTECH HOSPITALITY PRIVATE | Interlocutory Application | Application under any | PETITION IB (IBC)/2574(ND)201 | | wrong section and case | |
| 5965 | 710102053952021 | LIMITED | | other provisions- IBC | 9 | BRIJ | type wrong | 1/8/2021 |
| | | MANISH AGARWAL VS MR. UDAYRAJ | Interlocutory Application | Sec 33(1) (b) (i) to (iii) r/w | COMPANY PETITION IB | | ÁFFIDAVIT MISSED STAMP PAPER NEED | |
| 5966 | 710102053882021 | PATWARDHAN | | Sec 33(3) | (IBC)/343(PB)2019 | ABHISHEK | RS100 | 1/8/2021 |
| | | SUDHANSHU GUPTA VS ANUJ JAIN INTERIM | | | | | | |
| | | RESOLUTION | | | COMPANY | | | |
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| 5967 | 710102053922021 | LIMITED & ORS | (I.B.C) | Rule 11 of NCLT, 2016 | 9 | Pankaj | SECTION WRONG | 1/8/2021 |
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| | | BRIGADIER RAJEEV VARMA VS TGB | Intervention Petition | | | | 405, 407, 410-433 double page numbering(and not | |
| 5968 | 710102052622021 | | Intervention Petition (IBC) | Sec 60(5) | | Dushyant | 405, 407, 410-433 double page numbering(and not clear), 25rs advocate welfare and 3rs court fee | |

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| | | A J ENTERPRISES VS KADAM DEVELOPERS | Company Batition IP | | | | missed, affidavit notarized, master data | |
| 5969 | 710102053272021 | PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gagan Chawla | missed. | |
| | | AXIS BANK LIMITED Vs. UNIVERSAL | | | INTERLOCUTORY APPLICATION | | Page No 55 Stamp paper wrongly filed; it should | |
| 5970 | 0710102027412020/1 | BUILDWELL PRIVATE | | Sec 60(5) | (I.B.C)/1697(ND)20 | | be of Rs 10 | 22/07/2021 |
| | | VISHAL SHARMA Vs. HANDS ON HANDS | | | COMPANY PETITION | | Page No 25 and 26 Not | |
| 5971 | 0710102031642021/1 | VENTURES PRIVATE LIMITED | | Soc 241(4) Soc 242(4) | (COMPANIES ACT)/78(PB)2021 | | Clear, Vakalatnama not Filed properly | 26/07/2021 |
| 5971 | 07 10 10203 164202 171 | LIMITED | | Sec. 241(1),Sec. 242(4) | ACT)/78(PB)2021 | | riled property | 26/07/2021 |
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| | | | | | | | Reply R4 document, | |
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| | | | | | INTERLOCUTORY APPLICATION | | to 47 according to PDF in Reply R6, | |
| | 07101000050000111 | SHASHI KANT NEMANI | | 0 - 40(4) - 4 - 0 - 44 (4) | (I.B.C)/2368(ND)20 | | Vakalatnama not Filed | 00/07/0004 |
| 5972 | 0710102035962021/1 | Vs. AMIT ARORA | | Sec 43(1) r/w Sec 44 (1) | CP(AA) MERGER | | properly | 30/07/2021 |
| 5973 | 0710102037232021/3 | GOVINDAM DRESSES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | AND AMALGAMATION(| | Index missing | 29/07/2021 |
| 3913 | 07 10 10203723202173 | DURGA PACKAGING | | Motion | | | index missing | 29/01/2021 |
| | | Vs. LIQUIDATOR OF TRISTAR GLOBAL | | | INTERLOCUTORY APPLICATION | | | |
| 507.4 | 0710100000000010 | INFRASTRUCTURE PVT | | 0 - 00(5) | (I.B.C)/2480(ND)20 | | I. d | 00/07/0004 |
| 5974 | 0710102038532021/2 | LIMITED-IN- STANDARD | | Sec 60(5) | 21 | | Index missing | 29/07/2021 |
| | | CHARTERED BANK Vs. 1.CHANDRA PRAKASH | | | INTERLOCUTORY | | | |
| | | (RESOLUTION | | | APPLICATION | | | |
| 5975 | 0710102046292021/1 | PROFESSIONAL FOR DIGNITY BUILDOON | | Rule 11 of NCLT, 2016 | (I.B.C)/2875(ND)20 21 | | Vakalatnama not Filed properly | 30/07/2021 |
| | | KRIT NARAYAN MISHRA Vs. | | | INTERLOCUTORY APPLICATION | | Short form of True Copy | |
| | | TOPNOTCH TRADING | | | (I.B.C)/3230(ND)20 | | sign not applicable in Page Nos 3 to 5 | |
| 5976 | 0710102052092021/1 | CORPORATION VARDHMAN LANDCON | | Sec 60(5) | 21 COMPANY | | according to PDF | 30/07/2021 |
| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | | |
| 5977 | 0710102063932020/5 | EMTEX ENGINEERING PRIVATE LIMITED | | Sec 252 (3) | ES ACT)/496(ND)2020 | | True Copy sign missing in MOA document | 30/07/2021 |
| | | RAKESH KUMAR NIGAM Vs. VARDHMAN | | | COMPANY | | | |
| | | ESTATES & | | Application under any | APPLICATION(IBC) | | Affidavit document filed | |
| 5978 | 0710102088212019/2 | DEVELOPERS(P) LTD. | | other provisions- IBC | /956(PB)2019 | | twice | 30/07/2021 |
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| | | NITESH BHARDWAJ Vs. | | | COMPANY PETITION | | properly, True COpy sign missing in Page | |
| | | JJV MARKETING & | | | (COMPANIES | | Nos 47 to 61 according | |
| 5979 | 0710102090052020/4 | HOTELS PVT. LTD. LAXMI STEELS | | Sec. 241(1) | ACT)/125(ND)2020 INTERLOCUTORY | | to PDF | 30/07/2021 |
| | | THROUGH RAHUL SINGHAL Vs. VIJAY | | | APPLICATION (I.B.C)/190(ND)202 | | | |
| 5980 | 0710102096602020/3 | KUMAR GUPTA | | Sec 60(5) | 1 | | Wrongly filed | 30/07/2021 |
| | | | | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. | COMPANY | | | |
| | | ASHMEET SINGH Vs. | | 243(1) (b),Application | PETITION (COMPANIES | | | |
| 5981 | 0710102098252020/8 | MSD TELEMATICS PRIVATE LIMITED | | under any other provisions ,Application | ACT)/148(PB)2020 | | Vakalatnama missing | 30/07/2021 |
| | | LOGANI HEALTHCARE INTERNATIONAL | | | | | E-stamp missing, Short form of True Copy sign | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | not applicable in Page | |
| 5982 | 0710102119562020/1 | REGISTRAR OF COMPANIES | | Sec 252 (3) | APPEAL(COMPANI ES ACT)/1(ND)2021 | | Nos 6 to 16 according to PDF | 27/07/2021 |
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| | | CREATIVE SERVICES PVT LTD Vs. | | | | | Page Nos 26 to 34 and 36 according to PDF Not | |
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| 5983 | 0710102120592019/2 | DEVELOPERS PRIVATE LIMITED | | Application under any other provisions- IBC | APPLICATION(IBC) /1847(PB)2019 | | missing in Page Nos 8 to 39 according to PDF | 20/07/2021 |
| | | STRAIGHT EDGE CONTRACTS PVT. LTD. | | | COMPANY PETITION IB | | y . | |
| | | Vs. THREE C | | | (IBC)/2721(ND)201 | | Same Document filed | |
| 5984 | 0710102138062019/12 | SHELTERS PVT. LTD. M/S SYNERGY | | IBC Under Sec 9 | 9 | | twice | 30/07/2021 |
| | | PROPERTY | | | COMPANY | | | |
| | | DEVLOPMENT SERVICES PVT. LTD. | | | COMPANY PETITION IB | | | |
| 5985 | 0710200410572018/12 | Vs. PRIDE HOTEL LTD. | | IBC Under Sec 9 | (IBC)/271(ND)2018 | | E-stamp missing | 30/07/2021 |

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| | | JAGJIT SINGH SURI Vs. REGISTRAR OF | | APPEAL(COMPANI ES | not applicable in Page Nos 5 to 11 according to | |
| 5986 | 0710102013302021/1 | COMPANIES | Sec 252 (3) | ACT)/70(ND)2021 | PDF | 26/07/2021 |
| | | SHER SINGH ESTATES PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
| 5007 | 0740400042222004/4 | THE REGISTRAR OF COMPANIES DELHI | See 252 (4) | ES | F -4 | 20/07/2024 |
| 5987 | 0710102013332021/1 | MAHENDER KUMAR Vs. | Sec 252 (1) | ACT)/75(ND)2021 COMPANY | E-stamp missing | 20/07/2021 |
| 5988 | 0710102013402020/2 | REGISTRAR OF COMPANIES | | APPEAL(COMPANI ES | E-stamp missing | 27/07/2021 |
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| | | LIMITED Vs. | | APPEAL(COMPANI | not applicable in Page Nos 6 to 14 according to | |
| 5989 | 0710102014182021/1 | REGISTRAR OF COMPANIES | Sec 252 (3) | ES ACT)/65(ND)2021 | PDF | 22/06/2021 |
| | | M/S HECTOR REALCON PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
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| 5990 | 0710102017002021/2 | COMPANIES INCOME TAX OFFICER | Sec 252 (3) | ACT)/68(ND)2021 | E-stamp missing | 27/07/2021 |
| | | Vs. REGISTRAR OF | | COMPANY | | |
| | | COMPANIES M/S SATIJA BUILDERS AND | Sec 252 (1) - By | APPEAL(COMPANI ES | | |
| 5991 | 0710102032572018/4 | FINANCIERS LTD | Government Body | ACT)/980(ND)2018 | Wrongly filed | 30/07/2021 |
| | | SHALU KHANNA RESOLUTION | | | | |
| | | PROFESSIONAL OF | | INTERLOCUTORY | | |
| | | INTERNATIONAL COIL LIMITED Vs. M/S BIGUR | | APPLICATION (I.B.C)/147(ND)202 | Document not Filed | |
| 5992 | 0710102000852021/2 | FINANCE LIMITED & SHALU KHANNA | Sec 60(5) | 1 | properly | 30/07/2021 |
| | | RESOLUTION | | | | |
| | | PROFESSIONAL OF INTERNATIONAL COIL | | INTERLOCUTORY APPLICATION | | |
| | | LIMITED Vs. | Sec 33(1) (b) (i) to (iii) r/w | (I.B.C)/394(ND)202 | Affidavit Document not | |
| 5993 | 0710102002292021/2 | PARAMJEET SINGH BHARAT BHUSHAN | Sec 33(3) | 1 COMPANY | filed properly | 30/07/2021 |
| 5994 | 0740402002772020/0 | AGARWAL Vs. BHARAT NIDHI LIMITED | C F0/2) | PETITION (COMPANIES | Index missing, Proof of service missing | 30/07/2021 |
| | 0710102002772020/8 | SEITZ GMBH Vs. SEITZ | Sec. 58(3) | COMPANY | Synopsis document filed | |
| 5995 | 0710102006742019/17 | INDIA PRIVATE LIMITED SHALU KHANNA | IBC Under Sec 9 | PETITION IB | twice | 30/07/2021 |
| | | RESOLUTION | | | | |
| | | PROFESSIONAL OF INTERNATIONAL COIL | | INTERLOCUTORY | | |
| | | LIMITED Vs. M/S COIL | | APPLICATION | Affidavit Daawaat aat | |
| 5996 | 0710102009722021/2 | COMPANY PVT LTD & ORS | Sec 60(5) | (I.B.C)/678(ND)202 1 | Affidavit Document not filed properly | 30/07/2021 |
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| | | GODDONE | | | Page No 7 according to | |
| | | INFRASTRUCTURES | | COMPANY PETITION IB | PDF Not clear, Court Fee | |
| 5997 | 0710102018462021/2 | PRIVATE LIMITED Vs. SUPERTECH LIMITED | IBC Under Sec 9 | (IBC)/233(ND)2021 | stamp missing in Vakalatnama, | 30/07/2021 |
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| | | RAJEEV RANJAN Vs. | | COMPANY PETITION IB | True Copy sign missing in Page Nos 3 to 7 | |
| 5998 | 0710102021892021/2 | SUPERTECH LIMITED | IBC under Sec 7 | (IBC)/240(ND)2021 | according to PDF | 30/07/2021 |
| 5999 | 0710102024162021/2 | GEETA ANAND Vs. KIRAN MARTIN GOLLA | Sec 42 | COMPANY APPEAL | Vakalatnama Not filed properly | 8/7/2021 |
| | 0.1010202110202112 | | 000 12 | INTERLOCUTORY | | 0.7.2021 |
| 6000 | 0710102034832021/1 | GEETA ANAND Vs. KIRAN MARTIN GOLLA | Sec 60(5) | APPLICATION (I.B.C)/2226(ND)20 | Page no. 1 - 9 true copy sign missing | 8/7/2021 |
| | | KALIBER ASSOCIATES | | | 3 | |
| | | PRIVATE LIMITED Vs. LVS ESTATES PRIVATE | | COMPANY PETITION IB | | |
| 6001 | 0710102042842021/1 | LIMITED NORTHERN ARC | IBC under Sec 7 | (IBC)/314(PB)2021 COMPANY | Back date affidavit, | 30/07/2021 |
| | | CAPITAL LIMITED Vs. | | PETITION IB | Page no. 5 translation | |
| 6002 | 0710102102212019/5 | FIVE CORE | IBC under Sec 7 | (IBC)/1671(ND)201 9 | copy missing, true copy sign missing | 30/07/2021 |
| | | SURESH KUMAR | | | | |
| | | BANSAL LIQUIDATOR OF GAGAN DISTILLERS | Application under any | | | |
| | | AND BEVERAGES PVT. LTD. Vs. MR. GAGAN | other provisions- | INTERLOCUTORY | | |
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| 6003 | 0710102102572020/4 | SUSPENDED DIRECTOR OF CD | IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1) | (I.B.C)/5228(ND)20 20 | copy missing, true copy sign missing | 30/07/2021 |
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| 6004 | 0710102110112020/2 | Vs. MASTANA FOODS PVT LTD | Sec 60(5) | (I.B.C)/5459(PB)202 0 | Court fees and welfare missing on vakalatnama | 12/4/2021 |
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| 6005 | 0710102110112020/3 | Vs. MASTANA FOODS PVT LTD | Sec 60(5) | (I.B.C)/5459(PB)202 0 | Court fees and welfare missing on vakalatnama | 12/4/2021 |
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| 6006 | 0710102139912019/2 | LIMITED SAKSHI PINCAP PVT. | IBC Under Sec 9 | 9 | sign missing | 30/07/2021 |
| | | LTD. Vs. | | COMPANY | | |
| 6007 | 0710102406882018/13 | CELEBRATION CITY PROJECTS PVT. LTD. | IBC under Sec 7 | PETITION IB (IBC)/740(PB)2018 | Wrong e-filing, need to file in IA | 28/07/2021 |
| | | MR SUNIL CHOPRA Vs. | | COMPANY PETITION | | |
| | | M/S RADHA BALLABH PROPERTIES PRIVATE | | (COMPANIES | Wrong e-filing, need to | |
| 6008 | 0710102409372018/5 | LIMITED | Sec. 241(1),Sec. 242(4) | ACT)/101(PB)2018 | file in IA | 30/07/2021 |

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| 0000 | | SWASTIK INTERCHEM PVT. LTD. Vs. A M | | | COMPANY PETITION IB | | True copy sign missing | |
| 6009 | 0710120005622018/26 | VINYT PVT. LTD. | IB | C Under Sec 9 | (IBC)/1005(ND)201 | | on every page | 30/07/2021 |
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| | | Vs. SUBHASH KUMAR | | | (I.B.C)/4169(PB)202 | | index same as hard copy | |
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| | | M/s. Craft Infrastructure | | fees and welfare fees |
| 6031 | 0710000047472021 | Pvt. Ltd. | | missing on vakalatnama 13/07/2021 |
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| 6032 | 0710000046052021 | Reconstruction Ltd. Mr. Narender Kumar | | vakalatnama, 08/07/2021 |
| 6033 | 0710000043172021 | Sharma CLUB SUMAN | | Vakalatnama missing 25/06/2021 |
| | | HOLIDAYS PRIVATE LIMITED Vs. SH. | | Page no. to mention in |
| 6034 | 710102002512019 | KAMAL HARJANI(ROC | Sec 252 (3) | Index, no pagination |
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| 6025 | 74040200222222 | CAMP SMA PVT. LTD. Vs. | Sec. 230-232 - Second | Documents not |
| 6035 | 710102003222020 | MAA MUNDESHWARI | Motion | available, please refile |
| | | SECURITY SERVICES PRIVATE LIMITED Vs. | | |
| 6036 | 710102003422020 | ROC NCT OF DELHI DAWAR BUILDERS | Sec 252 (3) | No index, no pagination |
| 6037 | 710102004732021 | PRIVATE LIMITED Vs. BLACKIE & SON | Sec 252 (3) | No Index, No Pagination |
| 6038 | 710102007032020 | (CALCUTTA) PVT LTD | Sec. 230-232, Sec 234 | Order copy missing |
| | | INDIA EDUCATION SERVICES PRIVATE | Sub-section (I) of section | |
| 6039 | 710102010112019 | LIMITED Vs. MASCOT BUILDWELL | 230 | No Pagination |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | |
| 6040 | 710102011862020 | COMPANIES OF NCT OF DELHI & HARYANA | Sec 252 (1) | No Index, No pagination |
| 0040 | 710102011002020 | ADITI AUTOMATION Vs. | Sec 232 (1) | No index, No pagniation |
| 6041 | 710102013582019 | REGISTRAR OF COMPANIES | Sec 252 (3) | Wrong pagination |
| 6042 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES | IBC Under Sec 9 | Documents not available, please refile |
| 6043 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES | IBC Under Sec 9 | Documents not available, please refile |
| | | BROOK WEALTH MANAGEMENT PVT | Sub-section (I) of section | Documents not |
| 6044 | 710102014522018 | LTD Vs. | 230 | available, Please refile |
| | | BROOK WEALTH MANAGEMENT PVT | Sub-section (I) of section | Documents not |
| 6045 | 710102014522018 | LTD Vs. M/S SOHAM DWELLING | 230 | available, please refile |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | |
| 6046 | 710102016952021 | COMPANIES | Sec 252 (3) | No Index, No pagination |
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| 6047 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | Sec. 230-232, Sec 234 | Documents not available, please refile |
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| | | AIRCITY FOOTCARE | | Documents not |
| 6048 | 710102017082019 | PVT. LTD. Vs. | Sec. 230-232, Sec 234 | available, please refile |
| | | AIRCITY FOOTCARE | | Description of |
| 6049 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | Sec. 230-232, Sec 234 | Documents not available, please refile |
| | | DAKSHNESHWAR INFRASTRUCTURE AND | Sec. 230-232 - Second | |
| 6050 | 710102017952020 | OTHERS Vs. SAMSUNG SDS INDIA | Motion | Index missing |
| | | PRIVATE LIMITED Vs. SAMSUNG DATA | | |
| | 740400000000000000000000000000000000000 | SYSTEMS INDIA PVT | 0000 000 0 000 | Documents not |
| 6051 | 710102020422021 | LIMITED | Sec. 230-232, Sec 234 | available, please refile |
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| | | MACQUIRIE BANK | | |
| | | LIMITED Vs. SHILPI CABLE TECHNOLOGIES | Application under any | True copy sign missing on every page, need |
| 6052 | 710102020792018 | LIMITED SAMSUNG SDS INDIA | other provisions- IBC Sec. 230-232 - Second | index on every volume, Documents not |
| 6053 | 710102027872021 | PRIVATE LIMITED Vs. | Motion | available, please refile |
| | | M/S A.V. COMPUTERS PRIVATE LIMITED Vs. | | |
| 6054 | 710102030072020 | M/S MERCURY FABRICS PRIVATE | Sub-section (I) of section 230 | Documents not available, please refile |
| 6055 | 710102031492021 | RITESH SPINNING MILLS LIMITED Vs. | Sec. 230-232 - Second Motion | Documents not available, please refile |
| | | INCOME TAX OFFICER Vs. GREEN LINE | Sec 252 (1) - By | |
| 6056 | 710102034022018 | AUTOMOTIVES PVT | Government Body | Stamp paper missing |
| 6057 | 710102037232021 | GOVINDAM DRESSES PRIVATE LIMITED Vs. | Sec. 230-232 - Second Motion | Documents not available, please refile |
| 6058 | 710102039952021 | ROBUST CAST & GEARS PRIVATE | Sec. 230-232 - Second Motion | Affidavit not varified |
| 6059 | 710102039952021 | ROBUST CAST & GEARS PRIVATE | Sec. 230-232 - Second Motion | Documents not available, please refile |
| | | DHARAM SINGH Vs. REGISTRAR OF | | Documents not |
| 6060 | 710102061462020 | COMPANIES | Sec 252 (3) | available, please refile |
| | | NAMAN BROKING SOLUTIONS PRIVATE | | Documents not |
| 6061 | 710102061892019 | LIMITED Vs. | Sec. 230-232, Sec 234 | available, please refile |
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| | | UPFRONT TRADING PRIVATE LIMITED Vs. | | | | | | |
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| | | SONY FINANCIAL | | Sec. 230-232 - Second | | | Documents not | |
| 6062 | 710102062032020 | SERVICES LIMITED | | Motion | | | available, please refile | |
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| | | UJJWAL REALTORS | | Sub-section (I) of section | | | Documents not | |
| 6063 | 710102062232019 | PVT LTD Vs. | | 230 | | | available, please refile | |
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| | | UJJWAL REALTORS | | Sub-section (I) of section | | | Documents not | |
| 6064 | 710102062232019 | PVT LTD Vs. | | 230 | | | available, please refile | |
| 6065 | 710102064542020 | ARVIV LIFESCIENCES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 0003 | 710102004342020 | ARVIV LIFESCIENCES | | Sec. 230-232 - Second | | | Documents not | |
| 6066 | 710102064542020 | PRIVATE LIMITED Vs. | | Motion | | | available, please refile | |
| 6067 | 710102069932020 | GREEN LINE CHEMICALS PRIVATE | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| | | FAST TRACK | | | | | | |
| 6068 | 710102074452019 | DIAGNOSTICS ASIA PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| - | 110102014102010 | SUCCESSFUL | | | | | | |
| | | RESOLUTION | Interlocutory Application | | COMPANY PETITION IB | | Pg-38 not clear pg- 62 cut Pg-38 not clear pg- | |
| 6069 | 710102032892021 | NATIONAL BANK | | Sec 60(5) | (IBC)/985(ND)2018 | ANAND | 62 cut | 27/04/2021 |
| | | MRS. MADHU VERMA | Company | | COMPANY | | 40-70 not clear page | |
| 6070 | 710102052292021 | VS MAJESTIC HOLDINGS PRIVATE | Application(Companies Act) | Rule 11 of NCLT | PETITION (COMPANIES | Adv | need to type cop for some pages b/w 40 to 70 | 27/07/2021 |
| | | PHOENIX ARC PRIVATE | • | | COMPANY | | | |
| 6071 | 710102054292021 | LIMITED VS VINOD UPADHYAY | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/842(ND)2020 | KUSHAI | true copy sign missed on ANNEXURS | 2/8/2021 |
| | | MR. MAHESH | | | COMPANY | | | |
| 6072 | 710102053562021 | AGARWAL VS PRITISH GREENS AGRO | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/72(ND)2021 | KUSHAL | due payment other section | 30/07/2021 |
| 6072 | 710102053562021 | GREENS AGRO | (I.B.C) | other provisions- IBC | (IBC)//2(ND)2021 | KUSHAL | section | 30/07/2021 |
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| 6073 | 710102053852021 | LIMITED VS NCML INDUSTRIES LIMITED | Application(Companies Act) | Rule 32 | COMPANIES ACT)/26(ND)2021 | Megha | wrong or stamp paper affidavit notary missing | 31/07/2021 |
| | | AXIS BANK LTD. VS | Interlocutory Application | Application under any | COMPANY | | technically wrong | |
| 6074 | 710102054122021 | JMT AUTO LIMITED FAIRAIR ENGINEERS | (I.B.C) | other provisions- IBC | PETITION IB | PBA LEGAL | section select | 2/8/2021 |
| | | PRIVATE LIMITED VS | Company Petition IB | | | | After 200 Pages Volume | |
| 6075 | 710102039912021 | IREO PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | | Rishi Sehgal | Will Be Divided | 10/6/2021 |
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| | | CORPORATION BANK | | | INTERLOCUTORY | | clear, Page No 59 and 65 according to PDF are | |
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| | | HIGHWAY PROJECTS | | | (I.B.C)/2443(PB)202 | | missing in Page Nos 39 | |
| 6076 | 0710102037782021/9 | LIMITED | | Sec 60(5) | 1 | | to 68 according to PDF | 23/07/2021 |
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| | | S N ANJUM Vs. RAJESH KUMAR | | | APPLICATION (I.B.C)/2779(PB)202 | | True Copy sign missing in Page Nos 8 to 31 | |
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| | | RAM NIWAS & SONS Vs. PALM DEVELOPERS | | | COMPANY PETITION IB | | | |
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| | | RESORTS PRIVATE | | | MPANIES | | More than 200 pages in | |
| 6079 | 0710102092592020/2 | LIMITED | | Rule 11 of NCLT | ACT)/600(PB)2020 | | single volume | 13/07/2021 |
| | | GHAZIABAD DEVELOPMENT | | | INTERLOCUTORY | | Plz Contact Help Desk Technical Issue 011- | |
| | | AUTHORITY Vs. | | | APPLICATION | | 24363846 e- | |
| 6080 | 0710102118512020/1 | KEDARRAM R LADHA NEERAJ KUMAR | | Sec 60(5) | (I.B.C)/67(PB)2021 COMPANY | | filing@nclt.gov.in | 2/8/2021 |
| | | GUPTA Vs. PANCH | | | PETITION IB | | | |
| 6081 | 0710102139962019/6 | TATVA PROMOTERS PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/2740(ND)201 | | True Copy sign missing in Both the Volumes | 30/07/2021 |
| 0001 | 0. 10 102 1333020 13/0 | UNION OF INDIA | | IDO UNUEL DEC / | COMPANY | | Dour use volumes | 00/01/2021 |
| | | THROUGH SFIO Vs. | | | PETITION | | Notony mississe is F | |
| 6082 | 0710102166622019/5 | MOHAN INDIA PRIVATE LIMITED | | Sec. 271-273 | (COMPANIES ACT)/31(ND)2020 | | Notary missing in E- stamp | 27/07/2021 |
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| 1 | | LTD. Vs. M/S. GAGAN | | | PETITION IB | | clear, Page No 76 | |
| 6083 | 0710120007562018/2 | DISTILLERS & BEVERAGES PVT. LTD. | | IBC Under Sec 9 | (IBC)/1061(ND)201 8 | | Vakalatnama according to PDF Not filed properly | 16/04/2019 |
| | | ALMONDZ GLOBAL | | | CA(A) MERGER | | 2 proporty | . |
| | | INFRA-CONSULTANT LIMITED Vs. | | | AND AMALGAMATION(| | Vakalatnama Not filed | |
| 6084 | 0710102031892020/4 | REGISTRAR OF | | Sec. 230-232, Sec 234 | COMPANIES | <u></u> | properly | 3/8/2021 |
| | | PARVEEN KUMAR | | | COMPANY | | | |
| | | KALRA Vs. C TO C SERVICES | | | PETITION (COMPANIES | | Page No 98 according to PDF Not clear, | |
| 6085 | 0710102045342021/2 | CONSULTANTS PVT. | | Sec. 241(1) | ACT)/104(ND)2021 | | Vakalatnama missing | 3/8/2021 |
| | | ADIISH JAIIN Vs. MR. VIVEK RAHEJA | | | INTERLOCUTORY | | | |
| | | RESOLUTION | | | APPLICATION | | | |
| 6006 | 0710102044470004/0 | PROFESSIONAL J.P. | | Soc 60(5) | (I.B.C)/2757(ND)20 | | True copy sign missing | 23/07/2024 |
| 6086 | 0710102044472021/2 | ENGINEERS PVT LTD INDIAN OIL | | Sec 60(5) | 21 INTERLOCUTORY | | on every page | 23/07/2021 |
| | | CORPORATION | | | APPLICATION | | | |
| 6087 | 0710102045052021/2 | LIMITED Vs. PUNJ LLOYD LIMITED | | Sec 60(5) | (I.B.C)/3027(PB)202 1 | | Stamp paper missing | 3/8/2021 |
| | U1 1U1U2U43U3ZUZ7/Z | BKP ENTERPRISE Vs. | | GEC 60(3) | COMPANY | | Stamp paper missing | |
| 6088 | 0710102045272021/1 | AIR INDIA LIMITED | | IBC Under Sec 9 | PETITION IB | | Stamp paper missing | 14/07/2021 |
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| | | GARG(RESOLUTION PROFESSION) Vs. | | | | | |
| | | WORLD CONSULTING & | | | | | |
| | | RESEARCH | | COMPANY | | | |
| 6089 | 0710102080662019/5 | CORPORATION PVT. LTD. | Application under any other provisions | APPLICATION(IBC) /777(PB)2019 | | Wrong e-filing, need to file in IA | 29/07/2021 |
| 0009 | 07 10 10 20 00 00 20 19/5 | AVBODH MEDICARE | other provisions | COMPANY | | IIIE III IA | 23/07/2021 |
| | | LLP Vs. FELIX | | PETITION IB | | Page no. 56 - 57 hindi | |
| 6090 | 0710102091302019/3 | HEALTHCARE PVT. | IBC Under Sec 9 | (IBC)/403(ND)2020 | | translation missing, | 3/8/2021 |
| | | SUNLARGE INDUSTRIES PVT. | | COMPANY PETITION IB | | True copy sign missing | |
| 6091 | 0710102097212019/20 | LIMITED Vs. M/S H.L. | IBC Under Sec 9 | (IBC)/1617(ND)201 | | on every page | 3/8/2021 |
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| | | MODLAND WEARS | | COMPANY | | No index, no pagination, | |
| | | PRIVATE LIMITED Vs. | | PETITION IB | | rs 3 court fees missing | |
| | 0710102101842019/2 | ANNIES APPAREL | IDO 1 0 7 | (IBC)/1689(ND)201 | | and rs 25 welfare | 0/0/0004 |
| 6092 | 0710102101642019/2 | PRIVATE LIMITED HARJEET KAUR Vs. | IBC under Sec 7 | COMPANY | | missing on vakalatnama | 3/6/2021 |
| | | FRESHTECH | | APPLICATION(CO | | Wrong e-filing, file | |
| 6093 | 0710102118472019/2 | HOSPITALITY PVT. LTD. | Rule 32 | MPANIES | | documents separately | 2/8/2021 |
| | | MR. ASHOK TRIPATHI Vs. ANSAL | | COMPANY PETITION IB | | | |
| | | PROPERTIES AND | | (IBC)/2584(ND)201 | | | |
| 6094 | 0710102134582019/9 | INFRASTRUCTURE | IBC under Sec 7 | 9 | | No Index, no pagination | 5/3/2021 |
| | | RODEMADAN | | COMPANY | | | - |
| | | HOLDINGS LTD. Vs. M/S. INTERNATIONAL | Application under any | PETITION (COMPANIES | | Documents not | |
| 6095 | 0710102400532013/4 | TRADE EXPOCENTRE | other provisions | ACT)/66(PB)2013 | | available, please refile | 3/8/2021 |
| | | MRS HARJEET KAUR & | | COMPANY | | | |
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| 6096 | 0710200401102016/1 | LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | ACT)/117(ND)2016 | | Wrong e-filing, file documents separately | 3/8/2021 |
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| | | CONSULTANTS PVT. | | (COMPANIES | | Vakalatnama missing, Reply document filed | |
| 6097 | 0710102045342021/1 | LTD. | Sec. 241(1) | ACT)/104(ND)2021 | | twice | 3/8/2021 |
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| | | RAJINDER MEHTA Vs. | | PETITION IB | | to 137 according to PDF, | |
| | | PROSPER CHANNEL | | (IBC)/1032(ND)202 | | Vakalatnama Not filed | |
| 6098 | 0710102089292020/2 | LIFE SCIENCE INDIA | IBC Under Sec 9 | 0 | | properly | 3/8/2021 |
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| | | CORPORATION BANK | | | | | |
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| | | HIGHWAY PROJECTS | | PETITION IB | | court fees and welfare | |
| 6099 | 0710102091982019/14 | LIMITED | IBC under Sec 7 | (IBC)/1504(PB)2019 | | | 3/8/2021 |
| | | MIDWEST BIOFUEL INDIA PRIVATE LIMITED | | COMPANY | | | |
| | | Vs. REGISTRAR OF | | APPEAL(COMPANI | | | |
| | | COMPANIES NCT OF | | ES | | Page no. 21 hindi | |
| 6100 | 0710102103172020/5 | DELHI & HARYANA | Sec 252 (3) | ACT)/479(ND)2020 | | translation missing | 3/8/2021 |
| | | M/S BDR FINVEST PVT LTD Vs. M/S NINEX | | COMPANY PETITION IB | | | |
| 6101 | 0710102007332019/27 | DEVELOPERS LTD | IBC under Sec 7 | (IBC)/281(PB)2019 | | Wrongly filed here | 4/8/2021 |
| | | MR.PAWAN KUMAR | | INTERLOCUTORY | | | |
| | | SINGHAL Vs. DEEPAK | | APPLICATION | | True Constant | |
| 6102 | 0710102008352021/2 | KUMAR AGARWAL AND ORS. | Sec 30 | (I.B.C)/537(ND)202 1 | | True Copy sign missing in each pages | 3/8/2021 |
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| 6103 | 0710102011702021/1 | DEVINDER ARORA Vs. | Application under any oth | (I.B.C)/806(ND)202 INTERLOCUTORY | | Proof of service missing | 3/8/2021 |
| | | REETESH KUMAR AGARWAL Vs. ALOK | | APPLICATION | | Vakalatnama Not filed | |
| 6104 | 0710102023592021/2 | KUMAR JAIN | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/1482(ND)20 | | properly | 3/8/2021 |
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| | | FOUNDATION Vs. | | | | Welfare Fee stamp and | |
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| 1 | | ADVISORS PRIVATE | | PETITION IB | | in Vakalatnama | |
| 6105 | 0710102023802021/4 | LIMITED (FIINOVATION) | IBC Under Sec 9 | (IBC)/212(ND)2021 | | document | 3/8/2021 |
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| 1 | | CORPORATION BANK | | PETITION IB | | Technical Issue 011- 24363846 e- | |
| 6106 | 0710102033542020/5 | Vs. DMC | IBC under Sec 7 | (IBC)/804(ND)2020 | | filing@nclt.gov.in | 4/8/2021 |
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| | | CORPORATION BANK | | | PETITION IB | | in Page Nos 10 to 38 according to PDF, Proof | |
| 6107 | 0710102033542020/6 | Vs. DMC | | IBC under Sec 7 | (IBC)/804(ND)2020 | | of service missing | 4/8/2021 |
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| | | PVT. LTD. Vs. | | | COMPANY APPEAL(COMPANI | | Short form of True Copy sign not applicable in | |
| 6108 | 0710102010682021/2 | REGISTRAR OF COMPANIES | | S 252 (2) | ES ACTIVACAIDISCOSA | | Page Nos 6 to 13 | 28/07/2021 |
| 6108 | 0710102010682021/2 | JAGJIT SINGH SURI Vs. | | Sec 252 (3) | ACT)/49(ND)2021 COMPANY | | according to PDF | 26/07/2021 |
| 6109 | 0710102012372021/2 | REGISTRAR OF COMPANIES | | Sec 252 (3) | APPEAL(COMPANI ES | | Rejoinder filed twice | 4/8/2021 |
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| | | PARAG GUPTA Vs. | | | COMPANY | | Technical Issue 011- | |
| 6110 | 0710102012842021/1 | PAWAN ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/232(ND)2021 | | 24363846 e- filing@nclt.gov.in | 2/8/2021 |
| 61.16 | | PRIDHVI ASSETS | | iso unuoi ooo i | (1.50),202(115)2021 | | gecgov | 2.0.2021 |
| | | RECONSTRUCTION AND SECURITIZATION | | | | | | |
| | | AND CO. LTD. Vs. | | | COMPANY PETITION IB | | True Copy sign misisng | |
| 6111 | 0710102025072021/1 | CYBER MEDIA RESEARCH & SERVICE | | IBC under Sec 7 | (IBC)/254(PB)2021 | <u></u> | in Page Nos 4 to 10 according to PDF | 4/8/2021 |
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| 6112 | 0710102033542020/7 | Vs. DMC | | IBC under Sec 7 | (IBC)/804(ND)2020 | | properly | 4/8/2021 |
| | | GP GLOBAL ENERGY PRIVATE LIMITED Vs. | | | COMPANY APPLICATION(IBC) | | | |
| 6113 | 0710102142582019/4 | SANDEEP MAHAJAN A.B STAINLESS STEEL | | Rule 11 of NCLT, 2016 | /2357(PB)2019 COMPANY | | Affidavit not notarized | 4/8/2021 |
| | | Vs. INTERNATIONAL | | | PETITION IB | | | |
| 6114 | 0710102028982018/20 | COIL LIMITED SILICON PROPERTIES | | IBC Under Sec 9 | (IBC)/1700(ND)201 COMPANY | | Stamp paper missing | 4/8/2021 |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI ES | | | |
| 6115 | 0710102029662020/4 | COMPANIES | | Sec 252 (1) | ACT)/231(ND)2020 | | Index missing, pages not clear | 4/8/2021 |
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| 0440 | 07101000000700000 | PVT. LTD. Vs. M/S R.M. | | IDO Hardan Oran O | PETITION IB | | and welfare missing on | 4/0/0004 |
| 6116 | 0710102089872020/3 | CONTROLS PVT. LTD. | | IBC Under Sec 9 | (IBC)/86(ND)2021 | | vakalatnama | 4/8/2021 |
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| 6117 | 0710102089872020/4 | CONTROLS PVT. LTD. CANARA BANK Vs. M/S | | IBC Under Sec 9 | (IBC)/86(ND)2021 COMPANY | | vakalatnama | 4/8/2021 |
| | | GOPALSONS STEELS | | | PETITION IB | | Wrong e-filing, need to | |
| 6118 | 0710102098152019/4 | PVT. LTD. WORXPACE | | IBC under Sec 7 | (IBC)/1789(ND)201 | | file in IA | 2/8/2021 |
| | | CONSULTING PVT. LTD. Vs. IREO FIVERIVER | | | COMPANY PETITION IB | | Written submission | |
| 6119 | 0710200432722018/28 | PVT. LTD. | | IBC Under Sec 9 | (IBC)/408(ND)2018 | | missing | 9/6/2021 |
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| | | JAINA VS REGISTRAR | Company | | | | exemption application | |
| 6120 | 710102039002021 | OF COMPANIES D G TRADERS PRIVATE | Appeal(Companies Act) | Sec 252 (1) | | | from DMS, | 7/6/2021 |
| | | LIMITED VS C TO C | CA(A) Marror or d | | | | Page 83,95 missed, after | |
| | | SERVICES CONSULTANTS PVT. | | Sub-section (I) of section | | | p no. 282 two pages without serial no. pages | |
| 6121 | 710102053542021 | LTD. JACHANA ESTATE | es Act) | 230 | | | 381 repeated, | 30/07/2021 |
| | | PRIVATE LIMITED VS | | | | | | |
| | | AGILE INTERNATIONAL LOGISTICS & SUPPLY | | | | | | |
| | | CHAIN PVT. LTD. | Postorotion Anglical | | | | | |
| 6122 | 710102044622021 | THROUGH IRP ANURAG NIRBHAYA | Restoration Application (Companies Act) | Rule 154, NCLT 2016 | | AJIT | main case not linked | 2/7/2021 |
| | | RAM NIWAS & SONS VS SUBHAS KUMAR | Interlocutory Application | Application under any | COMPANY PETITION IB | Krit Narayan | index missing page | |
| 6123 | 710102054332021 | KUNDRA | (I.B.C) | other provisions- IBC | (IBC)/894(ND)2019 | | number missing | 3/8/2021 |
| | | KAMAL AGARWAL VS M/S PJS OVERSEAS | | Application under any | COMPANY PETITION IB | KAMAL | 50-51,53-55 not clear | |
| 6124 | 710102054322021 | PVT LTD | (I.B.C) | other provisions- IBC | (IBC)/659(ND)2019 | AGARWAL | page | 3/8/2021 |
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| 6125 | 710102054282021 | ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED | Miscellaneous Application (IBC) | Sec. 424 | | ATUL KUMAR | case type wrong ,main case not link , true copy missed, please write section on the | 2/8/2021 |
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| | | SHRI RAM GURJAR VS | Interlocutory Application | Sec. 12A | COMPANY | Mahima | application | |
| 6126 | 710102054632021 | RAJIV CHAKRABORTY SAAKAR PROJECTS VS | (I.B.C) | Sec 60(5) | PETITION IB | Khandelwal | pg- 31 to 32 | 4/8/2021 |
| | | LOGIX BUILDTECH PVT. | Company Petition IB | | | | | |
| 6127 | 710102049872021 | LTD. | (IBC) | IBC Under Sec 9 | | Kartavya Batra | no index/no pagination | 19/07/2021 |
| | | SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. | CP(AA) Merger and Amalgamation(Compani | Sec. 230-232 - Second | | Alok Kumar | Page no. 65,69,77,103,246,missed, divide volume after 200 pages and make separate index of 2nd | |
| 6128 | 710102053472021 | LTD. | es Act) | Motion | | Tripathi | volume | 30/07/2021 |
| 6129 | 710102054552021 | NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Amol Sinha | proof of service missed, volume wise index missed, counsil sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed. | 3/8/2021 |
| | | KASHI VISWANATHAN | | Application under any | COMPANY | | need to service all respondent 12 | |
| | | SIVARAMAN VS ICICI | Interlocutory Application | other provisions- | PETITION IB | Prateek | respondent please | |
| 6130 | 710102020302021 | BANK LIMITED M/S VISHAL | (I.B.C) | IBC,Sec 50(1) | (IBC)/450(PB)2018 COMPANY | Kushwaha | service to all | 11/3/2021 |
| 6424 | 740402040050004 | BEVERAGES PVT. LTD | Interlocutory Application | Dulo 44 of NOLT 2015 | PETITION IB | CHANDDA | Main agg | 14/07/2021 |
| 6131 | 710102048052021 | VS VHV BEVRAGES MRS HARJEET KAUR & | (I.B.C) Company | Rule 11 of NCLT, 2016 | (IBC)/94(ND)2019 COMPANY | CHANDRA | Main case wrong link , | 14/07/2021 |
| 0400 | 710102053112021 | ORS VS M/S | Application(Companies | D. I. 44 - (NOLT | PETITION | ABUIOUEK | sepreat affidavit file | 00/07/0004 |
| 6132 | /10102053112021 | ANURAG NIRBHAYA VS | Act) | Rule 11 of NCLT | (COMPANIES COMPANY | ABHISHEK | check | 29/07/2021 |
| 6133 | 710102054762021 | KRISHNA REALTECH PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/1799(ND)201 | Δishwarya | Notary and Stamp Paper Missing | 4/8/2021 |
| 0133 | 710102034702021 | SUNRAYS POWER | (1.5.0) | other provisions- IBC | (100)/1799(ND)201 | Aisiiwaiya | Missing | 4/0/2021 |
| | | SOLUTIONS PRIVATE LIMITED. Vs. VENTO | | | COMPANY | | | |
| 6134 | 0710102037412021/1 | POWER AND ENERGY LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/372(ND)2021 | | True Copy sign missing in each pages | 3/8/2021 |
| 0104 | 0. 10 102001 412021/1 | M/S PROMPT | | 5 511461 566 3 | 1.50/.012(ND)2021 | | cuon payes | J. J. LVL 1 |
| | | ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO | | | COMPANY | | | |
| 6135 | 0710102038552021/1 | VISION INDIA PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/289(ND)2021 | | Affidavit of service filed twice | 4/8/2021 |
| | | R S SURGICALS | | | 1.20,.200(110)2021 | | | |
| | | PRIVATE LIMITED Vs. FOCUS IMAGING AND | | | COMPANY | | True Copy sign misisng | |
| 6136 | 0710102041032021/3 | RESEARCH CENTRE PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/313(ND)2021 | | in Page Nos 14 to 63 according to PDF | 4/8/2021 |
| | | . MYSIE LIMITED | | | 1.20,010(110)2021 | | to 1 D1 | |
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| | | PAWAN KUMAR | | other provisions- | APPLICATION | | according to PDF Not | |
| 6137 | 0710102042962021/3 | AGRAWAL Vs. KUMUD MISHRA | | IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | (I.B.C)/2716(ND)20 21 | | Clear in Supplementary Affidavit document | 4/8/2021 |
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| 6138 | 0710102045822021/4 | JAYPEE INFRATECH LIMITED | | Sec 30 | (I.B.C)/2836(PB)202 1 | | according to PDF in Objections Vol 2 | 2/8/2021 |
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| 6139 | 0710102045822021/6 | JAYPEE INFRATECH LIMITED | | Sec 30 | (I.B.C)/2836(PB)202 1 | | according to PDF in Objections Vol 2 | 2/8/2021 |
| | | BMH CONCARE | | | CA(A) MERGER | | - 3,000.0010 1012 | |
| | | TECHNOLOGY INC Vs. CANARA BANK | | | AND AMALGAMATION(| | | |
| 6140 | 0710102046822021/1 | (ERSTWHILE SYNDICATE BANK) | | Sec. 230-232, Sec 234 | COMPANIES | | Proof of service missing | 4/8/2021 |
| 6140 | v V V V V V V V V V | ISTINDICATE DANK) | I | Jocc. 200-202, 380 234 | ACT)/74(ND)2021 | 1 | i rooi oi service missing | -1012021 |

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| | | PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL | | | CA(A) MERGER AND | | True Copy sign missing in Page Nos 6 to 16 | |
| 6141 | 0710102071912020/1 | INSYS PRIVATE | | Sec. 230-232, Sec 234 | AMALGAMATION(| | according to PDF | 2/8/2021 |
| | | | | | INTERLOCUTORY | | - | |
| C4.40 | 0740402000442020/40 | SURESH KUMAR JAIN | | C CO(F) | APPLICATION | | Vakalatnama Not filed | E/0/0004 |
| 6142 | 0710102090112020/19 | Vs. YES BANK & ORS | | Sec 60(5) | (I.B.C)/4371(ND)20 | | properly | 5/8/2021 |
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| | | SURESH KUMAR JAIN | | | (I.B.C)/4371(ND)20 | | 52 to 54 according to | |
| 6143 | 0710102090112020/21 | Vs. YES BANK & ORS JINDAL STEEL IMPEX | | Sec 60(5) | 20 | | PDF | 5/8/2021 |
| | | Vs. ALLIANCE | | | INTERLOCUTORY APPLICATION | | | |
| 6144 | 0710102107412020/4 | INTEGRATED | | Sec 60(5) | (I.B.C)/5024(ND)20 | | Wrongly filed here | 5/8/2021 |
| | | MR. MANU VERMA Vs. | | | | | | |
| | | M/S. SPLENDOR | | | COMPANY | | T | |
| 6145 | 0710102114292020/5 | BUILDWELL PRIVATE | | IBC under Sec 7 | PETITION IB (IBC)/47(ND)2021 | | True Copy sign missing in each Volumes | 5/8/2021 |
| 0.10 | 0.1010211120202070 | LIMITED | | 120 411401 000 1 | (120)/11 (112)2021 | | iii dadii Volaiiido | 0.0.2021 |
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| | | (INDIA) Vs. M/S | | | COMPANY | ĺ | in Page Nos 6 to 19 | |
| C4 40 | 074000070000000 | HINDUSTAN PAPPER | | IDO Hada - O C | PETITION IB | 1 | according to PDF, Proof | F/0/2024 |
| 6146 | 0710200702692018/39 | CORPORATION LTD SHALU KHANNA | | IBC Under Sec 9 | (IBC)/418(ND)2018 | 1 | of service missing | 5/8/2021 |
| | | RESOLUTION | | | | 1 | | |
| | | PROFESSIONAL OF | | | INTERLOCUTORY | 1 | Index not match with | |
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| 6147 | 0710102000852021/4 | LIMITED Vs. M/S BIGUR FINANCE LIMITED & | | Soc 60(5) | (I.B.C)/147(ND)202 | 1 | and welfare missing on vakalatnama | 5/8/2021 |
| 014/ | 07 10 102000002021/4 | SHALU KHANNA | | Sec 60(5) | 1 | | vakalatiidiiid | 5/8/2021 |
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| 6148 | 0710102002292021/4 | LIMITED Vs. PARAMJEET SINGH | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | (I.D.C)/394(ND)202 | 1 | Court fees and welfare missing on vakalatnama | 5/8/2021 |
| 0140 | 0.10102002232021/4 | HANAMUEET SINGE | | 33(3) | · | | mooniy on varalama | U/U/2021 |
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| | | ENTERPRISES LTD Vs. SARE GURUGRAM PVT | | | COMPANY PETITION IB | | twice, True COpy sign missing in Page Nos 3 to | |
| 6149 | 0710102002732020/13 | LTD | | IBC under Sec 7 | (IBC)/300(PB)2020 | | 54 according to PDF | 5/8/2021 |
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| | | LIMITED Vs. M/S COIL | | | APPLICATION | | put after index, Court | |
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| 6150 | 0710102009722021/3 | ORS | | Sec 60(5) | 1 ' ' | | on vakalatnama | 5/8/2021 |
| | | VOLKSWAGEN | | | | | | |
| | | FINANCE PRIVATE LIMITED Vs. UNJ | | | COMPANY PETITION IB | | | |
| 6151 | 0710102016052019/12 | IMPORT PRIVATE | | IBC under Sec 7 | (IBC)/659(ND)2019 | | No Index, No pagination | 29/12/2020 |
| 0.0. | 0110102010002010112 | SHALU KHANNA | | 120 411401 000 1 | (120)1000(112)2010 | | rto maox, rto pagmation | 20.12.2020 |
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| | | LIMITED Vs. | | | (I.B.C)/2628(ND)20 | 1 | Court fees and welfare | |
| 6152 | 0710102024622021/1 | PARAMJEET SINGH | | Sec 43(1) r/w Sec 44 (1) | 21 | <u> </u> | missing on vakalatnama | 5/8/2021 |
| | | WORLDWIDE METALS | | | COMPANY | | | |
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| 6153 | 0710102080192019/16 | ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/1048(ND)201 | 1 | Written Submission filed twice | 5/8/2021 |
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| | | SHREE BANKEY BIHARI | · · · · · · · · · · · · · · · · · · · | - | | 1 | | |
| | | ENTERPRISES VS M/S DIVYAM DEVELOPERS | Restoration Application | | | 1 | | |
| 6155 | 710102055042021 | PVT LTD | | Rule 11 of NCLT | | 1 | wrong file | 5/8/2021 |
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| 6156 | 710102048032021 | PRIVATE LTD | (I.B.C) | other provisions- IBC | (IBC)/622(ND)2020 | | section wrong | 14/07/2021 |
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| | | SAN IAV SOOD VS ME | Interlocutory Artification | | COMPANY PETITION IB | 1 | wrong section (need to | |
| 6157 | 710102052352021 | SANJAY SOOD VS MR. CHANDRA PRAKASH | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1248(PB)2018 | | file IA) (Please delete previous document) | 27/07/2021 |
| | | M/S EXCLUSIVE | , | | COMPANY | 1 | , | |
| | | MOTORS PRIVATE | | | PETITION IB | 1 | l | |
| 6450 | 740402055402024 | | Interlocutory Application | Soc 60(E) | (IBC)/1731(ND)201 | ĺ | double numbering in | 6/9/2024 |
| 6158 | 710102055182021 | LIMITED REGISTRAR OF | (I.B.C) | Sec 60(5) | 9 COMPANY | | application | 6/8/2021 |
| | | COMPANIES VS | Company | Section 271-272 of the | PETITION | 1 | | |
| | | CAREWELL EXIM PVT | Application(Companies | | (COMPANIES | 1 | wrong filing please need | |
| 6159 | 710102055372021 | LTD | Act) | body | ACT)/139(PB)2018 | ļ | to additional | 6/8/2021 |
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| | | BUSINESS SOLUTIONS PVT LTD VS NSS | Company Petition IB | | | 1 | Pagination not done in petition/incomplete | |
| 6160 | 710102065262020 | GLOBAL SOLUTIONS | (IBC) | IBC Under Sec 9 | | SHUBHRANSHU | documents/etc | 19/06/2020 |
| | | GLOBAL AUTOTECH | | | | | | |
| | | LIMITED VS MAINI | | | | ĺ | case type in companies | |
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| 6161 | 710102034212020 | | | | | INCUMUL GANDHI | inteed to LA TIIE) | 110/113/2012[] |

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| | | SERVICES THROUGH PROPRIETOR MRS. | | | COMPANY | | Page Nos are missing after the Progress report | |
| | | MEENA SAKARIA Vs. HI | | | PETITION IB | | pages, True Copy sign | |
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| 6162 | 0710102101032019/5 | PRIVATE LIMITED | | IBC Under Sec 9 | 9 | | after the report | 9/8/2021 |
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| | | PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | sign not applicable in | |
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| 6163 | 0710102101102020/3 | COMPANIES ATISHAY JEWELLERS | | Sec 252 (1) | ACT)/506(ND)2020 CA(A) MERGER | | according to PDF | 27/07/2021 |
| | | PRIVATE LIMITED Vs. | | | AND | | | |
| | | RURAL BROADBAND | | | AMALGAMATION(| | Vakalatnama Not filed | |
| 6164 | 0710102013972020/3 | PRIVATE LIMITED DURGESH KUMAR | | Sec. 230-232, Sec 234 | COMPANIES COMPANY | | properly | 3/8/2021 |
| | | SHARMA Vs. | | | PETITION IB | | | |
| 6165 | 0710102014692020/3 | RANGARAJ | | IBC Under Sec 9 | (IBC)/480(ND)2020 | | Index missing | 6/8/2021 |
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| 6166 | 0710102032192018/22 | PRIVATE LTD | | IBC under Sec 7 | 8 | | in Vakalatnama | 9/8/2021 |
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| | | CLUTCH AUTO LTD Vs. | | | (I.B.C)/2838(PB)202 | | in Pages 4 to 7 | |
| 6167 | 0710102042242021/1 | KOTAK MAHINDRA LTD THREE C UNIVERSAL | | Sec 60(5) | 1 | | according to PDF | 9/8/2021 |
| | | DEVELOPERS PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. GULSHAN | | | PETITION IB | | | |
| 6168 | 0710102075092020/9 | HOMZ PRIVATE | | IBC under Sec 7 | (IBC)/890(ND)2020 | | W.S Filed twice | 9/8/2021 |
| | | M/S GUPTA JI ELECTRIC COMPANY | | | COMPANY PETITION IB | | | |
| | | Vs. M/S STRAIGHT | | | (IBC)/1071(ND)201 | | True Copy sign missing | |
| 6169 | 0710102078692019/12 | EDGE CONTRACTS | | IBC Under Sec 9 | 9 | | in each pages | 9/8/2021 |
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| 6170 | 0710102078692019/13 | EDGE CONTRACTS | | IBC Under Sec 9 | 9 | | in each pages | 9/8/2021 |
| | | DREAM LAND | | | COMPANY | | | |
| 6171 | 0710120002042018/20 | REALTOR PRIVATE M/S PK INDUSTRIES | | IBC Under Sec 10 | PETITION IB COMPANY | ļ | NEED TO IA FILE | 9/8/2021 |
| 6172 | 0710200014252017/10 | PVT LTD Vs. | | IBC Under Sec 10 | PETITION IB | | NEED TO IA FILE | 9/8/2021 |
| | | M/S PK INDUSTRIES | | | COMPANY | | | |
| 6173 | 0710200014252017/11 | PVT LTD Vs. | | IBC Under Sec 10 | PETITION IB | | NEED TO IA FILE | 9/8/2021 |
| 6174 | 0740200044252047/40 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under See 40 | COMPANY PETITION IB | 1 | NEED TO IA EIL F | 0/8/2021 |
| 6174 | 0710200014252017/12 | M/S PK INDUSTRIES | | IBC Under Sec 10 | COMPANY | | NEED TO IA FILE | 9/8/2021 |
| 6175 | 0710200014252017/13 | PVT LTD Vs. | | IBC Under Sec 10 | PETITION IB | <u></u> | NEED TO IA FILE | 9/8/2021 |
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| 6176 | 0710200014252017/8 | PVT LTD Vs. M/S PK INDUSTRIES | | IBC Under Sec 10 | PETITION IB COMPANY | | NEED TO IA FILE | 9/8/2021 |
| 6177 | 0710200014252017/9 | PVT LTD Vs. | | IBC Under Sec 10 | PETITION IB | | NEED TO IA FILE | 9/8/2021 |
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| 6178 | 0710200412522017/29 | PVT. LTD. Vs. DHIRENDER NATH Vs. | | IBC Under Sec 10 | PETITION IB COMPANY | | NEED TO IA FILE | 9/8/2021 |
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| 6179 | 0710102004622019/13 | HOSPITALITY PRIVATE | | IBC under Sec 7 | (IBC)/256(ND)2019 | | stamp paper missing | 9/8/2021 |
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| | | Vs. SUNSHINEIMPEX LACE AND FABRICS | | | COMPANY PETITION IB | | | |
| 6180 | 0710102036392021/1 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/338(ND)2021 | | stamp paper missing | 9/8/2021 |
| | | MR. RP SINGHAL Vs. | | | COMPANY | | | |
| 6104 | 0740402402020004 | RP SINGHAL BUILDERS | | Soc 241(4) Soc 040(4) | PETITION | | limit 200 sacca | 0/8/2021 |
| 6181 | 0710102107072020/1 | PRIVATE LIMITED SHALU KHANNA | | Sec. 241(1),Sec. 242(4) | (COMPANIES | | limit 200 pages | 9/8/2021 |
| | | LIQUIDATOR OF M/S | | | INTERLOCUTORY | | | |
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| 6192 | 0710102044392021/2 | M/S BELIEVE SOLUTION SERVICES & | | Sec 60(5) | (I.B.C)/2756(PB)202 | | in Pages 21 to 44 according to PDF | 9/8/2021 |
| 6182 | 07 10 102044392021/2 | SOLUTION SERVICES & | Company | Sec 60(5) | l' | | according to PDF | 9/8/2021 |
| | | | Application(Companies | | | | | |
| 6183 | 710102015092020 | NAYAN N RAHEJA VS | Act) | Rule 11 of NCLT | COMPANY | R N Karanjawala | main case not link | 3/2/2020 |
| | | INDIAN OVERSEAS BANK VS M/S PIXION | Interlocutory Application | Application under any | COMPANY PETITION IB | | Blur Pages From Right | |
| 6184 | 710102072332020 | MEDIA PVT. LTD. | (I.B.C) | other provisions- IBC | (IBC)/438(PB)2018 | CA ANIL KUMAR | Side Page No 10 To 23 | 20/07/2020 |
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| | 1 | LIMITED VS MOTHER | Interlocutory Application | | PETITION IB | | | |
| 6186 | 710102019532021 | LAM PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | (IBC)/1071(ND)202 | AYUSH PURI | section wrong | 9/3/2021 |
| | | RAJ KUMAR GUPTA VS SHRI BANKE BIHARI | Interlocutory Application | | COMPANY PETITION IB | | Page no. , 28,29 Not | |
| 6187 | 710102029472021 | COTFAB PVT.LTD | (I.B.C) | 19(2) | (IBC)/258(ND)2020 | Raj | Clear | 13/04/2021 |
| | | HARVINDER KUMAR | | | ,,,, | | main case not link | |
| | | JATANA VS FACILITY | Introduced | A | | | ,DOCS NOT UPLOAD | |
| 6188 | 710102048552021 | PLUS MANAGEMENT PRIVATE LIMITED | | Application under any other provisions- IBC | | HARVINDER | ONLY PROOF OF SERVICE UPLOADED | 15/07/2021 |
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| | | LOAN PLANS INDIA PVT | Application(Companies | company act 2013 - Govt | (COMPANIES | | wrong file need to | |
| 6189 | 710102055602021 | LTD. THE REGISTRAR OF | Act) | body | ACT)/294(ND)2018 | Kamal | additional | 7/8/2021 |
| | | COMPANIES VS KDG | | | COMPANY | | | |
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| 6191 | 710102055572021 | BUILDERS PVT. LTD. POOJA NANDA | Act) | body | ACT)/228(ND)2018 | Kamal | additional | 7/8/2021 |
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| | | STOP SOLUTIONS VS M/S KOPAL | Interlocutory Application | | COMPANY PETITION IB | | mention in index and notary missing in stamp | |
| 6192 | 710102055712021 | COMPUTERS PRIVATE | (I.B.C) | Sec 60(5) | (IBC)/206(ND)2020 | Om Pal | paper | 8/8/2021 |
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| 6193 | 710102055432021 | KUMAR RALHAN | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/540(PB)2017 | Vidhan | 9-11,14 not clear page | 7/8/2021 |
| | | NILESH VASANTRAO | | | COMPANY | | | |
| | | BHORKAR VS THE INDURE PRIVATE | Interlocutory Application | Application under any | PETITION IB | | | |
| 6194 | 710102055002021 | LIMITED B L KASHYAP AND | (I.B.C) | other provisions- IBC | (IBC)/342(PB)2021 | Sanjay | Prar missed | 5/8/2021 |
| | | SONS LIMITED VS | | | | | | |
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| 6195 | 710102055662021 | ENGINEERS & CONSULTANTS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/473(ND)2020 | DVKESH KIIWVD | application and section wrong | 7/8/2021 |
| 0195 | 7 10 102055662021 | CONSULTANTS | (I.B.C) | Rule 11 Of NCL1, 2016 | (IBC)/473(ND)2020 | KAKESH KUWAK | wrong | 7/6/2021 |
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| | | DARA SINGH ESTATES | | | | | in vakaltnama, RoC | |
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| 1 | | PRIVATE LIMITED VS | | | | | & Income | |
| 6407 | 740402028202020 | THE REGISTRAR OF | Company | Application under any | | Charu | tax advance service | |
| 6197 | 710102028392020 | | Company Appeal(Companies Act) | Application under any other provisions | | Charu | | 3/3/2020 |
| 6197 | 710102028392020 | THE REGISTRAR OF COMPANIES DELHI ATCO FLEXDUCT PRIVATE LIMITED VS | Appeal(Companies Act) | other provisions | | Charu | tax advance service missed True Copy Signature | |
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| 6197 6198 | 710102028392020 710102025912021 | THE REGISTRAR OF COMPANIES DELHI ATCO FLEXDUCT PRIVATE LIMITED VS | Appeal(Companies Act) | other provisions | | Charu Anant | tax advance service missed True Copy Signature | |
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| 6207 | 0710120002042018/16 | DREAM LAND REALTOR PRIVATE | | IBC Under Sec 10 | COMPANY PETITION IB | | NEED TO IA FILE | 9/8/2021 |
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| 6208 | 0710120002042018/17 | REALTOR PRIVATE DREAM LAND | | IBC Under Sec 10 | PETITION IB COMPANY | | NEED TO IA FILE | 9/8/2021 |
| 6209 | 0710120002042018/18 | REALTOR PRIVATE | | IBC Under Sec 10 | PETITION IB | | NEED TO IA FILE | 9/8/2021 |
| 6210 | 0710120002042018/19 | DREAM LAND REALTOR PRIVATE | | IBC Under Sec 10 | COMPANY PETITION IB | | NEED TO IA FILE | 9/8/2021 |
| | | DHANKALASH | | | | | | |
| | | DISTRIBUTORS PVT LTD Vs. ARENA | | | COMPANY | | | |
| | | SUPERSTRUCTURES | | IBC under Sec 7,Rule 11 | PETITION IB | | | |
| 6211 | 0710102070882020/9 | PVT LTD PATRAM MINES & | | of NCLT, 2016 | (IBC)/875(PB)2020 | | NEED TO IA FILE | 10/8/2021 |
| | | MINERALS PRIVATE | | | COMPANY | | | |
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| 6212 | 0710102108852020/4 | COMPANIES | | Sec 252 (3) | ACT)/517(ND)2020 | | 51 53 55 57 NOT CLEAR | 10/8/2021 |
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| 6213 | 0710102085852020/5 | SHYAM ARORA | | Sec 60(5) | (I.B.C)/3874(ND)20 | | No index, no pagination | 10/8/2021 |
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| | | GOODWILL | | Application under any | AND | | | |
| 6215 | 0740402402242020/4 | APARTMENTS PRIVATE | | other provisions ,Sec. 230-232 - Second Motion | AMALGAMATION(COMPANIES | | Stown nanor missing | 40/9/2024 |
| 6215 | 0710102102212020/1 | MIDWEST BIOFUEL | | 230-232 - Second Motion | COMPANIES | | Stamp paper missing | 10/8/2021 |
| | | INDIA PRIVATE LIMITED Vs. REGISTRAR OF | | | COMPANY | | | |
| 1 | | COMPANIES NCT OF | | | APPEAL(COMPANI ES | | True copy sign missing | |
| 6216 | 0710102103172020/6 | DELHI & HARYANA | | Sec 252 (3) | ACT)/479(ND)2020 | | on every page | 10/8/2021 |
| 1 | | VINOD SHANKER SHRINGI Vs. | | | COMPANY PETITION | | | |
| co | 0740400444005555 | MCONVERGE | | Sec. 241(1),Sec. | (COMPANIES | | Ma ladau B | 40/0/2024 |
| 6217 | 0710102114232020/10 | SERVICES PRIVATE RAKESH KUMAR | | 242(4),Sec. 244(1) | ACT)/177(PB)2020 COMPANY | | No Index , no Pagination | 10/8/2021 |
| 1 | | KIMAYA Vs. MYSTIC | | | PETITION IB | | | |
| 6218 | 0710102152772019/4 | MONK DESIGNS PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/3107(ND)201 | | No Index, no pagination | 10/8/2021 |
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| 6219 | 0710102167242019/3 | DIGITAL PVT. LTD.) | <u></u> | Body | ES ACT)/4(ND)2020 | | to 20 according to PDF | 23/07/2021 |
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| 6220 | 0710102722542018/20 | RATHI SUPER STEEL LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/1446(PB)2018 | | title missing, Case name missing | 10/8/2021 |
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| 1 | | M/S GOPALSONS | | | (IBC)/1789(ND)201 | | behalf of Rp File as | |
| 6226 | 710102034902021 | STEELS PVT. LTD. | | Sec 60(5) | 9 | KANTI MOHAN | additional Document) | 12/5/2021 |
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| | | STATE BANK OF INDIA | | | | ARV CHAMBERS | sign missing and main case not link, wrong | |
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| 1 | | VINAYAK RATHI | | | | 1 | I | |
| 1 | | VINAYAK RATHI STEELS ROLLING | | | PETITION IB | | | |
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| 6313 | | | Amalgamation(Compani | Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion | | SUMIT KUMAR | Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra doucuments | 26/04/2021 |
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| 0313 | 7.10102032012021 | LIMIT LD | oo Acci | occona Motion | | JOHN NUMAR | doucuments | L0/04/2021 |
| 6314 | | CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED | | Rule16(d),NCLT Rules,2016 | | lchchha Kalash | Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent | 29/04/2021 |
| | | NITIN GUPTA Vs. THREE C SHELTERS | , | ,/- | INTERLOCUTORY APPLICATION | radugii | Subject Name filed | |
| 6315 | | PVT. LTD. | | Sec 60(5) | (I.B.C)/1681(ND)20 | | wrong | 6/8/2021 |
| <u>6316</u> | <u>0710102030792018/2</u> | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - ORBIT INTERIORS PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANI ES ACT)/1226(ND)201 8 | | Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affiadavit Flled twice | 16/12/2019 |
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| 6317 | | RIICO Vs. M/S. J.L. KNIT INDIA LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)20 21 | | True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear | 12/8/2021 |
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| | 0710102111872020/1 | INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD MODERN CREDIT PVT. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/213(ND)2021 COMPANY | | Stamp paper missing | 16/08/2021 |
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| 6324 | | PRIVATE LIMITED | | IBC under Sec 7 | 9 | | Affidavit not notarized | 16/08/2021 |

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| 0000 | 7404000 100 100 1 | SINHA VS MR. | Company Petition IB | S CO(E) | | SAIKRISHNA | case type wrong need to | 0/7/2024 |
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| 6338 | 710102031762021 | POOJA ROLLER FLOOR MILLS PRIVATE LTD | Application(Companies Act) | Application under any other provisions | PETITION (COMPANIES | SP Singh | wrong file please file as a additional document | 19/04/2021 |
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| 6339 | 710102049472021 | AGARWAL VS K.K. JAJODIA | Interlocutory Application (I.B.C) | other provisions- IBC | (IBC)/571(ND)2020 | Supriyo Gole | document due payment for 25j | 17/07/2021 |
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| 6344 | 740400455555 | PVT.LTD. BHAVYAM | | IBC under Sec 7 | | | file in IA, Index missing | 16/02/2021 |
| I | 710102126352019 | | | IBC under Sec 7 Sec. 230-232, Sec 234 Sub-section (I) of section | | | | 16/02/2021 10/12/2019 |
| 6345 | 710102126352019 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 | | | file in IA, Index missing | |
| 6345 6346 | | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 Sub-section (I) of section | | | file in IA, Index missing Matter Disposed | 10/12/2019 |
| | 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section | | | Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 |
| | 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section | | | Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 |
| 6346 | 710102126892019 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED VS. SPECTRA PRODUCTS PRIVATE LIMITED VS. THE AUTOMOBILE TRADERS ASSOCIATION DELHI VS. REGISTRAR OF | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 | | | file in IA, Index missing Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 |
| | 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section | | | Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 |
| 6346 | 710102126892019 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 | | | file in IA, Index missing Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 |
| 6346 | 710102126892019 710102126892019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 | | | file in IA, Index missing Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 |
| 6346 6347 | 710102126892019 710102126892019 710102128562019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 Sec 252 (3) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 |
| 6346 6347 6348 | 710102126892019 710102126892019 710102128562019 71010212131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR UTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR | | Sec. 230-232, Sec 234 Sub-section (i) of section 230 Sub-section (i) of section 230 Sec 252 (3) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 |
| 6346 6347 | 710102126892019 710102126892019 710102128562019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT LTD Vs. REGISTRAR OF COMPANIES HYATT LTD Vs. REGISTRAR OF COMPANIES HYATT LTD Vs. REGISTRAR OF COMPANIES HYATT HYATT LTD Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 Sec 252 (3) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 |
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| 6346 6347 6348 | 710102126892019 710102126892019 710102128562019 71010212131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 Sub-section (i) of section 230 Sub-section (i) of section 230 Sec 252 (3) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 |
| 6347 6348 6349 | 710102126892019 710102126892019 710102128562019 710102131982019 710102131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR | | Sec. 230-232, Sec 234 Sub-section (I) of section 230 Sub-section (I) of section 230 Sec 252 (3) Sec 252 (1) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 |
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| 6346 6347 6348 6349 | 710102126892019 710102126892019 710102128562019 710102131982019 710102131982019 710102131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED VS. SPECTRA PRODUCTS PRIVATE LIMITED VS. SPECTRA PRODUCTS PRIVATE LIMITED VS. THE AUTOMOBILE TRADERS ASSOCIATION DELHI VS. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT LTD VS. REGISTRAR OF COMPANIES HYATT SPETROCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT SISHAN VIDVA PREP | | Sec. 230-232, Sec 234 Sub-section (i) of section 230 Sub-section (i) of section 230 Sec 252 (3) Sec 252 (1) Sec 252 (1) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 15/01/2020 |
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| 6346 6347 6348 6349 6350 | 710102126892019 710102126892019 710102128562019 710102131982019 710102131982019 710102131982019 710102131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR OF COMPANIES HYATT BERNOCHEMICALS PVT LTD VS. REGISTRAR DETROCHEMICALS PVT LTD VS. REGISTRAR DETROCHEMICALS PVT LTD VS. REGISTRAR DETROCHEMICALS PVT LTD VS. REGISTRAR DETROCHEMICALS PVT LTD VS. REGISTRAR | | Sec. 230-232, Sec 234 Sub-section (i) of section 230 Sub-section (i) of section 230 Sec 252 (3) Sec 252 (1) Sec 252 (1) Sec 252 (1) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 15/01/2020 28/01/2020 |
| 6346 6347 6348 6349 6350 | 710102126892019 710102126892019 710102128562019 710102131982019 710102131982019 710102131982019 710102131982019 | BHAVYAM FABTRADING LIMITED SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. SPECTRA PRODUCTS PRIVATE LIMITED Vs. THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES SHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF | | Sec. 230-232, Sec 234 Sub-section (i) of section 230 Sub-section (i) of section 230 Sec 252 (3) Sec 252 (1) Sec 252 (1) Sec 252 (1) Sec 252 (1) | | | Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed Matter Disposed | 10/12/2019 13/01/2020 13/01/2020 10/12/2019 15/01/2020 15/01/2020 28/01/2020 |
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| | | MR. ASHOK TRIPATHI Vs. ANSAL | | Court fees and welfare | |
|------|--------------------|--|----------------------------|---|--------------|
| | | PROPERTIES AND | | fees missing on | |
| 6354 | 710102134582019 | INFRASTRUCTURE | IBC under Sec 7 | vakalatnama | 10/08/2021 |
| | | MR. ASHOK TRIPATHI Vs. ANSAL | | Court food and welfore | |
| | | PROPERTIES AND | | Court fees and welfare fees missing on | |
| 6355 | 710102134582019 | INFRASTRUCTURE | IBC under Sec 7 | vakalatnama | 10/08/2021 |
| | | THREE STAR TOUR | | | |
| | | AND TRAVELS PVT. LTD. Vs. REGISTRAR | | | |
| | | OF COMPANIES NCT OF | | Documents not | |
| 6356 | 710102140432019 | DELHI | Sec 252 (3) | available, please refile | 09/08/2021 |
| | | YASH INFRATECH Vs. | | | |
| | | REGISTRAR OF COMPANIES DELHI & | | | |
| 6357 | 710102140462019 | HARYANA | Sec 252 (3) | Matter Disposed | 17/01/2020 |
| | | YASH INFRATECH Vs. | | | |
| | | REGISTRAR OF COMPANIES DELHI & | | | |
| 6358 | 710102140462019 | HARYANA | Sec 252 (3) | Matter Disposed | 17/01/2020 |
| | 110102110102010 | ELITE CERTIFICATIONS | 500 202 (0) | matter Biopecou | |
| | | PRIVATE LIMITED Vs. | | | |
| | | REGISTRAR OF COMPANIES NCT OF | | | |
| 6359 | 710102140632019 | DELHI & HARYANA | Sec 252 (3) | Matter Disposed | 27/01/2020 |
| | | ELITE CERTIFICATIONS | 100 | | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | |
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| 6360 | 710102140632019 | DELHI & HARYANA | Sec 252 (3) | Matter Disposed | 27/01/2020 |
| | | WINGS TO FLY | | | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | | |
| 6361 | 710102150672019 | COMPANIES NCT OF | Sec 252 (1) | Matter Disposed | 24/02/2020 |
| | | DHANOLTI RESORTS | | · | |
| | | PRIVATE LIMITED Vs. REGISTRAR OF | | Documents not | |
| 6362 | 710102155432019 | COMPANIES | Sec 252 (1) | available, please refile | 30/06/2021 |
| | | GARHWAL AIRCON | | | |
| | | SERVICES PRIVATE | | | |
| 6363 | 710102159082019 | LIMITED Vs. REGISTRAR OF | Sec 252 (3) | Matter Disposed | 28/01/2020 |
| 5505 | | VIVEK PORTFOLIOS | 000 202 (d) | matter Disposed | |
| | | PRIVATE LIMITED Vs. | <u> </u> | | |
| C2C4 | 740400472050040 | THE REGISTRAR OF | Sec. 230-232 - Second | Metter Dispessed | 24/00/2040 |
| 6364 | 710102173252019 | M/S S.G.A. SECURITIES | Motion | Matter Disposed | 21/08/2019 |
| | | PRIVATE LIMITED Vs. | | | |
| 6365 | 710102407112018 | M/S KAVERI FARMS PRIVATE LIMITED | IDC under See 7 | Matter Disposed | 22/08/2019 |
| 0303 | 710102407112016 | CLUTCH AUTO LIMITED | IBC under Sec 7 | Matter Disposed | 22/06/2019 |
| | | Vs. RAJASTHAN STATE | | | |
| | | INDUSTRIAL DEVELOPMENT AND | | | |
| | | INVESTMENT | | | |
| | | CORPORATION | | Wrong e-filing, need to | |
| 6366 | 710102410272017 | LIMITED AND ORS. CLUTCH AUTO LIMITED | IBC Under Sec 10 | file in IA | 12/04/2021 |
| | | Vs. RAJASTHAN STATE | | | |
| | | INDUSTRIAL | | | |
| | | DEVELOPMENT AND | | | |
| | | INVESTMENT | | | |
| 6367 | 710102410272017 | CORPORATION LIMITED AND ORS. | IBC Under Sec 10 | Wrong e-filing, need to file in IA | 15/02/2018 |
| 0007 | 710102410272017 | CLUTCH AUTO LIMITED | IDO Officer occ 10 | III III | 10/02/2010 |
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| 6369 | 710102410272017 | LIMITED AND ORS. | IBC Under Sec 10 | file in IA | 15/07/2020 |
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| 6370 | 740402426702040 | SOLUTIONS BUSINESS CENTE PVT. LTD. | IRC Under See 9 | Mottor Discount | 09/04/2020 |
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| 6371 | 710102426702018 | CENTE PVT. LTD. | IBC Under Sec 9 | Matter Disposed | 11/02/2020 |
| | | ORIENTAL BANK OF COMMERCE Vs. LOTUS | | Documents not | |
| 6372 | 710102427572018 | AUTO ENGINEERING | IBC under Sec 7 | available, please refile | 26/07/2021 |
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| 6373 | 710120001492018 | Vs. MACRO COMMERCE PRIVATE | IBC Under Sec 9 | Wrong e-filing, need to file in IA | 12/01/2021 |
| 03/3 | 7 10 12000 1432010 | IDBI BANK LIMITED Vs. | IDO ONGEL SEC 5 | ille III IA | 12/01/2021 |
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| 6374 | 710120004062018 | OVERSEAS LIMITED | IBC under Sec 7 | file in IA | 12/07/2021 |
| | | IDBI BANK LIMITED Vs. M/S SANTOSH | | Wrong e-filing, need to | |
| 6375 | 710120004062018 | OVERSEAS LIMITED | IBC under Sec 7 | file in IA | 27/09/2019 |
| 6270 | 740420004000040 | NARAYAN COMMODITY | Sub-section (I) of section | Manage Pierran | 40/40/2040 |
| 6376 | 710120004892018 | BROKERS PVT LTD. IMPEX SERVICES INDIA | 230 | Matter Disposed | 10/10/2019 |
| | | PRIVATE LIMITED Vs. | | | |
| | | SSMP INDUSTRIES | Application under any | Documents not | 4.4/07/000 * |
| 6377 | 710200000062017 | LIMITED M/S. PLATINA BULKERS | other provisions | available, please refile | 14/07/2021 |
| | | PVT. LTD. Vs. M/S. | | | |
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| | | FASHIONS PVT. LTD. | | Wrong e-filing , need to | |
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| | | SACHIN UPADHAYA Vs. M/S PINE & PEAK | | | COMPANY PETITION | | Documents not available | |
| 6412 | 0710102111892020/3 | DEVELOPERS LIMITED | | | (COMPANIES | | in DMS, please refile | 18/08/2021 |
| | | KALIBER ASSOCIATES PVT. LTD Vs. J. R. | | | COMPANY PETITION IB | | Notary missing in E- | |
| 6413 | 0710102117242020/2 | MODI ASSOCIATES | | IBC under Sec 7 | (IBC)/1122(ND)202 | | stamp | 18/08/2021 |
| | | CREATIVE INFRAHEIGHTS PVT. | | | COMPANY PETITION IB | | Index Not properly | |
| | | LTD. Vs. JBK | | | (IBC)/2552(ND)201 | | filed;Page nos are | |
| 6414 | 0710102133212019/17 | DEVELOPERS PVT. RAINBOW OVERSEAS | | IBC Under Sec 9 | 9 COMPANY | | missing in Index | 18/08/2021 |
| | | PRIVATE LIMITED Vs. | | | PETITION IB | | | |
| 6415 | 0710102138362019/7 | MASSCO MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/2829(ND)201 9 | | Wrongly filed here | 18/08/2021 |
| 5710 | | UTSAV SECURITIES | | | 0040 | | | |
| | | PRIVATE LIMITED Vs. SKPJ INVESTMENT | | | COMPANY PETITION IB | | Short form of True Copy sign not applicable in | |
| | | AND FINANCE PRIVATE | | | (IBC)/2906(ND)201 | | Pages 6 to 30 according | |
| 6416 | 0710102145502019/5 | LIMITED | | IBC under Sec 7 | 9 | | to PDF | 18/08/2021 |
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| | | AK SINGH Vs. M/S | | | COMPANY | | each pages after | |
| 6417 | 0710102152492019/7 | GENIUS EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/176(ND)2020 | | Affidavit Page, Same document filed twice | 18/08/2021 |
| 0417 | 0710102132432013/7 | VIKRAM KUMAR Vs. | | | COMPANY | | document filed twice | 16/06/2021 |
| 6418 | 0710102167162019/2 | SUMANAGLAM TRAEXIM PVT .LTD & | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | PETITION IB (IBC)/2837(PB)2019 | | PLEASE FILE I.A. | 18/08/2021 |
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| | | VMS EQUIPMENT PRIVATE LIMITED Vs. | | | COMPANY | | 100, Index missing, Page Nos are msising, | |
| | | PRIMOSE INFRATECH | | | PETITION IB | | Affidavit Not clear and | |
| 6419 | 0710120005482018/38 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/995(ND)2018 | | Not filed properly | 18/08/2021 |
| | | HANSRAJ GUPTA AND CO. PVT LTD. Vs. | | | COMPANY PETITION | | Welfare Fee stamp and Court Fee Stamp | |
| 6420 | 0710102087542020/10 | DESHRAJ GUPTA AK SINGH Vs. M/S | | provisions | (COMPANIES COMPANY | | missing in Vakalatnama PAGINATION NOT | 17/08/2021 |
| | | GENIUS EXPORTS | | | PETITION IB | | MENTIONED, STAMP | |
| 6421 | 0710102152492019/8 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/176(ND)2020 | | PAPER MISSING | 18/08/2021 |
| | | INFRASTRUCTURE | | | | | | |
| | | FINANCE LTD. Vs. GUJARAT | | | COMPANY PETITION IB | | No Index, merge | |
| 6422 | 0710102018162020/11 | HYDROCARBONS AND | | IBC under Sec 7 | (IBC)/571(ND)2020 | | documents in single pdf | 17/08/2021 |
| | | SREI INFRASTRUCTURE | | | | | | |
| | | FINANCE LTD. Vs. | | | COMPANY | | Wrong e-filing, | |
| 6423 | 0710102018162020/14 | GUJARAT HYDROCARBONS AND | | IBC under Sec 7 | PETITION IB (IBC)/571(ND)2020 | | application need to file in IA separately | 18/08/2021 |
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| | | INFRASTRUCTURE FINANCE LTD. Vs. | | | COMPANY | | Wrong e-filing, | |
| | | GUJARAT | | | PETITION IB | | application need to file | |
| 6424 | 0710102018162020/15 | HYDROCARBONS AND REGISTRAR OF | | IBC under Sec 7 | (IBC)/571(ND)2020 COMPANY | | in IA separately | 18/08/2021 |
| | | COMPANIES Vs. M/S | | | PETITION | | Wrong e-filing, Petition | |
| 6425 | 0710200416152018/6 | KARISHMA INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | (COMPANIES ACT)/282(ND)2018 | | should not be filed as additional | 18/08/2021 |
| | | MS. PUNITA KHATTER | | Same provisions | COMPANY | İ | | |
| | | Vs. MS. EXPLORERS TRAVELS & TOURS | | Sec 272 of the | PETITION (COMPANIES | | Wrong e-filing, kindly upload order copy with | |
| 6426 | 0710204000182016/13 | PVT. PVT. LTD. & ORS. | | Companies Act , 2013 | ACT)/3(ND)2016 | | documents | 18/08/2021 |
| | | M/S S. S. STEELS Vs. REGAL EMPORIA | | | COMPANY PETITION IB | | Page no. 1 - 32 sign missing, Welfare | |
| 6427 | 0710102004932021/1 | INFRATECH PVT LTD. | | IBC Under Sec 9 | (IBC)/83(ND)2021 | <u> </u> | missing, weitare missing on vakalatnama, | 18/08/2021 |
| | | ENDLESS SERVICES PRIVATE LIMITED Vs. | | | COMPANY | | | |
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| 6428 | 0710102060472020/4 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/84(ND)2021 | | No Index, No pagination | 18/08/2021 |
| | | NITESH BHARDWAJ Vs. ZURASSIC | | | COMPANY PETITION | | Welfare Fee stamp and COurt fee stamp missing | |
| 6429 | 0710102090122020/4 | APARTMENTS PVT. | | Sec. 241(1) | (COMPANIES | | in Vakalatnama | 18/08/2021 |
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| | | ELITE STEELS PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | | |
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| 6430 | 0710102093492019/8 | TRADING PRIVATE | IBC under Sec 7 | 9 | | fees missing | 18/08/2021 |
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| | | SHILPA MALIK Vs. | | COMPANY | | | |
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| 6431 | 0710102101042019/2 | TECHNOLOGIES PVT LTD | Soc 241(4) Soc (| (COMPANIES 242(4) ACT)/105(PB)2019 | | application need to file separately in IA | 18/08/2021 |
| 6431 | 0710102101042019/2 | PUNJAB NATIONAL | Sec. 241(1),Sec. 2 | COMPANY | | separately in IA | 10/00/2021 |
| | | BANK Vs. QUTAB | | PETITION IB | | | |
| | | MERCANTILE PRIVATE | | (IBC)/3208(ND)201 | | | |
| 6432 | 0710102156062019/8 | LIMITED | IBC under Sec 7 | 9 | | wrong file | 18/08/2021 |
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| | | INDIAN OVERSEAS | | COMPANY | | mention volume index | |
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| 6433 | 710102066212020 | PRIVATE LIMITED SHREE GANESH | other provisions | - IBC (IBC)/438(PB)2018 | CA ANIL KUMAR | pdf | 25/06/2020 |
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| 6436 | 710102023042021 | BUILDWELL PVT. LTD. | Sec 60(5) | (IBC)/456(ND)2018 | DEKA | *************************************** | 22/03/2021 |
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| 6441 | 710102056892021 | LTD. NILESH SHARMA VS | Rule 11 of NCLT, 2016 Application under any | COMPANY | V SUDEER | missed | 12/8/2021 |
| 6442 | 710102057812021 | SRI SURAPANENI INDIABULLS HOUSING | other provisions- IBC | PETITION IB | NILESH | Prayer missing | 17/08/2021 |
| | | FINANCE LIMITED VS | | | | | |
| | | AMBIENCE PROJECTS AND INFRASTRUCTURE | | COMPANY PETITION IB | J SAGAR ASSOCIATES | section wrong please | |
| 6443 | 710102058532021 | PRIVATE LIMITED LEIGHTON INDIA | Rule 11 of NCLT, 2016 | (IBC)/133(ND)2021 COMPANY | DELHI | any other provision | 18/08/2021 |
| | | CONTRACTORS PVT. | | PETITION IB | Manish Kumar | | |
| 6444 | 710102058542021 | LTD VS VIPUL LIMITED | Rule 11 of NCLT, 2016 | (IBC)/984(ND)2020 | Srivastava | stamp paper missing | 18/08/2021 |
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| 6446 | | MUKESH GUPTA Vs. PARESH RASTOGI | Sec 66(1) | APPLICATION (I.B.C)/38(ND)2021 | | Hindi;should be translated to English | 18/08/2021 |
| | | AKITA EXIM PRIVATE LIMITED Vs. IREO PVT | | CA(A) MERGER | | | |
| 6447 | 0710102144312019/2 | LTD | Sec. 230-232, Sec 234 | AND AMALGAMATION(| | Notary missing in E- stamp | 19/08/2021 |
| | | TATA CAPITAL FINANCIAL SERVICES | | | | | |
| | | LIMITED Vs. SAMMI | | COMPANY | | L | |
| 6448 | 0710102173872019/2 | ELECTRONICS INDIA PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/173(ND)2020 | | True copy sign missing on every page | 19/08/2021 |
| | | PUNJAB NATIONAL BANK Vs. M/S | | COMPANY | | | |
| | | SHIVANSH DIAMOND | | PETITION IB | | Wrong e-filing, need to | |
| 6449 | 0710102012642019/15 | PVT. LTD. SHERWIN WILLIAMS | IBC under Sec 7 | (IBC)/455(ND)2019 | | file in IA | 19/08/2021 |
| | | COATINGS INDIA PVT LTD Vs. HARSH | | COMPANY | | | |
| | | SPECIALITY COATING | | PETITION IB | | | |
| 6450 | 0710102015482020/5 | PRIVATE LIMITED NARENDRA SINGH Vs. | IBC Under Sec 9 | (IBC)/462(ND)2020 | | Stamp paper missing | 19/08/2021 |
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| 6451 | 0710102035502020/1 | COMMUNICATIONS LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/29(ND)2021 | | Same document filed twice | 19/08/2021 |
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| 6452 | 0710102102212020/2 | LIMITED 1.VKSS HOUSING | 230-232 - Second Motion | COMPANIES | | Affidavit page | 19/08/2021 |
| | | CORPORATION PVT. LTD. Vs. M/S. | | COMPANY PETITION IB | | True Copy sign missing in Pages 29 to 39 | |
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| 6453 | 0710102155382019/5 | (INDIA) PVT. LTD. STATE BANK OF INDIA | IBC under Sec 7 | 9 COMPANY | | 1 | 19/08/2021 |
| 6454 | 0710120011422018/13 | Vs. VEEKAY POLYCOATS LIMITED | IBC under Sec 7 | PETITION IB (IBC)/1291(PB)2018 | | Document filed twice | 19/08/2021 |
| 0707 | 0. 10120011422010/13 | RELAN BUILDING | .50 under dec / | | | 2 Journal tileu twice | .5/50/2021 |
| | | PRIVATE LIMITED Vs. KALIBER ASSOCIATES | | COMPANY PETITION IB | | W.S Filed twice, Notary | |
| 6455 | 0710200411212018/53 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/228(PB)2018 | | msising in E-stamp | 19/08/2021 |
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| | | SHILPA MALIK Vs. UNISHOP | | COMPANY PETITION | | Index missing, Welfare Fee stamp and COurt | |
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| 6456 | 0710102101042019/4 | LTD RAJNEESH KUMAR Vs. | Sec. 241(1),Sec. 242(4) | ACT)/105(PB)2019 COMPANY | | Vakalatnama | 19/08/2021 |
| | | KLV NEW TECH | | PETITION IB | | | |
| 6457 | 0710102142072019/4 | CONSTRUCTIONS PVT. LTD. | IBC Under Sec 9 | (IBC)/2995(ND)201 9 | | No Index, No Pagination | 19/08/2021 |
| | | DHIRENDER NATH Vs. JC WORLD | | COMPANY PETITION IB | | | |
| 6458 | 0710102004622019/12 | HOSPITALITY PRIVATE | IBC under Sec 7 | (IBC)/256(ND)2019 | | Back date affidavit | 9/8/2021 |
| | | INGRAM MICRO INDIA PRIVATE LIMITED Vs. | | INTERLOCUTORY APPLICATION | | | |
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| 6459 | | LIMITED M/S EASTERN | 19(2) | 21 | | file in IA | 19/08/2021 |
| | | INTERIORS AND FURNISHERS Vs. | | COMPANY | | | |
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| 6460 | 0710102001902020/4 | PVT. LTD. | IBC Under Sec 9 | (IBC)/289(ND)2020 | | filed twice | 19/08/2021 |

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| 1 | | SANDEEP MAHAJAN Vs. G.P. GLOBAL | | | COMPANY APPLICATION(IBC) | | Double pagination in | |
| 6461 | 0710102100342019/7 | ENERGY PRIVATE | | Section 74 | /1246(PB)2019 | | whole documents | 19/08/2021 |
| | | COMPLIANCE | | | | 1 | | |
| | | CONSTRUCTION CONTRACTS PVT LTD | | | COMPANY | | | |
| | | Vs. RISHABH | | | PETITION IB | | | |
| 6462 | 0710102075662019/17 | BUILDWELL PVT LTD JAILAXMI | | IBC Under Sec 9 | (IBC)/913(ND)2019 COMPANY | | No Pagination Wrong e-filing, | 19/08/2021 |
| | | ENTERPRISES PVT LTD | | | PETITION IB | | application need to file | |
| 6463 | 0710102149542019/5 | Vs. OFB TECH PVT LTD | | IBC Under Sec 9 | (IBC)/3026(ND)201 | | in IA | 19/08/2021 |
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| | | M/S. STRESSED | | | | | | |
| | | ASSETS | | | COMPANY | | | |
| | | STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA | | | PETITION IB (IBC)/1075(ND)201 | | No index, No Pagination, Court fees and welfare | |
| 6464 | 0710120007812018/13 | LTD. | | IBC under Sec 7 | 8 | | missing on vakalatnama | 19/08/2021 |
| | | PUNJAB NATIONAL | | | COMPANY | | | |
| | | BANK Vs. QUTAB MERCANTILE PRIVATE | | | PETITION IB (IBC)/3208(ND)201 | | | |
| 6465 | 0710102156062019/7 | LIMITED | | IBC under Sec 7 | 9 | | wrong filing | 23/08/2021 |
| | | ARGENTIUM INTERNATIONAL PVT | | | COMPANY | | | |
| | | LTD Vs. UTM | | | PETITION IB | | Wrong e-filing, need to | |
| 6466 | 0710102002622019/20 | ENGINEERING PVT LTD UNIMAX INTERATIONAL | | IBC Under Sec 9 | (IBC)/248(ND)2019 | | file in IA | 23/08/2021 |
| | | Vs. SOHO | | | COMPANY | | | |
| | | INFRASTRUCTURE PVT. | | | PETITION IB | | | |
| 6467 | 0710102006782019/26 | LTD. | | IBC Under Sec 9 | (IBC)/415(PB)2019 | | Stamp paper missing, | 23/08/2021 |
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| 6468 | 710102052102021 | PRIVATE LIMITED | Act) | other provisions | <u> </u> | Lex | extra file | 26/07/2021 |
| | | VINOD SHANKER SHRINGI VS MR. | Company | | COMPANY PETITION | | | |
| 6469 | 710102056462021 | SAVINDER SINGH | Application(Companies Act) | Intervention Application,Sec 424 (3) | (COMPANIES | Rakesh Sharma | section wrong | 11/8/2021 |
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| 6470 | 710102056822021 | DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/2582(ND)201 | Tishwarya Tyagi | Fees Not Paid | 12/8/2021 |
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| 6471 | 710102057752021 | DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER) INDIABULLS HOUSING | Interlocutory Application (I.B.C) | Sec 30 | PETITION IB (IBC)/1935(PB)2019 | Deora | 605-619,1120,1114 not clear page and index | 16/08/2021 |
| 6471 | 710102057752021 | DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER) INDIABULLS HOUSING FINANCE LIMITED VS | (I.B.C) | Sec 30 | PETITION IB (IBC)/1935(PB)2019 COMPANY | Deora J SAGAR | 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 | 16/08/2021 |
| 6471 6472 | 710102057752021 | DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER) INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL | (I.B.C) Interlocutory Application | | PETITION IB (IBC)/1935(PB)2019 COMPANY PETITION IB | Deora J SAGAR ASSOCIATES | 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 | 16/08/2021 |
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| 6472 | 710102058572021 | DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER) INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF | (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application | Rule 11 of NCLT, 2016 Rule16(d),NCLT | PETITION IB (IBC)/1935(PB)2019 COMPANY PETITION IB (IBC)/176(ND)2021 COMPANY PETITION IB | Deora J SAGAR ASSOCIATES DELHI | 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5 section wrong | 18/08/2021 |
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| 6402 | 0740402004742024/2 | ORS. Vs. SUPERTECH | | Soc 60/E) | (I.B.C)/521(ND)202 | welfare missed in | 22/00/2024 |
| 6492 | 0710102001712021/2 | NISHANT JOSHI & | | Sec 60(5) | - | vakalatnama | 23/08/2021 |
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| | | AO "METALLON" Vs. MITTAL PIGMENTS | | | COMPANY PETITION IB | | |
| 6496 | 0710102029872020/3 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/742(ND)2020 | BACK DATE AFFIDAVIT | 23/08/2021 |
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| 6497 | 0710102042672021/1 | PRIVATE LIMITED | | IBC Section 59 | (IBC)/298(ND)2021 | INDEX MISSED | 23/08/2021 |
| | | CHANDRA PRAKASH Vs. PRABHAKAR | | | INTERLOCUTORY APPLICATION | | |
| 6498 | 0710102067822020/1 | BHARADWAJ | | Sec 66(1) | (I.B.C)/2563(PB)202 | Document Not Upload | 23/08/2021 |
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| 6511 | 0710200420362018/88 | BUILDWELL PVT. LTD. | | IBC under Sec 7 | (IBC)/456(ND)2018 | | page | 24/08/2021 |
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| 6513 | 0710102033852018/15 | MOTORS LIMITED | | Sec. 59 | ACT)/112(ND)2019 | | separately | 23/08/2021 |
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| 6516 | 710102107662020 | PRIVATE LIMITED | (IBC) | IBC Under Sec 9 | | DHIREN R DAVE | missed on index | 12/11/2020 |
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| 6517 | 710102058752021 | INDIA PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | RISHI | petition to all respondent | 19/08/2021 |
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| 6518 | 0710120003722018/12 | COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | PETITION IB (IBC)/939(PB)2018 | | NEED TO IA IFILE | 25/08/2021 |
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| 6519 | 0710102050132021/1 | SINGH UNILEVER INDUSTRIES | | Section 95(1) | (IBC)/371(PB)2021 | | Affidavit msising | 24/08/2021 |
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| | | SHAILENDRA AJMERA LIQUIDATOR OF | | | APPLICATION (I.B.C)/3190(ND)20 | | | |
| 6520 | 0710102051052021/1 | KWALITY LIMITED | | Sec 60(5) | 21 | | Vakalatnama missing | 24/08/2021 |
| | | BABITA GUPTA & ORS. | | | COMPANY | | Stamp paper filed | |
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| 6522 | 0710102062912020/3 | INFRATECH PRIVATE | | IBC Section 59 | (IBC)/855(ND)2020 COMPANY | | missing | 24/08/2021 |
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| 6523 | 0710102070012020/1 | VP SHARMA Vs. NA BULWARK FACILITIES | | Rule 11 of NCLT | MPANIES | | Wrongly filed here | 24/08/2021 |
| | | MANAGEMENT | | | | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | GENESIS FACILITIES MANAGEMENT | | | PETITION IB (IBC)/1356(ND)201 | | | |
| 6524 | 0710102090972019/11 | PRIVATE LIMITED | | IBC Under Sec 9 | 9 | | Index missing | 24/08/2021 |
| | | CANARA BANK Vs. M/S GOPALSONS STEELS | | | COMPANY PETITION IB | | | |
| 6525 | 0710102098152019/7 | PVT. LTD. | | IBC under Sec 7 | (IBC)/1789(ND)201 | | Proof of service msising | 24/08/2021 |
| |] | UNISHOP TECHNOLOGIES PVT. | | | COMPANY PETITION | | | |
| 6526 | 0710102099502019/5 | LTD. Vs. SHILPA MALIK | | Sec. 241(1) | (COMPANIES | | Sign Not in Documents | 25/08/2021 |
| | | UNISHOP TECHNOLOGIES PVT. | · | | COMPANY PETITION | | | |
| 6527 | 0710102099502019/7 | LTD. Vs. SHILPA MALIK | | Sec. 241(1) | (COMPANIES | | Document Not Upload | 25/08/2021 |
| | | ELITE WOODS Vs. | | - | COMPANY PETITION IB | | | - |
| | | APACE BUILDERS AND CONSTRUCTIONS PVT. | | | (IBC)/2134(ND)201 | | | |
| 6528 | 0710102111652019/7 | LTD | | IBC Under Sec 9 | 9 | | Wrongly filed here | 25/08/2021 |
| | | LUXMI ELECTRICALS & ENGINEERING WORKS | | | COMPANY | | | |
| 1 | | Vs. M/S SNG TECHNO | | | PETITION IB | | ONLY UPLOAD PROOF | |
| 6529 | 0710102149632019/7 | BUILD PRIVATE TOPNOTCH TRADING | | IBC Under Sec 9 | (IBC)/370(ND)2020 | | OF SERVICE | 25/08/2021 |
| 1 | | CORPORATION | | | COMPANY | | | |
| 1 | | PRIVATE LIMITED Vs. | | | PETITION IB | | NEED TO SIGN ALL | |
| 6530 | 0710102150302019/8 | LOTUS WOODTECH PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/3258(ND)201 9 | | NEED TO SIGN ALL PAGES | 25/08/2021 |
| | | NEERAJ SINGLA Vs. | | | COMPANY | | | |
| 6531 | 0710102153152019/5 | LOTUS WOODTECH PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/3106(ND)201 | | NEED TO ALL PAGES SIGN | 25/08/2021 |
| 0001 | J. 10102103102019/3 | BOTHRA PLASTICS | | 5 011401 560 5 | COMPANY | | 0.011 | |
| | | INDUSTRIES PVT. LTD. | | | PETITION IB | | | |
| 6532 | 0710102154162019/2 | Vs. I-RETAILERS PVT. LTD. | | IBC Under Sec 9 | (IBC)/3191(ND)201 9 | | No Index, No Pagination | 24/08/2021 |
| | | LIC HOUSING FINANCE | | | | | , | |
| | | PRIVATE LIMITED Vs. K V DEVELOPERS | | | COMPANY PETITION IB | | 128-134 161 171-174 | |
| | | | | IBC under Sec 7 | (IBC)/236(ND)2020 | Ì | | 25/08/2021 |
| 6533 | 0710102169962019/27 | PRIVATE LIMITED | | | | | | |

| | | ASHLAY | | | File documents | |
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| | | INFRASTRUCTURE PVT. LTD Vs. LDS | | COMPANY PETITION IB | separately, court fees and welfare missing on | |
| 6534 | 0710200000242017/3 | ENGINEERS PVT LTD SH AMIT KUMAR MALIK | IBC Under Sec 9 | (IBC)/77(ND)2017 | vakalatnama | 25/08/2021 |
| | | Vs. M/S KINDLE | | COMPANY | | |
| 6535 | 0710200411282017/27 | DEVELOPERS PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/470(ND)2017 | Page no. 65 - 70 pages not clear, | 25/08/2021 |
| 6536 | 0710200412522017/30 | P K SALES COMPANY PVT. LTD. Vs. | IBC Under Sec 10 | COMPANY PETITION IB | No Pagination | 25/08/2021 |
| - | 0110200112022011100 | JASODA GULLIYA Vs. I- | 120 0.1101 000 10 | COMPANY | Wrong e-filing, application need to file | 20.00,2021 |
| 6537 | 0710102013842020/6 | DZIRE HOSPITALITY PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/445(ND)2020 | in IA | 24/08/2021 |
| | | MAHENDER KUMAR Vs. WELD METALS INDIA | | COMPANY PETITION IB | Wrong e-filing, need to | |
| 6538 | 0710102018742020/5 | PVT. LTD. M/S SALASAR | IBC Under Sec 9 | (IBC)/509(ND)2020 | file in IA | 24/08/2021 |
| | | BUILDERS Vs. M/S | | COMPANY | Wrong e-filing, | |
| 6539 | 0710102019322020/4 | NORTH RAJASTHAN BUILDWELL PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/512(ND)2020 | application should be filed in IA | 24/08/2021 |
| | | M/S WELLDONE ESTATES PROJECTS | | | | |
| | | PRIVATE LIMITED Vs. M/S REIN | | COMPANY PETITION IB | | |
| | | CONSTRUCTIONS | | (IBC)/2836(ND)201 | True copy sign missing | |
| 6540 | 0710102140402019/4 | PRIVATE LIMITED | IBC Under Sec 9 | 9 | on every page | 24/08/2021 |
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| | | SUNIL KUMAR Vs. | | PETITION IB | annexure, court fees and | |
| 6541 | 0710102141322019/7 | NESA INDIA PRODUCER COMPANY LIMITED | IBC Under Sec 9 | (IBC)/2863(ND)201 9 | welfare missing on vakalatnama | 24/08/2021 |
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| 6542 | 0710102171932019/2 | L | IBC Under Sec 9 | (IBC)/351(ND)2020 | vakalatnama | 25/08/2021 |
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| | | COMPANY Vs. EIE ENGINEERING INDIA P | | COMPANY PETITION IB | No Index, No Pagination , Court fees missing on | |
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| | | DISH TV INDIA LIMITED | | | Page no. 46 - 88, 97 - | |
| | | Vs. MACRO COMMERCE PRIVATE | | COMPANY PETITION IB | 186, 193 - 199, 203 - 205 true copy sign missing, | |
| 6544 | 0710120001492018/12 | LIMITED | IBC Under Sec 9 | (IBC)/398(PB)2017 | Page no. 197 not clear | 25/08/2021 |
| | | M/S. EDELWEISS ASSET | | | | |
| | | RECONSTRUCTION COMPANY LTD. Vs. | | COMPANY PETITION IB | Wrong e-filing, application need to file | |
| 6545 | 0710120008182018/24 | M/S. ADEL LANDMARKS | IBC under Sec 7 | (IBC)/1083(PB)2018 | in IA | 25/08/2021 |
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| | | STATE BANK OF INDIA | | | Page no. 1 - 18 sign missing, wrong | |
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| | | AMBICA INTERNATIONAL FOOD | | PETITION IB (IBC)/1342(ND)201 | 18 , Page no. 25 - 27, 31 Hindi translation copy | |
| 6546 | 0710120009092018/12 | COMPANY PVT. LTD. MAHINDRA AND | IBC under Sec 7 | 8 | missing, | 25/08/2021 |
| | | MAHINDRA FINANCIAL SERVICES LIMITED Vs. | | COMPANY | | |
| | | STAN AUTOS PRIVATE | | PETITION IB | | |
| 6547 | 0710102000392021/1 | LIMITED MOHD NAZIM KHAN Vs. | IBC under Sec 7 | (IBC)/52(PB)2021 INTERLOCUTORY | No Index, No Pagination | 25/08/2021 |
| 6548 | 0710102005362021/2 | HDFC BANK LIMITED AND OTHERS | Sec 60(5) | APPLICATION (I.B.C)/343(ND)202 | wrong docs | 25/08/2021 |
| 0340 | 0.10102003302021/2 | SURESH CHANDRA | 3ec 00(3) | (1.D.C):040(14D)202 | wrong accs | ES/UU/EUE I |
| | | AGARWAL Vs. RAMPHAL BHARADWAJ | | REVIEW | No Pagination, true copy | |
| 6549 | 0710102010712021/5 | RESOLUTION PROFESSIONAL | Application under any other provisions- IBC | APPLICATION (IBC)/1(PB)2021 | sign missing on every page | 25/08/2021 |
| | | VIKRAM | | COMPANY | -9- | |
| | | JHUNJHUNWALA Vs. XECUTE HR | | PETITION IB (IBC)/2460(ND)201 | Index missing in First | |
| 6550 | 0710102131202019/8 | SOLUTIONS PRIVATE M+R LOGISTICS (INDIA) | IBC under Sec 7 | 9 COMPANY | Report document | 25/08/2021 |
| CF=4 | 07400004007055 | PVT. LTD. Vs. M/S THE | IDO Harden Cont | PETITION IB | 0-1 | 24/00/2021 |
| 6551 | 0710200420782018/4 | INDURE PVT. LTD. PANKAJ JAIN Vs. | IBC Under Sec 9 | (IBC)/898(ND)2018 COMPANY | Only receipt uploaded | 24/08/2021 |
| | | SUHAGNAGAR BUILDCON PRIVATE | Application under any other provisions ,Sec. | PETITION (COMPANIES | Index missed,welfare | |
| 6552 | 0710102000062021/4 | LIMITED GOYAL INDUSTRIES Vs. | 271-273 | ACT)/42(ND)2021 COMPANY | and court fee missed | 24/08/2021 |
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| | | M/S SIEMENS FINANCIAL SERVICES | | APPLICATION | | |
| 6554 | 0710102024792021/2 | LTD (SOLE COC | Sec 60(5) | (I.B.C)/1571(ND)20 21 | Need to file as IA | 23/08/2021 |
| | | ANIL JAIN Vs. M/S ACROPOLYMERS | | COMPANY APPLICATION(CO | | |
| 6555 | 0710102025032021/1 | PRIVATE LIMITED | Rule 11 of NCLT | MPANIES | Wrongly filed here | 25/08/2021 |
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| 6556 | 0710102025432020/1 | REGISTRAR OF BALAJI DUROBUILD | | Sec 252 (3) | ACT)/108(ND)2021 | | title missing | 25/08/2021 |
| | | PRIATE LIMITED Vs. | | | | | | |
| | | SANDWOODS | | | COMPANY | | | |
| 6557 | 0710102041982021/5 | INFRATECH PROJECTS PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/292(ND)2021 | | No Index, No Pagination | 25/09/2024 |
| 0007 | 0710102041982021/5 | INDIAN OIL | | IBC Under Sec 9 | INTERLOCUTORY | | No index, No Pagination | 25/06/2021 |
| | | CORPORATION | | | APPLICATION | | | |
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| - | 01101020100202111 | H S OBEROI | | 000 00(0) | INTERLOCUTORY | | nto maox, no r agmation | 20/00/2021 |
| 6559 | 0740402046572024/4 | BUILDTECH PVT LTD Vs. REGISTRAR OF | | Sec 60(E) | APPLICATION (I.B.C)/2920(ND)20 | | Stamp paper missing | 25/09/2024 |
| 6559 | 0710102046572021/1 | H S OBEROI | | Sec 60(5) | INTERLOCUTORY | | Stamp paper missing | 25/08/2021 |
| | | BUILDTECH PVT LTD | | | APPLICATION | | | |
| 6560 | 0710102049622021/1 | Vs. REGISTRAR OF H S OBEROI | | Sec 60(5) | (I.B.C)/3049(ND)20 INTERLOCUTORY | | Stamp paper missing | 25/08/2021 |
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| 6561 | 0710102049622021/2 | Vs. REGISTRAR OF | | Sec 60(5) | (I.B.C)/3049(ND)20 | | Stamp paper missing | 25/08/2021 |
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| 0000 | J. 10102000402020/3 | ASSET CARE AND | | | l' | | ranulusidilla | |
| | | RECONSTRUCTION | | | COMPANY | | | |
| | | ENTERPRISES LTD Vs. SARE GURUGRAM PVT | | | COMPANY PETITION IB | | Wrong e-filing, need to | |
| 6564 | 0710102002732020/14 | LTD | | IBC under Sec 7 | (IBC)/300(PB)2020 | | file in IA | 25/08/2021 |
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| | | PRIVATE LIMITED Vs. | | | AMALGAMATION(| | 2nd volume, true copy | |
| 6565 | 0710102003582021/2 | ROSEWOOD TREXIM | | Soc 220 222 5 - 224 | COMPANIES ACT)/13(ND)2021 | | sign missing on annexure pages | 25/08/2021 |
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| 6566 | 0710102008152019/14 | GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/307(ND)2019 | | pg-1 and 2 wrong arrange | 25/08/2021 |
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| 6568 | 710102036102020 | PRIVATE LIMITED | (IBC) | Sec 60(5) | | Vaibhav Singh | Wrong section | 24/04/2020 |
| 6568 | 710102036102020 | | | Sec 60(5) | | Vaibhav Singh | Wrong section | 24/04/2020 |
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| 6569 6570 6571 6572 6573 | 710102112432020 710102043962021 710102050112021 710102048802021 710102055072021 710102057612021 | ANAND MOHAN VS PATEL ENGINEERING LIMITED STATE BANK OF INDIA VS SRI SURAPANENI RAMESH PROCAM LOGISTICS PVI LTD VS SRI SURAPANENI RAMESH PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA BRAND EVORE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VL.CC PERSONAL CARE LTD. UNION BANK OF INDIA VS APOORVA JOSHI ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG | Company Petition IB (IBC) Contempt Petition (IBC) Transfer Petition(Companies Act) Intervention Petition (IBC) Company Petition IB (IBC) Company Petition IB (IBC) | IBC under Sec 7 Rule 11 of NCLT, 2016 Application under any other provisions, Rule16(d),NCLT Sec 60(5) Application under any other provisions- IBC Application under any other provisions- IBC | | SAIKRISHNA ASSOCIATES Mithun Shashank Akshay Agrawal Pankaj Bhagat Vimal Bhat EKTA CHOUDHARY Assistant Commissioner | page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 16071, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941-1974 not clear, jurisdiction not in delhi Wrong section choose in index Brief Synopsis and List Dated and Events Need to file IA wrong section wrong section | 3/12/2020 30/06/2021 20/07/2021 15/07/2021 5/8/2021 |

| 6577 | 710102058922021 | CENTRAL BANK OF INDIA VS DEEPAK PURI | Company Petition IB (IBC) | Section 95(1) | | REEMA KHORANA | page:131-144, 173-174, 309-310, 712, 715, 719- 780, not clear 25rs advocate welfare and 3rs court fee missed. | 19/08/2021 |
|------|-----------------|---|--|--|---|--------------------|---|-------------------------|
| 6578 | 710102047352021 | NISHANT GAURAV GUPTA VS | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/625(PB)2018 | vikas jadon | section wrong and double wrong section wrong please check pdf and technically Pg- 29 to 36 not clear | 13/07/2021 |
| CE70 | | | Interlocutory Application | S CO(E) | COMPANY | Bikram Singh | 55-66,106,109-111 not | 40/0/2024 |
| | | VS ANIL KHOLI DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI | (I.B.C) Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/138(ND)2020 | Gusain Abhishek | clear page 34-35 not clear page 64- 65 translate page | 10/8/2021 17/08/2021 |
| | | SHREE NAVRANG | Interlocutory Application | | COMPANY PETITION IB | | pagination not done in | |
| 6581 | 710102059552021 | BAJAJ APPLIANCES ANUPRIYA AGNIHOTRI VS KST | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/227(ND)2019 COMPANY | ASHISH | index | 22/08/2021 |
| 6582 | 710102059392021 | INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1757(PB)2018 | Ranjeet yadav | Stamp paper not notarized | 21/08/2021 |
| 6583 | 710102060242021 | VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | | Sanyam | main case not link with application and section wrong | 25/08/2021 |
| 6584 | 710102059262021 | YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD | Company Petition IB | IBC under Sec 7 | | | brief of synopsis missed, double page numbering on annexure every pages | 20/08/2021 |
| 6585 | 710102060042021 | SMT. PREETI SRIVASTAVA VS M/S SOHO FOUNDATION | Company Petition (Companies Act) | Sec. 241(1) | | Girijesh Pandey | Fees missed for section 213,242,244,422,246, Brief synopsis/ List of dates, events missed, no sign in every pages of petition, supporting affidavit; e stamp date mismatched, pages in hindi 33,35,37,47,51,53,55,70,7 1,pages not clear 77,78,respondent MoA; AoA Missed | 24/08/2021 |
| | | MR. GAUTAM MULLICK VS M/S. ROHTAS | Interlocutory Application | | COMPANY PETITION IB (IBC)/1022(ND)201 | | 33,45-46,173- 176,202,205,244,276 not clear page and index | |
| 6586 | 710102060202021 | PROJECTS LTD. PARSVNATH | (I.B.C) | Sec 60(5) | 8 COMPANY | Nishant | missing in volume II | 25/08/2021 |
| 6587 | 710102060562021 | DEVELOPERS LIMITED VS A S CHOUDHARY MARKETING TIMES | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 Regulation 44(2), | PETITION IB (IBC)/660(ND)2019 COMPANY | Prashant Jain | case type wrong | 25/08/2021 |
| 6588 | 710102060492021 | VIJ. | Interlocutory Application (I.B.C) | Liquidation process Regulation, 2016 | PETITION IB (IBC)/1293(ND)201 | Vikas Kumar | section wrong | 25/08/2021 |
| | | MR. VINAY BHADAURIA VS REGISTRAR OF | Interlocutory Application | | COMPANY PETITION IB | | stamp paper missing in | |
| 6589 | 710102060582021 | COMPANIES | (I.B.C) | Sec 60(5) | (IBC)/560(PB)2017 | RAKESH KUMAR | application Wrong case type | 25/08/2021 |
| 6590 | 710102023322020 | HIND POCKET BOOKS PRIVATE LIMITED VS | Company Petition (Companies Act) | Sec. 230-232 - Second Motion | | Ankit Parhar | selected, link second motion with first motion, file condonation delay application | 20/02/2020 |

| | 710102043422021 | EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED | Company Appeal(Companies Act) Company Petition IB (IBC) | Sec 252 (3) | | Akshay Joshi | STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,619, pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data | 26/06/2021 20/08/2021 |
|------|--------------------|---|--|--|---|-----------------------|--|--------------------------|
| | | | Company Petition IB | | | GAGAN | petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125- 126, 139-140, 187-188, 217-218, 245-246, 249- 250, 268-269, 266-287, not clear, demand notice missed, compliance | |
| | | PRIVATE LIMITED SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS | (IBC) Transfer Petition (IBC) | IBC Under Sec 9 Rule16(d),NCLT Rules,2016 IBC | | CHHABRA Bhavya Sethi | document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not | 24/08/2021 24/08/2021 |
| 6595 | | BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD | Intervention Petition (IBC) | Application under any other provisions- IBC | | Sudeepta Kumar | Wrong section/Memo of party/Brief of synopsis/List dates & Events/Vakalatnama/etc | 24/08/2021 |
| 6596 | 710102060102021 | MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED BWI AUTOMOTIVE | Intervention Petition (IBC) | Sec 60(5) | COMPANY | Akul Mehandru | Main case not link/Brief of synopsis/List dates & Events/Advocate welfare & court fees miss/etc | 24/08/2021 |
| 6597 | 0710102023112021/1 | TECHNOLOGIES PRIVATE LIMITED Vs. | | Sec. 271-273 | PETITION (COMPANIES | | Case Number missing in | 20/08/2021 |
| 6598 | 0710102030502021/3 | INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED SHRI HARJIKA ENTERPRISES Vs. TRN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)202 1 COMPANY | | No Index, No Pagination | 20/08/2021 |
| 6599 | | ENERGY PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/76(ND)2021 | | Stamp paper missing, no | 121/08/2021 |
| | | SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AHMEDABAD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/659(ND)202 1 COMPANY | | No Index, no pagination | |
| 6601 | | VADODARA EXPRESSWAY | | Application under any other provisions | PETITION (COMPANIES | | Stamp paper and notary i | 22/08/2021 |
| 0001 | | M/S M+R LOGISTICS INDIA PRIVATE LIMITED | | orior provisions | INTERLOCUTORY APPLICATION | | Camp paper and notdry I | |
| 6602 | 0710102015012021/1 | Vs. M/S THE INDURE PRIVATE LIMITED MR. ISHAN SURENAER BHANDULA Vs. LEX | | Rule 11 of NCLT, 2016 | (I.B.C)/1170(ND)20 21 COMPANY | | INDEX MISSING | 23/08/2021 |
| 6603 | | INNOVA DIGITAL PAYMENTS PVT.LTD | | IBC Under Sec 9 | PETITION IB (IBC)/751(ND)2020 | | NEED TO IA FILE | 23/08/2021 |
| | | SUN CONTROL SYSTEMS Vs. | | | COMPANY PETITION IB | | | |
| 6604 | | AARCITY INFRASTRUCTURE PVT. | | IBC Under Sec 9 | (IBC)/2185(ND)201 9 | | Index missing | 23/08/2021 |

| | | ANURAG RAJPAL Vs. | - | - | COMPANY PETITION IB | | - | |
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| | | THE AMERICAN SWAN LIFESTYLE CO. PVT. | | | (IBC)/2516(ND)201 | | | |
| 6605 | 0710102123712019/3 | LTD. | | IBC Under Sec 9 | 9 | | Wrong e-filing , application | 23/08/2021 |
| | | A S CONSTRUCTION Vs. AEGIS VALUE | | | COMPANY PETITION IB | | | |
| 6606 | 0710102143602019/8 | HOMES LIMITED | | IBC Under Sec 9 | (IBC)/2953(ND)201 | | Wrong e-filing, applicatio | 23/08/2021 |
| | | PUNJAB NATIONAL | | | COMPANY PETITION IB | | | |
| | | BANK Vs. WORLDWIDE METALS PRIVATE | | | (IBC)/3185(ND)201 | | | |
| 6607 | 0710102155912019/7 | LIMITED | | IBC under Sec 7 | 9 | | Wrong e-filing, need to fil | 23/08/2021 |
| | | PUNJAB NATIONAL BANK Vs. GURMOHAN | | | COMPANY PETITION IB | | | |
| | | GARMENTS PRIVATE | | | (IBC)/3232(ND)201 | | | |
| 6608 | 0710102155982019/6 | LIMITED PUNJAB NATIONAL | | IBC under Sec 7 | 9 COMPANY | | Wrong e-filing, need to fil | 23/08/2021 |
| | | BANK Vs. RAKHEJA | | | PETITION IB | | | |
| | 074040045000040/5 | FASHIONS PRIVATE | | IDO 1 O 7 | (IBC)/3197(ND)201 | | | 00/00/0004 |
| 6609 | 0710102156022019/5 | LIMITED PUNJAB NATIONAL | | IBC under Sec 7 | COMPANY | | Wrong e-filing, applicatio | 23/06/2021 |
| | | BANK Vs. NAMO | | | PETITION IB | | | |
| 6610 | 0710102156042019/9 | GANPATI GARMENTS PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/3219(ND)201 | | Wrong e-filing, applicatio | 23/08/2021 |
| 55.5 | 011010210001201010 | PACIFIC MAINTENANCE | | ibe unue. coo i | | | Triong o ming, approace | 10/00/2021 |
| | | PRIVATE LIMTIED Vs. JDS APPARELS | | | COMPANY PETITION IB | | | |
| 6611 | 0710102412152017/7 | PRIVATE LIMTED | | IBC Under Sec 9 | (IBC)/49(PB)2017 | | Court fees and welfare m | 23/08/2021 |
| | | YOGESH GOPALAKRISHANA | | | | | | |
| | | NAYAK PROP OF M/S | | | COMPANY | | | |
| | | VINAYAKA | | | PETITION IB | | | |
| 6612 | 0710102112472019/13 | ENTERPRISES Vs. SOLO METALS | | IBC Under Sec 9 | (IBC)/2013(ND)201 9 | | True Copy and Sign miss | 24/08/2021 |
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| | | VINAYAKA | | | PETITION IB | | | |
| 6642 | 0740402442470040444 | ENTERPRISES Vs. SOLO METALS | | IBC Under Sec 9 | (IBC)/2013(ND)201 | | True Convend Size | 24/08/2024 |
| 6613 | 0710102112472019/14 | YOGESH | | IDO Ulluer Sec 9 | 3 | | True Copy and Sign miss | Z-1/00/ZUZ I |
| | | GOPALAKRISHANA | | | COMPANY | | | |
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| | 07404004454754 | ENTERPRISES Vs. | | IDO Harta Co. C | (IBC)/2013(ND)201 | | T 0 1.=: | 0.4/0.0/0.00 |
| 6614 | 0710102112472019/15 | SOLO METALS HT MEDIA LIMITED Vs. | | IBC Under Sec 9 | 9 COMPANY | | True Copy and Sign miss | 24/08/2021 |
| | | IMPERIA STRUCTURES | | | PETITION IB | | | |
| 6615 | 0710102116272019/6 | LIMITED DURGA PACKAGING | | IBC under Sec 7 | (IBC)/2228(PB)2019 | | only service upload | 25/08/2021 |
| | | Vs. LIQUIDATOR OF | | | INTERLOCUTORY | | | |
| | | TRISTAR GLOBAL INFRASTRUCTURE PVT | | | APPLICATION (I.B.C)/2480(ND)20 | | | |
| 6616 | 0710102038532021/3 | LIMITED-IN- | | Sec 60(5) | (I.B.C)/2480(ND)20 21 | | Notary missing in E-stam | 26/08/2021 |
| | | M/S AUDE PRIYA DONATELLE | | | COMPANY | | | |
| | | WACZIARG EP ENGEL | | | APPLICATION(CO | | | |
| 2045 | 0740400074: | Vs. NEEMRANA HOTEL | | Duly 44 (4NO) = | MPANIES | | . | 00/00/0004 |
| 6617 | 0710102074492020/2 | PVT LTD RELIGARE | | Rule 11 of NCLT | ACT)/424(ND)2020 COMPANY | | Page no. 1 - 39 sign miss | 26/08/2021 |
| 0015 | 074040000 | ENTERPRISES LIMITED | | 0 50 | APPEAL(COMPANI | | | 00/00/000 |
| 6618 | 0710102097052019/3 | Vs. MALVINDER MERCKENS KARTON- | | Sec. 59 | ES | | Court fees and welfare m | 26/08/2021 |
| | | UND-PAPPENFABRIK | | | COMPANY | | | |
| 6619 | 0710102008152019/16 | GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/307(ND)2019 | | true copy sign and stamp | 26/08/2021 |
| 5515 | | BHARAT HEAVY | | | COMPANY | | copy sign and stallip | |
| 6620 | 0710102016582021/4 | Vs. MOHAN LAL JAIN | | Sec 42 | APPEAL (IBC)/10(ND)2021 | | true copy sign and stamp | 26/08/2021 |
| | | M/S RIYAL PACKERS | | | COMPANY | | | |
| 6621 | 0710102024932018/9 | Vs. BELON INDIA TWENTY FIRST | | IBC Under Sec 9 | PETITION IB COMPANY | | page numbering missed i | 26/08/2021 |
| 6622 | 0710102407312018/16 | CENTURY WIRE RODS | | IBC under Sec 7 | PETITION IB | | True copy sign missing of | 26/08/2021 |
| | | PRIDHVI ASSETS RECONSTRUCTION | | | | | case type wrong please | |
| | | AND SECURITIZATION | | | COMPANY | | check proper your file | |
| 6600 | 74040202722224 | AND CO. LTD. VS | Interlocutory Application | | PETITION IB | KIINAL TANDON | application or transfer | 24/09/2024 |
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| 6628 | 710102048252021 | PRIVATE LIMITED VS NAVEEN GUPTA | Contempt Petition(Companies Act) | Sec 425 | | Taranjeet Singh Sawhney | of parties in index,Brief synopsis missed | 14/07/2021 |
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| PRIVATE LIMITED Vs. REGISTRAR OF ES | IBC Under Sec 9 (IBC)/705(ND)2020 in IA 1/9/2021 | 6670 | 0710102028572020/1 | SUDARSHAN DHOOP | IBC U | Inder Sec 9 | (IBC)/705(ND)2020 | | | 1/9/2021 |
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| 6675 | 0710102018142020/5 | PRIVATE LIMITED KNL DRIVELINE PARTS | | IBC Under Sec 9 | (IBC)/530(ND)2020 | | be put before affidavit | 23/08/2021 |
| | | PRIVATE LIMITED Vs. SPM AUTOMOTIVE | | | COMPANY PETITION IB | | no welfare fee in | |
| 6676 | 0710102077772020/6 | COMPONENTS PVT LTD | | IBC Under Sec 9 | (IBC)/892(ND)2020 | | vakalatnama | 1/9/2021 |
| | | M/S ACRON AND ASSOCIATES Vs. | | | | | | |
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| 6677 | 0710200430842018/4 | CONTRACTS INDIA LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/651(ND)2018 | | cleared and signs require on all pages. | 1/9/2021 |
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| | | NIPPON INDIA MUTUAL FUND (NIMF) Vs. | | | COMPANY | | merge documents in single pdf, more than | |
| | | AVANTHA HOLDING | | | PETITION IB | | 200 pages in single | |
| 6678 | 0710102020242020/5 | LIMITED VINAYAK WIRE | | IBC under Sec 7 | (IBC)/536(PB)2020 | | volume | 1/9/2021 |
| | | PRODUCTS PVT. LTD. | | | COMPANY | | | |
| | | Vs. ABIR INFRASTRUCTURE PVT. | | | COMPANY PETITION IB | | | |
| 6679 | 0710200410952018/44 | LTD. A S CONSTRUCTION | | IBC Under Sec 9 | (IBC)/893(ND)2018 COMPANY | | No e-stamp paper Wrong e-filing, | 1/9/2021 |
| | | Vs. AEGIS VALUE | | | PETITION IB | | application need to file | |
| 6680 | 0710102143602019/9 | HOMES LIMITED LIC HOUSING FINANCE | | IBC Under Sec 9 | (IBC)/2953(ND)201 | | in IA | 26/08/2021 |
| | | PRIVATE LIMITED Vs. K | | | COMPANY | | | |
| 6681 | 0710102169962019/30 | V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/236(ND)2020 | | Wrong e-filing, need to file in IA | 26/08/2021 |
| 0001 | 0. 10 102 103302019/30 | ORIENTAL BANK OF | | unuel Set / | COMPANY | | | 20/00/2021 |
| 6682 | 0710120003722018/11 | COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | PETITION IB (IBC)/939(PB)2018 | | Wrong e-filing, need to file in IA | 26/08/2021 |
| | | SWASTIK INTERCHEM | | | COMPANY | | | |
| 6683 | 0710120005622018/33 | PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | PETITION IB (IBC)/1005(ND)201 | | Sign missing, stamp paper missing | 26/08/2021 |
| | | GYANESHWAR SAHAI Vs. COMMITTEE OF | | | , , , | | İ | |
| | | CREDITORS OF THE | | | | | | |
| | | CORPORATE DEBTOR M/S. SATKAR | | | COMPANY APPLICATION(IBC) | | sign required on all | |
| 6684 | 0710102007412020/4 | TERMINALS LIMITED | | Sec 60(5) | /642(ND)2020 | | pages | 27/08/2021 |
| | | YUKTI SECURITIES PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | MIMO TECHNOLOGIES | | | PETITION IB | | | |
| 6685 | 0710102010042021/2 | PRIVATE LIMITED SHIV DAYAL SHARMA | | IBC under Sec 7 | (IBC)/91(ND)2021 COMPANY | | Sign require on all pages | 27/08/2021 |
| ccoc | 074040202020204040 | Vs. THREE C PROJECTS PVT LTD | | IDCden Cee 7 | PETITION IB | | paging and sign | 27/00/2024 |
| 6686 | 0710102028682018/19 | ANIL KAUSHAL & ORS. | | IBC under Sec 7 | (IBC)/1718(PB)2018 | | requirement on all pages | 27/06/2021 |
| | | Vs. LOGIX CITY DEVELOPERS PRIVATE | | | COMPANY PETITION IB | | | |
| 6687 | 0710102047372021/2 | LIMITED | | IBC under Sec 7 | (IBC)/440(ND)2021 | | NO Index , no pagination | 27/08/2021 |
| | | RAJ KUMAR GUPTA Vs. | | | INTERLOCUTORY APPLICATION | | Wrong e-filing, need to | |
| 6688 | 0710102057702021/1 | VIVEK TYAGI | | Sec. 12A | (I.B.C)/3624(ND)20 | | file in IA | 27/08/2021 |
| | | L & T INFRASTRUCTURE | | | COMPANY PETITION IB | | Court fees and welfare | |
| 6689 | 0710102084482020/2 | FINANCE COMPANY VEBHAV YARNS | | Section 95(1) | (IBC)/938(ND)2020 COMPANY | | missing on vakalatnama | 27/08/2021 |
| | | PRIVATE LIMITED Vs. | | | PETITION IB | | Wrong e-filing, | |
| 6690 | 0710102089652019/14 | VINIT KNITTINGS PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/1367(ND)201 | | application need to file in IA | 27/08/2021 |
| 0030 | 0710102003032013/14 | J C ENTERPRISES | | ibo onder sec s | COMPANY | | iii iA | 21/00/2021 |
| | | PRIVATE LIMITED Vs. M K S OIL PRIVATE | | | PETITION IB (IBC)/1587(ND)201 | | Court fees and welfare | |
| 6691 | 0710102095082019/11 | LIMITED AMREX MARKETING | | IBC Under Sec 9 | 9 | | missing on vakalatnama | 27/08/2021 |
| | | PRIVATE LIMITED Vs. | | Sec. 59,Application under any other | COMPANY | | | |
| | | UNIVERSAL CONVEYOR BELTINGS | | provisions ,Application under any other | PETITION (COMPANIES | | File both decurrents | |
| 6692 | 0710102142722019/11 | LIIMTED | | provisions ,Application | ACT)/879(ND)2019 | | File both documents separately | 27/08/2021 |
| | | SAHAL FOOD PRODUCTS PRIVATE | | | COMPANY PETITION | | NO Index, No pagination, true copy sign missing, | |
| [| | LIMITED Vs. RANCY | | | (COMPANIES | | file documents | |
| 6693 | 0710102155612019/18 | CONSTRUCTION INDIAN COMPRESSORS | | Sec. 241(1) | ACT)/170(ND)2019 CP(AA) MERGER | | separately | 27/08/2021 |
| | | LIMITED Vs. ASHKIT | | Sec. 230-232 - Second | AND | | M. L. J | 07/00/005 |
| 6694 | 0710102160952019/4 | PROPERTIES LIMITED STATE BANK OF INDIA | | Motion | AMALGAMATION(COMPANY | | No Index, No Pagination | 27/08/2021 |
| 6605 | 0740402440200247/5 | Vs. SU KAM POWER | | IBC under See 7 | PETITION IB | | File documents | 27/09/2024 |
| 6695 | 0710102410382017/52 | SYSTEM LTD. M/S MANAB | | IBC under Sec 7 | (IBC)/540(PB)2017 COMPANY | | separately | 27/08/2021 |
| 6696 | 0710200400862013/3 | CHAKRABORTY Vs. DR RAHUL KUMAR | | Application under any other provisions | PETITION (COMPANIES | | Stamp paper missing on affidavit | 27/08/2021 |
| | | DURHA VITRAK | | | INTERLOCUTORY | | | |
| 6697 | 0710102012932021/1 | PRIVATE LIMITED UNDER CIRP Vs. | | Application under any other provisions- IBC | APPLICATION (I.B.C)/901(PB)2021 | | E-stamp missing, Proof of service missing | 27/08/2021 |
| | | HINDUSTAN COCA- | | | COMPANY | | Both the Volumes are | |
| 6698 | 0710102014702021/4 | COLA HOLDINGS PRIVATE LIMITED Vs. | | Sub-Section (1) 0f Section 66. | PETITION (COMPANIES | | exceeding more than 200 pages | 27/08/2021 |
| | | SMALL INDUSTRIES DEVELOPMENT BANK | | | COMPANY | | Merge all pdf into one | |
| | | OF INDIA Vs. RADHEY | | | PETITION IB | | and index and | |
| 6699 | 0710102107382019/3 | SHAM TANDON MFG. HEM EMBROIDERIES | | IBC under Sec 7 | (IBC)/1825(PB)2019 | | pagination are missing | 27/08/2021 |
| | | PRIVATE LIMITED VS | | | | | | |
| 6700 | 710102062602021 | REGISTRAR OF COMPANIES | Company Petition IB (IBC) | IBC Section 59 | | Mr. Amit Goel | page:17, not clear, | 1/9/2021 |
| 0.00 | | VINEET AGGARWAL VS | | | COMPANY | Aimt Goel | page. 17, Hot ciedl, | |
| | | EARTHCON UNIVERSAL INFRATECH PRIVATE | Interlocutory Application | Application under any | PETITION IB (IBC)/1226(ND)201 | VINEET | | |
| 6701 | 710102055512021 | LIMITED | (I.B.C) | other provisions- IBC | 9 | AGGARWAL | back date affidavit | 7/8/2021 |
| | | MEGHNA MALIK VS UNIVERSAL | Restoration Application | Application under any | | | main case not linked main case not linked | |
| 6702 | 710102056922021 | BUILDWELL PRIVATE | (IBC) | other provisions- IBC | | Adit Singh | section wrong | 12/8/2021 |
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| 6703 | 710102060682021 | PRIVATE LIMITED J C ENTERPRISES | Act) | other provisions | COMPANY | Harshit Kedawat | page | 26/08/2021 |
| | | PRIVATE LIMITED VS M K S OIL PRIVATE | Interlegation, Application | | PETITION IB (IBC)/1587(ND)201 | | | |
| 6704 | 710102061102021 | LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | 9 | Astha Nigam | 52-54 cut page | 27/08/2021 |
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| | | EBRO TILDA PRIVATE | | | AND | | from the documents, | |
| | | LIMITED Vs. ASHOKA BUILDCITY PRIVATE | | Sub section (I) of section | AMALGAMATION(COMPANIES | | True copy sign missing on every page of volume | |
| 6705 | 0710102043842021/1 | LIMITED | | Sub-section (I) of section 230 | ACT)/71(ND)2021 | | 1 | 2/9/2021 |
| | | XECUTE HR SOLUTIONS PRIVATE | | | INTERLOCUTORY | | | |
| | | LIMITED Vs. OPTUM | | | APPLICATION | | | |
| 6706 | 0740400042002004/4 | GLOBAL SOLUTIONS | | Application under any | (I.B.C)/2746(ND)20 | | Dools dots Affidoust | 47/00/2024 |
| 6706 | 0710102043992021/1 | INDIA PVT. LTD. DRIVE INDIA | | other provisions- IBC | 21 | | Back date Affidavit | 17/08/2021 |
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| 6707 | 0710102071812020/9 | CONSULTANTS KNL DRIVELINE PARTS | | IBC Under Sec 9 | (IBC)/932(ND)2020 | | on every page | 1/9/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 6709 | 0710102077772020/5 | SPM AUTOMOTIVE COMPONENTS PVT LTD | | IRC Under Soc 9 | PETITION IB (IBC)/892(ND)2020 | | No Index No Decination | 1/9/2021 |
| 6708 | 0710102077772020/5 | CHETAN KAPOOR AND | | IBC Under Sec 9 | INTERLOCUTORY | | No Index, No Pagination | 11012021 |
| 6700 | 07404020040000004 | OTHERS Vs. | | San 60/E) | APPLICATION | | Page no. 1 - 12 sign | 1/0/2024 |
| 6709 | 0710102084992020/4 | SUPERTECH LIMITED SHITESH SACHAN AND | | Sec 60(5) | (I.B.C)/366(ND)202 INTERLOCUTORY | | missing | 1/9/2021 |
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| 6710 | 0710102086462020/4 | SUPERTECH LIMITED SHIVAM AGRIOILS | | Sec 60(5) | (I.B.C)/367(ND)202 | | missing | 1/9/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | SHREE KRISHNA VANASPATI | | | COMPANY PETITION IB | | | |
| 6711 | 0710102013932021/14 | INDUSTRIES PRIVATE | | IBC under Sec 7 | (IBC)/127(ND)2021 | | Index missing | 2/9/2021 |
| | | JAMBUDWIP EXPORTS AND IMPORTS LIMITED | | | COMPANY | | | |
| | | Vs. U P BONE MILLS | | | PETITION IB | | | |
| 6712 | 0710102041122021/1 | PRIVATE LIMITED NARENDRA SINGH | | IBC under Sec 7 | (IBC)/447(ND)2021 | | Wrongly filed here | 2/9/2021 |
| | | RAWAT & ORS. Vs. | | | COMPANY | | | |
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| 6713 | 0710102118692020/2 | INFRACON PVT. LTD. PR. COMMISSIONER OF | | IBC under Sec 7 | (IBC)/69(ND)2021 | | Index missing | 2/9/2021 |
| | | INCOME TAX Vs. REGISTRAR OF | | | COMPANY | | | |
| | | COMPANIES M/S | | | APPEAL(COMPANI | | | |
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| 6714 | 0710102000022016/2 | COMMUNICATION PVT. | | Sec 252 (1) - By Government Body | ACT)/1074(ND)201 8 | | Wrongly filed here | 2/9/2021 |
| 0.11 | 07.10.102000022010.2 | GAURAV JAIN (SOLE | | Covernment Dody | | | Triongly mod nord | 2.0/2021 |
| | | PROPRIETOR OF SD PRECISE BIOSCIENCE) | | | | | Index missing, Welfare | |
| | | Vs. RESEARCH | | | COMPANY | | Fee stamp and Court | |
| 6715 | 0710102006312020/3 | MEDICINE PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/284(ND)2020 | | Fee stamp missing in Vakalatnama | 2/9/2021 |
| 0713 | 0710102000312020/3 | LIMITED | | ibe officer sec s | (IBC)/204(IVD)2020 | | Vakaiatiiaiiia | 2/3/2021 |
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| | | MOHAN PILLAI Vs. | | | (COMPANIES | | misisng in Vakalatnama | |
| 6716 | 0710102009182019/9 | EICHER MOTORS LTD. | | Sec. 59 | ACT)/257(ND)2019 | | in Eicher document | 2/9/2021 |
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| | | BHANDULA Vs. LEX INNOVA DIGITAL | | | COMPANY PETITION IB | | Fee stamp and Court Fee stamp missing in | |
| 6717 | 0710102028192020/4 | PAYMENTS PVT.LTD | | IBC Under Sec 9 | (IBC)/751(ND)2020 | <u></u> | Pee stamp missing in Vakalatnama | 2/9/2021 |
| | | JATIN MADAN Vs. | | - | INTÉRLOCUTORY APPLICATION | | | |
| 6718 | 0710102031292020/2 | JAISHREE | | Sec 66(1) | (I.B.C)/1901(ND)20 | | NEED TO IA FILE | 2/9/2021 |
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| 6719 | 0710102061222020/7 | SUBSTRATAL SOLUTIONS PVT LTD | | Sec. 241(1),Sec. 242(4),Sec. 59 | (COMPANIES | | Signs required on all pages. | 2/9/2021 |
| | | DEBABRATA RAY Vs. | | ' | | | | |
| | | THE STATE TRADING CORPORATION OF | | | COMPANY PETITION IB | | | |
| 6720 | 0710102167872019/6 | INDIA LIMITED | | IBC Under Sec 9 | (IBC)/242(PB)2020 | | NEED TO IA FILE | 2/9/2021 |
| | | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR | | | COMPANY | | | |
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| 6721 | 0710200426982018/6 | LTD M/S KUNDAN MAL | | IBC Under Sec 9 | (IBC)/20(ND)2018 | | NEED TO IA FILE | 2/9/2021 |
| | | ROOP CHAND | | | COMPANY | | | |
| | | JEWELLERS P LIMITED Vs. DELHI DIAMONDS | | | PETITION IB (IBC)/1117(ND)202 | | | |
| 6722 | 0710102114592020/6 | PRIVATE LIMITED | | IBC Under Sec 9 | ò ,(.12,232 | | No Index, No Pagination | 2/9/2021 |
| | | SUSPENDED BOARD OF DIRECTORS OF M/S. | | | | | | |
| | | DEV DENSO POWER | | | INTERLOCUTORY | | | |
| 6723 | 0710102117972020/1 | LTD. Vs. DEV DENSO POWER LIMITED | | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/384(PB)2021 | | Page no. 25 - 131 true | 2/9/2021 |
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| 6726 | 0710102131202019/9 | SOLUTIONS PRIVATE HEMANT KUMAR Vs. | IBC under Sec 7 | 9 | file in IA | 2/9/2021 |
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| | | GULSHAN KUMAR GUPTA Vs. KARUN | | CONTEMPT PETITION | Index missing, stamp paper missing, No | |
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| 6775 | 710102014922021 | HOUSING LIMITED HITACHI VANTARA | Petition(Companies Act) | other provisions | | Pandey | need to file IA) Wrong case type select, | 20/02/2021 |
| | | INDIA PRIVATE LIMITED | Company Petition | Sec. 230-232 - Second | | | link 2nd motion with 1st | |
| 6776 | 710102062972021 | VS NATH MOTORS PVT | (Companies Act) | Motion | | VIKAS GERA | motion, | 2/9/2021 |
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| | | DEVELOPERS LTD. VS REGISTRAR OF | Company | Sec 252 (3) - By | | | cell,MoA & AoA | |
| 6777 | 710102063432021 | COMPANIES DELHI | | Government Body | | Prashant Jain | missed of petitioner | 3/9/2021 |
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| | | EQUIPMENT LIMITED | | | COMPANY | | paper missed E-stamp | |
| 6778 | 710102055422021 | VS K V DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/236(ND)2020 | Gauray | paper and affidavit not notarized | 6/8/2021 |
| 0110 | 1 10 1020003422021 | KAPISH GUPTA VS | • | 000 00(0) | COMPANY | Juurav | Main Case Not Link | 0.0.2021 |
| 6770 | 740402050070024 | DREAM PROCON PVT. | Interlocutory Application | San CO(E) | PETITION IB | Himonebu Meter | Properly case year | 20/08/2024 |
| 6779 | 710102058972021 | LTD. S. P. SOLVENT LIMITED | (I.B.C) | Sec 60(5) | (IBC)/1771(ND)201 COMPANY | mmansnu Nailwal | wrong | 20/08/2021 |
| | | VS G. K. DAIRY AND | total control to the control | | PETITION IB | | | |
| 6780 | 710102061752021 | MILK PRODUCTS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1076(ND)202 0 | Hussain Ali | ib not mention in main case | 29/08/2021 |
| 0.00 | | DR.VICHITRA NARAYAN | | 01 110 27, 2010 | - | | | |
| | | PATHAK LIQUIDATOR OF LAXMIPATI BALAJI | | | COMPANY | | | |
| | | INFRA PVT. LTD. VS | | | PETITION IB | | | |
| | | PARAS SUBASHCHAND | | 0 00(5) | (IBC)/2552(ND)201 | | | 4/0/0004 |
| 6781 | 710102062292021 | JAIN YUG INTERNATIONAL | (I.B.C) | Sec 60(5) | 9 COMPANY | Abhishek | wrong Document | 1/9/2021 |
| | | PRIVATE LIMITED VS | | | PETITION IB | | | |
| 6782 | 710102062302021 | INDO LAMINATES PRIVATE LMITED | Miscellaneous Application (IBC) | Sec 60(5) | (IBC)/2874(ND)201 | NILESH RANJAN | Wrong case type,wrong document | 1/9/2021 |
| 0102 | 1 10 102002302021 | SUNIL GUPTA VS | Application (IDC) | JUL 00(0) | | MILLON KANJAN | | 110/4041 |
| | | CHANDRA PRAKASH | Interlegate Average | | COMPANY | DIGHI KUMAS | pg-43,44,46 not | |
| 6783 | 710102062622021 | RP OF GRANITE GATE PROPERTIES PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1248(PB)2018 | RISHI KUMAR SINGHAL | clear,true copy stamp missed | 1/9/2021 |
| | | CHANDRA PRAKASH | Interlocutory Application | | COMPANY | | wrong filing need to | |
| 6784 | 710102062252021 | VS SANDEEP | (I.B.C) | Sec 60(5) | PETITION IB | Sanju Kumar | additional | 31/08/2021 |
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| | | ICICI BANK LIMITED VS | totaliana | | COMPANY | | 28,41,42,43, in hindi,pg- | |
| 6785 | 710102062632021 | SR FOILS & TISSUE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/144(PB)2017 | Nikhil Jain | 45,46,54 not clear,proof of service missed | 1/9/2021 |
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| | | TRANSMISSION & POWER PRIVATE | | | COMPANY | | than 200 pages,pg-239 vakalatnama heading | |
| | | LIMITED VS GYAN | Interlocutory Application | | PETITION IB | | missed and court fee | |
| 6786 | 710102062322021 | CHAND NARANG | (I.B.C) | Sec 60(5) | (IBC)/706(PB)2018 | Aditi Sharma | and welfare missed | 1/9/2021 |
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| 6787 | 0710102014702018/49 | LIMITED | | IBC under Sec 7 | (IBC)/1367(PB)2018 | | on every page of the document | 6/9/2021 |
| | | IIFL FINANCE LTD. Vs. | | | COMPANY | | | |
| 6788 | 0710102014732021/2 | JAIPURIA BUILDCON PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/173(PB)2021 | | File both reply separately | 3/9/2021 |
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| | | SEEMA GOEL Vs. | | COMPANY | No Index, No Pagination, | |
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| | | ELEGANT INFRACON | | PETITION IB | court fees missing on | |
| 6789 | 0710102015952020/1 | PRIVATE LIMITED RAKESH KUMAR JAIN | IBC Under Sec 9 | (IBC)/736(ND)2020 INTERLOCUTORY | vakalatnama Page no. 1 - 9 sign | 6/9/2021 |
| 6790 | 0710102016102021/2 | Vs. SN JEE BUILD WELL PVT. LTD. | 19(2) | APPLICATION (I.B.C)/1089(ND)20 | missing, back date affidavit, | 6/9/2021 |
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| | | EARTH COPIA OWNERS SOCIETY Vs. | | APPLICATION (I.B.C)/1713(ND)20 | Page no. 184 court fee and welfare missing on | |
| 6791 | 0710102026002021/1 | SURINDER JUNEJA GRID INFRATECH PVT | Sec 60(5) | 21 INTERLOCUTORY | vakalatnama | 6/9/2021 |
| | | LTD Vs. HYTHRO | | APPLICATION | Wrong e-filing, | |
| 6792 | 0710102027782020/1 | POWER CORPORATION LIMITED | Sec 12(2) | (I.B.C)/1738(PB)202 0 | application need to file in IA | 12/3/2021 |
| | | BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S | | | | |
| | | ANSAL PROPERTIES AND INFRASTRUCTURE | | COMPANY PETITION IB | Court fees and welfare | |
| 6793 | 0710102033262021/5 | LIMITED | IBC under Sec 7 | (IBC)/330(ND)2021 | missing on vakalatnama | 6/9/2021 |
| | | JITENDR KALRA Vs. | Application under any | INTERLOCUTORY APPLICATION | Wrong e-filing, application need to file | |
| 6794 | 0710102054232021/1 | RAJESH PROJECT NEERAJ AGGARWALA | other provisions- IBC | (I.B.C)/3360(PB)202 | in IA | 2/9/2021 |
| | | Vs. EASYPOLICY INSURANCE WEB | | COMPANY PETITION | Wrong e-filing, | |
| | | AGGREGATORS PVT. | | (COMPANIES | application need to file | |
| 6795 | 0710102104622020/13 | LTD. MR. LAXMI | Sec. 241(1) | ACT)/180(PB)2020 | in IA | 6/9/2021 |
| | | ELECTRICALS & ENGINEERING Vs. M/S | | COMPANY | | |
| | | VARDHMAN ESTATES AND DEVELOPERS | | PETITION IB (IBC)/1735(ND)201 | Wrong e-filing, application need to file | |
| 6796 | 0710102105092019/3 | PVT.LTD | IBC Under Sec 9 | 9 | in IA | 6/9/2021 |
| | | ORIENT BELL LIMITED Vs. ANSAL HOUSING | | COMPANY | | |
| 6797 | 0710102113682019/5 | AND CONSTRUCTION LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/1992(PB)2019 | Stamp paper missing | 17/03/2021 |
| | | RAVI NANDAN SAHAYA Vs. BHARAT NIDHI | Sec. 58(3),Sec. 59,Sec. 213,Application under | COMPANY APPEAL(COMPANI | Wrong e-filing, application need to file | |
| 6798 | 0710102118102019/9 | LIMITED | any other provisions | ES ` | in IA | 25/08/2021 |
| | | BALWANT SINGH Vs. M/S AMB INFRABUILD | | PETITION IB | | |
| 6799 | 0710102165052019/7 | PRIVATE LIMITED CHIPSAN AVIATION | IBC under Sec 7 | (IBC)/190(ND)2020 | Court fee is deficient | 6/9/2021 |
| | | PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION | | COMPANY PETITION IB | Index missing, no pagination, court fees | |
| 6800 | 0710102168642019/5 | LIMITED | IBC Under Sec 9 | (IBC)/112(ND)2020 | and welfare missing | 6/9/2021 |
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| | | INDIAN OVERSEAS BANK Vs. M/S. RATHI | | COMPANY PETITION IB | true copy sign missing, Page no. 36 - 39 pages | |
| 6801 | 0710120003842018/29 | TMT SARIA PVT. LTD. | IBC under Sec 7 | (IBC)/938(PB)2018 | not clear | 6/9/2021 |
| | | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN | | PETITION IB | | |
| 6802 | 0710120007562018/12 | DISTILLERS & BEVERAGES PVT. LTD. | IBC Under Sec 9 | (IBC)/1061(ND)201 8 | Signs required on every page | 6/9/2021 |
| | | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN | | COMPANY PETITION IB | J. J- | - |
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| 6803 | 0710120007562018/13 | BEVERAGES PVT. LTD. ANITA GARG AND ORS. | IBC Under Sec 9 | 8 COMPANY | Welfare is not suficient | 6/9/2021 |
| 6804 | 0710102000982019/7 | Vs. JAIPURIA BUILDCON PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/115(PB)2019 | Court fees missing | 6/9/2021 |
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| 6805 | 0710102008582021/1 | RAM DEV PVT LTD Vs. | Rule 11 of NCLT, 2016 | (I.B.C)/536(PB)2021 | in IA | 6/9/2021 |
| 6806 | 0710102013872018/21 | RAJ VIJ. Vs. MARKETING TIMES | IBC Under Sec 9 | PETITION IB | No Index, No Pagination | 6/9/2021 |
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| 6807 | 0710102035882021/2 | PURETO LIFESCIENCE PRIVATE LIMITED | Rule 11 of NCLT | APPLICATION(CO MPANIES ACT)/230(ND)2021 | | 6/9/2021 |
| 6807 | 0710102035882021/2 | PURETO LIFESCIENCE PRIVATE LIMITED ARGENTIUM INTERNATIONAL PVT | Rule 11 of NCLT | APPLICATION(CO MPANIES ACT)/230(ND)2021 INTERLOCUTORY APPLICATION | Triiple pagination in file, Page no. 118 - 123 , 147 | 6/9/2021 |
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| 6807 6808 | 0710102035882021/2 0710102052932021/1 | PURETO LIFESCIENCE PRIVATE LIMITED ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | Rule 11 of NCLT Sec 60(5) | APPLICATION(CO MPANIES ACT)/230(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)20 21 INTERLOCUTORY | Triple pagination in file, Page no. 118 - 123 , 147 pages not clear, Stamp paper missing | 6/9/2021 6/9/2021 |
| 6808 | | PURETO LIFESCIENCE PRIVATE LIMITED ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD VIKAS GARG Vs. CHANDERSH JAJOO | | APPLICATION(CO MPANIES ACT)/230(ND)2021 INTERLOCUTORY APPLICATION (I.B.C.)/3307(ND)20 21 INTERLOCUTORY APPLICATION (I.B.C)/3718(ND)20 | Triiple pagination in file, Page no. 118 - 123 , 147 pages not clear, | |
| 6808 | 0710102052932021/1 | PURETO LIFESCIENCE PRIVATE LIMITED ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD VIKAS GARG Vs. | Sec 60(5) | APPLICATION(CO MPANIES ACT)/230(ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)/20 21 INTERLOCUTORY APPLICATION | Triiple pagination in file, Page no. 118 - 123 , 147 pages not clear, Stamp paper missing Court fees and welfare | 6/9/2021 |
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| | | PANKAJ SABHARWAL & ORS. Vs. | | | COMPANY PETITION | | Stamp paper missing, Page no. 32 - 33 pages | |
| 6813 | 0710102105602020/6 | SUPERTECH LIMITED & | | Sec. 213 | (COMPANIES | | not clear, | 6/9/2021 |
| | | ANJU JAIN Vs. VIKRAM | | | APPLICATION | | Supporting affidavit | |
| 6814 | 0710102113542020/2 | BAJAJ RAJ KAPOOR GUPTA | | Sec 60(5) | (I.B.C)/5688(PB)202 COMPANY | | missing | 6/9/2021 |
| | | Vs. AMARTECH | | | PETITION IB | | | |
| 6815 | 0710102128762019/2 | CONVERGENCE INDIA PVT LTD | | IBC Under Sec 9 | (IBC)/3279(ND)201 | | No Pagination, welfare missing, | 6/9/2021 |
| 0015 | 0/10/102/128/620/19/2 | PVI LID | | IBC Under Sec 9 | 9 | | missing, | 6/9/2021 |
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| | | DBS BANK LTD. VS | Interlocutory Application | | PETITION IB | | Properly and Plz Correct | |
| 6816 | 710102047382021 | DBS BANK LTD. IIHT SYSTEMS LIMITED | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/102(PB)2017 COMPANY | RITU | BP TO PB Bench | 13/07/2021 |
| 2047 | 740400047570004 | VS IIHT SYSTEMS | Interlocutory Application | | PETITION IB | A - 1 1 1 | | 40/07/0004 |
| 6817 | 710102047572021 | LIMITED DEEPAK DHIR VS | (I.B.C) Interlocutory Application | other provisions- IBC | (IBC)/276(ND)2019 | Asnutosn | e-stamp paper missed | 13/07/2021 |
| 6818 | 710102052252021 | HARISH MANCHANDA KAMLESH BASSI VS | (I.B.C) Interlocutory Application | Sec 60(5) | COMPANY | Bhawani G Mann | main case not link | 27/07/2021 |
| 6819 | 710102052262021 | HARISH MANCHANDA | (I.B.C) | Sec 60(5) | PETITION IB | Bhawani G Mann | pagination not complete in pdf | 27/07/2021 |
| | | SPJ CARGO PVT LTD VS AI - OUA FOOD | | | COMPANY | | Plz Mention Correct | |
| | | | Interlocutory Application | | PETITION IB | | main case number IN | |
| 6820 | 710102062852021 | LIMITED RAM CHANDRA OMER | (I.B.C) Interlocutory Application | Sec 60(5) | (IBC)/453(ND)2020 COMPANY | Shiv | page NO 3 | 2/9/2021 |
| 6821 | 710102063052021 | VS STATE BANK OF | (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB | LCA Legal | section wrong | 2/9/2021 |
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| | | | | | COMPANY | | 167,199-201,210,225- | |
| | | RAMESH KUMAR PAL | Interlocutory Application | | PETITION IB (IBC)/1744(ND)201 | | 227,254 not clear page and break file after 200 | |
| 6822 | 710102063002021 | VS MAHESH TANEJA | (I.B.C) | Sec 60(5) | 9 | Shivam | page | 2/9/2021 |
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| | | SHINING | | | COMPANY | | hindi,pg- | |
| 6822 | 710102062242024 | INFRABUILDCON LLP VS NOIDA | Interlocutory Application | Sec 60(5) | PETITION IB | Noorai | 79,85,90,103,104,106,107, 109,110 in hindi | 3/0/2024 |
| 6823 | 710102063212021 | DEPARTMENT OF | (I.B.C) | GEC 60(3) | (IBC)/74(ND)2018 | Neeraj | 103, 1 10 iff fillaf | 3/9/2021 |
| | | TELECOMMUNICATION S VS TATA | Miscellaneous Application(Companies | Sec. 230-232 - Second | | | Wrong documents | |
| 6824 | 710102063852021 | TELESERVICES | Act) | Motion | | Kamal | uploaded | 6/9/2021 |
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| 6825 | 710102046752021 | POWER PVT. LTD. | (IBC) | IBC Under Sec 9 | | SHASHANK | Missing | 10/7/2021 |
| | | DEEPAK BHOLA VS AYBI ENERGY PRIVATE | Company | Sec 433(e)/433(f) of CA | | | Wrong documents | |
| 6826 | 710102053982021 | LIMITED DEPARTMENT OF | Appeal(Companies Act) | 1956 | | DEEPAK | upload | 1/8/2021 |
| | | TELECOMMUNICATION | | | | | | |
| | | S VS TATA TELESERVICES | CP(AA) Merger and | Sec. 230-232 - Second | | | wrong documents | |
| 6827 | 710102063842021 | (MAHARASHTRA) | Amalgamation(Compani es Act) | Sec. 230-232 - Second Motion | | Kamal | wrong documents upload | 6/9/2021 |
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| | | SUNLITE CORPORATE | | | | | wrong case type, memo | |
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| | | REALTORS AND | | Rule16(d),NCLT | | | dates & | |
| 6829 | 710102064062021 | TRADING PVT. LTD CHIPSAN AVIATION | Transfer Petition (IBC) | Rules,2016 IBC | | HITESH SACHAR | events missed, | 7/9/2021 |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | L | |
| 6830 | 0710102168642019/6 | PUNJ LLYOD AVIATION LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/112(ND)2020 | | Court fee is not sufficient | 7/9/2021 |
| | | MRS. PALLAVI GUPTA | | | | | | |
| | | & MR. PADAM THAKUR Vs. JAIPURIA | | | COMPANY PETITION IB | | | |
| 6831 | 0710102169292019/6 | BUILDCON PVT. LTD | | IBC under Sec 7 | (IBC)/48(PB)2020 | | There is no court fee | 7/9/2021 |
| | | SHINOJ KOSHY Vs. M/S GRANITE GATE | | | PETITION IB | | Court fee is not | |
| 6832 | 0710120012082018/60 | PROPERTIES PVT LTD ANIL KHETERPAL Vs. | | IBC under Sec 7 | (IBC)/1248(PB)2018 INTERLOCUTORY | | sufficient | 3/9/2021 |
| | | INNOVARI | | | APPLICATION | | | |
| 6833 | 0710102033512020/4 | TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | (I.B.C)/1996(ND)20 20 | | Index missing | 7/9/2021 |
| 0033 | 0.10102033312020/4 | ANIL KHETERPAL Vs. | | other provisions- IBC | INTERLOCUTORY | | Index missing | 113/2021 |
| | | INNOVARI TECHNOLOGIES | | Application under any | APPLICATION (I.B.C)/1996(ND)20 | | | |
| 6834 | 0710102033512020/5 | PRIVATE LIMITED | | other provisions- IBC | 20 | | Index missing | 7/9/2021 |
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| | | BOXES Vs. FIROZABAD CERAMICS PRIVATE | | | COMPANY PETITION IB | | Pages 37 to 43 according to PDF Not | |
| 6835 | 0710102022702020/2 | LIMITED LSF10 ROSE | | IBC Under Sec 9 | (IBC)/720(ND)2020 | | Clear | 7/9/2021 |
| | | INVESTMENTS S.à R.L. | | | COMPANY | | | |
| | | Vs. RATTANINDIA | | Sec. 241(1),Sec. | PETITION | | T | |
| 6836 | 0710102027582021/6 | FINANCE PRIVATE LIMITED | | 242(4),Section 339,Sec. 244(1) | (COMPANIES ACT)/76(ND)2021 | | True copy sign missing on every page | 7/9/2021 |
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| | | INVESTMENTS S.à R.L. Vs. RATTANINDIA | Sec. 241(1),Sec. | PETITION | | | |
| | | FINANCE PRIVATE | 242(4),Section 339,Sec. | (COMPANIES | | True copy sign missing | |
| 6837 | 0710102027582021/7 | LIMITED SHIKHA GARG Vs. | 244(1) | ACT)/76(ND)2021 COMPANY | | on every page | 7/9/2021 |
| | | MICROMAX | | PETITION IB | | | |
| 6838 | 0710102027902020/4 | INFORMATICS LIMITED AVANI MINING PRIVATE | IBC Under Sec 9 | (IBC)/709(ND)2020 COMPANY | | No Index, No Pagination | 7/9/2021 |
| 6839 | 0710102028022020/6 | LIMITED Vs. | IBC Section 59 | PETITION IB | | Stamp paper missing | 7/9/2021 |
| | | INCOME TAX OFFICER WAR 19 Vs. | | COMPANY APPEAL(COMPANI | | | |
| | | REGISTRAR OF | | ES ` | | Wrong pagination, true | |
| 6840 | 0710102029742018/3 | COMPANIES M/S YOGYA INFOTECH | Sec 252 (1) - By Government Body | ACT)/1203(ND)201 | | copy sign missing on every page | 7/9/2021 |
| 0040 | 0710102029742010/3 | M/S THE HAMLIN | Government Body | COMPANY | | every page | 119/2021 |
| | | TRUST Vs. RATTANINDIA FINANCE | Sec. 241(1),Sec. | PETITION (COMPANIES | | True copy sign missing | |
| 6841 | 0710102037562021/2 | PRIVATE LIMITED | 242(4),Sec. 244(1) | ACT)/92(ND)2021 | | on every page | 7/9/2021 |
| | | SUNIL KUMAR KABRA RESOLUTION | | | | | |
| | | PROFESSIONAL IN THE | | | | | |
| | | MATTER OF IIRP OF MRS. ASHA MITTAL Vs. | | INTERLOCUTORY | | | |
| | | ICICI BANK LIMITED | | APPLICATION | | | |
| 6842 | 0710102060662021/1 | [THROUGH ITS MANAGER] | | (I.B.C)/3893(ND)20 21 | | No Index, no Pagination | 7/0/2021 |
| 0042 | 07 10 10 20 00 00 20 2 17 1 | ANNIES APPAREL | | INTERLOCUTORY | | No index, no Fagination | 119/2021 |
| | | PRIVATE LIMITED Vs. ANNIES APPAREL | | APPLICATION (I.B.C)/3023(PB)202 | | Court fees and welfare | |
| 6843 | 0710102071642020/1 | PRIVATE LIMITED | Sec 66(1) | 0 | | missing on vakalatnama | 7/9/2021 |
| | | NIKHIL JAIN Vs. RAJDHANI NURSURIES | | COMPANY PETITION | | Wrong e-filing, application need to file | |
| 6844 | 0710102094282020/5 | LIMITED | Sec. 213 | (COMPANIES | | in IA | 7/9/2021 |
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| | | TRANSLUMINA THERAPEUTICS LLP Vs. | | COMPANY PETITION IB | | no. 1 - 17 sign missing, Page no. 1 - 87 true copy | |
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| 6845 | 0710102105502020/5 | LIMITED BRAND EVOKE | IBC Under Sec 9 | 0 | | missing | 7/9/2021 |
| | | SYSTEMS AND | | COMPANY | | | |
| | | CREATIVE SOLUTIONS PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | | |
| | | VLCC PERSONAL CARE | | (IBC)/2018(ND)201 | | | |
| 6846 | 0710102106382019/10 | LIMITED BRAND EVOKE | IBC Under Sec 9 | 9 | | Wrong e-filing (petition) | 7/9/2021 |
| | | SYSTEMS AND | | | | | |
| | | CREATIVE SOLUTIONS PRIVATE LIMITED Vs. | | COMPANY PETITION IB | | | |
| | | VLCC PERSONAL CARE | | (IBC)/2018(ND)201 | | | |
| 6847 | 0710102106382019/12 | LIMITED | IBC Under Sec 9 | 9 | | Wrong e-filing (petition) | 7/9/2021 |
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| | | WORLDS WINDOW | | COMPANY | | stamp paper missing, | |
| 6848 | 0710102119522020/2 | TRADING PRIVATE | IBC under Sec 7 | PETITION IB (IBC)/78(ND)2021 | | wrong pagination in documents. | 7/9/2021 |
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| | | Vs. PANTEL TECHNOLOGIES | Application under any | APPLICATION (I.B.C)/5767(ND)20 | | Page no. 1 - 4 sign missing, Page no. 8 | |
| 6849 | 0710102119992020/1 | PRIVATE LIMITED | other provisions- IBC | 20 COMPANY | | translation missing, | 7/9/2021 |
| | | HI-TECH RESOURCE MANAGEMENT LIMITED | | PETITION IB | | | |
| | | Vs. OVERNITE | | (IBC)/2240(ND)201 | | Wrong e-filing (petition | |
| 6850 | 0710102120172019/8 | EXPRESS LIMITED L & T FINANCE LIMITED | IBC under Sec 7 | 9 COMPANY | |) Page no. 1 - 3 sign | 7/9/2021 |
| 6851 | 0710102029022020/3 | Vs. NEERAJ SINGHAL | Section 95(1) | PETITION IB | | missing | 7/9/2021 |
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| | | GULLIVERS TRAVEL | | | | Same Reply document | |
| | | ASSOCIATES Vs. FORE | | COMPANY | | filed twice, Notary | |
| 6852 | 0710102077422020/4 | REPRESENTATIONS & TRAVEL PVT. LTD. | IBC Under Sec 9 | PETITION IB (IBC)/922(ND)2020 | | missing in E-stamp, Proof of service msising | 7/9/2021 |
| 0002 | 0. 10102311422020/4 | LH ASIAN TRADE | Jindel Jet J | (| | Joi of Jetvice Illaising | |
| | | FINANCE FUND LIMITED Vs. M/S | | COMPANY | | No Index, No Pagination, | |
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| 6853 | 0710102119522020/3 | TRADING PRIVATE SURINDER KUMAR | IBC under Sec 7 | (IBC)/78(ND)2021 COMPANY | | missing on vakalatnama | 7/9/2021 |
| | | SINGAL Vs. M/S AAR | | PETITION | | Wrong e-filing, | |
| 6054 | 074040242042224242 | KAY INFRAMATRIX | Sec. 58(3),Sec. | (COMPANIES | | application should be filed in IA | 7/0/2024 |
| 6854 | 0710102120122019/8 | PAWAN KUMAR | 241(1),Sec. 242(4) | ACT)/132(ND)2019 COMPANY | | meu III IA | 7/9/2021 |
| | | SHARMA Vs. SUNCITY HI-TECH | | PETITION IB (IBC)/2839(ND)201 | | Notary missing in E- | |
| 6855 | 0710102142522019/3 | INFRASTRUCTURE PVT. | IBC under Sec 7 | 9 | | stamp | 7/9/2021 |
| | | BV COTTON PVT. LTD. Vs. INNOVATIVE | | COMPANY PETITION IB | - | | |
| 6856 | 0710102008852020/9 | TEXTILES LTD. | IBC Under Sec 9 | (IBC)/371(ND)2020 | | Wrongly Filed here | 8/9/2021 |
| | | ASHMEET SINGH BHATIA Vs. THREE C | | INTERLOCUTORY APPLICATION | | W.S Index Page Not filed | |
| | | UNIVERSAL | | (I.B.C)/934(ND)202 | | properly and also its | |
| 6857 | 0710102010242021/1 | DEVELOPERS PRIVATE | Sec 60(5) | 1 | | Content is missing | 8/9/2021 |
| | | D M FOODS PRIVATE LIMITED Vs. | Sub-section (I) of section | CA(A) MERGER AND | | W.S Index Page Not filed properly and also its | |
| 6858 | 0710102010812021/2 | REGISTRAR OF | 230 | AMALGAMATION(| | Content is missing | 8/9/2021 |
| | | ANIL KOHLI Vs. G P GLOBAL ENERGY PVT | | COMPANY APPLICATION(IBC) | | Pages 59,63,75 to 79 Not | |
| 6859 | 0710102016592020/3 | LIMITED | Sec 60(5) | /1090(PB)2020 | | Clear and Readable | 8/9/2021 |
| | | M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. | | COMPANY | | | |
| | | THE INDURE PRIVATE | | APPLICATION(IBC) | | Signs required on all | |
| 6860 | 0710102168392019/1 | LIMITED ATUL KUMAR SINGHAL | Rule 11 of NCLT, 2016 | /1678(ND)2019 COMPANY | | pages. Court fee is not | 25/08/2021 |
| 6861 | 0710102151002019/7 | Vs. FIITJEE LIMITED | IBC Under Sec 9 | PETITION IB | | sufficient | 8/9/2021 |
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| | | CAPT. SAMUAL TARIG OMER AHMED Vs. | | COMPANY | Case Number missing, | |
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| | | ZEXUS AIR SERVICES | | PETITION IB | Case Name msising, | |
| 6862 | 0710102013762020/6 | PVT LTD SHERWIN WILLIAMS | IBC Under Sec 9 | (IBC)/421(ND)2020 | Index msising | 8/9/2021 |
| | | COATINGS INDIA PVT | | COMPANY | 5 . t | |
| | | LTD Vs. HARSH SPECIALITY COATING | | PETITION IB | E-stamp Date and Affidavit Date are not | |
| 6863 | 0710102015482020/3 | PRIVATE LIMITED DRIP CAPITAL INC Vs. | IBC Under Sec 9 | (IBC)/462(ND)2020 COMPANY | matching E-stamp Date and | 8/9/2021 |
| | | AL SAQIB EXPORTS | | PETITION IB | Affidavit Date are not | |
| 6864 | 0710102021682020/1 | PRIVATE LTD NEERAJ SINGLA Vs. | IBC under Sec 7 | (IBC)/745(PB)2020 COMPANY | matching | 8/9/2021 |
| | | LOTUS WOODTECH | | PETITION IB | Not showing e-stamp | |
| 6865 | 0710102153152019/6 | PRIVATE LIMITED M/S FORTIS HOSPITAL | IBC Under Sec 9 | (IBC)/3106(ND)201 | paper | 8/9/2021 |
| | | LIMITED Vs. M/S | | INTERLOCUTORY | | |
| | | MEDSOURCE HEALTHCARE PRIVATE | Application under any | APPLICATION (I.B.C)/3093(ND)20 | | |
| 6866 | 0710102015402021/1 | LIMITED | other provisions- IBC | 21 | Stamp paper missing | 8/9/2021 |
| | | INDIABULLS HOUSING FINANCE LTD. Vs. BHA | | COMPANY PETITION IB | Wrong e-filing, need to | |
| 6867 | 0710102407902018/6 | ASSOCIATES PVT. LTD. TRANS | IBC under Sec 7 | (IBC)/854(PB)2018 | file in IA | 18/08/2021 |
| | | CONSTRUCTION | | | Documents not available | |
| 6868 | 0710102017822021/3 (No.of Docs - 1) | CONSULTANCY PVT LTD Vs. REGISTRAR | Sec 252 (3) | | please refile the documents | 24/08/2021 |
| 6666 | (NO.01 DOCS - 1) | LID VS. REGISTRAR | Sec 252 (5) | | documents | 24/06/2021 |
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| 6869 | | MANOJ PROPERTIES PRIVATE LIMITED Vs. | Sec. 230-232 - Second Motion | | please refile the documents | 20/08/2021 |
| 0003 | (NO.01 DOCS - 1) | FRIVATE LIMITED VS. | Motion | | documents | 20/00/2021 |
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| | | PURVI CREDIT AND | | | Documents not available | |
| 6070 | | HOLDINGS PRIVATE | Sec. 230-232 - Second | | please refile the | 6/0/2024 |
| 6870 | (No.of Docs - 1) | LIMITE Vs. | Motion | | documents | 6/9/2021 |
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| 6074 | 0710102039032021/5 | COMPAREX INDIA | Sec. 230-232 - Second | | please refile the | C/0/2024 |
| 6871 | (No.of Docs - 1) | PRIVATE LIMITED Vs. | Motion | | documents | 6/9/2021 |
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| | | MARKETING TIMES | Regulation 44(2), | | Documents not available | |
| | 0710102060492021/1 | AUTOMOBILES Vs. RAJ | Liquidation process | | please refile the | |
| 6872 | | VIJ. PRIORITY VENDOR | Regulation, 2016 | | documents | 3/9/2021 |
| | 0710102077032020/14(N | TECHNOLOGIES | Sec. 230-232 - Second | | Documents not available | |
| 6873 | o.of Docs - 1) | PRIVATE LIMITED Vs. AUTONIX LIGHTING | Motion | | , please refile | 2/9/2021 |
| | | INDUSTRIES PVT LTD | | | | |
| 6874 | 0710102089332019/11(N o.of Docs - 1) | ELECTRONICS LTD | IBC Under Sec 9 | | Wrong e-filing, need to file in IA | 13/07/2021 |
| | , | MUKESH KUMAR | | | | |
| | 0710102100252020/4 | GUPTA Vs. REGISTRAR OF COMPANIES DELHI | | | Documents not available | |
| 6875 | (No.of Docs - 1) | & HARYANA SUNRISE CEMENT PVT | Sec 252 (3) | | , please refile | 24/08/2021 |
| | 0710102105522019/3 | LTD Vs. DIGITAL | Sec 252 (1) - By Government Body,Sec | | | |
| 6876 | (No.of Docs - 1) | ENTERPRISE M/S A.V. COMPUTERS | 252 (3) - By Government | | No Index, No Pagintaion | 25/09/2019 |
| | | PRIVATE LIMITED Vs. | | | Documents not available | |
| 6877 | | M/S MERCURY FABRICS PRIVATE | Sec. 230-232 - Second Motion | | please refile the documents | 23/08/2021 |
| 0077 | (110.01 2003 - 4) | M/S A.V. COMPUTERS | Motion | | | 25/00/2021 |
| | 0710102113292020/2 | PRIVATE LIMITED Vs. M/S MERCURY | Sec. 230-232 - Second | | Documents not available please refile the | |
| 6878 | (No.of Docs - 4) | FABRICS PRIVATE | Motion | | documents | 30/08/2021 |
| | | M/S A.V. COMPUTERS PRIVATE LIMITED Vs. | | | Documents not available | |
| 0070 | | M/S MERCURY | Sec. 230-232 - Second | | please refile the | 24/00/2024 |
| 6879 | | FABRICS PRIVATE M/S A.V. COMPUTERS | Motion | | documents | 31/08/2021 |
| 1 | | PRIVATE LIMITED Vs. | Soc 230 222 Seesed | | Documents not available please refile the | |
| 6880 | | M/S MERCURY FABRICS PRIVATE | Sec. 230-232 - Second Motion | <u> </u> | please refile the documents | 7/9/2021 |
| | , | GATEWAY IMPEX PVT. LTD. (SHAREHOLDER | | | | |
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| 1 | | EQUIPMENTS PVT. LTD.) Vs. REGISTRAR | | | Documents not available please refile the | |
| 6881 | (No.of Docs - 1) | OF COMPANIES | Sec 252 (1) | | documents | 27/08/2021 |
| 1 | 0710102141062019/10(N | ITRON METERING SOLUTIONS INDIA PVT | Sec. 230-232 - Second | | Documents not uploded, | |
| 6882 | o.of Docs - 1) | LTD Vs. | Motion | | please refile | 17/08/2021 |
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| | | DBS BANK LTD. Vs. M/S EDU SMART | | | Documents not available please refile the | |
| 6883 | (No.of Docs - 2) | SERVICES PVT. LTD. | IBC under Sec 7 | | documents | 18/08/2021 |
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| 1 | | DBS BANK LTD. Vs. M/S EDU SMART | | | Documents not available please refile the | |
| 6884 | (No.of Docs - 2) | SERVICES PVT. LTD. | IBC under Sec 7 | | documents | 27/08/2021 |
| 1 | 0710120001492018/14(N | DISH TV INDIA LIMITED Vs. MACRO | | | Wrong e-filing, need to | |
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| 6886 | o.of Docs - 1) | COMMERCE PRIVATE | IBC Under Sec 9 | | file in IA | 25/10/2019 |
| | _ | M/S DYNOMAX SALES PVT LTD. Vs. | | | Documents not available | |
| | 0710200423462018/1 | REGISTRAR OF | Application under any | | please refile the | |
| 6887 | (No.of Docs - 1) | COMPANIES | other provisions | | documents | 7/9/2021 |
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| 6888 | 710102062982021 | Rajinder Prasad Arora | | <u> </u> | Court fees missing on vakalatnama | 2/9/2021 |
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| 6889 | 710000062992021 | Rajinder Prasad Arora | | | | | vakalatnama | 2/9/2021 |
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| | | Nimitaya Infotech Pvt | | | | | Form 3c missing , page | |
| 6890 | 710000060942021 | Ltd Nimitaya promotors | | | | | no. 10 not clear | 26/08/2021 |
| 6891 | 710000060932021 | private limited | | | | | Form 3c missing | 26/08/2021 |
| 6892 | 710000060922021 | ltd. | | | | | Form 3c missing | 26/08/2021 |
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| | | AXIS TRUSTEE | | | | | Court fees and welfare | |
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| 6894 | 710000060342021 | SERVICES LIMITED | | | | | missing on vakalatnama | 25/06/2021 |
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| 6895 | 710000060332021 | AXIS TRUSTEE SERVICES LIMITED | | | | | Court fees and welfare missing on vakalatnama | 25/08/2021 |
| 0033 | 710000000332021 | ABT ASSOCIATES INDIA | | | | | supporting affidavit not | 23/00/2021 |
| | | PRIVATE LIMITED VS REGISTRAR OF | Company Petition | | | | nortrize,power of attorney not notraize, | |
| 6896 | 710102001002021 | COMPANIES MEDSOURCE | (Companies Act) | Sec. 441 | 1 | Divesh | roc report missed | 7/1/2021 |
| | | HEALTHCARE PVT. | | | | | | |
| 6897 | 710102009922021 | LTD. VS FORTIS HEALTHCRE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | lkgiri | jurisdiction Punjab | 4/2/2021 |
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| | | IRONBELL INFRA PRIVATE LIMITED VS | | | | | missed, Income tax advance service missed, | |
| | 710102063822021 | REGISTRAR OF | Company Petition | 0050 (0) | | 4500 L OUDTA | kindly make one pdf and | 0/0/0004 |
| 6898 | 710102063822021 | SH. OM PRAKASH | (Companies Act) | Sec 252 (3) | | ANUJ GUPTA | upload only final petition | 6/9/2021 |
| 6899 | 710102063812021 | GUPTA VS STATE BANK OF INDIA | Company Petition IB (IBC) | Section 94(1) | | Om Pal | jurisdiction WB | 6/9/2021 |
| 0000 | | M/S PADIA TIMBER | | 550tion 34(1) | | em i di | | |
| | | COMPANY PVT. LTD. VS VGA DEVELOPERS | | | COMPANY PETITION IB | | need to separate file both report and | |
| 6900 | 710102030462021 | PVT. LTD. M/S REGAL METAL & | | Sec 60(5) | (IBC)/559(PB)2017 | Pankaj Bhagat | application index missed | 15/04/2021 |
| | | FERRO ALLOYS VS M/S | | | COMPANY | | | |
| 6901 | 710102030472021 | SANDEEP AXLES PVT LTD | | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/420(ND)2017 | Pankai Rhagat | main case year wrong in pdf section wrong | 15/04/2021 |
| 5501 | | ANURAG GOEL VS ABW | | Sec 12(2),Application | COMPANY | . annaj Dnayat | | |
| 6902 | 710102054732021 | INFRASTRUCTURE LIMITED | | under any other provisions- IBC | PETITION IB (IBC)/2058(ND)201 | ANURAG | fees due other section 25 | 4/8/2021 |
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| | | ANR VS RAHEJA MALL MANAGEMENT LTD. & | | | | | paper not notarized please mention true type | |
| 6903 | 710102055012021 | ORS. STATE BANK OF INDIA | | Rule 11 of NCLT | ļ | Manisha | copy | 5/8/2021 |
| | | VS CENTURY | | | COMPANY | | | |
| 6904 | 710102056412021 | COMMUNICATIONS LIMITED | | Sec 60(5) | PETITION IB (IBC)/263(PB)2018 | Aetha | main case year wrong please check | 11/8/2021 |
| 0504 | 7 10 1020304 12021 | AJIT GYANCHAND JAIN | | Sec 60(5) | (1DG)/203(FB)/2018 | nauia | pivase cileck | 11/0/2021 |
| | | INTERIM RESOLUTION PROFESSIONAL OF | | | | | | |
| | | SARE GURUGRAM PVT. | | [| COMPANY | | | |
| 6905 | 710102057662021 | LTD. VS ADEL LANDMARKS LTD | | Application under any other provisions- IBC | PETITION IB (IBC)/300(PB)2020 | Ajit Gyanchand Jain | Supporting Affidavit Missing | 16/08/2021 |
| | | DHIRENDRA PRATAP SINGH VS DOOK | | | , | | | |
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| 6906 | 710102063932021 | SERVICES PVT. LTD. | | other provisions- IBC | Î | Rakesh Kumar | link,wrong case type | 7/9/2021 |
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| | | LTD. VS KST INFRASTRUCTURE | | | COMPANY PETITION IB | apoorva | section,back date affidavit,proof of service | |
| 6907 | 710102064032021 | LIMITED | | Sec 60(5) | (IBC)/1757(PB)2018 | bhumesh | not clear | 7/9/2021 |
| 6908 | 710102063882021 | L & T FINANCE LIMITED VS NEERAJ SINGHAL | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB | RANJANA ROY GAWAI | true copy missing in annexure page | 6/9/2021 |
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| 6909 | 710102149522019 | TECH (INDIA) LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | DEEPESH | document deleted | 15/11/2019 |
| | | K B H AUTO PRIVATE LIMITED VS | | | | | sign missing in petition, no true copy in | |
| | | REGISTRAR OF | Company | | | | annexures , income | |
| 6910 | 710102063902021 | COMPANIES NCT OF | Appeal(Companies Act) | Sec 252 (3) | | AMIT | advance service missed | 6/9/2021 |
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| | | DEVSHAKTI FREE | | | | | & events missed,roc advance | |
| | | ELECTRIC PRIVATE | | | | | service missed, | |
| 6044 | 740402004402024 | LIMITED VS VIKRAM | | Sub-Section (1) 0f | | SANJAY | company master data | 7/0/2024 |
| 6911 | 710102064192021 | KAPUR | (Companies Act) | Section 66. | + | AGARWAL | missed | 7/9/2021 |
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| | | HEM SINGH BHARANA | Interlocutory Application | | PETITION IB (IBC)/1140(ND)201 | APOORV | main case bench wrong stamp paper missed Pg- | |
| 6912 | 710102093542020 | VS SHAILESH VERMA | | Sec 60(5) | 8 | AGARWAL | 110,111,113, | 29/09/2020 |
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| 6913 | 710102043832021 | ANAND | | Sec 60(5) | (IBC)/71(ND)2019 | Srivastava | where | 29/06/2021 |
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| 6914 | 710102058082021 | FINANCE LTD. | | other provisions- IBC | (IBC)/571(ND)2020 | | " | 17/08/2021 |
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| 6915 | 710102058202021 | FINANCE LTD. GUJARAT | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/375(PB)2018 | SINHA SHREY | application page | 17/08/2021 |
| | | HYDROCARBONS AND | | | COMPANY | | | |
| | | POWER SEZ LTD. VS SREI | Interlocutory Application | Application under anv | COMPANY PETITION IB | DEBAMITRA | wrong section please check your section | |
| 6916 | 710102058062021 | INFRASTRUCTURE | (I.B.C) | other provisions- IBC | (IBC)/571(ND)2020 | | technically and in pdf | 17/08/2021 |
| | | KHORANIA | | | | | | |
| | | LIQUIDATOR OF | | | | | | |
| | | METAPHOR EXPORTS PVT. LTD. VS | | | | | | |
| | | LIQUIDATOR SH. | | | 1 | | | |
| | | NAVEEN KUMAR JAIN (REGN. NO. IBBI/IPA- | | | | | | |
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| 6917 | 710102064142021 | FOOD AND THE ASSISTANT | (I.B.C) | other provisions- IBC | 1 | Ankit Jain | not link with application | 7/9/2021 |
| | | COMMISSIONER VS | | | COMPANY | | Pg-36 cut Pg-54,68,82,in | |
| | | RAKESH SINGALA RP FOR AD VICTORIAM | Interlocutory Application | | PETITION IB (IBC)/2380(ND)201 | | hindi Pg-94 not clear please mention properly | |
| 6918 | 710102064082021 | VENTURES (P) LIMITED | | Sec 60(5) | 9 | SAMIKSHA | typed copy | 7/9/2021 |
| | | CAPT. SAMUAL TARIG | | | COMPANY | | | |
| 6919 | 710102064542021 | OMER AHMED VS ZEXUS AIR SERVICES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/421(ND)2020 | PHOENIX LAW FIRM | pg-7,8 missed | 8/9/2021 |
| | | ARVIND GARG VS | Interlocutory Application | Application under any | COMPANY | | | |
| 6920 | 710102064352021 | SHADAB KHAN | (I.B.C) | other provisions- IBC | PETITION IB | Arvind Garg | section wrong | 7/9/2021 |

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| | | PRATIMA KHANNA VS | Miscellaneous | | PETITION IB | | welfare missed in | |
| 6921 | 710102064482021 | SHADAB KHAN | Application (IBC) | Sec 60(5) | (IBC)/375(PB)2018 | Kanika Jain | vakalatnama | 7/9/2021 |
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| | | CASA2 STAYS PRIVATE | | | | | Wrong section(index section not match with | |
| | | LIMITED VS ZEXUS AIR | | | COMPANY | | file section),wrong case | |
| 6922 | 710102064512021 | SERVICES PRIVATE LIMITED | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/41(ND)2020 | MOHIT GONDI | type,stamp paper missed with affidavit | 7/9/2021 |
| 6922 | 710102064512021 | LIMITED | Application (IBC) | Rule 11 of NCL1, 2016 | (IBC)/41(ND)2020 | MOHIT GONDI | missed with amdavit | 7/9/2021 |
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| | | JBF INDUSTRIES | | | COMPANY | | stamp and COurt Fee | |
| 6923 | 0710102030302020/2 | LIMITED Vs. DRJ CHEMICALS LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/747(ND)2020 | | stamp missing in Vakalatnama | 8/9/2021 |
| | | OMANSH | | | | | | |
| | | ENTERPRISES LIMITED Vs. KAYEM FOOD | | | COMPANY PETITION IB | | Welfare Fee stamp | |
| 6924 | 0710102039882021/2 | INDUSTRIES PRIVATE | | IBC under Sec 7 | (IBC)/291(ND)2021 | | msising in Vakalatnama | 8/9/2021 |
| 6925 | 0710102059292021/1 | STATE BANK OF INDIA Vs. RAJ KUMAR RATHI | | Section 95(1) | COMPANY PETITION IB | | Index missing | 8/9/2021 |
| | | STATE BANK OF INDIA | | | COMPANY | | | |
| 6926 | 0710102059302021/1 | Vs. SAURABH RATHI RAJESH SABHARWAL | | Section 95(1) | PETITION IB COMPANY | | Index missing | 8/9/2021 |
| | | Vs. DESEIN PRIVATE | | | PETITION IB | | Court Fee stamp | |
| 6927 | 0710102076042020/1 | LIMITED M.R INDUSTRIAL | | | (IBC)/36(PB)2021 | | missing in Vakalatnama | 8/9/2021 |
| | | SERVICES THROUGH | | | COMPANY | | | |
| | | PROPRIETOR MRS. MEENA SAKARIA Vs. HI | | | COMPANY PETITION IB | | There is no e-stamp | |
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| 6928 | 0710102101032019/4 | PRIVATE LIMITED SURESH KUMAR | | IBC Under Sec 9 | 9 | | here | 8/9/2021 |
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| | | OF GAGAN DISTILLERS AND BEVERAGES PVT. | | Application under any other provisions- | | | | |
| | | LTD. Vs. MR. GAGAN | | IBC,Application under | INTERLOCUTORY | | Affidavit is not showing | |
| | | DODA AND OTHERS SUSPENDED DIRECTOR | | any other provisions- IBC,Sec 43(1) r/w Sec 44 | APPLICATION (I.B.C)/5228(ND)20 | | cleared and also cheque, need to be welfare fee | |
| 6929 | 0710102102572020/5 | OF CD | | (1),Sec 66(1) | 20 | | on vakalatnama | 8/9/2021 |
|] | | TRANSERVE TECHNOLOGIES | | | | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| 6930 | 0710102000722021/1 | TECHNOFAB ENGINEERING LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/159(ND)2021 | | e-stamp paper should be with affidavit. | 9/9/2021 |
| | | ASHMEET SINGH | | | INTERLOCUTORY | | Pages 10 to 39 | |
| | | BHATIA Vs. THREE C UNIVERSAL | | | APPLICATION (I.B.C)/934(ND)202 | | & 109 to 119 according to PDF Not | |
| 6931 | 0710102010242021/2 | DEVELOPERS PRIVATE SURINDER KAUR & | | Sec 60(5) | 1 | | Clear at all | 9/9/2021 |
| 6932 | 0710102021712021/2 | ORS Vs. SUPERTECH | | IBC under Sec 7 | COMPANY PETITION IB | | No signs from pg.35 to pg.678 | 9/9/2021 |
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| | | | | | INTERLOCUTORY | | 67 - 372 True copy sign missing, Page no. 385 - | |
| | | | | | APPLICATION | | 393, 616 pages not clear, | |
| 6933 | 0710102079532020/1 | CHANDRA PRAKASH Vs. ANKIT AGGARWAL | | Sec 66(1) | (I.B.C)/3325(PB)202 | | Page no. 579, 707, 708 | 9/9/2021 |
| 0333 | 07 10 1020/9532020/1 | ARM DIGITAL MEDIA | | Jec 00(1) | | | u ansiauon missing, | 31 31 4U 4 1 |
| | | PRIVATE LIMITED Vs. ICRI CORPORATE | | | COMPANY PETITION IB | | | |
| | | SERVICES PRIVATE | | | (IBC)/1123(ND)202 | | | |
| 6934 | 0710102115602020/8 | LIMITED M/S RT | | IBC Under Sec 9 | 0 COMPANY | | No Index, No Pagination | 9/9/2021 |
| | | CONSTRUCTION | | | PETITION IB | | L | |
| 6935 | 0710102171932019/5 | COMPANY Vs. EIE | | IBC Under Sec 9 | (IBC)/351(ND)2020 | | No Index, No Pagination | 9/9/2021 |
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| 6936 | 0710102050362021/1 | Vs. JAYA SINGH | | Section 95(1) | (IBC)/411(ND)2021 | | single pdf | 9/9/2021 |
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| 6937 | 0710102062682021/1 | Vs. JAYA SINGH | | Section 95(1) | (IBC)/509(PB)2021 | | single pdf | 9/9/2021 |
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| | | M/S TEESTA VELLEY POWER TRANSMISSION | | | INTERLOCUTORY | | | |
| | | LTD. Vs. ABIR INFRASTRUCTURE PVT. | | | APPLICATION (I.B.C)/3534(ND)20 | | Should be a starrer | |
| 6939 | 0710102056182021/2 | LTD. | | Sec 60(5) | 21 | | Should be e-stamp paper | 8/9/2021 |
| | | SHRI RADHEY MINES | | | COMPANY APPEAL(COMPANI | | | |
| 6940 | 0710102056662021/32 | PVT LTD Vs. ROC | | Sec 252 (1) | ES ES | | Document Not Upload | 8/9/2021 |
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| | | D M FOODS PRIVATE LIMITED Vs. | Sub-section (I) of section | CA(A) MERGER | NO Index, No Welfare, | |
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| 6941 | 0710102010812021/3 | REGISTRAR OF | 230 | AMALGAMATION(| No Pagination | 9/9/2021 |
| | | STATE BANK OF INDIA | | COMPANY | | |
| | | Vs. DINESH BAHADUR | | PETITION IB | | |
| 6942 | 0710102050132021/2 | SINGH M/S. SATKAR | Section 95(1) | (IBC)/371(PB)2021 | No Index, No Pagination | 9/9/2021 |
| | | LOGISTICS PRIVATE | | COMPANY | | |
| | | LIMITED Vs. M/S. | | PETITION IB | | |
| 00.40 | 074040044040004040 | AMBASSADOR | IDO Hardan Oare | (IBC)/1924(ND)201 | no court fee on | 0/0/0004 |
| 6943 | 0710102112402019/8 | LOGISTICS PRIVATE NARMADA BUILDCON | IBC Under Sec 9 | COMPANY | vakalatnama | 9/9/2021 |
| | | PRIVATE LIMITED Vs. | | APPEAL(COMPANI | | |
| | | REGISTRAR OF | | ES | | |
| 6944 | 0710102116652020/4 | COMPANIES | Sec 252 (1) | ACT)/508(ND)2020 | Back date affidavit | 9/9/2021 |
| | | NARMADA BUILDCON PRIVATE LIMITED Vs. | | COMPANY APPEAL(COMPANI | | |
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| 6945 | 0710102116652020/5 | COMPANIES | Sec 252 (1) | ACT)/508(ND)2020 | No Index, No Pagination | 9/9/2021 |
| | | MUKESH KUMAR | | COMPANY PETITION | | |
| | | SHARMA Vs. M/S INTERADS | | (COMPANIES | Wrong e-fling, application need to file | |
| 6946 | 0710200000932015/5 | ADVERTISING PVT LTD | other provisions | ACT)/114(ND)2015 | in IA | 9/9/2021 |
| | | HI-TECH RESOURCE | • | COMPANY | | |
| | | MANAGEMENT LIMITED | | PETITION IB | No Index, No Pagination, | |
| 6947 | 0710102120172019/9 | Vs. OVERNITE EXPRESS LIMITED | IBC under Sec 7 | (IBC)/2240(ND)201 | Court fees and welfare missing | 10/9/2021 |
| 0047 | 0710102120172013/3 | D M FOODS PRIVATE | ibo under dec 7 | CA(A) MERGER | Welfare missing on | 10/3/2021 |
| l | L | LIMITED Vs. | | AND | vakalatnama, file both | |
| 6948 | 0710102010812021/4 | REGISTRAR OF SHRI Vs. M/S VINAYAK | 230 | AMALGAMATION(| documents separately File both documents | 10/9/2021 |
| | | WIRE PRODUCTS | | COMPANY APPLICATION(IBC) | separately with correct | |
| 6949 | 0710102012762020/1 | PRIVATE LIMITED | Sec 60(5) | /957(ND)2020 | index | 10/9/2021 |
| | | ALIND BHATIA Vs. | | INTERLOCUTORY | | |
| 6950 | 0710102017492024/2 | DREAM PROCON PVT. | Pulo 11 of NOLT 2010 | APPLICATION (I.B.C)/1322(ND)20 | Stamp paper missir - | 0/0/2024 |
| 0550 | 0710102017482021/2 | AMAR PAL SINGH | Rule 11 of NCLT, 2016 | (I.B.C)/1322(ND)20 COMPANY | Stamp paper missing, | 9/9/2021 |
| | | ANAND Vs. SUNIL | | APPLICATION(CO | Court fees and notary | |
| 6951 | 0710102020492021/2 | JAJORIA | Rule 11 of NCLT | MPANIES | date missing | 10/9/2021 |
| | | TRANS GLOBE TEXTILES LIMITED Vs. | | COMPANY | | |
| | | DESTINATION | | PETITION IB | Court fees and welfare | |
| 6952 | 0710102029212020/5 | TEXOFAB PRIVATE | IBC Under Sec 9 | (IBC)/711(ND)2020 | missing | 10/9/2021 |
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| | | PRIVATE LIMITED Vs. | | COMPANY | pagination, notary date | |
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| 6953 | 0710102050712021/2 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/422(ND)2021 | documents in single pdf | 10/9/2021 |
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| | | VIJAY KUMAR GUPTA | | (I.B.C)/3463(ND)20 | missing, Page no. 9 - 54 | |
| 6954 | 0710102055452021/2 | Vs. SHRI M.K. DHIR STATE BANK OF INDIA | 19(2) | 21 COMPANY | true copy sign missing File both documents | 10/9/2021 |
| 6955 | 0710102059292021/2 | Vs. RAJ KUMAR RATHI | Section 95(1) | PETITION IB | separately | 10/9/2021 |
| | | OMKARA ASSETS | , | | | |
| | | RECONSTRUCTION PRIVATE LIMITED Vs. | | | | |
| | | SARVOTTAM REALCON | | INTERLOCUTORY | | |
| | | PRIVATE LIMITED | | APPLICATION | Court fees and welfare | |
| | 1 | THROUGH SANDEEP | | (I.B.C)/3766(ND)20 | missing, Page no. 80 | |
| 6956 | 0710102059822021/1 | GEOL MR. PARDEEP KUMAR | Sec 60(5) | 21 | translation missing | 10/9/2021 |
| | 1 | LAKHANI RESOLUTION | | | | |
| | 1 | PROFESSIONAL OF | | INTERLOCUTORY | | |
| | | M/S. DION GLOBAL | | APPLICATION | | |
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| 6957 | 0710102111302020/4 | J NETWORKS PVT LTD ARM DIGITAL MEDIA | Sec 60(5) | 20 | No Index, No Pagination | 10/9/2021 |
| | | PRIVATE LIMITED Vs. | | | | |
| | | BOLTT SPORTS | | COMPANY | | |
| COEC | 0740402002422022 | TECHNOLOGIES | | PETITION IB | Affidović inini | 40/0/2024 |
| 6958 | 0710102003122020/5 | PRIVATE LIMITED NORTHERN POWER | IBC Under Sec 9 | (IBC)/213(ND)2020 COMPANY | Affidavit is missing | 10/9/2021 |
| | l | ERECTORS LIMITED Vs. | | PETITION IB | | |
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| 00.55 | 0710100150 | BHARAT HEAVY | IDO HARA S. S. | (IBC)/3426(ND)201 | Desirate and the | 10/0/0001 |
| 6959 | 0710102153972019/13 | BHARAT HEAVY ELECTRICALS LIMITED | IBC Under Sec 9 | 9 | Back date affidavit | 10/9/2021 |
| 6959 | 0710102153972019/13 | BHARAT HEAVY | IBC Under Sec 9 | 9 COMPANY PETITION IB | Back date affidavit | 10/9/2021 |
| | | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY | | 9 COMPANY | Page no. 20 - 21 | |
| 6959 6960 | 0710102153972019/13 0710102153972019/14 | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED | IBC Under Sec 9 | 9 COMPANY PETITION IB (IBC)/3428(ND)201 | Page no. 20 - 21 translation missing | 10/9/2021 10/9/2021 |
| | | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL | IBC Under Sec 9 | 9 COMPANY PETITION IB (IBC)/3428(ND)201 9 COMPANY | Page no. 20 - 21 translation missing Wrong e-filing, | |
| | | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL BANK VS. OLYMPUS | IBC Under Sec 9 | 9 COMPANY PETITION IB (IBC)/3428(ND)201 9 COMPANY PETITION IB | Page no. 20 - 21 translation missing | |
| 6960 | 0710102153972019/14 | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL | IBC Under Sec 9 | 9 COMPANY PETITION IB (IBC)/3428(ND)201 9 COMPANY | Page no. 20 - 21 translation missing Wrong e-filing, application need to be | 10/9/2021 |
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| 6960 | 0710102153972019/14 | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL BANK VS. OLYMPUS METAL PRIVATE | IBC Under Sec 9 | GOMPANY PETITION IB (IBC)/3428(ND)201 9 COMPANY PETITION IB (IBC)/3192(ND)201 | Page no. 20 - 21 translation missing Wrong e-filing, application need to be file in IA Wrong e-filing, application should be | 10/9/2021 |
| 6960 | 0710102153972019/14 | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE YASIR IOBAL Vs. | IBC Under Sec 9 IBC under Sec 7 | GOMPANY PETITION IB (IBC)/3428(ND)201 9 GOMPANY PETITION IB (IBC)/3192(ND)201 | Page no. 20 - 21 translation missing Wrong e-filing, application need to be file in IA Wrong e-filing, application should be file in IA, All documents | 10/9/2021 |
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| 6960 | 0710102153972019/14 | BHARAT HEAVY ELECTRICALS LIMITED NORTHERN POWER ERECTORS LIMITED VS. BHARAT HEAVY ELECTRICALS LIMITED PUNJAB NATIONAL BANK VS. OLYMPUS METAL PRIVATE YASIR IQBAL VS. SAKSHAM SIGNS PVT. LID STATE BANK OF INDIA | IBC Under Sec 9 IBC under Sec 7 IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3428(ND)201 9 COMPANY PETITION IB (IBC)/3192(ND)201 COMPANY PETITION IB (IBC)/350(ND)2020 COMPANY PETITION IB (IBC)/250(ND)2020 | Page no. 20 - 21 translation missing Wrong e-filing, application need to be file in IA Wrong e-filing, application should be file in IA, All documents should be filed separately | 10/9/2021 |
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| | | INDUSTRIES VS M/S HIL | | | | | 399, 401, not clear page, | |
| 6964 | 710102081292020 | INDIA LIMITED LUXMI ELECTRICAL | | IBC Under Sec 9 | | AMIT GUPTA | 455-457 missed,etc | 21/08/2020 |
| | | AND ENGEERING | | | | | | |
| | | WORKS VS | | A P d d | | | main case not link, back | |
| 6965 | 710102064622021 | VARDHAMAN ESTATE AND DEVELOPERS | | Application under any other provisions | | A.K ASSOCIATES law offices | date affidavit case type wrong | 8/9/2021 |
| 0000 | | EDELWEISS ASSET | | oor provisions | | omces | ong | 0. U. LUL I |
| | | RECONSTRUCTION | | | COMPANY | | | |
| | | COMPANY LIMITED VS TECPRO SYSTEM | | Application under any | COMPANY PETITION IB | | 108-181,183,185,186 not | |
| 6966 | 710102065062021 | LIMITED | | other provisions- IBC | (IBC)/197(PB)2017 | Anurag Bhatt | clear page | 9/9/2021 |
| | | PUNJAB STATE POWER | - | - | COMPANY | <u> </u> | | |
| | | CORPORATION LIMITED VS EMTA | | Rule16(d),NCLT | PETITION (COMPANIES | | case type wrong or section wrong case type | |
| 6967 | 710102057122021 | COAL MINES LIMITED | | Rules,2016 | ACT)/101(ND)2019 | Rajanish | wrong or section wrong | 13/08/2021 |
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| | | WUERTH INDIA | | | COMPANY | | | |
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| 0000 | 7404000500705 | MARKETING TIMES | | S CO(E) | (IBC)/1293(ND)201 | Balami-t | PAGE mains case wrong | 40/00/2004 |
| 6968 | 710102058272021 | AUTOMOBILES | | Sec 60(5) | 0 | Rajanish | link please check it | 18/08/2021 |
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| | | VS KST | | | COMPANY | | Pg-86,99,104 not clear please properly true | |
| | | INFRASTRUCTURE | | | PETITION IB | | typed copy from to | |
| 6969 | 710102058282021 | LIMITED DAMANI ENTERPRISES | | Sec 60(5) | (IBC)/1757(PB)2018 COMPANY | Tannya Baranwal | where | 18/08/2021 |
| | | VS SOLO METALS | Interlocutory Application | | PETITION IB | | stamp paper missing in | |
| 6970 | 710102065272021 | PRIVATE LIMITED | | Sec 60(5) | (IBC)/2013(ND)201 | KIRISH | application | 10/9/2021 |
| | | ADI LIM BILIMORIA VS PANASONIC AVC | Company | | COMPANY PETITION | | | |
| | | NETWORKS INDIA | Application(Companies | | (COMPANIES | | 61-68,71-73 not clear | |
| 6971 | 710102065372021 | COMPANY LIMITED KDP BUILDWELL | Act) | Rule 11 of NCLT | ACT)/158(ND)2020 | Varun | page | 10/9/2021 |
| | | PRIVATE LIMITED VS | | | COMPANY | | | |
| | | CAPITAL TRADE LINKS | Interlocutory Application | | PETITION IB | | | |
| 6972 | 710102065472021 | LIMITED SHIP YARD CO VS | (I.B.C) | Sec 60(5) | (IBC)/120(ND)2021 COMPANY | Akhil | section wrong | 10/9/2021 |
| | | | Interlocutory Application | | PETITION IB | | | |
| 6973 | 710102065322021 | PRIVATE LIMITED | (I.B.C) | Sec 60(5) | (IBC)/2590(ND)201 | Atul Sharma | 10-12 not clear page | 10/9/2021 |
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| 6974 | 710102065352021 | LTD. | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/102(PB)2017 | RITU | section wrong | 10/9/2021 |
| 6975 | 710102065432021 | ALTICO CAPITAL INDIA LTD. VS VATIKA LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB | Nidhi Saini | wrong filing | 10/9/2021 |
| 55.0 | | DBS BANK LTD. VS M/S | | 51 110 21, 2010 | COMPANY | Juni | 2 | |
| 0070 | 74040000550055 | | Interlocutory Application | Dula 44 at NOLT COLO | PETITION IB | DITU | | 44/0/2024 |
| 6976 | 710102065592021 | PVT. LTD. DBS BANK LTD. VS M/S | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/102(PB)2017 COMPANY | KIIU | section wrong | 11/9/2021 |
| | | EDU SMART SERVICES | Interlocutory Application | | PETITION IB | | please check your bench | |
| 6977 | 710102037722021 | PVT. LTD. EDELWEISS ASSET | (I.B.C) | other provisions- IBC | (IBC)/102(PB)2017 | RITU | in Pdf BPPB | 31/05/2021 |
| | | RECONSTRUCTION | | | COMPANY | | | |
| | | COM LTD VS CLC | Interlocutory Application | | PETITION IB | | due payment for section | |
| 6978 | 710102055172021 | INDUSTRIES LTD. | (I.B.C) | Sec 60(5) | (IBC)/933(PB)2019 | HONEY SATPAL | 5(1) | 5/8/2021 |
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| 6979 | 710102061882021 | HARSH PAL SINGH | (I.B.C) | 19(2) | 9 | Devendra Umrao | YOUR CASE | 30/08/2021 |
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| | | HYDRAULICS PVT | Company Petition IB | | | | welfare & | |
| 6980 | 710102064902021 | LIMITED | (IBC) | IBC Under Sec 9 | | Ankur kumar | court fees 25Rs./etc | 9/9/2021 |
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| | | SAI SIDH PACKAGING | Company Petition IB | | | | Master data of corporate debtor/incomplete | |
| 6981 | 710102025192021 | VS LEXUS INDIA LTD. | (IBC) | IBC Under Sec 9 | | SHIV KHORANA | documents/etc | 29/03/2021 |
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| | | DIWAN SINGH NEGI VS | Intervention | | | | synopsis, list of dates & events | |
| 6982 | 710102062482021 | DIWAN SINGH NEGI KDH TRAVELS PRIVATE | Petition(Companies Act) | Rule 11 of NCLT | | Bhav Arora | missed, | 1/9/2021 |
| | | LIMITED Vs. INDIA SPORTS FLASHES | | | COMPANY | | Sama Banant danumant | |
| 6983 | 0710102015852020/3 | PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/460(ND)2020 | | Same Report document filed twice | 13/09/2021 |
| | | LARSEN & TOUBRO LIMITED | | | | | | |
| | | CONSTRUCTION DIVISION Vs. ABIR | | | INTERLOCUTORY | | E-stamp missing, Proof | |
| | | INFRASTRUCTURE PVT. LTD. THROUGH | | | APPLICATION (I.B.C)/2041(ND)20 | | of service missing, Same Affidavit | |
| 6984 | 0710102025512021/3 | RESOLUTION SADBHAVNA | | Sec 60(5) | 21 | | document filed twice | 10/9/2021 |
| | | REALTECH PRIVATE | | | COMPANY | | | |
| | | LIMITED Vs. REGISTRAR OF | | | APPEAL(COMPANI ES | | Same Reply document | |
| 6985 | 0710102053802021/1 | COMPANIES NCT OF FUTURE POWER | | Sec 252 (3) | ACT)/110(ND)2021 | | filed twice | 13/09/2021 |
| | | TECHNOLOGIES PRIVATE LIMITED Vs. | | | INTERLOCUTORY APPLICATION | | | |
| 6986 | 0710102056972021/2 | SMR ENTERTAINMENT PRIVATE LIMITED | | Sec 12/2) | (I.B.C)/3605(ND)20 21 | | Wrong e-filing, need to file in IA | 13/09/2021 |
| 0300 | 07 10 10 20 30 97 20 2 17 2 | CLEMENTIA MINING | | Sec 12(2) | | | IIIe III IA | 13/03/2021 |
| 1 | | PRIVATE LIMITED THROUGH SOUGAT | | | COMPANY PETITION IB | | | |
| 6987 | 0710102113602020/3 | SINHA LIQUIDATOR Vs. ROC | | IBC Section 59 | (IBC)/1133(ND)202 0 | | Back date affidavit | 24/08/2021 |
| | | SKYSTEP TRADING LTD. Vs. SANCO | | | COMPANY PETITION IB | | Page no. 29 - 30 not | |
| 6988 | 0710102119902020/4 | INDUSTRIES LIMITED PELLET ENERGY | | IBC Under Sec 9 | (IBC)/11(ND)2021 COMPANY | | clear | 13/09/2021 |
| | 07404000774055 | SYSTEMS PVT LTD Vs. | | See 42(4) -t See | APPLICATION(IBC) | | Na Jadan N. B. 1 | 43/00/2024 |
| 6989 | 0710102077182019/2 | BHARAT SHARMA SHRI Vs. M/S VINAYAK | | Sec 43(1) r/w Sec 44 (1) | /1017(PB)2020 COMPANY | | No Index, No Pagination | 13/09/2021 |
| 6990 | 0710102012762020/2 | WIRE PRODUCTS PRIVATE LIMITED | | Sec 60(5) | APPLICATION(IBC) /957(ND)2020 | | File documents separately | 13/09/2021 |
| | | DHARAMPAL SATYPAL SONS PRIVATE LIMITED | | | CP(ÅA) MERGER AND | | | |
| | | Vs. DHARAMPAL SATYPAL SONS | | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | | | |
| 6991 | 0710102017422021/4 | PRIVATE LIMITED DHARAMPAL SATYPAL | | Motion | ACT)/52(ND)2021 CP(AA) MERGER | | No Index, No Pagination | 13/09/2021 |
| | | SONS PRIVATE LIMITED | | | AND | | | |
| | | Vs. DHARAMPAL SATYPAL SONS | | Sec. 230-232 - Second | AMALGAMATION(COMPANIES | | No Index, No Pagination, True copy sign missing | |
| 6992 | 0710102017422021/5 | PRIVATE LIMITED RAMA TENT HOUSE Vs. | | Motion | ACT)/52(ND)2021 COMPANY | | on every page | 13/09/2021 |
| 6993 | 0710102020992020/6 | UNISONS HOTELS PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/596(ND)2020 | | No Index, No Pagination | 13/09/2021 |
| - | 0.101020200202070 | DR. HARI NARAYAN GANGWAL Vs. NCR | | is ondi ooo | (120)/000(112)2020 | | ito maex, ito i agmation | 10.00.2021 |
| | | HEALTHWAYS PRIVATE LIMITED; PRESENTLY | | | | | | |
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| 6994 | 0710102060152021/1 | PRIVATE LIMITED YASIR IQBAL Vs. | | Rules,2016 | ACT)/20(PB)2021 INTERLOCUTORY | | Wrong e-filing (Petition) | 13/09/2021 |
| 6995 | 0710102091032020/1 | SAKSHAM SIGNS PVT. | | Rule 11 of NCLT. 2016 | APPLICATION | | file both documents | 13/09/2021 |
| 5555 | 0.1010200100202071 | SHYAM KRIPA INFRASTRUCTURE PVT. | | 110111021,2010 | COMPANY | | Wrong pagination in | 10/00/2021 |
| | | LTD. Vs. AGRANTE | | Duly 44 of NOLT O | PETITION | | Index, page no. 27 - 32 | |
| 6996 | 0710102169242019/5 | DEVELOPERS PRIVATE LIMITED | | Rule 11 of NCLT,Sec. 271-273 | (COMPANIES ACT)/12(ND)2020 | | translation copy missing, | 4/8/2021 |
| 1 | | YASIR IQBAL Vs. SAKSHAM SIGNS PVT. | | | COMPANY PETITION IB | | Wrong e-filing, application need to file | |
| 6997 | 0710102172872019/8 | LTD ADITYA KUMAR Vs. | | IBC Under Sec 9 | (IBC)/250(ND)2020 COMPANY | | in IA | 13/09/2021 |
| 6998 | 0710102012732021/3 | PERFECT BUILDWELL PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/129(ND)2021 | | No verified date on affidavit | 13/09/2021 |
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| 1 | | PRIVATE LIMITED Vs. | | | AMALGAMATION(| | Wrong e-filing, | |
| 6999 | 0710102020282021/2 | SHILENDRA PRATAP SHARMA SINGH & ORS. | | Sec. 230-232, Sec 234 | COMPANIES ACT)/38(ND)2021 | | application need to file in IA | 13/09/2021 |
| | | NANAK CONSULTANTS PRIVATE LIMITED Vs. | | | CP(ÁA) MERGER AND | | Wrong e-filing, | |
| 7000 | 0710102130992019/10 | JPM INDUSTRIES LIMITED | | Sec. 230-232 - Second Motion | AMALGAMATION(COMPANIES | | application need to file in IA | 13/09/2021 |
| | | AHLUWALIA MARBLES PRIVATE LIMITED Vs. | | | COMPANY | | Wrong e-filing , | |
| 7004 | 074040247424001010 | M S DECORATORS | | IPC Under Core | PETITION IB | | Application need to file | 42/00/2024 |
| 7001 | 0710102171342019/6 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/159(ND)2020 | | in IA | 13/09/2021 |
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| 1 | | JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR | | Application under any | APPEAL(COMPANI ES | | pagination, Court fee and welfare missing, | |
| 7002 | 0710120003682018/2 | OF COMPANIES M/S RACHNA SAREES | | other provisions | ACT)/760(ND)2018 COMPANY | | page font not clear | 13/09/2021 |
| 7002 | 071012000656204044 | Vs. CHARMING APPARELS PVT. LTD. | | Application under any | PETITION IB | | Stamp poper mississ | 13/09/2024 |
| 7003 | 0710120006562018/12 | BRAND EVOKE | | other provisions | (IBC)/348(ND)2017 | | Stamp paper missing | 13/09/2021 |
| 1 | | SYSTEMS AND CREATIVE SOLUTIONS | | | COMPANY | | | |
| 1 | | PRIVATE LIMITED Vs. VLCC PERSONAL CARE | | | PETITION IB (IBC)/2018(ND)201 | | | |
| 7004 | 0710102106382019/13 | LIMITED MAHINDRA AND | | IBC Under Sec 9 | 9 | | order copy is missing | 14/09/2021 |
| 1 | | MAHINDRA FINANCIAL SERVICES LIMITED Vs. | | | INTERLOCUTORY | | | |
| 1 | | DELHI BARODA ROAD | | | APPLICATION | | | |
| 7005 | 0710102114822020/1 | CARRIER PRIVATE LIMITED | | Sec 30 | (I.B.C)/5462(PB)202 0 | | No Index, No Pagination | 14/09/2021 |
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| 7000 | 0710102021892021/3 | RAJEEV RANJAN Vs. SUPERTECH LIMITED | | IDCden Cee 7 | PETITION IB | | according to PDF in Vol | 42/00/2024 |
| 7006 | 0710102021692021/3 | INDIAN RENEWABLE | | IBC under Sec 7 | (IBC)/240(ND)2021 | | 5 | 13/09/2021 |
| | | ENERGY DEVELOPMENT | | | COMPANY | | | |
| | | AGENCY LTD Vs. | | | PETITION IB | | | |
| 7007 | 0710102041262021/1 | TAXUS | | IBC under Sec 7 Application under any | (IBC)/360(ND)2021 INTERLOCUTORY | | Stamp paper missing | 14/09/2021 |
| | | STERLING MOTOR CO. | | other provisions- | APPLICATION | | | |
| 7008 | 0710102044592021/1 | Vs. PANKAJ KUMAR SINGHAL | | IBC,Application under any other provisions- | (I.B.C)/3533(ND)20 21 | | Court fees missing on vakalatnama | 14/09/2021 |
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| 7009 | 0710102047342021/1 | MOHAN LAL JAIN Vs. | | other provisions- IBC | (I.B.C)/2950(ND)20 | | file in IA | 14/09/2021 |
| | | INDUSTRIAL | | | | | | |
| | | DEVELOPMENT AND INVESTMENT | | | | | | |
| | | CORPORATION | | | INTERLOCUTORY | | | |
| | | LIMITED AND ORS. Vs. UTTAR DEVELOPMENT | | | APPLICATION (I.B.C)/2975(PB)202 | | True conveign missing | |
| 7010 | 0710102073342020/2 | PRIVATE LIMITED | | Sec 52 (5) | 0 | | True copy sign missing on every page | 14/09/2021 |
| | | ADBRIDGE COMMUNICATIONS | | | COMPANY | | | |
| | | INDIA PVT. LTD. Vs. | | | PETITION IB | | | |
| 7011 | 0710102090152019/6 | AUTO MOBILES STERLING (INDIA) | | IBC Under Sec 9 | (IBC)/1329(ND)201 9 | | Court fees missing on vakalatnama | 14/09/2021 |
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| | | SANTOSH KUMARI W/O RAM LAL KHURANA VS | Company Petition | | | | dates & events missed, form 11 | |
| 7012 | 710102074882020 | UNITECH. LTD P.R. ROLLING MILLS | (Companies Act) | Sec. 73(4) | | Sandeep | missed | 29/07/2020 |
| | | PVT. LTD. VS HEMA | | | | | | |
| 7013 | 710102066182021 | ENGINEERING INDUSTRIES LIMITED | Contempt Petition (IBC) | Rule 11 of NCI T 2016 | | VISHAL SHARMA | wrong filing | 14/09/2021 |
| 7010 | 7 10 10 20 00 10 20 21 | INDOOTNIES EIMITED | Contempt 1 cation (IDO) | raic 11 of NOL1, 2010 | | VIOLIAE OLIARMIA | Wrong ming | 14/00/2021 |
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| | | JYOTI W/O PRADEEP KHURANA VS UNITECH. | Company Petition | | | | dates &events | |
| 7014 | 710102074852020 | LTD | (Companies Act) | Sec. 73(4) | | Sandeep | misse, form 11 missed, | 29/07/2020 |
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| | | | | | | | synopsis/ list of date | |
| | | BAHL PAPER MILLS | | | | | &; events | |
| 7015 | 710102066172021 | LTD. VS MANILA RESORTS PVT. LTD. | Contempt Petition(Companies Act) | Soc 425 | | RAKESH KUMAR | missed,vakaltnama missed | 14/09/2021 |
| 7015 | 710102066172021 | RESORTS PVI. LID. | retition(Companies Act) | Sec 425 | | RAKESH KUWAK | misseu | 14/09/2021 |
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| | | QUICKCALLS PVT. LTD. VS S T G SOFTEK | CP(AA) Merger and Amalgamation(Compani | Sec. 230-232 - Second | | | condonation delay application in 2nd | |
| 7016 | 710102064922021 | PRIVATE LIMITED INCOME TAX OFFICER | es Act) | Motion Sec 252 (1) - By | | Vikrant | motion | 9/9/2021 |
| | | 19(3) VS PAL | | Government Body,Sec | | | | |
| 7017 | 710102066162021 | INFRASTRUCTURE PVT. LTD. | | 252 (3) - By Government Body | | Zoheb | no sign in every pages of petition | 13/09/2021 |
| 7017 | 710102000102021 | LID. | Appear(Companies Act) | Douy | | Lones | or petition | 10/03/2021 |
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| | | DEVISOR SOLUTIONS | CA(A) Marror and | | | | Wrong occar towards | |
| | | | CA(A) Merger and Amalgamation(Compani | | | | Wrong case type select, main case no. missed on | |
| 7018 | 710102055322021 | NEELAM SHARMA MR. UDAYARAJ | es Act) | Rules,2016 | | Praveen Mahajan | cover page, | 6/8/2021 |
| | | PATWARDHAN RP FOR | | | COMPANY | | | |
| | | RATIONAL BUILDCON PVT. LTD. VS HDFC | Interlocutory Application | | COMPANY PETITION IB | | 31 to 40 not clear page | |
| 7019 | 710102065702021 | BANK LIMITED | (I.B.C) | Sec 60(5) | (IBC)/1040(PB)2018 | Sanjay Bhatt | in application file | 12/9/2021 |
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| | | RAKESH KUMAR SINGALA VS HDFC | Interlocutory Application | | COMPANY PETITION IB | | in application page and page number not | |
| 7020 | 710102065792021 | BANK LIMITED | (I.B.C) | Sec 60(5) | (IBC)/204(ND)2019 COMPANY | ANAND | mention in index | 13/09/2021 |
| 7021 | 710102065762021 | DHEERAJ NAKRA VS ATUL KUMAR KANSAL | Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB | PARMOD | 19-23,25-29 not clear page | 13/09/2021 |
| | | PARVINDER KAUR AHLUWALIA VS M/S. | Company Application(Companies | Application under any | COMPANY PETITION | | | |
| 7022 | 710102066372021 | SUNTIME ENERGY LTD. | | other provisions | (COMPANIES | Kuldeep Kumar | DD incorrect | 14/09/2021 |
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| | | ALOK KAUSHIK VS M/S UNNATI FORTUNE | Interlocutory Application | | COMPANY PETITION IB | | choose Application under any other | |
| 7023 | 710102059812021 | HOLDING LTD | (I.B.C) | Sec 60(5) | (IBC)/486(PB)2018 | ALOK KAUSHIK | provisions- IBC | 24/08/2021 |
| | | KÜLDEEP VERMA LIQUIDATOR OF | | | | | | |
| | | HINDUSTAN PAPER | | | | | | |
| | | CORPORATION LIMITED VS M/S | Interlocutory Application | | COMPANY PETITION IB | | wrong file need to | |
| 7024 | 710102061072021 | UNNATI FORTUNE SWARAN TALWAR VS | (I.B.C) Miscellaneous | Rule 11 of NCLT, 2016 | (IBC)/418(ND)2018 COMPANY | KULDEEP | additional file | 27/08/2021 |
| 7025 | 710102064472021 | VIPUL LIMITED | Application (IBC) | Sec 60(5) | PETITION IB | Kanika Jain | case type wrong | 7/9/2021 |
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| | | MRS MADHU VERMA VS MAJESTIC HOLDINGS | Contempt | | | | petition last two respondent, vakaltnama | |
| 7026 | 710102066322021 | PRIVATE LIMITED | Petition(Companies Act) | Sec 425 | | Adv | missed | 14/09/2021 |
| | | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S | Interlocutory Application | | COMPANY PETITION IB | | sepreat file progress | |
| 7027 | 710102066042021 | | | Rule 11 of NCLT, 2016 | (IBC)/343(ND)2017 | MANU | report | 13/09/2021 |
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| | | RAJ KUMAR GUPTA VS DAKSHIN HARYANA | Interlegatory Application | Application under any | COMPANY PETITION IB | | index stamp paper | |
| 7028 | 710102066252021 | BIJLI VITRAN NIGAM | Interlocutory Application (I.B.C) | other provisions- IBC | (IBC)/258(ND)2020 | Raj | missing and marge into one pdf | 14/09/2021 |
| | | STRAIGHT EDGE CONTRACTS PVT. LTD. | | · | COMPANY PETITION IB | | | |
| | | VS THREE C SHELTERS | Interlocutory Application | | (IBC)/2721(ND)201 | | Notary Missing &E | |
| 7029 | 710102066502021 | PVT. LTD. L & T FINANCE LIMITED | (I.B.C) Interlocutory Application | Sec 60(5) | 9 COMPANY | Vidur Kamra RANJANA ROY | Stamp Paper Missing | 14/09/2021 |
| 7030 | 710102044352021 | VS NEERAJ SINGAL | (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB | GAWAI | Fees Not Paid | 1/7/2021 |
| | | G.C. YADAV & ORS. VS ORRIS | | | COMPANY | | | |
| 7024 | 7404020505050 | INFRASTRUCTURE | Interlocutory Application | | PETITION IB | RANJANA ROY | Ease Not Baid | 22/09/2024 |
| 7031 | 710102059582021 | PRIVATE LIMITED | (I.B.C) | other provisions- IBC | (IBC)/529(PB)2020 | GAVVAI | Fees Not Paid | 22/08/2021 |
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| | | JAGDISH SINGH NAIN | | | INTERLOCUTORY | | Court fee is not sufficient and welfare | |
| | | Vs. BANK OF INDIA | | | APPLICATION | | fee also require, e-stamp | |
| 7032 | 0710102087692020/2 | THROUGH ITS CHIEF MANAGER | | 19(2) | (I.B.C)/3854(ND)20 20 | | paper require with affidavit. | 14/09/2021 |
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| | | ASHOKSING L RAJAPUT & OTHERS | | | COMPANY PETITION IB | | E stomp and Affidavit | |
| | | Vs. HBN FOODS | | | (IBC)/1359(ND)201 | | E-stamp and Affidavit date are not matching, | |
| 7033 | 0710102090872019/6 | LIMITED BRILLIANT INSTITUTE | | IBC under Sec 7 | 9 | | P.O.S missing Petition document | 14/09/2021 |
| | | OF PRIMARY | | | COMPANY | | wrongly filed here, E- | |
| | | EDUCATION PRIVATE LIMITED Vs. | | | APPEAL(COMPANI | | stamp msising in A.O.S document &Court fee is | |
| 7034 | 0710102106162020/6 | REGISTRAR OF | | Sec 252 (3) | ACT)/526(ND)2020 | | not sufficient. | 14/09/2021 |
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| | | RITA MALHOTRA Vs. | | | | | Same document filed | |
| | | ORRIS INFRASTRUCTURE | | | COMPANY PETITION IB | | twice, True Copy sign missing in Pages 2 to 11 | |
| 7035 | 0710102005302019/7 | PRIVATE LIMITED | | IBC under Sec 7 | (IBC)/234(PB)2019 | | according to PDF | 15/09/2021 |
| | | SHALU KHANNA RESOLUTION | | | | | | |
| | | PROFESSIONAL OF | | | INTERLOCUTORY | | The data of the official with | |
| | | INTERNATIONAL COIL LIMITED Vs. MEDEOR | | | APPLICATION (I.B.C)/979(ND)202 | | The date of the affidavit should be after the date | |
| 7036 | 0710102007852021/4 | HOSPITAL LIMITED VASU BUILDCON Vs. | | Sec 60(5) | 1 INTERLOCUTORY | | of e-stamp paper. Court Fee stamp and | 15/09/2021 |
| | | KASHI VISWANATHAN | | | APPLICATION | | Welfare Fee stamp | |
| 7037 | 0710102015082021/1 | SIVARAMAN G.C. YADAV & ORS. Vs. | | Sec 60(5) | (I.B.C)/1030(PB)202 | | missing in Vakalatnama | 15/09/2021 |
| | | ORRIS | | | COMPANY | | S | |
| 7038 | 0710102016862020/6 | INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | PETITION IB (IBC)/529(PB)2020 | | Same document Filed twice | 15/09/2021 |
| | | AJIT SHRIVASTAVA & ORS. Vs. GAYATRI | | | INTERLOCUTORY APPLICATION | | | |
| | | HOSPITALITY AND | | | (I.B.C)/1393(PB)202 | | | |
| 7039 | 0710102020952021/1 | REALCON LIMITED NAVEEN SAXENA & | | Rule 11 of NCLT, 2016 | 1 COMPANY | | Wrongly filed here | 15/09/2021 |
| | | OTHS. Vs. PEERS | | | PETITION | | Court Fee stamp and | |
| 7040 | 0710102025952021/3 | ALLIED COTPORATION LTD | | Sec. 73(4) | (COMPANIES ACT)/124(ND)2021 | | Welfare Fee stamp missing in Vakalatnama | 15/09/2021 |
| | | M/S NUPUR FINVEST | | 1 | COMPANY | | | |
| 7041 | 0710102405212018/4 | PVT. LTD. Vs. M/S IVR PRIME IT. SEZ PVT. | | IBC under Sec 7 | PETITION IB (IBC)/450(PB)2018 | | Court fees and welfare missing | 15/09/2021 |
| | | FUTURE SYSTEM PRIVATE LIMITED Vs. | | | COMPANY APPEAL(COMPANI | | | |
| | | THE REGISTRAR OF | | Application under any | ES | | | |
| 7042 | 0710200431992018/2 | COMPANIES FUTURE SYSTEM | | other provisions | ACT)/712(ND)2018 COMPANY | | Wrong e-filing, (Appeal) | 15/09/2021 |
| | | PRIVATE LIMITED Vs. | | A | APPEAL(COMPANI | | | |
| 7043 | 0710200431992018/3 | THE REGISTRAR OF COMPANIES | | Application under any other provisions | ES ACT)/712(ND)2018 | | No index, No pagination | 15/09/2021 |
| | | VISHNU DAYAL AGARWAL AND KAPIL | | | INTERLOCUTORY | | | |
| | | AGARWAL Vs. VIVEK | | | APPLICATION | | | |
| 7044 | 0710102051652021/2 | PARTI (RESOLUTION PROFESSIONAL) | | Sec 60(5) | (I.B.C)/3169(ND)20 21 | | Court fee is not sufficient | 8/9/2021 |
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| | | VITERRA INDIA PVT. LTD. Vs. BUDDHA | | | COMPANY PETITION IB | | should not be earlier than the date of e-stamp | |
| 7045 | 0710102052642021/1 | GLOBAL PVT. LTD. | | IBC Under Sec 9 | (IBC)/436(ND)2021 | | paper. | 15/09/2021 |
| | | MRS VEENA KANODIA Vs. THREE C | | | INTERLOCUTORY APPLICATION | | Pages 19 to 27 according to PDF Not | |
| 7046 | 0710102057062021/1 | SHELTERS PVT. LTD. | | Sec 60(5) | (I.B.C)/3623(ND)20 | | clear | 15/09/2021 |
| | | TARUN KHANNA Vs. DELTRONIX INDIA | | | PETITION IB | | Page no. 1 - 14 sign | |
| 7047 | 0710102145872019/9 | LIMITED | | IBC Under Sec 9 | (IBC)/2963(ND)201 | | missing, | 15/09/2021 |
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| | | ENTERPRISE | | | | | | |
| | | SOLUTIONS LIMITED | | | COMPANY | | Page no. 422 , 423, 453, | |
| 7048 | 0710102034272021/2 | Vs. MAK MOBILITY PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/366(ND)2021 | | 464, 475, 487, 489 not clear, | 15/09/2021 |
| 7040 | 07 10 10203427202172 | ORRIS | | IBC Olider Sec 9 | INTERLOCUTORY | | cieai, | 13/03/2021 |
| | | INFRASTRUCTURE PVT. | | | APPLICATION | | Page no. 104, 174, 176 | |
| 7049 | 0710102038882021/1 | LTD Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | (I.B.C)/2482(ND)20 21 | | translation copy sign missing, | 15/09/2021 |
| 10-10 | | ORRIS | | 000 00(0) | INTERLOCUTORY | | | 10/00/2021 |
| | | INFRASTRUCTURE PVT. | | | APPLICATION | | Page no. 45 , 49 | |
| 7050 | 0710102038892021/1 | LTD Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | (I.B.C)/2470(ND)20 21 | | translation copy missing, | 15/09/2021 |
| | | OASIS SUPPLIERS | | 000 00(0) | INTERLOCUTORY | | | 10.00/2021 |
| 7054 | 07404000000000444 | PRIVATE LIMITED Vs. | | D. I. 44 - (NO. T. 0040 | APPLICATION | | Page no. 13 - 33 true | 45/00/0004 |
| 7051 | 0710102038932021/1 | CHANDER PRAKASH MANISH KUMAR Vs. | | Rule 11 of NCLT, 2016 | (I.B.C)/2475(ND)20 COMPANY | | copy sign missing | 15/09/2021 |
| 7052 | 0710102047462021/3 | DRISHTI INDIA LIMITED | | IBC under Sec 7 | PETITION IB | | No index, No pagination | 15/09/2021 |
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| | | YASIR IQBAL VS | | | | | pdf merge 1 volume. with master index, | |
| | | SAKSHAM SIGNS PVT. | Company Petition IB | | | Dinesh Kumar | annexures and etc | |
| 7053 | 710102066262021 | LTD | (IBC) | IBC Under Sec 9 | | Sabharwal | pages not clear, | 14/09/2021 |
| | | CRAFT INFRASTRUCTURE | | | INSOLVENCY & | | | |
| | | PRIVATE LIMITED VS | | | BANKRUPTCY | | 31,36,38,76,77,131,147- | |
| | | SKY SCRAPER | | | (PRE- | | 148,150,156,158,161,163 | |
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| 7054 | 710102066412021 | PRIVATE LIMITED ANIL KUMAR MITTAL | (I.B.C) | Rule 11 of NCLT, 2016 | 2021 COMPANY | KUMAR | not clear page | 14/09/2021 |
| | | VS COMMISSIONER | | | PETITION IB | | | |
| | | STATE TAX (DGST) | Interlocutory Application | | (IBC)/2417(ND)201 | | | |
| 7055 | 710102066792021 | NEW DELHI & ANR. | (I.B.C) | Sec 60(5) | 9 | ASHOK | 32,33 NOT CLEAR PAGE | 15/09/2021 |
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| 1 | | UNION OF INDIA | | | COMPANY | | Welfare fee is Insufficient in | |
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| | | PEEYUSH AGGARWAL | | | (COMPANIES | | stamp paper is not | |
| 7056 | 0710102093582020/3 | AND COMP. | | Sec. 140(5) | ACT)/33(ND)2021 | | available in documents. | 15/09/2021 |
| | | TRANSERVE TECHNOLOGIES | | |] | | | |
| | | PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | TECHNOFAB | | | PETITION IB | | Case Number and Index | |
| 7057 | 0710102000722021/2 | ENGINEERING LIMITED | | IBC Under Sec 9 | (IBC)/159(ND)2021 | | missing | 16/09/2021 |
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| | | | | | COMPANY | | 231 to 234,236 to | |
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| 7058 | 0710102001492021/1 | DRG WELLNESS PVT LTD ?S | | Sec. 241(1),Sec. 242(4) | ACT)/67(ND)2021 | | according to PDF in Vol 2 Not Clear | 16/09/2021 |
| 7030 | 071010200143202171 | LID :3 | | 3ec. 241(1),3ec. 242(4) | ACT/IOT(ND)2021 | | 2 Not Clear | 10/03/2021 |
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| | | HIND TRADEX LTD Vs. | | | COMPANY | | Case Number, Case | |
| | | AGL TELEVENTURES | | | PETITION IB | | Name & Index | |
| 7059 | 0710102003852020/3 | PVT LTD | | IBC Under Sec 9 | (IBC)/218(ND)2020 | | All are missing | 16/09/2021 |
| | | SURINDER KUMAR | | | COMPANY | | | |
| | | SINGAL Vs. M/S AAR KAY INFRAMATRIX | | Sec. 58(3),Sec. | PETITION (COMPANIES | | No Index, No PAgination, | |
| 7060 | 0710102120122019/9 | LIMITED | | 241(1),Sec. 242(4) | ACT)/132(ND)2019 | | court fees missing | 16/09/2021 |
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| | | DISTRIBUTION PRIVATE LIMITED Vs. | | | COMBANY | | Wrong pagination in | |
| | 1 | BEOWORLD PRIVATE | | | COMPANY PETITION IB | | index, Sign missing on every page, supporting | |
| 7061 | 0710102164982019/3 | LIMITED | | IBC Under Sec 9 | (IBC)/200(ND)2020 | | affidavit missing | 16/09/2021 |
| | | DRIP CAPITAL INC Vs. | | | COMPANY | | Rejoinder Not filed | |
| 7062 | 0710102021682020/2 | AL SAQIB EXPORTS PRIVATE LTD | | IBC under Soc 7 | PETITION IB (IBC)/745(PB)2020 | | properly;Pages not aligned properly | 8/9/2021 |
| 7062 | 0710102021682020/3 | PRIVALELID | | IBC under Sec 7 | (IBC)//45(PB)2020 | | анупеа ргорегіу | 8/9/2021 |
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| | | B.G. STEELS PVT. LTD. VS ASSOCIATED | Company Petition IB | |] | | court fees miss/Pagination not | |
| 7063 | 710102065552021 | APPLIANCES LIMITED | (IBC) | Sec 42 |] | MOHD FARIS | done/etc | 11/9/2021 |
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| 1 | | THE CLIMATE MAKERS | | | | | clear and true copy sign | |
| 7004 | 7404020000000 | SALES VS NBCC INDIA | Company Petition IB | IDC Under Cor C |] | Amit Courts | missed on every pages | 45/00/2024 |
| 7064 | 710102066592021 | LIMITED WEN PARKER | (IBC) | IBC Under Sec 9 | - | Amit Gupta | of annexures. | 15/09/2021 |
| | | LOGISTICS INDIA | | |] | | | |
| | 1 | PRIVATE LIMITED VS | Company Petition IB | | 1 | | | |
| 1 | 710102066712021 | ORIENT CRAFT | (IBC) | IBC Under Sec 9 | l | Sanjana Saddy | jurisdiction gurugram | 15/09/2021 |
| 7065 | | | | | | | | |

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| 7000 | 710102066822021 | HARSH MEHTA VS | Contour Detition (IDC) | S CO(E) | | A | mention in pdf and index | 45/00/2024 |
| 7066 | 710102000022021 | VEKAS KUMAR GARG | Contempt Petition (IBC) | Sec 60(5) | | Anjaneya | also, | 15/09/2021 |
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| | | SWARUP AUTO PRIVATE LIMITED VS | | | | | page:50, 53, 57,not clear(hand written not | |
| | | MICA INDUSTRIES | Company Petition IB | | | | allowed) 2nd volume | |
| 7067 | 710102062222021 | LIMITED STATE BANK OF INDIA | (IBC) | IBC Section 59 | | PURTI KATYAL | separate index | 31/08/2021 |
| 7000 | 74040000470004 | VS MAHESH KUMAR | Company Petition IB | 0 | | DEBAMITRA | | 04/00/0004 |
| 7068 | 710102062172021 | GOYAL STATE BANK OF INDIA | (IBC) Company Petition IB | Section 95(1) | | ADHIKARI DEBAMITRA | | 31/08/2021 |
| 7069 | 710102062182021 | VS NAVEEN STATE BANK OF INDIA | (IBC) Company Petition IB | Section 95(1) | <u> </u> | ADHIKARI DEBAMITRA | document in complete | 31/08/2021 |
| 7070 | 710102062192021 | VS PIYOOSH GOYAL | (IBC) | Section 95(1) | | ADHIKARI | | 31/08/2021 |
| | | POWER2SME PVT LTD VS M/S ALLIED STRIPS | Interlocutory Application | | COMPANY PETITION IB | 1 | 111-131 not clear page and index missing in | |
| 7071 | 710102067012021 | LTD. | (I.B.C) | Sec 60(5) | (IBC)/46(PB)2018 | Pankaj Bhagat | vol-1 and vol-2 | 16/09/2021 |
| | | DEVENDRA SINGH VS MALVINDER MOHAN | Interlocutory Application | Application under any | COMPANY PETITION IB | 1 | break volume after | |
| 7072 | 710102067032021 | SINGH & ORS | (I.B.C) | other provisions- IBC | (IBC)/717(ND)2019 | DEVENDRA | 200page | 16/09/2021 |
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| | | | | | COMPANY | | typed copy main case not linked Pg-53 in hindi | |
| | | | Interlocutory Application | | PETITION IB | | Pg-59 to 69 , 71 not clear | |
| 7073 | 710102058512021 | LANDMARKS LTD. | (I.B.C) | Sec 60(5) | (IBC)/1083(PB)2018 | SAMEER | need to typed copy | 18/08/2021 |
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| | | | | | INTERLOCUTORY APPLICATION | | Pages 6 to 14 & 25 to 28 | |
| | | AKHIL AHUJA Vs. | | | (I.B.C)/3048(ND)20 | | according to PDF Not | |
| 7074 | 0710102047592021/1 | SUNIL GHORAWAT | | Sec 43(1) r/w Sec 44 (1) | 21 | | Clear at all | 16/09/2021 |
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| | | ATUL KUMAR KANSAL | | | INTERLOCUTORY APPLICATION | | translation copy missing, page no. 31 | |
| | | Vs. MIS AMOLIK | | | (I.B.C)/2738(ND)20 | | missing , Page no. 25 | |
| 7075 | 0710102070162020/2 | RESIDENCY LLP | | Sec 60(5) | 20 INTERLOCUTORY | | page cut, | 16/09/2021 |
| | | ASHOK KUMAR Vs. | | | APPLICATION | | | |
| 7076 | 0710102080012020/5 | VIKRAM SINGH | | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/3716(ND)20 INTERLOCUTORY | | No Index, No Pagination | 16/09/2021 |
| 7077 | 0740402080042020/6 | ASHOK KUMAR Vs. | | Soc 42(4) r/w Soc 44 (4) | APPLICATION | | No Index, No Pagination | 46/00/2024 |
| 7077 | 0710102080012020/6 | VIKRAM SINGH | | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/3716(ND)20 INTERLOCUTORY | <u> </u> | nues, No ragination | 10/00/2021 |
| 7078 | 0710102080012020/7 | ASHOK KUMAR Vs. VIKRAM SINGH | | Sec 43(1) r/w Sec 44 (1) | APPLICATION (I.B.C)/3716(ND)20 | 1 | No Index, No Pagination | 16/09/2021 |
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| 7079 | 0710102096282020/5 | NAVNEET RAGHUVANSHI | | Application under any other provisions- IBC | APPLICATION (I.B.C)/4341(ND)20 | 1 | No Index, No Pagination | 16/09/2021 |
| | | S.E. INVESTMENTS | | | COMPANY PETITION IB | | _ | |
| 7080 | 0710200412022017/16 | LTD. Vs. M/S SONI REALTORS PVT. LTD. | | IBC under Sec 7 | (IBC)/609(ND)2017 | <u> </u> | All the Documents wrongly filed here | 17/09/2021 |
| | | ABHISHEK JAIN Vs. PUERTO LIFE | | Sec. 213,Sec. | COMPANY PETITION | | Wrong e-filing, need to | |
| 7081 | 0710102068942020/7 | SCIENCES PRIVATE | | 241(1),Sec. 242(4) | (COMPANIES | | file in IA | 17/09/2021 |
| | | THREE C PROJECTS PVT LTD Vs. M/S | | | COMPANY | 1 | | |
| 7000 | 0740400074540000 | THREE C FACILITY | | IDCde : C : . 5 | PETITION IB | 1 | True copy sign missing | 2/0/2024 |
| 7082 | 0710102074542020/4 | MANAGEMENT PVT SWAYAM SALES | | IBC under Sec 7 | (IBC)/71(ND)2021 COMPANY | | on every page Wrong e-filing, | 2/9/2021 |
| 7083 | 0710102094732020/2 | AGENCIES PRIVATE LIMITED Vs. | | | PETITION IB (IBC)/1039(ND)202 | 1 | application need to be file in IA | 17/09/2021 |
| 1003 | 01 10 1020947 32020/2 | INDIABULLS | | | | <u> </u> | III IA | 1110312021 |
| | | CONSUMER FINANCE LIMITED Vs. WHITE | | | COMPANY PETITION IB | 1 | Wrong e-filing, | |
| | | FEATHER HOSPITALITY | | | (IBC)/1571(ND)201 | 1 | application need to file | |
| 7084 | 0710102098852019/2 | PRIVATE LIMITED BEST HEALTHCARE | | IBC under Sec 7 | 9 COMPANY | | in IA | 16/09/2021 |
| | | PRIVATE LIMITED Vs. | | | PETITION IB | 1 | | |
| 7085 | 0710102105712019/5 | NEELANCHAL HOLDINGS PRIVATE | | IBC under Sec 7 | (IBC)/1905(ND)201 9 | <u> </u> | No Index, No Pagination, | 17/09/2021 |
| | | BEST HEALTHCARE PRIVATE LIMITED Vs. | | , | COMPANY PETITION IB | | Index missing, true copy | |
| | | NEELANCHAL | | | (IBC)/1905(ND)201 | 1 | sign missing, true copy | |
| 7086 | 0710102105712019/6 | HOLDINGS PRIVATE PRIME HIRING INDIA | | IBC under Sec 7 | 9 COMPANY | | page | 17/09/2021 |
| | | PRIVATE LIMITED Vs. | | | PETITION | 1 | | |
| 7087 | 0710102117832020/1 | PRIME HIRING INDIA PRIVATE LIMITED | | Sub-Section (1) 0f Section 66. | (COMPANIES ACT)/23(ND)2021 | 1 | No Index, No Pagination | 17/09/2021 |
| | | ISPARK DATACONNECT | | | COMPANY | | , , agmandii | |
| | | PRIVATE LIMITED Vs. NEXTRA | | | PETITION IB (IBC)/3040(ND)201 | 1 | | |
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| 7088 | 0710102142502019/2 | TELESERVICES HEM SINGH BHARANA | | IBC Under Sec 9 | COMPANY | - | Wrong e-filing | 15/09/2021 |
| | | HEM SINGH BHARANA Vs. ERA INFRA | | | COMPANY APPLICATION(IBC) | | Wrong e-filing, application need to file | |
| 7088 7089 | 0710102142502019/2 0710102143292019/4 | HEM SINGH BHARANA | | Sec 60(5) | | | Wrong e-filing, application need to file | 8/9/2020 |

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| | | PVT LTD Vs. M/S ABW | | | PETITION IB | | | |
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| | | S.E. INVESTMENTS | | | COMPANY | | notarized, Court fees | |
| | | LTD. Vs. M/S SONI | | | PETITION IB | | and welfare missing on | |
| 7091 | 0710200412022017/14 | REALTORS PVT. LTD. TCI INTERNATIONAL | | IBC under Sec 7 | (IBC)/609(ND)2017 | | vakalatnama | 17/09/2021 |
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| | | SUCCESSFUL RESOLUTION | | | INTERLOCUTORY APPLICATION | | | |
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| 7093 | 0710102032892021/2 | PUNJAB NATIONAL | | Sec 60(5) | 21 | | affidavit | 17/09/2021 |
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| 7099 | | PROCESSING PRIVATE | | | PETITION IB (IBC)/2158(ND)201 | | missing, pg.222 to 230, 255 to 262 pages is not | |
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| 7108 | 710102049162021 | KUMAR KHANNA | Sec 60(5) | (I.B.C) | (IBC)/128(PB)2017 | Juneja | wrong in pdf | 16/07/2021 |
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| 1 | | ZILLION | | | COMPANY | | True Copy sign missing | l |
| | | INFRAPROJECTS PVT | | | PETITION IB | | in Pages 79 to 200 | |
| 7109 | 0710102406842018/43 | LTD TCI INTERNATIONAL | IBC under Sec 7 | | (IBC)/694(PB)2018 | | according to PDF | 20/09/2021 |
| | | LOGISTICS GMBH Vs. | | | COMPANY | | | |
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| 7110 | 0710102010522020/3 | INDIA PRIVATE LIMITED RAMA TENT HOUSE Vs. | IBC Under Sec 9 | | (IBC)/353(ND)2020 COMPANY | | Documents not upload | 20/09/2021 |
| | | UNISONS HOTELS | | | PETITION IB | | | |
| 7111 | 0710102020992020/7 | PRIVATE LIMITED | IBC Under Sec 9 | | (IBC)/596(ND)2020 | | Index msising | 20/09/2021 |
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| | | FINANCE PRIVATE | | | MPANIES | | 215 according to PDF | |
| 7112 | 0710102028372021/2 | LIMITED | Rule 11 of NCLT | | ACT)/187(ND)2021 INTERLOCUTORY | | Not clear | 17/09/2021 |
| | | PEEYUSH BOHRA Vs. | | | APPLICATION | | | |
| 7113 | 0710102003452021/1 | AKASH SINGHAL | Sec 60(5) | | (I.B.C)/193(ND)202 | | No welfare fee | 13/04/2021 |
| | | M/S INDUS CONTAINER | | | COMPANY | | | |
| | | LINES FINANCE PVT LTD Vs. M/S GEO | | | PETITION IB | | | |
| 7114 | 0710200412992017/8 | EXPRESS PVT LTD | IBC under Sec 7 | | (IBC)/625(ND)2017 | | No stamp paper | 20/09/2021 |
| | | SH MUNEESH BAJAJ | | 0 - 400 - 641 - | COMPANY | | | |
| 7115 | 0710102018862018/6 | Vs. M/S DIVINE INFRACON PTV LTD | | Sec 460 of the Companies Act , 2013 | PETITION (COMPANIES | | Wrongly filed here | 20/09/2021 |
| | 0.101020100020100 | STATE BANK OF INDIA | | | COMPANY | | Triongly mod noro | |
| 7116 | 0710102045882021/2 | Vs. VIKAS AGGARWAL | | Section 95(1) | PETITION IB | | Wrongly filed here | 20/09/2021 |
| | | P & R INFRAPROJECTS LIMITED Vs. OFB TECH | | | COMPANY PETITION IB | | | |
| 7117 | 0710102051032021/2 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/387(ND)2021 | | Index missing | 20/09/2021 |
| | | P & R INFRAPROJECTS | | | COMPANY | | | |
| 7118 | 0710102051032021/3 | LIMITED Vs. OFB TECH PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/387(ND)2021 | | Index missing | 20/09/2021 |
| | | TFM FASHION AND | | | COMPANY | | _ | |
| 7446 | 07404000057400001 | ENTERTAINMENT INDIA | | Sec 272 of the | PETITION | | E-stamp and Affidavit | 20/00/2024 |
| 7119 | 0710102095712020/1 | PRIVATE LIMITED Vs. YUG INTERNATIONAL | | Companies Act , 2013 | (COMPANIES COMPANY | | date are not matching | 20/09/2021 |
| | | PRIVATE LIMITED Vs. | | | PETITION IB | | | |
| 7120 | 0710102140242019/7 | INDO LAMINATES PRIVATE LMITED | | IBC Under Sec 9 | (IBC)/2874(ND)201 | | F | 21/09/2021 |
| /120 | 0710102140242019/7 | ASSET CARE AND | | IDC Under Sec 9 | 9 | | E-stamp missing | 21/09/2021 |
| | | RECONSTRUCTION | | | | | | |
| | 1 | ENTERPRISES LTD Vs. | | | COMPANY | | | |
| 7121 | 0710102002732020/16 | SARE GURUGRAM PVT | | IBC under Sec 7 | PETITION IB (IBC)/300(PB)2020 | | E-stamp missing | 21/09/2021 |
| · | | STATE BANK OF INDIA | | 550 / | | | pomig | |
| | | THROUGH ITS | | | COMPANY | | Pages 470 to 200 240 : | |
| | 1 | AUTHORIZED PERSON MR. S. V. SARAVANAN | | | COMPANY PETITION IB | | Pages 179 to 208, 210 to 212 according to PDF | |
| 7122 | 0710102026052021/2 | Vs. MR. NARESH | <u></u> | Section 95(1) | (IBC)/352(ND)2021 | | Not clear | 21/09/2021 |
| | | CHHOTA Vs. KASHI | | | INTERLOCUTORY | | | |
| 7123 | 0710102060522021/1 | VISHWANATH SHIVARAMAN | | Rule 11 of NCLT, 2016 | APPLICATION (I.B.C)/3797(PB)202 | | no court fee and welfare fee on vakalatnama | 20/09/2021 |
| , 123 | | SURAJ KUMAR | | 11 OI HOL1, 2010 | | | On vanadaliania | |
| 1 | | KAUSHAL & OTHERS | | | COMPANY | | l | l |
| 7124 | 0710102060922020/7 | Vs. SARVOTTAM REALCON PRIVATE | | IBC under Sec 7 | PETITION IB (IBC)/901(ND)2020 | | no court fee and welfare fee on vakalatnama | 20/09/2021 |
| 7124 | 07 10102060922020/7 | ARGENTIUM | | IBC under Sec 7 | (IBC)/901(ND)2020 | | iee on vakaiatnama | 20/09/2021 |
| | | INTERNATIONAL PVT | | | COMPANY | | Pg.51 document | |
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| 7125 | 0710102002622019/24 | ENGINEERING PVT LTD VMS BATHWARE | | IBC Under Sec 9 | (IBC)/248(ND)2019 | | and welfare charge | 21/09/2021 |
| | | PRIVATE LIMITED Vs. | | | | | | |
| | | FERROUS | | | COMPANY | | No truo occursio | |
| 7126 | 0710102009722020/1 | INFRASTRUCTURE PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/344(ND)2020 | | No true copy in Annexure 10,11 | 21/09/2021 |
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| | | SATYA NARAIN GARG | | | | pg.173, pg.196 not | |
| | | Vs. FERROUS | | COMPANY | | readable, pg. 204 | |
| 7127 | 0710102009942021/2 | TOWNSHIP PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/180(ND)2021 | | affidavit has no notary date and no stamp paper | 21/09/2021 |
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| | | RAJIV CHAKRABORTY | | INTERLOCUTORY APPLICATION | | Page no. 10 , 11 missing, page no. 12 double | |
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| 7128 | 0710102037082021/1 | CUSTOMS (IMPORTS) SANJEEV AGGARWAL | Sec 60(5) | 1 | | | 21/09/2021 |
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| 7129 | 0710102063312020/3 | LIMITED . | IDO UNUEL SEC / | (IBC)/835(ND)2020 | | P.O.S | 21/09/2021 |
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| 7130 | 0710102093552019/2 | PRIVATE LIMITED M/S CAPTAIN SUBODH | IBC under Sec 7 | 9 COMPANY | | 24 | 21/09/2021 |
| | | KUMAR VERMA Vs. | | PETITION IB | | order copy not mention | |
| 7131 | 0710200424232018/10 | M/S AIR INDIA LTD. RAVINDER PAL SINGH | IBC Under Sec 9 | (IBC)/298(ND)2018 | | in all volume | 21/09/2021 |
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| 7132 | 07404020007220404 | AIR CARGO SERVICES PRIVATE LIMITED | Application under any | PETITION IB | | Documents wrong | 24/09/2024 |
| 1132 | 0710102000722018/15 | GAMMON ENGINEERS | other provisions | (IBC)/361(PB)2018 | | uploaded | 21/09/2021 |
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| 7138 | 0710102101242020/1 | DELHI AND HARYANA BVG INDIA LIMITED Vs. | Rule 11 of NCLT | ACT)/649(ND)2020 COMPANY | | according to PDF | 23/09/2021 |
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| 7141 | 0710102113742019/1 | HINDON FORGE SUN CONTROL | IBC Under Sec 9 | (IBC)/1997(ND)201 COMPANY | | Wrongly filed here | 23/09/2021 |
| | | SYSTEMS Vs. | | PETITION IB | | | |
| 7142 | 0710102118132019/13 | AARCITY INFRASTRUCTURE PVT. | IBC Under Sec 9 | (IBC)/2185(ND)201 | | Indox missing | 23/09/2021 |
| 17.144 | U1 U1U4 O 32U19/13 | IIII NAGINUCIURE PVI. | IDO UNIUEI OEC 3 | ~ | | Index missing | E0/00/2021 |

| | | VINEET AGGARWAL Vs. PRINCIPAL CHIEF | | INTERLOCUTORY APPLICATION | The date of the affidavit should not be earlier | |
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| | | COMMISSIONER OF | Application under any | (I.B.C)/392(ND)202 | than the date of stamp | |
| 7143 | 0710102004532021/4 | INCOME TAX DELHI YOGESH | other provisions- IBC | 1 | paper. | 23/09/2021 |
| | | GOPALAKRISHANA | | | | |
| | | NAYAK PROP OF M/S VINAYAKA | | COMPANY | | |
| | | ENTERPRISES Vs. | | PETITION IB (IBC)/2013(ND)201 | Court fees and welfare | |
| 7144 | 0710102112472019/16 | SOLO METALS | IBC Under Sec 9 | 9 ' ` ' | missing on vakalatnama | 23/09/2021 |
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| | | YOGESH | | | | |
| | | GOPALAKRISHANA NAYAK PROP OF M/S | | | Notoni doto missing on | |
| | | VINAYAKA | | COMPANY | Notary date missing on affidavit, court fees and | |
| | | ENTERPRISES Vs. | | PETITION IB | welfare missing on | |
| 7145 | 0710102112472019/17 | SOLO METALS PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/2013(ND)201 9 | vakalatnama, proof of service missing | 23/09/2021 |
| | | YOGESH | | | | |
| | | GOPALAKRISHANA NAYAK PROP OF M/S | | COMPANY | | |
| | | VINAYAKA | | PETITION IB | L | |
| 7146 | 0710102112472019/18 | ENTERPRISES Vs. SOLO METALS | IBC Under Sec 9 | (IBC)/2013(ND)201 9 | Court fees and welfare is missing on vakalatnama | 23/09/2021 |
| 7 1-13 | | YOGESH | 011461 066 8 | Ĭ | omy on vanaiauidilla | |
| | | GOPALAKRISHANA NAYAK PROP OF M/S | | COMPANY | | |
| | | VINAYAKA | | PETITION IB | Page no. 47 - 48 pages | |
| 71.47 | 074040244047004044 | ENTERPRISES Vs. | IBC Under See C | (IBC)/2013(ND)201 | not clear need true type | 22/00/2024 |
| 7147 | 0710102112472019/19 | SOLO METALS NFA LIFE SECURE | IBC Under Sec 9 | 9 | сору, | 23/09/2021 |
| | | PRIVATE LIMITED Vs. CONTAINER | | COMPANY | Mrong o filing | |
| | | CONTAINER CORPORATION OF | | COMPANY PETITION IB | Wrong e-filing, application needs to file | |
| 7148 | 0710102119302020/1 | INDIA LIMITED | IBC Under Sec 9 | (IBC)/357(ND)2021 COMPANY | in IA | 23/09/2021 |
| | | ROHIT KUMAR Vs. GENEXIS INDIA | | PETITION IB | | |
| 7149 | 0710102152502019/8 | PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/3108(ND)201 | No Index, No Pagination | 23/09/2021 |
| | | BALAJI DUROBUILD PRIATE LIMITED Vs. | | | Merge documents in the | |
| | | SANDWOODS | | COMPANY | single pdf, align | |
| 7150 | 0710102041982021/6 | INFRATECH PROJECTS PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/292(ND)2021 | document according to the index | 23/09/2021 |
| 7130 | 07 10 10 20 4 13 0 20 2 17 0 | THE MODI OIL & | ibo olidei sec a | | tile lildex | 23/03/2021 |
| | | GENERAL MILLS Vs. TIRUPATI COATINGS | | COMPANY PETITION IB | | |
| 7151 | 0710102040922021/4 | PVT LTD. | IBC Under Sec 9 | (IBC)/302(ND)2021 | E-stamp missing | 23/09/2021 |
| | | ANIL KUMAR Vs. | | INTERLOCUTORY | | |
| 7152 | 0710102011212021/5 | PUNJAB NATIONAL BANK AND ORS. | Sec 60(5) | APPLICATION (I.B.C)/716(ND)202 | Court Fee stamp missing in Vakalatnama | 23/09/2021 |
| | | ULTRATECH CEMENT | | | | |
| | | LTD Vs. UNIVERSAL JOURNEYS INDIA PVT | | COMPANY PETITION IB | Court fee nd welfare fee | |
| 7153 | 0710102011772021/4 | LTD | IBC Under Sec 9 | (IBC)/170(ND)2021 | is not available | 23/09/2021 |
| | | MONTAGE GLOBAL PVT. LTD. Vs. | | COMPANY | | |
| | | HIMALAYA FOOD | | PETITION IB | | |
| 7154 | 0710102017572020/3 | INTERNATIONAL LTD. M/S SALASAR | IBC Under Sec 9 | (IBC)/491(ND)2020 | Wrongly filed here | 23/09/2021 |
| | | BUILDERS Vs. M/S | | COMPANY | | |
| | 07101000100000000 | NORTH RAJASTHAN | IDO Hardan Oran | PETITION IB | Index missing, | 00/00/0004 |
| 7155 | 0710102019322020/6 | BUILDWELL PVT. LTD. VAIBHAV TIMBERS Vs. | IBC Under Sec 9 | (IBC)/512(ND)2020 COMPANY | Document filed twice Sub-title missing in Page | 23/09/2021 |
| 7156 | 0710102019632020/2 | SOHO FOUNDATION | IBC Under Sec 9 | PETITION IB | 1 according to PDF | 23/09/2021 |
| | | SATSHREE AUTO PRIVATE LIMITED Vs. | | COMPANY | | |
| | | THE REGISTRAR OF | | PETITION IB | | |
| 7157 | 0710102023312021/2 | COMPANIES NEHIT BANTHIA Vs. | IBC Section 59 | (IBC)/188(ND)2021 COMPANY | E-stamp msising | 23/09/2021 |
| 7158 | 0710102157222019/6 | FIITJEE LIMITED | IBC Under Sec 9 | PETITION IB | No Index, No Pagination | 23/09/2021 |
| 7159 | 0710102160562019/3 | ADITYA AHALAWAT Vs. FIITJEE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB | No Index, No Pagination | 23/09/2021 |
| 1135 | 0. 10 102 100002019/3 | I HISEL LIMITED | IDO UNICEI DEC 8 | LIIIONIB | index, NO ragination | 20/03/202 I |
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| | | M/S. STERLING PEST | | | missing, Page no. 9 - 29 | |
| | | CONTROL SERVICES PVT. LTD. Vs. M/S. | | COMPANY | pages not clear, page | |
| | | CBRE SOUTH ASIA PVT. | | PETITION IB | no. 9 - 52 true copy sign missing, no pagination | |
| 7160 | 0710102001622020/4 | LTD. DEVI INDUSTRIAL | IBC Under Sec 9 | (IBC)/432(ND)2020 | after page no. 56 | 23/09/2021 |
| | | ENGINEERS Vs. | | | | |
| | | CHANDRALEKHA | | COMPANY | Dans no. 4. Total | |
| 7161 | 0710102004322019/8 | CONSTRUCTIONS PVT. | IBC Under Sec 9 | PETITION IB (IBC)/285(ND)2019 | Page no. 1 - 7 sign missing, | 23/09/2021 |
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| | | CA ANIL MATTA Vs. | | COMPANY | Wrong e-filling, application and report | |
| | | PURI CONSTRUCTION | | APPLICATION(IBC) | need to file in IA, file | |
| 7162 | 0710102009932019/1 | PVT. LTD. | 19(2) | /237(ND)2019 | documents separately. | 23/09/2021 |

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| | | PANKAJ NARANG Vs. | | | INTERLOCUTORY APPLICATION | | copy sign missing, Page no. 124 - 195 remove dim | |
| | | HIMANSHU AGARWAL | | | (I.B.C)/1917(ND)20 | | pages, pages cut from | |
| 7163 | 0710102021042021/5 | & OTHERS THE MODI OIL & | | Sec 43(1) r/w Sec 44 (1) | 21 | | side and pages not clear | 23/09/2021 |
| | | GENERAL MILLS Vs. | | | COMPANY | | | |
| 7164 | 0710102040922021/5 | TIRUPATI COATINGS PVT LTD. | | IBC Under Sec 9 | PETITION IB (IBC)/302(ND)2021 | | E-stamp and Affidavit date are not matching | 23/09/2021 |
| 7104 | 071010204032202173 | R S SURGICALS | | ibc onder sec s | (150)/302(145)2021 | | date are not matching | 23/09/2021 |
| | | PRIVATE LIMITED Vs. FOCUS IMAGING AND | | | COMPANY | | | |
| | | RESEARCH CENTRE | | | PETITION IB | | E-stamp and Affidavit | |
| 7165 | 0710102041032021/4 | PRIVATE LIMITED STATE TAX OFFICER - 3 | | IBC Under Sec 9 | (IBC)/313(ND)2021 INTERLOCUTORY | | date are not matching Pages 39 to 47 | 23/09/2021 |
| 7400 | 0740400000000004/4 | Vs. ALOK KUMAR | | 0 00(5) | APPLICATION | | according to PDF Not | 04/00/0004 |
| 7166 | 0710102032952021/1 | GRS PROPERTIES | | Sec 60(5) | (I.B.C)/3779(PB)202 | | filed properly | 21/09/2021 |
| | | PRIVATE LIMITED Vs. THE REGISTRAR OF | | | COMPANY APPEAL(COMPANI | | Case Number, Case | |
| | | COMPANIES NCT OF | | | ES . | | Name and Index All are | |
| 7167 | 0710102036682021/2 | DELHI AND HARYANA MECAMIDI S.A. Vs. | | Sec. 252 (3) Sec. 241(1),Sec. | ACT)/98(ND)2021 COMPANY | | msising | 22/09/2021 |
| | | MECAMIDI HPP INDIA | | 242(4),Sec. | PETITION | | | |
| 7168 | 0710102055192021/1 | PRIVATE LTD. DURHA VITRAK | | 244(1),Section 246 | (COMPANIES INTERLOCUTORY | | Index msising | 22/09/2021 |
| 7400 | 07404020420222244 | PRIVATE LIMITED | | Application under any | APPLICATION | | No true copy on | 22/00/2024 |
| 7169 | 0710102012932021/1 | UNDER CIRP Vs. DURHA VITRAK | | other provisions- IBC | (I.B.C)/901(PB)2021 INTERLOCUTORY | | Annexure | 22/09/2021 |
| 7170 | 0710102012932021/2 | PRIVATE LIMITED | | Application under any | APPLICATION | | No true copy in | 22/09/2024 |
| 7170 | 0110102012932021/2 | UNDER CIRP Vs. MR. MOHAN AGARWAL | | other provisions- IBC | (I.B.C)/901(PB)2021 | | Annexure | 22/09/2021 |
| | | Vs. M/S. CROWN REALTECH PRIVATE | | | COMPANY PETITION IB | | | |
| 7171 | 0710102022652018/24 | LIMITED | | IBC under Sec 7 | (IBC)/1565(PB)2018 | | Court fee is insufficient | 22/09/2021 |
| | | ANURUTAN TEXTILES PRIVATE LIMITED Vs. | | | COMPANY | | | |
| | | METAPHOR EXIM | | IDO Harta Conf | PETITION IB | | same extra document | 00/00/000 |
| 7172 | 0710102029922020/6 | PRIVATE LIMITED RAJESH KUMAR | | IBC Under Sec 9 | (IBC)/760(ND)2020 INTERLOCUTORY | | delete | 22/09/2021 |
| | 074040000400004/4 | GUPTA Vs. RABINDRA | | 0 00(5) | APPLICATION | | EII E IN ONE DDE | 00/00/0004 |
| 7173 | 0710102031692021/1 | KUMAR MINTRI | | Sec 60(5) | (I.B.C)/3084(PB)202 | | FILE IN ONE PDF | 22/09/2021 |
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| | | NISUS FINANCE & | | | | | Pg. no.290 not Court fee | |
| | | INVESTMENT | | | INTERLOCUTORY | | and welfare fee on | |
| | | MANAGERS LLP Vs. M/S. EARTHCON | | Application under any | APPLICATION (I.B.C)/1957(ND)20 | | vakalatnama, Not Welfare fee sufficient | |
| 7174 | 0710102031962020/5 | INFRACON PVT. LTD. | | other provisions- IBC | 20 | | pg.305 | 22/09/2021 |
| | | AKHIL AHUJA Vs. | | | INTERLOCUTORY APPLICATION | | E-stamp missing, Alignment Not done | |
| 7175 | 0710102047592021/1 | SUNIL GHORAWAT YOGANDRA KUMAR | | Sec 43(1) r/w Sec 44 (1) | (I.B.C)/3048(ND)20 | | properly | 22/09/2021 |
| | | CHAUDHARI Vs. M/S | | | COMPANY | | | |
| | | ASIA PACIFIC BLACK ROCKS (INDIA) | | | PETITION (COMPANIES | | Case Number and Index | |
| 7176 | 0710102048122021/2 | PRIVATE LIMITED | | Sec. 241(1) | ACT)/117(ND)2021 | | | 22/09/2021 |
| | | YOGANDRA KUMAR CHAUDHARI Vs. M/S | | | COMPANY | | | |
| | | ASIA PACIFIC BLACK | | | PETITION | | | |
| 7177 | 0710102048122021/3 | ROCKS (INDIA) PRIVATE LIMITED | | Sec. 241(1) | (COMPANIES ACT)/117(ND)2021 | | Index missing | 22/09/2021 |
| | | RAJESH SHARMA Vs. | | | | | | |
| | | RESOLUTION PROFESSIONAL OF | | | INTERLOCUTORY APPLICATION | | | |
| 7470 | 07404020502200444 | TODAY HOMES NOIDA | | Sac 60(E) | (I.B.C)/3538(PB)202 | | PLEASE FILE IN ONE | 22/00/2024 |
| 7178 | 0710102056332021/1 | PVT. LTD. SUNIL HANDA AND ORS | | Sec 60(5) | COMPANY | | PDF | 22/09/2021 |
| 7170 | 0710102422882018/25 | Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | PETITION IB (IBC)/923(PB)2018 | | EILE IN ONE DDE | 22/09/2021 |
| 7179 | 0. 10102422002010/25 | RAVINDER PAL SINGH | | IDO UNUEL DEC / | | | FILE IN ONE PDF | LL/USILUL I |
| | | LAMBA Vs. SATKAR AIR CARGO SERVICES | | Application under any | COMPANY PETITION IB | | E-stamp msising & P.O.S Not | |
| 7180 | 0710102000722018/16 | PRIVATE LIMITED | | other provisions | (IBC)/361(PB)2018 | | clear | 21/09/2021 |
| | | RAVINDER PAL SINGH LAMBA Vs. SATKAR | | | COMPANY | | E-stamp msising | |
| 7404 | 074040200072024245 | AIR CARGO SERVICES | | Application under any | PETITION IB | | & P.O.S Not | 24/00/2024 |
| 7181 | 0710102000722018/17 | PRIVATE LIMITED JAGAT PAL PALIWAL | | other provisions | (IBC)/361(PB)2018 | | clear | 21/09/2021 |
| | | AND ANR Vs. JASSUM PROPCON PROJECTS | | | COMPANY PETITION IB | | | |
| 7182 | 0710102027262018/11 | PVT LTD | | IBC under Sec 7 | (IBC)/1756(PB)2018 | | E-stamp missing | 21/09/2021 |
| | | ICICI BANK LIMITED Vs. ESSAR POWER M.P | | | PETITION IB | | Page 38 to 40 according | |
| 7183 | 0710102036202020/7 | LIMITED | | IBC under Sec 7 | (IBC)/863(PB)2020 | | to PDF Not Clear at all | 21/09/2021 |
| | | R S SURGICALS PRIVATE LIMITED Vs. | | | _ | | Sub-title is missing in Page 2 according to | |
| | | FOCUS IMAGING AND | | | COMPANY | | PDF, E-stamp missing, | |
| 7184 | 0710102041032021/4 | RESEARCH CENTRE PRIVATE LIMITED | | IBC Under Sec 9 | PETITION IB (IBC)/313(ND)2021 | | Welfare Fee stamp missing in Vakalatnama | 22/09/2021 |
| | | RANJIT KAPOOR VS | Interlocutory Application | | COMPANY | LovCo | | |
| 7185 | 710102065482021 | WHITE METALS ULTRA MEGA POWER | | Sec 60(5) | COMPANY | LexCounsel | Fees Not Paid | 10/9/2021 |
| 7186 | 710102067042021 | PVT. LTD. VS SWASTIK PIPE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/774(ND)2020 | Jitesh | payment not done | 16/09/2021 |
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| | | CONSTRUCTIONS PRIVATE LIMITED VS T | | | | | | |
| | | R SAWHNEY | Induda and Table 11 | A | COMPANY | | | |
| 7187 | 710102067322021 | AUTOMOBILES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB (IBC)/138(ND)2021 | Samarendra Kumar | Fees Not Paid | 17/09/2021 |
| | | STATE TAX OFFICER AMAINDAKARAI | · ·/ | p | / | | | |
| | | ASSESSMENT CIRCLE | | | | | | |
| | | VS GLOBAL INFONET | | | | | | |
| | | DISTRIBUTION PVT LTD REPRESENTED BY ITS | | | | | | |
| 7400 | 740402000440004 | IRP SHRI YOGENDAR | Interlocutory Application | Sac 60(E) | | Assistant | main case not link with | 20/00/2024 |
| 7188 | 710102068142021 | PAL SINGHAL | (I.B.C) | Sec 60(5) | l . | Commissioner | application | 20/09/2021 |

| | | MANSIJ ARYA VS GLOBAL INFONET | | | | | | |
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| | | DISTRIBUTION PVT LTD | | | | | | |
| | | REPRESENTED BY ITS | | | COMPANY | | | |
| 7189 | 710102068242021 | IRP SHRI YOGENDAR PAL SINGHAL | Interlocutory Application (I.B.C) | Sec. 12A | PETITION IB (IBC)/915(ND)2020 | MANSILARYA | pg-42 and 43 missed | 20/09/2021 |
| 7103 | 710102000242021 | SANJEEV NAKRA VS | Miscellaneous | 36C. 12A | COMPANY | MANSIS AKTA | pg-42 and 45 missed | 20/03/2021 |
| 7190 | 710102068352021 | M/S PEARL VISION PVT. | Application (IBC) | Sec 60(5) | PETITION IB | Swanit Chaudhry | case type wrong | 21/09/2021 |
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| | | PROMILA AGGARWAL VS M/S. CROWN | | | COMPANY | | section wrong and case type wrong and welfare | |
| | | REALTECH PRIVATE | Miscellaneous | | PETITION IB | | court fees missing and | |
| 7191 | 710102068362021 | LIMITED | Application (IBC) | Sec 60(5) | (IBC)/1565(PB)2018 | Vaibhav Verma | file properly upload | 21/09/2021 |
| | | MR MOHAN AGARWAL VS M/S. CROWN | | | COMPANY | | | |
| | | REALTECH PRIVATE | Interlocutory Application | | PETITION IB | | Pg-62,68 to 73 | |
| 7192 | 710102049742021 | LIMITED | (I.B.C) | Sec 60(5) | (IBC)/1565(PB)2018 | Siddharth Bhatli | ,76,78,82,90 to 94, | 19/07/2021 |
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| | | RAJESH WADHWA VS | | Sec 252 (1) - By | | | missing and case type | |
| 7193 | 710102053552021 | RAJESH WADHWA | (Companies Act) | Government Body | COMPANY | Pranav | wrong | 30/07/2021 |
| | | UJALA AQUATECH INDIA PVT LTD VS | Interlocutory Application | | PETITION IB | Kewal Krishan | 12 page not clear and due payment other | |
| 7194 | 710102068632021 | UJALA PUMPS PVT. | (I.B.C) | Sec 47 (1) | (IBC)/43(ND)2018 | Saini | section | 22/09/2021 |
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| | | | | | COMPANY PETITION IB | | page and volume2 contains master index | |
| | | FIITJEE LIMITED VS | Interlocutory Application | | (IBC)/3266(ND)201 | | that need to change into | |
| 7195 | 710102068572021 | NEHIT BANTHIA | | Rule 11 of NCLT, 2016 | 9 | Manisha | | 22/09/2021 |
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| | | FIITJEE LIMITED VS | Interlocutory Application | | COMPANY | l | 109-115 not clear page | I |
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| 7196 | 710102068552021 | ADITYA AHALAWAT | | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/75(ND)2020 | Manisha | and stamp paper missing | 22/09/2021 |
| /196 | 710102068552021 | ADITYA AHALAWAT MONTAGE GLOBAL | | Rule 11 of NCLT, 2016 | | Manisha | | 22/09/2021 |
| /196 | 710102068552021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS | (I.B.C) | Rule 11 of NCLT, 2016 | | Manisha | missing | 22/09/2021 |
| 7196 | 710102068552021 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. | (I.B.C) Restoration Application (Companies Act) | Rule 11 of NCLT, 2016 Sec 424 (3) | (IBC)/75(ND)2020 | Manisha Sujit | missing main case not link and wrong case type | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| | | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. | (I.B.C) Restoration Application (Companies Act) | | (IBC)/75(ND)2020 | | missing main case not link and wrong case type | |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | missing main case not link and wrong case type affidavit back date Pg- | 22/09/2021 |
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| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD | (I.B.C) Restoration Application (Companies Act) Interlocutory Application | Sec 424 (3) | (IBC)/75(ND)2020 | Sujit | main case not link and wrong case type affidavit back date Pg-29,30,31 not clear due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not | 22/09/2021 6/8/2021 |
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| 7197 7198 | 710102068722021 710102055392021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD VS PNB MANOHAR LAL VIJ VS | (I.B.C) Restoration Application (Companies Act) Interlocutory Application (I.B.C) | Sec 424 (3) Sec 60(5) | COMPANY PETITION IB | Sujit RAJA | missing main case not link and wrong case type affidavit back date Pg-29,30,31 not clear due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload ("""amp;quot;""& | 22/09/2021 6/8/2021 |
| 7197 | 710102068722021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD VS PNB | (I.B.C) Restoration Application (Companies Act) Interlocutory Application (I.B.C) | Sec 424 (3) | (IBC)/75(ND)2020 COMPANY PETITION IB COMPANY PETITION IB | Sujit | missing main case not link and wrong case type affidavit back date Pg-29,30,31 not clear due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload ("""" Please delete previous document or extra document """"""""""""""""""""amp;amp;amp;quot;amp;amp;amp;amp;amp;quot;amp;amp;amp;amp;amp;amp;amp;amp;amp;amp | 22/09/2021 6/8/2021 |
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| 7197 7198 | 710102068722021 710102055392021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD VS PNB MANOHAR LAL VIJ VS SHIV KUMAR GOEL | (I.B.C) Restoration Application (Companies Act) Interlocutory Application (I.B.C) | Sec 424 (3) Sec 60(5) | (IBC)/75(ND)2020 COMPANY PETITION IB COMPANY PETITION IB | Sujit RAJA | main case not link and wrong case type affidavit back date Pg-29,30,31 not clear 29,30,31 not clear 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload ("""elear please delete previous document camp;amp;quot;"""""""""" | 22/09/2021 6/8/2021 |
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| 7197 7198 | 710102068722021 710102055392021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD VS PNB MANOHAR LAL VIJ VS SHIV KUMAR GOEL CTA APPLARELS PVT LTD VS OVERVIEW TECHNOLOGIES PVT LTD AADHAAR GROUP | (I.B.C) Restoration Application (Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) | Sec 424 (3) Sec 60(5) Sec 66(1) | (IBC)/75(ND)2020 COMPANY PETITION IB COMPANY PETITION IB | Sujit RAJA Manohar Lal Vij | main case not link and wrong case type affidavit back date Pg-29,30,31 not clear due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload ("""Please delete previous document or extra document """""""""""""""" | 22/09/2021 |
| 7197 7198 | 710102068722021 710102055392021 | ADITYA AHALAWAT MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD. BETA INFRTECH P LTD VS PNB MANOHAR LAL VIJ VS SHIV KUMAR GOEL CTA APPLARELS PVT LTD VS OVERVIEW TECHNOLOGIES PVT LTD AADHAAR GROUP LIMITED VS | (I.B.C) Restoration Application (Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Company Petition IB (IBC) | Sec 424 (3) Sec 60(5) Sec 66(1) IBC under Sec 7 | (IBC)/75(ND)2020 COMPANY PETITION IB COMPANY PETITION IB | Sujit RAJA Manohar Lal Vij HEMANT MANJANI | main case not link and wrong case type affidavit back date Pg-29,30,31 not clear due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload ("""experious document or extra document """""""""""bamp;amp;quot;bamp;amp;quo | 22/09/2021 |
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| | | | Company | | | Wrong case type select, synopsis/list of dates & mp; amp; events missed, no sign in every pages of petition, pages not clear 24,29,company mater data missed, MoA & amp; amp; amp; AoA missed of respondent, serve the petition to all | |
|-------------|-----------------|---|--|--|---------------------------|--|------------|
| 7202 | 710102067142021 | MOTORS LIMITED INTEC CAPITAL LIMITED VS PRIME | Appeal(Companies Act) Company Petition IB | Sec. 58(3) | ankur gupta INTEC CAPITAL | respondent page not clear- 113,116/Board | 17/09/2021 |
| 7203 | 710102067352021 | MOLD PLAST PRIVATE FLOVEL HYDRO | | IBC under Sec 7 | LIMITED | Resolution miss/etc | 17/09/2021 |
| 7204 | 710102067742021 | TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED | Intervention Petition(Companies Act) | Rule 11 of NCLT | Vipul | Memo of parties /list of dates & events / synopsis missed | 18/09/2021 |
| | | EDELWEISS ASSET RECONSTRUCTION | , | | • | | |
| 7205 | 710102068332021 | COM VS CLC INDUSTRIES LIMITED VNPV REAL TV LLP VS | Contempt Petition (IBC) | Application under any other provisions- IBC | HONEY SATPAL | Wrong section | 21/09/2021 |
| 7206 | 710102068392021 | RADIUS INFRATEL PVT LTD | Contempt Petition (IBC) | Sec 60(5) | Krishan Kumar | Main case not link/wrong section | 21/09/2021 |
| <u>7207</u> | 710102068412021 | UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | sfionclt | Pages not clear 115,125 to 130,135,214,216,295A,29 8A,311A,318A,325A,355A,360A,361A,37 5A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nelt form 12, MoA & Description of the missed of respondent, volume missed of respondent, volume missed | 21/09/2021 |
| | | GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE | | | GYAN PRAKASH | Mentiond synopsis & memo of parties & list of dates events on top of | |
| 7208 | 710102051522021 | LIMITED BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF | | Sec. 140 (4) | AGRAWAL | Pages not clear 58, page | 24/07/2021 |
| 7209 | 710102068452021 | COMPANIES NCT OF DELHI | Company Petition (Companies Act) | Sec. 441 | Alok | missed 59,welfare missed in vaklatnama, | 21/09/2021 |
| 7210 | 710102053392021 | BANK OF INDIA VS SITA DEVI | | Application under any other provisions- IBC | | wrong section &am p;amp;amp;amp;amp;a mp;amp; caste type wrong | 30/07/2021 |
| 7211 | 710102053372021 | BANK OF INDIA VS MURARI LAL SONI | Company Petition IB (IBC) | Application under any other provisions- IBC | Brijesh Kumar Tamber | wrong section &am p;amp;amp;amp;a mp;amp; caste type wrong | 30/07/2021 |

| 7212 | 710102068502021 | SUNGROW AGENCIES PRIVATE LIMITED VS MURARI LAL SONI | CA(A) Merger and Amalgamation(Compani es Act) | Sec. 230-232, Sec 234 | | Gursat | Pages not clear 82,121,122 to 124,126,128,130,132,157, 158 to 175,192 to 211,282, pages cut 125,133,137,139,welfare and court fees missed in vakaltnama | 21/09/2021 |
|--------------|-----------------|--|---|--|--|----------------------------|---|--------------------------|
| 7213 | 710102059712021 | HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL | Intervention Petition | Rule 11 of NCLT, 2016 | | Vaibhav Manu Srivastava | "page not clear-347- 355,333,339,340,344,345, 347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear- 87- 89,102,134,Intervention not mention in soft copy/etc | 23/08/2021 |
| 7213 | 710102033712021 | VINEET AGGARWAL Vs. PRINCIPAL CHIEF | (шо) | Rule 11 01 NOL1, 2010 | | Silvastava | " | 23/00/2021 |
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| | 0710102036462021/2 | CHHAWCHHARIA VS. U.P. JAL VIDYUT NIGAM LIMITED BIKRAM SINGH GUSAIN VS. TODAY HOMES NOIDA PUT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)202 INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)20 21 | | PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218 according to PDF in Vol 2 is in Hindi;it should be in English, P.O.S Filed twice Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4&5 document, Vakalatnama Filed twice in R4&5 | |
| 7258 | 0710102036462021/2 | CHHAWCHHARIA VS. U.P. JAL VIDYUT NIGAM LIMITED BIKRAM SINGH GUSAIN VS. TODAY HOMES | | | APPLICATION (I.B.C)/2308(PB)202 INTERLOCUTORY APPLICATION (I.B.C)/3238(ND)20 | | PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218 according to PDF in Vol 2 is in Hindi;it should be in English, P.O.S Filed twice Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4 damp;amp;5 document, Vakalatnama Filed twice in R48amp;amp;75 document. | |

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| 7260 | 0710102022312021/1 | AKHIL AHUJA Vs. SANDIP GHOSH | Application under any other provisions- IBC | (I.B.C)/1417(ND)20 21 | index and mention in Index properly | 23/09/2021 |
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| 7262 | 0710102030982018/15 | C-TEL INFOSYSTEMS PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/295(ND)2019 | True copy sign missing on every page | 23/09/2021 |
| 7202 | 07 10 10 20 30 36 20 16/15 | PRIVATE LIMITED | IBC Officer Sec 9 | (IBC)/295(ND)2019 | on every page | 23/03/2021 |
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| 7265 | 0710102070882020/11 | SUPERSTRUCTURES PVT LTD | IBC under Sec 7,Rule 11 of NCLT, 2016 | PETITION IB (IBC)/875(PB)2020 | Not Filed properly | 24/09/2021 |
| 1200 | 07 10 102070002020/11 | MEKASTER FINLASE | OI NOL1, 2010 | COMPANY | INOL FIIEU PROPERTY | Z-1/U3/ZUZ'I |
| | 1 | PRIVATE LIMITED Vs. | | PETITION IB | | |
| 7266 | 0710102095502019/5 | SAHA BUILDESTATES PRIVATE LIMITED | IBC undor Son 7 | (IBC)/1482(ND)201 | E stamp missin - | 24/09/2021 |
| 7266 | 07 10 102090502019/5 | AKHIL AHUJA Vs. DAIKI | IBC under Sec 7 Application under any | INTERLOCUTORY | E-stamp missing | Z-1/U3/ZUZ'I |
| L | L | AXIS INDIA PRIVATE | other provisions- | APPLICATION | L | <u> </u> |
| 7267 | 0710102038002021/1 | LIMITED SHALU KHANNA | IBC,Sec 43(1) r/w Sec 44 | (I.B.C)/2442(ND)20 | E-stamp missing | 24/09/2021 |
| | 1 | RESOLUTION | | | | |
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| 7070 | 0740402000042020/0 | ASHOK KUMAR Vs. | See 42/4) =/-: See 44 /4) | APPLICATION | Manager of the st | 24/00/2024 |
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| | | NAVNEET | Application under any | APPLICATION | | |
| 7272 | 0710102096282020/6 | RAGHUVANSHI DEVI INDUSTRIAL | other provisions- IBC | (I.B.C)/4341(ND)20 | Wrongly filed | 24/09/2021 |
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| | | CONSTRUCTIONS PVT. | | (I.B.C)/3372(ND)20 | documents after pager | |
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| 7274 | 0740402020202020 | METAPHOR EXIM | IDC Under See 0 | PETITION IB | File documents | 24/00/2024 |
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| 7275 | 0710102034662021/3 | CLARITY ROADLINK PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/275(ND)2021 | No Index, No Pagination | 24/09/2021 |
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| 1210 | 51 10 10200300202 I/3 | M/S SAVEX | under 966 / | (| copy organinosing, | I |
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| 1 | | M/S FUTURESOFT | | COMPANY | | |
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| | 1 | GULSHAN KUMAR GUPTA Vs. KARUN | | CONTEMPT PETITION | Wrong e-filing, application needs to be | |
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| 7283 | 0710200430842018/5 | LIMITED | | IBC Under Sec 9 | (IBC)/651(ND)2018 | | Filed properly | 24/09/2021 |
| | | DAIMER FINANCIAL SERVICES PVT. LTD. | | | COMPANY | | | |
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| 7284 | 0710102414592018/17 | GRAPHICS LTD. MRS HARJEET KAUR & | | IBC under Sec 7 | (IBC)/245(PB)2018 COMPANY | | No Index, No Pagination | 27/09/2021 |
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| | | PLASTICS LIMITED Vs. ROYAL | | | COMPANY PETITION IB | | | |
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| | | SHAILA SINGH Vs. ALPHA CORP | | | INTERLOCUTORY APPLICATION | | No true copy on Pg.15 to Pg.19 in Annexure-1, | |
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| 7290 | 0710102016262021/1 | LTD MANISH KUMAR Vs. | | Sec 60(5) | 21 COMPANY | | insufficient | 27/09/2021 |
| 7204 | 07404020440202020 | TOWER VISION INDIA | | IBC Under See C | PETITION IB | | stamp paper missing, | 46/00/2024 |
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| 7000 | 740402000542024 | FINANCIAL ADVISORS | Company Petition IB | IDCden Cee 7 | | MDELLMAIGH | | 22/00/2024 |
| 7293 | 710102068542021 | PRIVATE LIMITED RUDRA BUILDWELL | (IBC) | IBC under Sec 7 | | VIDEH VAISH | petition uncompleted | 22/09/2021 |
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| 7294 | 710102055732021 | PROMOTERS PVT LTD | (IBC) | IBC Under Sec 9 | | Vinay | form-5 | 9/8/2021 |
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| 7296 | 710102069032021 | | Petition(Companies Act) | Sec 425 | ļ | Adv | respondent | 23/09/2021 |
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| | 1 | GITASHA KHANNA VS AEGIS VALUE HOMES | | | COMPANY PETITION IB | | section wrong in soft | · |
| 7298 | 710102069862021 | LIMITED | | Rule 11 of NCLT, 2016 | (IBC)/2900(ND)201 | ANKUR SOOD | copy | 25/09/2021 |
| | | | | | COMPANY | | Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit | |
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| 7299 | 710102070022021 | TS NALWA VS M/S ABW INFRASTRUCTURE LTD | | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/375(PB)2018 | | is of UP please attest the stamp paper of UP | 26/09/2021 |
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| 7303 | 710102061522021 | PVT LTD KONCEPT SUPPLY | other provisions- IBC | 9 | Mittal | 1 not mention | 28/08/2021 |
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| 7305 | 0710102065372021/1 | COMPANY LIMITED | Rule 11 of NCLT | ACT)/421(ND)2021 | | Court fees missing | 27/09/2021 |
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| 7307 | 0710102025642020/11 | SOLUTIONS PVT LTD | IBC under Sec 7 | (IBC)/651(ND)2020 | | be mentioned. | 27/09/2021 |
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| | | SHRAVAN KUMAR | | | | | clear, No true copy on | |
| | | VISHNOI Vs. ARIEN | | | COMPANY | | annexures, no | |
| 7372 | 0710102008782020/3 | GLOBAL LIFESTYLE PRIVATE LIMITED | | Sec 12(2) | APPLICATION(IBC) /1316(PB)2020 | | translation copy of hindi copy | 1/10/2021 |
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| 7373 | 0710102008782020/4 | GLOBAL LIFESTYLE PRIVATE LIMITED | | Sec 12(2) | APPLICATION(IBC) /1316(PB)2020 | | hindi documents and also page not clear | 1/10/2021 |
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| 7374 | 0710102013872018/23 | MARKETING TIMES RAJ VIJ. Vs. | | IBC Under Sec 9 | PETITION IB COMPANY | | No index no pagination No index and no | 1/10/2021 |
| 7375 | 0710102013872018/24 | MARKETING TIMES | | IBC Under Sec 9 | PETITION IB | | pagination | 1/10/2021 |
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| | | PRIVATE LIMITED Vs. | | | COMPANY | | annexures, Proof of | |
| | | TIMES INTERNET | | | PETITION IB | | service is not available, | |
| 7376 | 0710102022852020/1 | LIMITED LOTUS HERBALS PVT. | | IBC Under Sec 9 | (IBC)/658(ND)2020 | | No index in affidavit | 24/09/2021 |
| | | LTD. Vs. M/S | | | COMPANY | | | |
| 7377 | 0710102031712021/1 | SPECTACULAR MEDIA MARKETING PVT LTD | | Soc 42 | APPEAL | | No true copy in annexures | 1/10/2021 |
| 1311 | 07 10 102031712021/1 | DEVENDRA KUMAR | | Sec 42 | (IBC)/23(ND)2021 INTERLOCUTORY | | amiexures | 17 10/2021 |
| | | SHARMA Vs. JBB- | | Annihasian | APPLICATION | | | |
| 7378 | 0710102043582021/1 | EVEREST BUILDTECH PRIVATE LIMITED | | Application under any other provisions- IBC | (I.B.C)/3603(ND)20 21 | | No documents available | 13/09/2021 |
| | | VITERRA INDIA PVT. | | | COMPANY | | | |
| 7379 | 0710102052642021/2 | LTD. Vs. BUDDHA GLOBAL PVT. LTD. | | IBC Under Sec 9 | PETITION IB (IBC)/436(ND)2021 | | Index is not available | 15/09/2021 |
| 1010 | | VITERRA INDIA PVT. | | 5 011401 560 8 | COMPANY | | dex is not available | |
| 7300 | | LTD. Vs. BUDDHA | | IBC Under See C | PETITION IB | | Indox is not ous!!-!!- | 15/09/2024 |
| 7380 | 0710102052642021/5 | GLOBAL PVT. LTD. PATRICK B. D'SOUZA. | | IBC Under Sec 9 | (IBC)/436(ND)2021 EXECUTION | | Index is not available | 15/09/2021 |
| 7381 | 0710102004232020/1 | Vs. UNITECH LTD. | | Sec 424 (3) | PETITION/1(ND)20 | | No Index, No Pagination | 1/10/2021 |
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| 7202 | 0710102144302019/1 | RAM NATH TANDON Vs. UNITECH. LTD | | See 424 (2) | EXECUTION PETITION/198(ND) | | Na Indau Na Basinatian | 4/40/0004 |
| 7383 | 0710102144302019/1 | RUGMANI NARAYANAN | | Sec 424 (3) | EXECUTION | | No Index, No Pagination | 1/10/2021 |
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| 7387 | 0710102146582019/1 | UNITECH LTD | | Sec 424 (3) | PETITION/203(ND) | | No Index, No Pagination | 1/10/2021 |
| | | PARAMJIT GANDHI Vs. | | | INTERLOCATORY APPLICATION | | Wrong e-filing, application needs to file | |
| 7388 | 0710102151442019/1 | AMIT KUMAR MALIK | | Sec 60(5) | (IBC)/1561(ND)201 | | in IA | 1/10/2021 |
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| 7389 | 0710102027762021/3 | PRIVATE LIMITED | | IBC Under Sec 9 | (IBC)/282(ND)2021 | | No Index, No Pagination | 1/10/2021 |
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| 7390 | 0710102169962019/32 | PRIVATE LIMITED SUDERSHAN GOEL Vs. | | IBC under Sec 7 | (IBC)/236(ND)2020 | | No Index, No Pagination | 1/10/2021 |
| | | ASSOTECH SOLE VS. | | | COMPANY | | Stamp paper missing, | |
| 7004 | | MOONSHINE URBAN | | IDO 1 O 7 | PETITION IB | | true copy sign missing | 40/04/0004 |
| 7391 | 0710102171262019/4 | DEVELOPERS PVT. COMMISSIONER | | IBC under Sec 7 | (IBC)/63(ND)2020 | | on every page | 19/04/2021 |
| | | COMMERCIAL TAXES | | | | | main case not link and | |
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| | | UNION OF INDIA THROUGH SFIO VS | Company | | COMPANY PETITION | | 46-52,62-73 not clear | · |
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| | | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S | Interlocutory Application | | COMPANY PETITION IB | | separate file both application and progress | |
| 7394 | 710102066042021 | PETROLUBE INDIA LTD. | (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/343(ND)2017 | JANENDER | report | 13/09/2021 |
| | | CHANDER VERMA VS CONTINENTAL | Company Application(Companies | | | | | |
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| 7396 | 710102070862021 | LTD VS BSAF INDIA LTD | | Rule 11 of NCLT, 2016 | (IBC)/65(ND)2021 | CHAUDHARY | Wrong section | 30/09/2021 |
| | | RELIGARE FINVEST LIMITED VS SHEKHAR | | | | | | |
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| | | RAM CHANDER SONI | | | | | | |
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| 1 | | HARPAL SINGH VS BBI | | , -, -,-, | | ABHINAV BHATIA | | |
| 7399 | 710102065772021 | FITNESS SERVICES PVT LTD | | Sec. 242(4),Sec. 241(1) | | AND ASSOCIATES | Apostille missed with supporting affidavit, | 30/09/2021 |
| . 555 | | RANJIT KUMAR VERMA | | | | | | |
| 7400 | 710102070272021 | IRP VS CENTRAL BANK OF INDIA | | Sec 425 | | August Attorneys LLP | Link the petition with main case no. | 30/09/2021 |
| 7400 | 10102010212027 | FARIDABAD | | | | LLF | mani case no. | 30/03/2027 |
| 7404 | 74040007004055 | STAMPINGS PVT. LTD | | Application under any | | DOLLAN KITTON | Manage of the co | 20/00/2024 |
| 7401 | 710102070912021 | VS CENTRAL BANK OF CFM ASSET | | other provisions- IBC | | ROHAN KHANNA | Wrong section | 30/09/2021 |
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| 7402 | 710102069942024 | LTD VS M.G.FINVEST | | IBC under Sec 7 | | SHAMBO NANDY | document uncompleted | 1/10/2021 |
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| | | IDBI BANK LTD VS | | | | wrong, volume wise | |
| 7404 | 710102067552021 | KAPIL KUMAR JAIN | Section 95(1) | | HARSH GARG | index missed, | 1/10/2021 |
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| 7407 | 07402004244622424 | M/S DILAWRI MOTORS | Application under any | ES | | insufficient, one page is | 4/40/2024 |
| 7407 | 0710200421162018/1 | PVT. LTD. Vs. ROC FANTASTIC BUILDCON | other provisions | ACT)/432(ND)2018 COMPANY | | upside down No stamp paper, welfare | 1/10/2021 |
| 7408 | 0710102008082020/1 | PVT LTD Vs. DINESH CHAND JAIN | Application under any other provisions- IBC | APPLICATION(IBC) /569(PB)2020 | | fee not available and court fee not clear | 1/10/2021 |
| 1-00 | 0. 10 102000002020/1 | COL. AJAY AHLAWAT | | COMPANY | | Court Ice HOL CIERT | 17 1072021 |
| 7409 | 0710200400732015/1 | Vs. M/S ROYAL HUNTING HOTELS PVT | Application under any other provisions | PETITION (COMPANIES | | Wrong e-filing, (Petition) | 4/10/2021 |
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| | | COL. AJAY AHLAWAT | | COMPANY | | separately, page no. 2, | |
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| 7410 | 0710200400732015/2 | LTD | other provisions | ACT)/63(ND)2015 | | - 49, 55 not clear, | 4/10/2021 |
| | | NARENDRA NATH CHATURVEDI Vs. | | PETITION/2(ND)20 | | | |
| 7411 | 0710102002932020/1 | UNITECH LTD. M/S SWIFT SECURITAS | Sec 424 (3) | 20 | | No Index, No Pagination | 1/10/2021 |
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| 7413 | 0710102013492020/4 | ENTERTAINMENT CITY | IBC Under Sec 9 | (IBC)/490(PB)2020 | | No Index, No Pagination | 4/10/2021 |
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| 7424 | 0710200418612018/5 | DEVELOPERS PVT LTD | IBC under Sec 7 | (IBC)/868(ND)2018 | | documents again | 4/10/2021 |
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| 7425 | 0710102007082021/7 | LTD. BV COTTON PVT. LTD. | IBC Under Sec 9 | (IBC)/77(ND)2021 COMPANY | page | 1/10/2021 |
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| 7427 | 0710102011422021/4 | INFRAFACILITY PRIVATE LIMITED | IBC Under Sec 9 | PETITION IB (IBC)/167(ND)2021 | on every page, merge documents in single pdf | 1/10/2021 |
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| | | PRIVATE LIMITED Vs. SHARP EYE | | COMPANY | missing, stamp paper missing, Court fees and | |
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| 7429 | 0710102003282021/2 | LIMITED | IBC under Sec 7 | (IBC)/50(PB)2021 | vakalatnama | 4/10/2021 |
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| | | KALRA Vs. M/S | Application under | | | |
| 7431 | 0710102153632019/1 | PANTHERA | other provisions | MPANIES | Wrongly filed here | 4/10/2021 |
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| 7432 | 0710102084482020/3 | LTD Vs. ATUL PUNJ PAAM EATABLES LTD. | Section 95(1) | (IBC)/938(ND)2020 COMPANY | vakalatnama | 4/10/2021 |
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| | | | | | | proof of service missed, volume 1 repeated , list | |
| | | | | | | of dates and events | |
| | | SATISH KUMAR KAURA | | | | missed, page:92, 95, 183-184, 211 not clear, | |
| 7475 | 74040007400004 | VS SHRI DINESH KUMAR BASAI | Company Petition IB | Canting 04/4) | Aditi Chama | 2nd volume counsel sign missed in index. | 0/40/2004 |
| 7475 | 710102071922021 | CFM ASSET | (IBC) | Section 94(1) | Aditi Sharma | sign missed in index. | 2/10/2021 |
| | | RECONSTRUCTION PVT LTD VS MICRO STOCK | | | | | |
| | | HOLDING PRIVATE | Company Petition IB | | | | |
| 7476 | 710102070332021 | LIMITED | (IBC) | IBC under Sec 7 | SHAMBO NANDY | document uncompleted | 27/09/2021 |
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| | | | | | | on every page of | |
| | | MAIDEN HEIGHTS APARTMENTS OWNERS | | | | annexures. Demand notice reply or | |
| | | WELFARE | ļ | | | compliance affidavit | |
| | | ASSOCIATION VS RAJAPURA HOMES | Company Petition IB | | | 9(3)b missed, master data of corporate debtor | |
| 7477 | | PRIVATE LIMITED | | IBC Under Sec 9 | Shivam | missed. etc | 27/09/2021 |
| | | FINEX CONSULTANCY SERVICES THROUGH | | | | | |
| | | CS NIKITA SHUKLA SOLE PROPRIETOSHIP | ļ | | | | |
| | | VS M/S. PLUS | | | | | |
| 7478 | 710102072152021 | CORPORATE VENTURES PRIVATE | Intervention Petition (IBC) | Rule 11 of NCLT, 2016 | Vriti | wrong section (need to filed IA) | 4/10/2021 |
| 1410 | | G4S SECURE | <u>,,</u> | 11 OI NOL1, 2010 | *************************************** | | |
| | | SOLUTIONS (INDIA) PVT. LTD. VS M/S ELITE | Company Petition IB | | | 53-62, not clear/Separate file For Grant Of | |
| 7479 | 710102058842021 | TOWNSHIP PVT. LTD. | | IBC Under Sec 9 | Awanish Kumar | Exemption | 19/08/2021 |
| 1 1 | | M/S MALHOTRA CABLES PVT. LTD. VS | | | | Demand notice(not in as | |
| | | | | i l | | per Performa)/Please | |
| 7480 | 710102064262021 | M/S SRINISONS WIRING SYSTEMS PVT. LTD. | | IBC Under Sec 9 | MAREESH | delete one volume | 7/9/2021 |

| | | GAUTAM MULLICK VS M/S. AMR | | COMPANY | | | |
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| | | INFRATRUCTURES | | PETITION IB | | 30-35,70 not clear page | |
| 7481 | 710102070682021 | LIMITED | Rule 11 of NCLT, 2016 | (IBC)/02(PB)2017 | Karan Suneja | and section wrong | 30/09/2021 |
| | | | | COMPANY | | | |
| | | | | PETITION IB | | second volume index | |
| 7400 | 710102070702021 | VINEET AGGARWAL VS | C (C(4) | (IBC)/1226(ND)201 | VINEET | should be from 201 to | 20/00/2024 |
| 7482 | /10102070702021 | INDER SHARMA | Sec 66(1) | 9 | AGGARWAL | 312 | 30/09/2021 |
| | | | | COMPANY | | | |
| | | WINEET ACCAPINAL VO | | PETITION IB | VINEET | second volume index | |
| 7483 | 710102070712021 | VINEET AGGARWAL VS INDER SHARMA | Sec 43(1) r/w Sec 44 (1) | (IBC)/1226(ND)201 9 | AGGARWAL | should be from 200 to 297 | 30/09/2021 |
| | 7.0.020.01.1202. | MEGHAAARIKA | 000 10(1) 1111 000 11 (1) | COMPANY | | | 00/00/2021 |
| 7484 | 710102070872021 | INTERNATIONAL PVT LTD VS BASF INDIA LTD | Rule 11 of NCLT, 2016 | PETITION IB (IBC)/66(ND)2021 | MOHIT CHAUDHARY | section wrong | 30/09/2021 |
| 7404 | 710102070072021 | DEEPIKA BHUGRA | Rule 11 Of NCL1, 2010 | | CHAODHART | section wrong | 30/03/2021 |
| | | PRASAD LIQUIDATOR | | COMPANY | | 744 | |
| | | OF KANIK ELECTRONICS | | PETITION IB (IBC)/1510(ND)201 | | 71 cut page and page no. 89-90 missing in | |
| 7485 | 710102071112021 | PRIVATE LIMITED VS | Sec 43(1) r/w Sec 44 (1) | 9 | aditya gauri | index | 30/09/2021 |
| | | MANOJ KUMAR GARG ADVOCATE VS KAPIL | | COMPANY PETITION | | 34-47 not clear page and | |
| 7486 | 710102071182021 | GUPTA AND ORS. | Rule 11 of NCLT | (COMPANIES | MANOJ | stamp paper missing and notary missing in | 30/09/2021 |
| | | BHAWUK CHAUDHARY | | COMPANY | | notary missing in stamp | |
| 7487 | 710102071382021 | VS NILESH SHARMA | Sec 60(5) | PETITION IB | Tavish | paper | 30/09/2021 |
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| | | SUMITRA SINGHANIA | | COMPANY | | 127,130-156,213-223,226- | |
| | | VS NARENDER KUMAR | | PETITION IB | | 231,236-251 not clear | |
| 7488 | 710102071472021 | SHARMA MR. DEVINDER P. | Sec 60(5) | (IBC)/1397(PB)2019 COMPANY | Aditya Nayyar | page | 1/10/2021 |
| | | MR. DEVINDER P. KALRA Vs. M/S | Application under any | APPLICATION(CO | | | |
| 7489 | 0710102153642019/1 | PANTHERA | other provisions | MPANIES | | Wrongly filed here | 4/10/2021 |
| 1 7 | | UNION BANK OF INDIA Vs. M/S. IP | | COMPANY | | Welfare Fee stamp and | |
| | | CONSTRUCTION PVT. | | PETITION IB | | COurt Fee stamp | |
| 7490 | 0710102410732018/5 | LTD. IMAHINDRA AND | IBC under Sec 7 | (IBC)/593(PB)2018 | | missing in Vakalatnama | 4/10/2021 |
| | | MAHINDRA FINANCIAL | | | | | |
| | | SERVICES LIMITED Vs. | | | | | |
| | | DELHI BARODA ROAD | | COMPANY | | | |
| 7491 | 0710102722332018/17 | CARRIER PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/1665(PB)2018 | | Index msising | 4/10/2021 |
| 7401 | 0710102722302010717 | INDIA SME ASSET | ibo unuci occ i | | | | 4/10/2021 |
| | | RECONSTRUCTION | | COMPANY | | The word Master Index | |
| | | COMPANY LTD. Vs. MEDIRAD TECH INDIA | | PETITION IB (IBC)/1243(ND)201 | | is missing in the Index page after the Letter | |
| 7492 | 0710120012212018/2 | LIMITED | IBC under Sec 7 | 8 | | page | 20/09/2021 |
| | | HVR INDUSTRIES PVT. LTD. Vs. BINDAL & | | COMPANY | | | |
| | | BINDAL BATTERIES P. | | PETITION IB | | | |
| 7493 | 0710200411852018/8 | LTD | IBC Under Sec 9 | (IBC)/199(PB)2018 | | Index and P.O.S msising | 4/10/2021 |
| | | VITERRA INDIA PVT. LTD. Vs. BUDDHA | | COMPANY PETITION IB | | | |
| 7494 | 0710102052642021/7 | GLOBAL PVT. LTD. | IBC Under Sec 9 | (IBC)/436(ND)2021 | | E-stamp msising | 4/10/2021 |
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| | | VIVEK KHANNA & ORS. | | COMPANY | | stamp and Court Fee | |
| | | Vs. SPAZE TOWERS | | PETITION IB | | stamp misisng in | |
| 7495 | 0710102035852021/3 | PRIVATE LIMITED M/S. AGGARWAL & | IBC under Sec 7 | (IBC)/284(PB)2021 COMPANY | | Vakalatnama | 5/10/2021 |
| | | RAMPAL Vs. | | PETITION | | | |
| 7400 | 074040244426654646 | REGIONAL DIRECTOR | Sec. 140 (4) | (COMPANIES | | E-stamp and P.O.S | E/40/2024 |
| 7496 | 0710102111362019/9 | NORTHERN REGION DEEPAK KHANNA Vs. | Sec. 140 (4) | ACT)/124(ND)2019 INTERLOCUTORY | - | misisng | 5/10/2021 |
| | | EARTH | | APPLICATION | | | |
| 7497 | 0710102112322020/2 | INFRFASTRUCTURES LTD. | Sec 60(5) | (I.B.C)/5375(ND)20 20 | | Wrongly filed here | 25/08/2021 |
| 1 731 | J. 10 102 112322020/2 | LALITA KAUL Vs. | 555 55(5) | EXECUTION | <u> </u> | ongry med nere | |
| 7498 | 0710102134652019/2 | UNITECH LIMITED | Sec 424 (3) | PETITION/185(ND) | | Index misisng | 5/10/2021 |
| 7499 | 0710102141102019/1 | VIMLA TANDON Vs. UNITECH. LTD | Sec 424 (3) | EXECUTION PETITION/201(ND) | | No Index, No Pagination | 5/10/2021 |
| | | NARAYANAN A IYER | | EXECUTION | | | |
| 7500 | 0710102142222019/1 | Vs. UNITECH. LTD SHANTI DEVI Vs. | Sec 424 (3) | PETITION/200(ND) EXECUTION | | No Index, No pagination | 5/10/2021 |
| 7501 | 0710102143912019/1 | UNITECH LTD. | Sec 424 (3) | PETITION/205(ND) | <u></u> | No Index, No Pagination | 5/10/2021 |
| 7500 | 07404024440702424 | BASAV LAL Vs. | | EXECUTION (ADA/ND) | | | |
| 7502 | 0710102144272019/1 | UNITECH LTD. TUBEROSE PRODUCTS | Sec 424 (3) | PETITION/194(ND) COMPANY | | No Index, no Pagination | 5/ 10/2021 |
| | | INDIA PRIVATE LIMITED | | PETITION IB | | | |
| 7502 | | Vs. MAK MEDICALS | IBC Under See C | (IBC)/3154(ND)201 | | court food midding | 5/10/2021 |
| 7503 | 0710102154632019/10 | PRIVATE LIMITED NIDHI SINGH Vs. | IBC Under Sec 9 Application under any | 9 EXECUTION | - | court fees missing, | 5/10/2021 |
| 7504 | 0710102158502019/3 | UNITECH LIMITED | other provisions | PETITION/144(ND) | | No Index, No Pagination | 5/10/2021 |
| 7505 | 0710102159902019/2 | SATISH KUMAR MISHRA Vs. UNITECH. | Sec 424 (3) | EXECUTION PETITION/5(ND)20 | | No Index, No Pagination | 5/10/2021 |
| 1 303 | | UMESH RAJ KHOSLA | 000 747 (3) | EXECUTION | | IND HIGEA, NO FAGINATION | 0.1012021 |
| 7506 | 0710102162572019/1 | Vs. UNITECH LTD. | Sec 424 (3) | PETITION/192(ND) | | No Index, No Pagination | 5/10/2021 |
| 7507 | 0710102167572019/1 | B.CHITRA Vs. UNITECH. LTD | Sec 424 (3) | EXECUTION PETITION/207(ND) | | No Index, No Pagination | 5/10/2021 |
| | | R.BHUVANA Vs. | | EXECUTION | | | |
| 7508 | 0710102167582019/1 | UNITECH. LTD | Sec 424 (3) | PETITION/206(ND) EXECUTION | | No Index, No pagination | 5/10/2021 |
| 7509 | 0710102167612019/1 | S.BALASUBRAMANIYA M Vs. UNITECH. LTD | Sec 424 (3) | PETITION/208(ND) | | No Index, No Pagination | 5/10/2021 |
| | | R. TARKESHWAR | | | | | |
| | | NARAYAN Vs. | | COMPANY | | page no. 1 - 14 sign | |
| 7510 | | HORIZON BUILDCON PRIVATE LIMITED | IBC under Sec 7 | PETITION IB (IBC)/266(ND)2019 | | missing, True copy sign missing on every page | 5/10/2021 |
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| | | FOCUS ENERGY | | COMPANY | | |
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| 7544 | 0710200400782015/3 | LIMITED Vs. REEBOK INDIA COMPANY AND | Application under any other provisions | PETITION (COMPANIES | Manage of Silver (modified) | E/40/0004 |
| 7511 | 0710200400762015/3 | INDIA COMPANT AND | other provisions | (COMPANIES | Wrong e-filing, (petition) | 5/10/2021 |
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| | | FOCUS ENERGY | | COMPANY | missing, Page no. 76 - | |
| | | LIMITED Vs. REEBOK | Annlinetian under enu | PETITION (COMPANIES | 373 true copy sign | |
| 7512 | 0710200400782015/4 | INDIA COMPANY AND ORS. | Application under any other provisions | ACT)/126(ND)2015 | missing, volume wise index missing | 5/10/2021 |
| 7012 | 07 10200400702010/4 | S.E. INVESTMENTS | other provisions | COMPANY | Documents not available | |
| | | LTD. Vs. M/S SONI | | PETITION IB | , please refile the | |
| 7513 | 0710200412022017/17 | REALTORS PVT. LTD. | IBC under Sec 7 | (IBC)/609(ND)2017 | documents | 5/10/2021 |
| | | DECATHLON SPORTS INDIA PVT LTD Vs. | | INTERLOCUTORY APPLICATION | Page no. 253 - 254 translation copy | |
| 7514 | 0710102013722021/1 | MUKESH GUPTA & | Sec 60(5) | (I.B.C)/2315(ND)20 | missing, | 5/10/2021 |
| | | STATE BANK OF INDIA | , | COMPANY | | |
| 7515 | 0710102053282021/1 | Vs. KAPIL GUPTA | Section 95(1) | PETITION IB | No stamp paper | 5/10/2021 |
| | | MANISH AGARWAL Vs. NOIDA SPECIAL | Application under any other provisions- | INTERLOCUTORY APPLICATION | No Stamp paper, No true | |
| 7516 | 0710102059002021/4 | ECONOMIC ZONE | IBC,Sec 60(5) | (I.B.C)/3730(ND)20 | copy on annexures | 5/10/2021 |
| 70.0 | 071010200300202114 | ESONOMIO EONE | 150,000 00(0) | (I.B.O)101 00(NB)20 | copy on annexares | 0/10/2021 |
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| | 1 | SONAL ANAND Vs. M/S | | COMPANY | No Sign on Ba C to 44 | |
| | 1 | INTERNATIONAL | | PETITION IB | No Sign on Pg.6 to 14, No stamp paper, No | |
| 7517 | 0710102073632019/40 | TRENCHING PVT LTD | IBC Under Sec 9 | (IBC)/889(ND)2019 | court fee and welfare fee | 5/10/2021 |
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| | 1 | L & T FINANCE LTD Vs. | | <u> </u> | 62 - 65 not clear, Page | |
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| 7540 | 0710102406842018/44 | INFRAPROJECTS PVT LTD | IDCden Cee 7 | PETITION IB (IBC)/694(PB)2018 | missing, Page no. 78 - | 5/40/0004 |
| 7518 | 0710102406642016/44 | LID | IBC under Sec 7 | (IBC)/694(PB)2018 | 120 need type copy | 5/10/2021 |
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| | | CAV DEVELOPERS DVT | | CONTEMPT | | |
| | 1 | GAV DEVELOPERS PVT LTD Vs. SHUBH | | CONTEMPT PETITION(COMPA | Index is not available, | |
| | | ADVISOR PRIVATE | | NIES | Court fee and welfare fee | |
| 7519 | 0710102005312021/4 | LIMITED | Sec 425,Sec 425 | ACT)/3(ND)2021 | is insufficient | 4/10/2021 |
| | | TARUN KUMAR Vs. | | COMPANY | | |
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| 7520 | 0710102030272020/5 | FIITJEE LTD. | IBC Under Sec 9 | PETITION IB | No stamp paper | 4/10/2021 |
| 7520 | 0710102030272020/5 | | IBC Under Sec 9 | | No stamp paper | 4/10/2021 |
| 7520 | 0710102030272020/5 | | IBC Under Sec 9 | | No stamp paper | 4/10/2021 |
| 7520 | 0710102030272020/5 | | IBC Under Sec 9 | | No stamp paper | 4/10/2021 |
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| | | FIITJEE LTD. | IBC Under Sec 9 | INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)/20 | Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25 welfare missing | |
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| | | KALIBER ASSOCIATES PVT. LTD Vs. J. R. | | | COMPANY PETITION IB | | Wrong e-filing, application need to file | |
| 7526 | 0710102117242020/8 | MODI ASSOCIATES | | IBC under Sec 7 | (IBC)/1122(ND)202 | | in IA | 5/10/2021 |
| | | RAVINDER PAL SINGH LAMBA Vs. SATKAR | | | COMPANY | | | |
| | | AIR CARGO SERVICES | | Application under any | PETITION IB | | | |
| 7527 | 0710102000722018/18 | PRIVATE LIMITED | | other provisions | (IBC)/361(PB)2018 | | P.O.S Not clear | 5/10/2021 |
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| | | ALFA FAÇADE | | | | | 71-72,88,95,109,179- 180,196-197,210-211,226- | |
| | | SYSTEMS PVT. LTD. VS | | | COMPANY | | 227,233,242,248,250,264, | |
| 1 | | ALUPAN COMPOSITE PANELS PRIVATE | Interlocutory Application | | PETITION IB (IBC)/3196(ND)201 | Pritha Srikumar | 270-271 not clear page 78,125 translate 90 | |
| 7533 | 710102071642021 | LIMITED | (I.B.C) | Sec 60(5) | 9 | lyer | | 1/10/2021 |
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| | | LFS SERVICES PVT. | | | COMPANY | | 39,69,99,119,129,199- 200,206-209,212-228 not | |
| | L | LTD. VS NARENDER | Interlocutory Application | | PETITION IB | L | clear page and volume | |
| 7534 | 710102071812021 | KUMAR SHARMA TATA CAPITAL | (I.B.C) | Sec 60(5) | (IBC)/1397(PB)2019 | Dhruv Gupta | break after 200 page | 2/10/2021 |
| | | FINANCIAL SERVICES | | | COMPANY | | | |
| | i | LIMITED VS HIND | Interlocutory Application | | PETITION IB (IBC)/1808(ND)201 | | | |
| | | METAL & ALLOYS | | I | 9 | Prabhat | 53 not clear page | 2/10/2021 |
| 7535 | 710102071902021 | METAL & ALLOYS PRIVATE LIMITED | (I.B.C) | Sec 60(5) | | i — | 1 | |
| 7535 | 710102071902021 | PRIVATE LIMITED HOLISOL LOGISTICS | | Sec 60(5) | COMPANY PETITION IB | | | |
| | | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS | (I.B.C) Interlocutory Application | | COMPANY PETITION IB (IBC)/1672(ND)201 | | notary missing in stamp | |
| 7535 7536 | 710102071902021 710102071962021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND | (I.B.C) | Sec 60(5) | PETITION IB | Shobhit Gupta | | 2/10/2021 |
| | | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS | (I.B.C) Interlocutory Application | | PETITION IB | Shobhit Gupta | | 2/10/2021 |
| | | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED | (I.B.C) Interlocutory Application (I.B.C) | | PETITION IB (IBC)/1672(ND)201 9 COMPANY | Shobhit Gupta | paper | 2/10/2021 |
| 7536 | 710102071962021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS | (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB | | paper sepreat file application | |
| | | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL | (I.B.C) Interlocutory Application (I.B.C) | | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 | | paper | 2/10/2021 3/10/2021 |
| 7536 | 710102071962021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT | (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 COMPANY | | paper sepreat file application | |
| 7536 | 710102071962021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA | (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 | SHASHANK | paper sepreat file application of condonation delay | |
| 7536 7537 | 710102071962021 710102072102021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAY GUPTA STATE INDUSTRIES | (LB.C) Interlocutory Application (LB.C) Interlocutory Application (LB.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 COMPANY PETITION IB | SHASHANK | paper sepreat file application of condonation delay | 3/10/2021 |
| 7536 7537 | 710102071962021 710102072102021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA | (LB.C) Interlocutory Application (LB.C) Interlocutory Application (LB.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 COMPANY PETITION IB | SHASHANK | paper sepreat file application of condonation delay | 3/10/2021 |
| 7536 7537 | 710102071962021 710102072102021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA STATE INDUSTRIES PROMOTION CORPORATION OF TAMIL NADU VS | (LB.C) Interlocutory Application (LB.C) Interlocutory Application (LB.C) Interlocutory Application (LB.C) | Sec 60(5) Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 COMPANY PETITION IB | SHASHANK Ritesh Khare | paper sepreat file application of condonation delay 24-31 not clear page Memo of party/Brief of synopsis/List dates | 3/10/2021 |
| 7536 7537 | 710102071962021 710102072102021 | PRIVATE LIMITED HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED BIPUL VIVEK & 33 ORS VS AKASH SINGHAL DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA STATE INDUSTRIES PROMOTION CORPORATION OF | (LB.C) Interlocutory Application (LB.C) Interlocutory Application (LB.C) Interlocutory Application | Sec 60(5) | PETITION IB (IBC)/1672(ND)201 9 COMPANY PETITION IB (IBC)/401(ND)2017 COMPANY PETITION IB | SHASHANK | paper sepreat file application of condonation delay 24-31 not clear page Memo of party/Brief of synopsis/List dates & | 3/10/2021 |

| | | SARDAR SINGH RATHORE Vs. UNITECH | | EXECUTION PETITION/193(ND) | | |
|-------|----------------------------|---|--|-----------------------------------|---|------------|
| 7540 | 0710102135252019/1 | LIMITED NIRMALA TRIVEDI Vs. | Sec 424 (3) | 2019 EXECUTION | Index misisng | 5/10/2021 |
| 7541 | 0710102135272019/2 | UNITECH LIMITED | Sec 424 (3) | PETITION/183(ND) | Index misisng | 5/10/2021 |
| | 074040040500040/0 | CHAKRAVARTY Vs. | 0 404 (0) | PETITION/184(ND) | to do contato con | 5/40/0004 |
| 7542 | 0710102135282019/2 | KRISHAN SANGHI Vs. | Sec 424 (3) | 2019 EXECUTION | Index misisng | 5/10/2021 |
| 7543 | 0710102135292019/2 | UNITECH LIMITED MANISH BATRA Vs. | Sec 424 (3) | PETITION/182(ND) EXECUTION | Index misisng | 5/10/2021 |
| 7544 | 0710102135302019/2 | UNITECH LIMITED SHAKARAPPA | Sec 424 (3) | PETITION/186(ND) EXECUTION | Index misisng | 5/10/2021 |
| 7545 | 0710102137322019/1 | BELLIHAL Vs. UNITECH SANTOSH BANSAL Vs. | Sec 424 (3) | PETITION/196(ND) EXECUTION | Index misisng | 5/10/2021 |
| 7546 | 0710102137362019/1 | UNITECH LTD. OM LOGISTICS LIMITED | Sec 424 (3) | PETITION/195(ND) | Index misisng | 5/10/2021 |
| 7547 | 0710102016182019/2 | Vs. PERIWINKLE HERBALS PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/561(ND)2019 | A.O.S Filed twice | 5/10/2021 |
| 1047 | 07 10 10 20 10 10 20 10 12 | SREI INFRASTRUCTURE | ind officer occ 3 | (IBO)IOOT(ND)2010 | Index missing, | 0/10/2021 |
| | | FINANCE LTD. Vs. | | COMPANY | Alignment Not done | |
| 7548 | 0710102018162020/13 | GUJARAT HYDROCARBONS AND | IBC under Sec 7 | PETITION IB (IBC)/571(ND)2020 | properly in Case No page | 18/08/2021 |
| | | INTEC CAPITAL LIMITED Vs. M/S | | INTERLOCUTORY APPLICATION | | |
| 7549 | 0710102030182021/2 | JAGTAR SINGH & SONS HYDRAULICS PVT LTD | Sec 60(5) | (I.B.C)/2096(ND)20 21 | E-stamp missing | 18/08/2021 |
| | | PRIATE LIMITED Vs. | | | | |
| | | SANDWOODS INFRATECH PROJECTS | | COMPANY PETITION IB | E-stamp missing, | |
| 7550 | 0710102041982021/7 | PRIVATE LIMITED CORPORATION BANK | IBC Under Sec 9 | (IBC)/292(ND)2021 COMPANY | Affidavit missing | 23/09/2021 |
| | | Vs. M/S SHARMA KALYPSO PVT. LTD. | | PETITION IB | E atamp missing BOS | |
| 7551 | 0710102109372019/11 | FORMELY RAUS | IBC under Sec 7 | (IBC)/1887(ND)201 9 | E-stamp missing, P.O.S missing | 6/10/2021 |
| | | M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW | | COMPANY PETITION IB | | |
| 7552 | 0710102406312018/18 | INFRASTRUCTURE LTD SH. ANIL KHEATERPAL | IBC under Sec 7 | (IBC)/375(PB)2018 | Wrongly filed here | 6/10/2021 |
| | | Vs. M/S INNOVARI TECHNOLOGIES PVT. | | COMPANY PETITION IB | Reply to IA 4650 | |
| 7553 | 0710102416142018/12 | LTD. PROPERTREE REAL | IBC Under Sec 9 | (IBC)/569(ND)2018 | Wrongly filed here | 6/10/2021 |
| | | ESTATE SOLUTIONS PVT LTD Vs. UNIBERA | | COMPANY PETITION IB | | |
| 7554 | 0710200418612018/3 | DEVELOPERS PVT LTD INDIA FACTORING & | IBC under Sec 7 | (IBC)/868(ND)2018 | Wrongly filed here | 6/10/2021 |
| | | FINANCE SOLUTIONS PVT LTD. Vs. | | COMPANY | | |
| 7555 | 0710102013312019/13 | GLOBALITE | IDCdes Con 7 | PETITION IB | E-stamp and Affidavit | C(40/2024 |
| 7555 | 0/10102013312019/13 | INDUSTRIES PVT. LTD. | IBC under Sec 7 | (IBC)/564(ND)2019 | missing | 6/10/2021 |
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| | | ADINATH INTERNATIONALNPRIV | | | No True copy on pg.13 to 24, pg.77 to 82, pg.84 | |
| | | ATE LIMITED Vs. AVR | | COMPANY PETITION IB | to 98, Pg.76 is missing, | |
| 7556 | 0710102001992020/5 | OVERSEAS PRIVATE LIMITED | IBC Under Sec 9 | (IBC)/348(ND)2020 | Please all documents upload in one volume | 15/03/2021 |
| | | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE | | PETITION IB | Excess court fee, Welfare fee is | |
| 7557 | 0710102005012020/13 | INDIA PVT LTD BALAJI THOTADRI Vs. | IBC Under Sec 9 | (IBC)/294(ND)2020 COMPANY | insufficient | 6/10/2021 |
| 7558 | 0710102005012020/14 | SLKILLAR ENTERPRISE INDIA PVT LTD | IBC Under Sec 9 | PETITION IB (IBC)/294(ND)2020 | Excess Court fee and welfare fee is insufficient | 6/10/2021 |
| | | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE | | COMPANY PETITION IB | Excess court fee, Welfare fee is | |
| 7559 | 0710102005012020/15 | INDIA PVT LTD MITHU CHOWDHURY | IBC Under Sec 9 | (IBC)/294(ND)2020 | insufficient | 6/10/2021 |
| | | Vs. INVEST CARE REAL ESTATE OPPORTUNITY | | COMPANY PETITION IB | No stamp paper, No true | |
| 7560 | 0710102009162020/4 | LLP AAR AAR | IBC under Sec 7 | (IBC)/373(ND)2020 | copy on pg.14 to Pg.37 | 6/10/2021 |
| 7564 | 0740402062042024/2 | TECHNOPLAST PVT | Soc 60(5) | APPLICATION | Pg.89 to 119, No Welfare | 30/09/2024 |
| 7561 | 0710102062842021/2 | LTD Vs. RAJEEV SUPERNOVA TECH CRAFT ENGINEERING | Sec 60(5) | (I.B.C)/3962(ND)20 | fee | 30/09/2021 |
| | | CRAFT ENGINEERING OVERSEAS LIMITED | A | COMPANY | | |
| 7562 | 0710102021672020/4 | Vs. VALTRON TECNOLOGIES | Application under any other provisions- IBC | APPLICATION(IBC) /1349(ND)2020 | Wrongly filed here | 5/10/2021 |
| | | CA MAHESH BANSAL Vs. SUBHASH CHAND | | INTERLOCUTORY APPLICATION | Welfare fee is | |
| 7563 | 0710102072282020/5 | GOEL AND OTHERS RAVINDER PAL SINGH | Sec 66(1) | (I.B.C)/3510(ND)20 | insufficient | 5/10/2021 |
| | | LAMBA Vs. SATKAR AIR CARGO SERVICES | Application under any | COMPANY PETITION IB | | |
| 7564 | 0710102000722018/19 | PRIVATE LIMITED | other provisions | (IBC)/361(PB)2018 | P.O.S Not clear | 5/10/2021 |
| | | | | INTERLOCUTORY | | |
| | | NAVNEET KUMAR | Amuliantia | APPLICATION | Technical error, Kindly | |
| 7565 | 0710102031512021/3 | GUPTA Vs. STATE BANK OF INDIA | Application under any other provisions- IBC | (I.B.C)/2235(PB)202 1 | refile documents not opened | 5/10/2021 |
| | | | | | | |
| | | | | COMPANY | Technical error, Kindly | |
| 7566 | 0710102084532020/2 | STATE BANK OF INDIA Vs. ATUL PUNJ | Section 95(1) | PETITION IB (IBC)/941(ND)2020 | refile documents not opened | 6/10/2021 |
| 7.500 | J. 10 102304332020/2 | | 2300001133(1) | 1,20,000 | оронов | |
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| | | STATE BANK OF INDIA | | COMPANY PETITION IB | Technical error, Kindly refile documents not | |
| 7567 | 0710102084532020/3 | Vs. ATUL PUNJ SERIOUS FRAUD | Section 95(1) | (IBC)/941(ND)2020 COMPANY | opened | 6/10/2021 |
| | | INVESTIGATION OFFICE Vs. SUNAIR HOTELS | | PETITION (COMPANIES | P.O.S missing for all the | |
| 7568 | 0710102017622020/10 | LIMITED M/S SHEETAL IMPEX | Sec. 241(1) | ACT)/74(ND)2021 | | 6/10/2021 |
| | | PVT. LTD. Vs. SHREE SWASTIC SALES | | COMPANY | | |
| | 07404000 | CORPORATION | | PETITION IB | Welfare Fee stamp | 014010004 |
| 7569 | 0710102018352020/5 | PRIVATE LIMITED | IBC under Sec 7 | (IBC)/544(ND)2020 | missing in Vakalatnama | 6/10/2021 |

| | | RAJEEV KUMAR | | INTERLOCUTORY | | |
|-------|--|---|---------------------------------------|------------------------------------|--|------------------------|
| | | RAIZADA Vs. SARASH EXPORTS SERVICES | Application under any | APPLICATION (I.B.C)/4267(ND)20 | Wrong e-filing, Application need to file | |
| 7570 | 0710102063482021/1 | PRIVATE LIMITED | other provisions- IBC | 21 | in IA | 6/10/2021 |
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| | | | | INTERLOCUTORY | E-stamp misisng, | |
| | | SHALU KHANNA Vs. PARAMJEET SINGH | Application under any | APPLICATION (I.B.C)/4244(ND)20 | Welfare Fee stamp and Court Fee stamp | |
| 7571 | 0710102094372020/11 | SEHRA & ORS | other provisions- IBC | 20 | | 6/10/2021 |
| | | RAGHAV MALIK Vs. FERROUS | | COMPANY PETITION IB | | |
| | 0710100000550010/0 | INFRASTRUCTURE | 100 mm to 100 mm | (IBC)/1433(ND)201 | N | 0/40/0004 |
| 7572 | 0710102093552019/3 0710200401302016/2 | PRIVATE LIMITED PEACOCK GROUP INC | IBC under Sec 7 Application under any | COMPANY | No stamp paper Wrongly filed here | 6/10/2021 7/10/2021 |
| 7573 | | Vs. DIRECT RESOURCE | other provisions | PETITION | | |
| | 0710102050882021/3 | PNB HOUSING | Section 95(1) | COMPANIES COMPANY | Court fees and welfare | 7/10/2021 |
| 7574 | 0710102050902021/2 | FINANCE LTD. Vs. PNB HOUSING | Section 95(1) | PETITION IB COMPANY | missing Court fees and welfare | 7/10/2021 |
| | 071010200030202172 | FINANCE LTD. Vs. | occion so(1) | PETITION IB | missing | 771072021 |
| 7575 | 0710102058662021/1 | RAGHUNATH RAI KAASHVI PARASHER | Sec. 58(3) | (IBC)/374(PB)2021 COMPANY | No Index, No pagination | 7/10/2021 |
| 7576 | | Vs. SHANIVI | 333.33(4) | PETITION | , p.g | |
| 7576 | 0710102063142021/1 | J. P. ENGINEERS | Sec 60(5) | (COMPANIES INTERLOCUTORY | Page no. 5 - 11 true copy | 7/10/2021 |
| | | PRIVATE LIMITED Vs. | | APPLICATION | sign missing | |
| | | RAJASTHAN STATE INDUSTRIAL | | (I.B.C)/4327(ND)20 21 | | |
| | | DEVELOPMENT & | | | | |
| 7577 | | INVESTMENT CORPORATION | | 1 | | |
| | 0710102074472019/8 | M/S ASHWANI INFOCOM PVT LTD Vs. | IBC Under Sec 9 | COMPANY PETITION IB | Court fees missing | 7/10/2021 |
| 75-0 | | M/S SPECTACULAR | | (IBC)/868(ND)2019 | | |
| 7578 | 0710102075092020/10 | MEDIA MARKETING THREE C UNIVERSAL | IBC under Sec 7 | COMPANY | Page no. 197 - 212 true | 7/10/2021 |
| | | DEVELOPERS PRIVATE | 1 | PETITION IB | copy sign missing | |
| 7579 | | LIMITED Vs. GULSHAN HOMZ PRIVATE | | (IBC)/890(ND)2020 | | |
| | 0710102081392019/5 | RAJAN PURI Vs. VARDHMAN ESTATES | IBC under Sec 7 | COMPANY PETITION IB | Wrongly filed here | 7/10/2021 |
| | | AND DEVELOPERS | | (IBC)/1044(PB)2019 | | |
| 7580 | 0710102117612019/29 | PRIVATE LIMITED SHALINI CHOUDHARY | IBC under Sec 7 | COMPANY | True copy sign missing | 8/7/2021 |
| 7504 | | Vs. MOTHERS PRIDE | ibo unudi occ i | PETITION IB | on every page | |
| 7581 | 0710102137252019/9 | PPG ASIAN PAINTS | IBC Under Sec 9 | (IBC)/2122(ND)201 COMPANY | Wrong e-filing, need to | 7/10/2021 |
| | | PRIVATE LIMITED Vs. | | PETITION IB | file in IA | |
| | | HARSH SPECIALITY COATING PRIVATE | | (IBC)/3105(ND)201 9 | | |
| 7582 | 0710102157362019/6 | LIMITED SAMIR PRASAD | IBC Under Sec 9 | COMPANY | No index, no pagination | 7/10/2021 |
| | 5. 10 10E 107 30E0 1970 | CHETTRI Vs. | ing olider sec a | PETITION IB | index, no pagination | |
| 7583 | | ISCHOLAR EDUCATION SERVICES PRIVATE | | (IBC)/3285(ND)201 | | |
| | 0710120001442018/27 | MACQUIRE BANK | IBC Under Sec 9 | COMPANY | Wrong e-filing, | 7/10/2021 |
| | | LIMITED Vs. SHILPI CABLE TECHNOLOGIES | | PETITION IB (IBC)/64(PB)2017 | application need to file in IA | |
| 7584 | 07404202444222424 | LIMITED RISHAV RANJAN Vs. | IDOdo o | | | 7/40/2024 |
| | 0710120011432018/2 | VARDHMAN ESTATES | IBC under Sec 7 | COMPANY PETITION IB | No index, no pagination | 7/10/2021 |
| 7585 | | AND DEVELOPERS P | | (IBC)/1214(PB)2018 | | |
| , 505 | 0710200411352018/38 | M/S BARU MAL VINOD | IBC Under Sec 9 | COMPANY | Page no. 16 not clear, | 14/07/2021 |
| 7586 | | KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | PETITION IB (IBC)/846(ND)2018 | court fees and welfare missing | |
| | 0710102002622019/25 | ARGENTIUM | IBC Under Sec 9 | COMPANY | No Index, No Pagination | 7/10/2021 |
| | | INTERNATIONAL PVT LTD Vs. UTM | | PETITION IB (IBC)/248(ND)2019 | | |
| 7587 | 071010240474204044 | ENGINEERING PVT LTD | IBC Under Sec 9 | | Mrangh, filing | 0/0/2024 |
| L | 0710102104712019/12 | OPTUS LAMINATES PVT LTD Vs. | IBC Under Sec 9 | COMPANY PETITION IB | Wrongly filing | 9/9/2021 |
| 7588 | 0710102112472019/20 | SANTOSHA DECOR PVT YOGESH | IBC Under Sec 9 | (IBC)/1752(ND)201 COMPANY | Welfare fee is deficient | 7/10/2021 |
| | 0. 101021124/2019/20 | GOPALAKRISHANA | IDC Oliver Sec 9 | PETITION IB | vvenare ree is deficient | ., 10/2021 |
| | | NAYAK PROP OF M/S VINAYAKA | | (IBC)/2013(ND)201 | | |
| L | | ENTERPRISES Vs. | | | | |
| 7589 | 0710102112472019/21 | SOLO METALS YOGESH | IBC Under Sec 9 | COMPANY | Welfare fee is deficient | 7/10/2021 |
| | | GOPALAKRISHANA | | PETITION IB | 33 10 2515.611 | |
| | | NAYAK PROP OF M/S VINAYAKA | | (IBC)/2013(ND)201 9 | | |
| 7590 | | ENTERPRISES Vs. | | | | |
| 1 330 | 0710102112472019/22 | YOGESH | IBC Under Sec 9 | COMPANY | Welfare fee is deficient | 7/10/2021 |
| | | GOPALAKRISHANA NAYAK PROP OF M/S | | PETITION IB (IBC)/2013(ND)201 | | |
| | | VINAYAKA | | (IBC)/2013(ND)201 9 | | |
| 7591 | | ENTERPRISES Vs. | | | | |
| | 0710102112472019/23 | YOGESH | IBC Under Sec 9 | COMPANY | Welfare fee is deficient | 7/10/2021 |
| | | GOPALAKRISHANA NAYAK PROP OF M/S | | PETITION IB (IBC)/2013(ND)201 | | |
| | | VINAYAKA | | 9 | | |
| 7592 | | ENTERPRISES Vs. SOLO METALS | | | | |
| | 0710102117872019/15 | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM | IBC under Sec 7 | COMPANY PETITION IB | No index and pagination | 7/10/2021 |
| 7500 | | INFOTECH PRIVATE | | (IBC)/2115(ND)201 | | |
| 7593 | 0710102130352019/4 | MAYA LIMITED | Sec 60(5) | 9 COMPANY | No true copy from pg.10 | 7/10/2021 |
| | | GUPTA(LIQUIDATOR) | | APPLICATION(IBC) | to pg.19 | |
| 7594 | <u> </u> | Vs. M/S BHAVYA CROCKERY HOUSE | | /1289(ND)2019 | | |
| | 0710102149002019/6 | ASIAN GRANITO INDIA | IBC Under Sec 9 | COMPANY DETITION IB | No true copy on | 7/10/2021 |
| L | | LIMITED Vs. CITY PRIDE BUILDCON | | PETITION IB (IBC)/3001(ND)201 | annexures | |
| 7595 | 0710102061392019/10 | PRIVATE LIMITED PUNJAB NATIONAL | IBC under Sec 7 | 9 COMPANY | Wrongly filed here | 7/10/2021 |
| 7500 | | BANK Vs. DHIR | ibo unudi occ i | PETITION IB | Triongly med nere | |
| 7596 | 0710102061392019/9 | GLOBAL INDUSTRIA PUNJAB NATIONAL | IBC under Sec 7 | (IBC)/699(ND)2019 COMPANY | Alignment Not done | 7/10/2021 |
| 7507 | | BANK Vs. DHIR | | PETITION IB | properly, Notary missing | |
| 7597 | 0710102066122020/20 | SANDEEP KR BHATT | Sec 60(5) | (IBC)/699(ND)2019 INTERLOCUTORY | in E-stamp File Documents | 7/10/2021 |
| 7500 | | Vs. PROACTIVE PLAST | | APPLICATION | separately | |
| 7598 | 1 | PVT LTD | | (I.B.C)/2782(ND)20 | | l |

| | 0710102066122020/21 | SANDEEP KR BHATT Vs. PROACTIVE PLAST | Sec 60(5) | INTERLOCUTORY APPLICATION | File documents separately | 7/10/2021 |
|------|----------------------|--|-----------------------------------|-----------------------------------|--|------------|
| 7599 | 0710200412592017/60 | PVT LTD DEEPAK KHANNA Vs. | IBC under Sec 7 | (I.B.C)/2782(ND)20 COMPANY | Memo of parties Filed | 6/10/2021 |
| | | EARTH INFRFASTRUCTURES | | PETITION IB (IBC)/401(ND)2017 | twice | |
| 7600 | | LTD. KKALPANA | IBC Under Sec 9 | COMPANY | No index, no pagination | 7/10/2021 |
| 7601 | | INDUSTRIES (INDIA) LIMITED Vs. CMI | | PETITION IB (IBC)/339(ND)2021 | | |
| | | ASHMEET SINGH BHATIA Vs. THREE C | Sec 60(5) | INTERLOCUTORY APPLICATION | Page no. 163, 164, 170 - 177, 183 - 185, 189 - 191 | 7/10/2021 |
| 7602 | | UNIVERSAL DEVELOPERS PRIVATE | 100111110111 | (I.B.C)/1195(ND)20 21 | pages not clear | |
| | 0710102036862020/3 | FDS MANAGEMENT SERVICES PRIVATE | IBC Under Sec 10 | COMPANY PETITION IB | Wrongly filed here | 6/10/2021 |
| 7000 | | LIMITED Vs. OMAR INTERNATIONAL | | (IBC)/1085(PB)2020 | | |
| 7603 | 0710102037572021/2 | PRIVATE LIMITED SHAILESH DAYAL Vs. | Sec 60(5) | INTERLOCUTORY | Not Properly filed | 3/9/2021 |
| 7604 | | BHARTI MITTAL | 0050(4) | APPLICATION (I.B.C)/2678(ND)20 | Day O.A.L. attack | 0/40/0004 |
| | 0710102038812021/2 | HEADLINES247 MEDIA NETWORK PRIVATE | Sec 252 (1) | COMPANY APPEAL(COMPANI | Page 8 Advertisement Clip according to PDF | 6/10/2021 |
| 7605 | | LIMITED Vs. THE REGISTRAR OF | | ES ACT)/118(ND)2021 | wrongly filed in Hindi;it should be in English | |
| | 0710102049842021/2 | PNB HOUSING | IBC under Sec 7 | COMPANY | Welfare Fee stamp and | 6/10/2021 |
| 7000 | | FINANCE LTD. Vs. PINNACLE HOUSING | | PETITION IB (IBC)/407(ND)2021 | Court Fee stamp misisng in Vakalatnama | |
| 7606 | | PRIVATE LIMITED BURLINGTON FINANCE | IBC under Sec 7 | COMPANY | Wrong e-filing, | 7/10/2021 |
| 7607 | | LIMITED Vs. ASIAN HOTELS (NORTH) | | PETITION IB (IBC)/553(ND)2021 | application need to file in IA | |
| | 0710102056532021/1 | FLORA DISTRIBUTORS | Sec. 230-232 - Second | CP(AA) MERGER | True copy sign missing | 7/10/2021 |
| 7608 | | PRIVATE LIMITED Vs. PRECIOUS | Motion | AND AMALGAMATION(| on every page | |
| | 0710102057722021/1 | ASHOK KUMAR MALIK | Sec 60(5) | INTERLOCUTORY | Wrong e-filing, | 7/10/2021 |
| 7609 | 0710102062682021/5 | Vs. JBK DEVELOPERS PVT. LTD. STATE BANK OF INDIA | Section 95/4) | APPLICATION (I.B.C)/3646(ND)20 | application need to file | 29/09/2021 |
| | 0, 10 102002002021/5 | Vs. JAYA SINGH | Section 95(1) | COMPANY PETITION IB | Page no. 1 - 8 sign missing, True copy sign | 29/03/2027 |
| | | | | (IBC)/509(PB)2021 | missing on every page | |
| 7610 | | | | | | |
| | 0710102065052021/2 | ARGENTIUM | Rule 11 of NCLT, 2016 | INTERLOCUTORY | Page no. 32, 52, 55 not | 29/09/2021 |
| | | INTERNATIONAL PVT LTD Vs. UTM | | APPLICATION (I.B.C)/4081(ND)20 | clear, Page no. 33, 60, 61, 62 page cut, Page no. | |
| | | ENGINEERING PVT LTD | | 21 | 33 - 34 need type copy, | |
| | | | | | | |
| 7611 | 0710102065052021/4 | ARGENTIUM | Rule 11 of NCLT, 2016 | INTERLOCUTORY | Wrong e-filing, need to | 7/10/2021 |
| | 071010200303202174 | INTERNATIONAL PVT LTD Vs. UTM | Rule 11 of NCL1, 2010 | APPLICATION (I.B.C)/4081(ND)20 | file in IA | 7710/2021 |
| 7612 | 0710102068472021/1 | ENGINEERING PVT LTD RAKESH KUMAR Vs. | Sec 60(5) | 21 INTERLOCUTORY | Wrong pagination in | 7/10/2021 |
| 7613 | | OLIVER ENGINEERING PRIVATE LIMITED | 555 55(0) | APPLICATION (I.B.C)/4341(ND)20 | document | |
| | 0710102072942020/5 | QUICKCALLS PVT. LTD. Vs. | Sub-section (I) of section 230 | | Stamp paper missing | 7/10/2021 |
| 7614 | | M/S. SGR TOWNSHIP | Sec. 241(1) | AMALGAMATION(COMPANY | Pages 537 to 552 | 3/9/2021 |
| | | PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD. | , | PETITION (COMPANIES | according to PDF Not Clear in Vol 3, Pages | |
| | | | | ACT)/131(PB)2019 | 562, 567, 571 to 574 according to PDF Not | |
| | | | | | clear in Vol 4, True Copy sign missing in Pages | |
| | | | | | 658 to 684 according to PDF in Vol 4, Pages 663, | |
| | | | | | 669, 674, 679, 685 | |
| | | | | | according to PDF are Blank in Vol 4, True | |
| | | | | | Copy sign missing in Pages 894 to 906 | |
| | | | | | according to PDF in Vol 5, True Copy sign | |
| | | | | | missing in Pages 962 to 1019 according to PDF | |
| | | | | | in Vol 6, Page 1093 and 1127 according to PDF | |
| | | | | | Not clear in Vol 7, Stamp paper Not clear in Vol 7, | |
| | | | | | Welfare Fee stamp and Court Fee stamp | |
| | | | | | missing in Vakalatnama | |
| | | | | | | |
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| 7615 | 0710102018362021/1 | K N TRADERS PRIVATE | Sec 252 (3) | COMPANY | E-stamp missing | 7/10/2021 |
| | | LIMITED Vs. REGISTRAR OF | 202 (0) | APPEAL(COMPANI ES | _ stamp imasily | |
| 7616 | | COMPANIES NCT OF CAPITAL FINANCE AND | IBC under Sec 7 | ACT)/71(ND)2021 COMPANY | E-stamp missing | 7/10/2021 |
| | | INVESTMENTS LLP Vs. SHRI KRISHNA | | PETITION IB (IBC)/227(ND)2021 | ,p | |
| 7617 | 0710102023692021/2 | PRASADAM LIMITED PRADEEP KUMAR | Sec 60(5) | INTERLOCUTORY | Court Fee stamp | 7/10/2021 |
| 7618 | | LAKHANI Vs. CHUNILAL T. MEHTA | 5(5) | APPLICATION (I.B.C)/1536(ND)20 | missing in Vakalatnama | |
| | 0710102037412021/4 | SUNRAYS POWER SOLUTIONS PRIVATE | IBC Under Sec 9 | COMPANY PETITION IB | No index and paging | 7/10/2021 |
| | | LIMITED. Vs. VENTO POWER AND ENERGY | | (IBC)/372(ND)2021 | | |
| 7619 | 0710102037432021/3 | LIMITED SUNRAYS POWER | IBC Under Sec 9 | COMPANY | No index and paging | 7/10/2021 |
| | | SOLUTIONS PRIVATE LIMITED. Vs. ESSEL | | PETITION IB (IBC)/373(ND)2021 | maox una paymy | |
| | i | | | (3), 51 5(112)2021 | 1 | 1 |
| 7620 | | GREEN ENERGY PRIVATE LIMITED | | | | |

| 7621 | 0710102055962021/1 | KOTAK MAHINDRA BANK LIMITED Vs. CMI | IBC under Sec 7 | COMPANY PETITION IB | No index | 7/10/2021 |
|------|---------------------|--|---|---|---|------------|
| 7621 | 0710102056182021/5 | LIMITED M/S TEESTA VELLEY POWER TRANSMISSION LTD. VS. ABIR | Sec 60(5) | (IBC)/481(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)20 | No index and no paging | 7/10/2021 |
| 7622 | | INFRASTRUCTURE PVT. | | 21 | | |
| 7623 | 0710102060832021/1 | DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & | IBC under Sec 7 | COMPANY PETITION IB (IBC)/472(ND)2021 | Wrongly file | 7/10/2021 |
| 7025 | 0710102080062020/23 | RESEARCH MCR SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | True copy and sign should be on every page and one volume should not exceed 230 pages. | 7/10/2021 |
| 7624 | 0710102090512020/2 | ROSHITA ANEJA Vs. LORDS CREATIVE | Sec 60(5),Sec 60(5) | INTERLOCUTORY APPLICATION | Wrongly file | 7/10/2021 |
| 7625 | | INFRA SOLUTION PVT. | | (I.B.C)/4618(ND)20 | | |
| | 0710102034432021/2 | GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF | Sec 252 (1) | COMPANY APPEAL(COMPANI ES | No index , No pagination, proof of service missing | 7/10/2021 |
| 7626 | 0710102117642020/3 | COMPANIES NEW SUNILA CHHABRA Vs. | IBC Under Sec 9 | ACT)/94(ND)2021 COMPANY | Welfare Fee stamp | 2/9/2021 |
| 7627 | | AGL TELEVENTURES PRIVATE LIMITED | | PETITION IB (IBC)/1136(ND)202 | missing in Vakalatnama | |
| | 0710102073992020/2 | MAYA GUPTA VS. PRAVESH TALWAR | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)20 20 | Wrong e-filing, application need to file in IA, File documents separately | 29/09/2021 |
| 7628 | 0710102075182019/14 | S.A. CONSULTANTS & | IBC Under Sec 9 | COMPANY | Page no. 31 not clear, | 7/10/2021 |
| 7629 | | FORWARDERS PRIVATE LIMITED Vs. | | PETITION IB (IBC)/867(PB)2019 | Court fees and welfare missing | |
| 7023 | 0710102077772020/4 | CARGO PLANNERS KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/892(ND)2020 | Affidavit not notarized, Page no. 6,7 page dim, Rs 25 welfare and Rs 3 court fees missing on vakalatnama | 7/10/2021 |
| 7630 | 07404000750004040 | AMEDICAN EXPRESS | IDO do 7 | COMPANY | IC. II. D. Cl. D | 7/10/2021 |
| 7024 | 0710102087562019/12 | AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION | IBC under Sec 7 | PETITION IB (IBC)/1232(ND)201 | Kindly Refile Due to Some Technical Issue Documents are Not | 7/10/2021 |
| 7631 | 0710102107412020/1 | SOLUTIONS LIMITED JINDAL STEEL IMPEX Vs. ALLIANCE | Sec 60(5) | 9 INTERLOCUTORY APPLICATION | showing Wrong e-filing, application need to file | 7/10/2021 |
| 7632 | 0710102107412020/2 | JINDAL STEEL IMPEX | Sec 60(5) | (I.B.C)/5024(ND)20 INTERLOCUTORY | in IA Wrong e-filing, | 7/10/2021 |
| 7633 | 0710102109622020/3 | Vs. ALLIANCE INTEGRATED MUKESH GUPTA Vs. | Sec 66(1) | APPLICATION (I.B.C)/5024(ND)20 INTERLOCUTORY | application need to file in IA More than 200 pages in | 7/10/2021 |
| | | PARESH RASTOGI | | APPLICATION (I.B.C)/38(ND)2021 | single volume, Affidavit not notarized, Page 29, 30, 32, 59, 60, 143 - 150, 164 Pages not clear, Page no. 126 translation copy missing | |
| 7634 | 0710102113952019/9 | SURESH YADAV Vs. S | IBC Under Sec 9 | COMPANY | Page no. 32 - 50 , 60 - 72 | 7/10/2021 |
| | | P CONTRACTS PVT. LTD. | | PETITION IB (IBC)/2004(ND)201 9 | , 75 - 101 not clear, Proof of service missing | |
| 7635 | 0710102013512019/6 | ORIENTAL BANK OF COMMERCE Vs. | IBC under Sec 7 | COMPANY PETITION IB | Fee stamp missing in | 7/10/2021 |
| 7636 | | SIDHARTHA BUILDHOME PRIVATE | | (IBC)/717(ND)2019 | Vakalatnama | |
| | 0710102025372020/8 | MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/686(ND)2020 | Notary missing in E- stamp, E-stamp and Affidavit date are not matching | 7/10/2021 |
| 7637 | 0710102025642020/9 | NUVISION (DELHI) | IBC under Sec 7 | COMPANY | E-stamp and Affidavit | 7/10/2021 |
| | | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | | PETITION IB (IBC)/651(ND)2020 | date are not matching, Page 24 according to PDF Not clear | |
| 7638 | | | | | | |
| 7639 | 0710102027432021/4 | AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/239(ND)2021 | True copy should be on every page | |
| | 0710102033512020/6 | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)20 | No index | 7/10/2021 |
| 7640 | | PRIVATE LIMITED | | (I.B.C)/1996(ND)20 20 | | |

| | 0710102020142020/3 | SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/539(ND)2020 | | No documents available, please refile the documents | 7/10/2021 |
|------|--------------------|---|---|---|--|-----------------------|---|------------|
| 7641 | | | | | | | | |
| 7642 | 0710102003112020/3 | SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/341(ND)2020 | | No stamp paper, No true copy from pg.22 to pg.17 | |
| 7643 | 0710200418512018/6 | INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANI ES ACT)/683(ND)2018 | | Page 6 Newspaper clip according to PDF is in Hindi;it should be in English | 7/10/2021 |
| 7644 | 710102070842021 | MIRARI INTERNATIONAL PRIVATE LIMITED VS | CA(A) Merger and Amalgamation(Compani es Act) | Sub-section (I) of section 230 | | ASHOK | Master index missed, | 30/09/2021 |
| 7044 | 710102070672021 | PRIVATE LIMITED VS PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS. | | Rule16(d),NCLT Rules,2016 | | Chandhiok&maha jan | Main case no. missed on cover page, proof of servic not matched according to memeo of parties | 30/09/2021 |
| 7645 | 710102066332021 | RKSK STEEL INDIA PVT | | IBC Under Sec 9 | | | | |
| 7646 | 710102066332021 | LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SAMANT | supporting affidavit missed with 10rs non judicial estamp paper | 14/09/2021 |
| 7647 | 710102071342021 | RP INDIA FOODS PVT LTD VS FOOD PROCESSING EQUIPMENT PVT LTD | CA(A) Merger and Amalgamation(Compani es Act) | Sub-section (I) of section 230 | | SAMANT | Memo of parties/brief synopsis/list of dates & events missed,pages not clear 34,36,49,257,269,E stamp &affidavit not notrize from page no.82,83, welfare and court fees missed in vakaltnama, divide volume after 200 pages and make separate index | 30/09/2021 |
| | 710102021732021 | AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Chaitanyashil | pagination blur & pages Blur All pages not correct/page miss- 204,210,213,234,235,263, 266/etc | 17/03/2021 |
| 7649 | 710102022542021 | MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE | Company Petition IB (IBC) | IBC Under Sec 9 | | Ritesh Khare | Notary back date/Power of Attorney & E stamp not verrified etc | 19/03/2021 |
| 7650 | 710102041432021 | LIMITED ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS | Company Petition IB (IBC) | IBC Under Sec 9 | | PARICHAY SAXENA | Incomplete documents/etc please contract to Registry/Please call this no-011-24363846 | 16/06/2021 |
| 7651 | 710102065072021 | MANISH SAINI VS M/S EKRASA HOSPITALITY | Company Petition (Companies Act) | Sec. 241(1) | | Shivam | section 242 fees missed | 9/9/2021 |
| | 710102060992021 | PRIVATE LIMITED BANK OF BARODA VS MAGNUM VENTURES | Company Petition IB (IBC) | IBC under Sec 7 | | Asiya Khan | volume -3. double page numbering not allowed | 26/08/2021 |
| | 710102070632021 | LIMITED INDIABULLS VS EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2694(ND)201 9 | Pranav Gupta | section wrong please choose rule-49 or Application under any other provisions- IBC | 29/09/2021 |
| 7653 | 710102071232021 | SANJAY KUMAR JHA | interiocutory Application | Sec 60(5) | COMPANY | KIGI VAV | case type wron - | 30/09/2024 |
| 7654 | 710102071482021 | VS PARAGON HOSPITALITY PVT LTD PRIVY REALTY VENTURES LLP VS NARENDER KUMAR SHARMA | (I.B.C) | Sec 60(5) | PETITION IB (IBC)/547/ND)/2019 COMPANY PETITION IB (IBC)/1397(PB)/2019 | Dhruv Gupta | 38,44,47-49,52-53,58- 59,65,68,73,77,98,103,125 1,128,144,146,161- 164,167-168 not clear page and main case not mention and page number 1-2 not mention in index | 1/10/2021 |
| 7655 | 710102071992021 | BRAHM DATT VERMA | B | Rule 11 of NCLT, 2016 | COMPANY | DD AUS: | wrong section (need to | 0/40/0004 |
| 7656 | 1 10 1020/ 1332021 | VS METENERE LIMITED | Review Application (IBC) | NOL1, 2010 | PETITION IB | BRAHM | file IA) | 2/10/2021 |

| 7657 | 710102072162021 | JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2722(ND)201 9 | ANUJ KUMAR SINHA | 18,20,21,23,25 cut page and case type wrong | 4/10/2021 |
|--------------|-----------------|--|--|--|---|---------------------------|--|------------|
| 7658 | 710102072222021 | MOHD. IRFAN SIDDIQUI | Interlocutory Application (I.B.C) | Sec 60(5) | | Dhrubajit Saikia | main case not link | 4/10/2021 |
| 7659 | 710102072252021 | VIKAS GARG VS SURESH KALRA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Vishal | due payment for section 43 | 4/10/2021 |
| | 710102072322021 | SUNIL KUMAR AGRAWAL VS RANDHIR | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB | IRP SUNIL KUMAR AGRA | section wrong | 4/10/2021 |
| 7660 7661 | 710102072352021 | SINGH TOMAR KAILASH ASSOCIATES VS VINEET AGGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/136(ND)2019 COMPANY PETITION IB (IBC)/2552(ND)201 9 | RAKESH KUMAR | 75-86,90-99,105-106 not clear page volume break after 200page | 4/10/2021 |
| | 710102072312021 | PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT- TEL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/899(ND)2020 | Shashank Agarwal | stamp paper missing | 4/10/2021 |
| | 710102072412021 | NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/472(ND)2021 | Simarpal Singh Sawhney | stamp paper missing and date notary missing in affidavit | 5/10/2021 |
| 7664 | 710102072382021 | KAMAL AGARWAL VS UTKARSH JAIN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | KAMAL AGARWAL | due payment other section | 4/10/2021 |
| 7665 | 710102072492021 | RAGAHV MALIK VS FERROUS INFRASTRUCTURE | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1433(ND)201 | Namitha Mathews | | 5/10/2021 |
| 7666 | 710102072562021 | PVT.LTD. ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD. | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/138(ND)2021 | Anant | document not show technical error kindly refile | 5/10/2021 |
| 7667 | 710102072602021 | SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/965(PB)2020 | Siddharth Batra | section wrong and stamp paper missing | 5/10/2021 |
| 7668 | 710102053182021 | COMMERCIAL TAXES DEPARTMENT VS | Interlocutory Application (I.B.C) | Sec 42,Sec 42 | COMPANY PETITION IB (IBC)/712(ND)2019 | Vidhan | case type wrong()company appeal in IBC , and wrong section | 29/07/2021 |
| | 710102066352021 | PANIHATI WELFARE ASSOCIATION OF DEPRIVED PEOPLE VS M/S. ALCHEMIST TOWNSHIP INDIA LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1082(PB)2018 | PARTHA SIL | Authority on behalf of the Association not filed and Appropriate Affidavit not filed. | 14/09/2021 |
| 7670 | 710102072512021 | ROOP SINGH VS R.R. SHEETGRAH PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION IB (IBC)/1116(ND)201 | RAKESH KUMAR | wrong file | 5/10/2021 |
| | 710102072522021 | PRIVY CAPITAL VS NARENDER KUMAR SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Dhruv Gupta | pg-161,163,165,167,168- 171,173,175,176,185,189, 191,219- 223,243,249,253,,255,257, 259,261,263,279-283 not clear,pg-348 missed,pg- 349 and 350 wrong arrange | 5/10/2021 |
| 7672 | 710102072532021 | GODREJ & BOYCE MANUFACTURING CO. LTD. VS NAYATI HEALTH CARE RESEARCH NCR PVT | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/226(ND)2019 | SUMIT KUMAR BATRA | case type wrong | 5/10/2021 |
| 7673 | 710102033802021 | PANKAJ NARANG VS NAYATI HEALTH CARE RESEARCH NGR PVT. LTD. | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/246(ND)2019 | PANKAJ NARANG | due payment for section 31 you can write read with section 31 stamp paper missed due payment for section 31 you can write read with section 31 stamp paper missed | 5/5/2021 |
| 7674 | 710102072582021 | SUNIL KUMAR VS ANIL TAYAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | Akul Mehandru | 9-11 ,15-21 not clear page | 5/10/2021 |
| 7675 | 710102072572021 | VOLGA ESTATES PRIVATE LIMITED VS NK SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Aditya Nayyar | technical error kindly refile | 5/10/2021 |
| 7676 | 710102072732021 | SUMAN CHADHA VS NILESH SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | | Tavish | 59-64 not clear pge and main case not link | 6/10/2021 |
| 7677 | 710102072742021 | SOMESH ARORA VS SOMESH ARORA | Interlocutory Application (I.B.C) | other provisions- IBC | COMPANY PETITION IB | Atul Kumar | only proof service upload application | 6/10/2021 |
| 7678 | 710102072752021 | RAJIV KAPUR VS SOMESH ARORA | | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/788(ND)2019 | ANGAD MEHTA | Wrong section(index section not mtach with the file section) | 6/10/2021 |
| 7679 | 710102072782021 | SARVESH KASHYAP LIQUIDATOR VS SOMESH ARORA | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation. 2016 | COMPANY PETITION IB (IBC)/35(ND)2017 | Sameer | 20-21 not clear page | 6/10/2021 |
| 7680 | 710102072822021 | AJAY GYANCHAND JAIN VS OMEGA BRIGHT STEELS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/300(PB)2020 | Niranjan | only service upload and application missing | 6/10/2021 |
| | | | | | | | | |

| 7681 | 710102040252021 | CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | Digvi | section wrong main case not linked | 12/6/2021 |
|--------------|--------------------|--|--|--|--|----------------------------|--|------------|
| 7682 | 710102072902021 | SUMIT BHARANA VS DIRECTORATE OF TOWN AND COUNTRY | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1083(PB)2018 | Vaibhav Manu Srivastava | 86,92,93,96,97,98,100- 108 not clear page | 6/10/2021 |
| | 710102073102021 | PLANNING HARYANA LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS | Interlocutory Application (I.B.C) | Application under any other provisions- | COMPANY PETITION IB | Divyakant Lahoti | wrong main case number | 7/10/2021 |
| 7683 | 710102073212021 | ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH | | IBC.Rule 11 of NCLT. Application under any other provisions- IBC | (IBC)/656(ND)2020 | Rajneesh Singhvi | wrong section and case type wrong | 7/10/2021 |
| 7684 | 710102073202021 | SINGHVI VS MR. ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH | | Application under any other provisions- IBC | | Rajneesh Singhvi | wrong section and case type wrong | 7/10/2021 |
| 7685 7686 | 710102073252021 | SINGHVI VS MR. FEDERATION OF HOTELS AND RESTAURANT | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES | Sameer Parekh | As per your request your is in under defect. | 7/10/2021 |
| 7687 | 710102073602021 | ASSOCIATIONS OF INDIAN BANK VS NAVEEN KUMAR JAIN | Company Appeal (IBC) | Sec 42 | ACT)/437(PB)2018 | SHIVAM SHARMA17 | Main case not link/Merge into one pdf/Wrong section choose in soft copy/Pages not clear/Valkalatnama/etc | 8/10/2021 |
| | 710102056122021 | GULSHAN GABA VS SUBHAS KUMAR KUNDRA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/622(ND)2018 | Gulshan Gaba | due payment 17 or you can write as read with E- stamp paper missed Pg- 5,6 | 10/8/2021 |
| 7689 | 710102071942021 | EICHER POLARIS PRIVATE LIMITED VS ERA INFRA ENGINEERING LIMITED | | IBC Section 59 | | | page:1030, 1054, 1065- 1067, 1437-1501,1521- 1522, 1708, 2132, 2167, 2237,2268, 2270, 2299, 2317, 233, 2332, 2337, 2344, 2350, 2356, 2359, 2363, 2375, 2376, 2391, 2394, 2404, 2419, 2457, 2466, 2481-2482, 2520, 2524, 2527, 2554, 2568, 2576, 2600, 2605, 2614, 2661, 2679-2680, 2711, 2715, 2724, 2727, 2730, 2735, 3863-3890, 3901- 3908, 3925, 3922-3959, | 2/10/2021 |
| 7690 | 710102072692021 | DHARAM CHAND DWARKA DAS AGARWAL VS BHAVYA CREATORS PVT. LTD. | | IBC Under Sec 9 | | Manas Shukla | Please delete extra volume/Page not clear- 42,43,45,52,53,95B/Vakal atnama | 6/10/2021 |
| 7691 | 710102068892021 | SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions Application under any | | Vivek Sharma | | 23/09/2021 |
| 7692 | 0710102059732021/1 | CJ INFRASTRUCTURE PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(| | case type wrong | 7/10/2021 |
| 7693 | 0710102064892021/1 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE | | Rule 11 of NCLT | INTERLOCATORY APPLICATION(CO MPANIES | | Wrongly filed here | 7/10/2021 |
| 7694 | 0710102078242020/2 | ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/908(ND)2020 | | Wrong e-filing, need to file in IA | 8/10/2021 |
| 7695 | 0710102101532020/2 | JINDAL STEEL IMPEX Vs. OLIVER ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1036(ND)202 0 | | Stamp paper missing, Page no. 13 - 27 true copy sign missing, court fees and welfare missing on vakalatnama | 8/10/2021 |

| 7696 | 0710102101692020/3 | JINDAL STEEL CORPORATION HUF VS. OLIVER ENGINEERING PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1037(ND)202 0 | Stamp paper missing, Page no. 17 - 33 true copy sign missing, court fees and welfare missing on vakalatnama | 8/10/2021 |
|------|---------------------|---|--|--|--|-----------|
| | 0710102101712020/4 | JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1073(ND)202 | Court fees missing on vakalatnama | 8/10/2021 |
| | 0710102113952019/10 | SURESH YADAV Vs. S P CONTRACTS PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2004(ND)201 | Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear, Proof of service missing | 8/10/2021 |
| | 0710102113952019/11 | SURESH YADAV Vs. S P CONTRACTS PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2004(ND)201 9 | Affidavit not notarized, Page no. 4 - 23 true copy sign missing | 8/10/2021 |
| 7700 | 0710102117242020/7 | KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1122(ND)202 | Wrong e-filing, application need to file in IA | 8/10/2021 |
| | 0710102012762020/5 | SHRI Vs. M/S VINAYAK WIRE PRODUCTS | Sec 60(5) | COMPANY APPLICATION(IBC) | Index missing | 8/10/2021 |
| 7701 | 0710102025512021/4 | PRIVATE LIMITED LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH | Sec 60(5) | /957(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)20 21 | No index | 7/10/2021 |
| | 0710102028682021/4 | RESOLUTION ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED | Rule 11 of NCLT | COMPANY APPLICATION(CO MPANIES | Technical error, Kindly refile documents not opened | 7/10/2021 |
| | 0710102028982018/27 | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1700(ND)201 8 | No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is not available | 7/10/2021 |
| | 0710102007192021/4 | ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF | Sub-Section (1) 0f Section 66. | COMPANY PETITION (COMPANIES ACT)/44(ND)2021 | Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign missing on every page | 8/10/2021 |
| | 0710102071062021/1 | AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED | Section 340 | COMPANY APPLICATION(CO MPANIES ACT)/461(ND)2021 | Wrong e-filing, application need to file in IA, file the documents separately | 8/10/2021 |
| 7706 | 0710200400532011/3 | MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/99(ND)2011 | Wrong e-filing, file the documents with order copy issued by the court for uploading the document, put the order before the index in every volume. | 8/10/2021 |
| 7708 | 0710102722542018/21 | DENA BANK Vs. RATHI SUPER STEEL | IBC under Sec 7 | COMPANY PETITION IB | Wrongly file | 8/10/2021 |
| 7709 | 0710200411282017/28 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2017 | Wrongly Filed here | 8/10/2021 |
| 7710 | 0710200431502018/13 | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1022(ND)201 8 | Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130,132,134 according to PDF are in Hindi;it should be in English | 8/10/2021 |
| | 0710102002732020/17 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | Sub-Title in Page 1 according to PDF Not in Bold, E-stamp msising, P.O.S missing | 8/10/2021 |
| | 0710102009162020/5 | MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP | IBC under Sec 7 | COMPANY PETITION IB (IBC)/373(ND)2020 | Pages 26 & Damp; 27 and 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama | 8/10/2021 |
| 7712 | | | | | | |

| | 0710102009162020/6 | MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP | IBC under Sec 7 | COMPANY PETITION IB (IBC)/373(ND)2020 | Pages 16, 24, 26 & Description of the second | 8/10/2021 |
|------|---------------------|---|---|--|---|------------|
| 7713 | | SURESH CHANDRA | | | | |
| | 0710102010712021/8 | AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION | Application under any other provisions- IBC | REVIEW APPLICATION (IBC)/1(PB)2021 | Welfare fee stamp and COurt Fee stamp missing in Vakalatnama | 8/10/2021 |
| 7714 | 0740402440042040/0 | PROFESSIONAL ABHINAV MUKERJI Vs. | IDC under See 7 | COMPANY | Wrong e-filing, | 8/40/2024 |
| 7715 | 0710102118642019/8 | PALM DEVELOPERS PVT LTD | IBC under Sec 7 | PETITION IB (IBC)/2197(ND)201 | application need to file in IA | 8/10/2021 |
| | 0710102166692019/5 | UMESH GARG Vs. BANK OF BARODA | Sec 60(5) | COMPANY APPLICATION(IBC) /2861(PB)2019 | No pagination on stamp paper, stamp paper not mention in index | 8/10/2021 |
| 7716 | 0740200442022047/40 | S.E. INVESTMENTS LTD. Vs. M/S SONI | IBC under Sec 7 | COMPANY | Wrong e-filing, | 8/10/2021 |
| 7717 | 0710200412022017/19 | REALTORS PVT. LTD. | IDC under Sec / | PETITION IB (IBC)/609(ND)2017 | application need to file in IA | 0/ 10/2021 |
| 7718 | 0710200412022017/20 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/609(ND)2017 | Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application | 8/10/2021 |
| 7719 | 0710200412022017/21 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/609(ND)2017 | Wrong e-filing, application need to file in IA order documents is not availbale, please put the order copy before index of the application | 8/10/2021 |
| | 0710200412022017/22 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/609(ND)2017 | Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application | 8/10/2021 |
| 7721 | 0710200702692018/41 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/418(ND)2018 | P.O.S missing | 8/10/2021 |
| | 0710200702692018/42 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/418(ND)2018 | P.O.S missing | 8/10/2021 |
| 7722 | 0710102021942021/2 | CORPORATION LTD AKHIL AHUJA Vs. INDIA RAILWAY CATERING AND TOURISM CORPORATION LTD. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1488(ND)20 21 | Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama | 8/10/2021 |
| | 0710102063802021/2 | RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)20 | DONE BYMISTAKE | 8/10/2021 |
| | 0710200412022017/18 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/609(ND)2017 | E-stamp missing, Application wrongly filed here | 8/10/2021 |
| | 0710102022312021/2 | AKHIL AHUJA Vs. SANDIP GHOSH | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)20 21 | Index missing, Court Fee stamp Not clear, Welfare Fee stamp missing | 8/10/2021 |
| | 0710102022442021/1 | AAR AAR TECHNOPLAST PVT LTD Vs. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)20 | Wrongly filed | 8/10/2021 |
| 1121 | I | LID VS. | | (I.B.C)/1510(ND)20 | 1 | <u> </u> |

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| | 0710102016232020/5 | MR. DALIP NARINDER VS. M/S M.K. PRINTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/550(ND)2020 | | Page Nos not Mentioned in the Index, E-stamp msisng, Page Nos are not there, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama | 8/10/2021 |
| 7728 7729 | 710102065692021 | RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD. | Company Petition IB (IBC) | IBC Section 59 | | ISWAR | brief of synopsis MISSED, | 12/9/2021 |
| | 710102071562021 | VESILOT EXPORTS LIMITED VS ORIENTAL | CA(A) Merger and Amalgamation(Compani | Sec. 230-232, Sec 234 | | GOVIND RISHI | Company master data missed | 1/10/2021 |
| 7730 | 710102071912021 | BANK OF COMMERCE SRC REALTORS PVT .LTD VS GANGA | es Act) | Sec. 241(1) | | | IIIISGU | |
| | | KABERI | Company Petition (Companies Act) | | | RANJANA ROY GAWAI | Section 242 fess missed,page no. not mentioned in index,page no. 61 repeated,pages not clear 73 to 85,139 to 142,true copy sign missed in annexuress, vakaltnama missed, proof of sevice missed | 2/10/2021 |
| 7731 | 710102014472021 | M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. | Company Petition (Companies Act) | Sec 252 (1) | | S N PANDEY | Pages not clear 53,54, wrong case type select | 18/02/2021 |
| 7732 | 710102024892021 | LTD. VS ROC DELHI ANGAD DEEP SINGH VS REGISTAR OF COMPANIES NEW | Company Appeal(Companies Act) | Sec 252 (3) | | JEETAM | Upload only final petition | 27/03/2021 |
| 7733 | 710102073342021 | DELHI & HARYANA PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | RAJARSHI BANERJEE | Volume wise index/Volume will be divided after 200 page/page not c lear- 100,102,104,109,113,115, 118,124,130,139,141,183, 193,195,197,206-226/etc | 7/10/2021 |
| 7734 | 710102073722021 | POWER2SME PVT LTD VS MOHINDER AGARWAL | Company Petition IB (IBC) | Section 95(1) | | Pankaj Bhagat | proof of service missed | 8/10/2021 |
| | 710102073962021 | YES BANK LIMITED VS TULIP STAR HOTELS | Transfer Petition (IBC) | Application under any other provisions- IBC | | SUKANYA BHAUMIK | Wrong section | 9/10/2021 |
| 7737 | 710102074042021 | CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP | Company Appeal(Companies Act) | Application under any other provisions | | PRAVEEN SEHRAWAT | case type wrong and income tax service missing | 9/10/2021 |
| | 710102065652021 | STAR HOTELS BGM TELECOMMUNICATION S PRIVATE LIMITED VS BGM TELECOMMUNICATION S PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/998(ND)2020 | ABHISHEK VIKRAM | Pg-161-165 ,213-226, 271-274,276-278 not clear page please call us and visit nclt for your file objection | 12/9/2021 |
| 7739 | 710102066202021 | MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD. | Company Application(Companies Act) | | COMPANY PETITION (COMPANIES | Ramni Taneja | stamp paper not notarized and affidavit back date | 14/09/2021 |
| 7740 | 710102021982021 | MUKESH GUPTA VS MECAMIDI HPP INDIA PRIVATE LTD. | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/1022(ND)201 8 | ABHISHEK | Wrong section chosen/ Proof of service missing vakalatnama missed Page-44,45,46 | 17/03/2021 |
| | 710102072552021 | OMKAR NATH MITTAL VS NARENDER KUMAR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | Aditya Nayyar | 38,43,45,47,106,495- 497,500-505 not clear | 5/10/2021 |
| 7741 7742 | 710102072622021 | SHARMA FIITJEE LIMITED VS ABHISHEK GUPTA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IBC)/1397(PB)2019 COMPANY PETITION IB | Manisha | page technical error please refile | 6/10/2021 |
| 7743 | 710102072922021 | PRIVY VALUE REALTY PRIVATE LIMITED VS NARENDER KUMAR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Dhruv Gupta | 41,45,49,57,71,75,79,83,8 7,89,95,103,111,115,117,1 19,131,137,141,149,406,4 | 6/10/2021 |
| | 710102073022021 | SHARMA MS. MAYA GUPTA VS GIRISH BHATIA | Interlocutory Application (I.B.C) | Sec 50(1) | COMPANY PETITION IB | ABHISHEK | 15 not clear page 56-91 not clear page | 7/10/2021 |
| 7745 | 710102073012021 | MS. MAYA GUPTA VS GIRISH BHATIA | Interlocutory Application (I.B.C) | | COMPANY PETITION IB | ABHISHEK | 63-98 not clear page and section wrong | 7/10/2021 |
| 7746 | 710102073002021 | RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/2582(ND)201 9 | ABHISHEK | 72 ,74,76-78 translate page and 73 not clear page and section wrong | 7/10/2021 |
| 7747 | 710102072992021 | DIRECTORDIRECTORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/189(ND)2017 | ABHISHEK | 64-81 not clear pge and double page number | 7/10/2021 |
| 7748 | 710102073032021 | TE OF ENFORCEMENT MS. MAYA GUPTA VS GIRISH BHATIA | Interlocutory Application (I.B.C) | Sec. 45 (1) | COMPANY PETITION IB | ABHISHEK | 56-91 not clear page | 7/10/2021 |
| 7749 | 710102073152021 | PAWAN KUMAR AGRAWAL VS KINGCUP CONSTRUCTION | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Prashant Kashyap | wrong file | 7/10/2021 |
| 1140 | I | PRIVATE LIMITED | <u> </u> | I. | <u> </u> | <u> </u> | <u> </u> | <u>ı</u> |

| 7750 | 710102073112021 | SHALU KHANNA VS SUVIDHA INFRACON PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/114(ND)2018 | Khurana | Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctl.gov.in | 7/10/2021 |
|------|---|---|---|--|--|----------------------------|---|------------|
| | 710102073232021 | STATE BANK OF INDIA VS JABALPUR MSW | Miscellaneous | Application under any other provisions- IBC | COMPANY PETITION IB | sĸ | case type wrong and | 7/10/2021 |
| 7751 | 710102073472021 | PRIVATE LIMITED SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD. | Application (IBC) Miscellaneous Application(Companies Act) | Application under any other provisions | (IBC)/417(ND)2021 COMPANY PETITION (COMPANIES ACT)/31(ND)2016 | RAGHAVENDRA MOHAN BAJAJ | case type wrong please choose case type company application | 7/10/2021 |
| | 710102073382021 | HARVINDER KUMAR JATANA VS HIMALAYA FOOD INTERNATIONAL | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/904(PB)2018 | KOMAL ABROL | power of attorney missing | 7/10/2021 |
| | 710102073522021 | VS VIVEK RAHEJA (RP FOR M/S. UNITECH | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/937(PB)2018 | SAMIKSHA | 17-30 not clear page | 8/10/2021 |
| 7754 | 710102073352021 | MACHINES LTD.) PCI LTD. VS PRIME MEIDEN LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | Upinder | main case not link and notary missing in stamp paper | 7/10/2021 |
| | 710102073582021 | FIITJEE LIMITED VS | Interlocutory Application | Rule 11 of NCLT, 2016 | COMPANY | Manisha | 22,25-27 ,32,40,50,52- 54,66-68 not clear page | 8/10/2021 |
| | 710102073612021 | DEEPAK SOLANKI COMMITTEE OF CREDITORS OF DELTRONIX INDIA LIMITED THROUGH STATE BANK OF INDIA VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DELTRONIX INDIA LTD. | (I.B.C) Interlocutory Application (I.B.C) | Application under any other provisions- IBC | PETITION IB COMPANY PETITION IB (IBC)/2963(ND)201 9 | Satendra Kumar Rai | main case number link not match with the main case number mention in the file, court fee and welfare missed in vakalatnama | 8/10/2021 |
| 7758 | 710102073642021 | MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL)) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/34(ND)2020 | MOHD NAZIM KHAN | pg-1 and 2 not mention in index,true copy stamp missed some pages | 8/10/2021 |
| | 710102073712021 | DEL TROMIX INDIA LTD POWER2SME PVT LTD VS SH. GAURAV AGGARWAL | Miscellaneous Application (IBC) | Section 95(1) | COMPANY PETITION IB (IBC)/46(PB)2018 | Pankaj Bhagat | Wrong case type,sign missed in application,stamp paper missed | 8/10/2021 |
| | 710102073762021 | KAMALL AHUJA VS RAJA SERMAN | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/2722(ND)201 9 | Kamal | due payment of other section(2 section mention in index),sign missed in application, | 8/10/2021 |
| 7760 | 710102073772021 | SOMESH ARORA VS SOMESH ARORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/609(ND)2017 | Atul Kumar | sign missed on application,pg-14-16,36- 38,44,46,,48,50,52,55, not clear | 8/10/2021 |
| | 710102073822021 | NISHANT GAURAV GUPTA VS SOMESH ARORA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1803(ND)201 8 | Ashish | pg-9 missed,after pg-11 page wrong arrange,court fee and welfare missed in vakalatnama | 8/10/2021 |
| | 710102073782021 | ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/569(ND)2019 | RAJIV MALIK | pg-31 stamp paper and affidavit not notrized,true copy sign and stamp missed | 8/10/2021 |
| 7763 | 710102073842021 | HEMANT SHARMA VS | Interlocutory Application | Application under any | COMPANY | Ash. If | true copy sign and | 014010004 |
| 7764 | 710102073842021 | MR. BASANT LAHARIA VIJAY KUMAR VS MR. | (I.B.C) | other provisions- IBC Application under any | PETITION IB COMPANY | Ashu Kansal | stamp missed | 8/10/2021 |
| 7765 | 0710102073812021 | BASANT LAHARIA BAS INFRASTRUCTURE SOLUTIONS PVT. LTD | (I.B.C) | other provisions- IBC Sec 252 (3) | PETITION IB COMPANY APPEAL(COMPANI | vikas jadon | 32 translate Document not available, please refile | 8/10/2021 |
| 7766 | 0710102022302021/2 | Vs. REGISTRAR OF COMPANIES NCT AKHIL AHUJA Vs. SUNIL GHORAWAT | | 19(2) | ES ACT)/133(ND)/2020 INTERLOCUTORY APPLICATION (I.B.C)/1421(ND)/20 21 | | No Index, No Pagination, court fees and Rs 25 welfare fees missing | 27/09/2021 |
| 7767 | | | | | | | | 2/10/2021 |
| 7768 | 0710102066122020/19 0710102007452021/1 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD A.P. TRADING | | Sec 60(5) Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20 CONTEMPT | | File both documents separately Page no. 105 - 108 pages | 2/10/2021 |
| 7769 | 0. 10 102007 40202 1/1 | COMPANY Vs. | | 11 OF NOL1, 2010 | PETITION | | not clear from right side | 5/10/2021 |
| | 0710102008842021/2 | SARIKA SOMVANSHI | | Sec 60(5) | (IBC)/1(ND)2021 INTERLOCUTORY | | Stamp paper missing, | |
| 7770 | | Vs. R S STONE | | | APPLICATION (I.B.C)/627(PB)2021 | | | 5/10/2021 |

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|--------------|---------------------|---|-------------------------|---|--|------------|
| | 0710102010102021/7 | MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/62(ND)2021 | Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing , Page no. 61, 62, 100, 132, 144, 145, 147-153, 159, 160 pages not clear, | |
| 7771 | | | | | | 5/10/2021 |
| | 0710102010102021/8 | MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES | Wrong e-filing, application need to file in IA | E140/0004 |
| 7772 | 0710102010102021/9 | PRIVATE LIMITED MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES | Sec. 241(1),Sec. 242(4) | ACT)/62(ND)2021 COMPANY PETITION (COMPANIES | Wrong e-filing, application need to file in IA | 5/10/2021 |
| 7773 | 0710102011422021/5 | PRIVATE LIMITED S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN | IBC Under Sec 9 | ACT)/62(ND)2021 COMPANY PETITION IB (IBC)/167(ND)2021 | Wrong pagination in document, | 5/10/2021 |
| 7774 | 0710102026432020/2 | INFRAFACILITY PRIVATE LIMITED | | | Wrong pagination in | 5/10/2021 |
| 7775 | | | | | Index | 7/10/2021 |
| | 0710120003842018/30 | INDIAN OVERSEAS BANK VS. M/S. RATHI TMT SARIA PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/938(PB)2018 | Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign missing , Page no. 36 - 39 pages not clear, | |
| 7776 | 0710102098152019/10 | CANARA BANK Vs. M/S | IBC under Sec 7 | COMPANY | Page 18 & 19 Newspaper | 9/10/2021 |
| | 0.10102000102010.10 | GOPALSONS STEELS PVT. LTD. | iso under ecc / | PETITION IB (IBC)/1789(ND)201 9 | Clip according to PDF wrongly filed in other language;it should be in English | 17/08/2021 |
| 7777 | 0710102025302020/3 | UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM | Section 74 | INTERLOCUTORY APPLICATION | Wrongly Filed here | 4/10/2021 |
| 7778 | 0710200410572018/14 | NIGAM LIMITED M/S SYNERGY | IBC Under Sec 9 | (I.B.C)/1576(ND)20 COMPANY | Index msising in W.S by | |
| | | PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | | PETITION IB (IBC)/271(ND)2018 | Corporate debtor & W.S by applicant, Application and Petition wrongly filed here, E-stamp missing in Reply | 4/10/2021 |
| 7779 | 0710102004762019/1 | POORAN CHAND GUPTA Vs. UNITECH | Sec 424 (3) | COMPANY PETITION | Index and P.O.S missing | 5/10/2021 |
| 7780 | 0710102016102021/3 | LIMITED RAKESH KUMAR JAIN | 19(2) | (COMPANIES INTERLOCUTORY | P.O.S misisng | |
| 7781 | 0710102017882021/3 | Vs. SN JEE BUILD WELL PVT. LTD. M/S INDIAN DELCO | Application under any | APPLICATION (I.B.C)/1089(ND)20 INTERLOCUTORY | P.O.S misisng | 5/10/2021 |
| 7782 | | PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD. | other provisions- IBC | APPLICATION (I.B.C)/1470(ND)20 | | 5/10/2021 |
| 7783 | 0710102018692021/3 | MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/171(ND)2021 | , 9 | 5/10/2021 |
| 7784 | 0710102018692021/4 | MS. ANUPAMA CHAWLA Vs. MEDEOR | IBC Under Sec 9 | COMPANY PETITION IB | Vakalatnama Filed twice | 5/10/2021 |
| | 0710102034632021/3 | HOSPITAL LIMITED SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE | IBC under Sec 7 | COMPANY PETITION IB | Vakalatnama Not mentioned in the Index | 5/10/2021 |
| 7785 7786 | 0710102035312020/1 | LIMITED M/S MULTITECH Vs. | IBC Under Sec 9 | (IBC)/321(ND)2021 COMPANY | Page 4 according to PDF | 5/10/2021 |
| | 0710102061632021/1 | M/S DCM LIMITED RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES | 19(2) | PETITION IB INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)20 21 | Not clear Vakalatnama Heading is not mentioned in the Page 12 according to PDF in Reply document & also in the seperate document | 6/10/2021 |
| 7787 | 0710102045872021/3 | STATE BANK OF INDIA | Section 95(1) | COMPANY | Now it is Clear after | 0/40/2024 |
| 7788 | | Vs. ARCHANA AGGARWAL | | PETITION IB (IBC)/412(ND)2021 | Refilling | 8/10/2021 |

| | 710102022592021 | CANARA BANK VS M/S. SPML INFRA LIMITED | | IBC under Sec 7 | | | | |
|------|-----------------|---|---|---|--|----------------------|--|------------|
| | | | Company Petition IB (IBC) | | | Ichchha Kalash | Page not clear-351- 356,360-370- 372,377,379,380- 385,389,391,393,398,399, 402,406,410,411- 423,455,457,459,472,474, 476,485,494,496- 500,503,520,522- 534,537,540-567,580- 585,605-608,619-632,638- 656,732- 735,763,788,790,830- 331,834,835,854- 856,894,941-942,1248- 1250/Master data of corporate debtor etc | 19/03/2021 |
| 7789 | 710102035752021 | EDELWEISS ASSET | | IBC under Sec 7 | | | | |
| 7790 | 710102033732021 | RECONSTRUCTION | Company Petition IB (IBC) | ibo unuer sec 1 | | Atul Sharma | IRP registration certificate/True copy sign on every Annexure etc | 19/05/2021 |
| | | SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Gursat | Page not clear-63- 65,70,91,121,122,174- 179,215,241-244/cut line page- 129,145,168,169,251/Adv ocate welfare & amp; amp; court fees miss/counsel detail miss in vakalatnama/Volume will be divided after 200 page/etc | 8/10/2021 |
| | 710102073492021 | SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Chaitanyashil | petition every page not sign, claim amount missed, irp certificate missed, 45-74, 124-130, 162-163, 172-185 not clear, 146-148, 163, hindi, vakalatnama missed, irp certificate missed, | 7/10/2021 |
| 7793 | 710102064492021 | WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & | Intervention Petition (IBC) | Sec 60(5) | | Divyanshu Sarswat | FEES MISSING IN APPLICATION | 7/9/2021 |
| | 710102073932021 | OTHERS RAVINDRA KUMAR GOYAL RP OF AVENTURA COMPONENTS PRIVATE LIMITED VS OFFICE OF THE ASSISTANT COMMISSIONER OF | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2484(ND)201 9 | ANIRUTH | section wrong and due payment other section | 9/10/2021 |
| | 710102074822021 | STATE BANK OF INDIA VS M/S CENTURY | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Astha Nigam | 27-28,30 not clear page | 12/10/2021 |
| | | COMMUNICATION LTD. HEMANT SHARMA VS MAAN ALUMINIUM | Interlocutory Application | Sec 60(5) | (IBC)/263(PB)2018 COMPANY PETITION IB | Ashu Kansal | pg-83,85,95,114,117, not | 11/10/2021 |
| 7797 | 710102066212021 | LIMITED ASSET CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL OF FORGING PRIVATE LIMITED | (I.B.C) Interlocutory Application (I.B.C) | Sec 60(5) | (IBC)/160(PB)2018 COMPANY PETITION IB (IBC)/455(PB)2017 | Sumesh | 12,17-62,95,232-248 not clear page | 14/09/2021 |
| 7798 | | H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED | Company Application(Companies Act) | Application under any other provisions | | Dushyant | main case not link and section wrong please choose Application under any other provisions- IBC case type wrong | 30/09/2021 |
| | 710102074052021 | RAKESH KUMAR GUPTA VS NATIONAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | ABHISHEK | technical error please refile | 9/10/2021 |
| | 710102074172021 | SPOT EXCHANGE PANKAJ KHAITAN VS | Interlocutory Application | Application under any | (IBC)/189(ND)2017 COMPANY | Pankaj Khaitan | 50-52,64-65 not clear | 9/10/2021 |
| 7800 | | SUPERTECH LIMITED | (I.B.C) | other provisions- IBC | PETITION IB | , | page | 1 |

| | 710102059052021 | GRASSROOTS SKILL | | Rule 11 of NCLT | COMPANY | | | |
|-------|---------------------|---|--|--|--|----------------------|--|------------|
| | | INITIATIVE PVT LTD VS REGISTRAR OF | Company Application(Companies Act) | | APPEAL(COMPANI ES ACT)/639(ND)2019 | Manoj Kumar Malik | income service missed | 20/08/2021 |
| 7801 | | COMPANIES NCT OF DEI HI & HARYANA | Acty | | | | | |
| | 0710102055022021/3 | TATA CAPITAL FINANCIAL SERVICES | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION | | No Index, No pagination | 18/10/2021 |
| | | LIMITED Vs. BALDEO | | | (I.B.C)/3446(ND)20 | | | |
| 7802 | | METALS PRIVATE | | | 21 | | | |
| | 0710102057752021/1 | SAJEVE BHUSHAN DEORA RESOLUTION | | Sec 30 | INTERLOCUTORY APPLICATION | | Court fees and rs 25 welfare missing on | 18/10/2021 |
| 7803 | | PROFESSIONAL Vs. | | | (I.B.C)/3878(PB)202 | | vakalatnama | |
| 7603 | 0710102060012021/2 | IDBI BANK (LEAD DEEPAK CHAGANLAL | | Sec 60(5) | INTERLOCUTORY | | Page no. 7 - 12 true copy | 18/10/2021 |
| | | CHOUDHARI Vs. ASSESSING OFFICER | | | APPLICATION (I.B.C)/3844(PB)202 | | sign missing, court fees and welfare missing on | |
| | | JOINT COMMISSIONER | | | 1 | | vakalatnama | |
| 7804 | | OF INCOME TAX (OSD) CIRCL F-1(1)(1) MUMBAI | | | | | | |
| | 0710102069162021/1 | VADEHRA BUILDERS PRIVATE LIMITED AND | | Sec. 230-232, Sec 234 | CA(A) MERGER AND | | Merge documents in single pdf | 18/10/2021 |
| | | VADEHRA ART GALLERY PRIVATE | | | AMALGAMATION(COMPANIES | | | |
| 7805 | | LIMITED Vs. ANII | | 2.00 | ACT)/102(PB)2021 | | | |
| | 0710102104552020/1 | NILESH SHARMA Vs. PRAMOD GOEL | | Sec 25(j) | INTERLOCUTORY APPLICATION | | Court fees and welfare missing on vakalatnama | 18/10/2021 |
| | | | | | (I.B.C)/285(ND)202 | | | |
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| 7806 | 0710102106292019/5 | GRASSROOTS SKILL | | Sec 252 (3) | COMPANY | | Wrong e-filing, | 18/10/2021 |
| | | DEVELOPMENT INITIATIVE PVT LTD Vs. | | | APPEAL(COMPANI ES | | application need to file in IA, More than 200 | |
| | | REGISTRAR OF | | | ACT)/639(ND)2019 | | pages in single volume | |
| 7807 | | COMPANIES NCT OF DEI HI & HARYANA | | | | | | |
| 7808 | 0710102169112019/1 | UNITECH LIMITED Vs. SARLA RANI SETHI | | Rule 11 of NCLT | EXECUTION PETITION/152(ND) | | Remove extra file | 18/10/2021 |
| | 0710120002342018/2 | M/S AMIT SPINNING INDUSTRIES LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB | | Page no. 7 - 12 true copy sign missing, court fees | 9/4/2019 |
| | | Vs. JM FINANCIAL | | | (IBC)/131(PB)2017 | | and welfare missing on | |
| | | ASSET RECONSTRUCTION | | | | | vakalatnama | |
| 7809 | 0710102008782020/5 | COMPANY PRIVATE SHRAVAN KUMAR | | Sec 12(2) | COMPANY | | Wrong e-filing, need to | 18/10/2021 |
| | 071010200070202073 | VISHNOI Vs. ARIEN | | Sec 12(2) | APPLICATION(IBC) | | file in IA | 10/10/2021 |
| 7810 | | GLOBAL LIFESTYLE PRIVATE LIMITED | | | /1316(PB)2020 | | | |
| 7811 | 0710102014172019/13 | DENA BANK Vs. ROYAL WOOD PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB | | Wrong e-filing, need to file in IA | 18/10/2021 |
| | 0710102016122021/4 | TARANNOM SHARGH | | IBC Under Sec 9 | COMPANY | | Page no. 1- 2 sign | 18/10/2021 |
| | | INTERNATIONAL TRANSPORTATION | | | PETITION IB (IBC)/139(ND)2021 | | missing, Page no. not mention on stamp paper, | |
| | | COMPANY Vs. LARK LOGISTICS PRIVATE | | | | | Page no. 4 - 23 true copy sign missing | |
| | | LIMITED | | | | | sign missing | |
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| 7812 | 0710102030972020/2 | GRAND ARCH | | IBC Under Sec 9 | COMPANY | | No Index, No Pagination, | 18/10/2021 |
| | | RESIDENT WELFARE ASSOCIATION (GARWA) | | | PETITION IB (IBC)/964(ND)2020 | | Stamp paper missing, affidavit not notarized, | |
| | | Vs. IREO PRIVATE | | | (IBC)/964(ND)2020 | | proof of service missing | |
| | | LIMITED | | | | | | |
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| 7813 | 0710102030992020/2 | GRAND ARCH | | IBC under Sec 7 | COMPANY | | No Index, No Pagination, | 18/10/2021 |
| | 0710102030992020/2 | RESIDENT WELFARE | | ibc under sec / | PETITION IB | | Stamp paper missing, | 10/10/2021 |
| | | ASSOCIATION Vs. IREO PRIVATE LIMITED | | | (IBC)/989(ND)2020 | | affidavit not notarized, proof of service missing | |
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| 7814 | | | | | | | | |
| | 0710102031952021/1 | TEFAL INDIA HOUSEHOLD | | IBC Section 59 | COMPANY PETITION IB | | File Documents separately | 18/10/2021 |
| 7815 | | APPLIANCES PRIVATE | | | (IBC)/430(ND)2021 | | | |
| 1 | 0710102023102020/2 | UTTAM STRIPS LTD. Vs. | | Sec 60(5) | COMPANY | | Wrong e-filing, | 18/10/2021 |
| 7816 | | JAIPUR VIDYUT VITRAM NIGAM LIMITED | | | APPLICATION(IBC) /1438(ND)2020 | | application need to file in IA | |
| | 0710200401222016/3 | ANIL GOYAL & ORS Vs. KALYAN | | Application under any other provisions | COMPANY PETITION | | Wrong e-filing, file all documents separately | 20/10/2021 |
| 7817 | 0740402000700000 | POLYPACKS LTD & | | | (COMPANIES | | | 49/40/2024 |
| | 0710102008782020/6 | SHRAVAN KUMAR VISHNOI Vs. ARIEN | | Sec 12(2) | COMPANY APPLICATION(IBC) | | Wrong e-filing, need to file in IA | 18/10/2021 |
| 7818 | | GLOBAL LIFESTYLE PRIVATE LIMITED | | | /1316(PB)2020 | <u></u> | <u> </u> | |
| | 0710102033262021/6 | BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S | | IBC under Sec 7 | COMPANY PETITION IB | | Welfare Fee stamp and Court Fee stamp | 20/10/2021 |
| | | ANSAL PROPERTIES | | | (IBC)/330(ND)2021 | | missing in Vakalatnama | |
| 7819 | | AND INFRASTRUCTURE LIMITED | | | | | | |
| 7820 | 0710102038192021/2 | IFCI LTD Vs. RAM KISHOR ARORA | | Section 95(1) | COMPANY PETITION IB | | One Page Blank after Affidavit page | 20/10/2021 |
| | 0710102047372021/10 | ANIL KAUSHAL & ORS. | | IBC under Sec 7 | COMPANY | | Page no. 1 - 5 sign | 20/10/2021 |
| L | | Vs. LOGIX CITY DEVELOPERS PRIVATE | | | PETITION IB (IBC)/440(ND)2021 | | missing, Page no. 8 - 21 true copy sign missing | |
| 7821 | 0710102055532021/1 | LIMITED MR. KEDARRAM R | | 19(2) | INTERLOCUTORY | | File documents | 7/10/2021 |
| | | LADDHA (RP OF M/S HI | | ` ' | APPLICATION | | separately, remove extra | |
| =055 | | RISE INFRATECH PVT LTD. Vs. MR. | | | (I.B.C)/3556(ND)20 21 | | documents | |
| 7822 | 0710200411352018/45 | APARAJITA BARUAH M/S BARU MAL VINOD | | IBC Under Sec 9 | COMPANY | | No Index, No pagination | 20/10/2021 |
| 7823 | | KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | | PETITION IB (IBC)/846(ND)2018 | | , | |
| . 525 | 0710102074092019/8 | BAJAJ RUBBER | | IBC Under Sec 9 | COMPANY | | P.O.S misisng | 20/10/2021 |
| | | COMPANY PVT.LTD. Vs. CAPITAL AUTO | | | PETITION IB (IBC)/826(ND)2019 | | | |
| 7824 | ĺ | RUBBER PRODUCTS | | | I , , , -, | | <u> </u> | |
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| 7825 | 0710102077422020/10 | GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/922(ND)2020 | Index missing | 20/10/2021 |
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| | 0710102025582021/1 | STATE BANK OF INDIA Vs. JABALPUR MSW | IBC under Sec 7 | COMPANY PETITION IB | E-stamp missing | 20/10/2021 |
| | 0710102034972020/5 | PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. SSK | IBC under Sec 7 | COMPANY PETITION IB | Wrong e-filing, need to file in IA | 20/10/2021 |
| 7827 | 0710102036202020/22 | TRADING PVT LTD ICICI BANK LIMITED Vs. ESSAR POWER M.P | IBC under Sec 7 | (IBC)/960(ND)2020 COMPANY PETITION IB | Sub-Title missing in Page 1 according to PDF | 20/10/2021 |
| 7828 | | LIMITED | | (IBC)/863(PB)2020 | | |
| 7829 | 0710102113012020/3 | SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/27(PB)2021 | Notary missing in E- stamp | 20/10/2021 |
| | 0710102053822021/2 | USHA FASTENERS | IBC Under Sec 9 | COMPANY | No pagination, proof of | 18/10/2021 |
| 7830 | | PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED | | PETITION IB (IBC)/540(ND)2021 | service milsng, | |
| | 0710102037562021/3 | M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/92(ND)2021 | Challan & Affidavit Date are not matching in Vol 2, Vol 4&5 wrongly filed | 20/10/2021 |
| 7831 | | | | | | |
| | 0710102060502021/1 | P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH | Sub-Section (1) 0f Section 66.,Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(| Wrong e-filing, application need to file in IA | 20/10/2021 |
| 7832 | 07404000440000445 | PVT.LTD. | | COMPANIES | | 20/40/2024 |
| 7833 | 0710102044002021/6 | SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP) | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B. C)/2897(PB)202 | True Copy sign missing in the Brief Note document, Alignment not done properly from Pages 5 to 7 according to PDF | 20/10/2021 |
| | 0710200418612018/6 | PROPERTREE REAL | IBC under Sec 7 | COMPANY | Page no. 1 - 14 sign | 18/10/2021 |
| 7834 | | ESTATE SOLUTIONS PVT LTD VS. UNIBERA DEVELOPERS PVT LTD | | PETITION IB (IBC)/868(ND)2018 | missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear, Page no. 33 missing, Page no. 41,46 page cut, | |
| | 0710102097562020/3 | NOIDA PAINTS AND | Sec 252 (3) | COMPANY | | 20/10/2021 |
| 7025 | | HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF | | APPEAL(COMPANI ES ACT)/453(ND)2020 | 7,9,11,47,49,51,53,55&am p;amp;57 are in Hindi;it should be in English | |
| 7835 | 0710102702132018/2 | COMPANIES DEL HI & TATA TELESERVICES MAHARASHTRA LIMITED Vs. | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/126(PB)2018 | Master Index word is missing in the First page, Pages 23&24 according to PDF in Vol 1 Not Filed property, Pages 257.258&265 according to PDF in Vol 2 Not Filed property | 20/10/2021 |
| 7836 | | | | | | ļ |
| | 0710102023162021/1 | HINDUSTAN STEEL WORKS CONSTRUCTIONS LIMITED VS. ZILLION INFRAPROJECTS PVT | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1588(PB)202 1 | Page 6 according to PDF is Blank, True Copy sign missing in Pages 14 to 18 according to PDF | 20/10/2021 |
| | 0710102023802021/6 | I TO GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/212(ND)2021 | E-stamp missing | 20/10/2021 |
| 7838 | | LIMITED (FIINOVATION) | | | | |
| 7839 | 0710200001942016/11 | SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS. | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/131(ND)2016 | More than 200 pages in single volume, wrong e- filing | 20/10/2021 |

| | 0710102052922021/4 | ARES INVESTMENTS | Sec. 241(1),Sec. | COMPANY | Page no. 11 - 200 , 2550 - | 14/10/2021 |
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| | 1 | LLC Vs. | 242(4),Section | PETITION | 2729 true copy sign | |
| | | INTERNATIONAL PRINT | 246,Application under | (COMPANIES | missing, Page no. 633 - | |
| | | O-PAC LTD | any other provisions | ACT)/145(ND)2021 | 643, 670 - 691, 706 - 708, 713, 730 - 733, 829, 830, | |
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| 7840 | 0740400000440000/00 | CUREOU KUMAR IAIN | 0 - 00(5) | INITEDI CONTORV | T 0 | 14/10/2021 |
| | 0710102090112020/33 | SURESH KUMAR JAIN Vs. YES BANK & ORS | Sec 60(5) | INTERLOCUTORY APPLICATION | True Copy sign missing in Judgment document, | 14/10/2021 |
| | | VS. TEO DANK & ONO | | (I.B.C)/4371(ND)20 | Written submission of R- | |
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| 1041 | 0710102090112020/34 | SURESH KUMAR JAIN | Sec 60(5) | INTERLOCUTORY | True Copy sign missing | 14/10/2021 |
| | | Vs. YES BANK & ORS | 355 00(3) | APPLICATION | in Judgment document, | |
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| | 0710102090112020/35 | SURESH KUMAR JAIN | Sec 60(5) | INTERLOCUTORY APPLICATION | | 14/10/2021 |
| | 1 | Vs. YES BANK & ORS | | (I.B.C)/4371(ND)20 | in Judgment document, Written submission of R- | |
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| | 0710102150112019/5 | NITIN BHAYANA Vs. | IBC under Sec 7 | COMPANY | Page no. 2 missing | 14/10/2021 |
| 7844 | | CHINTELS INDIA LTD. | | PETITION IB | | |
| | 0710102172402019/10 | MMAN INFRA | IBC Under Sec 9 | COMPANY | Wrong e-filing, | 14/10/2021 |
| 7845 | 1 | PROJECTS AND ENGINEERING Vs. | 1 | PETITION IB (IBC)/347(ND)2020 | application need to file in IA. file documents | |
| | 0710102400532013/5 | RODEMADAN | Application under any | COMPANY | Affidavit not notarized, | 14/09/2021 |
| | | HOLDINGS LTD. Vs. | other provisions | PETITION | court fee and welfare | |
| 7040 | 1 | M/S. INTERNATIONAL | 1 | (COMPANIES | missing on vakalatnama | |
| 7846 | 0710120005072018/19 | TRADE EXPOCENTRE M/S UNIVERSAL | IBC Under Sec 9 | ACT)/66(PB)2013 COMPANY | Wrong e-filing, need to | 14/10/2021 |
| | 0710120005072016/19 | ENTERPRISES Vs. | IBC Onder Sec 9 | PETITION IB | file in IA | 14/10/2021 |
| | | AASTHA SURGIMED | | (IBC)/991(ND)2018 | | |
| 7847 | | LIMITED | | | | |
| | 0710120012212018/9 | INDIA SME ASSET | IBC under Sec 7 | COMPANY | Documents not | 14/10/2021 |
| | | RECONSTRUCTION COMPANY LTD. Vs. | | PETITION IB (IBC)/1243(ND)201 | available, please refile the documents | |
| | | MEDIRAD TECH INDIA | | 8 | the documents | |
| 7848 | | LIMITED | | * | | |
| | 0710200400612014/8 | LAGHUNA HOLDING | Application under any | COMPANY | Wrong e-filing, | 14/10/2021 |
| 7849 | 1 | PVT. LTD. Vs. | other provisions | PETITION | application need to file | |
| | 0710200400612014/9 | EDENPARK HOTEL LAGHUNA HOLDING | Application under any | (COMPANIES COMPANY | in IA Wrong e-filing, | 14/10/2021 |
| | | PVT. LTD. Vs. | other provisions | PETITION | application need to file | |
| 7850 | | EDENPARK HOTEL | | (COMPANIES INTERLOCUTORY | in IA | |
| | 0710102007852021/5 | SHALU KHANNA | Sec 60(5) | INTERLOCUTORY APPLICATION | File Documents | 14/10/2021 |
| | 1 | RESOLUTION PROFESSIONAL OF | 1 | (I.B.C)/979(ND)202 | separately | |
| | 1 | INTERNATIONAL COIL | 1 | 1 | | |
| L | 1 | LIMITED Vs. MEDEOR | 1 |] | | |
| 7851 | 0740400000000000 | HOSPITAL LIMITED | | 004045 | | 4440/000 * |
| | 0710102009932019/2 | CA ANIL MATTA Vs. PURI CONSTRUCTION | 19(2) | COMPANY APPLICATION(IBC) | | 14/10/2021 |
| | 1 | PURI CONSTRUCTION PVT. LTD. | 1 | /237(ND)2019 | in Pages 11 to 13 according to PDF | |
| | 1 | =.=. | 1 | | according to FDI | |
| | 1 | | 1 |] | | |
| 7852 | <u> </u> | | | <u> </u> | | |
| | 0710102023402020/1 | SHRI BHAGWAN | IBC Under Sec 9 | COMPANY | E-stamp misisng | 14/10/2021 |
| 7853 | | PROJECTS PVT. LTD. Vs. IREO PRIVATE | | PETITION IB (IBC)/320(ND)2021 | [| l l |
| | 0710102024702021/1 | GAC SHIPPING INDIA | Sec 33(1) (b) (i) to (iii) r/w | | Pages 57 to 69 | 14/10/2021 |
| 1 | | PVT LTD Vs. CLASSIC | Sec 33(3) | APPLICATION | according to PDF Not | l l |
| | | BOTTLE CAPS PVT. | | (I.B.C)/1570(ND)20 | clear, Additional | |
| 1 | | LTD | | 21 | Affidavit Filed twice | |
| 1 | | | | | [| |
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| 7854 | <u> </u> | 1 | | | | |
| | 0710102025642020/10 | NUVISION (DELHI) | IBC under Sec 7 | COMPANY | Vakalatnama Filed twice | 30/09/2021 |
| | 1 | PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS | 1 | PETITION IB | in Vol 2 | |
| 7855 | 1 | SOLUTIONS PVT LTD | 1 | (IBC)/651(ND)2020 | | |
| | 0710102090112020/36 | SURESH KUMAR JAIN | Sec 60(5) | INTERLOCUTORY | File Documents | 14/10/2021 |
| | | Vs. YES BANK & ORS | 1 '' | APPLICATION | separately | |
| 7856 | 074040000011100000 | OUDEOU KINNE TO THE | | (I.B.C)/4371(ND)20 | | 4440/000 * |
| | 0710102090112020/37 | SURESH KUMAR JAIN Vs. YES BANK & ORS | Sec 60(5) | INTERLOCUTORY APPLICATION | File Documents | 14/10/2021 |
| 7857 | 1 | VS. 1ES DANK & UKS | 1 | (I.B.C)/4371(ND)20 | separately | |
| | 0710102061122021/1 | JB TRANSPORT Vs. | Sec 60(5) | INTERLOCUTORY | Pages 22,23,25,26 | 13/10/2021 |
| | | ESSAR POWER M.P | 1 '' | APPLICATION | Newspaper Clip | |
| | 1 | LIMITED | 1 | (I.B.C)/3869(PB)202 | according to PDF filed in | |
| | 1 | | 1 |]1 | Hindi;it should be in | |
| | i | i l | | i Í | English | ı |
| | | | 1 | | 1 | , |
| | | | | | | |
| 7858 | | | | | | |

| | 0710102061132021/1 | SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3862(PB)202 1 | | Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English | 13/10/2021 |
|--------------|---------------------|---|--|--|--|-------------------------|--|------------|
| 7859 | | | | | | | | |
| | 0710102150112019/4 | NITIN BHAYANA Vs. CHINTELS INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3068(ND)201 | | Index missing, merge document in single pdf | 14/10/2021 |
| | 0710102090112020/38 | SURESH KUMAR JAIN Vs. YES BANK & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION | | File Document separately | 14/10/2021 |
| 7862 | 0710102076232020/13 | ICICI BANK LIMITED VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE | | Sec 60(5) | (I.B.C)/4371(ND)20 INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)202 0 | | E-stamp and Affidavit date are not matching | 13/10/2021 |
| 7863 | 0710102108912020/3 | HOLDINGS LIMITED PRAVEEN CHOPRA Vs. WINGROW GRAVURES | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION | | No Index, No Pagination | 13/10/2021 |
| | 0710102115682020/4 | PRIVATE LIMITED FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED | | IBC Under Sec 9 | (COMPANIES COMPANY PETITION IB (IBC)/1134(ND)202 | | E-stamp and Affidavit date are not matching, Pages 20,21,37 according to PDF Not Clear at all, True Copy sign missing in Pages 22 to 29 according to PDF | 13/10/2021 |
| 7864 | | | | | | <u></u> | | |
| | 0710120007452018/11 | M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1064(PB)2018 | | Pages 23,30,33 according to PDF Not clear, Vakalatnama Heading missing in Page 38 according to PDF | 13/10/2021 |
| 7865 7866 | 710102074552021 | HARISH CHANDER MANCHANDA VS EARTH ICONIC INFRASTRUCTURES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/16(PB)2017 | RAKESH KUMAR | 26-28,30-32 not clear page section wrong | 12/10/2021 |
| | 710102074792021 | ATUL KUMAR KANSAL VS SHIV KUMAR JATIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/444(PB)2021 | AKSHAY SHARMA | 19,21-22,26-27,30-31,34- 36,38-39,46 not clear page | 12/10/2021 |
| 7867 | 710102074832021 | ROHIT SEHGAL VS | Interlocutory Application | Application under any | COMPANY | | Incomplete Affidavit | |
| 7868 | | SHIV KUMAR JATIA | (I.B.C) | other provisions- IBC | PETITION IB | ROHIT SEHGAL | Contact No 24361890 | 12/10/2021 |
| 7869 | 710102074982021 | STATE BANK OF INDIA VS M/S INDO ALUSYS INDUSTRIES LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/925(PB)2020 | ARV CHAMBERS LAW | section wrong and index missing stamp affidavit missing service missing | 12/10/2021 |
| 7870 | 710102074852021 | BANK OF INDIA VS M/S ADVANCE NAVOTPAD SURFACTANTS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/441(PB)2018 | MOHD | section wrong | 12/10/2021 |
| 7871 | 710102074932021 | ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/786(PB)2018 | ROHIT SEHGAL | ib not mention in main case soft copy | 12/10/2021 |
| 7872 | 710102074952021 | DEEPIKA BHUGRA PRASAD LIQUIDATOR KANIK ELECTRONICS PRIVATE LIMITED VS M/S ADVANCE NAVOTPAD SUIRFACTANTS | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/1510(ND)201 9 | aditya gauri | page number missing and page number not mention in index and affidavit and stamp paper missing | 12/10/2021 |
| 7873 | 710102074462021 | AUTOMOBILE STERLING (INDIA) PVT. LTD. THROUHJ TS LIQUIDATOR MR. PANKAJ KUMAR SINGHAL VS KOTAK MAHINDRA PRIME I TO | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/551(ND)2021 | Aslam | 38-39,43,50 not clear page | 11/10/2021 |
| 7874 | 710102074522021 | HEMANT SHARMA VS MAAN ALUMINIUM LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/160(PB)2018 | Ashu Kansal | pg-83,85,95,114,117, not clear | 11/10/2021 |
| 7875 | 710102074412021 | HDFC BANKLTD VS M/S GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTS PVT. LTD. | Interlocutory Application (I.B.C) | Section 74 | COMPANY PETITION IB (IBC)/272(PB)2019 | Amita | 132,143-147,157 not clear page and due payment other section | 11/10/2021 |
| 7876 | 710102075162021 | SANDEEP GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1343(PB)2018 | SANDEEP | wrong file maybe file as a additional | 13/10/2021 |
| | 710102027242020 | LIMITED UNION BANK OF INDIA VS GOVIND MUTHA | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES | Brijesh Kumar Tamber | Main case type wrong or main case wrong link | 1/3/2020 |
| 1 | 710102075502021 | KAPIL GUPTA VS DEEPIKA BHUGRA | Interlocutory Application | Sec 60(5) | COMPANY PETITION IB | Simran Jyot | 63,73-80,83,88 cut page | 13/10/2021 |

| 7879 | 710102075512021 | PARVEEN KUMAR KALRA VS C TO C SERVICES CONSULTANTS PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/104(ND)2021 | Divya Hasija | stamp paper not notarized Pg-18,19, not clear and not mention in index stamp paper missed of two affidavit | 13/10/2021 |
|--------------|-----------------|---|--|---|---|----------------------|---|------------|
| 7880 | 710102074732021 | CITY UNION BANK VS MASS METALS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2029(ND)201 9 | T.N.Durga Prasad | page numbering missed in index,true copy sign and stamp missed in some pages | 12/10/2021 |
| | 710102066042021 | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/343(ND)2017 | JANENDER | Section wrong please choose Application under any other provisions- IBC and annexure 15 page no not done | 13/09/2021 |
| 7881 | 710102066002021 | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB | JANENDER | Section wrong please choose Application | 13/09/2021 |
| 7882 | 710102075792021 | PETROLUBE INDIA LTD. RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | (IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/2582(ND)201 9 | ABHISHEK | under any other 153-156 translate page and 157 not clear page section wrong | 14/10/2021 |
| | 710102070892021 | INNOVATORS FACADE SYSTEMS LIMITED VS ERA INFRA ENGINEERING LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/190(PB)2017 | Naresh Jain | main case not link case type wrong maximum page limit 200 double pagination Pg- 109 to 147,160,189,190,535,362, 381,363 to 368,533,534,540,546,560, 575, Pg- 274,277,279,282,290,291, 294,337,353, cut | 30/09/2021 |
| 7884 7885 | 710102074572021 | PRAMOD KUMAR GUPTA VS CASA2 | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | ABHISHEK | page 22 missing | 12/10/2021 |
| | 710102066642021 | STAYS PRIVATE MECAMIDI SA VS MECAMIDI HPP INDIA PRIVATE LTD. | Company Application(Companies Act) | Rule 11 of NCLT | (IBCU112(ND)2021 COMPANY PETITION (COMPANIES ACT)/154(PB)2021 | Ramni Taneja | affidavit not notarized due payment for Rule 32 please correct your section some rule-11 mention read wtih | 15/09/2021 |
| 7886 7887 | 710102066662021 | MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/154(PB)2021 | Ramni Taneja | stamp paper not notarized and affidavit back date Reminder 3/5 | 15/09/2021 |
| | 710102072142021 | SATYA PRAKASH VS MECAMIDI HPP INDIA PRIVATE LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2422(ND)201 | SATYA | pg-8,20 missed | 4/10/2021 |
| | 710102067002021 | PRINTLAND DIGITAL (INDIA)PVT LTD VS NIRMAL TRADING CO. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1105(ND)202 0 | SANDEEP BISHT | Pg-9,12,85,not clear need to separate file reply Reminder 3/5 | 16/09/2021 |
| | 710102076422021 | NITIN NARANG VS NIRMAL TRADING CO. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/979(ND)2019 | ABHISHEK | pg-9 missed,stamp paper missed,affidavit not notrized | 15/10/2021 |
| | 710102076382021 | ANIL KOHLI VS SHRI JAI SINGH GEOL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | ABHISHEK | Supporting affidavit not notrized | 15/10/2021 |
| 7892 | 710102077332021 | KANTI BIJLEE UTPADAN NIGAM LIMITED VS TECPRO SYSTEMS LIMITED | Company Appeal (IBC) | Sec 42 | | Vikram Singh Baid | Main case not link/Upper line blur-75-78,80- 82,119,Pages not clear- 130,-135/Volume will be divided after 200 page/etc | 19/10/2021 |
| 7893 | 710102067132021 | ARC GLOBAL SOLUTIONS PRIVATE LIMITED VS RAKESH KUMAR GUPTA S. PAWANDEEP SINGH | Interlocutory Application (I.B.C) | Sec 60(5) Application under any | COMPANY PETITION IB (IBC)/1747(PB)2018 | KARAN | page-20,107,159,229 not clear | 17/09/2021 |
| | | | | | | | e-stamp paper missed | |

| 710102067882021 | | Interlocutory Application | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | PARMOD | Pg- 26,27,28,29 in hindi please mention proper type copy | 19/09/2021 |
|-----------------|--|--|--|--|---|---|--|
| 710102029062021 | AMARJIT SINGH VS ATUL KANSAL (RESOLUTION | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | Siddharth Bhatli | need to separate file both application Reminder 4/5 | 12/4/2021 |
| 710102072402021 | MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2582(ND)201 | Sonam Sharma | 168-173 not clear page volume -2 pagination missed | 4/10/2021 |
| 710102072462021 | NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/357(ND)2021 | Siddarth Agarwal | section wrong stamp paper not notarized affidavit back date Pg- 58,63not clear page Reminder 3/5 | 5/10/2021 |
| 710102050332021 | ERA INFRA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)201 | Siddharth Bhatli | Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov in | 20/07/2021 |
| 710102068562021 | ANIL KUMAR VS M/S PIXION MEDIA PVT. LTD. | Interlocutory Application | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR | As per your request your file is in under defect. Pg-,158,159,166 not clear | 22/09/2021 |
| 710102055282021 | DIVYAM DEVELOPERS PVT LTD | Restoration Application (IBC) | Application under any other provisions-IBC,Application under any other provisions- | | Rajat Srivastava | main case not link | 6/8/2021 |
| 710102073942021 | BHASKAR TIWARI VS RAKESH KUMAR GUPTA | Interlocutory Application | Sec 60(5) | COMPANY PETITION IB (IBC)/1747(PB)2018 | Vikas Kumar | 16,19 not clear page court fees welfare missing in vakaltnama | 9/10/2021 |
| 710102074062021 | J. R. MODI ASSOCIATES LTD. VS KALIBER ASSOCIATES PVT. LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1122(ND)202 0 | NEERJA CHHABRA | sign missed on application,section wrong,stamp paper page number missed,true copy sign and stamp missed,after pg-18 page numbering missed | 9/10/2021 |
| 710102068822021 | | | Rule 11 of NCLT, 2016 | | Akul Mehandru | main case not link pag- 29 not clear please delete extra document | 23/09/2021 |
| 710102074242021 | TECPRO SYSTEM | | | PETITION IB | DIBYADYUTI BANERJEE | case type wrong | 10/10/2021 |
| 710102074232021 | MAHAPRABHU RESOURCES PRIVATE LIMITED VS ACTION ISPAT & POWER | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1501(PB)2019 | Shashwat Anand | case type wrong | 10/10/2021 |
| 710102069092021 | RISHI KAPOOR VS KASHI VISHWANATHAN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | RISHI | Advocate welfare & court | 23/09/2021 |
| 710102074302021 | MANOHAR LAL VIJ VS SHIV KUMAR GOEL | Interlocutory Application (I.B.C) | | COMPANY PETITION IB | Manohar Lal Vij | 280-295,298-312 not clear page | 11/10/2021 |
| | INAVNEET KUMAR GUPTA VS SILVERGLADES INFRASTRUCTURE PVT. | (I.B.C) | 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | PETITION IB (IBC)/1466(ND)201 9 | Chandhiok&maha jan | proof of service not clear | 3/9/2021 |
| 710102074312021 | CORPORATION BANK VS UNITECH MACHINES | | | COMPANY PETITION IB | ANJALI SHARMA | 309-310 not clear page | 11/10/2021 |
| 710102064012021 | INTERNATIONAL LOGISTICS AND | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Aishwarya | main case not link | 7/9/2021 |
| 710102074332021 | BRAHM DATT VERMA VS METENERE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1520(ND)201 8 | BRAHM | ib not mention in main case soft copy and section wrong | 11/10/2021 |
| 710102074372021 | PROFESSIONAL VS AKASH GOYAL & | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/2027(ND)201 9 | SWATI SALUJA | back date affidavit | 11/10/2021 |
| 710102064462021 | GLAZE PACKAGERS PRIVATE LIMITED VS NARENDER KUMAR SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Anjaneya | Pg- 83,223,233,235,243,275,2 77,293, 325,335,339,343,351,361, 367,369,371,373,377,379, 381,475,489, pages not | 7/9/2021 |
| | 710102074062021 710102074062021 710102074062021 710102074062021 710102074062021 710102074062021 710102074232021 71010207432021 710102074332021 710102074332021 710102074332021 | VS ATUL KUMAR KANSAL WAN | VS ATUL KUMAR Interlocutory Application (I.B.C) | Na ATUL KUMAR KANSAL The response of the provisions of the provis | VS ATUL KUMAN (A.B.C.) RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL RECTOR VS ANSAL | VI A PULI, KUMARA Interfocutory Application | VS_ATURN_ANDRA AndRASE_AND |

| | 710102074392021 | BIKRAM SINGH GUSAIN | Interlocutory Application | Application under any | COMPANY | Bikram Singh | after pg-29 page | |
|------|-----------------|---|---------------------------|-------------------------|----------------------------------|----------------|---|------------|
| 7915 | | SHARMA | (I.B.C) | other provisions- IBC | PETITION IB (IBC)/3507(ND)201 | Gusain | numbering missed | 11/10/2021 |
| | 710102074422021 | J.P.S. KANWAR VS M/S. RAUNAQ AND COMPANY PVT. LTD. | | Sec. 241(1) | | Tanuj Khurana | Fess missed 55,59,242,244, no pagination from annexuress 14, wrong pagination after page no.2, no sign in every pages of petition,page no 58,74 to 82 missed, pages not clear 7,88,39,34,55 mentioned last 3 pages in index, synopsis/list of dates & events missed, company master data missed of respondent | 20/10/2021 |
| 7916 | 710102074992021 | NATIONAL SAFAI | | Sec. 131(1),Sec. 131(1) | | | | |
| 7917 | | KARAMCHARIS FINANCE ANDDEVELOPMEN CRPN (U S 25) VS M/S. RAUNAQ AND COMPANY PVT. LTD. | | | | NARESH KUMAR | Memo of parties/Brief synopsis/List of dates & events missed, mentioned serial no. on upper side in right side,2nd volume index missed,company master data missed | 20/10/2021 |
| | 710102069982021 | EMPLOYEES | | IBC Under Sec 9 | | | | |
| 7918 | | ASSOCIATION OF "CAMBATA AVIATION PVT LTD" VS CAMBATA AVIATION PRIVATE LIMITED | | | | Priti Shinde | Memo of party/List dates & pamp; amp; events missed. (pdf merge) | 20/10/2021 |
| | 710102074682021 | FOX MANDAL & CO. VS CAMBATA AVIATION PRIVATE LIMITED | | IBC Under Sec 9 | | Nikhil Kumar | Advocate & client detail miss in vakalatnama/Master data of corporate debtor/9 3(b) certificate miss/True copy sign on every Annexure etc | 13/10/2021 |
| 7919 | 710102068472020 | PUNJAB NATIONAL | | IBC under Sec 7 | | | | |
| 7920 | | BANK VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD. | | | | Rajesh Singhal | mention page no on Translated page/True copy sing miss on every Annexure/Advocate welfare &court fees need-25Rs./page not clear- 503,512,524,541,547,548, 553,556,568 etc | 20/10/2021 |
| | 710102075352021 | INDIA SPORTS FLASHES PRIVATE | | Sec 60(5) | | | L | |
| 7004 | | LIMITED VS MANOJ SRIVASTAVA MEDIA | | | | Depaish | Wrong section | 14/10/2021 |
| 7921 | 710102070612021 | CORPS SHANKAR FININVEST | | IBC under Sec 7 | | AKSHIT | | |
| 7922 | | PVT. LTD. VS TDI INFRASTRUCTURE LIMITED | | | | SACHDEVA | DD NOT RECEIVED | 20/10/2021 |
| | | | | | | | | |

| 7923 | | ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED | Sec. 230-232 - Second Motion IBC Under Sec 10 | Ananya | Wrong case type select, link 2nd motion with 1st motion,page no 02 missed, synopsis/list of dates & events missed,wrong pagination after pg no. 13, no serial no. in every e stamp,wrong serial no in annexress, | 20/10/2021 |
|------|-----------------|--|--|-----------------------------------|--|------------|
| | | LIMITED VS ORIENTAL | ibo olidei dec iv | Shivam | delete respondent | 13/10/2021 |
| 7924 | | BANK OF COMMERCE PARUL MEHTA VS | Application under any | | | |
| 7925 | | EICHER MOTORS LIMITED | other provisions | CA Nitin maheshkumar Pathak | fess missed of one section, Memo of parties //brief synopsis/list of dates & events missed, company master data MoA & AoA missed of respondent,Power of attorney missed with NCLT form 12 | |
| 7926 | | MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED | IBC Under Sec 9 | viveka nand jha | Page not clear18,30,41,76 to 80,84,88-99/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/ affidavit back date/ Please contract to registry/etc | 20/10/2021 |
| | | M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT | IBC Under Sec 9 | viveka nand jha | Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in | 20/10/2021 |
| 7927 | | INDIA PRIVATE LIMITED MANJU DWIVEDI VS | IBC Under Sec 9 | + | g@ncit.gov.iii | |
| 7928 | | VCOMMISSION MEDIA PVT. LTD. | | SANKET GUPTA | in Index brief synopsis mention but in Page No 3 to 5 only List of date and events mention | 13/10/2021 |
| 7929 | | INH BROADCASTING PRIVATE LIMITED VS VCOMMISSION MEDIA PVT. LTD. | Sec. 230-232, Sec 234 | MANISH KUMAR SINGH | List of dates &evnets missed,pages not clear 106,date mismatched of consent affidavit and e stamp pages no 185 to 188,pages missed 229 | 13/10/2021 |
| | 710102045772021 | UNION BANK OF INDIA VS RAJESH KUMAR | Section 95(1) | Brijesh Kumar | Counsel detail miss in | 20/10/2021 |
| 7930 | | MEHTA | | Tamber | index/Vakalatnama/etc | |

| 7931 | 710102073452021 | HIMANSHU BHATIA VS MAHAVIR STONE CRUSHING PVT. LTD | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | Srishty Kaul | Page 100 repeated, page 101,242,243,373wrong arrange,pages not clear 244,261,300, court fees and welfare missed in vakaltnama, proof of service missed | 13/10/2021 |
|------|-----------------|--|-------------------------------------|---|--------------------------|---|------------|
| 7932 | 710102073502021 | DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED | | Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1) | SUHAIL | wrong serial no arrange after page no.298, wrong respondent name mentioned in basic detail | 20/10/2021 |
| 7933 | 710102068492021 | INFOPOWER TECHNOLOGIES PVT LIMITED VS KESSLEC SMART LIGHTING TECHNOLOGIES PRIVATE I IMITED | | IBC Under Sec 9 | Gursat | page not clear- 121,128,131,133,135,136, 137-139,169,171,179- 187,308,309 True copy sign miss on some pages/etc | 20/10/2021 |
| 7934 | 710102074022021 | SHAMSHEER EQBAL HAIDER VS IMPRESSION | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | CHANDRA | Page no 166,177,227,253,257, repeated,pages missed | 14/10/2021 |
| | 710102074132021 | TECHNOLOGIES PVT. EUREKA FORBES LIMITED VS B L KASHYAP & SONS LIMITED | | IBC Under Sec 9 | | Wrong pagination after page no-60/Counsel detail miss in index & mp: amp; memo of party/Vakalatnama/Advo cate welfare & mp: amp; memo of party/Vakalatnama/Advo tate welfare & mp: amp; amp; court fees need-25Rs/etc | 20/10/2021 |
| | 710102069072021 | MR. RAJESH MANDAL - PROPRIETOR OF INVASION FILMS VS GENESIS BCW PRIVATE | | IBC Under Sec 9 | Digvi | page:69-76 pages are cut in original petition. remove extra pdf | 20/10/2021 |
| 7936 | 710102064282021 | LIMITED UNION OF INDIA VS SH. SUMAN CHADHA | | Sec 241 (2) | sfionclt | True copy missed in every pages of annexuress, proof of service missed | 14/10/2021 |
| 7937 | 710102069532021 | HUKAM SINGH & SONS - PARTNERSHIP FIRM VS US GRAPHICS PRIVATE LIMITED | | IBC Under Sec 9 | | counsel detail &am p;amp;amp; sign with petition (pdf merge in single volume) | 20/10/2021 |
| 7939 | 710102074562021 | VINAYAKASUBRAMANI AN VS SMC GLOBAL | Company Petition (Companies Act) | Application under any other provisions | Vinayakasubrama nian | Wrong documents uploaded | 12/10/2021 |
| 7939 | 710102070422021 | SECURITIES DBIL VS M/S VAYAM TECHNOLOGIES LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | Juris Corp | Pages not clear-412- 414,431,483- 485 538 543 739 825- | 28/09/2021 |
| 7941 | 710102074752021 | MAXIS CONSULTANTS PRIVATE LIMITED VS DHINGRA PROJECTS PRIVATE LIMITED | Company Appeal(Companies Act) | Sec 252 (1) | SANJAY KHANDELWAL | Page 188,189 missed, kindly contact to registry with hard copy | 12/10/2021 |
| 7942 | 710102074812021 | SUNSOFT INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF | Company Petition (Companies Act) | Sec 252 (3) | Shivam | Wrong case type select, pages not clear 47,48 to 50,71,98,227,228, | 12/10/2021 |
| 7943 | 710102075312021 | COMPANIES BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED | Intervention Petition (IBC) | Sec 60(5) | MANOJ MITTAL | 200 pages per volume (pdf merege with index) wrong document uploaded | 13/10/2021 |

| 7944 | | | Company Petition IB (IBC) | Section 95(1) | Irfan Ahmed | pages not clear- 153,154/cut line page- 193/Typed copy mention page no.all pages of annexure not clear and dim. Clear scan copy required etc (contact to registry) | 13/09/2021 |
|--------------|-----------------|--|---|-----------------------|------------------------|--|------------|
| | | | Company Petition IB (IBC) | IBC under Sec 7 | Nithin | page:380, 555,558, 592, not clear, and irp registration certificate missed.etc | 14/10/2021 |
| | 710102075832021 | | CA(A) Merger and Amalgamation(Compani es Act) | Sec. 230-232, Sec 234 | Kangan Jain | Wrong section & Description (Samp; amp; amp; amp; amp; asetype select, link 2nd motion with 1st motion, file condonation delay application in 2nd motion | 14/10/2021 |
| 7946 7947 | 710102076302021 | NARENDRA KUMAR VS CMYK PRINTECH LTD | Intervention Petition (IBC) | Sec 60(5) | VIKAS | wrong section and case type wrong (need to File IA) | 15/10/2021 |
| | 710102076032021 | RISHABH CHAND LODHA VS CMYK PRINTECH LTD | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | RISHABH CHAND LODHA | wrong section and case type wrong(need to File IA) | 14/10/2021 |
| | | RASHTRIYA POLYMERS & SOLVENTS VS KANODIA TECHNOPLAST | Company Petition IB (IBC) | IBC Under Sec 9 | KAMNA SINGH | page:37-40 not clear, and 15rs advocate welfare missed, etc | 15/10/2021 |
| | | KIRAN DEVI BANSAL VS MAJESTIC | Company Petition IB (IBC) | IBC under Sec 7 | Pranshu Goel | list of dates and events missed,291-293. not | 15/10/2021 |
| | 710102076802021 | PROPERTIES PRIVATE AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | CHANDRA | Index in formet/Page not clear-96,23/Page miss-131/True copy sign miss on every Annexure/Advocate & mp;amp;amp; client detail miss on vakalatnama/etc | 16/10/2021 |
| 7951 | | | CA(A) Merger and Amalgamation(Compani es Act) | Sec. 230-232, Sec 234 | ASHISH | Company master data missed, independent auditor report missed of all companies,balance sheet missed, valuation report missed, last 2 pages not mentioned in index | 18/10/2021 |
| 7953 | | LANDCRAFT PROJECTS PRIVATE | Company Petition IB (IBC) | IBC under Sec 7 | NIRAJ PREET | Pagination & Description and Samp; amp; amp; amp; amp; sing not done in index/only 30 page in petition | 18/10/2021 |
| | | AMERICAN ORIENT CAPITAL PARTNERS | Company Petition IB (IBC) | IBC Section 59 | HARRISH KHURANA | IN POWER ATTORNEY STAMP PAPER 50 RUPEES COMPULSORY(contact to registry) | 12/10/2021 |
| | | | | IBC Under Sec 9 | | | |

| 7956 | 710102119182020 | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD | Company Petition IB (IBC) | IBC Under Sec 9 | Maneesh Kumar | page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc | 28/12/2020 |
|--------------|-----------------|---|-------------------------------------|-----------------|-------------------|---|------------|
| | 710102119052020 | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD | | IBC Under Sec 9 | Maneesh Kumar | Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-168,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200 page/etc | 26/12/2020 |
| | 710102015822021 | MEHER MADON VS UNITECH LIMITED | Company Petition (Companies Act) | Sec. 73(4) | Meher Madon | Welfare missed in vakaltnama and upload only final petition | 23/02/2021 |
| 7958 7959 | 710102023362021 | PLAZA GRANITE LIMITED VS UNITECH LIMITED | Company Petition (Companies Act) | Sec. 55(3) | VIVEK SHARMA | MoA & AoA not clear kindly annex type copy | 23/03/2021 |
| | 710102077702021 | STRESSED ASSETS STABILIZATION FUND (SASF) VS PRAVEEN KUMAR SINGLA | Company Petition IB (IBC) | Section 95(1) | MOHIT NANDWANI | Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in | 20/10/2021 |
| 7961 | 710102077712021 | UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | EKTA CHOUDHARY | Page not clear-125- 127,131,140/IRP Certificate miss & form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare & court fees miss on vakalatnama/Advocate & client detail miss/etc | 21/10/2021 |
| | 710102077732021 | SHIPRA INFRATECH PRIVATE LIMITED VS VEDANTA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | Preetika | Jurisdiction not in delhi/index in formet/ Translated page- 139,143/Advocate welfare & court fees miss /etc | 21/10/2021 |
| 7962 7963 | 710102075422021 | KARNATAKA BANK LIMITED AND UCO BANK VS SURANGI SERVICES LIMITED | Intervention Petition (IBC) | Sec 60(5) | NIPUN GAUTAM | 25rs advocate welfare and 5rs court fee missed, | 13/10/2021 |
| | 710102072282021 | SOLITAIRE CAPITAL INDIA AND ANOTHER VS VIPUL SEZ | Contempt Petition(Companies Act) | Sec 425 | aaryan sharma | Fill the blanks in para 3 page 15. | 4/10/2021 |
| 1 304 | | DEVELOPERS PVT LTD | | | İ | | |

| 7965 | | ANAND INFOEDGE PRIVATE LIMITED | Company Petition IB (IBC) | | | SAIKRISHNA ASSOCIATES | Blur page- 166,169,949,1018,1190,12 21,1225,1227,1242,1302,1 320,1329,1330,1347- 1349,1400,1434,1435,143 7,1516,1552,1560- 1562,1564,1569,1571,157 5-1578,1584,1587- 1595,1600,1608,1622,162 6-1629,1631,1670- 1672,1675- 1678,1684,1695,1706,171 7,1730- 1733,1738,1749,1755,176 0/Cut line page- 1558,1737/True copy sign miss on every Annexure/page miss- 526,621,623,625,627,629, 679,619/Double page- 535/Translated page- 996,998,1000,1011,1013,1 017/IRP certificate miss/etc | 12/10/2021 |
|------|-----------------|--|---|---|--|-------------------------------|--|------------|
| | 710102075412021 | INFOEDGE PRIVATE | Company Petition IB (IBC) | IBC Section 59 | | NIRBHAY KUMAR & ASSOCIATES | page:195-196 not clear, counsel sign missed in index, etc | 13/10/2021 |
| 7966 | 710102076332021 | LIMITED AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) - By Government Body | | VISHAL GUPTA | Wrong case & mp; amp; section select, fees missed, counsil sign missed in index, AoA missed, pages not clear 41, 63, 68, 69, 38, 99, 102, 146 1, 150, page no 208 hindi, advance service not mentioned in index, no sign in every pages of petition | 14/10/2021 |
| | 710102035212021 | S V CREDITLINE LIMITED VS REGISTRAR OF | | Sub-Section (1) 0f Section 66. | | Zorawar | section 52 not readwith in petition pg no 06 | 15/05/2021 |
| 7968 | 710102077062021 | COMPANIES NCT OF VASHISHT RAI SHARMA VS KUIPER BIO MATRIX PRIVATE LIMITED & ORS. | Company Petition (Companies Act) | Sec. 59,Sec. 241(1),Sec. 244(1) | | MILAN | pages not clear 119 to 124,129 to 144,202,232,233,235,236, 355,373,585 to 591,593,594 | 18/10/2021 |
| | 710102050462021 | KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS | Intervention Petition (IBC) | Sec 60(5),Application under any other provisions- IBC | | Divyanshu Sarswat | page no-12 Wrong section/Page not clear- 27-30/cut line page- 89/Page miss-149 | 21/07/2021 |
| 7970 | 710102058022021 | MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 59 | | Gagan Mathur | Vol 1 & amp; amp; 2 wrong pagination kindly continue it after page no 36, serve the petition to all respondent, supporting affidavit missed, company master data missed | 17/08/2021 |
| | 710102060232021 | WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & | Intervention Petition (IBC) | Sec 60(5) | | Divyanshu Sarswat | wrong case type please separate file 4/5 please call us or visit nclt | 25/08/2021 |
| 7973 | 710102062082021 | STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | mital and mital advocates | IBBI CERTIFICATE MISSING WITH FORM 2 | 31/08/2021 |
| 7974 | 710102074362021 | MINDA TO DUDDED | CA(A) Merger and Amalgamation(Compani es Act) | Sec. 230-232, Sec 234 | | Sanjay | kindly mentioned 302 to 353 pages in master index | 11/10/2021 |
| | 710102069742021 | R VS ALAKNANDA BUILDTECH PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/89(PB)2021 | Aishwarya | main case wrong link please check your main case | 24/09/2021 |
| 7975 | | | | | | <u> </u> | | |

| | • | 1 | | | | | T | 7 |
|------|-----------------|---|---|---|--|-------------------------------|--|------------|
| 7976 | 710102075012021 | EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/422(ND)2021 | Rishi Ashok | 1-131 page missing | 13/10/2021 |
| 7977 | 710102075032021 | ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/22(ND)2018 | Shivali Singh | section wrong | 13/10/2021 |
| | 710102075052021 | LTD. & ORS MAYUR GOYAL VS SHIV | Interlocutory Application | Sec 60(5) | COMPANY | Legalics Law | merge into one pdf | 13/10/2021 |
| 7978 | 710102075102021 | NANDAN SHARMA NARESH SABHARWAL VS ANIL TAYAL | (I.B.C) Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB COMPANY PETITION IB (IBC)/266(ND)2019 | Offices Rajanish | 10-12,14,16-18 not clear page and page number double after 23 page and stamp paper missing | 13/10/2021 |
| 7979 | | | | | | | | |
| | 710102075112021 | SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS JBK | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)201 9 | KUMUD SHEKHAR | 48-50 not clear page and welfare missing | 13/10/2021 |
| 7980 | 710102075132021 | DEVELOPERS PVT. PUNJAB NATIONAL BANK VS M/S SHAH | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | RAJESH KUMAR GAUTAM | 8-10,13 not clear page and stamp paper | 13/10/2021 |
| 7981 | 710102075172021 | PUBLICATION PVT. LTD ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD | Company Application(Companies Act) | Rule 11 of NCLT | (IBC)/196(ND)2018 COMPANY PETITION (COMPANIES ACT)/138(ND)2021 | Anant | index missing and stamp affidavit missing and cp not mention in main case soft copy | 13/10/2021 |
| 7982 | | | | | | | | |
| | 710102075272021 | M/S ARCEE TRADING CORPORATION VS M/S DEV LANDCON PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1238(ND)201 9 | KARMA LAW | 8e,8f,18-19,20-29,31- 38,41-45,52-55,74,78- 79,93,104 not clear page 55,60,67,91-92translate welfare court fees missing page number missing after 7 page | 13/10/2021 |
| 7983 | 710102075392021 | NUVOCO VISTAS | | Application under any | COMPANY | | | |
| 7984 | 710102073332021 | CORPORATION | Interlocutory Application (I.B.C) | | PETITION IB (IBC)/614(ND)2017 | Ashish Verma | 32-34,40,48 not clear page and welfare and court fees missing | 13/10/2021 |
| 7985 | 710102075342021 | FLEXITUFF VENTRUES INDERNATIONAL LIMITED VS M/S DEV LANDCON PVT. LTD. | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1694(ND)201 8 | Ashish Verma | welfare court fees missing | 13/10/2021 |
| 7986 | 710102075572021 | EDELWEISS ASSET RECONSRUCTION CO LTD VS M/S DEV LANDCON PVT. LTD. | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/866(PB)2018 | Ashish Verma | 21-22 not clear page welfare and court fees missing | 13/10/2021 |
| 7987 | 710102075582021 | ICICI BANK LIMITED VS M/S DEV LANDCON PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/144(PB)2017 | Ashish Verma | 47-48,55-56 not clear page and welfare and court fees missing | 13/10/2021 |
| | 710102075552021 | RAJIV BAJAJ VS ELHPL | Interlocutory Application | Application under any | COMPANY | RAJIV BAJAJ | double page number | 13/10/2021 |
| 7988 | 710102075482021 | PVT. LTD. BLUE BIRD SOFTWARE PVT. LTD VS AXIS TRUSTEE SERVICES LIMITED | (I.B.C) Interlocutory Application (I.B.C) | other provisions- IBC Rule16(d),NCLT Rules,2016 IBC | PETITION IB | Kumar Anurag | after 20 page case type wrong and wrong section, multiple transfer not allowed. | 13/10/2021 |
| 7989 | | | | | | | | |
| 7990 | 710102075402021 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS ATUL KUMAR KANSAL | Interlocutory Application (I.B.C) | Sec 60(5) | | HIMANSHU UPADHYAYA | section wrong and main case not link and stamp paper missing | 13/10/2021 |
| 7990 | 710102075332021 | KUMAR KANSAL BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/330(ND)2021 | Aman | (27-29.192-201 not clear page) and (volume break after 200 page) (52,134,136,138,146,150tr anslate page) | 13/10/2021 |
| | 710102075682021 | AKASH SINGHAL VS ANSAL PROPERTIES AND INFRASTRUCTURE | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/846(ND)2018 | AKASH | 24-25,27-28,72 not clear page | 14/10/2021 |
| 7992 | 710102075652021 | LIMITED RAKESH KUMAR JAIN VS M/S INCOM WIRES & | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | RAKESH KUMAR JAIN | main case not link reminder 3/5 | 14/10/2021 |
| 7993 | 710102070102021 | CABLES PVT. LTD. BSL CASTINGS PRIVATE LIMITED VS | Interlocutory Application (I.B.C) | IBC Under Sec 9 | COMPANY PETITION IB | Abhishek | section wrong wrong section (rule 8) | 27/09/2021 |
| 7994 | 710102075862021 | LOTUS GREEN DEVELOPERS PRIVATE ENKAY INDIA RUBBER | | Application under any | (IBC)/541(ND)2020 COMPANY | DA IIV MALIE | E stamp and affidavit not | 14/10/2021 |
| 7995 | 710102075942021 | CO PVT LTD VS SUMERU PROCESSORS MR. MOHIT CHAWLA VS | (I.B.C) | Application under any | PETITION IB (IBC)/1493(PB)2018 COMPANY | RAJIV MALIK | notraize | 14/10/2021 |
| 7996 | 710102075802021 | SUMERU PROCESSORS PVT LTD SUNIL PRAKASH | (I.B.C) | other provisions- IBC Application under any | PETITION IB (IBC)/404(ND)2018 COMPANY | Mohit Chawla Sunil Prakash | page no 40,52 in hindi | 14/10/2021 |
| 7997 | | SHARMA VS SUMERU PROCESSORS PVT LTD | (I.B.C) | other provisions- IBC | PETITION IB (IBC)/546(PB)2018 | Sharma | 20-23 not clear page | 14/10/2021 |

| 7998 | 710102075852021 | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | JANENDER | Wrong section select | 14/10/2021 |
|--------------|------------------------------------|--|-----------------------------------|--|---|------------------------|---|------------|
| | 710102075992021 | ROHIT RANA VS SHIV | Interlocutory Application | Sec 60(5) | (IBC)/343(ND)2017 COMPANY | Legalics Law | Merge in to one pdf | 14/10/2021 |
| 7999 | 710102070112021 | MANDAN SHARMA MM METACRAFT PVT. | (I.B.C) Miscellaneous | Application under any | COMPANY | Offices | wrong case type, | |
| 8000 | | LTD. VS R.M. CONTROLS PVT. LTD. | Application (IBC) | other provisions- IBC | PETITION IB (IBC)/86(ND)2021 | Raj Karan Sharma | affidavit back date please delete previous | 27/09/2021 |
| | 710102076022021 | M/S KESHAV ENTERPRISES VS R.M. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Ashish Verma | Pg no 68 not clear, welfare and court fees | 14/10/2021 |
| 8001 | 710102076092021 | CONTROLS PVT. LTD. RAJIV BAJAJ VS ELHPL | (I.B.C) | Sec 54(1) | (IBC)/3196(ND)201 COMPANY | | missed | |
| | | PVT. LTD. | Interlocutory Application (I.B.C) | ,, | PETITION IB (IBC)/508(PB)2017 | RAJIV BAJAJ | notary missing in stamp paper and 41-42,52,69- 70,86,87,102-105,114- 115,144-145,166-167 not | 14/10/2021 |
| 8002 | | | | | | | clear page | |
| 8003 | 710102076072021 | SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/25(ND)2021 | RANJANA ROY GAWAI | 80-84,86- 87,297,299,300,303 not clear page | 14/10/2021 |
| 8004 | 710102076232021 | PRIVATE LIMITED VS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB | Harshit Agarwal | 12-69 page number missing in index | 14/10/2021 |
| 0004 | 710102076842021 | MR. ABHISHEK DUTTA STERLING MOTOR | | Sec 60(5) | (IBC)/236(ND)2020 COMPANY | | | |
| | | COMPANY VS PANKAJ KUMAR SINGAL | Interlocutory Application (I.B.C) | | PETITION IB (IBC)/1329(ND)201 9 | RANJANA ROY GAWAI | "Advoca te welfare & court fees miss " | 16/10/2021 |
| 8005 | 710102076792021 | ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/3196(ND)201 | Manish Dhir | case type wrong, | 16/10/2021 |
| 8007 | 710102066062021 | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/343(ND)2017 | JANENDER | 84-85 not clear page and 86 cut page Reminder 3/5 | 13/09/2021 |
| 8008 | 710102076942021 | GULSHAN KUMAR GUPTA VS M/S PETROLUBE INDIA LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/300(PB)2017 | GULSHAN KUMAR GUPTA | proof of service missed | 18/10/2021 |
| 8009 | 710102076972021 | KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Kanti | main case not link, | 18/10/2021 |
| 8010 | 710102077042021 | AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/2380(ND)201 | ANAND | document not upload properly | 18/10/2021 |
| 8011 | 710102077492021 | MORDHWAJ SINGH & ORS. VS NILESH SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2130(ND)201 | RAJESH KUMAR GAUTAM | affidavit back | 20/10/2021 |
| 8012 | 710102064992021 | ATUL KUMAR SINGHAL VS FIITJEE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB | Mukesh Mohan Goyal | PAGE NO 16 REPEAT | 9/9/2021 |
| | 710102077012021 | GAURAV SAWHNEY VS RABINDRA KUMAR MINTRI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/923(PB)2018 | HIMANSHU | 68-71 ,79,81-82,91- 92,101-102,107-108,119- 120,123-124 not clear page | 18/10/2021 |
| 8013 | 710102076262021 | ANURAG NIRBHAYA VS | | Application under any | COMPANY | | | |
| 8014 | 710102078002021 | RABINDRA KUMAR MINTRI CLARO ENERGY | Interlocutory Application (I.B.C) | other provisions- IBC | PETITION IB (IBC)/1058(ND)201 | ABHISHEK | Supporting Affidavit Missing main case not link and | 14/10/2021 |
| 8015 | 710102071982021 | PRIVATE LIMITED VS ARIHANT TRADING RAGHVENDRA PRATAP | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY | Manisha | due payment other section | 21/10/2021 |
| 8016 | | SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED | Interlocutory Application (I.B.C) | , | PETITION IB (IBC)/638(ND)2020 | TRIVENDRA | merge into one pdf Reminder 4/5 | 2/10/2021 |
| | 710102078092021 | SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | Pranshu Goel | main case not link | 22/10/2021 |
| 8017 | 710102076182021 | CONSTRUCTION ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS SALUJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/378(PB)2017 | Ashish Verma | Welfare and court fees missed | 14/10/2021 |
| 8018 | 710102075532021 | CONSTRUCTION HARI BABU THOTA VS SALUJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | HARI BABU THOTA | 1,3,4 cut page | 13/10/2021 |
| 8019 8020 | 710102075462021 | CONSTRUCTION ARVIND GARG VS SALUJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Arvind Garg | 72-94,121-126 not clear page | 13/10/2021 |
| 8020 | 710102075442021 | CONSTRUCTION BHOOPESH GUPTA VS SALUJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | (IBC)/272(PB)2017 COMPANY PETITION IB | BHOOPESH GUPTA | 16-17 blur page | 13/10/2021 |
| 8022 | 710102077052021 | CONSTRUCTION VIJENDER SHARMA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | (IBC)/179(ND)2019 COMPANY PETITION IB (IBC)/433(ND)2017 | Vijender Sharma | document not upload properly | 18/10/2021 |
| 8023 | 710102077022021 | KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/551(ND)2021 | JANENDER | document not upload properly | 18/10/2021 |
| | 710102076822021 | ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/3196(ND)201 | Manish Dhir | Fill up the blank at page number 3. | 16/10/2021 |
| 8024 | | | | Sec 60(5) | COMPANY PETITION IB | Nithin | document not upload | 18/10/2021 |
| 8024 8025 | 710102077032021 | ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD. | Interlocutory Application (I.B.C) | | | | properly | 10/10/2021 |
| | 710102077032021 710102076172021 | | | Sec 60(5) | (IBC)/197(PB)2021 COMPANY PETITION IB (IBC)/2027(ND)201 9 | SWATI SALUJA | welfare court fees missing and double page numbering after 50 page | 14/10/2021 |

| 8027 | 710102076702021 | SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE | | Application under any other provisions- IBC | | Ankit Jain | main case not link, pdf merge in 1 volume, etc | 16/10/2021 |
|------|-----------------|--|--------------------------------------|---|--|-------------------------------|--|------------|
| | 710102073412021 | AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/194(ND)2021 | ADVOCATE GAUTAM SINGHAL | [4357.4364,4405.4409,4433,4441,4444.4409,4433,4431,4441,4444.4462,4482,4503,4508,4512.4514,4574.4577,4636-4639,4654.4655,4661,4664.4683,4654.4703,4703.4704,4739.4742,4744.47744,4780,4668,4902,490.4907,4919.4902,4916,5030,5033,513.4-5137,5139.57141,5144,5146,5149,515.526,5369,5378-5397,5406-5407,5409,5415.5514,5524.5654,56565,5649.5636,5649.5649.5636,5649.5649.5649.5649.5649.5649.5649.5649. | 7/10/2021 |
| | 710102073622021 | TARUN GARG VS | | Sec 42,Sec 60(5) | COMPANY | | JJ00,JJJ2,5JJ4- | |
| 8029 | | SUBRAMANIAM NATARAJAN & ANR | Interlocutory Application (I.B.C) | | PETITION IB (IBC)/1293(ND)201 8 | Akshay | due payment of other section(2 section mention in index), pg-56,98,102, not clear, pg-79,80,83 cut 8amp;amp;quot;"Case type wrong """""""" | 8/10/2021 |
| 8030 | | DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML | | Section 42 - Submitted by Government Body | | Amar S. Mishra | case type wrong Reminder 3/5 | 2/8/2021 |
| | 710102054252021 | SAROHA PRINTING AND PACKAGING PRIVATE LIMITED VS ATISHEY JAIN | | Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/825(ND)2020 | Parveen | need to separately application and reply reminder 4/5 | 2/8/2021 |
| 8032 | | DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Section 42 - Submitted by Government Body | | Amar S. Mishra | main case not link with application section wrong case type wrong main case not link with application section wrong case type wrong reminder 4/5 | 31/07/2021 |
| | | WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1081(PB)2016 | Kanti | Pg-31,32 not clear REMINDER 3/5 | 17/01/2020 |
| | 710102058072021 | NCM: INDISTRIES GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)201 9 | RISHABH JAIN | case type you filed execution petition please choose case type in execution petition Reminder 3/5 | 17/08/2021 |
| | | NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1392(ND)201 9 | R N Karanjawala | Pg-,438,448,466,612,899 not clear page volume 2 index missed case type wrong master index missed | 24/09/2021 |
| 8035 | | <u> </u> | | | <u> </u> | | <u> </u> | |

| | 710102069462021 | ATUL KUMAR KANSAL VS RIYASAT TOWERS PRIVATE LIMITED | Interlocutory Application | Sec 30 | COMPANY PETITION IB (IBC)/456(ND)2018 | Atul Kansal | Pg- 485, 488,490,501,571,572,not clear page Pg- 424,425,427 to 430,432,434,436, pages | 24/09/2021 |
|--------------|--|--|-----------------------------------|---|--|---------------------------|--|--------------------------|
| | | | | | | | cut | |
| 8036 | 710102063042021 | ASHOK GARG & ANR VS MAHESH TANEJA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1744(ND)201 9 | Shivam | Pg-187 not clear page and stamp paper missing Reminder 3/5 | 2/9/2021 |
| 8037 | 710102062672021 | ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND | Interlocutory Application (I.B.C) | Sec 60(5) | | Assistant Commissioner | main case not link and Pg-27,28, | 1/9/2021 |
| 8038 | 0710102024782020/7 | NARANG ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/616(ND)2020 | | Index missing | 22/10/2021 |
| 8039 | 0710102054162021/2 | NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. | | Rule 11 of NCLT, 2016 | CONTEMPT PETITION (IBC)/11(ND)2021 | | Page no. 47 - 120 true copy sign missing, pages cut from below | 22/10/2021 |
| 8040 | 0710102079172019/16 | MANOJ KUMAR SINGH IRP DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1006(ND)201 9 | | Page 1 - 15 sign missing. Court fees and welfare missing on vakalatnama, Page no. 20 - 59 true copy sign missing | 22/10/2021 |
| 8041 | 0710102081822019/11 | M/S ASHLEY | | IBC Under Sec 9 | COMPANY | | Page no. 1 - 12 sign | 22/10/2021 |
| 8042 | 0710102081822019/11 | ENTERPRISES Vs. REAL ELEVATORS HITESH BHARDWAJ Vs. | | Sec. 59 | PETITION IB (IBC)/1150(ND)201 COMPANY | | missing, No Index, No Pagination | |
| 8043 | 0710102101112019/3 | DELHI APARTMENTS PVT. LTD. MAYA GUPTA Vs. RAKESH CHOPRA | | Sec 60(5) | PETITION (COMPANIES COMPANY APPLICATION(IBC) | | Wrong e-filing, need to file in IA | 8/10/2021 |
| 8044 | 0710102128962019/4 | MAYA GUPTA Vs. NEELKANTH | | Sec 60(5) | /914(ND)2019 COMPANY APPLICATION(IBC) | | Wrong e-filing, application need to file | 8/10/2021 |
| 8045 | 0710120009092018/13 | CROCKERY EMPORIUM STATE BANK OF INDIA Vs. M/S. SHREE AMBICA | | IBC under Sec 7 | /1290(ND)2019 COMPANY PETITION IB (IBC)/1342(ND)201 | | in IA Wrong pagination in Index, Page no. 1 - 29 sign missing, | 30/09/2021 |
| 8046 | 0710102010102021/10 | INTERNATIONAL FOOD MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | 8 COMPANY PETITION (COMPANIES ACT)/62(ND)2021 | | Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144, 145, 147-153, 159-160 not clear, | 22/10/2021 |
| 8047 | 0710102025952021/1 | NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD | | Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/124(ND)2021 | | Notary date missing on affidavit, Vakalatnama not mention in index, vakaltnama page cut from bottom | 7/10/2021 |
| 8048 | 0710102039202021/1 | MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/287(ND)2021 | | True copy sign missing on every page | 22/10/2021 |
| 8049 | 0710102076942019/6 | FASHIONS PRIVATE SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/946(ND)2019 | | Rs 25 welfare missing on vakalatnama | 22/10/2021 |
| 8050 | 0710102100092019/9 | LIMITED UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1593(ND)201 | | Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign missing | 22/10/2021 |
| 8051 8052 | 0710102002702021/6 | PRIVATE LIMITED VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD | | Application under any other provisions- IBC | 9 INTERLOCUTORY APPLICATION (I.B.C)/210(ND)202 | | Wrong pagination after page no. 6 | 22/10/2021 |
| 8053 | 0710102073712020/1 | DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED | | Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES | | File all documents separately | 8/10/2021 |
| 8054 | 0710102139052019/2 0710102016922019/1 | TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL RAJESH VASUDEVA | | IBC Under Sec 9 Application under any | COMPANY PETITION IB (IBC)/659(ND)2020 COMPANY | | Wrong e-filing, need to file in IA Wrongly Filed here | 22/10/2021 22/10/2021 |
| 8055 | 0710102016122021/3 | Vs. SPML INFRA LIMITED TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE | | other provisions IBC Under Sec 9 | APPLICATION(CO MPANIES COMPANY PETITION IB (IBC)/139(ND)2021 | | P.O.S missing | 20/10/2021 |
| 8056 8057 | 0710102036392021/5 | LIMITED SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/338(ND)2021 | | Court Fee stamp missing in Vakalatnama | 22/10/2021 |

| | 0710102053142021/3 | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/393(ND)2021 | | True Copy sign missing in the Judgement document | 21/10/2021 |
|--------------|---------------------|---|-------------------------------------|--|---|-------------------|---|------------|
| 8058 8059 | 0710102110322019/15 | ESTATES PRIVATE I IMI SAHAJ BHARTI TRAVELS VS. HCL | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2087(ND)201 | | No index, No Pagination | 22/10/2021 |
| | 0710102138062019/14 | TECHNOLOGIES STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2721(ND)201 | | Page no. 62, 66 translation copy missing, Page no. 371 | 22/10/2021 |
| 8060 | 0710102149292019/8 | SHELTERS PVT. LTD. NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS | | IBC under Sec 7 | OMPANY PETITION IB (IBC)/2976(ND)201 | | not clear Page no. 1 - 15 sign missing, | 6/9/2021 |
| 8061 | 0710102149292019/9 | PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED Vs. | | IBC under Sec 7 | 9 COMPANY PETITION IB | | Page no. 1 - 15 sign missing, | 20/10/2021 |
| 8062 | 0710102158352019/3 | FLPL LOGISTICS PRIVATE LIMITED PNB HOUSING | | Sec 60(5) | (IBC)/2976(ND)201 9 COMPANY | | Wrong e-filing, | 22/10/2021 |
| 8063 | | FINANCE LIMITED Vs. M/S ALPINE REALTECH | | | APPLICATION(IBC) /14(ND)2020 | | application need to file in IA | |
| | 0710120010512018/6 | HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/354(ND)2018 | | Order copy not available, please put the order copy before the index of the documents | 22/10/2021 |
| 8064 | 0710120012082018/61 | SHINOJ KOSHY VS. M/S GRANITE GATE PROPERTIES PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1248(PB)2018 | | Page no. 56, 62, 70 not clear, merge documents in single pdf, page no. not mention on vakalatnama | 21/10/2021 |
| 8065 | 0710120012082018/62 | SHINOJ KOSHY Vs. M/S | | IBC under Sec 7 | COMPANY | | Documents not | 21/10/2021 |
| 8066 | 0710200431842018/8 | GRANITE GATE PROPERTIES PVT LTD INCOME TAX OFFICER | | A | PETITION IB (IBC)/1248(PB)2018 COMPANY | | available, please refile the documents Page 16 according to | 22/10/2021 |
| 8067 | U/10200431642016/6 | WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS | | Application under any other provisions | APPEAL(COMPANI ES ACT)/802(ND)2018 | | PDF Not Filed properly | 22/10/2021 |
| | 0710102079912019/14 | PRIVATE LIMITED JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1049(ND)201 | | Written Submission Filed twice | 22/10/2021 |
| | 710102075732021 | MANAK UTENSILS PRIVATE LIMITED VS | | Rule16(d),NCLT Rules,2016,Rule 11 of NCLT | | V. N. Dubey | Welfare & Department of the work of the work of the work of parties missed | 14/10/2021 |
| | 710102076902021 | VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE | Company Petition IB (IBC) | IBC Under Sec 9 | | MANOJ KUMAR | document not uploaded properly, pdf merge into 1 volume. | 18/10/2021 |
| | 710102071282021 | NUVOCO VISTAS CORPORATION LIMITED VS ROYALGOLF LINK CITY PROJECTS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | P. S. Sudheer | pdf split after 200 page with index, proof of service missed of petition, volume wise index missed, true copy sign missed on every pages of annexures, page 67a, page blank after 69, page:82, 190-191, 195-252, not clear, etc | 30/09/2021 |
| 8072 | 710102077242021 | AMARJIT SINGH CHATHA VS MOON LIGHT PROPBUILD PRIVATE LIMITED | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | Swapnil Gupta | Synopsis/dates & events missed,welfare & court fees missed in vakaltnama,advance service missed | 19/10/2021 |
| | 710102077442021 | PROPBUILD PRIVATE | Company Petition IB (IBC) | IBC Section 59 | | ABHISHEK | page:37, 119, not clear etc | 20/10/2021 |
| 8073 | 710102077622021 | STATE BANK OF INDIA | | Section 95(1) | | | | |
| | | VS ANURADHA SACHDEV | Company Petition IB (IBC) | | | EKTA CHOUDHARY | volume wise index missed in both volume, 25rs advocate welfare and 3rs court fee missed, | 20/10/2021 |
| 8074 | | | | | | | | |

| 8075 | 710102077642021 | PRADEEP KUMAR GUPTA VS HI TECH AUDIO SYSTEMS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | Swapnil Gupta | Section 166 fees missed,Brief synopsis missed,pages not clear 105 | 20/10/2021 | |
|--------------|-----------------|--|-------------------------------------|---|---|-------------------------|--|------------|------------|
| 8076 | 710102077692021 | STRESSED ASSETS STABILIZATION FUND (SASF) VS MANOJ KUMAR SINGLA | Company Petition IB (IBC) | Section 95(1) | | MOHIT NANDWANI | counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-45, 52-53, 57, 86-93, 123-127, 171-172, not clear,etc | 20/10/2021 | |
| 8077 | 710102078272021 | JMD CRANES VS THE INDURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | RAKESH KUMAR | PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269- 274, 279-285,294-298, 300, not clear etc | 22/10/2021 | |
| 8078 | 710102078342021 | AADI BEST | Company Petition IB (IBC) | IBC Under Sec 9 | | ADHISH SRIVASTAVA | DOCUMENTN UNCOMPLETED | 22/10/2021 | |
| | 710102078422021 | CONSORTIUM PRIVATE QUTAB MERCANTILE PRIVATE LIMITED VS PUNJAB NATIONAL BANK | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | BALVINDER RALHAN | memo of parties, brief of synopsis and list of dates and events missed, affidavit wrong arranges. Etc | 23/10/2021 | |
| 8079 | 710102078562021 | K K CONTINENTAL TRADE LIMITED VS PROFUL OILS PRIVATE LIMITED | Company Petition IB | IBC Under Sec 9 | | shivam | document uncompleted | 23/10/2021 | |
| | 710102077082021 | STATE BANK OF INDIA VS VIVEK SACHDEV | Company Petition IB (IBC) | Section 95(1) | | EKTA CHOUDHARY | volume wise index missed in both volume,page:221-222 not clear, etc | 19/10/2021 | |
| 8081 | 710102078202021 | VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | EKTA CHOUDHARY | 200 PAGES PER VOLUME WITH VOULME WISE INDEX , PAGES 146, NOT CLEAR 150- 157 , 161-168 , 174-177 NOT CLEAR ETC | 22/10/2021 | |
| 8082 | 710102075002021 | JARDINE INFRASTRUCTURE | Restoration Application (IBC) | Application under any other provisions- IBC | | Dushyant | main case not link and section wrong | | 12/10/2021 |
| 8084 | 710102075082021 | PRIVATE LIMITED MUKESH BHATIA VS RAJESH PROJECTS (INDIA) PRIVATE | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/710(PB)2019 | parinav gupta | affidavit back date | 13/10/2021 | |
| 8085 | 710102075612021 | NIDHI SOOD VS VAYAM TECHNOLOGIES LTD | Interlocutory Application (I.B.C) | · | COMPANY PETITION IB | sahil sood | stamp paper missing | 14/10/2021 | |
| | 710102075782021 | ANSHUL GUPTA VS VAYAM TECHNOLOGIES LTD | Interlocutory Application (I.B.C) | Regulation 33 | COMPANY PETITION IB (IBC)/431(ND)2019 | RISHI | main case not link properly,wrong section select, page no 103 repeated | 14/10/2021 | |
| 8086 8087 | 710102076012021 | ICICI BANK LIMITED VS VAYAM TECHNOLOGIES LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/706(PB)2018 | Ashish Verma | 89-90,92-100,118- 120,146-149 not clear page | 14/10/2021 | |
| | 710102075952021 | CENTRAL BANK OF INDIA VS VAYAM | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Ashish Verma | 56-59,61-63,70-71,74-75 not clear page | 14/10/2021 | |
| | 710102076502021 | TECHNOLOGIES LTD TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS VAYAM TECHNOLOGIES LTD | | Application under any other provisions- IBC | (IBC)/254(PB)2017 | Navjit Singh | main case not link, document not upload properly | 15/10/2021 | |
| | 710102076142021 | PUNEET KAUR THROUGH HER | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/236(ND)2020 | Legalics Law Offices | 20-21 not clear page and merge into one pdf | 14/10/2021 | |
| | 710102076342021 | ANIL KOHLI VS PANKAJ NARANG | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/216(PB)2021 | ABHISHEK | Wrong sectin select,e stamp & amp;amp;amp; affidavit not notraize,welfare & amp;amp; court fees missed in vakaltnama | 15/10/2021 | |
| 8091 | | I | | | <u> </u> | <u> </u> | <u> </u> | <u> </u> | |

| 8092 | 710102076192021 | RAJ KUMAR RALHAN LIQUIDATOR OF SU- KAM POWER SYSTEMS LIMITED VS PANKAJ NARANG | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/540(PB)2017 | MISHA | E stamp missed and affidavit not notraize | 14/10/2021 | |
|--------------|-----------------|--|--------------------------------------|---|--|-------------------------|---|------------|------------|
| | 710102076392021 | ANIL KOHLI VS SMT GINNI DEVI | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/218(PB)2021 | ABHISHEK | welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG | 15/10/2021 | |
| 8093 | 710102076512021 | SHARMA KALYPSO | | Application under any | COMPANY | | 4 | | |
| 8094 | | PRIVATE LIMITED VS | Interlocutory Application (I.B.C) | other provisions- IBC | PETITION IB | Navjit | document not upload properly | 15/10/2021 | |
| 0034 | 710102076522021 | SMT GINNI DEVI SHARMA KALYPSO | | Application under any | (IBC)/1887(ND)201 COMPANY | | | | |
| 8095 | | PRIVATE LIMITED VS SMT GINNI DEVI | Interlocutory Application (I.B.C) | other provisions- IBC | PETITION IB (IBC)/1887(ND)201 9 | Navjit | document not upload properly and wrong section (for modification rule 11) | 15/10/2021 | |
| 8096 | 710102076562021 | J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Omprakash Sharma | main case not link and welfare and court fee missing in vakaltanama | 15/10/2021 | |
| | 710102076612021 | ARGENTIUM INTERNATIONAL PVT LTD VS UTM | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/248(ND)2019 | Kanti | page:149-151 not clear, | 15/10/2021 | |
| 8097 | 710102074642021 | RAM NIWAS MITTAL VS | Interlocutory Application | Sec 60(5) | COMPANY | Areness | 27,30,50,58-92,111 | | 12/10/2021 |
| 8098 | 710102077212021 | MR. RAJIV BAJAJ YUG INTERNATIONAL | (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB COMPANY | | £1,30,30,30-32,111 | | 12/10/2021 |
| 8099 | | PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED | Interlocutory Application (I.B.C) | | PETITION IB (IBC)/2879(ND)201 9 | NILESH RANJAN | Wrong section select | 19/10/2021 | |
| 8100 | 710102077092021 | GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA PLASTICS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/892(ND)2020 | JEET MALA | proof of service missed, | 19/10/2021 | |
| 8101 | 710102077102021 | ASHWANI KUMAR SHARMA VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT I TD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/654(PB)2019 | VIJENDER SHARMA | page:449 not clear, 458- 482 etc page not clear, | 19/10/2021 | |
| 8102 | 710102077262021 | DEEPA GUPTA LIQUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PUT I TO | Interlocutory Application (I.B.C) | Sec 54(1) | COMPANY PETITION IB (IBC)/2612(ND)201 9 | ankur gupta | page:48 translation, etc | 19/10/2021 | |
| 8103 | 710102077132021 | MAHESH CHANDRA SAHU VS PANKAJ NARANG | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/236(ND)2020 | Legalics Law Offices | (pdf merge) , annexure true copy sign on every pages, | 19/10/2021 | |
| | 710102077152021 | FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan Deora | Pg 65H hindi to 68 | 19/10/2021 | |
| 8104 8105 | 710102077302021 | FINANCE LIMITED INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1781(ND)201 8 | Harshit Agarwal | wrong section, tc not allowed (true copy), proof of service missed,etc | 19/10/2021 | |
| 8106 | 710102077372021 | IRP SHRI PRAVEEN KUMAR AGRAWAL VS M/S TECHMATE | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1807(ND)201 | Ruchir Batra | TECHNICALLY WRONG SECTION | 20/10/2021 | |
| 5.00 | 710102071782021 | INDUSTRIES DEEPAK MAINI VS M/S TECHMATE INDUSTRIES | Interlocutory Application (I.B.C) | Sec 30 | GOMPANY PETITION IB (IBC)/1064(PB)2018 | APOORV AGARWAL | Page 421 repeated,page 1262,1894 to 2445,2536 missed,welfare & amp;amp; court fees missed in vakaltnama, last four volumes not uploaded properly, IB not mentioned in soft copy | | 2/10/2021 |
| 8107 | 710102077432021 | SLV MARKETING PRIVATE LIMITED VS SBK TRADE AND INFRASTRUCTURE PVT | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1025(ND)202 0 | SHISHIR | case type wrong | 20/10/2021 | |
| | 710102072202021 | BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/833(ND)2020 | Pallav Mongia | CASE TYPE WRONG | | 4/10/2021 |
| 8109 | 710102077472021 | RESERCH NCR PVT. ADITYA KRISHN VS | Interlocutory Application | Sec 60(5) | COMPANY | Anoont | 23-39 not clear page 43- | 20/10/2021 | |
| 8110 | | NILESH SHARMA | (I.B.C) Interlocutory Application | | PETITION IB | Aneesh | 78 not clear page welfare missing in | | |
| 8111 | 710102077482021 | MOHIT LAL VS AKASH SINGHAL | (I.B.C) | Jec 60(3) | COMPANY PETITION IB | SHASHANK | vakaltnama | 20/10/2021 | |
| | | | | | | | | | |

| 8112 | 710102077602021 | NILESH SHARMA VS AKASH SINGHAL | Interlocutory Application (I.B.C) | Regulation 33 | COMPANY PETITION IB | Aditi Sharma | section wrong | 20/10/2021 |
|------|-----------------|---|--------------------------------------|--|--|-------------------------|--|------------|
| | 710102077612021 | JAMMU & KASHMIR | Interlocutory Application | Rule 11 of NCLT, 2016 | COMPANY | ABHISHEK | 7,9,11,13-14 not clear | |
| 8113 | | BANK VS AMAN HOSPITALITY PRIVATE LIMITED | (I.B.C) | | PETITION IB (IBC)/1086(PB)2020 | | 7,9,11,13-14 not clear page | 20/10/2021 |
| 8114 | 710102077652021 | MOHD NAZIM KHAN (19(2) APPL. NATURE) VS BIGSHARES SERVICES PVT LIMITED | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/2410(ND)201 9 | MOHD NAZIM KHAN | section wrong | 20/10/2021 |
| 8115 | 710102078252021 | VIKRAM BAJAJ VS BIGSHARES SERVICES PVT LIMITED AND ORS. | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/843(ND)2018 | ABHISHEK | wrong file | 22/10/2021 |
| 8116 | 710102078332021 | CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1018(ND)202 | Anish Jaipuriar | STAMP PAPER MISSING | 22/10/2021 |
| 8117 | 710102067622021 | NARESH KUMAR VS M/S NORTH RAJASTHAN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/512(ND)2020 | Mohit D Ram | TRUE COPY MISSING IN ANNEXURE PAGE | 18/09/2021 |
| 8118 | 710102075882021 | PRAMOD KUMAR GOIL VS SHIV NANDAN SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1781(ND)201 | Legalics Law Offices | Merge in to one pdf | 14/10/2021 |
| 8119 | 710102076272021 | BRAHM DATT VERMA VS METENERE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1520(ND)201 8 | BRAHM | main case wrong soft copy and notary missing in affidavit and stamp paper | 14/10/2021 |
| | 710102076222021 | BCC FUBA INDIA LTD | Interlocutory Application | | | Ashish Verma | Main case no link,case | 14/10/2021 |
| 8120 | 710102078692021 | VS METENERE LIMITED NAMDESHWAR SINGH & ORS VS | (I.B.C) Interlocutory Application | other provisions- IBC Sec 60(5) | COMPANY PETITION IB | | type wrong | |
| 8121 | | | (I.B.C) | | (IBC)/1397(PB)2019 | Nithin | 74,81-125 not clear page | 25/10/2021 |
| 8122 | 710102076402021 | ANIL KOHLI VS SHRI ASHOK GEOL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/217(PB)2021 | ABHISHEK | welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG | 15/10/2021 |
| | 710102076372021 | ANIL KOHLI VS SHRI PRADEEP GEOL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/220(PB)2021 | ABHISHEK | Wrong section select,e stamp & affidavit not notraize, welfare & court fees missed in vakaltnama | 15/10/2021 |
| 8123 | 710102076492021 | M/S SANDEEP AXLES | | Application under any | COMPANY | | | |
| 8124 | | PVT LTD VS KALIBER ASSOCIATES PRIVATE LIMITED | Miscellaneous Application (IBC) | other provisions- IBC | PETITION IB (IBC)/420(ND)2017 | SRISHTI | Main case wrongly linked | 15/10/2021 |
| 8125 | 710102077342021 | ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/398(PB)2017 | aditya gauri | Wrong section select,no welfare and court fees in vakaltnama | 19/10/2021 |
| | 710102077182021 | ARVIND GARG VS KALIBER ASSOCIATES | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB | Arvind Garg | 96,98,99,101-104,106- 108,127,134-135,137-139 | 19/10/2021 |
| 8126 | 710102077222021 | PRIVATE LIMITED INDO LAMINATES | | Sec 60(5) | (IBC)/59(PB)2018 COMPANY | | cut page | |
| 8127 | | SOLVENT LTD | (I.B.C) | | PETITION IB (IBC)/341(ND)2020 | Kavita Jha | SECTION NOT MENTION IN APPLICATION | 19/10/2021 |
| 8128 | 710102077322021 | NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1031(ND)201 8 | Sajeve Bhushan Deora | Application should be associated with main case or the main case assocaited should be alloted to a court | 19/10/2021 |
| | 710102077252021 | GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS SONU | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Yogender Pal Singhal | main case not link, page:35-38, 57-60 not clear, etc | 19/10/2021 |
| 8129 | 710102045022021 | TRADING COMPANY NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL MR. SRIGOPAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1022(ND)201 8 | TRIVENDRA | 123-127,145-147,261- 265,272-277,282-288 ranslate page 128-138 not clear page and index missing in vol 2 123- 127,145-147,261-265,272- 277,282-288 translate page 128-138 not clear page and index missing in vol 2 | 5/7/2021 |
| | 710102074072021 | CHOUDHARY VS STAR | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | PETITION IB | SKR & ASSOCIATES | welfare and court fee | 9/10/2021 |
| 8131 | | INDIA PVT. LTD | (1.0.0) | | (IBC)/761(ND)2018 | ASSOCIATES | missed | |

| | 0710200400572008/2 | M/S MADHU BHASKAR | | Application under any | COMPANY | Index First page Not | | |
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| | | Vs. M/S ISHWAR INDUSTRIES LTD | | other provisions | PETITION (COMPANIES | Clear at all, E-stamp misisng, Page 204 | | |
| | | INDUSTRIES LTD | | | ACT)/43(ND)2008 | according to PDF Not | | |
| | | | | | ,,, | clear | 7/10/2 | 2021 |
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| 8132 | | | | | | | | |
| | 0710102004242020/3 | CAPITAL TRADE LINKS | | IBC under Sec 7 | COMPANY | Index missing in both | | |
| | | LTD Vs. SONI E | | | PETITION IB | the documents, Court | | |
| | | VEHICLE PRIVATE LIMITED | | | (IBC)/240(ND)2020 | Fee missing in Vakalatnama | | |
| | | LIMITED | | | | vакаіатпатта | 8/10/2 | 2021 |
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| 0400 | | | | | | | | |
| 8133 | 0710102049722021/1 | MERIDIAN VENEERS | | Sec 252 (3) | COMPANY | ladau miasian | | |
| | 071010204972202171 | PRIVATE LIMITED Vs. | | Sec 252 (3) | APPEAL(COMPANI | Index missing | | |
| | | REGISTRAR OF | | | ES | | 8/10/2 | 2021 |
| | | COMPANIES NATIONAL | | | ACT)/123(ND)2021 | | 0/10/ | -02. |
| 8134 | | CAPITAL TERRITORY | | | | | | |
| 0134 | 0710102079172019/15 | OF DELHI AND DEVENDRA KUMAR | | IBC under Sec 7 | COMPANY | Page no. 1 - 15 sign | | |
| | | SHARMA Vs. JBB- | | | PETITION IB | missing, stamp paper | 8/10/2 | 2021 |
| 0405 | | EVEREST BUILDTECH | | | (IBC)/1006(ND)201 | missing, | 0/10/ | -02. |
| 8135 | 0710102092372020/6 | PRIVATE LIMITED MANAB DATTA & ORS. | | IBC under Sec 7 | 9 COMPANY | Pago no 1 - 16 eign | | |
| | 07 10 102092372020/6 | Vs. GRANDSTAR | | IBC under Sec 7 | PETITION IB | Page no. 1 - 16 sign missing, Page no. 139, | 8/10/2 | 2021 |
| 8136 | | REALTY PVT. LTD. | | | (IBC)/995(PB)2020 | 140 pages not clear. | | |
| | 0710102170882019/1 | GP GLOBAL ASPHALT | | IBC Under Sec 9 | COMPANY | Welfare Fee stamp and | | |
| 0407 | | Vs. SONI COMMERCIAL | | | PETITION IB | Court Fee stamp | 8/10/2 | 2021 |
| 8137 | 0710200400732013/4 | ENTERPRISES PVT LTD SANTOSH KUMAR Vs. | | Application under any | (IBC)/46(ND)2020 COMPANY | missing in Vakalatnama Wrongly Filed here | | \dashv |
| | | M/S ANGHAILA | | other provisions | PETITION | | 8/10/2 | 2021 |
| 8138 | | HOUSING PVT LTD | | - | (COMPANIES | | | |
| | 0710102030092020/2 | MR RAJKUMAR VINOD | <u> </u> | Application under any | INTERLOCUTORY | E-stamp missing, | | |
| | 1 | VACHHER LIQUIDATOR | | other provisions- IBC | APPLICATION | Welfare Fee missing and | | |
| | 1 | OF DEE ESS BUHIN PVT LTD Vs. MR RAKESH | | | (I.B.C)/1888(ND)20 20 | Court Fee missing in Vakalatnama, Reply | | |
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| 8139 | <u> </u> | L | | ļ | ļ | | | |
| | 0710102035432021/2 | ANIL TAYAL Vs. 1.HI- | | Sec 60(5) | INTERLOCUTORY | Double Pagination, | | |
| | | TECH RESOURCE MANAGEMENT LIMITED | | | APPLICATION (I.B.C)/2397(ND)20 | Pages 51,106,108,109 to 118,122to 125 according | | |
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| 8140 | 1 | | | | | | | |
| | 0710102004242020/4 | CAPITAL TRADE LINKS | | IBC under Sec 7 | COMPANY | Stamp paper missing, | | |
| 04.44 | 1 | LTD Vs. SONI E | | | PETITION IB | Page no. 3 - 12 true copy | 11/10/2 | 2021 |
| 8141 | 0740402007050004/0 | VEHICLE PRIVATE | | Son CO(E) | (IBC)/240(ND)2020 | sian missina | | |
| | 0710102007852021/6 | SHALU KHANNA RESOLUTION | | Sec 60(5) | INTERLOCUTORY APPLICATION | Page no. 24 - 102, page 117 page cut | | |
| | 1 | PROFESSIONAL OF | | | (I.B.C)/979(ND)202 | page out | 11/10/ | 2024 |
| | | INTERNATIONAL COIL | | | 1 | | 11/10/ | 2021 |
| | | LIMITED Vs. MEDEOR | | | | | | |
| 8142 | 0740400045440040/4 | HOSPITAL LIMITED | | 0 - 00(5) | OOMBANN/ | ACC design of the second | | |
| | 0710102015442019/1 | ATUL KUMAR KANSAL Vs. SAMYAK PROJECT | | Sec 60(5) | COMPANY PETITION IB | Affidavit not notarized, Page no. 49,50, 126, 127 | | |
| | | PVT LTD | | | (IBC)/439(ND)2019 | need type copy , Page | | |
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| 8143 | | | | | | | | |
| | 0710102031072021/2 | | Sec 33(1) (b) (i) to (iii) r/w | | INTERLOCUTORY | Wrongly Filed | 25/10/2021 | |
| 8144 | 1 | XECUTE HR | Sec 33(3) | | APPLICATION | | | l |
| 0144 | 0710102033502020/2 | SOLUTIONS PVT.LTD BURLINGTON FINANCE | IBC under Sec 7 | | (I.B.C)/2120(ND)20 COMPANY | E-stamp missing | 24/03/2021 | \dashv |
| 8145 | | Vs. VIPUL LIMITED | | | PETITION IB | y | | |
| | 0710102035162021/1 | BHARAT ANAND Vs. | Sec. 441 | | COMPANY | Index missing | 25/10/2021 | |
| | 1 | REGISTRAR OF | | | PETITION | | | l |
| 8146 | 1 | COMPANIES NCT OF | | | (COMPANIES | | | |
| 0170 | 0710102060632021/14 | DELHI AND HARYANA SAROJ KUMAR | IBC under Sec 7 | | ACT)/172(ND)2021 COMPANY | No Index, No Pagination, | 25/10/2021 | - |
| | | PODDAR Vs. GROWTH | | | PETITION IB | , agmanon, | | l |
| 8147 | ļ | TECHNO PROJECTS | | | (IBC)/558(PB)2021 | | | |
| | 0710102060632021/15 | SAROJ KUMAR | IBC under Sec 7 | | COMPANY | | 25/10/2021 | |
| 8148 | 1 | PODDAR Vs. GROWTH | | | PETITION IB | Rs 25 welfare missing | | |
| 5.70 | 0710102063802021/7 | TECHNO PROJECTS RAJESH RAMNANI Vs. | Sec 60(5) | | (IBC)/558(PB)2021 INTERLOCUTORY | Wrong e-filing, | 25/10/2021 | \dashv |
| | | BIT BLITS DIGITAL | | | APPLICATION | application need to file | | l |
| 8149 | ļ | WORKSTATION | | | (I.B.C)/4003(ND)20 | in IA | | |
| | 0710102065052021/5 | ARGENTIUM | Rule 11 of NCLT, 2016 | <u> </u> | INTERLOCUTORY | Wrong e-filing, need to | 25/10/2021 | |
| | 1 | INTERNATIONAL PVT | | | APPLICATION | file in IA | | |
| 8150 | | LTD Vs. UTM ENGINEERING PVT LTD | | | (I.B.C)/4081(ND)20 21 | | | |
| | 0710102071032021/1 | BANK OF BARODA | Section 95(1) | | COMPANY | Wrong e-filing, | 25/10/2021 | \neg |
| | | THROUGH RESHMA | l '' | | PETITION IB | application need to file | | |
| 0454 | | MITTAL Vs. UDHAM | | | (IBC)/593(ND)2021 | in IA | | 1 |
| 8151 | 0710102155852019/6 | SINGH SHARMA PUNJAB NATIONAL | IBC under Sec 7 | | COMPANY | No Index, No Pagination | 25/10/2021 | |
| | 0, 10 102 100002019/0 | BANK Vs. OLYMPUS | ibo unuel dec / | | PETITION IB | ino muca, No ragination | 20/10/2021 | |
| 8152 | <u> </u> | METAL PRIVATE | <u> </u> | <u> </u> | (IBC)/3192(ND)201 | | | _ 1 |
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| 8153 | 0710102155912019/8 | PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3185(ND)201 | No Index, No Pagination | 25/10/2021 |
|------|---------------------|--|--|---|---|------------|
| 8154 | 0710102155982019/7 | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3232(ND)201 | No Index, No Pagination | 25/10/2021 |
| 8155 | 0710102156022019/6 | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3197(ND)201 | No Index, No Pagination | 25/10/2021 |
| 8156 | 0710102156042019/10 | PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3219(ND)201 | No Index, No Pagination | 25/10/2021 |
| 8157 | 0710102156062019/9 | BANK Vs. QUTAB MERCANTILE PRIVATE | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3208(ND)201 | No Index, No Pagination | 25/10/2021 |
| 6157 | 0710102168432019/5 | LIMITED GRID INFRA Vs. HYTHRO | 19(2) | OMPANY APPLICATION(IBC) /2881(PB)2019 | Stamp paper missing, Page no. 24 , 25, 27, 35, 37, 39 not clear, | 25/10/2021 |
| 8158 | | | | | | |
| 8159 | 0710102416142018/14 | SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/569(ND)2018 | Page no. 1 - 10 sign missing, | 25/10/2021 |
| | 0710120009092018/11 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)201 8 | Page no. 3 - 18 sign missing, Court fees and welfare missing on vakalatnama, page no. 1 and 2 missing | 12/3/2021 |
| 8160 | | | | | | |
| 8161 | 0710200420362018/73 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | Wrong e-filing, application need to file in IA | 29/01/2021 |
| 8162 | 0710102006232021/4 | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/611(ND)202 | Wrong e-filing, application need to file in IA | 25/10/2021 |
| | 0710102006382021/2 | MODERN PLANNERS | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. | COMPANY PETITION | No Index, No Pagination | 25/10/2021 |
| 8163 | 0710102007852021/7 | RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR | 244(1) Sec 60(5) | ICOMPANIES INTERLOCUTORY APPLICATION (I.B.C)/979(ND)202 1 | Page no. 6 - 7 not clear, | 25/10/2021 |
| 8164 | 0710102010492020/2 | HOSPITAL LIMITED HITESH ENVIRO | IBC Under Sec 9 | COMPANY | Stamp paper missing, | 25/10/2021 |
| | | ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS | | PETITION IB (IBC)/473(ND)2020 | affidavit not notarized | |
| 8165 | 0710102021042021/4 | PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)20 21 | Page no. missing after page no. 2 and page no. 3 not mention in index | 23/09/2021 |
| 8166 | | | | | | |
| 8167 | 0710102116722020/2 | ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1140(ND)202 | Page 60 according to PDF is Blank | 23/09/2021 |
| | 0710102148352019/2 | TECHNOLOGIES RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN | Sec 60(5) | COMPANY APPLICATION(IBC) /2706(PB)2019 | True Copy sign missing in Pages 4 to 19 according to PDF | 25/10/2021 |
| 8168 | 0710102036092021/3 | BUILDTECH PVT LTD | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)20 21 | One document Affidavit wrongly filed | 24/09/2021 |
| 8169 | 0710102067762021/2 | LIMITED (IN CIRP) MR. NAVNEET KUMAR GUPTA Vs. IL & FS | Sec 30 | INTERLOCUTORY APPLICATION | Wrongly Filed here | 25/10/2021 |
| 8170 | | FINANCIAL SERVICES LIMITED | | (I.B.C)/4262(ND)20 21 | | |



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